

N O T E

VC links for the following Hon'ble Benches is given below for the necessary information of Ld.

Advocate(s) and Party-in-Person:

Sr. No.	Court Room No.	Dedicated VC link for Hybrid Hearing
1.	5	https://phhc-vc.webex.com/meet/vcphhc05
2.	69	https://phhc-vc.webex.com/meet/vcphhc69
3.	54	https://phhc-vc.webex.com/meet/vcphhc54
4.	22	https://phhc-vc.webex.com/meet/vcphhc22
5.	19	https://phhc-vc.webex.com/meet/vcphhc19

Dedicated Email ID for receiving request of hearing case(s) through Video Conferencing in all

Hon'ble Courts: vcphhc70@gmail.com

BY ORDER OF HON'BLE THE CHIEF JUSTICE
03.10.2023

N O T E

It is for the information of all the Ld. Advocates and Petitioner-in-Person that a note be given by the Ld. Counsels below the index in all the Bail Petitions filed wherein Sections under Unlawful Activities (Prevention) Act are involved in FIR:

"Whether Unlawful Activities (Prevention) Act is deleted/added on behalf of the petitioner or not? If Yes, Date of Deletion/ Addition"

In case of non-compliance, objections will be raised by the registry.

N O T E

It is for the information of all the Advocates/Litigants that all the pending registered RSAs (Service matters) which were kept in abeyance for listing for want of completion of formalities/ directions in compliance of orders dated 06.02.2020 and 24.02.2020 passed in RSA-510-2020 and RSA-27-2018, respectively, may be listed before Hon 'ble Bench as per rules and roster.

However, the freshly filed RSAs are continued to be filed in compliance of the directions issued vide orders dated 06.02.2020 and 24.02.2020 passed in RSA-510-2020 and RSA-27-2018, respectively; otherwise, the objections shall be raised by the registry.

sd/-
OSD Judicial (Listing)
10.07.2023

N O T E

"It is for the information of Ld. Advocates/Counsels that an online mechanism has been designed in their e-diary accounts under the TAB 'Infructuous Cases Marking' to enter the details pertaining to cases which are infructuous/ not live."

Sd/-
OSD Judicial (Listing)
23.03.2023

N O T E

"It is for the information of all the Ld. Advocates/Party-in-person, that w.e.f. 19.01.2023, it is mandatory to mention 'Claim Value' below the index of the petition, in all the Arbitration Cases under Section 11 of the Arbitration & Conciliation Act, 1996. In case of non-compliance thereof, objection will be raised by the Registry to that effect.

Further, in respect of pending Arbitration Cases under Section 11 of the Arbitration & Conciliation Act, 1996, Ld. Advocates/Party-in-person shall provide the 'Claim Value' to the concerned Dealing Assistant of the Judicial/Civil Revision Branch before their respective listing date."

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
OSD Judicial (Listing)
18.01.2023

N O T E

Sr. No.	Case Type	Case No.	Case Year
1.	RSA	1292	1990
2.	RSA	1109	1990
3.	RSA	2194	1990
4.	RSA	2348	1990
5.	RSA	1772	1990
6.	RSA	662	1989
7.	RSA	828	1990
8.	RSA	1071	1988
9.	RSA	903	1990
10.	RSA	1762	1989

The case mentioned above pertaining upto the year 1990, the concerned Counsel are requested to file list of events and synopsis in their respective aforesaid cases for necessary compliance of orders as earlier passed by Hon'ble Mr. Justice Rajiv Narain Raina vide orders dated 06.02.2022 in RSA-510-2020 and orders dated 24.02.2020 in RSA-27-2018 so as these cases may be listed before appropriate Benches for

its early disposal.

N O T E

ALL THE LD. ADVOCATES/COUNSELS ARE REQUESTED TO PROVIDE THE LIST OF CASES WHICH MAY NOT LIVE/INFRACTUOUS IN DRR/CRC BRANCH WITHIN A PERIOD OF 15 DAYS.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

01.09.2022

NOTICE

ALL THE LD. COUNSELS AND PETITIONER/APPELLANT IN PERSON MIGHT BE REQUESTED TO PROVIDE THE LIST IN DRR SECTION WITHIN 7 DAYS REGARDING ALL THE PENDING CASES IN WHICH ANY SITTING/FORMER MP/MLAs ARE INVOLVED.

SD/-
OSD JUDICIAL (LISTING)
27.08.2021

NOTICE

ALL THE LD. COUNSELS MIGHT BE REQUESTED TO GIVE FOLLOWING NOTE AT THE BOTTOM OF THE INDEX IN ALL THE FRESH CASES TO BE FILED "WHETHER ANY SITTING/FORMER MP/MLAs IS INVOLVED IN THE CASE OR NOT...YES/NO. IN CASE SUCH INFORMATION IS NOT PROVIDED BY THE LD. COUNSEL, AN OBJECTION WILL BE RAISED BY THE REGISTRY.

SD/-
OSD JUDICIAL (LISTING)
27.08.2021

CORRECTION SLIP

NO. 184 Rules/II.D4 dated 25/11/2019

Rule 3 and Rule 11(2) of Chapter- 4 Part - F of the Rules and Orders of Punjab and Haryana, Volume-V, are amended as under:-

"3. A Petition for the issuance of a Writ in the nature of habeas corpus or any petition challenging order of punishment passed in pursuance to any proceedings before a Court Martial or its equivalent tribunal, matters pertaining to Protection of Life and Liberty (Protection Matters), Parole, Furlough, Pre-mature release shall be styled as "Criminal Writ Petition".

11(2) If the Court, on the other hand, is of the opinion that a prima facie case for granting the petition is made out, a notice, by electronic mode or any other means, in form Cr.W.P. 1 shall be issued calling upon the person or persons against whom Writ is sought, to appear on a day to be named therein to show cause why such Writ should not be issued and at the same time to produce in the Court, the body of the persons or person alleged to be illegally or improperly detained then and there to be dealt with according to law. In that case a notice also be issued to the Advocate General of the State concerned in form Cr.W.P. 2."

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Sd/-
Registrar (Rules)
for Registrar General
25.11.2019

CORRECTION SLIP

NO. 183 Rules/II.D4 dated 25/11/2019.

Chapter - 2 part - C of the Rules and Orders of Punjab and Haryana, Volume-V, is substituted as under:-

'PREPARATION OF PAPER-BOOKS IN LETTERS PATENT APPEALS'

1. The paper-book in such appeals shall ordinarily consist of :-
(a) The memorandum of appeal;

(b) A copy of the judgment/order Impugned.

(c) A copy of the judgment/order and documents which were before the Single Judge.

2. No Appeal under clause 10 of the Letters Patent will be received by the office of Registrar (Judicial) unless it is accompanied by two sets of following:-

(a) Memorandum of Appeal (typed/printed);

(b) Certified copy of Judgment/order Impugned.

In case of exemption, downloaded copy from the official website of this Court or printed/typed/ photocopy attested by the counsel as true copy.

(c) Photocopy of the complete paper-book which was before the Single Judge including the Writ Petition, Written Statement, Replication/Rejoinder (if any), with Annexures and Documents in two Identical sets attested by the counsel as true copy.

3. In case appeal is filed by the State or any statutory body, it shall mention, as to whether any other appeal(s) arising out of the Judgment in bunch matter and/or earlier judgment relied upon, has been filed or not.

If yes, the status thereof."

The aforesaid amendment will be effective from 02.12.2019.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Sd/-
Registrar (Rules)
for Registrar General
25.11.2019

N O T E

All the Ld. Counsels are intimated that in future the Counsel would be informed through E-mail where Court has given them direction to appear in a case.

sd/-
OSD Judicial (Listing)
05.09.2019

NOTICE

In view of the amendment/insertion of Rule 16 below Rule 15 of Part A (a) of Chapter 1

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of the Rules and Orders of Punjab and Haryana High Court, Volume-V, all the Ld. Advocates and Litigants are hereby informed that in view of the orders passed by Hon'ble the Chief Justice, name of the following advocate as Standing Counsels of Pepsu Road Transport Corporation (PRTC) for the Punjab region be got noted :

Mr. Anupam Singla, Advocate
Kothi 2, Sector 18, Panchkula-134109
Ph. 91-1172-2596600, 2597600
CELL:9855004440, 7696704440
Email-anupamsingla@hotmail.com

NOTICE

Vide Correction Slip No. 176 rules/II.D4 dated 16.11.2018, Rule 16 has been amended/inserted below Rule-15 in High Courts Rules & Orders Vol. V, in chapter I Part A(a), the same reads as under:-

Rule 16 Supply of Advance copy: Where the petition is against the state Government, Central Government, any local or other authority of any of their officers, the petitioner shall serve a copy of the petition together with annexures and the application for interim relief, if any, in advance to the Advocate General's office, advocate authorized to accept service on behalf of the Central Government or any such local or other authority or any of its officers, as the case may be. The advocate who has been so served shall acknowledge receipt of the same by endorsement on the original petition, writing his full name and enrolment number below the signature. Such acknowledgment together with a declaration in following format shall be filed with the petition.

DECLARATION

The Copies, as required by rule 16 of Chapter 1 Part A(a) of the Rules and Orders of Punjab and Haryana High Court, Volume-V, have been served upon.....(the person upon whom the copies have been served) at..... (time) on.....(date) in.....(place).

Advocate for the petitioner

On filing such acknowledgment and declaration, name of the advocate, so served, shall be published in the cause list.

No petition shall be accepted in the Filing Centre without such acknowledgment and declaration except where the counsel for a party certifies under his signature that the counsel for the opposite party has refused to sign the acknowledgment.

Sd/-
REGISTRAR(JUDICIAL)
01.12.2018

NOTICE

Hon'ble The Chief Justice has been pleased to order that :

Every pleading(s) including application(s), annexure(s) etc. in the High Court shall be in English language duly typed in black ink on both side of superior quality legal size paper of 80 GSM and above. The font shall be Thorndale or Times New Roman in size 14 with double space. Margins on the top and bottom of the page shall be 1.25 inches and 0.75 inch, respectively. The left side and right side margins shall be 1.25 inches. The numbering shall be at the top middle of each page and will run through both sides of the page, in accordance with Rule 2(a) Chapter-1, Part A(a) High Court Rules and Orders Volume-V.

The certified copy(ies) on both sides of pages shall be permitted to be filed. However, the certified copy(ies)/ photocopy(ies) dim printed/not legible shall also be filed with Legible printed/Typed copy of Annexure(s)/Judgment(s)/Order(s).

Index/Application/Appeal/Revision/Petition should be fairly typed and should not be dim printed or illegible.

NOTICE

This is for the information of all the Advocates/litigants that as per the decision of Hon'ble the Computer committee dated 16.08.218, duly approved by Hon'ble the Chief Justice, a petition in the nature of Habeas Corpus [or any petition challenging order of punishment passed in pursuance to any proceedings before a Court Martial] [or its equivalent tribunal] shall be styled as "Criminal Writ Petition" in view of Rule 3, Chapter IV, part F of High Court Rules and Orders, Volume V and furthermore, the petition filed for grant of Parole/Furlough/Premature Release in future shall be entertained by the Registry as Civil Writ Petition under Article 226/227 of the Constitution of India and earlier Criminal Writ Petitions filed for Premature Release and Parole/Furlough shall be treated as Civil Writ Petitions.

sd/-
Registrar Judicial

NOTE

"It is for the information of all the Ld. Advocates/litigants that while filing anticipatory/regular bails, quashing petitions, Sections of the Act are usually mentioned wrongly in the petitions like Section 61/85 of NDPS Act, 61/1/14 Excise Act, 25/27/54/59 Arms Act etc. This create anomaly while passing orders on bail applications. While mentioning Sections, Counsel also mention the number and year of the Act as Sections of the Act." Learned Advocates/litigants are requested to mention Sections of the Act in the anticipatory, regular bail applications and quashing petitions etc. correctly.

sd/-
Registrar Judicial
09.08.2018

URGENT D.B. I MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 1**

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ARUN PALLI

101	CM-9010-CWP-2023 (EDU UT MEDICAL) (POR)	BHAWNA GARG AND ORS V/S UNION TERRITORY CHD AND ORS	ANIL CHAWLA PANKAJ JAIN
	IN CWP-19960-2020		JATINDER SINGH GILL , ANGEL SHARMA , ANGEL SHARMA, BRIJENDER KAUSHIK , ANIL CHAWLA , ANIL MEHTA , ANIL MEHTA, SUMEET JAIN, ARJUN SINGH , ANIL RANA, ANIL CHAWLA , ANIL RANA, PUNEET GUPTA , Anil Mehta , BRIJENDER KAUSHIK , GURINDER PAL SINGH , , GURMINDER SINGH , IRVANNEET KAUR , J.S.GILL , JATINDER SINGH GILL , MANPREET SINGH LONGIA , MUNISH GUPTA, M.S. LONGIA , PANKAJ JAIN , PUNEET GUPTA , PUNEET GUPTA,RAVI SHARMA , RAVI SHARMA, , SUMEET SHARMA
	WITH CM-8801-CWP-2023	CHITRA V/S CHANDIGARH ADMINISTRATION AND ORS	ANIL CHAWLA
	IN CWP-21114-2020		RAJESH GUPTA , ANIL CHAWLA , ANIL MEHTA, PIYUSH KHANNA , MANPREET SINGH LONGIA , PANKAJ JAIN , PIYUSH KHANNA , RAJESH GUPTA , RAJESH GUPTA, B.D.RANA
102	CWP-21556-2023 (EDU HRY MEDICAL) (OTHER)	DIKSHANT V/S STATE OF HARYANA AND OTHERS	SURESH KUMAR KAUSHIK A.G. HARYANA, DHARAMVIR SHARMA, MANOJ KUMAR KUSH, SHIV NARAYAN
103	CWP-22136-2023 (EDU HRY MEDICAL) (OTHER)	BHOOMIKA BIDDU V/S STATE OF HARYANA AND OTHERS	ANIL RATHEE A.G. HARYANA, NITIN RATHEE
104	CWP-22183-2023 (EDU HRY MEDICAL) (OTHER)	AKSHAY CHAUHAN V/S STATE OF HARYANA AND OTHERS	BK BAGRI A.G. HARYANA, NILESH BHARDWAJ, BK BAGRI
105	CWP-22195-2023 (EDU PB OTHERS) (OTHER)	SHERE PUNJAB EDUCATIONAL AND WELFARE SOCIETY (REGD.) V/S STATE OF PUNJAB AND OTHERS	AMINDER SINGH ADVOCATE GENERAL PUNJAB
106	--	THERE IS NO CASE	
107	--	THERE IS NO CASE	
108	LPA-1199-2022 (SCOSBPB) (CWP-9778-2018) CM-2894-LPA-2022 CM-2895-LPA-2022	DHARMA SINGH V/S PUNJAB STATE POWER CORPORATION LTD. AND ORS.	HARVINDER PAL SINGH GHUMAN A.G. PUNJAB HARVINDER PAL SINGH GHUMAN HARVINDER PAL SINGH GHUMAN
109	CM-303-LPA-2023 (SCOSBHR) (DELAY(F)) & O&M LPA-95-2023	VIRENDER KUMAR HANDA V/S THE MANAGING DIRECTOR, UHBVNL AND ORS	PANKAJ MAINI PANKAJ MAINI
110	CM-345-LPA-2023 (SCOSBPB) (DELAY(F)) CM-346-LPA-2023 & O&M LPA-110-2023	MEENAKSHI GARG ALIAS MINAKSHI V/S STATE OF PUNJAB AND OTHERS	DIWAN S. ADLAKHA ADVOCATE GENERAL PUNJAB, VIKAS CHATRATH DIWAN S. ADLAKHA DIWAN S. ADLAKHA , AVINASH MANDLA , DIWAN S. ADLAKHA , VIKAS CHATRATH
111	CM-1543-LPA-2023 (SERVICE PB) (DELAY(F)) & O&M LPA-592-2023 WITH CM-2039-LPA-2023 & O&M LPA-794-2023	PARAMJEET KAUR AND OTHERS V/S STATE OF PUNJAB AND OTHERS SHIKHA GUPTA AND ORS V/S STATE OF PUNJAB AND ORS	RAMAN SINGLA ADVOCATE GENERAL PUNJAB RAMAN SINGLA , RAMAN SINGLA LABH SINGH , ARJUN SHEORAN, DAG, PUNJAB LABH SINGH
112	CM-2593-LPA-2023 (SERVICE PB) (DELAY(F)) CM-2592-LPA-2023 & O&M LPA-1013-2023	KARAMVEER SINGH V/S STATE OF PUNJAB AND ANOTHER	KARANVIR SINGH KHEHAR A.G. PUNJAB, PARNDEEP KHEHAR KARANVIR SINGH KHEHAR KARANVIR SINGH KHEHAR
113	CM-2680-LPA-2023 (SERVICE HRY) (DELAY(F)) CM-2679-LPA-2023 & O&M LPA-1049-2023	SANDEEP KUMAR V/S STATE OF HARYANA AND OTHERS	GOURAV VERMA A.G. HARYANA GOURAV VERMA GOURAV VERMA , AJAY GUPTA , GOURAV VERMA
114	CM-3503-LPA-2023 (SCOSBPB) (DELAY(F)) CM-3504-LPA-2023 CM-3505-LPA-2023 & O&M LPA-1375-2023	STATE OF PUNJAB AND ANOTHER V/S JASWINDER SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
115	CM-3591-LPA-2023 (SCOSBPB) (DELAY(F)) CM-3590-LPA-2023 CM-3592-LPA-2023 & O&M LPA-1414-2023	PUNJAB STATE POWER CORPORATION LTD AND OTHER V/S ISHWAR CHAND	PARMINDER SINGH PARMINDER SINGH PARMINDER SINGH PARMINDER SINGH

116	CM-3596-LPA-2023 (SCOSBHR) (DELAY(F)) CM-3595-LPA-2023 CM-3597-LPA-2023 & O&M LPA-1415-2023	HARYANA VIDYUT PRASARAN NIGAM LIMITED AND OTHERS V/S SANDEEP JAILWAL AND ANOTHER	HITESH PANDIT , HITESH PANDIT HITESH PANDIT HITESH PANDIT HITESH PANDIT , HITESH PANDIT
117	CM-3598-LPA-2023 (SERVICE PB) (DELAY(F)) CM-3599-LPA-2023 & O&M LPA-1416-2023	JAGDISH KUMAR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SUKHDEV RAJ KAMBOJ ADVOCATE GENERAL PUNJAB SUKHDEV RAJ KAMBOJ SUKHDEV RAJ KAMBOJ
118	CM-16384-CWP-2023 (PREPONE) CM-16385-CWP-2023 CM-16386-CWP-2023 IN CWP-12724-2023	SUSHIL KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	KARAMBIR SINGH NALWA A.G. HARYANA KARAMBIR SINGH NALWA KARAMBIR SINGH NALWA KARAMBIR SINGH NALWA
119	CWP-17050-2023 (TENDER) (OTHER)	PUSPENDER V/S STATE OF HARYANA AND OTHERS	VARUN SINGH DHANDA A.G. HARYANA, YAMINI NAIN
120	CWP-21753-2023 (TENDER) (OTHER)	JAI PAL AND ANOTHER V/S STATE OF HARYANA AND OTHERS	P S JAMMU ADVOCATE GENERAL HARYANA, R P S JAMMU
121	CWP-22147-2023 (TENDER) (OTHER)	THE VINAYAK CORPORATIVE LABOUR AND SOCIETY V/S STATE OF PUNJAB AND OTHERS	AKHILESH VYAS A.G. PUNJAB
122	LPA-17-2023 (SERVICE PB) (CWP-14255-2022) CM-36-LPA-2023	THAKUR SINGH V/S STATE OF PUNJAB AND OTHERS	SUNNY SINGLA A.G. PUNJAB, SUNNY SINGLA SUNNY SINGLA
123	LPA-311-2023 (SERVICE PB) (CWP-10268-2009) (OTHER) WITH CM-886-LPA-2023 WITH CM-1323-LPA-2023	SAROJ BALA V/S STATE OF PUNJAB AND OTHERS SAROJ BALA V/S STATE OF PUNJAB AND OTHERS SAROJ BALA V/S STATE OF PUNJAB AND OTHERS	MANU K. BHANDARI A.G. PUNJAB, MANU K. BHANDARI MANU K. BHANDARI MANU K. BHANDARI
124	LPA-596-2023 (SERVICE PB) (CWP-19643-2018) (OTHER) WITH LPA-930-2023 CM-2381-LPA-2023 WITH LPA-820-2023	SOURABH AND ORS V/S STATE OF PUNJAB AND OTHERS SIMRANJEET SINGH V/S STATE OF PUNJAB AND OTHERS SARBJEET KAUR V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA A.G. PUNJAB, H.C.ARORA SUNIL HOODA SUNIL HOODA H.C.ARORA
125	LPA-1009-2023 (SERVICE PB) (CWP-14098-2021) CM-2586-LPA-2023	KAMALDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR A.G. PUNJAB, HEMA KAKKAR, SURESH KAKKAR KAPIL KAKKAR
126	LPA-1010-2023 (SCOSBPB) (CWP-8541-2023)	PREM LATA KAKKAR V/S STATE OF PUNJAB AND ORS	PEEUSH GAGNEJA A.G. PUNJAB, HARPAL SINGH
127	LPA-1374-2023 (SCOSBPB) (CWP-13808-2023) (OTHER) CM-3498-LPA-2023	ANUPAM AND OTHERS V/S PANJAB UNIVERSITY AND OTHERS	RAJESH BHATEHJA , ARSHNOOR SINGH CHUGH, MALVI AGGARWAL, NAVROOP JAWANDA RAJESH BHATEHJA
128	LPA-1377-2023 (SERVICE PB) (CWP-20936-2023) (OTHER) CM-3508-LPA-2023 CM-3510-LPA-2023	JASVIR SINGH V/S STATE OF PUNJAB AND OTHERS	JPS SIDHU A.G. PUNJAB, JPS SIDHU JPS SIDHU JPS SIDHU
129	CWP-21508-2023 (AFTCIV) (OTHER)	KAUSHALYA DEVI V/S UNION OF INDIA AND OTHERS	R S MANHAS SATYA PAL JAIN, LT. COL. VIJAY KUMAR PADWAL

URGENT D.B. II MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 2

HON'BLE MS. JUSTICE RITU BAHRI

HON'BLE MRS. JUSTICE MANISHA BATRA

101	CM-9054-CWP-2023 (TAX VIRES) (POR)	M/S BHARTI AIRTEL LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL SATYA PAL JAIN (SR. ADV.)
	IN CWP-10881-2020		SANDEEP GOYAL , CHETAN SOOD, CHINANSA , RISHABH SINGLA , SHARAN SETHI , SHARAN SETHI, TARUN GULATI, SPARSH BHARGAVA , SURINDER KUMAR DAARIA , , VIPIN UPADHYAY
	WITH CM-9081-CWP-2023	M/S BHARTI AIRTEL LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL
	IN CWP-10896-2020		SANDEEP GOYAL , SHARAN SETHI , Sandeep Goyal
102	CM-17781-CWP-2022 (INCOME TAX ACT) (POR)	VANDANA JAIN V/S NATIONAL FACELESS ASSESSMENT CENTRE AND ORS.	SACHIN BHARDWAJ
	IN CWP-10106-2022		SACHIN BHARDWAJ , DIVYA SURI, SAMEEKSHA GUPTA , GAURAV MITTAL , PRIDHI JASWINDER SANDHU , RAJESH KATOCH , SAURABH KAPOOR
	WITH CM-17792-CWP-2022	VANDANA JAIN V/S NATIONAL FACELESS ASSESSMENT CENTRE,DELHI AND OTHERS	SACHIN BHARDWAJ
	IN CWP-10094-2022		SACHIN BHARDWAJ , NIMARTA KAUR, G S BAL , RAJESH KATOCH , RAJESH KATOCH, PRIDHI JASWINDER SANDHU
103	CM-16163-CWP-2023 (GSTCWP UOI) (POR)	M/S ELECTROMAG V/S UNION OF INDIA AND ORS	SANDEEP GOYAL SATYA PAL JAIN (SR. ADV.)
	CM-16171-CWP-2023		SANDEEP GOYAL
	IN CWP-25773-2022		SANDEEP GOYAL , RISHAB SINGLA, PEYUSH PRUTHI, NITISH BANSAL , SOURABH GOEL , VIDISHA SWARUP
		(MAIN DECIDED,)	
104	CM-12628-CWP-2023 (TAX VIRES) (DIRECTION)	CHANDIGARH INTERNATIONAL AIRPORT LIMITED V/S STATE OF PUNJAB AND OTHERS	VIVEK SINGLA A G PUNJAB
	IN CWP-14808-2023		VIVEK SINGLA , SAURABH KAPOOR, KUNAL MULWANI,
105	CM-16967-CWP-2023 (INCOME TAX ACT) (STAY PROCEED)	ZARINE BROCA V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	DIVYA SURI SATYA PAL JAIN (SR. ADV.), PRIDHI JASWINDER SANDHU
	IN CWP-21772-2023		Divya Suri
106	CWP-11197-2023 (INCOME TAX ACT) (OTHER)	M/S SARAN ENTERPRISES V/S INCOME TAX COMMISSIONER AND OTHERS	AMARJIT MARKAN Satya Pal Jain (Sr. Adv.), SAURABH KAPOOR, SAURABH KAPOOR, ABHISHEK CHAUDHARY
107	CWP-11679-2023 (GST CWP HY) (OTHER)	M/S SHD INTERNATIONAL V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL A.G HARYANA, SATYA PAL JAIN, TAJENDER JOSHI, ANSHUMAN CHOPRA, DEEPESH KAKKAR, Anshuman Chopra, NITISH BANSAL, ISHAAN LOOMBA
108	CWP-19352-2023 (GSTCWP UOI) (OTHER)	PLASOPAN ENGINEERS INDIA PVT. LTD. V/S UNION OF INDIA AND OTHERS	NAND KISHORE SHARMA SATYA PAL JAIN, TAJENDER JOSHI, DEEPAK GAUTAM, SUMAN JAIN,. SURAJ MANDHAN
109	CWP-20125-2023 (EXCISE/CUSTOM CHD) (OTHER)	M/S AJAY SANGARI AND CO. V/S COMMISSIONER CENTRAL GOODS AND SERVICES TAX CHANDIGARH	Sunil Kumar Mukhi SATYA PAL JAIN, YOGESH PUTNEY, ALANKRIT BHARDWAJ, IQBAL, PRATEEK
110	CWP-20271-2023 (GSTCWP UOI) (OTHER)	PARLE BISCUITS PVT LTD AND ANOTHER V/S UNION OF INDIA AND OTHERS	PAUL S. SAINI Satya Pal Jain (Sr. Adv.), SOURABH GOEL
111	CWP-20882-2023 (GST CWP PB) (OTHER)	LI AND FUNG (INDIA) PVT. LTD. V/S COMMISSIONER (APPEALS) CGST GURUGRAM AND OTHERS	KINSHU MITTAL SATYA PAL JAIN, SUNIL BINDLISH
	WITH CM-16915-CWP-2023	LI AND FUNG (INDIA) PVT. LTD. V/S COMMISSIONER (APPEALS) CGST GURUGRAM AND OTHERS	KINSHU MITTAL , KINSHU MITTAL
112	CWP-21609-2023 (INCOME TAX ACT)	ARUN SHARMA V/S INCOME TAX OFFICE YAMUNA NAGAR AND OTHERS	SANDEEP GOYAL SATYA PAL JAIN, GAURAV GOEL, ISHAAN LOOMBA, AAKRITI, AMAN KUMAR, MOHIT BASSI, NAZUK SINGHAL, PIYUSH PRUTHI, NITISH BANSAL, RISHAB SINGLA,NAZUK SINGHAL, AVNEET SINGH, Sandeep Goyal
113	CWP-21801-2023 (GST CWP HY) (OTHER)	JAMNA AUTO INDUSTRIES LTD V/S STATE OF HARYANA AND OTHERS	AMRINDER SINGH A G HARYANA
114	CWP-22138-2023 (INCOME TAX ACT) (OTHER)	CHANDAN JAIN V/S INCOME TAX OFFICER AND OTHERS	NIKHIL GOYAL Satya Pal Jain (Sr. Adv.), RANA GURTEJ SINGH
115	CWP-22140-2023 (INCOME TAX ACT) (OTHER)	CHANDAN JAIN V/S INCOME TAX OFFICER AND OTHERS	NIKHIL GOYAL Satya Pal Jain (Sr. Adv.), RANA GURTEJ SINGH
116	CWP-22169-2023 (GST CWP HY) (OTHER)	M/S ENGINEERS INDIA LTD. V/S STATE OF HARYANA AND OTHERS	AMAR PRATAP SINGH A G HARYANA, SATYA PAL JAIN, AMRINDER SINGH , ANKIT AWAL
117	CWP-22178-2023 (MONEY LAUNDERING ACT) (OTHER)	DEEPAK SEHGAL AND OTHERS V/S UNION OF INDIA AND OTHERS	MANVENDER RATHI SATYA PAL JAIN
118	CWP-22187-2023 (GST CWP PB) (OTHER)	M/S VEER BAJRANGI RICE MILLS AND OTHERS V/S STATE OF PUNJAB AND OTHERS	DAMAN DHIR ADVOCATE GENERAL PUNJAB

119	CWP-22190-2023 (GST CWP PB) (OTHER)	M/S GAANESH KARTIKEY CONSTRUCTION PVT. LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP SINGH SATYA PAL JAIN, A G PUNJAB
120	CWP-22194-2023 (INCOME TAX ACT) (OTHER)	CHANDAN JAIN V/S INCOME TAX OFFICER AND OTHERS	NIKHIL GOYAL Satya Pal Jain (Sr. Adv.), RANA GURTEJ SINGH
121	CWP-22208-2023 (GSTCWP UOI) (OTHER)	M/S GAANESH KARTIKEY CONSTRUCTION PVT. LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP SINGH SATYA PAL JAIN
122	CWP-22258-2023 (TAX VIRES) (OTHER)	ESSEL HOUSING PROJECTS PVT LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL A.G. HARYANA, SATYA PAL JAIN, AAKRITI, HIMANSHU, NAZUK SINGHAL, SEHEJ SANDHAWALIA
123	CWP-22260-2023 (TAX VIRES) (OTHER)	SUNCITY BUILDCON PVT LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL ADVOCATE GENERAL HARYANA, AAKRITI, HIMANSHU, NAZUK SINGHAL, SEHEJ SANDHAWALIA
124	CWP-22265-2023 (TAX VIRES) (OTHER)	SUNCITY PROJECTS PVT LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL SATYA PAL JAIN, A.G. HARYANA, AAKRITI, HIMANSHU, NAZUK SINGHAL, SNHEJ SANDHWALIA
125	CWP-22268-2023 (TAX VIRES) (OTHER)	ABW SECURITY V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL , AAKRITI, HIMANSHU, NAZUK SINGHAL, SEHEJ SANDHWALIA
126	ITA-188-2023 (SAIT)	RAM SARAN DAS KISHORILAL CHARITABLE TRUST AMRITSAR V/S COMMISSIONER OF INCOME TAX AMRITSAR AND ANOTHER	ALOK MITTAL , SYLVESTER STEPHEN
	CM-18496-CII-2023		ALOK MITTAL

URGENT D.B. III MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 3

HON'BLE MR. JUSTICE GURMEET SINGH SANDHAWALIA

HON'BLE MS. JUSTICE HARPREET KAUR JEEWAN

NOTE

1. INCOMPLETE/ADJOURNMENT SLIP CASES WILL BE TAKEN UP AT 11:45 A.M.

2. THE CASES WHICH HAVE BECOME INFRACTUOUS OR REQUIRE EXPEDITIOUS DISPOSAL WILL BE TAKEN UP AT 2:00 P.M.

THE LIST OF THOSE CASES WILL BE DISPLAYED ON NOTICE BOARD EVERY MORNING.

3. MISC. APPLICATIONS WILL BE TAKEN UP WITH MAIN CASE.

4. COMMERCIAL (URGENT) WILL BE TAKEN UP AFTER URGENT LIST. COMMERCIAL (ORDINARY) WILL BE TAKEN UP AT 3:30 P.M.

101	--	THERE IS NO CASE	
102	CM-6434-CWP-2023 (FCUOI) (POR) IN CWP-1441-2022	RAKESH KUMAR SHARMA V/S STATE BANK OF INDIA AND ANOTHER (MAIN DECIDED,)	ANURAG JAIN SONPREET S. BRAR SONPREET SINGH BRAR , ANURAG JAIN , DAMANPREET K. BRAR , SONPREET SINGH BRAR
103	CM-16584-CWP-2023 (HUID HY) (PREPONE) IN CWP-29580-2022	AKHIL MAHAJAN V/S STATE OF HARYANA AND ANOTHER	PETITIONER IN PERSON ADVOCATE GENERAL HARYANA PETITIONER IN PERSON , ANKUR MITTAL, ADDITIONAL A.G. HARYANA , KIRTI SINGH, DAG, HARYANA , RANJEET SINGH CHAUHAN
104	CM-16836-CWP-2023 (HUID HY) (EXEMPTION) CM-16838-CWP-2023 CM-16839-CWP-2023 CM-16841-CWP-2023 CM-16842-CWP-2023 IN CWP-10654-2023	EXPERION DEVELOPERS PVT. LTD. V/S STATE OF HARYANA AND OTHERS	SAMEER SACHDEV A.G. HARYANA, AASHISH CHOPRA (SR. ADV.) SAMEER SACHDEV SAMEER SACHDEV SAMEER SACHDEV SAMEER SACHDEV RUPA PATHANIA , A.A. CHOPRA & ASSOCIATES , ASHISH CHOPRA , DEEPAK BHARDWAJ, DAG, HARYANA , YASH PAL SHARMA, DHRUV KAPOOR
105	CWP-11243-2023 (HUID HY) (OTHER) WITH CM-16169-CWP-2023	NASEEB V/S STATE OF HARYANA AND OTHERS NASEEB V/S STATE OF HARYANA AND OTHERS	BINDU TANWAR A.G. HARYANA BINDU TANWAR
106	CWP-18429-2023 (HUIDPB) (OTHER)	AMIT KHANNA V/S THE GREATER MOHALI AREA DEVELOPMENT AUTHORITY	R K GIRDHAR , CHIRAG GIRDHAR, V G JAUHAR
107	CWP-18805-2023 (HUID HY) (OTHER)	SAGAR VALUE V/S STATE OF HARYANA AND OTHERS	AJIT MALIK A.G. HARYANA, DEEPAK SABHERWAL
108	CWP-21343-2023 (HUIDPB) (OTHER)	MANOHAR LAL GARG V/S STATE OF PUNJAB AND OTHERS	ABHINAV SINGLA A.G. PUNJAB
109	CWP-21463-2023 (HUID HY) (OTHER)	ESENCIA RESIDENTS WELFARE ASSOCIATION V/S STATE OF HARYANA AND OTHERS	MAYANK MATHUR A.G. HARYANA, MAYANK MATHUR
110	CWP-22134-2023 (HUID HY) (OTHER)	MAMTA JINDAL V/S HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND OTHERS	RAGHAV DAYAL GUPTA A.G. HARYANA, NEETI GUPTA
111	CWP-22143-2023 (HUID HY) (OTHER)	DLF WELLCO PRIVATE LIMITED V/S STATE OF HARYANA AND OTHERS	UDIT GARG A.G. HARYANA, SHIFALI GOYAL, Udit GARG
112	CWP-22255-2023 (HUIDUT) (OTHER)	SCRAP DEALERS ASSOCIATION V/S UT CHANDIGARH AND ANOTHER	VIBHAV JAIN Anil Mehta, ADITYA SHIORAN, BHAGYASHRI SETIA
113	CM-14558-CWP-2023 (S-HR) (DELAY (REF)) CM-14559-CWP-2023 IN CWP-1999-2008 WITH CM-13808-CWP-2023 CM-13816-CWP-2023 IN CWP-1998-2008	KULDHIR SINGH V/S STATE OF HARYANA AND ORS. JAGDEEP V/S STATE OF HARYANA AND ORS.	NEHA ANAND MAHAJAN A.G. HARYANA NEHA ANAND MAHAJAN PUNEET KUMAR JINDAL , I P GOYAT, H S MATTEWAL, PUNEET JINDAL , V K JAIN, J L MALHOTRA, NEHA ANAND MAHAJAN NEHA ANAND MAHAJAN PUNEET KUMAR JINDAL , ANMOL RATTAN SIDHU , ANURAG GOYAL, NIGAM BHARDWAJ , DIWAN SHARMA, P.R.Y. YADAV , H.S. METTEWAL , V.K. JAIN , J.L. MALHOTRA, H.S. SIDHU , JAI VIR YADAV
		(BOHCJ DT 12.07.2023)	

URGENT D.B. IV MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 5**HON'BLE MRS. JUSTICE LISA GILL****HON'BLE MRS. JUSTICE RITU TAGORE**

101	CRM-41548-2023 (CAW) (OTHER) IN CRM-40212-2023 IN CRA-D-1002-DB-2018	RAJ KUMAR ALIAS RAJU V/S STATE OF HARYANA	SAHIL CHOUDHARY , DAVNEET SANGWAN SAHIL CHOUDHARY , DAVNEET SANGWAN AMARPREET KAUR SANDHU (MS) , INDERJEET SINGH , SAHIL CHOUDHARY
102	CM-10888-CWP-2023 (FCUOI) (STAY) WITH CM-11551-CWP-2023 IN CWP-20170-2021	ANIL NANDA AND OTHERS V/S UCO BANK AND OTHERS ANIL NANDA AND OTHERS V/S UCO BANK AND OTHERS	R S MANHAS VIMAL KUMAR GUPTA, VIMAL KUMAR GUPTA R S MANHAS R S MANHAS , R S MANHAS , SANDEEP JAIN, ADDL.AG, PUNJAB. , SANYAM KHETARPAL , VIMAL KUMAR GUPTA
103	CM-8425-CWP-2023 (FCUOI) (OTHER) IN CWP-29546-2022	M/S YUVA MOTORS PVT LTD V/S DISRICT MAGISTRATE AND OTHERS	ARVIND RAJOTIA A G HARYANA, ARVIND RAJOTIA, GAURAV GOEL VIVEK GOYAL , ARUN BENIWAL, DAG, HARYANA , ARVIND RAJOTIA , KAPIL GUPTA
104	CM-16956-CWP-2023 (FCUOI) (EXEMPTION) IN CWP-14601-2023	JYOTI BANSAL V/S DISTRICT MAGISTRATE GURUGRAM HARYANA AND OTHERS	NAKUL SHARMA NAKUL SHARMA AALOK JAGGA , HARKIRAT S. JAGDEV, HARSHIT ANAND , NAKUL SHARMA
105	CM-16175-CWP-2023 (FCUOI) (EXT OF TIME) IN CWP-16909-2023	M/S SOFINE FOODS AND ANR V/S INDIAN BANK AND OTHERS (MAIN DECIDED, EXTENSION OF TIME)	VIVEK GOYAL GAURAV GOEL, A.G. PUNJAB VIVEK GOYAL , VIVEK GOYAL
106	CM-16768-CWP-2023 (FCUOI) (PREPONE) IN CWP-20811-2023	PREETINDER SINGH AND ANR V/S PEERAMAL CAPITAL AND HOUSING FINANCE LIMITED AND ANR.	NANDAN JINDAL A.G. PUNJAB NANDAN JINDAL
107	CM-16983-CWP-2023 (FCUOI) (PREPONE) IN CWP-21208-2023	SUMAN PUNIA V/S HDFC BANK LTD AND OTHERS	AMIT KOHAR SHEKHAR VERMA AMIT KOHAR , AMIT KOHAR , RAJINDER
108	CM-16867-CWP-2023 (FCUOI) (PREPONE) IN CWP-21669-2023	SHAM SUNDER BHATIA V/S ICICI BANK AND ANOTHER	NEERAJ YADAV GAURAV GOEL NEERAJ YADAV , D.K. SINGAL , PUKHRAJBIR KAUR
109	CM-17018-CWP-2023 (FCUOI) (EXEMPTION) & O&M CWP-22253-2023	MEENAKSHI V/S PUNJAB NATIONAL BANK AND ANOTHER	ANUJ ARYA A.G. HARYANA, GAURAV GOEL ANUJ ARYA
110	CWP-6275-2023 (FCUOI) (OTHER)	RAKESH KUMAR AND ANR V/S STATE BANK OF INDIA AND ANR	DR. SUMATI JUND A.G. PUNJAB, MADHU DAYAL, DR. SUMATI JUND, RAKESH GUPTA, SANDEEP JAIN
111	CWP-6320-2023 (FCUOI) (OTHER) WITH CWP-25645-2022 WITH CM-13882-CWP-2023	M/S DELFAB GLOBAL PVT LTD AND ANR V/S PUNJAB AND SIND BANK AND ANR HARJINDER SINGH OBEROI AND ANR. V/S PUNJAB AND SIND BANK AND ANR. HARJINDER SINGH OBEROI AND ANR. V/S PUNJAB AND SIND BANK AND ANR.	RAHUL RAMPAL Gaurav Goel, ABS SIDHU, P S JAMMU, RAHUL RAMPAL MANJEET SAINI , GAURAV GOEL , P S JAMMU , P.S. JAMMU, , VIPUL GUPTA, RAJESH KUMAR P S JAMMU
112	CWP-7873-2023 (FCUOI) (OTHER) WITH CM-9897-CWP-2023	PARDEEP KUMAR V/S THE AUTHORIZED OFFICER AND OTHERS PARDEEP KUMAR V/S THE AUTHORIZED OFFICER AND OTHERS	Sahil Khunger Gaurav Goel, ABHINAV NARANG Sahil Khunger
113	CWP-9200-2023 (FCUOI) (OTHER)	ASHWANI KOHLI V/S BANK OF INDIA AND ORS	RENU ARORA , RAJIV JOSHI, RAVI SHARMA
114	CWP-10567-2023 (FCPB) (OTHER) WITH CM-10251-CWP-2023	GURDEEP SINGH V/S AUTHORIZED OFFICER, THE NAKODAR HINDU URBAN COOPERATIVE BANK LTD. GURDEEP SINGH V/S AUTHORIZED OFFICER, THE NAKODAR HINDU URBAN COOPERATIVE BANK LTD.	RAMESH CHAND SHARMA , JYOTI SAREEN, RAMESH CHAND SHARMA RAMESH CHAND SHARMA , JYOTI SAREEN
115	CWP-10892-2023 (FCUOI)	NIDHI AND OTHERS V/S STATE OF PUNJAB AND OTHERS	GOPAL SINGH NAHEL A G PUNJAB, VINEET SEHGAL, VINEET SEHGAL
116	CWP-12244-2023 (FCUOI) (OTHER)	PARBODH CHANDER JAIN V/S AXIS BANK LTD.	SANJIV GUPTA KKR Gaurav Goel, D.K. SINGAL
117	CWP-14050-2023 (FCUOI) (OTHER)	SATBIR SINGH V/S HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED AND ANOTHER	GOVIND CHAUHAN , SHEKHAR VERMA
118	CWP-15041-2023 (FCUOI) (OTHER)	INDIAN BANK V/S DISTRICT MAGISTRATE, AMBALA AND OTHERS	K.K. GOEL A.G. HARYANA
119	CWP-16280-2023 (FCUOI)	NARENDER AND ANOTHER V/S BANK OF MAHARASHTRA AND ANOTHER	RAKESH GUPTA PARUNJEET SINGH, RAKESH GUPTA
120	CWP-17231-2023 (FCUOI) (OTHER)	GOPAL V/S PUNJAB NATIONAL BANK AND OTHERS	PRADEEP CHHOKER A.G.HARYANA, GAURAV GOEL, D.K. GUPTA, Gaurav Goel, PRADEEP CHHOKER
121	CWP-18051-2023 (FCUOI) (OTHER)	IIFL HOME FINANCE LTD. V/S STATE OF HARYANA AND OTHERS	VINEET SEHGAL A.G. HARYANA, VINEET SEHGAL

122	CWP-18709-2023 (FCUOI) WITH CM-15551-CWP-2023	L.A. INTERNATIONAL THROUGH ITS SOLE PROPRIETOR SH. KAMAL DEV V/S PUNJAB AND SIND BANK AND OTHERS L.A. INTERNATIONAL THROUGH ITS SOLE PROPRIETOR SH. KAMAL DEV V/S PUNJAB AND SIND BANK AND OTHERS	NARESH JAIN GAURAV GOEL, PARUNJEET SINGH, ANJALI KHOSLA, PARUNJEET SINGH PARUNJEET SINGH
123	CWP-18843-2023 (FCUOI) (OTHER)	RAJINDER CLOTH HOUSE THROUGH ITS OWNER V/S UNION OF INDIA AND OTHERS	KUSHAGER GOYAL A.G. HARYANA, SATYA PAL JAIN, BRIJESH KUMAR
124	CWP-20275-2023 (FCUOI) (OTHER)	TAJINDER SINGH AND ANR V/S PUNJAB NATIONAL BANK	N K VERMA Gaurav Goel, C.S.PASRICHA, CHARANJIT KUMAR JANGRA, ER. SANDEEP SURI
125	CWP-20768-2023 (JOPB) (OTHER)	SUKHPREET KAUR SHELLY V/S PUNJAB PUBLIC SERVICE COMMISSION BARADARI GARDEN PATIALA AND ORS.	BUTA SINGH BAIRAGI SUKHPREET KAUR SHELLY, HIMANI SARIN
126	CWP-22132-2023 (FCUOI)	REX SEWING MACHINE COMPANY PVT. LTD. V/S RESERVE BANK OF INDIA AND ORS.	AKHILESH VYAS GAURAV GOLE, RAKESH GUPTA
127	CWP-22177-2023 (FCUOI)	REX GLOBAL LIMITED V/S RESERVE BANK OF INDIA AND ORS.	AKHILESH VYAS GAURAV GOEL, RAKESH GUPTA
128	CWP-22185-2023 (FCUOI) (OTHER)	SATPAL SINGH AND ANOTHER V/S BANK OF BARODA AND ANOTHERS	SANJAY KUMAR
129	CWP-22201-2023 (FCUOI) (OTHER)	KANCHAN BALA V/S PUNJAB AND SIND BANK AND OTHERS	LUPIL GUPTA , GAURAV GOYAL
130	CWP-22266-2023 (FCUOI) (OTHER)	M/S VIRA POULTRY FARM AND ANOTHER V/S UNION BANK OF INDIA AND ANOTHER	VARUN GUPTA , SAKSHI GUPTA
131	CWP-22279-2023 (FCUOI) (OTHER)	M/S KISAN TRACTORS V/S THE PUNJAB NATIONAL BANK AND ANOTHER	KARTIK GUPTA Gaurav Goel
132*	CM-16882-CWP-2023 (FCUOI) (OTHER) IN CWP-7982-2021	M/S SHIV SHAKTI MEDICAL SOCIETY V/S PUNJAB NATIONAL BANK	N.C. SAHNI GAURAV GOEL SAURABH BAJAJ , ASHWARYA BAJAJ , N.C. SAHNI , N.C. SAHNI, MANPREET , SAURABH BAJAJ

URGENT D.B. V MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 6

HON'BLE MR. JUSTICE SURESHWAR THAKUR

HON'BLE MR. JUSTICE KULDEEP TIWARI

101	CWP-6126-1997 (LAND)	GRAM PANCHAYAT, SRI NAGAR V/S DIRECTOR, CONSOLIDATION OF HOL	R.S.HUNDAL , B S SIDHU, GAGANDEEP KAUR SIDHU, MANVEER KAUR, CHANDAN SINGH, MONIKA JALOTA, HARKIRAT SINGH SIDHU, HARPREET PAL SINGH RAKHRA, J S BHANDOHAL, SUSHIL SAINI JASBIR SINGH , SUSHIL SETHI G K HUNDAL
	WITH CM-11348-2007	NA V/S NA	
	WITH CM-11384-CWP-2007	GRAM PANCHAYAT, SRI NAGAR V/S DIRECTOR, CONSOLIDATION OF HOL	SUSHIL SAINI ,RS HUNDAL
	WITH CWP-2668-2016	GRAM PANCHAYAT SRINAGAR @ PUNIWAL V/S JOINT DEVELOPMENT COMMISSIONER & ORS	J.S. BHANDOHAL , AG,PB SS BEHL(R2-7) , AMBIKA SOOD, DEPUTY ADVOCATE GENERAL, PUNJAB , B.S. SIDHU, DIVIJ DATT , BALJINDER SINGH ICHHEWAL , MANINDER SINGH, DAG, PUNJAB , MANINDER SINGH, SR. DAG, PUNJAB , MANMEET SINGH, HARKIRAT SANDHU , OPENDER SINGH LAMBA , S.S. BEHL , SANDEEP JAIN, ADDITIONAL A.G., PUNJAB
	WITH CM-16989-CWP-2023	GRAM PANCHAYAT SRINAGAR @ PUNIWAL V/S JOINT DEVELOPMENT COMMISSIONER & ORS (MAIN REGULAR AT SR NO 475)	HIMMAT SINGH SIDHU
102	CWP-15174-1998 (LAND)	GOBINDGARH EDUCATIONAL AND SOC V/S STATE OF PUNJAB ETC.	H.S.HOODA ,O.P.GOYAL , A.G.PB ,PRIYA KHURANA ,I.S.VIMAL, AG MASIH, A.S.CHEEMA D.S.CHANAN, RANVIR SINGH MANDER, DEEPSHIKHA, ABHINAV AGGARWAL, GAGANDEEP SINGH VIRK, H.S HOODA, M.C BERRY, I.S VIMAL, , Harpreet Kaur Athwal, JAGJIT SINGH CHATRATH, JASBIR SINGH, JASBIR SINGH, RAVINDER KAUR, MANINDER SINGH, MONIKA JALOTA,, N.K VERMA, NAKUL SHARMA, PARUL AGGARWAL, NAVNEET SINGH, PIYUSH AGGARWAL, LAVISH, SHEENA KHANNA, M.L SAINI, AMANDEEP SINGH, SUDESH SAHI, SACHIN BHARDWAJ, NAVEEN SHARMA, VISHNAV GANDHI, P.S BAJWA, SUVEER SHEOKAND
		(PART HEARD)	
103	CM-16857-CWP-2023 (LAND) (ACTUAL DATE)	SUKHDEV DASS AND ANR. V/S STATE OF PUNJAB AND ORS.	RS CHAUHAN NAIYA GILL, C.L. PREMY
	IN CWP-495-2008		SANGITA DHANDA, HITESH KAPLISH FOR CAVEATOR , A.S KLER, RAJINDER GOYAL , AG PB, KULWANT KAUR, H.K AURORA , C.L. PAWAR, NAIYA GILL, P.K PALLI , MANOHAR LALL, J.S PURI, N.D.S MANN , N.S VIRK, K.S DADWAL, H.S GILL , PARVEEN CHANDER GOYAL, AMIT CHAUDHARY , R.K SHUKLA, GAURAV GARG DHURIWALA , RAI SINGH CHAUHAN , RANJANA SALARIA, C.S BRAR, ANU PAL , RS CHAUHAN , SONU CHAHAL, JASWINDER SINGH , SURINDER SHARMA, R.C. DOGRA
	WITH CM-16854-CWP-2023	BOOTA SINGH V/S STATE OF PUNJAB AND ORS	RS CHAUHAN , C.L. PREMY
	IN CWP-3595-2012		HITESH KAPLISH , NAIYA GILL, A.S KLER, N.D.S MANN , R.K SHUKLA, GAURAV GARG DHURIWALA , RAI SINGH CHAUHAN, RAJINDER GOYAL , SURINDER SHARMA, J.S PURI, MANOJ BAJAJ
		(MAIN REGULAR AT SR NO.1153)	
104	CWP-5769-2017 (LAND ACQ)	JALRAM AND ORS. V/S STATE OF HARYANA AND ORS.	ANIL RATHEE , ANKUR MITTAL, ADDL. A.G. HARYANA, KUSHALDEEP KAUR, NITIN RATHEE, APURVA RATHEE
	WITH CWP-28349-2017	M/S CAPITAL IT SERVICES P LTD AND ANR V/S STATE OF HARYANA AND ORS	VAIBHAV SHARMA , AG,HY,RAJNISH SINGH
105	CWP-10393-2018 (LAND)	GURJEET SINGH V/S STATE OF PUNJAB AND ORS	AMIT JAIN , AMANDEEP SINGH JATTANA, AMIT JAIN, ARJUN PARTAP ATMA RAM, ARUN JAIN, M.S. GILL, ASHISH SOI, AG PUNJAB, AJAIVIR SINGH, BHAGOTI SINGH, ARJUN PRATAP ATMA RAM, C.L.PREMY, C.L.PREMY, KANWALJIT SINGH, ABHISHEK BAJAJ, CHETAN SALATHIA, BHAGOTI SINGH, CHETAN SHARMA, DHIRAJ JINDAL, S.S.SALAR, KUSUM RAJ, A.D.S. JATTANA, MANINDER SINGH, DAG, PUNJAB, RAMAN LEKHI, S.P.S. TINNA, ADDL. AG, PUNJAB., SANAH SAHNI, ARJUN PRATAP ATMA RAM, SUSHMA CHOPRA, YASH PAL SHARMA
	CM-8100-CWP-2018		AJAIVIR SINGH , AMANDEEP SINGH JATTANA , C.L.PREMY
	CM-13040-CWP-2019		ARJUN PARTAP ATMA RAM
	WITH CM-4301-CWP-2021	GURJEET SINGH V/S STATE OF PUNJAB AND ORS	AMANDEEP SINGH JATTANA , ARJUN PARTAP ATMA RAM
	WITH CM-6172-CWP-2019	GURJEET SINGH V/S STATE OF PUNJAB AND ORS	AMIT JAIN
	CM-6173-CWP-2019		AMIT JAIN , C.L.PREMY
	WITH CM-11467-CWP-2019	GURJEET SINGH V/S STATE OF PUNJAB AND ORS	A.D.S.JATANA , AMANDEEP SINGH JATTANA , ARJUN PARTAP ATMA RAM , C.L.PREMY
		(BOHCJ DT.22/05/2023-'HON'BLE SUPREME COURT VIDE ORDER DT. 02/05/2023 PASSED IN SLP (CIVIL) NO.21166-2018 DIRECTED TO MAKE AN ENDEAVOUR TO DISPOSE OF WRIT PETITION AT AN EARLIEST, PREFERABLY WITHIN A PERIOD OF SIX MONTHS FROM THE DATE OF RECEIPT/PRODUCTION OF A COPY OF THIS ORDER', TO BE SHOWN ON THE TOP OF URGENT LIST)	
106	CM-16375-CWP-2023 (LAND) (IMPLEAD)	AMRIK SINGH V/S STATE OF PUNJAB AND OTHERS	AJAIVIR SINGH ADVOCATE GENERAL PUNJAB
	IN CWP-35339-2019		AJAIVIR SINGH , AJAYPAL SINGH SANDHU , GAGANDEEP SINGH VIRK , M.S. TIWANA, AAG, PUNJAB , MANINDER SINGH, DAG, PUNJAB , PANKAJ GUPTA, ADDL. A.G. PUNJAB , SAJIA K. SINGH , VIKAS PRAKASH
107	CM-15471-CWP-2023 (MINES) (PREPONE)	M/S BAJRANGI STONE CRUSHER V/S STATE OF HARYANA AND ANOTHER	VIKRAM SINGH A.G. HARYANA
	IN CWP-23134-2021		VIKRAM SINGH , AMAN BAHRI, ADDITIONAL A.G. HARYANA , ANKUR MITTAL, ADDITIONAL AG, HARYANA , DEEPAK BHARDWAJ, DEPUTY ADVOCATE GENERAL, HARYANA , ISHNOOR SINGH , DIVYAM SINGH , RAKESH GUPTA , SAURABH MAGO, AAG, HARYANA , SUKHDEEP PARMAR, DAG, HARYANA
	WITH CM-15467-CWP-2023	M/S SHUBHAM SCREENING PLANT V/S STATE OF HARYANA AND ANOTHER	VIKRAM SINGH
	IN CWP-23148-2021		VIKRAM SINGH
108	CWP-21202-2021 (LANDACQ PB) (OTHER) CM-853-CWP-2022	MAHINDER SINGH @ MOHINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS	AKSHIT CHAUDHARY ADVOCATE GENERAL PUNJAB, ASHWANI CHOPRA, MS. ANU PAL, DAG, PUNJAB. , NAVNEET KAUR, RAJAT GHIRRA, SHAILENDRA JAIN, ASHMITA SANDHU AKSHIT CHAUDHARY

CM-854-CWP-2022 WITH CM-9973-CWP-2023	MAHINDER SINGH @ MOHINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS	AKSHIT CHAUDHARY PEEYUSHI DIWAN JAIN (MRS.) , ASHWANI CHOPRA
109 CWP-8730-2022 (LANDACQ PB) (OTHER)	NATIONAL HIGHWAY AUTHORITY OF INDIA AND ANR V/S STATE OF PUNJAB AND OTHERS	RAGHUJEET SINGH MADAN A.G. PUNJAB, AMIT SHARMA, ANU PAL, DAG, PUNJAB, ANUPAM GUPTA, GAUTAM PATHANIA, MAHENDER JOSHI , NITIN GOYAL, RAGHUJEET SINGH MADAN, SHREENATH A. KHEMKA, SONIA MADAN, CHETAN MITTAL, MAYANK AGGARWAL, SUNIL KUMAR SHARMA
CM-9519-CWP-2022 CM-9521-CWP-2022 WITH CM-14405-CWP-2023	NATIONAL HIGHWAY AUTHORITY OF INDIA AND ANR V/S STATE OF PUNJAB AND OTHERS	RAGHUJEET SINGH MADAN RAGHUJEET SINGH MADAN SHREENATH A. KHEMKA , AMIT SHARMA , ANUPAM GUPTA (SR. ADV.) , CHETAN MITTAL, , MAYANK AGGARWAL, NITIN GOYAL, , MONIKA JALOTA, SR. DAG, PUNJAB , RAGHUJEET SINGH MADAN , SHREENATH A. KHEMKA
110 CM-16950-CWP-2023 (MINES) (EXEMPTION) CM-16953-CWP-2023 IN CWP-19515-2023	BACHITAR SINGH V/S STATE OF PUNJAB AND OTHERS	MANSUR ALI A G PUNJAB MANSUR ALI MANSUR ALI , BHUPINDER BANGA , IMRAN AHMED ALI , MONIKA JALOTA, SR. DAG, PUNJAB , RAJ SUMER SINGH , TUSHAAR MADAAN
111 CWP-9896-2023 (LANDACQUOI) (OTHER)	HEMRAJ AGGARWAL AND OTHERS V/S UNION OF INDIA AND OTHERS	CHARANPAL SINGH BAGRI SATYA PAL JAIN, A G PUNJAB, ASHISH RAWAL, ASHISH RAWAL, DHAVAL SAINI, GURJIT SINGH BAGRI, SATYA PAL JAIN, NANVI GUPTA, NITIN GOYAL, MONIKA JALOTA, RAGHUJEET SINGH MADAN, VIKAS CHATRATH
WITH CM-8337-CWP-2023 WITH CM-17043-CWP-2023	HEMRAJ AGGARWAL AND OTHERS V/S UNION OF INDIA AND OTHERS HEMRAJ AGGARWAL AND OTHERS V/S UNION OF INDIA AND OTHERS	CHARANPAL SINGH BAGRI , CHARANPAL SINGH BAGRI CHARANPAL SINGH BAGRI
112 CWP-14420-2023 (LAND) (OTHER) CM-14649-CWP-2023	KARAMBIR V/S STATE OF HARYANA AND OTHERS	VINOD BHARDWAJ ADVOCATE GENERAL HARYANA, ANKUR MITTAL, ADDL. A.G., HARYANA, NIPUN BHARDWAJ, T V S N PRASAD ADVOCATE GENERAL HARYANA
113 CWP-20595-2023 (LAND) (OTHER)	BALWINDER KUMAR V/S STATE OF PUNJAB AND OTHERS	NAVEEN BATRA ADVOCATE GENERAL PUNJAB
114 CWP-21430-2023 (LANDACQ HY) (OTHER)	SHIVCHARAN YADAV AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP CHAUDHARY A.G. HARYANA, AMIT JAIN, ANKUR MITTAL, SAURABH MAGO, ANKUR MITTAL, KUSHAGRA MAHAJAN, KUSHALDEEP KAUR, Saurabh Mago, TUSHAR SHARMA
115 CWP-22122-2023 (LANDACQ HY) (OTHER)	PARDEEP AND OTHERS V/S STATE OF HARYANA AND OTHERS	SAURABH DALAL ADVOCATE GENERAL HARYANA, SUSHEN
116 CWP-22128-2023 (LAND) (OTHER)	LAKHVINDER SINGH V/S STATE OF PUNJAB AND OTHERS	DINESH KUMAR A.G. PUNJAB
117 CWP-22151-2023 (LAND) (OTHER)	PAWAN KUMAR V/S STATE OF HARYANA AND OTHERS	DIWAN S. ADLAKHA A.G. HARYANA, AJAY CHAUHAN
118 CWP-22155-2023 (LAND) (OTHER)	RAJ KUMAR V/S STATE OF HARYANA AND OTHERS	CHANDERHAS YADAV A.G. HARYANA
119 CWP-22217-2023 (LAND) (OTHER)	KALI RAM AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH A.G. HARYANA, RAKESH GUPTA
120 CWP-22267-2023 (LANDACQ HY) (OTHER)	RELIANCE EMINENT TRADING AND COMMERCIAL PRIVATE LIMITED V/S STATE OF HARYANA AND OTHERS	SUMEET JAIN ADVOCATE GENERAL HARYANA
121 CRM-38558-2023 (POR) IN CRM-M-55313-2022	CHETAN SEHDEV V/S STATE OF PUNJAB (B.O DT 13.09.2023)	JITENDER SINGH DADWAL A.G. PUNJAB AMANDEEP SINGH RAI , AVTAR SINGH , JITENDER SINGH DADWAL , VIVEK SHARMA VASHISHT

URGENT D.B. VI MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 7**HON'BLE MR. JUSTICE RAJ MOHAN SINGH****HON'BLE MR. JUSTICE HARPREET SINGH BRAR**

101	CRM-41877-2023 (POR) IN CRA-D-127-2023	GULSHAN V/S STATE OF HARYANA	NARINDER SINGH SINDHER A.G. HARYANA, KULWINDER SINGH NARINDER SINGH SINDHER , KULWINDER SINGH , VIKAS MALIK
102	CRM-38489-2023 (SOS) IN CRM-30881-2023 IN CRA-D-261-2023	RAVIT AND ORS V/S STATE OF HARYANA	PRATHAM SETHI A.G. HARYANA, BENANT NOOR SINGH MAROK PRATHAM SETHI , ARNAV GHAI PRATHAM SETHI , DR. ANMOL RATTAN SIDHU SR. ADV. , PRATHAM SETHI , SUVIR SIDHU
103	CM-17535-CII-2023 (MATRIMONIAL) (POR) IN FAO-M-100-2013	ASHIMA GUPTA V/S VANEET GUPTA	AKSHAY CHADHA SEHAJ SANDHAWALIA KANWALVIR SINGH KANG , SAMIYA SINGH, SUNIL SHARMA , AKSHAY CHADHA , AMIT JAIN , B.S. TOOR, K S KANG, VIKAS BAHL SR ADV. , KUSHAGRA MAHAJAN , SEHEJ SANDHAWALIA
104	CM-13208-CII-2023 (FAMILY COURT) (EXEMPTION) CM-13209-CII-2023 WITH CM-13232-CII-2023 CM-13233-CII-2023 IN FAO-7102-2019	(MAIN REGULAR @768) DHARMINDER KAPOOR V/S NEELAM KAPOOR @ NEELAM CHHABRA DHARMINDER KAPOOR V/S NEELAM KAPOOR @ NEELAM CHHABRA	PUNEET SHARMA , DAVID SARDANA, OSHIN SWAMI PUNEET SHARMA PUNEET SHARMA PUNEET SHARMA PUNEET SHARMA , PUNEET SHARMA , SANDEEP SAINI
105	CM-18038-CII-2023 (FAMILY COURT) (E/H) IN FAO-1908-2020	ASHISH VIRMANI V/S MONICA AGARWAL	ANJU JAMDAGNI JYOTI GUPTA, FRANCESCA KAPUR ANJU JAMDAGNI , FRANCESCA KAPUR
106	XOBJC-101-2023 (FAMILY COURT) IN FAO-3399-2022	SAURABH V/S JYOTI	AKSHAY JINDAL SUSHEEL GAUTAM, GARIMA JINDAL SUSHEEL GAUTAM , AKSHAY JINDAL
107	CM-2796-CII-2023 (FAMILY COURT) (OTHER) WITH CM-10344-CII-2023 CM-10345-CII-2023 IN FAO-2419-2022	AMIT DALAL V/S RITU MOR AMIT DALAL V/S RITU MOR	GAGANDEEP SINGH PRITPAL NIJJAR PANKAJ NANHERA PANKAJ NANHERA AKASHDEEP SINGH , AKASHDEEP SINGH , GAGANDEEP SINGH , GAGANDEEP SINGH, YASH PAL SHARMA , PANKAJ NANHERA
108	CM-18022-CII-2023 (FAMILY COURT) (WITHDRAWL) IN FAO-4457-2022	SHIPRA V/S PANKAJ JHAMB	TANMOY GUPTA TANMOY GUPTA
109	CM-17795-CII-2023 (FAMILY COURT) (REF (MED)) IN FAO-735-2023	BHAWNA DEVI V/S ARUN KUMAR	S.K. CHOUDHARY S.K. CHOUDHARY
110	CM-13247-CII-2023 (FAMILY COURT) (EXT OF TIME) IN FAO-859-2023	SAURABH KUMAR V/S PREETI RANI	AKASHDEEP SINGH AKASHDEEP SINGH , ABHAYSHER SINGH, SANCHIT CHOUDHARY , AKASHDEEP SINGH
111	CM-6884-CII-2023 (FAMILY COURT) (LEAVE APPEAL) CM-6887-CII-2023 CM-6886-CII-2023 CM-6888-CII-2023 WITH CM-9825-CII-2023 CM-9827-CII-2023 & O&M FAO-1808-2023	DUSHYANT SEHGAL V/S NEHA ARORA DUSHYANT SEHGAL V/S NEHA ARORA	AARTI SHARMA AARTI SHARMA AARTI SHARMA AARTI SHARMA AARTI SHARMA AARTI SHARMA AARTI SHARMA
112	CM-17885-CII-2023 (FAMILY COURT) (OTHER) IN FAO-2273-2023	KASHISH KISHORE SHARMA V/S RACHANDEEP KAUR	G.C. SHAHPURI , MEENAKSHI BALI G.C. SHAHPURI , MEENAKSHI BALI
113	CM-14569-CII-2023 (FAMILY COURT) (DELAY(F)) & O&M FAO-4372-2023	IQBAL SINGH V/S AMARJIT KAUR	HARJASS SINGH SANDHU HARJASS SINGH SANDHU
114	CM-14790-CII-2023 (FAMILY COURT) (DELAY(F)) & O&M FAO-4403-2023	SARITA BALA V/S KIRAN PAL	ASHISH SANGHI ASHISH SANGHI , RAVI MALIK , SANJEEV KUMAR
115	CM-18353-CII-2023 (FAMILY COURT) (DELAY(F))	AKANKSHA RAO V/S SUSHANT SINGH	DIXIT GARG

	& O&M FAO-5408-2023		DIXIT GARG
116	CM-18419-CII-2023 (FAMILY COURT) (DELAY(F)) CM-18420-CII-2023 & O&M FAO-5449-2023	SUKHWINDER SINGH V/S PARAMJIT KAUR	ARSHDEEP SINGH BRAR ARSHDEEP SINGH BRAR ARSHDEEP SINGH BRAR
117	CMM-62-2023 (FAMILY COURT) (24-HMA) IN FAO-1388-2023	SHALINI DEVI V/S RAVI KUMAR	KANWAL GOYAL , GOVIND TANWAR, PARAMJIT SIGNH KANWAL GOYAL , KANWAL GOYAL , PARAMJIT SINGH, GOVIND TANWAR
118	FAO-2776-2023 (FAMILY COURT) CM-9951-CII-2023 WITH CM-18186-CII-2023	BHARAT SAINI V/S VIJETA SAINI BHARAT SAINI V/S VIJETA SAINI	VINEY SAINI VINEY SAINI VINEY SAINI
119	FAO-2892-2023 (FAMILY COURT)	MAJOR ANISH KATOCH V/S POONAM KATOCH	VAIBHAV SHARMA
120	FAO-5208-2023 (FAMILY COURT) CM-17693-CII-2023 CM-17694-CII-2023	JASWINDER SINGH V/S RAMANDEEP KAUR	DR. RAU P.S. GIRWAR , DR. RAU P.S. GIRWAR DR. RAU P.S. GIRWAR DR. RAU P.S. GIRWAR
121	FAO-5405-2023 (FAMILY COURT MISC)	ANNU AND OTHERS V/S VIRENDER SINGH	RAM PAL VERMA
122	FAO-5444-2023 (FAMILY COURT MISC) CM-18402-CII-2023	MEENAKSHI BHATIA V/S ANKUSH BHATIA	SAMAR PRATAP SINGH AHLUWALIA , SAMAR PRATAP SINGH AHLUWALIA SAMAR PRATAP SINGH AHLUWALIA

URGENT D.B. VII MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 8**HON'BLE MR. JUSTICE DEEPAK SIBAL****HON'BLE MRS. JUSTICE SUKHVINDER KAUR**

MISC. APPLICATIONS IN THE URGENT LIST SHALL BE TAKEN UP ALONGWITH THE MAIN CASE(S) IN THE URGENT LIST ITSELF,

APPLICATIONS FOR SUSPENSION OF SENTENCE, PETITIONS SEEKING PREMATURE RELEASE, INCOMPLETE CASES AND THE CASES IN WHICH APPLICATIONS FOR VACATION OF INTERIM ORDERS ARE PENDING, SHALL BE TAKEN UP AFTER THE URGENT MATTERS,

ALL CONCERNED TO PLEASE NOTE.

101	CM-3530-LPA-2023 (LAND LAWS) (IMPLEAD) IN LPA-180-2015	RAM CHANDER AND ORS V/S STATE OF HARYANA AND ORS	VIKRAM SINGH A.G. HARYANA VIKRAM SINGH , AMIT JAIN, DHRUV MITTAL, ISHNOOR SINGH , CHETAN SALATHIA, DIVYAM SINGH , DEEPAK BHARDWAJ, DAG, HARYANA , TANISHA PESHAWARIA, DAG, HARYANA.
102	CM-3568-LPA-2023 (LABOUR) (ACTUAL DATE) IN LPA-941-2016	THE SECRETARY DISTRICT RED CROSS SOCIETY KARNAL V/S THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT PANIPAT AND ANR (MAIN REGULAR AT SR NO.1037)	NARENDER PAL BHARDWAJ SHIREESH GUPTA SHIREESH GUPTA , AMRITA NAGPAL, NARENDER PAL BHARDWAJ , KAJAL SAINI , SHALENDER NAGPAL, AJAY AGGARWAL, , SHIREESH GUPTA , SHIREESH GUPTA, AMANPREET KAUR
103	CM-15380-CWP-2023 (PREPONE) IN CWP-14428-2018	ASHOK GUPTA AND ORS V/S STATE OF HARYANA AND ORS	SAKSHAM MAHAJAN A.G. HARYANA AMIT KOHAR , AKSHAY RANA , Anupam Bhanot (Mrs.) , DUSHYANT SAHARAN, ASSISTANT A. G., HARYANA. , N.K. MALHOTRA , RAJESH GAUR, I. S. SIDHU , RAMNEED KAUR JAWANDA , SUMEET MAHAJAN , TANISHA PESHAWARIA, DAG, HARYANA
104	CM-805-LPA-2023 (SERVICE HRY) (POR) IN LPA-1179-2019	RAMESH CHAND V/S STATE OF HARYANA AND OTHERS	ANURAG GOYAL A.G. HARYANA ANURAG GOYAL , AG HY , ANURAG GOYAL , HITESH PANDIT, ADDL. AG HARYANA. , SHIVAM MALIK
105	CM-2298-LPA-2022 (SERVICE HRY) (POR) IN LPA-1985-2019	NAVIN KUMAR V/S JASMER SINGH AND OTHERS	JANGJIT SINGH DAHIYA A.G. HARYANA NAMIT KUMAR , DHIRAJ CHAWLA , DHIRAJ CHAWLA, VIKRANT ATTRI , HITESH PANDIT , JANGJIT SINGH DAHIYA , JASVINDER SAINI , JAYPREET SINGH, , Jasvinder Saini , NAMIT KUMAR
106	LPA-1282-2019 (SERVICE PB) (CWP-18851-2012) WITH LPA-1994-2016 CM-4121-LPA-2016 CM-4122-LPA-2016 WITH LPA-1455-2019 CM-3190-LPA-2019	BALWANT SINGH V/S STATE OF PUNJAB AND OTHERS MEHAL SINGH V/S STATE OF PUNJAB AND ANR RAJ PAL SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JASMINDER PAL SINGH SANDHU A.G. PUNJAB, PARVEEN KUMAR GARG PARVEEN KUMAR GARG PARVEEN KUMAR GARG PARVEEN KUMAR GARG PARVEEN KUMAR GARG PARVEEN KUMAR GARG
107	CM-2853-CWP-2023 (POR) WITH CM-19654-CWP-2022 WITH CM-11168-CWP-2023 IN CWP-11664-2020	RAJNI BALA V/S STATE OF PUNJAB AND OTHERS RAJNI BALA V/S STATE OF PUNJAB AND OTHERS RAJNI BALA V/S STATE OF PUNJAB AND OTHERS	SAMARTH SAGAR ADVOCATE GENERAL PUNJAB, A.G. PUNJAB, BALPREET KAUR SIDHU, SAMEER SACHDEVA SAMEER SACHDEVA SAMARTH SAGAR SAMARTH SAGAR , AG PUNJAB, NITIN VERMA , BALPREET KAUR SIDHU , BALPREET SIDHU , PANKAJ GUPTA AG PUNJAB , ROHIT AHUJA, DAG, PUNJAB , S.S.MOMI, SANKALP SAGAR , SAMARTH SAGAR , SAMEER SACHDEVA , SANDEEP VERMANI, ADDL. A.G., PUNJAB.
108	CM-3280-LPA-2023 (GEN MISC) (DIRECTION) IN LPA-941-2022	STATE OF PUNJAB AND OTHERS V/S LIBRA BUS SERVICE P LTD.	SANGRAM SINGH SARON , AMIT JHANJI, SACHIN SINGLA, ZAHEEN KAUR, NAVNEET SINGH, SR. DAG, PUNJAB ADVOCATE GENERAL PUNJAB , VIKAS MOHAN GUPTA
109	CM-10740-CWP-2023 (POR) IN CWP-8227-2022	NISHI RANI AND OTHERS V/S STATE OF HARYANA AND ANOTHER	ANURAG GOYAL A.G. HARYANA ANURAG GOYAL , HITESH PANDIT, ADDL.A.G., HARYANA , NIKHIL LATHER, ANURAG GOYAL, AMIT RAO , PALIKA MONGA, D.A.G. HARYANA , PARTH GOYAL , SHIVAM MALIK, , TANISHA PESHAWARIA, DEPUTY ADVOCATE GENERAL, HARYA
110	CM-1625-LPA-2023 (COOPERATIVE) (DELAY(F)) CM-1626-LPA-2023 CM-1627-LPA-2023 WITH CM-3601-LPA-2023 & O&M LPA-622-2023	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD. V/S THE ZIRA COOPERATIVE MARKETING CUM PROCESSIONG SOCIETY LIMITED AND OTHERS THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD. V/S THE ZIRA COOPERATIVE MARKETING CUM PROCESSIONG SOCIETY LIMITED AND OTHERS	VIKAS SINGH A.G. PUNJAB, ADESHWAR SINGH PANNU VIKAS SINGH VIKAS SINGH VIKAS SINGH VIKAS SINGH , A S PANNU
111	CM-16228-CWP-2023 (PREPONE) IN CM-15584-CWP-2023 WITH CM-16873-CWP-2023	MANISH KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS MANISH KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	BRIJESH KUMAR ADVOCATE GENERAL HARYANA BRIJESH KUMAR BRIJESH KUMAR

	IN CWP-4794-2023		BRIJESH KUMAR , HITESH PANDIT, ADDL. A.G., HARYANA , KUSHAGER GOYAL,
112	CM-16833-CWP-2023 (POR) CM-16834-CWP-2023 CM-16840-CWP-2023 IN CWP-15972-2023	SUBRATA GHOSE AND ORS. V/S UNION OF INDIA AND ORS.	SAMEER SACHDEVA SATYA PAL JAIN (SR. ADV.), PRATEEK PANDIT, VIVEK SINGLA SAMEER SACHDEVA SAMEER SACHDEVA PRATEEK PANDIT , PIYUSH KHANNA , PRATEEK PANDIT , SAMEER SACHDEVA
113	CWP-21766-2023 (OTHER)	M K VIJ AND ORS V/S STATE OF HARYANA AND OTHERS	GUNJAN MEHTA A.G. HARYANA
114	CWP-21816-2023 (OTHER)	MANJEET DEVI V/S STATE OF HARYANA AND OTHERS	SHALENDER MOHAN A.G.HARYANA, SATYA PAL JAIN
115	CWP-22215-2023 (OTHER)	CHETAN AND OTHERS V/S STATE OF PUNJAB AND OTHERS	PARDEEP SINGH MIRPUR A.G. PUNJAB, DEEPALI PURI
116	FAO-M-30-2023 (MATRIMONIAL) WITH FAO-M-31-2023 CM-18181-CII-2023	AMOL GILL V/S SANJEEV SINGH BRAR LT COL SANJEEV SINGH BRAR V/S AMOL GILL (B.O. DT. 25.09.2023)	H.S. DEOL , AMANDEEP KAUR, TUSHAAR MADAN, VIKAS SHEEL VERMA TEJINDERBIR SINGH TEJINDERBIR SINGH
117	LPA-1160-2023 (LABOUR) (CWP-8604-2010) (OTHER) CM-2963-LPA-2023 CM-2964-LPA-2023 CM-2965-LPA-2023	SUBHASH JHORAR V/S INDRAJ SINGH AND OTHERS	SUSHIL KUMAR VERMA , Sushil Kumar Verma Sushil Kumar Verma Sushil Kumar Verma Sushil Kumar Verma
118	LPA-1417-2023 (GEN MISC) (CWP-30712-2018) (OTHER) CM-3600-LPA-2023	HEMANT KUMAR V/S UNION OF INDIA AND OTHERS	SAKSHAM MAHAJAN SATYA PAL JAIN (SR. ADV.), RABANI ATTRI, SUHANI JAIN SAKSHAM MAHAJAN
119	LPA-1419-2023 (GEN MISC) (CRWP-9318-2023) (OTHER)	SUNIL AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VARUNA SINGH A.G. HARYANA, MAMTA PANWAR

URGENT D.B. VIII MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 10**

HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL

HON'BLE MR. JUSTICE LALIT BATRA

101	CRA-S-2810-2023 (CRL APPEAL)	PREETI V/S STATE OF HARYANA	NEERU BANSAL A.G. HARYANA, PARDEEP
102	CRM-14025-2023 (POR) IN CRM-25476-2022 IN CRA-D-890-DB-2006	RAJENDER V/S STATE OF HARYANA	NARINDER SINGH A.G. HARYANA S.K.CHAUHAN , MANOJ TANWAR , T.S. SANGHA T S SANGHA , MANOJ TANWAR
103	CRM-41629-2023 ((NDPS)) (INT BAIL) IN CRM-1065-2021 IN CRA-D-1480-DB-2013	NAZIR HUSSAIN AND ANR V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU JASHANDEEP SINGH SANDHU RAHUL , ANIL KUMAR SINGH GOYAT , GEETA SHEORAN, ANKUR MALIK , HARISH MEHLA, JASHANDEEP SINGH SANDHU , HITESH VERMA, A.G.PB. , YOGESH SAINI, GARIMA
104	CRM-41611-2023 (POR) IN CRA-D-930-DB-2015	SUKHWANT SINGH AND ORS V/S CBI	K S DHALIWAL , JASPREET KAUR, JATIN KUNDU, KAWALPREET SINGH VIRK, VICKY SHARMA K S DHALIWAL , A G PB., SAMIR RATHORE , VINOD GHAI, SR. ADV., S S SANDHU , GAURAV GARG DHURIWALA , J.S KANG, NITIN KUMAR SHARMA , JASPREET SINGH, KAAVYA JARIYAL , K.P.S.VIRK, SUMEET GOEL, KULWANT SINGH , LOVELEEN DHALIWAL, R.S.BAJWA, , MOHIT ANEJA, H.S SULLAR, KRISHAN M. VOHRA , NAVKIRAN SINGH , RAJIV GOEL, HARPREET KAUR, NAVKIRAN SINGH, , RAMANDEEP KAUR, MAHIMA DOGRA , SANGRAM SINGH, KRISHAN M. VOHRA, , SHUBHRA SINGH, K.S VIRK, KANIKA AHUJA , SUMEET GOEL , VICKY SHARMA
105	CRM-D-1210-2023 CRM-41801-2023	MAKHAN SINGH AND OTHERS V/S STATE OF PUNJAB	SARBJIT SINGH A.G. PUNJAB SARBJIT SINGH
106	CRM-38001-2023 ((NDPS)) (INT BAIL) WITH CRM-41466-2023 IN CRM-38001-2023 IN CRA-D-978-2023	PARWINDER SINGH ALIAS PINDER V/S STATE OF PUNJAB PARWINDER SINGH ALIAS PINDER V/S STATE OF PUNJAB	SATNAM SINGH GILL A.G. PUNJAB, GAUTAM KUMAR, MANJOT KAUR,GAUTAM KUMAR SATNAM SINGH GILL , MANJOT KAUR,GAUTAM KUMAR SATNAM SINGH GILL , GAUTAM KUMAR , MANJOT KAUR,GAUTAM KUMAR SATNAM SINGH GILL , GAUTAM KUMAR , MANJOT KAUR
107	CRWP-9763-2023	AVTAR SINGH @ TARI V/S STATE OF PUNJAB AND OTHERS	TARUN SINGLA A.G. PUNJAB

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 17**HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA**

- 1) MAIN CASES SHOWN IN MOTION HEARING, IN WHICH CMS FOR VACATION OF STAY, IMPEADMENT OR SEEKING STAY ARE FILED IN URGENT LIST, SHALL BE TAKEN UP IN THE URGENT LIST.
- 2) FIRSTLY, URGENT LIST CASES WILL BE TAKEN UP AT 10.00 AM SHARP DAILY.
- 3) AFTER URGENT LIST CASES, INCOMPLETE CASES, OUT OF DAILY CAUSE LIST, WILL BE TAKEN UP, LIST OF WHICH WILL BE DISPLAYED OUTSIDE THE COURT ROOM. AFTER THAT MOTION LIST CASES WILL BE TAKEN UP.
- 4) PASSED OVER CASES OF URGENT LIST WILL BE TAKEN UP AFTER EXHAUST OF URGENT LIST AND LIKE-WISE PASSED OVER MOTION LIST CASES, AFTER EXHAUST OF MOTION LIST.
- 5) REGULAR CASES SHOWN IN DAILY-REGULAR CASES LIST WILL BE TAKEN UP AT 2.00 PM SHARP DAILY. NO ADJOURNMENT SHALL BE GRANTED IN ANY MANNER.
- 6) AFTER REGULAR LIST CASES, SHOWN DAILY, ARE OVER, ORDINARY CASES WILL BE TAKEN-UP IN CONTINUITY.

101	CWP-9252-2001 (GOVT SER PB RETIRAL) WITH CM-16612-2001 WITH CM-22445-2001 CM-22446-2001 CM-22447-2001	DASAUNDA SINGH V/S STATE OF PB.ETC. DASAUNDA SINGH V/S STATE OF PB.ETC. DASAUNDA SINGH V/S STATE OF PB.	AS NABHEWALA , ASHOK SHARMA NABHEWALA AS NABHEWALA AS NABHEWALA AS NABHEWALA AS NABHEWALA
102	CWP-18811-2003 (SCOSB PB EDU) & CM-5433-CWP-2014 & CM-12728-CWP-2014 & CM-12747-CWP-2014	DEV SAMAJ COLLEGE FOR WOMEN FEROZEPUR V/S PRESIDING OFFICER STATE COLLEGES PB.ETC. (BOHCJ DT.15.09.2023)	ANU CHATRATH KAPUR , SAURAV KHURANA, SAMEER SHACHDEVA, A.G.PB., ALKA CHATRATH, CHARANPREET SINGH, D. S. PATWALIA, NAMIT KUMAR, HARMANPREET KAUR, NAMIT KUMAR, RAKESH SOBTI, T.P.S. CHAWLA, ALKA CHATRATH, VIVEK SHARMA, G.K. CHATRATH SAMEER SACHDEVA ALKA CHATRATH ALKA CHATRATH, SAMEER SACHDEVA
103	CWP-23267-2014 (GOVT SER PB) WITH CWP-13563-2016 WITH CM-14870-CWP-2016 WITH CM-16623-CWP-2016 WITH CM-3992-CWP-2017 CM-3993-CWP-2017 WITH CM-4301-CWP-2018 WITH COCP-1029-2017 WITH COCP-156-2017 WITH COCP-2428-2017 WITH COCP-2429-2017 CM-4043-CII-2021 WITH COCP-665-2017 WITH CM-8211-CII-2018 CM-8212-CII-2018 WITH COCP-666-2017 WITH COCP-2056-2017 WITH COCP-512-2018 WITH CWP-10512-2015 WITH CWP-10557-2015 WITH CWP-10603-2015 WITH CWP-10604-2015 WITH CM-16133-CWP-2023 WITH CWP-2560-2016 WITH CWP-10739-2021 WITH CWP-12302-2017 WITH CWP-13619-2015 CM-19374-CWP-2018 CM-19375-CWP-2018 CM-3447-CWP-2019 CM-4855-CWP-2019 WITH CWP-14062-2015 CM-16390-CWP-2018 CM-16391-CWP-2018 CM-2893-CWP-2017 WITH CWP-14537-2015 CM-15497-CWP-2018 CM-15498-CWP-2018	GURWINDER KAUR V/S STATE OF PUNJAB & ORS BALDEV SINGH & ORS V/S STATE OF PUNJAB & ORS BALDEV SINGH & ORS V/S STATE OF PUNJAB & ORS BALDEV SINGH & ORS V/S STATE OF PUNJAB & ORS RAM GOPAL V/S G. VAJRALINGAM AND ANR. TEJINDER SINGH V/S G. VAJRALINGAM & ORS GAGANDEEP SINGH & ORS. V/S KRISHAN KUMAR & ANR. BALRAJ SINGH & ORS. V/S KRISHAN KUMAR & ANR. VARINDER KUMAR & ORS V/S G. VAJRALINGAM & ANR VARINDER KUMAR & ORS V/S G. VAJRALINGAM & ANR RAKESH KUMAR & ORS V/S G. VAJRALINGAM & ANR SOHAN SINGH CHAHAL V/S KRISHAN KUKMAR AND ANR MANDEEP SINGH AND ANR. V/S KRISHAN KUMAR AND ANR. DINESH KUMAR V/S STATE OF PUNJAB & ORS RAJESH KUMAR V/S STATE OF PUNJAB AND ORS JASWINDER PAL V/S STATE OF PUNJAB AND ORS JASKARAN SINGH V/S STATE OF PUNJAB & ORS JASKARAN SINGH V/S STATE OF PUNJAB & ORS IQBAL SINGH & ORS V/S STATE OF PUNJAB & ORS KULDEEP KUMAR V/S STATE OF PUNJAB AND OTHERS SUKHJIT SINGH V/S STATE OF PUNJAB AND ORS BALJINDER SINGH AND ORS. V/S STATE OF PUNJAB AND ORS BALWINDER KAUR ETC V/S STATE OF PUNJAB ETC SATNAM SINGH & ORS V/S STATE OF PUNJAB & ORS	ATUL ARYA , MANISH PRABHAKAR, DUSHANT JOG, S.K. SHARMA, TARUN VIR SINGH LAHEL, Tarun Vir Singh Lehal RK ARORA , A.G. PUNJAB, GS BAL, ADS BAL , ABHINAV GHABROO, RISHABH GUPTA , ADS BAL, HARMANPREET KAUR, J.S BHATIA , ALKA CHATRATH , ALKA CHATRATH, STUTI MONGA , AMIT KUMAR VERMA, ANKIT SINGH TANWAR , ANANDESHWAR GAUTAM , ANKIT JOSHI , DHARMENDER SINGH RAWAT, RAJENDER SINGH DUGGAR , DR BANSAL , Harpreet Kaur Athwal , JASDEEP SINGH GILL, SAURABH ARORA , JASMEET SINGH GHUMMAN , MIKHAIL KAD, A.K GOYAL, MANISH PRABHAKAR , RAJENDER SINGH DUGGAL , RAJIV ATMA RAM, ANU PAL , RAJIV JOSHI , RAM KUMAR SAINI , RK ARORA , SUPRIYA GARG , SUPRIYA GARG, SALIL SABLOK, GAURAV AGGARWAL , Salil Sabhlok , TARUNVIR SINGH LEHAL, GAURAV AGGARWAL , V.K.SANDHIR , VISHAL MITTAL SUPRIYA GARG, R.K. ARORA , RK ARORA RK ARORA, AG PB, MUNISH PRABHAKAR RISHABH GUPTA , J.K GOEL, SHRAY GOEL RISHABH GUPTA ALKA CHATRATH RK ARORA , AG PB , FERRY SOFAT PETITIONER IN PERSON , AG PB , D.S PATWALIA, GURJOT GREWAL R K ARORA , AG PB R K ARORA , AG PB R K ARORA , Harpreet Kaur Athwal RK ARORA , AG PB RK ARORA RK ARORA , AG PB HEMA KAKKAR (MRS.) , KAPIL KAKKAR, BHUPINDER KAUR RK ARORA , RAJNI ROHILLA PUNEET KUMAR BANSAL , GURMEET SAINI, AG PB , PUNEET KUMAR BANSAL PUNEET KUMAR BANSAL , MANU LOONA, A.G.PUNJAB, PUNEET KUMAR BANSAL , A.G.PUNJAB, PUNEET KUMAR BANSAL , AG PB , PUNEET KUMAR BANSAL PUNEET KUMAR BANSAL NAKUL SHARMA , AG PB , NAKUL SHARMA ADITYA DASSAUR , AKSHITA CHAUHAN, AAG PB , C.L.VERMA KAPIL KAKKAR , BHUPINDER KAUR , Hema Kakkar (Mrs.) , KAPIL KAKKAR BALSHER SINGH , AMAN SHARMA , ARUN GOSAIN , Balbir Kumar Saini , H.P.S.ISHAR , HIMMAT SINGH , JUDGEPREET SINGH WARRING , LOVEINDER KAUR , MANDEEP KAUR KAHLON , RANJIT SINGH KALRA , SATBIR GILL, ARUN GOSAIN, SAURABH ARORA , SAURABH ARORA , TS LEHAL , Tarun Vir Singh Lehal ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB A.G. PUNJAB BALSHER SINGH RAVISH BANSAL , RAVISH BANSAL ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB RAVISH BANSAL, AG PB VISHAL MITTAL , KAPIL KAKKAR ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB

WITH CWP-15823-2015	SANDEEP KAPOOR V/S STATE OF PUNJAB AND ORS.	POONAM JOSAN , ARUN GOSAIN , RAMAN GOKLANEY , SHIV NARAYAN
CM-19432-CWP-2018		ADVOCATE GENERAL PUNJAB
WITH CWP-16021-2015	PARVEEN KUMAR & ORS V/S STATE OF PUNJAB & ORS	ANURAG GOYAL , Amit Rao
WITH CWP-16115-2018	SIMRANJEET SINGH & ORS V/S STATE OF PUNJAB & ORS	MANJIT SINGH UPPAL , MS UPPAL
WITH CWP-18224-2015	PARMINDER KUMAR V/S S.S.S. BOARD PUNJAB TH ITS SECRETARY	ARIHANT JAIN , AMAN SHARMA , RAMAN GOKLANEY , RANJIT SINGH KALRA , RISHAV JAIN
CM-17794-CWP-2017		ADVOCATE GENERAL PUNJAB
WITH CWP-2047-2019	JATINDER PAL SINGH AND ANR V/S STATE OF PUNJAB AND OTHERS	MS UPPAL
WITH CWP-20739-2017	SHARANJIT SINGH V/S STATE OF PUNJAB AND ANR	AMAN SHARMA
WITH CWP-21734-2017	AKASHDEEP V/S STATE OF PUNJAB ETC	RAVISH BANSAL , RAVISH BANSAL
WITH CWP-22023-2015	T ALWINDER SINGH BUTTAR V/S STATE OF PUNJAB & ORS	RANJIT SINGH KALRA , AMAN SHARMA , RAMAN GOKLANEY , RANDEEP SINGH SMAGH , RANJIT SINGH KALRA
WITH CM-19352-CWP-2018	T ALWINDER SINGH BUTTAR V/S STATE OF PUNJAB & ORS	ADVOCATE GENERAL PUNJAB
CM-19353-CWP-2018		ADVOCATE GENERAL PUNJAB
WITH CWP-25001-2017	RAVI KUMAR GARG AND OTHERS V/S STATE OF PUNJAB AND ORS	MANJIT SINGH UPPAL
WITH CWP-26126-2017	KULDEEP SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	MANJIT SINGH UPPAL , MS UPPAL
WITH CWP-36979-2019	TARSEM LAL V/S STATE OF PUNJAB AND OTHERS	JUDGEPREET SINGH WARRING , Krishan Kumar Chahal , RAMAN GOKLANEY
WITH CWP-3774-2017	GURJEET SINGH V/S SUBORDINATE SERVICES SELECTION BOARD,PUNJAB AND ORS.	AMARDEEP SINGH MANN , A.G. PUNJAB
WITH CWP-4265-2018	DALVIR SINGH AND ANR V/S STATE OF PUNJAB AND ORS	MS UPPAL
WITH CWP-9642-2015	VARINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS	MS UPPAL , RANJIT SINGH KALRA
WITH CM-16373-CWP-2018	VARINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS	ADVOCATE GENERAL PUNJAB , RANJIT SINGH KALRA
WITH RA-CW-33-2018	TALWINDER SINGH BUTTAR V/S STATE OF PUNJAB AND ORS.	RANJIT SINGH KALRA
CM-2205-CWP-2018		RANJIT SINGH KALRA
WITH CWP-1365-2017	JASWINDER SINGH MALHI V/S STATE OF PUNJAB AND ORS	SARDAVINDER GOYAL , MOHD. SALIM , SARDAVINDER GOYAL , Tarun Vir Singh Lehal
CM-3637-CWP-2018		SARDAVINDER GOYAL
WITH CWP-13717-2012	JAGDISH LAL V/S STATE OF PUNJAB AND ORS	DEEPAK SIBAL , AKSHAY BHAN, AYUSH ARORA, AG PB., JS GILL
WITH CM-10417-CWP-2018	JAGDISH LAL V/S STATE OF PUNJAB AND ORS	AAYUSH ARORA , A.G. PUNJAB, J.S. GILL
WITH CWP-14574-2016	HEMI KALIA V/S STATE OF PUNJAB & ORS	DR BANSAL , D.S PATWALIA, GURJOT GREWAL , MANISH PRABHAKER , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal , VARUN KATYAL, ANINDITA P. KATYAL
CM-6958-CWP-2017		DR BANSAL
WITH CWP-14685-2016	RAJIV KUMAR & ORS V/S STATE OF PUNJAB & ORS	GAURAV RANA , A.G. PUNJAB, SALIL SABLOK , BIKRAMJIT SINGH PATWALIA, D.S PATWALIA , MANISH PRABHAKER , SEHAJBIR SINGH, GURJOT GREWAL
WITH CWP-14687-2016	NAVNEET KUMARI & ORS V/S STATE OF PUNJAB & ORS	RK ARORA , MANISH PRABHAKER
WITH CWP-14690-2016	SANDEEP KUMAR & ORS V/S STATE OF PUNJAB & ORS	RK ARORA , AG PB , MANISH PRABHAKER
WITH CWP-14740-2016	AMARJIT SINGH & ORS V/S STATE OF PUNJAB & ORS	RK ARORA , A.G. PUNJAB , JASMEET SINGH GHUMMAN , SALIL SABLOK
CM-8156-CWP-2017		HEMA KAKKAR
CM-8157-CWP-2017		HEMA KAKKAR
WITH CWP-15646-2016	DAVINDER SINGH V/S STATE OF PUNJAB & ORS	A.D.S.JATANA , A.G. PUNJAB
WITH CWP-16311-2016	MANJUSHA V/S STATE OF PUNJAB AND ORS.	SUKHDEV KAMBOJ , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-16800-2016	SUKHBIR KAUR V/S STATE OF PUNJAB & ORS	SURJIT SINGH SALAR , AMARBIR SINGH SALAR, A.G.PUNJAB, , TARUN VIR SINGH LEHAL, , Tarun Vir Singh Lehal
WITH CWP-16924-2015	BALWINDER SINGH V/S STATE OF PUNJAB & ANR.	RAMAN GOKLANEY
WITH CWP-16931-2015	AMARJEET SINGH V/S STATE OF PUNJAB & ANR.	RAMAN GOKLANEY
WITH CWP-16940-2015	SUKHDEV SINGH V/S STATE OF PUNJAB & ANR.	RAMAN GOKLANEY
WITH CWP-16960-2015	BALKARAN SINGH V/S STATE OF PUNJAB & ANR.	RAMAN GOKLANEY
WITH CWP-16967-2015	LAKHVIR SINGH V/S STATE OF PUNJAB & ANR.	RAMAN GOKLANEY
WITH CWP-17022-2016	GURMEET SINGH & ORS V/S STATE OF PUNJAB AND ORS	RK ARORA , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-17120-2016	BALRAJ SINGH AND ORS V/S STATE OF PUNJAB AND ORS	RK ARORA , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-17348-2016	AJIT SINGH & ANR V/S STATE OF PUNJAB AND OTHERS	ADS JATTANA
WITH CWP-17353-2016	DAVINDER KUMAR AND ANR. V/S STATE OF PUNJAB & ORS	A.D.S.JATANA , ASHISH RAWAL
WITH CWP-18274-2016	LAKHA SINGH V/S STATE OF PUNJAB AND ORS.	RK ARORA , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-19496-2016	NARINDER KAUR AND ORS V/S STATE OF PUNJAB AND ORS	RK ARORA , MANISH PRABHAKAR, SANDEEP WALIA , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CM-16323-CWP-2023	NARINDER KAUR AND ORS V/S STATE OF PUNJAB AND ORS	SAURABH BAJAJ
WITH CWP-19845-2016	PARDEEP KUMAR & ORS V/S STATE OF PUNJAB & ORS	RK ARORA , GAURAV AGGARWAL , TARUNVIR SINGH LEHAL, GAURAV AGGARWAL , Tarun Vir Singh Lehal , VIKAS JAIN
WITH CWP-20827-2016	SOHAN SINGH CHAHAL AND ORS V/S STATE OF PUNJAB AND ORS	KAPIL KAKKAR , ANKIT JOSHI , BHUPINDER KAUR, HEMA KAKKAR , Hema Kakkar (Mrs.) , KAPIL KAKKAR , Tarun Vir Singh Lehal
CM-5121-CWP-2017		KAPIL KAKKAR
CM-5122-CWP-2017		KAPIL KAKKAR
CM-7010-CWP-2021		KAPIL KAKKAR , KAPIL KAKKAR , Tarun Vir Singh Lehal
WITH CWP-20894-2016	BALJINDER SINGH V/S STATE OF PUNJAB & ORS	M.K.DOGRA , MANISH PRABHAKAR , NATASHA MUNJAL, TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-21859-2016	SURINDER SINGH V/S STATE OF PUNJAB & ORS.	RK ARORA , CHANCHAL K. SINGLA , INDERDEEP SINGH , R.S RANDHAWA, TARUNVIR SINGH LEHAL , RAVINDER SINGH RANDHAWA , Tarun Vir Singh Lehal

WITH CWP-22611-2016	ASHOK KUMAR AND ORS. V/S STATE OF PUNJAB & ORS	R K ARORA , A.G.PUNJAB, TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-22797-2017	SUMANDEEP KAUR V/S STATE OF PUNJAB AND ORS	SURJIT SINGH SALAR , A.S SALAR
WITH CWP-24539-2016	BALJEET SINGH V/S STATE OF PUNJAB & ORS	GURBHAJNEEK SINGH SAMRA , D.S PATWALIA, GURJOT GREWAL , G.S SAMRA, TARUNVIR SINGH LEHAL , GAURAV AGGARWAL , Tarun Vir Singh Lehal , VIKAS JAIN
WITH CWP-26012-2021	DAVINDER KAUR V/S STATE OF PUNJAB AND OTHERS	V.K.SANDHIR , Harpreet Kaur Athwal , MANISH PRABHAKER , V.K.SANDHIR
WITH CWP-26609-2016	JAGRITI GOUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	MOHD. YOUSAF , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal , VIVEK SHARMA, A.G.PUNJAB,
WITH CWP-27039-2016	SWATANTER KAREER V/S STATE OF PUNJAB & ORS.	VIVEK SHARMA , A.G.PUNJAB, ARSHDEEP SINGH , ASHE KUMAR GOYAL
WITH CWP-29727-2022	VARINDER SINGH V/S STATE OF PUNJAB AND OTHERS	H.P.S.ISHAR , Harpreet Kaur Athwal
WITH CWP-3102-2018	JAGJIT SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	AMAN PAL , AMAN PAL , MAYUR KARKRA , MAYUR KARKRA, RAJESH GOYAL , RAJENDER HELWA , Salil Sabhlok
WITH CWP-3213-2017	GURPREET SINGH & ANR. V/S STATE OF PUNJAB AND ORS.	R K ARORA , AG PB , Tarun Vir Singh Lehal
WITH CWP-3920-2020	PARMINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS	RAMAN GOKLANEY , Anupam Bhanot (Mrs.)
WITH CWP-4431-2017	DARSHAN SINGH V/S STATE OF PUNJAB & ORS.	AMRIK SINGH KALRA , S.S SODHI, D.S PATWALIA, GURJOT GREWAL
WITH CWP-7065-2017	GURPREET AND OTHERS V/S STATE OF PUNJAB AND OTHERS	G.P. VASHIST , AG PB, MANISH PRABHAKAR , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal , VIKAS JAIN
WITH CWP-7066-2017	AJAY KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	G.P. VASHIST , MANISH PRABHAKAR, AG PB , TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-7143-2017	RAVINDER PAL SINGH AND ANOTHERS V/S STATE OF PUNJAB AND OTHERS	HEMA KAKKAR , Hema Kakkar (Mrs.) , KAPIL KAKKAR, AG PB, BHUPINDER KAUR , LOVEINDER KAUR , T.S LEHAL , Tarun Vir Singh Lehal
WITH CWP-7206-2017	RAJNISH SHARMA V/S STATE OF PUNJAB AND OTHERS	R K ARORA , BHUWAN VATS , Bhuwan Vats , RAJNI ROHILL, TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-7428-2016	SARLA RANI V/S STATE OF PUNJAB AND ORS	SANJEEV GOYAL , MR.ABHEY PAL SINGH GILL
WITH CWP-8799-2017	MAMTA RANI V/S STATE OF PUNJAB AND OTHERS	JASMEET SINGH GHUMMAN , D.S PATWALIA, GURJOT GREWAL , J.S BHATIA, TARUNVIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-8949-2017	GURDEEP KAUR & ANR V/S STATE OF PUNJAB & ORS	DR. RAU P.S. GIRWAR , PREETWINDER SINGH DHALIWAL , VISHAL MITTAL
CM-10218-CWP-2017		DR. RAU P.S. GIRWAR , DR. RAU P.S. GIRWAR
CM-1309-CWP-2020		DR. RAU P.S. GIRWAR , DR. RAU P.S. GIRWAR , VISHAL MITTAL
CM-6007-CWP-2019		DR. RAU P.S. GIRWAR , DR. RAU P.S. GIRWAR
WITH CWP-904-2017	MANBEER KAUR V/S STATE OF PUNJAB AND ORS.	RK ARORA , AG PB , Tarun Vir Singh Lehal
WITH CWP-9153-2021	SANDEEP KUMAR V/S STATE OF PUNJAB AND ORS	SANDEEP ARORA , Harpreet Kaur Athwal , SANDEEP ARORA SAURAV VERMA , PARAMJIT SINGH, AG PB., T.V.S.LEHAL, , RANJIT SINGH KALRA , SAURAV VERMA , Tarun Vir Singh Lehal
WITH CWP-13807-2016	GAGANDEEP SINGH V/S STATE OF PUNJAB AND ORS	ADVOCATE GENERAL PUNJAB , SAURAV VERMA
CM-7130-CWP-2018		VIVEK AGGARWAL , Harpreet Kaur Athwal , Lalit Rishi , VIVEK AGGARWAL
WITH CWP-13870-2016	JASWINDER SINGH & ORS. V/S STATE OF PUNJAB & ORS.	VIVEK AGGARWAL , Lalit Rishi
CM-12289-CWP-2021		VIVEK AGGARWAL , Lalit Rishi
CM-12560-CWP-2017		VIVEK AGGARWAL , Lalit Rishi
CM-12944-CWP-2021		VIVEK AGGARWAL , Lalit Rishi
CM-15191-CWP-2023		Lalit Rishi
CM-15192-CWP-2023		Lalit Rishi
WITH CWP-14954-2020	MOHD. TAHIR V/S STATE OF PUNJAB AND OTHERS	RANJIT SINGH KALRA , MR. CHARANPREET SINGH, AAG, PUNJAB. , MR. HARDIK AHLUWALIA , , RANJIT SINGH KALRA , TARUN VIR SINGH LEHAL , Tarun Vir Singh Lehal
WITH CWP-16661-2022	MONIKA BAWA V/S STATE OF PUNJAB AND OTHERS	RANJIT SINGH KALRA , D S PATWALIA, RAJEEV ANAND , GAURAV RANA, MOHIT SADANA , H.C.ARORA , MOHIT SADANA , NARESH KUMAR , NARESH KUMAR, KRISHAN SINGH DADWAL , RANJIT SINGH KALRA , SURINDER SINGH
CM-15185-CWP-2022		MOHIT SADANA , H.C.ARORA , MOHIT SADANA , RANJIT S. KALRA , RANJIT SINGH KALRA , SURINDER SINGH
CM-19875-CWP-2022		MOHIT SADANA , MOHIT SADANA , RANJIT SINGH KALRA
CM-19876-CWP-2022		MOHIT SADANA , MOHIT SADANA , RANJIT SINGH KALRA
CM-2772-CWP-2023		RANJIT SINGH KALRA
CM-5186-CWP-2023		H.C.ARORA , RANJIT SINGH KALRA
CM-5193-CWP-2023		H.C.ARORA , RANJIT SINGH KALRA
WITH CWP-17214-2022	HARJOT SINGH V/S STATE OF PUNJAB AND OTHERS	MOHIT GARG , Harpreet Kaur Athwal
WITH CWP-20709-2022	YOGITA TALWAR V/S STATE OF PUNJAB AND ORS	KRISHAN SINGH DADWAL
WITH CWP-21991-2014	ANU SANDEEP KAUR V/S STATE OF PUNJAB & ORS	RK ARORA , CHARANPAL SINGH BAGRI , Harpreet Kaur Athwal , RANJIT SINGH KALRA , SAURABH ARORA , Tarun Vir Singh Lehal
CM-4582-CWP-2016		RK ARORA, AG PUNJAB
WITH CWP-10853-2016	GARIMA SHARMA AND ANR. V/S STATE OF PUNJAB AND ORS.	YAGYADEEP , AMANDEEP SINGH MANAISE , Tarun Vir Singh Lehal
WITH CWP-11215-2014	RANJEET KAUR & ORS V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS , JAGDEEP BAINS , JASDEEP BAINS, AG PB., , KAPIL KAKKAR , MANJIT SINGH NARYAL, RAVINDER SINGH SAMPLA
CM-7157-CWP-2014		JAGDEEP BAINS
CM-9973-CWP-2014		JAGDEEP BAINS
WITH CWP-12713-2014	KANWALJEET KAUR V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS
WITH CWP-12714-2014	KARAMJEET KAUR V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS
WITH CWP-13062-2014	GURPAL SINGH & ORS V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS
WITH CWP-13823-2014	KANWALJEET KAUR V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS
WITH CWP-14568-2015	VISHU CHHABRA V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS , Harpreet Kaur Athwal
WITH CWP-18430-2014	KIRANJIT KAUR & ANR V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS , AG PB.,
WITH CWP-19238-2014	DEEPIKA JHANJI V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS
CM-10021-CWP-2015		JAGDEEP BAINS, AG PUNJAB
WITH CWP-19792-2014	PUNEET KUMAR V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS , KAPIL KAKKAR
WITH CWP-19794-2014	RAJNEESH SHARMA V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS , JAGDEEP BAINS
WITH CWP-19965-2014	NAVJOT V/S STATE OF PUNJAB AND ORS	JAGDEEP BAINS , KAPIL KAKKAR
WITH CWP-21337-2014	JAGSIR SINGH V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS , KAPIL KAKKAR
CM-9880-CWP-2016		P K GOKLANEY, AG PUNJAB

WITH CWP-24061-2014	RISHU DHIR & ORS V/S STATE OF PUNJAB & ANR	POONAM JOSAN , AG PB.,
WITH CWP-11234-2017	RAJINDER SINGH V/S STATE OF PUNJAB AND ORS.	RAMESH CHAND SHARMA , RAMESH CHAND SHARMA
CM-4010-CWP-2020		RAMESH CHAND SHARMA
CM-9134-CWP-2020		RAMESH CHAND SHARMA
WITH CWP-11418-2018	AVTAR SINGH V/S STATE OF PUNJAB AND ORS	P.S. KHURANA
CM-16636-CWP-2019		P.S. KHURANA
WITH CWP-11522-2016	SUNITA RANI V/S STATE OF PUNJAB ETC.	RANJIVAN SINGH
WITH CWP-11675-2016	GAGANPREET KAUR V/S STATE OF PUNJAB ETC.	RANJIVAN SINGH
WITH CWP-11769-2016	TANIA CHANDI V/S STATE OF PUNJAB ETC.	RANJIVAN SINGH
WITH CWP-11781-2016	RAMANDEEP KAUR AND ORS V/S STATE OF PUNJAB AND ORS	SUKHDEV KAMBOJ , Tarun Vir Singh Lehal
WITH CWP-11783-2016	SAPNA V/S STATE OF PUNJAB ETC.	RANJIVAN SINGH
WITH CWP-11803-2016	GURPREET KAUR BEDI V/S STATE OF PUNJAB ETC.	RANJIVAN SINGH , SURJIT SINGH SWAICH
WITH CWP-12362-2015	MUNISH KUMAR V/S STATE OF PUNJAB	VIKAS CHATRATH
CM-14950-CWP-2023		VIKAS CHATRATH
CM-17914-CWP-2019		VIKAS CHATRATH
CM-17916-CWP-2019		VIKAS CHATRATH
WITH CWP-12371-2015	GAGANDEEP SINGH V/S STATE OF PUNJAB	VIKAS CHATRATH
CM-14948-CWP-2023		VIKAS CHATRATH , Harpreet Kaur Athwal
WITH CWP-15618-2014	KULWANT SINGH AND ORS V/S STATE OF PUNJAB & ORS	AMANDEEP SINGH MANAISE , GAGANDEEP SINGH, AS MANAISE, AG PB., , HOSHIAR SINGH , KARANDEEP S. SIDHU , RAVINDER KAUR MANAISE
WITH CWP-16233-2018	HARPREET KAUR V/S STATE OF PUNJAB & ORS	VIKAS CHATRATH
WITH CWP-17138-2017	PAWAN KAMBOJ V/S STATE OF PUNJAB AND OTHERS	AKASHDEEP SETHI , HOSHIAR SINGH , RANJIT SINGH KALRA
WITH CWP-17585-2016	MANDEEP KAUR V/S STATE OF PUNJAB AND ORS	SUKHDEV KAMBOJ , GAURAV AGGARWAL , Tarun Vir Singh Lehal
WITH CWP-20365-2014	RAJIV KUMAR V/S STATE OF PUNJAB & ORS	AMAN DHIR
WITH CWP-20657-2014	SATWINDER KUMAR V/S STATE OF PUNJAB & ORS	ARTI , Harpreet Kaur Athwal
CM-3892-CWP-2020		ADVOCATE GENERAL PUNJAB
WITH CWP-21248-2015	KIRANDEEP KAUR V/S STATE OF PUNJAB & ORS	JAGDEEP BAINS , PARDEEP KUMAR
WITH CWP-21453-2016	MOHAN LAL V/S STATE OF PUNJAB & ORS	KSHITIJ SHARMA , BALWINDER SINGH, AG PB., TARUN VIR SINGH LEHAL , Tarun Vir Singh Lehal
CM-9723-CWP-2021		KSHITIJ SHARMA , Tarun Vir Singh Lehal
CM-9730-CWP-2021		KSHITIJ SHARMA
WITH CWP-22160-2014	RIMPI BALA & ANR V/S STATE OF PUNJAB & ORS	RK ARORA , Tarun Vir Singh Lehal
WITH CWP-22201-2014	PARVINDER SINGH & ORS V/S STATE OF PUNJAB AND ORS	VIKAS CHATRATH , DEEPAK KUMAR, AG PB., NR DAHIYA , Tarun Vir Singh Lehal
WITH CWP-22245-2014	GAGANDEEP V/S STATE OF PUNJAB AND ORS	VIKAS CHATRATH , Tarun Vir Singh Lehal
WITH CWP-22326-2014	DIDAR SINGH SANDHU AND ORS V/S STATE OF PUNJAB AND ORS	VIKAS CHATRATH , CHARANPAL SINGH BAGRI , Tarun Vir Singh Lehal
WITH CWP-10126-2015	NEERU SHARMA V/S STATE OF PUNJAB AND ANR	M.L. SACHDEVA , ASHE KUMAR GOYAL
WITH CWP-11293-2015	TEJINDER KAUR V/S STATE OF PUNJAB & ORS	M.L. SACHDEVA
WITH CWP-20789-2014	DEEPAK GROVER V/S STATE OF PUNJAB AND ANR	M.L. SACHDEVA , MADHAV POKHREL, AG PB., VINEET CHAUDHARY
CM-19452-CWP-2022		
WITH CWP-23998-2014	SURINDER KUMAR AND ORS V/S STATE OF PUNJAB AND ORS	PARVESH SAINI , AG PB.,
WITH CWP-3187-2015	PRABHJOT KAUR V/S STATE OF PUNJAB AND ORS	M L SINGWAL , GEETA SINGHWAL
WITH CWP-4036-2015	MEGHNA SETHI V/S STATE OF PUNJAB AND ORS	SANJEEV SHARMA
WITH CWP-22669-2014	MONISHA CHAWLA V/S STATE OF PUNJAB AND ORS.	SANDEEP ARORA
WITH CWP-23420-2014	SUKHDEV KAUR V/S STATE OF PUNJAB & ORS	VIKAS CHATRATH , A.G.PUNJAB, N.R.DAHIYA, , BALWINDER KAUR, DEEPAK KUMAR, , Tarun Vir Singh Lehal
WITH CWP-24002-2016	ANU BALA AND OTHERS V/S STATE OF PUNJAB AND OTHERS	PARMINDER JEET SINGH KHURANA , AG PB, TARUN VIR SINGH LEHAL , ANANDESHWAR GAUTAM , Tarun Vir Singh Lehal
CM-439-CWP-2017		PARMINDER JEET SINGH KHURANA
CM-626-CWP-2022		P.S. KHURANA , P.S. KHURANA
CM-627-CWP-2022		P.S. KHURANA , P.S. KHURANA
CM-628-CWP-2022		PARMINDER JEET SINGH KHURANA , P.S. KHURANA
WITH CWP-24070-2015	HARBANS LAL AND ORS V/S STATE OF PUNJAB AND ORS	RANDEEP SINGH RANA , AG PB., , RK ARORA, SUKHDEV KAMBOJ , RAJENDER SINGH DUGGAL , SURMUKH SINGH, , VIKAS JAIN
CM-10944-CWP-2016		RANDEEP SINGH RANA
WITH CM-16419-CWP-2023	HARBANS LAL AND ORS V/S STATE OF PUNJAB AND ORS	SAURABH BAJAJ
CM-2248-CWP-2016		RANDEEP SINGH RANA,AG PB.
CM-5050-CWP-2016		RANDEEP SINGH RANA,AG PB.
CM-7994-CWP-2016		RANDEEP SINGH RANA, AG PUNJAB
WITH CWP-15279-2016	SUKHVANT SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	SHASHI KUMAR RATTAN , GAURAV CHADDA, SK RATTAN , Tarun Vir Singh Lehal
WITH CWP-24759-2015	SANJIV KUMAR & ORS V/S STATE OF PUNJAB & ANR	SUKHDEV KAMBOJ
WITH CWP-24760-2015	HARDEV SINGH & ORS V/S STATE OF PUNJAB & ANR	SUKHDEV KAMBOJ
WITH CWP-24810-2015	DAVINDER KUMAR & ORS V/S STATE OF PUNJAB & ORS	RK ARORA , Tarun Vir Singh Lehal
WITH CWP-25403-2015	ASHOK KUMAR KALIA AND ORS V/S STATE OF PUNJAB AND ORS	SHASHI KUMAR RATTAN , Tarun Vir Singh Lehal
CM-18181-CWP-2017		SHASHI KUMAR RATTAN
WITH CWP-25621-2015	SANJEEV KUMAR AND ORS V/S STATE OF PUNJAB AND ORS	RANDEEP SINGH RANA
WITH CWP-26311-2015	JARNIL SINGH V/S STATE OF PUNJAB & ORS	SURMUKH SINGH , AMIT SHARMA , Tarun Vir Singh Lehal
WITH CWP-3639-2016	AMARJIT SINGH V/S STATE OF PUNJAB & ORS	PARMINDER SINGH SEKHON , ANKIT DUGGAL, AG PB.,
WITH CWP-24501-2014	RAMINDERJIT KAUR V/S STATE OF PUNJAB & ORS	KUSHAGRA MAHAJAN , AG PB., ASHOK KUMAR SHARMA, SK SHARMA
WITH CWP-24504-2016	MUKESH KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	PARMINDER JEET SINGH KHURANA , RANJIT SINGH KALRA , SHEMONA SHABHARWAL, AG PB. AS MEHTA, TS LEHAL , Tarun Vir Singh Lehal
CM-13392-CWP-2017		PARMINDER JEET SINGH KHURANA
CM-16615-CWP-2018		P.S. KHURANA
CM-197-CWP-2020		RANJIT SINGH KALRA , Harpreet Kaur Athwal
CM-443-CWP-2017		PARMINDER JEET SINGH KHURANA
CM-444-CWP-2017		PARMINDER JEET SINGH KHURANA

CM-445-CWP-2017		PHILIP V/S STATE OF PUNJAB AND ORS	PARAMINDER JEET SINGH KHURANA
CM-9193-CWP-2017		AMARPREET KAUR V/S STATE OF PUNJAB & ORS	P.S. KHURANA, AG PUNJAB
WITH CWP-24808-2014		KANWALJIT KAUR V/S STATE OF PUNJAB AND ORS.	AMANDEEP SINGH MANAISE , Tarun Vir Singh Lehal
WITH CWP-26023-2014		PARDEEP KUMAR AND ORS. V/S STATE OF PUNJAB AND ORS.	SHEERY K SINGLA , AG PB., , SUNNY KUMAR SINGLA
WITH CWP-26226-2014		DALJIT SINGH BAGGA AND ORS V/S STATE OF PUNJAB AND ORS	MOHD. YOUSAF , PARVEZ AKHTAR, MOHD.YOUSAF, AG PB.,
WITH CWP-26255-2015		PARAMJIT SINGH & ORS V/S STATE OF PUNJAB & ORS	RK ARORA , RAJNI BALA,
WITH CWP-2101-2016		ANIL BHANOT AND ORS. V/S STATE OF PUNJAB AND ORS.	SAURABH ARORA
WITH CWP-27143-2015		KRISHAN KUMAR & ORS V/S STATE OF PUNJAB & ORS	RK ARORA
WITH CWP-26362-2015		SATISH KUMAR BHANDARI AND ORS. V/S STATE OF PUNJAB AND ORS.	BIKRAMJIT SINGH BAJWA , BIKRAMJIT SINGH BAJWA , JS BRAR
WITH CWP-26907-2015		HARSIMRAN KAUR V/S STATE OF PUNJAB & ORS	SURMUKH SINGH , AG PB., GAURAV AGGARWAL, TARUN VIR SINGH LEHAL , Tarun Vir Singh Lehal , VIKAS JAIN
CM-15483-CWP-2016		SURESH JOSHI & ORS V/S STATE OF PUNJAB & ORS	J S BAGGA,
CM-2175-CWP-2018		VINOD KUMAR V/S STATE OF PUNJAB & ORS	B S BHALLA , Harpreet Kaur Athwal
WITH CWP-27344-2015		VIKRAM SHARMA V/S STATE OF PUNJAB AND ORS	BIKRAMJIT SINGH BAJWA , BIKRAMJIT SINGH BAJWA
WITH CWP-334-2015		RAMANDEEP SINGH & ORS. V/S STATE OF PUNJAB AND OTHERS	VIVEK SHARMA
WITH CWP-355-2015		JAGJEET SINGH V/S STATE OF PUNJAB AND ORS	PARVESH SAINI , PARVEEN K.JOSHI, AG PB., TARUN VIR SINGH LEHAL , PARVESH SAINI , Tarun Vir Singh Lehal
WITH CWP-3875-2017		RAVINDER SINGH SEKHON & ORS V/S STATE OF PUNJAB & ORS	FATEHJEET SINGH , Tarun Vir Singh Lehal , VICKY SHARMA
WITH CWP-5894-2015		VIJAY KUMAR V/S STATE OF PUNJAB AND ORS	JAGDEEP BAINS , JAGDEEP BAINS
WITH CWP-7211-2017		GURVINDER RATTAN V/S STATE OF PUNJAB & ORS	R K ARORA , Tarun Vir Singh Lehal
WITH CWP-7473-2017		PRABHSHARAN KAUR V/S STATE OF PUNJAB AND ORS	SUKHDEV KAMBOJ
WITH CWP-8243-2016		JAGJIT SINGH V/S STATE OF PUNJAB AND OTHERS	SURMUKH SINGH , AG PB., GAURAV AGGARWAL, TARUN VIR SINGH LEHAL , Tarun Vir Singh Lehal , VIKAS JAIN
WITH CWP-8312-2015		VINKLE KUMAR V/S STATE OF PUNJAB AND OTHERS	AJAY PAL SINGH REHAN , AJAY PAL SINGH REHAN , SANDEEP GODARA, AG PB., , VIKAS JAIN
CM-14087-CWP-2019		GURDAS SINGH V/S STATE OF PUNJAB AND ANR	AJAY PAL SINGH REHAN
WITH CWP-9092-2014		RENU DEVI ALIAS RENU SHARMA V/S STATE OF PUNJAB AND OTHERS	PANKAJ JAIN , AG PB., , IRVANNEET KAUR
WITH CWP-24021-2015		KRISHAN KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	MEHAR SINGH
WITH CWP-27442-2022		RAVNEETA SHARMA & ORS V/S SUBORDINATE SERVICES SELECTION BOARD & ANR	MS UPPAL
WITH CWP-34760-2019		VIVEK KUMAR AND ANOTHER V/S SUBORDINATE SERVICES SELECTION BOARD AND OTHERS	RANJIT SINGH KALRA , CHARANPREET SINGH, AAG , D.C. MITTAL , Harpreet Kaur Athwal , INDERJEET SINGH, SALIL SABLOK , RANJIT SINGH KALRA , SALIL SABLOK, UJVAL MITTAL
WITH CWP-2604-2019		VEENA RANI V/S STATE OF PUNJAB & ORS	NITIN THATAI , Harpreet Kaur Athwal
WITH CWP-26531-2021		TARSEM SINGH AND ANR V/S SUBORDINATE SERVICES SELECTION BOARD AND ANR	RANJIT SINGH KALRA , RANJIT SINGH KALRA
WITH CWP-37432-2019		SUKHWINDER KAUR AND ANR V/S STATE OF PUNJAB AND ORS	RANJIT SINGH KALRA , RANJIT SINGH KALRA
CM-5070-CWP-2022		MANDEEP SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	INDERJEET SINGH , RANJIT SINGH KALRA
WITH CWP-6-2015		SUKHWINDER KAUR AND ORS V/S STATE OF PUNJAB AND OTHERS	PANKAJ JAIN , IRVANNEET KAUR , KARAN RANA, RANJIT SINGH KALRA , MAYANK SHARMA , Tarun Vir Singh Lehal , VIKAS MOHAN GUPTA, ADDL.A.G
WITH CWP-11578-2017			PANKAJ JAIN , Tarun Vir Singh Lehal
WITH CWP-158-2015			VISHAL AGGARWAL , RANJIT SINGH KALRA
WITH CWP-3092-2015			ASHOK JINDAL , Harpreet Kaur Athwal , RANJIT SINGH KALRA
WITH CWP-370-2015			H.C.ARORA , H.C.ARORA
CM-9292-CWP-2017			HARI CHAND ARORA, AG PUNJAB
WITH CWP-7136-2017			PARAMINDER JEET SINGH KHURANA , P.S. KHURANA , RANJIT SINGH KALRA , Tarun Vir Singh Lehal
WITH CWP-9652-2023			RK ARORA , RK ARORA
104	CM-14485-CWP-2023 (SER SEN SEC EDU PB) (RESTORATION)	HARISH KUMAR AND ANR V/S STATE OF PUNJAB AND ORS	SURINDER GARG A.G. PUNJAB
	IN CWP-14496-2016	(RESTORATION)	SURINDER GARG
105	CM-15327-CWP-2023 (SCOSB PB EDU) (POR)	BHUPINDER KAUR AND ORS V/S STATE OF PUNJAB AND ORS	GUNINDER SINGH BRAR
	IN CWP-9537-2018		GAUTAM PATHANIA , AMBIKA BEDI AAG, GUNINDER SINGH BRAR , Guninder Singh Brar
106	CM-2465-CWP-2023 (GOVT SER PB MEDICAL) (CORRECTION)	KEWAL SINGH V/S STATE OF PUNJAB AND ORS.	NAVEEN UPADHYAY B.S. KANWAR, A.G. PUNJAB, BRIJESHWAR SINGH KANWAR
	IN CWP-9909-2018		NAVEEN UPADHYAY , SIMRAN GREWAL RANDHAWA, AAG., PUNJAB , A G PB., BRIJESHWAR S.KANWAR , BRIJESHWAR SINGH KANWAR
107	CM-16747-CWP-2023 (SCOSB PB EDU) (POR)	DR. KANWARDEEP KAUR AND ANR V/S BABA FARID MEDICAL UNIVERSITY OF HEALTH SCIENCE	ANURAG JAIN
	IN CWP-15978-2021		ANURAG JAIN , SAURABH CHAWLA, NITIN KAUSHAL
108	CM-16899-CWP-2023 (SEN DIP SER PB) (PREPONE)	MANJIT SINGH V/S STATE OF PUNJAB AND ORS	KRISHAN SINGH DADWAL ADVOCATE GENERAL PUNJAB
	CM-16900-CWP-2023		KRISHAN SINGH DADWAL
	IN CWP-16422-2022		VK SHUKLA
109	CWP-9663-2022 (GOVT SER PB) (OTHER)	SONIA V/S STATE OF PUNJAB AND ANOTHER	G.S. GOPERA A.G. PUNJAB, G.S. GOPERA

	WITH CM-9555-CWP-2023	SONIA V/S STATE OF PUNJAB AND ANOTHER	G.S. GOPERA
110	CWP-20160-2023 (GOVT SER PB) (OTHER)	RAHUL SHARMA V/S STATE OF PUNJAB AND OTHERS	PARVINDER SINGH A.G. PUNJAB, ADITYA SHARMA, BALJINDER SINGH, IBADAT S. RANDHAWA, MUNISH KHANNGWAL
111	CWP-20713-2023 (SCOSB PB EDU RET) (OTHER)	SANTOSH RAI AND OTHERS V/S STATE OF PUNJAB AND OTHERS	JASNEET MEHRA A.G. PUNJAB, DIVYA GULATI, L M GULATI
112	CWP-20835-2023 (GOVT SER PB) (OTHER)	MANDHIR SINGH V/S STATE OF PUNJAB AND OTHERS	GURSHARAN SINGH A.G. PUNJAB
113	CWP-22157-2023 (GOVT SER PB) (OTHER)	SARWAN SINGH V/S STATE OF PUNJAB AND OTHERS	VIJAY PAL A.G. PUNJAB, ASHISH KUMAR, ISHAAN BHARDWAJ, RAGHAV AGNIHOTRI
114	CWP-22186-2023 (GOVT SER PB RETIRAL) (OTHER)	JASDEV SINGH V/S STATE OF PUNJAB AND OTHERS	SAPAN DHIR A G PUNJAB, JYOTIKA SETHI, SHIWANI, RIPUDAMAN SINGH, ABHIMANYU, SAMINA DHIR, RAGINI KUKKAR, AMIT SHARMA, SAPAN DHIR
115	CWP-22200-2023 (SER PB-SEC EDU) (OTHER)	HARDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	AAKASH SINGLA A.G. PUNJAB, ANKUSH SINGLA, MANSI RANGA, VAISHALI
116	CWP-22246-2023 (SER SEN SEC EDU PB) (OTHER)	ANSHUMA BANSAL V/S STATE OF PUNJAB AND OTHERS	JATINDERPAL SINGH , ANKUSH THAKRAL
117	CWP-22261-2023 (GOVT SER PB) (OTHER)	MANISH PAJNI V/S STATE OF PUNJAB AND OTHERS	KESHAV PRATAP SINGH A.G. PUNJAB, VISHAL THAKUR
118	CWP-22277-2023 (GOVT SER PB) (OTHER)	PRABHJOT KAUR V/S STATE OF PUNJAB AND OTHERS	GOPAL SINGH NAHEL A.G. PUNJAB, RANJIT SINGH SIDHU

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 14**HON'BLE MR. JUSTICE GURVINDER SINGH GILL**

101	CM-10146-CWP-2023 (EXEMPTION) & O&M CWP-13089-2023	JANAK RANI AND OTHERS V/S STATE OF PUNJAB AND OTHERS	CHANDAN GULATI ADVOCATE GENERAL PUNJAB CHANDAN GULATI
102	CWP-13159-2023 (OTHER)	MOHINDER SINGH V/S STATE OF PUNJAB AND OTHERS	SANJEEV KUMAR ARORA A.G. PUNJAB
103	CWP-13273-2023 (OTHER)	MAJOR SINGH V/S STATE OF PUNJAB AND OTHERS	SANJEEV KUMAR ARORA A.G. PUNJAB
104	CWP-22127-2023 (OTHER)	ASHU SHARMA V/S STATE OF PUNJAB AND OTHERS	NAVRAJ SINGH MAHAL A.G. PUNJAB
105	CWP-22180-2023 (OTHER)	RAJENDER PARSHAD V/S HARYANA STATE PHARMACY COUNCIL AND ANR	BRIJENDER KAUSHIK A.G. HARYANA
106	CRM-37461-2023 (QPCBI) (OTHER) IN CRM-M-8463-2023	KALYANI SINGH V/S CENTRAL BUREAU OF INVESTIGATION (MAIN DECIDED)	BY ORDER , SARTEJ SINGH NARULA SARTEJ SINGH NARULA , SARTEJ SINGH NARULA
107	CM-13640-CII-2023 (ARB) (LR) IN FAO-2209-2018	UNION OF INDIA AND ANR V/S RATTAN SINGH THROUGH LRS AND ORS	SS RATHORE R.S MADAN, NARESH KAUSHAL RAGHUJEET SINGH MADAN , NARESH KAUSHAL , NARESH KAUSHAL , SONIA MADAN, MAHENDER JOSHI
108	CM-12620-CII-2023 (ARB) (IMPLEAD) IN FAO-5108-2018	VIJAY KUMAR V/S STATE OF HARYANA AND ORS	MUKAND GUPTA A.G. HARYANA, GEETA GUPTA MUKAND GUPTA , A,G, HARYANA , GEETA GUPTA
109	CM-9332-CII-2023 (ARB) (AMEND (P)) IN FAO-6317-2019	BABITA DEVI V/S STATE OF HARYANA AND OTHERS	KUL BHUSHAN SHARMA VIVEK SINGLA, ABHISHEK SHARMA KUL BHUSHAN SHARMA , VIVEK SINGLA, A.G.HARYANA , VIVEK SINGLA
110	CM-17089-CWP-2023 (SER-PB POLICE) (EXEMPTION) CM-17090-CWP-2023 CM-17091-CWP-2023 IN CWP-9921-2022	WARYAM SINGH V/S STATE OF PUNJAB AND OTHERS	KARANVIR SINGH KHEHAR A.G. PUNJAB KARANVIR SINGH KHEHAR KARANVIR SINGH KHEHAR KARANVIR SINGH KHEHAR , GAURAV DATTA , KARANVIR SINGH KHEHAR , PARDEEP KUMAR
111	ARB-432-2023 (ARB) CM-18406-CII-2023	M/S PAMMVI AVIATION PVT LTD V/S M/S DLF LTD AND ANOTHER	SAURABH GARG SAURABH GARG
112	CM-4459-CII-2023 (ARB&CON) (DELAY(F)) CM-4460-CII-2023 CM-4461-CII-2023 & O&M CR-1501-2023	STATE OF HARYANA V/S VINEET AHUJA AND ANOTHER	ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA
113	CM-18201-CII-2023 (ARB&CON) (PREPONE) IN CR-4746-2023	CHANDIGARH HOUSING BOARD V/S M/S B.L. MEHTA CONSTRUCTIONS PVT. LTD.	BERJESHWAR SINGH JASWAL BERJESHWAR SINGH JASWAL
114	CM-16955-CWP-2023 (COOP ACT) (POR) IN CWP-14795-2023	MAIN PAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	GURMANDEEP SINGH SULLAR SAURABH DALAL
115	CM-16829-CWP-2023 (SER-PB POLICE) (DIRECTION) IN CWP-18229-2023	IQBAL SINGH V/S STATE OF PUNJAB AND OTHERS	NIKHIL ANAND A.G. PUNJAB NIKHIL ANAND , MANINDERJIT SINGH
116	CM-16878-CWP-2023 (COOP ACT) (PREPONE) IN CWP-20592-2023	RASHPAL SINGH AND OTHERS V/S REGISTRAR COOPERATIVE SOCIETIES, AND OTHERS	ANUPAM BHARDWAJ A.G. PUNJAB ANUPAM BHARDWAJ , ARJUN BHARDWAJ
117	CM-16687-CWP-2023 (SER-PB POLICE) (POR) CM-16689-CWP-2023 IN CWP-20723-2023	JATINDER SINGH GILL V/S STATE OF PUNJAB AND OTHERS	SAMEER SACHDEVA A.G. PUNJAB SAMEER SACHDEVA SAMEER SACHDEVA
118	CM-16797-CWP-2023 (SEN DIS PB POLICE) (PREPONE) IN CWP-21663-2023	MANINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	JASBIR SINGH MOHRI A.G. PUNJAB JASBIR SINGH MOHRI
119	CR-4125-2023 (ARB&CON)	RAJESH RATHEE V/S SHRI RAM TRANSPORT FINANCE COMPANY LTD AND ANOTHER	CHANDERHAS YADAV , CHANDERHAS YADAV
120	CR-5140-2023 (ARB&CON)	SAMEER KUMAR MATHUR V/S FIA TECHNOLOGY SERVICES PRIVATE LIMITED AND OTHERS	G.S. DHALIWAL , KANIKA SINGHAL, VIPUL JOSHI

121	CR-5468-2023 (ARB&CON) CM-17139-CII-2023 CM-17140-CII-2023	STATE OF PUNJAB AND OTHERS V/S JAGDEEP SINGH	A.G. PUNJAB , ANKIT MIDHA PETITIONER IN PESRON PETITIONER IN PESRON
122	CR-5850-2023 (ARB&CON) CM-18425-CII-2023	BALJEET SINGH AND ANR. V/S THE SAS NAGAR CENTRAL CO-OPERATIVE BANK LTD AND ANR.	MANSUR ALI AJAIPAL SINGH BRAR, BHUPINDER BANGA, IMRAN AHMED ALI, RAJ SUMER SINGH, TUSHAAR MADAAN MANSUR ALI
123	CWP-14234-2023 (SER-PB POLICE RET) (OTHER)	SEEMA RANI V/S STATE OF PUNJAB AND OTHERS	HASRAT BRAR A.G. PUNJAB
124	CWP-21310-2023 (COOP ACT) (OTHER)	HARKAIT SINGH AND ORS. V/S ADDITIONAL REGISTRAR (CREDIT), COOPERATIVE SOCIETIRES, PUNJAB AND ORS.	MANBIR SINGH ADVOCATE GENERAL PUNJAB, ARUN GOSAIN, ASHWANI PRASHAR
125	CWP-22171-2023 (SER PB-ENG RETIRAL) (OTHER)	GURCHARAN SINGH V/S STATE OF PUNJAB AND OTHERS	PETITIONER IN PERSON A.G. PUNJAB
126	CWP-22174-2023 (SER ENG-PB) (OTHER)	IQBAL SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	K.L. ARORA A.G. PUNJAB, NAVEEN KUMAR, URVASHI ARORA (MS.)
127	CWP-22202-2023 (SER-PB POLICE) (OTHER)	MANPREET SINGH AND ANR V/S STATE OF PUNJAB AND OTHERS	HARDIK AHLUWALIA A G PUNJAB
128	CWP-22204-2023 (SER-PB POLICE) (OTHER)	MANINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	PANKAJ MAINI A.G. PUNJAB
129	CWP-22250-2023 (SER-PB POLICE) (OTHER)	JATINDER KUMAR V/S STATE OF PUNJAB AND OTHERS	R.K.ARYA A.G. PUNJAB
130	CWP-22262-2023 (COOP ACT) (OTHER)	JASPREET SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VISHAL SHARMA A.G. PUNJAB, HARBANS LAL SHARMA
131	FAO-5423-2023 (ARB) CM-18372-CII-2023 CM-18374-CII-2023	SATISH MAHAJAN V/S M/S PKF FINANCE LTD AND ORS.	VISHAL GUPTA , AMIT KUMAR GUPTA VISHAL GUPTA VISHAL GUPTA

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 41**

HON'BLE MR. JUSTICE ARVIND SINGH SANGWAN

101	COCP-2230-2019 (CWP-8216-2012)	K.C. ARORA AND OTHERS V/S T.V.S.N. PRASAD, IAS, ADDITIONAL CHIEF SECRETARY TO GOVT. OF HARYANA, FINANCE DEPARTMENT	S P LALER , Binayjeet Sheoran (Ms.), MR. APOORV GARG, DAG, HARYANA., MR. RAVI DUTT SHARMA, DAG, HARYANA., MR. S.P. LALER., MR.KARAN BHARDWAJ, ADVOCATE & MR.SANDEEP PANWAR
	WITH COCP-2284-2020	SATYA PAL GOYAL AND OTHERS V/S T.V.S.N. PRASAD AND OTHERS	SHUBHAM SAROHA
	WITH COCP-2217-2019	RAJESH SHARMA AND OTHERS V/S T.V.S.N. PRASAD, IAS, ADDITIONAL CHIEF SECRETARY TO GOVT. OF HARYANA, FINANCE DEPARTMENT AND OTHERS	S P LALER , Binayjeet Sheoran (Ms.) , KARAN BHARDWAJ , SHUBHAM SAROHA, AG HARYANA
	WITH COCP-2909-2019	SOM KUMAR GUPTA AND ANR V/S ANURAG RASTOGI AND ORS	SANDEEP PANWAR , A.G.HARYANA
	WITH COCP-47-2021	S P GUPTA V/S T.V.S.N. PRASAD AND OTHERS	SHUBHAM SAROHA
	WITH COCP-411-2021	SANTOSH BHARDWAJ V/S ALOK NIGAM AND ORS	KARAN BHARDWAJ , HARNEET SINGH OBEROI , MANISH DADWAL, AAG, HARYANA , MR. AMTIAZ SANDHU,
	WITH CM-9817-CII-2023	L.K. SEHDEV AND OTHERS V/S ANURAG RASTOGI AND ANOTHER	KARAN BHARDWAJ
	IN CM-8331-CII-2020		KARAN BHARDWAJ , AG HRY , KARAN BHARDWAJ
	IN COCP-935-2019		KARAN BHARDWAJ , KARAN BHARDWAJ
	WITH CM-9848-CII-2023	VINOD KUMAR ARORA AND ORS V/S W.S GOYAT AND ORS	KARAN BHARDWAJ , SHAKTI BHARDWAJ
	IN COCP-1194-2020		KARAN BHARDWAJ
102	CM-18472-CII-2023 (POR)	AARTI VERMA V/S JAGDISH KUAR @ PRINCE	HARVINDER SINGH MAAN AJAY SEKHAWAT, INDU VERMA
	IN TA-63-2021	(MENTIONING)	INDU VERMA , AJAY SEKHAWAT , AJAY SHEKHAWAT , MADAN SANDHU, AJAY SHEKHAWAT
103	CM-18483-CII-2023 (OTHER)	B.R. SAINI V/S SURJEET KUMAR AND ANR	AKSHAY JAIN P.S SAINI
	IN COCP-1554-2022		DEEPAK SINGH SAINI , AKSHAY JAIN , Akshay Jain , PRITAM SAINI
104	CM-18495-CII-2023 (POR)	KAMALJIT SINGH V/S HARMIT KAUR AND ORS	RAJAN SINGH DADWAL A.G. PUNJAB
	IN COCP-2466-2022		RAHUL RAMPAL , AJIT SINGH NATT AAG PB , MR. R.S. DADWAL, , Rajan Singh Dadwal
105	COCP-2715-2022 (CWP-4725-2022)	JOGINDER PAL BANSAL V/S AJIT BALA JI JOSHI AND ORS	VIKAS CHATRATH , P.S. CHAUHAN, PRAVINDRA SINGH CHAUHAN, VASUNDHRA ASIJA
106	CM-18281-CII-2023 (CORRECTION)	RAJESH MEHTA V/S ANJALI RANI	SARDAVINDER GOYAL SURINDER GANDHI, RAJ KUMAR SELWAN, SARWINDER GOYAL
	IN TA-1113-2023		SARDAVINDER GOYAL , RAJ KUMAR SELWAN , SARDAVINDER GOYAL , SARWINDER GOYAL
107	CM-18536-CII-2023 (POR)	ARUN KUMAR V/S ANUPMA MALIK AND ORS	VIJAY DEEP RATHEE A.G. HARYANA
	IN COCP-1694-2023		VIJAY DEEP RATHEE , BALRAJ SINGH RATHEE , DEEPAK BALLYAN , NISHA RANA , RAJIV KUMAR DOON , VINAY SINGH RATHEE
108	CM-18177-CII-2023 (PREPONE)	BANSI LAL AND ANR V/S NAVDEEP SINGH VIRK AND ORS	RAVI SHARMA A.G. HARYANA, RAJESH TUSHAR, RAVINDER KUMAR PANCHAL
	IN COCP-2944-2023		RAVI SHARMA , RAJESH TUSHAR , RAVINDER KUMAR PANCHAL
109	COCP-1683-2023 (CWP-30186-2022)	HAWA SINGH V/S AJIT BALAJI JOSHI AND ORS	AJIT MALIK
110	COCP-3067-2023 (CWP-22507-2020)	CHANDI RAM V/S PANKAJ AGGARWAL, FINANCIAL COMMISSIONER, GOVT.OF HARYANA AND ORS.	NAVEEN DARYAL , R.K. DHIMAN
111	COCP-3068-2023 (CRWP-1133-2023)	RAJWINDER SINGH V/S DEEPAK PUROHIT, IPS, IG (PRISON), UT. CHD	PARVEEN CHAUHAN
112	COCP-3069-2023 (RSA-1788-1980)	SHIV PARSHAD @ SHEO PARSHAD V/S OM PARKASH THROUGH LEGAL HEIRS	ULLAS KAPOOR , ROHIT CHOUDHARY
113	COCP-3070-2023 (CWP-3850-2020)	RAVI KUMAR V/S SANJEEV KUMAR SHARMA AND ORS.	MANDEEP K. SAJJAN , SUMAN
114	COCP-3071-2023 (CWP-27251-2022)	RAMBHOOL AND ANOTHER V/S SAKET AND ANOTHER	RAJESH GOYAL
115	COCP-3072-2023 (CRM-M-18244-2008)	SHREY SONI V/S GAURAV YADAV, DGP AND ANOTHER	VAIBHAV SEHGAL , SHIVYA SEHGAL
116	COCP-3073-2023 (CWP-13191-2017)	HEMRAJ V/S BALDEV SINGH SRAN	MOHIT JAGGI
117	COCP-3074-2023 (CWP-4015-2006)	M/S HONEYWELL INTERNATIONAL(INDIA) PVT. LTD. V/S ARUN KUMAR GARG AND ANR.	MUNISH JOLLY , ATUL SHARMA
	CM-18424-CII-2023		MUNISH JOLLY
118	COCP-3075-2023 (LPA-621-2019)	RAJ KUMAR V/S BALDEV SINGH SRAN, CHAIRMAN CUM MD, PSPCL,	MOHIT JAGGI
119	COCP-3080-2023 (CWP-9921-2022)	WARYAM SINGH V/S SHISH PAL	KARANVIR SINGH KHEHAR
	CM-18502-CII-2023		KARANVIR SINGH KHEHAR



CM-18503-CII-2023		KARANVIR SINGH KHEHAR
120	TA-1279-2023 CM-18401-CII-2023	SUMIT SHARMA , ASHWANI BHARDWAJ SUMIT SHARMA
121	TA-1280-2023	S.K. CHOUDHARY
122	TA-1281-2023	VIKRAM RANA , DHRUV KAUSHIK
123	TA-1285-2023	BHAGWAN SINGH
124	CRM-41608-2023 (QP) (OTHER) IN CRM-M-51650-2022	ASHOK GIRI A.G. PUNJAB SANDEEP ARORA
	(CRM IN DECIDED CASE)	

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 61**HON'BLE MR. JUSTICE RAJBIR SEHRAWAT**

NOTE

COMPROMISE QUASHING PETITIONS IN WHICH REPORTS HAVE BEEN RECEIVED
FROM THE TRIAL COURT SHALL BE TAKEN UP IMMEDIATELY AFTER LUNCH.

101	CRM-M-45059-2023 (AB)	MANJEET KAUR V/S STATE OF HARYANA AND OTHERS	GOURAVE BHAYYIA A.G. HARYANA, HITESH VERMA
102	CRM-M-48026-2023 (AB) CRM-40229-2023 WITH CRM-41654-2023 WITH CRM-M-48053-2023 CRM-40252-2023	JASBIR SINGH V/S STATE OF HARYANA JASBIR SINGH V/S STATE OF HARYANA SUKHWINDER SINGH V/S STATE OF HARYANA	Hitesh Verma A.G. HARYANA, AMARINDER KAUR, Hitesh Verma Hitesh Verma Hitesh Verma , AMARINDER KAUR Hitesh Verma , AMARINDER KAUR Hitesh Verma
103	CRM-M-48632-2023 (AB)	SHUBHAM V/S STATE OF PUNJAB (CA)	GURMEJ SINGH BHINDER A.G. PUNJAB, NAGAR SINGH
104	CRM-M-49219-2023 (AB)	JAGJEET KAUR V/S STATE OF PUNJAB	PREETINDER SINGH AHLUWALIA A.G. PUNJAB, HARKIRAT SINGH RANDHAWA, SAUMYA AHLUWALIA, Zorawar Singh Chauhan
105	CRM-M-49965-2023 (AB)	HARPREET KAUR V/S STATE OF PUNJAB	VIVEK SETHI A.G. PUNJAB, BHARAT B. SETHI , VIVEK SETHI
106	CRM-M-50020-2023 (AB)	RAVINDER V/S STATE OF HARYANA (CA)	ANKIT CHAHAL A.G. HARYANA
107	CRM-40710-2023 (RBHRY) (POR) IN CRM-M-36118-2023	RAMESHWAR @ SINDER V/S STATE OF HARYANA	RAJESH BANSAL A.G. HARYANA RAJESH BANSAL , RAJESH BANSAL
108	CRM-40637-2023 (RBPB) (PREPONE) IN CRM-M-45408-2023	JAGSIR SINGH @ BABBU V/S STATE OF PUNJAB	KARANDEEP S. SIDHU A.G. PUNJAB KARANDEEP S. SIDHU
109	CRM-41668-2023 (NDPS) (OTHER) IN CRA-S-831-2023	GURMEET KAUR ALIAS KATI V/S STATE OF PUNJAB	RAHUL SOI A.G. PUNJAB RAHUL SOI
110	CRM-41130-2023 (CRR PROSTAY) (POR) CRM-41131-2023 IN CRM-32667-2023 IN CRR-2684-2015	DAYA RAM & ANR. V/S STATE OF HARYANA & ANR.	DEEPANSHU MATYA DEEPANSHU MATYA DEEPANSHU MATYA , DEEPANSHU MATYA SANJEEV KUMAR BAWA , DEEPANSHU MATYA , HIMANI KAPILA
111	CRM-41625-2023 (IO) (PREPONE) IN CRR-2030-2023	NAGINDER SINGH V/S M/S MOTI RAM MANGAT RAI	LUPIL GUPTA LUPIL GUPTA , LUPIL GUPTA
112	CRR-2205-2023 (IO)	HARBANS LAL V/S M/S DES RAJ VED PARKASH	KULDIP SINGH
113	CRM-M-49400-2023 (DIR)	KHUSWANT SINGH SANDHU V/S STATE OF PUNJAB AND OTHERS	S.S. BEHL A.G. PUNJAB, GAURAV VIR SINGH BEHL, S.S. BEHL, URU SHARMA
114	CRWP-8477-2023 ((PROT))	HARJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	LUPIL GUPTA A.G. PUNJAB, LUPIL GUPTA
115	CRM-41543-2023 (QP) (OTHER) CRM-41544-2023 IN CRM-M-32050-2021	ROZI CHOPRA AND OTHERS V/S STATE OF PUNJAB AND ANOTHER (M)	AMIT ARORA A.G. PUNJAB AMIT ARORA AMIT ARORA , SHASHI KIRAN , DILPREET SINGH GANDHI , JAGJIT SINGH, D.S. GANDHI
116	CRM-41488-2023 (QP PROSTAY) (STAY PROCEED) IN CRM-M-44842-2022	M/S NAMAN PROCESSORS V/S M/S SOLUTION CORPORATION	BHAVESH AGGARWAL BHAVESH AGGARWAL
117	CRM-40844-2023 (QP) (E/H) IN CRM-M-31507-2023	CHINEDU UFONDU V/S STATE OF PUNJAB	TARUN SINGHAL A.G. PUNJAB, ANIRUDHA SINGH TARUN SINGHAL , TARUN SINGHAL
118	CRM-M-29278-2023 (QP)	NIRMAL SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	HIMMAT SINGH SIDHU A.G. PUNJAB, CHANDAN SINGH, GAGANDEEP KAUR SIDHU
119	CRM-M-37258-2023 (QP)	DEEPAK KUMAR V/S STATE OF PUNJAB	BALRAM SINGH A.G. PUNJAB, PALKIN
120	CRM-M-43019-2023 (QP)	RANDHIR SINGH AND ANR V/S STATE OF HARYANA AND ANOTHER	SHIV KUMAR RANA A.G. HARYANA
121	CRM-M-43633-2023 (QP)	ROHIT RANA V/S STATE OF PUNJAB AND ANOTHER	ONKAR SINGH BATALVI A.G. PUNJAB, DAMANJEET SINGH BATALVI
122	CRM-M-44158-2023 (QP)	LAKSHAY GARG V/S STATE OF PUNJAB	PANKAJ GUPTA A.G. PUNJAB, PANKAJ GUPTA, PARAS JAIN
123	CRM-M-46754-2023 (QP)	SUNITA YADAV AND ANOTHER V/S STATE OF HARYANA	TARUN YADAV A.G. HARYANA, PARUL SHARMA
124	CRM-M-48655-2023 (QP COMGEN)	DAVINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	PIYUSH SHARMA A.G. PUNJAB

125	CRM-M-48803-2023 (QP)	JATIN @ GULLA V/S STATE OF HARYANA	MUNISH BEHL A.G. HARYANA
126	CRM-M-49734-2023 (QP)	SUMIT BEDI ALIAS SUMIT KAUR V/S STATE OF PUNJAB	MANINDER ARORA A.G. PUNJAB, PARMINDER SINGH, VIKRAM PREET ARORA
127	CRM-M-49776-2023 (QP)	MAJOR SINGH V/S STATE OF PUNJAB	VARUN SHARMA A.G. PUNJAB
128	CRM-M-49753-2023 (CRL ORG)	PREMA DEVI THROUGH SPA ISHWAR SINGH V/S STATE OF HARYANA AND OTHERS	ROSE GUPTA A.G. HARYANA, GARIMA MODI, NITASHA SINGLA, NITIKA SINGLA, ROSE GUPTA, SUKHVINDER SINGH PLAHA
129	CRM-41202-2023 (QP CAW COM) (OTHER) IN CRM-M-46992-2023	MANVIR SINGH BRAR V/S STATE OF PUNJAB AND ANOTHER	ANGRAZE SINGH DHINDSA A.G. PUNJAB ANGRAZE SINGH DHINDSA
130	CRM-M-48523-2023 (QPCAW)	VEERMATI DEVI AND OTHERS V/S STATE OF HARYANA AND ANOTHER	RAVINDER MALIK (RAVI) A.G. HARYANA, ABHISHEK BANSAL, AMAN NAIN, GARVIT MITTAL, RAVINDER MALIK (RAVI)
131*	CRM-M-49983-2023 (AB)	GRAM PANCHAYAT RUPALON V/S STATE OF PUNJAB AND ANOTHER (CANCELLATION OF BAIL (HIGH COURT))	NARINDER SINGH SWAITCH A.G. PUNJAB, HARSHMIR KAUR SWAITCH

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 12**HON'BLE MR. JUSTICE ANIL KSHETARPAL****NOTE**

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REGULAR BAIL PETITIONS LISTED IN ORDINARY MOTION LIST IF ANY, WILL BE TAKEN UP IMMEDIATELY AFTER URGENT CASES ARE OVER.

LD. COUNSELS ARE REQUESTED TO INFORM THE ITEM NUMBER OF THEIR RESPECTIVE CASES LISTED BEFORE THIS COURT, WHICH HAVE RENDERED INFRACTUOUS, TILL 1:00 PM.

ALL CONCERNED ARE REQUESTED TO INFORM THE SERIAL NUMBER OF THE CASES LISTED IN ORDINARY MOTION IN WHICH ANY URGENCY IS INVOLVED OR SOME REQUEST IS REQUIRED TO BE MADE, UPTO 1.00 PM SO THAT THOSE CASES CAN BE TAKEN UP.

ALL CONCERNED TO NOTE THAT CIVIL MISCELLANEOUS APPLICATIONS FOR RESTORATION OF CASES LISTED IN ORDINARY MOTION LIST WILL BE TAKEN UP AT 2:00 PM.

IF ANY LEARNED COUNSEL WANTS TO SUBMIT WRITTEN REQUEST FOR AN ADJOURNMENT IN HIS/HER CASE, HE/ SHE WILL SUBMIT THE SAME UPTO 5:00 P.M. ONE DAY PRIOR TO THE DATE FIXED.

THE CIVIL REVISIONS LISTED IN THE ORDINARY MOTION LIST WILL BE TAKEN UP IN URGENT LIST ON THE NEXT DATE OF HEARING.

ALL CONCERNED TO PLEASE NOTE THAT OLDEST REGULAR CASES WILL BE TAKENUP DAILY AT 10.00AM SHARP.

101	COCP-2958-2023 (CWP-18926-2021)	VIJAY PAL V/S SHEKHAR VIDYARTHI AND OTHERS (B.O DATED 30.09.2023)	HIMANI ANAND A.G. HARYANA
102	RSA-2479-1988 CM-5262-C-2015	RAM SARUP V/S SMT. BHAGWANTI ETC. (BOHCJ DT. 11.07.2022)	J.C. VERMA , MUNISH BEHL, SAHIL KHUNGER, ANKIT AGGARWAL, KESHAV PRATAP SINGH, KESHAV PRATAP SINGH, RAJESH GOYAL, MEENAKSHI VERMA,, PANKAJ BALI,, RAJESH GOYAL FOR RESP.NO.2 (I) & (II), S S RATHORE MUNISH BEHL, S.S. RATHORE
103	RSA-1773-1991 (SERVICE)	SOHAN SINGH V/S PUNJAB NATIONAL BANK, CIVIL LINES, JALANDHAR AND OTHERS (BOHCJ DT 31.07.2023)	S.S.MAHAJAN, RAVI NANDA, , MELA RAM MIDHA,
104	RSA-319-1992 (SERVICE) WITH RSA-591-1992	(O&M) SHER SINGH V/S ANGREZ SINGH & OTHERS (O&M0 GURMEET RAI V/S SHER SINGH & OTHERS (SOC//BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	RAJIV KAWATRA, JASBIR SINGH , ARUN CHANDRA, GURMEET RAI, MS. JAISHREE THAKUR, RAJIV KAWATRA, R.K.KAWATRA, RAVINDER CHOPRA, Rajeev Kawatra RAVINDER CHOPRA, ARUN CHANDRA , RAJIV KAWATRA , Rajeev Kawatra
105	RSA-353-1992 (SERVICE)	(O&M) STATE OF PUNJAB V/S NISHAN SINGH (BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	H.S. GILL, A.G.PUNJAB , SHAKTI SINGH FOR AG PUNJAB
106	RSA-406-1992 (SERVICE)	STATE OF PUNJAB V/S INDERMAN SINGH (BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	AG.PB.,RAMESH GOEL , ARVIND DAMAN RES.IN PER., ARVIND DAMAN, B.N.SEHGAL, K.B.SINDHU,, B.N.SEHGAL, DS DHILLON, JARNAIL SINGH SANETA, BALWINDER SINGH BRAR,, O.P.DABLA DAG PUNJAB, P.S.TEJI AAG PUNJAB, RAMESH GOEL, S.S.DHALIWAL DAG PUNJAB
107	RSA-549-1992	ATMA SINGH V/S BUR SINGH & ORS. (SOC////BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	ARUN JAIN , A.G.PUNJAB, AMIT JAIN, ANUPAM MATHUR, ARUN JAIN, R.K.CHOPRA, ASHA NAND SHARMA, D.S.DHILLON AAG PUNJAB, GORAV SHARMA FOR RESP.NO.1, J.S.BAGGA FOR RESP.NO.1, R.K.CHOPRA, MANINDER KAUR FOR RESP.NO.1, GORAV SHARMA, P.S.TEJI AAG PUNJAB, SUDHIR AGGARWAL, SUDHIR AGGARWAL, J.S.BAGGA, R.K.CHOPRA,, VARUN PRAKASH
108	RSA-954-1992 (SERVICE) CM-1674-C-1992 CM-1675-C-1992	HARYANA STATE CO-OP SUPPLY V/S RAJINDER KUMAR (BO HCJ DT 31.07.2023)	BALRAM K. GUPTA , ROZY A.SINGH,, SHIREESH GUPTA BALRAM K. GUPTA BALRAM K. GUPTA
109	RSA-1035-1992 (SERVICE)	RANJIT SINGH V/S MUNICIPALITY, RAJPURA (SOC...//BO HCJ DT 31.07.2023)	DEEPAK AGNIHOTRI , GIRISH AGNIHOTRI, IPS DOABIA, RAMAN WALIA, ROHIT SHARMA, T.S.DOABIA, VINEY MITTAL, VIRBHAN
110	RSA-2187-1992	GURBAX SINGH V/S LABH KAUR (SOC...BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	AMARJIT MARKAN , M.S.JOSHI, , RAJESH GUPTA FOR RESP.NO.1, SHORYAVEER VASHIST, TARUNVEER VASHIST,, SUNIL CHADHA, KANISH JINDAL
111	RSA-2540-1992 (SERVICE)	STATE OF PUNJAB V/S MUKHTIAR SINGH (BO HCJ DT 31.07.2023)	AG PUNJAB, JAGDEV SINGH , AIS GREWAL AAG PUNJAB, AS JATTANA AAG PUNJAB, DS DHILLON AAG PUNJAB, JAGDEV SINGH,, MRS.SABINA,, PARVINDER V. SINGH, VIKAS SINGH
112	RSA-342-1993 (SERVICE) (STAY) CM-467-C-1993	HARYANA AGRICULTURAL UNIVERSITY V/S DR.MRS.ACHLA MALAVIYA (SOC.....MAIN REGULAR AT SR NO 1376)	SUMANT BATRA, NAVINMAHAJAN , GAURAV KUMAR GOGNA, S.C.MOHUNTA, NAVIN MAHAJAN, GAURAV MOHUNTA, SURINDER SINGH WALIA, SURINDER SINGH WALIA,, VIJAY PAL SUMANT BATRA
113	RSA-1538-1999 (SERVICE) CM-7537-C-1999 CM-3372-C-1999 CM-2411-C-2020	STATE OF PUNJAB AND ANR. V/S SANTOKH RAJ	A.G.PUNJAB , GAURAV SHARMA, R K CHOPRA, GURVINDER SINGH, ASSISTANT ADVOCATE GENERAL PUNJAB, R.K. CHOPRA, KUSUM CHOPRA, R.N.MOUDGIL, SUDERSHAN MOUDGIL A.G.PUNJAB A.G. PUNJAB KUSUM CHOPRA
114	CM-3527-C-2023 (SERVICE) (ACTUAL DATE) IN RSA-2760-2001	(O&M) SUSHIL KUMAR JAIN V/S KURUKSHETRA UNIVERSITY ,KKR (MAIN CASE AT REG. SR.NO.669)	DINESH KUMAR , AMARJIT SINGH VIRK DINESH KUMAR, S S GARG, , AMARJIT SINGH VIRK , ARVIND GALAV , DINESH KUMAR , S.S. GARG FOR RESP.

115	CM-10963-C-2023 (SERVICE) (ACTUAL DATE) IN RSA-1919-2002	(O&M) STATE OF PUNJAB AND ORS V/S GURDIAL SINGH (MAIN REGULAR AT SR. NO. 2348)	ADITYA YADAV A.G. PUNJAB AG PB, MOHINDER SINGH GILL , ADITYA YADAV , ARPIT GAUR , SAT NARAIN YADAV
116	CM-10229-CII-2018 (UII (EG)) (RESTORATION) IN FAO-8821-2014	DARSHAN KAUR & ORS V/S UNITED INDIA INSURANCE CO LTD & ORS	VIKAS ARORA , MOHIT KUMAR, ROHIT GOSWAMI, VINOD CHAUDHRI, VINOD CHAUDHRI VIKAS ARORA , MOHIT KUMAR
117	CR-4539-2014 (RENT PB) CM-13820-CII-2014 WITH CM-13121-CII-2023	RAJNISH KUMAR SHARMA AND OTHERS V/S RANJIT SINGH RAJNISH KUMAR SHARMA AND OTHERS V/S RANJIT SINGH (BOHCJ DT.20.11.19/)	VAIBHAV SEHGAL , A.K HANDA, SANDEEP VERMA, SHIVYA SEHGAL , , MALKIT KAUR, MOHIT KAKKAR, SANDEEP VERMA, VIJAY PAL VAIBHAV SEHGAL SANDEEP VERMA
118	CM-15070-CWP-2023 (SCOSB HRY) (REVIVAL) IN CWP-18222-2016	RAJINDER SINGH REDDU AND ORS. V/S STATE OF HARYANA & ORS. (MAIN DECIDED, REVIVAL)	MUKUL AGGARWAL A.G. HARYANA, MUKUL AGGARWAL MUKUL AGGARWAL , KARAN NEHRA , KULDEEP TIWARI , MUKUL AGGARWAL
119	CM-6039-C-2023 (IMPLEAD) IN RSA-216-2017	AMRIK SINGH & ANR V/S PUNJAB STATE POWER CORP LTD & ANR	A.P.S. SANDHU NAVEEN S. BHARDWAJ SHALINDER NAGPAL , , A.P.S. SANDHU , AKASH YADAV , APS SANDHU , MEHAK SAWHNEY , NAVEEN SHARMA (BHARDWAJ) , PRATEEK SODHI , VINOD S. BHARDWAJ
120	CM-10078-CII-2023 (MMACT(EG)) (DELAY(F)) CM-10079-CII-2023 IN FAO-1289-2017	KANTA DEVI V/S SURESH KUMAR AND ORS	VIKAS LOCHAB RAJESH MALHOTRA VIKAS LOCHAB AJIT MALIK , VANDANA MALHOTRA , VANDANAA MALHOTRA
121	CM-18429-CII-2023 (IO) (EXT OF TIME) IN CR-6225-2017	GURMEET KAUR V/S JASWINDER KAUR AND ORS. (DECIDED CASE)	BY ORDER HARJOT SINGH BEDI
122	CM-19019-CII-2019 (IFFCOTOKIO) (DISPOSAL) IN FAO-2540-2018	IFFCO-TOKIO GENERAL INSURANCE COMPANY LIMITED V/S DARSHAN AND OTHERS	RISHAV JAIN SANDEEP SINGH RANA , SANDEEP SINGH , VARUN JAIN
123	CR-6923-2018 (IO)	HANS RAJ AND ANOTHER V/S VIJAY KUMAR JAIN SON OF SURAJ BHAN JAIN	NAVEEN SHARMA(BHARDWAJ) , SHUBHAM KAUSHIK
124	CR-7966-2018 (HMA)	MAMTA SHARMA V/S SUSHIL KUMAR	HARKESH MANUJA , GOVIND RANA, HARKESH MANUJA, SATPAL BHASIN
125	RSA-1530-2018 (SERVICE) CM-4059-C-2018	KASHMIR SINGH V/S PUNJAB CO-OPERATIVE SUPPLY AND MARKETING FEDERATION LTD. AND ORS.	AJAY PAL SINGH REHAN , MR. AJAY PAL SINGH REHAN,, SANDEEP GODARA AJAY PAL SINGH REHAN
126	CR-3526-2019 (IO)	NACHHATTAR SINGH V/S MOHINDER SINGH AND ORS	RAJVIR SINGH , R.S.MUNDRA, RAJVIR SINGH
127	CR-7060-2019 (IO)	STATE BANK OF INDIA V/S CHANDER PRABHA (STAYED CASES)	VIKAS CHATRATH , ABHISHEK SINGLA, DHARAMVIR SINGH, VIKAS CHATRATH, RAJINDER GOEL
128	CR-7255-2019 (RENT HRY)	RAJINDER KAUR V/S SACHET JAIN	JEETENDER GUPTA , D.S.MALWAI, JEETENDER GUPTA, TANIKA GOYAL
129	RSA-5423-2019	PADAM KUMAR AGGARWAL V/S MUNICIPAL CORPORATION FARIDABAD AND ORS	AP BHANDARI , AP BHANDARI
130	CM-4024-C-2022 (SERVICE) (VACATE STAY) IN RSA-316-2020	BHAI NAND LAL KHALSA PUBLIC SCHOOL AND ANOTHER V/S HARINDER KAUR ALLEGING VICE PRINCIPAL	SHAM LAL BHALLA S.S.RANGI SATWANT SINGH RANGI , JAGDEEP SINGH CHAHAL , KHUSHKARAN K.GOEL , S.S.RANGI , SATWANT SINGH RANGI
131	CR-2577-2020 (ORD 39 PB) CM-10229-CII-2020	PUNJAB STATE POWER CORPORATION LTD. AND ORS V/S M/S MITTAL CERAMICS	VINOD S. BHARDWAJ , ADITYA GROVER, AKASH YADAV, NAVEEN BHARDWAJ, SAMRIDHI SAREEN, NAVROOP JAWANDA, PUNEET JINDAL, SR. ADVOCATE, ARJUN GROVER VINOD S. BHARDWAJ
132	CR-834-2021 (IO)	RANJIT SINGH AND ORS V/S AMAR SINGH THROUGH LRS AND ORS	NAVJOT SINGH WAHNIWAL , KASHISH GARG, Navjot Singh Wahniwal
133	CR-1521-2021 (IO)	HARVINDER KUMAR V/S BALVINDER KUMAR SHARMA @ BALVINDER SINGH	SUKHVIR SINGH SAHU , MUNISH KAMBOJ, SHELJA SHARMA
134	CM-18475-CII-2023 (IO) (POR) IN RA-CR-94-2022 IN CR-7923-2019	JOGINDER SINGH SHRI DAULAT SINGH SINCE DECEASED THROUGH HIS LRS V/S LABH SINGH (DECIDED CASE)	VISHAL AGGARWAL , AAYUSH GOYAL VISHAL AGGARWAL , AAYUSH GUPTA VISHAL AGGARWAL , VISHAL AGGARWAL
135	CR-2224-2022 (RCT ACT)	DEEPAK AND OTHERS V/S UNION OF INDIA	UPENDER PRASHER SATYA PAL JAIN
136	CR-4930-2022 (IO)	ARCHIAN FOODS PVT LTD V/S M/S RR BEVERAGES AND ANOTHER	B.B. BAGGA , AKSHAT DALAL, GAURAV CHOPRA, SENIOR ADV. HIMANSHU SHARMA, MOHIT GIRI, HIMANSHU SHARMA, RAJESH K. MOUDGIL, RAJESH KUMAR MOUDGIL

	CM-14713-CII-2022		B.B. BAGGA
137	CR-5749-2022 (RENT PB) CM-17081-CII-2022	PARAMJIT KAUR V/S SUKHJIT SINGH	N K MANCHANDA , NAVINDERJIT SINGH N K MANCHANDA
138	CM-3346-C-2023 (149-CPC) CM-3347-C-2023 & O&M RSA-874-2023	SUNIL AND OTHERS V/S RAJESH AND OTHERS	DALIP KUMAR TUTEJA DALIP KUMAR TUTEJA DALIP KUMAR TUTEJA , DALIP KUMAR TUTEJA
139	CM-4421-C-2023 (DELAY(F)) CM-4420-C-2023 CM-4422-C-2023 & O&M RSA-1156-2023	GURDEV SINGH AND ORS V/S PARAMJIT SINGH AND ORS	A.K.WALIA A.K.WALIA A.K.WALIA A.K.WALIA , . , BHAVYADEEP WALIA , DIVYADEEP WALIA
140	CM-8697-C-2023 (SERVICE) (DELAY(F)) CM-8698-C-2023 & O&M RSA-2565-2023	STATE OF PUNJAB, THROUGH ITS SECRETARY AND OTHERS V/S DR. SURINDER PAL SINGH BAGGA	ADVOCATE GENERAL PUNJAB RAJ KAUSHIK ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
141	CM-8133-CII-2023 (FAMILYCOURT) (LEAVE APPEAL) & O&M CR-2747-2023	DEEPA DHIR AND ANR V/S ROHIT DHIR	DEEPIKA , RAVI KUMAR MISHRA, SAJJAL SHARAMA DEEPIKA , DEEPIKA
142	CR-2626-2023 (IO)	SATYAVRAT V/S VIRENDER SINGH AND OTHERS	SUDHANSHU MAKKAR , AMARDEEP SINGH SHEORAN, SUDHANSHU MAKKAR
143	CR-2817-2023 (IO)	ATAMA SINGH @ ATMA SINGH V/S PARAMJIT SINGH	ANIL BANSAL , Anil Bansal, HARKARAN SINGH
144	ESA-22-2023 CM-3954-C-2023 CM-3955-C-2023 CM-3956-C-2023	DALBIR SINGH ALIAS BALBIR SINGH ALIAS BERA V/S MOHINDER SINGH DECEASED THROUGH HIS LR AND ORS.	GAGANDEEP SINGH SIRPHIKHI DHEERAJ MAHAJAN, GAGANDEEP SINGH SIRPHIKHI GAGANDEEP SINGH SIRPHIKHI GAGANDEEP SINGH SIRPHIKHI GAGANDEEP SINGH SIRPHIKHI
145	ESA-54-2023 CM-11093-C-2023 CM-11094-C-2023	VIJAY KUMAR V/S GUJESH KUMAR SHARMA AND ANR	SUMEET JAIN , KRISHAN SHARMA, SUMEET JAIN SUMEET JAIN SUMEET JAIN
146	RA-CW-189-2023 (SER PB-PRIMARY) (REVIEW) IN CWP-10287-2023	PINKY KAUR AND ORS V/S STATE OF PUNJAB AND OTHERS (MAIN DECIDED, REVIEW)	PARVESH SAINI A.G. PUNJAB, PARVESH SAINI, PRASHANT BANSAL PARVESH SAINI , PARVESH SAINI
147	SAO-43-2023 CM-16272-CII-2023	GURMAIL SINGH V/S DARSHAN SINGH THROUGH HIS LRS	SHAMSHER SINGH GILL , ANKIT KUMAR Shamsher Singh Gill

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 63**HON'BLE MR. JUSTICE AVNEESH JHINGAN**

101	CRM-M-37538-2023 (AB)	AKSHIT ALIAS GOLDI V/S STATE OF HARYANA	ANKIT CHAHAL A.G. HARYANA, ANKIT CHAHAL
102	CRM-M-37996-2023 (AB)	SHARAN KALIA V/S STATE OF PUNJAB	VIKAS GUPTA A.G. PUNJAB, PRATEEK SODHI, PRATEEK SODHI FOR COMPLAINANT, RAGHAV SONI, VIKAS GUPTA
103	CRM-M-47212-2023 (AB)	SWETA PATHAK V/S STATE OF HARYANA	JOHAN KUMAR A.G. HARYANA, AKSHIT
104	CRM-M-47705-2023 (AB)	MONU V/S STATE OF HARYANA	GAURAV GUPTA A.G. HARYANA, ASHOK KAUSHIK
105	CRM-M-48549-2023 (AB)	JAGJION SINGH V/S STATE OF PUNJAB	ANIL KUMAR GARG A.G. PUNJAB
106	CRM-M-48704-2023 (AB)	HARMINDER SINGH V/S STATE OF PUNJAB	ASHOK SINGLA A.G. PUNJAB, AAKASH SINGLA, ANKUSH SINGLA
107	CRM-M-48921-2023 (AB)	PARDEEP SINGH V/S STATE OF PUNJAB (CA)	K.B.S. MANN A.G. PUNJAB, K.B.K. MANN, P.P.S. BRAR
108	CRM-M-49969-2023 (AB)	SATISH KUMAR V/S STATE OF HARYANA	RAVINDER BANGAR A.G. HARYANA, VIKRANT
109	CRR-792-2023 (IO)	PREM PAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAJIV SHARMA A.G. HARYANA
	CRM-13803-2023		RAJIV SHARMA
	CRM-13804-2023		RAJIV SHARMA
	CRM-13805-2023		RAJIV SHARMA
	CRM-13806-2023		RAJIV SHARMA
110	CRR-2244-2023 (IOCB)	PRITAM SINGH AND ANOTHER V/S CENTRAL BUREAU OF INVESTIGATION	PRAAGBIR SINGH DHINDSA , KARTIK BANSAL
	CRM-41851-2023		PRAAGBIR SINGH DHINDSA
	CRM-41852-2023		PRAAGBIR SINGH DHINDSA
111	CRM-M-49931-2023 (DIR)	KULDEEP SINGH V/S STATE OF HARYANA AND OTHERS	SANDEEP PUNCHHI A.G. HARYANA, SANDEEP PUNCHHI
	CRM-41735-2023		SANDEEP PUNCHHI
112	CRM-M-49955-2023 (DIR)	CHANDER SHEKHAR GOEL V/S RAGHU NATH PARSHAD @ RAHUL	NIKHIL BATTA , DIXIT RAJ KAPOOR, VIKRAM KUMAR
113	CRM-M-50044-2023 (DIR)	PRABHJOT KAUR V/S STATE OF PUNJAB AND OTHERS	DHAWAL BHANDARI A.G. PUNJAB, Dhawal Bhandari, MANIK BHANDARI
	CRM-41802-2023		Dhawal Bhandari
114	CRWP-9193-2023 ((PROT))	RUBANA AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SAHIL CHOUDHARY A.G. HARYANA, AASHISH KUMAR, INDERJEET SINGH
115	CRWP-9794-2023 ((PROT))	AMANDEEP KAUR AND ANR. V/S STATE OF HARYANA AND OTHERS	VISHAL SINGH BORWAL A.G. HARYANA, PRADEEP
116	CRM-41590-2023 (QP CYBER CRIME) (IMPLEAD)	ARSIDA V/S STATE OF HARYANA	SALEEM AHMED A.G. HARYANA
	IN CRM-M-29711-2023		NAFEESH AHMED , NAFEESH AHMED , SALEEM AHMED
117	CRM-M-32778-2023 (QP)	JASPAL SINGH @ JAMLA AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	AKSHAY CHADHA A.G. PUNJAB
118	CRM-M-44414-2023 (QP)	ASHOK SHARMA V/S M/S B.M WATER METERS	BALVINDER SANGWAN , ADITYA RAJ PANDEY, BALVINDER SANGWAN, NIPUN SAXENA
119	CRM-M-49898-2023 (QPCBI)	DHARAMBIR SINGH V/S STATE OF HARYANA AND ANOTHER	HARDEEP SINGH KASAN A.G. HARYANA, HARDEEP SINGH KASAN
120	CRM-M-49918-2023 (QP COMGEN)	LAKHWINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VISHNU DUTT A.G. PUNJAB
	WITH CRM-M-49942-2023	HARDEEP SINGH @ SONU AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	Naveen Bawa
121	CRM-M-49971-2023 (QP)	DALER SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	N.P.S. MANN A.G. PUNJAB, MOHIT KUMAR
122	CM-11500-CII-2023 (ARB) (DELAY(F))	THE PREM NAGAR HISAR ADARSH COOP L/C SOCIETY V/S STATE OF HARYANA AND OTHERS	VIVEK KHATRI A.G. HARYANA
	RA-CR-106-2023		VIVEK KHATRI
	IN ARB-360-2021		VIVEK KHATRI , AAG, HARYANA , AMAN BAHRI , NAVEEN KUMAR, VIVEK KHATRI , SHARAD AGGARWAL, AAG HRY
		(DECIDED CASE)	
123	CM-18428-CII-2023 (ARB&CON)	SPAZE TOWERS PVT LTD V/S ISHAN SINGH	BY ORDER JAGJOT SINGH
	(EXT OF TIME)		
	IN CR-185-2023		ADITYA JAIN , ADITYA JAIN
		(DECIDED CASE)	
124	CRM-W-1455-2023 (PMR) (OTHER)	ROBIN MASIH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR A.G. PUNJAB
	IN CRWP-3146-2022		RAJPREET SINGH BRAR
125	CRM-40736-2023 (ABCAW) (OTHER)	AMANDIP V/S STATE OF PUNJAB	DHAWALJEET A.G. PUNJAB
	& O&M CRM-M-48629-2023		DHAWALJEET , SUKHVEER KAUR

126 **CRM-40697-2023** (QPCAW)
(WITHDRAWAL)
IN CRM-M-47224-2023

VISHAL V/S STATE OF HARYANA

SANJEEV KUMAR A.G. HARYANA, MEENAKSHI

SANJEEV KUMAR , SANJEEV KUMAR



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 56**HON'BLE MR. JUSTICE MAHABIR SINGH SINDHU**

101	CRM-M-25579-2023 (AB)	RANDHIR SINGH MALIK AND ANR. V/S STATE OF HARYANA	SANJEEV SHARMA A.G. HARYANA, APS DEOL SR. ADV., GAUTAM DUTT, HIMMAT SINGH DEOL, R.S. RAI SR. ADV., RUBINA VERMANI, SANJEEV SHARMA
102	CRM-M-49939-2023 (AB)	SHARANJIT KAUR V/S STATE OF PUNJAB (CA)	DIVYA SHARMA A.G. PUNJAB, VISHAVJEET SINGH
103	CRM-M-49973-2023 (AB)	VISHAL GARG V/S STATE OF PUNJAB	Nirmaljeet Singh Sidhu A.G. PUNJAB
104	CRM-41471-2023 (RBHRY) (OTHER) IN CRM-M-29113-2023	NISHAN SINGH V/S STATE OF HARYANA (CONN MAIN DECIDED)	CHARNJIT SINGH A.G. HARYANA, NIGAM KUMAR CHARNJIT SINGH , CHARNJIT SINGH
105	CRM-M-30031-2023 (RBUT) WITH CRM-M-33212-2023 WITH CRM-M-38794-2023	RAVI CHANDER PARKASH V/S STATE OF UT CHD. SANJAY SHARMA V/S UT CHANDIGARH ANSHUL MISHRA V/S STATE OF U.T. CHANDIGARH	SAMIR RATHAUR , SAMIR RATHAUR P.K.CHUGH , AMIT KUMAR GOYAL FOR UT CHD. , PUNEET BALI SR. ADV., BHAWNA ABHINAY GOEL
106	CRM-M-32361-2023 (RBHRY) WITH CRM-M-33345-2023	SHUBHAM V/S STATE OF HARYANA RAVINDER V/S STATE OF HARYANA	PANKAJ BALI A.G. HARYANA, PANKAJ BALI PARVEEN KUMAR ROHILLA
107	CRM-M-39832-2023 (RBHRY) WITH CRM-M-40463-2023	SUNIL KUMAR V/S STATE OF HARYANA SANDEEP V/S STATE OF HARYANA	NARESH KUMAR A.G. HARYANA, SACHIN K. CHHOKAR PREETINDER SINGH AHLUWALIA , KAMAL CHAUDHARY , NARESH K CHHOKAR , SAMEER S. TIWARI , SAUMYA AHLUWALIA
108	CRM-M-40759-2023 (RBPB) WITH CRM-M-47044-2023	RAJINDER SINGH V/S STATE OF PUNJAB RAMANDEEP SINGH V/S STATE OF PUNJAB	VASUNDHRA ASIJA A.G. PUNJAB GURPAL SINGH SANDHU , RAJWINDER KAUR SANDHU , RAMANDEEP KAUR
109	CRM-M-48462-2023 (RBPB)	GURSEWAK SINGH @ SEWAK V/S STATE OF PUNJAB	K.B.S. MANN A.G. PUNJAB, KULJINDER BIR KAUR, P.P.S. BRAR
110	CRM-36647-2023 (CONV GEN >3 UPTO 5YR) (STAY (CONV)) IN CRA-S-48-2019	HARBHAJAN SINGH V/S STATE OF PUNJAB	RISHU MAHAJAN A.G. PUNJAB RISHU MAHAJAN , A.G. PUNJAB , AJAY KUMAR , RISHU MAHAJAN
111	CRM-40043-2023 (CONV GEN >3 UPTO 5YR) (OTHER) IN CRA-S-815-2019	PARVEEN @ GANJA @ LAMBU AND ANOTHER V/S STATE OF HARYANA (03-JUL-23@409[REGULAR])	RAKESH KUMAR SHARMA V.M. HANDA , Jay Prakash Jangu , V.M HANDA,AG HRY
112	CRM-28760-2023 (NDPS) (SOS) IN CRA-S-1842-2023	DHARMINDER SINGH @ BHINDA V/S STATE OF PUNJAB	RAKESH KUMAR A.G. PUNJAB RAKESH KUMAR
113 V	CRR-1165-1985 (OTHERS)	PREM SAGER V/S SHANKAR DASS ETC. (BOHCJ DT 26.04.2019)	R.K.BATTAS,D.R.GOEL , , P.C.CHAUDHARY,, RAVI KANT SHARMA.
114	CRM-41460-2023 (DIR) (POR) IN CRM-M-19581-2023	KAMLA DEVI V/S STATE OF HARYANA AND OTHERS	R N LOHAN A.G. HARYANA, ANAS AHMED, KULDEEP SHARMA, NEHA RANA R N LOHAN
115	CRM-M-49958-2023 (DIR)	PREM SAGAR V/S HARPREET SINGH	KANWAR PAHUL SINGH , RABI GUND
116	CRWP-9793-2023 ((PROT))	MAMTA AND ANR. V/S STATE OF HARYANA AND OTHERS	MOHAN SINGH RANA A.G. HARYANA
117	CRM-M-13650-2021 (QP COMGEN)	SONU DHANDA AND ANR V/S STATE OF HARYANA AND ANOTHER	AASHISH CHOPRA A.G. HARYANA, GAGANDEEP SINGH, NONISH KUMAR & ARJUN DHINGRA FOR RESP.NO.2, SUNIL POLIST
118	CRM-41384-2023 (QP COMGEN) (OTHER) IN CRM-M-38610-2022	KAWALSHER SINGH AND ANR. V/S STATE OF PUNJAB AND ANOTHER	GURSIMRAN SINGH BHATIA A.G. PUNJAB, SANJEEV KUMAR BANGA GURSIMRAN SINGH BHATIA , SANJEEV KUMAR BANGA
119	CRM-41313-2023 (QP) (OTHER) IN CRM-M-31543-2023	APPY SINGH ALIAS HAPPY SINGH V/S STATE OF PUNJAB	GURSIMRAN SINGH BHATIA A.G. PUNJAB, SANJEEV KUMAR BANGA GURSIMRAN SINGH BHATIA
120	CRM-41495-2023 (QP COMGEN) (OTHER) IN CRM-M-37631-2023	KULWINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	N.S. DANDIWAL A.G. PUNJAB N.S. DANDIWAL , KULBIR SINGH SAINI
121	CRM-M-37324-2023 (QP)	RAKESH KUMAR V/S STATE OF HARYANA	SUMIT SANGWAN A.G. HARYANA
122	CRM-M-44987-2023 (QP COMGEN)	PARDEEP SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	NAVEEN BAWA A.G. PUNJAB
123	CRM-M-49940-2023 (QP COMGEN)	GURDIP SINGH V/S STATE OF PUNJAB AND ANOTHER	DINESH MAHAJAN A.G. PUNJAB
124	CRM-M-49970-2023 (QP) CRM-41768-2023	VIKRAM V/S STATE OF HARYANA	SUMIT SHARMA A.G. HARYANA SUMIT SHARMA
125	CRM-M-46928-2023 (ABCAW)	BALRAJ SINGH AND ANOTHER V/S STATE OF PUNJAB	HARPREET KAUR A.G. PUNJAB

126	CRM-41747-2023 (QP CAW COM) (OTHER) & CRM-M-49948-2023	AMANDEEP AND ORS. V/S STATE OF HARYANA AND ANOTHER	VARUN ARYAN SHARMA A.G. HARYANA VARUN ARYAN SHARMA , JAJOT SINGH SADHRAO
127*	CRM-41236-2023 (RBHRY) (OTHER) IN CRM-M-45520-2023	RAHUL SINGH ALIAS RAHUL PANDIT V/S STATE OF HARYANA	NAVEEN SIWACH A.G. HARYANA NAVEEN SIWACH , NAVEEN SIWACH

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 52**HON'BLE MRS. JUSTICE MANJARI NEHRU KAUL**

QUASHING PETITION ARISING OUT OF COMPROMISE WILL BE TAKEN UP IMMEDIATELY
AFTER COMPLETION OF URGENT CASES AND THEREAFTER URGENT PASS OVER CASES WILL
BE TAKEN UP. ALL CONCERNED TO NOTE PLEASE

101	CRM-41827-2023 (AB) (POR) IN CRM-M-47266-2023	MANINDER PAL SINGH V/S STATE OF PUNJAB	SIDHANT VERMANI A.G. PUNJAB SIDHANT VERMANI , A.K VERMANI
102	CRM-M-48678-2023 (AB)	JASWANT SINGH V/S STATE OF PUNJAB	KAMAL DEEP SINGH SIDHU A.G. PUNJAB, KAMAL DEEP SINGH SIDHU
103	CRM-M-48816-2023 (AB)	ARUNENDRA VINAY AGGARWAL V/S STATE OF HARYANA	RK HANDA A.G. HARYANA, DHARAM BIR BHARGAV, GAURI HANDA, KULWINDER BHARGAV
104	CRM-M-49989-2023 (AB)	KULDEEP KUMAR V/S STATE OF HARYANA	VIKAS BISHNOI GODARA A.G. HARYANA, GAGANDEEP SINGH, RAMANDEEP KAUR SUHAG, TARUN SETH
105	CRM-41835-2023 (RBPB) (EXT OF TIME) IN CRM-M-44753-2022	VEER AKARSHIT MOUDGILL V/S STATE OF PUNJAB	BY ORDER A.G. PUNJAB AMANDEEP SINGH RAI , AMANDEEP SINGH RAI
106	CRM-24087-2023 (ACC NOT GRANTED BAIL) (POR) IN CRM-11456-2023 IN CRA-S-618-2023	TARUN @ TANNU V/S STATE OF HARYANA	HIMANI ANAND A.G. HARYANA, RAHUL SINGH HIMANI ANAND , MOHINDER KATHURIA, , RAHUL SINGH-COMP HIMANI ANAND
107	CRM-41663-2023 (U/S 167(2) GEN) (OTHER) IN CRR-685-2023	SARABJIT SINGH V/S STATE OF PUNJAB	AMITIJ SINGH DHALIWAL A.G. PUNJAB, MANMOHAN KAUR DHALIWAL SANDEEP WADHAWAN , AMITIJ SINGH DHALIWAL , SANDEEP WADHAWAN , VINEET SHARMA,
108	CRR-2235-2023 (IO) CRM-41759-2023	MANPREET SINGH @ MANNA AND OTHERS V/S STATE OF PUNJAB	NIRMALJEET SINGH SIDHU A.G. PUNJAB Nirmaljeet Singh Sidhu
109	CRR-2237-2023 (CRRAC) CRM-41783-2023 CRM-41784-2023	SUKHDEEP SINGH V/S STATE OF PUNJAB	MOHIT JAGGI A.G. PUNJAB MOHIT JAGGI MOHIT JAGGI
110	CRM-M-28409-2023 (DIR)	ABDUL KARIM V/S STATE OF HARYANA AND OTHERS	SALEEM AHMED A.G. HARYANA, SALEEM AHMED
111	CRM-M-33842-2023 (DIR)	RAMANDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	AMIT ARORA A.G. PUNJAB, AMIT ARORA
112	CRM-M-42323-2023 (DIR)	SEETAL SINGH V/S STATE OF PUNJAB AND OTHERS	NAVEEN BAWA A.G. PUNJAB
113	CRM-M-45297-2023 (DIR)	GURSHARANJEET SINGH V/S STATE OF PUNJAB AND OTHERS	RAVINDER SINGH A.G. PUNJAB
114	CRWP-8134-2023 ((PROT))	LOVEPREET SINGH AND ANR V/S STATE OF PUNJAB AND OTHERS	D.S. NIGHA A.G. PUNJAB
115	CRWP-9092-2023 ((PROT))	DEEPA AND ANOTHER V/S STATE OF HARYANA AND OTHERS	NARINDER SINGH SINDHER A.G. HARYANA, MOHD. SALIM, RANJAN LAKHANPAL
116	CRWP-9799-2023 ((PROT))	BAHADER SINGH AND ANR. V/S STATE OF PUNJAB AND OTHERS	GURJANT SINGH A.G. PUNJAB
117	CRM-41963-2023 (QP COMGEN) (IMPLEAD) CRM-41964-2023 IN CRM-M-29706-2023	DES RAJ AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	LOVEPREET SINGH A.G. PUNJAB LOVEPREET SINGH LOVEPREET SINGH , AMANDEEP CHHABRA
118	CRM-M-27998-2023 (QP COMGEN)	VINOD KUMAR @ VINOD KUMAR THEKEDAR V/S STATE OF PUNJAB AND ANOTHER	MANPREET SINGH BHATTI A.G. PUNJAB
119	CRM-M-46604-2023 (QP)	BIJENDER KUMAR V/S STATE OF HARYANA AND ANOTHER	BHUPENDER SINGH A.G. HARYANA, BHUPENDER SINGH
120	CRM-M-46681-2023 (QP COMGEN)	HARISH KUMAR V/S STATE OF PUNJAB AND ANOTHER	RAVI MALHOTRA A.G. PUNJAB, ASHOK KUMAR , SURINDER KAUR
121	CRM-M-46689-2023 (QP)	RAVINDER SINGH AND ANR. V/S STATE OF PUNJAB AND OTHERS	MOHAN SINGH CHAUHAN A.G. PUNJAB, RAJVINDER SINGH BAINS, UTSAV SINGH BAINS
122	CRM-M-46698-2023 (QP COMGEN)	SUKHPRIT SINGH V/S STATE OF PUNJAB AND ANOTHER	ISHAN GUPTA A.G. PUNJAB, DEEPALI JINDAL
123	CRM-M-48478-2023 (QP)	BALJIT SINGH ALIAS KATTA V/S STATE OF PUNJAB	VINOD KUMAR KAUSHAL A.G. PUNJAB, VINOD KUMAR KAUSHAL
124	CRM-M-48538-2023 (QP)	MAHIPAL SINGH V/S STATE OF HARYANA AND ANOTHER	SARVESH MALIK A.G. HARYANA
125	CRM-M-49087-2023 (QP)	SUSHIL KUMAR V/S STATE OF PUNJAB	RAGHAV SONI A.G. PUNJAB, RAGHAV SONI, VIKAS GUPTA

126	CRM-M-49957-2023 (QP COMGEN)	RANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	AAYUSH GUPTA A.G. PUNJAB, MADAN GOPAL GUPTA
127	CRM-M-50017-2023 (QP)	SARJEET V/S STATE OF HARYANA AND ANOTHER	JASVIR SINGH DHALIWAL A.G. HARYANA, KAMALPREET KAUR DHALIWAL
128	CRM-40647-2023 (ABCAW) (OTHER) & O&M CRM-M-48592-2023	DIMPLE @ SURAJ AND OTHERS V/S STATE OF PUNJAB (CA)	DHAWALJEET A.G. PUNJAB DHAWALJEET , PRABHDEEP SINGH BHANDARI
129	CRM-M-29245-2023 (QPCAW) WITH CRM-41630-2023	BALWINDER KAUR V/S STATE OF PUNJAB AND ANOTHER BALWINDER KAUR V/S STATE OF PUNJAB AND ANOTHER	B.S. GULIANI A.G. PUNJAB Parvinder Singh Guliani

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 28**HON'BLE MR. JUSTICE HARSIMRAN SINGH SETHI**

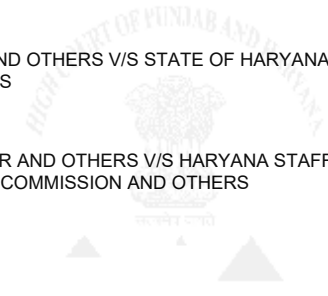
NOTE

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MAIN CASES WILL BE HEARD ALONGWITH CM'S LISTED IN URGENT LIST.

101	CM-15665-CWP-2023 (GOVT SER HRY) (RECALLING) IN CWP-2875-2004	PAL AND ORS. V/S STATE OF HARYANA AND ORS. (MAIN DECIDED, RECALLING)	SAMRAT MALIK A.G. HARYANA R K MALIK , A.G. HARYANA
102	CM-15851-CWP-2023 (GOVT SER HRY) (ACTUAL DATE) IN CWP-3734-2006	SAROJ BALA GUPTA V/S STATE OF HARYANA AND ORS. (MAIN REGULAR AT SR NO.1332)	R N LOHAN A.G. HARYANA R.N.LOHAN , A.G.HY , R N LOHAN
103	CM-9314-CWP-2023 (GOVT SER HRY) (POR) IN CWP-13969-2018	VIVEK GARG V/S HARYANA RAJ BHAWAN AND OTHERS	SUNIL KUMAR NEHRA SUNIL KUMAR NEHRA , PARVEEN DAHIYA , RAGHUBIR TEJPAL , SUNIL KUMAR NEHRA , Tarun Vir Singh Lehal
104	CM-16870-CWP-2023 ((COMHY)) (WITHDRAWL) IN CWP-14790-2021	BRAHM PARKASH V/S STATE OF HARYANA AND OTHERS	R.S. SANGWAN ADVOCATE GENERAL HARYANA R.S. SANGWAN , SUNIL KUMAR
105	CM-17073-CWP-2023 (GOVT SER HRY) (POR) IN CWP-15967-2021	AJAY SHEOKAND AND ORS V/S STATE OF HARYANA AND ANOTHER	ANKUR SIDHAR A.G. HARYANA Gaurav Rana , ANKUR SIDHAR , Gaurav Rana
106	CM-15559-CWP-2023 (GOVT SER HRY) (DISPOSAL) WITH CM-16822-CWP-2023 IN CWP-22016-2022	CHANDRAPATI V/S STATE OF HARYANA AND OTHERS CHANDRAPATI V/S STATE OF HARYANA AND OTHERS	JASBIR MOR A.G. HARYANA RAGHUBIR TEJPAL JASBIR MOR , RAGHUBIR TEJPAL
107	CM-12539-CWP-2023 (GOVT SER HRY) (STAY) CM-12540-CWP-2023 IN CWP-2868-2023 WITH CM-12691-CWP-2023 IN CWP-9393-2022 WITH CM-16549-CWP-2023 IN CWP-9287-2022	MEENU AND ANOTHER V/S STATE OF HARYANA AND OTHERS RAVINDER KUMAR SHARMA AND ORS V/S STATE OF HARYANA AND OTHERS GIRDHAR GOPAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	AMIT KUMAR JAIN ADVOCATE GENERAL HARYANA AMIT KUMAR JAIN AMIT KUMAR JAIN , NIKITA GOEL , VIKAS KUMAR DHARIWAL AKSHAY KUMAR DAHIYA AKSHAY KUMAR DAHIYA , KETAN ANTIL , KUNAL MUTHREJA , PULKIT DAGAR JASBIR MOR JASBIR MOR
108	CM-16024-CWP-2023 (GOVT SER HRY) (MODIFICATION) IN CWP-6921-2023	SURAJBHAN AND ORS. V/S STATE OF HARYANA AND OTHERS (MAIN DECIDED, AMENDMENT)	RAVI SHARMA A.G. HARYANA RAVI SHARMA
109	CM-16862-CWP-2023 (GOVT SER HRY) (VACATE STAY) CM-16863-CWP-2023 IN CWP-21048-2023	SURENDER KUMAR V/S STATE OF HARYANA AND OTHERS	RAJKAPOOR MALIK NARESH KUMAR GANGA RAJKAPOOR MALIK Naresh Kumar Ganga , BHAGWAN SINGH , RAJKAPOOR MALIK
110	CM-16627-CWP-2023 (GOVT SER HRY) (CORRECTION) IN CWP-21171-2023	BHIRU RAM V/S STATE OF HARYANA AND OTHERS (MAIN DECIDED, CORRECTION)	HARINDER SHARMA A.G. HARYANA HARINDER SHARMA , AJAY KUMAR CHAUDHARY
111	CWP-8809-2023 (GOVT SER HRY RETIRAL) (OTHER)	JAGDISH V/S STATE OF HARYANA AND OTHERS	RAM DARSHAN YADAV A.G. HARYANA
112	CWP-21410-2023 (GOVT SER HRY) (OTHER)	RAM AVTAR V/S STATE OF HARYANA AND OTHERS	H.P.S.ISHAR A.G. HARYANA, H.P.S.ISHAR
113	CWP-21484-2023 (GOVT SER HRY) (OTHER)	RAM MEHAR AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	LALIT RISHI A.G. HARYANA, Lalit Rishi, VIVEK AGGARWAL
114	CWP-22129-2023 (GOVT SER HRY) (OTHER)	ROHTASH KUMAR V/S STATE OF HARYANA AND OTHERS	KARAN SINGH A.G. HARYANA
115	CWP-22135-2023 (GOVT SER HRY) (OTHER)	PROMILA V/S STATE OF HARYANA AND OTHERS	R.K. HOODA A.G. HARYANA
116	CWP-22156-2023 (GOVT SER HRY) (OTHER)	SANTOSH V/S STATE OF HARYANA AND OTHERS	PARMOD SHARMA A.G. HARYANA
117	CWP-22166-2023 (GOVT SER HRY) (OTHER)	SURENDER SINGH V/S STATE OF HARYANA AND OTHERS	MANOJ MAKKAR A.G. HARYANA

118	CWP-22213-2023 (GOVT SER HRY) (OTHER)	KULDEEP AND OTHERS V/S STATE OF HARYANA AND OTHERS	R.S. SANGWAN A.G. HARYANA, MONIKA SANGWAN
119	CWP-22275-2023 (GOVT SER HRY) (OTHER)	SUKHVINDER AND OTHERS V/S HARYANA STAFF SELECTION COMMISSION AND OTHERS	KANNAN MALIK , RAJAT MOR, SHAMSHER SINGH MOR, SURYA DHANDA



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 50**

HON'BLE MR. JUSTICE ARUN MONGA

101	CRM-41789-2023 (AB) (IMPLEAD) CRM-41790-2023 CRM-41791-2023 CRM-41792-2023 IN CRM-M-38509-2023	SUBHASH CHAND V/S STATE OF HARYANA	MAYUR KARKRA A.G. HARYANA, NEHA DEWAN MAYUR KARKRA MAYUR KARKRA MAYUR KARKRA VINOD BHARDWAJ , MAYUR KARKRA , NIPUN BHARDWAJ
102	CRM-M-41433-2023 (AB)	ISRAR V/S STATE OF HARYANA	MAZLISH KHAN A.G. HARYANA, MAZLISH KHAN, PALVI
103	CRM-M-49228-2023 (AB)	SUNITA MEHRA ALIAS GEETA DEVI V/S STATE OF HARYANA	Sushil Sheoran A.G. HARYANA, RAM AVTAR SHEORAN
104	CRM-M-49231-2023 (AB)	TAYYUB AND ANR V/S STATE OF HARYANA (CA)	RAVI MALIK A.G. HARYANA, RAVI MALIK
105	CRM-M-49992-2023 (AB)	VINAY DANGI V/S STATE OF HARYANA	ARSHVIR SINGH SANDHU A.G. HARYANA
106	CRM-12449-2023 (LTAPP) (OTHER) IN CRM-A-2638-MA-2018	M/S I.C.T COMPUTERS TAPA V/S NARESH BANSAL AND ANR	PREETWINDER SINGH DHALIWAL PREETWINDER SINGH DHALIWAL
107	CRM-41473-2023 (NDPS) (SOS) O&M CRA-S-2764-2023	RAM PARSHAD @ RAM V/S STATE OF HARYANA	RAJESH BANSAL A.G. HARYANA, AJAY BANSAL RAJESH BANSAL
108	CRM-37029-2023 (DIR) (RECALLING) IN CRM-M-14859-2023	NARESH KAUSHALL V/S UT, CHDNDIGARH AND ORS.	RAJESH SETHI , ARUN KUMAR BIRI WAL RAJESH SETHI
109	CRM-M-39521-2023 (DIR)	HARISH CHANDER JUNEJA V/S STATE OF PUNJAB AND OTHERS	RAHUL BHARGAVA A.G. PUNJAB
110	CRM-M-42301-2023 (DIR)	PREM SINGH V/S STATE OF PUNJAB AND OTHERS	S.K. CHOUDHARY A.G. PUNJAB, S.K. CHOUDHARY
111	CRM-M-47853-2023 (DIR)	GURPREET SINGH V/S STATE OF PUNJAB AND OTHERS	GAGANDEEP KAUR
112	CRM-M-49272-2023 (DIR)	BALKAR SINGH V/S STATE OF PUNJAB AND OTHERS	KAMAL NARULA A.G. PUNJAB, KAMAL NARULA
113	CRM-M-50043-2023 (DIR)	MUSKAAN V/S STATE OF HARYANA AND OTHERS	VISHAL GARG NARWANA A.G. HARYANA
114	CRWP-9795-2023 ((PROT))	MANPREET KAUR AND ANOTHER V/S THE STATE OF PUNJAB AND OTHERS	SANJEEV K. VIRK , NAVRAJ SINGH, SANJEEV K. VIRK
115	CRWP-9798-2023 ((PROT))	DISHIKA SHARMA AND ANR V/S STATE OF U.T. CHANDIGARH AND OTHERS	VIKRAM KUMAR , SUMAN KUMARI, VIKRAM KUMAR
116	CRWP-9802-2023 ((PROT))	HARPREET KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	MUNISH BHARDWAJ A.G. PUNJAB, RAJNI BALA
117	CRM-41723-2023 (QP) PROSTAY) (OTHER) IN CRM-M-12169-2019	M/S SHER-E-PUNJAB KHETI CENTRE, DISTT. PATIALA AND ANOTHER V/S STATE OF PUNJAB	TARUNVEER VASHIST TARUNVEER VASHIST
118	CRM-41720-2023 (QP) (OTHER) IN CRM-M-13103-2019	M/S ARYSTA LIFE SCIENCE INDIA LTD. V/S STATE OF PUNJAB	TARUNVEER VASHIST TARUNVEER VASHIST
119	CRM-40488-2023 (QP) COMGEN) (IMPLEAD) CRM-40489-2023 IN CRM-M-33213-2023	RAMNIK BANSAL V/S STATE OF HARYANA AND ANOTHER	SUSHIL KUMAR VERMA A.G. HARYANA, RAJAT VERMA Sushil Kumar Verma DEEPAK KAUSHAL , Sushil Kumar Verma
120	CRM-M-42221-2023 (QP) WITH CRM-M-42381-2023 WITH CRM-37456-2023 WITH CRM-M-42305-2023	SOM NATH V/S STATE OF PUNJAB SOM NATH V/S STATE OF PUNJAB AND ORS SOM NATH V/S STATE OF PUNJAB AND ORS SOM NATH V/S STATE OF PUNJAB	RISHU MAHAJAN A.G. PUNJAB, RISHU MAHAJAN RISHU MAHAJAN , RISHU MAHAJAN RISHU MAHAJAN RISHU MAHAJAN
121	CRM-M-42680-2023 (QP) COMGEN)	IQBAL SINGH BHATTAL @ IQBAL SINGH @ GHALLU V/S STATE OF PUNJAB AND OTHERS	TARUN SINGLA A.G. PUNJAB
122	CRM-M-47390-2023 (QP) COMGEN)	BALWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	VIKASDEEP SINGH A.G. PUNJAB, ANKIT KHARBANDA, VIKASDEEP SINGH
123	CRM-M-49916-2023 (QP) COMGEN)	MUKESH KUMAR V/S STATE OF HARYANA AND ANOTHER	AMRAINDER SINGH A.G. HARYANA
124	CRM-M-49936-2023 (QP)	RAVINDER SINGH @ ROOPA V/S STATE OF PUNJAB	RAMNEEK VASUDEVA A.G. PUNJAB
125	CRM-M-50033-2023 (QP)	M/S KURAR TRADING CO. AND ANOTHER V/S HARYANA STATE COOP SUPPLY AND MARKETING FEDERATION LTD.	SUSHEEL GAUTAM
126	CRM-41304-2023 (RBPCAW) (POR) IN CRM-M-8500-2023 WITH CRM-41386-2023	SHARIF V/S STATE OF PUNJAB MAKHANDEEN @ MAKHAN V/S STATE OF PUNJAB	MOHD. SALIM A.G. PUNJAB MOHD. SALIM MANOJ R SHARMA

IN CRM-M-17576-2023
WITH CRM-41388-2023
IN CRM-M-11535-2023

BASHIR @ SONU V/S STATE OF PUNJAB

MANOJ R SHARMA
MANOJ R SHARMA
MANOJ R SHARMA

127 **CRM-M-32171-2023** (QPCAW)

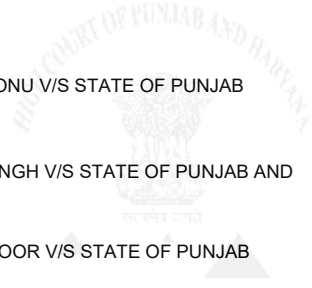
JASKARAN SINGH V/S STATE OF PUNJAB AND
ANOTHER

G B S DHILLON A.G. PUNJAB, JAGDEEP SINGH BAJWA,
JASKIRAT SINGH ARORA, PARMINDER SINGH

128* **CRM-41602-2023** (AB)
(PREPONE)
IN CRM-M-48859-2023

GAURAV KAPOOR V/S STATE OF PUNJAB

PUNEET SHARMA A.G. PUNJAB, DAVID SARDANA, OSHIN
SWAMI
PUNEET SHARMA



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 69**

HON'BLE MR. JUSTICE ANOOP CHITKARA

101	CRM-41996-2023 (RBPB) (EXT OF TIME) IN CRM-M-11492-2022	BAHADUR SINGH V/S STATE OF PUNJAB (CRM IN DECIDED CASE)	BY ORDER RAMANDEEP SINGH GILL , ANIL K. SAGAR
102	CRM-41834-2023 (RBPB) (EXT OF TIME) IN CRM-M-15060-2022	NARESH KUMAR V/S STATE OF PUNJAB (CRM IN DECIDED CASE)	BY ORDER A.G. PUNJAB P.K.S. PHOOLKA
103	CRM-41854-2023 (RBHRY) (OTHER) IN CRM-M-26756-2023	RAKESH V/S STATE OF HARYANA (CRM IN DECIDED CASE)	LUKESH KUMAR A.G. HARYANA LUKESH KUMAR , LUKESH KUMAR
104	CRM-M-18542-2022 (QP PCA)	KALI CHARAN V/S STATE OF PUNJAB AND OTHERS	YAGYADEEP A.G. PUNJAB, AK RANOLIA, , AKASH MANOCHA, SHIVAM KAUSHIK, PARAMVIR SINGH, SUMEET GOEL SR. ADV.
105	CRM-M-25857-2022 (QP PCA COM)	AMRITPAL SINGH V/S STATE OF PUNJAB AND ANOTHER	RAJEEV K. KAPILA A.G. PUNJAB, AASHISH
106	CRM-M-49980-2023 (QP PCA)	HANUMAN CHANDER SIHAG AND ANOTHER V/S STATE OF HARYANA	ABHISHEK KUMAR A.G. HARYANA, ABHISHEK KUMAR
107	CRM-41772-2023 (QP CAW COM) (POR) IN CRM-M-20783-2023	PINKI RANI AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	TARUN SINGLA A.G. PUNJAB TARUN SINGLA , Tarun Singla
108	CRM-M-40019-2023 (QP CAW COM) WITH CRM-41892-2023	MUNISH KUMAR V/S STATE OF PUNJAB AND ANOTHER MUNISH KUMAR V/S STATE OF PUNJAB AND ANOTHER	VARUN SHARMA A.G. PUNJAB Varun Sharma
109*	CRM-M-50080-2023 (AB PCA)	SUDAM SINGH V/S STATE OF PUNJAB (CA)	RAHUL BHARGAVA A.G. PUNJAB

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 62

HON'BLE MR. JUSTICE SUVIR SEHGAL

101	CRM-M-46890-2023 (AB)	KARAJ SINGH V/S STATE OF PUNJAB	SATWANT MEHTA A.G. PUNJAB, HARJINDER SINGH, JASMANDEEP
102	CRM-M-46894-2023 (AB) WITH CRM-41745-2023 CRM-41746-2023	MANDEEP KAUR BRAR V/S STATE OF PUNJAB MANDEEP KAUR BRAR V/S STATE OF PUNJAB (SA)	NEHA SHUKLA A.G. PUNJAB, PUNEET SHARMA NEHA SHUKLA , PUNEET SHARMA NEHA SHUKLA
103	CRM-M-46974-2023 (AB)	ARYAN ALIAS AARI V/S STATE OF PUNJAB	ASHDEEP SINGH A.G. PUNJAB
104	CRM-M-48836-2023 (AB)	RAVINDER SINGH AND OTHERS V/S STATE OF PUNJAB	GAGANDEEP SINGH BAJWA A.G. PUNJAB
105	CRM-M-49909-2023 (AB)	VINOD KUMAR V/S STATE OF PUNJAB (CA)	AJAY KUMAR A.G. PUNJAB
106	CRM-M-50021-2023 (AB)	SUKHPREET SINGH V/S STATE OF PUNJAB	KARANJEET SINGH BRAR A.G. PUNJAB, RAJAT DOGRA
107	CRWP-8868-2023 (PAR)	VIKRAM KADIYAN @ VIKI V/S STATE OF HARYANA AND OTHERS	SAHIL CHOUDHARY A.G. HARYANA, DAVNEET SANGWAN
108	CRWP-9819-2023 (PAR)	SATISH V/S STATE OF HARYANA AND OTHERS	KESHAV PRATAP SINGH A.G. HARYANA, RAJAT SINGH
109	CRM-M-21994-2019 (DIR)	TAJINDERPAL SINGH V/S STATE OF PUNJAB	GURVIR KAUR , ANUREET S. SIDHU, GURJANT SINGH GILL
110	CRWP-3329-2021 ((PROT))	KULDEEP SINGH AND ANR V/S STATE OF PUNJAB AND ORS	DEEPINDER BRAR A.G. PUNJAB, Gagandeep Singh
111	CRM-M-32644-2023 (DIR)	GURNEK SINGH V/S STATE OF PUNJAB AND OTHERS	KANWAL S. WALIA A.G. PUNJAB, Kanwal S. Walia
112	CRM-M-35123-2023 (DIR)	POONAM MISHRA V/S STATE OF PUNJAB AND OTHERS	RANJAN LAKHANPAL A.G. PUNJAB, ASHU KAUSHIK , KANISHAK LAKHANPAL, MOLLY A. LAKHANPAL, SIMRAN SINGH
113	CRM-M-42449-2023 (DIR)	RAKESH SINGH V/S STATE OF HARYANA AND OTHERS	MOHINDER SINGH KATHURIA A.G. HARYANA
114	CRM-M-49855-2023 (DIR)	RAJVINDER KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SAHIL GUPTA
115	CRWP-9106-2023 ((PROT))	DILPREET SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	ABDUL AZIZ A.G. PUNJAB
116	CRWP-9797-2023 ((PROT))	SUKHPREET KAUR AND ANR. V/S STATE OF PUNJAB AND OTHERS	JASPREET SINGH BRAR A.G. PUNJAB, INDERJEET SINGH BRAR
117	CRWP-9824-2023 ((HABCOR))	NOORHASAN V/S STATE OF HARYANA AND OTHERS	CHANDER SHEKHAR SINGHAL , SHAMLAL SAHA
118 V	CRM-M-23877-2018 (QP)	DILBAGH SINGH V/S STATE OF PUNJAB	SARTAJ SINGH THAKUR , A.G. PUNJAB, AJAY KUMAR, NARESH CHANDER, RAHUL JASWAL
119	CRM-39120-2023 (QP) (OTHER) IN CRM-M-56865-2022 WITH CRM-39266-2023 IN CRM-M-56908-2022	MANZOOR AHMED GANI V/S STATE OF HARYANA AND OTHERS MANZOOR AHMED GANI V/S STATE OF HARYANA AND OTHERS	KESHAVAM CHAUDHARI A.G. HARYANA, HARGUN SANDHU, Neeru Bansal KESHAVAM CHAUDHARI , AMIT SHARMA , Neeru Bansal KESHAVAM CHAUDHARI , HARGUN SANDHU , Neeru Bansal KESHAVAM CHAUDHARI , Neeru Bansal
120	CRM-41314-2023 (QP) COMGEN) (OTHER) IN CRM-M-40911-2023	PARLADH SINGH V/S STATE OF PUNJAB AND ANOTHER	PREMJIT SINGH HUNDAL A.G. PUNJAB, GURSAHIB SINGH HUNDAL, TARANBIR KAUR HUNDAL PREMJIT SINGH HUNDAL , GURSAHIB SINGH HUNDAL , TARANBIR KAUR HUNDAL
121	CRM-M-26267-2023 (QP CYBER CRIME)	HIMANSHU PATHAK V/S STATE OF HARYANA AND ANOTHER	REHATBIR SINGH MANN A.G. HARYANA, AMIT JHANJI (SR. ADV.), HIMMAT SINGH SIDHU, PRATEEK RATHEE FOR RESP.NO.2, Prateek Rathee
122	CRM-M-32381-2023 (QP)	JASBIR SINGH V/S GURINDERJIT SINGH	RISHU MAHAJAN
123	CRM-M-41324-2023 (QP)	BASEER AHMED V/S STATE OF HARYANA	RAJ KUMAR CHAUHAAN A.G. HARYANA, Neeru Bansal, YURAJ SINGH CHAUHAN
124	CRM-M-43701-2023 (QP) COMGEN)	PAWAN AND ANR V/S STATE OF HARYANA AND ANOTHER	LALIT KUMAR NARANG A.G. HARYANA, KUSHAGER GOYAL-COMP, LALIT KUMAR NARANG
125	CRM-M-45367-2023 (QP) COMGEN) WITH CRM-39292-2023	LAKHVEER SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER LAKHVEER SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	DARSHAN SINGH MALWAI A.G. PUNJAB, BASANT SHARMA, H.P. SINGH DARSHAN SINGH MALWAI , H.P SINGH
126	CRM-M-48102-2023 (QP)	NARESH KUMAR SEKHRI V/S M/S AGGARWAL HANDLOOM HOUSE	KIRAN KUMAR MADAN
127	CRM-M-49762-2023 (QP)	NAVEEN KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER	MANAV BAJAJ A.G. HARYANA, PARAMVEER SINGH
128	CRM-M-49819-2023 (QP)	AMRITPAL SINGH V/S SANJEEV SINGLA	ASHOK BHARDWAJ
129	CRM-M-50027-2023 (QP)	HEAVANT SUDHIR MALHOTRA V/S STATE OF UT CHANDIGARH AND OTHERS	ASHWANI ARORA , VIPUL SHARMA

130 CRM-M-48645-2023 (ABCAW)

KULWANT SINGH ALIAS KATTO ALIAS KATTO
PARDHAN V/S STATE OF PUNJAB
(CA)

GOBIND SINGH RANDHAWA A.G. PUNJAB



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 54**HON'BLE MRS. JUSTICE ALKA SARIN**

101	CRM-41084-2023 (ABCAW) (IMPLEAD) CRM-41087-2023 IN CRM-M-24412-2023	LAKHWINDER KAUR V/S STATE OF PUNJAB	TANVIR SINGH GREWAL A.G. PUNJAB TANVIR SINGH GREWAL KRISHAN SINGH DADWAL , TANVIR S. GREWAL , TANVIR SINGH GREWAL
102	CRM-M-45510-2023 (ABCAW)	VIRENDER V/S STATE OF HARYANA	VISHAVJEET SINGH BRAR A.G. HARYANA, VISHAVJEET SINGH BRAR
103	CRM-M-48638-2023 (ABCAW)	CHARANJEET KAUR V/S STATE OF PUNJAB (CA)	D P S RANDHAWA A.G. PUNJAB, ANANT MUDGIL, LOVEPREET HANDA
104	CRM-M-49961-2023 (ABCAW)	RANJIT SINGH V/S STATE OF HARYANA	NEHA SHUKLA A.G. HARYANA, PUNEET SHARMA
105	CRM-M-50014-2023 (ABCAW)	PRITPAL SINGH @ MAKHAN AND OTHERS V/S STATE OF PUNJAB	GAURAV DATTA A.G. PUNJAB, GURKIRAT SINGH, PRINCE SINGH, RAJAT NARWAL, RISHU BAJAJ, SRISHTTI S SHARMA , VAIBHAV BHARGAV, VIKAS SHARMA
106	CRM-41575-2023 (RBPCAW) (POR) IN CRM-M-33910-2022	BALWINDER SINGH ALIAS BINDI V/S STATE OF PUNJAB	KARANDEEP S. SIDHU A.G. PUNJAB KULDIP SINGH , KARANDEEP S. SIDHU
107	CRM-41389-2023 (RBHCAW) (OTHER) IN CRM-M-46751-2023	SACHIN V/S STATE OF HARYANA AND ANOTHER	KAMALDEEP SINGH SODHI A.G. HARYANA KAMALDEEP SINGH SODHI
108	CRWP-9200-2023 (PARCAW)	DEEPAK KUMAR V/S STATE OF HARYANA AND OTHERS	SIDDARTH A.G. HARYANA, VIJAY LAKSHMI
109	CRA-S-2646-2023 (SC/ST ACT AB CAW) CRM-39400-2023	VIRENDER SINGH ALIAS VIRENDER JYANI V/S STATE OF HARYANA AND ANOTHER	NITIN THATAI A.G. HARYANA, MONIKA THATAI, PAWAN KUMAR NITIN THATAI
110	CRM-40915-2023 (CAW) (OTHER) IN CRR(F)-238-2021	MADAN LAL V/S RAM MURTI	G.C. SHAHPURI G.C. SHAHPURI , MOHIT VASHISHAT
111	CRR(F)-197-2022 (CAW) CRM-10102-2022	AJAY KUMAR SHARMA V/S NIDHI AND ANR	MADHUR JANGRA MADHUR JANGRA
112	CRR(F)-1327-2022 (CAW) CRM-49453-2022	SAHID V/S TAFSEENA AND ANR.	MUNFAID KHAN , MUNFAID KHAN MUNFAID KHAN
113	CRM-41706-2023 (CAW) (DELAY(F)) & O&M CRR(F)-1429-2023	SONU V/S SONIA	SANTOSH SANTOSH
114	CRM-41436-2023 (CAW) (E/H) CRM-41438-2023 IN CRR-1963-2023	JASPREET SINGH V/S STATE OF PUNJAB AND ANOTHER	ANOOP VERMA A.G. PUNJAB ANOOP VERMA ANOOP VERMA , ANOOP VERMA
115	CRM-41672-2023 (CAW) (POR) CRM-41676-2023 IN CRM-M-59763-2022	GEETANJALI RATHI V/S STATE OF HARYANA AND OTHERS	MANISH SONI A.G. HARYANA MANISH SONI MANISH SONI , ISHAN KHETARPAL , MANISH SONI
116	CRWP-9227-2023 (CAW)	KIRANPREET KAUR AND ANR V/S STATE OF HARYANA AND OTHERS	DAMANPREET K BRAR A.G. HARYANA, SONPREET SINGH BRAR
117	CRM-M-25989-2023 (QPCAW)	SEWA SINGH V/S PRITAM KAUR	HARPREET SINGH JAKHAL , BALTEJ SINGH SIDHU, HIMMAT SINGH SIDHU, KIRANJEET KAUR
118	CRM-M-40819-2023 (QPCAW)	HARDEEP SINGH V/S STATE OF PUNJAB AND ANOTHER	RAVI MALHOTRA A.G. PUNJAB, SURINDER KAUR
119	CRM-M-43272-2023 (QP CAW COM)	SUKHCHAIN SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	PARAMPREET SINGH BRAR (JHAKHARWALA) A.G. PUNJAB, J.S. RANA
120	CRM-M-46672-2023 (QPCAW)	RAMANDEEP SINGH AUJLA AND ANR V/S STATE OF PUNJAB AND OTHERS	J.S. MUNDI A.G. PUNJAB, SATJOT SINGH CHAHAL, SUKHPREET SINGH MAKKAR
121	CRM-M-46994-2023 (QP CAW COM)	SAHIL V/S STATE OF PUNJAB AND ANOTHER	BALWINDER SINGH JOLLY A.G. PUNJAB, MANVENDER CHAUHAN
122	CRM-M-49763-2023 (QP CAW COM)	KAMAL MANCHANDA V/S STATE OF PUNJAB AND ANOTHER	BHUPINDER SINGH A.G. PUNJAB, P. NORULA
123	CRM-M-49857-2023 (QP CAW COM)	PANKAJ SOOD V/S STATE OF PUNJAB AND ANOTHER	SANDEEP ARORA A.G. PUNJAB
124	CRM-M-49871-2023 (QP CAW COM)	SANDEEP MEHTA V/S STATE OF HARYANA AND ANOTHER	NARENDER KAAJLA A.G. HARYANA
125	CRM-M-49944-2023 (QP CAW COM)	PARAMJIT KAUR AND ANR V/S STATE OF PUNJAB AND ANOTHER	RIMPLE SAINI A.G. PUNJAB
126	CRM-M-49953-2023 (QPCAW)	DARSHAN SINGH V/S STATE OF PUNJAB AND ANOTHER	DHARAMVEER BANYAL A.G. PUNJAB

127	CRM-M-50032-2023 (QP CAW COM) CRM-41793-2023	DEEPAK KUMAR V/S STATE OF HARYANA AND ANOTHER	RAJESH LAMBA A.G. HARYANA, MONISHA LAMBA RAJESH LAMBA
128	CRM-41804-2023 (CAW CONV>3 UPTO 5YRS) (DELAY(F)) CRM-41805-2023 CRM-41806-2023 & O&M CRA-S-2818-2023	HAMELA RAM @ MELA RAM V/S STATE OF HARYANA	G.C. SHAHPURI A.G. HARYANA G.C. SHAHPURI G.C. SHAHPURI G.C. SHAHPURI , MEENAKSHI BALI

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 65**

HON'BLE MR. JUSTICE JASGURPREET SINGH PURI

101	CRM-M-48671-2023 (AB)	MAKHAN SINGH V/S STATE OF PUNJAB (CA)	KULDIP SINGH A.G. PUNJAB, LAKHWINDER SINGH MANN
102	CRM-M-48930-2023 (AB)	RAHUL V/S STATE OF HARYANA	KUSHAGER GOYAL A.G. HARYANA
103	CRM-M-49996-2023 (AB)	WAHEGURU SINGH V/S STATE OF PUNJAB (CA)	AMANINDER PREET A.G. PUNJAB
104	CRM-M-50056-2023 (AB)	MAJOR SINGH V/S STATE OF PUNJAB	MUNISH GARG A.G. PUNJAB
105	CRM-40378-2023 (RBHRY) (PREPONE)	MOHD. SHAMSHAD SAIFI V/S STATE OF HARYANA	SUVIR SIDHU A.G. HARYANA, PRANSHUL DHULL, SUVIR SIDHU ABHIMANYU SINGH , ABHIMANYU SINGH , MANU SACHDEVA , SANJEEVA KUMAR UPPAL , SOURABH GOEL , SUVIR SIDHU , TRISHU KANWAR (MS.)
	IN CRM-M-31286-2023		
106	CRM-41394-2023 (RBPB) (OTHER)	KIRANDEEP KAUR V/S STATE OF PUNJAB	ARSHDEEP SINGH BRAR A.G. PUNJAB
	IN CRM-M-45706-2023	(MAIN DECIDED)	ARSHDEEP SINGH BRAR , ARSHDEEP SINGH BRAR
107	CRM-41467-2023 (NDPS) (OTHER)	GURJANT SINGH V/S STATE OF PUNJAB	RANJODH SINGH SIDHU A.G. PUNJAB
	IN CRM-37052-2023		RANJODH SINGH SIDHU
	IN CRA-S-2462-2023		RANJODH SINGH SIDHU , RANJODH SINGH SIDHU
108	CRR-2239-2023 (IO)	SUBHASH CHAND AND OTHERS V/S RAJINDER KUMAR AND ANOTHER	SAMIR RATHAUR , ANIL KUMAR RANOLIA
	CRM-41799-2023		SAMIR RATHAUR
109	CRM-M-42973-2023 (DIR)	BOHARH SINGH V/S STATE OF PUNJAB AND OTHERS	VIKAS GUPTA A.G. PUNJAB, RAGHAV SONI, VIKAS GUPTA
110	CRM-M-50004-2023 (DIR)	PARMINDER KAUR V/S STATE OF PUNJAB AND OTHERS	AMRINDERJIT SINGH A.G. PUNJAB
111	CRWP-9539-2023 ((PROT))	BALWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	LIAQAT ALI A.G. PUNJAB, VIKRANT KOUNDAL
112	CRM-40074-2023 (QP) (PREPONE)	PARAMJIT KAUR V/S STATE OF PUNJAB AND ANOTHER	VIVEK K. THAKUR A.G. PUNJAB
	IN CRM-M-33659-2023		VIVEK K. THAKUR , ANGAD PARMAR , VIVEK K. THAKUR
113	CRM-39359-2023 (QP) (DIRECTION)	PARAMJIT KAUR V/S STATE OF PUNJAB	B.R. RANA I A.G. PUNJAB
	IN CRM-M-35430-2023		B.R. RANA I
114	CRM-41321-2023 (QP) (OTHER)	CHANNA RAM @ SHANA RAM V/S STATE OF PUNJAB	N.S. DANDIWAL A.G. PUNJAB
	IN CRM-M-37772-2023		N.S. DANDIWAL
115	CRM-41671-2023 (QP) (PREPONE)	ATAY MOHAMMAD V/S STATE OF HARYANA	LUPIL GUPTA A.G. HARYANA
	IN CRM-M-46802-2023		LUPIL GUPTA
116	CRM-M-28778-2023 (QP) COMGEN)	JAI BHAGWAN AND ORS V/S STATE OF HARYANA AND OTHERS	TEJINDER PAL SINGH A.G. HARYANA, KAWALJIT SINGH CHEEMA FOR RESP.NO.3 & 4
117	CRM-M-40932-2023 (QP)	SURJIT SINGH V/S STATE OF PUNJAB	VIKAS CUCCRIA A.G. PUNJAB, BHAVNA WALIA, RAMANDEEP KAUR
118	CRM-M-42735-2023 (QP) COMGEN)	SOURABH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	NITIN SACHDEVA A.G. PUNJAB
119	CRM-M-49758-2023 (QP) COMGEN)	GURVINDER SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	ISHAN KHETARPAL A.G. HARYANA, KANWALJEET SINGH CHEEMA
120	CRM-M-49959-2023 (QP)	SANDHYA KAUSHIK V/S STATE OF HARYANA AND ANOTHER	GAURAV DATTA A.G. HARYANA, GAURAV DATTA, GURKIRAT SINGH , RAJAT NARWAL, RISHU BAJAJ, SRISHTTI S SHARMA, VAIBHAV BHARGAV, VIKAS SHARMA
121	CRM-M-50010-2023 (QP)	HARBANS SAINI @ HARBANS LAL SAINI V/S STATE OF PUNJAB	ARNAV SOOD A.G. PUNJAB
122	CRM-M-50012-2023 (QP)	SWARNA RANI V/S INDIABULLS HOUSING FINANCE LTD.	PRIYANKA KANSAL
	WITH CRM-M-50026-2023	SWARNA RANI V/S INDIABULLS HOUSING FINANCE LTD.	PRIYANKA KANSAL
	WITH CRM-M-50028-2023	SWARNA RANI V/S INDIABULLS HOUSING FINANCE LTD.	PRIYANKA KANSAL
123	CRM-M-50029-2023 (QP)	HARBHINDER SINGH @ BHINDER V/S STATE OF PUNJAB AND ANOTHER	SATBIR GILL
124	CRM-M-50035-2023 (QP)	JASDEV SINGH V/S STATE OF HARYANA AND ANOTHER	SANJAY MALIK A.G. HARYANA, S.K. AGNIHOTRI
125	CRM-M-49924-2023 (CAW)	SHAZIA @ SAJIA V/S AMZAD ALI KHAN AND ORS.	SAQIB ALI KHAN

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 59**HON'BLE MRS. JUSTICE MEENAKSHI I. MEHTA****NOTE**

=====
 (I) LEARNED COUNSELS WHO WANT TO SEEK ADJOURNMENT IN URGENT MATTERS ARE REQUESTED TO INFORM THE COURT BY THE EVENING OF THE DAY ON WHICH IT IS SHOWN IN THE CAUSE LIST.

(II) LEARNED COUNSELS WHO WANT TO CITE CASE LAW IN URGENT/ORDINARY MATTERS ARE REQUESTED TO HAND OVER THE PHOTO COPY OF THE SAME BY THE EVENING OF THE DAY ON WHICH IT IS SHOWN IN THE CAUSE LIST.

(III) THE CRIMINAL MISCELLANEOUS APPLICATIONS SHOWN IN URGENT LIST WILL BE TAKEN UP IN URGENT LIST WITH MAIN CASE (ORDINARY MATTER) .

ALL CONCERNED TO PLEASE NOTE.

NOTE

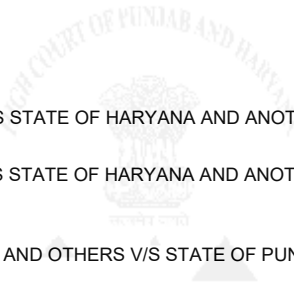
=====
 I) CASES TO BE TAKEN UP AFTER URGENT LIST IN THE FOLLOWING MANNER:

1. ANTICIPATORY BAILS
2. REGULAR BAILS
3. S.O.S.
4. COMPROMISE QUASHING PETITIONS
5. CRWP/PREATURE RELEASE CASES
6. STAY CASES
7. REMAINING MATTERS

II) IN ANY ORDINARY CASE, IF ANY COUNSEL(S), INTENDS TO WITHDRAW THE CASE OR INTENDS TO GET ANY CASE DISPOSED OF HAVING BEEN NOT PRESSED/ HAVING BEEN RENDERED INFRACTUOUS, THE REQUEST OR INTIMATION TO THIS EFFECT CAN BE CONVEYED TO THIS COURT AT 1.45 P.M.

101	CRM-M-35012-2023 (AB)	AMITJEET SINGH SIDHU V/S STATE OF PUNJAB (SA)	AMIT SHARMA A.G. PUNJAB, AMIT SHARMA, KUNWARBIR SINGH, T K GUPTA,
102	CRM-M-47174-2023 (ABCAW)	FOJI GURJEET SINGH @ GURJEET SINGH V/S STATE OF PUNJAB	KARANDEEP S. SIDHU A.G. PUNJAB, ABHISHEK SINGLA, ABHISHEK SINGLA, SURESH SINGLA, ANCHAL SINGLA
103	CRM-M-49926-2023 (ABCAW)	ALISHA V/S STATE OF PUNJAB AND ANOTHER (CANCELLATION OF BAIL (HIGH COURT))	KANWAR PAHUL SINGH A.G. PUNJAB
104	CRM-M-49966-2023 (ABCAW)	KARNAIL SINGH BIRDI AND ANR V/S STATE OF PUNJAB	PUJA CHOPRA A.G. PUNJAB, TAPISH KUMAR GUPTA
105	CRM-M-50031-2023 (ABCAW)	AASHISH V/S STATE OF HARYANA AND ANOTHER	KANHIYA SONI A.G. HARYANA, PRADEEP
106	CRM-40409-2023 (CAW) (E/H) CRM-40410-2023 IN CRA-S-281-2023	AARIF V/S STATE OF HARYANA	AAZAM KHAN A.G. HARYANA AAZAM KHAN AAZAM KHAN , Arjun Atri
107	CRM-M-35521-2023 (CAW)	SANGEET MAJHOTRA V/S GEETA RANI AND ORS	BHUPINDER KAUR , BHUPINDER KAUR
108	CRM-6555-2021 (CAW) CRM-6556-2021 & O&M CRR-245-2021	RAM MEHAR @ NANNU V/S STATE OF HARYANA	SAURABH SHARMA A.G. HARYANA SAURABH SHARMA SAURABH SHARMA , SAURABH SHARMA
109	CRR(F)-796-2022 (CAW) CRM-32851-2022 WITH CRM-41482-2023	KAWAL DEVGAN V/S RITU DEVGAN AND ORS KAWAL DEVGAN V/S RITU DEVGAN AND ORS	UMESH AGGARWAL , DIVESH GARG, AAYUSHI JINDAL, PARIDHI AGGARWAL UMESH AGGARWAL UMESH AGGARWAL , PARIDHI AGGARWAL
110	CRM-35960-2023 (CAW) (DIRECTION) IN CRR(F)-407-2023	DINESH SETIA V/S ASHIMA KHETARPAL AND ANR.	GANDHARV MALHOTRA GAURAV MALHOTRA , ASHWANI TALWAR , SHASHIKANT SINGH
111	CRM-16050-2023 (CAW) (DELAY(F)) WITH CRM-33856-2023 & O&M CRR(F)-531-2023	PRIYAL AND ANR. V/S LT. COL. ANKUSH BATRA PRIYAL AND ANR. V/S LT. COL. ANKUSH BATRA	RAMINDER SINGH JOON RESPONDENT IN PERSON RAMINDER SINGH JOON , G.C. SHAHPURI
112	CRM-30884-2023 (CAW) (DELAY(F)) & O&M CRR(F)-1074-2023	HEMANT KUMAR ALIAS HAMENT KUMAR V/S SALONI ALIAS VIJAYANTI	AKASH SRIDHAR AKASH SRIDHAR , MANOJ CHAHAL
113	CRR-1734-2023 (CAW) CRM-31718-2023	THAKUR DASS AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	BALRAJ GUJJAR A.G. HARYANA, ANUBHAV SIWACH BALRAJ GUJJAR
114	CRR(F)-963-2023 (CAW)	HARNAIL SINGH V/S MANJIT KAUR	SANDEEP KHUNGER , SANDEEP KHUNGER
115	CRR(F)-964-2023 (CAW)	POONAM GOYAL AND OTHERS V/S ISHWAR DASS GOYAL	RAKESH KUMAR
116	CRM-M-44439-2023 (CAW)	SHAGUN JAIN V/S STATE OF PUNJAB AND OTHERS	NIRMAL SHARMA A.G. PUNJAB, AMIT SHARMA, ROOP JAIN
117	CRWP-9785-2023 (CAW)	NARESH KUMAR V/S STATE OF PUNJAB AND OTHERS	MENKA GUPTA A.G. PUNJAB
118	CRM-41464-2023 (QP PROSTAY) (OTHER) IN CRM-M-44865-2021	POONAM SHOOR AND ANOTHER V/S UNION TERRITORY OF CHANDIGARH AND ANOTHER (CRM IN DECIDED CASE)	SUKHWINDER SINGH KAMBOJ ASHU MOHAN PUNCHHI, D.K. SHARMA RAHUL SHARMA
119	CRM-41419-2023 (QP) (DIRECTION) IN CRM-M-49608-2021	POONAM SHOOR AND OTHERS V/S STATE OF PUNJAB AND ANOTHER (CRM IN DECIDED)	SUKHWINDER SINGH KAMBOJ A.G. PUNJAB, D.K. SHARMA RAHUL SHARMA
120	CRM-41833-2023 (QPCAW) (POR)	YUDHISHTER DAHIYA V/S STATE OF HARYANA AND OTHERS 49 of 324	MUNISH MITTAL A.G. HARYANA

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	IN CRM-M-11988-2022		VIPIN YADAV , MUNISH MITTAL
121	CRM-M-29611-2023 (QPCAW)	MADAN LAL V/S STATE OF HARYANA AND ANOTHER	NARESH KUMAR GANGA A.G. HARYANA
122	CRM-M-34529-2023 (QP CAW COM)	ATISH PURI V/S STATE OF HARYANA AND ANOTHER	ANIRUDH SINGH SHERA A.G. HARYANA, ANIRUDH SINGH SHERA, PARAS
123	CRM-M-49735-2023 (QPCAW)	SAHIL NAGPAL AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	S.S. BEHL A.G. PUNJAB, GAURAV VIR SINGH BEHL
124	CRM-M-49773-2023 (QP CAW COM)	BALJIT SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	JASDEEP SINGH GILL A.G. PUNJAB, KANWAR RAJ SINGH
125	CRM-M-49827-2023 (QP CAW COM)	JASVIR SINGH V/S STATE OF PUNJAB AND OTHERS	TARUN SINGLA
126	CRM-40368-2023 (CAW) (OTHER)	RAJPAL V/S STATE OF HARYANA AND ANOTHER	PAWAN KUMAR HOODA A.G. HARYANA
	IN CRR-2669-2022		BINDU TANWAR , PAWAN KUMAR HOODA , RAHUL RATHORE
	WITH CRM-40383-2023	RAJPAL V/S STATE OF HARYANA AND OTHERS	PAWAN KUMAR HOODA
	IN CRR-2670-2022		BINDU TANWAR , PAWAN KUMAR HOODA , RAHUL RATHORE

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 29**HON'BLE MR. JUSTICE KARAMJIT SINGH****N O T E**

CASES TO BE TAKEN UP AFTER URGENT LIST IN THE FOLLOWING MANNER:-

1. CIVIL REVISION.
2. F.A.O
3. R.S.A.
4. REMAINING MATTERS.

ALL CONCERNED TO PLEASE NOTE.

NOTE

CASES PRIOR TO YEAR 1993 WILL BE TAKEN UP IMMEDIATELY AFTER URGENT MATTERS.

101	CRM-38478-2023 (RBPCAW) (POR) IN CRM-M-42401-2022	RAMANDEEP KAUR V/S STATE OF PUNJAB (SA)	MANPREET GHUMAN A.G. PUNJAB MANPREET GHUMAN , FARIAD SINGH VIRK , FARID SINGH VIRK , MANPREET GHUMAN , SANJAY JOSHI
102	CRM-40439-2023 (RBHRY) (PREPONE) IN CRM-M-19210-2023	JAIDEEP V/S STATE OF HARYANA (SA / BODT. 23.08.2023)	RAMNISH PURI A.G. HARYANA, MONIKA TANWAR NAVEEN KASHYAP , NAVEEN KASHYAP , RAMNISH PURI , SAURABH DALAL
103	CRM-41670-2023 (QP COMGEN) CRM-41673-2023 IN CRM-M-23204-2022	HARCHAND SINGH AND ORS. V/S STATE OF PUNJAB AND ANOTHER (CRM IN DECIDED CASE)	MANSUR ALI , BHUPINDER BANGA, H.S. DEOL, IMRAN AHMED ALI, RAJ SUMER SINGH, TUSHAAR MADAAN MANSUR ALI MANPREET SINGH , MANPREET SINGH
104	CM-15856-CII-2023 (SGPC) (DIRECTION) IN FAO-1585-2006	GURPINDER SINGH V/S MOHANJIT SINGH & ORS. (REGULAR NO. 942)	BEANT SINGH SEEMAR , AKSHAY CHADHA, BEANT SINGH SEEMAR, RAGHAV CHADHA, SUKHBIR SINGH G.K.MANN , GURSHARAN KAUR MANN , MAYANK MATHUR , NEEL KAMAL CHOPRA , RUPA PATHANIA
105	CM-9249-CII-2019 (PBT) (POR) IN FAO-5857-2016	GURPREET SINGH V/S GENERAL PUBLIC AND ORS	NARINDER SINGH SWAITCH , NARINDER SINGH SWAITCH NARINDER SINGH SWAITCH
106	RSA-4585-2017 CM-12004-C-2017	KARAM SINGH V/S SHEESH PAL RANA AND ANR	PARVEEN SHARMA , ANUJ BALIAN, HARSHITA, VINEET CHAUDHARY PARVEEN SHARMA
107	RSA-9810-2018	DHARAMBIR SINGH V/S ROHTASH	NAVEEN SHARMA (BHARDWAJ)
108	RSA-14959-2018 CM-19322-C-2018 CM-19323-C-2018	SURINDER SINGH V/S SANT SINGH	RS CHAUHAN , PAWAN K SURI, ROHIT SAPEHIYA, RS CHAUHAN RS CHAUHAN RS CHAUHAN
109	CM-9545-C-2019 (DELAY(F)) CM-9544-C-2019 & O&M RSA-3513-2019	HARYANA URBAN DEVELOPMENT AUTHORITY NOW HARYANA SHEHRI VIKAS PRADHIKARAN V/S MEHRUDDIN	DEEPAK BALYAN DEEPAK BALYAN DEEPAK BALYAN , DEEPAK BALYAN
110	CM-13485-CII-2023 (PBT) (LR) IN FAO-4798-2019 WITH CM-13472-CII-2023 IN CR-5411-2019	ANNU SACHDEVA V/S GENERAL PUBLIC AND ORS ANNU SACHDEVA V/S WG. CDR. SUNIL KAPOOR (RETD.) AND OTHERS	SACHIN MITTAL BHUPINDER GHAI, AKSHAT MITTAL, SEEMANTIKA JINDAL BHUPINDER GHAI , BHUPINDER GHAI , MR. MOHIT KAKKAR, SACHIN MITTAL BHUPINDER GHAI , BHUPINDER GHAI
111	RSA-5416-2019 CM-15385-C-2019	RESHAM SINGH V/S HARJINDER SINGH	S.K. CHAWLA , G.S. SANDHU, G.S. SANDHU S.K. CHAWLA
112	RSA-5816-2019 CM-16709-C-2019 CM-16712-C-2019	OM PARKASH (SINCE DECEASED) THROUGH HIS LRS V/S SATPAL AND OTHERS	SHVETANSHU GOEL , J.K. GOEL, PARMINDER SINGH, RISHABH GUPTA, SHREY GOEL, SHVETANSHU GOEL SHVETANSHU GOEL SHVETANSHU GOEL
113	RSA-5859-2019 CM-16797-C-2019 CM-16798-C-2019 WITH RSA-5914-2019 CM-16887-C-2019 CM-16888-C-2019	DAVINDER KAUR V/S MUNISH KUMAR AND OTHERS KRISHAN LAL AND OTHERS V/S MUNISH KUMAR AND OTHERS (ALONGWITH SR.NO.302 (RSA-1998-2023))	SUNIL AGNIHOTRI , VIJAY KUMAR, ADVOCATE FOR MR. SUNIL AGNIHOTRI SUNIL AGNIHOTRI SUNIL AGNIHOTRI SUNIL AGNIHOTRI SUNIL AGNIHOTRI SUNIL AGNIHOTRI
114	RSA-5968-2019 CM-17000-C-2019	SANDHURA SINGH V/S GURJANT SINGH AND ORS	HARPINDER SINGH JALAL Harpinder Singh Jalal
115	CM-2171-C-2023 (STAY PROCEED) IN RSA-492-2020	RAKESH TYAGI V/S KAMLESH DEVI	SURINDER MOHAN SHARMA SAURABH ARORA, SAURABH ARORA SURINDER MOHAN SHARMA , A.P.S.DHILLON , SAURABH ARORA , SAURABH ARORA , VIPIN SHARMA, S.S. SHARMA
116	RSA-1-2020 CM-6-C-2020	BHIWANI GOVERNMENT EMPLOYEES CO-OPERATIVE HOUSE BUILDING SOCIETY LTD V/S OM PARKASH AND OTHERS	RAMENDER CHAUHAN , RAMENDER CHAUHAN RAMENDER CHAUHAN
117	RSA-1266-2020	SHASHI GOYAL V/S RANJANA GOYAL AND ANOTHER	VIPUL JINDAL , ABHISHEK KAUSHIK, VISHAL KHATRI

CM-3805-C-2020 CM-3806-C-2020		VIPUL JINDAL VIPUL JINDAL
118 CM-4205-C-2023 (LR) IN RSA-575-2021 WITH CM-10766-C-2023 IN RSA-1232-2021	PARAMJIT SINGH V/S DAVINDER SINGH PARAMJIT SINGH V/S DAVINDER SINGH	VIKAS SINGH , AMIT KAITH VIKAS SINGH , A.S. PANNU , AMIT KAINTH , PARMINDER SINGH , SH. RAKESH CHOPRA , VIKAS SINGH PARMINDER SINGH PARMINDER SINGH , ANKIT GUPTA, AMIT KAITH
119 RSA-2871-2022 CM-9809-C-2022	HARVINDER SINGH AND ANOTHER V/S RANJIT SINGH	PETITIONER IN PERSON , BALDEV RAJ MAHAJAN, H.S. GREWAL PETITIONER IN PERSON
120 CM-11128-C-2023 (PREPONE) IN RSA-711-2023	AMARJIT SINGH AND ORS V/S PARMOD KUMAR	GURSIMRAN SINGH , BHUPINDER KUMAR GURSIMRAN SINGH , ANSHUL SHARMA , GURSIMRAN SINGH
121 CM-16005-CII-2023 (UII) (DELAY(F)) CM-16006-CII-2023 & O&M FAO-4666-2023	UNITED INDIA INSURANCE CO. LTD. V/S RAVINDER SINGH AND ORS.	PAUL S. SAINI PAUL S. SAINI PAUL S. SAINI , PARDEEP KUMAR , PAUL S. SAINI
122 CM-18313-CII-2023 (IO) (PREPONE) IN CR-5687-2023	DHARAM SINGH AND OTHERS V/S RADHEY SHYAM AND OTHERS	SANJAY VERMA , SAHIL RAWAT SANJAY VERMA , SAHIL RAWAT , SANJAY VERMA
123 CR-3434-2023 (IO)	DILBAGH SINGH V/S SOHAN SINGH AND ANR.	VIPAN KUMAR , MAZLISH KHAN
124 CR-3663-2023 (ORD 39 HRY)	KAMAL AND ANR V/S AJAY KUMAR AND OTHERS	DEEPAK BALYAN , DEEPAK BALYAN, SUSHIL K. SHARMA
125 CR-5123-2023 (IO) CM-16020-CII-2023	SWARAN KANTA THROUGH LRS V/S KAMALJEET SINGH AND ORS.	JYOTI CHOUDHARY , SIMRAN Jyoti Choudhary
126 CR-5190-2023 (IO)	MAHINDRA AND MAHINDRA LT.D AND ANR V/S VIVEK GARG	SUKHMEET SINGH
127 CR-5195-2023 (IO)	JARNAIL SINGH SAAKI (SINCE DECEASED) THROUGH HIS LRS. V/S SURJIT KAUR	G.S. SANDHU
128 CR-5372-2023 (IO)	GUNWANT KAUR @ GUNVANT KAUR V/S SARABJIT SINGH AND OTHERS	MUNISH GUPTA , ABHISHEK SINGLA
129 CR-5836-2023 (IO)	GURSHARAN KAUR JHAJJ V/S JASPAL KAUR HANS AND OTHERS	SUNNY KUMAR SINGLA , SHERRY K SINGLA
130 CR-5840-2023 (IO)	VAZIR SINGH V/S KAMLESH AND OTHERS	VIKAS MALIK
131 FAO-1654-2023 (UII) CM-6190-CII-2023	UNITED INDIA INSURANCE CO LTD V/S JOGINDER KAUR @ JUGINDER KAUR AND OTHERS (DEATH CASE)	NEERAJ KHANNA NEERAJ KHANNA
132 FAO-2477-2023 (ICILO) CM-8838-CII-2023 CM-8839-CII-2023	ICICI LOMBARD GENERAL INSURANCE COMPANY V/S NEENA RANI AND ORS. (DEATH CASE)	SACHIN OHRI , ABHISHEK JINDAL SACHIN OHRI SACHIN OHRI
133 RSA-897-2023 CM-3457-C-2023 CM-3458-C-2023 CM-3459-C-2023	RAMAKANT ROHILLA NOW DECEASED THROUGH HIS LRS. V/S SUDESH KUMAR ROHILLA AND ANR.	R S MAMLI , AJAY CHAUDHARY, BHAVDEEP SINGH MAMLI, DEEPAK KUMAR, LIPIKA DAHIYA MAMLI, R S MAMLI, SURINDER KAUR MAMLI R S MAMLI R S MAMLI R S MAMLI
134 RSA-1741-2023 CM-6257-C-2023 CM-6259-C-2023	DEEPAK KUMAR AND OTHERS V/S AMRITSAR DIOCESAN TRUST ASSOCIATION AND ANOTHER	VISHAL GARG NARWANA , JAPJEET SINGH, MUKUL AHUJA, SAHIL BENIWAL, NITIN SACHDEVA, RAJAT SHEOKAND, S.K. GARG NARWANA SR. ADV. VISHAL GARG NARWANA VISHAL GARG NARWANA
135 XOBJC-89-2023 (WC ACT) IN FAO-2801-2023	THE ORIENTAL INSURANCE COMPANY LIMITED V/S KRISHNA DEVI AND OTHERS	ANANTDEEP SINGH SANDHU SANDEEP SURI , Sandeep Suri
136* CM-18478-CII-2023 (RENT HRY) (PREPONE) IN CR-4477-2023	HARMIK SINGH V/S NEENA AHUJA	VIKRAM SINGH SANJIV KUMAR AGGARWAL VIKRAM SINGH , HARKIRAT SINGH , S.K. AGGARWAL, VIKRAM SINGH , SANDEEP SIWACH , SANJIV KUMAR AGGARWAL , VIKRAM SINGH

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 42**HON'BLE MRS. JUSTICE ARCHANA PURI**

101	FAO-533-1989 (MMACT(OD))	SMT JIWAN BAI V/S SH AMRIK SINGH ETC. (BOHCJ DT. 11.07.2022)	P C MEHTA , JASBIR SINGH, B.N NATH, KASTURI LAL,, P C MEHTA, H.I BHATIA, S N SAINI
102	FAO-550-1989 (NIA (ED))	MOHAN SINGH ETC. V/S WAISAKHI RAM ETC. (BOHCJ DT.27.10.2016// INCOMPLETE CASE.)	AMRIK SINGH KALRA & MALKEET SINGH
103	FAO-1206-1989 (UII (EG))	JOGINDER SINGH V/S GANPAT RAI AND OTHERS (BOHCJ DT.11.07.2022)	SURESH AMBA , Nitin Gupta
104	FAO-957-1994 (NIA) CM-16370-CII-2016 CM-16371-CII-2016	ADARSH KUMAR V/S BALDEV SINGH AND ANR (MAIN REGULAR AT SR NO 319)	JAI BHAGWAN TACORIA , ANKIT AGGARWAL, R.C. KAPOOR, VINOD GUPTA ANKIT AGGARWAL ANKIT AGGARWAL
105	FAO-2312-1998 (OI)	MISS SONIA AND OTHERS V/S JAGDISH	K.K.GUPTA , PARDEEP RAJPUT, SUVIR DEWAN, UMA GUPTA
106	CM-14503-CII-2023 (OI (EG)) IN FAO-2630-2000	SMT. VEENA DEVI V/S RAJ SINGH	KULVIR NARWAL SUVIR DEWAN KULVIR NARWAL , KULVIR NARWAL
107	CR-4433-2000 (IO) WITH CR-5028-2000	BALDEV SINGH V/S BALBIR KAUR ETC. HARDWARI LAL V/S LUDHIANA IMPROVEMENT TRUST (FULLY BURNT CASES)	CB GOEL , G.S. BHANDAL, A.K. CHOPRA, Gursheer Singh Bhandal, H.S. BAKSHI, H.S. GILL, R.C. CHAUHAN, SANDEEP KHUNGER, SUMIT KALRA R.L.GUPTA , NEEL KAMAL CHOPRA , R.L. GUPTA , RUPA PATHANIA , SANDEEP KHUNGER , SHAKTI MEHTA , SUMIT KALRA
108	CM-17067-CII-2023 (NIC(EG)) (OTHER) IN FAO-3136-2002	MAYA DEVI AND ANR V/S RAM KARAN AND ORS	GYANPARKASH SANDEEP SURI B.S. WALIA,M.B. SINGH , R.C. KAPOOR
109	CM-3238-CII-2023 (OI) (ACTUAL DATE) IN FAO-4126-2005	THE ORIENTAL INS. COM LTD V/S RAJ RANI & ORS	PRABHJOT SINGH BEDI D.P. GUPTA, BHRIGU DUTT SHARMA DP GUPTA , BHRIGU DUTT SHARMA
110	IOIN-FAO-1134-2009 (NIC(EG)) IN FAO-1134-2009	ATTI DEVI V/S AJAY GUPTA AND ANR. (FOR SERVICE)	B.S.WALIA, RAVINDER ARORA , NEERAJ KHANNA, PARDEEP GOYAL, SANDEEP VERMA B.S.WALIA, RAVINDER ARORA , RAVINDER ARORA
111	CM-13514-CII-2013 (MISCINS) CM-13515-CII-2013 CM-9206-CII-2023 & FAO-3101-2013	GURNAM SINGH AND ANR V/S IFFCO TOKIO GENERAL INSURANCE COMPANY LTD AND ORS (DEATH CASE// BOHCJ DT.21.09.2022)	B.S.MITTAL , SUNIL KUMAR PANDEY B.S.MITTAL B.S.MITTAL , SANJEEV KODAN B.S.MITTAL , R C GUPTA , SANJEEV KODAN
112	FAO-3216-2013 (UII (EG))	ASHOK KUMAR ETC. V/S DARSHAN SINGH ETC. (DEATH CASE)	RAJEEV DEV SHARMA , AASHISH CHAUHARY, K K KORLA, R.N. SINGAL , R.C. KAPOOR, RAJEEV DEV SHARMA, SACHIN SHARMA , LALIT GARG, SATPAL DHAMIJA
113	CM-10026-CII-2017 (NIA (EG)) (DELAY(F)) & FAO-3002-2017	SUNITA DEVI AND ANR. V/S RAM PAT AND ORS.	NISHANT RAJ GHANGAS NISHANT RAJ GHANGAS , NISHANT RAJ
114	CM-10304-CII-2023 (MISC) (POR) IN CR-6456-2018	MANJEET SINGH V/S M/S S B PACKAGING LTD	DEEPAK GIROTRA , Lokesh Sharma ADITYA SANGHI , ADITYA SANGHI , DEEPAK GIROTRA MANIA MUNJAL , Deepak Girotra , LOKESH SHARMA , Lokesh Sharma , RISHAB GOYAL
115	CR-1087-2018 (IO) WITH CM-17812-CII-2023 WITH CM-17426-CII-2022 WITH CR-1160-2018 CM-3689-CII-2018	SUKHDEV DASS (DECEASED) THROUGH LRS V/S PARKASH MUNI & OTHERS SUKHDEV DASS (DECEASED) THROUGH LRS V/S PARKASH MUNI & OTHERS SUKHDEV DASS (DECEASED) THROUGH LRS V/S PARKASH MUNI & OTHERS SUKHDEV DASS (DECEASED) THROUGH LRS V/S PARKASH MUNI & OTHERS (STAYED CASE.)	PRABHINDER SINGH PUNIA , AKSHAY JINDAL, G.S. PUNIA, HARVEEN KAUR PRABHINDER SINGH PUNIA , AKSHAY JINDAL PRABHINDER SINGH PUNIA , AKSHAY JINDAL PRABHINDER SINGH PUNIA , G. S. PUNIA, HARVEEN KAUR PRABHINDER SINGH PUNIA
116	CR-5995-2018 (IO)	NARINDER KAPOOR V/S INDERJIT THROUGH HIS LR	NAMIT GAUTAM , AAYUSH GUPTA, DAVINDER SINGH, ISHITA NEGI, NAMIT GAUTAM, NIMANYU GAUTAM, NITIN SACHDEVA, PARDHUMAN GARG
117	CR-8194-2018 (IO) CM-26321-CII-2018 WITH CR-8218-2018 CM-26378-CII-2018 CM-2263-CII-2021 CM-4721-CII-2022	HARSH V/S CHANDER MOHINI ETC VIPIN SHARMA V/S CHANDER MOHINI AND ANR	RAVISH BANSAL , AAKASH SINGLA, ANKUSH SINGLA, ANSHUL SHARMA, ASHOK SINGLA, G.S. MADAAN, M.K. DOGRA, M.K. DOGRA, VIMLA SHARMA, PARUL, PIYUSH SETIA, AAKASH SINGLA, I.S. KOONER, , RAVISH BANSAL, SUMIT GUPTA, VAISHALI, VIMLA SHARMA RAVISH BANSAL ASHOK SINGLA , AAKASH SINGLA , ANKUSH SINGLA , SUMIT GUPTA ASHOK SINGLA SUMIT GUPTA GURSIMRAN SINGH
118	FAO-768-2018 (NIA) CM-12812-CII-2022 CM-2297-CII-2018 WITH FAO-857-2018 CM-2699-CII-2018	NEW INDIA ASSURANCE LTD V/S RITA JUNEJA & ORS NEW INDIA ASSURANCE COMPANY LTD V/S RITA JUNEJA AND ORS	VINOD GUPTA , JARNAIL SINGH SANETA, JARNAIL SINGH SANETA, AMANDEEP SIWACH, NAVEEN SIWACH, PUNEET KAKKAR, VINOD GUPTA, JARNAIL SINGH SANETA VINOD GUPTA VINOD GUPTA , ABHIMANYU KALSEY , JARNAIL SINGH SANETA , Puneet Kakkar VINOD GUPTA

	WITH FAO-1003-2018 CM-3476-CII-2018 CM-3477-CII-2018	BALDEV RAJ V/S RITA JUNEJA AND ORS	ABHIMANYU KALSY , ABHIMANYU KALSY , JARNAIL SINGH SANETA , VINOD GUPTA ABHIMANYU KALSY ABHIMANYU KALSY
	WITH FAO-1108-2018 CM-3773-CII-2018	BALDEV RAJ V/S RITA JUNEJA AND ORS	ABHIMANYU KALSY , ABHIMANYU KALSY , JARNAIL SINGH SANETA , VINOD GUPTA ABHIMANYU KALSY
119	CM-18139-CII-2023 (IO) (DIRECTION) IN CR-564-2020	HARNEK SINGH V/S JAGROOP SINGH	MOHD JAMEEL JASHAN JOT SINGH UPPAL, MOHD JAMEEL AFZAL HUSSAIN , AFZAL HUSSAIN , JASHAN JOT SINGH UPPAL , MOHD JAMEEL , MOHD. JAMEEL , R.K.CHAUDHARY
120	CR-1789-2020 (IO)	SARVA HARYANA GRAMIN BANK, BRANCH OFFICE KARNAL V/S NARINDER SINGH (STAYED CASE)	BHUSHAN BHATIA , AJAY BHARDWAJ, BHUSHAN BHATIA
121	CR-1895-2020 (RENT HRY) CM-6633-CII-2020 CM-6634-CII-2020 WITH CM-557-CII-2021	BALDEV RAJ V/S DURGA RANI (SINCE DECEASED) THROUGH HER LRS BALDEV RAJ V/S DURGA RANI (SINCE DECEASED) THROUGH HER LRS (STAYED CASE)	S.S.DINARPUR , ANSHUL GUPTA, DIVANSHU JAIN,, Divanshu Jain, VIKRAM SINGH S.S.DINARPUR S.S.DINARPUR DIVANSHU JAIN , S.S.DINARPUR
122	CM-14455-CII-2023 (ORD 39 PB) (PREPONE) IN CR-1909-2021	GRAM PANCHAYAT VILLAGE FATEHPUR, THROUGH ITS SARPANCH V/S RIMPY DADWAL AND ORS	SUNIL AGNIHOTRI H S DHINDSA, VIJAY KUMAR SUNIL AGNIHOTRI , MR. H.S.DHINDSA, , MR. PRAAGHI S DHINDSA, , MS. NAVREET KAUR, AAG, PUNJAB , RISHU MADAN, AAG, PUNJAB , YADWINDER SINGH BHANGU, AAG PB
123	CM-18051-CII-2023 (IO) (POR) IN CR-2237-2021	KANWARJIT SINGH AND ANOTHER V/S JASJIT KAUR AND ANOTHER	VAIBHAV SEHGAL SARABJIT SINGH VAIBHAV SEHGAL , MALKIT KAUR , SARABJIT S. SIDHU
124	CM-17524-CII-2023 (IO) (PREPONE) IN CR-2505-2022	MUKESH DEVI V/S BIMLA DEVI (MAIN DECIDED)	AJAY SINGH GHANGAS , APS NAIN, KARANINDER SINGH AJAY SINGH GHANGAS , AJAY SINGH GHANGAS , MR. SAWAN CHAUDHARY
125	CR-3039-2022 (ORD 39 PB)	SUKHDEV SINGH AND ANR V/S JAGROP SINGH AND ORS	ATUL JAIN , BARJINDER SINGH, PRATEEK PANDIT, REENA JAIN
126	CM-18377-CII-2023 (OI (OD)) (DELAY(F)) CM-18376-CII-2023 & O&M FAO-5425-2023	SANJIV KUMAR ALIAS SANJU V/S JASBIR SINGH AND ORS. (INJURY CASE)	ARVINDER ARORA ARVINDER ARORA ARVINDER ARORA , IMRAN MOHD
127	CR-768-2023 (ORD 39 PB)	MOHAMMAD SHEHBAZ SIKANDER AND ANOTHER V/S KHUSHI MOHAMMAD AND ANOTHER	MOHD. SALIM SUNNY KUMAR SINGLA, M.S. YADAV, SUNNY K. SINGLA, MOHD. SALIM, PUNEET PALI
128	CR-3440-2023 (IO) CM-10321-CII-2023	SATISH KUMAR SAINI V/S HARISH KUMAR AND OTHERS	SATISH KUMAR SAINI (IN PERSON) PETITIONER IN PESRON
129	CR-3598-2023 (IO)	SUMAN BALA V/S DHEERAJ AND ANR	KULDEEP SINGH , ROHIT JOSHI
130	CR-4123-2023 (IO) CM-12733-CII-2023 WITH CM-17692-CII-2023	SITARA V/S HANIF KURESHI SITARA V/S HANIF KURESHI	ABHIMANYU SINGH , TRISHU SINGH ABHIMANYU SINGH ABHIMANYU SINGH , TRISHU KANWAR (MS.)
131	CR-4235-2023 (IO) CM-13183-CII-2023	PAWAN KUMAR V/S SANDEEP KAUR	ARUN BANSAL A.P.S. SANDHU, A.P.S. SANDHU, SANDEEP BANSAL, ANUBHAV BANSAL ARUN BANSAL
132	CR-5401-2023 (MISC)	ROMANA ALBEL SINGH BABA SRI CHAND CO-OPERATIVE LABOUR AND CONSTRUCTION SOCIETY LTD V/S STATE OF PUNJAB AND OTHERS	R.V.S. CHUGH A.G. PUNJAB, R.V.S. CHUGH
133	CR-5639-2023 (IO) CM-17714-CII-2023	OMWATI V/S NARESH GAUR AND ANOTHER	ASHOK KAUSHIK , ASHOK KAUSHIK ASHOK KAUSHIK
134	CR-5764-2023 (IO)	MANOJ DUGGAL V/S VINOD DUGGAL AND ANOTHER	ARSHIT GOEL , ARSHIT GOEL, PUNEET SAREEN
135	FAO-2211-2023 (MMACT(EG))	SANTOSH V/S SANJAY DEWAN AND ANOTHER (INJURY CASE)	SANCHIT PUNIA , SANCHIT PUNIA
136	FAO-5272-2023 (NIA) CM-17955-CII-2023	NEW INDIA ASSURANCE CO. LTD. V/S MANJU AND OTHERS (DEATH CASE)	LALIT GARG LALIT GARG

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 30**HON'BLE MR. JUSTICE RAJESH BHARDWAJ****NOTE**

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ALL THE CASES WILL BE TAKEN UP SERIAL WISE.
ALL CONCERNED TO PLEASE NOTE.

101	CRM-41519-2023 (RBPB) (EXEMPTION) CRM-41520-2023 IN CRM-M-33075-2023	ANIL KUMAR V/S STATE OF PUNJAB (SA)	JAPJIT SINGH JOHAL A.G. PUNJAB JAPJIT SINGH JOHAL JAPJIT SINGH JOHAL , AKSHITA CHAUHAN, DAG, PUNJAB.
102	CRM-39866-2023 (RBHRY) (PREPONE) IN CRM-M-40457-2023	ROHITASH KUMAR AND ANOTHER V/S STATE OF HARYANA (CRM IN SA CASE)	KIRAN BALA JAIN A.G. HARYANA, ROHIT JAIN KIRAN BALA JAIN , ROHIT JAIN
103	CM-4443-CWP-2023 (MUNPAN) (POR) CM-4445-CWP-2023 IN CWP-10620-2018	SUMIT CHAWLA AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	ADVOCATE GENERAL PUNJAB VAIBHAV JAIN, HARVINDER PAL SINGH GHUMAN ADVOCATE GENERAL PUNJAB VIBHAV JAIN , ARUN K. KAUNDAL, HPS GHUMAN , JASHANDEEP KAUR MANN , PUNEET BALI, ARUN GUPTA
104	CM-16815-CWP-2023 (MUNPAN) (PREPONE) CM-16816-CWP-2023 CM-16817-CWP-2023 IN CWP-21725-2018	DHARMINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	N.P.S. MANN DILSHAD SINGH GILL, A.G. PUNJAB, G.S. GILL (SR. ADV.) N.P.S. MANN N.P.S. MANN A.D.S. BAL , ARUN K. KAUNDAL , G.S.BAL, DILSHAD S. GILL, , MOHIT KUMAR , MR. ARUN WILLIAM, AAG, PUNJAB, N.P.S. MANN
105	CM-15475-CWP-2023 (LAND) (PREPONE) IN CWP-6160-2019	GUNWANT KAUR V/S STATE OF PUNJAB AND OTHERS	AKSHAY JINDAL ABHISHEK SINGLA, A.G. PUNJAB, ABHISHEK SINGLA RAKESH GUPTA , RAKESH GUPTA , S K RANA, ABHISHEK SINGLA , V K JINDAL, NEERAJ KUMAR, GURVINDER SINGH
106	CM-16908-CWP-2023 (LAND) (WITHDRAWL) IN CWP-2979-2020	MAHENDER KUMAR V/S STATE OF HARYANA AND ORS	RAJNISH GUPTA ADVOCATE GENERAL HARYANA RAJNISH GUPTA
107	CM-16297-CWP-2023 (MUNPAN) (PREPONE) IN CWP-14859-2022	RAMESH KUMAR V/S STATE OF HARYANA AND OTHERS	PRATIBHA YADAV ADVOCATE GENERAL HARYANA PRATIBHA YADAV , AJAY JAIN , P R YADAV , P.R.YADAV, , RAJNEESH CHADWAL, AAG HARYANA, , SAMARTH SAGAR , SUNIL KUMAR, SAMARTH SAGAR
108	CM-16935-CWP-2023 (LAND) (STAY PROCEED) IN CWP-17585-2022 WITH CM-16923-CWP-2023 IN CWP-9302-2023	KARNAIL SINGH (SINCE DECEASED) THROUGH LRS V/S FINANCIAL COMMISSIONER PUNJAB AND ORS KARNAIL SINGH (SINCE DECEASED) THROUGH LRS AVTAR SINGH V/S FINANCIAL COMMISSIONER (APPEALS) AND OTHERS	RAKESH CHOPRA A.G. PUNJAB, H.S. BEDI RAKESH CHOPRA , S S SIDHU RAKESH CHOPRA RAKESH CHOPRA
109	CM-16781-CWP-2023 (LAND) (POR) IN CWP-18397-2022	RANI MEMORIAL CHARITABLE TRUST THROUGH ITS CHAIRMAN RAJINDER SINGH MALIK V/S STATE OF HARYANA AND OTHERS	SHIVRAJ MALIK ADVOCATE GENERAL HARYANA RAJESH HOODA , BK BAGRI , SHIVRAJ MALIK, B.K. BAGRI
110	CM-15723-CWP-2023 (LAND) (POR) IN CWP-29544-2022	FEROZEPUR DRAMATIC CLUB V/S ESTATE OFFICER AND ANR	VIVEK SINGLA PUNEET KUMAR BANSAL , PUNEET KUMAR BANSAL , VIVEK SINGLA
111	CWP-27767-2022 (LAND) (OTHER)	AJIT SINGH AND OTHERS V/S SUPERINTENDING CANAL OFFICER, FERROZEPUR CANAL CIRCLE FERROZEPUR AND OTHERS	Parampreet Singh Brar (Jhakhharwala) A G PUNJAB
112	CWP-12634-2023 (LAND) (OTHER)	BACHANA RAM AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH A.G. HARYANA, UPASANA DHAWAN, VINEET CHAUDHARY
113	CWP-20245-2023 (LAND) (OTHER) WITH CM-16011-CWP-2023	ASHOK KUMAR AND ANR. V/S STATE OF HARYANA AND OTHERS ASHOK KUMAR AND ANR. V/S STATE OF HARYANA AND OTHERS	Deepak Girotra A.G. HARYANA, AKSHIT GROVER, RISHAB GOYAL Deepak Girotra
114	CWP-21562-2023 (LAND) (OTHER)	DEEPAK BATRA V/S STATE OF HARYANA AND OTHERS	ZAHEEN KAUR ADVOCATE GENERAL HARYANA, ISHNOOR SINGH BAINS
115	CWP-21705-2023 (LAND-MP/MLA) (OTHER)	BEANT SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	NARESH KUMAR A G PUNJAB, AKHIL DADWAL, JAGDEEP SINGH
116	CWP-22023-2023 (LAND) (OTHER)	CHAND SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	Harman Preet Kaur (Simmi) ADVOCATE GENERAL PUNJAB, MANJIT SINGH
117	CWP-22152-2023 (LAND) (OTHER)	SATYAPAL V/S STATE OF HARYANA AND OTHERS	J.P. SHARMA A.G. HARYANA
118	CWP-22154-2023 (LAND) (OTHER)	MAHINDERPAL SINGH V/S STATE OF PUNJAB AND OTHERS	H.S. DHINDSA ADVOCATE GENERAL PUNJAB, GURPREET SINGH, LUVRAJ DHINDSA, PRAAGBIR S. DHINDSA, RAMANDEEP SINGH

119	CWP-22159-2023 (LAND) (OTHER)	RAM KISHAN AND ORS. V/S FINANCIAL COMMISSIONER REVENUE, HARYANA AND ORS.	TARUN YADAV A G HARYANA
120	CWP-22162-2023 (LAND) (OTHER)	DEVI SINGH V/S STATE OF HARYANA AND OTHERS	NEHA SONAWANE A.G. HARYANA, AMRITA GARG, ANJALI, SUMIT PURI
121	CWP-22163-2023 (MUNPAN) (OTHER)	GURPAL LOHYATT V/S STATE OF PUNJAB AND OTHERS	RAJ KUMAR GARG A G PUNJAB
122	CWP-22165-2023 (MUNPAN) (OTHER)	HUKAM SINGH V/S STATE OF PUNJAB AND OTHERS	KARTIK GUPTA A.G. PUNJAB
123	CWP-22173-2023 (LAND) (OTHER)	RAMINDER KAUR BRAR V/S STATE OF PUNJAB AND OTHERS	GURDEEPINDER SINGH DHILLON ADVOCATE GENERAL PUNJAB, JATIN BANSAL
124	CWP-22175-2023 (LAND) (OTHER)	GURDIAL KAUR V/S STATE OF PUNJAB AND OTHERS	S.S.AVIRAJ A.G. PUNJAB, KARANVEER SINGH
125	CWP-22182-2023 (MUNPAN) (OTHER)	RABIA COLLECTIONS V/S STATE OF PUNJAB AND OTHERS	ATEEVRAJ SANDHU ADVOCATE GENERAL PUNJAB, KHYATI AVNISH, LALIT THAKUR, VAIBHAV SAHNI
126	CWP-22189-2023 (MUNPAN) (OTHER)	BINDER KAUR V/S STATE OF PUNJAB AND OTHERS	RAJ KUMAR GARG A.G. PUNJAB
127	CWP-22191-2023 (LAND) (OTHER)	RUR SINGH AND OTHERS V/S THE COMMISSIONER JALANDHAR DIVISION JALANDHAR OTHERS	SOM NATH SAINI ADVOCATE GENERAL PUNJAB, AMIT SAINI
128	CWP-22209-2023 (LAND) (OTHER)	JAGDISH V/S FINANCIAL COMMISSIONER HARYANA AND OTHERS	SHERRY K SINGLA A.G. HARYANA, SUNNY K SINGLA
129	CWP-22216-2023 (LAND)	BALTEJ SINGH AND ANR. V/S FINANCIAL COMMISSIONER (APPEALS), PUNJAB AND ORS.	AAKASH SINGLA A.G. PUNJAB, SHERRY K SINGLA
130	CWP-22233-2023 (LAND) (OTHER)	DHARAM PAL AND ANR. V/S STATE OF HARYANA AND OTHERS	RUPAM K. AGGARWAL A.G. HARYANA, RITAM AGGARWAL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 15**

HON'BLE MR. JUSTICE VIKAS BAHL

101	CM-15060-CWP-2023 (IMPLEAD)	HARJIT KAUR AND ANR. V/S UT OF CHANDIGARH AND ANR.	SANDEEP S. MAJITHIA , CHARANJIT SINGH BAKHSHI MOHIT JAGGI , DAMAN DHIR, A.P.S.REHAN, , IRVANNEET KAUR , MOHIT JAGGI , PUJA CHOPRA , RAJIV SHARMA(HISARWALE) , SANDEEP CHOPRA , SANJIV GHAI, JAGDISH RAI, AJAY PAL SINGH, , SUVIR SEHGAL
	IN CWP-8501-2016		
102	CM-15106-CWP-2023 (CWRTI) (RESTORATION)	D.C. GARG V/S CENTRAL INFORMATION COMMISSION AND OTHERS (RESTORATION)	GAUTAM PATHANIA SAURABH KAPOOR GAUTAM PATHANIA , SAURABH KAPOOR , TAJENDER K. JOSHI
	IN CWP-13536-2019		
103	CM-16567-CWP-2023 (CWRTI) (EXEMPTION)	SANTOSH KUMARI V/S STATE PUBLIC INFORMATION OFFICER AND OTHERS	LAKSHMAN SHARMA LAKSHMAN SHARMA , MAYANK SHARMA , SATENDER KUMAR
	& O&M CWP-21686-2023		
104	CWP-22145-2023 (OTHER)	ANGURI DEVI V/S DISTRICT MAGISTRATE CUM APPELLATE TRIBUNAL AND ORS.	AJAY SINGH GHANGAS A.G. HARYANA, ADITYA PRATAP SINGH NAIN, ANKIT SINGLA, KARAN INDER SINGH, MEHAK GHANGAS
105	CWP-22179-2023 (CWRTI) (OTHER)	AJAYDEEP SINGH KHOSA V/S PUNJAB STATE INFORMATION COMMISSION AND OTHERS	SARWINDER GOYAL , SARDAVINDER GOYAL
106	CRM-M-47113-2023 (DIR GEN MP/MLA)	OM PARKASH V/S STATE OF HARYANA AND OTHERS	MANISH SONI A.G. HARYANA, MANISH SONI
107	CM-16858-CWP-2023 (EDUHRY) (DIRECTION)	PAWAN KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAO AJENDER SINGH A.G. HARYANA RAO AJENDER SINGH
	IN CWP-2933-2022		
108	CM-15544-CWP-2023 (EDU UOI) (PREPONE)	YASH VARDHAN V/S CENTRAL BOARD OF SECONDARY EDUCATION AND ANR.	SUMIT SINGH BAIRAGI BEANT SINGH SEEMAR, SHYAM SINGH CHHOKAR SUMIT SINGH BAIRAGI SUMIT SINGH BAIRAGI , BEANT SINGH SEEMAR , SUMIT SINGH BAIRAGI
	CM-15545-CWP-2023 IN CWP-5677-2023		
109	CM-16803-CWP-2023 (SER-HP) (:fresh notice)	HARVINDER SINGH V/S STATE OF HARYANA AND OTHERS	SHANTANU BANSAL A.G. HARYANA SHANTANU BANSAL
	IN CWP-10659-2023		
110	CM-16851-CWP-2023 (SER-HP) (PREPONE)	SOHAN SINGH V/S STATE OF HARYANA AND OTHERS	MOHINDER PAL A.G. HARYANA MOHINDER PAL AMIT CHOUDHARY , AMIT CHOUDHARY
	CM-16852-CWP-2023 IN CWP-13532-2023		
111	CM-16710-CWP-2023 (EMPCOURTPB) (CORRECTION)	RAJVIR SINGH V/S REGISTRAR, PUNJAB AND HARYANA HIGH COURT CHANDIGARH	DHIRAJ JINDAL DHIRAJ JINDAL , BHAGOTI SINGH , DHIRAJ JINDAL
	IN CWP-20384-2023		
112	CWP-20152-2023 (SER-HP) (OTHER)	RAJBIR SINGH V/S STATE OF HARYANA AND OTHERS	M.S. RANDHAWA A G HARYANA
113	CWP-20731-2023 (SER-HP) (OTHER)	VIJENDER SINGH V/S STATE OF HARYANA AND OTHERS	NAYANDEEP A.G. HARYANA
114	CWP-21725-2023 (EDUDPB)	FEDERATION OF PRIVATE SCHOOLS AND ASSOCIATIONS OF PUNJAB V/S STATE OF PUNJAB AND OTHERS	ARJUN PARTAP ATMA RAM A.G. PUNJAB, RANJIT SINGH KALRA, ARJUN PARTAP ATMA RAM, GURTEJ SINGH, RANJIT SINGH KALRA
115	CWP-21974-2023 (EDUHRY) (OTHER)	ASHOK KUMAR V/S STATE OF HARYANA AND OTHERS	HARMANJIT SINGH JUGAIT A.G. HARYANA, JASPREET SAINI, TANIA MAHAJAN
116	CWP-22150-2023 (SER-HP) (OTHER)	SURINDER SINGH V/S STATE OF HARYANA AND OTHERS	RAVI RANA ADVOCATE GENERAL HARYANA
117	CWP-22160-2023 (SER-HP) (OTHER)	RAJ KUMAR AHLAWAT V/S STATE OF HARYANA AND OTHERS	JASDEV SINGH MEHNDIRATTA A.G. HARYANA, BALVINDER SANGWAN
118	CWP-22188-2023 (AOGH) (OTHER)	DHARAMVEER V/S UNION OF INDIA AND ORS.	VANEET THAKUR SATYA PAL JAIN (SR. ADV.)
119	CWP-22207-2023 (OTHER)	SURENDER SINGH V/S STATE OF HARYANA AND OTHERS	VIKAS CHATRATH

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 55**

HON'BLE MR. JUSTICE VIKAS SURI

101	CRM-40108-2023 (AB) (OTHER) IN CRM-M-28928-2023	ABUZAR V/S STATE OF HARYANA	MOHD UZAIR A.G. HARYANA, DANISHWAR ALI MOHD UZAIR
102	CRM-M-36682-2023 (AB)	BALBIR SINGH @ BEERA V/S STATE OF PUNJAB	GAURAV RANA A.G. PUNJAB, RAJ KUMAR GUPTA
103	CRM-M-43776-2023 (AB)	HARSHDEEP SINGH @ HARSH V/S STATE OF PUNJAB	H.P.S.ISHAR A.G. PUNJAB, DHEERAJ KUMAR SHARMAL, H.P.S.ISHAR, RUDRA SHARMA
104	CRM-M-44761-2023 (AB)	VINOD KUMAR V/S STATE OF HARYANA	Bhuwan Vats A.G. HARYANA, SANJIV KUMAR YADAV
105	CRM-M-46910-2023 (AB)	PRAMOD KAUSHIK V/S STATE OF HARYANA AND OTHERS	MANDEEP NAGPAL A.G. HARYANA, AMANPREET KAUR MANGAT, JATIN KUMAR, PARUSHA SHRIDHAR
106	CRM-M-48840-2023 (AB)	PARDAMANJIT SINGH MAAN @ PARDAMANJEET SINGH V/S STATE OF PUNJAB	DEEPAK AGGARWAL A.G. PUNJAB
107	CRM-M-48933-2023 (AB)	RINKU KANSAL V/S INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE	DEEPAK GUPTA , AMAN GARG, DEEPAK GUPTA, NANDAN JINDAL
108	CRM-M-49262-2023 (AB)	PREETI V/S STATE OF PUNJAB	NAVEEN BATRA A.G. PUNJAB
109	CRM-M-49922-2023 (AB)	MITHA ALIAS MITHU AND OTHERS V/S STATE OF PUNJAB (CA)	RAMESH CHAND SHARMA A.G. PUNJAB, NITIN SHARMA, RAMESH CHAND SHARMA
110	CRM-M-50061-2023 (AB)	TAMANNA RANI V/S STATE OF HARYANA AND ANOTHER	SUKESH KUMAR JINDAL A.G. HARYANA
111	CRM-41368-2023 (RBPB) (PREPONE) IN CRM-M-47052-2021	DALBIR SINGH ALIAS BEERU V/S STATE OF PUNJAB	KARANDEEP S. SIDHU A.G. PUNJAB, PARDHUMAN GARG PARDHUMAN GARG , KARANDEEP SINGH SIDHU , PARDHUMAN GARG , SHIV NARAYAN
112	CRM-41168-2023 (RBPB) (POR) CRM-41169-2023 IN CRM-M-36390-2023	ARUN KUMAR V/S STATE OF PUNJAB	RAJAT DOGRA A.G. PUNJAB, KARANJEET SINGH BRAR RAJAT DOGRA RAJAT DOGRA , KARANJEET SINGH BRAR
113	CRM-41496-2023 (RBPB) (PREPONE) CRM-41497-2023 IN CRM-M-44111-2023	SHAM LAL V/S UNION OF INDIA	SURAM SINGH RANA , ARVIND KUMAR SURAM SINGH RANA SURAM SINGH RANA , AKSHAY RANA , ARVIND KUMAR , RAJIV SHARMA(HISARWALE)
114	CRM-33191-2022 (138 NIA) (DELAY(F)) CRM-33192-2022 WITH CRM-41584-2023 & O&M CRR-1846-2022 WITH CRM-33228-2022 CRM-33229-2022 WITH CRM-41585-2023 & O&M CRR-1848-2022	SANDEEP SINGH V/S STATE OF PUNJAB AND ANOTHER SANDEEP SINGH V/S STATE OF PUNJAB AND ANOTHER SANDEEP SINGH V/S STATE OF PUNJAB AND ANOTHER SANDEEP SINGH V/S STATE OF PUNJAB AND ANOTHER	PARMINDER SINGH RAI A.G. PUNJAB PARMINDER SINGH RAI JAGJEET SINGH PARMINDER SINGH RAI , JAGJEET SINGH PARMINDER SINGH RAI PARMINDER SINGH RAI JAGJEET SINGH PARMINDER SINGH RAI , JAGJEET SINGH
115	CRR-2119-2023 (138 NIA) CRM-40002-2023	ASHOK KUMAR V/S RAN SINGH AND ANR	JASVINDER SINGH YADAV JASVINDER SINGH YADAV
116	CRM-18801-2023 (DIR) (DIRECTION) IN CRM-M-32547-2018	FURMAN SINGH V/S STATE OF PUNJAB AND ORS	KULBHUSHAN RAHEJA A.G. PUNJAB KULBHUSHAN RAHEJA , KULBHUSHAN RAHEJA
117	CRM-M-50353-2022 (DIR) WITH CRM-26326-2023 CRM-26327-2023	NEERAJ BERI V/S STATE OF PUNJAB AND OTHERS NEERAJ BERI V/S STATE OF PUNJAB AND OTHERS	BHARAT PURI A.G. PUNJAB, PARDHUMAN GARG, PRABHJOT SINGH BHARAT PURI BHARAT PURI
118	CRM-41503-2023 (DIR) (WITHDRAWL) IN CRM-M-40256-2023	FATEH MOHAMMAD V/S STATE OF HARYANA AND OTHERS	KHALID A.G. HARYANA KHALID
119	CRM-M-16509-2023 (DIR) WITH CRM-M-24543-2023	GOVIND RAM V/S STATE OF HARYANA AND OTHERS GOVIND RAM V/S STATE OF HARYANA AND OTHERS	ADITYA JAIN A.G. HARYANA, ADITYA JAIN ADITYA JAIN , ADITYA JAIN
120	CRM-M-39628-2023 (DIR)	GURDIAL SINGH V/S STATE OF PUNJAB AND OTHERS	MUNISH PURI A.G. PUNJAB
121	CRWP-9542-2023 ((PROT)) WITH CRM-W-1433-2023	VARISH AND ANR V/S STATE OF HARYANA AND OTHERS VARISH AND ANR V/S STATE OF HARYANA AND OTHERS	KUSUM RAJ A.G. HARYANA, KHALID, NAFEESH AHMED KUSUM RAJ
122	CRWP-9597-2023 ((PROT)) WITH CRM-W-1444-2023	GIRISH KUMAR AND ANOTHER V/S STATE OF HARYANA AND OTHERS GIRISH KUMAR AND ANOTHER V/S STATE OF HARYANA AND OTHERS	AMANDEEP SINGH GULATI A.G. HARYANA, ANKIT CHAUHAN AMANDEEP SINGH GULATI

123	CRM-28235-2023 (QP COMGEN) (POR) IN CRM-M-1689-2023	JAGJIT SINGH @ JEET SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	PREETWINDER SINGH DHALIWAL A.G. PUNJAB PREETWINDER SINGH DHALIWAL , PREETWINDER SINGH DHALIWAL
124	CRM-40968-2023 (QP) (POR) IN CRM-M-31868-2023	GURPREET SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER	SANGRAM SINGH SARON A.G. PUNJAB, SHUBREET KAUR SANGRAM SINGH SARON , K K MENON, SHUBREET KAUR, UDITI BALI, AJIT SINGH
125	CRM-40440-2023 (QP) (OTHER) IN CRM-M-37438-2023	GURJIT SINGH ALIAS MOTA V/S STATE OF PUNJAB	RAMNISH PURI A.G. PUNJAB, MONIKA TANWAR RAMNISH PURI , MONIKA TANWAR
126	CRM-M-34560-2023 (QP)	NASEEM AHMAD AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SALEEM AHMED A.G. HARYANA, SALEEM AHMED
127	CRM-M-42185-2023 (QP COMGEN) CRM-35585-2023	HARWINDER SINGH ALIAS SANGH AND ANR. V/S STATE OF PUNJAB AND ANOTHER	MONTY GOYAL A.G. PUNJAB, HARJOT GOYAL, KANCHAN GAUTAM, J.S. THAKUR, MONIKA GOYAL, MONTY GOYAL MONTY GOYAL
128	CRM-M-49903-2023 (QP)	GURPREET SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	SANGRAM SINGH SARON A.G. PUNJAB, AMISHA BATRA, SHUBREET KAUR, UDITI BALI
129	CRWP-9180-2023 (PMR)	DINESH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VIJAY K. JINDAL A.G. HARYANA, ABHISHEK KAUSHIK, VIPUL JINDAL, VISHAL KHATRI
130	CRM-41808-2023 (CAW) (DELAY(F)) & O&M CRR(F)-1434-2023	SARIKA AND ORS V/S TARUN KUMAR ARORA	MUKESH MEHRA MUKESH MEHRA , MUKESH MEHRA

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 16**HON'BLE MR. JUSTICE SANDEEP MOUDGIL**

NOTE: THERE SHALL BE NO ADJOURNMENT ON ACCOUNT OF FILING REPLICATION.
IF REPLICATION IS TO BE FILED, THE SAME BE FILED BEFORE THE DATE FIXED
IN THE REGISTRY WITH AN ADVANCE COPY TO THE OPPOSITE COUNSEL.

101	CRM-30551-2023 (RBHRY) (POR) WITH CRM-34002-2023 CRM-37668-2023 CRM-37670-2023 WITH CRM-41828-2023 IN CRM-M-34603-2023	RAMESH SANKA V/S STATE OF HARYANA RAMESH SANKA V/S STATE OF HARYANA RAMESH SANKA V/S STATE OF HARYANA (BODT. 16.09.2023) THERE IS NO CASE	KARAN NEHRA A.G. HARYANA, ARNAV GHAI, PRATHAM SETHI, Rahul Gautam PRATEEK RATHEE , ARNAV GHAI , Prateek Rathee KARAN NEHRA , ARNAV GHAI , SUDESH KUMAR PANDEY KARAN NEHRA , ARNAV GHAI , SUDESH KUMAR PANDEY Prateek Rathee , APROOV YADAV KARAN NEHRA , AJAIVIR SINGH , ARNAV GHAI , ARNAV GHAI , BENANT NOOR SINGH MAROK , DR ANMOL RATTAN SIDHU, ROHIT KAUSHIK , DR. ANMOL RATTAN SIDHU SR. ADV. , KARAN NEHRA, SHIVAM SHARMA , PRATEEK RATHI & PRATHAM SETHI , PRATHAM SETHI , Prateek Rathee , Rahul Gautam , VINOD GHAI SR. ADV.
102	--	THERE IS NO CASE	
103	CM-15998-CWP-2022 (AOGH) (POR) IN CWP-14732-2022	GAUTAM SINGAL V/S UNION OF INDIA AND OTHERS	SHEKHAR VERMA SATYA PAL JAIN (SR. ADV.), A.G. PUNJAB, NITIN JAIN SHEKHAR VERMA , ANISH CHOPRA, RAJNI BALA , ANKITA MALHOTRA , BHAWNA THAKUR, YASHVIR S BALHARA , GAURAV MOHUNTA , GAUTAM SINGAL, FERRY SOFAT , ISHA JANJUA, APURVA SINGH , MANINEE LIDOO, GURPREET SINGH , NEETU SINGH, ANKITA MALHOTRA , NITIN JAIN , NITIN JAIN, SATYAPAL JAIN, ANKITA MALHOTRA , SANJEEV SONI, SATYENDRA KUMAR, , SHEKHAR VERMA , SHEKHAR VERMA, SAIGEETA SRIVASTAVA, AMBIKA BEDI , UDAY GOYAL
104	--	THERE IS NO CASE	
105	CM-14046-CWP-2023 (SCOSB HRY) (IMPLEAD) IN CWP-14833-2023 WITH CM-16880-CWP-2023 IN CWP-17778-2023 WITH CM-17005-CWP-2023 CM-17006-CWP-2023 IN CWP-19950-2023	BHUPENDER KUMAR AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES, HARYANA AND OTHERS MANOJ AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES HARYANA AND ORS. SHAKTI SINGH AND ANOTHER V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS	FATEH SAINI A.G. HARYANA, FATEH SAINI, SURENDER SINGH DALAL SURENDER SINGH DALAL , FATEH SAINI SANJAY JAIN SURENDER SINGH DALAL , KULBIR DALAL , SURENDER SINGH DALAL KULDIP SINGH KULDIP SINGH SURENDER SINGH DALAL , KULBIR DALAL
106	CM-16688-CWP-2023 (SCOSB HRY) (PREPONE) IN CWP-16580-2023	SURESH KUMAR V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND ORS.	MOHNISH SHARMA JAGBIR MALIK MOHNISH SHARMA , BALDEV RAJ MAHAJAN
107	CM-16893-CWP-2023 (SCOSB HRY) (RECALLING) IN CWP-17929-2023	DEVENDER SINGH PAHAL V/S STATE OF HARYANA AND OTHERS	VIJAY DEEP RATHEE A.G. HARYANA VIJAY DEEP RATHEE , ANAND BHARDWAJ , BALRAJ SINGH RATHEE
108	CWP-12595-2023 (SCOSB HRY) (OTHER) WITH CM-16922-CWP-2023	SUSHIL KUMAR V/S STATE OF HARYANA AND OTHERS SUSHIL KUMAR V/S STATE OF HARYANA AND OTHERS	ANUPAM BHANOT (MRS.) A.G. HARYANA, Anupam Bhanot (Mrs.) ANUPAM BHANOT (MRS.)
109	CWP-18982-2023 (SCOSB HRY) (OTHER) WITH CWP-19131-2023 WITH CWP-19133-2023 WITH CM-14548-CWP-2023 IN CWP-5879-2017 WITH CM-5234-CWP-2019 WITH CM-19482-CWP-2021 IN CWP-13944-2018 WITH CM-5280-CWP-2017 WITH CM-16791-CWP-2023 WITH CWP-13949-2016 WITH CM-15221-CWP-2023 IN CWP-5883-2017 WITH CM-16669-CWP-2023 IN CWP-19664-2020 WITH CM-10728-CWP-2023	OM SINGH AND ANR V/S HARYANA SEEDS DEVELOPMENT. CORPORATION. LTD. BIMLA V/S HVPNL AND OTHERS MAHENDER V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ORS TRILOK CHAND AND ORS V/S STATE OF HARYANA AND ORS DAYANAND SINGH V/S STATE OF HARYANA & OTHERS DAYANAND SINGH V/S STATE OF HARYANA & OTHERS NARENDER SINGH AND ORS V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS NARENDER SINGH AND ORS V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS NARENDER SINGH AND ORS V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS RADHA KRISHAN AND ORS V/S STATE OF HARYANA AND ORS OM PARKASH SHARMA V/S STATE OF HARYANA AND OTHERS RAJ BALA V/S STATE OF HARYANA AND OTHERS	JAI BHAGWAN SHARMA , SITANSHU SHARMA Devender Arya , ANJALI A.K. VIRDI , BHUPINDER KAUR , KARANDEEP SAMRAT MALIK , PRATEEK MAHAJAN SAMRAT MALIK , DEEPAK BALYAN , LOKESH SINHAL , PRATEEK MAHAJAN , R.K MALIK, AG HRY, SANDEEP DHULL , RIMPLE SOHI, SOURABH GOEL, T.S DHULL , SOURABH GOEL , Saurabh Mago , VIVEKTA SINGH NARESH KUMAR , SOURABH GOEL NARESH KUMAR NARESH KUMAR , AG HRY, SOURABH GOEL, SONA KAUR , SOURABH GOEL TRIBHUVAN DAHIYA, PRATEEK RATHI ANIL RATHEE TRIBHUVAN DAHIYA SAMRAT MALIK SAMRAT MALIK , MUKESH KUMAR VERMA , SOURABH GOEL SANJIV GUPTA SANDEEP KUMAR , GAURAV JINDAL , GAURAV SONI , SANJIV GUPTA , VISHAL GARG P.K. GANGA

IN CWP-28538-2022		P.K. GANGA
110	CWP-21752-2023 (SCOSB HRY) ANITA V/S STATE OF HARYANA AND OTHERS (:CAVEAT)	MUNISH JOLLY A.G. HARYANA, SAJJAN SINGH, KAMAL JOSHI
111	CWP-22149-2023 (SCOSB HRY) NAVEEN V/S STATE OF HARYANA AND OTHERS (OTHER)	VIJAY PAL A.G. HARYANA, AKASH LATHER, MANISHA NEHRA, RAGHAV AGNIHOTRI
112	CWP-22164-2023 (SCOSB HRY) MAMAN CHAND V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND OTHERS (OTHER)	VIKAS CHATRATH A.G. HARYANA
113	CWP-22181-2023 (SCOSB HRY) JAG MOHAN V/S STATE OF HARYANA AND OTHERS (OTHER)	ASHWANI BHARDWAJ ADVOCATE GENERAL HARYANA
114	CWP-22184-2023 (SCOSB HRY) SANDEEP SHARMA V/S STATE OF HARYANA AND OTHERS (OTHER)	SANDEEP THAKAN ADVOCATE GENERAL HARYANA

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 22**HON'BLE MR. JUSTICE VINOD S. BHARDWAJ**

101	CM-16633-CWP-2023 (MISC PB) (DIRECTION) IN CWP-2704-2018	VINAY KUMAR BAJAJ AND OTHERS V/S STATE OF PUNJAB & OTHERS	VINEET SEHGAL A.G. PUNJAB VINEET SEHGAL , A.G. PUNJAB , AMANDEEP KAUR , KARANDEEP S. SIDHU , Parambir Singh (Sunny) , VINEET SEHGAL
102	CM-17010-CWP-2023 (MISC HRY) (POR) IN CWP-19942-2018	VIKRANT SINGH AND OTHERS V/S STATE OF HARYANA AND ANR	KUSHAGRA BENIWAL RAJIV SIDHU , JASDEV SINGH THIND , KANWALVIR SINGH KANG , KRITIKA ROBIN, SANJAY KAUSHAL , KUSHAGRA BENIWAL , PANKAJ MULWANI
103	CWP-16292-2020 (MISC HRY) (OTHER) WITH CM-15512-CWP-2021 WITH COCP-118-2021 WITH CWP-17077-2020 WITH CWP-2410-2021	KAPIL DEV SHARMA AND ANR V/S STATE OF HARYANA AND OTHERS KAPIL DEV SHARMA AND ANR V/S STATE OF HARYANA AND OTHERS KAPIL DEV SHARMA AND ANOTHER V/S JAGRAJ DANDI AND ANOTHER RANDHIR SINGH AND ORS V/S STATE OF HARYANA AND OTHERS RAI SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAVI DUTT SHARMA A.G. HARYANA, A.G.HARYANA, B R MAHAJAN, R S BUDHWAR, VINOD BHARDWAJ RAVI DUTT SHARMA , RAVINDER SINGH BUDHWAR RAVI DUTT SHARMA SATBIR MOR , A.G.HARYANA , DEEPAK BALYAN , RAVINDER SINGH BUDHWAR SATBIR MOR
104	CM-16902-CWP-2023 (MISC HRY) IN CWP-14137-2021	M/S HMT LTD. V/S HARYANA VIDYUT PRASARAN NIGAM LTD. AND ORS	VAIBHAV SAHNI ADVOCATE GENERAL HARYANA VAIBHAV SAHNI , PUNEET JINDAL, TEJINDER SINGH , ANAND CHHIBBAR, ATEEVRAJ SANDHU, . ANKUR MITTAL , SHIKHAR SARIN , SHREYA BHAKOO, PANKAJ MULWANI
105	CM-16789-CWP-2023 (MISC HRY) (POR) CM-16790-CWP-2023 IN CWP-16645-2023	M/S MEDITRINA HOSPITAL PVT. LTD. V/S STATE OF HARYANA AND ANOTHER	SANJAY JAIN A.G. HARYANA SANJAY JAIN SANJAY JAIN , VISHAL GARG NARWANA
106	CM-13941-CWP-2023 (MISC PB) (PREPONE) IN CWP-16991-2023	GURSANT SINGH V/S STATE OF PUNJAB AND OTHERS	IMROSE K TIWANA KHAIRA A.G. PUNJAB IMROSE K TIWANA KHAIRA , GURSEWAK SINGH
107	CWP-12744-2023 (MISC HRY) (OTHER)	HARVINDER SINGH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	KARAN BHARDWAJ A G HARYANA, SUNIL KUMAR NEHRA
108	CWP-14889-2023 (MISC PB) (OTHER)	M/S SHIVJOT REALTY V/S PUNJAB STATE POWER CORPORATION LTD.	GAURAV DATTA A G PUNJAB, GAURAV DATTA
109	CWP-16761-2023 (MISC PB) (OTHER)	PARAMJIT SINGH SANDHU V/S STATE OF PUNJAB AND OTHERS	Angraze Singh Dhindsa A.G. PUNJAB
110	CWP-19054-2023 (MISC HRY) (OTHER)	ONKAR SINGH V/S STATE OF HARYANA AND OTHERS	Sandeep Kumar Goyat A.G. HARYANA, NAVMOHIT SINGH
111	CWP-19459-2023 (OTHER)	MUKESH AND ORS V/S STATE OF HARYANA AND OTHERS	NARESH KAUSHIK A.G. HARYANA
112	CWP-19752-2023 (OTHER)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD V/S SHAMSHER SINGH AND ORS	Preet Harinder Singh Pannu Gaurav Goel
113	CWP-20705-2023 (MISC HRY) (OTHER)	NASEEB SINGH V/S STATE OF HARYANA AND OTHERS	RAMESH HOODA A.G. HARYANA, MANAV DHULL, RAMESH HOODA
114	CWP-21342-2023 (OTHER)	KAMALJEET SINGH V/S PUNJAB STATE POWER CORPORATION LIMITED AND ORS	VENEET SHARMA , KASHISH SAHNI
115	CWP-21465-2023 (MISC HRY) (OTHER)	JAIKAM V/S STATE OF HARYANA AND OTHERS	SARFARAJ ANJUM MOR ADVOCATE GENERAL HARYANA, SARFARAJ ANJUM MOR
116	CWP-22133-2023 (OTHER)	PERFECT BUILDWELL PVT. LTD. V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD. AND ANOTHER	GAGANDEEP SINGH A.G. HARYANA
117	CWP-22141-2023 (OTHER)	MAMTA SHARMA AND ANR V/S STATE OF HARYANA AND OTHERS	KANHIYA SONI A.G. HARYANA, PRADEEP, VISHAL SINGH BORWAL
118	CWP-22153-2023 (MISC PB) (OTHER)	GURJINDER SINGH AUJLA @ GURI AUJLA V/S STATE OF PUNJAB AND OTHERS	SIMRAN JIT SINGH A.G. PUNJAB, SATYA PAL JAIN, PRIYANKA SHARMA
119	CWP-22161-2023 (MISC PB) (OTHER)	INDERJIT KAUR V/S STATE OF PUNJAB AND OTHERS	NISHA RANA ADVOCATE GENERAL PUNJAB, CHETAN GUPTA, MITUL RANA, NISHA RANA, R S BEDI
120	CWP-22170-2023 (OTHER)	DINESH KAMAL, ADVOCATE V/S UNION OF INDIA AND ORS.	VISHAL DEEP GOYAL Satya Pal Jain (Sr. Adv.)
121	CWP-22210-2023 (MISC PB) (OTHER)	HARJAP SINGH V/S STATE OF HARYANA AND OTHERS	ANURAG CHOPRA A.G. HARYANA, HIMANI JAMWAL
122	CWP-22219-2023 (OTHER)	SHEIKH SABERA BEGAM V/S STATE OF HARYANA AND OTHERS	RAVINDER MALIK (RAVI) A.G. HARYANA, ABHISHEK BANSAL, AMAN NAIN, GARVIT MITTAL, MAMTA SAINI
123	CWP-22222-2023 (MISC PB) (OTHER)	SARBJIT SINGH V/S STATE OF PUNJAB AND OTHERS	MOHD. YOUSAF A.G. PUNJAB

124	CWP-22223-2023 (MISC HRY) (OTHER)	SADHA RAM @ BHAJNA RAM V/S STATE OF HARYANA AND OTHERS	PARMINDER SINGH SEKHON A.G. HARYANA, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
125	CWP-22224-2023	CHANDIGARH INTERNATIONAL AIRPORT LTD. V/S PUNJAB STATE POWER CORPORATION LTD. AND OTHERS	ISHAAN VASHISHT A.G. PUNJAB
126	CWP-22234-2023 (MISC PB) (OTHER)	MANPREET SINGH V/S RESERVE BANK OF INDIA AND OTHERS	KARAN BHARDWAJ GAURAV GOEL, SHAKTI BHARDWAJ
127	CWP-22248-2023 (MISC UOI) (OTHER)	MANMEET SINGH MONGA AND ANOTHER V/S RESERVE BANK OF INDIA AND OTHERS	VAIBHAV SEHGAL Gaurav Goel, SHIVYA SEHGAL
128	CWP-22259-2023 (MISC PB) (OTHER)	DR. MUNISH KUMAR V/S STATE OF PUNJAB AND OTHERS	VED PARKASH A.G. PUNJAB, DEEPAK

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 67**HON'BLE MR. JUSTICE PANKAJ JAIN****NOTE**

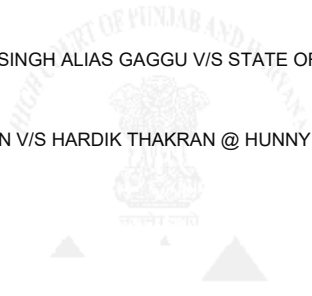
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HIS LORDSHIP SHALL BE HOLDING COURT AT 10:30 A.M.
ALL CONCERNED TO PLEASE NOTE.

101	CRM-M-48935-2023 (AB)	VINOD V/S STATE OF HARYANA	VIKAS BISHNOI GODARA A.G. HARYANA, GAGANDEEP SINGH, RAMANDEEP KAUR SUHAG, TARUN SETH
102	CRM-M-49752-2023 (AB)	LOVEPREET SINGH ALIAS DAADU V/S STATE OF PUNJAB (CA)	INDERJIT SHARMA A.G. PUNJAB, REETIKA SHARMA
103	--	THERE IS NO CASE	
104	CRM-M-49990-2023 (AB)	AVTAR SINGH ALIAS TARI V/S STATE OF PUNJAB (CA)	KARANJEET SINGH BRAR A.G. PUNJAB, RAJAT DOGRA
105	CRM-M-50112-2023 (AB)	NEHA V/S STATE OF PUNJAB	ANTARPREET KAUR A.G. PUNJAB
106	CRM-26446-2023 (RBPB) (INT BAIL) IN CRM-M-56959-2022	GURDEV SINGH V/S STATE OF PUNJAB (SA)	JASHANDEEP SINGH SANDHU A.G. PUNJAB, YASHPAL THAKUR MANPREET GHUMAN , ARSHDEEP KAUR , JASHANDEEP SINGH SANDHU , YASHPAL THAKUR
107	CRM-41853-2023 (RBPB) (CORRECTION) IN CRM-M-60963-2022	MANINDERJIT SINGH V/S STATE OF PUNJAB (CRM IN DECIDED CASE)	UMESH AGGARWAL A.G. PUNJAB, PARIDHI AGGARWAL UMESH AGGARWAL
108	CRM-M-49967-2023 (RBPB)	AMRINDER SINGH V/S STATE OF PUNJAB (CA)	SHAGUNDEEP SINGH BRAR A.G. PUNJAB
109	CRM-M-50022-2023 (RBHRY)	NIRANJAN @ NAINU V/S STATE OF HARYANA (CA)	SEHEJ SANDHAWALIA A.G. HARYANA, TANVIR SINGH ATTARIWALA
110	CRA-S-2816-2023 (NDPS) CRM-41782-2023	HARJINDER SINGH @ RAJU V/S STATE OF PUNJAB	INDERPAL SINGH PARMAR A.G. PUNJAB INDERPAL SINGH PARMAR
111	CRR-1952-2023 (138 NIA) CRM-36630-2023	RAJ SINGH V/S STATE OF PUNJAB AND ANOTHER	S.K. CHAWLA A.G. PUNJAB, G.S. SANDHU, MAYUR KARKRA S.K. CHAWLA
112	CRM-M-37304-2023 (DIR)	JITENDER V/S STATE OF HARYANA AND OTHERS	VIKAS BISHNOI A.G. HARYANA, , VIKAS BISHNOI, VISHESH BISHNOI
113	CRM-M-43653-2023 (DIR)	FARUKH V/S STATE OF HARYANA AND OTHERS	KHALID A.G. HARYANA, KHALID
114	CRM-M-45060-2023 (DIR)	BALJIT SINGH V/S STATE OF PUNJAB AND OTHERS	PETITIONER IN PERSON A.G. PUNJAB
115	CRM-M-46307-2023 (DIR) CRM-38795-2023	UNION BANK OF INDIA V/S STATE OF HARYANA AND OTHERS	AKAANT KUMAR MITTAL A.G. HARYANA, DIVYA SHARMA AKAANT KUMAR MITTAL
116	CRWP-9187-2023 ((PROT))	PINKI KUMARI AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	NAVEEN SHARMA A.G. PUNJAB
117	CRWP-9818-2023 ((HABCOR))	AMIT V/S STATE OF HARYANA AND OTHERS	DIWAN S. ADLAKHA
118	CRM-M-16532-2023 (QP) WITH CRM-38507-2023 WITH CRM-M-43931-2023	NAND RAM SHARMA AND ANR V/S STATE OF HARYANA AND ANOTHER NAND RAM SHARMA AND ANR V/S STATE OF HARYANA AND ANOTHER KAUSHALIYA DEVI AND ANR. V/S STATE OF HARYANA	AJAY SINGH GHANGAS A.G. HARYANA, AJAY SINGH GHANGAS AJAY SINGH GHANGAS KAMAL CHAUDHARY , KAMAL CHAUDHARY
119	CRM-M-23457-2023 (QP)	RAJIV V/S STATE OF HARYANA AND ANOTHER	VIVEK GOYAL A.G. HARYANA
120	CRM-M-39260-2023 (QP)	BIHARI LAL AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	H.P.S.ISHAR A.G. PUNJAB, DHEERAJ K SHARMA, H.P.S.ISHAR
121	CRM-M-43929-2023 (QP) WITH CRM-M-45472-2023	GURMEET SINGH V/S HARMAIL SINGH AND ANR SURINDER KAUR AND OTHERS V/S HARMAIL SINGH AND ANOTHER (B.O 05.09.2023)	SANDEEP K. SHARMA , RITU JOSHI SHARMA, SAURABH SAVARA SURJIT SINGH SWAICH
122	CRM-M-44309-2023 (QP COMGEN)	GURPREET SINGH V/S STATE OF HARYANA AND ANOTHER	NAVEEN KUMAR A.G. HARYANA
123	CRM-M-49756-2023 (QP)	VIKAS SHARMA V/S STATE OF PUNJAB AND ANOTHER	SUVIR SIDHU A.G. PUNJAB, ASHUTOSH GUPTA
124	CRM-M-50009-2023 (QP)	AJAY KUMAR V/S STATE OF PUNJAB AND ANOTHER	AMARDEEP SINGH GILL A.G. PUNJAB
125	CRM-39678-2023 (CAW) (OTHER) IN CRM-M-42077-2023	SURJEET KUMAR V/S STATE OF PUNJAB AND OTHERS	SATINDER PAL SINGH DHALIWAL A.G. PUNJAB, SATINDER PAL SINGH DHALIWAL SATINDER PAL SINGH DHALIWAL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 53**HON'BLE MR. JUSTICE JASJIT SINGH BEDI**

101	CRM-M-61169-2022 (AB) WITH CRM-9371-2023	HARJEET SINGH @ HAPPY V/S STATE OF PUNJAB HARJEET SINGH @ HAPPY V/S STATE OF PUNJAB	SUMIT DUA A.G. PUNJAB, Sumit Dua, VISHAL DEEP GOYAL Sumit Dua , Sumit Dua
102	CRM-41753-2023 (AB) (POR) IN CRM-M-41134-2023	SAVITA DAHIYA V/S STATE OF HARYANA	SANDEEP SINGH SANGWAN A.G. HARYANA SANDEEP SINGH SANGWAN , ASEEM AGGARWAL
103	CRM-40396-2023 (AB) (OTHER) IN CRM-M-46926-2023	GAURAV ARORA V/S STATE OF HARYANA	AJAVIR SINGH A.G. HARYANA AJAVIR SINGH , AJAVIR SINGH , SHAZIA K SINGH
104	CRM-M-36703-2023 (AB) CRM-33983-2023 WITH CRM-41809-2023	ZIA-UL-HAQ ALIAS JIYAUHQ V/S STATE OF HARYANA ZIA-UL-HAQ ALIAS JIYAUHQ V/S STATE OF HARYANA (SA)	SARFARAJ ANJUM MOR A.G. HARYANA, MANISHA MASHAAL SARFARAJ ANJUM MOR SARFARAJ ANJUM MOR
105	CRM-M-48845-2023 (AB)	KARMVEER V/S STATE OF HARYANA	SANDEEP KUMAR YADAV A.G. HARYANA, SANGEETA YADAV
106	CRM-M-48937-2023 (AB)	PARAMJIT KAUR @ PAMMI KAUR V/S STATE OF PUNJAB (SA)	BHUPINDER KAUR A.G. PUNJAB
107	CRM-37785-2023 (RBHRY) (RESTORATION) IN CRM-M-28632-2023	RAVI V/S STATE OF HARYANA (CRM IN DECIDED CASE)	VARUN SHARMA A.G. HARYANA, SANJEEV KUMAR PANWAR, VARUN SHARMA VARUN SHARMA , ASHIK ALI , RAVI MALIK , SANJEEV KUMAR PANWAR , VARUN SHARMA
108	CRM-41891-2023 (SC/ST ACT AB) (POR) CRM-41893-2023 IN CRA-S-2036-2023	NIRBHAI SINGH AND OTHERS V/S STATE OF PUNJAB	AMAR JEET A.G. PUNJAB AMAR JEET SHILESH GUPTA , GAURAV DHIR , RAJVINDER SINGH BAINS , S S SIDHU , Shilesh Gupta
109	CRA-S-2812-2023 (NDPS) CRM-41724-2023 CRM-41725-2023	RAVISH SANGWAN ALIAS AASHU V/S STATE OF HARYANA	KAPIL AGGARWAL A.G. HARYANA, R.K. AGNIHOTRI KAPIL AGGARWAL KAPIL AGGARWAL
110	CRM-M-47128-2023 (DIR)	RAJWINDER KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SYLVESTER STEPHEN A.G. PUNJAB
111	CRM-M-47148-2023 (DIR)	TEJBIR SINGH V/S STATE OF HARYANA AND OTHERS	SIDDARTH A.G. HARYANA, VIJAY LAKSHMI
112	CRWP-9786-2023 ((PROT))	SUKHPREET KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	GURVINDER SINGH AULAKH A.G. PUNJAB
113	CRWP-9801-2023 ((PROT))	SHWETA GAUR AND ANOTHER V/S STATE OF HARYANA AND OTHERS	LUPIL GUPTA A.G. HARYANA
114	CRM-39949-2023 (QP PROSTAY) (POR) IN CRM-M-29384-2013	DAYAL SINGH V/S STATE OF PUNJAB AND ANOTHER	ARNAV SOOD , ABHISHEK THAKUR ARNAV SOOD , A.G.PUNJAB, AMIT GUPTA , AMIT GUPTA , GAGANDEEP KAUR , GAGANDEEP S. CHHINA , JASMEET SINGH GHUMMAN , KANWALJIT SINGH, NEHA ANAND MAHAJAN , M.S. BEDI, SIDHANT MEHRA , MAHABIR SINGH, MONICA BAHL , MANBIR SINGH, N.K. WADHERA , VIKAS BAHL, AKRITEE , VIPIN MAHAJAN
115	CRM-19450-2023 (QP) (DIRECTION) IN CRM-M-35908-2018	DHARSHAN SINGH V/S SHAM LAL AND ORS	SANDEEP VERMA SANDEEP VERMA
116	CRM-27850-2023 (QP) (POR) IN CRM-M-48394-2022	JAI SINGH BENIWAL V/S STATE OF HARYANA AND ANOTHER	NEHA LAKHANPAL A.G. HARYANA RAJNISH GUPTA
117	CRM-M-48405-2023 (QP)	MADAN LAL JAIN V/S STATE OF HARYANA AND ANOTHER	NAVEEN KUMAR JAGLAN A.G. HARYANA
118	CRM-M-49848-2023 (QP) CRM-41690-2023	METRO ORTEM LTD. AND ANR V/S STATE OF HARYANA AND ANOTHER	ASHWANI TALWAR A.G. HARYANA ASHWANI TALWAR
119	CRM-M-49929-2023 (QP COMGEN)	DHARAMVIR V/S STATE OF HARYANA AND ANOTHER	GAUTAM KAILE A.G. HARYANA, ASHWANI KUMAR ANTIL
120	CRM-M-49947-2023 (QP)	BALJINDER SHARMA ALIAS LUCKY V/S STATE OF PUNJAB AND ANOTHER	SHUBHAM THAKUR A.G. PUNJAB
121	CRM-M-49956-2023 (QP)	PALWINDER SINGH @ KALU ALIAS PARWINDER SINGH V/S STATE OF PUNJAB	VENEET SHARMA A.G. PUNJAB
122	CRM-M-50000-2023 (QP)	HARDEEP SINGH @ NODHA V/S STATE OF PUNJAB AND OTHERS	SHADAB AHMAD A.G. PUNJAB, BACHANPREET SINGH, SHADAB AHMAD
123	CRM-M-50015-2023 (QP COMGEN)	JASPAL SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	RAHI MEHRA A.G. PUNJAB

124	CRM-M-50024-2023 (QP)	GAGANDEEP SINGH ALIAS GAGGU V/S STATE OF PUNJAB	SANDEEP KUMAR A.G. PUNJAB, SAHIL NAIN
125	CRM-M-22309-2023 (CAW)	RAVI THAKRAN V/S HARDIK THAKRAN @ HUNNY THAKRAN	NEERAJ SAINI , MEENU SHARMA



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 66**HON'BLE MS. JUSTICE NIDHI GUPTA**

101	CRM-38198-2023 (ABCAW) (OTHER) IN CRM-M-30490-2023	SATNAM SINGH V/S STATE OF PUNJAB AND ANOTHER	PRATEEK SODHI A.G. PUNJAB, GAGANDEEP JAMMU PRATEEK SODHI , PRATEEK SODHI , RITURAJ SINGH
102	CRM-M-48546-2023 (ABCAW) CRM-40605-2023	PUPJEET SINGH V/S STATE OF PUNJAB (CA)	HITESH VERMA A.G. PUNJAB, AMARINDER KAUR, Hitesh Verma Hitesh Verma
103	CRM-M-49950-2023 (ABCAW)	ARJUN P KUMAR V/S STATE OF PUNJAB	SHASHI KUMAR RATTAN A.G. PUNJAB, VISHAL RATTAN
104	CRM-M-49972-2023 (ABCAW)	SHINDA AND ANOTHER V/S STATE OF PUNJAB AND OTHERS (CA)	SANJEEV K. VIRK A.G. PUNJAB, NAVRAJ SINGH
105	CRM-M-49982-2023 (ABCAW)	SHIV KUMAR V/S STATE OF PUNJAB AND ANOTHER	AMANDEEP KAUR A.G. PUNJAB, SANDEEP GAHLAWAT
106	CRR(F)-1092-2022 (CAW)	SANJAY KUMAR V/S LEENA AND OTHERS	ASHISH YADAV
107	CRM-40987-2023 (CAW) (OTHER) IN CRR(F)-310-2023	JITENDER SEHGAL V/S SMT. PARVEEN	VIRENDER SINGH PUNIA VIRENDER SINGH PUNIA
108	CRM-38987-2023 (CAW) (DELAY(F)) CRM-38985-2023 & O&M CRR(F)-1341-2023	KARAN AHUJA V/S KONIKA	PINKI MEHLA PINKI MEHLA PINKI MEHLA , AMIT KAUSHIK
109	CRM-M-48839-2023 (CAW)	REKHA TALWAR V/S VINAY KUMAR TALWAR	AJAVIR SINGH , SHAZIA K SINGH
110	CRWP-9682-2023 (CAW)	AXXXX AND ANOTHER V/S STATE OF HARYANA AND OTHERS	ROSI A.G. HARYANA
111	CRWP-9792-2023 (CAW)	JASVIR SINGH V/S STATE OF PUNJAB AND OTHERS	RAKESH KUMAR A.G. PUNJAB, AMAN KUMAR, TUSHAR SHARMA
112	CRM-39874-2023 (QPCAW) (PREPONE) CRM-40919-2023 IN CRM-M-23742-2018	SANGEETA AND ORS. V/S STATE OF PUNJAB	RISHU MAHAJAN RISHU MAHAJAN RISHU MAHAJAN , RISHU MAHAJAN
113	CRM-3866-2023 (QPCAW) (POR) IN CRM-M-2455-2023	DAYA SHANKAR V/S STATE OF HARYANA AND ANOTHER	VAIBHAV NARANG A.G. HARYANA VAIBHAV NARANG
114	CRM-40139-2023 (QP CAW COM) (OTHER) IN CRM-M-21132-2023 WITH CRM-40193-2023 IN CRM-M-21587-2023	KULWANT KAUR AND ORS. V/S STATE OF PUNJAB AND ANOTHER GURPREET SINGH AND ANR. V/S STATE OF PUNJAB AND ANOTHER	VISHAL MUNJAL A.G. PUNJAB VISHAL MUNJAL VISHAL MUNJAL VISHAL MUNJAL
115	CRM-38245-2023 (QPCAW) (PREPONE) CRM-38246-2023 IN CRM-M-34038-2023	MINKLE SINGH V/S STATE OF HARYANA AND ANOTHER	MOHINDER SINGH KATHURIA A.G. HARYANA Mohinder Singh Kathuria MOHINDER SINGH KATHURIA , ANIL KUMAR MALIK, JANNAT DUHAN FOR RESP.NO.2
116	CRM-40147-2023 (QP CAW COM) (PREPONE) CRM-40148-2023 IN CRM-M-39346-2023	RISHI SOOD AND OTHERS V/S STATE OF HARYANA AND ANOTHER	YUGANK GOYAL A.G. HARYANA YUGANK GOYAL ATUL YADAV , YUGANK GOYAL
117	CRM-M-39641-2023 (QP CAW COM)	SOURAV JAIN V/S STATE OF HARYANA AND ANOTHER	POOJA JAGLAN A.G. HARYANA, ROHIT KUMAR, SHIVANI JAGLAN
118	CRM-M-43676-2023 (QPCAW)	RAKESH YADAV V/S STATE OF HARYANA AND ANOTHER	SANDEEP BHARDWAJ A.G. HARYANA
119	CRM-M-46566-2023 (QP CAW COM)	BALVINDER SINGH AND ORS. V/S STATE OF PUNJAB AND ANOTHER	AMIT PURI A.G. PUNJAB
120	CRM-M-48503-2023 (QP CAW COM)	RAHUL SHARMA V/S STATE OF HARYANA AND ANOTHER	GANESH KUMAR SHARMA A.G. HARYANA
121	CRM-M-49766-2023 (QP CAW COM)	AMIT RAJBHAR V/S STATE OF HARYANA AND ANOTHER	VINEET CHAUDHARY A.G. HARYANA, RAKESH KUMAR MISHRA, TUSHAR SINHA
122	CRM-M-49874-2023 (QPCAW)	KULWINDER KAUR V/S STATE OF PUNJAB AND ANOTHER	DINESH NAGAR A.G. PUNJAB, ASHISH NAGAR
123	CRM-M-49912-2023 (QPCAW)	RANJIT KAUR AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	KEWAL SINGH A.G. PUNJAB
124	CRM-M-50019-2023 (QP CAW COM)	ABHINAV AGGARWAL V/S STATE OF PUNJAB AND ANOTHER	RISHABH SINGLA A.G. PUNJAB
125	CRM-41577-2023 (QPCAW) (OTHER)	AMIT KUMAR V/S STATE OF HARYANA AND ANOTHER	RAJESH DUHAN A.G. HARYANA, GURMEET KAUR



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 18**HON'BLE MR. JUSTICE SANJAY VASHISTH**

NOTE

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ALL THE CONCERNED MAY PLEASE NOTE:

1. IN CASES, WHICH ARE PENDING FOR ABOUT 30 YEARS OR MORE, AND SHOWN IN THE ORDINARY MOTION LIST FOR DISPOSAL, NO ADJOURNMENT SHALL BE GRANTED.
2. CASES SHALL BE TAKEN UP FOR HEARING IN THE FOLLOWING SERIATIM:
 - I. MAIN CASE TO BE TAKEN UP WITH CMS, IF CM IS LISTED IN URGENT;
 - II. CASES SHOWN IN URGENT MOTION LIST;
 - III. PASSOVER CASES OF URGENT MOTION LIST;
 - IV. CRIMINAL CASES, IF ANY;
 - V. CASES SHOWN IN ORDINARY MOTION LIST;
 - (A) FAO (MACT APPEALS)
 - (B) CIVIL REVISIONS
 - (C) IN-COMPLETE CASES
 - (D) REGULAR SECOND APPEALS
 - (E) REGULAR CASES
3. COUNSEL EMPANELLED BY RESPECTIVE INSURANCE COMPANIES, FOR PLEADING/DEFENDING CASES FILED AGAINST THE AWARDS PASSED UNDER THE MOTOR VEHICLE ACT, 1988, ARE REQUESTED TO GIVE THERE DETAILS, TO THE BENCH SECRETARY, SO THAT PROCEEDINGS MAY NOT GET DELAYED FOR WANT OF SERVICE OF THE INSURANCE COMPANIES.

101	FAO-225-1991 (MMACT(OD))	JAG RAM AND ORS V/S MAM CHAND AND ANR (BOHCJ DT.31.07.2023)	D. D. BANSAL AND SUBHAS GOYAL , ASHOK AGGARWAL, SR.ADV., LOKESH GOEL, D.D. BANSAL, R.K. JAIN, SUMEET KUMAR, SUNIL GAUR, R.K.JAIN
102	RSA-784-2016 CM-2133-C-2016 CM-2134-C-2016	MEENAKSHI AND ANR V/S KESARI	AJAY SINGH GHANGAS , C.L.SINGHAL, SUNIL TYAGI, SUNNY TYAGI, VISHAL YADAV AJAY SINGH GHANGAS AJAY SINGH GHANGAS
103	CM-10936-C-2023 (LR) IN RSA-379-2017	SURENDER KUMAR JAIN V/S KISHORI LAL AND OTHERS	DR. PARVEEN HANS ABHIMANYU BATRA DR. PARVEEN HANS , ABHIMANYU BATRA , MADAN BHANDARI, PARVEEN HANS , , MANPREET KAUR , S.K. MAHAJAN
104	RSA-699-2017 CM-1496-C-2017 CM-1497-C-2017 WITH CM-9699-C-2019	BIMLA DEVI V/S CHAMELI DEVI & ORS BIMLA DEVI V/S CHAMELI DEVI & ORS	RAM DARSHAN YADAV , AJIT KUMAR SHARMA, PUSHPINDER KAUR RAM DARSHAN YADAV RAM DARSHAN YADAV RAM DARSHAN YADAV
105	CM-9360-C-2018 (DELAY(F)) CM-9361-C-2018 & O&M RSA-3570-2018	GURCHARAN SINGH V/S JASVIR RAM AND ANR	SARJU PURI , ABHINAV GUPTA, SARJU PURI, ABHINAV SINGH SARJU PURI SARJU PURI , ABHINAV SINGH , JAGATPAL SINGH BANWAIT
106	RSA-1262-2018 CM-3145-C-2018	JOTTAN SINGH & ANR V/S GURDEV SINGH THRU HIS LRS.	PARVINDER SINGH , BALJINDER SINGH , MUNISH KHANAGWAL, PARVINDER SINGH PARVINDER SINGH
107	RSA-2199-2018	GULAB SINGH AND ANOTHER V/S SATNAM SINGH	C.B.GOEL , RAJINDER GOEL
108	RSA-3621-2018 CM-9423-C-2018 CM-9424-C-2018	MOHINI PAL KAUR V/S RAJINDER SINGH AND ANR	SANJIV GUPTA , GAURAV SINGLA, SANJIV GUPTA, VAIBHAV SHARMA SANJIV GUPTA SANJIV GUPTA
109	RSA-4067-2018 CM-10740-C-2018 CM-10741-C-2018	NAGDA V/S SUBHASHINI	BHUPENDER SINGH , RAMANDEEP KAUR BHUPENDER SINGH BHUPENDER SINGH
110	RSA-5042-2018 CM-13749-C-2018	SUBHASH V/S SATBIR SINGH	PANKAJ JAIN , PANKAJ JAIN, SUMEET JAIN PANKAJ JAIN
111	RSA-5692-2018 CM-15657-C-2018	AJAY VEER V/S SARITA DEVI AND ANR	SANJIV GUPTA , VAIBHAV SHARMA SANJIV GUPTA
112	CM-736-C-2019 (OTHER) CM-737-C-2019 & O&M RSA-342-2019	AMANDEEP SINGH V/S GURVINDER KAUR AND ORS	GURSIMRAN SINGH JOSSAN , A.S. MANN, GURSIMRAN SINGH JOSSAN, GAGAN BAJAJ, SWATI NAIN GURSIMRAN SINGH JOSSAN GURSIMRAN SINGH JOSSAN , A.S. MANN , GURSIMRAN SINGH JOSSAN, GAGAN BAJAJ , , SWATI NAIN,
113	CM-1628-C-2019 (149-CPC) CM-1627-C-2019 CM-1629-C-2019 WITH CM-10572-C-2023 & O&M RSA-709-2019	FOOD CORPORATION OF INDIA V/S R.P SHARMA FOOD CORPORATION OF INDIA V/S R.P SHARMA	KRISHAN KUMAR GUPTA , UMA GUPTA KRISHAN KUMAR GUPTA KRISHAN KUMAR GUPTA KRISHAN KUMAR GUPTA KRISHAN KUMAR GUPTA , UMA GUPTA
114	RSA-272-2019 CM-600-C-2019	OM PARKASH V/S KAPOOR SINGH AND ORS	VIVEK KHATRI , ASHISH, VIVEK KHATRI VIVEK KHATRI
115	RSA-2119-2019 CM-5750-C-2019	BALRAJ UPPAL AND ANR V/S RAMA UPPAL AND ORS	ONKAR RAI , B.R.RANA ONKAR RAI

116	RSA-2826-2019 CM-7857-C-2019 CM-7859-C-2019 CM-7864-C-2019	RAJNISH KUMAR AND ANR V/S TIRATH RAM THROUGH LRS AND ANR.	SUNIL AGNIHOTRI , , VIJAY KUMAR SUNIL AGNIHOTRI SUNIL AGNIHOTRI SUNIL AGNIHOTRI
117	RSA-2999-2019 CM-8139-C-2019	NAVTEJ SINGH SANGHERA AND ANR V/S SUKHBIR SINGH	BALBIR SINGH JASWAL , REENA BALBIR SINGH JASWAL
118	RSA-3348-2019 CM-9005-C-2019	KARNAIL KAUR AND ORS. V/S SURINDER SINGH ALIAS SINDER SINGH	RAMAN GOKLANEY , RAHUL ARORA RAMAN GOKLANEY
119	RSA-5043-2019	DR. AMBEDKAR MISSION SANSTHA V/S PIRAN PAL SINGH THROUGH LRS AND ORS.	DEEPKARAN DALAL A.G. HARYANA, DEEPKARAN DALAL, HARMANJIT SINGH JUGAIT, LALIT SHARMA, YOGENDER RANA
120	CM-18138-CII-2023 (SRIRAM(ED)) (IMPLEAD) IN FAO-2241-2020	OM PARKASH V/S SADDIK AND ORS	BALJEET BENIWAL BALJEET BENIWAL
121	RSA-368-2020	SURINDER KUMAR (DECEASED) THROUGH LRS AND OTHERS V/S MANINDER KAUR	N.S. SODHI , N.S. SODHI, NAVEEN K. MEHRA
122	CR-6173-2022 (IO)	RAJ RANI V/S RAJWANT KUMARI AND ORS	BHAVESH AGGARWAL , VIKASDEEP SINGH
123	CM-10526-C-2023 (DELAY(F)) CM-10527-C-2023 & O&M RSA-2965-2023	ROOPWATI AND ANOTHER V/S SOHAN LAL SINCE DECEASED THROUGH HIS LRS SHIV RAM AND FATEH SINGH AND OTHERS	DEEPKARAN DALAL DENESH GOYAL DEEPKARAN DALAL DEEPKARAN DALAL , AMANDEEP SINGH SINGHMAR , LALIT SHARMA , YOGINDER SINGH RANA
124	CM-16817-CII-2023 (RENT PB) (PREPONE) CM-16818-CII-2023 IN CR-4779-2023	TAJINDER SINGH V/S SURJIT SINGH	SHUBHAM GOYAL SHUBHAM GOYAL SHUBHAM GOYAL , SHUBHAM GOYAL
125	CM-17984-CII-2023 ((RENT)) (PREPONE) CM-17985-CII-2023 IN CR-5143-2023	ANIL GUPTA V/S ANIL KUMAR GUPTA AND ORS	MANPREET SINGH LONGIA MANPREET SINGH LONGIA MANPREET SINGH LONGIA , MANPREET SINGH LONGIA
126	CM-18158-CII-2023 (TATA AIG) (DELAY(F)) CM-18160-CII-2023 CM-18161-CII-2023 & O&M FAO-5325-2023	TATA AIG GEN. INSURANCE CO. LTD. V/S BILAL RAUF AND OTHERS (DEATH CASE)	PUNIT JAIN PUNIT JAIN PUNIT JAIN PUNIT JAIN
127	CR-5213-2023 (G&W)	MANISH KUMAR V/S ANITA	MOHIT RATHEE , MOHIT RATHEE, NITU KUMARI
128	CR-5835-2023 (IO) CM-18385-CII-2023	PANDIT SANTOSH KUMAR MISRA V/S LAXMI PRASHAD AND ANOTHER	DEEPAK ARORA I DEEPAK ARORA I
129	CR-5837-2023 (ORD 39 HRY) CM-18378-CII-2023	UJJAGAR CONSTRUCTION PVT. LTD. V/S NAYATI HEALTHCARE AND RESEARCH NCR PVT. LTD. AND OTHERS	GAGANDEEP SINGH ASHISH RAWAL, DINESH ARORA, YASH PAL SHARMA GAGANDEEP SINGH
130	CR-5847-2023 (IO) (:)	HARENDER @ HARINDER SAINI V/S SAROJ SAINI AND OTHERS	SHIVAM MALIK , SUMIT SANGWAN
131	FAO-5406-2023 (ROYSU) CM-18351-CII-2023	ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. V/S SEEMA AND OTHERS (DEATH CASE)	D K PRAJAPATI D K PRAJAPATI
132	RSA-489-2023 CM-1843-C-2023 CM-1844-C-2023	SIRI PAL (NOW DECEASED) THROUGH HIS LRS V/S SUNIL KUMAR	VIVEK SINGLA , J.S. LALLI, URVASHI SINGH VIVEK SINGLA VIVEK SINGLA
133	RSA-3113-2023 CM-11096-C-2023	JEEWAN LAL V/S MOHAN	JOHAN KUMAR , AKSHIT JOHAN KUMAR
134	RSA-3114-2023 CM-11100-C-2023 CM-11101-C-2023	RAM NIWAS V/S RAVINDER SINGH AND ANOTHER	PARAMVEER SINGH , VIJAYVEER SINGH PARAMVEER SINGH PARAMVEER SINGH

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 13**HON'BLE MR. JUSTICE TRIBHUVAN DAHIYA**

NOTE

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 INCOMPLETE CASES SHALL BE TAKEN UP AT 2:00 PM.
 ALL CONCERNED TO PLEASE NOTE.

101	CM-1881-CWP-2023 (SER HRY SR EDU DEPT) (ACTUAL DATE)	JASBIR SINGH AND ORS. V/S STATE OF HARYANA AND ORS.	KANNAN MALIK A.G. HARYANA
	IN CWP-12379-2009		ANU CHATRATH KAPUR , AG HARYANA, RAKESH SOBTI , D.S. PATWALIA (SR. ADV.) , HARMANPREET KAUR, RAJ KUMAR , RAKESH SOBTI , SEHAR SANDHU
		(MAIN REGULAR AT SR.NO.803)	
102	CM-12574-CWP-2013 (SER HRY SR EDU DEPT)	JAGATPAL V/S STATE OF HARYANA AND ORS	NAVEEN DARYAL,AGHY.
	IN CWP-18483-2010		NAVEEN DARYAL , NAVEEN DARYAL
103	CWP-26381-2018 (SER HRY SEC)	SUKHVIR SINGH V/S STATE OF HARYANA AND ANR	ANISH BATRA
104	CM-16408-CWP-2023 (SCOSB HRY EDU) (STAY)	HARDEEP LAL JOSHI AND OTHERS V/S KURUKSHETRA UNIVERSITY KURUKSHETRA THROUGH ITS REGISTRAR	KULWANT SINGH BOPARAI PRATEEK MAHAJAN
	IN CWP-6154-2020		ANURAG GOYAL , ANURAG GOYAL , PRATEEK MAHAJAN
105	CM-16654-CWP-2023 (SER HRY SEC) (DIRECTION)	BALBIR SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	SURENDER DHULL ADVOCATE GENERAL HARYANA, VIJAY PAL
	IN CWP-11260-2020		ANIL KUMAR SHARMA , Manoj Kumar Sharma , SANJAY KAUSHAL, SR.ADVOCATE, , SURINDER DHULL, SAROJ MALAKAR, SHRUTI JAIN , VIJAY PAL
106	CM-16548-CWP-2023 (SCOSB HRY EDU) (PREPONE)	ANJU ANEJA V/S CHAUDHARY CHARAN SINGH HARYANA AGRICULTURAL UNIVERSITY, HISAR AND ANOTHER	ARAV GUPTA B.S. WALIA
	IN CWP-12423-2020		ARAV GUPTA , BHUPINDER SINGH WALIA,
107	CM-16248-CWP-2023 (SCOSB HRY EDU) (IMPLEAD)	REKHA AND ANOTHER V/S CHAUDHARY BANSI LAL UNIVERSITY BHIWANI	SARTHAK GUPTA HARMANJOT SINGH GILL, S.S. MALIK
	CM-16249-CWP-2023 CM-16250-CWP-2023 IN CWP-9601-2022		SARTHAK GUPTA SARTHAK GUPTA SAMRAT MALIK , HARMANJOT SINGH GILL , NAMAN JAIN
108	CM-14954-CWP-2023 (SER HRY SR EDU DEPT) (POR)	ARVINDER PAL SINGH BATRA V/S STATE OF HARYANA AND ANOTHER	ADVOCATE GENERAL HARYANA A.G. HARYANA
	IN CWP-13770-2022		YESH PAUL MALIK
109	CWP-10950-2023 (SER HRY-TECH NONTECH) (OTHER)	TRIPTA MALIK V/S STATE OF HARYANA AND OTHERS	S.K. MALIK A.G. HARYANA
110	CWP-11051-2023 (SER HRY SR EDU DEPT) (OTHER)	TILAK RAJ AND OTHERS V/S STATE OF HARYANA AND OTHERS	VIKRAM SHEORAN A.G. HARYANA, VIKRAM SHEORAN
111	CWP-14338-2023 (SER HRY SR EDU DEPT) (OTHER)	ASHOK KUMAR AND ORS. V/S STATE OF HARYANA AND OTHERS	RAJESH HOODA A G HARYANA, GOVIND TANWAR, KANWAL GOYAL, HARISH NAIN
	WITH CM-14341-CWP-2023	ASHOK KUMAR AND ORS. V/S STATE OF HARYANA AND OTHERS	RAJESH HOODA
	CM-14342-CWP-2023		RAJESH HOODA
	WITH CM-15282-CWP-2023	ASHOK KUMAR AND ORS. V/S STATE OF HARYANA AND OTHERS	Gaurav Rana
112	CWP-14408-2023 (SER HRY-TECH NONTECH) (OTHER)	SURENDER V/S STATE OF HARYANA AND OTHERS	SHAILENDER SINGH GILL A.G. HARYANA, SHAILENDER SINGH GILL
113	CWP-18837-2023 (SER HRY-TECH NONTECH) (OTHER)	VIJAY KUMAR V/S STATE OF HARYANA AND ANOTHER	ARYAVART CHAUDHARY A.G. HARYANA, ARYAVART CHAUDHARY
114	CWP-19549-2023 (EDU DEPT HRY PRIMARY) (OTHER)	NARENDER SINGH V/S STATE OF HARYANA AND OTHERS	S.K. MALIK ADVOCATE GENERAL HARYANA
115	CWP-20726-2023 (SER HRY SEC) (OTHER)	RAMBIR AND OTHERS V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR SHARMA A.G. HARYANA, NISHANT SHARMA
116	CWP-20746-2023 (SER HRY SR EDU DEPT) (OTHER)	ANUBHUTI BHARDWAJ V/S STATE OF HARYANA AND OTHERS	Nipun Vashist A G HARYANA, Nipun Vashist
	WITH CM-16198-CWP-2023	ANUBHUTI BHARDWAJ V/S STATE OF HARYANA AND OTHERS	NIPUN VASHIST
117	CWP-20759-2023 (SEN SR SEC DEPT HRY) (OTHER)	SURENDER KUMAR ARYA V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR SHARMA A.G. HARYANA, NISHANT SHARMA
118	CWP-20784-2023 (SENG-HY) (OTHER)	BALDEV SINGH V/S STATE OF HARYANA AND OTHERS	PARUNJEET SINGH ADVOCATE GENERAL HARYANA
119	CWP-20785-2023 (SENG-HY) (OTHER)	PAWAN V/S HARYANA STAFF SELECTION COMMISSION AND OTHERS	BHUPINDER MALIK A.G. HARYANA

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120	CWP-21472-2023 (SER HRY SR EDU DEPT) (OTHER)	PAWAN KUMAR V/S STATE OF HARYANA AND OTHERS	GOVIND CHAUHAN A.G. HARYANA
121	CWP-21536-2023 (SCOSB HRY EDU) (OTHER)	VINOD KUMAR V/S CHAUDHARY CHARAN SINGH HARYANA AGRICULTURE UNIVERSITY HISAR AND OTHERS	KSHITIJ SHARMA
122	CWP-21757-2023 (EDU DEPT HRY PRIMARY) (OTHER)	SANJAY KUMAR V/S STATE OF HARYANA AND OTHERS	SANCHIT PUNIA A.G. HARYANA
123	CWP-22139-2023 (SCOSB HRY EDU) (OTHER)	AJAY KUMAR V/S KURUKSHETRA UNIVERSITY, KURUKSHETRA AND OTHERS	RAJESH HOODA
124	CWP-22167-2023 (SER HRY SR EDU DEPT) (OTHER)	IRA ROHILA AND OTHERS V/S STATE OF HARYANA AND OTHERS	R.S. SANGWAN A G HARYANA, MONIKA SANGWAN
125	CWP-22198-2023 (SER HRY SR EDU DEPT) (OTHER)	ASHA DAHIYA AND ANR V/S STATE OF HARYANA AND OTHERS	DHARMENDER SINGH RAWAT A.G. HARYANA
126	CWP-22212-2023 (OTHER)	GURCHARAN SINGH V/S STATE OF PUNJAB AND OTHERS	M.K.DOGRA A.G. PUNJAB, ANKUSH SHARMA
127*	CM-16911-CWP-2023 (SCOSB HRY) (OTHER) IN CWP-18887-2018	PAWAN KUMAR V/S STATE OF HARYANA AND OTHERS	JITENDER S. CHAHAL JITENDER S. CHAHAL , JITENDER S. CHAHAL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 26**

HON'BLE MR. JUSTICE NAMIT KUMAR

NOTE

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1. IT IS FOR INFORMATION OF ALL CONCERNED THAT AFTER THE URGENT MATTERS ARE OVER, CASES LISTED IN ORDINARY MOTION CAUSE LIST SHALL BE TAKEN UP IN THE FOLLOWING SERIATIM :-
CRIMINAL MATTERS, IF ANY,; CIVIL REVISIONS (IO & OTHERS); CIVIL REVISIONS (RENT); CASES FALL IN OLD CATEGORY I.E.OF UPTO YEAR 1992;FAO'S AND RSA'S.
2. SERIAL NUMBERS OF THE CASES WILL BE DISPLAYED ON THE NOTICE BOARD OF THE COURT IN THE MORNING AT 9.30 A.M.
3. ANY APPLICATION(S) LISTED IN URGENT LIST WILL BE TAKEN UP WITH THE MAIN CASE(S) LISTED IN ORDINARY MOTION CAUSE LIST.

For Pronouncement on 04/10/2023

1.	CR-5457-2019	KESAR DASS <u>V/S</u> STATE OF PUNJAB AND ANOTHER	
101	CRM-41366-2023 (RBHRY) (POR) IN CRM-M-35162-2023	BALVINDER SINGH V/S STATE OF HARYANA (SA)	ANSHUL MANGLA A.G. HARYANA, CHETNA GOYAL ANSHUL MANGLA , CHETNA GOYAL , JASLEEN KAUR , NAMIT KHURANA
102	CM-724-C-2020 (DELAY(F)) CM-725-C-2020 CM-726-C-2020 IN RSA-357-1993	CHAMAILI DEVI V/S GIAN KAUR AND ORS	KRISHAN KUMAR THAKUR , KOMAL THAKUR, OM PARKASH INDAL KRISHAN KUMAR THAKUR , OM PARKASH INDAL KRISHAN KUMAR THAKUR AMARJIT SINGH AHLUWALIA
103	CM-18292-CII-2023 (OI (EG)) (E/H) IN FAO-514-2003	GEETA DEVI & ORS. V/S MOHINDER SINGH & ORS.	R S MAMLI RAM AVTAR SURINDER KAUR MAMLI , DD GUPTA , R S MAMLI , S.P. ARORA
104	CM-2013-C-2023 (RECALLING) IN RSA-4356-2004	DARSHAN KAUR V/S RANJIT SINGH	S S GREWAL K S BOPARAI, ARCHANA VASHISHT, K.S. BOPARAI, RAJAT SAINI, KAPIL MOHAN SINGLA KS BOPARAI
105	CM-9972-C-2023 (IMPLEAD) WITH CM-10302-C-2023 CM-10304-C-2023 IN RSA-1824-2013	RAJ KUMAR @ RAJINDER KUMAR KAKRIA V/S NARINDER SINGH WALIA RAJ KUMAR @ RAJINDER KUMAR KAKRIA V/S NARINDER SINGH WALIA	S.S.DINARPUR VINAY PURI, AMAN GODARA VINAY PURI VINAY PURI DAYGEESH KUMAR BHATTI , AMANINDER PREET , ATUL LAKHANPAL, ARUINDPAL SINGH, , PUNEET SINGLA, MS. BABLI KUMAR, NITIN KAMBOJ, , S.S.DINARPUR , VINEY PURI, MANOJ PUNDIR, AMGIRUS PULKIT,
106	RSA-6431-2017 CM-16638-C-2017	(MAIN REGULAR AT SRNO. 1069) JASPAL SINGH V/S NAVDEEP SINGH	ABHINAV GUPTA , ABHINAV GUPTA, AKASH YADAV, NARESH KUMAR KHEPAR, VINAY KUMAR PANDEY ABHINAV GUPTA
107	CM-6939-C-2018 (149-CPC) CM-6940-C-2018 & RSA-2640-2018	OM PARKASH V/S DHBVNL KANINA THR SDO AND ORS	SHASHIKANT GUPTA SHASHIKANT GUPTA SHASHIKANT GUPTA , GAGANDEEP KAUR
108	CM-7210-C-2018 (DELAY(F)) CM-7211-C-2018 & RSA-2772-2018	HARJIT SINGH V/S MOHINDER SINGH	P.S. KHURANA P.S. KHURANA P.S. KHURANA , AMANDEEP SHARMA , RAGHAV PAHWA , SHEMONA SABHARWAL
109	RSA-2761-2018 CM-7193-C-2018 CM-7194-C-2018	SATISH KUMAR V/S HARBANS LAL TANDON	VAIBHAV SEHGAL , KANWALJIT SINGH SR. ADV. ,PAYAL SINGH, SHIVYA SEHGAL, NAMIT GAUTAM VAIBHAV SEHGAL VAIBHAV SEHGAL
110	CM-14603-C-2019 (DELAY(F)) CM-14602-C-2019 CM-14604-C-2019 CM-14605-C-2019 & O&M RSA-5166-2019	THE HARYANA STATE AGRICULTURAL MARKETING BOARD AND ANOTHER V/S RADHEY SHAM AND OTHERS	SWATI BATRA SWATI BATRA SWATI BATRA SWATI BATRA SWATI BATRA , SWATI BATRA
111	RSA-93-2019 CM-234-C-2019	JANGIR SINGH V/S MAJOR SINGH AND OTHERS	G.L. BAJAJ , . G.L. BAJAJ
112	RSA-116-2019 CM-282-C-2019 CM-283-C-2019	KRISHNA V/S AVTAR SINGH AND OTHERS	NARESH JAIN , MANISH SINGLA, NARESH JAIN, RAJEEV GUPTA, SONIA GUPTA, NARESH JAIN NARESH JAIN
113	RSA-375-2019 CM-878-C-2019	M/S PATIALA DISTILLERS AND MANUFACTURES LTD. V/S PUNJAB STATE AGRICULTURAL MARKETING BOARD ETC	ASHOK SINGLA , AAKASH SINGLA, ANKUSH SINGLA, PARUL, VAISHALI ASHOK SINGLA

	WITH CM-6522-C-2023	M/S PATIALA DISTILLERS AND MANUFACTURES LTD. V/S PUNJAB STATE AGRICULTURAL MARKETING BOARD ETC.	AAKASH SINGLA
	CM-6523-C-2023		AAKASH SINGLA
114	RSA-2334-2019 CM-6279-C-2019	SAT PAL V/S KARAN SINGH AND OTHERS	INDERJEET SINGH , GURDEV SINGH INDERJEET SINGH
115	RSA-2556-2019 CM-6961-C-2019	BASANT MUNDHRA V/S MOOL CHAND MUNDHRA AND ORS	M.R. SHARMA M.R. SHARMA
116	RSA-2889-2019 CM-7950-C-2019	BALDEV SINGH V/S RAMAN KUMAR	P S JAMMU , PS JAMMU P S JAMMU
117	RSA-4476-2019 CM-12617-C-2019	RAVINDER SINGH V/S SURINDER KAUR AND OTHERS	NAMIT GAUTAM , NIMANYU GAUTAM NAMIT GAUTAM
118	CM-2376-C-2020 (DELAY(F)) CM-2375-C-2020 CM-2378-C-2020 & O&M RSA-769-2020	GURDEEP SINGH V/S HANS RAJ SINCE DECEASED THROUGH HIS LEGAL HEIRS	H.P.S.ISHAR , SAKSHI SAINI H.P.S.ISHAR H.P.S.ISHAR H.P.S.ISHAR , SAKSHI SAINI
119	CM-18121-CII-2023 (UII (OD)) (DELAY(F)) CM-18122-CII-2023 CM-18123-CII-2023 & O&M FAO-5316-2023	JASWINDER SINGH V/S HARWINDER KAUR AND OTHERS	SATNAM SINGH THAKUR SATNAM SINGH THAKUR SATNAM SINGH THAKUR SATNAM SINGH THAKUR , NITIN MITTOO
120	CM-18237-CII-2023 (IO) (E/H) IN CR-5727-2023	SHYAM SUNDER V/S NARESH MANGLA (DECEASED) THROUGH HIS LRS. AND OTHERS	SUDHIR AGGARWAL , ISHAN AGGARWAL SUDHIR AGGARWAL , ISHAN AGGARWAL
121	CR-5388-2023 (IO)	KHUSHJEET SINGH BHULLAR AND ANR. V/S VIRSA SINGH AND OTHERS	RANBIR SINGH SEKHON
122	CR-5428-2023 (IO)	HARCHARAN SINGH V/S GURCHARAN SINGH AND ANR.	R.S.BAJAJ , I S BHATIA
123	CR-5743-2023 (IO)	M/S AVS TOOLS INDIA PVT LTD AND ANOTHER V/S M/S PRACHI INTERNATIONAL	ADITYA JAIN , KAAANAN JAIN, RAHUL VOHRA
124	CR-5838-2023 (IO) CM-18399-CII-2023	PARGATTI ASKAY PVT LTD V/S JAI BHARAT BRICKS UDYOG	LUPIL GUPTA LUPIL GUPTA
125	CR-5842-2023 (IO)	SURINDER PAL V/S AMRINDER SINGH AND ORS.	JASVIR SINGH DHALIWAL , KAMALPREET KAUR DHALIWAL
126	CR-5846-2023 (IO)	KEE PROJECTS LIMITED AND OTHERS V/S AMAR STEEL SYNDICATE THROUGH ITS PARTNERS AND ANOTHER	KUNAL DAWAR , ROHIT RANA, SHRUTI MANDHOTRA
127	CR-5849-2023 (IO)	PRIYANKA AND ANOTHER V/S MADAN PAL AND OTHERS	D.S. NIGHA
128	CR-5851-2023 (IO)	MAJOR SINGH (THROUGH HIS LRS) AND ANOTHER V/S AMARJIT SINGH	AKSHAY CHADHA
129	CR-5852-2023 (IO)	JASWINDER PAL V/S ASHA RANI	KRISHAN SINGH DADWAL , NARESH KUMAR, NEHA JAIN
130	CR-5853-2023 (IO)	AMIR SINGH YADAV V/S MAHESH KUMAR	AJAY JAIN
131	RSA-50-2023 CM-181-C-2023	JOGIDER SINGH V/S DALIP SINGH AND ANR	DHEERAJ MAHAJAN MUNISH PURI, DHEERAJ MAHAJAN, MUNISH PURI DHEERAJ MAHAJAN
132	RSA-752-2023 CM-2865-C-2023	GIAN SINGH V/S NAIB SINGH AND ANOTHER	BARJINDER SINGH , BHUPINDER KAUR, HARDEEP SINGH DHILLON BARJINDER SINGH
133	RSA-2405-2023 CM-8041-C-2023 CM-8042-C-2023 WITH CM-10151-C-2023 CM-10152-C-2023 CM-10153-C-2023 CM-10154-C-2023	NISHAN SINGH V/S THE REHABILITATION DEPARTMENT AND ANOTHER NISHAN SINGH V/S THE REHABILITATION DEPARTMENT AND ANOTHER	AASHNA AGGARWAL A.G. HARYANA, ASHISH AGGARWAL, GAURAV ARORA, Gaurav Arora, KARAN SINGLA, RAJBIR SINGH, DAG HARYANA, VISHAL PUNDIR AASHNA AGGARWAL AASHNA AGGARWAL AASHNA AGGARWAL AASHNA AGGARWAL AASHNA AGGARWAL AASHNA AGGARWAL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 27**HON'BLE MR. JUSTICE HARKESH MANUJA**

101	CRM-40577-2023 (AB) (PREPONE) IN CRM-M-40364-2023	SUKHWINDER SINGH @ GHUCKA V/S STATE OF PUNJAB (SA)	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL PARMINDER SINGH SEKHON , GOURAV
102	CRM-M-44018-2023 (AB)	IKBAL V/S STATE OF HARYANA (SA)	KHALID A.G. HARYANA, AAZAM KHAN, KHALID
103	CRM-40152-2023 (QP PROSTAY) (MODIFICATION) IN CRM-M-30973-2019	PREMCHAND V/S STATE OF HARYANA AND OTHERS (CRM IN DECIDED CASE)	MANISH SONI , ADITYA JAIN MANISH SONI
104	CM-9469-C-2023 (EXEMPTION) CM-9470-C-2023 IN RSA-1234-1989	(O&M) RAJA RAM V/S JAI RAM AND ORS.	SANJIV GUPTA SANJIV GUPTA ANIL KHETARPAL, S.K. VIJ , ASHWANI KAPOOR , V.K. JAIN , KARAN SINGH , RAJIV VIJ, V.K. BALI , SANJAY VIJ , RANJIT SAINI , SACHIN MITTAL, NEERAJ JAIN , VINEY SAINI,
105	CM-8625-C-2023 (OTHER) IN RSA-2265-1990	BALWANT SINGH ETC. V/S MANDU AND ORS.	NARENDER SINGH SURINDER SINGH DALAL OM PARKASH SHARMA, SURINDER SINGH DALAL , ABHINANDAN , HARSHITA , JAGDEEP SINGH, , MANVENDER SINGH DALAL , MANVINDER DALAL , NARENDER SINGH , NARENDER SINGH, , NAVEEN S. BHARDWAJ, RAJ KARAN, , RANDEEP SINGH DHULL , SURENDER SINGH DALAL , SURINDER SINGH DALA , VINOD S. BHARDWAJ, AVNIKA GUPTA
106	CM-673-CI-2023 (RFA PUNJAB) (DIRECTION) IN RFA-1501-1995	PARKASH CHAND V/S UNION OF INDIA AND OTHERS	DALJEET SINGH KAHLON , SATYA PAL JAIN (SR. ADV.)
107	CM-2843-CI-2023 (RFA UT) (OTHER) IN RFA-4061-2012	DHARAM SINGH AND ORS V/S CIVIL PANCHAYAT, DADUMAJRA AND ORS	PARVEEN CHAUHAN , ANIL MEHTA, PARVEEN CHAUHAN PHOOL CHAND DHIMAN , A.P.SETIA (FOR UT), VIKRAM SINGH , ABHINAV SOOD , AMIT SHARMA , GURJANT SINGH , NAVEEN SHARMA , P.C. DHIMAN , PARVEEN CHAUHAN , PRITAM SINGH SAINI , R.B. GUPTA , RAKESH DHIMAN , SANDEEP DHIMAN , VIKRAM SINGH , VINAY KUMAR BEGRA
108	CM-3490-CI-2023 (RFA HARYANA) (OTHER) IN RFA-1554-2016 WITH CM-3700-CI-2023 IN RFA-4405-2015	LAND ACQUISITION COLLECTOR U/E HARYANA SEC.12, FARIDABAD & ANR V/S DALPAT AND OTHERS SAUDAN SINGH (DECEASED) THROUGH LRS. AND OTHERS V/S STATE OF HARYANA AND OTHERS	KUL BHUSHAN SHARMA A.G. HARYANA ADVOCATE GENERAL HARYANA KUL BHUSHAN SHARMA KUL BHUSHAN SHARMA , ,
109	RSA-731-2018 CM-1820-C-2018	PARDEEP KUMAR AND ANR V/S BSNL AND ANR	SHEERY K SINGLA , AKSHIT AGGARWAL, AKSHIT AGGARWAL , , ISHMEET SINGH, SUNNY K SINGLA SHEERY K SINGLA
110	RSA-897-2018 CM-2189-C-2018	HARISH KUMAR V/S JAS RAJ AND ORS.	HARPREET SINGH JAKHAL , HARPAL SINGH, YASEEN SETHI HARPREET SINGH JAKHAL
111	CM-4447-C-2019 (DELAY(F)) WITH CM-10119-C-2023 RA-RS-34-2019 IN RSA-820-1996 WITH CR-6382-2019 WITH CR-6389-2019 WITH CR-6294-2019 WITH CR-738-2020 WITH CR-750-2020	TARSEM LAL AND ANOTHER V/S SHADI RAM AND OTHERS TARSEM LAL AND ANOTHER V/S SHADI RAM AND OTHERS RAMESH KUMAR V/S NAVEEN AGGARWAL AND ANR RAMESH KUMAR V/S NAVEEN AGGARWAL AND ANR RAMESH KUMAR V/S NAVEEN AGGARWAL AND ORS RAMESH KUMAR V/S NAVEEN AGGARWAL AND ANOTHER RAMESH KUMAR V/S NAVEEN AGGARWAL AND ANOTHER (REVIEW)	NARESH PRABHAKAR AMIT JAIN, AARUSH NEERAJ VAID, SUMEET GOEL NARESH PRABHAKAR NARESH PRABHAKAR S.S. BAINS , AARUSH NEERAJ VAID , ANIL KUMAR RANOLIA , M.S.CHEEMA , NARESH PRABHAKAR FOR RESP.NO.3(I) , PRITAM SAINI, P.S. SAINI , RAJINDER GOYAL, VINET SONI , S.S. BAINS, ARUN JAIN SR. ADV. , SAMIR RATHAUR , SUMEET GOEL SR. ADV. , SAMIR RATHORE, ATUL GAUR NARESH PRABHAKAR NARESH PRABHAKAR NARESH PRABHAKAR NARESH PRABHAKAR NARESH PRABHAKAR
112	CM-10894-C-2023 (PREPONE) CM-10895-C-2023 IN RSA-2917-2019	AMARJIT SINGH AND ORS V/S KAMALJIT AND ANR	S.K. MALIK NAMIT SHARMA S.K. MALIK NAMIT SHARMA , S.K. MALIK
113	RSA-5974-2019 CM-17009-C-2019 CM-17010-C-2019	MAM RAJ V/S MOHINDER SINGH AND OTHERS	SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA
114	RSA-1257-2020 CM-3783-C-2020	JANTRI AND ANOTHER V/S GUDDI AND ORS	GURJOT SINGH SADHRAO , DEEPSHIKHA CHAUHAN, GURJOT SINGH SADHRAO GURJOT SINGH SADHRAO
115	CM-16458-CWP-2023 (ENHANCEMENT OF COMP) (IMPLEAD) IN CWP-3221-2021	SIYA RAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	JANGJIT SINGH DAHIYA ADVOCATE GENERAL HARYANA SANJIV KUMAR AGGARWAL , R.S.MADAN , RAGHUJEET SINGH MADAN , UPASNA DHAWAN, DEEPSHIKHA GUPTA

116	CM-6902-CWP-2023 (ENHANCEMENT OF COMP) (POR) IN CWP-8938-2021	TRIPTI DEVI AND ANOTHER V/S STATE OF HARYANA AND OTHERS	PUSHPINDER YADAV ADVOCATE GENERAL HARYANA PUSHPINDER YADAV
117	CM-14455-CWP-2023 (ENHANCEMENT OF COMP) (POR) CM-14456-CWP-2023 IN CWP-11092-2021	HARJIT SINGH BAJWA V/S UNION OF INDIA AND ORS	CHARANPAL SINGH BAGRI SATYA PAL JAIN, A G PUNJAB, ABHILAKSH GAIND. PIYUSH AGGARWAL, NAVNEET SINGH KALIRAMAN CHARANPAL SINGH BAGRI CHARANPAL SINGH BAGRI , ABHILAKSH GAIND , CHARANPAL SINGH BAGRI , GURJIT SINGH BAGRI
118	CM-7000-C-2022 (DELAY(F)) CM-7001-C-2022 CM-7002-C-2022 & O&M RSA-2012-2022	AJIT SINGH V/S MOHAR SINGH AND ARS	DEEPAM RAGHAV DEEPAM RAGHAV DEEPAM RAGHAV DEEPAM RAGHAV , DEEPAM RAGHAV , GAURAV AGGARWAL
119	CM-11042-C-2023 (STAY) IN RSA-2512-2022	NEMA V/S TRIBHAWAN NARAIN	ONKAR RAI , AMIT MEHTA ONKAR RAI , ONKAR RAI
120	RSA-377-2022	ANJU AND ANR V/S JAIPAL SINGH AND ORS	VIJAY DAHIYA , RUCHI GUPTA, VIPUL SHERWAL
121	RSA-1930-2022 CM-6793-C-2022	VINOD SHARMA THOUGH LRS V/S OM PARKASH	SHAVETA SANGHI , ADITYA SANGHI, LOKESH SHARMA SHAVETA SANGHI
122	RSA-2455-2022 CM-8440-C-2022 CM-8441-C-2022 CM-8442-C-2022 CM-8443-C-2022	KALLU RAM V/S MAYA DEVI AND ORS.	KUNAL MULWANI , ANKUR GUPTA, DAKSH UPPAL, KUNAL MULWANI ALOK KUMAR JAIN ALOK KUMAR JAIN ALOK KUMAR JAIN ALOK KUMAR JAIN
123	CM-651-CI-2023 (RFA PUNJAB) (DELAY(F)) CM-652-CI-2023 RA-RF-113-2023 IN RFA-2396-1994	KARAM CHAND AND ORS V/S STATE OF PUNJAB AND ORS	NIRMAL SINGH KANDHOLA A.G. PUNJAB NIRMAL SINGH KANDHOLA NIRMAL SINGH KANDHOLA R.S. HUNDAL
124	CM-4068-CI-2023 (RFA HARYANA) (DELAY(F)) RA-RF-250-2023 IN RFA-2647-2004 WITH CM-4070-CI-2023 RA-RF-251-2023 IN RFA-2648-2004 WITH CM-4092-CI-2023 RA-RF-253-2023 IN RFA-2650-2004 WITH CM-4094-CI-2023 RA-RF-254-2023 IN RFA-2651-2004 WITH CM-4072-CI-2023 RA-RF-252-2023 IN RFA-2649-2004 WITH CM-4115-CI-2023 RA-RF-256-2023 IN RFA-2653-2004 WITH CM-4116-CI-2023 RA-RF-255-2023 IN RFA-2652-2004 WITH CM-4132-CI-2023 RA-RF-257-2023 IN RFA-2654-2004 WITH CM-4136-CI-2023 RA-RF-258-2023 IN RFA-2655-2004 WITH CM-4001-CI-2023 RA-RF-248-2023 IN RFA-2644-2004 WITH CM-3989-CI-2023 RA-RF-246-2023 IN RFA-2643-2004 WITH CM-4002-CI-2023 RA-RF-247-2023 IN RFA-2645-2004	HARKE AND ORS V/S STATE OF HARYANA AND OTHERS HARKE AND ORS V/S STATE OF HARYANA AND OTHERS HARKE AND OTHERS V/S STATE OF HARYANA AND OTHERS HARKE AND OTHERS V/S STATE OF HARYANA AND OTHERS HARKE AND ORS V/S STATE OF HARYANA AND OTHERS HARKE AND OTHERS V/S STATE OF HARYANA AND OTHERS HARKE AND ORS V/S STATE OF HARYANA AND OTHERS HARKE AND OTHERS V/S STATE OF HARYANA AND OTHERS HARKE AND ORS V/S STATE OF HARYANA AND OTHERS HARKE AND OTHERS V/S STATE OF HARYANA AND OTHERS HARKE AND ORS V/S STATE OF HARYANA AND OTHERS HARKE AND OTHERS V/S STATE OF HARYANA AND OTHERS HARKE AND ORS V/S STATE OF HARYANA AND OTHERS HARKE AND OTHERS V/S STATE OF HARYANA AND OTHERS HARKE AND ORS V/S STATE OF HARYANA AND ANOTHER	BHRIGU AGNIHOTRI A.G. HARYANA BHRIGU AGNIHOTRI , BHRIGU AGNIHOTRI SURINDER SINGH VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S. VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S. VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S.VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S.VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S.VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S.VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S.VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S.VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S. VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S. VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S. VIRK BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI S.S. VIRK

	WITH CM-4066-CI-2023 RA-RF-249-2023 IN RFA-2646-2004 RA-RF-245-2023 IN RFA-2642-2004	HARKE AND ORS V/S STATE OF HARYANA AND OTHERS	BHRIGU AGNIHOTRI BHRIGU AGNIHOTRI SURINDER SINGH VIRK BHRIGU AGNIHOTRI , BHRIGU AGNIHOTRI S.S. VIRK
125	CM-3649-CI-2023 (RFA HARYANA) (DELAY(F)) CM-3650-CI-2023 CM-3651-CI-2023 & O&M RFA-1320-2023	RAJ KUMAR (NOW DECEASED) THROUGH HIS LR V/S STATE OF HARYANA AND OTHERS	S.K. JAIN A.G. HARYANA S.K. JAIN S.K. JAIN S.K. JAIN , AKSHAY JAIN , DEEPAK KR. JAIN
126	CM-4715-CI-2023 (RFA HARYANA) (DELAY(F)) CM-4714-CI-2023 & O&M RFA-1703-2023 WITH CM-4717-CI-2023 CM-4716-CI-2023 & O&M RFA-1704-2023 WITH CM-4719-CI-2023 CM-4718-CI-2023 CM-4720-CI-2023 & O&M RFA-1705-2023 WITH CM-4722-CI-2023 CM-4721-CI-2023 CM-4723-CI-2023 & O&M RFA-1706-2023	PARMESHAWRI @ PARMASWARI V/S STATE OF HARYANA AND ANOTHER MOHINDER SINGH V/S STATE OF HARYANA AND ANOTHER JIT SINGH DECEASED THROUGH LRS V/S STATE OF HARYANA AND ANOTHER BANT SINGH DECEASED THROUGH LRS V/S STATE OF HARYANA AND ANOTHER	SUSHIL K. SHARMA A.G. HARYANA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA SUSHIL K. SHARMA
127	CM-16754-CWP-2023 (ENHANCEMENT OF COMP) (PREPONE) IN CWP-15165-2023	RAKESH SHARMA AND ANR V/S STATE OF PUNJAB AND OTHERS	ASHISH AGGARWAL A.G. PUNJAB ASHISH AGGARWAL , ASHISH AGGARWAL
128	CM-16607-CWP-2023 (ENHANCEMENT OF COMP) (PREPONE) IN CWP-15204-2023	RAJ KUMAR AND ORS V/S STATE OF PUNJAB AND OTHERS	ASHISH AGGARWAL ADVOCATE GENERAL PUNJAB ASHISH AGGARWAL , ASHISH AGGARWAL
129	CR-5540-2023 (RENT HRY) CM-17345-CII-2023 CM-17346-CII-2023	GANESH DASS (NOW DECEASED) THROUGH HIS LR V/S DHIRAJ KUMAR AND OTHERS	GURBIR SINGH SIDHU Gurbir Singh Sidhu Gurbir Singh Sidhu
130	CR-5839-2023 (LANDACQ) WITH CR-5848-2023	HARYANA URBAN DEVELOPMENT AUTHORITY NOW HSVP V/S JAGAT SINGH AND OTHERS HARYANA URBAN DEVELOPMENT AUTHORITY NOW HARYANA SHEHRI VIKAS PRADHIKARAN THROUGH ITS ADMINISTRATOR V/S OMBIR AND ORS	ANKUR MITTAL A.G. HARYANA, KUSHALDEEP KAUR, SHIVAM GARG, SIDDHANT ARORA ANKUR MITTAL , KUSHALDEEP KAUR , SHIVAM GARG , SIDDHANT ARORA
131	CWP-13002-2023 (ENHANCEMENT OF COMP) (OTHER)	OM PARKASH V/S STATE OF HARYANA AND OTHERS	BK BAGRI
132	CWP-14316-2023 (ENHANCEMENT OF COMP) (OTHER)	AZAD SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	BHRIGU AGNIHOTRI A.G. HARYANA, ABHILAKSH GAIND, BHRIGU AGNIHOTRI
133	CWP-18876-2023 (ENHANCEMENT OF COMP) (OTHER)	RAM NIWAS AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA A G HARYANA, GITANJALI
134	RSA-884-2023 CM-3407-C-2023 CM-3408-C-2023	RAMESHWARI DEVI V/S MUKESH SAINI AND OTHERS	AJAY BHARDWAJ , AJAY BHARDWAJ, JASWINDER SINGH RANA, JATINDER PAL SINGH AJAY BHARDWAJ AJAY BHARDWAJ
135	RSA-990-2023 CM-3818-C-2023 CM-3819-C-2023	SATPAL JAIN V/S SURESH KUMAR JAIN AND ANR.	ARJUN LAKHANPAL , AAKASH SINGLA, ANKUSH SINGLA, NEHA LAKHANPAL, RAJWANT SINGH CHAHAL ARJUN LAKHANPAL ARJUN LAKHANPAL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 46**HON'BLE MR. JUSTICE AMAN CHAUDHARY**

NOTE

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 ORDINARY CASES WILL BE TAKEN UP IN THE FOLLOWING MANNER:-
 1. ANTICIPATORY BAIL
 2. REGULAR BAIL
 3. SOS
 4. COMPROMISE QUASHING PETITIONS
 5. DIRECTION MATTERS
 6. QUASHING PETITIONS
 7. OLD/REMAINING MATTERS/APPEAL AGAINST ACQUITTAL
 ALL CONCERNED TO PLEASE NOTE.

NOTE

REGULAR MATTERS SHOWN IN TAKEN UP LIST WILL BE TAKEN UP EVERYDAY
 AT 03:00 P.M. OR AFTER THE END OF THE MOTION LIST WHICH EVER IS EARLIER.

101	CRM-M-47426-2023 (AB)	MANPREET SINGH V/S STATE OF PUNJAB (CA)	RAJESH BHATEHJA A.G. PUNJAB
102	CRA-S-2814-2023 (NDPS) CRM-41742-2023 CRM-41743-2023 CRM-41744-2023	NIHAL CHAND V/S STATE OF PUNJAB	S.K. CHOUDHARY A.G. PUNJAB S.K. CHOUDHARY S.K. CHOUDHARY S.K. CHOUDHARY
103	CRM-M-53903-2022 (DIR) WITH CRM-41845-2023	ANITA V/S STATE OF PUNJAB AND OTHERS ANITA V/S STATE OF PUNJAB AND OTHERS	PUJA CHOPRA A.G. PUNJAB PUJA CHOPRA
104	CRM-41576-2023 (DIR) (EXT OF TIME) IN CRM-M-25127-2023	NAVDEEP KAUR AND ANOTHER V/S STATE OF PUNJAB (MAIN DECIDED)	SUVIR SIDHU A.G. PUNJAB, SUKHCHARAN SINGH SUVIR SIDHU
105	CRM-M-45425-2023 (DIR)	PARVEEN AGGARWAL V/S STATE OF HARYANA AND ANOTHER	AJIT SINGH LAMBA A.G. HARYANA
106	CRWP-9781-2023 ((PROT))	MANJIT KAUR SAINI @ MANJIT SAINI AND OTHERS V/S STATE OF PUNJAB AND OTHERS	MINKAL THATAI A.G. PUNJAB
107	CRWP-9789-2023 ((PROT))	SEEMA AND ANOTHER V/S STATE OF HARYANA AND OTHERS	HANEET SHARMA A.G. HARYANA, NEERAJ TYAGI
108	CRWP-9791-2023 ((PROT))	KOMAL DEVI AND ANR V/S STATE OF HARYANA AND OTHERS	REETKAMAL HANDA A.G. HARYANA, RAHUL SINGLA
109	CRWP-9796-2023 ((PROT))	ANSHIKA AND ANR. V/S STATE OF PUNJAB AND OTHERS	MOHAN SINGH RANA A.G. PUNJAB
110	CRWP-9804-2023 ((PROT))	GURMEET KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	GURMEET KAUR A.G. PUNJAB
111	CRM-38757-2023 (QP COMGEN) (OTHER) IN CRM-M-38808-2023	RAM DASS DHUSSA AND OTHERS V/S STATE OF HARYANA AND ANOTHER	MOHAN SINGH CHAUHAN A.G. HARYANA, AARUSHI GARG, PRATEEK RATHEE FOR RESP.NO.2, RAJVINDER SINGH BAINS, SOURABH BEDI ANKUSH VERMA , CHARANJIT KUMAR , N K VERMA , Prateek Rathee , RAJVINDER SINGH BAINS
112	CRM-41661-2023 (QP) (OTHER) IN CRM-M-47231-2023	GURMUKH SINGH V/S STATE OF PUNJAB	SANT PAL SINGH SIDHU A.G. PUNJAB, KARANJEET SINGH BRAR SANT PAL SINGH SIDHU , KARANJEET SINGH BRAR , VIPIN MAHAJAN
113	CRM-M-47904-2023 (QP COMGEN)	AMARDEEP SINGH V/S STATE OF PUNJAB AND ANOTHER	P.K.S. PHOOLKA A.G. PUNJAB, P.K.S. PHOOLKA
114	CRM-M-48479-2023 (QP)	NARESH KUMAR SEKHRI V/S M/S AGGARWAL HANDLOOM HOUSE	KIRAN KUMAR MADAN
115	CRM-M-49809-2023 (QP COMGEN)	VIKRAM PADAM AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SURAM SINGH RANA A.G. PUNJAB, ARVIND KUMAR
116	CRM-M-49925-2023 (QP)	SARITA JAIN V/S STATE OF HARYANA AND ANOTHER	DIKSHA A.G. HARYANA
117	CRM-M-49946-2023 (QP)	REKHA RANI V/S STATE OF PUNJAB AND OTHERS	PUJA CHOPRA A.G. PUNJAB, TAPISH KUMAR GUPTA
118	CRM-M-49984-2023 (QP COMGEN)	JAGDEEP AGGARWAL AND ORS. V/S STATE OF PUNJAB AND ANOTHER	JAIDEEP VERMA A.G. PUNJAB
119	CRM-M-49987-2023 (QP)	KEWAL KRISHAN KUMAR V/S STATE OF HARYANA AND ANOTHER	PALLAVI BABBAR A.G. HARYANA
120	CRM-M-49997-2023 (QP)	RAMPHAL V/S STATE OF HARYANA AND ANOTHER	LALIT KUMAR NARANG A.G. HARYANA
121	CRM-M-50007-2023 (QP COMGEN)	HARPREET SINGH V/S STATE OF PUNJAB AND OTHERS	NIRMALJEET SINGH SIDHU A.G. PUNJAB
122	CRM-M-50013-2023 (QP COMGEN)	NISHAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	RAJEEV SHARMA A.G. PUNJAB
123	CRM-M-50037-2023 (QP COMGEN)	JARNAIL SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	YASHJOT SINGH DHALIWAL , UMAID SINGH MANN
124	CRM-M-50040-2023 (QP COMGEN)	DEEPAK @ DEEPU AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	RYTHEM BAJAJ A.G. PUNJAB

125 **CRR-1891-2023** (CAW)

CRM-35512-2023
WITH CRM-37744-2023
WITH CRM-37745-2023
WITH CRR-2125-2023
WITH CRM-40091-2023

SUNITA RANI V/S STATE OF HARYANA

SUNITA RANI V/S STATE OF HARYANA
SUNITA RANI V/S STATE OF HARYANA
SHALESH MEHTA V/S STATE OF HARYANA
SHALESH MEHTA V/S STATE OF HARYANA

PANKAJ NANHERA A.G. HARYANA, DEEPENDER PRATAP SINGH

PANKAJ NANHERA
PANKAJ NANHERA
PANKAJ NANHERA
TANVIR SINGH GREWAL
TANVIR SINGH GREWAL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 68**HON'BLE MR. JUSTICE N.S. SHEKHAWAT**

101	CRM-41370-2023 (AB) (OTHER) IN CRM-M-25899-2023 CRM-41375-2023 IN CRM-M-31947-2023	JAGDISH SINGH AND ANOTHER V/S STATE OF PUNJAB	SANT PAL SINGH SIDHU A.G. PUNJAB, KARANJEET SINGH BRAR SANT PAL SINGH SIDHU SANT PAL SINGH SIDHU , KARANJEET SINGH BRAR SANT PAL SINGH SIDHU , HIMANI KAPILA
102	CRM-41726-2023 (AB) (POR) IN CRM-M-47621-2023	GURDEEP SINGH AND OTHERS V/S STATE OF PUNJAB	ANKUSH SINGLA A.G. PUNJAB ANKUSH SINGLA , LAGHUINDER SINGH SEKHON , PARUL
103	CRM-M-41898-2023 (AB CYBER CRIME)	HARPINDER SINGH V/S STATE OF PUNJAB	VISHAL MITTAL A.G. PUNJAB, MANDEEP SINGH, VISHAL MITTAL
104	CRM-M-47691-2023 (AB)	GURINDER SINGH V/S STATE OF PUNJAB	KULWINDER SINGH A.G. PUNJAB, MANDEEP KUMAR DHOT
105	CRM-M-48044-2023 (AB)	NISHANT VERMA V/S STATE OF HARYANA AND OTHERS	VISHAL SHARMA A.G. HARYANA
106	CRM-M-48513-2023 (AB)	SUKHDEV SINGH V/S STATE OF PUNJAB	SUKHMEET SINGH A.G. PUNJAB, ARSHPREET KHADIAL
107	CRM-M-48606-2023 (AB)	ROHIT AND ANOTHER V/S STATE OF PUNJAB (CA)	NARINDER KUMAR VADEHRA A.G. PUNJAB
108	CRM-M-48626-2023 (AB)	KULDEEP SINGH V/S STATE OF PUNJAB (SA)	AMIT ARORA A.G. PUNJAB
109	CRM-M-48664-2023 (AB)	AMAR KUMAR SINGH V/S STATE OF HARYANA	JASDEEP SINGH A.G. HARYANA, HIMMAT SINGH DEOL
110	CRM-M-48770-2023 (AB)	KAMLESH RANI V/S STATE OF HARYANA	DINESH SHARMA A.G. HARYANA, NIKHIL MITTAL
111	CRM-M-48849-2023 (AB)	MOHAMMAD AFTAB @ MOHD. AAFTAB V/S STATE OF HARYANA	ASHISH GUPTA A.G. HARYANA, RAKESH GUPTA
112	CRM-M-49985-2023 (AB)	SUKHPAL SINGH V/S STATE OF PUNJAB (CA)	AMANDEEP SINGH JATTANA A.G. PUNJAB, MS GILL
113	CRM-M-50073-2023 (AB)	AKHIL KUMAR @ NITIN SHARMA V/S STATE OF PUNJAB (CA)	S.K. CHOUDHARY A.G. PUNJAB
114	CRM-40745-2023 (RBPB) (EXT OF TIME) IN CRM-M-44221-2022	AMRITPAL SINGH V/S STATE OF PUNJAB	BY ORDER A.G. PUNJAB AMANDEEP CHHABRA , AMANDEEP CHHABRA
115	CRM-39277-2023 (IO) (POR) CRM-39278-2023 CRM-39279-2023 IN CRR-4234-2017	GURBACHAN SINGH V/S STATE OF PUNJAB AND ORS.	SUKHWINDER SINGH KAMBOJ , D.K. SHARMA SUKHWINDER SINGH KAMBOJ SUKHWINDER SINGH KAMBOJ ARIHANT JAIN , CHETAN BANSAL , KANISH JINDAL , KARAN GARG , RISHAV JAIN
116	CRM-9168-2023 (CRRAA) (DELAY(F)) & O&M CRR-526-2023	MOHAMMAD ISHAQ ALIAS ISHAK AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA A.G. HARYANA SANDEEP SHARMA
117	CRR-1561-2023 (138 NIA)	INDERJIT SINGH BRAR @ INDERJIT SINGH(AUJI) V/S BALKARAN SINGH MANN	SANJEEV KUMAR ARORA , SANJEEV KUMAR ARORA
118	CRR-2236-2023 (U/S 167(2) GEN)	RAJBIR SINGH @ RAJA V/S STATE OF PUNJAB	AMANINDER PREET A.G. PUNJAB
119	CRM-M-46966-2023 (DIR)	AJMER SINGH V/S STATE OF PUNJAB AND OTHERS	CHANDAN SINGH A.G. PUNJAB
120	CRWP-9779-2023 ((PROT))	ROMANIA MANHAS AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	ROBIN SINGH A.G. PUNJAB
121	CRM-41837-2023 (QP) (STAY PROCEED) IN CRM-M-54515-2019	ASHWINDER KAUR V/S STATE OF PUNJAB AND ANOTHER	RAVINDER MALIK A.G. PUNJAB RAVINDER MALIK , RAVINDER MALIK , S S SIDHU
122	CRM-40732-2023 (QP) (PREPONE) IN CRM-M-38613-2020	ANDHLI DEVI AND ORS V/S STATE OF HARYANA AND OTHERS	LAJPAT RAI SHARMA A.G. HARYANA IVNEET SINGH PABLA , ASHUTOSH KAUSHIK , GOPAL SONI, V.K. JINDAL, ASHUTOSH KAUSHIK , LAJPAT RAI SHARMA
123	CRM-41570-2023 (QP) PROSTAY) (POR) IN CRM-M-7188-2021	HARPREET KAUR V/S STATE OF PUNJAB AND OTHERS	RAJESH BANSAL A.G. PUNJAB DHRUPWINDER BRAR , RAJESH BANSAL , TALWINDER SINGH
124	CRM-M-49383-2023 (QP) COMGEN) CRM-41320-2023	NARESH KUMAR AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	HITESH VERMA A.G. HARYANA Hitesh Verma
125	CRM-39299-2023 (CAW) (STAY (CONV)) IN CRM-M-41537-2023	SALMAN KHAN @ MANO V/S STATE OF PUNJAB AND OTHERS	SHUBHAM GOYAL A.G. PUNJAB SHUBHAM GOYAL , SHUBHAM GOYAL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 24**HON'BLE MR. JUSTICE HARSH BUNGER****For Pronouncement on 04/10/2023**

1.	CWP-6925-2017	KANWAR BHAN V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND ANR		K S K
101	CRM-41444-2023 (RBHRY) (POR) IN CRM-M-27625-2023	RAJAN @ VIPIN JANGRA V/S STATE OF HARYANA (SA)	VIKRAM JEET SINGH A.G. HARYANA, BALWAN SINGH VIKRAM JEET SINGH , BALWAN SINGH , DR. SUMATI JUND , DS VIRK , SUMATI JUND, RAJEEV GOEL	
102	CRM-29001-2023 (SC/ST ACT AB) (POR) IN CRA-S-1840-2023 WITH CRM-29075-2023 IN CRA-S-1841-2023	VIKAS MALIK @ VIKASH MALIK V/S STATE OF HARYANA AMIT V/S STATE OF HARYANA	VISHAL GARG NARWANA A.G. HARYANA VISHAL GARG NARWANA VISHAL GARG NARWANA VISHAL GARG NARWANA	
103	CM-15848-CWP-2023 (LABOUR/INDUSTRIAL) (PREPONE) CM-15849-CWP-2023 CM-15850-CWP-2023 IN CWP-4587-2013	PRINCE BUS AND TRANSPORT CO. LTD. AND ANR. V/S PRESIDING OFFICER AND ANR.	DALJIT SINGH BATTH A.G. PUNJAB DALJIT SINGH BATTH DALJIT SINGH BATTH SUGREEV KAPOOR	
104	CM-9333-CWP-2023 (SCOSB UT) (POR) IN CWP-1340-2015	AMAR NATH GILL & ORS V/S PANJAB UNIVERSITY AND ORS	ALKA CHATRATH SAMEER SACHDEVA, GARIMA CHAUHAN, ALKA CHATRATH, SANJIV GHAI, PARMINDER S KAUL SAMEER SACHDEVA , ALKA CHATRATH , SANJIV GHAI, RAHUL BHANOT	
105	CM-7228-CWP-2023 (SCOSB UT) (POR) IN CWP-11833-2015 WITH CM-7227-CWP-2023 IN CWP-12025-2015 WITH CM-7229-CWP-2023 IN CWP-11991-2015	JYOTI SOOD V/S PANJAB UNIVERSITY AND ORS. JYOTI SOOD V/S PANJAB UNIVERSITY AND ORS. JYOTI SOOD V/S PANJAB UNIVERSITY AND ORS.	A.P.S. SHERGILL A.P.S. SHERGILL A.P.S. SHERGILL ARUN K.BAKSHI, SHRANAV KATYAL , ARUN KUMAR BAKSHI , SUVIR SIDHU, BIKRAMJIT S.PATWALIA A.P.S. SHERGILL A.P.S. SHERGILL , SUBHASH AHUJA, ALOK MITTAL	
106	CM-3682-CWP-2020 (LABOUR/INDUSTRIAL) (POR) IN CWP-21845-2018	KULDEEP SINGH AND ORS V/S UNION OF INDIA AND OTHERS	RAJESH HOODA M.S. BAJWA, ARIHANT GOYAL MANINDER SINGH BAJWA , ARIHANT GOYAL , Sheenu Sura	
107	CM-16962-CWP-2023 (LABOUR/INDUSTRIAL) (POR) IN CWP-22552-2022	JIVAN LAL V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT III FARIDABAD AND OTHERS	VIPUL JOSHI ABHA RATHORE , ANIL SHUKLA , VIPUL JOSHI	
108	CM-16921-CWP-2023 (LABOUR/INDUSTRIAL) (E/H) IN CWP-20193-2023	P P ROLLING MILLS V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT AND ANR	DEIPA SINGH DEIPA SINGH , MALVIKA SINGH , MEHAK SAWHNEY	
109	CWP-17121-2023 (LABOUR/INDUSTRIAL)	PUNJAB WATER RESOURCES MANAGEMENT AND DEVELOPMENT CORPORATION LTD. AND ANR V/S CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 CUM ASSTT. LABOUR COMMISSIONE AND ANR	RAHUL VERMA ANKIT MIDHA, RAHUL VERMA	
110	CWP-19196-2023 (LABOUR/INDUSTRIAL) (OTHER)	PUNJAB WATER RESOURCES MANAGEMENT AND DEVELOPMENT CORPORATION LTD. V/S THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972, CHANDIGARH AND OTHERS	RAHUL VERMA ANIL MEHTA, RAHUL VERMA	
111	CWP-20814-2023 (LABOUR/INDUSTRIAL) (OTHER)	M/S S D ENGINEERSTECH PVT LTD V/S UNION OF INDIA AND OTHERS	SURINDER SINGH SATYA PAL JAIN, ANUPAM DWIVEDI	
112	CWP-21085-2023 (LABOUR/INDUSTRIAL)	CYGNUS J.K. HINDU HOSPITAL V/S BIJENDER KUMAR SHARMA AND OTHERS	SAHIL KHUNGER	
113	CWP-21737-2023 (LABOUR/INDUSTRIAL) (OTHER)	MOHINDER SINGH V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT, GURUGRAM AND ANR	VARUN VEER CHAUHAN A.G. HARYANA	
114	CWP-21804-2023 (LABOUR/INDUSTRIAL) (OTHER)	NUZHAT PARVEEN V/S STATE OF HARYANA AND ORS.	S.S. BEHL A.G. HARYANA, GAURAV VIR SINGH BEHL, S.S. BEHL	
115	CWP-22131-2023 (LABOUR/INDUSTRIAL) (OTHER)	VIJAY KUMAR V/S PT. B.D. SHARMA, PGIMS ROHTAK THRU ITS DIRECTOR AND ORS	ANKUR DUA NILESH BHARDWAJ	
116	CWP-22218-2023 (LABOUR/INDUSTRIAL) (OTHER)	DEVINDER KUMAR SHARMA V/S UNION OF INDIA AND OTHERS	Satnam Singh Walia Satya Pal Jain (Sr. Adv.), A.S.WALIA	

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 38**HON'BLE MR. JUSTICE JAGMOHAN BANSAL****NOTE**

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IN CASE ANY CM IS LISTED IN URGENT MOTION, THE MAIN CASE LISTED IN ORDINARY MOTION SHALL BE TAKEN UP ALONG WITH CM IN URGENT MOTION.

NOTE

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THE COUNSEL(S) MAY MAKE MENTIONING AT ANY TIME FOR THE PETITIONS WHICH HAVE BECOME INFRACTUOUS OR WHICH ARE TO BE WITHDRAWN.

IN OLD CASES, COUNSELS ARE REQUESTED TO FILE SYNOPSIS IN ADVANCE.

101	CM-16849-CWP-2023 (OTHER)	PUNJAB STATE WAREHOUSING CORPORATION V/S STATE OF PUNJAB AND ORS.	VIKAS SINGH VIKAS SINGH , ANIL CHAWLA , ANU PAL, AAG , KARANVIR SINGH SANDHU
	IN CWP-10347-2015		
102	CM-14759-CWP-2023 (PREPONE)	MEWA SINGH V/S UNION OF INDIA AND ANR	H.P.S.ISHAR SATYA PAL JAIN (SR. ADV.), H.P.S.ISHAR H.P.S.ISHAR , ANKUR SHARMA , ARUN WILLIAM , H.P.S.ISHAR
	IN CWP-437-2021		
103	CM-12914-CWP-2023 (RESTORATION)	KULDEEP KAUR AND ANR. V/S UNION OF INDIA AND ANR.	PAWANDEEP SINGH SATYA PAL JAIN PAWANDEEP SINGH , AMRITA SINGH
	IN CWP-25028-2022	(RESTORATION)	
104	CWP-18315-2023 (OTHER)	GURLEEN KAUR V/S REGIONAL PASSPORT OFFICER AND ANR	UDIT MENDIRATTA , AMIT SHARMA, AMRITA SINGH, NAVRAJ SINGH
105	CWP-19376-2023 (OTHER)	GURDEEP SINGH V/S UNION OF INDIA AND ANOTHER	Sumeet Pal Singh Khaira Satya Pal Jain (Sr. Adv.), KARAN SINGH, KUNAL CHOKSI, Sumeet Pal Singh Khaira
106	CWP-20706-2023 (OTHER)	PRIYANKA SIHAG V/S UNION OF INDIA AND ORS.	SUNIL KUMAR NEHRA Satya Pal Jain (Sr. Adv.), SUNIL NEHRA, SURYAVEER S. SURJEWALA , SEENA MAND, SURYAVEER SINGH SURJEWALA
107	CWP-21570-2023 (OTHER)	EK NOOR RICE MILLS V/S STATE OF PUNJAB AND OTHERS	VISHAL MEHTA A.G.PUNJAB, SUNISH BINDLISH, NARESH GOPAL SHARMA
	WITH CM-16949-CWP-2023	EK NOOR RICE MILLS V/S STATE OF PUNJAB AND OTHERS	VISHAL MEHTA
108	CWP-22117-2023 (OTHER)	M/S CHOPRA FILLING STATION AND OTHERS V/S INDIAN OIL CORPORATION LTD. AND OTHERS	SUDHIR SHARMA ASHISH KAPOOR, AMIT GUPTA, MANDEEP KAUSHIK, MRIGANK SHARMA
109	CWP-22137-2023 (OTHER)	MANPREET SINGH SAMRA V/S UNION OF INDIA	SUBHASH KUMAR Satya Pal Jain (Sr. Adv.)
110	CWP-22144-2023 (OTHER)	RAJWINDER KAUR V/S UNION OF INDIA AND ANR	RANJODH SINGH SIDHU Satya Pal Jain (Sr. Adv.), RANJODH SINGH SIDHU
111	CWP-22197-2023 (OTHER)	MANPREET SINGH V/S UNION OF INDIA AND ANOTHER	NAVRAJ SINGH Satya Pal Jain (Sr. Adv.)
112	CWP-22199-2023 (OTHER)	M/S UNITED RICE AND GENERAL MILLS V/S STATE OF PUNJAB AND OTHERS	ANURAG CHOPRA A.G. PUNJAB
113	CWP-22203-2023 (OTHER)	M/S SHRI HARI AGRO FOODS V/S STATE OF PUNJAB AND OTHERS	ANURAG CHOPRA A.G. PUNJAB, HIMANI JAMWAL
114	CWP-22206-2023 (OTHER)	M/S ANNA PURA RICE AND GENERAL MILLS V/S STATE OF PUNJAB AND OTHERS	ANURAG CHOPRA A.G. PUNJAB, HIMANI JAMWAL
115	CWP-22211-2023 (OTHER)	M/S HARI HAR MEGA FOODS V/S STATE OF PUNJAB AND OTHERS	ANURAG CHOPRA A.G. PUNJAB, HIMANI JAMWAL
116	CWP-22220-2023 (OTHER)	M/S R.K. JAIN AND SONS RICE MILL V/S STATE OF HARYANA AND OTHERS	S.S.DINARPUR A.G. HARYANA, LALIT RISHI
117	CWP-22242-2023 (OTHER)	M/S SHRI NAINA DEVI RICE MILLS AND OTHERS V/S STATE OF PUNJAB AND OTHERS	RAMANDEEP DHIR , DAMAN DHIR, DILPREET KAUR
118	CWP-22243-2023 (OTHER)	M/S MAA RICE MILLS AND OTHERS V/S STATE OF PUNJAB AND OTHERS	DAMAN DHIR A.G.PUNJAB, SATYA PAL JAIN, SUNISH BINDLISH, DILPREET KAUR, RAMANDEEP DHIR
119	CWP-22252-2023 (OTHER)	M/S GURU KIRPA RICE AND AGRO INDUSTRIES V/S STATE OF PUNJAB AND OTHERS	MOHIT GARG , ARUN KATOCH, GURINDERJIT SINGH, SUVEER SHEOKAND
120	CWP-22257-2023 (OTHER)	M/S KRISHNA GRAM UDYOG SAMITI V/S STATE OF PUNJAB AND OTHERS	AMIT DHAWAN A.G. PUNJAB
121	CWP-22274-2023 (OTHER)	M/S JAI SHIV RICE MILLS AND OTHERS V/S STATE OF HARYANA AND OTHERS	DAMAN DHIR A.G. HARYANA , SATYA PAL JAIN, RAMANDEEP DHIR
122	CM-16827-CWP-2023 (GSUOI) (ACTUAL DATE)	KULDIP SINGH & ORS V/S UNION OF INDIA & ORS	R.D.BAWA SATYA PAL JAIN (SR. ADV.) R.D.BAWA , ARUN BANSAL, SANDEEP BANSAL , R.D.BAWA , VIVEK CHAUHAN
	IN CWP-13818-2013	(MAIN REGULAR AT SR NO.687)	
123	CM-16592-CWP-2023 (GSUOI) (ACTUAL DATE)	GURMUKH SINGH V/S UNION OF INDIA AND ORS	VIKAS CHATRATH VIVEK SINGLA VIKAS CHATRATH , ARPANDEEP NARULA
	IN CWP-27002-2013	(MAIN REGULAR AT SR NO.694)	
124	CWP-6606-2014 (SCOSB UOI)	ANIL KUMAR CHADHA V/S PUNJAB NATIONAL BANK AND OTHERS	PRAVEEN GUPTA , ABHAY KARAN SHARMA, N.C. SAHNI, PRAVEEN GUPTA

125	CM-15285-CWP-2023 (SCOSB UOI) (POR)	PARKASH CHAND V/S UNION OF INDIA & ANR	PARTAP SINGH SATYA PAL JAIN (SR. ADV.), A.S. VIRK
	IN CWP-19752-2015		RAMAN SHARMA , AMARJIT SINGH VIRK , , AMIT ARORA , GOURAV JANGRA , JASBIR SINGH MOHRI, A.S. VIRK , NAGAR SINGH, CHARU SHARMA , , NIKITA BONGAR, SAMEER S.. TWARI , PARTAP SINGH , VENU GOPAL, AMIT ARORA, BRIJESHWAR SINGH , VIKAS , Varinder Singh Chandhok
	WITH CM-15296-CWP-2023	RAJENDER KUMAR V/S UNION OF INDIA AND ORS.	PARTAP SINGH , A.S. VIRK
	IN CWP-21299-2015		RAMAN SHARMA , A.S. VIRK, SAMEER S. TWARI, NIKITA BONGAR , AMIT ARORA , BRIJESHWAR SINGH, AMIT ARORA , JASBIR SINGH MOHRI , PARTAP SINGH , VIKAS , Varinder Singh Chandhok
126	CWP-21376-2015 (SCOSB UOI)	VEENA RANI KANSAY V/S ANDHRA BANK & ORS	KUNAL DAWAR , RAM BHATI, GOURAV GOEL
127	CM-16563-CWP-2023 (SCOSB UOI) (IMPLEAD)	MANOJ KUMAR AND OTHERS V/S CENTRAL UNIVERSITY OF HARYANA AND OTHERS	RAMESH MALIK R.S. BAINS, A.G. HARYANA
	IN CWP-22610-2017		SUMIT SANGWAN , BIRENDER SINGH RANA, SAJJAN MALIK, SALIL SABHLOK , NILESH BHARDWAJ , PUNEET GUPTA , RAJVINDER SINGH BAINS , Ramesh Malik , SAJJAN SINGH , SURENDER SHARMA , Salil Sabhlok
128	CM-16400-CWP-2023 (GS UOI RET) (IMPLEAD)	DHARAM KAUR AND ANOTHER V/S UNION OF INDIA AND OTHERS	ABHIMANYU SINGH SATYA PAL JAIN (SR. ADV.)
	IN CWP-321-2022		ABHIMANYU SINGH , ABHIMANYU SINGH , BRIJESHWAR SINGH KANWAR , HARSH GOYAL
129	CM-17542-CWP-2022 (GSUOI) (EXEMPTION)	MOHIT VERMA V/S UNION OF INDIA AND ORS	SHIVOY DHIR SATYA PAL JAIN (SR. ADV.)
	CM-17543-CWP-2022		R.D.BAWA
	WITH CM-1030-CWP-2023	MOHIT VERMA V/S UNION OF INDIA AND ORS	R.D.BAWA
	IN CWP-4873-2022		R.D.BAWA
130	CM-12611-CWP-2023 (SCOSB UOI-RETIRAL) (RESTORATION)	ANIL KUMAR V/S CENTRAL BANK OF INDIA AND ANR.	SURAM SINGH RANA GAURAV GOEL, AKSHAY RANA
	IN CWP-27206-2022	(RESTORATION)	SURAM SINGH RANA , Gaurav Goel , TARLOK
131	CWP-11976-2023 (SCOSB UOI) (OTHER)	RAMESH KUMAR V/S UNION OF INDIA AND ORS.	SHASHI KUMAR YADAV SATYA PAL JAIN, GAURAV PATHAK, Gaurav Pathak, SHASHI KUMAR YADAV
	WITH CM-16777-CWP-2023	RAMESH KUMAR V/S UNION OF INDIA AND ORS.	GAURAV PATHAK
132	CWP-14519-2023 (SCOSB UOI) (OTHER)	CHANDER BHAN V/S PUNJAB NATIONAL BANK AND OTHERS	LUKESH KUMAR Gaurav Goel, DEEPAK GOLLEN, PREETI GORVER, SAURAV VERMA
133	CWP-14640-2023 (SCOSB UOI) (OTHER)	JASBIR SINGH V/S FOOD CORPORATION OF INDIA AND OTHERS	S.K. HOODA , ANURAG JAIN, ANURAG JAIN, RAHUL DOHIYA, ASHWANI GUPTA, ABHILAKSH GAIND, SURUCHI SHARMA TEWARI, RAHUL DAHIYA
134	CWP-16366-2023 (GSUOI) (OTHER)	ASHU KUMAR V/S UNION OF INDIA AND ANOTHER	PARVEEN KAUSHIK Satya Pal Jain (Sr. Adv.), PANKAJ GUPTA
135	CWP-19401-2023 (GSUOI) (OTHER)	PARDEEP KUMAR V/S UNION OF INDIA AND OTHERS	RISHAV SHARMA Satya Pal Jain (Sr. Adv.), D.R. SHARMA, HARPAL SINGH, NARENDER KUMAR VASHIST
136	CWP-20686-2023 (GSUOI) (OTHER)	SONIA PRASHAR V/S UNION OF INDIA AND OTHERS	KULBHUSHAN RAHEJA Satya Pal Jain (Sr. Adv.), NITIN MEEL
137	CWP-20917-2023 (GS UOI RET) (OTHER)	KARAM CHAND V/S UNION OF INDIA AND OTHERS	RAJNISH GUPTA Satya Pal Jain (Sr. Adv.), NARENDER KUMAR VASHIST, PUNEET SINGH
138	CWP-21739-2023 (GSUOI) (OTHER)	BHASKAR SHUKLA V/S UNION OF INDIA AND OTHERS	NAVEEN DARYAL SATYA PAL JAIN, NAVEEN DARYAL
139	CWP-22130-2023 (GS UOI RET) (OTHER)	HEMANT KUMAR PUNIA V/S UNION OF INDIA AND OTHERS	RAJEEV ANAND Satya Pal Jain (Sr. Adv.), CHANDNI BAJAJ, UJWAL ANAND
140	CWP-22256-2023 (GSUOI) (OTHER)	KAMALDEEP V/S UNION OF INDIA AND OTHERS	SUNIL KUMAR NEHRA SIRSA Satya Pal Jain (Sr. Adv.), DEEPAK BHATT

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 20**

HON'BLE MR. JUSTICE DEEPAK MANCHANDA

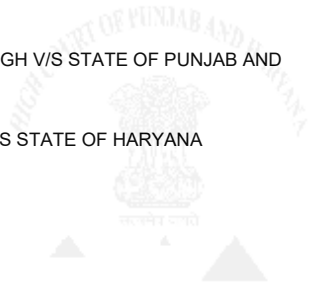
101	CM-16214-CWP-2023 (SCOSB PB) (POR) IN CWP-778-2020	SUMIT KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA ADVOCATE GENERAL PUNJAB H.C.ARORA , H.C.ARORA
102	CM-16401-CWP-2023 (SEN DIS SCOSB PB) (POR) WITH CM-16487-CWP-2023 IN CWP-14645-2021	KARAN GUPTA AND ORS V/S STATE OF PUNJAB AND OTHERS KARAN GUPTA AND ORS V/S STATE OF PUNJAB AND OTHERS	GAURAVDEEP SINGH DHALIWAL A.G. PUNJAB GAURAVDEEP SINGH DHALIWAL R. Kartikeya
103	CM-15990-CWP-2023 (SCOSB PB) (WITHDRAWL) IN CWP-24858-2022	BALBIR KAUR V/S STATE OF PUNJAB AND OTHERS	SANDEEP KUMAR A.G. PUNJAB SANDEEP KUMAR , ARJUN DEV , PRERNA MALHOTRA(LLEGAL AID COUNSEL) , SANDEEP KUMAR
104	CM-16837-CWP-2023 (SCOSB PB) (OTHER) WITH CM-16861-CWP-2023 IN CWP-6085-2023	JASWINDER SINGH V/S THE PUNJAB STATE WAREHOUSING CORPORATION AND OTHERS JASWINDER SINGH V/S THE PUNJAB STATE WAREHOUSING CORPORATION AND OTHERS	TAHAF BAINS , TAHAF BAINS TAHAF BAINS TAHAF BAINS , DEEPAK GUPTA , MANBIR SINGH BATTH, PRASHANT RANA , TAHAF BAINS
105	CWP-10827-2023 (SCOSB PB) (OTHER)	PRABHJOT SINGH V/S GURU GOBIND SINGH SUPER THERMAL PLANT ROOPNAGAR AND ANR	DINESH KUMAR
106	CWP-11085-2023 (SCOSB RETIRAL PB) (OTHER)	RANI KAUR V/S STATE OF PUNJAB AND OTHERS	SURINDER GARG A.G. PUNJAB, AKSHAY RAWAL, ARUN GUPTA
107	CWP-12320-2023 (SCOSB PB) (OTHER)	SANVEG SINGH V/S PUNJAB AGRO INDUSTRIES CORP. AND ORS.	DAVINDER SINGH SATYA PAL JAIN, KARAN SINGLA, KRISHAN K GUPTA, KARAN SINGLA, SIDHI BANSAL, SIDHI BANSAL, SUNISH BINDLISH
108	CWP-19909-2023 (SCOSB PB) (OTHER)	VIKRAM V/S STATE OF PUNJAB AND OTHERS	ARUN KUMAR ADVOCATE GENERAL PUNJAB, SUVIR SIDHU
109	CWP-20642-2023 (SCOSB PB) (OTHER)	HARNEK V/S STATE OF PUNJAB AND OTHERS	VISHAL SHARMA ADVOCATE GENERAL PUNJAB, HARBANS LAL SHARMA
110	CWP-20657-2023 (SCOSB PB) (OTHER)	HARDEV SINGH V/S PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD AND ORS.	J P RANA , KISHORE CHAND
111	CWP-20924-2023 (SCOSB RETIRAL PB) (OTHER)	BRIJ MOHAN SHARMA V/S PUNJAB STATE TRANSMISSION CORPORATION LTD. AND OTHERS	DEEPAK GUPTA A.G. PUNJAB, ANIRUDH SINGH SHERA, AVIKARAN BANSAL
112	CWP-20941-2023 (SCOSB PB) (OTHER)	BALRAJ SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	PUNEET SHARMA A.G. PUNJAB, DAVID SARDANA, OSHIN SWAMI
113	CWP-21265-2023 (SCOSB PB) (OTHER) WITH CM-16730-CWP-2023	KULDEEP SINGH V/S PUNJABI UNIVERSITY PATIALA AND OTHERS KULDEEP SINGH V/S PUNJABI UNIVERSITY PATIALA AND OTHERS	NARESH CHANDER HARCHAND SINGH BATTH, NARESH CHANDER NARESH CHANDER
114	CWP-21835-2023 (SCOSB PB) (OTHER)	IMRAN BHATTI AND OTHERS V/S STATE OF PUNJAB AND OTHERS	RK ARORA ADVOCATE GENERAL PUNJAB, JUGAM ARORA, SAGUNA ARORA
115	CWP-22142-2023 (SCOSB RETIRAL PB) (OTHER)	SOHAN SINGH AND OTHERS V/S UNION OF INDIA AND OTHERS	Satnam Singh Walia Satya Pal Jain (Sr. Adv.), A.S.WALIA
116	CWP-22146-2023 (SCOSB RETIRAL PB) (OTHER)	ANIL KAPUR AND OTHERS V/S UNION OF INDIA AND OTHERS	SANJIV GUPTA Satya Pal Jain (Sr. Adv.)
117	CWP-22148-2023 (SCOSB RETIRAL PB) (OTHER)	BEANT SINGH PAUL AND ORS V/S UNION OF INDIA AND ORS	Satnam Singh Walia Satya Pal Jain (Sr. Adv.), A.S.WALIA
118	CWP-22158-2023 (SCOSB PB) (OTHER)	UKARDEEP SINGH V/S Punjab State Civil Supplies Co-op Ltd AND ANR.	J P RANA , KISHORE CHAND
119	CWP-22168-2023 (SCOSB RETIRAL PB) (OTHER)	SARITA SHARMA V/S STATE OF PUNJAB AND OTHERS	Rajvir Singh Sihag A.G. PUNJAB
120	CWP-22172-2023 (SCOSB PB) (OTHER)	JASKARAN JEET SINGH AND ORS. V/S STATE OF PUNJAB AND OTHERS	VISHAL MEHTA A.G. PUNJAB, NARESH GOPAL SHARMA
121	CWP-22176-2023 (SCOSB RETIRAL PB) (OTHER)	MAHESH KUMAR V/S STATE OF PUNJAB AND OTHERS	K.R. DHAWAN A G PUNJAB, VARUN DHAWAN
122	CWP-22192-2023 (SCOSB RETIRAL PB) (OTHER)	ARVINDER PAL V/S STATE OF PUNJAB AND OTHERS	Rajvir Singh Sihag A.G. PUNJAB, NIKHIL SHARMA,MAHABIR SINGH

123	CWP-22193-2023 (SCOSB RETIRAL PB) (OTHER)	IQBAL SINGH V/S STATE OF PUNJAB AND OTHERS	Rajvir Singh Sihag A.G. PUNJAB, MAHABIR SINGH, NIKHIL SHARMA
124	CWP-22196-2023 (SCOSB RETIRAL PB) (OTHER)	KAMLESH KUMAR AND OTHERS V/S PUNJAB STATE POWER CORPORATION LIMITED AND ANOTHER	SIMRANJEET SINGH SARWARA A G PUNJAB, KHUSHIKA SETIA
125	CWP-22205-2023 (SCOSB RETIRAL PB) (OTHER)	BHUPINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RAJVIR SINGH SIHAG A.G. PUNJAB, MAHABIR SINGH, NIKHIL SHARMA
126	CWP-22214-2023 (SCOSB RETIRAL PB) (OTHER)	MULAKH RAJ V/S STATE OF PUNJAB AND OTHERS	Rajvir Singh Sihag ADVOCATE GENERAL PUNJAB, NIKHIL SHARMA, MAHABIR SINGH
127	CWP-22221-2023 (SCOSB RETIRAL PB) (OTHER)	CHARANJEET SINGH GILL AND OTHERS V/S UNION OF INDIA AND OTHERS	TARUN YADAV , NITISH SHARMA
128	CWP-22263-2023 (SCOSB PB) (OTHER)	GURPREET SINGH V/S PUNJAB STATE POWER CORPORATION LTD. AND OTHERS	RAVI SINGH A.G. PUNJAB

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 48**HON'BLE MR. JUSTICE ALOK JAIN**

101	CRM-11387-2023 (CRL APPEAL) (POR) IN CRA-S-1541-SB-2010 WITH CRM-44229-2021 IN CRA-S-1438-SB-2010 WITH CRM-M-22449-2023	SARABJIT SINGH AND ORS. V/S STATE OF PUNJAB AND OTHERS PRITAM SINGH AND ANR. V/S STATE OF PUNJAB KASHMIR KAUR AND ANR. V/S STATE OF PUNJAB AND ANOTHER (MAIN CASE AT REG. SR.NO.2406)	SANT PAL SINGH SIDHU A.G. PUNJAB SANT PAL SINGH SIDHU , NIKHIL BHATIA, DEEPAK GARG AAG PB , R S MAMLI , VINOD KUMAR KAUSHAL R S MAMLI , R S MAMLI MANVINDER SINGH SIDHU , ANMOL SINGH SANDHU AAG PB , ARSHWINDER SINGH , KAMALJEET SINGH SIDHU, KDS HOODA , R S MAMLI , RAGHBIR CHAUDHARY SR DAG PB , REHAT BIR SINGH MANN DAG PB BHAVDEEP SINGH MAMLI , DEEPAK KUMAR , R S MAMLI
102	CRWP-2000-2022 ((PROT))	NAGMA AND OTHERS V/S STATE OF HARYANA AND OTHERS	ANIMESH SHARMA A.G. HARYANA, HARSH GOYAL, TALIM HUSSAIN
103	CRM-W-1246-2023 ((PROT)) (EXEMPTION) & O&M CRWP-8286-2023	POONAM AND ANR V/S STATE OF HARYANA AND OTHERS	AMIT KUMAR A.G. HARYANA AMIT KUMAR , SUNITA NAMBIAR
104	CRM-W-1269-2023 ((PROT)) (POR) IN CRWP-8076-2023	PRATIGYA SHUKLA AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	KETAN CHOPRA A.G. PUNJAB, KETAN CHOPRA KETAN CHOPRA , KETAN CHOPRA
105	CRM-W-1431-2023 ((PROT)) (PREPONE) IN CRWP-9359-2023	USMAN SUHAIL AND ANR. V/S STATE OF PUNJAB AND OTHERS	AMJAD KHAN A.G. PUNJAB AMJAD KHAN , VIKAS CHOPRA
106	CRM-W-1458-2023 ((PROT)) (OTHER) IN CRWP-9462-2023	JASWANT SINGH V/S STATE OF PUNJAB AND OTHERS	AMAN RANI AMAN RANI , AMAN RANI
107	CRWP-8141-2023 ((PROT))	AKASHDEEP GILL AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	VARUN SHARMA , VARUN SHARMA
108	CRWP-8472-2023 ((PROT))	BABLI CHANDLA AND OTHERS V/S STATE OF PUNJAB AND OTHERS	BINAT SHARMA A.G. PUNJAB, Binat Sharma, KIRAT PAL DHALIWAL, SOURAV
109	CRWP-8584-2023 ((PROT))	KANCHAN AND ANR. V/S STATE OF HARYANA AND OTHERS	VISHNEET SINGH A.G. HARYANA, VISHNEET SINGH
110	CRWP-8739-2023 ((PROT))	SONIA AND ANOTHER V/S STATE OF HARYANA AND OTHERS	BHUPENDER SINGH A.G. HARYANA, BHUPENDER SINGH
111	CRWP-9041-2023 ((PROT))	KHUSHI AND ANR V/S STATE OF PUNJAB AND OTHERS	AMJAD KHAN A.G. PUNJAB, VIKAS CHOPRA
112	CRWP-9102-2023 ((PROT))	KOMAL AND ANR V/S STATE OF HARYANA AND OTHERS	RAVI MALIK A.G. HARYANA, RAVI MALIK
113	CRWP-9169-2023 ((PROT))	RATNESHWAR SINGH V/S STATE OF PUNJAB AND OTHERS	RYTHEM BAJAJ A.G. PUNJAB
114	CRWP-9171-2023 ((PROT))	SHARANJEET SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	KULWINDER SINGH A.G. PUNJAB, SIMRANJEET SINGH SARWARA
115	CRWP-9176-2023 ((PROT))	CHARANJIT SINGH V/S STATE OF PUNJAB AND OTHERS	CHETAN BANSAL A.G. PUNJAB
116	CRWP-9178-2023 ((PROT))	RISHI SETH V/S STATE OF PUNJAB AND OTHERS	GURSEWAK SINGH A.G. PUNJAB, ANMOL JEEVAN SINGH GILL
117	CRWP-9265-2023 ((PROT))	SNEHA AND ANR V/S STATE OF PUNJAB AND OTHERS	RANBIR SINGH RAWAT A.G. PUNJAB, PARAMVEER SINGH, PARDEEP KUMAR
118	CRWP-9359-2023 ((PROT))	USMAN SUHAIL AND ANR. V/S STATE OF PUNJAB AND OTHERS	AMJAD KHAN A.G. PUNJAB, VIKAS CHOPRA
119	CRWP-9529-2023 ((PROT))	AMANDEEP KAUR AND ANR V/S STATE OF PUNJAB AND OTHERS	MUNISH PURI A.G. PUNJAB
120	CRWP-9702-2023 ((PROT))	HARPAL SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	KULJIT SINGH BAL A.G. PUNJAB, Kuljit Singh Bal
121	CRWP-9755-2023 ((PROT))	AJAY KUMAR V/S STATE OF PUNJAB AND OTHERS	FATEHJEET SINGH A.G. PUNJAB
122	CRM-W-1374-2023 ((HABCOR)) (OTHER) IN CRWP-6276-2021	AMANPREET SINGH BHATIA V/S STATE OF PUNJAB AND ORS	KRISHAN SINGH DADWAL , ANSHUL SHARMA, MANDEEP KUMAR DHOT G.S.KAURA , A.G. PUNJAB, G.S. MADAAN , SHRI KANT RATTAN
123	CRWP-9787-2023 ((HABCOR))	JONI V/S STATE OF PUNJAB AND OTHERS	SUNIL KUMAR PANDEY
124	CRWP-9788-2023 ((HABCOR))	SATISH KUMAR V/S STATE OF HARYANA AND OTHERS	ADITYA
125	CRWP-9814-2023 ((HABCOR))	VIJAY KUMAR V/S THE STATE OF PUNJAB AND OTHERS	CHANDER SHEKHAR SINGHAL A.G. PUNJAB

126	CRWP-9832-2023 ((HABCOR))	BALWANT SINGH V/S STATE OF PUNJAB AND OTHERS	JOGINDER PAL DEVGAN
127	CRM-M-51920-2021 (QPCAW)	RENU RANI V/S STATE OF HARYANA	KANIKA AHUJA A.G. HARYANA, ASHIT MALIK, KANIKA AHUJA



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 31**

HON'BLE MR. JUSTICE GURBIR SINGH

101	CM-5851-C-2023 (IMPLEAD) IN RSA-2555-2009	GURPIYAR ETC. V/S MUKHTIYAR ETC.	AJAY KUMAR GUPTA N K MANCHANDA S.S.GODARA , A.S. SULLAR , AMIT RANA, BIJENDER KAUSHIK , BALRAJ SINGH, HITESH VERMA , DEEPANKUR SHARMA, NEERAJ , HARMAN SULLAR , HRITIK GUPTA FOR RESP. , MUNISHWAR CHAUHAN , N K MANCHANDA , S.S SAHU, S.S GORAYA, SUMAN KUMARI , S.S. GODARA , SHELJA SHARMA
102	CM-10418-C-2023 (IMPLEAD) IN RSA-2817-2009 WITH CM-17106-CII-2023 CM-17107-CII-2023 IN COCP-1761-2010	SALWANT SINGH V/S JAGIR SINGH AND ANOTHER JAGIR SINGH V/S GURMEET SINGH	T.P.S. BHATTI HARKESH MANUJA, C.L. SHARMA , NARESH KAUSHIK T.P.S. BHATTI T.P.S. BHATTI PARMINDER SINGH GREWAL , NARESH KAUSHIK
103	CM-18261-CII-2019 (NIA (EG)) (OTHER) IN FAO-6022-2016	JOHRI & ORS V/S SATISH KUMAR & ORS	GOPAL SHARMA , RAJESH K. SHARMA GOPAL SHARMA , RAJESH K. SHARMA
104	RSA-412-2017 CM-888-C-2017	SURESH KUMAR V/S PARTAP SINGH AND ANR	JASWANT JAIN , AJAY JAIN, JASWANT JAIN, ATUL JAIN, P R YADAV JASWANT JAIN
105	CM-9788-C-2018 (149-CPC) CM-9786-C-2018 CM-9787-C-2018 & O&M RSA-3834-2018	REKHA KUMRA V/S DEV RAJ	IPS KOHLI IPS KOHLI IPS KOHLI IPS KOHLI , DHRUV KHANNA , IPS KOHLI
106	RSA-452-2018 CM-1152-C-2018 CM-1153-C-2018	NASEEB SINGH & ANR V/S BHOOP SINGH & ANR	NAVEEN KUMAR , NAVEEN KUMAR NAVEEN KUMAR NAVEEN KUMAR
107	RSA-2069-2018 CM-5703-C-2018	TILAK RAJ V/S JIT SINGH AND ORS.	SATBIR RATHORE , CHANDER KANT THAKUR, SATBIR RATHORE SATBIR RATHORE
108	RSA-2762-2018 CM-7195-C-2018	SHAM LAL AND ORS V/S STATE OF HARYANA AND ORS	ANJU ARORA , ALISHA ARORA, AMRITA SINGH, NEHA DALAL ANJU ARORA
109	RSA-2948-2018 CM-7513-C-2018	NACHHATTAR SINGH AND ANR V/S PARAMJEET KAUR AND ANR	SURESH KUMAR ANEJA , YOGESH KUMAR ANEJA SURESH KUMAR ANEJA
110	RSA-4209-2018 CM-11177-C-2018	MITTAR PAL (SINCE DECEASED) THRU HIS LR SUSHILA DEVI V/S RANDEEP SINGH AND ORS.	B.R. RANA-I , BR RANA-I, MR. VIPAN KUMAR B.R. RANA-I
111	RSA-6395-2018	RAMESH KUMAR V/S TIRLOCHAN SINGH	SURINDER GARG , SURINDER GAUR
112	CM-18397-CII-2023 (IO) (OTHER) WITH CM-18130-CII-2023 IN CR-3776-2019	ANUP AND ORS V/S SHASHI BALA AND ORS ANUP AND ORS V/S SHASHI BALA AND ORS	SHIVRAJ MALIK , BK BAGRI SHIVRAJ MALIK AMIT ARORA , AAZAM KHAN, , B.K. BAGRI , KAMAL SHARMA , SHIVRAJ MALIK
113	CM-10423-C-2019 (149-CPC) CM-10424-C-2019 CM-10426-C-2019 CM-10427-C-2019 & O&M RSA-3868-2019	NARESH KUMAR AND OTHERS V/S AMARBAI (DECEASED) THROUGH LRS AND OTHERS	PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN , HIMANSHU MUNJAL , KAPIL KUMAR , PRASHANT SINGH CHAUHAN
114	CM-13583-C-2019 (DELAY(F)) CM-13582-C-2019 CM-13584-C-2019 & O&M RSA-4772-2019	MADAN LAL V/S NAND RAM AND OTHERS	GOPAL SHARMA GOPAL SHARMA GOPAL SHARMA GOPAL SHARMA
115	RSA-2220-2019 CM-5936-C-2019	BISHAN SINGH V/S HARJINDER SINGH AND OTHERS	VIVEK K. THAKUR , MR. BHUPESHWAR JASWAL,, VIVEK K. THAKUR VIVEK K. THAKUR
116	RSA-2412-2019	HARYANA STATE AGRICULTURAL MARKETING BOARD V/S JOGINDER SINGH	VISHAL GARG , RUCHITA GARG, SATISH SINGLA
117	RSA-4837-2019 CM-13802-C-2019	BIRBAL V/S MANAGING DIRECTOR, HARYANA STATE COOPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK AND OTHERS	VIKRAM SINGH , RAKESH GUPTA VIKRAM SINGH
118	RSA-5036-2019 CM-14310-C-2019 CM-14311-C-2019	RAJINDER KAUR AND OTHERS V/S GURDEV SINGH	ONKAR SINGH , HIMANSHU RAO ONKAR SINGH ONKAR SINGH

119	CM-192-C-2020 (149-CPC) CM-193-C-2020 & O&M RSA-51-2020 WITH RSA-5320-2019 CM-15049-C-2019 CM-15050-C-2019	SURJIT KAUR THROUGH ATTORNEY V/S HARBANS KAUR AND ORS SURJIT KAUR THROUGH ATTORNEY V/S HARBANS KAUR AND OTHERS	SUNNY KUMAR SINGLA , SHERRY K. SINGLA SUNNY KUMAR SINGLA SUNNY KUMAR SINGLA SUNNY KUMAR SINGLA , SHERRY K. SINGLA SUNNY KUMAR SINGLA SUNNY KUMAR SINGLA
120	CM-18135-CII-2023 (RENT HRY) (IMPLEAD) IN CR-443-2020	CHARAN JEET LAL AHUJA V/S RAM KISHAN	AJAY JAIN SHUBHAM PATHANIA AJAY JAIN , SHUBHAM PATHANIA
121	CM-18092-CII-2023 (UII) (OTHER) IN FAO-633-2023	UNITED INDIA INSURANCE CO LTD V/S PARVESH DEVI AND OTHERS	D.K. SHARMA , SUKHWINDER SINGH KAMBOJ ANIL MEHRA , SIDHANT MEHRA
122	CM-17854-CII-2023 (IO) (CORRECTION) IN CR-3285-2023	SHABEG SINGH NOW DECEASED THROUGH LRS AND OTHERS V/S RESHAM SINGH NOW DECEASED THROUGH LRS AND OTHERS	KULVIR NARWAL KULVIR NARWAL , KULVIR NARWAL
123	CM-18247-CII-2023 (IO) (PREPONE) IN CR-5511-2023	PRAMOD @ RINKU V/S SHRI KRISHNA TRADING COMPANY AND ANR	GOVIND CHAUHAN GOVIND CHAUHAN
124	CR-5481-2023 (IO)	RAVINDER SINGH V/S VIJAY KUMAR AND ORS.	SUPRIYA GARG , MALLIKA DHILLON, ROHAN GARG, SAKSHI MANGLA
125	CR-5486-2023 (IO)	RAKESH YADAV V/S DISTRICT TOWN PLANNER AND ANOTHER	TARUN YADAV , PARUL SHARMA
126	CR-5600-2023 (IO)	RAVI KANT GARG V/S KARAN GARG AND OTHERS	GURMEET SINGH SAINI
127	CR-5614-2023 (IO) CM-17591-CII-2023	CHANAN SINGH V/S JARNAIL SINGH	GAGANDEEP SINGH SIRPHIKHI GAGANDEEP SINGH SIRPHIKHI
128	CR-5674-2023 (IO)	SUKHDEV SINGH THROUGH LRS AND OTHERS V/S VIJAY SINGH AND ANOTHER	VIVEK GOYAL
129	CR-5841-2023 (IO)	SUKHMINDER SINGH V/S RAMANDEEP KAUR AND ANR	LIAQAT ALI
130	CR-5845-2023 (RENT UT) CM-18417-CII-2023 CM-18418-CII-2023	M/S KANHIYA LAL MADHO RAM AND OTHERS V/S ARUN KUMAR AND ANOTHER	ANURAG CHOPRA ASHISH BANSAL, GAURI C KAUSHAL, RESHABH BAJAJ ANURAG CHOPRA ANURAG CHOPRA
131	CR-5857-2023 ((RENT))	YASH PAL KAPOOR V/S SSD SABHA REGD.	AAKASH SINGLA , ANKUSH SINGLA, VAISHALI
132	FAO-1057-2023 (OI (OD)) CM-4184-CII-2023 CM-4185-CII-2023 CM-4186-CII-2023 CM-4187-CII-2023	SAI JALANDHAR AMRITSAR TRANSPORT COMPANY AND ANOTHER V/S KULDEEP KAUR AND ANOTHER (DEATH CASE)	RISHU MAHAJAN , DEEPAK VASHISHT, RISHU MAHAJAN RISHU MAHAJAN RISHU MAHAJAN RISHU MAHAJAN RISHU MAHAJAN
133	RSA-569-2023 CM-2255-C-2023	BALWINDER SINGH AND ORS. V/S JAGIR SINGH	DEEPAK ARORA AJAY PAL SINGH REHAN, AJAY PAL SINGH REHAN, SANDEEP ARORA DEEPAK ARORA
134*	CM-18006-CII-2023 (IO) (OTHER) IN CR-5568-2023	DHANNA SINGH (SINCE DECEASED) THR LRS V/S KALA SINGH AND ANR	DEEPAK ARORA DEEPAK ARORA , SANDEEP ARORA
135*	CM-18484-CII-2023 (IO) (PREPONE) IN CR-5606-2023	JASWINDER SINGH V/S SUKHJINDER SINGH AND ORS.	KRISHAN SHARMA KRISHAN SHARMA , AAKASH SINGLA , KRISHAN SHARMA

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 43**HON'BLE MR. JUSTICE DEEPAK GUPTA**

NOTE

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ORDINARY CASES WILL BE TAKEN UP IN THE FOLLOWING MANNER:-

1. ANTICIPATORY BAIL
 2. REGULAR BAIL
 3. SOS
 4. COMPROMISE QUASHING PETITIONS
 5. DIRECTION MATTERS
 6. QUASHING PETITIONS
 7. OLD/REMAINING MATTERS/APPEAL AGAINST ACQUITTAL
- ALL CONCERNED TO PLEASE NOTE.

For Pronouncement on 04/10/2023

1.	CRM-M-33273-2023	KAPIL CHAUHAN <u>V/S</u> STATE OF HARYANA		
101	CRM-M-41721-2023 (AB)	MADHUBALA MEHTA V/S STATE OF HARYANA	LUPIL GUPTA A.G. HARYANA, LUPIL GUPTA	
102	CRM-M-46187-2023 (AB)	DAVINDER SINGH V/S STATE OF HARYANA AND ANOTHER	ANSHUL JAIN A.G. HARYANA, VARUN GUPTA	
103	CRM-M-48673-2023 (AB)	SEEMA KAUR V/S STATE OF PUNJAB	SATNAM SINGH GILL A.G. PUNJAB, GAUTAM KUMAR, MANJOT KAUR	
104	CRM-M-48674-2023 (AB)	(CA) GAUTAM V/S STATE OF PUNJAB	VIVEK K. THAKUR A.G. PUNJAB, VAISHALI THAKUR	
105	CRM-M-48685-2023 (AB)	PALWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	ANGRAZE SINGH DHINDSA A.G. PUNJAB	
106	CRM-M-49945-2023 (AB)	(CA) BALKAR SINGH ALIAS JAGGA V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB	
107	CRM-41522-2023 (LTAPP) (IMPLEAD) IN CRM-A-482-2019	MAHESH CHAND GARG V/S NARAYAN KUMAR SHARMA	MAMTA PANWAR , VARUNA SINGH NAVEEN SINGH PANWAR	
108	CRA-S-2817-2023 (ACC NOT GRANTED BAIL) CRM-41797-2023	SANDEEP SHARMA @ SANDIP SHARMA V/S STATE OF HARYANA	RAKESH DHIMAN A.G. HARYANA RAKESH DHIMAN	
109	CRM-41766-2023 (NDPS) (DELAY(F)) CRM-41767-2023 & O&M CRA-S-2815-2023	MANINDER SINGH @ MINTU V/S STATE OF PUNJAB	DILPREET SINGH GANDHI A.G. PUNJAB DILPREET SINGH GANDHI DILPREET SINGH GANDHI , AJAY RANA , ANAND KAUSHAL , JASPREET KAUR	
110 V	CRR-2270-2008 (CONONEYEAR) CRM-49548-2008	VIJENDER V/S STATE OF HARYANA	G.S.SANDHU , AGHY, M K BHARDWAJ G.S.SANDHU	
111	CRM-26743-2023 (DIR) (POR) IN CRM-M-43335-2020	JAGDISH @ SURINDER V/S STATE OF PUNJAB AND ORS	BANDANA TRIKHA A.G. PUNJAB BANDANA TRIKHA , MOHNISH SHARMA	
112	CRM-M-33106-2023 (DIR)	JAIPAL SHARMA V/S STATE OF HARYANA AND OTHERS	S P LALER A.G. HARYANA, AMIT BANSAL, SHUBHAM SAROHA	
113	CRM-M-46526-2023 (DIR)	RAVJOT SINGH V/S STATE OF PUNJAB AND OTHERS (B.O. LD. OSD (LISTING))	VAIBHAV SEHGAL , SHIVYA SEHGAL	
114	CRM-M-49852-2023 (DIR)	MAGHAR SINGH V/S STATE OF PUNJAB AND OTHERS	AMINDER SINGH A.G. PUNJAB	
115	CRWP-9173-2023 ((PROT))	PARMJEET KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	GAUTAM KAILE A.G. PUNJAB, AMRIT KASHYAP, Gautam Kaile	
116	CRWP-9800-2023 ((PROT))	PRIYA RANI AND ANR. V/S STATE OF PUNJAB AND OTHERS	NAVNEET KAUR A.G. PUNJAB, KULDIP SINGH	
117	CRWP-9803-2023 ((PROT))	MAMTA RANI AND ANOTHER V/S STATE OF HARYANA AND OTHERS	INTIZAR UL HASAN A.G. HARYANA	
118	CRWP-9835-2023 ((HABCOR))	BALBIR SINGH V/S STATE OF PUNJAB AND OTHERS	AMANDEEP SINGH GULATI	
119	CRM-37873-2023 (QP) (POR) IN CRM-M-37047-2023	RUPINDER SINGH @ RUPINDER SINGH BRAR AND ANR V/S STATE OF PUNJAB	AMANINDER SINGH SEKHON A.G. PUNJAB AMANINDER SINGH SEKHON	
120	CRM-M-32463-2023 (QP)	GORAKH GOYAL V/S STATE OF PUNJAB AND OTHERS	ASHE KUMAR GOYAL A.G. PUNJAB, NARESH KUMAR BANSAL	
121	CRM-M-44092-2023 (QP)	KULDEEP SINGH V/S STATE OF HARYANA AND ANOTHER	BALKAR SINGH A.G. HARYANA	
122	CRM-M-44229-2023 (QP)	SUDARSHAN KUMAR V/S VINOD KUMAR SETH	VARINDER ARORA , SUDESH SAHI	
123	CRM-M-49810-2023 (QP)	SARABJEET SINGH ALIAS SABBA ALIAS RABJIT SINGH V/S STATE OF PUNJAB	KANWALJEET SINGH A.G. PUNJAB, SATVIR SINGH	
124	CRM-M-49964-2023 (QP)	BALKAR SINGH V/S STATE OF PUNJAB AND ANOTHER	BALBIR SINGH JASWAL A.G. PUNJAB	
125	CRM-38492-2023 (QPCAW) (PREPONE) IN CRM-M-1022-2022	NIRMALA AND ORS V/S STATE OF HARYANA AND ANOTHER	SANDEEP KUMAR A.G. HARYANA SANDEEP KUMAR	



URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 32**

HON'BLE MRS. JUSTICE AMARJOT BHATTI

101	CM-1977-C-2023 (POR)	MITTA SINGH ETC V/S SHAMSHER KAUR	AMARJIT MARKAN ASHOK SINGLA, TUSHAR SHARMA
	IN RSA-963-1995		ASHOK SINGLA , AAKASH SINGLA , AMARJIT MARKAN , AMARJIT MARKAN, JR MITTAL, SS SODHI, ANIL GARG , ANKUSH SINGLA , MUNISH SINGLA & AAKASH SINGLA, TUSHAR SHARMA , VIJAY GARG & ASHOK SINGLA FOR RESP.NO.1
		(MAIN REGULAR AT SR. NO. 491)	
102	CM-16981-CII-2023 (NIA) (IMPLEAD)	NEW INDIA ASSURANCE CO. LTD. V/S JAGTAR SINGH AND ORS.	RAJ KUMAR BASHAMBOO SANDEEP KOTLA
	IN FAO-1967-2008		RAJ KUMAR BASHAMBOO , RAJ KUMAR BASHAMBOO , SANDEEP KOTLA, VINOD GUPTA
		(REGULAR NO. 1358)	
103	CM-14554-CII-2023 (NIA (EG)) (DIRECTION)	DULI CHAND V/S VIPIN MAKKAR AND ORS.	SANDEEP JASUJA
	IN FAO-5128-2009		SANDEEP JASUJA , RAVINDER ARORA , RAVINDER ARORA , VINOD GUPTA , VISHAL GUPTA , PAUL S SAINI
104	CM-14308-CII-2023 (IO) (EXEMPTION)	NAGINDER SINGH V/S AMARJIT SINGH AND ORS	AMAN BANSAL , ANJALI BANSAL, LAKSHAY JINDAL
	WITH CM-17901-CII-2023	NAGINDER SINGH V/S AMARJIT SINGH AND ORS	SURJIT SINGH SALAR
	IN CR-4055-2011		S.K. GARG NARWANA , AMITIJ SINGH , CHITRA DARMWAL, AMAN BANSAL , IS DHATT , JAPJIT SINGH JOHAL , LAKSHAY , LAKSHAY JINDAL , MANINDER SINGH BAJWA , MANINDERPREET KAUR, AMINDER SINGH , R.S. SHEOKAND , S.S. SALAR , NAVEEN GUPTA
105	CM-6963-C-2023 (OTHER)	SOHAN SINGH V/S RANDHIR SINGH & ORS	ASHOK SINGLA
	IN RSA-59-2013		N.S.RAPRI , AJAY AGGARWAL , ANKUSH SINGLA , ASHOK SINGLA , BALWINDER SINGH , FERRY SOFAT , HARSIMRAT RAI, DAG PUNJAB , SARWAN SINGH , SUVNIT KAUR, AAG PUNJAB , YADWINDER SINGH BHANGU, AAG PUNJAB
106	CM-8675-C-2018 (DELAY(F)) CM-8676-C-2018 RA-RS-58-C-2018	GIAN CHAND (SINCE DECEASED) THRO LR V/S MUNICIPAL COMMITTEE BANUR	MANVENDER SINGH DALAL
	IN RSA-603-1987		MANVENDER SINGH DALAL MANVENDER SINGH DALAL K.S.AHLUWALIA. , GURINDER SINGH ATTARIWALA, VISHAL GUPTA , J.S.SHAHPURI, VINOR ARYA, , JAGDEV SINGH, SAVITA TANWAR, , JASJIT SINGH , JITENDER DHANDA, , MANVINDER DALAL , NARESH JAIN , R.K.BATTAS, MUNISH JOLLY, , SARJIT SINGH, , SUHAIL CHHABRA , VIKAS SINGH, KAMALJEET KAUR,
	WITH CM-8677-C-2018	GIAN CHAND (SINCE DECEASED) THRO LRS V/S MUNICIPAL COMMITTEE BANUR	MANVENDER SINGH DALAL
	CM-8678-C-2018 RA-RS-59-C-2018 IN RSA-1171-1987		MANVENDER SINGH DALAL MANVENDER SINGH DALAL K.S.AHLUWALIA. , GURINDER SINGH ATTARIALA
107	CM-17958-CII-2023 (RENT PB) (OTHER) CM-17959-CII-2023	BALRAJ KUMAR V/S MOHAN SINGH THR LRS	VAIBHAV SEHGAL VISHAL AGGARWAL, VISHAL AGGARWAL
	IN CR-2073-2018		VAIBHAV SEHGAL VISHAL AGGARWAL , LAKHWINDER SINGH MANN , VISHAL AGGARWAL
	WITH CM-17960-CII-2023 CM-17961-CII-2023	BALRAJ KUMAR V/S MOHAN SINGH THR LRS	VAIBHAV SEHGAL , VISHAL AGGARWAL VAIBHAV SEHGAL VISHAL AGGARWAL , LAKHWINDER SINGH MANN , PRABHJOT KAUR, , RAJAN BHARGAVA, VAIBHAV SEHGAL, , VISHAL AGGARWAL
	IN CR-2063-2018		
108	RSA-3854-2018 CM-10046-C-2018 WITH CM-3793-C-2021	SURINDER PAL V/S PREM PAL	C.L.VERMA , ADITYA DASSAUR, KIRAN VERMA, MANNAT ANAND, C.L.VERMA C.L.VERMA
		SURINDER PAL V/S PREM PAL	
109	RSA-4280-2018 CM-11401-C-2018	MANGAL SINGH V/S DURGI	SURINDER GARG , A.P.S.SIDHU, KASHMIR SINGH, SURINDER GAUR SURINDER GARG
110	RSA-4424-2018 CM-11731-C-2018	ASHOK KUMAR AND ANR V/S SONIA KUMARI AND ORS	SATBIR RATHORE , CHANDER KANT RANA SATBIR RATHORE
111	RSA-4560-2018 CM-12120-C-2018	MANOJ KUMAR AND ORS V/S PAWAN KUMAR AND ORS	H.N.SAHU , HN SAHU H.N.SAHU
112	CM-16435-CII-2023 (IO) (POR) IN CR-5985-2019	JASDEEP SINGH V/S PARAMJIT SINGH GILL AND ANOTHER	AMARBIR SINGH PAHWA GAURAVJIT SINGH GAURAVJIT SINGH JAGPAL , A.S. PAHWA , AMARBIR SINGH PAHWA , Manipal Singh Atwal
113	CM-15276-CII-2023 (IO) (IMPLEAD) IN CR-7346-2019	MAHIPAL SINGH V/S KARAN SINGH DECEASED THR LR AND ORS.	SUSHIL SHEORAN , RAM AVTAR SHEORAN ABHIMANYU SINGH , R.A. SHEORAN , Sushil Sheoran
114	RSA-2179-2019	RANJHA RAM V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ANOTHER	RAVNEET SINGH JOSHI , SHIVAM SHARMA
115	RSA-2342-2019	RAKESH KUMAR SHARMA V/S KISHAN SWAROOP AND ANOTHER	DIWAN S. ADLAKHA , DALEEP CHANDNA

CM-6647-C-2019		DIWAN S. ADLAKHA
CM-6648-C-2019		DIWAN S. ADLAKHA
116	RSA-3919-2019	SURJIT SINGH (DECEASED) THROUGH LR JARNAIL SINGH V/S KARNAIL SINGH (DECEASED) THROUGH LR AND OTHER
	CM-10535-C-2019	SHAKTI MEHTA , SHAKTI MEHTA SHAKTI MEHTA
117	RSA-5002-2019	PREM CHAND V/S AMAR SINGH DECEASED THROUGH LRS AND ANOTHER
	CM-14232-C-2019	HEM RAJ BHARDWAJ
	CM-14233-C-2019	HEM RAJ BHARDWAJ
	CM-14234-C-2019	HEM RAJ BHARDWAJ
118	RSA-5969-2019	SURENDER SINGH V/S DASHRATH SINGH AND OTHERS
	CM-17001-C-2019	AJAY SHEKHAWAT , MADAN SANDHU, S.S. SHEKHAWAT AJAY SHEKHAWAT
119	CM-16048-CII-2023 (RENT PB) (OTHER)	NEENA DHINGRA AND ANOTHER V/S SURINDER PAL SAINI
	IN CR-5461-2022	BHAVNA KAPUR ABHAY KUMAR SHARMA, BHAVNA KAPUR ABHAY KUMAR SHARMA , ABHAY KUMAR SHARMA , BHAVNA KAPUR
120	CM-18078-CII-2023 (IO) (POR)	PRABHJEET SINGH AND ANR. V/S JAGDISH SINGH KHERA AND ANR.
	CM-18079-CII-2023	RAJESH KHURANA , SACHIT KHURANA, VIKAS KUMAR
	IN CR-1769-2023	RAJESH KHURANA , VIKAS KUMAR VIKAS KUMAR , KARANVIR SINGH , SACHIT KHURANA , VIKAS KUMAR
121	CM-18196-CII-2023 (IO) (STAY)	NARESH KUMAR V/S NAFE SINGH
	CM-18198-CII-2023	ANUJ BALIAN
	IN CR-5502-2023	ANUJ BALIAN ANUJ BALIAN
122	CM-18293-CII-2023 (IO) (PREPONE)	ANKIT CHAUHAN V/S STATE OF HARYANA AND OTHERS
	IN CR-5512-2023	MANOJ KUMAR PUNDIR A.G. HARYANA MANOJ KUMAR PUNDIR , MANOJ KUMAR PUNDIR
123	CM-18411-CII-2023 (ORD 39 PB) (DIRECTION)	SANT NIRANKARI MANDAL V/S KIRANDEEP KAUR AND ORS
	IN CR-5729-2023	SHOBIT PHUTELA A.G. PUNJAB SHOBIT PHUTELA , DINESH MAHAJAN , RIMPLE SAINI , SHOBIT PHUTELA
124	CR-2695-2023 (IO)	DHARMENDER@DHAMENDER CHANDILA V/S BRAHM PRAKASH@BRAHM CHANDILA AND ORS
		ADITYA JAIN , KAAANAN JAIN
125	CR-5446-2023 (IO)	KULDEEP V/S MANOHAR LAL BANGIA AND OTHERS
	CM-17083-CII-2023	FARIAD SINGH VIRK FARIAD SINGH VIRK
126	CR-5461-2023 (IO)	LAKHVIR KAUR V/S PARAMJIT KAUR AND ORS.
	WITH CR-5463-2023	LAKHVIR KAUR V/S PARAMJIT KAUR AND ORS. HARVINDER PAL SINGH GHUMAN HARVINDER PAL SINGH GHUMAN
127	CR-5692-2023 (IO)	M/S KAILASH CHAND SATISH KUMAR V/S M/S SHRI SHYAM COTTON AND OIL MILLS AND ANOTHER
		DIXIT GARG
128	CR-5715-2023 (ORD 39 HRY)	PARDEEP KUMAR V/S UMED SINGH AND ORS
		ANURAG JAIN , PREETI TANEJA, RAHUL DAHIYA, SURUCHI SHARMA TEWARI
129	CR-5844-2023 (IO)	DALIP SINGH (DECEASED) THROUGH HIS LRS V/S GRAM PANCHAYAT RAMPUR HALER AND OTHERS
		KRISHAN SINGH DADWAL , NARESH KUMAR', NEHA JAIN
130	CR-5858-2023 (RENT PB)	M/S SHAM LAL BHATIA V/S GURINDER SINGH AND ANOTHER
	WITH CR-5859-2023	SACHIN KAPOOR V/S GURINDER SINGH CHATRATH ASHISH AGGARWAL BALBIR SINGH JASWAL ASHISH AGGARWAL
131	CR-5869-2023 (IO)	MANDEEP KAUR V/S JASBIR SINGH AND OTHERS
		AMAN PAL , MADHUR PANWAR
132	RSA-2244-2023	SUBHASH V/S NIRMALA DEVI AND ORS
	CM-7620-C-2023	NEERAJ GOEL , AMAN JOON, MANGESH GOEL, NEERAJ GOEL
	CM-7621-C-2023	NEERAJ GOEL NEERAJ GOEL

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 49**HON'BLE MR. JUSTICE SANJIV BERRY****NOTE**

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 COMPROMISE QUASHING CASES WILL BE TAKEN UP IMMEDIATELY AFTER URGENT LIST.
 ALL CONCERNED TO PLEASE NOTE.

ANTICIPATORY BAILS LISTED IN ORDINARY MOTION LIST WILL BE TAKEN UP
 IMMEDIATELY AFTER COMPROMISE QUASHING CASES.

LD. COUNSEL MAY INTIMATE, BY 12:00 NOON, THE SERIAL NO OF CASES WHICH
 ARE TO BE RENDERED INFRUCTUOUS.

101	CRM-M-45826-2023 (AB)	VAREETPAL KAUR V/S STATE OF PUNJAB	RAJESHWAR SINGH THAKUR A.G. PUNJAB, SANJAY SINGH
102	CRM-M-46535-2023 (AB)	SARABJIT KAUR V/S STATE OF PUNJAB	RAMNISH PURI A.G. PUNJAB, MONIKA TANWAR
103	CRM-M-46859-2023 (AB)	JITENDRA SHARMA V/S STATE OF HARYANA	SANYAM BHARDWAJ A.G. HARYANA, HARISH GOYAL, ISHANK GUPTA, PRATHAM SETHI, RAJESH PATHAK
104	CRM-M-48690-2023 (AB)	SHIVAM CHAWLA AND ANOTHER V/S STATE OF PUNJAB	VIKRAM SATPAL ANAND A.G. PUNJAB, HARPREET SINGH JAKHAL, SHIV PARKASH
105	CRM-M-49078-2023 (AB)	KULDEEP AND ANOTHER V/S STATE OF HARYANA	D.R. PUNIA A.G. HARYANA, CHANDER SHEKHAR SINGHAL
106	CRM-M-49407-2023 (AB)	AMIR V/S STATE OF HARYANA	MUNFAID KHAN A.G. HARYANA
107	CRM-M-49952-2023 (AB)	SIKANDAR SINGH V/S STATE OF PUNJAB	G.P.S. GHUMAN A.G. PUNJAB, GURSAHIB SINGH GHUMAN, P.S. MAAN, SHIVRAJ SINGH
108	CRM-41528-2023 (RBHRY) (OTHER) IN CRM-M-46215-2023	AJAY KUMAR V/S STATE OF HARYANA	JASDEV SINGH THIND A.G. HARYANA JASDEV SINGH THIND
109	CRM-W-1476-2023 (PAR) (PREPONE) IN CRWP-8396-2023	MOHINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR A.G. PUNJAB RAJPREET SINGH BRAR , BHUPINDER PAL KAUR BRAR , SWATI BATRA DAG
110	CRM-8960-2020 (LTAPP) (RECALLING) IN CRM-A-2075-MA-2015	JANARDHAN PRASAD V/S VIJAY PARSHAD	RAJESH LAMBA , MONISHA LAMBA, PULKIT DAGAR RAJESH LAMBA , SUNIL KUMAR, AAKASH DALAL, KUNAL MUTHREJA, REENA , VANDANA SHARMA, ANKIT DAHIYA, VINOD KUMAR
111	CRA-S-2760-2023 (SC/ST ACT AB)	SHANTI SINGH V/S STATE OF PUNJAB AND ANOTHER	Ajay Pal Singh Gill A.G. PUNJAB
112	CRA-S-2627-2023 (NDPS) CRM-39147-2023 CRM-39155-2023	RAM KISHAN V/S STATE OF PUNJAB	EKTA THAKUR A.G. PUNJAB, A.S. CHAHAL, SANDEEP GAHLAWAT EKTA THAKUR EKTA THAKUR
113	CRM-41474-2023 (IO) (POR) IN CRR-3025-2018	MANENDER SINGH @ PONI ETC V/S STATE OF HARYANA AND ANR	SANJAY JAIN SANJAY JAIN , RANVIR S. CHAUHAN
114	CRR-1714-2023 (CRRAC) CRM-31414-2023 WITH CRM-32223-2023 IN CRR-1755-2023	SURINDERPAL SINGH V/S STATE OF PUNJAB SURINDERPAL SINGH V/S STATE OF PUNJAB AND ANOTHER	MANISH KUMAR SINGLA A.G. PUNJAB, DINESH KUMAR, PARMINDER SINGH SEKHON, SHIKHA SINGLA MANISH KUMAR SINGLA SAUMYA AHLUWALIA , SAUMYA AHLUWALIA SAUMYA AHLUWALIA , LAGHUINDER SINGH SEKHON , SAUMYA AHLUWALIA
115	CRM-M-51168-2022 (DIR)	VIKRAM SINGH V/S STATE OF HARYANA AND OTHERS (B.O 24.07.2023)	SANJIV GUPTA A.G. HARYANA, SANJIV GUPTA
116	CRM-M-60595-2022 (DIR) CRM-50338-2022	RAJ KUMAR V/S STATE OF PUNJAB AND OTHERS	SANJIV GUPTA A.G. PUNJAB SANJIV GUPTA
117	CRM-35847-2023 (DIR) (OTHER) & O&M CRM-M-42571-2023	INDERJIT SINGH V/S STATE OF PUNJAB AND OTHERS	DHAWALJEET DHAWALJEET
118	CRWP-9581-2023 ((PROT))	SALONI AND ANR V/S STATE OF PUNJAB AND OTHERS	KARANJEET SINGH BRAR A.G. PUNJAB
119	CRWP-9671-2023 ((PROT)) WITH CRM-W-1482-2023	BABITA RANI AND ANR V/S STATE OF PUNJAB AND OTHERS BABITA RANI AND ANR V/S STATE OF PUNJAB AND OTHERS	RAJESH KUMAR BHAGAL A.G. PUNJAB, DEEPAK BHATT, SWATI BATRA RAJESH KUMAR BHAGAL
120	CRWP-9790-2023 ((PROT))	SEEMA AND OTHERS V/S STATE OF PUNJAB AND OTHERS	JOGINDER PAL DEVGAN A.G. PUNJAB, PREETY RANI
121	CRM-39041-2023 (QP PROSTAY) (OTHER) IN CRM-M-708-2012	AJAY KUMAR V/S STATE OF HARYANA	JASPAL SINGH MAANIPUR R S TACORIA , HARDEEP SINGH KASAN , R N LOHAN , RAJDEEP SINGH TACORIA , VARUN KATYAL
122	CRM-41333-2023 (QP COMGEN) (IMPLEAD) CRM-41334-2023	HARNEK SINGH @ HARNAIK SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	RISHU BAJAJ A.G. PUNJAB, SRISHTI S SHARMA RISHU BAJAJ

	IN CRM-M-44180-2020		NARESH KUMAR , GAURAV DATTA , GURKIRAT SINGH , MANDEEP KAUR DHOT FOR RESP.NO.2 , NARESH KUMAR , PRINCE SINGH , RAJAT NARWAL , VAIBHAV BHARGAV
123	CRM-33214-2023 (QP COMGEN) (CORRECTION (TM)) CRM-33219-2023 IN CRM-M-25141-2023	RAKESH ALIAS NARINDER KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS (CRM IN DECIDED CASE)	DEEPAK ARORA A.G. PUNJAB DEEPAK ARORA DEEPAK ARORA , G.S. RAWAT , SANDEEP ARORA
124	CRM-M-5797-2023 (QP)	BIMLA DEVI AND OTHERS V/S STATE OF HARYANA AND ANOTHER	AKSHIT AGGARWAL A.G. HARYANA, AKSHIT AGGARWAL, ANIL AGGARWAL, AMULAY AGGARWAL, POORVA AGGARWAL, VIKRAM SINGH
125	CRM-M-11059-2023 (QP)	M/S ANIL AND COMPANY V/S STATE OF HARYANA AND ANOTHER	SAURABH BAJAJ A.G. HARYANA, ASHWARYA BAJAJ, MANPREET, SAURABH BAJAJ
126	CRM-M-29833-2023 (QP)	SANDEEP KUMAR V/S STATE OF PUNJAB AND ANOTHER	MANINDER SINGH SAINI A.G. PUNJAB
127	CRM-M-36345-2023 (QP)	JASBIR SINGH V/S DEEPAK SINGH	S.K.SANDHIR
128	CRM-M-40131-2023 (QP) WITH CRM-41774-2023	SITAL SINGH V/S TARSEM SINGH AND ANOTHER SITAL SINGH V/S TARSEM SINGH AND ANOTHER	D P S RANDHAWA , ANANT MUDGIL, LOVEPREET HANDA D P S RANDHAWA , ANANT MUDGIL
129	CRM-M-43502-2023 (QP COMGEN)	JAGTAR SINGH V/S STATE OF PUNJAB AND OTHERS	P.K.S. PHOOLKA A.G. PUNJAB, DAVINDER KUMAR, SARMAN PREET KAUR PHOOLKA
130	CRM-M-47306-2023 (QP COMGEN)	JAGSEER RAM AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	GAURAV SHARMA A.G. PUNJAB, AMIT KUMAR WALIA
131	CRM-M-48648-2023 (QP COMGEN)	SANJEEV KUMAR AND ORS. V/S STATE OF HARYANA AND ANOTHER	KRISHAN SINGH A.G. HARYANA, KRISHAN SINGH
132	CRM-M-49843-2023 (QP)	MANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	GAURAV DATTA , GURKIRAT SINGH, PRINCE SINGH, RAJAT NARWAL, RISHU BAJAJ, SRISHTTI S SHARMA, VAIBHAV BHARGAV, VIKAS SHARMA
133	CRM-39001-2023 (QP CAW COM) (IMPLEAD) IN CRM-M-32723-2023	GAUTAM SINGH @ CHAND V/S STATE OF HARYANA AND ANOTHER	SUBE S KAUSHIK A.G. HARYANA SUBE S KAUSHIK

URGENT S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 19**

HON'BLE MR. JUSTICE VIKRAM AGGARWAL

I) NO OLD CASE SHALL BE ADJOURNED.
ALL CONCERNED TO PLEASE NOTE.

II) CASES IN WHICH NOTICE REGARDING STAY HAS BEEN ISSUED OR NOTICE IN APPLICATION FOR GRANT OF STAY OR VACATION OF STAY HAS BEEN ISSUED SHALL BE TAKEN UP AT 2:00 PM PROVIDED THAT ITEM NUMBER OF SUCH CASE(S) IS FURNISHED TO THE COURT SECRETARY ONE DAY PRIOR TO THE DATE OF HEARING BETWEEN 4:00 PM TO 5:00 PM.

101	CM-10890-C-2023 (ACTUAL DATE)	SRI RAM V/S RAM BHAGAT AND ORS.	SALIL DEV SINGH BALI ADITYA SANGHI
	IN RSA-3689-2010		KANWALJEET KAUR , ADITYA SANGHI , AMAN VASHIST , ANSHIKA , ANSHIKA SHARMA , ARUN SHARMA, ASHISH AHUJA , ASHISH AHUJA, RANJITA GILL, ADITYA SANGHI, , D.S.BALI, RAHUL SHARMA, NEHA GUPTA, , D.S.BARSAT, POONAM SHARMA, AMAN VASHIST, , KANWALJIT KAUR , KUNAL MULWANI , LOKESH SHARMA , O.P.GOEL , PARVEEN JAIN, A.S.BARSAT , PARVEEN JAIN, ASHWANI BHARDWAJ , POONAM SHARMA, SHAVETA SANGHI, , RANJITA GILL, SHILPA SETHI , RAVINDER KAUR , RAVINDER KAUR, ARUN SHARMA, O.P.GOEL, , RIMPLEJIT KAUR , SALIL DEV SINGH BALI , SALIL DEV SINGH BALI, ANSHIKA, SHAVETA SANGHI, , SHAVETA SANGHI , SHILPA SAHI , SHILPA SAHI, RIMELJIT KAUR,
102	RSA-4396-2013	(MAIN REGULAR AT SR. NO. 887) DEEPAK THAPAR V/S UNION OF INDIA & ORS	AMIT JAIN , AMIT JAIN, DHRUV MITTAL, ARYAMAN THAKUR, CHETAN SLATHIA, KUSHAGRA MAHAJAN,, KARMINDER SINGH, ARUN JAIN, HARMINDER ISNGH, , S.K. SHARMA, S.K.SHARMA SENIOR PANEL COUNSEL FOR UOI
	CM-11811-C-2013		AMIT JAIN
103	CM-16866-CII-2023 (TATAIG(EG)) (ACTUAL DATE)	(BODT 06.07.2022 TO BE TAKEN UP AFTER THE URGENT LIST.) ASHA ALREJA V/S VIKAS BHARDWAJ	NEHA JAIN RAJNEESH MALHOTRA
	IN FAO-2483-2015		JATINDER KUMAR VERMA , NEHA JAIN , NEHA JAIN, MONIKA JANGRA , SANJEEV KODAN , VANDANA MALHOTRA FOR R-3 , VANDANAA MALHOTRA
104	RSA-4386-2016	SANT LAL @ CHILLU V/S SUB-DIVISIONAL OFFICER(OPERATION) SUB-DIV, UHBVNL NARWANA AND ANR.	D.P.S. BAJWA , SONU GILL, MALIKA
	CM-11452-C-2016		D.P.S. BAJWA
105	CM-17470-C-2018 (DELAY(F)) CM-17471-C-2018 WITH CM-11031-C-2023 & O&M RSA-6226-2018	SURENDER V/S GRAM PANCHYAT AASALWAS SURENDER V/S GRAM PANCHYAT AASALWAS	RAO AJENDER SINGH RAO AJENDER SINGH RAO AJENDER SINGH RAO AJENDER SINGH , Nikhil Chopra
106	RSA-475-2018	ANGOORI V/S RAJBIR AND ORS	RAHUL VATS , B.S. SAROHA, BRIJENDER KAUSHIK, RAHUL VATS, VAIBHAV VATS
	CM-1191-C-2018		RAHUL VATS
107	RSA-4061-2018	VIJAY KUMAR V/S DALJIT KUMAR	U.K.AGNIHOTRI , RAJIV K SAINI
108	CM-8319-C-2019 (DELAY(F)) & RSA-3111-2019	M/S DHANIAN TRADING COMPANY THOROUGH ITS PARTNER V/S BABLI AND OTHERS	AKSHAY JINDAL AKSHAY JINDAL , AKSHAY JINDAL , GARIMA JINDAL , GOPAL SONI , JANYA SIROHI
109	CM-10399-C-2019 (149-CPC) & RSA-3853-2019	KRISHAN KUMAR V/S BANT SINGH (SINCE DECEASED) THR HIS LR AND ORS	MADAN SANDHU , MADAN SANDHU MADAN SANDHU , MADAN SANDHU
110	CM-18021-CII-2023 (IO) (OTHER) IN CR-7530-2019	BHAGWANT SINGH V/S GURDEV KAUR (SINCE DECEASED) THROUGH LRS	NARINDER KUMAR VADEHRA KULWANT SINGH , NARINDER KUMAR VADEHRA
111	RSA-430-2019	KHUSHWINDER KAUR V/S HARPAL SINGH AND ORS	SUNNY KUMAR SINGLA , . SHUBHAM CHANDEL, SUNNY K. SINGLA, M.S. YADAV, SHERRY K SINGLA, SHUBHAM CHANDEL
	CM-915-C-2019 WITH RSA-432-2019 CM-916-C-2019	KHUSHWINDER KAUR AND ANR V/S HARPAL SINGH	SUNNY KUMAR SINGLA SUNNY KUMAR SINGLA , SHERRY K SINGLA SUNNY KUMAR SINGLA
112	RSA-2957-2019	KULDEEP KAUR AND ORS V/S GURCHARAN SINGH AND ORS	VIJAY LATH , NAVEEN SHARMA MOUDGIL,
	CM-8065-C-2019 CM-8066-C-2019		VIJAY LATH VIJAY LATH
113	RSA-3063-2019	MADAN LAL V/S VIKRAM GROVER AND ANR	LIAQAT ALI , DIVYA SHARMA, VISHAVJEET SINGH
114	RSA-4462-2019	BALWAN SINGH SINCE DECEASED THROUGH LRS. V/S SHANTI DEVI AND OTHERS	SANDEEP KUMAR YADAV , BHAVNA GREWAL, DEEPIKA, MANIA MUNJAL, SANDEEP KUMAR YADAV, SANGEETA YADAV, VIKRAM BISHNOI
	CM-12598-C-2019 CM-12600-C-2019 WITH RSA-5736-2019 CM-16405-C-2019 CM-16406-C-2019 CM-16407-C-2019	BALWAN SINGH (SINCE DECEASED) THROUGH LRS. V/S SHANTI DEVI AND ORS.	SANDEEP KUMAR YADAV SANDEEP KUMAR YADAV SANDEEP KUMAR YADAV SANDEEP KUMAR YADAV SANDEEP KUMAR YADAV SANDEEP KUMAR YADAV SANDEEP KUMAR YADAV
115	RSA-5096-2019	MOHINDER KAUR @ RUPINDER KAUR V/S SURINDER PAL SINGH AND OTHERS	VIKAS SINGH , SUKHMANI TIWANA
	CM-14464-C-2019		VIKAS SINGH

116	CM-2987-C-2020 (DELAY(F)) CM-2988-C-2020 CM-2991-C-2020 & O&M RSA-911-2020	KULDEEP SINGH AND ANOTHER V/S RAGHBIR SINIGH AND OTHERS	JIMMY SINGLA , JAGJIT SINGH, JIMMY SINGLA JIMMY SINGLA JIMMY SINGLA JIMMY SINGLA , JAGJIT SINGH
117	CM-4050-C-2020 (DELAY(F)) CM-4049-C-2020 & RSA-1406-2020	DARSHAN LAL (SINCE DECEASED) THROUGH HIS LR V/S NEELAM AND ORS	AMIT JAIN AMIT JAIN AMIT JAIN , BHARAT BHUSHAN SHARMA , NAMIT KUMAR
118	RSA-1237-2020	TARSEM SINGH THROUGH LRS V/S GUBACHAN SINGH	NARESH PRABHAKAR , GAURAV DATTA
119	RSA-1339-2020 CM-3936-C-2020	SHINGARA SINGH V/S JHANDA RAM AND OTHERS	DIWAN S. ADLAKHA , AJAY CHAUHAN, DIWAN S. ADLAKHA DIWAN S. ADLAKHA
120	CM-8419-C-2022 (DELAY(F)) CM-8421-C-2022 CM-8422-C-2022 CM-8423-C-2022 WITH CM-4247-C-2023 CM-4249-C-2023 & O&M RSA-2450-2022	NACHATTAR SINGH AND OTHERS V/S JASWINDER KAUR NACHATTAR SINGH AND OTHERS V/S JASWINDER KAUR	VIKAS BALI , RAVINDER GILL, R.K CHAUDHARY VIKAS BALI VIKAS BALI VIKAS BALI VIKAS BALI VIKAS BALI VIKAS BALI
121	RSA-1118-2022 CM-3572-C-2022	NISHA AND ANR. V/S BALKAR(MINOR) AND ORS.	SAURABH GULIA , KATYAYNI DWEVEDI, SAKAL SIKRI Saurabh Gulia
122	RSA-2735-2022 CM-9461-C-2022 CM-9462-C-2022	RISALO AND ANR. V/S MANGE RAM AND ANR.	PRIYANKA KANSAL AKSHAY CHADHA, AMIT JHANJI, AMIT JHANJI (SR. ADV.), SAURAV KANOJIA, SUNIL CHADHA (SR. ADV.), TAANVI DHULL PRIYANKA KANSAL PRIYANKA KANSAL
123	CM-5229-C-2023 (DELAY(F)) CM-5230-C-2023 CM-5231-C-2023 & O&M RSA-1399-2023	RANJIT SINGH V/S AMANDEEP KAUR AND OTHERS	NAVRAJ SINGH MAHAL NAVRAJ SINGH MAHAL NAVRAJ SINGH MAHAL NAVRAJ SINGH MAHAL
124	CM-11090-C-2023 (149-CPC) CM-11089-C-2023 CM-11091-C-2023 & O&M RSA-3110-2023	ANJU AND OTHERS V/S RADHEY KRISHAN ALAIAS KALA	NAVEEN KASHYAP NAVEEN KASHYAP NAVEEN KASHYAP NAVEEN KASHYAP , NAVEEN KASHYAP
125	CR-5445-2023 (IO) CM-17078-CII-2023 WITH CM-17492-CII-2023	SATISH KUMAR CHOUDHARY V/S SAROJ DEVI SATISH KUMAR CHOUDHARY V/S SAROJ DEVI	DINESH KUMAR DAKORIA DINESH KUMAR DAKORIA DINESH KUMAR DAKORIA
126	CR-5722-2023 ((RENT)) CM-17945-CII-2023 CM-17946-CII-2023	COMPETITION CELL V/S HARPREET SINGH AND OTHERS	DIVANSHU JAIN Divanshu Jain Divanshu Jain
127	CR-5843-2023 (IO)	JEETO ALIAS SURJIT KAUR V/S BALBIR SINGH AND OTHERS	ASHISH AGGARWAL , ASHISH AGGARWAL
128	RSA-1232-2023 CM-4632-C-2023 CM-4633-C-2023	RANJIT SINGH V/S CHARANJIT SINGH	MANAV PARTEEK , SIMRANJIT SINGH MANAV PARTEEK MANAV PARTEEK
129	RSA-1379-2023 CM-5118-C-2023 WITH RSA-1853-2023 CM-6623-C-2023	SUBHASH CHAND V/S BIMAL CHAND AND OTHERS SURESH CHAND AMAR (DECEASED) THROUGH LRS AND OTHERS V/S BIMAL CHAND (DECEASED) THROUGH LRS AND OTHERS	ADITYA JAIN SUBHASH AGGARWAL, ADITYA JAIN, KANNAN JAIN ADITYA JAIN BERJESHWAR SINGH JASWAL , ADITYA JAIN BERJESHWAR SINGH JASWAL
130	RSA-2704-2023 CM-9235-C-2023 CM-9236-C-2023	YOGESH V/S TEJBIR	SURINDER GAUR RAM PAL VERMA, RAJESH LAMBA, RAM PAL VERMA, SURINDER GAUR SURINDER GAUR SURINDER GAUR
131	RSA-2931-2023 CM-10396-C-2023	STATE OF HARYANA AND ANOTHER V/S BINDER KAUR AND OTHERS	ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA
132	RSA-3115-2023 CM-11102-C-2023 CM-11105-C-2023 CM-11106-C-2023 CM-11107-C-2023	PUSHPINDER KAUR AND OTHERS V/S MOHINDER KAUR DECEASED THROUGH LRS SAND OTHERS	ANKUSH VERMA , C.K. JANGRA ANKUSH VERMA ANKUSH VERMA ANKUSH VERMA ANKUSH VERMA

IV D.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 5**HON'BLE MRS. JUSTICE LISA GILL****HON'BLE MRS. JUSTICE RITU TAGORE**Regular Cases To Be Takenup on 04/10/2023

1107

1107 **CRA-D-436-2019**
FARIDABAD

NEERAJ AND ANR. V/S STATE OF HARYANA

ABHINAV GUPTA, ABHINAV GUPTA, MANPREET KAUR,
MANPREET KAUR, MR ABHINAV GUPTA, MR ANKUR MITTAL
AAG HARYANA, MR HITESH PANDIT ADDL AG HARYANA, MR
JAGMOHAN SINGH, MR RAJ KARAN SINGH, MR RANDEEP S
DHULL, MR SHRUTI JAIN GOYAL, MS SHUBHRA SINGH AAG
HARYANA, NIPUN VASHIST, AG HRY, , Nipun Vashist,
RANDEEP S. DHULL, RANDEEP S. DHULL, RAJ KARAN
SINGH,

[SOC//ACCUSED IN CUSTODY]

V D.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 6**HON'BLE MR. JUSTICE SURESHWAR THAKUR****HON'BLE MR. JUSTICE KULDEEP TIWARI**Regular Cases To Be Takenup on 04/10/2023

692 1486 1556

692 **CWP-1459-2000**
ROPARGRAM PANCHAYAT KAILON V/S ADDL. DIRECTOR
CONSOLIDATION AND ORSN.P.S. MANN, AMAN SHARMA, SANDEEP JAIN, ASHISH
AGGARWAL, KULWANT SINGH, HARDEEP SINGH, JOGINDER
SHARMA, J.S CHAUHAN, MALIKA AGGARWAL, KS CHAHAL,
GS SANDHU, KS CHAHAL, KS SHEKHON, RAKESH GUPTA,
NPS MANN, RKS BRAR, P.S BAJWA, ROHIT SUD, SK
SWAICH, AG PB, TP SINGH, SURYA PARKASH, Y.S SANDHU,
M.S JOSHI, S.S SWAICH

CM-2487-2000

N.P.S.MANN

CM-3896-C-2001

J.L.MALHOTRA

CM-9394-CII-2001

ARUN JAIN

CM-3742-CWP-2005

SURJIT SINGH SWAICH

CM-3743-CWP-2005

SURJIT SINGH SWAICH

[SOC]

1486 **CWP-11975-2009**
SANGRUR

DARSHAN RAM V/S STATE OF PUNJAB AND ORS.

RANJIT SINGH GHUMAN, ARUN JINDAL FOR CAVEATOR, AG
PUNJAB, DINESH KUMAR, GAURAV GARG DHURIWALA,
ARUNJINDAL, ARIHANT JAIN, K.K GUPTA, H.S GILL, SHASHI
GHUMAN, HARPREET SINGH, M.K. SINGLA, P.C.GOYAL, S.S.
SAHU AAG PUNJAB, RISHAV JAIN, MANISH KUMAR SINGLA,
RITU PUNJ AAG PB., MONIKA JALOTA, VANDANA MALHOTRA
ADDL AG PB.

WITH CWP-11977-2009

AMARJIT RAM V/S STATE OF PUNJAB AND ORS.

R.S.GHUMAN, A.G. PUNJAB, HARPREET SINGH,
M.K.SINGLA RISHAV JAIN, SHASHI GHUMAN ARUN JINDAL

WITH CWP-12089-2009

KAKA RAM V/S STATE OF PUNJAB AND ORS.

R.S.GHUMAN, A.G. PUNJAB, M.K.SINGLA ARUN JINDAL,
RISHAV JAIN, ARIHANT JAIN, SHASHI GHUMAN HARPREET
SINGH

[SOC]

1556 **CWP-6929-1994**
KAPURTHALABABA BALKAR SINGH V/S JOINT
DEV.COMMISSIONER ETC.T.P.SINGH, A.S.CHEEMA, SR. ADV., GURMIT KAUR,
D.S.CHANAN, GURBACHAN SINGH BHATIA, M.L.SARIN,
HEMANT SARIN, ROBIN DUTT, PARMINDER SUMAN. TS
CHAUHAN, ASHOK AGGARWAL, AAG, R.P.BALI, RANJIT
KAUR, RPS CHEEMA, SHREESH GUPTA, PANKAJ GUPTA,
AAG.PUNJAB

CM-5008-1995

TP SINGH, M.L.SARIN, R.P.BALI

CM-21833-CWP-2004

TP SINGH

CM-21834-CWP-2004

RANBIR PARTAP BALI

CM-18473-CWP-2005

RANBIR PARTAP BALI

CM-18475-CWP-2005

RANBIR PARTAP BALI

CM-5248-CWP-2005

RANBIR PARTAP BALI

CM-5249-CWP-2005

BABA BALKAR SINGH V/S TILAK RAJ AND ORS

TP SINGH, M.L. SARIN, R.P. BALI. D.S. CHANAN

WITH COCP-522-1994

CM-5330-CII-1994

T.P.SINGH

CM-6324-CII-1995

T.P.SINGH

CM-21763-CII-2005

RANBIR PARTAP BALI

CM-21764-CII-2005

RANBIR PARTAP BALI

[SOC]

VII D.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 8**HON'BLE MR. JUSTICE DEEPAK SIBAL****HON'BLE MRS. JUSTICE SUKHVINDER KAUR**NOTE:- REGULAR CASE LISTED AT SR.NO. 544 (LPA-440-2012) IS FIXED FOR
05.10.2023.

ALL CONCERNED TO PLEASE NOTE.

Regular Cases To Be Takenup on 04/10/2023**VIII D.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 10****HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL****HON'BLE MR. JUSTICE LALIT BATRA**

NOTE:-

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CASE LISTED AT SR. NO. 1234 I.E CRA-D 514 DB 2015 IS FIXED FOR
04.10.2023.

ALL CONCERNED TO PLEASE NOTE.

Regular Cases To Be Takenup on 04/10/2023

315

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315 CRA-D-280-DBA-2002
UT-CHANDIGARH

U.T.CHANDIGARH V/S MANOHAR LAL

BY ORDER, AJAI LAMBA, ANUPAM GUPTA, ADS SUBHIJA,
DEEPAK MALHOTRA



S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 17**HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA**Regular Cases To Be Takenup on 04/10/2023**384 2371 2406 2407 2602**

384	CWP-1251-1997 AMRITSAR WITH CWP-1890-1997 WITH CWP-9096-2011	RAMAN KUMAR V/S STATE OF PB. MS BINDU GARG V/S STATE OF PUNJAB & ORS BINDU GARG V/S STATE OF PUNJAB AND ORS	ABINASHI SINGH, AG PUNJAB, , M S KHAIRA, K S BAKSHI VARINDER KUMAR SHUKLA , AG PUNJAB, VK SHUKLA
2371	CWP-29276-2018 LUDHIANA	DR. GAJINDER SINGH V/S STATE OF PUNJAB AND ANR	HARKESH MANUJA, HITESH GHAI, RAGHAV GOEL [RETIRAL BENEFITS-SOC/bo 06.07.2023- main case fixed for 28.09.2023(actual listing date)]
2406	CWP-4760-1995 SANGRUR	BALVIR SINGH & ORS V/S STATE OF PUNJAB & ORS	R C CHATRATH, AG PUNJAB, ALKA CHATRATH, ANU CHATRATH, SUSHANT MAINI
2407	CWP-10165-1995 GURDASPUR	JOGINDER SINGH V/S STATE OF PUNJAB & ORS	R.K. CHOPRA, A.G. PUNJAB, AMAN CHAUDHARY, AMIT CHOPRA, B.S. JASWAL, D.S. PHERUMAN, GAGANDEEP KAUR, KUSUM CHOPRA, MEGHNA NIJHAWAN, MUKAND GUPTA, S.K. DHAWAN, SIKHA KHULLAR [RESTORED CASE]
2602	CWP-21318-2018 FARIDKOT	GEETA V/S BOARD OF MANAGEMENT BABA FARID UNIVERSITY OF HEALTH SCIENCES FARIDKOT AND ORS	SAMRAT MALIK, ARUN VEER CHAUHAN, SHIVANI SHARMA, KRISHAN SINGH DADWAL, NARESH KUMAR,, R.K. MALIK, TARUN VIR SINGH LEHAL, Tarun Vir Singh Lehal [bo 25.07.2023 list the main case cwp-21318-2018 on 28.09.2023 to be taken up in regular list i.e. actual listing date]

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 12**HON'BLE MR. JUSTICE ANIL KSHETARPAL**

ALL CONCERNED TO PLEASE NOTE THAT OLDEST REGULAR CASES WILL BE TAKENUP DAILY AT 10.00AM SHARP.

Regular Cases To Be Takenup on 04/10/2023**385 1362 1400 1401**

385	RSA-556-1993 ROHTAK	BHAGAL V/S BULLA AND OTHERS	ARUN JAIN, AMIT JAIN, ABHISHEK DHULL, , ., ABHISHEK DHULL, ANUPAM SHAMRA, I.S.BALHARA, , ARJUN VEER SHARMA, , CHETAN SLATHIA , M.S.KATHURIA, N.K.MALHOTRA, R.K.ARORA , RAKESH NEHRA, SUDHIR AGGARWAL, , SUNIL SHARMA, VARUN PARKASH [SOC]
1362	RSA-121-1993 PATIALA	SOHAN LAL V/S STATE OF PUNJAB	R.S. HUNDAL, GOPAL MAHAJAN, ATUL SETHI
1400	RSA-1649-1993 AMRITSAR	SURJIT M.G. SINGH V/S STATE OF PUNJAB	PAWAN KUMAR, BALRAM SINGH, PAWAN KUMAR GOKLANEY [SOC....]
1401	RSA-1662-1993 GURGAON	BHIM SINGH V/S STATE OF HY.	RK JAIN, SANJAY CHAUDHARY, A.K.RAMPAL [SOC.....]

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 52**HON'BLE MRS. JUSTICE MANJARI NEHRU KAUL**Regular Cases To Be Takenup on 04/10/2023**414**

414	CRR-59-2022 MUMBAI	MOOLOORU CHANDARHAS GAMBHIRA V/S STATE OF HARYANA	PUNIT JAIN,A.G. HARYANA, ABHINAV AGGARWAL, CHETAN SHARMA AAG HRY, GAGAN OBEROI, PUNIT JAIN, RAVISH KUMAR [SOC]
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S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 54**HON'BLE MRS. JUSTICE ALKA SARIN**Regular Cases To Be Takenup on 04/10/2023**321 322 323 324 325**

321	CRA-S-1538-SB-2004 BHIWANI	RAMESH ETC. V/S STATE OF HY.	NK SANGHI, AG HRY, JATINDER NARA [----CAW----]
322	CRA-S-1584-SB-2004 GURGAON	RAJESH V/S STATE OFHY	RAHUL VATS, AG HRY, BHUPENDER SINGH SAROHA, GORAKH NATH, RAHUL VATS [-----CAW-----]
323	CRA-S-1597-SB-2004 AMRITSAR	PWANDEEP SINGH V/S STATE OF PUNJAB	V.K.CHAUDHRI, AG PB, GORAV KATHURIA [----CAW----]
324	CRA-S-1717-SB-2004 FEROZEPUR	JASWINDER SINGH V/S STATE OFPB.ETC.	HS BAKSHI, GORAKH NATH, AG PB [CAW]
325	CRA-S-1725-SB-2004 HOSHIARPUR	MAKHAN SINGH V/S STATEOFPB.	JBS GILL, AG PB [CAW]

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 57**HON'BLE MR. JUSTICE VIVEK PURI**

NOTE

REGULAR CASES WILL BE TAKEN UP AT 2:00 PM.
ALL CONCERNED TO PLEASE NOTE.Regular Cases To Be Takenup on 04/10/2023**S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 42**

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HON'BLE MRS. JUSTICE ARCHANA PURI**Regular Cases To Be Takenup on 04/10/2023**

319

319	FAO-957-1994 KARNAL CM-16370-CII-2016 CM-16371-CII-2016	ADARSH KUMAR V/S BALDEV SINGH AND ANR	JAI BHAGWAN TACORIA, ANKIT AGGARWAL, R.C. KAPOOR, VINOD GUPTA ANKIT AGGARWAL ANKIT AGGARWAL [MAIN REGULAR AT SR NO 319]
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S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 67**HON'BLE MR. JUSTICE PANKAJ JAIN**

--NOTE--

LD.COUNSEL APPEARING IN REGULAR CASES ARE REQUESTED TO PREPARE A BRIEF NOTE OF THE CASE NOT RUNNING INTO MORE THAN ONE PAGE AND KEEP THE SAME READY WITH THEM AT THE TIME OF HEARING OF THE MATTER (S) .

Regular Cases To Be Takenup on 04/10/2023

308 358

308	CRR-900-2006 AMBALA WITH CRA-S-836-SB-2006	GURPAL SINGH V/S DEVI DAYAL & ORS. DEVI DAYAL AND ORS V/S STATE OF HARYANA	KS SAINI,RAJIV VIJ, AG HY, RM BAGAI, SUNIL PANWAR SUNIL PANWAR
358	CRA-S-690-SB-2015 PATIALA	CHARANJIT SINGH @ DOMA V/S STATE OF PUNJAB	G.S.SANDHU(PREVIOUS LEGAL AID COUNSEL), AG PB, PANKAJ MULWANI(LEGAL AID COUNSEL), URVASHI DHUGGA, URVASHI DHUGGA (LEGAL AID COUNSEL) [ON BAIL-LEGAL AID CASE]

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 26**HON'BLE MR. JUSTICE NAMIT KUMAR**

NOTE :

REGULAR CASE LISTED AT SERIAL NO 685. I.E
RSA-1919-2002 BE TREATED AS CANCELLED.
ALL CONCERNED TO PLEASE NOTE.

Regular Cases To Be Takenup on 04/10/2023**S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 46****HON'BLE MR. JUSTICE AMAN CHAUDHARY**

NOTE

REGULAR MATTERS SHOWN IN TAKEN UP LIST WILL BE TAKEN UP EVERYDAY AT 03:00 P.M. OR AFTER THE END OF THE MOTION LIST WHICH EVER IS EARLIER.

Regular Cases To Be Takenup on 04/10/2023

312 331 401

312	CRR-2235-2007 JALANDHAR WITH CRR-2270-2007	SANJIV VAID V/S STATE OF PUNJAB JASHMER SINGH V/S STATE OF PUNJAB	BIMAL CHANDAN BITTA., APS DEOL,AG PB,RAJESH KUMAR DADWAL, HIMMAT SINGH DEOL DAVINDER BIR SINGH , HIMMAT SINGH DEOL
331	CRR-3270-2009 MOHALI (SAS NAGAR) & CRM-36275-2011 CRM-66055-2009 CRM-66056-2009	RAJINDER SINGH V/S STATE OF PUNJAB	M.S.MOHALI, AG PB, B.D.SHARMA, GURJIT SINGH LATHEVI M.S.MOHALI M.S.MOHALI M.S.MOHALI
401	CRA-S-1907-SB-2017 SRI MUKTSAR SAHIB	HAPPY @ MANGA AND ANR V/S STATE OF PUNJAB	RAHUL SHARMA(LEGAL AID COUNSEL), AG PB, GURPAL SINGH SANDHU, SANDEEP VERMA [ACCUSED IN CUSTODY, LEGAL AID CASE]

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 20**HON'BLE MR. JUSTICE DEEPAK MANCHANDA**

NOTE: THE CASE LISTED AT S.NO. 1603(CWP-14897-2015) IN THE REGULAR LIST IS FIXED FOR ACTUAL LISTING DATE I.E. 04.10.2023. ALL CONCERNED TO PLEASE NOTE.

Regular Cases To Be Takenup on 04/10/2023

307 730 1603

307	CWP-24752-2012 MANSA WITH CWP-21108-2013 WITH CWP-21806-2013 WITH CWP-21225-2011 WITH CWP-13291-2013 WITH CWP-17265-2011	JASWANT SINGH & ORS V/S FINANCIAL COMMISSIONER COOPERATION PB & ORS HARDIP SINGH & ORS V/S STATE OF PUNJAB & ORS BHUPINDER SINGH GONDARA AND ORS V/S STATE OF PUNJAB AND ORS JASVIR SINGH AND ORS. V/S STATE OF PUNJAB AND ORS. BHUPINDER SINGH AND ORS. V/S STATE OF PUNJAB AND ORS. PARAMPAL SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	JAGDEEP BAINS, AG,PB, RK SHARMA, ARPANDEEP NARULA, , Gurmeet Singh, JAGDEEP BAINS, JAI SHREE THAKUR, , MONIKA KANSAL, NITIN KAUSHAL, R K GIRDHAR, SHEKHAR KUMAR, VIKAS SINGH R K GIRDHAR N.S.RAPRI SONIA G.SINGH , AG,PB APS BRAR SAHIL KAUSHIK, DIL RAJ KAUR, ANOOP SINGLA, RK GIRDHAR, RC SETIA, SURINDER SINGH, ASHWANI PRASHAR, SANDEEP SHARMA, VENEET SHARMA, ASHWANI PRASHAR, SEHAJ BIR SINGH, , DS BRAR, SEHAJ BIR SINGH, PRATEEK GUPTA, , DS PATWALIA VIKAS SINGH, JAGDEEP BAINS, KEWAL KRISHAN, HARINDER SHARMA, MANINDER KAUR, SON, KOHAL DEV, DS PATWALIA, HS BATTH, VIKAS SINGH, KSB BRAR, RK SHARMA, HK BRINDA, AG PB., , PAWAN KUMAR, ANSHUMAN MAANDHAR, , PUNEET KANSAL, PUNEET KANSAL, HARBHAGWAN SINGH, , RAJESH GOYAL, PRITAM SAINI, RAHUL SHARMA, SARWAN SINGH, NS RAPRI, HS SAGGU DEEPAK SIBAL BALTEJ SINGH SIDHU
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	WITH CWP-24055-2015	HARMEET SINGH V/S STATE OF PUNJAB & ORS	BALTEJ SINGH SIDHU
	WITH CWP-18031-2013	GURMIT SINGH & ORS V/S STATE OF PUNJAB & ORS	RK SHARMA , AG PB., JAGDEV SINGH, ISHRAT PANNU,
	WITH CWP-25559-2012	DILBAGH SINGH & ORS. V/S STATE OF PUNJAB AND ORS.	RK SHARMA , AG,PB, VIKAS SINGH, BS MANGAT, ASHWANI PRASHER, JAISHREE THAKUR, DS PATWALIA
	WITH CWP-19018-2012	PARAS NATH SINGH AND ORS V/S STATE OF PUNJAB AND ORS	BIKRAMJIT SINGH BAJWA
	WITH CWP-8447-2014	BALWANT SINGH & ORS V/S STATE OF PUNJAB & ORS	H.K.BRINDA
	WITH COCP-1592-2012	NACHHATTAR SINGH AND OTHERS V/S VISHAVJEET KHANNA AND OTHERS	JAGDEEP BAINS , A.G. PUNJAB
	WITH COCP-1790-2012	JASWANT SINGH AND ORS V/S A.S. MIGLANI	BALTEJ SINGH SIDHU
	WITH COCP-1470-2012	LEKH RAJ V/S K.S. BHULLAR	BALTEJ SINGH SIDHU , A.G. PUNJAB, Gurmeet Singh
	WITH CWP-16344-2011	JASWANT SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	BALTEJ SINGH SIDHU , AG PB., PUNET KANSAL, VIKAS SINGH, ASHWANI PRASHA
	WITH CWP-17264-2011	ROHTASH KUMAR AND ORS. V/S STATE OF PUNJAB AND ORS.	BALTEJ SINGH SIDHU
	WITH CWP-16291-2012	KULWINDER KAUR V/S STATE OF PUNJAB AND ORS.	HARCHAND SINGH BATTH , HARCHAND SINGH BATTH
	WITH CWP-13728-2016	GURPREET SINGH V/S FINANCIAL COMMISSIONER COOPERATION PUNJAB CHD AND ORS	JAGDEEP BAINS , VIKAS SINGH
	CM-10482-CWP-2016		JAGDEEP BAINS,ASHWANI PRASHAR
	WITH CWP-16235-2017	DAWARKA PARSAD V/S STATE OF PUNJAB AND ORS.	P K GOKLANEY
730	CWP-9234-2001 ROPAR	BALWINDER KUMAR V/S STATE OF PUNJAB AND ORS.	DHARAM PAL, H.K.BRINDA, JASPREET SINGH, ARIHANT JAIN, RANJIVAN SINGH, RANJIVAN SINGH, A.G. PUNJAB, SHER SINGH RATHORE, ORS. [SOC]
1603	CWP-14897-2015 AMBALA	YOGESH CHANDER V/S THE PUNJAB STATE POWER CORP LTD AND ORS	JASLEEN SINGH, ASHU KAUSHIK, J.S. JAIDKA, V.K. SACHDEVA [SOC-SENIOR CITIZEN]

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 48**HON'BLE MR. JUSTICE ALOK JAIN****Regular Cases To Be Takenup on 04/10/2023****306 307 348 349 354 355 356 359 370 382 384 2703**

306	CRA-S-1685-SB-2011 KARNAL	GURPREET SINGH V/S STATE OF HARYANA	G.K. MANN, DAG HRY, DV SHARMA, HARIT SHARMA, MR. GAGNESHWAR WALIA, LEGAL AID COUNSEL; , NEHA MANN,RAHUL SHARMA ADV, SALIL BALI; DAVINDER BIR SINGH(LEGAL AID COUNSEL)
	& CRM-27892-2015		G.K. MANN
	WITH CRA-S-1201-SB-2011	RAHUL @ RAGHU RAJA V/S STATE OF HARYANA	SALIL BALI , DS BALI SR ADV,HARIT SHARMA, NEHA MANN
	WITH CRA-S-3148-SB-2011	GURPREET SINGH V/S STATE OF HARYANA	G.K. MANN , MANOJ SHARMA, RAJPAL KAUR, ABHISHEK SINGLA
	& CRM-27954-2015		G.K. MANN
	WITH CRA-S-597-SB-2012	GURPREET SINGH V/S STATE OF HARYANA	G.K. MANN , AMARJEET SINGH PRAJAPATI
	& CRM-27979-2015		G.K. MANN
	WITH CRA-S-524-SB-2012	KAPOOR SINGH @ BHURA S/O AJMER SINGH V/S STATE OF HARYANA	R.K. BAGGA , BRIJENDER KAUSHIK, DEEPAK BHARDWAJ, VISHNAV GANDHI(LEGAL AID COUNSEL) [ACCUSED IN CUSTODY(SOC)]
307	CRA-S-3209-SB-2012 KAITHAL	SURINDER PEHALWAN V/S STATE OF HARYANA	KANWAR SATBIR SINGH, AG HRY, RANDEEP S. DHULL, RANDEEP S. DHULL,SANJEEV MAJRA, SANJEEV MAJRA
	WITH CRA-S-225-SB-2013	SANDEEP KUMAR @ CHHOTA V/S STATE OF HARYANA	SHARMILA SHARMA , RANDEEP S. DHULL, SHARMILA SHARMA
	WITH CRA-S-2893-SB-2014	SOHAN SINGH ALIAS SOLNY V/S STATE OF HARYANA	RANDEEP S. DHULL , RANDEEP S. DHULL, RK GUPTA, SATBIR SINGH KANWAR, SS GURNA ADV,SANJEEV MAJRA ADV
	WITH CRA-S-3590-SB-2015	RAVINDER ALIAS RAVI V/S STATE OF HARYANA	RAJAT MOR , AG HRY, SS MOR ADV [ACCUSED ON BAIL-----SOC]
348	CRA-S-1804-SB-2004 GURDASPUR	KALU & OTHERS V/S STATE OF PUNJAB	S.S. GORAYA, AG PB, ANKIT KHARBANDA; AMANDEEP SINGH
349	CRA-S-1807-SB-2004 HOSHIARPUR	PARAMJIT KUMAR V/S STATE OF PUNJAB	JBS GILL, AG PB
354	CRA-S-1905-SB-2004 AMRITSAR	PAWAN KUMAR AND OTHERS V/S STATE OF PUNJAB	HEMANT SAINI, A.P.S. SANDHU, NAVKIRAN SINGH, RITU PUNJ, VIKRAM MANN, AG PB
355	CRA-S-1913-SB-2004 BATHINDA	GEJO V/S STATE OF PUNJAB	HARPREET S. RAKHRA, AG PB
356	CRA-S-1939-SB-2004 AMRITSAR	LAKHBIR SINGH & ORS. V/S STATE OF PUNJAB	VIKRAM K. CHAUDHRI, AG PB, NAVJINDER SINGH SIDHU
359	CRA-S-2014-SB-2004 SANGRUR	GURJANT SINGH AND ORS V/S ST OF PB	AVTAR SINGH SYAN, AG PB
370	CRA-S-2159-SB-2004 REWARI	ISHWAR SINGH V/S STATE OF HARYANA	RAM DARSHAN YADAV
382	CRA-S-2286-SB-2004 FATEHABAD	PANCHI V/S STATE OF HARYANA	NAVDEEP SINGH, AG HRY, JAINAINDER SAINI, NAINDENDER SANIN
384	CRA-S-2304-SB-2004 BHIWANI	OMVIR V/S STATE OF HRY	JS BEDI, AG HRY, AKASHDEEP SINGH
2703	CRA-S-2180-SB-2006 FARIDABAD	PRAKASH AND ORS. V/S STATE O FHRY.	GAURAV MOHUNTA, AMBIKA SOOD, BINDU TANWAR, , RAJINDER KUMAR DAG HRY, SS PATTAR DAG HRY, RAKESH NEHRA SR ADV

WITH CRA-S-2236-SB-2006

GOVINDA ALIAS GOVIND RAM AND ORS. V/S
STATE OF HARYANA

RAHUL VATS , GORAKH NATH, BS SAROHA, JS BEDI, B R
RANA, PARTAP SINGH SR DAG HRY,RKKUNDU, R.D.SHARMA
[ON BAIL/]

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 43

HON'BLE MR. JUSTICE DEEPAK GUPTA

NOTE

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REGULAR CASES WILL BE TAKEN UP AFTER EXHAUSTING THE LIST OF URGENT AND
ORDINARY CASES .

Regular Cases To Be Takenup on 04/10/2023

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 32

HON'BLE MRS. JUSTICE AMARJOT BHATTI

NOTE :

REGULAR CASE LISTED AT SERIAL NO 1561 BE
TREATED AS CANCELLED
ALL CONCERNED TO PLEASE NOTE .

Regular Cases To Be Takenup on 04/10/2023

S.B. CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 35

HON'BLE MS. JUSTICE HARPREET KAUR JEEWAN

REGULAR CASES SHALL BE TAKEN UP AFTER 2PM, ALL CONCERN TO PLEASE NOTE

Regular Cases To Be Takenup on 04/10/2023

DAILY I D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 1**

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ARUN PALLI

201	IOIN-CWP-9858-2011 (PIL)	COURT ON ITS OWN MOTION V/S STATE OF PUNJAB	BY ORDER , A.P.S. SHERGILL, JAGJEET SINGH DOD, AJAYMEET SINGH, GAURAV VIR SINGH BEHL, ARJUN PRATAP ATMA RAM, VIKAS SURI, AVINIT AVASTHI, ASSISTANT ADVOCATE GENERAL, PUNJAB, BRIJESH KHOSLA, D.S.PATWALIA, SUMEET MAHAJAN, J.S. TOOR, B.R.RANA, JAIVIR SINGH, ARJUN PRATAP ATMA RAM, S.S. BEHL, S.S. BEHL, AG PB, SIMARJIT BAHNIWAL, RAJIVE ATMA RAM , SUVEER SHEOKAND, ADDL. A.G. PUNJAB, VISHAL SHARMA, M.L. SARIN BY ORDER , A.G.S. SHERGILL, JAGJEET SINGH DOD , ARJUN PARTAP, M.L.SARIN , G.N.MALIK, SUMEET MAHAJAN , S.S.BEHL, D.S.PATWALIA, A.G.PB , SALIL SABLOK , VIKAS SURI, V.K.KAUSHAL , VISHAL SHARMA, RAJIV ATMA RAM
	IN CWP-9858-2011	(FOR COMPLIANCE)	
202	CM-14313-CWP-2018 (PIL) (REVIVAL)	GURSEWAK SINGH JAWAHARKE V/S UNION OF INDIA AND ORS.	PREETWINDER SINGH DHALIWAL , AVINIT AVASTHI, AAG, PUNJAB, GURPREET SINGH, ADDL. AG PUNJAB, H.S.SULLAR SR. DAG PUNJAB , , NARINDER SINGH PREETWINDER SINGH DHALIWAL , A.G. PUNJAB , LAKHWINDER SINGH,
	IN CWP-4089-2018		
203	CWP-19741-2023 (EDU HRY MEDICAL) (OTHER)	LAL BAHADUR SHASTRI COLLEGE OF PHARMACY AND OTHERS V/S STATE OF HARYANA AND OTHERS	PANKAJ MAINI A.G. HARYANA, AMARJEET KAUR, AMIT KUMAR, GOPAL SHARMA, CHETAN MITTAL, DEEPAK BALYAN, LEARNED ADDITIONAL ADVOCATE GENERAL, MAYANK AGGARWAL, PANKAJ MAINI, S.K. SHARMA, S.K. SHARMA,
204	CM-6591-CWP-2023 (GPRPB) (DELAY(F))	M/S SIRHIND MOTORS V/S STATE TRANSPORT APPELLATE TRIBUNAL & ORS	ADITYAJIT SINGH CHADHA ROHIT KAPOOR, ARJUN SHEORAN, DEPUTY ADVOCATE GENERAL, PUNJAB, D.S. PATWALIA, SEHAR NAVJEET SINGH SANDHU ARIHANT GOYAL DS NALWA , , A K JASWAL , AG PUNJAB , B B GIRI , B S GIRI , BALDEV KAPOOR , D S NALWA , D S PATWALIA , H S SAWHNEY , JAGDISH MARWAHA , P S PATWALIA , PARVINDER KAUR , SANJEEV K TAMAK , T P S CHAWLA
	CM-6592-CWP-2023		
	IN CWP-1974-2005		
205	CWP-461-2018 (PIL)	DR. BHAVNEET GOYAL V/S UT OF CHANDIGARH AND OTHERS	R K GIRDHAR , Akshay Jain, RISABH JAIN, AMIT BANSAL, SUMAN JAIN, SUVIR SEHGAL
	WITH CM-14320-CWP-2018	DR. BHAVNEET GOYAL V/S UT OF CHANDIGARH AND OTHERS	R K GIRDHAR , SUMAN JAIN
206	CWP-12107-2018 (GREEN)	M/S AMBALA STONE CRUSHER AND ORS V/S STATE OF HARYANA AND ORS	VIBHAV JAIN , ABHISHEK SINGH, SANJEEV SHARMA, AKSHAY BANSAL, ANKUR MITTAL, ADDITIONAL A.G., HARYANA, ARSHAD ALI, LOKESH SINGHAL, ARUN GUPTA, AARTI GOYAL, ARUSHI JAIN, ADITYA ARYAN SHIORAN, CHETAN SALATHIA, SP ARORA, DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, KARAN PATHAK, KUSHALDEEP KAUR, SHIVAM GARG., LOKESH SINHAL D.S PATWALIA, PUNEET BALI, DEEPAK BASATIA, AG HY , RAJINDER SINGH RANA, SHEKHAR VERMA, S.P.ARORA, HIMANSHU ARORA , SAHIL NAYYAR, SURENDER DHULL, SANDEEP MOUDGIL, RUBAI J. SINGH, SANJIV GUPTA, SHAILENDRA JAIN, SIDHARATH GOEL, VIBHAV JAIN, VIKRAM SINGH
	WITH CWP-1012-2021	M/S PRAKASH STONE CRUSHER AND ANOTHER V/S STATE OF HARYANA AND OTHERS	PANKAJ GUPTA , ANKUR MITTAL , ANKUR MITTAL , , DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA , KUSHALDEEP KAUR,
	WITH CWP-11163-2019	M/S VASUNDHRA STONE CRUSHER AND ORS. V/S STATE OF HARYANA AND ORS	Abhishek Singh , LOKESH SINHAL
	WITH CWP-11204-2019	M/S SHREE GANESH STONE CRUSHER V/S STATE OF HARYANA AND ORS	DEEPAK BASATIA , DEEPAK BASATIA , LOKESH SINHAL , MANDEEP KAUR KHLON
	WITH CWP-11209-2019	M/S DIAMOND CRUSHING PLANT AND OTHERS V/S STATE OF HARYANA AND OTHERS	AMIT JAIN , LOKESH SINHAL
	CM-12451-CWP-2020		ANUPAMA ARIGALA
	CM-13361-CWP-2020		ANUPAMA ARIGALA
	WITH CWP-12636-2019	M/S ANGAD STONE CRUSHER V/S STATE OF HARYANA AND ORS	DEEPAK BASATIA , DEEPAK BASATIA , LOKESH SINHAL
	WITH CWP-12683-2019	M/S SNEH STONE CRUSHER THROUGH ITS SOLE PROPRIETOR V/S STATE OF HARYANA AND OTHERS	SURENDER DHULL
	WITH CWP-12771-2019	KAMBOJ GRAM UDYOG MANDAL AND ANOTHER V/S STATE OF HARYANA AND OTHERS	RAJINDER SINGH RANA , LOKESH SINHAL , RAJINDER SINGH RANA
	WITH CWP-13526-2019	M/S SHIVALIK STONE CRUSHER THROUGH ITS PROPRIETOR SANDEEP BHATIA V/S STATE OF HARYANA AND OTHERS	DEEPAK BASATIA , DEEPAK BASATIA , LOKESH SINHAL
	WITH CWP-15299-2020	M/S OM SAI STONE CRUSHER V/S STATE OF HARYANA AND OTHERS	SANJIV GUPTA , AG HRY , DEEPAK SABHERWAL , SANJIV GUPTA
	WITH CWP-17483-2020	M/S GURU KIRPA ENTERPRISES V/S STATE OF HARYANA AND OTHERS	ABHISHEK SINGH , ANKUR MITTAL
	WITH CWP-19945-2020	M/S SURAJ STONE CRUSHING CO. AND ORS V/S STATE OF HARYANA AND ORS	VIBHAV JAIN , AG HARYANA , CHANDAN DEEP SINGH , PUNEET BALI , SACHIN JAIN , VIBHAV JAIN
	WITH CWP-30125-2018	M/S WALIA STONE CRUSHER V/S STATE OF HARYANA AND ORS	VIBHAV JAIN
	WITH CWP-3992-2020	M/S NEW MARKANDA STONE CRUSHER AND ORS. V/S STATE OF HARYANA AND OTHERS	ABHISHEK SINGH , D.S PATWALIA , LOKESH SINHAL
	WITH CWP-27094-2017	SHRI BALAJI GRIT UDYOG THROUGH ITS PARTNER V/S STATE OF HARYANA AND OTHERS	SHEKHAR VERMA , SANDEEP MOUDGIL , SHEKHAR VERMA
	WITH CWP-9713-2019	M/S HARYANA STONE CRUSHER AND OTHERS V/S STATE OF HARYANA AND OTHERS	S.P. ARORA , HIMANSHU ARORA , LOKESH SINHAL
	WITH CWP-9577-2019	M/S NEW MARKANDA STONE CRUSHER AND OTHERS V/S STATE OF HARYANA AND OTHERS	Abhishek Singh , LOKESH SINHAL , MANDEEP KAUR KHLON
	WITH CWP-9374-2021	M/S KSY BUILDCON V/S STATE OF HARYANA AND OTHERS	TARUN GUPTA , ANKUR MITTAL
	CM-7726-CWP-2021		TARUN GUPTA
	WITH CWP-10871-2019	M/S KAVERI STONE CRUSHER AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAJINDER SINGH RANA

	WITH CWP-11305-2019	KURUKSHETRA STONE CRUSHER AND ANOTHER V/S STATE OF HARYANA AND OTHERS	ANUPAMA ARIGALA , PEEYUSHI DIWAN JAIN (MRS.)
	WITH CWP-11694-2020	SHREE VINAYAK STONE CRUSHER V/S STATE OF HARYANA AND OTHERS	TARUN GUPTA , ANKUR MITTAL , LOKESH SINHAL
	WITH CWP-5101-2021	M/S MEENU STONE CRUSHER AND ORS V/S STATE OF HARYANA AND OTHERS	RAJ KUMAR GUPTA , ANKUR MITTAL
	WITH CWP-15981-2021	JAI MAA KAMAKHYA INDUSTRIES V/S STATE OF HARYANA AND ORS.	TARUN GUPTA , ANKUR MITTAL , KUSHALDEEP KAUR MANCHANDA
	WITH CWP-5103-2021	M/S CAPITAL STONE CRUSHING MILLS AND ORS V/S STATE OF HARYANA AND OTHERS	RAJ KUMAR GUPTA , ANKUR MITTAL
	WITH CWP-20595-2021	M/S CHAUDHARY STONE CRUSHER AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VIBHAV JAIN
	WITH CWP-3286-2021	M/S JEWRA STONE CRUSHING MILLS AND OTHERS V/S STATE OF HARYANA AND OTHERS	ALOK MITTAL , ALOK MITTAL , ANKUR MITTAL , SHANTANU BANSAL
	WITH CWP-5666-2020	M/S WALIA STONE CRUSHING COMPANY V/S STATE OF HARYANA AND OTHERS	DEEPAK BASATIA
	WITH CWP-5796-2020	M/S PARKASH STONE CRUSHER V/S STATE OF HARYANA AND OTHERS	DEEPAK BASATIA
207	CWP-19843-2019 (TENDER)	THE SEHMBI CO-OPERATIVE LABOUR AND CONSTRUCTION SOCIETY LTD V/S STATE OF PUNJAB AND OTHERS (BO DT 03.08.2022/BOHCJ DT. 24.09.2021 (PASSED SEPARATELY))	RAMAN GOKLANEY ADVOCATE GENERAL PUNJAB, GURINDER SINGH ATTARIWALA, NITISH GARG, RAHUL ARORA, RAMAN GOKLANEY, SAURABH SINGH, VINEET SHARMA, VANSH CHAWLA
208	CWP-35581-2019 (GREEN) (OTHER)	AMANDEEP SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	ARJUNVEER SHARMA ADVOCATE GENERAL PUNJAB, AMIT SHARMA, ANKIT GUPTA, ARJUN SHEORAN, DAG, PUNJAB, ARJUN SHEORAN, DAG, PUNJAB, ARJUNVEER SHARMA, AVINIT AVASTHI, AAG, PUNJAB, JAGDEEP SINGH RANA, PARUNJEET SINGH, PARUNJEET SINGH, VAIBHAV NARANG, SARTHAK SONI, SANJEEV SONI, SUBHASH CHAND, , VAIBHAV NARANG, BALWINDER SINGH, KSHITIJ SHARMA,
209	CWP-4669-2023 (GREEN) (OTHER)	KULJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	SUNNY KUMAR SINGLA ADVOCATE GENERAL PUNJAB, ADITYA PRATAP DUGGAL, AMRIT SINGH KANG, STEPHAN MASIH, ARJUN SHEORAN DAG PUNJAB, RAJENDER KUMAR DHANIA
210	CWP-16655-2023 (TENDER) (OTHER)	M/S BHATIA TIMBER TRADERS V/S STATE OF PUNJAB AND OTHERS	BEANT SINGH SEEMAR A.G. PUNJAB, MANPREET KAUR SEEMAR, MR. ARJUN SHEORAN, DEPUTY ADVOCATE GENERAL, PUNJAB
211	CWP-16811-2023 (TENDER) (OTHER)	DINESH KUMAR V/S STATE OF PUNJAB AND OTHERS	ARMAAN SAGGAR ADVOCATE GENERAL PUNJAB, CHETAN MITTAL, KUNAL MULWANI, NISHANT INDAL, VIKAS THAKUR
	WITH CWP-17973-2023	SOM NATH V/S STATE OF PUNJAB AND OTHERS	ANURAG CHOPRA , HIMANI JAMWAL
	WITH CWP-17335-2023	SURESH KUMAR V/S STATE OF PUNJAB AND OTHERS	SHIV KUMAR , ARJUN SHEORAN, DAG, PUNJAB , LOVE DEV SINGH , RAMAN KAPLISH
212*	CWP-19089-2020 (EDU HRY MEDICAL) (OTHER)	KNS WORLD PHARMACY COLLEGE V/S PT. B.D SHARMA U.H.S. ROHTAK AND ANR	SHREENATH A. KHEMKA NILESH BHARDWAJ, DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, HARSH VARDHAN AAG HARYANA, , JATIN KAUSHIK, , NILESH BHARDWAJ, NILESH BHARDWAJ,, RAJNEESH CHADWAL, AAG, SAMARTH SAGAR ADDL. AG HARYANA, , SHREENATH A. KHEMKA, SUMIT SINGH,SHREENATH A. KHEMKA
	WITH CM-6566-CWP-2021	KNS WORLD PHARMACY COLLEGE V/S PT. B.D SHARMA U.H.S. ROHTAK AND ANR (BO DT. 22.02.2022)	SHREENATH A. KHEMKA , NILESH BHARDWAJ , NILESH BHARDWAJ,
213*	CWP-19960-2020 (EDU UT MEDICAL) (OTHER)	BHAWNA GARG AND ORS V/S UNION TERRITORY CHD AND ORS	JATINDER SINGH GILL PANKAJ JAIN, ANGEL SHARMA, ANGEL SHARMA, BRIJENDER KAUSHIK, ANIL CHAWLA, ANIL MEHTA, ANIL MEHTA, SUMEET JAIN, ARJUN SINGH, ANIL RANA, ANIL CHAWLA, ANIL RANA, PUNEET GUPTA, Anil Mehta, BRIJENDER KAUSHIK, GURINDER PAL SINGH,, GURMINDER SINGH, IRVANNEET KAUR, J.S.GILL, JATINDER SINGH GILL, MANPREET SINGH LONGIA, MUNISH GUPTA, M.S. LONGIA, PANKAJ JAIN, PUNEET GUPTA, PUNEET GUPTA,RAVI SHARMA, RAVI SHARMA, , SUMEET SHARMA
	CM-13468-CWP-2020		JATINDER SINGH GILL , ANIL MEHTA , GURINDER PAL SINGH , GURMINDER SINGH
	CM-13804-CWP-2020		ANIL MEHTA
	CM-1771-CWP-2021		BRIJENDER KAUSHIK , Anil Mehta , PUNEET GUPTA
	WITH CWP-21114-2020	CHITRA V/S CHANDIGARH ADMINISTRATION AND ORS	RAJESH GUPTA , ANIL CHAWLA , ANIL MEHTA, PIYUSH KHANNA , MANPREET SINGH LONGIA , PANKAJ JAIN , PIYUSH KHANNA , RAJESH GUPTA , RAJESH GUPTA, B.D.RANA
	CM-14322-CWP-2020		RAJESH GUPTA , MANPREET SINGH LONGIA , PIYUSH KHANNA , RAJESH GUPTA
214*	CWP-3039-2021 (EDU HRY OTHERS) (OTHER)	INTERNATIONAL INSTITUTE OF VETERINARY EDUCATION AND RESEARCH V/S STATE OF HARYANA AND ANOTHER	HIMANSHU MALIK A.G. HARYANA, ANKUR MITTAL, ADDITIONAL AG, HARYANA, DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA., DHARMENDER SINGH RAWAT, MR. ASHISH VERMA,, RUKHMINI BOBDE, RUKHMINI BOBDE,
215*	CWP-19350-2023 (EDU HRY OTHERS) (OTHER)	SHUBHAM RANA V/S STATE OF HARYANA AND OTHERS	SHREENATH A. KHEMKA A G HARYANA, DEEPAK BALYAN, ADDL. A.G. HARYANA, PRATEEK MAHAJAN
216*	CWP-8374-2020 (TENDER) (OTHER)	POONAM AHUJA AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	GAURAV CHOPRA ADVOCATE GENERAL PUNJAB, ABHINAV GUPTA, ABHINAV GUPTA, MANJU GOEL, ANURAG CHOPRA, AVINIT AVASTHI, ASSISTANT ADVOCATE, ROHIT NAGPAL, , GAURAV CHOPRA, K.K.GUPTA, ROHIT NAGPAL, MANAV BAJAJ, MEGHNA GARG, MEGHNA GARG, ANURAG CHOPRA, R.K GUPTA, ANU PAL, PANKAG GUPTA, RAJ KUMAR GUPTA, LAVANYA GUPTA , RAJIV RATHOR, RAJ KUMAR GUPTA, ROHIT NAGPAL, ROHIT NAGPAL, , SUMEET GOEL, SUMEET GOEL, AKSHAY BHAN, SUNIL KUMAR, ROHIT NAGPAL, , VAIBHAV GUPTA
	WITH CM-7173-CWP-2020	POONAM AHUJA AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SUMEET GOEL , ROHIT NAGPAL

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| 217* | CWP-16070-2020 (MUNPAN)
(OTHER) | SUKHJIT SINGH V/S STATE OF PUNJAB AND OTHERS | SUKHWINDER SINGH KAMBOJ ADVOCATE GENERAL
PUNJAB, ABHAY PAL SINGH AAG PUNJAB, , ABHAYPAL
SINGH GILL, AMBIKA BEDI AAG PUNJAB, , AYUSH SARNA
AAG PUNJAB, , CHARANPREET SINGH AAG PUNJAB, , D.K.
SHARMA, , D.S. BHINDER, DILRAJ BHINDER, , DILRAJ SINGH
BHINDER, DIMPLE K. SHARMA, , KARAN PUGGAL DAG
PUNJAB, , MALOO CHAHAL DAG PUNJAB, , SUNNY KUMAR
SINGLA, SUNNY KUMAR SINGLA, DILRAJ BHINDER, Tarun Vir
Singh Lehal |
| | WITH COCP-1772-2022 | MUNICIPAL COUNCIL,AHMEDGARH V/S SUKHJIT
SINGH
(TO BE HEARD ALONG WITH SR. NO. 209(CWP-4669-2023)) | DILRAJ SINGH BHINDER , BIRINDER PAL, , DILRAJ SINGH
BHINDER , S.S. KAMBOJ, , SUKHWINDER SINGH KAMBOJ |
| 218* | LPA-733-2023 (SERVICE PB)
(CWP-23489-2014)
(OTHER)
CM-1905-LPA-2023 | NANDINI SHARMA V/S STATE OF PUNJAB AND
OTHERS | RK ARORA A.G. PUNJAB, ARJUN SHEORAN, DAG, PUNJAB,
SAGUNA ARORA, JUGAM ARORA,

RK ARORA |
| 219* | COCP-959-2023
(CWP-17361-2021) | AMAR SINGH V/S SANJEEV KUMAR

(BO HCJ DT 03.10.2023) | VINEET CHAUDHARY , MR. HARSH VARDHAN SEHRAWAT,
AAG, HARYANA. |

DAILY II D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 2

HON'BLE MS. JUSTICE RITU BAHRI

HON'BLE MRS. JUSTICE MANISHA BATRA

201	CWP-10328-2023 (INCOME TAX ACT) (OTHER) WITH CWP-10330-2023	M/S CHOPRA STEEL AND AGRO INDUSTRIES V/S DCIT CENTRAL CIRCLE-I, LUDHIANA M/S CHOPRA STEEL AND AGRO INDUSTRIES V/S DCIT, CENTRAL CIRCLE, LUDHIANA PUNJAB	SUNIL KUMAR MUKHI SATYA PAL JAIN, YOGESH PUTNEY, AMIT DUHAN, IQBAL, GAURI NEO RAMPAL, Gauri Neo Rampal, SAURABH KAPOOR SUNIL KUMAR MUKHI , SAURABH KAPOOR
202	CRM-38843-2023 (SOS) IN CRA-D-789-DB-2018	PATASO AND ANR V/S STATE OF HARYANA (SOS)	MUNISH MITTAL , ANKIT KAMBOJ ANIL KUMAR , ABHISHEK VASHISTA , ABHISHEK VASHISTA, SHUCHI SODHI , ADITYA GAUTAM , ANIL KUMAR , ANKIT KAMBOJ , LAJPAT SHARMA, MUNISH MITTAL , MAZLISH KHAN , MUNISH MITTAL , PAWAN GIRDHAR, ADITYA GAUTAM , PRADEEP PRAKASH CHAHAR, S.S PANNU , PRAVEEN BHADU, LAJPAT SHARMA , RAKESH KUMAR LATHWAL, A.G.HARYANA, , VIVEK SAINI, SHARAN SETHI, KAPIL AGGARWAL
203	CRM-39294-2023 ((NDPS)) (OTHER) IN CRA-D-157-2021	SUKHWINDER SINGH @ DAULI V/S STATE OF PUNJAB (SOS)	MOHIT KUMAR A.G. PUNJAB Mikhail Kad , AVINIT AVASTHI , MOHIT KUMAR , Mikhail Kad
204	CRM-39056-2023 (SOS) IN CRA-D-167-2021	SANDEEP AND ANOTHER V/S STATE OF HARYANA (SOS)	HIMMAT SINGH DEOL A.G. HARYANA HIMMAT SINGH DEOL , A. P. S. DEOL, VISHAL R. LAMBA , ANKUR MITTAL, RAMAN KUMAR SHARMA
205	CRM-37211-2023 (SOS) IN CRA-D-679-2021	TILAK RAJ V/S STATE OF HARYANA (SOS//MAIN CASE IN REGULAR AT SR. NO. 1171.)	ANOOP SINGH SHEORAN A.G. HARYANA ANSHUL KHURANA , ANOOP SINGH SHEORAN , PAWAN GIRDHAR, VIVEK KHATRI , SUNIL KUMAR , SUNITA RANI SHEORAN , VIVEK KHATRI
206	CRM-38575-2023 (CAW) (SOS) IN CRA-D-162-2022	KAMAL SHARMA V/S STATE OF HARYANA (SOS)	GARIMA SHARMA A.G. HARYANA MANU RATTAN , GARIMA SHARMA
207	CRM-92-2020 (CAW) (DELAY(F)) CRM-91-2020 & O&M CRA-AD-8-2020	JASWINDER KAUR V/S STATE OF PUNJAB AND OTHERS (SOS)	BHRIGU DUTT SHARMA BHRIGU DUTT SHARMA BHRIGU DUTT SHARMA , BHRIGU DUTT SHARMA , R.S MATTU , SATWANT SINGH RANGI
208 V	CRM-A-2191-MA-2017 CRM-31774-2017	ANOOP SINGH V/S RAJWINDER SINGH @ REJI AND ORS	GS SANDHU , DEEPAK GROVER, , DHARMINDER SHARMA, RAJBIR SINGH RANDHAWA GS SANDHU
209	CRM-A-823-2019	BALBIR SINGH V/S STATE OF PUNJAB AND OTHERS	JASVIR SINGH DHALIWAL , JASVIR SINGH DHALIWAL, KAMALPREET KAUR DHALIWAL, RISHU GARG
210	CRM-A-1526-2019	HASSAN KHAN V/S STATE OF HARYANA AND ORS	ARSHDEEP SINGH CHEEMA
211	CRA-D-200-2020	JASWINDER SINGH AND ANOTHER V/S STATE OF PUNJAB	KANIKA AHUJA , ,, BENANT NOOR SINGH MAROK, NANDAN JINDAL
212	CRA-D-10-2022 CRM-375-2022	NEERAJ @ MOTU V/S STATE OF HARYANA	ABHIMANYU SINGH A.G. HARYANA, TRISHU SINGH ABHIMANYU SINGH
213	CWP-14292-2002 (INCOME TAX ACT)	THE HARYANA STATE COOP.SUPPLY AND MARKET V/S CHIEF COMMISSIONER OF INCOME TAX PKL. (BO DT 18/05/2022)	ML GARG , DURGESH AGGARWAL, YOGESH PUTNEY, H S SAWHNEY, RAJESH KATOCH, JASLEEN SAWHNEY, R P SAWHNEY, RAJESH GARG, TEJINDER K JOSHI
214	CEA-50-2004 (CEA) CM-22213-CII-2004 CM-22214-CII-2004	M/S JAYBEE INDUSTRIES V/S CUSTOMS & EXCISE SERVICE & ANR. (BO DT 18.05.2022// RESTORED CASE)	PARMOD GOYAL , BALKAR SINGH, MUKESH VERMA, O.P GOEL , VARUN SHARMA, SOURABH GOEL, YUGANK GOYAL PARMOD GOYAL PARMOD GOYAL
215	CWP-15850-2004 (MISCTAXPB) CM-18249-CWP-2004 CM-11333-CWP-2016	M/S GURU NANAK TRADING CO. V/S STATE OF PUNJAB (BO DT 18/05/2022)	CL SHARMA , AG,PB PKS GILL (R2-3), R.S. DHULL, GURPREET SINGH, ADDITIONAL ADVOCATE GE, RAJAT BANSAL, AAG PUNJAB, SAURABH KAPOOR, SAURABH KAPOOR, ADDL.A.G., PUNJAB CL SHARMA C.L. SHARMA, AG PUNJAB
216	ITA-226-2004 (SAIT) CM-14337-CII-2004 CM-14338-CII-2004 WITH ITA-124-2002 CM-13065-CII-2002 WITH ITA-125-2002 CM-15331-CII-2006 CM-13066-CII-2002 WITH ITA-227-2004 CM-14339-CII-2004 CM-14340-CII-2004	NUCHEM LTD V/S INCOME TAX APPELLATE TRIBUNAL ANDORS NUCHEM LTD V/S INCOME TAX APPELLATE TRIBUNAL DELHI NUCHEM LTD V/S INCOME TAX APPELLATE TRIBUNAL DELHI NUCHEM LTD V/S INCOME TAX APPELLATE TRIBUNAL	BALJINDER SINGH , BIKRAMJIT ARORA, RK GAUTAM, RK MALIK, ROHIT TANDON, TAJENDER K. JOSHI, VIKRAM BALI, YOGESH PUTNEY BALJINDER SINGH BALJINDER SINGH BALJINDER SINGH , TAJENDER K. JOSHI BALJINDER SINGH BALJINDER SINGH , RK GAUTAM , TAJENDER K. JOSHI , YOGESH PUTNEY , BALJINDER SINGH BALJINDER SINGH BALJINDER SINGH , TAJENDER K. JOSHI NOT KNOWN BALJINDER SINGH

	(BO DT 18.05.2022)		
217	CWP-17462-2007 (MISCTAXHY)	M/S SHREE BALAJI AGRO IND V/S STATE OF HARYANA (BO DT 18.05.2022 // CWP NO. 716/ 2005 DECIDED CASE)	SANDEEP GOYAL , JAGMOHAN BANSAL, K L GOYAL, Sandeep Goyal
218	ITA-216-2007 (SAIT)	RANJIT SINGH GHUMAN V/S C I T	S K MUKHI,RAJIVE SHARMA , CHANDER MOHAN SHARMA, DIKSHA VERMA, GAURI NEO RAMPAL,, Gauri Neo Rampal, VAIBHAV GUPTA
	CM-8864-CII-2007		S K MUKHI
219	CWP-1597-2009 (EXCISE/CUSTOM)	(DRR DT 18/05/2022) M/S CENTURY METAL RECYCLING PVT. LTD. V/S UNION OF INDIA AND ORS.	JAGMOHAN BANSAL,SANJEEV KAUSHIK FOR CAVEATOR , DEEPAK GUPTA, RAJAT KHANNA, ASHOK AGGARWAL, ASHISH AGGARWAL SR. ADV., MUKAL AGGARWAL, RISHABH KAPOOR, SANJEEV KAUSHIK, NAVEEN BINDAL, , TAJENDER K. JOSHI
	& CM-13001-CWP-2016		JAGMOHAN BANSAL, TEJINDER JOSHI
220	CWP-4813-2010 (MOTOR VEHICLE ACT)	(BO DT 18/05/2022) M/S JANTA EXPRESS BUS SERVICE V/S DISTRICT TRANSPORT OFFICER, KAPURTHALA & ORS.	PAVIT SINGH MATTEWAL AMRINDER S. SIDHU , AG. PB, H.S.SAWHANI SR ADV, BINAT SHARMA, JAGDEV SINGH, ISHRAT PANNU, MUNISH BHARDWAJ , , PUSHPINDER KAUSHAL SARJIT SINGH, RAJ KAUSHIK, VARUN ISSAR, MUKESH VERMA, VIKAS SINGH, VISHAL SINGH CHAUHAN
221	VATAP-62-2010 (VAT)	(BO DT 18/05/2022) M/S MOHINDER SINGH, JEWELLER V/S STATE OF PUNJAB	AVNEESH JHINGAN , A.G. PUNJAB, PIYUSH KANT JAIN
	CM-23412-CII-2010 CM-23413-CII-2010		AVNEESH JHINGAN AVNEESH JHINGAN
	WITH CM-17137-CII-2011	M/S MOHINDER SINGH, JEWELLER V/S STATE OF PUNJAB	A.G. PUNJAB, AVNISH JHINGAN
222	CWP-11859-2011 (CWP(VAT))	(BO DT 18/05/2022) M/S ENVIRO CONTROL ASSOCIATES(INDIA) PVT. LTD. V/S STATE OF PUNJAB AND ORS	AALOK JAGGA , AALOK JAGGA, AJAY PAUL JAGGA, ALANKAR NARULA, AAG, PUNJAB., SAURABH KAPOOR, ADDL. AG, PUNJAB
223	ITA-104-2012 (SAIT)	(BO DT 18/05/2022) M/S SONALAC PAINTS AND COATINGS LTD. V/S COMMISSIONER OF INCOME TAX, CHANDIGARH AND ANO.	AKSHAY BHAN , ABHIJEET SINGH RAWALEY, ADITYA MEHTANI, ALOK MITTAL, Amandeep Singh Talwar, URVASHI DHUGGA
	CM-13688-CII-2012 CM-20441-CII-2012 CM-20442-CII-2012		AKSHAY BHAN AKSHAY BHAN AKSHAY BHAN
224	CEA-76-2014 (CEA)	(BO DT 18/05/2022) M/S NEW ALLENBERRY WORKS V/S COMMISSIONER OF CENTRAL EXCISE FARIDABAD	JAGMOHAN BANSAL , AMAN GARG, Anshuman Chopra, DEEPAK GUPTA, SEEMA, NEETU SINGH, , RANJANA SHAHI, ANSHUMAN CHOPRA, VISHAL GUPTA,
225	ITA-32-2015 (SAIT)	(SOC/BO DT 18.05.2022/) SURINDER MOHAN MITTAL V/S COMMISSIONER OF INCOME-TAX OFFICER, ROPAR	NEERAJ KHANNA, RINKU DAHIYA,
	WITH ITA-33-2015	NARINDER MOHAN MITTAL V/S COMMISSIONER OF INCOME-TAX OFFICER, ROPAR	NEERAJ KHANNA, RINKU DAHIYA,
	WITH ITA-34-2015	JATINDER MOHAN MITTAL V/S COMMISSIONER OF INCOME-TAX OFFICER, ROPAR	NEERAJ KHANNA, RINKU DAHIYA,
226	CWP-26308-2016 (MISCTAXPB)	(BO DT 18/05/2022) M/S JAI HANUMAN RICE & GENERAL MILL AND ORS V/S STATE OF PUNJAB AND ORS	JPS SIDHU , PANKAJ GUPTA, ADDITIONAL ADVOCATE GENERAL, PUNJAB, SANJAY SHARMA, SAURABH KAPOOR, ADDL. A.G. PUNJAB, SUMIT JAIN
	WITH CWP-25685-2016	M/S MOTI RICE & GENERAL MILL V/S STATE OF PUNJAB AND ORS	JPS SIDHU , SUMIT JAIN,
	WITH CM-5540-CWP-2018	M/S MOTI RICE & GENERAL MILL V/S STATE OF PUNJAB AND ORS	SUMIT JAIN
227	CWP-13194-2018 (EXCISE/CUSTOM PB)	M/S GOLDEN ENTERPRISES V/S UNION OF INDIA AND OTHERS	JAGMOHAN BANSAL , DEEPAK GUPTA, DEEPAK GUPTA, AMAN GARG, P.K. PAHWA, DEEPAK GUPTA,, VIVEK SETHI, SUNISH BINDLISH , HIMANSHU GUPTA, RITVIK GARG, KANIKA MALHOTRA, RUBI PATIL, , RADHIKA SURI, ABHINAV NARANG, RADHIKA SURI, ABHINAV SOOD, SIDHANT SURI, SOURABH GOEL, SUDHIR MALHOTRA, TEJ BAHADUR, SHIVANI SAHNI
	WITH CM-16007-CWP-2018	M/S GOLDEN ENTERPRISES V/S UNION OF INDIA AND OTHERS	DEEPAK GUPTA
	WITH CM-18891-CWP-2019	UNION OF INDIA AND OTHERS V/S UNION OF INDIA AND OTHERS	SOURABH GOEL , ABHINAV NARANG , CHANDERHAS YADAV
228	CM-11973-CII-2019 (SAIT) (DELAY(F))	THE PR. COMMISSIONER OF INCOME TAX, ROHTAK V/S M/S HARYANA STEEL AND ALLOY LIMITED, SONEPAT	URVASHI DHUGGA , ADITYA MEHTANI, SANDEEP GOYAL
	CM-11972-CII-2019 CM-11974-CII-2019		URVASHI DHUGGA , ADITYA MEHTANI URVASHI DHUGGA
	IN ITA-233-2019		URVASHI DHUGGA , Gauri Neo Rampal , INDERPREET SINGH , Sandeep Goyal , VAIBHAV GUPTA
229	CWP-11851-2019 (CWP(VAT)) (OTHER)	M/S RICELA HEALTH FOODS LTD V/S STATE OF PUNJAB AND ORS	AMAN BANSAL A.G. PUNJAB, A.S TALWAR, ANJALI BANSAL, AG PB, MAVPREET SINGH, AKSHAY BHAN, SAURABH KAPOOR, ADDL.A.G. PUNJAB, SHANTNU BANSAL, , SUDEEPTI SHARMA, ADDITIONAL ADVOCATE GENERAL, PUNJ
	WITH CWP-11853-2019	M/S RICELA HEALTH FOODS LTD V/S STATE OF PUNJAB AND ORS	AMAN BANSAL
230	ITA-294-2019 (SAIT)	(BO HCJ DT 06.03.2020 PASSED SEPARATELY) THE PR. COMMISSIONER OF INCOME TAX-3 LUDHIANA V/S M/S KWALITY OVERSEAS (P) LTD	RAJESH KATOCH , PRIDHI JASWINDER SANDHU, RAJESH KATOCH, SAURABH KAPOOR
	CM-13485-CII-2019		RAJESH KATOCH
231	ITA-359-2019 (SAIT)	RAJIV SAHNI V/S THE DCIT CIRCLE CHANDIGARH	MANPREET SINGH KANDA , MANPREET SINGH KANDA, NEERAJ KHANNA, RADHIKA SURI, , YOGESH PUTNEY, YOGESH PUTNEY
	CM-10245-CII-2021		

232	CWP-3266-2020 (TAX VIRES) (OTHER)	M/S SAMSUNG INDIA ELECTRONICS PVT LTD V/S UNION OF INDIA AND OTHERS	SURJEET BHADU Satya Pal Jain (Sr. Adv.), ABHINAV KANSAL, MAMTA S. TALWAR, DAG, HARYAAN, NAMAN JAIN, SUNISH BINDLISH, RAJ KAMAL, SHRUTI JAIN GOYAL, DAG, HARYANA, VEER SIGH, RICHA AHUJA
233	CWP-8918-2020 (TAX VIRES) (OTHER)	M/S NXTRA DATA LTD V/S UNION OF INDIA AND ORS	SANDEEP GOYAL SATYA PAL JAIN (SR. ADV.), AVNEET SINGH, CHETAN SOOD, NAVDEEP MONGA, RISHAB SINGLA, SOURABH GOEL, SPARSH BHARGAVA, SUNISH BINDLISH, TARUN GULATI, SAURABH GOEL, VIPIN UPADHYAY
	WITH CWP-8930-2020	M/S BHARTI AIRTEL LTD. V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SOURABH GOEL
	WITH CWP-8949-2020	M/S AIRTEL DIGITAL LIMITED V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL, SOURABH GOEL
	WITH CWP-16738-2020	M/S YSM BIOTECH INTERNATIONAL V/S COMMISSIONER, FARIDABAD AND ORS (BO DT. 04.08.2022)	AMRINDER SINGH, T.K. JOSHI,
234	CWP-10881-2020 (TAX VIRES) (OTHER)	M/S BHARTI AIRTEL LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL SATYA PAL JAIN (SR. ADV.), CHETAN SOOD, CHINANSA, RISHABH SINGLA, SHARAN SETHI, SHARAN SETHI, TARUN GULATI, SPARSH BHARGAVA, SURINDER KUMAR DAARIA,, VIPIN UPADHYAY
	WITH CWP-10896-2020	M/S BHARTI AIRTEL LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL, SHARAN SETHI, Sandeep Goyal
235	CWP-11153-2021 (GST CWP PB)	RANYA INTERNATIONAL V/S COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND ORS	DEEPAK GUPTA, AMAN GARG, G.S. SAINI, AMIT PARSAD, ANSHUMAN CHOPRA, DEEPAK KAKKAR, Anshuman Chopra, DEEPESH KAKKAR, , EKLAVYA GAUR, SUNISH BINDLISH, GAGANDEEP SINGH MALHOTRA, PANKAJ KUMAR, PRASHANT RANA, , SAGAR RATUSARIA, , SATYA PAL JAIN, , SAURABH KAPOOR, ADDL.A.G. PUNJAB, SOURABH GOEL, SUNISH BINDLISH, , Sanjay Bansal (Sr. Adv.)
	CM-7754-CWP-2022		AMAN GARG, ANSHUMAN CHOPRA
	WITH CWP-11167-2021	SAANVI INTERNATIONAL V/S COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND ORS	DEEPAK GUPTA, AMIT PARSAD, Anshuman Chopra, Sanjay Bansal (Sr. Adv.)
	WITH CWP-11168-2021	GAURIKA INTERNATIONAL V/S COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND ORS	DEEPAK GUPTA, Anshuman Chopra, Sanjay Bansal (Sr. Adv.)
236	CWP-25885-2021 (FOREIGN EXCHANGE ACT) (OTHER)	M/S IMPERIAL FOREX PVT. LTD. V/S UNION OF INDIA AND ORS	RAHUL BHARGAVA SATYA PAL JAIN, PRATULA, RAHUL BHARGAVA, SATYA PAL JAIN, SHOBIT PHUTELA
	CM-793-CWP-2022		RAHUL BHARGAVA
237	CWP-1018-2022 (EXCISE/CUSTOM) (OTHER)	M/S SRK MANUFACTURING CO. V/S UNION OF INDIA AND ORS	SAURABH KAPOOR SATYA PAL JAIN (SR. ADV.), ABHISHEK CHAUDHARY, NITIKA GILL, PRASHANT RANA, SUNISH BINDLISH, SAGAR RATUSARIA, RIDHI BANSAL, SHIVANI KAPOOR, SIDHI BANSAL, SUNISH BINDLISH, UDIT JAIN,
	WITH CUSAP-3-2022	COMMISSIONER OF CUSTOMS, LUDHIANA V/S M/S SRK MANUFACTURING CO.	SUNISH BINDLISH, SAURABH KAPOOR
	CM-1349-CII-2022		SUNISH BINDLISH
	WITH CWP-22731-2022	M/S SRK MANUFACTURING COMPANY V/S UNION OF INDIA AND ANOTHER	SAURABH KAPOOR
238	CWP-5372-2022 (INCOME TAX ACT) (OTHER)	RAMESH KUMAR V/S UNION OF INDIA AND ORS	VIKRAM SINGH Satya Pal Jain (Sr. Adv.), ASHISH JHAMB, GAURI NEO RAMPAL, Gauri Neo Rampal
239	CWP-7841-2022 (INCOME TAX ACT) (OTHER)	DURGA DASS SETH SARAF V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	Divya Suri SATYA PAL JAIN, PANKAJ JAIN, RAJ SHEKHAR, SACHIN BHARDWAJ, VAIBHAV GUPTA
	WITH CWP-9204-2023	DURGA DASS SETH SARAF V/S CBDT AND ORS.	Divya Suri, PANKAJ JAIN, SACHIN BHARDWAJ, SAMEEKSHA GUPTA, , SAURABH KAPOOR, SAURABH KAPOOR, VAIBHAV GUPTA, , VAIBHAV GUPTA
240	CWP-8883-2022 (INCOME TAX ACT) (OTHER)	VIKAS CONCAST PRIVATE LIMITED, SANGRUR V/S INCOME TAX OFFICER, WARD SUNAM	SUNIL KUMAR MUKHI TAJENDER JOSHI,SATYA PAL JAIN, SAURABH KAPOOR, VAIBHAV GUPTA,, TEJESHWAR SINGH NERWAL, VAIBHAV GUPTA
241	CWP-10106-2022 (INCOME TAX ACT) (OTHER)	VANDANA JAIN V/S NATIONAL FACELESS ASSESSMENT CENTRE AND ORS.	SACHIN BHARDWAJ Satya Pal Jain (Sr. Adv.), DIVYA SURI, SAMEEKSHA GUPTA, GAURAV MITTAL, PRIDHI JASWINDER SANDHU, RAJESH KATOCH, SAURABH KAPOOR
	CM-4203-CWP-2023		SACHIN BHARDWAJ
	CM-4269-CWP-2023		SACHIN BHARDWAJ
	WITH CWP-10094-2022	VANDANA JAIN V/S NATIONAL FACELESS ASSESSMENT CENTRE,DELHI AND OTHERS	SACHIN BHARDWAJ, NIMARTA KAUR, G S BAL, RAJESH KATOCH, RAJESH KATOCH, PRIDHI JASWINDER SANDHU
	CM-16133-CWP-2022		SACHIN BHARDWAJ
	CM-4221-CWP-2023		SACHIN BHARDWAJ
	CM-4270-CWP-2023		SACHIN BHARDWAJ
242	CWP-12424-2022 (PROPERTY TAX) (OTHER)	MUKESH KUMAR AND ANOTHER V/S MUNICIPAL CORPORATION,LUDHIANA AND OTHERS	NITIN THATAI, HOSHIAR SINGH, NITIN THATAI, Parambir Singh (Sunny), S.C.THATAI
	WITH CWP-20327-2023	SUMITA GARG V/S MUNICIPAL CORPORATION, ZONE-C, LDH. AND OTHERS	NITIN THATAI
	WITH CWP-4779-2023	RUCHIKA GUPTA V/S MUNICIPAL CORPORATION LUDHIANA AND ORS.	RAHUL RAMPAL, ALANKAR NARULA, AAG, PUNJAB
	WITH CWP-6561-2023	SUSHMA GUPTA AND ANR V/S MUNICIPAL CORPORATION AND ORS	RAHUL RAMPAL, ANKUSH RAMPAL, ASHOK KUMAR BAZAZ, RAHUL RAMPAL
	WITH CWP-6595-2023	BHAVNA GUPTA V/S MUNICIPAL CORPORATION LUDHIANA AND OTHERS	RAHUL RAMPAL, ANKUSH RAMPAL, ASHOK KUMAR BAZAZ, RAHUL RAMPAL
243	CWP-12878-2022 (PROPERTY TAX) (OTHER)	VIHSAL BHARTI SHIKSHA SAMITI (REGD.) V/S STATE OF HARYANA AND OTHERS	MUNISH GUPTA A.G. HARYANA, AKASH MEHTA, MEGHNA MALIK, SHUBHRA SINGH, MUNISH GUPTA, SHUBHRA SINGH
244	ITA-106-2022 (SAIT)	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS), CHANDIGARH V/S M/S OM SAT SANATAN GEETA BHAWAN TRUST	DENESH GOYAL, VARUN ISSAR

245	VATAP-29-2022 (VAT)	M/S CHAMAN LAL SETIA EXPORTS LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL , AANCHAL GOYAL, AVNEET SINGH, CHETAN SOOD, CHINANSHA, NITISH BANSAL, MUKUL PAHWA, NAVDEEP MONGA, PEYUSH PRUTHI, RISHAB SINGLA, Sandeep Goyal
	WITH VATAP-11-2023	M/S SHREE GANESH RICE AND OIL MILLS V/S STATE OF PUNJAB AND OTHERS	SANDEEP GOYAL , Sandeep Goyal
	CM-7929-CII-2023		SANDEEP GOYAL
	WITH VATAP-27-2022	M/S AMIR CHAND JAGDISH KUMAR (EXPORT) LTD. V/S STATE OF PUNJAB AND OTHERS	SANDEEP GOYAL , Sandeep Goyal
246	CWP-7968-2023 (INCOME TAX ACT) (OTHER)	HERO CYCLES LTD. V/S PRINCIPAL COMMISSIONER OF INCOME TAX, LUDHIANA-1 AND ANOTHER	ALOK MITTAL Satya Pal Jain (Sr. Adv.), SAURABH KAPOOR
247	CWP-10751-2023 (INCOME TAX ACT) (OTHER)	SIRAJ INTERNATIONAL LLP V/S PRINCIPAL COMMISSIONER OF INCOME TAX, AMRITSAR 1 AND ANR.	ALOK MITTAL SATYA PAL JAIN, VAIBHAV GUPTA, VAIBHAV GUPTA
248	CWP-11300-2023 (FOREIGN EXCHANGE ACT) (OTHER)	M/S VARINDERA OVERSEAS PVT LTD AND OTHERS V/S SPECIAL DIRECTOR CUM ADJUDICATING AUTHORITY	DEEPAK GUPTA Satya Pal Jain (Sr. Adv.), ARVIND MOUDGILL, JYOTIKA PANESAR
	WITH CWP-11658-2023	SURESH CHANDER SALUJA @ PAPPI SALUJA V/S SPECIAL DIRECTOR CUM ADJUDICATING AUTHORITY	DEEPAK GUPTA , AMAN GARG, KAPISH CHAWLA , ARVIND MOUDGILL, JYOTIKA PANESAR
	WITH CWP-11728-2023	M/S VENUS INDUSTRIAL CORPORATION AND OTHERS V/S SPECIAL DIRECTOR CUM ADJUDICATING AUTHORITY	DEEPAK GUPTA , AMAN GARG, KAPISH CHAWLA , ARVIND MOUDGILL, JYOTIKA PANESAR
	WITH CWP-11891-2023	AMBHEY TRADING AND ORS. V/S SPECIAL DIRECTOR CUM ADJUDICATING AUTHORITY	DEEPAK GUPTA , AMAN GARG, KAPISH CHAWLA , ARVIND MOUDGILL, JYOTIKA PANESAR
249	CWP-11401-2023 (GST CWP PB) (OTHER)	M/S PJ IMPEX V/S STATE OF PUNJAB AND OTHERS	DINESH KUMAR A G PUNJAB, ARVIND GALAV, RAJAN GUPTA, SAURABH KAPOOR, ADDL.A.G. PUNJAB
250	CWP-11583-2023 (TAX VIRES) (OTHER)	M/S LIQUOR WORLD VENTURE PVT LTD V/S STATE OF PUNJAB AND OTHERS	KUNAL MULWANI ADVOCATE GENERAL PUNJAB, ABHINAV GUPTA, SHIFALI GOYAL, DAKSH UPPAL, GURPREET SINGH, ADDL. AG, PUNJAB, SAURABH KAPOOR, ADDL.A.G. PUNJAB, VIVEK SINGLA, VIVEK SINGLA, CHETAN MITTAL
	CM-14848-CWP-2023		KUNAL MULWANI
	WITH CWP-14808-2023	CHANDIGARH INTERNATIONAL AIRPORT LIMITED V/S STATE OF PUNJAB AND OTHERS	VIVEK SINGLA , SAURABH KAPOOR, KUNAL MULWANI,
251	CWP-12164-2023 (GSTCWP UOI) (OTHER)	M/S MHI ENGINEERING AND INDUSTRIAL AND INDUSTRIAL PROJECTS INDIA PVT LTD V/S ADDITIONAL COMMISSIONER CGST (APPEALS) GURUGRAM AND ANOTHER	ROHIT SUD SATYA PAL JAIN, KULJEET KAUR ADHEN, SHARAN SETHI
	WITH CWP-13907-2023	M/S MHI ENGINEERING AND INDUSTRIAL PROJECTS INDIA PVT. LTD. V/S ADDITIONAL COMMISSIONER, CGST(APPEALS), GURUGRAM AND ANOTHER (CWP 20109 OF 2021 IS PENDING FOR 09.10.2023)	ROHIT SUD , SHARAN SETHI
252	CWP-12477-2023 (GSTCWP UOI) (OTHER)	M/S MHI ENGINEERING AND INDUSTRIAL PROJECTS INDIA PVT LTD V/S ADDITIONAL COMMISSIONER, CGST (APPEALS) , GURUGRAM AND ORS (CWP 20109 OF 2021 IS PENDING FOR 09.10.2023)	ROHIT SUD SATYA PAL JAIN, KULJEET KAUR ADHEN, SHARAN SETHI
253	CWP-20925-2023 (MISCTAXPB) (OTHER)	JATINDER BAGGA V/S STATE OF PUNJAB AND OTHERS	DEEPAK GUPTA SATYA PAL JAIN, A.G. PUNJAB, AMAN GARG, KAPISH CHAWLA
254*	CRM-3922-2020 (OTHER)	SURINDER KUMAR V/S STATE OF PUNJAB	SANDEEP VERMA , RANJEET KUMAR JASWAL
	IN CRA-D-195-DB-2010		PS BRAR , AG. PB,

DAILY III D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 3**

HON'BLE MR. JUSTICE GURMEET SINGH SANDHAWALIA

HON'BLE MS. JUSTICE HARPREET KAUR JEEWAN

NOTE

1. INCOMPLETE/ADJOURNMENT SLIP CASES WILL BE TAKEN UP AT 11:45 A.M.

2. THE CASES WHICH HAVE BECOME INFRACTUOUS OR REQUIRE EXPEDITIOUS DISPOSAL WILL BE TAKEN UP AT 2:00 P.M.

THE LIST OF THOSE CASES WILL BE DISPLAYED ON NOTICE BOARD EVERY MORNING.

3. MISC. APPLICATIONS WILL BE TAKEN UP WITH MAIN CASE.

4. COMMERCIAL (URGENT) WILL BE TAKEN UP AFTER URGENT LIST. COMMERCIAL (ORDINARY) WILL BE TAKEN UP AT 3:30 P.M.

201	CRM-7303-2023 (IO) (DELAY(F)) CRM-7304-2023 & O&M CRR-431-2023	SATINDER PAL SINGH V/S STATE OF PUNJAB	RAGHAV SHARMA A.G. PUNJAB RAGHAV SHARMA RAGHAV SHARMA , RAGHAV SHARMA
202	CWP-26116-2013 (JOHY) CM-5185-CWP-2022	ALKA MALIK V/S STATE OF HARYANA AND ANR.	GURMINDER SINGH , AJAY PRASHAR, MUKESH KUMAR VERMA, ANISH VERMA, PARVEEN KATARIA, Aditya Pal Singla, DEEPAK BHARDWAJ, D.A.G. HARYANA, DIVAY SARUP, SANJAY K. SAINI, , Deepak Girotra, GURINDERPAL SINGH, KANWAL GOEL, GURMINDER SINGH, RAHUL SHARMA, , HARSH REKHA KAPOOR, , KANWAL GOYAL, GOVIND TANWAR, KANWAL GOYAL, M.R. SHARMA, MANPREET SINGH, RAMAN PREET SINGH, PALLAVI BABBAR, RAKESH NAGPAL, PALLVI BABBAN, RAKESH NAGPAL, PARVEEN KATARIA, ADITYA PAL SINGLA, R.P.S.BARA, A.G.HARYANA, , RAJNI GUPTA, ADDL. A.G. HARYANA,, RAKESH NAGPAL, RAKESH NAGPAL , MR SHARMA, SHREY GOEL, RAKESH NAGPAL, J.K GOEL, MUKESH RAO, RAMAN PREET SINGH, RISHAB GOYAL, DEEPAK GIROTRA, SANJAY KAUSHAL, A.P. SETIA, SANJAY KAUSHAL, A.P. SETIA, M.R. SHARMA, SANJAY KAUSHAL, AP SETIA, CM CHOPRA, TANISHA PESHAWARIA, DEPUTY ADVOCATE GENERAL, HARYA, VIKAS SURI, VIKAS SURI, AMIT RAO, YOGYADEEP SINGH, GOVIND TANWAR DEEPAK GIROTRA , DEEPAK GIROTRA, JITENDER SINGH GILL , GURMINDER SINGH, , M.R. SHARMA
203	CWP-15262-2015	M/S MANOHAR LAL SANJIV KUMAR V/S STATE OF PUNJAB & ORS	AMAN SHARMA , AMAN SHARMA, BHAVTI PUJARA, K. S. BOPARAI, R.S. KHOSLA, V.G. JAUHAR, SR. DAG, PUNJAB.
204	CWP-14802-2017 (HUID HY)	MAHABIR SINGH MALIK V/S STATE OF HARYANA & ORS	RAJESH LAMBA , AMAN BAHRI, ADDL. A.G., HARYANA., ANIL CHAWLA, DEEPAK BHARDWAJ, D.A.G., HARYANA, SHELJA SHARMA, ANIL CHAWLA ,MONISHA LAMBA
205	CWP-16658-2017 (JOPB)	SANGEET PAL SINGH V/S STATE OF PUNJAB AND ANR	BALDEV SINGH SODHI , BALTEJ SINGH SIDHU, NAVNEET KAUR SARAN, GAURAV CHOPRA, RANJIT SINGH KALRA, J.S. BHANDOHAL, KANNAN MALIK, MONIKA JALOTA, DAG, PUNJAB, NEERAJ SHEORAN, RANJIT SINGH KALRA, RANJIT SINGH KALRA, SUKHCHAIN SINGH, V.G.JAUHAR, ADDL. A.G. PUNJAB, VASUNDHRA
206	CWP-22712-2017 (HUIDPB) WITH CM-5367-CWP-2019	NEW GENERAION RESIDENTS WELFARE SOCIETY REGD ZIRAKPUR MOHALI PUNJAB V/S STATE OF PUNJAB & ORS NEW GENERAION RESIDENTS WELFARE SOCIETY REGD ZIRAKPUR MOHALI PUNJAB V/S STATE OF PUNJAB & ORS	PETITIONER IN PERSON , ABHISHEK BAJAJ, AJAIVIR SINGH, ABHINAV AGGARWAL, ARJUN SHEORAN, DEPUTY ADVOCATE GENERAL, PUNJAB, GAUTAM SEHGAL, DILRAJ SINGH, AMIT ARORA, KANWALJIT SINGH, MR. AJAIVIR , KANWALJIT SINGH, SHAZIA K. SINGH, R.S PANDHER, G.S VIRK, ARUNDEEP, KANWALJIT SINGH, RAJEEV ANAND, RAJEEV ANAND, BALTEJ SINGH SIDHU, V.G.JAUHAR, SR. DAG, PUNJAB, V.S DHINDSA, , VIRENDER SINGH, R.S.PANDHER, VISHAV BHARTI GUPTA PETITIONER IN PERSON
207	CWP-26186-2017 (HUIDUT) WITH CWP-27481-2017 WITH CWP-1458-2018 WITH CWP-1516-2018 WITH CWP-10992-2018 WITH CWP-10997-2018 WITH CWP-27520-2018 CM-1216-CWP-2022 CM-1217-CWP-2022 WITH CWP-29637-2017 WITH CWP-40-2022 WITH CWP-24137-2019 WITH CWP-6924-2020 WITH CWP-12609-2017 CM-18404-CWP-2019	AJIT SINGH V/S UNION TERRITORY, CHANDIGARH AND OTHERS TARSEM SINGH V/S UT OF CHANDIGARH AND ORS. RACHNA RAM V/S UT OF CHANDIGARH AND OTHERS RANGA RAM V/S UNION TERRITORY, CHANDIGARH AND OTHERS SURJIT SINGH V/S UNION TERRITORY CHANDIGARH AND ORS HARDEEP SINGH V/S UNION TERRITORY CHANDIGARH AND ORS SURINDER SINGH V/S UNION TERRITORY, CHANDIGARH & ORS KRISHAN KUMAR AND ORS. V/S U.T. ADMINISTRATION CHANDIGARH AND ORS. SUKHPAL SINGH V/S UNION TERRITORY, CHANDIGARH AND OTHERS SATPAL SINGH V/S UNION TERRITORY, CHANDIGARH AND OTHERS CHAND PAL SINGH V/S UNION TERRITORY, CHANDIGARH AND OTHERS MOHAN LAL AND ORS. V/S UNION TERRITORY, CHANDIGARH AND ORS.	PHOOL CHAND DHIMAN , ARJUN SHARMA, JAIVIR S. CHANDAIL, , GAGANDEEP WASU, ARJUN SHARMA, MR. PANKAJ JAIN, SR. STANDING COUNSEL, SANDEEP DHIMAN, AKSHAY JAIN, SANJIV GHAI, PARMINDER S.KAUL,SANDEEP DHIMAN, SAURAV KUMAR MANCHANDA, VICKY SHARMA PHOOL CHAND DHIMAN , ARJUN SHARMA, , SUVIR SEHGAL NAMIT GAUTAM , AMANINDER SINGH SEKHON , NAMIT GAUTAM NAMIT GAUTAM , NAMIT GAUTAM NEERAJ SHARMA , GAGANDEEP SINGH WASU, INDRESH GOEL NEERAJ SHARMA , SUVIR SEHGAL PHOOL CHAND DHIMAN , HARSH CHOPRA , KUNAL VINAYAK, SAURAV K.MANCHANDA , SAURAV KUMAR MANCHANDA , VICKY SHARMA RAMAN MAHAJAN , HARSH CHOPRA RAMAN MAHAJAN AKSHAY CHADHA , SUVIR SEHGAL PHOOL CHAND DHIMAN , SUMAN JAIN NAMIT GAUTAM , Anil Mehta PHOOL CHAND DHIMAN , Akshay Jain , BALRAM PRASHAR , J.S. GHUMAN , SANJEEV SHARMA RAMANDEEP SINGH PANDHER , ARJUN SHARMA , , ARUNDEEP, SURABHI KAUSHIK, , Anil Mehta , PRATEEK MAHAJAN , RAVI KAMAL GUPTA , SUVIR SEHGAL ARJUN SHARMA

	WITH CWP-24968-2017	NARINDER KUMAR PANJU AND OTHER V/S UNION TERRITORY CHANDIGARH ADMINISTRATION AND ORS	GURMANDEEP SINGH SULLAR , AAKANKSHA SAWHNEY , SOURABH GOEL
	WITH CWP-26683-2017	SOM NATH V/S THE UNION TERRITORY, CHANDIGARH ADMINISTRATION, CHANDIGARH AND OTHERS	MANSUR ALI , SARTAJ KHAN , SUMAN JAIN
	WITH CWP-3627-2018	DARSHAN KUMAR V/S STATE OF UNION TERRITORY CHANDIGARH AND ORS	ARVIND KASHYAP , HARSHIT ANAND, SHEKHAR VERMA , KULWINDER KAUR
	WITH CWP-14572-2017	GOPAL SINGH AND ORS. V/S UNION TERRITORY, CHANDIGARH AND ORS.	RAMANDEEP SINGH PANDHER , AKSHIT PATHANIA, R.S. PANDHER , AMIT JHANJI , DUSHYANT SARVESH , N.P. CHANDEL , SANDEEP SINGH, SANJEEV SHARMA , SUKHMANI PATWALIA
208	CWP-26523-2017 (HUID HY)	RAVINDER AND ORS V/S STATE OF HARYANA AND ORS	RAJ KUMAR GUPTA , AG HY, DEEPAK BAYAN, ASHISH GUPTA MUKESH VERMA, ANIL CHAWLA, ASHISH GUPTA, MUKESH VERMA, BALDEV RAJ MAHAJAN , DEEPAK BALYAN, RAJ KUMAR GUPTA, Saurabh Mago, VICKY CHAUHAN, DEEPAK BALYAN
	WITH CM-17098-CWP-2022	RAVINDER AND ORS V/S STATE OF HARYANA AND ORS	RAJ KUMAR GUPTA , ANIL CHAWLA , DEEPAK BALYAN , RAJ KUMAR GUPTA
	CM-17099-CWP-2022		RAJ KUMAR GUPTA , DEEPAK BALYAN , RAJ KUMAR GUPTA
	CM-2642-CWP-2022		RAJ KUMAR GUPTA , DEEPAK BALYAN
	WITH COCP-1670-2018	N.D.NAGPAL V/S J.GANESAN	RAJ KUMAR GUPTA , ASHISH GUPTA,
	WITH CWP-29534-2017	SUMAN ANAND V/S HARYANA URBAN DEVELOPMENT AUTHORITY	ADARSH JAIN , ANIL CHAWLA , SAURABH DALAL
	WITH CWP-29609-2017	URMILA ARYA & ANR V/S HARYANA URBAN DEVELOPMENT AUTHORITY	ADARSH JAIN , ANIL CHAWLA
	WITH CWP-29556-2017	SANJAY KUMAR V/S HARYANA URBAN DEVELOPMENT AUTHORITY	ADARSH JAIN , ANIL CHAWLA
	WITH CWP-29572-2017	DR. CAUVERY GUPTA V/S HARYANA URBAN DEVELOPMENT AUTHORITY	ADARSH JAIN , ANIL CHAWLA
	WITH CWP-29545-2017	ATTAR SINGH RAJPUT & ANR V/S HARYANA URBAN DEVELOPMENT AUTHORITY	ADARSH JAIN , ANIL CHAWLA
	WITH CWP-29561-2017	SUSHMA RAGHAV V/S HARYANA URBAN DEVELOPMENT AUTHORITY	ADARSH JAIN , ANIL CHAWLA
	WITH CWP-29579-2017	SUNIL PRABHA NARANG V/S HARYANA URBAN DEVELOPMENT AUTHORITY	ADARSH JAIN , ANIL CHAWLA
	WITH CWP-27678-2018	SULEKHA V/S HARYANA SHAHRI VIKAS PRADHIKARAN AND ANR	SAURABH DALAL , SAURABH DALAL
	WITH CWP-19449-2018	N D NAGPAL AND ORS V/S STATE OF HARYANA & ORS	RAJ KUMAR GUPTA , Ashish Gupta , RAJ KUMAR GUPTA
	WITH CM-2650-CWP-2022	N D NAGPAL AND ORS V/S STATE OF HARYANA & ORS	RAJ KUMAR GUPTA , DEEPAK BALYAN , RAJ KUMAR GUPTA
	CM-2651-CWP-2022		RAJ KUMAR GUPTA
	WITH CM-17144-CWP-2022	N D NAGPAL AND ORS V/S STATE OF HARYANA & ORS	RAJ KUMAR GUPTA
209	CWP-28947-2017 (HUID HY)	RESIDENTS WELFARE ASSOCIATION V/S STATE OF HARYANA & ORS	NAMIT GAUTAM , AMAN BAHRI, ADDL. A.G., HARYANA, DEEPAK BALYAN, DEEPAK BALYAN, VICKY CHAUHAN, DEEPAK BHARDWAJ, DAG, HARYANA, ISHITA NEGI, NAMIT GAUTAM, VIJAY KUMAR SHEORAN
210	CACP-1-2018 (CONTEMPT CIVIL)	SHIVDULAR SINGH DHILLON IAS AND ANOTHER V/S M/S ROSHAN LAL PREM CHAND & OTHERS	ADVOCATE GENERAL PUNJAB , VIJAY K JINDAL, VISHAL KHATRI
	CM-8706-CII-2018		ADVOCATE GENERAL PUNJAB , VIJAY K JINDAL, VISHAL KHATRI
	CM-8707-CII-2018		ADVOCATE GENERAL PUNJAB
	CM-8708-CII-2018		ADVOCATE GENERAL PUNJAB
211	CROCP-1816-2018 (CONTEMPT CRL)	COURT ON ITS OWN MOTION V/S GANGAPUTRA RAJESH HINDUSTANI	BY ORDER , DIVYA SHARMA (AMICUS CURIAE)
212	CWP-4790-2018 (HUIDUT)	RAJ KUMAR V/S ESTATE OFFICER UNION TERRITORY AND ORS	SANJEEV SHARMA , JAIVIR S. CHANDAIL, SANJIV GHAI, JAIVIR SINGH CHANDAIL, MAYANK SHARMA, NAVEENA SHARMA
213	CWP-6238-2018 (HUIDPB)	HARVINDER SINGH V/S STATE OF PUNJAB AND OTHERS	KARANVIR SINGH KHEHAR , PANKAJ KALIA,, PARAMBIR SINGH, ASHISH GROVER, Parambir Singh (Sunny), V.G. JAUHAR, SR. DAG, PUNJAB
214	CWP-11314-2018 (HUIDPB)	SANJEEV SINGLA AND ANR V/S STATE OF PUNJAB ETC	ASHOK SINGLA , AAKASH SINGLA, ANCHIT SINGLA, V.G. JAUHAR, SR. DAG, PUNJAB, ANKUSH SINGLA, R.S. KHOSLA, MAHPARA RANA, AAKASH SINGLA
215	CWP-13445-2018 (HUIDUT)	STANDARD SERVICES V/S UT OF CHANDIGARH AND ORS.	RUPA PATHANIA , ASHWANI KUMAR CHOPRA, B.S.NAHAR, D.K. SINGAL, HARMINDER SINGH, MADHU DAYAL, MR. BRAHMJOT SINGH, ADVOCATE, MR.A.K.CHOPRA, SR. ADVOCATE WITH MR.HARMINDER SING, MS. EESHA KHANNA, ADVOCATE , PRINCE PUSHPINDER RANA, PRINCE PUSHPINDER RANA, MADHU DAYAL
216	CWP-16079-2018 (HUID HY)	SIDHARTH CO OPERATIVE HOUSE BUILDING SOCIETY LTD V/S STATE OF HARYANA AND ORS	SATYAPAL KHATRI , ANIL DUTT, ARVIND SETH, DHEERAJ KUMAR, DUSHYANT RANA, SANCHIT KAUR, AAG, HARYANA
217	CWP-17128-2018 (HUIDPB)	SAROJ AND ORS V/S STATE OF PUNJAB AND ORS	H.C.ARORA , DAMANPREET SINGH, SUMIT JAIN, HARI CHAND ARORA, J.S. RANA, SAHIL SHARMA, DAG, PUNJAB, ASHISH GROVER, SUMIT JAIN, VAIBHAV NARANG, SAMEER SACHDEVA
218	CWP-26570-2018 (HUID HY)	ROHTASH V/S CHIEF ADMINISTRATOR, HUDA, HARYANA AND ANOTHER	FATEH SAINI , DEEPAK BALYAN, MOHIT KAKKAR, , SUDARSHAN KUMAR, DEEPAK BALYAN, VIKRAM JAIN, ARASTU CHOPRA
219	CWP-3277-2019 (HUIDPB) (OTHER)	RAJNISH INDUSTRIES PVT. LTD V/S STATE OF PUNJAB AND OTHERS	MOHINDER SINGH NAIN , CHETAN MITTAL, HIMANSHU GUPTA , , MANVEEN NARANG, MOHIT KAPOOR, ADDL. A.G. PUNJAB, SAHIL SHARMA, DAG, PUNJAB
	WITH CM-7898-CWP-2019	RAJNISH INDUSTRIES PVT. LTD V/S STATE OF PUNJAB AND OTHERS	MOHINDER SINGH NAIN

	WITH CM-10293-CWP-2019	RAJNISH INDUSTRIES PVT. LTD V/S STATE OF PUNJAB AND OTHERS	MOHINDER SINGH NAIN
220	CWP-11863-2019 (HUID HY) (OTHER)	SURMUKH SINGH V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND OTHERS	AMIT JHANJI A.G. HARYANA, AMAN BAHRI, ADDITIONAL AG, HARYANA, AMIT JHANJI, CHANDAN SINGH, DEEPAK SABHERWAL, SACHIT SINGLA, SACHIT SINGLA, SIDHARTH BHUKKAL
221	CWP-18339-2019 (HUID HY) (OTHER)	GOLDEN HUT RESORT V/S STATE OF HARYANA AND OTHERS	AMAN PAL A.G. HARYANA, HARKESH MANUJA, ANKUR MITTAL, ADDL.A.G., HARYANA, RAJEEV SHARMA (RAJU), RAJEEV SHARMA, AG HARYANA, RAJESH K SHEORAN, , RAJESH GOYAL, RAJESH SHEORAN, SACHIN JAIN, DAKSHA JAIN, PUNEET BALI
	WITH CM-14728-CWP-2023	GOLDEN HUT RESORT V/S STATE OF HARYANA AND OTHERS	AMAN PAL
222	CWP-24848-2019 (HUIDPB) (OTHER)	PANNA LAL GUPTA V/S STATE OF PUNJAB AND ANOTHER	JAIDEEP VERMA , BHAVNA GUPTA, DAG, PUNJAB, HIMANSHU CHHABRA, JAIDEEP VERMA
223	CWP-34311-2019 (HUID HY) (OTHER)	MUKESH SHARMA AND ORS V/S STATE OF HARYANA AND OTHERS	RAVINDER HOODA ADVOCATE GENERAL HARYANA, AMAN BAHRI, ADDL. AG HARYANA, ANKUR MITTAL, ANUPAM SHARMA, D. HASJA, ARVIND SETH, DEEPENDER SINGH, JUGAM ARORA, KUSHALDEP K. MANCHA
	CM-18608-CWP-2019 CM-18610-CWP-2019		DEEPENDER SINGH , ANKUR MITTAL , ARVIND SETH DEEPENDER SINGH , ARVIND SETH
224	CWP-34483-2019 (HUIDPB) (OTHER)	ESCON ARENA APARTMENT OWNERS ASSOCIATION V/S STATE OF PUNJAB AND ORS	PANKAJ BHARDWAJ ADVOCATE GENERAL PUNJAB, MAHIMA GILL, VISHVAJEET BENIWAL, MUNISH THAKUR, PUNEET BALI, SHIVAM SHARMA, V.G. JAUHAR, SR. DAG, PUNJAB, MUNISH THAKUR, VIBHAV JAIN
	WITH CM-3490-CWP-2020	ESCON ARENA APARTMENT OWNERS ASSOCIATION V/S STATE OF PUNJAB AND ORS	PANKAJ BHARDWAJ
225	CWP-35202-2019 (HUIDPB) (OTHER)	M/S A. K. VIDYAMANDIR PRIVATE LIMITED V/S STATE OF PUNJAB AND OTHERS	Vijay Lath ADVOCATE GENERAL PUNJAB, AMAN SHARMA, NAVEEN SHARMA (MOUDGIL)
226	CWP-35783-2019 (HUID HY) (OTHER)	SRS PEARL FLOOR V/S ADDITIONAL DEPUTY COMMISSIONER AND OTHERS	RAVINDER SINGH RANDHAWA ADVOCATE GENERAL HARYANA, ANKUR MITTAL, ANKUR MITTAL, ADDL. AG, HARYANA, CHANCHAL K SINGLA, INDERDEEP SINGH, DEEPAK BHARDWAJ, D.A.G. HARYANA, JASMER SINGH ROZERA, RAVINDER SINGH RANDHAWA, SANDEEP MALIK, JASMER SINGH ROZERA, TARNUM MADAN
227	CWP-35991-2019 (HUID HY) (OTHER)	VIRENDER SINGH MALHAN V/S STATE OF HARYANA AND OTHERS	FERRY SOFAT ADVOCATE GENERAL HARYANA, AMRITA NAGPAL, ANKUR MITTAL, ADDL.A.G., HARYANA, B.S. BHATIA, DEEPAK BHARDWAJ, D.A.G. HARYANA, GINNIJEET MALHOTRA, LOKESH SINHAL, SAMEER SACHDEVA
228	CWP-18018-2020 (HUID HY) (OTHER)	SUMAN LATA AND ANR V/S CHIEF ADMINISTRATOR HARYANA AND ORS	HARKESH MANUJA , AMIT KUMAR, ASHOK SINGH CHAUDHARY, ADDL. A.G., HARYANA, DEEPAK SABHERWAL, HARKESH MANUJA, MAMTA SINGHLA, DAG, HARYANA, RAJESH K. SHEORAN, RAJESH SHEORAN, RAMAN SHARMA, ADDL. A.G., HARYANA., SHIVAM CHARAYA, A.D.S. SUKHIJA
229	CWP-18123-2020 (HUID HY) (OTHER)	KAPOOR SINGH SAHARAN V/S STATE OF HARYANA AND OTHERS	AJAY CHHIKARA ADVOCATE GENERAL HARYANA, ANKUR MITTAL, ADDL.A.G. HARYANA, ARVIND SETH, ARVIND SETH, SANJANA, GOPAL SHARMA, RAMAN K. SHARMA, ADDITIONAL ADVOCATE GENERAL, HARY, SANJANA, SHRUTI JAIN GOYAL, DAG, HARYANA.
	CM-8718-CWP-2022 CM-8719-CWP-2022		GOPAL SHARMA , ARVIND SETH , GOPAL SHARMA GOPAL SHARMA
230	CWP-1528-2021 (HUID HY) (OTHER)	DLF CITY RESIDENTS WELFARE ASSOCIATION AND ANOTHER V/S STATE OF HARYANA AND OTHERS	MONICA BAHL ADVOCATE GENERAL HARYANA, ANKUR MITTAL, ARVIND SETH, DEEPAK BHARDWAJ, DAG, HARYANA, HARSH BANGAR,, JUGAM ARORA, ANKUR MITTAL, LOKESH SINHAL,, NIKHIL SABHARWAL,, PARUL, ARVIND SETH, PRATEEK GUPTA, VIKAS BAHL,, VIKAS BAHL, SURABHI KAUSHIK, VIPUL SHARMA, VIVEK SAINI,ADDL. A.G., HARYANA.
	WITH CWP-2106-2021	DLF-3 VOICE V/S STATE OF HARYANA AND ORS	KARAN PATHAK , ANKUR MITTAL , KARAN PATHAK
231	CWP-16807-2022 (HUID HY) (OTHER)	RAM CHANDER V/S STATE OF HARYANA AND OTHERS	HARSH KINRA A.G. HARYANA, ANIL CHAWLA, N.C. KINRA, ANIL CHAWLA
	WITH CWP-17405-2022	ABHAY SINGH V/S STATE OF HARYANA AND OTHERS	SANJIV GUPTA , LOKESH SINHAL
232	CWP-22933-2022 (HUID HY)	MGF DEVELOPMENTS LTD. V/S STATE OF HARYANA AND OTHERS	AMANDEEP SINGH TALWAR A.G. HARYANA, KUNAL DAWAR FOR CAVEATOR, ABHIJEET SINGH RAWALEY, AMIT JHANJI, AMIT JHANJI, SUNEET PAL SINGH AULAKH, ELIZA GUPTA, DHRUV KHANNA, KUNAL DAWAR, KUNAL DAWAR, RUPA PATHANIA, Manoj Kumar Sharma, RANDEEP RAI, AASHISH CHOPRA, RUBINA VERMANI, VIPUL, VARUN SINGH THAPPA, RUPA PATHANIA, SANJEEV SHARMA, AKSHAY BHAN, Saurabh Mago, TANISHA PESHAWARIA, DAG, HARYANA
233	CROCP-6-2023 (CONTEMPT CRL)	COURT ON ITS OWN MOTION V/S JUGAL KISHOR	BY ORDER
234	CWP-2678-2023 (HUIDPB) (OTHER)	SURJIT SINGH KOHLI AND ORS V/S STATE OF PUNJAB AND ORS	B S BEDI A G PUNJAB, MS BAATH, S.S. GILL, SIMAR BEDI, V.G. JAUHAR, ADDL. A.G., PUNJAB
	WITH CWP-10775-2023	MOHALI INDUSTRIES ASSOCIATION V/S STATE OF PUNJAB AND ORS	Aman Kashyap , MANBIR SINGH BATTTH , MANISH JOSHI, SIMRAN BHARADWAJ , S.S.GILL , V.G.JAUHAR, ADDL. A.G. PUNJAB,
235	CWP-5959-2023 (HUID HY) (OTHER)	CJ DARCL LOGISTICS LTD EARLIER NAMED AS DARCL LOGISTICS LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE V/S STATE OF HARYANA AND OTHERS	SUVIR SIDHU A.G. HARYANA, DEEPAK BHARDWAJ, DEPUTY ADVOCATE GENERAL, HARYANA, DEEPAK SABHERWAL, PRAVINDRA SINGH CHAUHAN, SUVIR SIDHU, TEJASWINI, VASUNDHRA ASIJA, PRAVINDRA S. CHAUHAN

236	CWP-8271-2023 (HUIDPB) (OTHER)	SANGEETA MEHRA V/S STATE OF PUNJAB AND OTHERS	ASHOK KUMAR ARORA A G PUNJAB, PRANAV PIPLANI, V.G. JAUHAR, ADDITIONAL A.G., PUNJAB
237	CWP-15035-2023 (HUID HY) (OTHER)	ROSHNI KUMARI V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ANOTHER	DR BANSAL A.G. HARYANA, DEEPAK SABHERWAL, DR BANSAL
238*	CWP-16773-2023 (HUIDPB) (OTHER)	ASHOK DUGGAL AND OTHERS V/S REAL ESTATE APPELLATE TRIBUNAL PUNJAB AND OTHERS	NARENDER PAL BHARDWAJ A.G. PUNJAB, AMANPREET KAUR, KAJAL SAINI, NARENDER PAL BHARDWAJ, V.G. JAUHAR, ADDL. AG, PUNJAB

DAILY IV D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 5**

HON'BLE MRS. JUSTICE LISA GILL

HON'BLE MRS. JUSTICE RITU TAGORE

NOTE

CASE LISTED AT SR. NO. 273(CWP-12237-2023) BE TREATED AS CANCELLED AS THE SAME IS PENDING FOR 04.12.2023.
ALL CONCERNED TO PLEASE NOTE.

NOTE:

CASE I.E CRM-12480-2022 IN CRA-D-698-DB-2016 LISTED
AT SERIAL NO 226 KINDLY BE TREATED AS CANCEL AS THE
SAME IS FIXED FOR 18.10.2023.
ALL CONCERNED TO NOTE PLEASE.

201	CWP-17472-2019 (FCUOI) (OTHER)	MONIKA SHARMA V/S STATE BANK OF INDIA	FERRY SOFAT , FERRY SOFAT, GINNIJEET MALHOTRA, MAHESH DHEER, S.S. PANNU, DAG, HARYANA.
202	CWP-20664-2019 (FCPB) (OTHER)	KULWANT SINGH DHILLON V/S MANAGING DIRECTOR PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND OTHERS	RAMANDEEP , G.S. JAGPAL, SHIVANI SHARMA, DAG, PUNJAB, PANKAJ GUPTA, ADDL. A.G., PUNJAB, Puneet Kaur Sekhon
203	CWP-4939-2020 (FCUOI) (OTHER)	BHUPESH KUMAR V/S STATE BANK OF INDIA AND OTHERS	SACHIN JAIN , DEEPA JAIN
204	CWP-6231-2022 (FCUOI) (OTHER)	SUNIL KUMAR AHUJA V/S STATE OF PUNJAB AND ANOTHER	AKHILESH VYAS A.G. PUNJAB, AKHILESH VYAS, GAURAV GOEL, HIMANSHU SHARMA, SANDEEP JAIN, ADDL. AG, PUNJAB
205	CWP-10664-2022 (FCUOI) (OTHER)	SUMAN BALA V/S STATE BANK OF INDIA THROUGH ITS MANAGERAND ANR	ARIHANT JAIN , ARUN JINDAL, KANISH JINDAL, RAKESH GUPTA, RISHAV JAIN, VARUN JAIN
206	CWP-11126-2022 (FCUOI)	M/S MAHADEV SAW MILLS AND ANR V/S PUNJAB NATIONAL BANK	ROHIT SURI GAURAV GOEL, J S BAGGA FOR CAVEATOR, JASWINDER SINGH BAGGA, KARAN GABA,SANDEEP SURI, TARLOK J S BAGGA
	CM-12099-CWP-2022		
207	CWP-11908-2022 (FCUOI) (OTHER)	M/S PARAM STEEL INDUSTRIES AND OTHERS V/S M/S RELIANCE HOME FINANCE LIMITED	AALOK JAGGA , AJAY PAL SINGH MADAAN, DEEPSHIKHA GUPTA, HARKIRAT SINGH JAGDEV, PURU GUPTA, VIPUL DHARMANI
208	CWP-13557-2022 (FCUOI) (OTHER)	MEENU SHARMA AND ANR V/S UNION BANK OF INDIA AND ORS	ABHISHEK SANGHI Satya Pal Jain (Sr. Adv.), GAURAV GOYAL, SUSHANT KAREER, SUSHANT KAREER, TARLOK, SHAURYA KHANNA
209	CWP-18883-2022 (FCUOI) (OTHER)	M/S PARVATI STEEL RE-ROLLING MILLS V/S IDFC FIRST BANK	DAMAN DHIR , ER. SANDEEP SURI, POONAM RANI, , VIJIYESH MALHOTRA, RAMAN DHIR
210	CWP-20674-2022 (FCUOI) (OTHER)	M/S SINGLA INDUSTRIES AND OTHERS V/S INDIAN BANK AND OTHERS	AALOK JAGGA A.G. HARYANA, GAURAV GOEL, ARUN CHANDER SHARMA, HARSHIT ANAND, ARUN SHARMA, DEEPSHIKHA GUPTA, HARKIRAT SINGH JAGDEV, HARSHIT ANAND, SUMIT BATRA
211	CWP-23201-2022 (FCUOI) (OTHER) WITH CM-5790-CWP-2023	AMRIT SINGH V/S UCO BANK AMRIT SINGH V/S UCO BANK	YOGESH KUMAR GAURAV GOEL, ANEESH CHOPRA, SHEKHAR VERMA, SHEKHAR VERMA, SUKHDEEP SINGH SHEKHAR VERMA , PULKIT JAIN, MANINEE LIDOO,
212	CWP-24636-2022 (FCUOI) (OTHER)	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED V/S STATE OF PUNJAB AND OTHERS	HARSH CHOPRA ADVOCATE GENERAL PUNJAB, AASHISH CHOPRA, SHIVANI BANSAL, , HARSH CHOPRA, SANDEEP JAIN, ADDITIONAL A.G. PUNJAB, SHIVANI SHARMA DAG PUNJAB, VIKAS SINGH
213	CWP-25932-2022 (FCUOI) (OTHER) WITH CM-19354-CWP-2022	TULI INTERNATIONAL AND ORS. V/S INDIABULLS COMMERCIAL CREDIT LIMITED AND OTHERS TULI INTERNATIONAL AND ORS. V/S INDIABULLS COMMERCIAL CREDIT LIMITED AND OTHERS	ARPIT CHAWLA , AARUSH NEERAJ VAID, ANAND CHIBBER, ANAND CHIBBER, KYATI AVNISH, MANPREET SINGH KANDA, RAJAN CHAWLA, RAJEEV ANAND, SAMIR RATHAUR, SHANTANU BANSAL, SUMEET GOEL, AARUSH NEERAJ VAID SAMIR RATHAUR
214	CWP-26264-2022 (FCUOI) (OTHER)	KALYAN SINGH AND ANR V/S STATE OF PUNJAB AND OTHERS	SANJIV GHAI A.G. PUNJAB, ER. SANDEEP SURI, KARAN GABA, SANDEEP SURI, SANJIV GHAI, SAURABH GARG, PARMINDER S. KAUL, SHUBHAM CHOUDHARY
215	CWP-27100-2022 (FCUOI)	M/S TUSHAR MEDICINE V/S AUTHORIZED OFFICER INDIAN BANK AND ANR	ATUL SHARMA GAURAV GOEL, ARUN CHANDER SHARMA
216	CWP-28134-2022 (FCUOI) (OTHER)	KULDEEP SINGH V/S ICICI BANK LTD AND ORS	ABHIMANYU SINGH A.G. HARYANA, ER. SANDEEP SURI, TRISHU KANWAR SINGH, VIJIYESH MALHOTRA, SANDEEP SURI,
217	CWP-28191-2022 (FCUOI) (OTHER)	M/S ZAMIDAR TENT HOUSE AND ANOTHER V/S UNION BANK OF INDIA AND OTHERS	KARAN SINGH A.G.HARYANA, GAURAV GOEL, SHIKHAR KATARIA, HARSH CHOPRA
218	CWP-29105-2022 (FCUOI) (OTHER)	SURINDER KAUR KOHLI V/S AUTHORIZED SIGNATORY/ BRANCH MANAGER INDIAN OVERSEAS BANK AND OTHERS	ASHOK KUMAR KHUNGER A.G. PUNJAB, GAURAV GOEL, R. Kartikya, SAHIL KHUNGER, SIDHI BANSAL, TARLOK
219	CWP-29546-2022 (FCUOI) CM-8425-CWP-2023	M/S YUVA MOTORS PVT LTD V/S DISRICT MAGISTRATE AND OTHERS	VIVEK GOYAL A G HARYANA, ARVIND RAJOTIA, GAURAV GOEL, ARUN BENIWAL, DAG, HARYANA, ARVIND RAJOTIA, KAPIL GUPTA ARVIND RAJOTIA
220	CWP-29765-2022 (FCUOI) (OTHER)	M/S SRISHTI AGENCIES PVT. LTD. AND ANR. V/S RESERVE NAK OF INDIAAND ORS.	HARSH CHOPRA , GAURAV GOEL, HARSH CHOPRA, NIRMAL KAUR, ADITYA GROVER, VIJIYESH MALHOTRA, VIJIYESH MALHOTRA, SANDEEP SURI,
221	CWP-944-2023 (FCUOI) (OTHER) CM-2299-CWP-2023	PARMINDER SINGH V/S AUTHORIZED OFFICER, CANARA BANK AND ANR	KULDEEP SINGH SAINI A.G. PUNJAB, AMAN PRIYE JAIN, HARPREET SINGH, RAHISH PAHWA, SAKSHAM, KULDEEP SINGH SAINI

222	CWP-984-2023 (FCUOI) (OTHER)	SURAJ MAL V/S STATE OF HARYANA AND OTHERS	RAJESH KUMAR DHANKAR A.G. HARYANA, AMAN BAHRI, ADDL. A.G. HARYANA, RAJESH KUMAR DHANKAR
223	CWP-1774-2023 (FCUOI) (OTHER)	M/S SHREE BALAJI STONE CRUSHING CO V/S INDIAN BANK AND ORS	KARANVIR SINGH KHEHAR Gaurav Goel, ASHISH KUMAR RAGHAV AGNIHOTRI, KARANVIR SINGH KHEHAR, R S MANHAS, R.S. PATHANIA, , R.S.MANHAS,VIJAY PAL, ISHAAN BHARDWAJ
224	CWP-1991-2023 (FCUOI) (OTHER)	GURSEWAK SINGH WALIA V/S AUTHORISED OFFICER, BANK OF INDIA AND ANOTHER	AKASHDEEP MIGLANI Gaurav Goel, ASHISH KUMAR, ASARSHDEEP SINGH, GURPREET SINGH, ADDL. A.G., PUNJAB, PRIYANKA NEGI, MANJARI JOSHI, RAJIV JOSHI
225	CWP-14601-2023 (FCUOI) (OTHER)	JYOTI BANSAL V/S DISTRICT MAGISTRATE GURUGRAM HARYANA AND OTHERS	AALOK JAGGA NAKUL SHARMA, HARKIRAT S. JAGDEV, HARSHIT ANAND, NAKUL SHARMA
226	--	THERE IS NO CASE	
227	CRM-29364-2023 ((NDPS)) (OTHER)	GORA SINGH @ BOORA V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON , RAJDEEP SINGH GILL, LAGHUINDER SINGH SEKHON S.S. MAINNI , AMANDEEP CHHABRA , H. S. GREWAL, , LAGHUINDER SINGH SEKHON , MANJARI NEHRU KAUL , PARMINDER SINGH SEKHON , PIYUSH SHARMA , PIYUSH SHARMA,
	IN CRA-D-431-DB-2017		
		(SOS)	
228	CRM-10724-2023 (CAW) (OTHER)	PARDEEP KUMAR AND ANR V/S STATE OF PUNJAB	DALJEET SINGH KAHLON , MANDEEP KAUR KAHLON
	IN CRA-D-988-DB-2017		DALJEET SINGH KAHLON , MANDEEP KAUR KAHLON, A.G.PUNJAB , MANPREET SINGH
		(SOS)	
229	CRM-43902-2022 (CAW) (OTHER)	NEERAJ AND ANR. V/S STATE OF HARYANA	RANDEEP S. DHULL , RANDEEP S. DHULL
	IN CRA-D-436-2019		ABHINAV GUPTA , ABHINAV GUPTA , MANPREET KAUR , MANPREET KAUR, , MR ABHINAV GUPTA , MR ANKUR MITTAL AAG HARYANA , MR HITESH PANDIT ADDL AG HARYANA , MR JAGMOHAN SINGH , MR RAJ KARAN SINGH , MR RANDEEP S DHULL , MR SHRUTI JAIN GOYAL , MS SHUBHRA SINGH AAG HARYANA , NIPUN VASHIST, AG HRY, , Nipun Vashist , RANDEEP S. DHULL , RANDEEP S. DHULL, RAJ KARAN SINGH,
		(SOS/ MAIN CASE ON REGULAR BOARD AT SR NO 1107)	
230	CRM-25849-2023 (CAW) (SOS)	RAM SINGH V/S STATE OF PUNJAB	HARPREET KAUR A.G. PUNJAB, SUMEET SAGAR MAINI
	IN CRA-D-254-2023		SAURABH ARORA
231	CRM-9162-2023 (CAW) (DELAY(F)) & O&M CRM-A-194-2023	STATE OF HARYANA V/S FIROZ KHAN	ADVOCATE GENERAL HARYANA , Saurabh Mago ADVOCATE GENERAL HARYANA
232	CRA-AD-143-2022	PAWAN V/S STATE OF HARYANA AND OTHERS	VIKAS KUMAR A.G. HARYANA, SANTOSH KUMAR TRIPATHI
233	CWP-9737-2018 (FCUOI)	ALLAHABAD BANK V/S MUNICIPAL CORPORATION FARIDABAD AND OTHERS	RANDHIR SINGH MANHAS , ANKUR MITTAL, R S MANHAS, S.S. PANNU, DAG, HARYANA
234	CWP-18862-2018 (FCUOI)	DHARMANDER SAINI & ANR V/S CORPORATION BANK & ORS	AMANDEEP SINGH TALWAR TRIBHAWAN SINGLA, ALOK MITTAL, AVTAR SINGH, DEEPAK JAIN, DEEPAK JAIN, P.P.CHAHAR, DAG, HARYANA, SHAURYA KHANNA, SUSHANT KAREER, TRIBHAWAN SINGLA DEEPAK JAIN Deepak Jain
	CM-18535-CWP-2019 CM-18538-CWP-2019		
		(BODT. 16.07.2019)	
235	CWP-24439-2019 (FCUOI) (OTHER)	M/S MAHAVIR DIE CASTERS PVT LTD V/S DEBT RECOVERY APPELLATE TRIBUNAL AND OTHERS	GAURAV GOEL , AALOK JAGGA, ANIL K. AHUJA, SAMRAT AHUJA, ANIL KUMAR AHUJA, ANUPAM GUPTA, Gaurav Goel, HARSHIT ANAND, JAGATVIR DHINDSA, JASNEET KAUR, PRADEEP SHARMA, SUKHPAL SINGH
	WITH CM-10635-CWP-2020	M/S MAHAVIR DIE CASTERS PVT LTD V/S DEBT RECOVERY APPELLATE TRIBUNAL AND OTHERS	AALOK JAGGA
236	CWP-28285-2019 (FCUOI) (OTHER)	SAROJ RANI AND ANOTHER V/S STATE BANK OF INDIA AND ANOTHER	ASHOK BHARDWAJ , ARJUN SHEORAN, DAG, PUNJAB, GAURAV GOEL, S.S. PANNU, DAG, HARYANA, PRADEEP SHARMA, PRITPAL SINGH MIGLANI
237	CWP-32839-2019 (FCUOI) (OTHER)	SEEMA KUMARI V/S DISTRICT MAGISTRATE, LUDHIANA AND OTHERS	ASHISH SOI ADVOCATE GENERAL PUNJAB, Ajay Pal Singh Saini, H.S. SULLAR, SR. DAG, PUNJAB, P.S. SOBTI, SHIVANI SHARMA, DAG, PUNJAB
238	CWP-17010-2020 (FCUOI) (OTHER)	GURMAIL SINGH V/S STATE BANK OF INDIA AND ANR	SANDEEP KUMAR AKSHAY JAIN, AMAN KHULLAR, H.S. JUGAT, RAHUL SHARMA, SANDEEP KUMAR, Sumit Narang, VARUN K WADHAWAN
239	CWP-18700-2020 (FCUOI) (OTHER)	VISHAL KUMAR V/S STATE OF PUNJAB AND OTHERS	SANDEEP ARORA ADVOCATE GENERAL PUNJAB, ABHAYPAL SINGH GILL, DAG, PUNJAB, HARMANJEET KAUR, HARSH CHOPRA, JASWINDER SINGH, MANOJ R. SHARMA, , PANKAJ GUPTA, ADDITIONAL ADVOCATE GENERAL, PUNJAB., SHIKHAR KATARIA, HARSH CHOPRA, SHIVANI SHARMA, DAG, PUNJAB
240	CWP-21452-2020 (FCUOI) (OTHER)	HDFC BANK LTD. V/S DISTRICT MAGISTRATE AND OTHERS	MANISH JAIN A.G. HARYANA, AALOK JAGGA, AKSHAT GUTPA, MAYUR KANWAR, AMIT SHARMA, DEEPAK GREWAL, DAG, HARYANA, DEEPAK GREWAL, DAG, HARYANA, MANISH JAIN, MAYUR KANWAR, PREETI YADAV, SS PANNU, DAG, HARYANA.
	WITH CWP-21454-2020	HDFC BANK LTD V/S THE DISTRICT MAGISTRATE AND ORS	MANISH JAIN , AALOK JAGGA

241	CWP-22340-2020 (FCUOI) (OTHER)	M/S YAMUNA BARDANA TRADERS AND ORS V/S STATE OF HARYANA AND ORS	AALOK JAGGA ADVOCATE GENERAL HARYANA, AALOK JAGGA, ARORA VISHWAS KUMAR, ER. SANDEEP SURI, HARKIRAT SINGH JAGDEV, HARSH CHOPRA, KARAN GABA, SANDEEP SURI, MR. DEEPAK BALYAN, ADDL. AG, HARYANA., S.S. PANNU, DAG, HARYANA, SARTAJ SINGH GILL,
242	CWP-20170-2021 (FCUOI) (OTHER) CM-818-CWP-2022	ANIL NANDA AND OTHERS V/S UCO BANK AND OTHERS	R S MANHAS , R S MANHAS, SANDEEP JAIN, ADDL.AG, PUNJAB., SANYAM KHETARPAL, VIMAL KUMAR GUPTA VIMAL KUMAR GUPTA , VIMAL KUMAR GUPTA
243	CWP-26284-2021 (FCUOI) (OTHER) WITH CM-15170-CWP-2022	MATA SUDERSHAN TILAK RAJ DHAWAN EDUCATION TRUST V/S STATE OF HARYANA , CIVIL SECRETARIAT, THROUGH ITS CHIEF SECRETARY MATA SUDERSHAN TILAK RAJ DHAWAN EDUCATION TRUST V/S STATE OF HARYANA , CIVIL SECRETARIAT, THROUGH ITS CHIEF SECRETARY	V.K. SACHDEVA A.G. HARYANA, ARUN BENIWAL, DAG, HARYANA, LALIT THAKUR, PULKIT SACHDEVA, KRITIKA SAINI, PARAS CHAUDHARY, PARMEET KAUR, PANCHAM SHARMA, PULKIT SACHDEVA, S.S. PANNU, DAG, HARYANA, V.K. SACHDEVA V.K. SACHDEVA
244	CWP-10014-2022 (FCUOI) (OTHER)	TARSEM KUMAR AND ANOTHER V/S ICICI HOME FINANCE AND ANOTHER	Vaneet Kumar Garg , ABHAYPAL SINGH GILL, DAG, PUNJAB, ER. SANDEEP SURI, VIJYESH MALHOTRA, SANDEEP SURI
245	CWP-15255-2022 (FCUOI) (OTHER) WITH CWP-5055-2022	AMRIT ENTERPRISES AND ANOTHER V/S DEPUTY COMMISSIONER, GURDASPUR AND OTHERS UNION BANK OF INDIA V/S STATE OF PUNJAB AND OTHERS	VIREN SIBAL GAURAV GOEL, ABHINAV BALI., CHETAN MITTAL, MAYANK GARG, NAVNEET SINGH, NAVNEET SINGH, SENIOR DAG, PUNJAB, SATYAM SHARDA, SATYAM SHARMA, SATYAM SHARDA., SHAILENDER KASHYAP, SHAILENDER KASHYAP, ABHINAV BALI., SHIVANI SHARMA, DAG, PUNJAB, VIKAS MOHAN GUPTA, ADDL. A.G. PUNJAB SHAILENDER KASHYAP , NAVNEET SINGH, SR. DAG, PUNJAB , SUVEER SHEOKHAND, ADDL. AG PUNJAB
246	CWP-18524-2022 (FCUOI) (OTHER)	M/S KRISHNA AUTO AND OTHERS V/S DISTRICT MAGISTRATE, LUDHIANA AND OTHERS	GAGAN OBEROI GAURAV GOEL, AYNA VASUDEVA, R.S. SHARMA, AYNA VASUDEVA, GAGAN OBEROI, SHIVANI SHARMA, DAG, PUNJAB
247	CWP-20005-2022 (FCUOI) (OTHER)	RAKHI LAL AND ANR V/S BANK OF BAROD AND ORS	LUPIL GUPTA ADVOCATE GENERAL PUNJAB, GAURAV GOEL, SANDEEP JAIN, ADDL. AG, PUNJAB, Gaurav Goel, LUPIL GUPTA, SUMIT BHARDWAJ,
248	CWP-20307-2022 (FCUOI) (OTHER)	ANOOP BHATT V/S DISTRICT MAGISTRATE SAS NAGAR AND OTHERS	KAMAL CHAUDHARY A.G. PUNJAB, GAURAV GOEL., Gaurav Goel, H.S. SULLAR, SR. DAG, PUNJAB, KAMAL CHAUDHARY
249	CWP-20483-2022 (FCUOI) (OTHER) WITH CM-18571-CWP-2022	JOGINDER DESWAL AND ANR. V/S IIFL HOME FINANCE LIMITED JOGINDER DESWAL AND ANR. V/S IIFL HOME FINANCE LIMITED	GAURAV MOHUNTA , NISHANT ARORA, VINEET SEHGAL, YASHASVI GOYAL, GAURAV MOHUNTA , GAURAV MOHUNTA, YASHASVI GOYAL , VINEET SEHGAL
250	CWP-21106-2022 (FCUOI) (OTHER)	M/S NEW DHILLON COMMISSION AGENT V/S ICICI BANK LTD. AND ORS.	AMIT ARORA Gaurav Goel, ER. SANDEEP SURI, SANDEEP JAIN, ADDL. AG, PUNJAB, SANDEEP SURI
251	CWP-21585-2022 (FCUOI) (OTHER)	M/S INTERNATIONAL ENGINEERS AND OTHERS V/S AXIS BANK LTD	ROHIT SURI , ROHIT SURI, TARLOK, VIJYESH MALHOTRA, SANDEEP SURI
252	CWP-22907-2022 (FCUOI) (OTHER)	JITENDER KUMAR V/S UNION BANK OF INDIA	VISHAL GARG NARWANA GAURAV GOEL, GAURAV GOEL
253	CWP-22950-2022 (FCUOI) (OTHER) WITH CM-17881-CWP-2022	MAHESH SONI AND ANR. V/S RESERVE BANK OF INDIA AND ORS. MAHESH SONI AND ANR. V/S RESERVE BANK OF INDIA AND ORS.	VAIBHAV SEHGAL , Anupam Bhanot (Mrs.), D.K. SINGAL, D.K. SINGAL., ER. SANDEEP SURI, M.D. KHAN, RAGHUBIR NIJJAR, SHIVYA SEHGAL VAIBHAV SEHGAL
254	CWP-23453-2022 (FCUOI) (OTHER)	MS JAI SHRI SHYAM AGRI COMPLEX V/S STATE OF HARYANA AND OTHERS	AALOK JAGGA AG HARYANA, AALOK JAGGA, AMAN BAHRI, ADDL. A.G., HARYANA, ARVIND SETH, HARKIRAT SINGH JAGDEV, PALAK DEV, USHA SINGH, S.S. BAJAJ, S.S. PANNU, DAG, HARYANA
255	CWP-26633-2022 (FCUOI) (OTHER)	MUNEET SINGH PARHAR V/S RESERVE BANK OF INDIA AND OTHERS	KAMAL PREET SINGH DHILLON , NAVRAJ SINGH MAHAL, S.K. BHARDWAJ., Sandeep Sharma
256	CWP-27236-2022 (FCUOI) (OTHER)	WASSAN SINGH V/S RESERVE BANK OF INDIA AND OTHERS	AKHILESH VYAS Gaurav Goel, GAURAV GOEL., SIMRAN SHARMA, NIRMAL SHARMA,
257	CWP-27438-2022 (FCUOI) (OTHER)	JASWANTI RAI AND ANOTHER V/S PUNJAB AND SIND BANK AND ANOTHER	PUNEET KUMAR BANSAL Gaurav Goel, TARLOK,
258	CWP-28514-2022 (FCUOI) (OTHER)	SARABJEET KAUR V/S PUNJAB GRAMIN BANK AND ANOTHER	VIVEK SALATHIA , UMESH AGGARWAL, VIVEK SALATHIA, VIVEK SINGLA, SHUBHAM MEHTA, DEEPANSHU SODHI,
259	CWP-28938-2022 (FCUOI) (OTHER)	SALIL BINDRA V/S RESERVE BANK OF INDIA AND ORS	V.K. SACHDEVA Gaurav Goel, LALIT THAKUR, PULKIT SACHDEVA, V.K. SACHDEVA
260	IOIN-CWP-13340-2022 (LAND) IN CWP-13340-2022	NASIB SINGH AND ORS V/S JOINT DEVELOPMENT COMMISSIONER AND ORS (MAIN CASE STANDS DECIDED)	SURESH SINGLA A.G. PUNJAB, J.S.BHANDOHAL, SANDEEP JAIN SURESH SINGLA , ABHISHEK SINGLA , ANCHAL SINGLA , DINESH SINGH CHAUHAN , J.S. BHANDOHAL , S.P.S. TINNA, ADDL. A.G., PUNJAB
261	CWP-94-2023 (FCUOI) (OTHER) CM-109-CWP-2023	M/S ADMIRAL ENGINEERING CO V/S AUTHORIZED OFFICER.UNION BANK OF INDIA	JASNEET SINGH GAURAV GOEL, ADARSHPAL KAUR JASNEET SINGH , GAURAV GOEL, TARLOK
262	CWP-271-2023 (FCUOI) (OTHER)	SATISH KUMAR AND ORS V/S DISTT MAGISTRATE AND ORS	SUKESH K. JINDAL A.G. HARYANA, K.K. GOEL, ANKUSH BHARTI
263	CWP-1843-2023 (FCUOI) (OTHER)	M/S SANGAM POULTRIES AND OTHERS V/S PIRAMAL CAPITAL AND HOUSING FINANCE	AALOK JAGGA , AALOK JAGGA, HARSH CHOPRA, HARSH CHOPRA,

264	CWP-2702-2023 (FCUOI) (OTHER)	M/S IMAGES AND ANR V/S DESUTSCHE BANK	ATUL GOYAL , PALAK DEV
265	CWP-4008-2023 (FCUOI) (OTHER)	SURINDER KAUR AND ANR. V/S PUNJAB NATIONAL BANK AND ORS.	VINAY PURI A.G.PUNJAB, GOURAV GOEL, VINAY PURI
266	CWP-5134-2023 (FCUOI)	M/S KUBER ENTERPRISES AND OTHERS V/S RESERVE BANK OF INDIA AND ANOTHER	AALOK JAGGA J.S. BAGGA, HARKIRAT S. JAGDEV, J S BAGGA
267	CWP-6219-2023 (FCUOI) (OTHER)	KRISHAN CHAND PUNIA AND ANOTHER V/S M/S INDIAN SCHOOL FINANCE COMPANY PVT LTD AND OTHERS	R S MAMLI ADVOCATE GENERAL HARYANA, AAKRITI MITTAL, AAKRITI MITTAL, PUSHKAR RAI GARG, SANDEEP LAMBA, AJAY CHAUDHARY, DEEPAK KUMAR, DEEPAK GREWAL, DAG, HARYANA, LIPIKA MAMLI, BHAVDEEP SINGH MAMLI,
	WITH CM-9999-CWP-2023	KRISHAN CHAND PUNIA AND ANOTHER V/S M/S INDIAN SCHOOL FINANCE COMPANY PVT LTD AND OTHERS	AAKRITI MITTAL , AAKRITI MITTAL , R.S. MAMLI
	WITH CM-13374-CWP-2023	KRISHAN CHAND PUNIA AND ANOTHER V/S M/S INDIAN SCHOOL FINANCE COMPANY PVT LTD AND OTHERS	AAKRITI MITTAL
268	CWP-6875-2023 (FCUOI) (OTHER)	SUMAN V/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. AND ORS.	SANJAY VERMA , PUJA CHOPRA, SAHIL RAWAT, SANJAY VERMA
269	CWP-8565-2023 (FCUOI) (OTHER)	ANAND KUMAR JAIN V/S ENCORE ASSET RECONSTRUCTION COMPANY PVT LTD AND OTHERS	AVNISH MITTAL , APARNA SINGHAL, AVNISH MITTAL, HARISH GOYAL
270	CWP-9490-2023 (FCUOI) (OTHER)	TEJO RATNA KONGARA V/S THE NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH AND OTHERS	PARTH SINGH , DIVYA NARAYAN
271	CWP-9660-2023 (FCUOI) (OTHER)	PARDEEP KUMAR AND OTHERS V/S UNION BANK OF INDIA AND OTHERS	JAI BHAGWAN Gaurav Goel, ARJUN DHINGRA, , Gaurav Goel, JAI BHAGWAN TOBRIA,
272	CWP-12120-2023 (FCUOI) (OTHER)	M/S HOME TRADERS AND ORS V/S UNION BANK OF INDIA AND ANR	ASHISH JHAMB Gaurav Goel, Gaurav Goel, SHIVAM CHAUDHARY
273	--	THERE IS NO CASE	
274	CWP-14769-2023 (FCUOI) (OTHER) CM-13985-CWP-2023 CM-13987-CWP-2023	SEEMA SONI V/S MUTHOOT HOMEFIN (INDIA) LTD. AND ANR.	BALVINDER SANGWAN , BALVINDER SANGWAN, NITIN THATAI, PRARTHANA DUGGAL BALVINDER SANGWAN BALVINDER SANGWAN
275	CWP-15017-2023 (FCUOI) (OTHER)	RAJAN MITTAL AND ORS V/S IDBI BANK LTD AND ORS	AALOK JAGGA , AALOK JAGGA, HARSHIT ANAND
276	CWP-18128-2023 (FCUOI) (OTHER) WITH CM-14754-CWP-2023 WITH CM-16177-CWP-2023	M/S CHAND AGRO PVT LTD AND ORS V/S RESERVE BANK OF INDIA AND ANR M/S CHAND AGRO PVT LTD AND ORS V/S RESERVE BANK OF INDIA AND ANR M/S CHAND AGRO PVT LTD AND ORS V/S RESERVE BANK OF INDIA AND ANR	AALOK JAGGA Gaurav Goel, HARKIRAT SINGH JAGDEV, HARSHIT ANAND, HIMANSHU SHARMA AALOK JAGGA , HIMANSHU SHARMA AALOK JAGGA , HIMANSHU SHARMA
277*	CWP-6830-2020 (FCUOI) (OTHER)	CHANDI RAM AND ORS V/S ALLAHABAD BANK AND ORS	YUGRAJ SINGH ADVOCATE GENERAL HARYANA, ARUN BENIWAL, DAG, HARYANA, BALDEV SINGH, MR. GAURAV GOEL, ADVOCATE, MR. S.S. PANNU, DAG, HARYANA, SHINA SEHGAL, VIRENDER KUMAR, SUKHDEV SINGH MALIK, VIRENDER KUMAR
278*	CWP-25405-2022 (FCUOI) (OTHER)	M/S BIRJI ELECTRICALS AND ANOTHER V/S PUNJAB NATIONAL BANK AND OTHERS	S.K. CHOUDHARY Gaurav Goel, PUSHUP GUPTA,, S.K. CHOUDHARY
279*	CWP-13281-2023 (FCUOI) (OTHER)	RAJNISH KUMAR AND ANR V/S AU SMALL FINANCE BANK LTD AND ANR	LUPIL GUPTA , DEEPIKA MITTAL
280*	CM-16585-CWP-2023 (FCUOI) (WITHDRAWAL) IN CWP-2809-2020	KHURSHID AHMED V/S ORIENTAL BANK OF COMMERCE	MOHAMMAD ARSHAD RAJ KUMAR MOHAMMAD ARSHAD , MOHAMMAD ARSHAD , RAJ KUMAR , Raj Kumar Arora
281*	CWP-7982-2021 (FCUOI) (OTHER)	M/S SHIV SHAKTI MEDICAL SOCIETY V/S PUNJAB NATIONAL BANK	SAURABH BAJAJ GAURAV GOEL, ASHWARYA BAJAJ, N.C. SAHNI, N.C. SAHNI, MANPREET, SAURABH BAJAJ

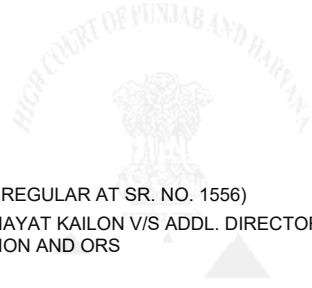
DAILY V D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 6**

HON'BLE MR. JUSTICE SURESHWAR THAKUR

HON'BLE MR. JUSTICE KULDEEP TIWARI

NOTE:
CASE I.E CRM-34781-2023 IN CRA-D-989-2023
LISTED AT SERIAL NO 211 KINDLY BE TREATED AS
CANCEL .
ALL CONCERNED TO NOTE PLEASE.

201	CWP-6130-1992 (LAND ACQ)	BRAHMA NAND KAUSHK ETC. V/S STATE OF HARYANA	B.S. RANA (S.K. MITTAL) , AKSHAY JINDAL, VIJAYVEER SINGH, ANKUR MITTAL, ANKUR MITTAL, ADDITIONAL AG HARYANA, ANKUR MITTAL, ADDL. A.G., HARYANA, DIVYA JERATH, LOKESH SINHAL, M.L.SARIN, NITIN SARIN, PANKAJ BAINS,, R. Kartikeya, RITESH AGGARWAL, V. RAMSWAROOP, SAURABH MAGO, DAG HARYANA, SUDHIR AGGARWAL
	WITH CM-1106-CWP-2017	BRAHMA NAND KAUSHK ETC. V/S STATE OF HARYANA	NITIN SARIN
	WITH CWP-8679-2004	JANARDHAN ETC V/S STATE OF HY.	RAJINDER GOYAL , R. K. BANSAL
	CM-14526-CWP-2023		AKSHAY JINDAL
		(BOHCJ DT.05/05/2023//SUPREME COURT REQUEST TO HEAR AND DECIDE CWP NO. 6130 OF 1992 & CWP NO. 8679 OF 2004 AS EXPEDITIOUSLY.....SUPREME COURT REMAND CASE/SUPREME COURT REQUEST TO TAKE UP THE MATTER AFTER THE DECISION OF SLP(C) NO.10742/2008 WHICH HAS BEEN RENDERED BOD 9.7.2018...SUPREME COURT REMAND CASE/SUPREME COURT REQUEST TO TAKE UP THE MATTER AFTER THE DECISION OF SLP(C) NO.10742/2008 WHICH HAS BEEN RENDERED BOD 9.7.2018)	
202	CWP-25605-2012 (LAND ACQ)	BAL VIKAS SENIOR SECON. SCHOOL AND ANR. V/S STATE OF HARYANA AND ORS.	GAURAV SINGH HOODA , AMIT PARASHAR,, ANKUR MITTAL, ADDL.A.G., HARYANA, HAWA SINGH HOODA, CS SINGH, KULDEEP SINGH ADV, MOHIT RATHEE, MR. SIDHANT SURI, MR.MUNISH GUPTA, SAURABH MAGO, AAG, HARYANA, USHA SHARMA,HARJOT S.BEDI
	CM-12646-CWP-2014		GAURAV SINGH HOODA,AGHY.
	WITH CWP-23257-2013	BALJIT SINGH RATHI V/S STATE OF HARYANA AND OTHERS	DEEPAK BALYAN , AG,HY AMIT PRASHAR(R8), MOHINDER NAIN, , ALOK MITTAL, CHANDERKANT VERMA, , AMIT PARASHAR,MUNISH GUPTA , GAURAV JINDAL(R4-5) MUNISH GUPTA(R9) , MOHIT RATHEE , MUNISH GUPTA , P.K.GILL, , RAHUL GARG, P.K.GILL, , SANDEEP MOUDGIL, UDIT GARG, , SHARAN SETHI, CHETAN MITTAL,
	CM-10081-CWP-2014		DEEPAK BALYAN, AG HARYANA
	WITH COCP-475-2016	BALJIT SINGH RATHI V/S ROHTASH GOYAL AND ANR.	SANTOSH KUMAR SHARMA , ALOK MITTAL , DEVYANI SHARMA, , MUNISH GUPTA, RUPINDER KHOSLA , R.S KHOSLA, SUNIL CHADHA, SHARAD MEHRA , SARVESH MALIK, H.S SANDHU,
	WITH CM-5346-CII-2016	BALJIT SINGH RATHI V/S ROHTASH GOYAL AND ANR.	HARPARTEEK SINGH SANDHU
		(BO HCJ DT 21.11.2019 PASSED SEPARATELY)	
203	CRM-14365-2022 (SOS)	DHARMENDER V/S STATE OF HARYANA	KARTAR SINGH MALIK (I) , DEEPAK BHARDWAJ, ASHOK SINGH CHAUHARY, SUKHVEER KAUR, PARVEEN MEHTA
	IN CRA-D-900-2019		RAKESH DHIMAN , DEEPAK BHARDWAJ , PARVEEN MEHTA, ASHOK SINGH CHAUDHARY , SUKHVEER KAUR, KARTAR SINGH MALIK , SURENDER PAHWA, SHIVRAJ, DALBIR SINGH
		(MAIN CASE ON REGULAR BOARD AT SR NO 1496)	
204	CRM-38891-2023 (OTHER)	ANIL PANCHAL V/S STATE OF HARYANA	SAHIL CHOUDHARY , DAVNEET SANGWAN
	IN CRA-D-119-2020		SURYA PARKASH , DAVNEET SANGWAN , SAHIL CHOUDHARY , VAISHALI
		(SOS)	
205	CRM-39018-2023 (CAW) (SOS)	DEEPAK V/S STATE OF HARYANA	PRATEEK RATHEE A.G. HARYANA, HARSH RANA, PRATEEK YADAV
	IN CRA-D-676-2023		Prateek Rathee , PARVEEN KUMAR ROHILLA , PRATEEK YADAV , Prateek Rathee , SURENDER SINGH PANNU
		(SOS)	
206	CRM-26663-2023 (CAW) (DELAY(F)) & O&M CRA-AD-200-2023	S V/S STATE OF HARYANA AND ANOTHER	AFZAL HUSSAIN A.G. HARYANA, ANJUM HUSSAIN
			AFZAL HUSSAIN
207	CRM-25433-2023 (CAW) (STAY (FINE))	SAWAN ALIAS KALI V/S STATE OF HARYANA	RANDEEP S. DHULL A.G. HARYANA
	IN CRA-D-719-2023		RANDEEP S. DHULL
208	CRA-AD-87-2021	HARJIT SINGH V/S STATE OF PUNJAB AND ORS	S.L.CHANDER SHEKHAR A.G. PUNJAB
	CRM-40164-2021		S.L.CHANDER SHEKHAR
209	CRM-M-52799-2022 (NIA ACT RB GEN)	PARMODH V/S STATE OF PUNJAB	UMESH SHARMA A.G. PUNJAB, GURCHARAN DASS, JITENDER SINGH DADWAL, UMESH SHARMA
	CRM-48479-2022		UMESH SHARMA , UMESH SHARMA
	WITH CRM-M-55313-2022	CHETAN SEHDEV V/S STATE OF PUNJAB	AMANDEEP SINGH RAI , AVTAR SINGH , JITENDER SINGH DADWAL , VIVEK SHARMA VASHISHT
	WITH CRM-M-2360-2023	DEEPAK KUMAR ALIAS KAKA BANGALA V/S STATE OF PUNJAB	DAMANJIT SINGH SANDHU , Damanjit Singh Sandhu , GAGANDEEP SINGH VIRK
		(B.O DT 13.09.2023)	
210	CRA-D-1022-2023 (NIA ACT RB GEN)	KHUSHALBIR SINGH @ CHITTU V/S STATE OF PUNJAB	NARINDER LUCKY A.G. PUNJAB, KRISHAN KANHA
	WITH CRM-35756-2023	KHUSHALBIR SINGH @ CHITTU V/S STATE OF PUNJAB	NARINDER LUCKY
	CRM-35758-2023		NARINDER LUCKY
211	--	THERE IS NO CASE	
212	CWP-1773-1988 (LAND)	DALBIR KAUR V/S UNION OF INDIA & ORS	RK VERMA , M.S.DHAMI, NEERAJ GOEL, P.P. CHAHAR, DAG, HARYANA, RAMAN SHARMA, ADDL. A.G., HARYANA, SN SAINI
		(BOHCJ DT.11/07/2022)	
213	CM-2885-CWP-2019 (LAND) (OTHER)	BABA BALKAR SINGH V/S JOINT DEV.COMMISSIONER ETC.	ROBIN DUTT , A.G. PUNJAB, ARSH AGGARWAL, G.S. BHATIA, K.S. KANG, SENIOR DAG, PUNJAB, JUJHAR SINGH, MANINDER SINGH, DAG, PUNJAB, PANKAJ GUPTA, ADDITIONAL AG PUNJAB, SANDEEP JAIN, ADDITIONAL A.G., PUNJAB
	WITH CM-2501-CWP-2020	BABA BALKAR SINGH V/S JOINT DEV.COMMISSIONER ETC.	ROBIN DUTT



IN CWP-6929-1994			T.P.SINGH , A.S.CHEEMA, SR. ADV., GURMIT KAUR , D.S.CHANAN , GURBACHAN SINGH BHATIA , M.L.SARIN, HEMANT SARIN, ROBIN DUTT , PARMINDER SUMAN. TS CHAUHAN, ASHOK AGGARWAL, AAG , R.P.BALI , RANJIT KAUR , RPS CHEEMA , SHREESH GUPTA, PANKAJ GUPTA, AAG.PUNJAB
214	CM-13977-CWP-2019 (LAND) (DISPOSAL)	(MAIN CASE REGULAR AT SR. NO. 1556) GRAM PANCHAYAT KAILON V/S ADDL. DIRECTOR CONSOLIDATION AND ORS	KULWANT SINGH A.G. PUNJAB, N.P.S. MANN, A.S.SALAR, AMAN SHARMA, , MANINDER SINGH, DAG, PUNJAB, P.S. BAJWA, ADDL. A.G., PUNJAB, S.D. SHARMA, ANUPAM SHARMA, , SAKSHI VERMA, SANDEEP JAIN, ADDL.AG., PUNJAB, SUKHJINDER SINGH, VARUN ANAND N.P.S. MANN , AMAN SHARMA, SANDEEP JAIN , ASHISH AGGARWAL, KULWANT SINGH , HARDEEP SINGH, JOGINDER SHARMA , J.S CHAUHAN, MALIKA AGGARWAL , KS CHAHAL, GS SANDHU, KS CHAHAL , KS SHEKHON, RAKESH GUPTA , NPS MANN, RKS BRAR, P.S BAJWA , ROHIT SUD , SK SWAICH, AG PB, TP SINGH , SURYA PARKASH , Y.S SANDHU, M.S JOSHI, S.S SWAICH
IN CWP-1459-2000			
215	CWP-19813-2004 (LANDACQ HY)	(MAIN CASE REGULAR AT SR. NO. 692) MUKESH KUMAR AND ORS V/S STATE OF HRY AND ANR	ARUN JAIN , A.G.HARYANA, AJAI JAIN, AMIT JAIN, ANKUR MITTAL, ADDL. AG, HARYANA, DEVYANI SHARMA, TAANVI DHULL,, SACHIN SOOD, SANJAY VIJ, SAURABH MAGO, AAG, HARYANA, SUNIL CHADHA,, Saurabh Mago SANJAY VIJ , A.G.HRY SACHIN MITTAL , A.G. HARYANA , A.S.ROHILLA , NAINA GOEL ARUN WALIA , R.S.LONGIA AMIT JAIN , SEEMANTIKA JINDAL , VISHAL SODHI JAI SINGH YADAV SACHIN MITTAL, A.G., HARYANA SACHIN MITTAL ARUN WALIA, SACHIN MITTAL R.K.JAIN , A.G. HARYANA , AJAI KAUSHIK SANJIV GUPTA , AMIT JAIN , ARUN JAIN AMIT JAIN , NITIN ARORA , V.K.JINDAL, SANDEEP SHARMA,AGHY. , AG HY SANDEEP SHARMA R.K. JAIN R.K.JAIN , A.G. HARYANA , ADITYA JAIN , AJAI KAUSHIK , ARUN JAIN AMIT JAIN , RAHUL VOHRA, PANKAJ GAUTAM , VIJAY JINDAL, ADITYA JAIN ARUN JAIN, AG HARYANA
CM-8432-CWP-2014			
WITH CWP-3969-2006		RAM AVTAR AND ORS. V/S STATE OF HARYANA AND ORS.	
CM-17586-CWP-2008			
CM-17587-CWP-2008			
CM-22007-CWP-2008			
WITH CWP-9421-2006		ASHOK KUMAR & ORS. V/S STATE OF HARYANA & ANR.	
CM-15122-CWP-2013			
CM-15123-CWP-2013			
CM-3866-CWP-2007			
WITH CWP-9422-2006		KISHORI LAL AND OTHERS V/S STATE OF HARYANA AND ANOTHER	
CM-20984-CWP-2007			
216	CM-6415-CWP-2022 (LANDACQ PB) (E/H)	(BOHCJ DT 17.01.2023) DHARMINDER SINGH V/S AMRITSAR IMPROVEMENT TRUST AND ORS	VIVEK SALATHIA A.G. PUNJAB, MONIKA JALOTA, SR. DAG, PUNJAB, RISHU MAHAJAN, SARVESH MALIK, SUDHIHR NAR, VIVEK SALATHIA VIVEK SALATHIA VIVEK SALATHIA , AMIT JHANJI , RISHU MAHAJAN , SALIL SAGAR SAMARTH SAGAR , Sudhir Nar , VIVEK SALATHIA
CM-6416-CWP-2022			
IN CWP-17301-2013			
217	CWP-10010-2013 (LAND ACQ)	M/S GPC TECHNOLOGIES LTD. AND ANR V/S STATE OF HARYANA AND ORS	SHAILENDRA JAIN , A.G.HRY, KAMAL SEHGAL , ANKUR MITTAL, ANKUR MITTAL, ADDL. A.G., HARYANA, SAURABH MAGO, CHIRANJI LAL, MANNU CHAUDHRY , JAGTAR SINGH, ASHMITA SANDHU, KUSHALDEEP K. MANCHANDA, JUGAM ARORA, MR. DEEPAK MANCHANDA,, PARVESH JAGLAN, BHAGENDER, SATYENDRA CHAUHAN, SATYENDRA CHAUHAN, JUGAM ARORA, SAURABH MAGO, AAG, HARYANA, SHAILENDRA JAIN, MUNISH SHARMA,, VIKRANT RANA, RAJESH HOODA,
218	CM-14593-CWP-2019 (LANDACQ HY) (MODIFICATION :AS PER ROSTER)	JAGDEV SINGH BRAR V/S HARYANA URBAN DEVELOPMENT AUTHORITY & ORS	KAMAL DEEP SINGH SIDHU , ANKUR MITTAL, ADDL. A.G., HARYANA, SAURABH MAGO, RANA HARJASDEEP SINGH, KDS SIDHU,, Saurabh Mago KAMAL DEEP SINGH SIDHU KAMAL DEEP SINGH SIDHU
CM-16737-CWP-2019			
IN CWP-5388-2016			
219	CWP-17694-2016 (MINES)	GURDIAL SINGH AND ANR V/S UNION OF INDIA AND ORS	SATINDER KAUR , AG PB, PANKAJ GUPTA, RPS BARA, Bhuwan Vats, GURMINDER SINGH, R.P.S. BARA, HARNEET SINGH OBEROI, KANWAR ASHWANI KUMAR, ROBERT, MANINDER SINGH, DAG, PUNJAB, MONIKA JALOTA, SR. DAG, PUNJAB, MR. ARIHANT GOYAL, MR. G.B.S. DHILLON,, MR. GURJANT SINGH GILL,, MR. H.K. BRINDA,, MR. TUSHAR MADAAN, FOR MR. MANSUR ALI, ADV, MS. SATINDER KAUR, MS. VANDANA, ADVOCATE FOR MS. REETA KOHLI,, PANKAJ GUPTA, PANKAJ GUPTA, ADDL. A.G., PUNJAB, RAHUL SHARMA, GURMINDER SINGH, RAMANPREET SINGH BARA, REETA KOHLI, SATINDER KAUR, SHIVANI SHARMA, , VISHAL GARG, RITA KOHLI, VIVEK CHAUHAN SATINDER KAUR,AG PB,,RAHUL SHARMA , RAMANPREET SINGH BARA SATINDER KAUR, AG PB SATINDER KAUR, AG PB, REETA KOHLI SATINDER KAUR GURVIR KAUR GILL , AG PB , RAMANPREET SINGH BARA , REETA KOHLI GURVIR KAUR , RAMANPREET SINGH BARA SATINDER KAUR , AG PB, RAHUL SHARMA , G B S DHILLON , RAMANPREET SINGH BARA , REETA KOHLI , VIVEK CHAUHAN SATINDER KAUR , REETA KOHLI G B S DHILLON G B S DHILLON H.K.BRINDA , PANKAJ GUPTA GUNEET BABBAR, H.K. BRINDA
WITH CM-15719-CWP-2016		GURDIAL SINGH AND ANR V/S UNION OF INDIA AND ORS	
WITH CM-1733-CWP-2017		GURDIAL SINGH AND ANR V/S UNION OF INDIA AND ORS	
WITH CM-4275-CWP-2017		GURDIAL SINGH AND ANR V/S UNION OF INDIA AND ORS	
WITH CM-15824-CWP-2017		GURDIAL SINGH AND ANR V/S UNION OF INDIA AND ORS	
WITH CWP-5068-2017		DEEPO BAI ALIAS GURDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	
CM-6901-CWP-2017			
WITH CWP-7881-2017		GURMEET SINGH AND OTHERS V/S UNION OF INDIA & OTHERS	
WITH CM-16041-CWP-2017		GURMEET SINGH AND OTHERS V/S UNION OF INDIA & OTHERS	
WITH CM-2237-CWP-2018		GURMEET SINGH AND OTHERS V/S UNION OF INDIA & OTHERS	
WITH CM-2238-CWP-2018		GURMEET SINGH AND OTHERS V/S UNION OF INDIA & OTHERS	
WITH CWP-20640-2015		RAM SINGH V/S UNION OF INDIA & ORS	
CM-10039-CWP-2017			

	WITH CWP-14030-2016	JARNAIL SINGH AND ORS. V/S UNION OF INDIA & ORS	H.K.BRINDA , H.S. DEOL , PANKAJ GUPTA, AG PB, REETA KOHLI , RAHUL SHARMA, MANSUR ALI,
220	IOIN-CWP-20862-2016 (LAND) IN CWP-20862-2016	MITHA SINGH AND ORS V/S STATE OF PUNJAB AND ORS (BODT 01.08.2023.)	N.P.S. MANN , B. S. SEWAK, MANINDER SINGH, DAG, PUNJAB, PARAMJIT BATTA N.P.S. MANN , BALBIR SINGH SEWAK , GAURAV GULATI, MR.B.S.SEWAK , KAMAL KUMAR, H.P.S.GHUMAN, A.G.PUNJAB , N.P.S. MANN , P.S.BAJWA, ADDL.AG PUNJAB , YASH PAL SHARMA
221	CWP-15702-2017 (LAND)	GRAM PANCHAYAT SANOLI V/S STATE OF PUNJAB AND OTHERS	NAKUL SHARMA , A.S. DHALIWAL, DEPUTY ADVOCATE GENERAL, PUNJAB, B.R.RANA, J.S.TOOR, H.P.S. BHINDER, MANINDER SINGH, DAG, PUNJAB, MONIKA JALOTA, SR. DAG, PUNJAB, PARAMJIT BATTA, ADDL. AG, PUNJAB, S.K.JAIN, ANUBHAV SINGLA, S.K.JAIN, H.P.S.BHINDER,
222	CM-5216-CWP-2023 (LANDACQ HY) (DIRECTION) IN CWP-14092-2018	YUG MOHIT CHAUDHRY AND ORS V/S STATE OF HARYANA (MAIN CASE AT REG. SR.NO.1389)	VAIBHAV SHARMA A.G. HARYANA, ANKUR MITTAL, ANKUR MITTAL, ADDITIONAL A.G., HARYANA, KSHITIJ SHARMA, SAURABH MAGO DAG HARYANA, VAIBHAV SHARMA , AG HRY, KSHITIJ SHARMA, JAGDEEP SINGH , ANKUR MITTAL , ANKUR MITTAL, VINOD S. BHARDWAJ , MUNISHA GANDHI, VIRAJ GANDHI, SALINA CHALANA , PRIYANKA PRASHAR, PRIYANKA DALAL , Priyanka Dalal , VAIBHAV SHARMA
223	CWP-3287-2020 (LAND) (OTHER)	PRABHU (SINCE DECEASED) THROUGH LEGAL REPRESENTATIVES V/S STATE OF HARYANA AND ORS	CHANDERHAS YADAV ADVOCATE GENERAL HARYANA, AMIT AGGARWAL, DAG, HARYANA, ANKUR MITTAL, ADDL. A.G., HARYANA, ANSHUL BAGHLA, CHANDERHAS YADAV, MANISH GIRI, P.P. CHAHAR, D.A.G. HARYANA, SAURABH MAGO, DAG, HARYANA
224	CWP-9229-2020 (TENDER) (OTHER) CM-3932-CWP-2021 WITH CWP-29502-2019 CM-3973-CWP-2021 CM-3981-CWP-2021 IN CWP-12397-2016 WITH CM-3965-CWP-2021 IN CWP-25050-2016	SAINIK VPR MINING CONSORTIUM AND ORS V/S STATE OF PUNJAB AND OTHERS NCC-BGR CONSORTIUM AND OTHERS V/S STATE OF PUNJAB AND OTHERS EMTA COAL LIMITED V/S THE PUNJAB STATE POWER CORPORATION LIMITED	UDIT GARG ADVOCATE GENERAL PUNJAB, ASHWANI KUMAR CHOPRA, CHETAN MITTAL, HIMANSHU GUPTA, KSHITIJ SHARMA, VIDUL KAPOOR,, Kshitij Sharma, MONICA CHIBBAR SR. DAG PUNJAB, , SUVEER SHEOKAND ADDL AG PUNJAB,, TANVIR ATTARIWALA, V.G. JAUHAR, ADDITIONAL ADVOCATE GENERAL, PUNJAB, VIDHI CHAMBERS, VIDUL KAPOOR, , VINOD S. BHARDWAJ VINOD S. BHARDWAJ BHUPENDER SINGH , AMIT JHANJI, B.S. PATWALIA , BIKRAMJIT SINGH PATWALIA , Kshitij Sharma , NIKITA GARG , VAIBHAV SAHNI VINOD S. BHARDWAJ VINOD S. BHARDWAJ ABHISHEK SETHI , Anil Mehta , DEEPAK SHARMA , KANWARDEEP SINGH , PUNEET BALI, ANKUR SAIGAL , SACHIN RAI VAID VINOD S. BHARDWAJ ARJUN PRATAP ATMARAM , ARJUN PARTAP ATMA RAM , KANWARDEEP SINGH , SACHIN RAI VAID
225	CWP-22034-2021 (LANDACQ HY) (OTHER) WITH CWP-21167-2021 CM-16100-CWP-2021 CM-8115-CWP-2022	SATBIR SINGH V/S STATE OF HARYANA AND OTHERS SATBIR SINGH V/S UNION OF INDIA AND ANR (BO DT 28.09.2023)	SURINDER MOHAN SHARMA A.G. HARYANA, ANKUR MITTAL, ADDL. AG HARYANA, VIPAN KUMAR, SURINDER MOHAN SHARMA SURINDER MOHAN SHARMA SURINDER MOHAN SHARMA , ANKUR SHARMA
226	CWP-14745-2022 (LANDACQ HY) (OTHER) CM-10363-CWP-2022 CM-10368-CWP-2022	KANWAR SINGH YADAV AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA A.G. HARYANA, ANKUR MITTAL, ANKUR MITTAL, ADDL. A.G., HARYANA, SAURABH MAGO, GITANJALI, SAURABH MAGO, AAG, HARYANA SANDEEP SHARMA , ANKUR MITTAL, ADDL. A.G., HARYANA, SAURABH MAGO , SAURABH MAGO, AAG, HARYANA SANDEEP SHARMA , GORAV KATHURIA
227	CWP-14836-2022 (LANDACQ HY) (OTHER) WITH CM-14275-CWP-2022 & O&M CWP-20739-2022	SUBHASH CHAND AND ORS V/S STATE OF HARYANA AND OTHERS OM PARKASH AND ORS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA A.G. HARYANA, ANKUR MITTAL, ANKUR MITTAL, ADDL. A.G., HARYANA, SAURABH MAGO, CHETAN MITTAL, SANDEEP SHARMA, GITANJALI, GITESH SHARMA, SANDEEP SHARMA, SAURABH MAGO, AAG, HARYANA, VINEET CHAUDHARY VINEET CHAUDHARY , ANKUR MITTAL ADDL. AG HARYANA, , SAURABH MAGO AAG HARYANA, VINEET CHAUDHARY , ANKUR MITTAL , Saurabh Mago
228	CWP-19286-2022 (LANDACQ HY) (OTHER)	M/S GUPTA UDYOG V/S STATE OF HARYANA AND OTHERS	INDRESH GOYAL A.G. HARYANA, ANKUR MITTAL ADDL AG HARYANA, KARAN JINDAL, AAG, HARYANA, MOHINDER SINGH, SAURABH MAGO, A.A.G., HARYANA
229	CWP-23557-2022 (FCUOI) (OTHER)	M/S V.P. AND COMPANY THRU ITS PARTNER VEDPAL AND ANR. V/S PUNJAB NATIONAL BANK AND ANR. (BO DT 28.09.2023)	AMAN PAL GAURAV GOEL, AMAN PAL, Gaurav Goel, JAPSEHAJ SINGH
230	CWP-24860-2022 (LANDACQ HY) (OTHER)	SATYAWANTI V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA A G HARYANA, ANKUR MITTAL, GITANJALI,
231	CM-3082-CWP-2023 (LANDACQ HY) (DELAY(F)) CM-3086-CWP-2023 RA-CW-47-2023 IN CWP-1705-1991	BHUDEV SINGH AND OTHERS V/S STATE OF HARYANA AND ANOTHER (MAIN DECIDED)	SANJIV GUPTA A.G. HARYANA, DEEPAK BHARDWAJ, DAG, HARYANA, Saurabh Mago SANJIV GUPTA SANJIV GUPTA , DEEPAK BHARDWAJ MAHESH GROVER
232	CWP-5991-2023 (LAND) (OTHER)	SEWA SINGH V/S STATE OF HARYANA AND OTHERS	K.S. DHALIWAL ADVOCATE GENERAL HARYANA, ANKUR MITTAL, ADDITIONAL AG, HARYANA, J.S. KANG, JATIN KUNDU, K.P.S.VIRK, RAMAN SHARMA ADDL. AG HARYANA, , SAURABH MAGO, ASSISTANT AG, HARYANA

233	CWP-7569-2023 (LANDACQ PB) (OTHER)	GURMAIL SINGH V/S STATE OF PUNJAB AND OTHERS	JPS SIDHU A.G. PUNJAB, JPS SIDHU, SANDEEP JAIN, ADDL.AG, PUNJAB
234	CWP-19515-2023 (MINES) (OTHER)	BACHITAR SINGH V/S STATE OF PUNJAB AND OTHERS	MANSUR ALI A G PUNJAB, BHUPINDER BANGA, IMRAN AHMED ALI, MONIKA JALOTA, SR. DAG, PUNJAB, RAJ SUMER SINGH, TUSHAAR MADAAN
235*	CWP-14189-1992 (LAND)	HAMIR KAUR AND ORS. V/S DIRECTOR OF PANCHAYATS PB. AND ORS.	G.S MANN , HARSIMRAN KAUR DHALIWAL, MAN MOHAN SINGH SR. ADV., RAMAN K SHARMA, VINAY PURI, ANGIKUS PULKIT, A. P. KAUSHAL , AG PUNJAB, AMAN BAHRI, R. K. S. BRAR, P. S. BAJWA, BN NATH, M P GUPTA, DINESH ARORA, G. S. CHEEMA, S. K. SHARMA, R. K .JOSHI, GAURAV GARG DHURIWALA, ANU PAL, VINAY PURI, GURPAL SINGH, DAYGEESH KUMAR BHATTI, JASBIR SINGH (NO SUBSTITUTE), JS SHEIKHPURI, A.P. KAUSHAL, K. K. GUPTA, ANGIKUS PULKIT, M. L. SHARMA, JATINDER SINGH, H. S. GREWAL, MANINDER SINGH, DINESH ARORA , NIKHIL VATS, DINESH ARORA, MONKIA JALOTA, , RAJESH BHARDWAJ, VINAY PURI, D. K. BHATTI, RANDHIR SINGH, PARMINDER SINGH, RS BAJAJ, ANU PAL, VINAY PURI, SANDEEP VERMANI, SHIREESH GUPTA, , SUVEER SHEOKHAND, MEENAKSHI SHARMA
	WITH RSA-3838-2007	HAMIR KAUR AND ORS. V/S HARGIAN SINGH AND ORS.	MAHINDER PAUL GUPTA , AVINASH MANDALA, NIRMALPREET WALIA , MANMOHAN SINGH SR. ADV. , DAYGEESH KUMAR BHATTI , DINESH ARORA , N.S.MINHAS, VINAY PURI, D.K.BHATTI , RAJIV JOSHI,
	CM-10796-C-2007		MAHINDER PAUL GUPTA
	CM-10797-C-2007		MAHINDER PAUL GUPTA
	CM-2979-C-2010		MAHINDER PAUL GUPTA, RAJIV JOSHI
	CM-6166-C-2008		M P GUPTA, VINAY PURI
	CM-7561-C-2010		MAHINDER PAUL GUPTA, RAJIVE JOSHI
	CM-7562-C-2010		MAHINDER PAUL GUPTA
	CM-7566-C-2010		MAHINDER PAUL GUPTA
	CM-7567-C-2010		MAHINDER PAUL GUPTA
	CM-8036-C-2010		MAHINDER PAUL GUPTA, RAJIV JOSHI
	CM-8877-C-2010		MAHINDER PAUL GUPTA
		(BODT 31.07.2023)	
236*	CRM-46996-2022 (SOS) IN CRA-D-24-2022	KALLU AND ORS V/S STATE OF UT CHD	G.S.SANDHU , MR JAGPAL SINGH LEGAL AID COUNSEL JAGPAL SINGH , SUNITA NAMBIAR
		(SOS)	
237*	CRM-9488-2023 (SOS) IN CRA-D-867-2022 WITH CRM-50631-2022 IN CRA-D-864-2022	HARDIAL SINGH @ SURJIT SINGH V/S STATE OF PUNJAB TARUN KUMAR V/S STATE OF PUNJAB	SAPAN DHIR A.G. PUNJAB, Gurmohan Singh Bedi, SAPAN DHIR SAPAN DHIR , Gurmohan Singh Bedi , SAPAN DHIR GOBIND SINGH RANDHAWA , Gurmohan Singh Bedi , SAPAN DHIR SAPAN DHIR , G.S.RANDHAWA , GURMOHAN SINGH BEDI , Gurmohan Singh Bedi , NAVNEET SINGH SR DAG PB , PAWANDEEP SINGH , SAPAN DHIR
		(SOS/ MAIN CASE ON REGULAR BOARD AT SR NO 1562)	
238*	CWP-6400-2006 (LAND ACQ)	BAHAL SINGH & ORS. V/S STATE OF PB. ETC.	H.S. GREWAL , A.G.PUNJAB,, AMAN ARORA,, BHAVTI PUJARA, C.M.MUNJAL SR. ADDL AG PUNJAB, , DAYA CHAUDHARY,, G S GREWAL, JOGMOHAN GHUMAN, HARINDER SINGH SANDHU, MONIKA JALOTA SR. DAG PUNJAB, , PARVINDER SINGH, SHREYA SINGH, MONIKA JALOTA, R.K.CHAUDHARY,, R.P. KHOSLA, , R.S.KHOSLA,, SANDEEP JAIN, ADDL.AG., PUNJAB, SHREYA SINGH, , TANISAH PESHWARIA H.S. GREWAL P.M.ANAND , A.G. PUNJAB , AMAN ARORA DAYA CHAUDHARY ADV FOR UOI . G.S.GREWAL. , JAGMOHAN GHUMAN , R S KHOSLA , TANISHA PESHAWARIA P.M.ANAND
	CM-7073-CWP-2006 WITH CWP-8619-2006 CM-9545-CWP-2006	THAKUR SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	
		(BOHCJ DT.27/02/2023)	
239*	CWP-22060-2023 (LAND) (OTHER)	GURNAM SINGH V/S STATE OF HARYANA AND OTHERS	Daljeet Singh Virk A.G. HARYANA, DALJEET SINGH VIRK
240*	CM-16138-CWP-2023 (LANDACQ PB) (IMPLEAD) IN CWP-17301-2013	DHARMINDER SINGH V/S AMRITSAR IMPROVEMENT TRUST AND ORS	RISHU MAHAJAN A.G. PUNJAB, RISHU MAHAJAN VIVEK SALATHIA , AMIT JHANJI , RISHU MAHAJAN , SALIL SAGAR SAMARTH SAGAR , Sudhir Nar , VIVEK SALATHIA

DAILY VI D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 7

HON'BLE MR. JUSTICE RAJ MOHAN SINGH

HON'BLE MR. JUSTICE HARPREET SINGH BRAR

201	FAO-2884-2023 (FAMILY COURT)	NIRMALJEET KAUR V/S BALJINDER SINGH	INDERJIT SHARMA
202	CRM-23262-2022 (SOS) IN CRA-D-413-DB-2015	SANDEEP V/S STATE OF HARYANA	RANDEEP S. DHULL , RANDEEP S. DHULL, SANJEEV MAJRA RAKESH NEHRA , AG HARYANA , RANDEEP S. DHULL , RANDEEP SINGH DHULL, SANJEEV MAJRA, , SACHIN KAUSHIK, M.S. KATHURIA
203	CRM-36972-2023 IN CRA-D-365-DB-2017	RAJWINDER SINGH @ RAJINDER SINGH @ BHANGU V/S STATE OF PUNJAB	ANMOL PARTAP SINGH MANN BALJIT MANN
204	CRM-39029-2023 (CAW) (SOS) IN CRA-D-164-DB-2018	MOHAN V/S STATE OF HARYANA	ANOOP SINGH SHEORAN ASHUTOSH KAUSHIK , ASHUTOSH KAUSHIK , DEEPAK BHARDWAJ , JAGMEET SINGH MOUDGILL , RAJNI GUPTA , TANISHA PESHAWARIA
205	CRM-39552-2023 (SOS) IN CRA-D-403-2019	PARDEEP AND ANOTHER V/S STATE OF HARYANA	SANDEEP SINGH JATTAN RAJIV PATHAK , RAJESH KUMAR BAGGA(LEGAL AID COUNSEL) , SANDEEP SINGH JATTAN
206	CRM-19332-2023 (CAW) (SOS) IN CRA-D-612-2021	MOTI LAL ALIAS RAJU V/S STATE OF PUNJAB	DEEPAK GOYAL A.G. PUNJAB FARIAD SINGH VIRK
207	CRM-28034-2022 (CAW) (OTHER) IN CRA-D-702-2021 WITH CRA-AS-330-2022	MANISH V/S STATE OF HARYANA SXXXXXXX V/S STATE OF HARYANA AND OTHERS	VIKAS LOCHAB A.G. HARYANA, VIKAS LOCHAB VIKAS LOCHAB , VIKAS LOCHAB SUSHIL BHARDWAJ , ADITYA SANGHI , SUSHIL BHARDWAJ , VIKAS LOCHAB
208	CRM-13322-2022 ((NDPS)) (SOS) IN CRA-D-184-2022 WITH CRM-12258-2022 IN CRA-S-267-2022	KULWINDER SINGH ALIAS TAINA V/S STATE OF PUNJAB JAGJIT SINGH @ JAGGA V/S STATE OF PUNJAB	RUHANI CHADHA A.G. PUNJAB, AKASHDEEP SINGH RUHANI CHADHA , A.G.PUNJAB, GURSIMRAN SINGH , GURSIMRAN SINGH , LALIT SHARMA, GURSIMRAN SINGH , GURSIMRAN SINGH , LALIT SHARMA,
209	CRM-38853-2023 (SOS) IN CRA-D-200-2022	AARIF V/S STATE OF HARYANA AND OTHERS	DEEPANSHU MATYA A.G. HARYANA, AAZAM KHAN, ARUN BENIWAL, NEHA RANA, S. S. PANNU, SOURABH BEDI, TANISHA PESHAWARIA, WAQAR AHMED KHURSHID DEEPANSHU MATYA , DEEPANSHU MATYA
210	CRM-38973-2023 (SOS) IN CRA-D-481-2022	IQBAL SINGH V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON PARMINDER SINGH SEKHON , ISHMA RANDHAWA , LAGHUINDER SINGH SEKHON , MANINDER JIT SINGH , MONIKA JALOTA , RAJDEEP SINGH GILL
211	CRM-39325-2023 (OTHER) IN CRA-D-493-2022	AJAY AND ANR V/S STATE OF HARYANA	SHAMSHER SINGH MOR A.G. HARYANA, Rajat Mor, SURYA DHANDA SHAMSHER SINGH MOR , MANISH DADWAL , RANDHIR SINGH , SURYA DHANDA , VIVEK SAINI
212	CRM-19172-2023 (OTHER) IN CRA-D-127-2023	GULSHAN V/S STATE OF HARYANA	NARINDER SINGH SINDHER A.G. HARYANA, PARSHANT SETHI NARINDER SINGH SINDHER , KULWINDER SINGH , VIKAS MALIK
213	CRM-16012-2023 (SOS) IN CRA-D-184-2023	GURJIT KAUR V/S STATE OF PUNJAB	AMIT ARORA A.G. PUNJAB AMIT ARORA , BRIJESH NANDAN
214	CRM-39090-2023 IN CRA-D-348-2023	KHUSHI RAM V/S STATE OF HARYANA	SUMIT SANGWAN A.G. HARYANA SUMIT SANGWAN , TANISHA PESHAWARIA
215	CRM-31746-2021 (CAW) & CRA-AD-42-2021	UT, CHANDIGARH V/S UMA NATH GIRI ALIAS BHURA	AMIT KUMAR GOYAL AMIT KUMAR GOYAL
216	CRM-27761-2023 (CAW) (DELAY(F)) CRM-27763-2023 & O&M CRA-D-808-2023	AMAN KUMAR V/S STATE OF HARYANA	KANHIYA SONI A.G. HARYANA KANHIYA SONI KANHIYA SONI , KANHIYA SONI , SANJEEV BARA , VISHAL SINGH BOARWAL
217	CRWP-6651-2023 (CAW(SEXUAL OFFENCES))	PARKASH V/S STATE OF UT CHANDIGARH AND ORS	HOSHIAR SINGH JASWAL , DEEPINDER BRAR APP, Deepinder Brar
218	CRM-24741-2023 (OTHER) IN CRA-D-635-DB-2018	SEEMA V/S STATE OF HARYANA	S K VERMA ARUN KUMAR BAKSHI , A.G.HARYANA , DEEPENDER SINGH , RANDEEP S. DHULL , S K VERMA , SANJEEV MAJRA, RANDEEP S. DHULL
219	CRM-A-708-2020 CRM-12945-2020	SUKHWINDER KAUR V/S STATE OF PUNJAB AND ORS	S.S. MOMI , S.S. MOMI S.S. MOMI

	WITH CRM-35444-2021 CRM-35445-2021 & O&M CRA-AS-34-2021	SUKHWINDER KAUR V/S STATE OF PUNJAB AND OTHERS	SIMRAN JIT SINGH SIMRAN JIT SINGH SIMRAN JIT SINGH
220	CRM-37090-2021 (DELAY(F)) CRM-37091-2021 & O&M CRM-A-567-2021	ROSHAN LAL V/S SATBIR AND OTHERS	MUKESH YADAV MUKESH YADAV MUKESH YADAV
221	CRA-D-1182-2023 (NIA ACT RB GEN)	HARWINDER SINGH @ PRINCE V/S STATE OF PUNJAB (UAPA)	JANAK SINGH BHINDER A.G. PUNJAB
222	CRM-38971-2023 (OTHER) IN CRM-29335-2023 IN CRA-D-475-2023	SANDEEP AND ANOTHER V/S STATE OF HARYANA	MANOJ TANWAR A.G. HARYANA MANOJ TANWAR MANOJ TANWAR
223	CRM-33824-2023 (STAY (FINE)) IN CRA-D-967-2023 WITH CRM-33954-2023 IN CRA-D-974-2023	KRISHAN V/S STATE OF HARYANA DINESH ALIAS MONU V/S STATE OF HARYANA	ADITYA SANGHI A.G. HARYANA ADITYA SANGHI , SHAVETA SANGHI , SURENDER PANNU ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI
224	CM-6364-CII-2022 (MATRIMONIAL) (E/H) IN FAO-M-100-2013	ASHIMA GUPTA V/S VANEET GUPTA (MAIN REGULAR AT SR. NO. 768)	KANWALVIR SINGH KANG , SEHEJ SANDHAWALIA, SUNIL CHADHA, TAANVI DHULL, SONIA MONGA KANWALVIR SINGH KANG , SAMIYA SINGH, SUNIL SHARMA , AKSHAY CHADHA , AMIT JAIN , B.S. TOOR, K S KANG, VIKAS BAHL SR ADV. , KUSHAGRA MAHAJAN , SEHEJ SANDHAWALIA
225	CM-7047-CII-2022 (MATRIMONIAL) (ACTUAL DATE) IN FAO-M-334-2013	MANDEEP SINGH V/S RANDEEP KAUR ALIAS TEJWANT KAUR (MAIN CASE AT REGULAR @ 833)	AMINDER SINGH AMINDER SINGH , AMINDER SINGH , GOPAL SINGH NAHEL , MANIK GARG , RAJBIR SINGH, G.S.BENIPAL, , SANJEEV GOYAL,
226	FAO-M-466-2014 (MATRIMONIAL) WITH IOIN-FAO-M-466-2014	AMARDEEP SINGH V/S GURPREET KAUR AMARDEEP SINGH V/S GURPREET KAUR	P.S. KHURANA , AMANDEEP SHARMA, K.S.SIDHU, , DILMANJEET SINGH, D.S.BAINS, , KAMALJEET SINGH SIDHU, M.S.MAHAL, MANPREET SINGH DUA, , NAVEEN SHARMA, P.S.KHURANA, P.S. KHURANA
227	FAO-7282-2017 (G&W) CM-23837-CII-2017 WITH CM-14184-CII-2019	POOJA DEVI AND OTHERS V/S SMT. MAMO AND ANOTHER POOJA DEVI AND OTHERS V/S SMT. MAMO AND ANOTHER	KAMALJEET SINGH MAMRAT , PARVEEN KUMAR(FOR RESP.) KAMALJEET SINGH MAMRAT KAMALJEET S. MAMRAT
228	FAO-146-2018 (G&W) CM-485-CII-2018 CM-486-CII-2018	JAGBIR SINGH AND ANR V/S PINKI	RAGHAV SHARMA , J.C. MLIK, RAGHAV SHARMA RAGHAV SHARMA RAGHAV SHARMA
229	FAO-1908-2018 (FAMILY COURT)	PARAMJIT SINGH V/S PRITPAL KAUR	SHIV NARAYAN , PARVINDER SINGH, SHIV NARAYAN
230	FAO-M-257-2018 (MATRIMONIAL) WITH CMM-217-2018	PINKI@ LOVELEEN KAUR V/S HARPREET SINGH PINKI @ LOVELEEN KAUR V/S HARPREET SINGH	GOVIND CHAUHAN , KULWANT SINGH, KULWANT SINGH, ABHINAV AGGARWAL GOVIND CHAUHAN
231	FAO-3311-2019 (FAMILY COURT)	TARUN BHATIA V/S SHIVANI BHATIA	AMIT JAIN , VAIBHAV NARANG
232	FAO-M-138-2019 (MATRIMONIAL)	PARMINDER KAUR V/S LAKHWINDER SINGH AND ANR	KAWALPREET SINGH VIRK , LOVELEEN DHALIWAL, K.P.S. VIRK
233	FAO-812-2020 (FAMILY COURT)	SRIRAM ROYAM V/S RADHIKA SRIRAM	SUKHVINDER SINGH CHATRATH , SUKHVINDER SINGH CHATRATH
234	FAO-1354-2020 (FAMILY COURT) WITH CMM-34-2020	DEEPA V/S SUNDER DEEPA V/S SUNDER	ANKIT KHARBANDA ANKIT KHARBANDA
235	CM-11885-CII-2021 (FAMILY COURT) (DELAY(F)) CM-11886-CII-2021 & O&M FAO-2808-2021	DARSHAN LAL V/S KANAT DEVI @ TOSHI	J.S. THAKUR J.S. THAKUR J.S. THAKUR , J.S. THAKUR
236	FAO-38-2021 (FAMILY COURT) CM-548-CII-2021	VIKAS V/S MEENA KUMARI	PARTAP SINGH , MOHAN SINGH CHAUHAN, PARDEEP KUMAR RAPRIA, PARTAP SINGH, RAJVINDER SINGH BAINS, SHIKHAR KATARIA PARTAP SINGH
237	FAO-829-2021 (FAMILY COURT) CM-7500-CII-2021	SHWETANK V/S RAMITA	RAKESH KUMAR LATHWAL , MAN MOHIT MALIK, MAZLISH KHAN, SANSAR KUNDU RAKESH KUMAR LATHWAL
238	FAO-865-2021 (FAMILY COURT) CM-7719-CII-2021	REKHA V/S PARDEEP	AKSHIT AGGARWAL , AKSHIT AGGARWAL, ANIL AGGARWAL AKSHIT AGGARWAL

239	CM-15929-CII-2022 (FAMILY COURT) (OTHER) WITH CM-13980-CII-2022 & FAO-2419-2022 & FAO-2915-2022	AMIT DALAL V/S RITU MOR AMIT DALAL V/S RITU MOR	GAGANDEEP SINGH , AKASHDEEP SINGH, PANKAJ NANHERA PRITPAL SINGH NIJJAR AKASHDEEP SINGH , AKASHDEEP SINGH , GAGANDEEP SINGH , GAGANDEEP SINGH, YASH PAL SHARMA , PANKAJ NANHERA AKASHDEEP SINGH , PANKAJ NANHERA
240	CWP-27437-2022 (ELECTION) CM-1956-CWP-2023	ARSHAD KHAN V/S STATE OF HARYANA AND OTHERS (CWP-25694-2022 IS PENDING FOR 07.10.2023)	MOHD. SALIM A G HARYANA, ANKUR MITTAL, ADDL. AG, HARYANA, PUNEET PALI, SARFARJ ANJUM MOR, SAURABH MAGO, AAG, HARYANA, Saurabh Mago SARFARAJ ANJUM MOR
241	FAO-371-2022 (FAMILY COURT MISC)	GURSIRAT KAUR V/S BACHITTAR SINGH	PREETWINDER SINGH DHALIWAL , GURSIMRANJIT SINGH, KULDEEP SINGH SWIACH, PREETINDER SINGH DHALIWAL
242	FAO-2086-2022 (FAMILY COURT MISC)	JASVIR KAUR V/S ATMA SINGH AND OTHERS	NAVJOT SINGH , DHIVYA JERATH
243	FAO-M-9-2022 (MATRIMONIAL) CMM-11-2022	POONAM SHARMA V/S VARINDER KUMAR	G.L. BAJAJ , H.P.S. BHINDER G.L. BAJAJ
244	CM-2737-CI-2023 (RFA-FAMILY COURT) (149-CPC) CM-2738-CI-2023 CM-2739-CI-2023 CM-2740-CI-2023 & O&M RFA-900-2023	JAGJIT SINGH V/S GURJIT KAUR AND ANR	S S SIDHU S S SIDHU S S SIDHU S S SIDHU S S SIDHU , ABHISHEK SINGLA
245	CWP-1173-2023 (ELECTION) (OTHER)	JASPAL SINGH V/S STATE OF PUNJAB AND OTHERS	N.P.S. MANN A G PUNJAB, GURPREET SINGH, KARTIK GUPTA, MOHIT KUMAR, SANDEEP JAIN, ADDL.AG., PUNJAB, N.P.S. MANN, SANJEEV SONI, ADDL., A.G., PUNJAB.
246	CWP-15737-2023 (ELECTION) (OTHER)	JAIPAL SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAJINDER GOEL ADVOCATE GENERAL HARYANA, ASHISH YADAV, ADDL. A.G., HARYANA, JAGDISH MANCHANDA
247	FAO-2853-2023 (FAMILY COURT MISC) CM-10230-CII-2023	ANSUIYA V/S PADAM SINGH	DEEPAK BALYAN , ANITA BALYAN, DEEPAK BALYAN DEEPAK BALYAN
248	FAO-2882-2023 (FAMILY COURT) CM-10401-CII-2023	BEENA RANI V/S DEEPAK AGGARWAL	SAPAN DHIR , AAKASH SINGLA, SAMINA DHIR, RAGINI KUKKAR, MOHIT SHARMA, SAPAN DHIR SAPAN DHIR
249	FAO-2888-2023 (FAMILY COURT) CM-10459-CII-2023 WITH FAO-2923-2023 CM-10659-CII-2023 CM-10667-CII-2023	CHANDER SHEKHAR V/S SAPNA SAPNA V/S CHANDER SHEKHAR	KUNAL DAWAR , VIPUL SHARMA KUNAL DAWAR SHUBHAM AGGARWAL , SHUBHAM AGGARWAL , SUKSHAM AHARWAL, KUMAR GAURAV SHUBHAM AGGARWAL SHUBHAM AGGARWAL
250	FAO-2894-2023 (FAMILY COURT)	KUSUM V/S MANJEET	VIMAL KUMAR GUPTA , SAHIL GOYAL
251	FAO-2903-2023 (FAMILY COURT) CM-10542-CII-2023	SOMBIR V/S VIJAYANTA	ASHOK KUMAR , MENKA GUPTA ASHOK KUMAR
252*	CRM-33731-2023 (STAY (FINE)) IN CRA-D-964-2023	DINESH @ DANNI V/S STATE OF HARYANA	ADITYA SANGHI A.G. HARYANA ADITYA SANGHI , SHAVETA SANGHI
253*	FAO-M-301-M-2006 (MATRIMONIAL)	JASPREET KAUR V/S CHARANJIT SINGH	ASHOK ANEJA , H K ARORA , P S BRAR

DAILY VII D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 8

HON'BLE MR. JUSTICE DEEPAK SIBAL

HON'BLE MRS. JUSTICE SUKHVINDER KAUR

MISC. APPLICATIONS IN THE URGENT LIST SHALL BE TAKEN UP ALONGWITH THE MAIN CASE(S) IN THE URGENT LIST ITSELF,

APPLICATIONS FOR SUSPENSION OF SENTENCE, PETITIONS SEEKING PREMATURE RELEASE, INCOMPLETE CASES AND THE CASES IN WHICH APPLICATIONS FOR VACATION OF INTERIM ORDERS ARE PENDING, SHALL BE TAKEN UP AFTER THE URGENT MATTERS,

ALL CONCERNED TO PLEASE NOTE.

201	LPA-1927-2011 (GEN MISC) (CRWP-883-2003)	ABRAR CHOWDHARY V/S STATE OF PUNJAB AND ORS	RAJIV KUMAR TRIKHA , A.P.S. SANDHU, ABHAYPAL SINGH GILL, DAG, PUNJAB, AG PB, AKSHAY BHAN , ISHAN KSHETARPAL, K.S. NALWA , R.S. CHEEMA , JATINDER SINGH , R.S.BAINS, RAJVINDER SINGH BAINS, SUMANJIT KAUR, PARDEEP BHOR
	WITH LPA-1376-2012	STATE OF JAMMU AND KASHMIR AND ANR V/S STATE OF PUNJAB AND ORS	AKSHAY BHAN , A.P.S. SANDHU , AG. PB. , ALOK MITTAL , R.S. BAINS
	WITH CWP-328-2023	NIKHIL AND ORS V/S STATE OF PUNJAB AND ORS (BOHCJ DT.14/02/2023)	A.P.S. SANDHU , ABINASHI SINGH , JAGJIT SINGH CHATRATH
202	CWP-8227-2022 (OTHER)	NISHI RANI AND OTHERS V/S STATE OF HARYANA AND ANOTHER	ANURAG GOYAL A.G. HARYANA, HITESH PANDIT, ADDL.A.G., HARYANA, NIKHIL LATHER, ANURAG GOYAL, AMIT RAO, PALIKA MONGA, D.A.G. HARYANA, PARTH GOYAL, SHIVAM MALIK, , TANISHA PESHAWARIA, DEPUTY ADVOCATE GENERAL, HARYA
	WITH CM-13516-CWP-2022	NISHI RANI AND OTHERS V/S STATE OF HARYANA AND ANOTHER	ADVOCATE GENERAL HARYANA
	WITH CWP-34523-2019	SAROJ V/S STATE OF HARYANA AND ORS	JAWAHAR LAL GOYAL , JAWAHAR LAL GOYAL, , SANDEEP SINGH MAAN ADDL AG HARYANA,
	WITH CWP-10235-2020	SATYVIR SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	SAJJAN SINGH , ANISH BATRA, DALJEET KAUR , ANURAG GOYAL , ANURAG GOYAL, DIVYA SHARMA , NITIN ARORA, , R. K. S. BRAR , SAJJAN SINGH , TARUN WALIA
	WITH COCP-287-2022	PHOOL SINGH AND ORS V/S J. GANESHAN, IAS	SANDEEP KUMAR GOYAT , Sandeep Kumar Goyat , UPASANA DHAWAN
203	CRM-37716-2021 (SOS)	MEWA SINGH V/S STATE OF PUNJAB	SANT PAL SINGH SIDHU , SAUMYA AHLUWALIA
	IN CRA-D-489-2019		SANT PAL SINGH SIDHU , GURVINDER SINGH SARAO , KARANJEET SINGH BRAR , SAUMYA AHLUWALIA
204	CRM-31341-2022 (CAW) (OTHER)	SAURABH V/S STATE OF HARYANA	M N JAJORIA A.G. HARYANA
	CRM-31339-2022		M N JAJORIA
	CRM-44974-2022		M N JAJORIA
	IN CRA-D-583-2022		M N JAJORIA
205	CWP-6326-2004	RAGHUBIRI V/S STATE OF HARYANA AND ORS.	JASPAL SINGH MAANIPUR , HARPREET KAUR, HITESH PANDIT, ADDL. A.G., HARYANA, SONAM JANJUA, , S.S. GILL, SUDHIR NAR, S.S. MEELU
	CM-745-CWP-2005		JASPAL SINGH MANIPUR
		(BOHCJ DT.20/01/2023)	
206	CM-2789-CWP-2020 (CAT) (VACATE STAY)	CHANDIGARH ADMINISTRATION V/S CENTRAL ADMINISTRATIVE TRIBUNAL, CHANDIGARH AND ORS	VIBHAV JAIN A.G. HARYANA, Chetan Dayal, MR.DHRUV KHANNA, MADHU DAYAL, PRARTHANA DUGGAL, SAPAN DHIR
	IN CWP-408-2013		SANJAY KAUSHAL , A P SETIA, PUNEET BALI SR. ADV , ARUN GUPTA , PRIYANKA AHUJA , CHETAN DAYAL, MADHU DAYAL , PRIYANKA AHUJA , SAPAN DHIR , VIBHAV JAIN , VIVEK CHAUHAN
		(MAIN REGULAR AT SR. NO. 609)	
207	CWP-14938-2015 (CAT)	RAM KUMAR MEENA V/S UNION OF INDIA & ORS	GAURAV SETHI , ALOK KUMAR JAIN, B.S.KANWAR, PIYUSH BANSAL, G.S. BAJWA, HIRDEYJEET SINGH, GS SATHI, Piyush Bansal
208	CWP-16329-2016 (CAT)	UNION OF INDIA V/S CENTRAL ADMINISTRATIVE TRIBUNAL AND OTHERS	SUNIL KUMAR SAHORE , AJAY KUMAR CHAUDHARY, ANIL CHAWLA, HARISH BHARDWAJ, ANIL CHAWLA, R. T. P. S. TULSI, ROHIT KUMAR, RTPS TULSI
209	LPA-1312-2016 (SCOSBUTUOI) (CWP-5998-2013)	PUNJAB NATIONAL BANK & ORS V/S SATISH KUMAR KAPOOR	SANJIV GHAI , ADITYA SHARMA, PARVINDER SINGH, RAMAN GOKLANEY, RAMAN GOKLANEY, PARMINDER S. KAUL, SHUBHAM CHAUDHARY
	CM-2754-LPA-2016		SANJIV GHAI
210	LPA-2335-2016 (SCOSBHR) (CWP-16842-A-1995)	BASANT RAM V/S CHAUDHARY CHARAN SINGH HARYANA AGRICULTURAL UNIVERSITY TH REGISTRAR AND ORS	RAJIV SHARMA , B.S. SHARMA, SHREENATH A. KHEMKA, RAJNI PAUL, RAVINDER MALIK, RAVINDER MALIK (RAVI), ROHIT KAURA, VIJAY PAL, A.S. BALYAN., S.A. KHEMKA, SANDEEP ANTEHRI, SACHIN DHULL, SAROJ MALAKAR, SAURABH GULIA , SHREENATH A. KHEMKA, VIJAY PAL, VIMAL NEHRA, KSHITIJ SHARMA
	WITH LPA-355-2017	HARI CHAND V/S CHAUDHARY CHARAN SINGH HARYANA AGRICULTURAL UNIVERSITY AND ORS	RAJIV SHARMA , ABHISHEK VASHISTA , ADITYA GAUTAM , RAJIV SHARMA , VIJAY PAL , VIJAY SINGH, VISHAL NEHRA , VISHAL NEHRA
211	LPA-1205-2017 (LABOUR) (CWP-18494-2013)	SYNDICATE BANK AND OTHERS V/S RAMESH KUMAR AND ANR	VIPIN MAHAJAN , C.M. CHOPRA , D.S. PATWALIA, A.S. CHADHA
	CM-2506-LPA-2017		VIPIN MAHAJAN
	CM-423-LPA-2022		VIPIN MAHAJAN
	CM-425-LPA-2022		VIPIN MAHAJAN
212	LPA-1693-2017 (GEN MISC) (CWP-24145-2016)	AMAZON ENTERPRISES PVT LTD V/S STATE OF PUNJAB AND OTHERS	PANKAJ JAIN , DEEPALI PURI, ADDL. A.G. PUNJAB, MS. ANU PAL, P.S. BATTI, ADDL. A.G., PUNJAB, PANKAJ JAIN, S.P.S. TINNA, ADDL. A.G., PUNJAB., SUMEET JAIN
	CM-3653-LPA-2017		PANKAJ JAIN
213	LPA-1755-2017 (LAND LAWS) (CWP-6589-2017)	AMAN SINGH V/S STATE OF HARYANA AND ORS	KAMAL DEEP SINGH SIDHU , AG HY, NIPUN VERMA , ANKUR MITTAL, ADDL. A.G., HARYANA, DAVINDER LUBANA, KDS SIDHU, KAMAL DEEP SINGH SIDHU, MANI RAM VERMA, , SAURABH MAGO, AAG, HARYANA

CM-3784-LPA-2017			KAMAL DEEP SINGH SIDHU
214	LPA-2133-2017 (GEN MISC) (CWP-16149-2016)	DAKSHIN HARYANA BIJLI VITRAN NIGAM V/S ELECTRICITY OMBUDSMAN HARYANA AND ANR	ARORA VISHWAS KUMAR , JAGDEEP SINGH RANA, MALVIKA SINGH, KSHITIJ SHARMA, , RAHEEL KOHLI, ROSE GUPTA, AKSHAY YADAV, SAMIR MALIK
	WITH CWP-12194-2017	M/S STAR WIRE (INDIA) LTD. V/S ELECTRICITY OMBUDSMAN & ANR.	ROSE GUPTA , ANITA KUMARI, G.S.NANDA, VISHAL GARG, , JAGDEEP SINGH RANA , KSHITIJ SHARMA , MALVIKA SINGH , SATISH SINGLA, DRUPAD SANGWAN, , VISHAL GARG
215	LPA-2265-2017 (SCOSBUTUOI) (CWP-5101-2014)	FOOD CORPORATION OF INDIA AND ANR V/S MADHU MOHINI AND OTHERS	J S PURI , SAMIT RATHAUR, INDRESH GOEL, SUMEET GOEL
	CM-4986-LPA-2017		J S PURI
216	LPA-2442-2017 (LABOUR) (CWP-5833-2009)	DEVI DUTT V/S PRESIDING OFFICER AND ANR.	NAVEEN DARYAL , ARJUN BIRIWAL , NAVEEN DARYAL, RAJESH HOODA, RAJESH HOODA, S.K. BIRIWAL
	CM-5430-LPA-2017		NAVEEN DARYAL
217	CM-4872-LPA-2018 (LABOUR) (DELAY(F))	CHANDIGARH TRANSPORT UNDERTAKING V/S THE PRESIDING OFFICER AND OTHERS	GAURAV MOHUNTA , NISHANT ARORA
	CM-4873-LPA-2018 & O&M LPA-1877-2018		GAURAV MOHUNTA GAURAV MOHUNTA , SUDHIR KASHYAP
218	CWP-5274-2018	PARDEEP KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	ANURAG GOYAL , H N MEHTANI, KANWAL GOYAL, KAMAL JOSHI, KANWAL GOYAL, RAVI SHARMA, SALIL SABLOK, MUNISH JOLLY, R.K.RAVESH, NIKHIL KUMAR VASHISHT, PARTH GOYAL, SACHIN JAIN, RANJIT SAINI, RANJIT SAINI, ANANT KATARIA, DAG, HARYANA., SHRUTI JAIN GOYAL, DEPUTY ADVOCATE GENERAL, HARYAN, SURYA PARKASH, Salil Sabhlok, VISHAVDEEP SINGH RANA
	WITH CM-14470-CWP-2018	PARDEEP KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	HARKESH MANUJA
	WITH CM-15208-CWP-2018	PARDEEP KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	RANJIT SAINI , ANURAG GOYAL
219	CWP-14598-2018	PRINCE KAUSHAL V/S STATE OF PUNJAB AND ORS.	AJAY PAL SINGH REHAN , A.G.PB., SANDEEP GODARA
220	CWP-24354-2018	RAHUL GOYAL V/S STATE OF PUNJAB AND ANR	KRISHAN SINGH DADWAL , NAVDEEP CHHABRA, DAG, PUNJAB, NEHA JAIN, NARESH KUMAR, RAJNI ROHILLA, AKHIL DADWAL, ROHIT AHUJA, DAG, PUNJAB, SHAILESH AGGARWAL, SHIREESH GUPTA, SR. DEPUTY ADVOCATE GENERAL, PUNJA
221	LPA-679-2018 (SERVICE HRY) (CWP-8201-2018)	SANDEEP V/S STATE OF HARYANA AND ANOTHER	JAGJEET BENIWAL , AG HY , AMARJIT BENIWAL, JAGJEET BENIWAL, PALIKA MONGA, DEPUTY ADVOCATE GENERAL, HARYANA, RAMAN SHARMA, ADDL. A.G. HARYANA.
	CM-1858-LPA-2018		JAGJEET BENIWAL
222	LPA-998-2018 (SERVICE PB) (CWP-4624-2018)	STATE OF PUNJAB AND OTHERS V/S RAHUL AND OTHERS	ADVOCATE GENERAL PUNJAB , GURPREET SINGH, Harpreet Kaur Athwal, M N JAJORIA, RAHUL DESWAL, SANDEEP KUMAR, SHIRESH GUPTA AG PUNJAB, SUVIR SIDHU, YASH PAL SHARMA
	CM-2643-LPA-2018 CM-315-LPA-2022 CM-3418-LPA-2019 CM-4621-LPA-2018 CM-5153-LPA-2018		ADVOCATE GENERAL PUNJAB SUVIR SIDHU , SANDEEP KUMAR , SUVIR SIDHU MANTOSH KUMAR (IN PERSON) MANHAR S. SAINI SHRANAV KATYAL
	WITH CWP-2515-2023	RAM KUMAR AND ORS V/S STATE OF PUNJAB AND OTHERS	SURINDER GARG
	WITH CWP-25553-2017	ANIL KUMAR & OTHERS V/S STATE OF PUNJAB AND OTHERS	S S RANA , AKSHAY RANA , BS TEWATIA , MANDEEP KAUR KAHLON , YASH PAL SHARMA
	WITH CWP-4187-2017	ANIKA GUPTA AND ANR V/S STATE OF PUNJAB	RAJVINDER SINGH BAINS , AKASHDEEP SINGH , AMANDEEP SINGH RAI , ARUNJEET SINGH KAKKAR , ASHOK SHARMA NABHEWALA , BS TEWATIA , CHIRAG WADHWA , Gurpreet Singh , HARMANJIT SINGH JUGAIT , LOVEINDER KAUR , M.S. CHAUHAN, ARJUN SHEORAN, AG PB , MANDEEP KAUR KAHLON , MANOJ TANWAR , MOHAN SINGH CHAUHAN , Manpreet Singh Dua , P.K. KHURANA , P.S. KHURANA , PANKAJ MAINI , PUNEET GUPTA , R.K.ARYA , RAJVINDER SINGH BAINS , RAJVIR SINGH , SHIV NARAYAN , SURYA PARKASH , VARLIN GARG , VISHAL MITTAL , YASH PAL SHARMA
	CM-14584-CWP-2017 CM-15117-CWP-2017		ARJUN SHEORAN , Arjun Sheoran , MOHAN SINGH CHAUHAN PARMINDER JEET SINGH KHURANA
	WITH CWP-27694-2017	GAGANDEEP HASSIJA V/S STATE OF PUNJAB AND OTHERS	HS DHANDI , AKSHAY RANA , NEERAJ SHARMA , SURYA PARKASH , YASH PAL SHARMA
	CM-473-CWP-2021		HS DHANDI
	WITH CWP-29117-2017	AJAY KUMAR AND ANR. V/S STATE OF PUNJAB AND ORS.	DHIRAJ CHAWLA , BALJINDER SINGH ICHHEWAL , MANVENDER CHAUHAN , YASH PAL SHARMA
	CM-18671-CWP-2017 CM-70-CWP-2018 CM-7164-CWP-2021		DHIRAJ CHAWLA DHIRAJ CHAWLA DHIRAJ CHAWLA
	WITH CWP-29650-2017	RAJIV KUMAR AND ORS. V/S STATE OF PUNJAB AND ORS. (BO DT 13.03.2023)	RAJIV KATARIA , YASH PAL SHARMA
223	LPA-1101-2018 (SERVICE HRY) (CWP-15547-2018)	MUNISH KUMAR V/S STATE OF HARYANA AND OTHERS	SANJEEV KUMAR PANWAR , A.G. HARYANA, RAVI MALIK, SUDESH KUMAR., SANJEEV KUMAR PANWAR
	CM-2952-LPA-2018 CM-2953-LPA-2018		SANJEEV KUMAR PANWAR SANJEEV KUMAR PANWAR
224	LPA-1243-2018 (SERVICE-UT-UOI) (CWP-26286-2015)	GIAN CHAND V/S UNION OF INDIA AND ORS	RAKESH SOBTI , ANIL CHAWLA, MALIKA SETHI SOBTI, PUNEETA SETHI, MS. RANJANA SHAHI, PARVESHINDER SINGH SIDHU, PUNEETA SETHI
225	LPA-1345-2018 (SERVICE PB) (CWP-15572-2016)	CHARANDEV SINGH MANN AND ANR V/S STATE OF PUNJAB AND ORS	AMIT KOHAR , ANUPAM GUPTA, S.K. JAIN, , MAYUR KANWAR, RAMNEEQ KAUR JAWANDA, SAKSHAM MAHAJAN, SUKHPAL SINGH, MANISH JAIN , SUMEET MAHAJAN, AG PB, SUNINT KAUR, AAG, PUNJAB, TUSHAR SHARMA, TUSHAR SHARMA , ASEEM RAI, VIBHAV JAIN

CM-3659-LPA-2018		AMIT KOHAR
WITH CM-3901-LPA-2018	KULJIT PAUL SINGH MAHI & ORS V/S STATE OF PUNJAB & ORS	VIKAS KUTHIALA
CM-3902-LPA-2018		VIKAS KUTHIALA
CM-3903-LPA-2018		VIKAS KUTHIALA
& O&M LPA-1447-2018		VIKAS KUTHIALA , AG PB , , SHER SINGH , V.K. SYAL, ASEEM RAI,
WITH CM-34-LPA-2020	KULJIT PAUL SINGH MAHI & ORS V/S STATE OF PUNJAB & ORS	PETITIONER IN PERSON
CM-35-LPA-2020		PETITIONER IN PERSON
226	LPA-1525-2018 (SCOSBHR) (CWP-9305-2015)	DR SURINDER KUMAR BHARDWAJ V/S VICE CHANCELLOR AND ORS
CM-4111-LPA-2018		VIVEK SURI , B.L. GUPTA , VAIBHAV GUPTA, KRISHAN KUMAR GUPTA, KULDEEP TIWARI, ADDL. A.G. HARYANA, VIVEK SURI
227	CM-1188-LPA-2019 (SERVICE PB) (DELAY(F))	GIAN CHAND V/S STATE OF PUNJAB AND OTHERS
CM-1189-LPA-2019		RK ARORA A.G. PUNJAB, HITESH PANDIT, ADDL. A.G., HARYANA, SAGUNA ARORA, TARUN SINGHAL
CM-1190-LPA-2019		RK ARORA
& O&M LPA-507-2019		RK ARORA
		RK ARORA , AG PB, , Harpreet Kaur Athwal , SHAGUN ARORA
228	CM-1573-LPA-2019 (SERVICE HRY) (DELAY(F))	MANAGEMENT COMMITTEE HINDU KANYA MAHAVIDYALYA JIND V/S STATE OF HARYANA AND OTHER
CM-1574-LPA-2019		RAM NIWAS SHARMA A.G. HARYANA, DEEPAK BALYAN, LEARNED ADDITIONAL ADVOCATE GENERAL, SURENDER PAL
& O&M LPA-659-2019		RAM NIWAS SHARMA
		RAM NIWAS SHARMA , ASHWANI GAUR , PARTEEK , PRERRNA GAUR , SURENDER PAL
WITH CM-1575-LPA-2019	MANAGEMENT COMMITTEE HINDU KANYA MAHAVIDYALAYA JIND V/S STATE OF HARYANA AND OTHERS	RAM NIWAS SHARMA
CM-1576-LPA-2019		RAM NIWAS SHARMA
& O&M LPA-660-2019		RAM NIWAS SHARMA , ASHWANI GAUR, PRERRNA GAUR , SURENDER PAL
WITH LPA-213-2020	STATE OF HARYANA AND ANR V/S DUDHNATH RAM AND ORS	A.G. HARYANA
CM-571-LPA-2020		A.G. HARYANA
CM-572-LPA-2020		A.G. HARYANA
CM-573-LPA-2020		A.G. HARYANA
WITH LPA-223-2020	STATE OF HARYANA AND ANR V/S PAWAN KUMAR AND ORS	A.G. HARYANA , MR. SANDEEP MOUDGIL, ADDL. A.G.HARYANA.
CM-605-LPA-2020		A.G. HARYANA
CM-606-LPA-2020		A.G. HARYANA
CM-607-LPA-2020		A.G. HARYANA
229	CM-3103-LPA-2019 (SERVICE HRY) (DELAY(F))	MAHESH AND OTHERS V/S STATE OF HARYANA AND OTHERS
& O&M LPA-1411-2019		JAGDISH MANCHANDA A.G. HARYANA, HITESH PANDIT, ADDL. A. G. HARYANA, RAJESH GAUR, SHARAD AGGARWAL, ASSISTANT ADVOCATE GENERAL, HARYA
		JAGDISH MANCHANDA , RAMINDER SINGH JOON
230	CM-3114-LPA-2019 (LAND LAWS) (DELAY(F))	STATE OF HARYANA AND OTHERS V/S RAJINDER SINGH SINCE DECEASED THROUGH HIS LRS AND OTHERS
CM-3113-LPA-2019		ADVOCATE GENERAL HARYANA , ANKUR MITTAL, ADDL. AG, HARYANA, RAJNI GUPTA, ADDL. A.G., HARYANA, SAURABH MAGO, AAG, HARYANA
CM-3115-LPA-2019		ADVOCATE GENERAL HARYANA
& O&M LPA-1418-2019		ADVOCATE GENERAL HARYANA
		ADVOCATE GENERAL HARYANA , BK BAGRI
231	CM-3913-LPA-2019 (SERVICE PB) (DELAY(F))	STATE OF PUNJAB AND OTHERS V/S KARAMJIT SINGH AND OTHERS
CM-3914-LPA-2019		ADVOCATE GENERAL PUNJAB , AKHIL DADWAL, K.S. DADWAL, AKSHIT PATHANIA, B.S. PATWALIA, KSHITIJ SHARMA, SHOBHIT SHARMA, MANDEEP SINGH, RAKESH SOBTI,, SAKSHAM MAHAJAN, SAKSHAM MAHAJAN, RABANI ATTRI
CM-3915-LPA-2019		ADVOCATE GENERAL PUNJAB
& O&M LPA-1735-2019		ADVOCATE GENERAL PUNJAB
		ADVOCATE GENERAL PUNJAB , AMIT KOHAR , RAKESH GUPTA , SAMSHAM MAHAJAN, RABANI ATTARI, , SUHANI JAIN,
WITH CM-1056-LPA-2019	STATE OF PUNJAB AND OTHERS V/S MANMOHAN SINGH AND OTHERS	A.G. PUNJAB
CM-1057-LPA-2019		A.G. PUNJAB
CM-1058-LPA-2019		A.G. PUNJAB
& O&M LPA-449-2019		A.G. PUNJAB , AMIT KOHAR , NEHA JAIN,
WITH CM-2801-LPA-2019	STATE OF PUNJAB AND OTHERS V/S BHAJAN SINGH	ADVOCATE GENERAL PUNJAB
CM-2802-LPA-2019		ADVOCATE GENERAL PUNJAB
CM-2803-LPA-2019		ADVOCATE GENERAL PUNJAB
& O&M LPA-1291-2019		ADVOCATE GENERAL PUNJAB , MANU K. BHANDARI , SAAJAN SINGLA
WITH CM-3366-LPA-2019	STATE OF PUNJAB AND ANOTHER V/S GULSHAN KUMAR AND OTHERS	ADVOCATE GENERAL PUNJAB
CM-3367-LPA-2019		ADVOCATE GENERAL PUNJAB
CM-3368-LPA-2019		ADVOCATE GENERAL PUNJAB
& O&M LPA-1519-2019		ADVOCATE GENERAL PUNJAB , BIKRAMJIT SINGH PATWALIA , BIKRAMJIT SINGH PATWALIA, , SUKHMANI T. PATWALIA , SUMEET JAIN
WITH XOBJL-3-2019	STATE OF PUNJAB AND ANOTHER V/S GULSHAN KUMAR AND OTHERS	PANKAJ JAIN , BIKRAMJIT SINGH PATWALIA
CM-3852-LPA-2019		PANKAJ JAIN
WITH CM-2922-LPA-2019	STATE OF PUNJAB V/S PUNJAB GOVERNMENT DRIVER TECHNICAL EMPLOYEES UNION	ADVOCATE GENERAL PUNJAB
CM-2923-LPA-2019		ADVOCATE GENERAL PUNJAB
CM-2926-LPA-2019		ADVOCATE GENERAL PUNJAB
& O&M LPA-1336-2019		ADVOCATE GENERAL PUNJAB , RAKESH SOBTI, MALIKA SETHI SOBTI , Rakesh Sobti

WITH CM-682-LPA-2020 CM-683-LPA-2020 & O&M LPA-257-2020	STATE OF PUNJAB AND OTHERS V/S RAJ KUMAR AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB , Kshitij Sharma	
232	CWP-4827-2019 (STREET VENDOR) (OTHER)	CHANDIGARH P.P.B.T.S. RESIDENTS WELFARE SOCIETY (REGD.) V/S CHANDIGARH ADMINISTRATION AND OTHERS	HARKAT SINGH KHOSA , ABHEY NANDA , A.KCHOPRA & ASSOCIATES, DEEPALI PURI, SANJIV GHAI, B.S.NAHAR
233	EA-22-2019 (LAND LAWS) CM-3242-LPA-2019 IN LPA-791-2013	VED PARKASH AND ANOTHER V/S MANOJ KUMAR AND OTHERS	SANJIV GUPTA , GAURAV SINGLA, MUNISH KUMAR GARG SANJIV GUPTA N S SHEKHAWAT
234	LPA-116-2019 (SCOSBPB) (CWP-20831-2013) (OTHER)	DHARMINDER SINGH V/S GURU NANAK DEV UNIVERSITY AND OTHERS	AMITABH TEWARI , ABHIMANYU TEWARI, SATIRK BANSAL, AMRIT PAUL , HARKIRAT SINGH GHUMAN, HARKIRAT SINGH GHUMAN , KANCHAN DEVI, AMRIT PAUL, SATVIK BANSAL, SIDDHANT SAKOHA
235	LPA-325-2019 (GEN MISC) (CWP-5281-2018) WITH CM-994-LPA-2023	GAURAV HOODA AND ANOTHER V/S STATE OF HARYANA AND OTHERS GAURAV HOODA V/S STATE OF HARYANA THROUGH ITS PRINCIPAL SECRETARY	ADITYA JAIN , ADITYA JAIN, RAHUL VOHRA, RAJAT GARG, SHARAD AGGARWAL , , TANISHA PESHAWARIA, DAG, HARYANA ADITYA JAIN , SHRUTI JAIN GOYAL, DAG, HARYANA
236	LPA-727-2019 (SCOSBPB) (CWP-15773-2013) CM-1743-LPA-2019	PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION LIMITED AND OTHERS V/S MULKH RAJ	SANJEEV SHARMA , G.S.BAL, B.S.GILL,, HOSHIAR SINGH SANJEEV SHARMA
237	LPA-945-2019 (RTI) (CWP-11467-2019) WITH CM-3398-LPA-2019 CM-3399-LPA-2019 CM-3400-LPA-2019 CM-3401-LPA-2019 & O&M LPA-1535-2019 WITH CWP-24443-2019 WITH CWP-1693-2022	SARASWATI WELFARE ASSOCIATION GURUGRAM V/S PARDEEP KUMAR RAPRIA AND OTHERS PINNACLE CONDOMINIUM ASSOCIATION V/S STATE OF HARYANA AND OTHERS PINNACLE CONDOMINIUM ASSOCIATION V/S STATE OF HARYANA AND OTHERS SECRETARY, NATIONAL ANTI-PROFITEERING AUTHORITY V/S STATE INFORMATION COMMISSION, HARYANA AND OTHERS	H.P.S.ISHAR PARDEEP KUMAR RAPRIA, A.G. HARYANA, ANKUR MITTAL, ADDL. A.G. HARYANA, DHEERAJ KUMAR, PARDEEP KUMAR RAPRIA, PARDEEP KUMAR RAPRIA , SAKSHI SAINI, MANDEEP SINGH, SAURABH MAGO, AAG, HARYANA HARSH BUNGER HARSH BUNGER HARSH BUNGER HARSH BUNGER , PARDEEP KUMAR RAPRIA HARSH BUNGER , CHETAN MITTAL, UDIT GARG, AG HY , PARDEEP KUMAR RAPRIA RAJESH SETHI , PARDEEP KUMAR RAPRIA , RAJESH SETHI
238	LPA-1142-2019 (SCOSBUTUOI) (CWP-832-2014) CM-664-LPA-2020 CM-663-LPA-2020 CM-2530-LPA-2019 WITH LPA-1149-2019 CM-2541-LPA-2019 CM-2542-LPA-2019 WITH CM-2639-LPA-2019 & O&M LPA-1212-2019	LIFE INSURANCE CORPORATION OF INDIA AND OTHERS V/S JAI PAL GANGHAS LIFE INSURANCE CORPORATION OF INDIA AND OTHERS V/S J S BHOLA J. S. BHOLA V/S LIFE INSURANCE CORPORATION OF INDIA AND OTHERS	SAURAV VERMA , AKASH SONI, SAKSHAM MALHOTRA, NAMIT KUMAR, SAURAV VERMA SAURAV VERMA SAURAV VERMA SAURAV VERMA , SAURAV VERMA SAURAV VERMA , NAMIT KUMAR , SAURAV VERMA SAURAV VERMA , SAURAV VERMA SAURAV VERMA , SAURAV VERMA NAMIT KUMAR NAMIT KUMAR , ALANKRIT BHARDWAJ , , NAMIT KUMAR , SAURAV VERMA
239	LPA-1179-2019 (SERVICE HRY) (CWP-3128-2014) WITH LPA-1702-2019	RAMESH CHAND V/S STATE OF HARYANA AND OTHERS VIJAY PAL V/S STATE OF HARYANA AND OTHERS	ANURAG GOYAL A.G. HARYANA, AG HY, ANURAG GOYAL, HITESH PANDIT, ADDL. AG HARYANA., SHIVAM MALIK ASHOK KAUSHIK , AG HY
240	LPA-1222-2019 (SERVICE PB) (CWP-23684-2016) (OTHER) CM-2652-LPA-2019	SATISH KUMAR GUPTA V/S MALKIT SINGH KAZAL AND OTHERS	ANURAG GOYAL , JATINDER SINGH GILL, JATINDER SINGH GILL (CAVEATOR), RAMANPREET SINGH BARA (CAVEATOR), SHIVAM MALIK, ANURAG GOYAL, SUKHPAL SINGH ANURAG GOYAL
241	LPA-1381-2019 (SERVICE HRY) (CWP-6760-2019)	DHARAM RAJ AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAM DARSHAN YADAV A.G. HARYANA, HITESH PANDIT, ADDL. A.G., HARYANA, PALIKA MONGA, DAG, HARYANA, VIKRAM BISHNOI
242	LPA-1985-2019 (SERVICE HRY) (CWP-10108-2017) CM-1860-LPA-2021 CM-4524-LPA-2019	NAVIN KUMAR V/S JASMER SINGH AND OTHERS	NAMIT KUMAR A.G. HARYANA, DHIRAJ CHAWLA, DHIRAJ CHAWLA, VIKRANT ATTRI, HITESH PANDIT, JANGJIT SINGH DAHIYA, JASVINDER SAINI, JAYPREET SINGH, , Jasvinder Saini, NAMIT KUMAR NAMIT KUMAR , JASVINDER SINGH SAINI NAMIT KUMAR
243	LPA-2062-2019 (SCOSBPB) (CWP-28539-2018) CM-4745-LPA-2019	DHANI RAM AND OTHERS V/S STATE OF PUNJAB AND OTHERS	TAPISH KUMAR GUPTA A.G. PUNJAB, ARUN GOSAIN, ARUN GOSAIN, TAPISH KUMAR GUPTA
244	CM-335-LPA-2020 (SCOSBPB) (DELAY(F)) CM-336-LPA-2020 & O&M LPA-122-2020	RAVINDER KUMAR V/S PEPSU ROAD TRANSPORT CORPORATION AND ANOTHER	VIKAS CHATRATH ANUPAM SINGLA, G.K. SIDHU VIKAS CHATRATH VIKAS CHATRATH , ANUPAM SINGLA
245	CM-530-LPA-2020 (SCOSBPB) (DELAY(F)) & O&M LPA-197-2020	GURMUKH SINGH V/S STATE OF PUNJAB AND OTHERS	VISHAL MITTAL A.G. PUNJAB, APS GILL, DAG, PUNJAB, ROHIT AHUJA, DAG, PUNJAB. VISHAL MITTAL , DEEPAK GROVER , VISHAL MITTAL

246	CM-2299-LPA-2020 (LABOUR) (DELAY(F)) CM-2300-LPA-2020 CM-2301-LPA-2020 & O&M LPA-825-2020	STATE OF PUNJAB AND OTHERS V/S ASHWANI SHARMA AND ANOTHER	ADVOCATE GENERAL PUNJAB , R.S. PANDHER, SR. DAG, PUNJAB, RAJESH BHATHEJA, SUDEEPTI SHARMA, ADDL.AG, PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
247	CWP-11664-2020 (OTHER) CM-19654-CWP-2022	RAJNI BALA V/S STATE OF PUNJAB AND OTHERS	SAMARTH SAGAR ADVOCATE GENERAL PUNJAB, AG PUNJAB, NITIN VERMA, BALPREET KAUR SIDHU, BALPREET SIDHU, PANKAJ GUPTA AG PUNJAB, ROHIT AHUJA, DAG, PUNJAB, S.S.MOMI, SANKALP SAGAR, SAMARTH SAGAR, SAMEER SACHDEVA, SANDEEP VERMANI, ADDL. A.G., PUNJAB. SAMEER SACHDEVA
248	LPA-511-2020 (SERVICE-UT-UOI) (CWP-30341-2018) CM-1335-LPA-2020	ASSISTANT GENERAL MANAGER, STATE BANK OF INDIA V/S DHARAM PAL SINGH AND ORS	VIKAS CHATRATH , MANDEEP KAUR,, NARENDER KUMAR VASHIST, NAVDEEP SINGH, AKSHAY JAIN, TAJINDER SINGH, VIKAS CHATRATH VIKAS CHATRATH
249	LPA-837-2020 (SERVICE HRY) (CWP-14974-2016) CM-2329-LPA-2020 CM-2330-LPA-2020	STATE OF HARYANA AND OTHERS V/S MANOHAR LAL ARYA	ADVOCATE GENERAL HARYANA RAVINDER SINGH DHALIWAL, DEEPAK BALYAN, ADDL. A.G., HARYANA, RAJVINDER SINGH BAINS, VIVEK SAINI, ADDL.A.G., HARYANA. ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA
250	LPA-57-2021 (LAND LAWS) (CWP-23019-2019) CM-154-LPA-2021	RAJESH V/S STATE OF HARYANA AND OTHERS	NITISH BHAITA A.G. HARYANA, ANKUR MITTAL, ADDL. AG, HARYANA, NAVEEN DAHIYA, RAJ KUMAR BHATIA, RAMAN KUMAR SHARMA, ADDITIONAL ADVOCATE GENERAL, H, SAURABH MAGO, AAG, HARYANA NITISH BHAITA
251	LPA-98-2021 (SERVICE PB) (CWP-2693-2012) CM-228-LPA-2021 CM-229-LPA-2021	DIRECTOR/ COMMISSIONER, DEPARTMENT OF TECHNICAL EDUCATION AND INDUSTRIAL TRAINING, PUNJAB AND ANR V/S DHANPAT RAJ AND ANOTHER	ADVOCATE GENERAL PUNJAB , R. Kartikeya, RIMJHIM MAHAJAN, RISHI KAUSHAL, SANJEEV PANDIT, SONU CHAHAL ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
252	LPA-439-2021 (GEN MISC) (CWP-8236-2021) CM-1105-LPA-2021	BALDEV SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	S S DINARPUR A.G. HARYANA, DEEPAK BALYAN, SUBHASH GODARA, VICKY CHAUHAN, DEEPAK BALYAN S S DINARPUR
253	LPA-443-2021 (SERVICE PB) (CWP-8507-2016) (OTHER) CM-1115-LPA-2021 CM-1116-LPA-2021 CM-2821-LPA-2021 WITH LPA-445-2021 CM-1117-LPA-2021 CM-1118-LPA-2021 CM-2695-LPA-2021 WITH LPA-447-2021 CM-1125-LPA-2021 CM-1126-LPA-2021 CM-2822-LPA-2021 WITH LPA-456-2021 CM-1140-LPA-2021 CM-1141-LPA-2021 CM-2843-LPA-2021 WITH LPA-467-2021 CM-1164-LPA-2021 CM-1165-LPA-2021 CM-2820-LPA-2021 WITH LPA-470-2021 CM-1172-LPA-2021 CM-1173-LPA-2021 WITH LPA-496-2021 CM-1215-LPA-2021 CM-1216-LPA-2021 WITH LPA-498-2021 CM-1220-LPA-2021 CM-1221-LPA-2021 CM-1402-LPA-2021 WITH LPA-1192-2022 CM-2879-LPA-2022 WITH LPA-85-2023 WITH LPA-29-2023 CM-76-LPA-2023 WITH CM-3186-LPA-2023 & O&M LPA-1239-2023	RANDEEP SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS SUDHANSHU GAUBA V/S STATE OF PUNJAB AND OTHERS SANGEETA KHURANA V/S STATE OF PUNJAB AND ORS RANDHIR SINGH V/S STATE OF PUNJAB AND OTHERS HARMEET SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS SUKHNEET KAUR V/S STATE OF PUNJAB AND OTHERS HARLEEN KAUR AND ANR V/S STATE OF PUNJAB AND OTHERS NITIN KHURANA AND ANR V/S STATE OF PUNJAB AND OTHERS ABHILASHA V/S UNION OF INDIA AND ORS	MOHIT GARG ADVOCATE GENERAL PUNJAB, DILAWAR SINGH, HARINDER SHARMA, Harpreet Kaur Athwal, MOHIT GARG, ROHIT BANSAL, SR. DAG, PUNJAB, SANDEEP KUMAR MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG , Harpreet Kaur Athwal , MOHIT GARG , SANDEEP KUMAR MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG , Harpreet Kaur Athwal , MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG , Harpreet Kaur Athwal , MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG , Harpreet Kaur Athwal , M N JAJORIA , MOHIT GARG MOHIT GARG MOHIT GARG MOHIT GARG H.C.ARORA , ANIL CHAWLA , ANIL CHAWLA , , DR. SUMATI JUND , GAUTAM DIWAN , JAGJOT SINGH LALLI , SOURABH GOEL H.C.ARORA RK ARORA , ANIL CHAWLA , ANIL CHAWLA, MADHU DAYAL , ARAV GUPTA , , MADHU DAYAL , NEERAJ GOEL , RK ARORA , SANDEEP KUMAR H.C.ARORA , DR. SUMATI JUND , GAUTAM DIWAN , SANDEEP KUMAR H.C.ARORA NEERAJ GOEL , ANIL CHAWLA, MADHU DAYAL NEERAJ GOEL , NEERAJ GOEL

254	LPA-837-2021 (LAND LAWS) (CWP-16748-2021) (OTHER)	RAM NIWAS AND ANOTHER V/S STATE OF HARYANA AND OTHERS	AJIT SIHAG A.G. HARYANA, ANKUR MITTAL, ADDL. A.G., HARYANA, P.K. GANGA, P.K. GANGA, SAURABH MAGO, AAG, HARYANA, TANISHA PESHAWARIA, DEPUTY ADVOCATE GENERAL, HARYA
255	LPA-956-2021 (LAND ACQ) (CWP-21485-2020) (OTHER) CM-2259-LPA-2021 CM-2260-LPA-2021	HARYANA SHEHRI VIKAS PRADHIKARAN, THROUGH ITS ADMINISTRATOR, PANCHKULA V/S STATE OF HARYANA AND OTHERS	RAJESH SHEORAN A.G. HARYANA, ANKUR MITTAL, DEEPAK BHARDWAJ, DAG, HARYANA, RAJESH SHEORAN RAJESH SHEORAN RAJESH SHEORAN
256	CM-1050-LPA-2022 (SCOSBUTUOI) (DELAY(F)) CM-1051-LPA-2022 & O&M LPA-431-2022 WITH LPA-905-2021 CM-2164-LPA-2021	UNION BANK OF INDIA AND ANR V/S R.C. RAJPUT UNION BANK OF INDIA AND OTHERS V/S R.K. NUNIWAL	KRISHAN KUMAR GUPTA KRISHAN KUMAR GUPTA KRISHAN KUMAR GUPTA , UMA GUPTA , VAIBHAV GUPTA KRISHAN KUMAR GUPTA , UMA GUPTA , VAIBHAV GUPTA, KRISHAN KUMAR GUPTA
257	CM-1295-LPA-2022 (EDUCATION) (DELAY(F)) CM-1296-LPA-2022 & O&M LPA-572-2022	CENTRAL BOARD OF SECONDARY EDUCATION V/S EAKAMJOT SINGH AND ANR	KANNAN MALIK SATYA PAL JAIN (SR. ADV.) KANNAN MALIK KANNAN MALIK
258	CM-1395-LPA-2022 (GEN MISC) (DELAY(F)) CM-1396-LPA-2022 & O&M LPA-612-2022 WITH LPA-633-2022	PUNJAB STATE POWER CORPORATION LTD. AND ANOTHER V/S M/S GOYAL RICE MILL AND ANOTHER M/S GOYAL RICE MILL V/S LOK ADALAT AND ORS.	PAWAN KUMAR , KASHISH GARG PAWAN KUMAR PAWAN KUMAR , KASHISH GARG KASHISH GARG , PARAMJEET BATTA ADDL A.G.PUNJAB
259	CM-2254-LPA-2022 (GEN MISC) (DELAY(F)) CM-2255-LPA-2022 CM-2256-LPA-2022 & O&M LPA-941-2022	STATE OF PUNJAB AND OTHERS V/S LIBRA BUS SERVICE P LTD.	ADVOCATE GENERAL PUNJAB SANGRAM SINGH SARON FOR CAVEATOR ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB , VIKAS MOHAN GUPTA
260	CWP-1844-2022 (OTHER) WITH CWP-2309-2022 WITH CWP-2362-2022 WITH CWP-2373-2022 WITH CWP-4374-2022 WITH CWP-4388-2022 WITH CWP-4971-2022 WITH CWP-12660-2022 WITH CWP-8584-2022 WITH CWP-14207-2022 WITH CWP-6127-2022 WITH CWP-13609-2022 WITH CWP-14668-2022 WITH CWP-21674-2022 WITH CWP-21773-2022 WITH CWP-2604-2023 WITH CWP-22578-2022 WITH CWP-21783-2022 WITH CWP-20424-2022 WITH CWP-4086-2023 WITH CWP-21627-2022 WITH CWP-466-2023 WITH CWP-9111-2023	KAMLA RANI AND ORS V/S STATE OF HARYANA AND ORS ANJU RANI AND ANOTHER V/S STATE OF HARYANA AND OTHERS REKHA KUMARI AND ANR V/S STATE OF HARYANA AND OTHERS SUNITA RANI AND OTHERS V/S STATE OF HARYANA AND OTHERS RAMBIR SHARMA AND ANOTHER V/S STATE OF HARYANA AND OTHERS RAVINDER SINGH V/S STATE OF HARYANA AND OTHERS MAMTA SANTOSH AND OTHERS V/S STATE OF HARYANA AND OTHERS RAM MEHAR AND OTHERS V/S STATE OF HARYANA AND OTHERS POONAM MEHTA V/S STATE OF HARYANA AND OTHERS GYAN PRAKASH SHARMA V/S STATE OF HARYANA AND ORS MUKESH CHAUDHARY AND ORS V/S STATE OF HARYANA AND OTHERS PAWAN KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS SUNITA AND ORS V/S STATE OF HARYANA AND OTHERS DIKSHA V/S STATE OF HARYANA AND OTHERS SUMAN KUMARI V/S STATE OF HARYANA AND OTHERS MEENU GARG AND ANOTHER V/S STATE OF HARYANA AND OTHERS SOHAN LAL V/S STATE OF HARYANA AND OTHERS POOJA KUMARI V/S STATE OF HARYANA AND OTHERS SHIKHA V/S STATE OF HARYANA AND OTHERS VIKAS V/S STATE OF HARYANA AND OTHERS JAGPAL SINGH AND ANOTHER V/S STATE OF HARYANA AND OTHERS SUNITA RANI V/S STATE OF HARYANA AND OTHERS BALKESH V/S STATE OF HARYANA AND OTHERS	RAJESH HOODA ADVOCATE GENERAL HARYANA, HITESH PANDIT, ADDL.A.G. HARYANA, PALIKA MONGA, DAG, HARYANA RAJESH HOODA RAJESH HOODA , RAJESH HOODA RAJESH HOODA RAJESH HOODA RAJESH HOODA JASBIR MOR , RAJESH HOODA RAJESH HOODA , HITESH PANDIT, ADDL.A.G. HARYANA , NAFEESH AHMED SANDEEP SAINI SANDEEP KUMAR AHLAWAT , A.G.HARYANA, SANDEEP SAINI RAJESH HOODA , PALIKA MONGA, DAG, HARYANA SANDEEP KUMAR AHLAWAT , PALIKA MONGA, DAG, HARYANA , SANDEEP KUMAR AHLAWAT , SUBE S KAUSHIK SANDEEP SAINI , HITESH PANDIT, ADDL. A.G., HARYANA BK BAGRI , BK BAGRI , PALIKA MONGA, DAG, HARYANA KULDEEP SHEORAN , HITESH PANDIT, ADDL. A.G., HARYANA , KULDEEP SHEORAN KULDEEP SHEORAN , PALIKA MONGA, DAG, HARYANA , Saurabh Mago SANDEEP SAINI , PALIKA MONGA, DAG, HARYANA RAJESH HOODA , HITESH PANDIT, ADDITIONAL ADVOCATE GENERAL, HARYAN RAJESH HOODA , HITESH PANDIT, ADDL. A.G., HARYANA , NEHA SHARMA SANDEEP SAINI , SAHIL CHOUDHARY SANDEEP SAINI , HITESH PANDIT, ADDL. A.G., HARYANA , RAHUL SHARMA KULDEEP SHEORAN , HITESH PANDIT, ADDL. A.G., HARYANA
261	CWP-6737-2022 (OTHER)	JASPREET SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	HARPRIYA KHANEKA A.G. PUNJAB, HARPRIYA KHANEKA, SHIKHAR SARIN, SHREYA B. SARIN, A.P.S. GILL, A.A.G., PUNJAB, H.S. SAINI, ABHAYPAL SINGH GILL, DAG PUNJAB, ABHIJEET SINGH RAWALEY, AKSHAY BHAN, A.S. TALWAR, KHYATI AVNISH, AMANDEEP SINGH JATTANA, GURMINDER SINGH, INDER PAL GOYAT, JATINDER SINGH GILL, SHIKHAR SARIN, Sandeep Kumar Passi

WITH CM-2847-CWP-2023	JASPREET SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	ADVOCATE GENERAL PUNJAB , AKSHAY BHAN , HARPRIYA KHANEKA , J.S. GILL , VIKAS MOHAN GUPTA, ADDL. A.G. PUNJAB	
WITH CM-6948-CWP-2023	JASPREET SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	HARAVTAR SINGH SAINI , AMIT SHARMA , B.R. RANA I , SANJAY JOSHI , YASH PAL SHARMA	
CM-9769-CWP-2023		SHIKHAR SARIN , AMANDEEP SINGH TALWAR , AMIT SHARMA , ANAND CHHIBBAR , ATEEVRAJ SANDHU , Gagandeep Singh , HARPRIYA KHANEKA , NAVNEET SINGH, SR. DAG, PUNJAB , SHIKHAR SARIN	
CM-9770-CWP-2023		SHIKHAR SARIN , Gagandeep Singh	
WITH CWP-4785-2023	JASVIR SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	Balbir Kumar Saini , AMAN DHIR, DAG, PUNJAB , YASH PAL SHARMA	
		H.S. SAINI , AMAN DHIR , AMBIKA BEDI, AAG, PUNJAB. , ANJU ARORA, ADDL. AG, PUNJAB , BHAVNA GUPTA DAG PUNJAB , , INDERPREET S. KANG ASSTT AG PUNJAB , MANOJ BAJAJ AAG PUNJAB , , NAVDEEP CHHABRA, SR. DAG , PUNJAB , NIKHIL CHOPRA ADDL. AG PUNJAB , , RAKESH VERMA SR. DAG PUNJAB , , SEHAJBIR SINGH AULAKH	
WITH CWP-2692-2015	NARINDER SINGH AND ORS V/S STATE OF PUNJAB & ORS		
262	CWP-9276-2022 (OTHER)	RAYWANT KAUSHISH V/S STATE OF HARYANA AND OTHERS	PETITIONER IN PERSON A.G. HARYANA, HITESH PANDIT, DAG, HARYANA
263	CWP-15276-2022 (OTHER)	BHUPINDER KUMAR SHARMA V/S UNION OF INDIA AND OTHERS	ARVIND KASHYAP SATYA PAL JAIN, A G PUNJAB, AASHISH RAWAL, JONNY, ASHISH RAWAL, JAIVIR SINGH, ROHIT AHUJA, DAG, PUNJAB, VIKAS MOHAN GUPTA, ADDL. A.G. PUNJAB,
CM-12907-CWP-2022		ARVIND KASHYAP , A.G. PUNJAB , ROHIT AHUJA, DAG, PUNJAB	
CM-12910-CWP-2022		ARVIND KASHYAP	
264	CWP-20491-2022 (STREET VENDOR) (OTHER)	DEEPU SHARMA V/S STATE OF PUNJAB AND OTHERS	DEEPAK AGGARWAL A.G. PUNJAB, AJAY JAIN,, DEEPAK AGGARWAL, ROHIT AHUJA, DAG, PUNJAB
265	LPA-259-2022 (GEN MISC) (CWP-4812-2022) (OTHER)	DES RAJ RATTU V/S UNION OF INDIA AND ORS	BHUPINDER BANGA A.G.PUNJAB, SATYA PAL JAIN, BHUPINDER BANGA, IMRAN AHMED ALI, RAJ SUMER SINGH, SPS TINNA, ADDL. AG PUNJAB, TUSHAAR MADAAN
CM-657-LPA-2022		BHUPINDER BANGA	
CM-658-LPA-2022		BHUPINDER BANGA	
266	LPA-573-2022 (GEN MISC) (CRWP-3899-2022) (OTHER)	SHRADDHA GUPTA V/S STATE OF HARYANA AND OTHERS	PRIYAVRAT PARASHAR A.G. HARYANA, DEEPAK BHARDWAJ, DAG, HARYANA, PRIYAVRAT PARASHAR, PRIYAVRAT PRASHAR, RAJINDER GOEL, RAJINDER GOYAL, VARINDER SINGH RANA, VARINDER SINGH RANA , YAGSIMANT ATTRI, RAJINDER GOYAL
WITH CM-2556-LPA-2022	SHRADDHA GUPTA V/S STATE OF HARYANA AND OTHERS	PRIYAVRAT PARASHAR , ANKUR MITTAL, ADDL. AG, HARYANA , SAURABH MAGO, AAG, HARYANA	
267	LPA-1172-2022 (LAND LAWS) (CWP-23956-2021) (OTHER)	SATNAM SINGH V/S STATE OF PUNJAB AND OTHERS	ANKIT MIDHA ADVOCATE GENERAL PUNJAB, ASHISH MIDHA
CM-2844-LPA-2022		ANKIT MIDHA	
CM-2845-LPA-2022		ANKIT MIDHA	
CM-2846-LPA-2022		ANKIT MIDHA	
268	CM-1008-LPA-2023 (LAND LAWS) (DELAY(F))	KHIALI RAM V/S FINANCIAL COMMISSIONER (REVENUE) PUNJAB AND ORS	ANJU ARORA A.G. PUNJAB, R.S. PANDHER, SR. DAG, PUNJAB.
CM-1009-LPA-2023		ANJU ARORA	
CM-1010-LPA-2023		ANJU ARORA	
& O&M LPA-354-2023		ANJU ARORA , ALISHA ARORA , JASHANPREET, MANPREET	
269	CWP-360-2023 (OTHER)	SAROJ DEVI V/S STATE OF HARYANA AND OTHERS	PAWAN KUMAR GARG A G HARYANA, HITESH PANDIT, ADDL. A.G., HARYANA, YOGESH GOYAL
270	CWP-6819-2023 (OTHER)	PARVINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VIKAS CHATRATH A.G. PUNJAB, AMAN DHIR, DAG, PUNJAB, Gagandeep Singh, HIMANI KAPILA, HOSHIAR SINGH, Harpreet Kaur Athwal, R.S.PANDHER, SR.DAG, PUNJAB, H.S.SAINI, VIKAS CHATRATH
CM-11531-CWP-2023		VIKAS CHATRATH , R.S.PANDHER, SR.DAG, PUNJAB	
WITH CWP-17495-2023	GURDHIAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VIKAS CHATRATH , JATINDER PAL SINGH , R.S. PANDHER, SR. DAG, PUNJAB	
WITH CWP-18897-2023	SUKHPREET SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VIKAS CHATRATH , LAVISH	
WITH CWP-16091-2023	DALJIT KAUR V/S STATE OF PUNJAB AND OTHERS	ALKA CHATRATH , ALKA CHATRATH , DIVYA SHARMA , NISHANT MAINI , R.S. PANDHER, SR. DAG, PUNJAB , RAMANDEEP SINGH PANDHER SR. DAG PUNJAB	
271	CWP-13132-2023 (OTHER)	SAFI MOHAMMAD AND ORS V/S STATE OF HARYANA AND OTHERS	AMIT KAITH A G HARYANA, AMIT KAITH, DR KAINTH, NARESH CHANDER, PANKAJ MIDDHA, ADDL. ADVOCATE GENERAL, HARYANA
272	LPA-559-2023 (GEN MISC) (COCP-1036-2020)	KRISHAN CHANDER V/S PARDEEP AHLAWAT, HCS	RAMESH GOYAT
273	LPA-799-2023 (GEN MISC) (CWP-18328-2021) (OTHER)	GURDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	S.C. ARORA A.G. PUNJAB
CM-2051-LPA-2023		S.C. ARORA	
274*	IOIN-LPA-1339-2023 (COOPERATIVE)	BALBIR SINGH AND OTHERS V/S THE ADDITIONAL CHIEF SECRETARY TO GOVT. OF HARYANA AND OTHERS	PARDEEP SOLATH A.G. HARYANA
IN LPA-1339-2023		PARDEEP SOLATH , PARDEEP SOLATH , SARVEESHA SHARMA , SATBIR MOR	
	(IOIN FOR CORRECTION IN ORDER DATED 20.09.2023.)		

DAILY VIII D.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 10**

HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL

HON'BLE MR. JUSTICE LALIT BATRA

NOTE:
CASE I.E CRM-33731-2023 IN CAR-D -964-2023 LISTED
AT SERIAL NO 232 KINDLY BE TREATED AS CANCEL.
ALL CONCERNED TO NOTE PLEASE.

201	CRM-4209-2023 (SOS)	SUKHWANT SINGH AND ORS V/S CBI	K S DHALIWAL , NAVKIRAN SINGH
	IN CRA-D-930-DB-2015	(SOS/MAIN CASE ON REGULAR BOARD @ S.R NO 305)	K S DHALIWAL , A G PB., SAMIR RATHORE , VINOD GHAI, SR. ADV., S S SANDHU , GAURAV GARG DHURIWALA , J.S KANG, NITIN KUMAR SHARMA , JASPREET SINGH, KAAVYA JARIYAL , K.P.S.VIRK, SUMEET GOEL, KULWANT SINGH , LOVELEEN DHALIWAL, R.S.BAJWA, , MOHIT ANEJA, H.S SULLAR, KRISHAN M. VOHRA , NAVKIRAN SINGH , RAJIV GOEL, HARPREET KAUR, NAVKIRAN SINGH, , RAMANDEEP KAUR, MAHIMA DOGRA , SANGRAM SINGH, KRISHAN M. VOHRA , , SHUBHRA SINGH, K.S VIRK, KANIKA AHUJA , SUMEET GOEL , VICKY SHARMA
202	CRM-21425-2023 (OTHER)	BASANT V/S STATE OF HARYANA	RAJENDER KUMAR , ARUN BHARDWAJ, HIMANSHU GARG, Rajender Kumar, SANDEEP KUMAR
	IN CRA-D-27-DB-2017	(SOS/MAIN CASE ON REGULAR BOARD @1234)	RAVI KAMAL GUPTA , SANDEEP KUMAR
203	CRM-4724-2023 (OTHER)	BAHADUR SINGH V/S STATE OF PUNJAB	HARKARAN SINGH , H.S. SULLAR, SENIOR DAG, PUNJAB., HARKARAN SINGH
	IN CRA-D-141-DB-2017	(SOS/MAIN ON REGULAR BOARD @ S.R NO 1238)	AMARPREET KAUR SANDHU (MS) , H.S GREWAL, GAURAV GARG DHURIWALA , HARKARAN SINGH, MONIKA JALOTA, H.S SULLAR , JANAK SINGH BHINDER , JANAK SINGH BHINDER, SPS TINNA , JASHANDEEP SINGH SANDHU
204	CRM-38639-2023 (OTHER)	RAJPAL FOJI AND ANR V/S STATE OF HARYANA	RANDEEP S. DHULL
	IN CRA-D-39-DB-2018	(SOS///MAIN CASE IN REGULAR AT SR. NO. 1178)	SANDEEP GAHLAWAT , AMANDEEP KAUR, MADAN PAL, ASHOK GOEL , BIJENDER DHANKHAR , P.C. CHAUDHARY, AG HRY , RANDEEP S. DHULL , S. S. PANNU, ARUN BENIWAL , SANJEEV MAJRA , SHUBHRA SINGH
205	CRM-38046-2023 (OTHER)	SAMMUDIN @ SAIMU V/S STATE OF PUNJAB	B.D.SHARMA
	IN CRA-D-760-DB-2018	(SOS)	GHULAM NABI MALIK , B. D. SHARMA , B.D.SHARMA , J. S. MEHNDIRATTA , MOHAMAD IMRAN KHAN , S. P. S. TINNA
206	CRM-36636-2023 (SOS)	MANJEET @ KALI V/S STATE OF HARYANA	SUNIL PANWAR
	IN CRA-S-436-2019		ADITYA SANGHI , AAKASH VASHISHTA, SANJAY VASHISTHA , AG HRY , , ANIL GHANGHAS , DAG HRY, NAMAN NANDA , DHANANJAY SINGH , DHURUV SINGH , MAHIMA YASHPAL, SHWETA SANGHI , MANISH BANSAL, PRIYANKA SADAR, , MANOJ TANWAR, MANOJ TANWAR, ARUN BENIWAL , PARVEEN BHADU, NAMAN NANDA , S. S. PANNU, TANISHA PESHAWARIA , SANJAY VASHISTH , SANJAY VASHISTH, AKASH VASHISTH , SHARAN SETHI, VIVEK SAINI, SUKHDEEP PARMAR , SHAVETA SANGHI , SUNIL PANWAR
207	CRM-4558-2023 (SOS)	SACHIN @ PALTU AND ANOTHER V/S STATE OF HARYANA	JAY PRAKASH JANGU
	IN CRA-D-744-2019	(SOS)	RAMNISH PURI , J.P JANGU, HITESH PANDIT, AG HRY , Jay Prakash Jangu , P.S JANGU, S.S PANNU, VIVEK SAINI , VIJAY LAKSHMI, MONIKA TANWAR
208	CRM-33603-2022 (SOS)	LAKHWINDER SINGH V/S STATE OF PUNJAB.	PREETINDER SINGH AHLUWALIA , HARKIRAT SINGH RANDHAWA, SAUMYA AHLUWALIA, SAUMYA AHLUWALIA
	IN CRA-D-752-2019	(SOS/ MAIN CASE ON REGULAR BOARD @313)	PREETINDER SINGH AHLUWALIA , NAAM PARKASH SINGH SANDHU, , NAVNEET SINGH, AG PB, ARJUN SHEORAN , SAUMYA AHLUWALIA , SULTAN SINGH GILL , VIPUL JOSHI
209	CRM-20575-2023 (SOS)	LAKHWINDER SINGH V/S STATE OF PUNJAB	HIMMAT SINGH DEOL
	IN CRA-D-779-2019	(SOS/MAIN CASE ON REGULAR BOARD @313)	ALOK MITTAL , A.S SAMRA, SPS TINNA, , PANKAJ GUPTA, H.S SULLAR, H.S GREWAL , RANA GURTEJ SINGH, AG PB , SULTAN SINGH GILL
210	CRM-39260-2023 (SOS)	SUMITRA RANI V/S STATE OF PUNJAB	KULDIP SINGH
	IN CRA-D-850-2019	(SOS)	MUNISH KUMAR CHAUDHARY , KULDIP SINGH
211	CRM-39009-2023 (SOS)	KARAMBIR ALIAS ROHIT V/S STATE OF HARYANA	RAVINDER BANGAR
	IN CRA-D-1025-2019	(SOS)	SHIVANI BAWA , ANKUR MITTAL , NAMIT KHURANA , SHAGUN THAPAR,
212	CRM-39262-2023 (SOS)	RAJESH KUMAR AND ANOTHER V/S STATE OF PUNJAB	AAKASH SINGLA , ANKUSH SINGLA, VAISHALI
	IN CRA-D-271-2020	(SOS)	AMANDEEP SINGH , AAKASH SINGLA , AAKASH SINGLA, ANKUSH SINGLA , AMANDEEP SINGH , VAISHALI
213	CRM-4455-2023 (SOS)	BUA SINGH AND OTHERS V/S STATE OF PUNJAB	SUMANJIT KAUR A.G. PUNJAB, MR. R.S. CHEEMA, SR. ADVOCATE
	IN CRA-D-262-2021	(SOS)	MANBIR SINGH BASRA , ANUPINDER SINGH BRAR , AMAN DHIR , GURINDER SINGH GORAYA , R.S CHEEMA, AG PUNJAB
214	CRM-23279-2022 ((NDPS)) (SOS)	BALKAR SINGH V/S STATE OF PUNJAB	ANURAG CHOPRA A.G. PUNJAB
	IN CRA-D-638-2021	(SOS)	ANURAG CHOPRA , A.G.PUNJAB, ANURAG CHOPRA , , JIVTESH NAGI,

215	CRM-39024-2023 (OTHER) IN CRA-D-202-2022	RAHUL SHARMA V/S STATE OF PUNJAB (SOS)	MONITA MEHTA A.G. PUNJAB MONITA MEHTA , K. K. BENIWAL , SUMANPREET
216	CRM-37848-2023 (SOS) IN CRA-D-1217-2022	RAM NIWAS AND ORS. V/S STATE OF HARYANA AND OTHERS (SOS)	AJAY KRIPAL SINGH A.G. HARYANA RAJESH KUMAR DHANKAR , AJAY KRIPAL SINGH , BIJENDER DHANKHAR , DEVENDER KUMAR , NARENDER KAAJLA , PALIKA MONGA , RAJESH KUMAR DHANKAR
217	CRM-39335-2023 (CAW) (SOS) IN CRA-D-783-2023	KRISHAN V/S STATE OF HARYANA (SOS)	SIDDARTH ADVOCATE GENERAL HARYANA SIDDARTH , GEETA SHARMA , MANPREET , MAYUR KARKRA , SURENDER SINGH PANNU , VIJAY LAKSHMI
218	CRWP-7982-2023 (PAROLE)	PRINCE V/S STATE OF HARYANA AND OTHERS	SAURABH SHARMA A.G. HARYANA, RAMAN PREET
219	CRM-A-1292-2019 (CAW)	DIMPLE V/S STATE OF HARYANA AND ANR	SARTAJ SINGH THAKUR
220	CRM-27895-2023 (CAW(SEXUAL OFFENCES)) (STAY (FINE)) IN CRA-D-816-2023	DHARAMBIR V/S STATE OF HARYANA	Neeru Bansal A.G. HARYANA Neeru Bansal , NEERAJ GOEL
221	CRM-25476-2022 (CANCEL BAIL) IN CRA-D-890-DB-2006	RAJENDER V/S STATE OF HARYANA	S.K.CHAUHAN A.G. HARYANA, MANOJ TANWAR, T.S. SANGHA T S SANGHA , MANOJ TANWAR
222	CRM-27249-2023 (IMPLEAD) WITH CRM-21692-2023 IN CRA-AD-141-2018	JAGMAL SINGH V/S STATE OF HARYANA AND ORS JAGMAL SINGH V/S STATE OF HARYANA AND ORS	GURMOHAN SINGH BEDI A.G. HARYANA, Gurmohan Singh Bedi, KARANJEET SINGH BRAR PREETINDER SINGH AHLUWALIA(BY ORDER) PREETINDER SINGH AHLUWALIA(BY ORDER) , KARANJEET SINGH BRAR , SAUMYA AHLUWALIA, H.S.RANDHAWA
223	CRM-24387-2019 (CRL APPL) & O&M CRA-D-661-2019	STATE OF PUNJAB V/S LAKHWINDER PAL AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB , SONU CHAHAL
224	CRM-20063-2019 & O&M CRM-A-1251-2019	STATE OF PUNJAB V/S GURWINDER SINGH ALIAS JICKY	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
225	CRM-10-2020 (STAY (FINE)) IN CRA-D-1-2020	DHARAMPAL SINGH V/S STATE OF PUNJAB	VIPIN YADAV , VIPIN YADAV VIPIN YADAV , VIDHI CHAMBERS , VIPIN YADAV
226	CRM-985-2020 (DELAY(F)) & O&M CRM-A-105-2020	STATE OF PUNJAB V/S RESHAM KAUR ALIAS RESHO	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
227	CRA-AD-52-2021	GULSHAN KUMAR V/S STATE OF PUNJAB AND OTHERS	AMANDEEP SINGH MANAISE A.G. PUNJAB, KARANPAL SINGH CHEEMA, RAVINDER KAUR MANAISE
228	CRA-AD-86-2021	KAPTAN SINGH V/S STATE OF PUNJAB AND ANOTHER	KANWALJEET SINGH BRAR A.G. PUNJAB
229	CRM-5368-2023 (DELAY(F)) & O&M CRM-A-153-2023	STATE OF HARYANA V/S SHAJAHAN ALIAS CHHOTI AND OTHERS	ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA
230	CRM-33684-2023 (STAY (FINE)) IN CRA-D-959-2023	SUSHIL V/S STATE OF HARYANA	RAHISH PAHWA A.G. HARYANA RAHISH PAHWA
231	CRM-33711-2023 ((NDPS)) (STAY (FINE)) IN CRA-D-960-2023	SUHAIL AHMAD BHAT V/S STATE OF PUNJAB	PRATEEK PANDIT A.G. PUNJAB PRATEEK PANDIT
232	--	THERE IS NO CASE	
233	CRM-34642-2023 (STAY (FINE)) IN CRA-D-985-2023	VEER SINGH @ VEER V/S STATE OF PUNJAB	PARMOD SHARMA A.G. PUNJAB PARMOD SHARMA
234	CRM-34780-2023 ((NDPS)) (STAY (FINE)) IN CRA-D-990-2023	MUKESH JAAT V/S STATE OF PUNJAB	AMANDEEP CHHABRA A.G. PUNJAB AMANDEEP CHHABRA , AMANDEEP CHHABRA
235*	CRM-27109-2023 (ACC NOT GRANTED BAIL) (IMPLEAD) IN CRA-S-132-SB-2017	KULBIR SINGH AND OTHERS V/S STATE OF HARYANA	GURMOHAN SINGH BEDI A.G. HARYANA, BIJENDER DHANKAR AAG HARYANA, PAWANDEEP SINGH SANT PAL SINGH SIDHU , A.G.HARYANA, H.S.RANDHAWA , GURPAL SINGH SANDHU , Gurmohan Singh Bedi , NIKHIL BHATIA, KARANJEET SINGH BRAR , , PREETINDER SINGH AHLUWALIA
236*	CRM-34781-2023 (STAY (FINE)) IN CRA-D-989-2023	GURMEET V/S STATE OF HARYANA	HARDEEP SINGH DHILLON A.G. HARYANA HARDEEP SINGH DHILLON , HARDEEP SINGH DHILLON , VARLIN GARG , VINOD CHOUDHARY

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 8

HON'BLE MR. JUSTICE DEEPAK SIBAL

201*	CRM-M-19290-2022 (RBPB)	SATPAL V/S STATE OF PUNJAB	KULDIP SINGH A.G. PUNJAB, AMIT SHARMA, KULDIP SINGH, RIFFI BALA BIRLA, Riffi Bala Birla
	WITH CRM-M-45410-2022	SANDEEP RAM @ GOLU V/S STATE OF PUNJAB (SA)	KULDIP SINGH , KULDIP SINGH
202*	CRM-M-41008-2022 (RBPB)	PARDEEP KUMAR @ SOBHI V/S STATE OF PUNJAB (SA)	L M GULATI A.G. PUNJAB
203*	CRM-M-32850-2023 (RBPB)	JARNAIL KAUR @ JELLO @ JAILO V/S STATE OF PUNJAB (SA)	PARMINDER SINGH SEKHON A.G. PUNJAB

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 17**

HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

- 1) MAIN CASES SHOWN IN MOTION HEARING, IN WHICH CMS FOR VACATION OF STAY, IMPLEADMENT OR SEEKING STAY ARE FILED IN URGENT LIST, SHALL BE TAKEN UP IN THE URGENT LIST.
- 2) FIRSTLY, URGENT LIST CASES WILL BE TAKEN UP AT 10.00 AM SHARP DAILY.
- 3) AFTER URGENT LIST CASES, INCOMPLETE CASES, OUT OF DAILY CAUSE LIST, WILL BE TAKEN UP, LIST OF WHICH WILL BE DISPLAYED OUTSIDE THE COURT ROOM. AFTER THAT MOTION LIST CASES WILL BE TAKEN UP.
- 4) PASSED OVER CASES OF URGENT LIST WILL BE TAKEN UP AFTER EXHAUST OF URGENT LIST AND LIKE-WISE PASSED OVER MOTION LIST CASES, AFTER EXHAUST OF MOTION LIST.
- 5) REGULAR CASES SHOWN IN DAILY-REGULAR CASES LIST WILL BE TAKEN UP AT 2.00 PM SHARP DAILY. NO ADJOURNMENT SHALL BE GRANTED IN ANY MANNER.
- 6) AFTER REGULAR LIST CASES, SHOWN DAILY, ARE OVER, ORDINARY CASES WILL BE TAKEN-UP IN CONTINUITY.

NOTE

CASE LISTED AT SR. NO. 251 I.E. CWP-19903-2021 BE TREATED AS CANCELLED AS THE SAME IS FIXED FOR 05.10.2023. ALL CONCERNED TO PLEASE NOTE.

201*	CWP-38039-2018 (GOVT SER PB) (OTHER)	TARSEM SINGH V/S STATE OF PUNJAB AND OTHERS	N.P.S. MANN , A G PB.
202*	CWP-18759-2005 (SER PB-SECMED)	NIRMAL KANTA V/S STATE OF PUNJAB AND ORS. (SOC-SR CITIZEN)	M S LOBANA , ABHISHEK SHARMA, AG PB., HARSIMRAT RAI, Harpreet Kaur Athwal, LEKH RAJ SHARMA, NITESH SINGLA, LEKH RAJ SHARMA, PARAMJIT BATT, RAHAT MARWAHA, SAGAR SHARMA
203*	CM-5682-CWP-2019 (GOVT SER PB) (RESTORATION) IN CWP-20458-2012	SUNIL KUMAR V/S STATE OF PUNJAB AND ANR (RESTORATION)	PARVEZ CHUGH M.L. SACHDEVA
204*	CWP-25675-2012 (GOVT SER PB) CM-4922-CWP-2019 CM-19320-CWP-2019	SARMAKH SINGH V/S STATE OF PUNJAB & ORS	G.S.BAL , A.D.S. BAL, A.G PB, SEWA SINGH, MR. CHARANPREET SINGH, ASSISTANT ADVOCATE GENERAL, A.D.S. BAL GURSIMRAN KAUR
205*	CWP-5974-2013 (SER PB-PRIMARY)	BALJINDER KAUR V/S STATE OF PUNJAB AND ORS	KAPIL KAKKAR , A.G. PB. VINAY BAJAJ, P.S. JAMMU, TARUN SHARMA, KAPIL KAKKAR, MANOJ BAJAJ,
206*	CWP-16203-2013 (SER SEN SEC EDU PB)	GURMEET SINGH V/S STATE OF PUNJAB AND ORS	RK ARORA , ARUN GOSAIN, Harpreet Kaur Athwal, SUNIL KUMAR SHARMA
207*	CWP-18363-2013 (GOVT SER PB)	REKHA RANI V/S STATE OF PUNJAB AND ANR	SANDEEP JASUJA
208*	CWP-24807-2013 (GOVT SER PB) CM-9270-CWP-2014 WITH CWP-7560-2014 WITH CWP-5768-2015	HARJIT SINGH AND ORS V/S STATE OF PUNJAB AND ORS HARNEK SINGH V/S STATE OF PUNJAB & ORS BALBIR SINGH V/S STATE OF PUNJAB AND ORS	KRISHAN SINGH DADWAL , MANISH DADWAL, SHEETAL CHANDEL, AG PB., KRISHAN SINGH DADWAL,AG PB. KRISHAN SINGH DADWAL P K GOKLANEY
209*	CWP-16261-2015 (SER SEN SEC EDU PB)	CHANDER KANTA V/S STATE OF PUNJAB & ANR	KAPIL KAKKAR , BHUPINDER KAUR, AG PB., , HEMA KAKKAR
210*	CWP-18125-2015 (GOVT SER PB) CM-7207-CWP-2017 WITH CWP-26811-2015	SHIV RAJ SINGH V/S STATE OF PUNJAB AND ANR SHIV RAJ SINGH V/S STATE OF PUNJAB & ANR	MANU K. BHANDARI , A G PB. NAMIT GAUTAM, AG PUNJAB, MANU K. BHANDARI MANU K. BHANDARI
211*	CWP-1435-2016 (SER SEN SEC EDU PB)	BALDEV RAJ & ORS V/S STATE OF PUNJAB & ORS	P K GOKLANEY
212*	CWP-4895-2016 (GOVT SER PB)	DILBAG SINGH V/S STATE OF PUNJAB & ORS.	SUKHWINDER SUDAN
213*	CWP-8636-2016 (GOVT SER PB)	SUKHPAL SINGH & ANR V/S STATE OF PUNJAB & ORS	AMINDER SINGH , DENESH GOYAL, Puneet Kaur Sekhon
214*	CWP-10820-2016 (SER PB-PRI MEDICAL)	MANJEET SINGH V/S STATE OF PUNJAB AND ORS.	SHASHI KUMAR RATTAN , A G PB.
215*	CWP-17266-2016 (GOVT SER PB)	VIKRANT BAJAJ AND ANR V/S STATE OF PUNJAB AND ORS	ANUPAM BHARDWAJ , A.G. PUNJAB, MANPREET SINGH LONGIA
216*	CWP-17967-2016 (GOVT SER PB)	BALDEV SINGH V/S STATE OF PUNJAB AND ORS	R.V.S. CHUGH , A.G.PB.
217*	CWP-22158-2016 (GOVT SER PB) CM-14425-CWP-2017 CM-11422-CWP-2021 CM-14426-CWP-2017 CM-11424-CWP-2021	SUBODH CHAUDHRY V/S PUNJAB VIDHAN SABHA AND ORS	PUNEET GUPTA PUNEET GUPTA PUNEET GUPTA PUNEET GUPTA PUNEET GUPTA
218*	CWP-26507-2016 (SER SEN SEC EDU PB)	MONIKA GUPTA V/S STATE OF PUNJAB AND ORS	H.C.ARORA , DEVAKI ANAND SULLAR, AAG., H.C.ARORA, S.K.RATTAN AND VISHAL RATTAN, S.K.RATTAN,
219*	CWP-4880-2017 (GOVT SER PB) WITH CWP-27050-2017	RAHUL MAHAJAN AND OTHERS V/S STATE OF PUNJAB AND ANOTHER GAGANDEEP SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	PARMINDER JEET SINGH KHURANA , CHARANPREET SINGH, AAG, RAJEEV ANAND, RAJEEV ANAND, D.S. RAWAT DHARMENDER SINGH RAWAT , RAJEEV ANAND
220*	CWP-14206-2017 (GOVT SER PB)	SATISH CHANDER V/S STATE OF PUNJAB AND ORS	M.S.BEDI , Harjot Singh Bedi

	WITH CWP-20941-2017	SATISH CHANDER V/S STATE OF PUNJAB & ORS	M.S.BEDI , KARANJEET SINGH BRAR
	WITH CWP-21055-2017	SATISH CHANDER V/S STATE OF PUNJAB AND OTHERS	HARJOT SINGH BEDI
	WITH CWP-28113-2017	SATISH CHANDER V/S STATE OF PUNJAB AND ORS	M.S.BEDI , AG PB.,
	WITH CWP-24374-2017	SATISH CHANDER V/S STATE OF PUNJAB AND ORS	M.S.BEDI
	WITH CWP-28144-2019	SATISH CHANDER V/S STATE OF PUNJAB AND OTHERS	M.S.BEDI , A.G. PUNJAB
221*	CWP-17895-2017 (SCOSB PB EDU)	SUCHA SINGH DHALIWAL V/S STATE OF PUNJAB AND ORS.	ROHIT SUD, PADAMKANT DWIVEDI , ANIL KUMAR SAGAR, JASHAN CHOPRA, RAKESH CHOPRA, , KARAN VEER AHUJA, MR. RAJESH MEHTA, SUBHASH AHUJA, , PADAM KANT DWIVEDI
222*	CWP-28311-2017 (SER PB-SEC EDU)	JATINDER SINGH V/S STATE OF PUNJAB & ANR	H.C.ARORA , A.G.PB., CHARANPREET SINGH, AAG, PUNJAB., RANJIT SINGH KALRA, SUNAINA, J.S.RANA
223*	CM-18807-CWP-2019 (GOVT SER PB) (DELAY(F)) CM-18808-CWP-2019 IN CWP-14345-2018	GURPARTAP SINGH AND ORS V/S STATE OF PUNJAB AND ORS	JAGTAR SINGH SIDHU A.G. PUNJAB, PRABHJOT SINGH MAAN JAGTAR SINGH SIDHU JAGTAR SINGH SIDHU , JAGTAR SINGH SIDHU
224*	CWP-2768-2018 (SCOSB PB EDU)	JASBIR SINGH SANDHU V/S STATE OF PUNJAB AND ORS	ADARSHPAL KAUR
225*	CWP-9537-2018 (SCOSB PB EDU) WITH CWP-13725-2018 CWP-1040-2021	BHUPINDER KAUR AND ORS V/S STATE OF PUNJAB AND ORS RAM PAL AND OTHERS V/S STATE OF PUNJAB AND OTHERS	GAUTAM PATHANIA , AMBIKA BEDI AAG, GUNINDER SINGH BRAR, Guninder Singh Brar PUNEET GUPTA , G.S.BRAR , Guninder Singh Brar , SIDDHARTH SANDHU, PUNEET GUPTA, PUNEET GUPTA , PUNEET GUPTA , VIKAS SINGH
226*	CWP-9909-2018 (GOVT SER PB MEDICAL) CM-3255-CWP-2019	KEWAL SINGH V/S STATE OF PUNJAB AND ORS.	NAVEEN UPADHYAY , .SIMRAN GREWAL RANDHAWA, AAG., PUNJAB, A G PB., BRIJESHWAR S.KANWAR, BRIJESHWAR SINGH KANWAR BRIJESHWAR SINGH KANWAR
227*	CWP-10020-2018 (GOVT SER PB)	DILBAG SINGH BHULLAR V/S STATE OF PUNJAB AND ORS	GAURAV RANA
228*	CWP-10812-2018 (GOVT SER PB)	RAMAN KUMAR AND ANR. V/S STATE OF PUNJAB AND ORS (RESTORED CASE)	SIDDHARTH GUPTA , AG PB, SIDDHARTH GUPTA
229*	CWP-27620-2018 (GOVT SER PB) CM-2194-CWP-2020	SUKHA SINGH V/S STATE OF PUNJAB AND OTHERS	ASHISH AGGARWAL , ASHISH AGGARWAL ASHISH AGGARWAL
230*	CWP-5727-2019 (GOVT SER PB) (OTHER) CM-4817-CWP-2021	GOPAL SINGH V/S STATE OF PUNJAB AND ORS.	HARCHAND SINGH BATTH , HARCHAND SINGH BATTH HARCHAND SINGH BATTH
231*	CWP-9554-2019 (SER PB-SEC EDU) (OTHER)	PARAMJIT SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	MADHAV POKHREL , MADHAV POKHREL
232*	CWP-22966-2019 (GOVT SER PB) (OTHER)	MOHINDER PAUL BERI V/S STATE OF PUNJAB AND ANOTHER	Rajeev Kawatra , ANJU SHARMA, CHARANPREET SINGH, AAG, PUNJAB, MEHARDEEP SINGH, ADDL. A.G
233*	CWP-24191-2019 (SER PB-SEC EDU) (OTHER) CM-7705-CWP-2021	NAVPREET SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR ADVOCATE GENERAL PUNJAB, Hema Kakkar (Mrs.), KAPIL KAKKAR KAPIL KAKKAR
234*	CWP-24506-2019 (GOVT SER PB) (OTHER) CM-18407-CWP-2019 CM-3167-CWP-2020	SHUBHA V/S STATE OF PUNJAB AND ORS	SANDEEP KUMAR ADVOCATE GENERAL PUNJAB, AG PB, SAURAV VERMA, ANJU SHARMA KAUSHIK, DAG, PRITAM SINGH BAATH, , SANDEEP KUMAR, SAURAV VERMA, VIKRAM SINGH SANDEEP KUMAR SANDEEP KUMAR
235*	CWP-27342-2019 (GOVT SER PB) (OTHER)	TRILOCHAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	AJAY PAL SINGH BHULLAR ADVOCATE GENERAL PUNJAB, AJAY PAL SINGH BHULLAR
236*	CWP-30655-2019 (SCOSB PB EDU) (OTHER)	SANJEEV KUMAR AND ORS V/S PUNJABI UNIVERSITY AND ANR	MANU K. BHANDARI , VIKAS CHATRATH
237*	CWP-3710-2021 (SER SEN SEC EDU PB) (OTHER)	RAHUL KUMAR V/S STATE OF PUNJAB AND ANR	MADHAV POKHREL A.G. PUNJAB, Harpreet Kaur Athwal
238*	CWP-4786-2021 (SER PB-SEC EDU) (OTHER)	HARDAVINDER SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	PARVESH SAINI ADVOCATE GENERAL PUNJAB, Harpreet Kaur Athwal, NAVRAJ SINGH, PARVESH SAINI
239*	CWP-4831-2021 (GOVT SER PB) (OTHER)	INDERJIT SINGH V/S STATE OF PUNJAB AND OTHERS	SURJIT SINGH SWAICH ADVOCATE GENERAL PUNJAB, KANWALJEET SINGH BRAR, MALOO CHAHAL
240*	CWP-5183-2021 (SEN DIS SEN SEC PB) (OTHER)	KAMAL KISHORE V/S STATE OF PUNJAB AND ORS	SUNIL KUMAR BANSAL ADVOCATE GENERAL PUNJAB, MALOO CHAHAL

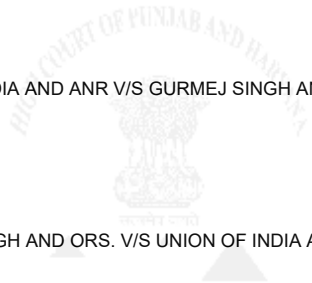
241*	CWP-6341-2021 (SER PB-SEC EDU) (OTHER)	AVTAR SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	NARINDER PAL SHARMA A.G. PUNJAB, Rakesh Sobti
242*	CWP-8055-2021 (GOVT SER PB) (OTHER)	SURINDER PAL SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	SHASHANK VARDAN SHARMA A.G. PUNJAB
243*	CWP-8848-2021 (GOVT SER PB) (OTHER) CM-17893-CWP-2022	JATINDER KAUR V/S STATE OF PUNJAB	SANJAY VASHISTH A.G. PUNJAB, KRISHAN SHARMA NEERAJ GOEL
244*	CWP-10144-2021 (GOVT SER PB) (OTHER)	PRITAM SINGH V/S STATE OF PUNJAB AND ORS	RAMESH CHOPRA A.G. PUNJAB, KANISHTH GANERIWALA, AAG, PUNJAB
245*	CWP-12654-2021 ((COMPB)) (OTHER)	SARABJIT KAUR V/S STATE OF PUNJAB AND OTHERS	R.S.BAJAJ ADVOCATE GENERAL PUNJAB
246*	CWP-13314-2021 (SER PB-PRIMARY) (OTHER)	PARAMJIT KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	ANOOP SINGLA A.G. PUNJAB, Harpreet Kaur Athwal
247*	CWP-13481-2021 (GOVT SER PB) (OTHER)	ASHA RANI V/S STATE OF PUNJAB AND ANOTHER	RAM KUMAR CHAUHAN A.G. PUNJAB
248*	CWP-15978-2021 (SCOSB PB EDU) (OTHER) CM-1557-CWP-2022 WITH CWP-7406-2021 CM-1571-CWP-2022	DR. KANWARDEEP KAUR AND ANR V/S BABA FARID MEDICAL UNIVERSITY OF HEALTH SCIENCE LAJYA DEVI GOYAL AND ORS V/S BABA FARID UNIVERSITY OF HEALTH SCIENCE	ANURAG JAIN , SAURABH CHAWLA, NITIN KAUSHAL ANURAG JAIN ANURAG JAIN , ANURAG JAIN ANURAG JAIN
249*	CWP-17842-2021 ((COMPB)) (OTHER) WITH CWP-8329-2022	SARBJEET SINGH V/S STATE OF PUNJAB AND OTHERS NEERAJ KUMAR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	BALJEET SINGH SIDHU A.G. PUNJAB, BALJINDER SINGH ICHHEWAL BALJEET SINGH SIDHU
250*	CWP-18050-2021 (GOVT SER PB) (OTHER) WITH CWP-25853-2021	GURMUKH SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS HARWINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS	MOHAN SINGH CHAUHAN A.G. PUNJAB, MOHAN SINGH CHAUHAN, R.S. BAINS, , RAJVINDER SINGH BAINS MOHAN SINGH CHAUHAN , MOHAN SINGH CHAUHAN , RAJVINDER SINGH BAINS
251	--	THERE IS NO CASE	
252*	CWP-20093-2021 (GOVT SER PB) (OTHER) CM-3026-CWP-2022 CM-3033-CWP-2022	LOVELEEN SINGH V/S STATE OF PUNJAB AND ANOTHER	LOVE DEV SINGH A.G. PUNJAB LOVE DEV SINGH LOVE DEV SINGH
253*	CWP-20185-2021 (GOVT SER PB) (OTHER)	DAYAL SINGH V/S STATE OF PUNJAB AND ANOTHER	SAURABH ARORA A.G. PUNJAB, SAURABH ARORA
254*	CWP-20276-2021 (GOVT SER PB) (OTHER) CM-2417-CWP-2022	BALDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	KARANVIR SINGH KHEHAR ADVOCATE GENERAL PUNJAB, KARANVIR SINGH KHEHAR KARANVIR SINGH KHEHAR , KARANVIR SINGH KHEHAR
255*	CWP-20329-2021 (SER SEN SEC EDU PB) (OTHER)	AMARJIT SINGH V/S STATE OF PUNJAB AND OTHERS	AMANDEEP SINGH RAI A.G. PUNJAB, AMANDEEP SINGH RAI
256*	CWP-21095-2021 (GOVT SER PB) (OTHER)	JASVEER SINGH V/S SUBORDINATE SERVICES SELECTION BOARD PUNJAB	SURINDER GARG ADVOCATE GENERAL PUNJAB, SURINDER GARG
257*	CWP-21115-2021 (SER PB-SEC EDU) (OTHER) WITH CWP-22256-2021	SANDEEP KUMAR AND ORS V/S STATE OF PUNJAB AND ORS SHIV KUMAR V/S STATE OF PUNJABA ND OTHERS	ANSHUL GUPTA ADVOCATE GENERAL PUNJAB, HARPREET KAUR, SUKHDEV KAMBOJ, HITTAN NEHRA AAG SUKHDEV KAMBOJ
258*	CWP-21997-2021 (GOVT SER PB) (OTHER)	VIJAY KUMAR V/S STATE OF PUNJAB AND OTHERS	SURJIT SINGH SALAR A.G. PUNJAB
259*	CWP-23161-2021 (GOVT SER PB) (OTHER)	TARLOK SINGH V/S STATE OF PUNJAB AND ANOTHER	VIPIN MAHAJAN ADVOCATE GENERAL PUNJAB
260*	CWP-23248-2021 (SER PB-SEC EDU) (OTHER)	ACHLA KUMARI V/S STATE OF PUNJAB AND ANOTHER	NAVEEN BATRA A.G. PUNJAB, NAVEEN BATRA
261*	CWP-24218-2021 (GOVT SER PB) (OTHER)	LAKHWINDER KAUR V/S STATE OF PUNJAB AND OTHERS	VIKAS CHATRATH A.G. PUNJAB
262*	CWP-24963-2021 (SCOSB PB EDU) (OTHER)	HARBIR SINGH BEDI AND ORS. V/S PUNJABI UNIVERSITY PATIALA AND ANR	DHARMENDER SINGH RAWAT A.G. PUNJAB, D S RAWAT, GAURAV KALSI, H S BATTH, SHIVANI SHARMA

263*	CWP-26981-2021 (GOVT SER PB) (OTHER)	PARTAP SINGH THAKUR V/S STATE OF PUNJAB AND OTHERS	Manoj Kumar Sharma A.G. PUNJAB
264*	CWP-5855-2022 (GOVT SER PB) (OTHER)	RAM LAL GOEL V/S STATE OF PUNJAB AND OTHERS	MUKESH ARORA A.G. PUNJAB
265*	CWP-14274-2022 (SER PB-PRIMARY) (OTHER)	POOJA RANI V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA ADVOCATE GENERAL PUNJAB, H.C.ARORA, Harpreet Kaur Athwal
266*	CWP-17875-2022 (GS PB-MP/MLA) (OTHER)	ARVINDER PAL SINGH V/S STATE OF PUNJAB AND OTHERS	SUNNY SINGLA A.G. PUNJAB, ATHAR AHMED, SUNNY SINGLA
267*	CWP-19907-2022 (SER SEN SEC PB RET) (OTHER)	VIJAY PAUL V/S STATE OF PUNJAB AND OTHERS	Aditya Pal Singla A.G. PUNJAB, Aditya Pal Singla, Harpreet Kaur Athwal
268*	CWP-20135-2022 (SER PB-SEC EDU) (OTHER)	RAMESH CHAND V/S STATE OF PUNJAB AND OTHERS	G.S SAWHNEY A.G. PUNJAB, Harpreet Kaur Athwal
269*	CWP-22061-2022 (GOVT SER PB) (OTHER)	MUKESH KUMAR V/S THE SECRETARY CUM APPELLATE AUTHORITY AND ORS.	LOVE DEV SINGH A.G. PUNJAB
270*	CWP-23259-2022 (SER SEN SEC EDU PB) (OTHER)	INDERJIT SINGH V/S STATE OF PUNJAB AND OTHERS	JATIN SALWAN A.G. PUNJAB
271*	CWP-24019-2022 (GOVT SER PB) (OTHER)	NARINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	JAGJOT SINGH LALLI A.G. PUNJAB
272*	CWP-736-2023 (SER PB-SEC EDU RET) (OTHER)	KARAN SINGH V/S STATE OF PUNJAB AND OTHERS	ABHISHEK ARORA ADVOCATE GENERAL PUNJAB, AMBIKA BEDI, Arjun Sheoran
273*	CWP-1604-2023 (GOVT SER PB RETIRAL) (OTHER)	KULWANT KAUR V/S STATE OF PUNJAB AND OTHERS	JAGDISH SINGH MAHAL A G PUNJAB
274*	CWP-3914-2023 (GOVT SER PB RETIRAL) (OTHER)	BALWINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	KANWAR PAHUL SINGH A.G. PUNJAB, KANWAR PAHUL SINGH, SUNNY SINGLA, TANMOY GUPTA
275*	CWP-4512-2023 (SCOSB PB EDU) (OTHER)	JASKIRAN KAUR DAYAL V/S STATE OF PUNJAB AND OTHERS	VAIBHAV NARANG ADVOCATE GENERAL PUNJAB, BALRAJ SINGH SIDHU, VAIBHAV NARANG
276*	CWP-7186-2023 (GOVT SER PB) (OTHER)	BHUPINDER KUMAR AGGARWAL V/S STATE OF PUNJAB AND OTHERS	RAVINDRA JAIN A.G. PUNJAB
277*	CWP-11731-2023 (GOVT SER PB) (OTHER)	SUKHMINDER SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA A G PUNJAB, H.C.ARORA
278*	CWP-14188-2023 (SER PB-PRIMARY) (OTHER)	LOVEDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR ADVOCATE GENERAL PUNJAB
279*	CWP-16749-2023 (GOVT SER PB RETIRAL) (OTHER)	SIMRANJEET SINGH V/S STATE OF PUNJAB AND OTHERS	A.K.WALIA A.G. PUNJAB, BHAVYADEEP WALIA, DIVYADEEP WALIA
280*	CWP-19089-2023 (SCOSB PB EDU RET) (OTHER)	ONKAR JOT SIDHU V/S PUNJABI UNIVERSITY AND ANOTHER	DILSHAD SINGH GILL , DILSHAD SINGH GILL, DIVYA GODARA, J.S. RANDHAWA
281*	CWP-19117-2023 (SER PB-PRIMARY) (OTHER)	UMA SHANKAR V/S STATE OF PUNJAB AND OTHERS	NEESH GARG A.G. PUNJAB
282*	CWP-21402-2023 (SER SEN SEC EDU PB) (OTHER)	JAGDEEP PAL SINGH V/S STATE OF PUNJAB AND OTHERS	BALJEET SINGH SIDHU A.G. PUNJAB

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 14**

HON'BLE MR. JUSTICE GURVINDER SINGH GILL

201*	CRM-7471-2022 (AB) (RECALLING)	JASWINDER SINGH RIAR V/S STATE OF PUNJAB	RAVI GAKHAR A.G. PUNJAB, BALTEJ SINGH SIDHU, SENIOR ADVOCATE , CHANDAN SINGH, B.S SIDHU, DAMANJOT BHORIWAL, OPINDER SINGH LAMBA, VIVEK SALATHIA D P S RANDHAWA , DAMAN JEET BHORIWAL , DAMANJEET BHORIWAL , RAJAT DOGRA , VIVEK SALATHIA
	IN CRM-M-52310-2019	(MAIN DECIDED)	
202*	CWP-24717-2017	KRISHAN KUMAR V/S STATE OF HARYANA AND ORS.	SUKHVIR SINGH SAHU , KUSUM RAJ, ASHISH YADAV
203*	CWP-587-2019 (OTHER)	ROMA SANGWAN V/S STATE OF HARYANA AND ORS	ABHINEET TANEJA , A.G. HARYANA
	WITH CWP-666-2019	D S CHHAJTA AND ANR V/S STATE OF HARYANA AND ORS	ABHINEET TANEJA
	WITH CWP-739-2019	ANKUR GUPTA V/S STATE OF HARYANA AND ORS	ABHINEET TANEJA
	WITH CWP-2140-2019	PARVEEN CHHAJTA V/S STATE OF HARYANA AND ORS	ABHINEET TANEJA
	WITH CWP-2160-2019	SUNIL SANGA AND ANR. V/S STATE OF HARYANA AND ORS.	ABHINEET TANEJA
	WITH CWP-2183-2019	RAJ BALA DALAL V/S STATE OF HARYANA AND ORS	ABHINEET TANEJA
	WITH CWP-14257-2019	MADHUSUDAN KUMRA AND ANR V/S STATE OF HARYANA AND ORS	ABHINEET TANEJA
204*	CWP-20336-2019 (OTHER)	AJIT KUMAR V/S STATE OF HARYANA AND ANOTHER	KUNAL DAWAR A.G. HARYANA
205*	CWP-31907-2019 (OTHER)	ARPAN GUPTA V/S UNION OF INDIA AND OTHERS	VIKRAM SINGH Satya Pal Jain (Sr. Adv.), SATYA PAL JAIN
206*	CWP-35642-2019 (OTHER)	SUKHDEV SINGH V/S STATE OF PUNJAB AND OTHERS	SUNNY KUMAR SINGLA A.G. PUNJAB
207*	CWP-22278-2020 (OTHER)	CHARIK SINGLA AND ANR V/S STATE OF PUNJAB AND OTHERS	PREETWINDER SINGH DHALIWAL ADVOCATE GENERAL PUNJAB
208*	CWP-24716-2021 (OTHER)	BHINDER KAUR V/S COMMISSIONER PATIALA DIVISION PATIALA AND ANOTHER	Anureet Singh Sidhu
209*	CWP-6211-2022 (OTHER)	SATYA NARAIN V/S STATE OF HARYANA AND OTHERS	VIVEK KHATRI A.G. HARYANA, VIVEK KHATRI
210*	FAO-4757-2005 (ARB)	PB ST CIVIL SUPPL.CORPN.LTD & ANR V/S ASHA RANI & ANR	THAKUR KARTAR SINGH , AMAN SHARMA, CHIRAG SURI, EKTA THAKUR, MUKAND GUPTA, VISHAL SINGH THAKUR, AARTI THAKUR THAKUR KARTAR SINGH THAKUR KARTAR SINGH
	CM-21305-CII-2005		
	CM-21306-CII-2005		
	WITH FAO-696-2006	ASHA RANI V/S PB ST CIVIL SUPP. CORPN. LTD & ORS	MUKUND GUPTA , AMAN SHARMA , CHIRAG SURI
	WITH FAO-1012-2004	PUNJAB STATE CIVIL SUPPLIES CORP AND ANR V/S PUSHPA DEVI AND ANR	RAM NIWAS SHARMA , AMAN SHARMA , DIVYA SHARMA , J.V.SHARMA , MUKAND GUPTA R.N. SHARMA
	CM-3454-CII-2004		
211*	FAO-1550-2011 (ARB)	SUDES RANI V/S PUNJAB STATE WAREHOUSING CORPORATION & ANR	MRIGANK SHARMA , PARAMBIR SINGH, Parambir Singh (Sunny)
	WITH FAO-2435-2011	PUNJAB STATE WAEHOUSING CORPORATION, CHD. V/S M/S MANOHAR LAL & SONS RICE MILL & ANR.	ISHTBIR SINGH SIDHU , PARVEZ CHUGH , Parambir Singh (Sunny)
212*	CWP-7516-2013 (COOP ACT)	SUKHJINDER SINGH V/S PB STATE COOPERATIVE SUPPLY & MARKETING FED LTD & ANR	DALIP S. BRAR , A G PB., D.K.RAHEJA, A.D.S.BAL, PPS THETHI, HEMENDER GOSWAMI, SUKHDIP S. BRAR, SACHIN LUTHRA
213*	CM-8808-CII-2014 (ARB)	HARYANA TOURISM CORPORATION LTD CHANDIGARH V/S TARUN MARWAHA AND ANOTHER	KAMAL SEHGAL , CHIRANJI LAL, ANKIT AGGARWAL KAMAL SEHGAL KAMAL SEHGAL
	CM-8809-CII-2014		
	CM-8810-CII-2014		
	WITH CM-19707-CII-2017	HARYANA TOURISM CORPORATION LTD CHANDIGARH V/S TARUN MARWAHA AND ANOTHER	KAMAL SEHGAL, ANKIT AGGARWAL , ANKIT AGGARWAL
	CM-19708-CII-2017		
	& O&M FAO-2496-2014		KAMAL SEHGAL KAMAL SEHGAL , RAJESH HOODA
214*	FAO-4637-2014 (ARB)	ROSALIND BUILDERS & CONSTRUCTION PRIVATE LIMITED V/S INTERNATIONAL CUSTOMERS RELATED MANAGEMENT SERVICE PVT LTD (ICRMS) & ORS	RAJEEV ANAND , CHETAN MITTAL, UDIT GARG, HARSH BUNGER, RUBINA, VINEY KUMAR PANDEY , KUNAL MULWANI, R.S. ATHWAL, R.S.ATHWAL, B.S. BEDI, RAJEEV ANAND RAJEEV ANAND , R.S. ATHWAL RAJEEV ANAND , R.S. ATHWAL
	CM-13158-CII-2014		
	CM-16361-CII-2014		
	WITH CM-11553-CII-2019	ROSALIND BUILDERS & CONSTRUCTION PRIVATE LIMITED V/S INTERNATIONAL CUSTOMERS RELATED MANAGEMENT SERVICE PVT LTD (ICRMS) & ORS	R.S. ATHWAL , RAJEEV ANAND
215*	FAO-10312-2014 (ARB)	M/S PUNJAB STATE SMALL INDUSTRIES AND EXPORT CORPORATION LTD V/S M/S SANDHU BUILDERS (PVT) LIMITED QUIET OFFICE	J.S. AHLUWALIA, P.S. RANA , HOSHIAR SINGH, G.S.RANA, GUNEET BABBAR, RAHUL SHARMA, SAHIL SHARMA, PULKIT JAIN, REETA KOHLI, RAJESH TUSHAR, VIKAS CHATRATH J.S. AHLUWALIA
	CM-28447-CII-2014		
	WITH FAO-10313-2014	M/S PUNJAB STATE SMALL INDUSTRIES AND EXPORT CORPORATION LTD V/S M/S SANDHU BUILDERS (PVT) LIMITED	J.S. AHLUWALIA , G.S.RANA, RAMAN SHARMA , VIKAS CHATRATH
	CM-28448-CII-2014		
	CM-13252-CII-2015		J.S. AHLUWALIA RAJESH TUSHAR, P.S. RANA
	WITH FAO-3854-2015	M/S PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION LTD. V/S M/S SANDHU BUILDERS PVT. LTD. AND OTHERS	RAJESH TUSHAR , CHARU SHARMA , SAHIL SHARMA
	CM-11816-CII-2015		RAJESH TUSHAR



216*	FAO-3747-2015 (ARB)	UNION OF INDIA AND ANR V/S GURMEJ SINGH AND ORS	RAGHUJEET SINGH MADAN , CHARANPREET SINGH, AAG PB., CHETAN MITTAL, SR.ADV., MAYANK AGGARWAL , MANOJ KUMAR PUNDIR, MANOJ PUNDIR, DHEERAJ MAHAJAN
	CM-11216-CII-2015 CM-11217-CII-2015		RAGHUJEET SINGH MADAN RAGHUJEET SINGH MADAN
	WITH CM-25152-CII-2017	BACHAN SINGH AND ORS. V/S UNION OF INDIA AND ORS.	MANOJ KUMAR PUNDIR , D K PRAJAPATI, R S MADAN
	CM-25153-CII-2017 & FAO-7658-2017		MANOJ KUMAR PUNDIR MANOJ KUMAR PUNDIR
217*	CM-13563-CII-2016 (ARB) (149-CPC)	PARAMJIT SINGH V/S M/S SHRI RAM TRANSPORT FIN. CO. AND ORS.	ANUPAM BHARDWAJ , G.S.SANDHU
	CM-13564-CII-2016 CM-13565-CII-2016		ANUPAM BHARDWAJ ANUPAM BHARDWAJ
	& FAO-3972-2016		ANUPAM BHARDWAJ , G.S. SANDHU , G.S.SANDHU , SHARAD AGGARWAL, AAG, HRY.
218*	CWP-4608-2016 (SER-PB POLICE)	JAGTAR SINGH & ORS V/S STATE OF PUNJAB & ORS	H.S. SAINI
	CM-9430-CWP-2017 CM-15543-CWP-2016		H.S. SAINI H S SAINI, AG PUNJAB
219*	CWP-23387-2016 (SER-PB POLICE)	SACHIN KUMAR V/S STATE OF PUNJAB AND ANR	VINOD KUMAR , AG PB.,
220*	CM-4359-CII-2017 (ARB) (DELAY(F))	M/S OVERSEAS WAREHOUSING PRIVATE LIMITED V/S UNION OF INDIA AND OTHERS	C.M.MUNJAL , NEERAJ MADAAN
	CM-4360-CII-2017		C.M.MUNJAL
	& FAO-1370-2017		C.M.MUNJAL , NEERAJ MADAAN , ASHWINIE KUMAR BANSAL , Jastej Singh Arora
	WITH CM-4364-CII-2017	M/S OVERSEAS WAREHOUSING PRIVATE LIMITED V/S DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD AND OTHERS	C.M.MUNJAL
	CM-4365-CII-2017		C.M.MUNJAL
	& FAO-1371-2017		C.M.MUNJAL
	WITH CM-4368-CII-2017	M/S OVERSEAS WAREHOUSING PRIVATE LIMITED V/S DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD AND OTHERS	C.M.MUNJAL
	CM-4369-CII-2017		C.M.MUNJAL
	& FAO-1372-2017		C.M.MUNJAL
	WITH CM-4372-CII-2017	M/S OVERSEAS WAREHOUSING PRIVATE LIMITED V/S DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD AND OTHERS	C.M.MUNJAL
	CM-4373-CII-2017		C.M.MUNJAL
	& FAO-1373-2017		C.M.MUNJAL
	WITH CM-4376-CII-2017	M/S OVERSEAS WAREHOUSING PRIVATE LIMITED V/S DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD AND OTHERS	C.M.MUNJAL
	CM-4377-CII-2017		C.M.MUNJAL
	& FAO-1374-2017		C.M.MUNJAL
	WITH CM-4380-CII-2017	M/S OVERSEAS WAREHOUSING PRIVATE LIMITED V/S UNION OF INDIA AND OTHERS	C.M.MUNJAL
	CM-4381-CII-2017		C.M.MUNJAL
	& FAO-1375-2017		C.M.MUNJAL
	WITH CWP-12222-2018	M/S OVERSEAS WAREHOUSING PVT LTD V/S UNION OF INDIA AND ORS	C.M.MUNJAL , JASTEJ SINGH , NEERAJ MADAN, A.G.PB.
	WITH CWP-12223-2018	M/S OVERSEAS WAREHOUSING PVT LTD V/S UNION OF INDIA AND ORS	C.M.MUNJAL
221*	ARB-324-2018 (ARB)	M/S VEER AGRO FOODS V/S STATE OF HARYANA AND OTHERS	ABHIMANYU SINGH , AALOG JAGGA, JATIN SHARMA, HARKIRAT, MANU SACHDEVA, NARINDER SINGH BEHGAL, AAG, HARYANA, PRATEEK MAHAJAN, R.K. DOON, SAMARTH SAGAR, AAG, HARYANA, SHARAD AGGARWAL, AAG HRY, SHARAD AGGARWAL, AAG, HARYANA, VIRENDRA RANA
	WITH ARB-122-2019	M/S DEEPAK RICE AND GENERAL MILL THR ITS PARTNERS V/S STATE OF HARYANA AND OTHERS	VIVEK GOYAL , AASHISH CHOPRA, SR. ADV , DEEPAK BALYAN, ADDL.A.G. HARYANA , DHURUV GAUTAM , MANJEET SINGH, VISHAL GOYAL , NEHA AGARWAL , PRATEEK MAHAJAN, DAANISH MAHAJAN , SAMARTH SAGAR, AAG HRY , SHARAD AGGARWAL, AAG HRY , SHUBHAM , VISHAL GARG, ADDL. A.G., HARYANA , VIVEK GOYAL
	WITH ARB-187-2020	M/S BHARAT RICE MILL V/S STATE OF HARYANA AND OTHERS	ARUN KUMAR GUPTA , A.G HRY , DEEPAK BALYAN, ADDL.A.G. HARYANA , DEEPAK GOYAL , LUPIL GUPTA , PRATEEK MAHAJAN, DAANISH MAHAJAN , SAMARTH SAGAR, AAG HRY , ZORAWAR SINGH CHAUHAN, D.A.G., HARYANA
	CM-9567-CII-2020		ARUN KUMAR GUPTA
	WITH ARB-227-2019	M/S GANPATI RICE AND GENERAL MILLS V/S HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED AND ANOTHER	AALOK JAGGA , AALOK JAGGA , BHAGYASHRI SETIA , DAANISH MAHAJAN , HARKIRAT S. JAGDEV , HARSHIT ANAND , PRATEEK MAHAJAN , PRATEEK MAHAJAN, ASHISH GUPTA , PRATEEK MAHAJAN, JASKIRAT SINGH , SAMARTH SAGAR
	CM-14491-CII-2022 CM-18411-CII-2022		PRATEEK MAHAJAN , AALOK JAGGA ANIL CHAWLA , AALOK JAGGA
	WITH ARB-271-2020	RAMESH KUMAR V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH , ISHNOOR SINGH , KIRTI SINGH, R. K. DOON , NAVDEEP DOON , NAVEEN SINGH PARMAR , SAMARTH SAGAR, AAG HRY , ZORAWAR SINGH CHAUHAN, D.A.G., HARYANA
	WITH ARB-6883-2018	M/S SHREE RAMJI RICELAND V/S STATE OF HARYANA AND ORS	VIVEK GOYAL , AASHISH CHOPRA, SR. ADV , ALOK JAGGA , ASHISH GUPTA , BALDEV RAJ MAHAJAN , DAANISH MAHAJAN , DEEPAK BALYAN, ADDL.A.G. HARYANA , ISHNOOR SINGH, VIKRAM SINGH , MUKESH YADAV , NARINDER SINGH BEHGAL, AAG, HARYANA , PRATEEK MAHAJAN, PRERNA MALHOTRA , RENU BALA KAMBOJ, VIVEK GOYAL , SAMARTH SAGAR, AAG HRY , SHUBHAM SINGH , VINEET SEHGAL , VIVEK GOYAL , ZORAWAR SINGH CHAUHAN, DAG, HARYANA
	CM-14489-CII-2022		PRATEEK MAHAJAN

WITH ARB-203-2020 CM-9849-CII-2020 CM-10279-CII-2020	M/S ABW SUNCITY V/S RAMESH JAIN AND OTHERS	AMAN CHAUDHARY AMAN CHAUDHARY AMAN CHAUDHARY
227* CWP-11908-2020 (SER-PB POLICE) (OTHER)	MUKESH KUMAR V/S STATE OF PUNJAB AND OTHERS	JASBIR SINGH MOHRI ADVOCATE GENERAL PUNJAB, JASBIR SINGH MOHRI, KARAN BHARDWAJ,, NIKHIL CHOPRA
228* FAO-1746-2020 (ARB) CM-5263-CII-2020	GAJENDER KUMAR AND ANR V/S M/S KARVY FINANCIAL SERVICES LTD AND ANR	DAVINDER PAL SONI JOURA , Arjun Atri DAVINDER PAL SONI JOURA
229* FAO-1826-2020 (ARB) WITH FAO-945-2020 CM-2332-CII-2020	SUKHJINDER SINGH V/S UNION OF INDIA AND ORS UNION OF INDIA AND ANOTHER V/S SUKHJINDER SINGH AND OTHERS	HARKESH MANUJA SATYA PAL JAIN (SR. ADV.), ASHISH AGGARWAL, ,VIBHUTI, HARKESH MANUJA, R.S. MADAN, CHARANPREET SINGH AAG.PB., RAGHUJEET SINGH MADAN RAGHUJEET SINGH MADAN , VISHAL PUNDIR, A.G.PB. , ASHISH AGGARWAL, KARAN SINGLA , NIDHI RAGHUJEET SINGH MADAN
230* ARB-182-2021 (ARB) CM-2716-CII-2021 WITH ARB-189-2021 CM-2730-CII-2021 WITH ARB-195-2021 CM-2739-CII-2021 WITH ARB-200-2021 CM-2744-CII-2021 WITH CM-14228-CII-2021	M/S ABW SUNCITY V/S PRAVEEN SOMANI M/S ABW SUNCITY V/S NEERAJ GAMBHIR M/S ABW SUNCITY V/S PANKAJ GAMBHIR M/S ABW SUNCITY V/S SURINDER SINGH M/S ABW SUNCITY V/S SURINDER SINGH	AMAN CHAUDHARY , ANSHUMAN SHARMA, CHIRAG V. MEHTA, HIMANSHU GUPTA, MR. GAURAV CHOPRA,, MR. JIVTESH SINGH NEGI,, MR. VARDAAN SETH,, SHOBIT PHUTELA, SITA RAM BARVARIK, UMESH KUMAR KANWAR, VISHAV BHARTI GUPTA AMAN CHAUDHARY AMAN CHAUDHARY , SHOBIT PHUTELA AMAN CHAUDHARY AMAN CHAUDHARY , SHOBIT PHUTELA AMAN CHAUDHARY AMAN CHAUDHARY AMAN CHAUDHARY AMAN CHAUDHARY , GAURAV CHOPRA, SR. ADV , SHOBIT PHUTELA , VARDAAN SETH, HIMANSHU GUPTA (VIDE ORDER DATED 19.05.2022 PASSED IN SPECIAL LEAVE PETITION (CIVIL) NO. 5306 OF 2022 HON'BLE SUPREME COURT HAS DIRECTED THAT - ALL PENDING APPLICATIONS UNDER SECTIONS 11(5) AND 11(6) OF THE ARBITRATION ACT AND/OR ANY OTHER APPLICATIONS EITHER FOR SUBSTITUTION OF ARBITRATOR AND/OR CHANGE OF ARBITRATOR, WHICH ARE PENDING FOR MORE THAN ONE YEAR FROM THE DATE OF FILING, MUST BE DECIDED WITHIN SIX MONTHS FROM TODAY I.E. 19.05.2022)
231* ARB-328-2021 (ARB) CM-4966-CII-2021 WITH ARB-329-2021 CM-4967-CII-2021	M/S ABW SUNCITY V/S MOHIT BINDRA M/S ABW SUNCITY V/S ANIL SETHI AND ANOTHER	AMAN CHAUDHARY , AMAN CHAUDHARY, GAURAV CHOPRA, VARDAAN SETH, GURINDER SINGH DHILLON, HIMANSHU GUPTA, JIVTESH SINGH NEGI, Manoj Kumar Sharma, R.S.DADWAL, UMESH KUMAR KANWAR AMAN CHAUDHARY AMAN CHAUDHARY AMAN CHAUDHARY (V/O DT.19.5.2022 PASSED IN SLP(CIVIL) NO.5306/2022 HON'BLE SUPREME COURT HAS DIRECTED THAT ALL PENDING APPLICATIONS U/S 11(5) &11(6) OF ARBITRATION ACT &/OR ANY OTHER APPLICATIONS EITHER FOR SUBSTITUTION OF ARBITRATOR &/OR CHANGE OF ARBITRATOR, WHICH ARE PENDING FOR MORE THAN ONE YEAR FROM THE DATE OF FILLING, MUST BE DECIDED WITHIN SIX MONTHS FROM TODAY I.E.19.5.2022.)
232* ARB-599-2021 (ARB) CM-14177-CII-2021	M/S ESSEL HOUSING PROJECTS PVT. LTD. V/S PRABHA SOOD	AMAN CHAUDHARY AMAN CHAUDHARY (V.O.DT.19.5.2022 PASSED IN SLP(CIVIL) NO.5306/2022.HSC HAS DIRECTED THAT ALL PENDING APPLICATIONS U/S-11(5)&11(6) OF ARBITATION ACT &/OR ANY OTHER APPLICATIONS EITHER FOR SUBSTITUTION OF ARBITRATOR&/OR CHANGE OF ARBITRATOR,WHICH PENDIN FOR MORE THAN ONE YEAR FROM THE DATE OF FILLING, BE DECIDED WITH SIX MONTHS FROM TODAY I.E.19.5.2022)
233* ARB-600-2021 (ARB) CM-14178-CII-2021 WITH ARB-601-2021 CM-14180-CII-2021	M/S ABW SUNCITY V/S GIRISH ARORA M/S ABW SUNCITY V/S ANSAR AHMED AND ORS	AMAN CHAUDHARY , GAURAV CHOPRA, VARDAAN SETH, HIMANSHU GUPTA, JIVTESH SINGH NEGI AMAN CHAUDHARY AMAN CHAUDHARY AMAN CHAUDHARY (V.O.DT.19.5.2022 PASSED IN SLP(CIVIL) NO.5306/2022,HSC HAS DIRECTED THAT ALL PENDING APPLICATIONS U/S-11(5)&11(6) OF ARBITATION ACT &/OR ANY OTHER APPLICATIONS EITHER FOR SUBSTITUTION OF ARBITRATOR&/OR CHANGE OF ARBITRATOR,WHICH PENDIN FOR MORE THAN ONE YEAR FROM THE DATE OF FILLING, BE DECIDED WITH SIX MONTHS FROM TODAY I.E.19.5.2022)
234* CWP-9148-2021 (SEN DIS PB POLICE) (OTHER)	VIPAN KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	Gurpuneet Singh Randhawa A.G. PUNJAB
235* CWP-12898-2021 (SEN DIS PB POLICE) (OTHER) WITH CM-19953-CWP-2022	BALBIR SINGH AND ORS V/S STATE OF PUNJAB AND ORS BALBIR SINGH AND ORS V/S STATE OF PUNJAB AND ORS	Gurpuneet Singh Randhawa ADVOCATE GENERAL PUNJAB GURPUNEET SINGH RANDHAWA
236* CWP-14188-2021 (SER-PB POLICE) (OTHER)	JARNAIL SINGH V/S STATE OF PUNJAB AND ORS	SURINDER GARG ADVOCATE GENERAL PUNJAB, KANISTH GANERIWALA, AAG, PUNJAB., SURINDER GARG
237* ARB-459-2022 (ARB) CM-16908-CII-2022	INDIABULLS ENTERPRISES LTD V/S NIRMANVRIDHI INFRA LLP AND OTHERS	SANDEEP K. SHARMA , SANDEEP K. SHARMA, SAURABH SANDEEP K. SHARMA
238* ARB-469-2022 (ARB)	GHV ADVANCED CARE PVT LTD V/S NIVEDA HOSPITAL PVT LTD	SAHIL KHUNGER
239* CM-19427-CWP-2022 (SER-PB POLICE) (IMPLEAD) CM-19428-CWP-2022 CM-19431-CWP-2022 CM-19432-CWP-2022 IN CWP-9921-2022	WARYAM SINGH V/S STATE OF PUNJAB AND OTHERS	BRIJESHWAR SINGH BHALLA KARANVIR SINGH KHEHAR, K S KHEHAR, KARANVIR SINGH KHEHAR BRIJESHWAR SINGH BHALLA , KARANVIR SINGH KHEHAR BRIJESHWAR SINGH BHALLA BRIJESHWAR SINGH BHALLA KARANVIR SINGH KHEHAR , GAURAV DATTA , KARANVIR SINGH KHEHAR , PARDEEP KUMAR

240*	CWP-9641-2022 (SER-PB POLICE) (OTHER) CM-3582-CWP-2023	JIWAN KUMAR AND ORS V/S STATE OF PUNJAB AND ANOTHER	RAVI SHARMA ADVOCATE GENERAL PUNJAB PUSHPINDER KAUSHAL
241*	CWP-21008-2022 (SER-PB POLICE) (OTHER) WITH CWP-12016-2022 WITH CWP-21771-2022	CHARANJOT SINGH V/S STATE OF PUNJAB AND OTHERS SHAMSHER SINGH V/S STATE OF PUNJAB AND OTHERS SUKHDEV RAJ V/S STATE OF PUNJAB AND OTHERS	SAPAN DHIR ADVOCATE GENERAL PUNJAB, SAPAN DHIR SAPAN DHIR , SAPAN DHIR SAPAN DHIR , SAPAN DHIR
242*	CWP-24577-2022 (SEN DIS PB POLICE) (OTHER) WITH CWP-1487-2019 WITH CWP-30167-2022 WITH CWP-24835-2022	SURINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER INSP. BABU RAM AND ORS V/S STATE OF PUNJAB AND OTHERS GURBAX SINGH AND ORS V/S STATE OF PUNJAB AND ANR RAM DIAL SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	RAVI SHARMA A.G. PUNJAB, DEEPALI PURI, RAJESH TUSHAR, APS SHERGILL, ADITYA KAPOOR, RAJVIR SINGH GAURAV CHOPRA RAJVIR SINGH , RAJVIR SINGH JAGDISH MANCHANDA , JAGDISH MANCHANDA , JAGJIT SINGH CHATRATH
243*	CWP-26943-2022 (SER-PB POLICE) (OTHER) WITH CWP-1361-2023	JASBIR SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER JAGTAR SINGH V/S STATE OF PUNJAB AND ANOTHER	RAVI SHARMA A G PUNJAB, DEEPALI PURI, RAJESH TUSHAR, ADITYA KAPOOR RAVI SHARMA
244*	FAO-2201-2022 (ARB) CM-6441-CII-2022 CM-6442-CII-2022	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD. V/S M/S SHINGRI RICE AND GENERAL MILL AND ANR.	RIDHI BANSAL RIDHI BANSAL RIDHI BANSAL
245*	ARB-44-2023 (ARB) CM-1408-CII-2023	M/S RAVI SINGLA ENGINEERS AND CONTRACTOR V/S STATE OF HARYANA AND OTHERS	IVNEET SINGH PABLA A.G. HARYANA, IVNEET SINGH PABLA, SAMARTH SAGAR, AAG HRY, SHARAD AGGARWAL, AAG, HARYANA IVNEET SINGH PABLA
246*	ARB-67-2023 (ARB) CM-2363-CII-2023	SOHAN LAL V/S INDUS TOWER LTD	MAHAVIR SINGH SHARMA , BHANU PRATAP SINGH, SUMIT KALYAN MAHAVIR SINGH SHARMA
247*	ARB-142-2023 (ARB)	UMESH KUMAR V/S PUNJAB STATE POWER CORPORATION LIMITED, AND ANOTHER	DHEERAJ MAHAJAN , DHEERAJ MAHAJAN, ISHMA RANDHAWA, AAG, PUNJAB
248*	ARB-282-2023 (ARB)	CSJ INFRASTRUCTURE PVT. LTD. V/S M/S AYAAN FOODS AND OTHERS	HIMANSHU , CHETAN MITTAL, SR. ADVOCATE, DIVANSHU JAIN, ABHINAV GOEL, KUNAL MULWANI, HIMANSHU GARG, MAYANK GARG
249*	ARB-286-2023 (ARB)	M/S NASEEB CONSTRUCTION CO. V/S STATE OF HARYANA AND OTHERS	MANVINDER SIDHU A.G. HARYANA
250*	ARB-306-2023 (ARB) CM-12401-CII-2023	M/S YORK BUILDERS PRIVATE LIMITED V/S STATE OF PUNJAB AND OTHERS	MRIGANK SHARMA A.G. PUNJAB MRIGANK SHARMA
251*	ARB-307-2023 (ARB) CM-12404-CII-2023	M/S YORK BUILDERS PRIVATE LIMITED V/S STATE OF PUNJAB AND OTHERS	MRIGANK SHARMA MRIGANK SHARMA
252*	ARB-316-2023 (ARB)	M/S AG CONSTRUCTION CO V/S PUNJAB HERITAGE AND TOURISM PROMOTION BOARD	R K GIRDHAR
253*	ARB-329-2023 (ARB) CM-13284-CII-2023 CM-13285-CII-2023	M/S SINGLA CONSTRUCTION COMPANY V/S UNION OF INDIA AND OTHERS	PETITIONER IN PERSON PETITIONER IN PERSON PETITIONER IN PERSON
254*	ARB-330-2023 (ARB)	COMPASSION FOR ANIMALS WELFARE ASSOCIATION V/S STATE OF HARYANA AND OTHERS	TEJASWINI
255*	ARB-335-2023 (ARB)	M/S BRAHMPUTRA INFR. LTD. V/S AMRITSAR IMPROVEMENT TRUST AND ANR.	DHEERAJ MAHAJAN , DHEERAJ MAHAJAN
256*	CWP-604-2023 (COOP ACT) (OTHER)	LAJWANTI V/S DEPUTY REGISTRAR COOPERATIVE SOCIETIES HISAR AND OTHERS	PARDEEP SOLATH A.G. HARYANA
257*	CWP-8513-2023 (SER-PB POLICE) (OTHER)	SURJIT KAUR V/S STATE OF PUNJAB AND ANOTHER	KRISHAN KUMAR THAKUR A G PUNJAB
258*	CWP-14795-2023 (COOP ACT) (OTHER)	MAIN PAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	SAURABH DALAL
259*	CWP-15390-2023 (SER PB-ENG RETIRAL) (OTHER)	TIRATH RAM SHARMA V/S STATE OF PUNJAB AND OTHERS	GURPREET SINGH BHASIN A.G. PUNJAB
260*	CRR-3179-2018 (138 NIA) CRM-33564-2018 CRM-33565-2018 (BOHCJ DT. 28.8.19)	GAMDOOR SINGH V/S SURINDER SINGH	PANKAJ GARG , AG PB., J.S.KHIRA, MADAN SANDHU, , ANIL KUMAR SINGH GOYAT PANKAJ GARG PANKAJ GARG

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 41**

HON'BLE MR. JUSTICE ARVIND SINGH SANGWAN

201*	COCP-1309-2016 (CWP-27835-2013)	VIRENDER SINGH SIWACH V/S NAVRAJ SANDHU AND ANR	S.K.SUD , MR. AMIT AGGARWAL, DAG, HARYANA, MR. G. S. WASU, ADDITIONAL ADVOCATE GENERAL, HARYA, MR. MANISH DADWAL, AAG, HARYANA., MR. P.P.CHAHAR, DAG, HARYANA., MR. RAJESH SHEORAN, ADDITIONAL A.G., HARYANA., MR. S.S. MANN, SENIOR DAG, HARYANA. , MR. SANDEEP KOTLA, MRS. SHUBHRA SINGH, ADDL.A.G, HARYANA., SANDEEP KOTLA
202*	CM-5123-CII-2022 (MODIFICATION) IN TA-443-2019	PARMEET KAUR V/S RAJWINDER SINGH NATT	GOURAVE BHAYYIA VIKAS BALI, ARVIND SETH, JATINDER NAGPAL, MR. GOURAVE BHAYYIA GILHOTRA,, VIKAS BALI GOURAVE BHAYYIA , RIYA SHARMA, VIKAS BALI , SHIV NARAYAN , VIKAS BALI
203*	COCP-889-2021 (CWP-12997-2020) WITH COCP-1447-2021 CM-4117-CII-2021	RESHAM SINGH AND OTHERS V/S MANPREET SINGH CHHATWAL KULWINDER KAUR V/S MANPREET SINGH	BHUPINDER BANGA , BHUPINDER BANGA, MR. A.K. SHARMA,, MR. AJIT SINGH NATT, AAG, PUNJAB., MR. AYUSH SARNA, AAG, PUNJAB ANIL KUMAR SHARMA , DEEPALI PURI, LEARNED ADDITIONAL A.G. PUNJAB. , KARAMJIT SINGH CHAHAL , MR. AJIT SINGH NATT, AAG, PUNJAB. BHUPINDER BANGA
204*	COCP-1352-2021 (CWP-PIL-77-2021)	SOHAN AND ORS V/S AJAY KUMAR AND ORS.	MUNISH GUPTA , A.G.HARYANA, ASHISH YADAV, AKASH MEHTA , MR. MANISH DADWAL, AAG, HARYANA., MR. PAWAN KUMAR LONGIA, DAG, HARYANA, MUNISH GUPTA, RANWANT SANGLA, SANDEEP SINGH MANN
205*	COCP-1683-2021 (FAO-1642-2017) CM-11822-CII-2021	RAJINDER PAL ALIAS RAJINDER KUMAR V/S JAI INDER SINGH, SDM CUM COMPETENT AUTHORITY CUM LAND ACQUISITION COLLECTOR, PWD, JALANDHAR AND ORS	DHEERAJ MAHAJAN , MR. ABHILAKSH GAIND,, MR. D.S. SOBTI,, MR. SHUBHAM THAKUR,, SHUBHAM THAKUR ABHILAKSH GAIND , DAMANBIR SINGH SOBTI
206*	COCP-1965-2021 (RSA-4242-2015) CM-8342-CII-2021	GANGA LAL V/S DESH RAJ AND OTHERS	SANJIV GUPTA , MR. SANJAY VERMA,, MR. TARUN SHARMA,MR. NAVEEN, VISHAL NEHRA SANJIV GUPTA
207*	COCP-2434-2021 (CRM-M-17596-2021)	PREM V/S ARPIT JAIN AND ORS	AJAY JAIN A.G. HARYANA, DEEPAK KOHLI, ADVOCATE FOR MR. S.K. VERMA,, Sushil Kumar Verma
208*	TA-63-2021 WITH CRM-M-9436-2021 WITH CRM-M-50460-2021 CRM-41158-2021 CRM-M-48026-2021	AARTI VERMA V/S JAGDISH KUMAR @ PRINCE AARTI VERMA V/S JAGDISH KUMAR @ PRINCE JAGDISH KUMAR @ PRINCE V/S AARTI VERMA (BOHCJ DT 19/04/2022)	INDU VERMA , AJAY SEKHAWAT, AJAY SHEKHAWAT, MADAN SANDHU, AJAY SHEKHAWAT INDU VERMA , AJAY SHEKHAWAT AJAY SHEKHAWAT , Harvinder Singh Maan AJAY SHEKHAWAT AJAY SHEKHAWAT , MADAN SANDHU
209*	TA-539-2021	GEETA KAUR V/S HARJINDER SINGH	FARIAD SINGH VIRK , FARIAD SINGH VIRK, MANNA SINGH
210*	TA-1116-2021	SIMRANPREET V/S SUDESH KUMAR	SATBIR GILL , LOVEPREET KAUR, PARVEZ CHUGH, SAHIL SINGH
211*	TA-1229-2021 WITH CM-1113-CII-2022	RAMANDEEP KAUR V/S JASBIR SINGH @ JASVIR SINGH AND ANOTHER RAMANDEEP KAUR V/S JASBIR SINGH @ JASVIR SINGH AND ANOTHER	SWATI VERMA , PUNEET SHARMA, SWATI VERMA, VIRENDER SONI SWATI VERMA
212*	COCP-19-2022	AKSHAY KUMAR V/S JATIN DHAWAN	ASHWANI TALWAR
213*	COCP-29-2022 (CR-2955-2019) WITH COCP-28-2022	SANJAY SHARDA V/S TARSEM PAL SANJAY SHARDA V/S NARINDER VERMA	DIVYANSHU MEHTA DIVYANSHU MEHTA
214*	COCP-660-2022 (CWP-1462-2014) CM-8504-CII-2022 CM-8512-CII-2022 CM-8642-CII-2022	MANGE RAM V/S PRANAB KISHORE DAS AND ANR	MOHAN SINGH CHAUHAN , . R.S. BAINS, SENIOR, MOHAN SINGH CHAUHAN, MR. HARSH VARDHAN SEHRAWAT, AAG, HARYANA., MR. SANJAY MITTAL, ADDL. A.G., HARYANA, MS. AARUSHI GARG,, VIVEK VIKAS SINGH, TARUNVEER VASHIST TARUNVEER VASHIST VISHESH CHANDHOK
215*	COCP-883-2022 (CR-223-2016)	LATA UPPAL V/S VINOD KUMAR SHARMA ACIG AND ORS.	SURINDER MOHAN SHARMA , MS. DEEPALI PURI,
216*	COCP-972-2022 (RSA-433-2006)	GURLAL SINGH V/S KANTA SHARMA (NOW DECEASED) THROUGH LRS	GURMAIL SINGH DUHAN , MR. AYUSH SARNA, AAG, PUNJAB
217*	COCP-1168-2022	DHARAMJIT SINGH V/S GHANSHYAM THORI AND ORS	LAKHWINDER SINGH MANN A.G. PUNJAB, LAKHWINDER SINGH MANN, MR. ADITYA SHARDA, AAG, PUNJAB, MR. AYUSH SARNA, ASSTT. AG, PUNJAB
218*	COCP-1455-2022 (CWP-10700-2014)	AJIT SINGH V/S AJIT BALAJI JOSHI	BALJINDER SINGH , DEEPAK SABHERWAL, MR. PANKAJ KUNDRA, ADV FOR MR. DEEPAK SABHERWAL, MS. RAVISHA JAIN
219*	COCP-1599-2022 (CWP-6682-2022)	POOJA V/S VIRAT	RAJAT MOR A.G. HARYANA, MR. HARSH VARDHAN SHEHRAWAT, AAG, HARYANA.
220*	COCP-2128-2022 (CWP-17747-2021)	GURMEET SINGH AND ANOTHER V/S GAURAV YADAV IPS	BALJEET SINGH SIDHU , MR. AJIT SINGH NATT, AAG, PUNJAB., MR. AYUSH SARNA, LEARNED ASSTT. AG, PUNJAB

221*	COCP-2162-2022 (CWP-1343-2019)	HARVINDER SINGH @ HARWINDER SINGH V/S SANDEEP HANS, IAS AND ORS	KRISHAN SINGH DADWAL A.G. PUNJAB, AYUSH SARNA, Gagandeep Singh, MR. AJIT SINGH NATT, AAG, PUNJAB, MS. NEHA JAIN, , YASH PAL SHARMA
222*	COCP-2403-2022 (CWP-5898-2004)	AVTAR SINGH V/S PRIYANK BHARTI AND ANOTHER	JASMINDER SINGH THIND , JASMINDER SINGH THIND, MR. BALSHER SINGH, MR. TEEVAR SHARMA, AAG, PUNJAB
223*	COCP-2466-2022 (CRM-M-47321-2021)	KAMALJIT SINGH V/S HARMIT KAUR AND ORS	RAHUL RAMPAL , AJIT SINGH NATT AAG PB, MR. R.S. DADWAL,, Rajan Singh Dadwal
224*	COCP-2540-2022 (CWP-12169-2017)	MAJOR SINGH V/S RAVNEET KAUR, IAS AND ORS	ADITYA PAL SINGLA , AJIT SINGH NATT AAG PB, Aditya Pal Singla, MS. SAKSHI MITTAL,
225*	COCP-2757-2022 (CWP-27594-2018)	AJAIB SINGH V/S BABY AND ORS.	C.R. DAHIYA , MANISH DADWAL AAG HRY, MR. AMIT AGGARWAL, DAG, HARYANA, MS. ANSHUL AGNIHOTRI,, U.K.AGNIHOTRI, HARSH VARDHAN SHEHRAWAT,
226*	TA-1343-2022	POOJA SAINI V/S PAWAN SAINI (STAYED CASE)	AAKRITI MITTAL , AAKRITI MITTAL , BRIJ BHUSHAN SHARMA
227*	COCP-468-2023 (COCP-1766-2020)	BHAGWAN DASS V/S SANDEEP GUPTA AND ANOTHER	SONAL SOI , MR. VIBHUTI NARAINA
228*	COCP-536-2023 (CWP-27813-2022)	AMANDEEP KAUR V/S MANINDER SINGH SARKARIA AND ORS	VISHAL MITTAL , MS. SAKSHI MITTAL,, VISHAL MITTAL
229*	COCP-539-2023 (LPA-758-2009)	SUSHILA DEVI V/S SANJEEV KAUSHAL, IAS, CHIEF SECRETARY TO GOVT OF HARYANA AND ANOTHER	S P LALER A.G. HARYANA, MR. AMIT AGGARWAL, DAG, HARYANA.
230*	COCP-540-2023 (CWP-8061-2019)	RAVINDER MITTAL V/S RAJNARAYAN KAUSHIK, IAS AND ANR.	PANKAJ BALI , MR. PIYUSH BANSAL
231*	COCP-542-2023	MANDEEP SINGH V/S HARPAL SINGH AND OTHERS	ROBIN SINGH HOODA , AMIT SHARMA, Gagandeep Singh, MR. AJIT SINGH NATT, AAG, PUNJAB
232*	COCP-544-2023 (CWP-17115-2022) CM-3112-CII-2023	M/S SANDHU FASTENERS V/S DILBAGH SINGH	KRITI SHARMA , HIMANSHU SHARMA, KRITI SHARMA, MR. HIMANSHU SHARMA, KRITI SHARMA , HIMANSHU SHARMA
233*	COCP-546-2023 (RSA-2512-2019)	RANDHIR SINGH V/S SNEHA AGGARWAL	MADHU DAYAL , MADHU DAYAL, MR. ASHOK K. BAZAZ,, MR. PRINCE PUSHPINDER RANA
234*	COCP-551-2023	KAUSHAL YADAV V/S SUSHMA YADV	R.K. GIRDHWAL , MOHAN SINGH RANA, MR. M.S. RANA, R.K. GIRDHWAL
235*	COCP-553-2023 (RSA-75-2009)	DILJIT V/S KARAMJIT AND OTHERS	VAIBHAV SHARMA , MR. PARAMBIR SINGH, MR. S.S. SALAR, MR. S.S. SALAR,
236*	COCP-557-2023 (RSA-5372-2016)	RAM PAL V/S TEJPAL (DECEASED) THR LRS AND ORS	KUNAL DAWAR , MR. VISHAL YADAV
237*	COCP-558-2023 (CWP-8182-2019)	MUNICIPAL COMMITTEE KHARKHODA V/S HARSARUP AND OTHERS	JAGDEEP SINGH , MR. B.S. BEDI,
238*	COCP-559-2023 (CWP-9742-2013)	RAM MEHAR AND OTHERS V/S NEELAM MALIK AND OTHERS	YESH PAUL MALIK , ANKUR MALIK, MR. NAYANDEEP RANA
239*	COCP-563-2023 (CWP-23344-2021)	SURINDER AND ANOTHER V/S ANURAG RASTOGI AND ANOTHER	P.K.CHUGH , MR. HARSH VARDHAN SHEHRAWAT, AAG, HARYANA
240*	COCP-564-2023 (CWP-15278-2022)	KULDEEP KAUR V/S GURPREET SINGH KHAIRA	ARVINDER SINGH KHOSA , MR. TEEVAR SHARMA, AAG, PUNJAB
241*	COCP-571-2023 (CRM-M-55303-2022)	SIMARJIT KAUR V/S JAGJIT SINGH	AMANDEEP SAINI , MR. TEEVAR SHARMA, AAG, PUNJAB
242*	COCP-622-2023 (CWP-20384-2021) WITH COCP-1877-2023 WITH COCP-2748-2023 WITH COCP-2682-2023	MANPHOOL SINGH AND OTHERS V/S AJIT BALA JOSHI MANOJ KUMAR AND OTHERS V/S AJIT BALA JOSHI DEVI SINGH AND ANOTHER V/S AJIT BALA JOSHI AND ANOTHER AKASH DEEP MALIA AND ORS V/S AJIT BALA JOSHI AND ANR	SANDEEP SHARMA , HIMMAT SINGH, MR. ANKUR MITTAL, ADVOCATE WITH MS. KUSHALDEEP KAU, MR. JUGAM ARORA,, SANDEEP SHARMA SANDEEP SHARMA , ANKUR MITTAL , SANDEEP SHARMA SANDEEP SHARMA , GITANJALI , SANDEEP SHARMA SANDEEP SHARMA , GITANJALI , SANDEEP SHARMA
243*	COCP-931-2023 (CRM-M-50429-2021)	POOJA KANDA V/S HARISH KANDA	KEWAL SINGH , MR. ASHISH HANDA, , AJAY SINGLA, AJAY SINGLA(RES.P.), AMIT SHARMA, ASHISH HANDA(LEGAL AID COUNSEL), MR. AJIT SINGH NATT, AAG, PUNJAB., MR. TEEVAR SHARMA, AAG, PUNJAB.
244*	COCP-1456-2023 (CR-547-2021) WITH COCP-1457-2023	JASPAL SINGH (SINCE DECEASED) THROUGH LRS V/S KOMAL MITTAL, IAS AND ORS. GURCHARAN SINGH V/S KOMAL MITTAL, IAS AND ORS.	VIVEK K. THAKUR A.G. PUNJAB, ALKA CHATRATH, MR. ARJUN DEV, , MR. SARTHAK GUPTA, MR. VIVEK K. THAKUR, ADV WITH MS. VAISHALI THAKUR, MS. MEHAK BEDI, ADVOCATE AND MR. KASHISH THAKUR,, SARTHAK GUPTA, VIVEK K. THAKUR VIVEK K. THAKUR , ALKA CHATRATH , SARTHAK GUPTA , VIVEK K. THAKUR
245*	COCP-1513-2023 (CWP-2323-2023) CM-9371-CII-2023	SIMARJIT KAUR AND OTHERS V/S PARAMPAL KAUR SIDHU	R.K.ARYA , MR. TEEVAR SHARMA, AAG, PUNJAB R.K.ARYA
246*	COCP-1665-2023 (CRM-M-3585-2019)	TARSEM MONGA V/S SURINDER BAKSHI	ABHINAV SOOD , ABHINAV SOOD

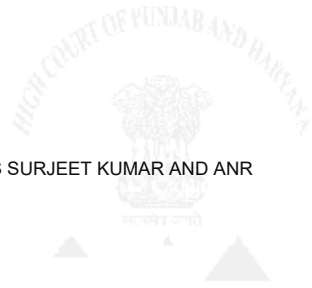
247*	COCP-1667-2023 (CWP-21793-2022)	NEERU V/S PARDEEP KUMAR	MANOJ CHAHAL
248*	COCP-1668-2023 (CWP-531-2023)	SUMAN LATA V/S J. GANESAN	MANOJ CHAHAL
249*	COCP-1669-2023 (CWP-7159-2023) CM-10314-CII-2023	JASBIR SINGH V/S SANTRO DEVI AND ORS	SANJIV GUPTA , MR. GAURAV SINGLA, SANJIV GUPTA
250*	COCP-1670-2023 (CWP-19397-2021)	SURJEET SINGH V/S VIKAS GARG AND OTHERS	NEERAJ SHARMA
251*	COCP-1671-2023 CM-10186-CII-2023	BIRBAL (NOW DECEASED) THROUGH LRS V/S MANOHARI DEVI AND ORS	SANJIV GUPTA A.G. HARYANA SANJIV GUPTA
252*	COCP-1672-2023 (CWP-12091-2016)	JAGTAR SINGH V/S DR. NAVJOT KAUR	VIKAS SINGH
253*	COCP-1676-2023 (CWP-19249-2015)	CHARANJIT AND OTHERS V/S ANAND MOHAN SARAN, IAS AND OTHERS	GURMEET SINGH BAJWA , MS. ISHPREET KAUR,
254*	COCP-1677-2023 WITH CM-12154-CII-2023	MANVEEN KAUR V/S RAJDEEP SINGH AND ANOTHER MANVEEN KAUR V/S RAJDEEP SINGH AND ANOTHER	SHUBREET KAUR , BHAVI KAPUR, SAUMYA AHLUWALIA SHUBREET KAUR , BHAVI KAPUR , P.S. AHLUWALIA
255*	COCP-1678-2023 (CWP-773-2023)	MANJEET SINGH V/S AJIT BALAJI JOSHI, IAS AND OTHERS	AJIT MALIK
256*	COCP-1679-2023 (CWP-9527-2021)	RAM MEHAR AND ANOTHER V/S ANIL MALIK AND ANOTHER	SHIV KUMAR
257*	COCP-1682-2023 (CWP-12035-2018)	TEJBIR SINGH V/S BRIJ MOHAN GOYAL, DISTT. ELEMENTARY OFFICER, PANIPAT	SAMRAT MALIK A.G. HARYANA
258*	COCP-1684-2023 (CWP-24664-2022)	INDERJEET V/S VIJAYENDRA KUMAR IAS AND OTHERS	DEEPAK GROVER
259*	COCP-1686-2023 (CRM-M-50182-2021)	NARESH KUMAR JAIN V/S LK YADAV AND ANOTHER	KRISHAN SINGH DADWAL , NARESH KUMAR
260*	COCP-1687-2023 (CWP-801-2023)	RAM KUMAR V/S AJIT BALAJI JOSHI, IAS AND ORS	AJIT MALIK
261*	COCP-1688-2023 (CWP-6052-2023)	NARINDER KUMAR V/S SACHIN GUPTA(IAS) COMMISSIONER , MC PANCHKULA	JITENDER SINGH KUNDU , PRATEEK MAHAJAN
262*	COCP-1690-2023 (CRWP-8311-2022)	OM PARKASH V/S P.K. AGGARWAL, IPS, DIRECTOR GENERAL OF POLICE, HARYANA AND ANOTHER	MANOJ TANWAR
263*	COCP-1691-2023 (CWP-21890-2015)	DALJIT SINGH V/S ANAND MOHAN SHARAN, IAS AND OTHERS	RANJIT SAINI
264*	COCP-1692-2023 (CWP-18646-2021)	RAM CHARAN V/S RAJESH KHULLAR, IAS	SAMRAT MALIK A.G. HARYANA
265*	COCP-1693-2023 (CWP-553-2018)	DHARAM PAL V/S SONIA TRIKHA, DIRECTOR GENERAL, HEALTH SERVICES, HARYANA	RAJKAPOOR MALIK
266*	COCP-1694-2023 (CWP-14511-2017)	ARUN KUMAR V/S ANUPMA MALIK AND ORS	VIJAY DEEP RATHEE , BALRAJ SINGH RATHEE, DEEPAK BALYAN, NISHA RANA, RAJIV KUMAR DOON, VINAY SINGH RATHEE
267*	COCP-1695-2023 (CWP-23509-2015)	NIRMALA DEVI V/S RAJESH KHULLAR, IAS AND ORS.	ALKA CHATRATH
268*	COCP-1696-2023 (RSA-2888-2007)	RAJ BALA @ RAJ KAUR V/S PREETI, DC, CHARKHI DADRI AND OTHERS	TANVIR SINGH ATTARIWALA , MR. G. S. ATTARIWALA, SR. ADVOCATE, TANVIR SINGH ATTARIWALA
269*	COCP-2505-2023 (CWP-21477-2018)	VARINDER KUMAR, PATWARI V/S KOMAL MITTAL, IAS, DC, HOSHIARPUR AND ANOTHER	KRISHAN SINGH DADWAL , AMIT SHARMA, NARESH KUMAR, NEHA JAIN
270*	COCP-2512-2023 (EA-20-2020)	RAVI BHAN SINGH V/S SHRI ANAND MOHAN SHARAN AND ANOTHER	GURMEET SINGH BAJWA , GURMEET SINGH BAJWA, HARJASS SINGH SANDHU, ISHPREET SANDHU
271*	COCP-2910-2023 (CWP-25759-2021)	VIJAY KUMAR SINGLA V/S GHANSHYAM THORI	RAJINDER KUMAR SINGLA , RAJINDER KUMAR SINGLA
272*	TA-754-2023 CM-14698-CII-2023 CM-14766-CII-2023 CM-14767-CII-2023	HELEN HARRISON V/S DENNIS R. HARRISON	SIDDHARTH GUPTA KANWAL S. WALIA Kanwal S. Walia Kanwal S. Walia
273*	TA-849-2023	BHUPINDER KAUR V/S CHARANJIT SINGH	TANVIR SINGH ATTARIWALA , ZUBIN CHHURA
274*	CRM-M-38476-2023 (RBPB)	MANJINDER SINGH V/S STATE OF PUNJAB (SA)	SAKSHAM A.G. PUNJAB, RAHISH PAHWA
275*	CRM-M-49291-2023 (RBHRY)	SUNIL V/S STATE OF HARYANA (SA)	ANKIT CHAHAL A.G. HARYANA, RAHUL SINGH
276*	CM-8832-C-2022 (DELAY(F)) CM-8833-C-2022	M.R. GUPTA AND OTHERS V/S LUXMI COOPERATIVE HOUSING SOCIETY LTD AND OTHERS	RAHUL GAUTAM AAYUSH GUPTA, AKSHAY BHAN, SR. ADVOCATE WITH MR. ROHIT NAGPAL,, ROHIT NAGPAL Rahul Gautam

RA-RS-46-2022

IN RSA-5029-2019

277* **COSP-1554-2022**
(CWP-25693-2018)

(REVIEW)
B.R. SAINI V/S SURJEET KUMAR AND ANR



RAHUL GAUTAM , ABHIJEET SINGH RAWALEY , ROHIT
NAGPAL
VANEET SONI , AAYUSH GUPTA

DEEPAK SINGH SAINI , AKSHAY JAIN , Akshay Jain, PRITAM
SAINI

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 61

HON'BLE MR. JUSTICE RAJBIR SEHRAWAT

NOTE

COMPROMISE QUASHING PETITIONS IN WHICH REPORTS HAVE BEEN RECEIVED
FROM THE TRIAL COURT SHALL BE TAKEN UP IMMEDIATELY AFTER LUNCH.

NOTE:-

CASE LISTED AT SR.NO. 232 I.E CRA-S-2273-SB-2017 & OTHER CONNECTED
CASES BE TREATED AS CANCELLED.

ALL CONCERNED TO PLEASE NOTE.

201* V	CRM-M-16133-2018 (QP)	ABDUL AZIZ & ANR. V/S STATE OF HARYANA	DHARMINDER SINGH RANDHAWA , B.S. RANA, SR. ADVOCATE WITH MR. NAYANDEEP RANA , MANJIT S. KHAIRA, SR. ADVOCATE , J.S. SIBIA , HANIMA GREWAL, NAVDEEP DOON, R.S. SIDHU,
	WITH CRM-M-16136-2018	ABDUL AZIZ AND ANR V/S STATE OF HARYANA	DHARMINDER SINGH RANDHAWA
	WITH CRM-M-16165-2018	ABDUL AZIZ & ANR. V/S STATE OF HARYANA	DHARMINDER SINGH RANDHAWA
	WITH CRM-M-16210-2018	ABDUL AZIZ AND ANR V/S STATE OF HARYANA	DHARMINDER SINGH RANDHAWA
	WITH CRM-M-16232-2018	ABDUL AZIZ & ANR. V/S STATE OF HARYANA	DHARMINDER SINGH RANDHAWA
	WITH CRM-M-16234-2018	ABDUL AZIZ AND ANR V/S STATE OF HARYANA	DHARMINDER SINGH RANDHAWA
	WITH CRM-M-16258-2018	ABDUL AZIZ AND ANR V/S STATE OF HARYANA	DHARMINDER SINGH RANDHAWA
	WITH CRM-M-8958-2020	ABDUL AZIZ AND ANR V/S STATE OF HARYANA (STAYED CASE)	RIPUDAMAN SINGH SIDHU
202*	CRM-M-3497-2020 (QP COMGEN)	GURMIT KAUR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VISHAL SHARMA
203*	CRM-M-28203-2022 (AB) CRM-50465-2022	AVTAR SINGH V/S STATE OF PUNJAB	AAYUSH GUPTA A.G. PUNJAB, . H.S. BATTH, , GAURAV KALSI HARCHAND SINGH BATTH
204*	CRM-M-24160-2023 (AB)	GURWINDER SHARMA V/S STATE OF PUNJAB	SUKHWINDER SINGH KAMBOJ A.G. PUNJAB, GOPAL SINGH NAHEL
205*	CRM-M-30775-2023 (AB)	MANDEEP SINGH V/S STATE OF PUNJAB	S.S. MOMI A.G. PUNJAB
206*	CRM-M-45483-2023 (AB)	HARCHAND SINGH ALIAS CHANDU V/S STATE OF PUNJAB	PRINCE SHARMA A.G. PUNJAB
207*	CRM-M-49487-2022 (RBHRY)	VARIKSHIT V/S STATE OF HARYANA	R S MAMLI A.G. HARYANA
208*	CRM-M-51105-2022 (RBPB)	MOHAMMAD SOHAIL V/S STATE OF PUNJAB	MIKHAIL KAD A.G. PUNJAB
209*	CRM-M-54094-2022 (RBPB)	SUKHWINDER SINGH SANDHU @ SUKHA AND ANOTHER V/S STATE OF PUNJAB (CA)	RANDEEP S. DHULL A.G. PUNJAB, RANDEEP S. DHULL, SANJEEV MAJRA
210*	CRM-M-2043-2023 (RBPB)	HARDEEP SINGH @ LEELA AND ANOTHER V/S STATE OF PUNJAB	SUMEET PAL SINGH KHAIRA A.G. PUNJAB, JASDEEP SINGH GILL, SUMEET PAL SINGH SIDHU, J.S GILL,H.S.BRAR, SUMEETPAL SINGH SIDHU
211*	CRM-M-30187-2023 (RBHRY)	SUNIL KUMAR V/S STATE OF HARYANA	GOVIND CHAUHAN A.G. HARYANA, GOVIND CHAUHAN
212*	CRM-M-32327-2023 (RBHRY) WITH CRM-M-33396-2023 CRM-37649-2023 WITH CRM-M-36118-2023	TARUN TANEJA V/S STATE OF HARYANA HARISH KUMAR V/S STATE OF HARYANA RAMESHWAR @ SINDER V/S STATE OF HARYANA	ABHIMANYU SINGH A.G. HARYANA RAJESH BANSAL , RAJESH BANSAL RAJESH BANSAL RAJESH BANSAL , RAJESH BANSAL
213*	CRM-M-32772-2023 (RBPB)	SUKHRAJ KAUR V/S STATE OF PUNJAB	SUNPREET SINGH A.G. PUNJAB, B.R. RANA I, SUNPREET SINGH
214*	CRM-M-32773-2023 (RB UT CYBER CRIME)	RAJINDER SINGH V/S STATE OF UT CHANDIGARH (SA)	NONISH KUMAR , ANIL KUMAR LAMDHARIA
215*	CRM-M-34677-2023 (RBPB)	SAIF ALI KHAN V/S STATE OF PUNJAB	J S DADWAL A.G. PUNJAB
216*	CRM-M-37903-2023 (RBPB)	MANPREET SINGH ALIAS AMNA V/S STATE OF PUNJAB	GURPAL SINGH SANDHU A.G. PUNJAB, RAJWINDER KAUR SANDHU, RAMANDEEP KAUR
217*	CRM-M-37907-2023 (RBPB)	HARDEEP SINGH @ HARMAN V/S STATE OF PUNJAB	YASHPAL THAKUR A.G. PUNJAB
218*	CRM-M-39809-2023 (RBHRY)	LALIT KUMAR V/S STATE OF HARYANA (SA)	MANMEET SINGH TEJI A.G. HARYANA, VAIBHAV GOEL
219*	CRM-M-44565-2023 (RBPB)	TEJINDERPAL SINGH @ TEJINDER V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
220*	CRM-M-48004-2023 (RBPB)	SHAMSHER SINGH @ SHARA V/S STATE OF PUNJAB (CA)	RISHU MAHAJAN A.G. PUNJAB
221*	CRM-M-48796-2023 (RBPCAW)	HAPPY SINGH V/S STATE OF PUNJAB (SA)	NARINDER LUCKY A.G. PUNJAB, GARGI, KRISHAN KANHA
222*	CRM-M-49107-2023 (RBHRY)	AATAM PARKASH @ LALA V/S STATE OF HARYANA	AJAY KUMAR A.G. HARYANA
223*	CRM-M-49264-2023 (RBHRY)	GURVINDER SINGH @ SEET V/S STATE OF HARYANA	GURBIR SINGH SIDHU A.G. HARYANA
224*	CRR-1528-2022 ((JUV ACT)) CRM-29320-2023	MOBIN @ BINNU V/S STATE OF HARYANA (TO BE TAKEN UP IMMEDIATELY AFTER EXHAUSTING THE URGENT LIST)	HARSH MEHLA A.G. HARYANA, HARSH MEHLA HARSH MEHLA , HARSH MEHLA
225*	CRM-39140-2023 (NDPS SOS) (SOS) IN CRA-S-472-2020	RAVINDER SINGH @SONA V/S STATE OF PUNJAB	IMPINDER SINGH DHALIWAL IMPINDER SINGH DHALIWAL
226*	CRM-20992-2023 (NDPS SOS) (SOS)	KAPAL KUMAR @ KAPAL V/S STATE OF PUNJAB	J.S. BAINS A.G. PUNJAB, ANAND KAUSHAL, JASPREET KAUR

	IN CRA-S-1259-2021		DILPREET SINGH GANDHI , DILPREET SINGH GANDHI
227*	CRM-27689-2023 (SOS) (SOS) IN CRA-S-590-2022	IKRAM AND ORS V/S STATE OF HARYANA	RAJESH DUHAN A.G. HARYANA RAJESH DUHAN
228*	CRM-1907-2023 (SOS) (SOS) IN CRA-S-144-2023	YOGESH ALIAS MUKESH V/S STATE OF HARYANA	VARLIN GARG A.G. HARYANA VARLIN GARG
229* V	CRM-A-729-MA-2015 (LTAPP)	PARVEEN MEHTA V/S GAUTAM SAREEN	VEEET SHARMA
230* V	CRM-21096-2016 (LTAPP) & CRM-A-1234-MA-2016	LAL SINGH V/S RAMSHARAN AND ANR	GITISH BHARDWAJ GITISH BHARDWAJ
231* V	CRM-A-1529-MA-2016 (LTAPP)	SATPAL V/S KAMAL AND ORS	V B AGGARWAL
232	--	THERE IS NO CASE	
233*	CRA-S-1113-2022 (CRL APPEAL) WITH CRA-S-1114-2022	DIXANT V/S STATE OF HARYANA AND ANOTHER SUNIL KUMAR ALIAS LAKHA V/S STATE OF HARYANA AND ANOTHER ()	PARMINDER SINGH A.G. HARYANA, PARMINDER SINGH PARMINDER SINGH , PARMINDER SINGH
234*	CRA-S-956-2023 (SC/ST ACT AB)	SACHIN V/S STATE OF HARYANA	PARVEEN CHAUHAN A.G. HARYANA, PARVEEN CHAUHAN
235* V	CRR-2499-2016 (CRRAA)	HARBHAJAN SINGH V/S STATE OF PUNJAB & ORS	INDERJIT SHARMA , R.S. ATHWAL, , . RS ATHWAL, DEEPAK GROVER,, JUHI,
236*	CRM-12194-2019 (CRRAA) & CRR-916-2019	SATPAL @ SAT PARKASH V/S STATE OF HARYANA AND ANOTHER	DHEERAJ KUMAR NARULA DHEERAJ KUMAR NARULA
237*	CRR-1036-2019 (CRR PROSTAY) CRM-14031-2019 WITH CRM-16463-2019 WITH CRM-16464-2019 & O&M CRR-1205-2019	SUNITA AND OTHERS V/S STATE OF HARYANA AND ANOTHER SALAG RAM AND OTHERS V/S STATE OF HARYANA AND ANOTHER SALAG RAM AND OTHERS V/S STATE OF HARYANA AND ANOTHER (PROCEEDING STAYED)	PAWAN ATTRI , ASHOK KHUBBER PAWAN ATTRI PAWAN ATTRI PAWAN ATTRI PAWAN ATTRI
238*	CRR-323-2020 (CONONEYEAR)	PAL SINGH V/S STATE OF PUNJAB	GURTEJ SINGH BENIPAL
239*	CRR-1655-2022 (IO)	RAJWINDER SINGH AND ANOTHER V/S STATE OF PUNJAB	PARDEEP SINGH MIRPUR A.G. PUNJAB
240*	CRR-1017-2023 (138 NIA)	SANDEEP KUMAR SAINI V/S YOGINDER MOHAN AND ANR	SANPREET SANDHU , SANPREET SANDHU
241* V	CRM-M-17874-2016 (DIR)	ZAHIDA @ YAHIDA V/S STATE OF PUNJAB & ORS	SANDEEP S. MAJITHIA , NAVEEN BAWA, A.G.PB.
242* V	CRM-M-22870-2017 (DIR)	ANKUSH MAKKAR V/S UNION OF INDIA AND ORS	SAURABH KAPOOR , R.S.BAJAJ, RAJENDER SINGH DUGGAL, SHARMILA SHARMA, YASH PAL SHARMA
243* V	CRM-M-42088-2018 (DIR)	CHARANJIT SHARMA AND ORS V/S STATE OF PUNJAB AND ORS	AMIT ARORA , AMIT ARORA, JAGJEET SINGH
244* V	CRM-M-50835-2018 (DIR) CRM-436-2019 CRM-13211-2019 CRM-45937-2022	MADAN LAL KATYAL V/S STATE OF HARYANA & ORS	PARMINDER SINGH , PARMINDER SINGH PARMINDER SINGH PARMINDER SINGH PARMINDER SINGH
245*	CRM-M-35541-2020 (DIR)	(BOHCJ DT. 13/03/19/TO BE TAKENUP IMMEDIATELY AFTER URGENT CASES/) KAILASHO DEVI V/S STATE OF HARYANA AND ORS	G.C. SHAHPURI A.G. HARYANA
246*	CRM-M-6848-2021 (DIR)	JATINDER SINGH V/S STATE OF PUNJAB AND OTHERS	SANDEEP WADHAWAN A.G. PUNJAB, SANDEEP WADHAWAN
247*	CRM-M-19854-2021 (DIR) CRM-14475-2021	DAVINDER SHARMA V/S STATE OF PUNJAB AND OTHERS	ASHISH PAL KAUSHAL A.G. PUNJAB, Ashish Pal Kaushal, GURBIR SINGH SANDHU,, MANINDER ARORA Ashish Pal Kaushal
248*	CRM-M-35746-2021 (DIR)	SHEELA DEVI V/S STATE OF PUNJAB AND ORS	SUNIL KUMAR A.G. PUNJAB, MANINDER ARORA
249*	CRM-M-18073-2022 (DIR)	HARPREET SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SAHIL BANSAL A.G. PUNJAB, G.S BAL, GAGAN PRADEEP S. BAL
250*	CRM-M-16633-2023 (DIR)	NAVEEN SHARMA V/S STATE OF HARYANA AND OTHERS	INDER PAL SINGH DOABIA A.G. HARYANA, DEEPAM RAGHAV, SANJEEV ROY
251*	CRM-M-37492-2023 (DIR)	GURMEET SINGH V/S STATE OF PUNJAB AND OTHERS	B.D.SHARMA A.G. PUNJAB
252*	CRWP-9623-2023 ((HABCOR))	ANIL KUMAR V/S THE STATE OF PUNJAB AND OTHERS	CHANDER SHEKHAR SINGHAL , Gagandeep Singh
253* V	CRM-M-19667-2013 (QP) WITH CRM-30125-2015	MOHINDER SINGH V/S STATE OF PUNJAB & ORS MOHINDER SINGH V/S STATE OF PUNJAB & ORS 150 of 324	RAJIV JOSHI , PRABHJOT SINGH CHAHAL,, . G.S. NAGRA, MANJULI JOSHI G.S. NAGRA, RAJIV JOSHI

254* V	CRM-M-20149-2017 (QP) WITH CRM-14028-2018 WITH CRM-M-25638-2019 CRM-28639-2019	CHHOTU RAM V/S STATE OF HARYANA AND ANR CHHOTU RAM V/S STATE OF HARYANA AND ANR HARJINDER SINGH V/S STATE OF HARYANA AND ANR	RAHUL BHARGAVA , SUNIL DODA RAHUL BHARGAVA BERJESHWAR SINGH JASWAL BERJESHWAR SINGH JASWAL
255* V	CRM-M-963-2018 (QP PROSTAY)	JATINDER SINGH AND ORS V/S MANJINDER SINGH (PROCEEDINGS STAYED)	AJAVIR SINGH , KESHVAM CHAUDHRI , AJAY PAL SINGH REHAN, ROBIN GILL, SARTAJ SINGH GILL
256*	CRM-M-45883-2019 (QP PROSTAY)	FATEH MOHAMMAD AND OTHERS V/S STATE OF HARYANA AND ANOTHER (PROCEEDING STAYED)	SARFRAJ HUSSAIN , SARFRAJ HUSSAIN
257*	CRM-M-7024-2021 (QP)	FIRM /MS BURJ MUHAR PETRO CENTRE V/S BHARAT BHUSHAN BHARTI AND ANR	PEEUSH GAGNEJA , VAIBHAV NARANG
258*	CRM-M-48740-2022 (QP) WITH CRM-50057-2022 WITH CRM-M-34085-2015 WITH CRM-M-54564-2022	AMARJIT SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER AMARJIT SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER PREM PAL SINGH V/S STATE OF PUNJAB & ANR PREM PAL SINGH V/S STATE OF PUNJAB AND ANOTHER	ARJUN LAKHANPAL A.G. PUNJAB, .ATUL LAKHANPAL, SR. ADVOCATE, HARSH AGGARWAL ARJUN LAKHANPAL ARJUN LAKHANPAL , ATUL LAKHANPAL, RAJWANT SINGH CHAHAL, AG PB . , HARSH AGGARWAL ARJUN LAKHANPAL , HARSH AGGARWAL
259*	CRM-M-56963-2022 (QP) WITH CRM-M-2236-2023	BALJIT KAUR SAHOTA V/S STATE OF PUNJAB GURSHRAN SINGH @ GURSHARAN SINGH V/S STATE OF PUNJAB	ARNAV SOOD A.G. PUNJAB ARNAV SOOD
260*	CRM-456-2023 (QP) (LEAVE APPEAL) & O&M CRM-M-604-2023	RAVINDER SINGH AND ANR. V/S STATE OF PUNJAB AND ANOTHER	RAJAT MALHOTRA A.G. PUNJAB, PUJA CHOPRA, RAJAT MALHOTRA RAJAT MALHOTRA , RAJAT MALHOTRA
261*	CRM-M-6028-2023 (QP)	SANDEEP SINGH V/S THE INSTITUTE OF COMPUTER ACCOUNTANTS OF INDIA AND ANR.	RAJAT MOR , Rajat Mor, S.S. MOR, VIRENDER KUMAR, VIRENDER KUMAR
262*	CRM-M-6066-2023 (QP)	KRISHNA DEVI V/S STATE OF HARYANA AND OTHERS	KUNAL DAWAR A.G. HARYANA, ABHILAKSH GROVER
263*	CRM-M-14485-2023 (QP COMGEN) CRM-28525-2023	AMANDEEP SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	SIMRANJEET SINGH SARWARA A.G. PUNJAB, SIMRANJEET SINGH SARWARA SIMRANJEET SINGH SARWARA
264*	CRM-M-16799-2023 (QP)	ASHOK V/S STATE OF HARYANA AND ANOTHER	MUKESH YADAV A.G. HARYANA, MUKESH YADAV
265*	CRM-M-18970-2023 (QP COMGEN) CRM-16906-2023	PRITHVI SINGH AND ANR V/S STATE OF HARYANA AND ANOTHER	PARVEEN KUMAR A.G. HARYANA, TAPISH KUMAR GUPTA PARVEEN KUMAR
266*	CRM-M-19924-2023 (QP)	AJAY KUMAR V/S STATE OF HARYANA AND ANOTHER	RAJE RAM KAUSHIK A.G. HARYANA, RAJE RAM KAUSHIK
267*	CRM-M-20154-2023 (QP COMGEN)	MANU MAHESH SURI AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	KAMALDEEP SINGH SODHI A.G. PUNJAB, SHIVROOP S. DHALIWAL
268*	CRM-M-29378-2023 (QP)	SANTOSH KAUSHISH V/S SHAMSHER SINGH	MANOJ KAUSHIK , LAJPAT RAI SHARMA
269*	CRM-M-34292-2023 (QP COMGEN)	DHARMINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	SHUBHAM GUPTA A.G. PUNJAB, SURESH SINGLA, ABHISHK SINGLA
270*	CRM-M-34344-2023 (QP COMGEN)	RAJESH KUMAR V/S STATE OF PUNJAB AND ANOTHER	ARNAV SOOD A.G. PUNJAB, GURNOOR SINGH CHEEMA
271*	CRM-M-34462-2023 (QP COMGEN)	BUTA SINGH V/S STATE OF PUNJAB AND ANOTHER	SURESH SINGLA A.G. PUNJAB, ABHISHEK SINGLA, ANCHAL SINGLA , SHUBHAM GUPTA
272*	CRWP-1223-2020 (PMR)	MAHIPAL V/S STATE OF HARYANA AND OTHERS	RANDEEP S. DHULL , SANJEEV MAJRA
273*	CM-17554-CWP-2022 (LABOUR/INDUSTRIAL) (DELAY(F)) RA-CW-254-2022 IN CWP-18225-2004	SURESH KUMAR V/S THE MANAGEMENT OF THE DIVISIONAL FOREST OFFICER SOCIAL FORESTY, PIPLI KURUKSHETRA AND ANR. (MAIN DECIDED, REVIEW)	DIWAN S. ADLAKHA A.G. HARYANA, KANNAN MALIK, SANJEEV SONI, SARTHAK SONI, KAPIL KAKKAR, , RAJINDER PARTAP, P.S.JAMMU, D.S.PATWALIA, VIKAS ARORA, AAG, PUNJAB DIWAN S. ADLAKHA , DIWAN S. ADLAKHA DIWAN S.ADHLAKHA
274*	CRM-M-46921-2022 (ABCAW) WITH CRM-M-48426-2022	SAWARN SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER JASVIR SINGH ALIAS JASVEER V/S STATE OF PUNJAB AND ANOTHER	P B S GORAYA A.G. PUNJAB, SURAM SINGH RANA, AKSHAY RANA P B S GORAYA , AKSHAY RANA
275*	CRM-M-48704-2019 (CAW)	JYOTI V/S STATE OF HARYANA AND ANOTHER	PRADEEP CHHOKER A.G. HARYANA, PRADEEP CHHOKER
276*	CRM-M-42639-2020 (QPCAW)	MANGE RAM V/S STATE OF HARYANA	GAGAN BAJAJ A.G. HARYANA
277*	CRWP-9658-2023 (PARCAW) WITH CRM-W-1462-2023	PANKAJ KUMAR V/S STATE OF UT CHANDIGARH AND ORS. PANKAJ KUMAR V/S STATE OF UT CHANDIGARH AND ORS.	HOSHIAR SINGH JASWAL , VASUNDHRA DALAL ANAND HOSHIAR SINGH JASWAL

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 12**

HON'BLE MR. JUSTICE ANIL KSHETARPAL

NOTE

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REGULAR BAIL PETITIONS LISTED IN ORDINARY MOTION LIST IF ANY, WILL BE TAKEN UP IMMEDIATELY AFTER URGENT CASES ARE OVER.

LD. COUNSELS ARE REQUESTED TO INFORM THE ITEM NUMBER OF THEIR RESPECTIVE CASES LISTED BEFORE THIS COURT, WHICH HAVE RENDERED INFRACTUOUS, TILL 1:00 PM.

ALL CONCERNED ARE REQUESTED TO INFORM THE SERIAL NUMBER OF THE CASES LISTED IN ORDINARY MOTION IN WHICH ANY URGENCY IS INVOLVED OR SOME REQUEST IS REQUIRED TO BE MADE, UPTO 1.00 PM SO THAT THOSE CASES CAN BE TAKEN UP.

ALL CONCERNED TO NOTE THAT CIVIL MISCELLANEOUS APPLICATIONS FOR RESTORATION OF CASES LISTED IN ORDINARY MOTION LIST WILL BE TAKEN UP AT 2:00 PM.

IF ANY LEARNED COUNSEL WANTS TO SUBMIT WRITTEN REQUEST FOR AN ADJOURNMENT IN HIS/HER CASE, HE/ SHE WILL SUBMIT THE SAME UPTO 5:00 P.M. ONE DAY PRIOR TO THE DATE FIXED.

THE CIVIL REVISIONS LISTED IN THE ORDINARY MOTION LIST WILL BE TAKEN UP IN URGENT LIST ON THE NEXT DATE OF HEARING.

ALL CONCERNED TO PLEASE NOTE THAT OLDEST REGULAR CASES WILL BE TAKENUP DAILY AT 10.00AM SHARP.

201*	ESA-12-2019	BALBIR SINGH V/S GURNAM SINGH	ALOK MITTAL , AKSHAY KUMAR JINDAL, ALOK MITTAL, RANA GURTEJ SINGH, VIJAY KUMAR JINDAL, WITH MS. JANAYA SIROHI ALOK MITTAL ALOK MITTAL
	CM-1804-C-2019 CM-1805-C-2019		
202*	RSA-1482-2021	KRISHNA DEVI V/S DHARAMBIR	DALIP KUMAR TUTEJA , DALIP KUMAR TUTEJA DALIP KUMAR TUTEJA DALIP KUMAR TUTEJA
	CM-5878-C-2021 CM-5879-C-2021		
203*	CR-3858-2022 (MACT)	REKHA AND OTHERS V/S MANISH KUMAR AND ANR	SAMEER S. TIWARI , HARDEEP SINGH DHILLON SAMEER S. TIWARI
	CM-11825-CII-2022		
204*	RSA-2725-2022	UJJAGAR SINGH V/S SARIKA GUPTA AND OTHERS	KULBHUSHAN RAHEJA , KULBHUSHAN RAHEJA, PARDEEP KUMAR , VISHAL GARG KULBHUSHAN RAHEJA
	CM-9436-C-2022		
205*	CRM-M-16640-2023 (RBPB)	JOGA SINGH V/S STATE OF PUNJAB (SA)	SANDEEP ARORA A.G. PUNJAB, . KOMALPREET KAUR,
206*	CRM-M-36996-2023 (RBHRY)	GURDAS SINGH V/S STATE OF HARYANA (SA)	JASHANDEEP SINGH SANDHU A.G. HARYANA
207*	CM-667-C-2020 (DELAY(F))	(O&M) BALWINDER SINGH V/S PALA SINGH AND ORS.	P S JAMMU P S JAMMU SURESH MONGA, Y P GANDHI, , G.S.BAWA, ANURAG CHOPRA , KARAN PUNCHHI , P.S.JAMMU , PARAMJIT SINGH JAMMU , RAKESH NAGPAL, S.K.ARORA , RAVINDER CHOPRA , SANDEEP PUNCHHI (A),PARMINDER SINGH BAWA
	CM-668-C-2020 IN RSA-1137-1986		
208*	IOIN-RSA-1958-1994	DALIP SINGH V/S BAKHTAWAR SINGH (FOR SERVICE)	K.S. CHAHAL K.S. CHAHAL
	IN RSA-1958-1994		
209*	FAO-528-1995 (OI (EG))	KRISHNA WANTI V/S VIRENDER SINGH ETC (BO DT. 27.10.16)	RAJBIR SEHRAWAT , B.S.AULAKH (LEGAL AID) , BRIG.B.S.TAUNQUE (RETD.), LEKH RAJ NANDAL, LEKHRAJ NANDAL, RAJESH KUMAR DHANKAR
210*	IOIN-RSA-765-1996 (SERVICE)	SURJIT SINGH V/S P.S.E.B. (FOR SERVICE////BO HCJ DT 10.07.2023)	B.R. MAHAJAN , S.K. MAHAJAN. B.R. MAHAJAN , S.K. MAHAJAN. , B.R.MAHAJAN , BALDEV RAJ MAHAJAN , SURABHI KAUSHIK, PRATEEK MAHAJAN
	IN RSA-765-1996		
211*	FAO-2417-1999 (MMACT(ED))	SUBHASH V/S OM PARKASH GUPTA (BO DT. 27.10.16)	SANJIV GUPTA , SUMAN JAIN
212*	RSA-2447-1999	(O&M) PARGAT SINGH & ANR. V/S DARBARA SINGH & ORS.	GS SIDHU, A S JATTANA,P K GUPTA , ANUBHAV BANSAL, A.G. PUNJAB, CL PAWAR, GURVINDER SINGH SIDHU , H.S.RAKHRA,, HARINDER SINGH, B S MAKKAR, J S KHIVA, R V S CHUGH, SANDEEP BANSAL, KANWALJEET SINGH DERABASSI, LAKHWINDER SINGH SIDHU, MANPREET K SIDHU, MOHAN SINGH CHAUHAN, PRATHAM SETHI, RAHUL VIJAY SINGH CHUGH, RAJVINDER SINGH BAINS, S S SIDHU, ARUN BANSAL, VISHAL MITTAL PUNEET BALI GS SIDHU GS SIDHU
	CM-4259-C-1999 CM-4471-C-2004 CM-4472-C-2004		
213*	FAO-664-2002 (NIC(EG))	PRITAM KAUR V/S HARDIAL SINGH (BOHCJ DT. 27.10.16// INCOMPLETE CASE.)	SS SIDHU , ASHOK JINDAL, PAUL S SAINI, PAUL S. SAINI, SURINDER SINGH SIDHU SS SIDHU
	CM-2858-CII-2002		
214*	FAO-1690-2010 (ICILOM(EG))	HARISH SINGLA ETC. V/S JAWALA PARSHAD ETC.	THAKUR KARTAR SINGH , EKTA THAKUR, PUNEET SHARMA, RAVINDER SINGH DHULL THAKUR KARTAR SINGH
	CM-8457-CII-2010		
215*	FAO-5653-2010 (MMACT(OD))	JAL SINGH V/S SEHMOOD @ MEHMOOD & ORS. JAL SINGH V/S PARMINA & ORS.	R.S DHULL,C.B.GOEL , ASHISH GUPTA, NITIN JAIN, RAJINDER GOEL NITIN JAIN ASHISH GUPTA C.B.GOEL , ASHISH GUPTA , NITIN JAIN, RAJINDER GOEL C.B.GOEL C.B.GOEL ASHISH GUPTA
	CM-24882-CII-2010 CM-4458-CII-2011 WITH FAO-5654-2010 CM-24883-CII-2010 CM-24884-CII-2010 CM-4462-CII-2011		

	WITH FAO-5655-2010 CM-24885-CII-2010 CM-4460-CII-2011	JAL SINGH V/S ISRAIL & ORS.	NITIN JAIN , ASHISH GUPTA , RAJINDER GOEL NITIN JAIN ASHISH GUPTA
216*	FAO-1619-2011 (RGI (ED))	RAVI KUMAR GUPTA V/S GAJENDER SINGH & ORS.	SURINDER GANDHI , SUMIT GUPTA, MANIT SHARMA, ASHISH GUPTA, CHANDER SHEKHAR, RAJWINDER KAUR, RAKESH GUPTA, S.P. CHAHAR, SANDEEP PARKASH CHAHAR, TEJINDER K JOSHI, DALBIR SINGH, VANDANA MALHOTRA, VANDANAA MALHOTRA SURINDER GANDHI , CHANDER SHEKHAR , P.P.CHAHAR, ASHISH GUPTA , RAKESH GUPTA, S.P.CHAHAR , SANDEEP PARKASH CHAHAR , SUMIT GUPTA, RAJWINDER KAUR , TEJINDER K JOSHI, DALBIR SINGH , VANDANA MALHOTRA , VANDANAA MALHOTRA
	WITH FAO-1659-2011	OM PARKASH MITTAL V/S GAJENDER SINGH & ORS.	
217*	RSA-293-2011 CM-812-C-2011 CM-813-C-2011 CM-814-C-2011	CHARNO KAUR V/S BALBIR KAUR AND ORS.	B S BHALLA , BRIJESHWAR SINGH BHALLA, K. S. DARGAN, MALKEET SINGH BALIANWALI, NITIN RATHORE B S BHALLA B S BHALLA B S BHALLA
218*	RSA-1590-2012 CM-4327-C-2012 CM-4328-C-2012 CM-8553-C-2013	TEJA SINGH AND ORS V/S KARNAIL SINGH AND ORS	JASPAL KAUR GURNA , DEVINDER SINGH GURNA, JASPAL KAUR GURNA, M.K.BHATNAGAR, JASBIR SINGH DHALIWAL, SK BAWA JASPAL KAUR GURNA JASPAL KAUR GURNA D.S. GURNA, J.S. DHALIWAL
219*	RSA-2714-2012 (SERVICE)	BALRAM KUMAR V/S PUNJAB STATE POWER CORPORATION LIMITED & ORS. (BO HCJ DT 10.07.2023///)	VENEET SHARMA , Anupam Bhanot (Mrs.), MEENA BANSAL, MEENA BANSAL, SANDEEP SHARMA , SUMIT DUA , VENEET SHARMA
220*	RA-RS-40-C-2013 (SERVICE)	PUNJAB STATE ETC. V/S LAKHWINDER SINGH	ONKAR SINGH BATALVI , BRIJESHWAR SINGH KANWAR, CHARANPREET SINGH AAG PUNJAB, GURPREET BRAR, HS SITTA AAG PUNJAB, MONICA CHIBBER SHARMA SR DAG PUNJAB, NAVDEEP CHHABRA DAG PUNJAB, NAVEEN KAUSHIK AAG PUNJAB, NEERAJ YADAV AAG PUNJAB, ONKAR SINGH BATALVI, RAHUL VERMA AAG PUNJAB, TARUN SINGLA, O.S.BATALVI, TPS CHAWLA DAG PUNJAB, VAIBHAV SHARMA DAG PUNJAB, VANDANA MALHOTRA AAG PUNJAB RS SHARMA, A.G.PUNJAB, S.K.SUD. , ONKAR SINGH BATALVI, GURPREET BRAR,
	IN RSA-2814-1996	(BO HCJ DT 10.07.2023///)	
221*	RSA-207-2013 CM-577-C-2013	ASHA RANI AND ANR. V/S GULZAR SINGH AND ORS.	KRISHAN SINGH DADWAL , MANISH DADWAL, NEHA JAIN, AVTAR SINGH BHATTI, K.S. DADWAL, SONIA KRISHAN SINGH DADWAL
222*	RSA-3033-2013 CM-8092-C-2013	RAMESHWAR V/S RAM JEEWAN AND ORS	SUDHANSHU MAKKAR , MANI RAM YADAV, NIPUN VERMA, SUDHANSHU MAKKAR, SUNNY NAMDEV SUDHANSHU MAKKAR
223*	CM-12335-C-2019 (STAY PROCEED) IN RSA-3043-2014	RAJENDER V/S TEK CHAND & ANR	KAMAL CHAUDHARY SHIV KUMAR, JASHN SHEKHON, MR. KAMAL CHOWDHARY, SHIV KUMAR KUNAL DAWAR , KAMAL CHAUDHARY , SAHIV CHOWDHARY, SHIV KUMAR
224*	CM-13276-CII-2014 (NIC) CM-13275-CII-2014 & FAO-4693-2014 WITH CM-7243-CII-2014 & FAO-2013-2014	PURAN SINGH V/S SATYA DEVI AND ORS SATYA DEVI AND ORS V/S HARVINDER SINGH AND ORS	NARINDER SINGH DHILLON , EKLAHYA DARSHI NARINDER SINGH DHILLON NARINDER SINGH DHILLON , VIVEK GOYAL, N.K. MANCHANDA VIVEK GOYAL VIVEK GOYAL , N.S.DHILLON, N.K.MANCHANDA
225*	RSA-712-2014 CM-1633-C-2014 CM-2497-C-2016 CM-5550-C-2020 WITH RSA-713-2014 CM-1635-C-2014 CM-5548-C-2020	JOGINDER SINGH AND ORS V/S SURJIT SINGH AND ANR JOGINDER SINGH AND ORS V/S SURJIT SINGH AND ANR	PARVINDER SINGH , ABHISHEK VIG, DRISHTANA SINGH, JAPJEET JOHAL, KARAN GARG, KSHITIJ BHARATI, AKSHAY RAWAL, NAVEEN GUPTA, NITIN GOYAL, PARVINDER SINGH, S.K.GARG NARWANA, SHWETA NAHATA, TEEVAR SHARMA, VISHAL GARG NARWANA, VIKAS BEHL PARVINDER SINGH VISHAL GARG NARWANA VISHAL GARG NARWANA PARVINDER SINGH , PARVINDER SINGH PARVINDER SINGH VISHAL GARG NARWANA
226*	RSA-2858-2014 CM-6805-C-2014	NAIB SINGH AND ORS V/S HARBANS KAUR AND ANR	AMAN PAL , AMAN PAL, NARESH PAUL, R.S.HOODA, Rajender Kumar AMAN PAL
227*	RSA-3532-2014 CM-8172-C-2014	JOGINDER SINGH V/S LUDHIANA IMPROVEMENT TRUST LDH AND ORS	VENEET SHARMA , MANBIR SINGH BATT VENEET SHARMA
228*	RSA-3700-2014 CM-8533-C-2014 CM-8534-C-2014 CM-8536-C-2014	LAKHBIR SINGH V/S BALJEET SINGH	RAHUL VATS , , AMAN GODARA, B.S. SAROHA, BRIJENDER KAUSHIK, BRIJENDRA KAUSHIK, GORAKH NATH, MR. ARUN SHARMA, SS DINARPUR RAHUL VATS RAHUL VATS RAHUL VATS
229*	RSA-4353-2014 (SERVICE)	FOOD CORPORATION OF INDIA & ORS V/S CHIMAN SINGH	VIKAS CHATRATH , ANUPAM SHARMA , ANUPAMA SHARMA, PADAMKANT DWIVEDI, PADAM KANT DWIVEDI, S.K.LIBERHAN, VIKAS CHATRATH, SUMIT JAIN

CM-10096-C-2014		VIKAS CHATRATH
230*	RSA-6447-2014 CM-15399-C-2014 CM-15400-C-2014	(BO HCJ DT 10.07.2023) SHISH PAL AND ORS V/S KRISHNA DEVI AND ORS SURYAKANT GAUTAM , ADARSH DUBEY, ADVOCATE FOR MR. SUVINEET SHARMA,, GOURAV GOEL(R1-3) SURINDER GAUR(R11-12), SALINA CHALANA, SUINEET SHARMA, SURINDER GAUR, SURYAKNAT GAUTAM SURYAKANT GAUTAM SURYAKANT GAUTAM
231*	CR-6146-2015 (IO) WITH CM-9562-CII-2019	RAJ KARNI V/S TARSEM LAL AND ORS RAJ KARNI V/S TARSEM LAL AND ORS (STAYED CASE.) SANJEEV KUMAR ARORA , LAKSHAY BECTOR, MR. MANISH PRABHAKAR, MR. RAJAN BANSAL SANJEEV KUMAR ARORA
232*	RSA-3421-2015 CM-8291-C-2015 CM-8292-C-2015	BAL KRISHAN V/S DERA BABA GIRNARI AND ANR SUKHPREET KAUR , AKSHAY JINDAL, GOPAL SONI SUKHPREET KAUR SUKHPREET KAUR
233*	RSA-3929-2015 CM-9624-C-2015	PREM KUMAR V/S SUMAN KUMAR KANSRA NAKUL SHARMA , DEEPAK ARORA, NAKUL SHARMA, SANDEEP ARORA NAKUL SHARMA
234*	RSA-3992-2015 (SERVICE)	BALDEV SINGH V/S STATE OF PUNJAB & ORS RAKESH SOBTI , CHARANPREET SINGH AAG PUNJAB, H.S.SITTA AAG PUNJAB, HARMANPREET KAUR, HS SITTA AAG PUNJAB, MALIKA SETHI SOBTI, NARINDER PAL SHARMA, RAJESH BHARDWAJ DAG PUNJAB, RAKESH SOBTI, RAKESH VERMA AAG PUNJAB, RANA HARJASDEEP SINGH AAG PUNJAB
235*	RSA-5464-2015 CM-13023-C-2015 CM-13024-C-2015	(BO HCJ DT 10.07.2023) DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD AND ORS V/S NUMERO UNO CLOTHING LTD GAURAV MOHUNTA , SURESH KUMAR KAUSHIK GAURAV MOHUNTA GAURAV MOHUNTA
236*	CM-17481-CII-2016 (RGI (EG)) CM-11947-CII-2018 CM-2393-CII-2023 & O&M FAO-5089-2016	SANDEEP V/S YOGESH AND ORS RAM BILAS GUPTA , SUBHASH GOYAL RAM BILAS GUPTA, P.M. GOYAL , PARAS MONEY GOYAL PARAS MONEY GOYAL RAM BILAS GUPTA , A.K.RANOLIA, SUBHASH GOYAL , MUNISH BEHL , PARAS MONEY GOYAL
237*	CR-4701-2016 (IO) CM-8760-CII-2020	SHASHI KAPOOR V/S RUPINDER KAUR DECEASED THRU LRS. PUKHRAJ KAUR AND ORS. DHEERAJ MAHAJAN , AMANDEEP SINGH MANAISE, AMANDEEP SINGH MANAISE, RAVINDER KAUR MANAISE, DHEERAJ MAHAJAN, KULDIP SINGH, BHIM SINGH, R K ARYA, AKHIL AGNIHOTRI, R.K.ARYA R.K.ARYA
238*	FAO-285-2016 (NIC) CM-856-CII-2016 WITH CM-17669-CII-2016 & FAO-5205-2016	(PROCEEDING STAYED VIDE ORDER DT 25.05.22) NATIONAL INSURANCE CO LTD V/S ANGREJ SINGH & ORS RAM AVTAR ANGREZ SINGH V/S HARDESH GOYAL AND ORS RAM AVTAR MANDEEP KUMAR DHOT MANDEEP KUMAR DHOT
239*	FAO-1763-2016 (MMACT(OD)) CM-6616-CII-2016 CM-6617-CII-2016	(INJURY CASE.) KULDEEP AND ANR V/S FUTURE GENERALI ALL INSURNACE COMPANY LTD AND ANR RAM KUMAR SAINI , PARDEEP KUMAR, Pradeep Kumar RAM KUMAR SAINI RAM KUMAR SAINI
240*	FAO-4549-2016 (OI) CM-15598-CII-2016 CM-15599-CII-2016	(DEATH CASE) ORIENTAL INSURANCE COMPANY LIMITED V/S RAJNI SOOD AND ORS ASHWANI TALWAR ASHWANI TALWAR ASHWANI TALWAR
241*	FAO-7679-2016 (OI (EG))	(DEATH CASE) SARABJEET SINGH V/S PARAMJEET SINGH AND ANR DHRUV GUPTA , ASHISH YADAV
242*	RSA-715-2016 CM-1960-C-2016 CM-1961-C-2016	BHUSHAN POWER & STEEL LTD V/S UNION TERRITORY CHANDIGARH AND ORS. SAURABH GARG , ABHINAV SOOD, Atam Prakash Setia , DEEPALI PURI, SUMAN JAIN, SUVIR SEHGAL SAURABH GARG SAURABH GARG
243*	RSA-2073-2016 CM-5466-C-2016	ANIL AND OTHERS V/S KANTA DEVI AND ANOTHER ASHWANI GAUR , HIMANSHU DHAKLA., SARUN HANS, VIKRAM SINGH ASHWANI GAUR
244*	RSA-2927-2016 (SERVICE) CM-7893-C-2016	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD AND ANR V/S BALBIR SINGH SUMER SINGH BRAR , ANKUSH CHAUDHARY, BALBIR SINGH SAINI, BS SAINI, ISHA GOEL, SHASHANK SHARMA, SUMER SINGH BRAR SUMER SINGH BRAR
245*	RSA-2948-2016 (SERVICE) CM-7915-C-2016	(BO HCJ DT 10.07.2023///) DISTRICT MANAGER CONFED V/S SUDH RAM AND ANOTHER JAGRAM SINGH COONER , J.S.COONER, ISHAN COONER, JATINDER NAGPAL, KAMAL CHAUDHARY JAGRAM SINGH COONER
246*	RSA-3664-2016	(BO HCJ DT 10.07.2023///) RAM MEHAR AND ANR V/S BALKAR AND ORS AMIT JAIN , MS. NEHA RANA, MANVIR SINGH RANA
247*	RSA-5370-2016 CM-13960-C-2016 CM-13961-C-2016 CM-13962-C-2016 CM-10403-C-2017	BAHADUR SINGH V/S JAI KUMAR GARG SANDEEP GOYAL , JAI KUMAR GARG SANDEEP GOYAL SANDEEP GOYAL SANDEEP GOYAL SANDEEP GOYAL
248*	RSA-6946-2016 CM-18017-C-2016 CM-18018-C-2016	BALDEV SINGH V/S AMRIK SINGH AND OTHERS VIJAY LATH , SARJU PURI, MR. ABHINAV SINGH, VIJAY LATH VIJAY LATH VIJAY LATH

WITH RSA-4689-2013 CM-12628-C-2013 CM-12629-C-2013 CM-5514-C-2014	AMRIK SINGH V/S BALDEV SINGH	SARJU PURI , VIJAY LATH SARJU PURI SARJU PURI SARJU PURI
249* FAO-1616-2017 (UII) CM-5336-CII-2017 WITH CM-13816-CII-2017 & FAO-4634-2017	UNITED INDIA INSURANCE COMPANY LIMITED V/S ASHISH NAGPAL AND ORS ASHISH NAGPAL AND ORS V/S BALDEV KRISHAN AND ORS	ASHWANI TALWAR , BHAVDEEP SINGH MAMLI, R S MAMLI, SANAMJEET KAUR ASHWANI TALWAR R S MAMLI R S MAMLI
250* RSA-216-2017 CM-464-C-2017 CM-465-C-2017 CM-466-C-2017	AMRIK SINGH & ANR V/S PUNJAB STATE POWER CORP LTD & ANR	SHALINDER NAGPAL , , A.P.S. SANDHU, AKASH YADAV, APS SANDHU, MEHAK SAWHNEY, NAVEEN SHARMA (BHARDWAJ), PRATEEK SODHI, VINOD S. BHARDWAJ SHALINDER NAGPAL SHALINDER NAGPAL SHALINDER NAGPAL
251* RSA-861-2017 CM-1883-C-2017 CM-1884-C-2017	MAJOR SINGH V/S KARNAIL SINGH & ORS	NAKUL SHARMA , NAKUL SHARMA NAKUL SHARMA NAKUL SHARMA
252* RSA-2081-2017 CM-5060-C-2017 WITH RSA-421-2017 CM-901-C-2017	SATWANT SINGH V/S BALKAR SINGH & ANR SATWANT SINGH V/S PARAMJIT SINGH & ANR	AMIT ARORA , AMIT ARORA, PARAMBIR SINGH (SUNNY), SANDEEP SINGH DEOL, SANDEEP SINGH DEOL, AMIT ARORA AMIT ARORA , PARAMBIR SINGH (SUNNY) , RAJIV KUMAR SAINI , SANDEEP SINGH DEOL AMIT ARORA
253* RSA-3090-2017 (SERVICE)	DALIP SINGH V/S ZILA PARISHAD & ORS	VK SHUKLA , AKSHITA CHAUHAN AAG PUNJAB, ANJU SHARMA KAUSHIK DAG PUNJAB, MANDEEP K. SAJJAN, SAMANDEEP SAAJAN, SUKHJINDER SINGH, V.K. SHUKLA, V.K.SANDHIR, V.K.SANDHIR
254* RSA-5850-2017 (SERVICE)	(BO HCJ DT 10.07.2023///) RATTAN CHAND V/S PUNJAB STATE POWER CORPORATION LTD. AND ORS. (BO HCJ DT 10.07.2023)	VIPIN MAHAJAN , VIPIN MAHAJAN
255* CM-13454-CII-2018 (MMACT(EG)) (DELAY(F)) CM-13453-CII-2018 & FAO-3844-2018 WITH CM-1889-CII-2019 & FAO-599-2019	POOJA AND ANR V/S GAURAV RATTAN AND ORS MADHU BALA V/S S.B.I. GENERAL INSURANCE COMPANY LTD AND ORS	ONKAR SINGH , M.P. GOSWAMI ONKAR SINGH ONKAR SINGH UMESH KUMAR KANWAR UMESH KUMAR KANWAR
256* CM-18900-CII-2018 (NIC(EG)) (DELAY(F)) & FAO-5608-2018	URMILA DEVI AND ORS V/S PAWAN KUMAR AND ORS	VIJAY SANGWAN VIJAY SANGWAN
257* CM-29019-CII-2018 (IFFTOK(ED)) (DELAY(F)) & FAO-16320-2018	SANDEEP V/S SOMDUTT & ORS	RAO AJENDER SINGH RAO AJENDER SINGH , RAO AJENDER SINGH
258* ESA-197-2018 CM-12825-C-2018 CM-12826-C-2018	SHEESH KHAN V/S RASHID AND ANR	C.B.GOEL , CB GOEL C.B.GOEL C.B.GOEL
259* FAO-1562-2018 (UII) CM-6025-CII-2018 WITH FAO-5808-2018	UNITED INDIA INSURANCE CO LTD V/S SONIA RANI AND ORS SONIA RANI AND ORS. V/S SUNIL KUMAR AND ORS. (DEATH CASE)	VINOD GUPTA , ASHOK JINDAL, ASHOK K. JINDAL, SANJEEV KUMAR PANWAR VINOD GUPTA ASHOK JINDAL
260* FAO-15819-2018 (MMACT(ED))	KARAMBIR @ KARAMVEER V/S VINOD @ BODA AND ORS	SAURABH DALAL , SUNNY NAMDEV
261* FAO-16152-2018 (UII (EG))	KRISHAN YADAV & ORS V/S SUNIL YADAV & ORS	JAI SINGH YADAV , VIJAY KUMAR GARG
262* RSA-1507-2018 (SERVICE) CM-3955-C-2018	SURINDER SINGH V/S STATE OF PUNJAB AND ANR. (BO HCJ DT 10.07.2023///)	CHETNA RAO , ..., AG PB, CHARANPREET SINGH AAG PUNJAB, CHETNA RAO, HIMANSHU RAO, CHETNA RAO, MALOO CHAHAL CHETNA RAO
263* RSA-3532-2018 CM-9296-C-2018	TARSEM KAUR AND ORS V/S HARJIT KAUR NOW DECEASED THR HER LRS	B.D.SHARMA , B.D.SHARMA, BD SHARMA, VAIBHAV NARANG B.D.SHARMA , B.D.SHARMA
264* RSA-4863-2018	DHARAMBIRI V/S MANOJ AND ANR	SUVINEET SHARMA , SALINA CHALANA, VAIBHAV SHARMA, VIRAJ GANDHI, VEDIKA GANDHI
265* SAO-2-2018 CM-178-CII-2018	SURINDER KAUR V/S LAKHWINDER KAUR AND ANR	RAJIV JOSHI , RAJIV JOSHI, SANJEEV KUMAR BAWA RAJIV JOSHI
266* CM-15806-CII-2019 (NIC (ED)) (DELAY(F)) CM-15808-CII-2019 & FAO-4687-2019	MUKESH DEVI AND ORS. V/S SANDEEP KUMAR AND ORS.	SANDEEP PARKASH CHAHAR SANDEEP PARKASH CHAHAR SANDEEP PARKASH CHAHAR

267*	CR-344-2019 (IO)	KESARI DEVI SINCE DECEASED THROUGH LRS SURENDER AND SANJAY V/S BHAGWANT SINGH SINCE DECEASED THROUGH LRS AND ORS	PRITAM SINGH SAINI , ABHISHEK GOEL, DEEPAK SINGH SAINI., RAJESH GOYAL
268*	FAO-5867-2019 (NIA (EG))	RAMLOAT YADAV V/S RAJ KUMAR AND ORS	PARUNJEET SINGH
269*	FAO-7156-2019 (NIC)	NATIONAL INSURANCE CO. LTD V/S RAMANDEEP KAUR AND OTHERS	PAUL S. SAINI , RAJEEV GODARA
	CM-25741-CII-2019 CM-4763-CII-2020 CM-4765-CII-2020		PAUL S. SAINI PAUL S. SAINI PAUL S. SAINI
	WITH CM-1576-CII-2023 CM-1574-CII-2023	NATIONAL INSURANCE CO. LTD V/S RAMANDEEP KAUR AND OTHERS	PAUL S. SAINI PAUL S. SAINI
270*	RA-RS-74-2019 (SERVICE) (REVIEW)	THE SECRETARY TO GOVT. OF HARYANA, FOOD AND SUPPLIES DEPTT. CHANDIGARH AND ANOTHER V/S LAJPAT RAI CHAUHAN	CHANDER SHEKHAR AG HARYANA, AG HARYANA, ANIL MEHTA DAG HARYANA, ARUN BENIWAL DAG HARYANA, G.S.WASU AAG HARYANA, JASMEET SINGH BEDI AAG HARYANA, KESHAV GUPTA AAG HARYANA, MANISH DADWAL AAG HARYANA, MUKESH KAUSHIK AAG HARYANA, PRADEEP PRAKASH CHAHAR DAG HARYANA, RAJESH GAUR AAG HARYANA, RAVI PRATAP SINGH AAG HARYANA, SUDHANSHU SHARMA, CHANDER SHEKHAR A.G. HARYANA , CHANDER SHEKHAR , CHANDER SHEKHER
	IN RSA-3150-2015	(BO HCJ DT 10.07.2023///REVIEW AS PER ROSTER)	
271*	RSA-96-2019	DEEP CHAND AND ANOTHER V/S PHOOL SINGH AND OTHERS	NARENDER KAAJLA , ANIL KUMAR GAHLAWAT
	CM-236-C-2019 CM-239-C-2019		NARENDER KAAJLA NARENDER KAAJLA
272*	RSA-2080-2019	HARPREET KAUR V/S CENTRAL BOARD OF SECONDARY EDUCATION	PRADEEP SHARMA , KANNAN MALIK
273*	RSA-4829-2019	UHBVNL V/S PANKAJ	PAWAN KUMAR LONGIA PAWAN KUMAR LONGIA
	CM-13776-C-2019		
274*	SAO-19-2019	SHREE CHAND DECEASED AND ORS V/S GIRRAJ AND ANR (RESTORED)	KUL BHUSHAN SHARMA , ABHISHEK SHARMA,
275*	RSA-316-2020 (SERVICE)	BHAI NAND LAL KHALSA PUBLIC SCHOOL AND ANOTHER V/S HARINDER KAUR ALLEGING VICE PRINCIPAL	SATWANT SINGH RANGI , JAGDEEP SINGH CHAHAL, KHUSHKARAN K.GOEL, S.S.RANGI, SATWANT SINGH RANGI
	CM-821-C-2020		SATWANT SINGH RANGI
276*	CR-1426-2021 (IO)	ANGREJ SINGH DECEASED THROUGH HIS LR JOGINDER KAUR NOW DECEASED THR HER LR GURDARSHAN KAUR V/S GURDEEP SINGH AND ORS	HARDEEP SINGH , BIKRAM CHAUDHARY, MR. SATNAM SINGH., SATNAM SINGH
277*	FAO-1356-2021 (UII (EG))	SURINDER KAUR V/S MANJIT SINGH AND OTHERS	VEEET SHARMA
278*	RSA-750-2021	TILAK RAJ V/S BALWINDER SINGH AND OTHERS	VIKAS SINGH , ADESHWAR SINGH PANNU
279*	CM-12113-CII-2022 (IO) (DELAY(F))	JOGINDER SINGH SHRI DAULAT SINGH SINCE DECEASED THROUGH HIS LRS V/S LABH SINGH	VISHAL AGGARWAL , LOVISH RATTAN
	CM-12114-CII-2022 RA-CR-94-2022 IN CR-7923-2019		VISHAL AGGARWAL VISHAL AGGARWAL , AAYUSH GUPTA VISHAL AGGARWAL , VISHAL AGGARWAL
		(REVIEW)	
280*	CM-1655-C-2022 (DELAY(F))	NARESH KUMAR V/S AMARJEET KAUR AND ANOTHER	MANINDER SINGH
	CM-1654-C-2022 CM-1656-C-2022 & O&M RSA-568-2022		MANINDER SINGH MANINDER SINGH MANINDER SINGH
281*	CR-4890-2022 (IO)	PUSHPA DEVI AND ANOTHER V/S SAGLI RAM AND OTHERS	VIVEK K. THAKUR , MEHAK BEDI, VIVEK K. THAKUR, YOGESH JANGRA, SHERRY K. SINGLA
282*	CR-5629-2022 (RENT PB)	SS JAIN SABHA BUDHLADA V/S OM PARKASH	VIKAS MOHAN GUPTA , ABHISHEK BANSAL VIKAS MOHAN GUPTA
	CM-16744-CII-2022		
283*	ESA-38-2022	SATISH KUMAR ALIAS SATISH MUNJAL V/S SHANTI DEVI AND OTHERS	C.B.GOEL
	CM-7622-C-2022 CM-7623-C-2022		C.B.GOEL C.B.GOEL
	WITH CM-8794-C-2022 CM-8795-C-2022	SATISH KUMAR ALIAS SATISH MUNJAL V/S SHANTI DEVI AND OTHERS	RAJINDER GOEL RAJINDER GOEL
284*	FAO-1627-2022 (NIA (EG))	JAMNA DEVI AND OTHERS V/S SALAM DEEN AND OTHERS (DEATH CASE)	SHAKTI MEHTA
285*	FAO-1889-2022 (ROYSUN(EG))	RAJENDER KUMAR @ RAJINDER SINGH V/S RAHUL KUMAR AND OTHERS	SEHEJ SANDHAWALIA , D K PRAJAPATI
286*	RSA-2074-2022	YADHU BANSAL @ YADHU NANDAN BANSAL V/S ARUN KUMAR AND ANR.	MANISH KUMAR SINGLA , MANISH KUMAR SINGLA, RISHAV JAIN MANISH KUMAR SINGLA
	CM-7178-C-2022		
287*	RSA-2149-2022	MUKHTIAR SINGH V/S SATPAL SINGH	RS CHAUHAN , RS CHAUHAN RS CHAUHAN
	CM-7337-C-2022		
288*	RSA-2215-2022	JOGINDER SINGH AND ORS V/S DALIP SINGH AND ANR	SURINDER MOHAN SHARMA

CM-7676-C-2022		SURINDER MOHAN SHARMA
289* RSA-2877-2022	PREM SEWA DAL AND ANR. V/S STATE OF HARYANA AND ANOTHER	DALIP KUMAR TUTEJA A.G. HARYANA, DALIP KUMAR TUTEJA
CM-9843-C-2022		DALIP KUMAR TUTEJA
290* CM-3887-CII-2023 (NIA) (DELAY(F))	THE NEW INDIA ASSURANCE CO. LTD. V/S GIAN SINGH AND ORS.	PUNIT JAIN
CM-3888-CII-2023		PUNIT JAIN
& O&M FAO-973-2023	(DEATH CASE)	PUNIT JAIN
291* CR-3361-2023 (ORD 39 HRY)	DILBAG V/S RAMPHAL AND OTHERS	RAM AVTAR SHEORAN , Sushil Sheoran
292* FAO-2372-2023 (MMACT(EG))	VIJAY KUMAR GARG V/S SHER SINGH AND ORS (INJURY CASE)	NITISH GARG
293* FAO-2755-2023 (MMACT(EG))	SANTOSH DEVI V/S VIKRAM SAINI AND OTHERS (DEATH CASE)	RAJAT SHEOKAND
294* FAO-2764-2023 (MMACT(ED))	MANJU DEVI AND OTHERS V/S SATISH KUMAR AND OTHERS (DEATH CASE)	SANJAY MITTAL , R. K. GIRDHWAL
295* RSA-177-2023 (SERVICE)	OM PARKASH AND ANR V/S STATE OF HARYANA AND OTHERS	SURINDER KUMAR DAARIA
296* RSA-1924-2023 CM-6774-C-2023	SHIV CHARAN V/S RAM NIWAS AND ORS	SANJAY MITTAL , ABHISHEK GHANGAS SANJAY MITTAL
297* SAO-84-2017	SATPAL SINCE DECEASED THR LRS V/S KESAR SINGH SINCE DECEASED THR LRS	RAKESH CHOPRA , JASHAN CHOPRA, PUNEET SINGLA
CM-2580-CII-2020		RAKESH CHOPRA
CM-21543-CII-2017		RAKESH CHOPRA
	(STAYED CASES)	
298* CM-5565-CII-2020 (MMACT(EG)) (RESTORATION)	MATA RANI V/S SECRETARY, PUNJAB TRANSPORT AND OTHERS	DHARAM PAL A.G. PUNJAB, H.K. BRINDA, K.K. BENIWAL, AAG, PB.
IN FAO-1740-1997		DHARAMPAL , H K BRINDA , ROOPAM AGGARWAL, S.S. DEOL, DAG , PB.

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 63**HON'BLE MR. JUSTICE AVNEESH JHINGAN**

NOTE :-

CASE LISTED AT SR.NO. 249 I.E CRM-M-53062-2019 BE TREATED AS CANCELLED.

ALL CONCERNED TO PLEASE NOTE.

201*	CRM-M-24377-2023 (AB)	AJAY @ AJAYPAL SINGH V/S STATE OF PUNJAB	VINOD KUMAR KAUSHAL A.G. PUNJAB, VINOD KUMAR KAUSHAL
202* V	CRM-M-8251-2015 (QP PROSTAY)	BALWANT KAUR & ANR V/S STATE OF PUNJAB & ANR (BOHCJ DT. 23.10.18// STAY PROCEEDING CASE)	S.K.SANDHIR , AG, PB, Gursahib Singh Ghuman, R.M. SHARMA, , RAJ KUMAR GUPTA
203* V	CRM-M-11859-2018 (QP PROSTAY) CRM-38242-2018	SANJEEV KHURANA AND ORS V/S STATE OF PUNJAB AND ANR (PROCEEDING STAYED)	A.P.S. SANDHU , BIKRAMJIT AROURA, SANDEEP S. MAJITHIA, VISHNEET SINGH A.P.S. SANDHU
204*	CRM-M-3742-2023 (QP)	SHALINI SOLANKI V/S SUPRIYA JUNEJA (PROCEEDING STAYED)	TANMOY GUPTA
205*	CRM-M-34378-2023 (AB)	LOVEPREET SINGH V/S STATE OF PUNAJB	SUKHDEEP SINGH BHINDER A.G. PUNJAB, DILRAJ SINGH BHINDER
206*	CRM-M-21301-2022 (RBPB)	JASWINDER SINGH ALIAS SHINDER BABA V/S STATE OF PUNJAB	JASDEEP SINGH A.G. PUNJAB, JAGJIT SINGH CHATRATH, PARDEEP KUMAR
207*	CRM-M-39730-2022 (RBPB)	SUKHDEEP SINGH @ DEEPU V/S STATE OF PUNJAB	RANJODH SINGH SIDHU A.G. PUNJAB, RANJODH SINGH SIDHU
208*	CRM-M-40973-2022 (RBPB)	RAKESH KUMAR V/S STATE OF PUNJAB (SA)	HITESH CHOPRA A.G. PUNJAB
209*	CRM-M-2007-2023 (RB HRY CYBER CRIME)	ANSHUL TYAGI V/S STATE OF HARYANA (SA)	MANJEET SAINI A.G. HARYANA, . AAKASH KRISHAN, , DEEPANKAR SINGH,, RISHAB RAJ JAIN,
210*	CRM-M-15759-2023 (RBHRY)	RAJEEV KUMAR RANA V/S SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	HARSHIT SETHI , RAHIL MAHAJAN
211*	CRM-M-18114-2023 (RBPB)	AKSHAY KUMAR @ KUSS V/S STATE OF PUNJAB (SA)	BARJINDER SINGH A.G. PUNJAB, BARJINDER SINGH
212*	CRM-M-21056-2023 (RBHRY)	SHISHAN PAL @ SHISH PAL V/S STATE OF HARYANA (SA)	ASHOK BHARDWAJ A.G. HARYANA
213*	CRM-M-38551-2023 (RB PB CYBER CRIME)	JATINDRA V/S STATE OF PUNJAB	GURBIR SINGH SANDHU A.G. PUNJAB, SARBJIT SINGH
214*	CRM-M-48956-2023 (RBPB)	NAVROOP SINGH @ BHULLAR V/S STATE OF PUNJAB	N.S. DANDIWAL A.G. PUNJAB
215*	CRM-M-49012-2023 (RBHRY)	NEELAM DEVI V/S STATE OF HARYANA	GARIMA SHARMA A.G. HARYANA
216*	CRM-M-49130-2023 (RBHRY)	SUNNY V/S STATE OF HARYANA	MONTY GOYAL A.G. HARYANA, HARJOT GOYAL
217*	CRM-M-49141-2023 (RBPB)	RAHUL BASSI V/S DIRECTORATE GENERAL OF GST INTELLIGENCE LUDHIANA	GAUTAM DUTT , KARAN PATHAK
218*	CRM-M-49161-2023 (RBPB)	GAGAN KUMAR V/S STATE OF PUNJAB	ISHAN KAUSHAL A.G. PUNJAB, ISHAN KAUSHAL
219*	CRM-M-49276-2023 (RBHRY)	PAWAN V/S STATE OF HARYANA	RAVINDER KUMAR RANA A.G. HARYANA
220*	CRM-38976-2023 (NDPS SOS) (SOS) IN CRA-S-2977-SB-2017	HARJIT SINGH V/S STATE OF PUNJAB	PRATEEK PANDIT ANTER PREET SINGH , ASHISH GUPTA , PRATEEK PANDIT , RAKESH GUPTA
221*	CRM-39103-2023 (NDPS SOS) (OTHER) IN CRA-S-2732-SB-2018	MANISH KUMAR V/S STATE OF PUNJAB	J.S. BAINS KARNISH GUPTA
222*	CRM-38733-2023 (NDPS SOS) (OTHER) IN CRA-S-4222-SB-2018	JEET SINGH AND ANR. V/S STATE OF PUNJAB	KULDIP SINGH KAMAL NARULA , KULDIP SINGH
223*	CRM-38977-2023 (SOS) (OTHER) IN CRA-S-1156-2021	HARWINDER SINGH V/S STATE OF PUNJAB	VIVEK SINGLA A.G. PUNJAB VIVEK SINGLA
224*	CRM-8010-2023 (NDPS SOS) (SOS) IN CRA-S-505-2023	KULDEEP SINGH NEGI V/S STATE OF UT CHANDIGARH	D K PRAJAPATI D K PRAJAPATI , DEEPAK MALHOTRA
225*	CRM-30024-2023 (CBI SOS) (OTHER) IN CRA-S-1895-2023	BACHITTAR SINGH V/S CENTRAL BUREAU OF INVESTIGATION	BHRIGU DUTT SHARMA BHRIGU DUTT SHARMA
226*	CRM-38067-2023 (NDPS SOS) (SOS) IN CRA-S-2489-2023	RAM SARUP V/S STATE OF PUNJAB	SUKHCHARAN SINGH A.G. PUNJAB, SUKHCHARAN SINGH SUKHCHARAN SINGH
227* V	CRM-9081-2016 (LTAPP) & CRM-A-534-MA-2016	ANGAD DEV @ ANGAD DEV TAYAL V/S IMARTI DEVI & ANR	JAINAINDER SAINI JAINAINDER SAINI
228* V	CRM-A-369-MA-2017 (LTAPP)	HARWINDER KAUR V/S JAGDISHPAL SINGH BINDRA	SIDDHARTH GUPTA

229* V	CRA-S-928-SB-2018 (CRL APPEAL)	PRITHVI DHAR SHARMA V/S SACHIN TEWATIA	AVTAR SINGH SYAN
230*	CRA-AS-192-2023 (ACQ)	M/S S.R. FINANCE COMPANY V/S BANT SINGH	ARIHANT JAIN
231*	CRM-26029-2023 (CONCBI) (SOS) IN CRA-S-1691-2023	VIJAY RAWAT V/S CENTRAL BUREAU OF INVESTIGATION	GAUTAM DUTT GAUTAM DUTT
232*	CRM-30232-2023 (CONV GEN >3 UPTO 5YR) (EXEMPTION) IN CRA-S-1972-2023	SANJU V/S STATE OF HARYANA	SHASHANK SHEKHAR SHARMA A.G. HARYANA SHASHANK SHEKHAR SHARMA , SAMIR MALIK
233* II	CRR-1011-2011 (CONONEYEAR) CRM-24408-2011	DEVENDER V/S STATE OF HARYANA (BOHACJ DTD.21.03.2016)	JAGJEET BENIWAL , AG.HY. JAGJEET BENIWAL
234* II	CRR-3397-2014 (CRRAC) CRM-4455-2015	RANJIT KAUR AND ANOTHER V/S STATE OF PUNJAB	SHIV KUMAR , AG.PB., SUVIR, AJAIVIR SINGH, GAGANDEEP JAMMU, ANMOL RATTAN SIDHU, KANWALJIT SINGH AJAIVIR SINGH
235* II	CRR-1230-2015 (CRRAC)	GURPINDER SINGH V/S STATE TH DISTRICT DRUGS INSPECTOR FERROZEPUR	AMANDEEP SINGH SAINI , DHIRAJ CHAWLA (P), RANBIR SINGH SEKHON
236* II	CRR-3660-2015 (CRRAC) CRM-9548-2019 CRM-9550-2019	SURJIT SINGH CHUGH V/S JASPAL SINGH	BIKRAMJIT AROURA , L M GULATI, MUNISH THAKUR, RAMDEEP PARTAP SINGH,, T.S. SIDHU, L M GULATI L M GULATI
237* V	CRR-4582-2015 (CRRAC) CRM-38697-2015	KHEM CHAND V/S STATE OF HARYANA & ORS	JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA JAGDISH MANCHANDA
238* V	CRR-302-2017 (IO)	SURINDER @ CHIKU V/S STATE OF HARYANA AND ANR.	PRABHJEET SINGH SULLAR
239* V	CRM-30829-2018 (CRRAC) (DELAY(F)) & CRR-2927-2018	NEERAJ RANA V/S JAGDISH CHAND DHIMAN AND ORS	RANDEEP S. DHULL RANDEEP S. DHULL
240*	CRM-15949-2019 (CRRAC) & CRR-1164-2019	SANJEEV @ SANJU V/S STATE OF HARYANA AND ORS	VISHWAJEET VISHWAJEET
241*	CRR-1425-2019 (CRRAC) WITH CRM-33780-2019	HARDEEP SINGH V/S STATE OF PUNJAB HARDEEP SINGH V/S STATE OF PUNJAB	P.K.S. PHOOLKA , SANDEEP KUMAR, DEPUTY ADVOCATE GENERAL, PUNJAB. P.K.S. PHOOLKA
242*	CRR-1155-2020 (IO) CRM-24344-2020	HARBANS SINGH V/S STATE OF PUNJAB AND OTHERS	ANUTEJ SINGH BARNALA A.G. PUNJAB, ABDUL AZIZ, GOPAL SINGH NAHEL, GOPAL SINGH NAHEL ANUTEJ SINGH BARNALA
243*	CRR-1437-2023 (IO) CRM-25803-2023 CRM-25805-2023	MANPREET SINGH V/S UT CHANDIGARH AND ANR.	BALBIR SINGH SAINI , VIRANJEET SINGH MAHAL BALBIR SINGH SAINI BALBIR SINGH SAINI
244*	CRM-M-40175-2019 (DIR) CRM-3742-2021 WITH CRR-279-2020 CRM-7279-2020 CRM-15174-2020	RAMANAND @ GUDDU V/S CENTRAL BUREAU OF INVESTIGATION AND OTHERS UT CHANDIGARH V/S RAMANAND @ GUDDU	BIKRAMJIT SINGH , ABHINAV GUPTA, ABHINAV GUPTA FOR U.T., SUKANT GUPTA, GURBIR SINGH SANDHU, MANDEEP SINGH KHILLAN, NAVEEN SHARMA (MOUDGIL), SUMEET GOEL FOR CBI SANJIV GUPTA , ABHINAV GUPTA SUKANT GUPTA , ABHINAV GUPTA Vijay Lath VIJAY LATH
245*	CRM-M-6501-2020 (DIR)	AJAY KUMAR V/S STATE OF HARYANA AND OTHERS	KAMALDEEP KAUR
246* V	CRM-M-15602-2017 (QP)	M/S CROP CHEMICALS INDIA LTD & ORS V/S STATE OF PUNJAB THR INSECTICIDES INSPECTOR DEHLON LUDHIANA	R K GIRDHAR
247*	CRM-M-47706-2019 (QP)	HANS RAJ V/S STATE OF PUNJAB AND ANOTHER	SANJEEV K. VIRK
248*	CRM-M-48083-2019 (QP PROSTAY) WITH CRM-M-51513-2019	SUKHWINDER KAUR AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER NARINDER SINGH V/S STATE OF PUNJAB AND ANOTHER (PROCEEDING STAYED)	SHAKTI MEHTA , CHANDEEP SINGH, YASH PAL SHARMA SHAKTI MEHTA
249	--	THERE IS NO CASE	
250*	CRM-M-17697-2020 (QP) CRM-12033-2021	PUNITA RANI AND ANOTHER V/S STATE OF HARYANA AND OTHERS	BALRAJ SINGH RATHEE A.G. HARYANA, BALRAJ SINGH RATHEE, RAJWANT SINGH CHAHAL, VIJAY DEEP RATHEE RAJWANT SINGH CHAHAL
251*	CRM-M-11762-2021 (QP) CRM-44235-2021	KANWALJIT SINGH AND ANR V/S STATE OF PUNJAB	ANANTDEEP SINGH SANDHU A.G. PUNJAB BY ORDER
252*	CRM-M-34733-2021 (QP)	BALBIR SINGH @ BILLU AND ORS. V/S STATE OF PUNJAB	CHANDAN SINGH RANA A.G. PUNJAB, Chandan Singh Rana
253*	CRM-M-39820-2022 (QP)	HARDEEP SINGH V/S DAVINDER SINGH	V.K.SANDHIR

CRM-32386-2022 WITH CRM-M-39483-2022 CRM-32134-2022	HARDEEP SINGH V/S DAVINDER SINGH	V.K.SANDHIR V.K.SANDHIR V.K.SANDHIR
254* CRM-M-44068-2022 (QP)	VIRENDER SINGH @ VIRENDER SINGH KHATGARH V/S STATE OF HARYANA	DIWAN S. ADLAKHA A.G. HARYANA
255* CRM-M-52394-2022 (QP COMGEN)	MOHINDER PAL SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	RAMESH CHAND SHARMA A.G. PUNJAB, RAMESH CHAND SHARMA
256* CRM-M-57670-2022 (QP COMGEN)	MANPREET SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	HARMANPREET SINGH A.G. PUNJAB, ATINDERPAL SINGH., HARMANPREET SINGH
257* CRM-M-57722-2022 (QP COMGEN)	RAJESH CHAUDHARY AND ANR. V/S STATE OF HARYANA AND OTHERS	PANKAJ BALI A.G. HARYANA, SIDHANT
258* CRM-M-59336-2022 (QP)	MAJOR SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	MOHIT JAGGI A.G. PUNJAB, J.S. CHAHAL, AND ANOTHER
259* CRM-M-20897-2023 (QP COMGEN) WITH CRM-M-21393-2023	SUKHWINDER SINGH @ PAMMA SINGH V/S STATE OF PUNJAB AND ANOTHER DAVINDER KAUR AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	MUNISH GARG A.G. PUNJAB, MUNISH GARG MUNISH GARG , MUNISH GARG
260* CRM-M-22654-2023 (QP)	MANJINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	VIVEK K. THAKUR A.G. PUNJAB, VIVEK K. THAKUR
261* CRM-M-24429-2023 (QP)	USHA AND OTHERS V/S CHANCHAL MASIH	BHIM SINGH , RASHIKA BANSAL,, DHEERAJ MAHAJAN, SATNAM SINGH GILL
262* CRM-M-29215-2023 (QP)	PAWANDEEP KHATRI V/S EMPLOYEES STATE INSURANCE CORPORATION LTD AND ANR	MAYANK MATHUR , . R.S. RAI, SR. ADVOCATE, ANIL SHUKLA, MAYANK MATHUR, VISHAL MEHTA
263* CRM-M-29229-2023 (QP)	JAGAT SINGH V/S M/S ISHIKAWA ENGINEERING WORKS (PROCEEDING STAYED)	PARSHANT SETHI , PARSHANT SETHI
264* CRM-M-33483-2023 (QP COMGEN)	GURPINDER SINGH ALIAS BHINDA V/S STATE OF PUNJAB AND ANOTHER	YAJUR SHARMA A.G. PUNJAB, ANKUR SHEEMAR
265* CRM-M-44694-2023 (QP)	KAMAL PRAKASH GOYAL AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	PREETINDER SINGH AHLUWALIA A.G. PUNJAB, HARKIRAT SINGH RANDHAWA, SAUMYA AHLUWALIA
266* CRWP-1471-2020 (PMR)	NAGINA SINGH V/S STATE OF PUNJAB AND OTHERS	CHARANJEET KAUR , VARLIN GARG
267* CRM-38974-2023 (SOS) (SOS) IN CRA-S-446-2020	GURJANT SINGH V/S STATE OF PUNJAB	P.K.S. PHOOLKA P.K.S. PHOOLKA
268* CRM-M-7933-2023 (ABCAW)	SANTOSH KUMARI AND ANR V/S STATE OF PUNJAB AND ANR	OM PAL SHARMA A.G. PUNJAB, HARMEET SINGH, OM PAL SHARMA
269* CRR(F)-30-2013 (CAW) CRM-21131-2013 CRM-21134-2013	NEELAM V/S NARESH	ANOOP SHEORAN , ANIL GHANGHAS ANOOP SHEORAN ANOOP SHEORAN
270* CRM-M-10314-2021 (QPCAW)	ASHIK ANSARI ALIAS CHOTU V/S STATE OF HARYANA AND ANOTHER	SHOKEEN SINGH VERMA A.G. HARYANA
271* CRR(F)-670-2019 (CAW) CRM-16938-2023	AVTAR SINGH V/S GIVYA	AMANDEEP SINGH MANAISE , AMANDEEP SINGH MANAISE, VIPIN MAHAJAN VIPIN MAHAJAN
272* CRM-36038-2023 (QPCBI) (EXT OF TIME) IN CRM-M-40715-2019 WITH CRM-36031-2023 IN CRM-M-34273-2022	PARAMPAL SINGH AND OTHERS V/S CENTRAL BUREAU OF INVESTIGATION, UT CHD NARINDER SINGH AND OTHERS V/S CBI UT CHANDIGARH	KARAN PATHAK , RAJEEV ANAND GAUTAM DUTT , A.K. RANOLIA, RAJEEV ANANAD, FARAD KOHLI , JASLEEN CHAHAL, EKNOOR KAUR , R.S. RAI SR. ADV. , RAJEEV ANAND , SUMEET GOEL SR. ADV., R.K. RANOLIA Harjot Singh Bedi , RAJEEV ANAND HARJOT SINGH BEDI

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 56**HON'BLE MR. JUSTICE MAHABIR SINGH SINDHU****NOTE**

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LEAVE TO APPEAL(S) / APPEAL(S) / CRIMINAL REVISION(S) AGAINST ACQUITTAL SHALL BE TAKEN UP AT THE END OF THE MOTION LIST.

201*	CRM-M-33738-2019 (QP PROSTAY)	M/S ADREE INFRASTRUCTURE PVT. AND LTD. V/S HARYANA STATE POLLUTION CONTROL BOARD AND ANR.	GAUTAM DUTT , GAUTAM DUTT
	WITH CRM-M-34654-2019	M/S ADREE INFRASTRUCTURE PVT. LTD. V/S HARYANA STATE URBAN POLLUTION CONTROL BOARD AND ANR. (PROCEEDING STAYED)	GAUTAM DUTT , GAUTAM DUTT
202*	CRM-M-39829-2019 (QP PROSTAY)	DILBAG SINGH V/S STATE OF HARYANA (PROCEEDING STAYED)	VIVEK KHATRI , RAVINDER RANA
203*	CRM-M-52620-2022 (QP)	ATTAR SINGH AND OTHERS V/S STATE OF HARYANA AND ANOTHER (PROCEEDING STAYED)	ANKUR LAL A.G. HARYANA, ASHOK KAUSHIK, BHARAT BHANDARI
204*	CRM-M-13202-2023 (QP)	PARVEEN KUMAR JAYSWAL @ PARVEEN KUMAR JAISWAL V/S STATE OF HARYANA (STAY PROCEEDING)	SIMRANJEET SINGH SARWARA A.G. HARYANA
205*	CRM-M-37089-2023 (QP PROSTAY)	ABHIMANYU SINGH RATHORE V/S STATE OF HARYANA AND ANOTHER (PROCEEDINGS STAYED)	MUNISH BEHL A.G. HARYANA, MUNISH BEHL, PARVEEN SHARMA
206*	CRM-M-36018-2023 (AB)	HARJINDER SINGH V/S STATE OF PUNJAB	SANDEEP ARORA A.G. PUNJAB, MOHD. YOUSAF., Manpreet Singh Dua, SUKHAM KAUR
	WITH CRM-M-43396-2023 WITH CRM-M-47356-2023	DHARMPAL AND ANOTHER V/S STATE OF PUNJAB BOOTA SINGH V/S STATE OF PUNJAB	SHUBHAM GOYAL SANDEEP ARORA
207*	CRM-M-42811-2023 (AB)	RAHUL SINGH V/S STATE OF PUNJAB	ATINDERPAL SINGH A.G. PUNJAB
208*	CRM-M-44016-2023 (AB)	BALWAN V/S STATE OF HARYANA	SUNIL KUMAR GOSWAMI A.G. HARYANA
209*	CRM-M-40912-2019 (RBHRY)	GURJEEVAN AND ANOTHER V/S STATE OF HARYANA	ASHISH GUPTA A.G. HARYANA, ASHISH GUPTA
210*	CRM-M-10012-2020 (RBHRY)	DILBAG @ BHAGI V/S STATE OF HARYANA	BALRAJ GUJJAR A.G. HARYANA, D.S VIRK, DS VIRK
211*	CRM-M-34345-2020 (RBPB)	RAJINDER MANIPAL V/S STATE OF PUNJAB	RAJESH GUPTA A.G. PUNJAB, AAYUSH GUPTA, NARESH JAIN, NARESH JAIN, AAYUSH GUPTA, SANJIV GUPTA, VAIBHAV SEHGAL
	CRM-2066-2021 CRM-2068-2021 WITH CRM-M-1976-2021	DHARMINDER MANDAL V/S STATE OF PUNJAB	VAIBHAV SEHGAL , SANJIV GUPTA VAIBHAV SEHGAL , SANJIV GUPTA VIJAY KUMAR , NARESH JAIN
212*	CRM-M-59654-2022 (RBPB)	DEEPPREET SINGH ALIAS CHEENU V/S STATE OF PUNJAB	SUNEET PAL SINGH AULAKH A.G. PUNJAB, Inder Jeet Singh, R.S. WARAICH, , RANDEEP SINGH WARAICH (RANA), VIKAS BALI
	WITH CRM-M-14504-2023	SUNIL KUMAR @ SUNIL V/S STATE OF PUNJAB	VIKAS BALI
213*	CRM-36550-2023 (RBPB) (OTHER) & O&M CRM-M-43516-2023	SHAM SINGH ALIAS RAJA V/S STATE OF PUNJAB (GRANT OF LEAVE)	DHAWALJEET A.G. PUNJAB DHAWALJEET
214*	CRM-M-9673-2023 (RBPB)	SAHIL ALIAS TIDDI V/S STATE OF PUNJAB	PIYUSH SHARMA A.G. PUNJAB
215*	CRM-M-23503-2023 (RBPB)	RAJPINDER SINGH BACHAL V/S STATE OF PUNJAB	YASHJOT SINGH DHALIWAL A.G. PUNJAB, YASHJOT SINGH DHALIWAL
216*	CRM-M-28104-2023 (RBPB)	SATINDERPAL SINGH @ SHINDA V/S STATE OF PUNJAB	VEEET SHARMA A.G. PUNJAB, INDERJIT SHARMA, RISHU MAHAJAN
	WITH CRM-M-29708-2023	SUKHMANJIT SINGH V/S STATE OF PUNJAB	RISHU MAHAJAN
217*	CRM-M-34227-2023 (RBHRY)	BHUPINDER SINGH V/S STATE OF HARYANA	NAMIT KHURANA A.G. HARYANA, NAMIT KHURANA, SANDEEP SHARMA
218*	CRM-M-34802-2023 (RBPB)	GAURAV @ GURI V/S STATE OF PUNJAB	TARUN VIR SINGH LEHAL A.G. PUNJAB, S.K. CHOUDHARY
219*	CRM-M-35032-2023 (RBPB)	SUKHWINDER SINGH @ BAGGA V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB
220*	CRM-M-36530-2023 (RBHRY)	AMAN V/S STATE OF HARYANA AND ANOTHER	GAURAV TYAGI A.G. HARYANA, . ABHINAV AGGARWAL,, ABHINAV AGGARWAL
	CRM-37545-2023		GAURAV TYAGI
221*	CRM-M-38563-2023 (RBPB)	HARDEEP SINGH @ GOLI V/S STATE OF PUNJAB	TARUN SHARMA A.G. PUNJAB
222*	CRM-M-41020-2023 (RBHRY)	SUNIL @ SHILLA V/S STATE OF HARYANA	SANT LAL BARWALA A.G. HARYANA, SANT LAL BARWALA
223*	CRM-M-42206-2023 (RBPB)	PRITPAL SINGH V/S STATE OF PUNJAB	G.S.KAURA A.G. PUNJAB, KAMALDEEP KAUR
224*	CRM-M-43352-2023 (RBPB)	KAMESHAR RAI @ KAMESHWAR RAI AND ANR V/S STATE OF PUNJAB	ASHISH BAKSHI A.G. PUNJAB
225*	CRM-M-48939-2023 (RBHRY)	BARKHA RAM V/S STATE OF HARYANA	DAVNEET SANGWAN A.G. HARYANA
226*	CRM-M-49047-2023 (RBUT)	VIKAS PANDEY V/S STATE OF UT CHD.	K.K. SAINI
227*	CRM-M-49077-2023 (RBHRY)	RAM BHOOL V/S STATE OF HARYANA	NAMIT KHURANA A.G. HARYANA, SANDEEP SHARMA
228*	CRM-M-49177-2023 (RBHRY)	SAMEER V/S STATE OF HARYANA	MUNFAID KHAN A.G. HARYANA

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229*	CRM-M-49208-2023 (RBPB)	AMRITPAL SINGH V/S STATE OF PUNJAB	YAJUR SHARMA A.G. PUNJAB, AKUN SHEEMAR
230*	CRM-M-49277-2023 (RBHRY)	HANUMAN @ BHANI V/S STATE OF HARYANA	VIKAS BISHNOI GODARA A.G. HARYANA, GAGANDEEP SINGH, RAMANDEEP KAUR SUHAG, TARUN SETH
231*	CRM-M-49301-2023 (RBPB)	BALWINDER SINGH V/S STATE OF PUNJAB (SA)	BRIJESHWAR SINGH BHALLA A.G. PUNJAB
232*	CRR-1942-2023 ((JUV ACT))	GURWINDER SINGH @ GORI V/S STATE OF PUNJAB	BRIJESHWAR SINGH BHALLA A.G. PUNJAB
233*	CRM-35930-2023 (NDPS SOS) (OTHER) IN CRA-S-569-2022	RINKU @ TINKU V/S STATE OF HARYANA (MAIN CASE AT REGULAR BOARD)	G.S.SANDHU A.G. HARYANA G.S.SANDHU , DINESH MAURYA , SONIA G.SINGH
234*	CRM-42809-2022 (SOS) (OTHER) IN CRA-S-1180-2022 WITH CRM-48981-2022 IN CRA-S-1273-2022 WITH CRM-45914-2022 IN CRA-S-1186-2022	MINTU V/S STATE OF HARYANA SUNDER V/S STATE OF HARYANA KRISHAN TYAGI V/S STATE OF HARYANA (MAIN CASE AT REGULAR BOARD)	JAGMOHAN S GHUMMAN A.G. HARYANA JAGMOHAN S GHUMMAN , APOORVA ARYA , GAURAV BANSAL AAG HRY , SARTHAK GUPTA , VIKRAM SINGH AAG HRY JAGMOHAN S GHUMMAN SARTHAK GUPTA , SARTHAK GUPTA DR. ANAND KUMAR BISHNOI DR. ANAND KUMAR BISHNOI , NIKHIL KUMAR , SAURABH GIRDHAR AAG HRY
235* V	CRM-A-855-MA-2014 (LTAPP) CRM-16839-2014	AJAY KUMAR V/S TARSEM & ORS	JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA, VARUN GARG, JAGDISH MANCHANDA
236*	CRM-2390-2020 (ACC NOT GRANTED BAIL) (OTHER) IN CRM-45100-2022 IN CRM-45099-2022 IN CRA-S-547-2019	DINESH V/S STATE OF HARYANA	SANDEEP KUMAR YADAV YOGESH GOYAL YOGESH GOYAL SANDEEP KUMAR YADAV , ADITYA SANGHI , SANDEEP KUMAR YADAV , VIJAY KUMAR SHEORAN
237*	CRA-S-1788-2022 (CRL APPEAL) CRM-35327-2022	GURCHARAN KAUR V/S STATE OF PUNJAB AND ANOTHER	RAVI GAKHAR A.G. PUNJAB, AMIT SHARMA, Gagandeep Singh, Gursahib Singh Ghuman, RAVI GAKHAR RAVI GAKHAR
238*	CRA-S-1842-2023 (NDPS) CRM-27782-2023	DHARMINDER SINGH @ BHINDA V/S STATE OF PUNJAB	RAKESH KUMAR A.G. PUNJAB RAKESH KUMAR
239* V	CRM-9226-2008 (CRRAA) & CRR-382-2008	SITAL SINGH V/S STATE OF PUNJAB AND ORS. (BOHCJ DT. 26.4.19 LIST CRR WHICH ARE PENDING FOR MORE THAN TEN YEARS.)	ROHIT MAHAJAN , AG PB., KARAN PATHAK, ROHIT MAHAJAN
240* V	CRR-880-2009 (138 NIA) CRM-17128-2009	NIRMALJIT SINGH V/S JIWAN PARKASH (BOHCJ DT. 28.8.19// 138 NI ACT.)	S S CHADHA , NISHA GOEL, SALIL BALI, S S CHADHA
241* V	CRR-2026-2017 (IO)	GEETA V/S STATE OF PUNJAB AND OTHERS	CHANDAN SINGH RANA , AKASH GUPTA, AKSHAY RANA, DAG PUNJAB, TANYA SEHGAL
242* V	CRR-3127-2017 (CRRAA)	SUKHWINDER MALIK V/S STATE OF HARYANA AND ANR	BIJENDER DHANKHAR , ASHIT MALIK, BIJENDER DHANKHAR, R. KAPISH SINGLA, ADVOCATE FOR MR. ASHIT MALIK,
243*	CRR-63-2020 (IO)	JASWINDER SINGH V/S STATE OF HARYANA	ANIRUDH SINGH SHERA , ANIRUDH SINGH SHERA
244*	CRR-701-2023 (IO) CRM-12469-2023	MEHMOOD HASAN @MAHMOOB HASAN @ BADA MUNNA AND ORS V/S STATE OF HARYANA AND ANOTHER	VISHAL GARG NARWANA A.G. HARYANA, . S.K.GARG NARWANA, SENIOR ADVOCATE, MOHD. SALIM, VISHAL GARG NARWANA, JAPJIT SINGH VISHAL GARG NARWANA
245*	CRR-1565-2023 (304A) CRM-27785-2023	SAHIB SINGH @ SAABI V/S STATE OF PUNJAB	HARPREET KAUR A.G. PUNJAB, S.S MAINI HARPREET KAUR
246* V	CRM-M-19116-2017 (DIR)	JOGINDER SINGH MATTU V/S STATE OF PUNJAB AND ORS	IPS KOHLI , SANDEEP SHARMA, L M GULATI, PARVEEN CHAUHAN
247* V	CRM-M-45160-2017 (DIR)	RAM CHANDER V/S STATE OF HARYANA AND OTHERS	AMAN PAL , AGHY, AMAN PAL, RISHABH CHAUDHARY
248* V	CRM-M-21148-2018 (DIR)	JASWINDER SINGH VIRK V/S STATE OF PUNJAB AND OTHER	NARESH DEVGAN SHARMA , . GURPREET DAYIA, , GURPREET JAYIA, PARUNJEET SINGH
249*	CRM-M-29157-2019 (DIR)	SHALINI MALHOTRA V/S STATE OF PUNJAB AND OTHERS	PUNEET SHARMA
250*	CRM-M-30212-2022 (DIR)	GURMAIL SINGH V/S STATE OF PUNJAB AND OTHERS	JASDEEP SINGH WALIA A.G. PUNJAB, DEEPAK VASHISHTH
251*	CRM-M-33333-2022 (DIR) WITH CRM-M-55475-2022 WITH CRM-M-9265-2023	LAKHWINDER SINGH V/S STATE OF PUNJAB AND ORS JOBANPRET SINGH AND ANR. V/S STATE OF PUNJAB AND OTHERS HAKIKAT SINGH @ AALAM V/S STATE OF PUNJAB AND OTHERS	BALBIR SINGH JASWAL A.G. PUNJAB, NARESH KUMAR, SARBJIT SINGH KULJIT SINGH BAL , ADHIRAJ SINGH, AAG, PUNJAB , Kuljit Singh Bal , SARBJIT SINGH KARNAIL SINGH AHHI
252*	CRM-M-19581-2023 (DIR)	KAMLA DEVI V/S STATE OF HARYANA AND OTHERS	R N LOHAN A.G. HARYANA

253*	CRWP-9564-2023 ((HABCOR))	KAVITA V/S THE STATE OF HARYANA AND OTHERS	CHANDER SHEKHAR SINGHAL
254* V	CRM-M-38478-2014 (QP PROSTAY)	J.S. NEERAV V/S PUNJAB POLLUTION CONTROL BOARD	MRIGANK SHARMA , ARJUN PARTAP ATMA RAM, P.C.GOYAL, PRAVEEN CHANDER GOYAL
	CRM-44059-2018		MRIGANK SHARMA , ARJUN PARTAP ATMA RAM , RAJAT KHANNA
	CRM-44060-2018		MRIGANK SHARMA
	WITH CRM-M-40312-2014	SUDHIR MOHAN TREHAN V/S PUNJAB POLLUTION CONTROL BOARD AND ANR	MRIGANK SHARMA , ARJUN PARTAP ATMA RAM , P.C.GOYAL
	CRM-44342-2018		MRIGANK SHARMA
	CRM-44343-2018		MRIGANK SHARMA
	CRM-44334-2018		MRIGANK SHARMA , RAJAT KHANNA
	CRM-44335-2018		MRIGANK SHARMA
	WITH CRM-M-10170-2015	DILIP KUMAR PATNAIK V/S PUNJAB POLLUTION CONTROL BOARD AND ANR	KANWALVIR SINGH KANG , A.G.PUNJAB , P.C.GOYAL
	CRM-10320-2015		KANWALVIR SINGH KANG
		(PROCEEDING STAYED)	
255* V	CRM-M-17853-2016 (QP PROSTAY)	GURSEWAK SINGH V/S STATE OF PUNJAB AND ANR	R.V.S. CHUGH , MADAN SANDHU, MS. ALISHA SONI, R.V.S. CHUGH, RANJIT SINGH GHUMAN
	WITH CRM-M-28944-2019	BALWINDER SINGH V/S GURSEWAK SINGH AND ORS (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)	G.S. NAGRA , R.S. GHUMMAN
256* V	CRM-M-7275-2017 (QP)	JASWANT SINGH AND ANR. V/S STATE OF PUNJAB	JASWINDER SINGH GREWAL
	CRM-11490-2017		JASWINDER SINGH GREWAL
257* V	CRM-M-168-2018 (QP)	PREM SINGH V/S STATE OF PUNJAB	SONPREET S. BRAR , A.G. PUNJAB, AMAN PAL, AMAN PAL, ABHAYSHER SINGH, MANPREET SINGH THEKEDAR, MAYUR KARKRA, VIKRAMJIT SINGH, AMAN PAL FOR R-2, RAJEEV ANAND, RUBAL GARG, SONPREET SINGH BRAR, SUNNY TYAGI, AMANDEEP PAPNEJA
	CRM-570-2020		SONPREET SINGH BRAR
	CRM-33910-2023		RAJEEV ANAND , AMAN PAL
258*	CRM-M-7873-2019 (QP)	HITESH WALIA V/S STATE OF HARYANA AND OTHERS	RAVI DUTT SHARMA
		(BOHCJ DT. 04/05/19)	
259*	CRM-M-33728-2019 (QP PROSTAY)	PRATHMESH BARAR V/S GIRRAJ MAHESHWARI	KAMAL DEEP SINGH SIDHU , KAMAL DEEP SINGH SIDHU, RAVNEET SINGH JOSHI, Ravneet Singh Joshi
	WITH CRM-M-2528-2020	PRATHMESH BARAR V/S SARIKA MAHESHWARI (PROCEEDING STAYED)	KAMAL DEEP SINGH SIDHU , KAMAL DEEP SINGH SIDHU
260*	CRM-M-39682-2019 (QP)	PARDEEP KUMAR V/S STATE OF HARYANA AND ANOTHER	YASHVEER KHARB , MUNISH MITTAL, MUNISH MITTAL, NITIN KAMBOJ
261*	CRM-M-7333-2021 (QP)	SANJAY GOYAL V/S STATE OF HARYANA AND ANOTHER	ANURAG ARORA A.G. HARYANA, NITIN JAIN, R.S. RAI, SR. ADVOCATE
262*	CRM-M-35142-2021 (QP)	SANTOSH PARSHAD AND ANR V/S STATE OF PUNJAB AND ORS	NAVEEN BAWA A.G. PUNJAB, KARTAR SINGH , KULWANT SINGH DHANORA, SANJEEV KODAN, SANJEEV KODAN , VAIBHAV SEHGAL,
263*	CRM-M-46438-2021 (QP COMGEN)	LAKHBIR SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	SARBJIT SINGH
264*	CRM-M-51374-2021 (QP)	PANKAJ GARG V/S NAVEEN KANT	SUKHDEEP SINGH BHINDER , DILRAJ SINGH BHINDER, TANMOY GUPTA
265*	CRM-M-358-2022 (QP PROSTAY)	SULEKH CHAND V/S STATE OF HARYANA AND ANOTHER	PARMINDER SINGH A.G. HARYANA, . KAPIL AGGARWAL, , YASHVARDHAN SHARMA, RAHUL SHARMA
		(PROCEEDINGS STAYED)	
266*	CRM-M-29114-2022 (QP COMGEN)	PREETPAL SINGH ALIAS SONU AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	PANKAJ BALI A.G. PUNJAB, ANKIT AGGARWAL
267*	CRM-M-59803-2022 (QP COMGEN)	ATAM PRAKASH BHUTANI V/S STATE OF HARYANA AND ANOTHER	AKASHDEEP SINGH A.G. HARYANA, HEMEN AGGARWAL, SANJEEV KUMAR
268*	CRM-M-4084-2023 (QP COMGEN)	BALA RANI AND ORS V/S STATE OF PUNJAB AND ORS	TARUN SINGLA A.G. PUNJAB, MANJU GOYAL, MANJU GOYAL,
	WITH CRM-M-3977-2023	AMI CHAND AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	MANJU GOYAL , MANJU GOYAL , Tarun Singla
269*	CRM-M-9789-2023 (QP)	RASHPAL SINGH @ THINDA V/S STATE OF PUNJAB	RISHU MAHAJAN A.G. PUNJAB, RISHU MAHAJAN
270*	CRM-M-15120-2023 (QP COMGEN)	ASHISH KUMAR AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	NAKUL SHARMA A.G. PUNJAB
271*	CRM-M-18326-2023 (QP)	GURSEWAK SINGH AND ORS V/S STATE OF PUNJAB AND ANR	GUNINDER SINGH BRAR A.G. PUNJAB, BRIJESH, Guninder Singh Brar
	WITH CRM-M-19889-2023	BAJ SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	BRIJESH , Guninder Singh Brar
272*	CRM-M-20680-2023 (QP)	KAMAL KHAN V/S STATE OF HARYANA AND OTHERS	ANIMESH SHARMA A.G. HARYANA, PARMOD KUMAR CHAUHAN, VISHAL MITTAL,
273*	CRM-M-21377-2023 (QP)	MANPREET SINGH V/S STATE OF HARYANA	R S MAMLI A.G. HARYANA
274*	CRM-M-24858-2023 (QP COMGEN)	CHANDRESH JAJOO AND OTHERS V/S STATE OF PUNJAB AND OTHERS	PUJA CHOPRA A.G. PUNJAB, AMIT SHARMA, R. KARAN GABA, ADVOCATE FOR MR. SANDEEP SURI,
	CRM-28508-2023		PUJA CHOPRA
275*	CRM-M-30311-2023 (QP)	DURGA SINGH, PROPRIETOR M/S KHATRI FASHION POINT AND ANR. V/S STATE OF HARYANA AND ANOTHER	INTIZAR UL HASAN A.G. HARYANA

276*	CRM-M-31193-2023 (QP COMGEN)	LAKHVIR SINGH @ LAKHA SIDHANA AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	SIMRAN JIT SINGH A.G. PUNJAB, . RAHUL KUMAR ADIA,
277*	CRM-M-33439-2023 (QP COMGEN)	GURMUKH SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SWATI VERMA A.G. PUNJAB, PRATULA SETHI, , SWATI VERMA
278*	CRM-M-34608-2023 (QP COMGEN)	RAJIA KHATOON AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	ILYAS KHAN A.G. PUNJAB, ILYAS KHAN, SAHIL GARG
279*	CRM-M-38412-2023 (QP)	ROHIT JOSHI V/S STATE OF HARYANA AND OTHERS	SHUBHAM GOYAL A.G. HARYANA, DILRAJ SINGH BHINDER, SHUBHAM GOYAL, TAQDEERJEET SINGH SIDHU
280*	CRM-M-39715-2023 (QP COMGEN)	JAGDISH SINGH MALL @ JAGDEEP SINGH AND ANR. V/S STATE OF PUNJAB AND ANOTHER	ARSHDEEP SINGH BRAR A.G. PUNJAB, C.S.JATTANA, ARSHDEEP SINGH BRAR
281*	CM-16103-CWP-2022 (GOVT SER PB) (DELAY(F)) CM-16105-CWP-2022 IN CM-17918-CWP-2019 IN CWP-28120-2018	SUNIL KUMAR V/S STATE OF PUNJAB AND ORS (CM-17918-2019 (DECIDED))	RITESH TOMAR SANJEEV KUMAR RITESH TOMAR N.P.S. MANN SANJEEV KUMAR , A.G. PUNJAB , RAVINDER SINGH MANN, UPINDER KUMAR
282*	CM-16564-CWP-2021 (SCOSB PB) (POR) CM-18896-CWP-2021 CM-16565-CWP-2021 IN CWP-8778-2021	H S BAINS V/S THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED MARKFED AND ANR (MAIN DECD.)	TAHAF BAINS MEHARDEEP SINGH, VIKAS SINGH TAHAF BAINS , VIKAS SINGH TAHAF BAINS TAHAF BAINS , JAGDEEP BAINS
283*	CRM-M-54206-2019 (QP PROSTAY)	ASHWANI KUMAR GUPTA V/S STATE OF PUNJAB AND ANOTHER (PROCEEDINGS STAYED)	NAMIT GAUTAM , FARIAD SINGH VIRK, NAMIT GAUTAM, NAYANDEEP, NIMANYU GAUTAM, RAJAT SINGH & KESHAV PRATAP SINGH FOR RESP.NO.2, SHIV NARAYAN
284*	CRM-M-48353-2023 (RBPB)	GURMEET SINGH @ KALA V/S STATE OF PUNJAB	ARSHDEEP SINGH BRAR A.G. PUNJAB
285*	CRM-A-734-2022 (LTAPP) CRM-42296-2022	VINOD V/S KULDEEP	SUMIT SANGWAN , SUMIT SANGWAN INVALID INPUTS SUPPLIED
286*	CRM-M-46865-2021 (QP)	NEELAM RANI AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	J.K. SINGLA A.G. PUNJAB, AMIT KUAMR, JAITESHWAR SINGH AG PB., MOHIT KUMAR & AMIT KUAR FOR RESP.NO.2, SHIVANI SINGLA, DEEPAK KOHLI, Vikas Arora
287*	CRM-M-45918-2023 (ABCAW)	AASHU MALIK V/S STATE OF HARYANA AND OTHERS	ADITYA SANGHI A.G. HARYANA, RANVIR SINGH ARYA, ADDL. AG HARYANA, AKUN SHEEMAR, ROHIT MITTAL
288* II	CRR(F)-358-2018 (CAW) CRM-14395-2019 CRM-8324-2020 CRM-8334-2020	ABHILESH BABEL V/S SMT.ANKITA SOOD	AJAVIR SINGH , AMIT DHAWAN AJAVIR SINGH , KANWALJIT SINGH SR. ADV. AMIT DHAWAN MOHINDER SINGH NAIN , AMIT DHAWAN
289*	CRM-M-58341-2022 (CAW)	HARBIR SINGH V/S STATE OF PUNJAB AND OTHERS	SUSHANT KOHLI A.G. PUNJAB, YASH PAL SHARMA
290*	CRM-M-12571-2021 (QP CAW COM)	AMAN PAWA ALIAS AMAN V/S UT OF CHANDIGARH AND OTHERS	RAMNISH PURI , PRADEEP CHHOKER

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 52

HON'BLE MRS. JUSTICE MANJARI NEHRU KAUL

QUASHING PETITION ARISING OUT OF COMPROMISE WILL BE TAKEN UP IMMEDIATELY
AFTER COMPLETION OF URGENT LIST AND THEREAFTER URGENT PASS OVER CASES &
REMAINING ORDINARY CASES WILL BE TAKEN UP. ALL CONCERNED TO NOTE PLEASE

201*	CRM-M-51730-2019 (QP)	SURESH KUMAR V/S NARAIN DASS AND ANR (STAYED CASE)	SHRI KANT RATTAN , ARVINDER ARORA,
202*	CRM-M-39570-2021 (QP)	RAJNI @ ASHOKA V/S STATE OF PUNJAB	MOHIT VASHISHAT A.G. PUNJAB, Gagandeep Singh, YASH PAL SHARMA
203*	CRM-M-40529-2023 (QP)	RANDHIR SINGH V/S STATE OF HARYANA AND ANOTHER	SEHEJ SANDHAWALIA A.G. HARYANA, SEHEJ SANDHAWALIA, TANVIR SINGH ATTARIWALA
204*	CRM-M-40033-2022 (AB)	ABHISHEK TYAGI V/S STATE OF HARYANA	GAURAV MOHUNTA A.G. HARYANA, KASHAV PRATAP SINGH,, PRIYAVRAT PARASHAR, RAHUL SOI, GAURAV MOHUNTA, PRATEEK GUPTA, SAMAR AHLUWALIA, PRATEEK GUPTA , GAURAV MOHUNTA
	CRM-41120-2022 WITH CRM-M-43784-2022	VIKAS TYAGI @ VIKAS KUMAR V/S STATE OF HARYANA	GAURAV MOHUNTA , GAURAV MOHUNTA , PRATEEK GUPTA
205*	CRM-M-45612-2022 (AB)	ANAND V/S STATE OF U.T. CHANDIGARH ()	ROBIN SINGH HOODA , ROBIN SINGH HOODA, VIRANJEET SINGH MAHAL
206*	CRM-M-801-2023 (AB)	DILBAG SINGH V/S STATE OF PUNJAB	JASDEEP S KAILEY A.G. PUNJAB, A.P.S. SIDHU,, SURINDER GARG, SURINDER GARG,
207*	CRM-M-36396-2023 (AB)	BALWINDER SINGH V/S STATE OF PUNJAB	SULTAN SINGH GILL A.G. PUNJAB, KULJIT SINGH BAL,
208*	CRM-M-41645-2023 (AB)	KULWANT SINGH V/S STATE OF PUNJAB	HARISH BHATTI A.G. PUNJAB, HARISH BHATTI, LUPIL GUPTA, MANJOT KAUR
209*	CRM-M-47266-2023 (AB)	MANINDER PAL SINGH V/S STATE OF PUNJAB (CA)	SIDHANT VERMANI A.G. PUNJAB, A.K VERMANI
210*	CRM-M-56955-2022 (RBHRY)	RAJINDER KUMAR V/S STATE OF HARYANA	PANKAJ BALI A.G. HARYANA, PANKAJ BALI
211*	CRM-41223-2023 (RBHCAW) & O&M CRM-M-49275-2023	ANOOP GARG V/S STATE OF HARYANA (SA)	MAYANK BAJAJ A.G. HARYANA MAYANK BAJAJ
212*	CRM-M-18914-2023 (RBHRY)	VISHAL V/S STATE OF HARYANA	RANDEEP S. DHULL A.G. HARYANA
213*	CRM-M-24419-2023 (RBPB)	AMRITPAL KAUR ALIAS AMRIT KAUR V/S STATE OF PUNJAB	SANJEEV K. VIRK A.G. PUNJAB, LAKHVIR KUMAR, , SANJEEV K. VIRK
214*	CRM-M-33027-2023 (RBPB) CRM-39080-2023	NEERU ARORA V/S STATE OF PUNJAB (SA)	GAUTAM THAPAR A.G. PUNJAB GAUTAM THAPAR
215*	CRM-M-34700-2023 (RBHRY)	RAJAT @ TONI V/S STATE OF HARYANA	PRATHAM SETHI A.G. HARYANA, EESHAN GARG
216*	CRM-M-36142-2023 (RBPB)	UDAY SINGH V/S STATE OF PUNJAB	MUKESH MEHRA A.G. PUNJAB
217*	CRM-M-40464-2023 (RBPB)	HARPREET SINGH V/S STATE OF PUNJAB	ANUPAM SINGLA A.G. PUNJAB, ANUPAM SINGLA
218*	CRM-M-42249-2023 (RBPB)	JAI BHAGWAN MITTAL V/S STATE OF PUNJAB	SEHEJ SANDHAWALIA A.G. PUNJAB, AAYUSH GUPTA,, AAYUSH GUPTA, SEHEJ SANDHAWALIA, TANVIR SINGH ATTARIWALA
219*	CRM-M-43397-2023 (RBPB)	SARABJIT KAUR @ SARABJEET KAUR V/S STATE OF PUNJAB	CHAHIT BANSAL A.G. PUNJAB, PARDHUMAN GARG
220*	CRM-M-47566-2023 (RBPB)	HARPAL SINGH V/S STATE OF PUNJAB	ANKUR JAIN A.G. PUNJAB
221*	CRM-M-48890-2023 (RBPB)	MANIK DALIA @ MANIA V/S STATE OF PUNJAB	J.S. THAKUR A.G. PUNJAB
222*	CRM-M-49168-2023 (RBHRY)	RINKU V/S STATE OF HARYANA	PULKIT DHANDA A.G. HARYANA, JAI SINGH YADAV, PRADEEP YADAV
223*	CRM-M-49188-2023 (RBPB)	KULDEEP SINGH V/S STATE OF PUNJAB	SANDEEP ARORA A.G. PUNJAB
224*	CRM-M-49244-2023 (RBPB)	ARSHDEEP SINGH ALIAS ARSH V/S STATE OF PUNJAB	RISHU MAHAJAN A.G. PUNJAB, AJAY KUMAR
225*	CRM-M-49284-2023 (RBPB)	SUKHWINDER SINGH ALIAS GURPREET SINGH V/S STATE OF PUNJAB	BRIJESHWAR SINGH BHALLA A.G. PUNJAB
226*	CRM-11819-2023 (NDPS SOS) (OTHER) IN CRA-S-2672-2022	AMRIK SINGH V/S STATE OF PUNJAB	DAMANJIT SINGH SANDHU A.G. PUNJAB DAMANJIT SINGH SANDHU , Damanjit Singh Sandhu , JASHANDEEP SINGH SANDHU
227*	CRM-38731-2023 (SOS) IN CRA-S-408-2023	POOJA V/S STATE OF U.T. CHANDIGARH	HOSHIAR SINGH JASWAL , YASHWANT SINGH RATHORE MANJOT KAUR , YASHWANT SINGH RATHORE
228*	CRM-11456-2023 (SOS) (SOS) CRM-11453-2023 IN CRA-S-618-2023	TARUN @ TANNU V/S STATE OF HARYANA	HIMANI ANAND A.G. HARYANA, MOHINDER KATHURIA, , RAHUL SINGH-COMP HIMANI ANAND HIMANI ANAND
229*	CRM-38960-2023 (NDPS SOS) (SOS) IN CRA-S-1564-2023	BUDH RAM V/S STATE OF HARYANA	DINESH KUMAR A.G. HARYANA DINESH KUMAR

230*	CRM-39048-2023 (NDPS SOS) (SOS) IN CRA-S-2526-2023	RANJIT SINGH V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL PARMINDER SINGH SEKHON
231* V	CRM-A-1567-MA-2015 (LTAPP) CRM-3446-2021	GULAB SINGH THRO LRS MEENU V/S M/S INDRA BUSINESS (INDIA) PVT LTD & ANR	SUSHIL JAIN , . AKASHDEEP SINGH,, JAIVIR YADAV, JATINDER SINGH PARMINDER SINGH
232* V	CRM-28769-2016 (LTAPP) & O&M CRM-A-1697-MA-2016	MITHI SHARMA @ BELO DEVI V/S STATE OF PUNJAB & ORS	GURPREET SINGH , ANIL DUTT, ARUN SHARMA, KULDEEP SINGH GURPREET SINGH , SHUCHI SODHI (LEGAL AID COUNSEL) , Sahil Khunger
233* V	CRM-A-2408-MA-2017 (LTAPP) WITH CRM-A-2437-MA-2017	SANTA SINGH V/S KARAJ SINGH SANTA SINGH V/S KARAJ SINGH	RAHUL BHARGAVA RAHUL BHARGAVA
234*	CRM-A-2484-MA-2017 (LTAPP)	LOVEDEEP GARG V/S RAJINDER KUMAR SHARMA	NEERAJ SHARMA
235* V	CRM-A-412-MA-2018 (LTAPP)	JAMSHED KHAN V/S STATE OF HARYANA AND ANR	MONISHA LAMBA
236* V	CRM-A-5821-MA-2018 (LTAPP)	SARABJEET SINGH V/S PREET KALRA	SALIL DEV SINGH BALI
237*	CRM-A-2360-2019 (LTAPP)	SURENDER KUMAR ROHILA V/S RAGHBIRA SINGH	ANIMESH SHARMA , ANIMESH SHARMA
238*	CRM-957-2023 (LTAPP) (DELAY(F)) & CRM-A-49-2023	RAJO DEVI V/S RAJESH	GAUTAM BHARDWAJ GAUTAM BHARDWAJ
239*	CRM-A-40-2023 (LTAPP)	SUKHJEET SINGH V/S GURJIT SINGH KAHLON	BHUPINDER BIR SINGH RANDHAWA , Bhupinder Bir Singh Randhawa
240*	CRA-S-987-2023 (NDPSCA) CRM-15305-2023 CRM-15306-2023	SATPAL CHAUDHARY V/S STATE OF PUNJAB	DILPREET SINGH GANDHI A.G. PUNJAB, AJAY RANA, ANAND KAUSHAL, JASPREET KAUR SANDHU, DILPREET SINGH GANDHI DILPREET SINGH GANDHI DILPREET SINGH GANDHI
241*	CRM-6253-2018 (304A) (OTHER :stay on arrest warrant) IN CRR-363-2009	RAKESH V/S STATE OF HARYANA	SURESH KUMAR REDHU SURESH KUMAR REDHU , SIDHARTH SARUP , SURESH KUMAR REDHU
242* II	CRR-908-2014 (CRRAC) CRM-9340-2014 CRM-9341-2014 WITH CRM-14048-2016 CRM-9055-2021 CRM-2610-2021	PARVEEN ANEJA V/S STATE OF HARYANA PARVEEN ANEJA V/S STATE OF HARYANA	DAVINDER BIR SINGH , ANJU ARORA DAVINDER BIR SINGH DAVINDER BIR SINGH ANJU ARORA ANJU ARORA ANJU ARORA
243* V	CRM-8809-2015 (CRRAC) & CRR-977-2015	SURESH KUMAR V/S SHAMSHER SINGH AND ANR.	RENU BALA GAUTAM , V.S. RANA , , AJAY PAL SINGH RENU BALA GAUTAM , SAURABH BHARDWAJ
244* V	CRR-4627-2017 (CRRAC)	GANDA SINGH V/S STATE OF PUNJAB AND ORS.	S S GREWAL
245*	CRR-653-2021 (IO) CRM-18211-2021	GURMAIL SINGH ALIAS RODU V/S STATE OF PUNJAB	ASHOK GIRI A.G. PUNJAB, HARSH CHOPRA, VISHAL SODHI ASHOK GIRI
246*	CRR-567-2022 (IO) CRM-11496-2022	SUKHWINDER SINGH V/S STATE OF PUNJAB	INDERPREET SINGH KOONER A.G. PUNJAB, AMIT SHARMA, GIRDHARI SHANKER VERMA INDERPREET SINGH KOONER
247*	CRR-2016-2022 (CRRAC) CRM-36630-2022	VINOD KUMAR V/S STATE OF HARYANA	G.S.SANDHU A.G. HARYANA G.S.SANDHU
248*	CRR-685-2023 (U/S 167(2) GEN) CRM-12204-2023 CRM-12205-2023	SARABJIT SINGH V/S STATE OF PUNJAB	SANDEEP WADHAWAN A.G. PUNJAB, AMIT SINGH DHALIWAL, SANDEEP WADHAWAN, VINEET SHARMA, SANDEEP WADHAWAN SANDEEP WADHAWAN
249*	CRR-1122-2023 (CRRAC)	KARAMBIR AND ORS. V/S STATE OF HARYANA AND OTHERS	D.K. SHARMA A.G. HARYANA
250*	CRM-M-50000-2019 (DIR)	RUPAL KUMARI @ RUPAL V/S STATE OF PUNJAB AND ORS	PRATEEK PANDIT , ARUN KUMAR VASUDEVA, PARDEEP KUMAR
251*	CRM-M-24118-2023 (DIR)	IMRAN AND ORS. V/S STATE OF HARYANA AND OTHERS	SARFRAJ HUSSAIN A.G. HARYANA, SARFRAJ HUSSAIN
252* V	CRM-M-22691-2017 (QP)	SUMIT V/S STATE OF HARYANA AND ANR	SANDEEP PARKASH CHAHAR
253* V	CRM-M-38526-2018 (QP) CRM-31054-2018	PANKAJ SHAHNI AND ANOTHER V/S STATE OF HARYANA AND ORS	SATYAPRAKASH , MANDEEP SINGH, SANJEEV GUPTA SATYAPRAKASH
254*	CRM-M-43505-2020 (QP)	VIKRAM SINGH RANA V/S STATE OF PUNJAB AND OTHERS	BERJESHWAR SINGH JASWAL A.G. PUNJAB, Gagandeep Singh, KARTAR SINGH , SAUMYA AHLUWALIA
255*	CRM-M-29677-2021 (QP COMGEN)	SUBHASH AND OTHERS V/S STATE OF HARYANA AND ANOTHER	VIKRAM RANA A.G. HARYANA, VIKRAM RANA

256*	CRM-M-42816-2021 (QP)	RANJIT KAUR V/S STATE OF PUNJAB	PRABHJEET SINGH SULLAR A.G. PUNJAB
257*	CRM-M-11263-2022 (QP)	GIRDHARI LAL V/S STATE OF HARYANA	SANJIV KUMAR AGGARWAL A.G. HARYANA, DS VIRK
258*	CRM-M-51989-2022 (QP COMGEN)	RAM LAL AND OTHERS V/S STATE OF U.T. CHNDIGARH AND ANR. (SAME FIR BAIL ALLOWED CRM-M-705-2023)	KESHAV PRATAP SINGH , CHARANPREET SINGH,, SUMIT JAIN
259*	CRM-M-58493-2022 (QP)	RAJBIR V/S STATE OF HARYANA AND OTHERS	SHIV KUMAR A.G. HARYANA, NIDHI,
260*	CRM-M-2969-2023 (QP COMGEN) WITH CRM-M-35734-2023	SARBJIT SINGH ALIAS SONU V/S STATE OF PUNJAB AND OTHERS AMARJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	ROHIT JOSHI A.G. PUNJAB, LAJPAT RAI SHARMA, ROHIT JOSHI SANGRAM SINGH SARON , AMISHA BATRA , MADHAVRAO B. RAJWADE , SHUBREET KAUR
261*	CRM-M-4655-2023 (QP COMGEN)	JAGDISH LAL AND ORS. V/S STATE OF HARYANA AND ANOTHER	NISHA RANA A.G. HARYANA, KAMALDEEP KAUR
262*	CRM-M-9748-2023 (QP)	SOM NATH SOOD AND ANR V/S STATE OF PUNJAB AND ANR	ATUL GOYAL A.G. PUNJAB, SHIVYA SEHGAL, ABINASHI SINGH
263*	CRM-M-16768-2023 (QP)	JASWANT SINGH V/S STATE OF PUNJAB	NARINDER SINGH DADWAL A.G. PUNJAB
264*	CRM-M-22147-2023 (QP COMGEN)	RAJESH SONI AND OTHERS V/S STATE OF HARYANA AND OTHERS	SAHIL A.G. HARYANA
265*	CRM-M-29559-2023 (QP)	SUBHASH CHAND GUPTA V/S SATISH MITTAL	MANISH SONI
266*	CRM-M-49364-2023 (AB)	HARPAL SINGH AND ANOTHER V/S STATE OF PUNJAB (CA)	ANKIT KHARBANDA A.G. PUNJAB
267*	CRM-M-35734-2023 (QP COMGEN)	AMARJIT SINGH V/S STATE OF PUNJAB AND ANOTHER (TBHW SR. NO. 260)	SANGRAM SINGH SARON A.G. PUNJAB, AMISHA BATRA, MADHAVRAO B. RAJWADE, SHUBREET KAUR
268*	CRM-M-7154-2023 (RBPCAW)	HARPREET SINGH ALIAS ROCKY GILL V/S STATE OF PUNJAB	JAINIKA JAIN A.G. PUNJAB, AAKASH GUPTA, AAKASH KUMAR GUPTA, ANUPAM BANSAL, A.M. PUNCHHI PP
269*	CRM-30683-2020 (CAW) (PREPONE) IN CRR(F)-234-2019	SONU SINGH @ SONU KUMAR V/S STATE OF PUNJAB AND ANOTHER	GURPAL SINGH SANDHU A.G. PUNJAB, PREETWINDER SINGH DHALIWAL GURPAL SINGH SANDHU , ATUL GOYAL , PREETWINDER SINGH DHALIWAL
270*	CRM-M-16491-2021 (QPCAW)	HARSH HARLALKA V/S STATE OF HARYANA AND OTHERS	ROHIT CHANDEL A.G. HARYANA, RAJESH LAMBA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 28

HON'BLE MR. JUSTICE HARSIMRAN SINGH SETHI

201*	CWP-5360-2017	CHETAN NANDA AND ANR V/S STATE OF PUNJAB AND ORS	VIPIN MAHAJAN , AMIT GUPTA, DEEPANJAY SHARMA, DAG PB., DEEPALI PURI RAJESH KAPILA, HIMANI KAPILA, LAVANYA PAUL, AAG, PUNJAB, ABHAYPAL SINGH, AAG PB., PAWAN SHARDA, DAGPB., SIMRAN GREWAL, , SAURABH MOHUNTA, HITTEN NEHRA, SAHIL SHARMA
		(BOHCJ DT.19.07.2023)	
202*	CRM-M-49138-2023 (RBPB)	BITTU V/S STATE OF PUNJAB	NAMIT KHURANA A.G. PUNJAB, OMKAR CHAUHAN, SANDEEP SHARMA
		(SA)	
203*	CWP-19169-2013 (GOVT SER HRY)	SUBHASH CHANDER V/S STATE OF HARYANA AND OTHERS	INDER PAL GOYAT , GURPREET KAUR, HARISH RATHEE, SR. DAG, SK GARG NARWANA, NEERAJ KUMAR, , VISHAL GARG NARWANA,
204*	CWP-23370-2013 (GOVT SER HRY)	SURAT SINGH V/S STATE OF HARYANA & ORS	N.D. ACHINT , RAVI MALIK,, ARUN GUPTA, AG HRY, J.P AHLAWATA, IMRAN FAROOQI, IMRAN FAROOQI, , INDU BALA
205*	CM-1223-CWP-2020 (SCOSB HRY EDU) (DELAY(F)) CM-1226-CWP-2020 IN CWP-25684-2016	KS RAJPOOT V/S STATE OF HARYANA AND OTHERS	LOVEKIRAT S. CHAHAL , GURSIMRAN SINGH(LEGAL AID COUNSEL)
		(RESTORATION)	Lovekirat S. Chahal LOVEKIRAT S CHAHAL , SS SAINI
206*	CWP-9342-2016 (GOVT SER HRY) WITH CM-7624-CWP-2017	MOHINDER KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS MOHINDER KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAJESH BANSAL RAJESH BANSAL , RAJESH BANSAL
207*	CWP-17148-2016 (GOVT SER HRY)	JAGBIR SINGH V/S STATE OF HARYANA & ORS	JAGJEET BENIWAL
208*	CWP-9744-2017 (GOVT SER HRY)	MGNREGA EMPLOYEES ASSOCIATION V/S STATE OF HARYANA AND ORS	SUNIL KUMAR NEHRA , ASEEM AGGARWAL, MAYANK SHARMA, NAMIT KUMAR, NAMIT KUMAR,, SUNIL KUMAR NEHRA
209*	CWP-13152-2017 (GOVT SER HRY)	DINESH KUMAR V/S STATE OF HARYANA & OTHERS	SHILAK RAM HOODA , LALIT KUMAR YADAV, VIKRANT RANA
210*	CWP-29640-2017 (GOVT SER HRY)	G.R. SHARMA AND ORS V/S STATE OF HARYANA AND ORS	RAMAN B. GARG , MAYANK GARG, PRATEEK MAHAJAN, RAJESH SHEORAN
211*	CWP-2568-2018 (GOVT SER HRY) WITH CWP-28241-2017 WITH CWP-3165-2018 CM-2587-CWP-2023	ZILE SINGH V/S STATE OF HARYANA AND ORS. OMA V/S STATE OF HARYANA AND ORS. RAJA @ RAJINDER V/S STATE OF HARYANA AND ORS	HARISH NAIN , S. B. KAUSHIK HARISH NAIN , S. B. KAUSHIK AJAY CHAUDHARY , S. B. KAUSHIK AJAY CHAUDHARY , S. B. KAUSHIK
212*	CWP-4816-2018 (GOVT SER HRY) WITH CWP-17727-2013	RAMESH KUMAR V/S THE STATE OF HARYANA AND OTHERS RAMESH KUMAR V/S STATE OF HARYANA AND ORS	SAMRAT MALIK , MAMTA SINGH TALWAR, R.K. MALIK, , SUNIL HOODA R S MAMLI , AG HRY. LIPIKA MAMLI, SHARAN SETHI , R S MAMLI
213*	CWP-5842-2018 (SER HRY SR EDU DEPT)	TARO DEVI V/S STATE OF HARYANA AND ORS	RAM NIWAS SHARMA , AMIT KAUSHIK, SHIVENDRA SWAROOP
		(BOHCJ DT.24.07.2023)	
214*	CWP-6745-2018 (GOVT SER HRY)	SOHAN PAL AND ORS V/S STATE OF HARYANA AND ORS	SHIV KUMAR , AG HRY
215*	CWP-7591-2018 (GOVT SER HRY) WITH CWP-12024-2018 WITH CWP-21797-2018 WITH CWP-16299-2021 WITH CWP-30272-2022	SUNIL GUPTA AND ORS V/S STATE OF HARYANA AND ANR AJIT KUMAR AND ORS V/S STATE OF HARYANA AND ORS SUKHBIR SINGH VERMA AND ORS V/S STATE OF HARYANA AND ANR KULDIP SINGH AND ANR V/S STATE OF HARYANA AND ANR ASHA RANA AND ORS V/S STATE OF HARYANA AND ANOTHER	VIKRAM VIR SHARDA , KARAN GARG, VIKRAM VIR SHARDA RAM NIWAS SHARMA , KARAN GARG RAHUL DESWAL SANKALP SAGAR SANKALP SAGAR
216*	CWP-10381-2018 (GOVT SER HRY RETIRAL) CM-6870-CWP-2018 CM-6871-CWP-2018	MOHINDER PAL VERMA V/S STATE OF HARYANA AND ORS	A.P.S. SHERGILL , MR. PRATYUSH SOOD,SWATI DAYALAN,, MR. TAPAN KUMAR YADAV, DAG, HARYANA, NARENDER SINGH BEHGAL, AAG A.P.S. SHERGILL A.P.S. SHERGILL
217*	CWP-13969-2018 (GOVT SER HRY) CM-9314-CWP-2023	VIVEK GARG V/S HARYANA RAJ BHAWAN AND OTHERS	SUNIL KUMAR NEHRA , PARVEEN DAHIYA, RAGHUBIR TEJPAL, SUNIL KUMAR NEHRA, Tarun Vir Singh Lehal SUNIL KUMAR NEHRA
218*	CWP-18918-2018 (GOVT SER HRY)	SATINDER PAL V/S STATE OF HARYANA AND ORS	P.K. SACHDEV , MANOJ CHAHAL
219*	CWP-19245-2018 (GOVT SER HRY)	SUMAN BALA V/S STATE OF HARYANA & ORS	ANIL KUMAR BHARDWAJ , KULDEEP SHARMA, HARISH NAIN
220*	CWP-21409-2018 (GOVT SER HRY)	SANTRO DEVI V/S STATE OF HARYANA AND ORS	JAGRAM SINGH COONER , S. B. KAUSHIK
221*	CWP-21420-2018 (GOVT SER HRY)	BALA DEVI V/S STATE OF HARYANA AND ORS	JAGRAM SINGH COONER , ISHAN COONER, R. K. S. BRAR

222*	CWP-21955-2018 (GOVT SER HRY)	DALBIR SINGH AND ANR V/S STATE OF HARYANA AND ORS	NAVEEN DARYAL , MAMTA SINGLA TALWAR
223*	CWP-22210-2018 (GOVT SER HRY)	SITA V/S STATE OF HARYANA AND ORS	JAGRAM SINGH COONER
224*	CWP-23845-2018 (GOVT SER HRY)	(REMIT BACK BODT 18.03.19 BY DB-I IN LPA 109/19 BEF SB FOR 09.04.19 FRESH ADJ AFTR SEGREGATION) DALBIR SINGH V/S STATE OF HARYANA AND ANR	RAJAT GAUTAM , GOPAL SHARMA
225*	CWP-28273-2018 ((COMHY))	MEENA DEVI V/S STATE OF HARYANA AND ORS	S.S.DUHAN , S.S.DUHAN
226*	CWP-40346-2018 (GOVT SER HRY RETIRAL) (OTHER) WITH CWP-5377-2021	SAVITRI DEVI V/S STATE OF HARYANA AND OTHERS SARLA DEVI V/S STATE OF HARYANA AND OTHERS	SHAIENDRA SHARMA , SHAIENDRA SHARMA SHAIENDRA SHARMA
227*	CWP-2698-2019 (GOVT SER HRY) (OTHER)	VIRENDER SINGH V/S STATE OF HARYANA AND OTHERS	GAURAV GUPTA , DEEPAK SONAK
228*	CWP-3433-2019 (GOVT SER HRY) (OTHER)	BIJENDER V/S HARYANA STAFF SELECTION COMMISSION	SHALENDER MOHAN , SHALENDER MOHAN
229*	CWP-4075-2019 (GOVT SER HRY) (OTHER) WITH CWP-4072-2019	NAVEEN KUMAR V/S STATE OF HARYANA AND OTHERS NAVEEN KUMAR(SDO) V/S STATE OF HARYANA AND OTHERS	SHUBHAM KAUSHIK , RAHI MEHRA SHUBHAM KAUSHIK , R K S BRAR , RAHI MEHRA
230*	CWP-14842-2019 (SER HRY SEC) (OTHER)	AMARJEET SINGH V/S STATE OF HARYANA AND OTHERS	KARAN SINGH A.G. HARYANA
231*	CWP-36340-2019 (GOVT SER HRY MEDICAL) (OTHER)	(BOHCJ DT.24.07.2023) PANKAJ KUMAR V/S STATE OF HARYANA AND OTHERS	RAHUL JASWAL ADVOCATE GENERAL HARYANA
232*	CWP-2013-2020 (GOVT SER HRY RETIRAL) (OTHER)	ISHWAR CHAND V/S STATE OF HARYANA AND OTHERS	ASHUTOSH KAUSHIK ADVOCATE GENERAL HARYANA, ASHUTOSH KAUSHIK, VIKAS CHATRATH
233*	CWP-4073-2020 (GOVT SER HRY RETIRAL) (OTHER)	ANITA RANI V/S STATE OF HARYANA AND ANOTHER	BHUPINDER GHAI A.G. HARYANA
234*	CWP-8306-2020 (GOVT SER HRY) (OTHER) WITH CM-9316-CWP-2020	LALIT CHAUDHARY V/S STATE OF HARYANA AND OTHERS LALIT CHAUDHARY V/S STATE OF HARYANA AND OTHERS	MALKIAT SINGH , D.S.PATWALIA, ADITYAJIT SINGH CHADHA, MEHAK SAWHNEY, NAVEEN S. BHARDWAJ, ADITYAJIT SINGH CHADHA
235*	CWP-16484-2020 (GOVT SER HRY) (OTHER)	SURESH KUMAR V/S STATE OF HARYANA AND OTHERS	RAVI MALIK ADVOCATE GENERAL HARYANA
236*	CWP-17167-2020 (GOVT SER HRY) (OTHER)	YESH PAL V/S HARYANA STAFF SELECTION COMMISSION	SHALENDER MOHAN , RAJESH GAUR, ADDL.A.G., HARYANA, SHALENDER MOHAN
237*	CWP-17424-2020 ((COMHY)) (OTHER) CM-6066-CWP-2021	BEENO DEVI V/S STATE OF HARYANA AND OTHERS	NAVEEN DARYAL A.G. HARYANA, AG HY, HITESH PANDIT ADVOCATE GENERAL HARYANA
238*	CWP-18127-2020 (GOVT SER HRY) (OTHER)	SUSHEEL KUMAR V/S HARYANA STAFF SELECTION COMMISSION	NONISH KUMAR , TARUN WALIA
239*	CWP-20777-2020 (GOVT SER HRY) (OTHER)	PARVEEN KUMAR V/S HARYANA STAFF SELECTION COMMISSION	PARDEEP SIHMAR A.G. HARYANA, PARDEEP SIHMAR
240*	CWP-20990-2020 ((COMHY)) (OTHER)	SUNITA DEVI V/S STATE OF HARYANA AND OTHERS	PUSHPINDER YADAV A.G. HARYANA
241*	CM-12688-CWP-2022 (SER ENG-PB) (RECALLING) IN CWP-6710-2021	JASWINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS	BALJEET SINGH SIDHU ADVOCATE GENERAL PUNJAB BALJEET SINGH SIDHU , ABHAYPAL SINGH GILL, AG, PB
242*	CWP-845-2021 (GOVT SER HRY) (OTHER)	AMAN KUMAR V/S STATE OF HARYANA AND OTHERS	S.K. BISHNOI A.G. HARYANA
243*	CWP-14828-2021 (GOVT SER HRY) (OTHER)	AJAY KUMAR PANGHAL V/S STATE OF HARYANA AND ORS	JASBIR MOR A.G. HARYANA, NITIN ARORA
244*	CWP-15154-2021 (GOVT SER HRY) (OTHER)	RANBIR SINGH AND OTHERS V/S STATE OF HARYANA AND ANOTHER	RAVINDER MALIK (RAVI) A.G. HARYANA
245*	CWP-15967-2021 (GOVT SER HRY) (OTHER) WITH CWP-22373-2022	AJAY SHEOKAND AND ORS V/S STATE OF HARYANA AND ANOTHER AMAN BATRA AND ORS. V/S STATE OF HARYANA AND OTHERS	Gaurav Rana A.G. HARYANA, ANKUR SIDHAR, Gaurav Rana Rajat Mor

246*	CWP-16323-2021 (GOVT SER HRY) (OTHER)	RAVI KANT V/S STATE OF HARYANA AND ANR.	KDS HOODA A.G. HARYANA
247*	CWP-23874-2021 (GOVT SER HRY) (OTHER) WITH CM-19533-CWP-2022	AMARJIT SINGH V/S STATE OF HARYANA AND OTHERS AMARJIT SINGH V/S STATE OF HARYANA AND OTHERS	LAKHWINDER SINGH MANN A.G. HARYANA, LAKHWINDER SINGH MANN, MS. MAMTA SINGLA TALWAR, DAG, HARYANA. , R.K.S. BRAR, ADDITIONAL AG LAKHWINDER SINGH MANN
248*	CM-20009-CWP-2022 (GOVT SER HRY) (REVIVAL) IN EA-22-2022 IN CWP-2388-2019	S.D. ANAND V/S STATE OF HARYANA AND ANOTHER	PREM MEET ANAND A.G. HARYANA PREM MEET ANAND PREM MEET ANAND , A.G., HARYANA
249*	CWP-1349-2022 (GOVT SER HRY)	SUDHIR MOHAN V/S STATE OF HARYANA AND OTHERS	VIJAY PAL A.G. HARYANA, PRATHAM SETHI
250*	CWP-2756-2022 (GOVT SER HRY) (OTHER) CM-7496-CWP-2022 WITH CWP-3732-2022 CM-7495-CWP-2022 WITH CWP-3060-2022 WITH CWP-3066-2022 WITH CWP-3363-2022 CM-5349-CWP-2022 CM-5352-CWP-2022 WITH CWP-3370-2022 WITH CWP-3799-2022 CM-9532-CWP-2022 WITH CWP-6322-2022 WITH CWP-6681-2022 CM-10768-CWP-2022	SACHIN V/S STATE OF HARYANA AND OTHERS PUSHPRAJ AND ORS V/S STATE OF HARYANA AND OTHERS SACHIN AND OTHERS V/S STATE OF HARYANA AND ANOTHER SUMIT NAIN V/S STATE OF HARYANA AND ANOTHER UMESH KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER PARVESH KUMAR V/S STATE OF HARYANA AND OTHERS RAHUL V/S STATE OF HARYANA AND OTHERS SURESH KUMAR V/S STATE OF HARYANA AND OTHERS SANJAY KUMAR V/S STATE OF HARYANA AND ANOTHER	ANURAG GOYAL A.G. HARYANA ANURAG GOYAL ANURAG GOYAL ANURAG GOYAL JASBIR MOR JASBIR MOR ANKUR MALIK ANKUR MALIK ANKUR MALIK Rajat Mor GOPAL SHARMA GOPAL SHARMA Sunny Bhardwaj , RAJIV KUMAR DOON JASBIR MOR JASBIR MOR
251*	CWP-4827-2022 (GOVT SER HRY) (OTHER)	PARDEEP SINGH V/S STATE OF HARYANA AND OTHERS	SUSHIL K. SHARMA ADVOCATE GENERAL HARYANA
252*	CWP-7284-2022 (GOVT SER HRY) (OTHER) WITH CWP-9287-2022 CM-8760-CWP-2022 WITH CWP-8349-2022 WITH CWP-8414-2022 WITH CWP-8445-2022 CM-7243-CWP-2022 WITH CWP-8450-2022 WITH CWP-8713-2022 CM-8056-CWP-2022 WITH CWP-8831-2022 WITH CWP-9216-2022 WITH CWP-9275-2022 WITH CWP-9278-2022 WITH CWP-9290-2022 CM-7746-CWP-2022 WITH CWP-9305-2022 WITH CWP-9381-2022 WITH CWP-9393-2022	MAHENDER SINGH AND ORS. V/S STATE OF HARYANA AND OTHERS GIRDHAR GOPAL AND OTHERS V/S STATE OF HARYANA AND OTHERS VINOD KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS KAPIL SHARMA AND ANR V/S STATE OF HARYANA AND OTHERS ALOK KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS SUNIL KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS SANJAY KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS SAHIL AND ORS V/S STATE OF HARYANA AND OTHERS RICHU GUPTA AND ORS V/S STATE OF HARYANA AND OTHERS VEENA RANI AND OTHERS V/S STATE OF HARYANA AND OTHERS GAUTAM PARKASH AND OTHERS V/S STATE OF HARYANA AND OTHERS JASBIR SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS KRISHAN KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS BHASKAR KUMAR V/S STATE OF HARYANA AND ORS RAVINDER KUMAR SHARMA AND ORS V/S STATE OF HARYANA AND OTHERS	AKSHAY KUMAR DAHIYA ADVOCATE GENERAL HARYANA, B.D.RANA, S.K. KAUSHIK, VINEET SEHGAL , BALDEV RAJ MAHAJAN, NIKITA GOEL, UDIT GARG, BHARAT BHANDARI, DEEPAK GROVER, INDER PAL GOYAT, RAJNIKANT UPADYAY, JASBIR MOR, LIPIKA, R.S.MAMLI , MAYANK GARG, MAYANK GARG, A.P.BHANDARI, SUMIT SANGWAN, Manoj Kumar Sharma, NAVEEN KUMAR, VIVEK KHATRI, RAMAN B. GARG , NIKITA GOEL, PANKAJ MIDDHA, ADDL.A.G. HARYANA, PARVEEN CHAUHAN, POOJA ARORA, S.S. DUHAN, AMIT KUMAR JAIN, PRADIP BHANDARI, JASKIRAT SINGH, PRATEEK MAHAJAN, R.N.LOHAN, G.P.VASHISTH, AMARJIT BENIWAL , RAJNIKANT UPADHYAY , S. B. KAUSHIK, SAJJAN SINGH, MANOHAR LAL, PARDEEP SOLATH, SANDEEP SHARMA, SANGITA DHANDA, NEHA RANA, SURESH KUMAR KAUSHIK, AJAY CHAUDHARY , , TARA DUTT, TANVIR SINGH MALIK, SUNIL K. NEHRA, VIKAS SONAK, DEEPAK SONAK, RAVINDER MALIK, VINOD KUMAR JASBIR MOR JASBIR MOR RAVI MALIK BISHAN DASS RANA , TEJPAL DHULL SUNIL KUMAR NEHRA , Manoj Kumar Sharma , S. B. KAUSHIK SUNIL KUMAR NEHRA JASBIR MOR , DIWAN S. ADLAKHA , KANHIYA SONI , Manoj Kumar Sharma , NIKITA GOEL , PRATEEK MAHAJAN , SHARMILA SHARMA N.K. MALHOTRA , NIKITA GOEL , PADAM KANT DWIVEDI , SANJEEV KAUSHIK N.K. MALHOTRA RAJNIKANT UPADHYAY , MAZLISH KHAN , NILESH BHARDWAJ , RAJNIKANT UPADHYAY , UDIT GARG SUNNY SAGGAR JASBIR MOR , MANJEET SINGH , Manoj Kumar Sharma , NIKITA GOEL SAJJAN SINGH JASBIR MOR JASBIR MOR AJAY CHAUDHARY , S. B. KAUSHIK MANOHAR LALL AKSHAY KUMAR DAHIYA , KETAN ANTIL , KUNAL MUTHREJA , PULKIT DAGAR

WITH CWP-9530-2022	VIKRANT AND ORS V/S STATE OF HARYANA AND OTHERS	S.K. MALIK , Manoj Kumar Sharma , NIKITA GOEL
WITH CWP-9622-2022	MAHESH KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	PARDEEP SOLATH , NIKITA GOEL , PARDEEP SOLATH
WITH CWP-9705-2022	SEEMA AND ORS V/S STATE OF HARYANA AND OTHERS	SAJJAN SINGH , NIKITA GOEL , SAJJAN SINGH
WITH CWP-9711-2022	MANDEEP AND ORS V/S STATE OF HARYANA AND OTHERS	S.K. MALIK , NIKITA GOEL , S.K. MALIK
WITH CWP-9785-2022	BALJEET SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	RAVINDER MALIK (RAVI)
WITH CWP-10023-2022	RISHI PAL V/S STATE ELECTION COMMISSION AND ANR	RAVINDER MALIK (RAVI)
WITH CWP-10154-2022	PRADEEP KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	JASBIR MOR
WITH CWP-10216-2022	MANOJ BHARDWAJ AND OTHERS V/S STATE OF HARYANA AND OTHERS	VIVEK KHATRI , S. B. KAUSHIK
CM-5687-CWP-2023		VIVEK KHATRI
WITH CWP-10247-2022	DHARMENDER V/S STATE OF HARYANA AND OTHERS	SUMIT SANGWAN
WITH CWP-10277-2022	NARESH GOYAT AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAMAN B. GARG , MAYANK GARG , NIKITA GOEL , RAMAN B. GARG
WITH CWP-10388-2022	SUDEEP KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA
WITH CWP-10397-2022 & CM-8444-CWP-2022	SHALINI AND OTHERS V/S STATE OF HARYANA	PARDEEP SOLATH , NIKITA GOEL , PARDEEP SOLATH SANDEEP SHARMA , PRATEEK MAHAJAN
WITH CWP-10479-2022	NISHU AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA , NIKITA GOEL , PRATEEK MAHAJAN
WITH CWP-10520-2022	GITANSHU AND ORS V/S STATE OF HARYANA AND OTHERS	SUMIT SANGWAN
WITH CWP-10541-2022	MANOJ KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	SUMIT SANGWAN , SUMIT SANGWAN
WITH CWP-10971-2022	HAWA SINGH AND ORS V/S STATE OF HARYANA AND ORS	R S MAMLI , NIKITA GOEL , PRATEEK MAHAJAN
& CM-8454-CWP-2022 CM-2805-CWP-2023		SANDEEP SHARMA , ARVIND SETH ARVIND SETH
WITH CWP-11004-2022	KAPIL SHARMA AND OTHERS V/S STATE OF HARYANA AND OTHERS	TARA DUTT , TARA DUTT
WITH CWP-11021-2022	SATISH KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	SUMIT SANGWAN
WITH CWP-10994-2022	GURCHARAN SINGH AND ORS. V/S STATE OF HARYANA AND OTHERS	AJAY CHAUDHARY , S. B. KAUSHIK
WITH CWP-11058-2022	RAM MEHAR AND ORS V/S STATE OF HARYANA AND OTHERS	DEEPAK SONAK , DEEPAK SONAK
WITH CWP-11142-2022	RENU KUMARI @ RENU NAIN V/S STATE OF HARYANA AND OTHERS	SURESH KUMAR KAUSHIK
WITH CWP-11154-2022	VED PARKASH AND ORS. V/S STATE OF HARYANA AND OTHERS	BISHAN DASS RANA
WITH CWP-11228-2022	RAM MEHAR AND ORS V/S STATE OF HARYANA AND OTHERS	VIKRAM SHEORAN
& CM-12714-CWP-2022		SURINDER SINGH DUHAN
WITH CWP-11230-2022	DEVENDER AND ORS V/S STATE OF HARYANA AND ORS	SURINDER SINGH DUHAN , S.S.DUHAN
WITH CWP-11775-2022	CHANDAN LAL AND ORS V/S STATE OF HARYANA AND ANOTHER	JYOTI CHOUDHARY
WITH CWP-11844-2022	VEERMATI AND ORS V/S STATE OF HARYANA AND OTHERS	N.K. MALHOTRA
WITH CWP-12089-2022	MALKIAT SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	N.K. MALHOTRA
WITH CWP-12158-2022	PRITAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	AJAY CHAUDHARY , S. B. KAUSHIK
& CM-12969-CWP-2022		INDER PAL GOYAT
WITH CWP-12181-2022	SUKHVINDER SINGH V/S STATE OF HARYANA AND OTHERS	INDER PAL GOYAT
WITH CWP-12234-2022	KUMARI SONIKA AND ORS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA
WITH CWP-12340-2022	SUNIL KUMAR V/S STATE OF HARYANA AND OTHERS	SANJAY JAIN
WITH CWP-12399-2022	SANDEEP KUMAR V/S STATE OF HARYANA AND OTHERS	AMIT KUMAR JAIN
WITH CWP-12451-2022	SANJAY KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA , NIKITA GOEL , SANDEEP SHARMA
WITH CWP-12646-2022	AMIT KUMAR AND ANR V/S STATE OF HARYANA AND OTHERS	SANGITA DHANDA , SANGITA DHANDA
WITH CWP-12895-2022	ASHOK KUMAR V/S STATE OF HARYANA AND OTHERS	RITAM AGGARWAL
& CM-9142-CWP-2022 & CM-129-CWP-2023		VIKAS KUMAR DHARIWAL VIKAS KUMAR DHARIWAL , VIKAS KUMAR DHARIWAL
WITH CWP-12927-2022	AJAY AND ORS V/S STATE OF HARYANA AND OTHERS	VIKAS KUMAR DHARIWAL
WITH CWP-13725-2022 & CM-12719-CWP-2022	ROHTASH V/S STATE OF HARYANA AND OTHERS	AP BHANDARI SURINDER SINGH DUHAN
WITH CWP-13789-2022	LAKHVINDER SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	SURINDER SINGH DUHAN , S.S.DUHAN
WITH CWP-14458-2022	SATPAL V/S STATE OF HARYANA AND OTHERS	AJAY CHAUDHARY , S. B. KAUSHIK
WITH CWP-15506-2022	PRITAM AND ORS V/S STATE OF HARYANA AND OTHERS	SHALINI ATRI
WITH CWP-17144-2022	RAM BHAGAT V/S STATE OF HARYANA AND OTHERS	SUMIT SANGWAN
WITH CWP-17301-2022	KARI RAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	AJAY CHAUDHARY , S. B. KAUSHIK
WITH CWP-20160-2022	RAJA ALIAS RAJENDER AND OTHERS V/S STATE OF HARYANA AND OTHERS	AJAY CHAUDHARY , S. B. KAUSHIK
WITH CWP-10115-2022	KAVITA V/S STATE OF HARYANA AND ORS	VIVEK KHATRI
WITH CWP-12383-2022	ALPNA GUMBER AND ANOTHER V/S STATE OF HARYANA AND OTHERS	RAVI MALIK

	WITH CWP-16724-2022	KARTAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	AJAY CHAUDHARY , S. B. KAUSHIK
	WITH CWP-10688-2022	ABHIMANYU AND ANR V/S STATE OF HARYANA AND OTHERS	VIVEK KHATRI
	CM-19216-CWP-2022		VIVEK KHATRI
	WITH CWP-10013-2022	KHEEMA DEVI AND ORS V/S STATE OF HARYANA AND OTHERS	SAJJAN SINGH , NIKITA GOEL , SAJJAN SINGH
	WITH CWP-23162-2022	MAGGAR SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	ARYAVART CHAUDHARY
	WITH CWP-11141-2022	SATENDER KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	RAVINDER MALIK (RAVI) , RAVINDER MALIK (RAVI)
	WITH CWP-2566-2019	CHAMAN SHARMA V/S STATE OF HARYANA AND OTHERS	SANGITA DHANDA , SANGITA DHANDA
	WITH CWP-10795-2022	RAKESH V/S STATE OF HARYANA AND OTHERS	R N LOHAN
	CM-8452-CWP-2022		R N LOHAN
	WITH CWP-29292-2022	SURESH KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	VINEET SEHGAL
	WITH CWP-28939-2022	BUPESH KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	SUMIT SANGWAN
	CM-61-CWP-2023		SUMIT SANGWAN
	WITH CWP-2868-2023	MEENU AND ANOTHER V/S STATE OF HARYANA AND OTHERS	AMIT KUMAR JAIN , NIKITA GOEL , VIKAS KUMAR DHARIWAL
	WITH CWP-4844-2023	SATYAWAN V/S STATE OF HARYANA AND OTHERS	NAVEEN DARYAL , NAVEEN DARYAL
253*	CWP-8772-2022 (GOVT SER HRY) (OTHER)	DR.RAJINDER RAI V/S THE STATE OF HARYANA AND OTHERS	GAURAV MOHUNTA A.G. HARYANA, GAURAV MOHUNTA
254*	CWP-11169-2022 (GOVT SER HRY) (OTHER)	RAJENDER PARSAD V/S STATE OF HARYANA AND OTHERS	PRASHANT SINGH CHAUHAN A.G. HARYANA, PRASHANT SINGH CHAUHAN, SHASHI KANT GUPTA
255*	CWP-12824-2022 (GOVT SER HRY) (OTHER)	KAMLESH V/S STATE OF HARYANA AND OTHERS	AMARDEEP SINGH SHEORAN A.G. HARYANA
	CM-14976-CWP-2022		ADVOCATE GENERAL HARYANA
256*	CWP-15530-2022 (GOVT SER HRY) (OTHER)	SHARWAN KUMAR V/S STATE OF HARYANA AND OTHERS	VIRENDER KUMAR A.G. HARYANA
257*	CWP-17831-2022 (GOVT SER HRY) (OTHER)	VIJENDRA SINGH V/S STATE OF HARYANA	SAMRAT MALIK ADVOCATE GENERAL HARYANA
258*	CWP-22016-2022 (GOVT SER HRY) (OTHER)	CHANDRAPATI V/S STATE OF HARYANA AND OTHERS	JASBIR MOR A.G. HARYANA, RAGHUBIR TEJPAL
259*	CWP-22877-2022 (GOVT SER HRY) (OTHER)	RAHUL SAHRAVA V/S STATE OF HARYANA AND OTHERS	JITENDER NARA ADVOCATE GENERAL HARYANA, KANWAL GOYAL
260*	CWP-25451-2022 (GOVT SER HRY) (OTHER)	DEEPAK SHARMA V/S STATE OF HARYANA AND OTHERS	Sahil Khunger A.G. HARYANA
261*	CWP-27499-2022 (GOVT SER HRY) (OTHER)	RAMANJEET KAUR V/S STATE OF HARYANA AND OTHERS	S P LALER A.G. HARYANA
262*	CWP-5758-2023 (GOVT SER HRY) (OTHER)	PREM LATA V/S STATE OF HARYANA AND OTHERS	RISHAV SHARMA A.G. HARYANA
263*	CWP-6317-2023 (GOVT SER HRY) (OTHER)	OM PARKASH MAHIWAL V/S STATE OF HARYANA AND OTHERS	INDER PAL GOYAT A.G. HARYANA
264*	CWP-15631-2023 (GOVT SER HRY) (OTHER)	VINOD KUMAR V/S UNION OF INIDA AND ORS	VINEET KUMAR A.G.HARYANA, SATYA PAL JAIN, BHARAT BHUSHAN SHARMA, GURMINDER SINGH PHULL, VINEET KUMAR
265*	CWP-21329-2023 (GOVT SER HRY) (OTHER)	JANAK KUMAR V/S STATE OF HARYANA AND OTHERS	Dalbir Singh ADVOCATE GENERAL HARYANA
266*	CWP-11639-1999 (GOVT SER HRY)	OM PRAKASH V/S HARYANA STATE ETC.	RAVI VERMA , A.G.HARYANA
	CM-19463-1999		RAVI VERMA
267*	CWP-12201-1999 (GOVT SER HRY)	BASANT SINGH ETC. V/S HARYANA STATE ETC.	PUNEET KANSAL
	CM-20455-1999		PUNEET KANSAL
268*	CWP-26292-2018 (SER HRY SEC)	JAI PAL V/S STATE OF HARYANA AND ORS (BOHCJ DT. 24.07.2023)	RAM NIWAS SHARMA , AG HRY, PRATEEK
269*	CWP-21927-2023 (GOVT SER HRY) (OTHER)	PREM SINGH V/S STATE OF HARYANA AND ANOTHER	ROHIT MITTAL A G HARYANA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 50**

HON'BLE MR. JUSTICE ARUN MONGA

NOTE:

CRM-M-42680-2023 LISTED AT SR. NO. 290 BE TREATED AS CANCELLED.
KINDLY SEE URGENT LIST FOR THE SAME.
ALL CONCERNED TO NOTE PLEASE.

NOTE:

CRM-M-38461-2023 LISTED AT SR. NO. 216 BE TREATED AS CANCELLED
AS THE SAME IS ALREADY FIXED FOR 14/10/2023.
ALL CONCERNED TO NOTE PLEASE.

NOTE:

CRM-M-41123-2015 LISTED AT SR. NO. 208 BE TREATED AS CANCELLED
AS THE SAME IS ALREADY FIXED FOR 14/10/2023.
ALL CONCERNED TO NOTE PLEASE.

201*	CRR-1710-2023 (IO)	KEWAL SINGH V/S STATE OF PUNJAB AND ANOTHER	SAHIL PURI A.G. PUNJAB
202*	CRR-1826-2023 (IO)	PHOOL SINGH V/S STATE OF HARYANA AND ANOTHER	GAUTAM DUTT A.G. HARYANA
203* V	CRM-M-32022-2014 (QP PROSTAY) CRM-5224-2018 WITH CRM-M-34214-2014	A.K.SUD & ORS. V/S REGISTRAR OF COMPANIES PB. B DASGUPTA V/S REGISTRAR OF COMPANIES (ROC) (PROCEEDINGS BEFORE THE LOWER COURT HAVE BEEN STAYED)	VIKAS MOHAN GUPTA , G.S.HOODA, MAYUR KANWAR, MANISH JAIN, PIYUSH KHANNA, SONAL DATTA, SIDHANT JAIN, VARUN MITTAL, MANISH JAIN VIKAS MOHAN GUPTA MANISH JAIN
204* V	CRM-M-32411-2018 (QP PROSTAY)	SURESH SATIJA V/S STATE OF PUNJAB	GAUTAM DUTT , GAUTAM DUTT, MANDEEP KAUR KHLON
205*	CRM-M-544-2019 (QP PROSTAY)	JAGMOHAN SINGH V/S SHAMSHER SINGH	S.K. HOODA , SANDEEP GOYAL
206*	CRM-M-53841-2019 (QP PROSTAY)	ASHWANI GOYAL V/S RAVINDER KUMAR	JASPREET SINGH BRAR , RAVISH BANSAL, KARAN BANSAL
207*	CRM-M-12586-2021 (QP) WITH CRM-M-56123-2022 WITH CRM-M-55407-2022 WITH CRM-M-48934-2022 WITH CRM-M-40541-2022	RAM KARAN V/S STATE OF HARYANA SURENDER V/S STATE OF HARYANA AND ANOTHER SURENDER V/S STATE OF HARYANA AND ANOTHER SURENDER V/S STATE OF HARYANA AND ANOTHER SURENDER V/S STATE OF HARYANA AND ANOTHER	BRIJENDER KAUSHIK A.G. HARYANA VAISHALI KAMBOJ VAISHALI KAMBOJ ARVINDER ARORA ARVINDER ARORA
208	--	THERE IS NO CASE	
209*	CRM-M-4336-2020 (AB)	NEELAM KUMARI V/S STATE OF PUNJAB AND OTHERS	VISHAL SHARMA (VASUDEVA) A.G. PUNJAB, BINAT SHARMA, VISHAL SHARMA, JASPAL SINGH GURU
210*	CRM-M-21912-2023 (AB)	VANDANA SHARMA V/S STATE OF HARYANA	AMAN PAL A.G. HARYANA, AMAN PAL, J.S. LALLI, JAGJOT SINGH LALLI
211*	CRM-M-34667-2023 (AB)	BALRAJ SINGH V/S STATE OF PUNJAB	VIKRAMJEET SINGH A.G. PUNJAB
212*	CRM-M-37544-2023 (AB) WITH CRM-M-38509-2023	MUKESH DEVI V/S STATE OF HARYANA SUBHASH CHAND V/S STATE OF HARYANA	VINOD BHARDWAJ A.G. HARYANA, MAYUR KARKRA VINOD BHARDWAJ , MAYUR KARKRA , NIPUN BHARDWAJ
213*	CRM-M-37618-2023 (AB) WITH CRM-M-40692-2023	RAJ KUMAR AND ANOTHER V/S STATE OF HARYANA BALDEV SINGH V/S STATE OF HARYANA	DHARAMVIR DHINDSA A.G. HARYANA DHARAMVIR DHINDSA
214*	CRM-M-38005-2023 (AB)	BINDER SINGH @ BARINDER SINGH V/S STATE OF PUNJAB	VINOD KUMAR A.G. PUNJAB
215*	CRM-M-38031-2023 (AB)	GURDEEP SINGH V/S STATE OF PUNJAB	DEEPAK AGGARWAL A.G. PUNJAB, DEEPAK AGGARWAL, KANWALJEET SINGH BRAR
216	--	THERE IS NO CASE	
217*	CRM-M-40044-2023 (AB)	SUCHA SINGH V/S STATE OF PUNJAB	VIKAS GUPTA A.G. PUNJAB, RAGHAV SONI, VIKAS GUPTA
218*	CRM-M-41180-2023 (AB)	RAKESH KUMAR SINGLA V/S STATE OF PUNJAB AND ANOTHER	RISHU GARG A.G. PUNJAB, RISHU GARG
219*	CRM-M-41626-2023 (AB)	SHIBU @ SHIVAM V/S STATE OF PUNJAB	SWATI VERMA A.G. PUNJAB, GAGANDEEP SINGH SIMBLE
220*	CRM-M-26302-2022 (RBPB) WITH CRM-M-46794-2021	AMANDEEP SINGH V/S STATE OF PUNJAB MANINDER SINGH ALIAS MUNSHI V/S STATE OF PUNJAB	NAVEEN SHARMA , ARJUN VEER SHARMA, DS VIRK, JASDEEP SINGH, NAVEEN SHARMA JASDEEP SINGH , PARDEEP KUMAR
221*	CRM-M-16917-2023 (RBHRY)	BIR SINGH V/S STATE OF HARYANA	PUNAM SINGH A.G. HARYANA, PUNAM SINGH, RASHI SHAHRAWAT,
222*	CRM-M-17497-2023 (RBPB)	RAJU SINGH V/S STATE OF PUNJAB	MANPREET GHUMAN A.G. PUNJAB, MANPREET GHUMAN
223*	CRM-M-18520-2023 (RBHRY)	SURENDER KUMAR V/S STATE OF HARYANA	HARPREET PAL SINGH RAKHRA A.G. HARYANA
224*	CRM-M-21428-2023 (RBPB)	SUKHWINDER SINGH V/S STATE OF PUNJAB	RAMNISH PURI A.G. PUNJAB
225*	CRM-M-27497-2023 (RBHRY)	RAVINDER V/S STATE OF HARYANA	RAHUL MAKKAR A.G. HARYANA, RAHUL MAKKAR
226*	CRM-M-33973-2023 (RBPB)	MOHAMAD TAHIR V/S STATE OF PUNJAB	AMANDIP KAUR A.G. PUNJAB
227*	CRM-M-40193-2023 (RBHRY)	DADU MALHOTRA V/S STATE OF HARYANA	MANOJ KUMAR TAYA A.G. HARYANA, JITENDER MALIK, SANDEEP SINGH
228*	CRM-M-40531-2023 (RBPB)	MANDEEP SINGH V/S STATE OF PUNJAB	KANWALJEET SINGH BRAR A.G. PUNJAB

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229*	CRM-M-41607-2023 (RBPB)	VEER SINGH @VEERU V/S STATE OF PUNJAB	BALBIR KUMAR SAINI A.G. PUNJAB
230*	CRM-M-42230-2023 (RBPB)	GURLAL SINGH @ DALO V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB
231*	CRM-M-45798-2023 (RBPB)	SAGAR SINGH V/S STATE OF PUNJAB	S S GREWAL A.G. PUNJAB, KAPIL MOHAN SINGLA, PRABHNOOR KAUR BAINS
	WITH CRM-M-45820-2023	SANDEEP SINGH @ DEEPU V/S STATE OF PUNJAB	S S GREWAL
232*	CRM-M-47567-2023 (RBPB)	J.E DALJIT SINGH V/S STATE OF PUNJAB	PRABHINDER SINGH PUNIA A.G. PUNJAB, HARVEEN KAUR
233*	CRM-M-47667-2023 (RBPB)	JATINDER SINGH ALIAS KALU V/S STATE OF PUNJAB	RISHU MAHAJAN A.G. PUNJAB
234*	CRM-M-47688-2023 (RBPB)	LAKHAN V/S STATE OF PUNJAB	RAVI MALHOTRA A.G. PUNJAB, ASHOK KUMAR, SURINDER KAUR
235*	CRM-M-48025-2023 (RBPB)	BALJINDER SINGH @ BINDI V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB
236*	CRM-M-48896-2023 (RBPB)	HARWANT SINGH @ LALO V/S STATE OF PUNJAB	J.S. THAKUR A.G. PUNJAB
237*	CRM-M-49190-2023 (RBPB)	AMANDEEP SINGH @ AMAN DHOTIAN @ BOORA V/S STATE OF PUNJAB	VAIBHAV NARANG A.G. PUNJAB, SAPNA KHURANA
238*	CRM-M-49220-2023 (RBPB)	SURMAIL SINGH @ SHAILA V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
239*	CRM-M-49285-2023 (RBPB)	AMANDEEP SINGH @ AMNI V/S STATE OF PUNJAB	PIYUSH KHANNA A.G. PUNJAB
240*	CRM-35995-2022 (NDPS SOS) (SOS) IN CRA-S-2029-SB-2018	BHUSHAN KUMAR AND ANR. V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU SHEERY K SINGLA
241*	CRM-30360-2023 (NDPS SOS) (SOS) IN CRA-S-2587-SB-2018	ARUN KUMAR @ MANGU V/S STATE OF PUNJAB	NARESH PAUL CHANDEL SIDDHARTH GUPTA
242*	CRM-34370-2023 (NDPS SOS) (OTHER) IN CRA-S-3623-2019	RAJNI V/S STATE OF PUNJAB	RAJEEV K. KAPILA RAJEEV K. KAPILA
243*	CRM-39054-2023 (CYBCRI SOS) (OTHER) IN CRR-1557-2023 WITH CRM-39064-2023 IN CRR-1663-2023	NIRMAL SINGH ALIAS BAGLA AND ANR. V/S STATE OF PUNJAB RAJ KUMAR @ RAJU BHAIYA AND ANR V/S STATE OF PUNJAB	SUNEET PAL SINGH AULAKH A.G. PUNJAB SUNEET PAL SINGH AULAKH , Suneet Pal Singh Aulakh SUNEET PAL SINGH AULAKH SUNEET PAL SINGH AULAKH , MANJINDER SINGH BRAR
244*	CRM-38548-2023 (SOS) (SOS) IN CRA-S-1696-2023	KANS RAJ @ KANSI AND ANOTHER V/S STATE OF PUNJAB	AVTAR SINGH BHATTI A.G. PUNJAB AVTAR SINGH BHATTI , KASHAV CHADHA
245*	CRM-39037-2023 (SOS) (OTHER) IN CRA-S-2117-2023	POONAM AND ANR. V/S STATE OF HARYANA	PUNAM SINGH A.G. HARYANA, BHANU UDAI, RASHI SHAHRAWAT PUNAM SINGH , BHANU UDAI , PUNAM SINGH
246*	CRM-39015-2023 (NDPS SOS) (OTHER) IN CRA-S-2531-2023	JOGA ALIAS JOGA RAM V/S STATE OF HARYANA	RAJAT MOR A.G. HARYANA, SHAMSHER SINGH MOR, SURYA DHANDA RAJAT MOR , Rajat Mor , SHAMSHER SINGH MOR , SURYA DHANDA
247* II	CRM-19107-2017 (ACC NOT GRANTED BAIL) (DIRECTION) IN CRA-S-1688-SB-2015	GURPREET SINGH V/S STATE OF PUNJAB	RAJESH K. DADWAL , RAJESH K. DADWAL, VISHAL SATIJA RAJESH K. DADWAL , VISHAL SATIJA
248* V	CRM-34878-2018 (LTAPP) (DELAY(F)) & CRM-A-2176-MA-2018	THE MANSA CENTRAL CO-OPERATIVE BANK LIMITED V/S LAL SINGH	SUMANDEEP SINGH WALIA SUMANDEEP SINGH WALIA
249* V	CRM-A-2401-MA-2018 (LTAPP) CRM-37778-2018 CRM-37779-2018 WITH CRM-A-2442-MA-2018 CRM-37878-2018 CRM-37879-2018 WITH CRM-A-2505-MA-2018 CRM-39771-2018 CRM-39772-2018	BHUSHAN POWER AND STEEL LIMITED V/S M/S DHARAMSHI METALS PVT LTD AND ANOTHER BHUSHAN POWER AND STEEL LIMITED V/S M/S DHARAMSHI METALS PVT LTD AND ANOTHER BHUSHAN POWER AND STEEL LIMITED V/S M/S DHARAMSHI METALS PVT LTD AND ANOTHER	ASHWANI TALWAR , G.S.SANDHU ASHWANI TALWAR ASHWANI TALWAR ASHWANI TALWAR , G.S.SANDHU ASHWANI TALWAR ASHWANI TALWAR ASHWANI TALWAR , G.S.SANDHU ASHWANI TALWAR ASHWANI TALWAR
250* V	CRM-A-2638-MA-2018 (LTAPP)	M/S I.C.T COMPUTERS TAPA V/S NARESH BANSAL AND ANR	PREETWINDER SINGH DHALIWAL
251*	CRM-20650-2019 (LTAPP) (DELAY(F)) & CRM-A-1321-2019	KAUSHALYA V/S KRISHAN GOPAL PANDIT AND ORS	GOVINDER SINGH BRAR GOVINDER SINGH BRAR
252*	CRA-S-2185-2023 (SC/ST ACT AB)	KAMAL KANT AND ANR V/S STATE OF HARYANA	G.S.SANDHU A.G. HARYANA, SONIA G.SINGH

CRM-33715-2023			G.S.SANDHU
253*	CRA-S-2769-2023 (SC/ST ACT RB)	HARISH V/S STATE OF HARYANA	BALJEET BENIWAL A.G. HARYANA
254*	CRM-A-558-2023 (LTAPP)	DREAM WORKS TRAVELS V/S SMT.SHAGOON AGGARWAL	SAKSHAM MAHAJAN , RABANI ATTRI, SAKSHAM MAHAJAN, SUHANI JAIN SAKSHAM MAHAJAN
	CRM-19211-2023		
255*	CRM-32145-2021 (NDPS) (SOS)	RAJ KUMAR @ RAJU V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB JASHANDEEP SINGH SANDHU
	IN CRA-S-921-2021		
256* V	CRR-867-2008 (CRRAC)	GURMAIL SINGH V/S STATE OF PUNJAB	G.S. SIDHU , AG PB., G.S. SIDHU
	CRM-20907-2008	(BOHCJ DT. 26.4.19 LIST CRR WHICH ARE PENDING FOR MORE THAN 10 YEARS.)	
257* V	CRR-1480-2009 (138 NIA)	BALWANT SINGH V/S ORIENTAL BANK OF COMMERCE	SUREKHA CHAUHAN SUREKHA CHAUHAN
	CRM-28413-2009	(BOHCJ DT. 28.8.19.)	
258* V	CRR-3088-2009 (CONONEYEAR)	JIT SINGH V/S STATE OF PUNJAB	HARPAL SINGH SAGGU , HARJINDER S. SIDHU, AAG, PUNJAB., AG PB., , MOHINDER SINGH HARPAL SINGH SAGGU
	CRM-60515-2009	(BOHCJ DT. 8.8.19.)	
259* II	CRR-2205-2012 (CRRAC)	RAVINDER KUMAR V/S JATIN KUMAR	SANDEEP S. MAJITHIA , K.L.SAINI, MUNISH RAJ , MOHD. YOUSAF, SANDEEP S. MAJITHIA SANDEEP S. MAJITHIA SANDEEP S. MAJITHIA
	CRM-44234-2012	(BOHCJ DT. 15.2.19./138 NI ACT)	
	CRM-44235-2012		
260*	CRM-30581-2019 (IO) (DELAY(F))	KARTA VIKRAM SINGH V/S HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND OTHERS	PETITIONER IN PESRON PETITIONER IN PESRON PETITIONER IN PERSON PETITIONER-IN-PERSON , VISHAL GARG
	CRM-30583-2019		
	CRM-3579-2020		
	& O&M CRR-2567-2019		
261*	CRR-164-2020 (IO)	BILAL AND ANR V/S STATE OF HARYANA	ANMOL PARTAP SINGH MANN , MAZLISH KHAN, MOHAMMAD ARSHAD ANMOL PARTAP SINGH MANN ANMOL PARTAP SINGH MANN
	CRM-1902-2020		
	CRM-37958-2022		
262*	CRR-1148-2021 (304A)	NAIEM V/S STATE OF HARYANA	KARAN SINGH A.G. HARYANA, KARAN SINGH
263*	CRR-293-2023 (U/S 167(2) GEN)	SATNAM SINGH @ SATTA @ PANNI V/S STATE OF PUNJAB (SAME FIR CRR-844-2023 PENDING)	VIKAS GUPTA A.G. PUNJAB, SANJAY JOSHI, VIKAS GUPTA
264*	CRR-844-2023 (IO)	SATNAM SINGH @ SATTA @ PANNI V/S STATE OF PUNJAB	VIKAS GUPTA A.G. PUNJAB, Gagandeep Singh, VIKAS GUPTA VIKAS GUPTA
	CRM-14455-2023		
265*	CRR-1704-2023 (IO)	JOGINDER SINGH V/S THE FAZILKA CENTRAL COOPERATIVE BANK LTD	RAKESH KUMAR
266*	CRM-M-8426-2019 (DIR)	MANUSHREE SHARMA V/S STATE OF HARYANA AND OTHERS	RAJIV JOSHI , GURJOT SINGH, GURJOT SINGH SADHRAO, KARAN KAUSHAL, RAJIV JOSHI
267*	CRM-M-23150-2023 (DIR)	CHAMPA DEVI V/S STATE OF HARYANA AND OTHERS	HARKARAN SINGH A.G. HARYANA
268*	CRWP-8576-2023 ((PROT))	HARNEK SINGH V/S STATE OF PUNJAB AND OTHERS	BRIJESHWAR SINGH BHALLA A.G. PUNJAB
269*	CRM-M-30086-2019 (QP)	JAIPAL V/S STATE OF HARYANA AND ANOTHER	GURINDER PAL SINGH
270*	CRM-M-3204-2020 (QP COMGEN)	DARSHAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	GURSIMRAN SINGH , GURSIMRAN SINGH, PRINCE PUSHPINDER RANA
271*	CRM-M-29619-2020 (QP)	SANDEEP SINGH @ SANDEEP SINGH MEHMI V/S STATE OF PUNJAB AND ANOTHER	SARDAVINDER GOYAL A.G. PUNJAB, ABINASHI SINGH, GURJANT SINGH CHEEMA, LALIT GOYAL, S.K. LIBERHAN, SARDAVINDER GOYAL SARDAVINDER GOYAL , GURJANT SINGH CHEEMA
	CRM-2019-2022		
272*	CRM-M-37215-2020 (QP)	PARAMJIT V/S STATE OF PUNJAB	SANDEEP ARORA A.G. PUNJAB
273*	CRM-M-14421-2021 (QP)	RAVI PARKASH GUPTA V/S STATE OF PUNJAB AND ANOTHER	MOHINDER SINGH KATHURIA A.G. PUNJAB, S.P.S.TINNA, SUNIL KUMAR
274*	CRM-M-38798-2021 (QP)	JEET SINGH V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH A.G. HARYANA, ASHISH JHAMB
275*	CRM-M-47708-2021 (QP)	ASHOK AGGARWAL AND ANR V/S STATE OF PUNJAB	MAYANK MATHUR A.G. PUNJAB, BIPAN GHAI, VISHWAJIT S. VIRK, MAYANK MATHUR, PARAS TALWAR
276*	CRM-M-52148-2021 (QP PROSTAY)	ZEE LABORATORY V/S UNION OF INDIA (PROCEEDINGS STAYED)	PREETINDER SINGH AHLUWALIA , SAUMYA AHLUWALIA, SHARMILA SHARMA
277*	CRM-M-9289-2022 (QP) WITH CRM-14880-2022	SAIN DASS V/S STATE OF PUNJAB AND ANOTHER SAIN DASS V/S STATE OF PUNJAB AND ANOTHER	DEEPAK ARORA A.G. PUNJAB, SANDEEP ARORA DEEPAK ARORA
278*	CRM-M-12777-2022 (QP PROSTAY)	ANIL KUMAR CHODHA AND ANR. V/S THE ASSISTANT DIRECTOR (PROCEEDINGS STAYED)	KANIKA AHUJA , ARVIND MOUDGIL, KANIKA AHUJA, MAHIMA DOGRA, VISHAL GUPTA VISHAL GUPTA
	CRM-37514-2022		

279*	CRM-M-23461-2022 (QP)	JAGAT @ KALU V/S STATE OF HARYANA AND ANOTHER	DEVENDER KUMAR A.G. HARYANA, BS TEWATIA, DEVENDER KUMAR
280*	CRM-M-46131-2022 (QP) CRM-9604-2023	GURMEET SINGH V/S STATE OF PUNJAB AND ANR	MANPREET SINGH A.G. PUNJAB, MANPREET SINGH MANPREET SINGH , MANJU GOYAL
281*	CRM-M-1463-2023 (QP)	TEJBIR SINGH V/S STATE OF PUNJAB AND OTHERS	R.K.ARYA A.G. PUNJAB
282*	CRM-M-5430-2023 (QP)	PRABHAT KUMAR SINGH V/S STATE OF HARYANA AND OTHERS	KUNAL DAWAR A.G. HARYANA, KUNAL DAWAR
283*	CRM-M-5759-2023 (QP)	JAI AMBEY ENTERPRISES V/S A.K AGENCIES AND ANR	KUSHAGER GOYAL , KUSHAGER GOYAL, KUSHAGER GOYAL,
284*	CRM-M-12230-2023 (QP)	PARGAT SINGH V/S SHER SINGH AND ANR.	RAJESH GUPTA , Chandan Singh Rana
285*	CRM-M-17248-2023 (QP COMGEN)	UMED V/S STATE OF HARYANA AND ANOTHER	VISHAL SHARDA A.G. HARYANA, RAJKAPOOR MALIK
286*	CRM-M-30644-2023 (QP COMGEN)	AMANDEEP SINGH @ AMANA AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	KULBIR SINGH SEKHON A.G. PUNJAB, KULBIR SINGH SEKHON
287*	CRM-M-33213-2023 (QP COMGEN) CRM-40488-2023 CRM-40489-2023	RAMNIK BANSAL V/S STATE OF HARYANA AND ANOTHER	DEEPAK KAUSHAL A.G. HARYANA, Sushil Kumar Verma SUSHIL KUMAR VERMA , RAJAT VERMA Sushil Kumar Verma
288*	CRM-M-34559-2023 (QP COMGEN)	KAMALDEEP SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	P.K.S. PHOOLKA A.G. PUNJAB, SARMAN PREET KAUR PHOOLKA
289*	CRM-M-36251-2023 (QP)	KOPIN V/S STATE OF HARYANA AND ANOTHER	GAURAV SHARMA A.G. HARYANA, ANIL GUPTA
290	--	THERE IS NO CASE	
291*	CM-3534-CWP-2020 (GSUOI) (QUASH EX-PO) IN CWP-20608-2019	MOHAR SINGH V/S UNION OF INDIA AND ORS (FOR RESTORATION)	VIVEK ARORA Satya Pal Jain (Sr. Adv.) VIVEK ARORA
292*	CRWP-9138-2023 (PMR)	PRADEEP SINGH V/S STATE OF HARYANA AND OTHERS	LAKSHIT MUTHREJA A.G. HARYANA
293*	CRWP-9423-2023 (PMR)	DARSHAN SINGH V/S STATE OF PUNJAB AND OTHERS	SANDEEP VERMA A.G. PUNJAB, RUPALI VERMA
294*	CRM-M-8500-2023 (RBPCAW) WITH CRM-M-11535-2023 WITH CRM-M-17576-2023	SHARIF V/S STATE OF PUNJAB BASHIR @ SONU V/S STATE OF PUNJAB MAKHANDEEN @ MAKHAN V/S STATE OF PUNJAB	MOHD. SALIM A.G. PUNJAB MANOJ R SHARMA MANOJ R SHARMA
295*	CRR(F)-406-2021 (CAW)	SUNIL VERMA V/S REENA SATIJA AND ANOTHER	KESHAV PRATAP SINGH , NAMIT KHURANA
296*	CRM-M-17509-2021 (QP CAW COM)	GURLAL SINGH SRA V/S STATE OF PUNJAB AND ANOTHER	R.S.BAJAJ A.G. PUNJAB, A.P.S TUNG, SACHIN KALIA
297*	CRM-31785-2023 (QP PROSTAY) (POR) IN CRM-M-12777-2022	ANIL KUMAR CHODHA AND ANR. V/S THE ASSISTANT DIRECTOR (TBHW SR NO. 278)	HARSHIT SETHI KANIKA AHUJA , ARVIND MOUDGIL , KANIKA AHUJA , MAHIMA DOGRA , VISHAL GUPTA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 69

HON'BLE MR. JUSTICE ANOOP CHITKARA

201 V	CCR-694-2000 (OTHERS)	PB.STATE V/S DARSHAN SINGH (CRA-S-971-SB-2012 IN SAME FIR PENDING ON REGULAR BOARD @ SR. NO 3515)	A.G.PB , MR. K.K. BHENIWALA, ADDL. AG, PUNJAB, MR. LUVINDER SOFAT, DAG, PUNJAB.
202*	CRM-M-47470-2022 (AB PCA)	INDERJEET SINGH @ INDERJIT SINGH V/S STATE OF PUNJAB	TAJINDER PAL SINGH MAKKAR A.G. PUNJAB
203*	CRM-M-45491-2023 (RBHRY)	RANDEEP SINGH V/S STATE OF HARYANA (SA)	TAJESHWAR S.SULLAR A.G. HARYANA, PARAMJIT SINGH SULLAR
204*	CRM-M-48856-2023 (RBP PCA) WITH CRM-M-48924-2023	JAGDISH SINGH JOHAL V/S STATE OF PUNJAB SURINDERPAL SINGH V/S STATE OF PUNJAB	A.D.S.SUKHIJA A.G. PUNJAB PAWANDEEP SINGH
205*	CRM-M-49109-2023 (RBH PCA)	CHANDESHWAR RAI V/S STATE OF HARYANA	RAJVIR SINGH A.G. HARYANA, GAGANDEEP SINGH
206*	CRM-M-49182-2023 (RBPB)	BAHADUR SINGH V/S STATE OF PUNJAB (SA)	ANIL KUMAR SAGAR A.G. PUNJAB, KIRAT PAL DHALIWAL
207*	CRM-39025-2023 (PCA SOS) (OTHER) IN CRA-S-2471-2023	KULWINDER SINGH V/S STATE OF PUNJAB	ARJUNVEER SHARMA A.G. PUNJAB ARJUNVEER SHARMA
208*	CRM-36009-2019 (PCA) (OTHER) IN CRA-S-128-SB-2014	HARCHARAN SINGH V/S STATE OF PUNJAB	GURSHARAN KAUR MANN AG PUNJAB, A.P.S.MANN, , AMRIT PAL,, ANMOL JEEVAN SINGH GILL, G.K. MANN , GURSHARAN KAUR MANN
209* V	CRM-M-43962-2016 (DIR)	SUBASH KUNDRA @ KATTY V/S STATE OF PUNJAB & ORS. (MULTI MATCHING & SAME PETITIONER PC ACT DECIDED CASE I.E CRM-M-49196-2019)	L M GULATI , A.G. PUNJAB, Gagandeep Singh, JAGJOT SINGH LALLI, SANJAY JOSHI, YASH PAL SHARMA
210*	CRM-M-28782-2019 (QP PCA)	JAGJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	DHEERAJ MAHAJAN , NAKUL SHARMA, HIMANSHU NAYYAR, , NAKUL SHARMA
211*	CRM-M-35254-2020 (QP PCA) CRM-26836-2020 WITH CRM-M-7178-2020 WITH CRM-6244-2020 WITH CRM-M-22348-2018	HARMINDER SINGH V/S STATE OF PUNJAB AND ORS HARMINDER SINGH V/S STATE OF PUNJAB AND OTHERS HARMINDER SINGH V/S STATE OF PUNJAB AND OTHERS GURMUKH SINGH V/S STATE OF PUNJAB	A.P.S. SHERGILL A.G. PUNJAB, KAMALDEEP KAUR,, C.M.MUNJAL, G.S.KAURA, A.P.S. SHERGILL A.P.S. SHERGILL , C.M.MUNJAL A.P.S. SHERGILL NIKHIL KUMAR CHOPRA , C.M.MUNJAL , Nikhil Chopra
212*	CRM-M-9331-2021 (QP PCA) CRM-42989-2021	HIMANSHU AGRAWAL AND ANR V/S STATE OF PUNJAB	SARTAJ SINGH GILL A.G. PUNJAB, KESHVAM CHAUDHARY, PARVEZ CHAUDHARY KESHAVAM CHAUDHARI
213*	CRM-M-40557-2022 (QP PCA) WITH CRM-M-32341-2023 WITH CRM-M-32687-2023	DALBIR V/S STATE OF HARYANA AND ANOTHER DHARAMBIR SINGH DAHIYA V/S STATE OF HARYANA SATYAPAL ALIAS SATPAL V/S STATE OF HARYANA	PRADEEP VIRK A.G. HARYANA, JOHAN KUMAR, JOHAN KUMAR,, KAMAL DEEP SEHRA PRATHAM SETHI PRATHAM SETHI
214*	CRM-M-46592-2023 (AB PACT MP/MLA)	BHARAT INDER SINGH CHAHAL V/S STATE OF PUNJAB AND OTHERS (BY ORDER DT 29-09-2023 //)	KARAMBIR SINGH NALWA , AMIT SHARMA, HARGUN SANDHU, KESHAVAM CHAUDHARI, YAJUR SHARMA, YASH PAL SHARMA
215* I	CRM-17280-2014 (CAW) & CRA-S-2440-SB-2014	SARABJIT KAUR V/S STATE OF PUNJAB & OTHERS	RANBIR SINGH SEKHON RANBIR SINGH SEKHON , KULBHUSHAN RAHEJA
216* V	CRM-M-31943-2016 (QPCAW)	PINKI RANI & ANR. V/S STATE OF PUNJAB ETC.	TARUN SINGLA , JASMEET SINGH GHUMMAN, MALKEET SINGH(R2)
217*	CRM-M-20783-2023 (QP CAW COM) WITH CRM-M-23492-2023 WITH CRM-18747-2023 CRM-18768-2023 IN CRA-S-359-2020	PINKI RANI AND OTHERS V/S STATE OF PUNJAB AND ANOTHER JASVIR LAL V/S STATE OF PUNJAB AND ANOTHER RAM PAL AND ANR V/S STATE OF PUNJAB AND ANOTHER	TARUN SINGLA A.G. PUNJAB, Tarun Singla TARUN SINGLA , GAGANDEEP SINGH SIMBLE TARUN SINGLA , Tarun Singla Tarun Singla TARUN SINGLA , GAGANDEEP SINGH SIMBLE , Tarun Singla

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 62**

HON'BLE MR. JUSTICE SUVIR SEHGAL

NOTE :

ONLY CRM-18555-2014 LISTED AT SR. NO. 241 BE TREATED AS CANCELLED
AND ONLY MAIN CASES I.E. CRM-A-952-MA-2014 BE TAKEN UP
ON 04/10/2023.

ALL CONCERNED TO NOTE PLEASE.

NOTE

ONLY CASE LISTED AT SR.NO.208 I.E.CRR-2771-2019 BE TREATED AS CANCELLED
AS THE SAME IS FILED FOR 01.12.2023.

ALL CONCERNED TO PLEASE NOTE.

201* V	CRM-M-22729-2011 (QP PROSTAY) CRM-39788-2011 WITH CRM-M-22756-2011 CRM-39868-2011	BASANT KUMAR SHARMA @ B K SARMA V/S M/S DIVINE WATERS, FOOD. & BEVERAGES BASANT KUMAR SHARMA @ B K SHARMA V/S M/S DIVINE WATERS, FOOD & BEVERAGES (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)	D S SOBTI , AMIT MEHTA, D.S. SOBTI, MAHIMA DOGRA, DAMANBIR SINGH SOBTI, MAHIMA DOGRA D S SOBTI D S SOBTI , AMIT MEHTA , MAHIMA DOGRA D S SOBTI
202* V	CRM-M-8710-2016 (QP PROSTAY) CRM-36798-2019	JASWINDER SINGH @ AMARJIT SINGH AND ORS V/S STATE OF PUNJAB (PROCEEDINGS STAYED)	KULBHUSHAN RAHEJA , KULBHUSHAN RAHEJA KULBHUSHAN RAHEJA
203* V	CRM-M-33835-2017 (QP PROSTAY)	SMT. KIRORPATI V/S STATE OF HARYANA (PROCEEDINGS STAYED)	LALIT PARDHAN , LAJPAT RAI SHARMA, Sushil Sheoran
204*	CRM-M-42013-2019 (QP)	CHARANJEET KAUR AND ANR V/S STATE OF PUNJAB AND ANR	SUNIL AGNIHOTRI , PUSHUP JAIN, PARAS SHARMA, VIJAY KUMAR
205*	CRM-M-16398-2022 (QP PROSTAY) WITH CRM-M-23360-2022	GAUTAM JAIN V/S M/S NAND LAL MAHENDER KUMAR AND OTHERS VARDHMAN JAIN V/S M/S NAND LAL MAHENDER KUMAR AND ORS. (PROCEEDINGS STAYED)	VARUN MITTAL , B.S. MITTAL, R.K. JAIN, VARUN MITTAL RISHAB KUMAR JAIN
206*	CRM-M-25485-2022 (QP PROSTAY)	JAGDISH PARSHAD V/S STATE OF HARYANA AND ANOTHER (PROCEEDINGS STAYED)	ADITYA SANGHI A.G. HARYANA
207*	CRM-808-2020 (AB) (OTHER) IN CRM-M-29930-2019	PANKAJ MEENA V/S STATE OF PUNJAB ()	AMAN DHIR , ABHISHEK DHULL (LEGAL AID COUNSEL(HCLSC), K.D SACHDEVA DINESH KUAMR JANGRA
208*	CRM-M-17510-2022 (AB)	AKASHDEEP SINGH ALIAS AKASHDEEP V/S STATE OF PUNJAB	LAJPAT RAI SHARMA , LAJPAT RAI SHARMA, PARVESH SACHDEVA
209*	CRM-M-12128-2023 (AB)	SAURABH SHARMA V/S STATE OF UT CHANDIGARH AND ANOTHER	SATBIR RATHORE , SAHIL PARMAR, SUMIT JAIN
210*	CRM-M-26534-2023 (AB)	VARMA NAND V/S STATE OF PUNJAB	Puneet Kaur Sekhon A.G. PUNJAB, Puneet Kaur Sekhon
211*	CRM-M-28056-2023 (AB) WITH CRM-M-31138-2023 WITH CRM-M-40971-2023	SUKHDEEP SINGH AND ANR V/S STATE OF PUNJAB SANDEEP SINGH V/S STATE OF PUNJAB SUKHDEEP KAUR V/S STATE OF PUNJAB	ARSHDEEP SINGH CHEEMA A.G. PUNJAB, ADHIRAJ SINGH, AAG, PUNJAB , AMIT SHARMA ARUN KUMAR KAUNDAL , Arun Kumar Kaundal , G.S. SANDHU , SUDARSHAN THAKUR , YASH PAL SHARMA ARUN KUMAR KAUNDAL , Arun Kumar Kaundal , RAHUL RAMPAL
212*	CRM-M-29956-2023 (AB)	RAM NIWAS V/S STATE OF HARYANA	NITISH YADAV A.G. HARYANA, NITISH YADAV, PARAS CHOUDHARY,
213*	CRM-M-33897-2023 (AB)	NAHAR SINGH V/S STATE OF PUNJAB	JASKAMAL SINGH GREWAL A.G. PUNJAB
214*	CRM-M-34302-2023 (AB)	JAMSHED V/S STATE OF HARYANA AND ANOTHER	KHALID A.G. HARYANA, KHALID
215*	CRM-M-37395-2023 (AB)	MINTU KUMAR V/S STATE OF PUNJAB	SOMNATH TAYAL A.G. PUNJAB
216*	CRM-M-32357-2022 (RBPB)	JASPAL SINGH @ PALA V/S STATE OF PUNJAB	KUNWAR RAJAN A.G. PUNJAB, KUNWAR RAJAN, YADWINDER SINGH
217*	CRM-M-32474-2022 (RBHCAW)	ROHIT V/S STATE OF HARYANA (SA)	SAHIL GUPTA A.G. HARYANA
218*	CRM-M-37804-2022 (RBPB) WITH CRM-M-14797-2023	PARDEEP KUMAR V/S STATE OF PUNJAB SODHI SINGH V/S STATE OF PUNJAB	TEJINDER PAL SINGH A.G. PUNJAB, P.S. PAUL, SARJU PURI , B.R. RANA I , S S SIDHU
219*	CRM-M-53510-2022 (RBHRY) WITH CRM-24762-2023 WITH CRM-6025-2023 WITH CRM-M-6474-2023	MANZOOR AHMED GANI V/S STATE OF HARYANA MANZOOR AHMED GANI V/S STATE OF HARYANA MANZOOR AHMED GANI V/S STATE OF HARYANA MANZOOR AHMED GANI V/S STATE OF HARYANA AND ANOTHER ()	KESHAVAM CHAUDHARI A.G. HARYANA KESHAVAM CHAUDHARI , ALISHA SONI KESHAVAM CHAUDHARI KESHAVAM CHAUDHARI , NAMIT KHURANA
220*	CRM-M-55457-2022 (RBPB)	SIKANDER V/S STATE OF PUNJAB (SA)	PRASHANT VASHISTH A.G. PUNJAB, RAVI MALHOTRA
221*	CRM-M-953-2023 (RBPB)	RAJESH KUMAR V/S STATE OF PUNJAB	J.S. THAKUR A.G. PUNJAB, J.S. THAKUR
222*	CRM-M-9634-2023 (RBPB)	BITTU SINGH @ SUKHA V/S STATE OF PUNJAB	PRATEEK PANDIT A.G. PUNJAB
223*	CRM-M-15247-2023 (RBHRY)	RAHUL PANDIT V/S STATE OF HARYANA	NITISH YADAV A.G. HARYANA, H.P.S.ISHAR, NITISH YADAV
224*	CRM-M-24148-2023 (RBPB) WITH CRM-M-20112-2023	GURMEET SINGH @ GEETU V/S STATE OF PUNJAB GURDAS SINGH V/S STATE OF PUNJAB	N.S. SODHI A.G. PUNJAB, N.S. SODHI, NAVREET K. BARNALA G B S DHILLON
225*	CRM-M-33287-2023 (RBPB) WITH CRM-M-33314-2023	MEHAKPREET SINGH V/S STATE OF PUNJAB AMANDEEP SINGH V/S STATE OF PUNJAB	AMANDEEP SINGH MANAISE A.G. PUNJAB, ANIRUDH GUPTA AMANDEEP SINGH MANAISE , ANIRUDH GUPTA

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226*	CRM-M-33672-2023 (RBPB)	SATNAM SINGH V/S STATE OF PUNJAB	ANUPAM BHANOT (MRS.) A.G. PUNJAB
227*	CRM-M-34232-2023 (RBPCAW)	SATNAM V/S STATE OF PUNJAB	RAKESH KUMAR A.G. PUNJAB, AMAN KUMAR, TUSHAR SHARMA
228*	CRM-M-38187-2023 (RBHRY)	(SA) KET RAM V/S STATE OF HARYANA	VIKRAM JEET SINGH A.G. HARYANA, VIKRAM JEET SINGH
229*	CRM-M-39227-2023 (RBPB)	BITTU SINGH V/S STATE OF PUNJAB	JAGDEEP SINGH CHAHAL A.G. PUNJAB
230*	CRM-M-40202-2023 (RBUT)	(SA) MD. ALI RAHMAN V/S UT CHANDIGARH	SOHRAB DHANDA
231*	CRM-M-40330-2023 (RBHRY)	AJAY KUMAR V/S STATE OF HARYANA	GURSAHIB SINGH GHUMAN A.G. HARYANA, G.P.S. GHUMAN, Neeru Bansal, P.S. MAAN, SHIVRAJ SINGH
	WITH CRM-M-40487-2023	ARVIND GARG V/S STATE OF HARYANA	GURSAHIB SINGH GHUMAN , G.P.S. GHUMAN , Neeru Bansal , P.S.MANN , SHIVRAJ SINGH
232*	CRM-M-43156-2023 (RBPB)	(SA) PARMEL SINGH V/S STATE OF PUNJAB	GOPAL SINGH NAHEL A.G. PUNJAB, RANJIT SINGH SIDHU
233*	CRM-M-48865-2023 (RBHRY)	SANDEEP ALIAS GOGI V/S STATE OF HARYANA	VIKAS BISHNOI GODARA A.G. HARYANA, GAGANDEEP SINGH, RAMANDEEP KAUR SUHAG, TARUN SETH
234*	CRM-M-48892-2023 (RBHRY)	MURTI V/S STATE OF HARYANA	DEVANSH KHANNA A.G. HARYANA, INDERDEEP SINGH
235*	CRM-M-49135-2023 (RBHRY)	NARESH @ BINTU V/S STATE OF HARYANA	CHANDER PAL TIWANA A.G. HARYANA
236*	CRM-M-49227-2023 (RBHRY)	JAJVINDER SINGH ALIAS JAJ V/S STATE OF HARYANA	G.P.S. GHUMAN A.G. HARYANA, GURSAHIB SINGH GHUMAN, P.S.MANN, SHIVRAJ SINGH
237*	CRM-M-49292-2023 (RBPB)	SONA SINGH @ SONU V/S STATE OF PUNJAB	LOVEPREET HANDA PUNJAB
238*	CRM-38993-2023 (SOS)	SANJEEV ALIAS SANJU ALIAS BABA V/S STATE OF HARYANA	NEERU BANSAL A.G. HARYANA, Neeru Bansal
	IN CRA-S-1202-2023		ROJA AGNIHOTRI , Neeru Bansal , ROJA AGNIHOTRI
239*	CRM-39330-2023 (NDPS SOS)	SUKHPREET SINGH V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB
	IN CRA-S-1911-2023		JASHANDEEP SINGH SANDHU
240*	CRWP-4657-2023 (PAR)	HARWINDER SINGH ALIAS BINDER V/S STATE OF PUNJAB AND OTHERS	VINOD BHARDWAJ A.G. PUNJAB, Gagandeep Singh
241* V	CRM-18555-2014 (LTAPP)	M/S ASHOK KUMAR & SONS V/S KAMALJIT KAUR	KANWAL GOYAL
	CRM-18556-2014		KANWAL GOYAL
	& CRM-A-952-MA-2014		KANWAL GOYAL , PRATEEK PANDIT
242* V	CRM-A-1811-MA-2014 (LTAPP)	ANIL KUMAR V/S RAKESH KUMAR & ANR	RAMANDEEP SINGH
243* V	CRM-14942-2015 (LTAPP)	NIRMAL SINGH V/S STATE OF PUNJAB AND ORS	G.K. MANN
	& CRM-A-811-MA-2015		G.K. MANN , GURSHARAN KAUR MANN , SAGALVIR S. MANN
244* V	CRM-A-1657-MA-2016 (LTAPP)	NARENDER V/S OM PARKASH AND ORS	ANIL GHANGHAS
245* V	CRM-A-2550-MA-2017 (LTAPP)	ISHAM SINGH V/S AMARJIT SINGH AND ANOTHER	FATEH SAINI , RAKESH GUPTA
246* V	CRM-A-2600-MA-2017 (LTAPP)	NARESH KUMAR GUPTA V/S IDRISH	PANKAJ JAIN , ANKUR BALI, SUMEET JAIN, SHRUTI RATHORE, PANKAJ JAIN, SUMEET JAIN
247* V	CRM-A-1148-MA-2018 (LTAPP)	JAGMOHAN SHARMA V/S GAGANDEEP SINGH	VISHVA NATH SHARMA
248*	CRM-31634-2019 (LTAPP)	VIJAY KUMAR V/S SUMITRA DEVI AND ANOTHER	MUKESH YADAV
	(DELAY(F))		MUKESH YADAV
	& CRM-A-2365-2019		
249*	CRM-34729-2019 (LTAPP)	NIMISH GUPTA V/S SUMIT SEHGAL	LALIT K. GUPTA
	& CRM-A-2665-2019		LALIT K. GUPTA , LALIT K. GUPTA
250*	CRM-A-108-2022 (LTAPP)	ANIL KUMAR V/S SAMMAR GUPTA	SIMRANJEET SINGH
251*	CRM-A-678-2022 (LTAPP)	JASWINDER SINGH BAIDWAN V/S STATE OF PUNJAB AND ANOTHER	PARAMJIT SINGH SULLAR A.G. PUNJAB
252*	CRA-S-1906-2023 (SC/ST ACT AB)	MANJIT SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER	MANEET KUMAR ARYA A.G. PUNJAB, GAURAV DATTA, GAURAV DATTA, RAJAT NARWAL, VAIBHAV BHARGAV, PRINCE SINGH, RISHU BAJAJ, SHRISHTTI S SHARMA, VIKAS SHARMA, GURKIRAT SINGH
253*	CRA-S-2776-2023 (SC/ST ACT RB)	ROHIT V/S STATE OF HARYANA	ROHIT MITTAL A.G. HARYANA
254*	CRM-A-533-2023 (LTAPP)	JASWANT SINGH V/S MEWA SINGH AND ORS.	RAMESH CHAND SHARMA , RAMESH CHAND SHARMA
255* V	CRR-2961-2015 (CRRAC)	RAKESH KUMAR V/S HARMESH KUMAR AND ANR	SALIL BALI
256* II	CRR-2181-2016 (CRRAC)	ASHOK KUMAR V/S STATE OF PUNJAB	MUNISH GULATI , AAG PB
	CRM-9975-2023		MUNISH GULATI
	CRM-36571-2022		MUNISH GULATI
	CRM-35936-2018		MUNISH GULATI
	WITH CRR-2213-2016	ASHOK KUMAR V/S STATE OF PUNJAB	MUNISH GULATI
	CRM-36576-2022		MUNISH GULATI
	CRM-35658-2018		MUNISH GULATI

CRM-9935-2023			MUNISH GULATI
WITH CRR-2220-2016	ASHOK KUMAR V/S STATE OF PUNJAB		MUNISH GULATI
CRM-36577-2022			MUNISH GULATI
CRM-9977-2023			MUNISH GULATI
CRM-36018-2018			MUNISH GULATI
WITH CRR-2228-2016	ASHOK KUMAR V/S STATE OF PUNJAB		MUNISH GULATI
CRM-36570-2018			MUNISH GULATI
CRM-36575-2022			MUNISH GULATI
CRM-9934-2023			MUNISH GULATI
WITH CRR-2229-2016	ASHOK KUMAR V/S STATE OF PUNJAB		MUNISH GULATI
CRM-36490-2022			MUNISH GULATI
CRM-9972-2023			MUNISH GULATI
CRM-37353-2018			MUNISH GULATI
WITH CRR-2236-2016	ASHOK KUMAR V/S STATE OF PUNJAB		MUNISH GULATI
CRM-36035-2018			MUNISH GULATI
CRM-36548-2022			MUNISH GULATI
CRM-9933-2023			MUNISH GULATI
WITH CRR-2247-2016	ASHOK KUMAR V/S STATE OF PUNJAB		MUNISH GULATI
CRM-36101-2018			MUNISH GULATI
CRM-9998-2023			MUNISH GULATI
CRM-36470-2022			MUNISH GULATI
WITH CRR-2248-2016	ASHOK KUMAR V/S STATE OF PUNJAB		MUNISH GULATI
CRM-9971-2023			MUNISH GULATI
CRM-36534-2022			MUNISH GULATI
CRM-36023-2018			MUNISH GULATI
WITH CRR-2797-2016	ASHOK KUMAR V/S STATE OF PUNJAB		MUNISH GULATI
CRM-38782-2018			MUNISH GULATI
CRM-9999-2023			MUNISH GULATI
CRM-36474-2022			MUNISH GULATI
257* V	CRM-M-46826-2017 (QP)	JAGSIR SINGH @ JAGGA V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU , AGPB
258*	CRM-M-1640-2022 (QP)	BALJINDER SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	RK SHARMA A.G. PUNJAB, SANTOSH KUMAR, SAURABH SINGLA RK SHARMA
	CRM-1286-2022		
259*	CRM-M-31932-2022 (QP COMGEN)	RANJIT SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	B.D.SHARMA A.G. PUNJAB
260*	CRM-M-56865-2022 (QP)	MANZOOR AHMED GANI V/S STATE OF HARYANA AND OTHERS	KESHAVAM CHAUDHARI A.G. HARYANA, AMIT SHARMA, Neeru Bansal
	WITH CRM-M-56891-2022	MANZOOR AHMED GANI V/S STATE OF HARYANA AND OTHERS	KESHAVAM CHAUDHARI , Neeru Bansal , PARMINDER SINGH
	WITH CRM-M-56908-2022	MANZOOR AHMED GANI V/S STATE OF HARYANA AND OTHERS	KESHAVAM CHAUDHARI , Neeru Bansal
261*	CRM-M-620-2023 (QP COMGEN)	GAGANDEEP SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	PREETINDER SINGH AHLUWALIA A.G. PUNJAB, Gursahib Singh Ghuman, JAGATVIR DHINDSA, JANAK SINGH BHINDER, JANAK SINGH BHINDER R-2, SAUMYA AHLUWALIA
262*	CRM-M-5303-2023 (QP)	PARAMJIT KAUR ALIAS BIMALJIT KAUR V/S BARINDER SINGH AND ANOTHER	KESHAV PRATAP SINGH , AAYUSH GOYAL, VISHAL AGGARWAL KESHAV PRATAP SINGH HIMMAT SINGH DEOL
	CRM-7252-2023		
	CRM-21894-2023		
263*	CRM-M-17252-2023 (QP COMGEN)	NACHHATAR SINGH AND ORS. V/S STATE OF PUNJAB AND ANOTHER	HARPAL SINGH SIDHU A.G. PUNJAB
264*	CRM-M-33690-2023 (QP PROSTAY)	KANWAL V/S STATE OF HARYANA AND ANOTHER (PROCEEDINGS STAYED)	YASHVEER KHARB A.G. HARYANA, YASHVEER KHARB
265*	CRM-M-35268-2023 (QP COMGEN)	SURESH DALAL V/S STATE OF HARYANA AND ANOTHER	VISHWAJEET A.G. HARYANA, SAURABH BHARDWAJ, VISHWAJEET
266*	CM-4653-CWP-2023 (GOVT SER HRY) (RECALLING) IN CWP-1884-2023	DR. VIJENDER SINGH V/S CHIEF SECRETARY STATE OF HARYANA AND ANR. (MAIN DECIDED, RECALLING)	DEEPAK JINDAL (DR.) A.G. HARYANA, GOVIND TANWAR, KANWAL GOYAL, KANWAL GOYAL, KANWAR S. KHERA, PANKAJ MIDDHA, PANKAJ MIDDHA Deepak Jindal (Dr.) , KANWAL GOYAL
267*	CRM-M-32465-2023 (RBHCAW)	AMIT @ AMIT PARASHER V/S STATE OF HARYANA	MALVIKA SINGH A.G. HARYANA
268*	CRR(F)-203-2022 (CAW)	POONAM ARORA AND OTHERS V/S JOGESH ARORA	NAMIT KHURANA , NAMIT KHURANA
269*	CRM-M-50896-2021 (QPCAW) CRM-2451-2022 CRM-41719-2022	MANRISHAM SINGH V/S JASWINDER KAUR AND ANR	NAVJOT SINGH , G.S. SANDHU, NAVJOT SINGH G.S. SANDHU , G.S. SANDHU , NAVJOT SINGH G.S. SANDHU

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 54**

HON'BLE MRS. JUSTICE ALKA SARIN

201*	CRM-M-51375-2019 (ABCAW) WITH CRM-27395-2022 & O&M CRM-M-33879-2022	AJAYDEEP V/S STATE OF HARYANA AJAYDEEP V/S STATE OF HARYANA AND ANOTHER	SUVIR SIDHU A.G. HARYANA, ABHISHEK SINDHWANI, ANIMESH SHARMA, HARLOVE SINGH RAJPUT, LALIT KUMAR NARANG C.B.GOEL , LALIT KUMAR NARANG C.B.GOEL , LALIT KUMAR NARANG
202*	CRM-M-14496-2022 (ABCAW) WITH CRM-M-16190-2022 WITH CRM-M-20323-2022	GURPREET SINGH@SONI V/S STATE OF PUNJAB KULDEEP SINGH ALIAS MAHNA V/S STATE OF PUNJAB JUDGE SINGH @ GURCHARAN SINGH V/S STATE OF PUNJAB	MANPREET SINGH DUA A.G. PUNJAB, Manpreet Singh Dua IQBAL SINGH MANN , KANWALJEET SINGH BRAR GURPAL SINGH SANDHU
203*	CRM-M-29501-2022 (ABCAW) CRM-36372-2023	MANISH SHARMA V/S STATE OF HARYANA AND ANOTHER	RAM KUMAR SAINI A.G. HARYANA, RAM KUMAR SAINI, ROSE GUPTA RAM KUMAR SAINI , RAM KUMAR SAINI , ROSE GUPTA
204*	CRM-M-30133-2022 (ABCAW)	GURDEEP SINGH V/S STATE OF PUNJAB AND ANOTHER	AMANDEEP SINGH MANAISE A.G. PUNJAB, VIPIN MAHAJAN
205*	CRM-M-44438-2022 (ABCAW) CRM-39329-2022	PARDEEP KUMAR V/S STATE OF HARYANA	SONU KASHYAP A.G. HARYANA, ASHIT MALIK, ASHIT MALIK, , SANJAY VERMA SANJAY VERMA
206*	CRM-M-231-2023 (ABCAW) WITH CRM-M-13382-2023	SIMRANJEET SINGH @ SIMRANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER SIMRANJEET SINGH @ SIMRANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	PEEUSH GAGNEJA A.G. PUNJAB, JASWINDER SINGH GREWAL PEEUSH GAGNEJA , JASWINDER SINGH GREWAL , PEEUSH GAGNEJA
207*	CRM-M-6921-2023 (ABCAW)	SURINDER SINGH V/S STATE OF HARYANA	SHANTANU BANSAL A.G. HARYANA, AMIT SHARMA
208*	CRM-M-9833-2023 (ABCAW)	MANJEET SINGH V/S STATE OF HARYANA	MOHIT NEHRA A.G. HARYANA, SANJEEV KODAN
209*	CRM-M-11904-2023 (ABCAW)	BABU LAL AND OTHERS V/S STATE OF PUNJAB	ASHOK KUMAR KHUNGER A.G. PUNJAB, KAMALDIP SINGH SIDHU
210*	CRM-M-24412-2023 (ABCAW) CRM-41084-2023 CRM-41087-2023	LAKHWINDER KAUR V/S STATE OF PUNJAB	KRISHAN SINGH DADWAL A.G. PUNJAB, TANVIR S. GREWAL, TANVIR SINGH GREWAL TANVIR SINGH GREWAL TANVIR SINGH GREWAL
211*	CRM-M-25049-2023 (ABCAW)	AKSHDEEP SINGH V/S STATE OF PUNJAB	ANUPAM SINGLA A.G. PUNJAB, ANUPAM SINGLA
212*	CRM-M-32464-2023 (ABCAW)	SUSHIL KUMAR V/S STATE OF PUNJAB	AMANDEEP SAINI A.G. PUNJAB, Amandeep Saini, MANINDER ARORA, VIVEK K. THAKUR
213*	CRM-M-27980-2021 (RBPCAW)	SAHIL KUMAR V/S STATE OF PUNJAB AND ORS	RANDEEP SINGH WARAICH (RANA) A.G. PUNJAB, RANDEEP SINGH WARAICH (RANA)
214*	CRM-M-27564-2022 (RBPCAW)	SUKHBIR SINGH V/S STATE OF PUNJAB	RISHU MAHAJAN A.G. PUNJAB
215*	CRM-M-33910-2022 (RBPCAW) CRM-27696-2023	BALWINDER SINGH ALIAS BINDI V/S STATE OF PUNJAB (INTERMINGLED)	KULDIP SINGH A.G. PUNJAB, KARANDEEP S. SIDHU KARANDEEP S. SIDHU
216*	CRM-M-57971-2022 (RBPCAW) WITH CRM-M-60468-2022	AMANDEEP SINGH V/S STATE OF PUNJAB SUKHWINDER SINGH @ LAKHA V/S STATE OF PUNJAB	S S GREWAL A.G. PUNJAB, ABINASHI SINGH, TANVIR SINGH GREWAL TANVIR SINGH GREWAL , TANVIR SINGH GREWAL
217*	CRM-M-12095-2023 (RBHCAW)	BHUPESH V/S STATE OF HARYANA	VIVEK SURI A.G. HARYANA, PANKAJ BALI
218*	CRM-M-19391-2023 (RBPCAW) CRM-17357-2023	NAVEEN KUMAR V/S STATE OF PUNJAB	T.P.S.TUNG A.G. PUNJAB T.P.S.TUNG
219*	CRM-M-27705-2023 (RBPCAW)	GURJOT SINGH V/S STATE OF PUNJAB	RAMNEEK VASUDEVA A.G. PUNJAB, AMIT SHARMA
220*	CRM-M-38535-2023 (RBPCAW)	MANDEEP SINGH @ MANJIT SINGH @ MAU V/S STATE OF PUNJAB	JAGDISH SINGH MAHAL A.G. PUNJAB, HARJOT KAUR MAHAL
221*	CRM-M-40270-2023 (RBPCAW)	SATNAM SINGH @ AMAN V/S STATE OF PUNJAB	KULDEEP KAUR A.G. PUNJAB
222*	CRM-M-41820-2023 (RBHCAW)	GAURAV NAGPAL @ GOURAV NAGPAL V/S STATE OF HARYANA	MAYANK GOYAL A.G. HARYANA
223*	CRM-M-42203-2023 (RBHCAW)	SOMBIR V/S STATE OF HARYANA	KAMAL MOR A.G. HARYANA, KAMAL MOR, NEELAM MOR
224*	CRM-M-45719-2023 (RBHCAW)	PARVEEN V/S STATE OF HARYANA	NIDHI GARG A.G. HARYANA
225*	CRM-M-46751-2023 (RBHCAW)	SACHIN V/S STATE OF HARYANA AND ANOTHER	KAMALDEEP SINGH SODHI A.G. HARYANA

226*	CRM-M-49079-2023 (RBHCAW)	MOHAMMAD ASIF ALIAS MO ASIF V/S STATE OF HARYANA	NARENDER PAL BHARDWAJ A.G. HARYANA, AMANPREET KAUR, KAJAL SAINI
227*	CRM-M-49233-2023 (RBHCAW)	RAVI KUMAR V/S STATE OF HARYANA	BALJEET BENIWAL A.G. HARYANA, AMIT
228*	CRM-14531-2022 (CAW SOS) (OTHER) CRM-1430-2023 CRM-21664-2023 IN CRA-S-1491-2020	GURPREET SINGH ALIAS CHHOTU V/S STATE OF PUNJAB	RAJESH DUHAN A.G. PUNJAB, MUNISH THAKUR, SHUBHASHISH KUKRETI MUNISH THAKUR , SHUBHASHISH KUKRETI AJAIVIR SINGH , SHUBHASHISH KUKRETI RAJESH DUHAN , AJAIVIR SINGH , LAKHVEER SINGH BHULLAR , SHUBHASHISH KUKRETI
229* V	CRM-A-1305-MA-2016 (CAW)	RANBIR V/S SUMIT AND ORS	ROBIN SINGH HOODA , ROBIN SINGH HOODA
230*	CRM-7701-2019 (CAW) (DELAY(F)) & CRM-A-506-2019	PUSHPA V/S ASHOK KUMAR	DHARMENDER KUMAR SIHAG DHARMENDER KUMAR SIHAG , HARSH NEYOL
231*	CRM-12109-2023 (CAW) (DELAY(F)) & O&M CRM-A-231-2023	STATE OF HARYANA V/S LATIF ALAS ABDUL	ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA
232*	CRM-M-30407-2020 (CAW)	ANJU AND ANOTHER V/S STATE OF HARYANA AND OTHERS	BS TEWATIA A.G. HARYANA, GURMEET KAUR, SHOKEEN SINGH VERMA, GURMIT KAUR, SHOKEEN SINGH VERMA
233* II	CRM-10401-2018 (CAW) (DELAY(F)) & O&M CRR(F)-131-2018	GURDIAL SINGH @ DIAL SINGH V/S BALWINDER KAUR @ ANR. (BARRED)	HEM RAJ BHARDWAJ HEM RAJ BHARDWAJ
234* II	CRR(F)-122-2018 (CAW) WITH CRM-37735-2018 & CRR(F)-543-2018	NITESH KUMAR V/S SHEETAL AND ANOTHER SHEETAL AND ANR V/S NITESH KUMAR	KIRAN BALA JAIN , CHARANJIT SHARMA, RAMNISH PURI CHARAN JIT SHARMA , RAMNISH PURI CHARAN JIT SHARMA , RAMNISH PURI
235*	CRM-41023-2019 (CAW) (DELAY(F)) & CRR-3551-2019	MANJIT KAUR V/S JOGA SINGH AND OTHERS	RAKESH GUPTA RAKESH GUPTA
236*	CRR(F)-990-2019 (CAW)	BHUPINDER KAUR V/S SURINDER SINGH	SUMIT SINGH BAIRAGI , PARMINDER KAUR
237*	CRR(F)-151-2021 (CAW) CRM-22929-2022	ROBIN LADWAL V/S RUPAKSHI KHATAK	SUDARSHAN KUMAR , NEELAM NEHRA SUDARSHAN KUMAR
238*	CRR(F)-432-2023 (CAW) WITH CRR(F)-853-2023	MANJEETA YADAV AND ANR V/S RAHUL SINGH RAHUL SINGH V/S MANJEETA AND ANR	SARVJIT SINGH KHURANA , ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI
239*	CRM-M-5999-2022 (CAW)	SONIKA V/S STATE OF HARYANA AND OTHERS	MUKESH YADAV A.G. HARYANA
240*	CRM-M-39924-2022 (CAW) WITH CRWP-7048-2022	BALWINDER KAUR V/S STATE OF PUNJAB AND OTHERS BALWINDER KAUR V/S STATE OF PUNJAB AND OTHERS	KULJIT SINGH BAL A.G. PUNJAB KULJIT SINGH BAL , Kuljit Singh Bal
241*	CRM-M-50074-2022 (CAW)	SINDER V/S STATE OF HARYANA AND OTHERS	SURESH KUMAR A.G. HARYANA, RENU
242*	CRM-M-55810-2022 (CAW)	SATNAM KAUR V/S STATE OF PUNJAB AND OTHERS	PARDHUMAN GARG A.G. PUNJAB
243*	CRM-M-59763-2022 (CAW) WITH CRM-18610-2023	GEETANJALI RATHI V/S STATE OF HARYANA AND OTHERS GEETANJALI RATHI V/S STATE OF HARYANA AND OTHERS	MANISH SONI A.G. HARYANA, ISHAN KHETARPAL, MANISH SONI MANISH SONI
244* V	CRM-M-4769-2016 (QPCAW)	RAJBALA V/S STATE OF HARYANA & ORS	SURINDER GANDHI
245* V	CRM-M-6481-2016 (QPCAW) WITH CRM-7820-2020 CRM-18825-2018	PARAMJIT SINGH V/S PARAMJIT KAUR PARAMJIT SINGH V/S PARAMJIT KAUR	VAIBHAV NARANG , JAGRAJ SINGH KHIVA LOVELEEN DHALI WAL SINGLA VAIBHAV NARANG
246* V	CRM-M-9746-2016 (QPCAW)	SURENDER V/S ASHA DEVI AND ANR	NAVNEET SINGH
247* V	CRM-M-20584-2018 (QPCAW) WITH CRM-M-36057-2018	GYAN CHAND @ GIAN CHAND V/S SHAKUTLA SHAKUNTLA V/S GYAN CHAND	M.S.BEDI MANISH MEHTA
248* V	CRM-M-47731-2018 (QPCAW)	MOHINDER SINGH TEJI V/S AMARJIT KAUR	MOHIT GARG
249*	CRM-M-42895-2019 (QPCAW) WITH CRM-M-1839-2020	KULDEEP CHAUHAN AND OTHERS V/S TANUJA RAMESH SINGH CHAUHAN V/S TANUJA (PROCEEDING STAYED)	NARESH SINGH SHEKHAWAT , KUSHAGRA BENIWAL, ANUTEJ SINGH BARNALA, SANDEEP PARKASH CHAHRAN S SHEKHAWAT , NARESH SINGH SHEKHAWAT
250*	CRM-M-8270-2020 (QPCAW)	DAVINDER SINGH AND ORS V/S MANDIP KAUR AND ANR	ASHUTOSH SETH , Harish Chhabra
251*	CRM-M-11230-2020 (QPCAW)	SUBHASH CHANDER V/S STATE OF HARYANA AND ORS	RANDEEP S. DHULL
252*	CRM-M-9279-2021 (QPCAW) WITH CRM-M-12385-2021 WITH CRM-M-51950-2021	SAKSHI V/S STATE OF HARYANA AND ANOTHER VEENA TANWAR V/S STATE OF HARYANA AND ANOTHER KIRTI RAWAT AND OTHERS V/S STATE OF HARYANA AND ANOTHER	TARJIT SINGH CHHIKARA A.G. HARYANA, LAJPAT RAI SHARMA, VIVEK KHATRI TARJIT SINGH CHHIKARA , LAJPAT RAI SHARMA , VIVEK KHATRI RAM BILAS GUPTA

253*	CRM-M-27538-2021 (QPCAW) CRM-20770-2021	SUNITA SHARMA AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	VISHVA BAHL A.G. PUNJAB, AMANDEEP SINGH MANAISE, VISHVA BAHL VISHVA BAHL
254*	CRM-M-53518-2021 (QPCAW) CRM-43968-2021	GAURAV V/S DEEPALI	KULVIR NARWAL , KULVIR NARWAL KULVIR NARWAL
255*	CRM-M-58924-2022 (QPCAW)	SHABNAM AND ANR V/S STATE OF PUNJAB	SANDEEP SHARMA A.G. PUNJAB, LUPIL GUPTA, SANDEEP SHARMA
256*	CRM-M-3464-2023 (QP CAW COM) CRM-3150-2023	JAGJIT SINGH V/S STATE OF HARYANA AND ANOTHER	ANUJ BALIAN A.G. HARYANA ANUJ BALIAN
257*	CRM-M-18871-2023 (QP CAW COM) WITH CRM-M-18856-2023	CHANAN SINGH ALIAS JASSA AND OTHERS V/S STATE OF PUNJAB AND OTHERS RINA AND OTHERS V/S STATE OF PUNJAB AND OTHERS	ARJUNVEER SHARMA A.G. PUNJAB, ANKIT GUPTA ANKIT GUPTA , ANKIT GUPTA
258*	CRM-M-28082-2023 (QP CAW COM)	MOHINDER SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	AJAY PAL SINGH REHAN A.G. PUNJAB, AJAY PAL SINGH REHAN
259*	CRM-M-30145-2023 (QPCAW)	PANKAJ SHARMA AND OTHERS V/S STATE OF U.T.CHANDIGARH AND ANR	ANISHA SHARMA , SAHIL SHORI, SUMIT JAIN
260*	CRM-M-57544-2022 (QPCAW)	HITMINDER BHAGI ALIAS SHIVOY V/S STATE OF PUNJAB AND ANOTHER	RISHABH SINGLA A.G. PUNJAB, ARUN GUPTA, AAG PB, J.S, THAKUR, J.S. THAKUR
261*	CRA-S-2147-2023 (SC/ST ACT RB CAW)	JAGAT SHARMA ALIAS SHANKAR V/S STATE OF HARYANA	VIKAS BISHNOI A.G. HARYANA, VIKAS BISHNOI
262*	CRM-M-8650-2019 (QPCAW)	NEELAM AND ANOTHER V/S KULDEEP SINGH AND ANOTHER	TALIM HUSSAIN , ANIRUDH GUPTA, PRIYAVRAT PARASHAR
263*	CRM-M-22758-2023 (QP CAW COM)	ABHINANDAN V/S STATE OF PUNJAB AND ANOTHER	ABHINAY GOEL A.G. PUNJAB, S K VERMA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 65**

HON'BLE MR. JUSTICE JASGURPREET SINGH PURI

201*	CRM-M-34314-2023 (AB)	BEANT SINGH V/S STATE OF PUNJAB	Balljinder Singh Sra A.G. PUNJAB, MANKIRAT KAUR SRA, RUCHI SEKHRI (MS.)
202* V	CRM-M-6799-2018 (QP PROSTAY)	SUKHPREET SINGH @ SUKHA V/S STATE OF PUNJAB AND ANR (PROCEEDINGS STAYED)	PREETINDER SINGH AHLUWALIA , H.S.RANDHAWA., SAUMYA AHLUWALIA, TEJINDER PAL SINGH, TEJINDER PAL SINGH,
203* V	CRM-M-37533-2018 (QP PROSTAY)	UJAGAR SINGH AND ANOTHER V/S STATE OF HARYANA AND OTHERS (PROCEEDING STAYED)	RAHUL DEV SINGH , CHOUHAN S.S. SISODIA
204*	CRM-M-45494-2022 (QP)	NARESH KUMAR JAIN V/S HARYANA STATE POLLUTION CONTROL BOARD AND OTHERS (PROCEEDING STAYED)	RAGHAV SHARMA , ABHIVADYA SOOD,
205*	CRM-M-22802-2023 (AB)	GAURAV RANA @ GAURAV KUMAR V/S STATE OF HARYANA	MOHAN SINGH CHAUHAN A.G. HARYANA
206*	CRM-M-44359-2023 (AB)	PREM SINGH AND ANOTHER V/S STATE OF PUNJAB	PIYUSH SHARMA A.G. PUNJAB, PIYUSH SHARMA
207*	CRM-M-45815-2023 (AB) CRM-40178-2023	MANJEET SINGH V/S STATE OF PUNJAB	KULDIP SINGH A.G. PUNJAB, KULDIP SINGH, LAKHWINDER SINGH MANN KULDIP SINGH
208*	CRM-M-45657-2022 (RBHRY)	KRISHAN ALIAS MANTOLI V/S STATE OF HARYANA	KESHAV PRATAP SINGH A.G. HARYANA, ABHISHEK GOYAL, PARDEEP GOYAL
209*	CRM-M-47188-2022 (RBHRY)	SIMARJEET SINGH V/S UNION OF INDIA	SIDHI BANSAL , . PUNEETA SETHI,, R. Kartikeya, RIDHI BANSAL
210*	CRM-M-10105-2023 (RBHRY) WITH CRM-M-37735-2023	RAHUL V/S STATE OF HARYANA SONU V/S STATE OF HARYANA (SA)	MONISHA LAMBA A.G. HARYANA, KUNAL DAWAR, RAJESH LAMBA, ANIRUDH SINGH SHERA , KUNAL DAWAR
211*	CRM-M-17282-2023 (RBHRY)	NISHAN SINGH AND ANR. V/S STATE OF HARYANA	P S JAMMU A.G. HARYANA, DIVYA GODARA , Daljeet Singh Virk
212*	CRM-M-40731-2023 (RBPB)	SALIL NARAYANA V/S STATE OF PUNJAB (SA)	DEEPAK VASHISHTH A.G. PUNJAB, AMAN GAUTAM, HARMANJOT SINGH GILL, RAHUL GAUTAM, RAJEV RANJAN
213*	CRM-M-41270-2023 (RBPB)	SURINDER SINGH @ KALI V/S STATE OF PUNJAB (SA)	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
214*	CRM-M-43801-2023 (RBPB)	RAJAN ALIAS RAJA V/S STATE OF PUNJAB	ADITYA DASSAUR A.G. PUNJAB, C.L.VERMA, KIRAN VERMA, LAKSHITA SAHNI
215*	CRM-M-45529-2023 (RBHRY)	YOGESH GODARA V/S STATE OF HARYANA	PANKAJ NANHERA A.G. HARYANA, RAHUL GAUTAM
216*	CRM-M-45992-2023 (RBPB)	RESHAM SINGH ALIAS RESHU V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB
217*	CRM-M-49052-2023 (RBHRY)	KULDEEP NATH AND ANR. V/S STATE OF HARYANA	SUMEET SINGH BRAR A.G. HARYANA, CHARNJIT SINGH, NIGAM KUMAR, RAJWINDER SINGH AULAKH
218*	CRM-M-49060-2023 (RBPB)	SUNIL @ SAGAR V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
219*	CRM-M-49073-2023 (RBHRY)	DINESH DESH V/S STATE OF HARYANA	SOURABH BHORIA A.G. HARYANA
220*	CRM-M-49126-2023 (RBPB)	SUNNY VERMA @ SANNY V/S STATE OF PUNJAB	IMRAN FAROOQI A.G. PUNJAB
221*	CRM-M-49178-2023 (RBPB)	GURJIT SINGH ALIAS GOBINDA V/S STATE OF PUNJAB (SA)	ANUTEJ SINGH BARNALA A.G. PUNJAB
222*	CRM-M-49229-2023 (RBHRY)	PARDEEP CHAUHAN V/S STATE OF HARYANA	GAUTAM DUTT A.G. HARYANA, FARHAD KOHLI
223*	CRM-M-49300-2023 (RBPB)	HARDEEP SINGH V/S STATE OF PUNJAB	ASHOK GIRI A.G. PUNJAB, MOHIT GIRI
224*	CRM-39119-2023 (NDPS SOS) (OTHER) IN CRA-S-976-2019	RAJBIR SINGH @ RAJA V/S STATE OF PUNJAB	VIKRAM SATPAL ANAND KUSHAL DEEP S SANDHU
225*	CRM-38969-2023 (NDPS SOS) (SOS) IN CRA-S-1496-2022	GAGANDEEP VERMA V/S STATE OF PUNJAB	SANDEEP VERMA A.G. PUNJAB SANDEEP VERMA , CHARANPUNEET SINGH
226*	CRM-38939-2023 (NDPS SOS) (OTHER) IN CRA-S-1597-2022	HONEY KUMAR V/S STATE OF PUNJAB	HARKIRAT SINGH BHOGAL A.G. PUNJAB, BHUPINDERJIT SINGH GILL, MANPREET SINGH SIDHU HARKIRAT SINGH BHOGAL , HARKIRAT SINGH BHOGAL
227*	CRM-38730-2023 (SOS) (SOS) IN CRA-S-1956-2022	NIRMAL SINGH V/S STATE OF PUNJAB	PRABHJOT KAUR A.G. PUNJAB, SHIVAM JOSHI PRABHJOT KAUR
228*	CRM-39397-2023 (NDPS SOS) (SOS) IN CRA-S-142-2023	SACHIN V/S STATE OF HARYANA	MANAN BHARDWAJ A.G. HARYANA MANAN BHARDWAJ , MANAN BHARDWAJ
229*	CRM-38704-2023 (NDPS SOS) (OTHER) IN CRA-S-1402-2023	PARWINDER SINGH V/S STATE OF PUNJAB	AVTAR SINGH SYAN A.G. PUNJAB AVTAR SINGH SYAN

230*	CRM-36488-2023 (SOS) (SOS) IN CRA-S-2411-2023	PARDEEP SINGH GILL @ SONU V/S STATE OF PUNJAB	RAJAT MALHOTRA A.G. PUNJAB RAJAT MALHOTRA , RAJAT MALHOTRA
231*	CRM-38440-2023 (SOS) (SOS) IN CRA-S-2507-2023	VISHAL ALIAS BHOLIYA AND ANR. V/S STATE OF HARYANA	MANOJ TANWAR A.G. HARYANA MANOJ TANWAR
232* V	CRM-1882-2017 (LTAPP) & CRM-A-56-MA-2017	VISHAVNATH V/S DEVENDER AND ANOTHER	ASHISH YADAV ASHISH YADAV
233* V	CRM-A-1261-MA-2017 (LTAPP) CRM-19353-2017 CRM-19355-2017 CRM-17168-2019	HARISH CHHABRA V/S RAJESH KUMAR	HARISH CHHABRA , Harish Chhabra HARISH CHHABRA HARISH CHHABRA Harish Chhabra
234* V	CRM-A-1904-MA-2017 (LTAPP)	VINIT KUMAR @ NITU V/S STATE OF HARYANA AND ORS.	AKSHAY KUMAR GOEL
235* V	CRM-30620-2018 (LTAPP) (DELAY(F)) & CRM-A-1802-MA-2018	GURINDER SINGH V/S STATE OF PUNJAB AND ORS	PARAMPREET SINGH BAJWA PARAMPREET SINGH BAJWA
236* V	CRM-37787-2018 (LTAPP) (DELAY(F)) & CRM-A-2409-MA-2018	BALBIR SINGH V/S STATE OF HARYANA AND ORS	AMAN PAL AMAN PAL
237* V	CRM-39780-2018 (LTAPP) (DELAY(F)) CRM-39781-2018 CRM-39782-2018 & CRM-A-2514-MA-2018 WITH CRM-45860-2018 CRM-45861-2018 CRM-45862-2018 & CRM-A-10880-MA-2018	VIKAS SHARMA V/S PRAVEEN KUMAR VIKAS SHARMA V/S PRAVEEN KUMAR	KULDEEP SHEORAN KULDEEP SHEORAN KULDEEP SHEORAN KULDEEP SHEORAN , KULDEEP SHEORAN KULDEEP SHEORAN KULDEEP SHEORAN KULDEEP SHEORAN KULDEEP SHEORAN , KULDEEP SHEORAN
238*	CRM-19526-2019 (LTAPP) & CRM-A-1185-2019	AVINASH CHANDER V/S NARINDER SINGH	RAKESH GUPTA RAKESH GUPTA , RAKESH GUPTA
239*	CRM-29868-2019 (LTAPP) (DELAY(F)) & CRM-A-2257-2019	MOHANBIR SINGH V/S HARJINDER SINGH BAWA	ARPAN SABHARWAL , SAYYAM BATRA ARPAN SABHARWAL
240*	CRM-47028-2022 (LTAPP) (DELAY(F)) & CRM-A-915-2022	RATTANINDIA FINANCE PVT LTD V/S RNP MARKEING AND CARGO PVT LTD AND OTHERS	MUNISH MITTAL , MUNISH MITTAL MUNISH MITTAL , MUNISH MITTAL
241*	CRM-6007-2023 (LTAPP) (DELAY(F)) & O&M CRM-A-165-2023	AMANDEEP SINGH V/S SUKHWINDER SINGH	RAMANDEEP RAMANDEEP
242*	CRM-24179-2019 (NDPSCA) & CRA-S-2237-2019	STATE OF UNION TERRITORY CHANDIGARH V/S MAHARAJ	KULDEEP TIWARI , CHARANJIT SINGH BAKHSHI KULDEEP TIWARI , CHARANJIT SINGH BAKHSHI
243* V	CRR-2031-2018 (CRRAA) WITH CRR-2930-2018	NARINDER SINGH V/S BHUPINDER SINGH CHAUHAN S.P. ARORA V/S BHUPINDER SINGH CHAUHAN	AMAN PAL , AMAN PAL, JAI KUMAR CHAUHAN, SHIV NARAYAN AMAN PAL , AMAN PAL , JAI KUMAR CHAUHAN , MAYUR KARKRA , SHIV NARAYAN
244*	CRM-9784-2019 (CRRAA) (DELAY(F)) & O&M CRR-704-2019	SAT PAL V/S STATE OF HARYANA AND OTHERS	M.M. PANDEY M.M. PANDEY
245*	CRM-11282-2019 (CRRAA) (DELAY(F)) & O&M CRR-815-2019	SATYA V/S SURINDER KAUR @ SHINDO AND OTHERS	RISHMA VERMA , RISHMA VERMA RISHMA VERMA , RISHMA VERMA
246*	CRR-2312-2019 (IO) CRM-27988-2019	NARESH KUMAR V/S AXIS BANK LIMITED	RAHUL DESWAL , RAHUL DESWAL RAHUL DESWAL
247*	CRR-3358-2019 (IO)	KRISHAN GOGIA AND ANOTHER V/S STATE OF HARYANA THROUGH DRUGS CONTROL OFFICER	DEEPKARAN DALAL
248*	CRR-1208-2020 (304A)	MANDEEP V/S STATE OF HARYANA	SHAKTI MEHTA A.G. HARYANA
249*	CRR-1538-2021 (CRR PROSTAY)	KRISHAN LAL V/S STATE OF PUNJAB (PROCEEDING STAYED)	DEEPAK AGGARWAL A.G. PUNJAB
250*	CRR-1915-2022 (IO) CRM-34862-2022	RAMESH BATRA V/S STATE OF HARYANA	GURMANDEEP SINGH SULLAR A.G. HARYANA, AKUN SHEEMAR, GURMANDEEP SINGH SULLAR
251*	CRR-2865-2022 (CRRAA)	BIKRAM V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR A.G. HARYANA
252*	CRM-M-21497-2019 (DIR)	SURINDER BHANDARI V/S STATE OF U. T. CHANDIGARH AND OTHERS	VEEET SHARMA , MANOJ KUMAR

253*	CRM-M-39044-2020 (DIR)	JAGDISH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	CHANDAN SINGH RANA A.G. PUNJAB, AMAN DHIR
254*	CRM-M-42248-2023 (DIR)	SANJAY GUPTA AND ANR V/S UNION OF INDIA AND OTHERS	PARMINDER PAL SINGH THETHI
255*	CRWP-1955-2023 ((PROT))	SANDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	RAHUL BHARGAVA A.G. PUNJAB, KASHAV CHADHA, NAVEEN BAWA
256*	CRWP-9164-2023 ((HABCOR))	KULDEEP V/S STATE OF HARYANA AND OTHERS	MOHIT KAKKAR
257*	CRM-M-4928-2019 (QP)	JARNAIL SINGH V/S JASVIR SINGH AND ANOTHER	ANUTEJ SINGH BARNALA , MUNISH RAJ CHAUDHARY, AMANDEEP CHHABRA,, ANUTEJ SINGH BARNALA, MUNISH RAJ
258*	CRM-M-11825-2020 (QP)	MOHINDER KAUR V/S SHINDER SINGH	S.L.CHANDER SHEKHAR , RAJ KARAN SINGH VERKA
259*	CRM-M-28038-2020 (QP)	PREETI DHILIN MEHTA @ NANDINI DHILIN MEHTA V/S STATE OF HARYANA AND ANR	GARGI KUMAR (MS.) A.G. HARYANA
260*	CRM-M-22091-2022 (QP)	HARDEEP SINGH V/S STATE OF HARYANA	VINOD BHARDWAJ A.G. HARYANA, NIPUN BHARDWAJ,
261*	CRM-M-8540-2023 (QP CYBER CRIME)	BHAWANA GAUR V/S STATE OF HARYANA AND OTHERS	VIPUL DHARMANI A.G. HARYANA, . RAJAT SINGH,
262*	CRM-M-16092-2023 (QP)	PARTAP SINGH V/S STATE OF PUNJAB AND ANOTHER	GAUTAM DUTT A.G. PUNJAB, R.S. RAI, FARHAD KOHLI
263*	CRM-M-22053-2023 (QP) WITH CRM-M-22687-2023 WITH CRM-M-22900-2023 WITH CRM-M-57010-2022 WITH CRM-M-60702-2022 CRM-35644-2023	SHIKHA V/S STATE OF PUNJAB IQBAL KAUR V/S STATE OF PUNJAB AND ANOTHER MAMTA JINDAL V/S STATE OF PUNJAB AND ANOTHER AMANDEEP KAUR V/S STATE OF PUNJAB AND ANOTHER LOVEPREET KAUR V/S STATE OF PUNJAB AND ANOTHER	MANJU GOYAL A.G. PUNJAB, HARJOT GOYAL, MANJU GOYAL FARIAD SINGH VIRK MANJU GOYAL , MANJU GOYAL MONTY GOYAL , Gagandeep Singh , MONTY GOYAL HARVINDER PAL SINGH GHUMAN , FARIAD SINGH VIRK , HARVINDER PAL SINGH GHUMAN , SANJAY JOSHI HARVINDER PAL SINGH GHUMAN
264*	CRM-M-27310-2023 (QP COMGEN)	BALWANT SINGH@BALWAND SINGH AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SATWANT SINGH RANGI A.G. HARYANA, BALVINDER SANGWAN, BALWINDER SANGWAN, HARPREET KAUR, AAG HARY, SAHIBA JOSHI, PRARTHANA DUGGAL, PARVINDER SANGWAN
265*	CRM-M-33163-2023 (QP) CRM-28173-2023	KASHIF BHANDARI V/S STATE OF PUNJAB AND OTHERS	HITESH VERMA A.G. PUNJAB Hitesh Verma
266*	CRM-M-42778-2023 (AB)	SHRIPRIYA AGGARWAL V/S STATE OF HARYANA	ROHIT CHANDEL A.G. HARYANA, BALDEV RAJ MAHAJAN, , NAVEEN KUMAR SHEORAN, DAG, HARYANA, Prateek Rathee, Rohit Kaushik
267*	CRM-M-31908-2023 (QP COMGEN)	INDERJEET SINGH AND ORS. V/S STATE OF HARYANA AND ANOTHER	PAWAN ATTRI A.G. HARYANA
268*	CRM-M-48899-2023 (RBCCA)W)	SUNIL KUMAR ALIAS SUNIL BIHARI V/S STATE OF UT CHANDIGARH	ASHISH PAL KAUSHAL , GURBIR SINGH SANDHU
269*	CRR(F)-669-2022 (CAW)	SURESH SOLANKI V/S MUKESH RANI @ MEENU	VIKAS CUCCRIA , PAWAN KUMAR HOODA
270*	CRM-M-52331-2021 (QPCAW) CRM-42948-2021	MOHIT SONI AND ANR V/S STATE OF PUNJAB AND ANR (PROCEEDING STAYED)	MANDEEP S. SACHDEV A.G. PUNJAB, HARMANJIT SINGH JUGAIT MANDEEP S. SACHDEV
271*	CRM-M-56775-2022 (QP COMGEN)	RAMANDEEP KAUR AND ORS V/S STATE OF PUNJAB AND ANR.	INDERJIT SHARMA A.G. PUNJAB, AMIT KUMAR, ROBIN SINGH,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 59**HON'BLE MRS. JUSTICE MEENAKSHI I. MEHTA****NOTE**

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 (I) LEARNED COUNSELS WHO WANT TO SEEK ADJOURNMENT IN URGENT MATTERS ARE REQUESTED TO INFORM THE COURT BY THE EVENING OF THE DAY ON WHICH IT IS SHOWN IN THE CAUSE LIST.

(II) LEARNED COUNSELS WHO WANT TO CITE CASE LAW IN URGENT/ORDINARY MATTERS ARE REQUESTED TO HAND OVER THE PHOTO COPY OF THE SAME BY THE EVENING OF THE DAY ON WHICH IT IS SHOWN IN THE CAUSE LIST.

(III) THE CRIMINAL MISCELLANEOUS APPLICATIONS SHOWN IN URGENT LIST WILL BE TAKEN UP IN URGENT LIST WITH MAIN CASE (ORDINARY MATTER) .

ALL CONCERNED TO PLEASE NOTE.

NOTE

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 I) CASES TO BE TAKEN UP AFTER URGENT LIST IN THE FOLLOWING MANNER:

1. ANTICIPATORY BAILS
2. REGULAR BAILS
3. S.O.S.
4. COMPROMISE QUASHING PETITIONS
5. CRWF/PREMATURE RELEASE CASES
6. STAY CASES
7. REMAINING MATTERS

II) IN ANY ORDINARY CASE, IF ANY COUNSEL(S), INTENDS TO WITHDRAW THE CASE OR INTENDS TO GET ANY CASE DISPOSED OF HAVING BEEN NOT PRESSED/ HAVING BEEN RENDERED INFRACTUOUS, THE REQUEST OR INTIMATION TO THIS EFFECT CAN BE CONVEYED TO THIS COURT AT 1.45 P.M.

201*	CRR-786-2020 (CAW)	DHEERAJ PEHAL V/S STATE OF HARYANA AND ANOTHER	VIKAS GULIA
202*	CRR(F)-452-2022 (CAW)	VIKAS SHARMA V/S DEEPAKSHI SHARMA	NUPUR SOOD , GURMAIL SINGH, MANNAT ANAND
203*	CRR-545-2023 (CAW)	BHUPINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	KESHAV PRATAP SINGH A.G. PUNJAB, KESHAV PRATAP SINGH, YASH PAL SHARMA KESHAV PRATAP SINGH
	CRM-9555-2023	(PROCEEDINGS STAYED)	
204* V	CRM-M-17874-2017 (QPCAW)	VINOD KUMAR V/S STATE OF PUNJAB AND ANR	RAKESH GUPTA
		(PROCEEDINGS BEFORE TRAIL COURT HAVE BEEN STAYED)	
205*	CRM-M-22426-2019 (QPCAW)	GURDEEP KAUR MEHAL AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	GAURAV SHARMA , K.S BRAR
	WITH CRM-M-24845-2022	AMANDEEP KAUR MANN V/S STATE OF HARYANA AND ANOTHER	GAURAV SHARMA
		(STAY CASES/PROCEEDINGS BEFORE TRAIL COURT HAVE BEEN STAYED.)	
206*	CRM-M-6479-2020 (QPCAW)	HARVINDER SINGH RAI AND OTHERS V/S MANJIT SINGH	VIVEK SALATHIA , VIVEK SALATHIA
	WITH CRM-M-48524-2021	HARVINDER SINGH RAI AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	VIVEK SALATHIA
		(PROCEEDINGS STAYED)	
207*	CRM-M-38643-2021 (QPCAW)	SANJAY V/S STATE OF HARYANA AND ANOTHER	SURINDER GAUR A.G. HARYANA, SURINDER GAUR
	WITH CRM-8632-2023	SANJAY V/S STATE OF HARYANA AND ANOTHER	SURINDER GAUR
		(PROCEEDINGS STAYED)	
208*	CRM-M-11988-2022 (QPCAW)	YUDHISHTER DAHIYA V/S STATE OF HARYANA AND OTHERS	VIPIN YADAV A.G. HARYANA, MUNISH MITTAL
		(PROCEEDINGS STAYED)	
209*	CRM-M-12890-2023 (QP CAW COM)	SUKHWINDER KAUR AND ANR. V/S STATE OF PUNJAB AND ANOTHER	UMESH AGGARWAL A.G. PUNJAB, NANDINI SHARMA
		(PROCEEDINGS STAYED)	
210*	CRM-M-6353-2020 (ABCAW)	HARINDER BATHLA AND OTHERS V/S STATE OF PUNJAB	GAURAV CHOPRA A.G. PUNJAB, MEGHNA GARG, SUNIL DODA, ANURAG CHOPRA, MANVENDER CHAUHAN, SUNIL DODA, VARDAAN SETH
	WITH CRM-M-36704-2019	HARINDER BATHLA V/S STATE OF PUNJAB AND ORS.	C.M.MUNJAL , C.M.MUNJAL , S.S SIDHU ADVOCATE FOR RESP. 4 & 5 , SUNIL DODA
	CRM-30271-2021		C.M.MUNJAL
211*	CRM-M-37775-2021 (ABCAW)	AMRITPAL SINGH V/S STATE OF PUNJAB	VARINDER BASA A.G. PUNJAB, CHANDER MOHAN SHARMA, VARINDER BASA, YASEEN SETHI, RAMANDEEP KAUR
212*	CRM-M-14953-2022 (ABCAW)	TARUN KUMAR ARORA V/S STATE OF PUNJAB	HARMANPREET SINGH SEHGAL
	WITH CRM-14152-2022	TARUN KUMAR ARORA V/S STATE OF PUNJAB	HARMANPREET SINGH SEHGAL
213*	CRM-M-34676-2022 (ABCAW)	BOBBY SINGH V/S STATE OF PUNJAB	DINESH TREHAN A.G. PUNJAB
214*	CRM-M-4574-2023 (ABCAW)	JASPREET SINGH V/S STATE OF PUNJAB	K.S.KAHLON A.G. PUNJAB, K.S.KAHLON
215*	CRM-M-25838-2023 (ABCAW)	MUBARIK V/S STATE OF HARYANA AND ANOTHER	TALIM HUSSAIN A.G. HARYANA, TALIM HUSSAIN
216*	CRM-M-34946-2023 (ABCAW)	SIKANDER SINGH V/S STATE OF PUNJAB	N K MANCHANDA A.G. PUNJAB
217*	CRM-M-35666-2023 (ABCAW)	MANDEEP SINGH V/S STATE OF PUNJAB	BALBIR SINGH JASWAL A.G. PUNJAB, T.P.S. BHATTI
	WITH CRM-M-33651-2023	JASKARAN SINGH V/S STATE OF PUNJAB	ANGEL WALIA , ANGEL WALIA , T.P.S. BHATTI
218*	CRM-M-38847-2023 (ABCAW)	NAVTEJ SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	RAHUL BHARGAVA A.G. PUNJAB
219*	CRM-M-14798-2023 (RBHCAW)	SONU V/S STATE OF HARYANA	SANDEEP PARKASH CHAHAR A.G. HARYANA
220*	CRM-M-26656-2023 (RBPCAW)	YOGESH @ YOGESH SINGH V/S STATE OF PUNJAB	DEVENDER ARYA A.G. PUNJAB, ADITYA SANGHI
221*	CRM-M-36903-2023 (RBHCAW)	SUMAN V/S STATE OF HARYANA	KULDEEP V. SINGH A.G. HARYANA
222*	CRM-M-38333-2023 (RBPCAW)	BALWINDER SINGH @ LADDI V/S STATE OF PUNJAB	SUKHPREET KAUR GREWAL A.G. PUNJAB

223*	CRM-M-48850-2023 (RBHCAW)	SUMIT V/S STATE OF HARYANA	R N LOHAN A.G. HARYANA, ANAS AHMED, KULDEEP SHARMA, NEHA RANA
224*	CRM-M-49076-2023 (RBHCAW)	SAROJ V/S STATE OF HARYANA	MOHIT RATHEE A.G. HARYANA, ROHIT KUMAR
225*	CRM-M-49131-2023 (RBHCAW)	GURNAM SINGH V/S STATE OF HARYANA	NAVEEN MANDHAN A.G. HARYANA
226*	CRM-M-49249-2023 (RBHCAW)	RAJU V/S STATE OF HARYANA	SUDHIR RANA
227*	CRM-9012-2022 (CAW SOS) (SOS) IN CRA-S-3140-2019	RAJU V/S STATE OF HARYANA	BHISHAM KUMAR MONIKA THAKUR , BHISHAM KUMAR , Monika Thakur
228*	CRM-44635-2022 (CAW SOS) (SOS) IN CRA-S-1838-2022	RAM KANWAR V/S STATE OF HARYANA	DEEPENDER SINGH A.G. HARYANA DEEPENDER SINGH , DEEPENDER SINGH , GITESH SHARMA
229*	CRM-26843-2023 (CAW SOS) (SOS) IN CRA-S-1065-2023	RAJBALA @ BALA RANI AND ANR. V/S STATE OF HARYANA	SUNNY NAMDEV SUNNY NAMDEV , SUNNY NAMDEV
230*	CRM-25758-2023 (CAW SOS) (SOS) IN CRA-S-1164-2023	SANJAY SINGH V/S STATE OF PUNJAB	AMANDEEP SINGH RAI A.G. PUNJAB AMANDEEP SINGH RAI , AMANDEEP SINGH RAI
231* V	CRM-31640-2017 (CAW) (DELAY(F)) & CRM-A-2163-MA-2017	SUDESH RANI ALIAS SWADESH RANI V/S PAWAN KUMAR AND ORS.	OPS TANWAR OPS TANWAR
232*	CRM-M-51836-2021 (CAW)	BHUPINDER KAUR V/S JASBIR SINGH AND ORS	S.S. MOMI , ROBIN DUTT , S.S. MOMI
233* II	CRR(F)-286-2015 (CAW)	MEHAK GOYAL & ANR V/S NITIN GOYAL	RIYA BANSAL , GAGANDEEP RANA
234* II	CRR(F)-89-2017 (CAW)	ASHA RANI & ORS V/S SANJEEV GUPTA	AKSHAY JINDAL , AKSHAY JINDAL, VIVEK GOYAL
235* II	CRR(F)-522-2017 (CAW)	RAVI KUMAR V/S SARIKA	DALEL SINGH NAIN , RAJIV SIDHU,
236* V	CRM-29769-2018 (CAW) (DELAY(F)) & CRR-2829-2018	GURPREET KAUR V/S STATE OF PUNJAB AND OTHERS	SULTAN SINGH GILL SULTAN SINGH GILL
237* II	CRR(F)-439-2018 (CAW) WITH CRR(F)-440-2018 WITH CRR(F)-453-2018	INDU SHARMA AND ANR V/S SACHIN SHARMA INDU SHARMA AND ANR V/S SACHIN SHARMA INDU SHARMA AND ANR V/S SACHIN SHARMA	NARINDER SINGH BEHGAL , BRIJENDER KAUSHIK NARINDER SINGH BEHGAL NARINDER SINGH BEHGAL
238* II	CRR(F)-509-2018 (CAW)	RAJBALA AND ORS V/S RAM SINGH	ROSE GUPTA , AJIT SINGH LAMBA, ROSE GUPTA, YASHDEEP NAIN
239*	CRR-1167-2021 (CAW) WITH CRM-M-3441-2023	GULAB SINGH AND ORS V/S STATE OF PUNJAB DHARMINDER SINGH V/S STATE OF PUNJAB	SURYA KUMAR A.G. PUNJAB, PAWAN KUMAR, SURYA KUMAR, BENANT NOOR SINGH MAROK, KANIKA AHUJA KANIKA AHUJA , BENANT NOOR SINGH MAROK
240*	CRR(F)-487-2022 (CAW)	JASKARAN SINGH V/S AMANDEEP KAUR @ JYOTI AND ANR	ADITYA DASSAUR , ASHISH BANSAL, C.L.VERMA
241*	CRR(F)-1236-2022 (CAW) CRM-47091-2022 CRM-17480-2023	LT. COL. ANKUSH BATRA V/S MISS PRIYAL AND ANR.	PETITIONER IN PERSON , G.C. SHAHPURI PETITIONER IN PERSON RAMINDER SINGH JOON
242*	CRR(F)-407-2023 (CAW) CRM-12807-2023	DINESH SETIA V/S ASHIMA KHETARPAL AND ANR.	GAURAV MALHOTRA , ASHWANI TALWAR, SHASHIKANT SINGH GAURAV MALHOTRA
243*	CRR(F)-781-2023 (CAW)	SHUBHAM BHATEJA V/S SHALIKA	ASHOK PAUL BATRA ANKUSH THAKRAL
244*	CRR(F)-1149-2023 (CAW)	KASHMIR SINGH V/S AMARJIT KAUR	JANNAT DUHAN
245*	CRM-M-13195-2019 (CAW)	MANDEEP KAUR AND ANR V/S STATE OF PUNJAB AND OTHERS	KHUSHBIR K. BHULLAR , PRABHJOT SINGH
246*	CRM-M-36284-2021 (CAW)	PRIYANKA V/S STATE OF HARYANA AND OTHERS	JAINAINDER SAINI A.G. HARYANA
247*	CRM-M-40118-2021 (CAW)	RAJBIR KAUR @ RAJI AND ANR V/S STATE OF PUNJAB AND ORS	RITESH PANDEY A.G. PUNJAB, RITESH PANDEY
248*	CRM-M-31865-2019 (QP CAW COM)	BALDEV SINGH V/S STATE OF PUNJAB AND ANOTHER	VIVEK K. THAKUR , BHUPESHWAR JASWAL, VAISHALI THAKUR, VIVEK K. THAKUR
249*	CRM-M-34362-2019 (QPCAW)	RAJINDER KAUR @ RAJWINDER KAUR V/S STATE OF PUNJAB AND ANOTHER	RAJEEV K. KAPILA , RAJEEV K. KAPILA
250*	CRM-M-40667-2019 (QP CAW COM)	MOHAMMAD IMRAN AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	SAQIB ALI KHAN A.G. PUNJAB, SARVESH .K. GUPTA
251*	CRM-M-44239-2019 (QP CAW COM)	RISHI PAL V/S STATE OF PUNJAB AND ANOTHER	MOHAN SINGH CHAUHAN , MOHAN SINGH CHAUHAN, SUMEET SINGH BRAR

252*	CRM-M-54543-2019 (QP CAW COM) CRM-32601-2022	RAHUL V/S STATE OF HARYANA AND ORS	RAJESH GOYAL , RAJESH GOYAL RAJESH GOYAL
253*	CRM-M-8015-2020 (QPCAW) WITH CRM-M-7480-2020	YOGESH DUTT SHARMA V/S INDIRA SHARMA YOGESH DUTT SHARMA V/S INDIRA SHARMA	AMRITA NAGPAL , S K RANA AMRITA NAGPAL , S K RANA
254*	CRM-M-32882-2020 (QP CAW COM)	MANDEEP SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	DINESH NAGAR A.G. PUNJAB, RAVINDER GILL, VIKAS BALI, VIKAS, SANDEEP KUMAR
255*	CRM-M-39934-2020 (QP CAW COM) WITH CRM-37509-2022	SUDHIR AND ANOTHER V/S STATE OF HARYANA AND ANOTHER SUDHIR AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	ANITA BALYAN A.G. HARYANA, ANITA BALYAN, SUDARSHAN KUMAR ANITA BALYAN , ANITA BALYAN
256*	CRM-M-21217-2022 (QPCAW)	SHRI CHAND V/S BIMLA DEVI	MUNISH GUPTA , MUNISH GUPTA
257*	CRM-M-22123-2022 (QPCAW)	ANITA DEVI V/S STATE OF HARYANA AND ANOTHER (PROCEEDINGS STAYED)	AJAY A.G. HARYANA
258*	CRM-M-33412-2022 (QPCAW)	DINESH GOEL V/S STATE OF HARYANA AND ANOTHER	SAMIR RATHAUR A.G. HARYANA, JAGJIT SINGH CHATRATH, SAMIR RATHAUR
259*	CRM-M-35903-2022 (QPCAW) WITH CRR(F)-759-2023	LIVTAR SINGH KAHLON AND ORS V/S CHARU SAGAR LIVTAR SINGH KAHLON V/S CHARU SAGAR AND ANOTHER	ABHINAV SOOD , ABHINAV SOOD, ASHISH DEEP VERMA, DEEPIKA SOOD ABHINAV SOOD
260*	CRM-M-36859-2022 (QPCAW)	KIRANDEEP KAUR V/S STATE OF PUNJAB AND ANR	MANISH KUMAR SINGLA A.G. PUNJAB
261*	CRM-M-37310-2022 (QPCAW) WITH CRM-30349-2023	MAYANK BHASIN AND ORS V/S STATE OF HARYANA AND ANOTHER MAYANK BHASIN AND ORS V/S STATE OF HARYANA AND ANOTHER	PARAS SHARMA A.G. HARYANA, DR. PAYEL MEHTA, DR. PAYEL MEHTA LEGAL AID, PARAS SHARMA PARAS SHARMA , BHAVNA THAKUR , PARAS SHARMA
262*	CRM-M-38313-2022 (QP CAW COM)	NARESH SHARMA V/S STATE OF PUNJAB AND ANOTHER	TUNEET WALIA A.G. PUNJAB, ARJUN LAKHANPAL, DEEP KANWAL SINGH
263*	CRM-M-45122-2022 (QP CAW COM)	HIMANSHU AND ORS V/S STATE OF HARYANA AND ANOTHER	SITANSHU SHARMA A.G. HARYANA, MEHAK SAWHNEY
264*	CRM-M-57026-2022 (QP CAW COM)	DARSHNA RANI AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	PANKAJ BALI A.G. PUNJAB, SIDHANT, ANKIT AGGARWAL, RAGHAV BALI
265*	CRM-M-5185-2023 (QPCAW)	SAJJAN KUMAR AND OTHERS V/S STATE OF HARYANA AND ANOTHER	RAJESH K. KATARIA A.G. HARYANA, MOHAN SINGLA, RAJESH K. KATARIA
266*	CRM-M-7590-2023 (QP CAW COM)	JASBIR SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	VARINDER BASA A.G. PUNJAB
267*	CRM-M-8918-2023 (QP CAW COM)	SANDEEP@SANJEEV@SANJEEV SHARMA V/S STATE OF PUNJAB AND OTHERS	PIYUSH SHARMA A.G. PUNJAB, AMAN KUMAR, PIYUSH SHARMA
268*	CRM-M-11647-2023 (QP CAW COM)	GOPAL SHARMA AND ORS V/S STATE OF HARYANA AND ANOTHER	RAJA SHARMA A.G. HARYANA
269*	CRM-M-12548-2023 (QP CAW COM)	CHHUTTAN SINGH YADAV AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SANTOSH KUMAR TRIPATHI A.G. HARYANA
270*	CRM-M-15311-2023 (QP CAW COM)	SUNIL GILL V/S STATE OF HARYANA AND ANOTHER	GOVIND CHAUHAN A.G. HARYANA
271*	CRM-M-39339-2023 (QP CAW COM)	GURSHARANJIT SINGH AND ANR. V/S STATE OF PUNJAB AND ANOTHER	INDERPREET SINGH KOONER A.G. PUNJAB, SHRUTI SHARMA
272*	CRM-M-28647-2019 (CAW)	AVTAR SINGH V/S STATE OF PUNJAB AND ANR	NARINDER LUCKY , KRISHAN KANHA
273*	CRM-M-40744-2019 (QPCAW) WITH CRM-6803-2021 WITH CRM-6804-2021	BHARAT V/S REENA AND ORS BHARAT V/S REENA AND ORS BHARAT V/S REENA AND ORS	KRISHAN SINGH , KRISHAN SINGH, NAMIT KHURANA MUNISH GULATI , MANDEEP SINGH MUNISH GULATI
274*	CRM-M-27313-2023 (QPCAW)	MANJYOT SINGH UPPAL AND ORS V/S STATE OF PUNJAB AND ANR	RITESH AGGARWAL A.G. PUNJAB, Ritesh Aggarwal
275*	CRM-33749-2023 (CAW) (OTHER) IN CRR(F)-1236-2022	LT. COL. ANKUSH BATRA V/S MISS PRIYAL AND ANR. (TBHW SR NO. 241 I.E. CRR(F)-1236-2022)	PETITIONER IN PERSON PETITIONER IN PERSON , G.C. SHAHPURI

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 29**

HON'BLE MR. JUSTICE KARAMJIT SINGH

NOTE

CASES TO BE TAKEN UP AFTER URGENT LIST IN THE FOLLOWING MANNER:-

1. CIVIL REVISION.
2. F.A.O
3. R.S.A.
4. REMAINING MATTERS.

ALL CONCERNED TO PLEASE NOTE.

NOTE

CASES PRIOR TO YEAR 1993 WILL BE TAKEN UP IMMEDIATELY AFTER URGENT MATTERS.

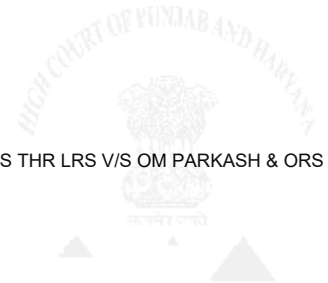
201*	CM-21092-CII-2014 (IO)	SANJAY MAJITHIA & ORS V/S CHANDIGARH ADMINISTRATION & ORS	SHAIENDRA SHARMA, HARKESH MANUJA, ANIL MEHTA, JASVIR CHANDEL, , ARJUN PARTAP ATMA RAM, DHEERAJ JINDAL, HARKESH MANUJA, M.L.SAGGAR, INDERJEET SINGH, M.L.SAGGAR, T.S.SULLAR, PANKAJ JAIN, NISHANT INDAL, PANKAJ JAIN FOR UT ADMINISTRATION, RAKESH GUPTA, ARJUN PRATAP ATMA RAM, SATYAM TANDON, BHAGOTI SINGH, SHAIENDER SHARMA,VEENU GARG, , SUKHMANI PATWALIA, SUVIR SEHGAL
	WITH CM-10121-CII-2015	SANJAY MAJITHIA & ORS V/S CHANDIGARH ADMINISTRATION & ORS	SHAIENDRA SHARMA, HARKESH MANUJA
	CM-23446-CII-2015		SHAIENDRA SHARMA, HARKESH MANUJA
	CM-23447-CII-2015		SHAIENDRA SHARMA
	CM-569-CII-2016		ARJUN PARTAP ATMA RAM
	CM-1265-CII-2016		HARKESH MANUJA, M.L. SAGGAR
	CM-1732-CII-2016		ARJUN PARTAP ATMA RAM, HARKESH MANUJA
	CM-2010-CII-2016		HARKESH MANUJA, M.L. SAGGAR
	CM-19501-CII-2016		SHAIENDRA SHARMA
	CM-19502-CII-2016		SHAIENDRA SHARMA
	CM-5458-CII-2017		SUVIR SEHGAL, SUNNY SAGGAR
	CM-20398-CII-2017		SHAIENDRA SHARMA
	CM-20399-CII-2017		SHAIENDRA SHARMA
	WITH CM-5786-CII-2020	SANJAY MAJITHIA & ORS V/S CHANDIGARH ADMINISTRATION & ORS	Anil Mehta
	IN CR-3617-2013		SHAIENDRA SHARMA , ARJUN PARTAP ATMA RAM , ARUN PALLI , HARKESH MANUJA, ANANDESHWAR GAUTAM , PANKAJ JAIN, SR. STANDING COUNSEL , RAKESH GUPTA, SHAIENDER SHARMA , SUVIR SEHGAL
		(CLARIFICATION//BO HCJ DT 29.03.2023)	
202*	CM-17799-CII-2023 (IO) (OTHER)	GUNWANT KAUR @ GUNVANT KAUR V/S KARAMJEET KAUR GREWAL AND OTHERS	SURESH SINGLA MUNISH GUPTA, ABHISHEK SINGLA, ANCHAL SINGLA MUNISH GUPTA
	IN CR-5354-2023		
		(DECIDED CASE)	
203*	RSA-1247-1992	MALKIAT SINGH AND ANR. V/S SURJEET SINGH AND ORS.	S.S. SALLAR , ASHOK MITTAL., D.S. NIGHA, O P GOYAL P S KANG, PERMOD GOYAL, SUMEET JAIN,, RANJEETA GILL, AMRINDER KAUR., RANVIR SINGH MANDER, , SHEENA KHANNA, AMANDEEP KAUR, , SUDHIR MAKKAR,SANJEEV MANRAI, VARUN GUPTA,
	CM-2225-C-1992		
	CM-4968-C-2008		SANJEEV MANRAI
	WITH COCP-2720-2019	NACHHATTAR KAUR V/S AVTAR SINGH	D.S. NIGHA
	CM-15888-CII-2019		D.S. NIGHA
		(BOHCJ DT. 7.1.19 (PASSED SEPARATELY))	
204*	RSA-3712-2002	BHOLI AND ORS. V/S SATYA DEV AND ORS.	SUDHIR MITTAL , AKSHAY JINDAL, AKSHAY JINDAL,V.K.JINDAL., ANIL KHETARPAL, R.S.MITTAL, ADITYA BHUSHAN., ARMAN GOYAL, ATUL GAUR, SURESH CHAUDHARY, PANKAJ GAUTAM, SAMAR AHLUWAILA, SHYAM SINGH CHHOKAR, , VIJAY JINDAL, GOPAL SONI, VIJAY VEER SINGH
	CM-8417-C-2002		SUDHIR MITTAL
	CM-8114-C-2002		SUDHIR MITTAL
	CM-8115-C-2002		SUDHIR MITTAL
	CM-8116-C-2002		SUDHIR MITTAL
	WITH CM-10311-C-2019	BHOLI AND ORS. V/S SATYA DEV AND ORS.	SHYAM SINGH CHHOKAR , AKSHAY JINDAL , GOPAL SONI, VIJAY JINDAL , SHYAM SINGH CHHOKAR, AKSHAY JINDAL
205*	CR-8383-2018 (IO)	PREM SINGH V/S NEKI RAM AND ORS	AKSHAT MITTAL , SACHIN MITTAL, SANJIV GUPTA, SEEMANTIKA JINDAL, AKSHAT MITTAL
		(STAYED CASE//TO BE SHOWN IMMEDIATELY AFTER URGENT MATTERS ON 28.08.2023)	
206*	CR-5763-2023 (IO)	RAMAN KUMAR AND ANR. V/S SAROJ DEVI AND ORS.	SUNIL POLIST , RAJESH NAIN, SUNIL POLIST SUNIL POLIST
	CM-18056-CII-2023		
207*	CRM-M-33565-2023 (AB)	ROHIT TEJI V/S STATE OF PUNJAB	DAVINDER SINGH A.G. PUNJAB, DAVINDER SINGH, VINAY KUMAR GUPTA
		(SA...OFFICE NOTE ADDED)	
208*	CRM-30888-2023 (RBPB) (MODIFICATION)	AJAY SHANKAR V/S STATE OF PUNJAB	PRATHAM SETHI A.G. PUNJAB, DR. ANMOL RATTAN SIDHU, SENIOR ADVOCATE, PRANSHUL DHULL PRATHAM SETHI
	CRM-30889-2023		RAJINDER SINGH , AMANDEEP SINGH MANAISE , PRATHAM SETHI , SHAIENDER KASHYAP , SUMEETPAL SINGH SIDHU
	IN CRM-M-31097-2022		
		(MAIN DECIDED)	
209*	CRM-M-42401-2022 (RBPCAW)	RAMANDEEP KAUR V/S STATE OF PUNJAB	MANPREET GHUMAN A.G. PUNJAB, FARIAD SINGH VIRK, FARID SINGH VIRK, MANPREET GHUMAN, SANJAY JOSHI MANPREET GHUMAN MANPREET GHUMAN , SANJAY JOSHI
	CRM-44204-2022		
	CRM-34739-2022		
		(SA)	
210*	CRM-M-21180-2023 (RBPB)	JAGSEER SINGH V/S STATE OF PUNJAB	MANINDER SINGH SAINI A.G. PUNJAB, Amandeep Singh Nirmaan
		(SA)	
211*	CRM-M-41091-2023 (RBPB)	GURPREET SINGH @ GORA V/S STATE OF PUNJAB	SUKHDEV SINGH A.G. PUNJAB, SUKHDEV SINGH
		(SA)	

212*	CRM-M-41822-2023 (RBPB) CRM-35300-2023	NISHAN SINGH @ AJAY V/S STATE OF PUNJAB AND ANOTHER (SA)	RAMNISH PURI A.G. PUNJAB, MONIKA TANWAR RAMNISH PURI
213*	RSA-403-1989 WITH RSA-760-1989	(O&M) GURDIAL SINGH V/S DEEP SINGH DEEP SINGH V/S GURDIAL SINGH (BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	R.S. CHEEMA, R.S. RAI, RAJIV TRIKHA , ANURAG ARORA, DILPREET SINGH,, G.S.KAURA, GOPAL SHARMA, JAGDISH MANCHANDA, JAGDISH MANCHANDA,GAUTAM DUTT , KARAN PATHAK, GOPAL SHARMA,, RAVINDER CHOPRA, RAJIV TRIKHA RAVINDER CHOPRA , GOPAL SHARMA , JAGDISH MANCHANDA
214*	RSA-912-1990	BHAKRA BEAS MANAGEMENT BOARD ETC. V/S LACHHMAN ETC. (BOHCJ DT. 11.07.22)	ARUN NEHRA , ANIL KUMAR BHARDWAJ, N.S.DANDIWAL, KULDEEP SINGH SAINI, RAHUL VERMA, SANT KASHYAP, ARUN NEHRA
215*	FAO-133-1991 (OI (EG)) CM-8651-CII-2000	LAJWANTI AND ORS V/S DHARM PAL AND ORS (BOHCJ DT. 31.07.2023)	RAVINDER MOHAN SURI , RAGHAV GARG SS SARON
216*	FAO-190-1991 (NIA (EG))	MANGLA ALIAS MANGAL V/S KISHAN SINGH AND OTHERS (BO DT. 27.10.16)	MANI RAM
217*	RSA-781-1991	STATE OF HARYANA V/S KHARGA & ORS. (BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	AG HARYANA , C.L. SHARMA , G.S.DHANKAR AAG HARYANA, HARISH RATHEE DAG HARYANA, J.D.DUHAN, KAPIL BANSAL DAG HARYANA, NEENA MADAN AAG HARYANA, NEERAJ SHEORAN, DAG HRY, PS GILL, S.D.BHATTI, S.S.GORIPURIA AAG HARYANA, SANJEEV MANRAI AAG HARYANA, SATISH SINGLA AAG HARYANA, SHARAN SETHI AAG HARYANA, TRIBHUVAN DAHIYA
218*	RSA-150-1992	(O&M) SMT. BOHTI ETC. V/S SMT. RAM DHAKELI (BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	RAVI VERMA, H.S.HOODA, ADARSH JAIN , ADARSH JAIN, C.S.SINGH, CHANDER SHEKHAR SINGH, H.S.HOODA, RAVI VERMA, KAMALDEEP KAUR, M.S.JAIN, M.S.JAIN, ADARSH JAIN
219*	RSA-1701-1992	DHARAM CHAND V/S HAR PARSHAD (BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING //)	SH.ARUN JAIN , C.B.GOEL, RAJINDER GOEL, R.C.CHAUHAN, SUDHIR AGGARWAL, RAJINDER GOEL, VARUN PARKASH
220*	CR-237-2004 (RENT HRY) CM-788-CII-2004	SARWAN KUMAR AND ORS V/S JAGRAM (BODT. 15.11.2018)	SUDHIR AGGARWAL SUDHIR AGGL
221*	FAO-2437-2008 (RCT ACT)	(O&M) SANTOSH AND ORS. V/S UNION OF INDIA (FULLY BURNT CASES)	PAUL S. SAINI, JAGDISH MARWAHA STANDING COUNSEL , KARMINDER SINGH, S.K. SHARMA, SANDEEP VERMANI, SHIV KUMAR SHARMA (FOR UOI)
222*	FAO-1879-2009 (IFFTOK(ED))	SANDEEP V/S CHAMAN LAL AND ORS. (BOHCJ DT.26.02.2020)	SHARMILA SHARMA , DURGA SHARMA, NEERAJ KHANNA, RAVINDER ARORA
223*	CM-16641-CII-2018 (O43R1) (E/H) CM-16642-CII-2018 IN FAO-3077-2010 WITH CM-16276-CII-2018 CM-16277-CII-2018 IN FAO-3078-2010	TASVIR SHARMA V/S KRISHAN KUMAR AND ORS. TASVIR SHARMA V/S PARVEN AND ORS.	J.P. SHARMA SUDHANSHU MAKKAR, DK PRAJAPATI J.P. SHARMA J.P. SHARMA , J.P. SHARMA , NEENA MADAN , SUDHANSHU MAKKAR J.P. SHARMA J.P. SHARMA J.P. SHARMA , J.P. SHARMA
224*	RSA-160-2010 CM-492-C-2010 CM-493-C-2010	RAMESH KUMAR V/S RATI RAM AND ORS.	ARVIND SINGH , ASHOK KUMAR KHUBBAR, CHANDER MOHAN SHARMA, DIMPLE SANGWAN, , HR CHAUDHARY, SANJAY VERMA, KARANPAL SINGH, DIMPLE SANGWAN,, MANISH SONI, JASWINDER KUMAR, MR. ASHOK KUMAR KHUBBAR,, PRITAM SAINI, AK CHAUHAN, , SANJAY VERMA, YOGESH GOEL, , SUDARSHAN LAMBA, SANJAY VERMA,, TANUJ KUMAR, AK CHAUHAN, ARVIND SINGH, TRISHU KANWAR, PRAVEEN SHARMA, YOGESH GOEL, MANU GOEL ARVIND SINGH ARVIND SINGH
225*	CM-10133-CII-2011 (WC ACT) & FAO-3028-2011	SUDHA AND ORS V/S RANDHIR SINGH AND ANR (BOHCJ DT. 22.08.2022)	SANJIV SHEORAN SANJIV SHEORAN
226*	CM-13788-C-2011 CM-13789-C-2011 & O&M RSA-4734-2011	GURMEJ SINGH V/S DIAL SINGH	G.S. NAGRA , K.S.RAWAT, ADVOCATE, FOR MR. G.S.NAGRA, G.S. NAGRA G.S. NAGRA , B.S.MANN , D P S RANDHAWA
227*	CM-238-C-2012 CM-239-C-2012 CM-240-C-2012 CM-241-C-2012 CM-242-C-2012 & RSA-96-2012	KIRPAL KAUR V/S PRABHJOT SINGH AND ORS.	VIPIN MAHAJAN , ASHOK KUMAR\, SUKHPAL SINGH,, SUKHPAL SINGH, ADVOCATE FOR MR. ASHOK KUMAR, VIPIN MAHAJAN VIPIN MAHAJAN VIPIN MAHAJAN VIPIN MAHAJAN VIPIN MAHAJAN , GOPAL MAHAJAN , JASBIR RATTAN, VIVEK RATTAN
228*	RSA-2473-2012 CM-6957-C-2012	SIRI KISHAN GUPTA V/S SHIV KUMAR GUPTA AND ANOTHER	BALDEV RAJ MAHAJAN, NEERAJ GAUR , ABHINASH JAIN, ADITYA SANGHI, MAHENDER JOSHI, KARANBIR SINGH, Nipun Vashist, SAURAV KANOJIA, BALDEV RAJ MAHAJAN, SONIA MADAN, AMIT JAIN, SUNIL CHADHA, M.S. ATWAL, UDEYVEER SINGH RANA, UDEYVEER SINGH RANA, NIPUN VASHISHT, VARUN PARKASH, NEERAJ GAUR BALDEV RAJ MAHAJAN

229*	RSA-2923-2012	GURKOMAL SINGH AND OTHERS V/S NIRANJAN DASS AND OTHERS	RS CHAUHAN, N K MANCHANDA , B S BHALLA, HARKARAN SINGH, NARESH CHANDER, BEANT SINGH, HARSH MANOCHA, B.S.BHALLA, N.K.MANCHANDA, PAWAN KUMAR SURI, HARKARAM SINGH, RAMESH SHARMA, REENA,, PARAS JAGGA, ROHIT, RAI SINGH CHAUHAN, SHIVENDER, B.S.BHALLA, UMESH KUMAR KANWAR, BEANT SINGH SEEMAR RS CHAUHAN, N K MANCHANDA RS CHAUHAN RS CHAUHAN
	CM-7865-C-2012 CM-7866-C-2012 CM-7867-C-2012		
230*	CM-9197-C-2013	SATYABIR YADAV V/S PHOOL SINGH & ANR	N.D. ACHINT , ASHISH YADAV, GAGANDEEP KAUR, DEEPAK ACHINT, PRABHJOT KAUR N.D. ACHINT, ASHISH GUPTA N.D. ACHINT , ASHISH YADAV
	CM-13010-C-2016 & RSA-3426-2013		
231*	FAO-419-2013 (MISC)	SHIMANTI BANARJEE & ANR. V/S MANJIRA DUTTA & ORS.	SK TRIPATHI , ASHOK TYAGI, DEVENDER SINGH, A.G.HARYANA, ROHIT KHURANA, MAYANK DEV SINGH, R.K.MALHOTRA, VISHAL SATIJA SK TRIPATHI
	CM-2542-CII-2013		
232*	RSA-1950-2013	GURJANT SINGH V/S SUKHPAL KAUR	GURPAL KAUR DULAT , SHERRY K SINGLA GURPAL KAUR DULAT GURPAL KAUR DULAT, S.K. SINGLA GURPAL KAUR DULAT GURPAL KAUR DULAT GURPAL KAUR DULAT GURPAL KAUR DULAT GURPAL KAUR DULAT GURPAL KAUR DULAT
	CM-5196-C-2013 CM-4400-C-2015 CM-5197-C-2013 WITH RSA-1716-2014 CM-14385-C-2015 CM-14386-C-2015 CM-4209-C-2014 CM-4210-C-2014 CM-4211-C-2014	GURJANT SINGH V/S KARAMJIT SINGH & ORS	
233*	CM-54-CII-2014 (O43R1)	HARYANA URBAN DEVELOPMENT AUTHORITY V/S ASHI KHERA W/O BALDEV RAJ KHERA	HARIT SHARMA , RAJESH GAUR, SUKHBIR SINGH, SHIVANI SHARMA. HARIT SHARMA HARIT SHARMA HARIT SHARMA , SHIVANI SHARMA
	CM-53-CII-2014 CM-55-CII-2014 & FAO-54-2014		
234*	CM-3103-CII-2014 (WC ACT)	ASHOK KUMAR MAKAR V/S COMMISSIONER & ORS	RAJESH LAMBA , LALIT GUPTA RAJESH LAMBA RAJESH LAMBA RAJESH LAMBA RAJESH LAMBA RAJESH LAMBA , MONISHA LAMBA , VIKRAM BALI
	CM-3100-CII-2014 CM-3101-CII-2014 CM-3102-CII-2014 CM-3104-CII-2014 & O&M FAO-932-2014		
235*	CM-15238-CII-2014 (WC ACT)	NATIONAL INSURANCE COMPANY LTD V/S JAIWATI & ORS	D.P.GUPTA D.P.GUPTA D.P.GUPTA , KUSHAGRA BENIWAL FOR RAJIV SIDHU, ADV.
	CM-15239-CII-2014 & FAO-5466-2014		
236*	RSA-4065-2014	POOJA RANI V/S MADAN LAL AND ORS	JASBIR MOR , B.S.SUDAN, , BAANI CHHIBBER, ARUN BANSAL, HIMANSHU MOURYA, ARUN BANSAL, SILVI KATOCH, ARUN BANSAL, SILVI KATOCH, ARUN BANSAL,SANDEEP BANSAL JASBIR MOR
	CM-9450-C-2014		
237*	RSA-4676-2014	SURJIT SINGH AND ORS V/S SANJEEV KUMAR AND ORS	RAM PAL VERMA , MEHAK JAIN, PRITAM SAINI, VINAY SAINI, RAJBIR SAINI, PRITAM SINGH SAINI, VIBHA NAGAR, VINEY SAINI, PRITAM SINGH SAINI RAM PAL VERMA PRITAM SINGH SAINI, RAM PAL VERMA
	CM-10904-C-2014 WITH CM-452-C-2017	SURJIT SINGH AND ORS V/S SANJEEV KUMAR AND ORS	
238*	RSA-5338-2014	MOHAN SINGH V/S BEANT KAUR & ANR	KEWAL SINGH , ANURAG CHOPRA, SEERAT SALDI KEWAL SINGH
	CM-12624-C-2014		
239*	CM-4884-CII-2015 (WC ACT)	ORIENTAL INSURANCE COMPANY LTD V/S PATASI DEVI AND ORS	SURINDER SINGH SIDHU , AMIT SINGLA SURINDER SINGH SIDHU SURINDER SINGH SIDHU , AMIT SINGLA
	CM-4885-CII-2015 & FAO-1666-2015		
240*	CM-14741-CII-2015 (WC ACT)	KAWALJIT KAUR AND ORS V/S KULDEEP SINGH AND ANR	ASHISH AGGARWAL ASHISH AGGARWAL , G.S.BAWA, PAUL S.SAINI, VIPUL SHARMA , ASHISH AGGARWAL , BHAVESH AGGARWAL, KIRANPREET KAUR
	& FAO-4733-2015		
241*	CM-16607-CII-2015 (WC ACT)	NEW INDIA ASS.CO.LTD. V/S JYOTI DEVI & ORS.	VINOD GUPTA , JYOTI SAREEN VINOD GUPTA JYOTI SAREEN VINOD GUPTA , JYOTI SAREEN
	CM-16608-CII-2015 CM-14051-CII-2018 & FAO-5289-2015 WITH CM-16834-CII-2015 CM-16835-CII-2015 & FAO-5347-2015	NEW INDIA ASSURANCE CO LTD V/S PROMILA DEVI & ORS	VINOD GUPTA VINOD GUPTA VINOD GUPTA , NAVEEN SHARMA, THAKUR B.P. SINGH , NEERAJ SHARMA
242*	CM-18754-CII-2015 (WC ACT)	NASRU & ANR V/S M/S KAPOOR DIESEL GARAGE PVT LTD & ANR	ASHISH GUPTA , LALIT GARG ASHISH GUPTA ASHISH GUPTA , LALIT GARG , RAKESH GUPTA
	CM-18755-CII-2015 & FAO-5971-2015		

243*	CM-23234-CII-2015 (ESI ACT) CM-23235-CII-2015 CM-23236-CII-2015 & FAO-7393-2015	EMPLOYEES STATE INSURANCE CORPORATION & ORS V/S M/S ANAND STEEL AND ANR	VIKAS SURI VIKAS SURI VIKAS SURI VIKAS SURI , SUMAN JAIN , Gaurav Pathak , SUMAN JAIN
244*	CM-23510-CII-2015 (WC ACT) CM-23509-CII-2015 CM-23511-CII-2015 CM-23512-CII-2015 WITH CM-3688-CII-2018 CM-21054-CII-2018 & O&M FAO-7485-2015	UNION OF INDIA V/S HARBANS LAL AND ORS UNION OF INDIA V/S HARBANS LAL AND ORS	PARAMBIR SINGH (SUNNY) , PUNEET JINDAL PARAMBIR SINGH (SUNNY) PARAMBIR SINGH (SUNNY) PARAMBIR SINGH (SUNNY) UPENDER PRASHER , POONAM TARA PRASHER VARUN GOYAL PARAMBIR SINGH (SUNNY) , ASHWANI BANSAL , PUNEET JINDAL , VARUN GOYAL , SAKSHI , UPENDER PRASHER
245*	CM-26263-CII-2015 (MISCINS) & FAO-8307-2015 WITH CM-1362-CII-2016 CM-1363-CII-2016 & FAO-459-2016	HASINA @ HEENA & ANR V/S NARESH @ CHET RAM & ANR AASI & ANR V/S NATESH @ CHET RAM & ANR	MUNFAID KHAN MUNFAID KHAN , VANDANA MALHOTRA , VANDANAA MALHOTRA MUNFAID KHAN MUNFAID KHAN MUNFAID KHAN , VANDANAA MALHOTRA
246*	FAO-5367-2015 (NIA (OD)) CM-16942-CII-2015 CM-16943-CII-2015 WITH CM-19351-CII-2015 CM-19352-CII-2015 CM-20762-CII-2015 CM-25820-CII-2015 WITH FAO-7259-2015	M/S TATA MOTORS LTD V/S THE NEW INDIA ASSURANCE CO LTD AND ORS M/S TATA MOTORS LTD V/S THE NEW INDIA ASSURANCE CO LTD AND ORS DEVINDER KUMAR GARG V/S RAJESH KUMAR & ORS	VIKRAM SINGH , ABHINAV SOOD , R.C. KAPOOR , R.C. KAPOOR , ANSHUL MANGLA , RAKESH GUPTA , RAMANDEEP KAUR , DIVYAM SINGH , SHIV KUMAR , ROHAN SHARMA VIKRAM SINGH VIKRAM SINGH VIKRAM SINGH VIKRAM SINGH VIKRAM SINGH VIKRAM SINGH ANSHUL MANGLA , ANSHUL MANGLA
247*	RSA-1752-2015 CM-4763-C-2015 CM-4764-C-2015	GURMEET SINGH V/S VIJAY KUMAR AND ANR.	KUNAL MULWANI , MUNISH JOLLY KUNAL MULWANI KUNAL MULWANI
248*	CM-12337-CII-2016 (RCT ACT) & FAO-3372-2016	REKHA AND ORS V/S UNION OF INDIA	BALKAR SINGH , RAHUL GARG BALKAR SINGH , BALKAR SINGH , BRIJESHWAR SINGH KANWAR , RAHUL GARG (FOR U.O.)
249*	CM-14921-CII-2016 (RCT ACT) & FAO-4344-2016	MEENA DEVI & ORS V/S UNION OF INDIA & ANR	POONAM TARA , KARAMINDER SINGH POONAM TARA , ANKUR SHARMA , ANKUR SHARMA (FOR UOI) , UPENDER PRASHER
250*	CM-16005-CII-2016 (WC ACT) CM-16006-CII-2016 & FAO-4676-2016	SUFED KHAN & ORS V/S ISA AND ANR	VIRENDRA RANA , ABHIMANYU SINGH , , VIRENDRA VIRENDRA , ABHIMANYU SINGH , VANDANAA MALHOTRA
251*	CM-23748-CII-2016 (WC ACT) CM-23747-CII-2016 & FAO-6832-2016	SUBHASH V/S RAJ KUMAR & ORS	ANUJ BALIAN ANUJ BALIAN ANUJ BALIAN
252*	FAO-1583-2016 (WC ACT) CM-5759-CII-2016	M/S QUALITY FOILS COMPANY V/S URMILA & ORS	ROSE GUPTA , ROSE GUPTA , VIVEK SHEORAN ROSE GUPTA
253*	FAO-5313-2016 (UII) CM-18115-CII-2016 WITH FAO-1243-2017 CM-3994-CII-2017	UNITED INDIA INSURANCE CO LTD V/S POONAM & ORS POONAM & ORS V/S RAJ KISHORE & ORS	PAUL S. SAINI , RAJESH LAMBA PAUL S. SAINI MONISHA LAMBA , PAUL S. SAINI , RAJESH LAMBA MONISHA LAMBA
254*	FAO-5619-2016 (SERC ACT) CM-19312-CII-2016 CM-19313-CII-2016 CM-19314-CII-2016	DARSHAN SINGH AND ANR V/S PUNJAB STATE POWER CORPORATION LTD AND ANR	ONKAR SINGH , PIYUSH KHANNA ONKAR SINGH ONKAR SINGH ONKAR SINGH
255*	FAO-5857-2016 (PBT)	GURPREET SINGH V/S GENERAL PUBLIC AND ORS	NARINDER SINGH SWAITCH
256*	FAO-7263-2016 (RCT ACT)	GURPAL SINGH V/S UNION OF INDIA & ANR	POONAM TARA , UPENDER PRASHER , PARVEEN CHANDER GOYAL
257*	RSA-4804-2016 CM-12399-C-2016 CM-12400-C-2016	SOHAN SINGH V/S NAHAR SINGH AND ORS	RAMANDEEP SINGH , ARVIND MITTAL , JAIVIR SINGH , ARVIND MITTAL , RAMANDEEP SINGH , ZAHEER KAUR RAMANDEEP SINGH RAMANDEEP SINGH
258*	CM-490-CII-2017 (WC ACT) (DELAY(F)) & FAO-137-2017	RAJNI SHARMA AND ORS V/S GLOBE AUTOMOBILES PVT LTD AND ANR	RANDEEP SINGH , SHIVAM GROVER RANDEEP SINGH , SUNIL KUMAR , SACHIN OHRI , SHIVAM GROVER
259*	CM-3710-CII-2017 (WC ACT) (DELAY(F)) CM-3711-CII-2017 & FAO-1137-2017	RELIANCE GENERAL INSURANCE CO. LTD V/S SANTOSH KUMARI & OTHERS	SATPAL DHAMIJA SATPAL DHAMIJA SATPAL DHAMIJA , JATINDER JIT KAUR , N.K. MALHOTRA

260*	CM-6252-CII-2017 (WC ACT) (DELAY(F)) & FAO-1891-2017	MAHESH KUMAR V/S SECRETARY MUNICIPAL COMMITTEE TAURU AND ORS	ARJUN ATRI ARJUN ATRI
261*	CM-9196-C-2023 (PREPONE) CM-9197-C-2023 IN RSA-2790-2017 WITH CM-9198-C-2023 CM-9199-C-2023 IN RSA-4348-2017 WITH CM-9201-C-2023 CM-9202-C-2023 IN RSA-5060-2017 WITH CM-9787-C-2023 CM-9789-C-2023 IN RSA-5017-2017	JAGIR SINGH V/S GURVINDER SINGH JAGIR SINGH V/S GURVINDER SINGH BALWANT SINGH V/S GURVINDER SINGH BALWANT SINGH V/S GURVINDER SINGH	BRIJESHWAR SINGH BHALLA K.B. RAHEJA, SHAVINDER SINGH BRIJESHWAR SINGH BHALLA KULBHUSHAN RAHEJA , B.S.BHALLA , BRIJESHWAR SINGH BHALLA BRIJESHWAR SINGH BHALLA BRIJESHWAR SINGH BHALLA KULBHUSHAN RAHEJA , B.S.BHALLA , BRIJESHWAR SINGH BHALLA , HARSH RAHEJA , KULBHUSHAN RAHEJA , NITIN MEEL , K.B.RAHEJA , SHIVENDER PAL, BRIJESHWAR SINGH BHALLA BRIJESHWAR SINGH BHALLA KULBHUSHAN RAHEJA , BRIJESHWAR SINGH BHALLA BRIJESHWAR SINGH BHALLA BRIJESHWAR SINGH BHALLA KULBHUSHAN RAHEJA , BRIJESHWAR SINGH BHALLA
262*	CM-13149-CII-2017 (WC ACT) (DELAY(F)) & FAO-4126-2017	AMIT KUMAR V/S M/S DEEP FREIGHT CARRIER AND ANR	VAIBHAV JAIN VAIBHAV JAIN
263*	CM-19158-CII-2017 (WC ACT) (DELAY(F)) CM-19158-CII-2017 & O&M FAO-5933-2017	GITABAI AND ORS V/S M/S BESTECH INDIA PVT LTD AND ANR	VAIBHAV JAIN VAIBHAV JAIN VAIBHAV JAIN
264*	CR-1401-2017 (RENT PB) CM-4315-CII-2017	PARVEEN KUMAR @ PAWAN KUMAR V/S ASHOK KUMAR AND ANOTHER	SHIV NARAYAN SHARMA , AAKASH MANOCHA, ADITYA DASSAUR, GAURAV MANOCHA, GOURAVE BHAYYIA GILHOTRA SHIV NARAYAN SHARMA
265*	FAO-5304-2017 (WC ACT) CM-16519-CII-2017 WITH CM-14053-CII-2019 & XOBJC-132-2019 WITH CM-20447-CII-2017 CM-20448-CII-2017 CM-20450-CII-2017 WITH CM-14038-CII-2019 XOBJC-130-2019 & O&M FAO-6392-2017	MANGALAM VENTURES LTD. V/S SHANKAR PANDIT AND ANR. M/S MANGALAM VENTURES LTD. V/S SHANKAR PANDIT AND ANOTHER M/S SPL INDUSTRIES LTD. V/S SHANKAR PANDIT AND ANR. M/S SPL INDUSTRIES LTD. V/S SHANKAR PANDIT AND ANOTHER	R.N.SINGAL , A.P.BHANDARI, AP BHANDARI, MOHAK BHADANA R.N.SINGAL AP BHANDARI AP BHANDARI SATYAVEER SINGH , MOHAK BHADANA SATYAVEER SINGH SATYAVEER SINGH AP BHANDARI AP BHANDARI SATYAVEER SINGH , AP BHANDARI , SATYA VEER SINGH
266*	FAO-6105-2017 (WC ACT) CM-19776-CII-2017	RAJESH KUMAR V/S INDO ARYA CENTRAL TRANSPORT LIMITED	VIVEK KHATRI , GURDITT SINGH SAINI VIVEK KHATRI
267*	RSA-99-2017 CM-10776-C-2018 CM-15902-C-2019 CM-1750-C-2020 CM-190-C-2017 CM-191-C-2017 CM-3918-C-2022 CM-3919-C-2022 CM-4018-C-2017 CM-4095-C-2018 CM-7294-C-2022 WITH RSA-532-2017 CM-1160-C-2017 CM-15966-C-2019 CM-1605-C-2020 CM-1642-C-2020 CM-3135-C-2019 CM-4015-C-2021 CM-4134-C-2022 CM-4135-C-2022	SURINDER KAUR BRAR V/S GURSHARAN KAUR & ORS GURSHARAN KAUR V/S SURINDER KAUR BRAR AND ORS	RAJBIR SINGH GURON , AASHISH CHOPRA, AKSHAY BHAN, CHETAN GOEL, G.S. GORIA, J.S. BHATTI,YOGESH VASHISTA, GURPREET RANDHAWA, HARBHAJAN SINGH BAJWA, MANDEEP SINGH, MR. HARBHAJAN SINGH BAJWA,, PARAMDEEP SINGH, , RAJBIR SINGH GURON, SANTOSH KUMAR SHARMA RAJBIR SINGH GURON HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA RAJBIR SINGH GURON RAJBIR SINGH GURON HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA , RAJBIR SINGH GURON, HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA , AMARDEEP , RAJBIR SINGH GURON, YOGESH VASHISTA , SANTOSH KUMAR SHARMA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA HARBHAJAN SINGH BAJWA
268*	RSA-3647-2017 CM-8832-C-2017 WITH CM-8870-C-2017 CM-8834-C-2017 CM-8871-C-2017 CM-8872-C-2017 WITH CM-14852-C-2017	(SENIOR CITIZEN CASE/BOHCJ DT 01.02.2022) SURINDER KAUR & ORS V/S BACHAN SINGH SURINDER KAUR & ORS V/S BACHAN SINGH SURINDER KAUR & ORS V/S BACHAN SINGH	GAGANDEEP SINGH SIRPHIKHI , DHURV WALIA, GAGANDEEP SINGH SIRPHIKHI, HARPARTEEK SINGH SANDHU, JASMEET SINGH GHUMMAN, RANJAN LAKHANPAL, VIKAS BAHL, JAPNEET KAUR, RANJAN LAKHANPAL, GAGANDEEP SINGH SIRPHIKHI MONICA BAHL GAGANDEEP SINGH SIRPHIKHI MONICA BAHL MONICA BAHL RANJAN LAKHANPAL



CM-10614-C-2023		RANJAN LAKHANPAL , ASHU KAUSHIK , JASMEET SINGH GHUMMAN , KANISHAK LAKHANPAL , MOLLY A LAKHANPAL , RAJWINDER KAUR , RANJAN LAKHANPAL
269* RSA-5215-2017	RATTAN DASS THR LRS V/S OM PARKASH & ORS	KULVIR NARWAL , . DEEPAK VASHISHTH, KULVIR NARWAL, SATISH KUMAR, ADVOCATE FOR MR. KULVIR NARWAL, SATISH KUMAR, KULVIR NARWAL, SHUBHAM CHAUDHARY
CM-13996-C-2017		KULVIR NARWAL
CM-8924-C-2023		KULVIR NARWAL
270* CM-17258-CII-2018 (WC ACT) (DELAY(F)) & FAO-5187-2018	SHAKAUNTLA AND ORS V/S SANDEEP AND ORS	SURINDER GANDHI
		SURINDER GANDHI
271* CR-64-2018 (RENT PB)	RAMESH KUMAR @ RAMESH LAL V/S NIKHIL KUMAR & OTHERS	NARESH JAIN , KRISHAN SINGH, SUNIL DODA, ANJALI KHOSLA, NARESH JAIN, RAHUL ARORA, MANISH SINGH, NARESH JAIN , , SUNIL DODA
CM-183-CII-2018		NARESH JAIN
CM-191-CII-2018		NARESH JAIN
WITH CM-10293-CII-2023	RAMESH KUMAR @ RAMESH LAL V/S NIKHIL KUMAR & OTHERS	SUNIL DODA , SUNIL DODA
CM-9439-CII-2023		NARESH JAIN
272* CR-548-2018 (IO)	JAGDISH PAL V/S PURAN DAI & ORS.	ANUPAM BHARDWAJ , ANIL CHAWLA, NANDINI GUPTA, ANUPAM BHARDWAJ
WITH CM-17004-CII-2023	JAGDISH PAL V/S PURAN DAI & ORS. (PROCEEDING STAYED)	ANUPAM BHARDWAJ
273* CR-4040-2018 ((RENT))	PARMESHWAR KUMAR DIXIT V/S KAMALJEET KAUR AND ANOTHER	PETITIONER IN PERSON , ARUN KAUNDAL, DAG PB, DIVYANSH VATS, SURINDER GANDHI, SURINDER GANDHI,, VINAY KUMAR GUPTA, AAG, PUNJAB
CM-12335-CII-2018		PETITIONER IN PERSON
WITH CR-2961-2013	PARMESHWAR KUMAR DIXIT V/S KAMALJEET KAUR AND ANR	HEMANT BASSI , A.G.PB, BALJIT SINGH ALIANA , ANIL KUMAR AGGARWAL, PUNEET BASSI, ATUL GOYAL , ATUL GOYAL , HEMANT BASSI , I.S.PARMAR , INDERPAL SINGH, , JAI BHAGWAN, , KEWAL SINGH , RAJESH MEHTA , SURINDER GANDHI , VANDANA RANA, SAIAM MALHOTRA , VED PARKASH SETIA
CM-11171-CII-2013		HEMANT BASSI
CM-11172-CII-2013		HEMANT BASSI
CM-17912-CII-2017		JAI BHAGWAN
WITH COCP-3107-2013	PARMESHWAR KUMAR DIXIT V/S KAMALJEET KAUR & ANR	ATUL GOYAL , BALJIT SINGH ALIANA, JAI BHAGWAN, , HEMANT BASSI , KEWAL SINGH, IS PARMAR, CHETAN JAIN. , SURINDER GANDHI, AG PB., ANIL KUMAR AGGARWAL, ATUL GOYAL
CM-23434-CII-2013		HEMANT BASSI , AG PB., ANIL KUMAR AGGARWAL, BALJIT SINGH ALIANA, , ATUL GOYAL, SAIAM MALHOTRA, , JAI BHAGWAN, SURINDER GANDHI, , VED PARKASH SETIYA, KEWAL SINGH, IS PARMAR,
WITH CR-3099-2013	PARMESHWAR KUMAR DIXIT V/S KAMALJEET KAUR AND ANR	HEMANT BASSI
CM-11606-CII-2013		HEMANT BASSI
CM-11607-CII-2013		HEMANT BASSI
CM-11608-CII-2013		HEMANT BASSI
CM-13821-CII-2016		JAI BHAGWAN, SURINDER GANDHI
CM-17591-CII-2017		JAI BHAGWAN
CM-17599-CII-2017		SURINDER GANDHI, JAI BHAGWAN
CM-19014-CII-2013		INDERPAL SINGH, HEMANT BASSI , A.G., PUNJAB
CM-19015-CII-2013		INDERPAL SINGH
CM-20661-CII-2017		JAI BHAGWAN
CM-21905-CII-2017		JAI BHAGWAN, SURINDER GANDHI
CM-22001-CII-2015		BALJIT SINGH ALIANA, VED PARKASH SEHTIYA
CM-22086-CII-2017		ADVOCATE GENERAL PUNJAB
CM-23292-CII-2013		HEMANT BASSI, INDERPAL SINGH PARMAR
CM-25561-CII-2017		PETITIONER IN PERSON
CM-274-CII-2018		SURINDER GANDHI
CM-4578-CII-2016		JAI BHAGWAN
WITH CR-2044-2019	PARMESHWAR KUMAR DIXIT V/S KAMALJEET KAUR AND ANR.	PARMESHWAR KUMAR DIXIT
CM-8921-CII-2017		SURINDER GANDHI
CM-7009-CII-2019		PETITIONER IN PESRON
	(TO BE SHOWN IMMEDIATELY AFTER URGENT MATTERS ON 4.10.2023)	
274* FAO-95-2018 (SGPC)	S HARBHAJAN SINGH AND ANR V/S S KARNAIL SINGH AND ORS	B.S. GULIANI , ANKUR MITTAL, NAVJOT SINGH, PARDHUMAN GARG
CM-296-CII-2018		B.S. GULIANI
CM-6262-CII-2018		NAVJOT SINGH , B.S. GULIANI
WITH COCP-1164-2018	S. HARBHAJAN SINGH AND ANR V/S S. KARNAIL SINGH AND ORS	B.S. GULIANI , B.S. GULIANI
275* FAO-2075-2018 (UII (EG))	SURENDER V/S AVTAR SINGH AND ANR	BK BAGRI , RAM PAL VERMA, AMIT KUNDRA, Amit Kundra
276* FAO-2306-2018 (OI (EG))	SATPAL V/S KULWINDER SINGH AND ORS	BALBIR KUMAR SAINI , GARIMA SHARMA, R.K.BASHAMBOO, RAJ KUMAR BASHAMBOO, RAJESH K. SHARMA
WITH FAO-4448-2018	ASHWANI MINOR THR FATHER CUM LEGAL GUARDIAN AND NEXT FRIEND SATPAL V/S KULWINDER SINGH AND ORS	BALBIR KUMAR SAINI , RAJ KUMAR BASHAMBOO
277* FAO-3252-2018 (RCT ACT)	RAJPAL V/S UNION OF INDIA	ATUL BHATIA , ATUL BHATIA, BHUWAN VATS, SHUBHAM BUDANIA, Bhuwan Vats
278* FAO-5232-2018 (RCT ACT)	PREM SINGH AND ANR V/S UNION OF INDIA	NARENDER KAAJLA , SOMESH GUPTA
279* IOIN-FAO-4995-2018 (UII (EG))	LAKHAN V/S HARDEEP SINGH AND ORS	GURNAM KAUR TURKA
IN FAO-4995-2018	(FOR REPORT //CASE DECIDED BY HON'BLE LOK ADALAT)	GURNAM KAUR TURKA , LALIT GARG

280*	CM-20512-CII-2019 (RCT ACT) (DELAY(F)) CM-20511-CII-2019 & FAO-6176-2019	GUDDI AND OTHERS V/S UNION OF INDIA THROUGH THE GENERAL MANAGER	ANIL KUMAR GAHLAWAT , VARSHA GAHLAWAT ANIL KUMAR GAHLAWAT ANIL KUMAR GAHLAWAT , AMRITA SINGH
281*	CR-2315-2019 (MACT)	MANINDER SINGH V/S RAJWINDER SINGH AND ORS (TO BE TAKEN UP IMMEDIATELY AFTER URGENT LIST ON 04.10.2023)	MANMOHAN KAUR DHALIWAL , AMITTOJ SINGH, ER. SANDEEP SURI, KARAN GABA, M.S. BRAR, N.S. SODHI, N.S. SODHI,, SUNITA GUPTA, VIJIYESH MALHOTRA, SANDEEP SURI
282*	CR-7724-2019 (IO)	LASHKAR SINGH (DECEASED) THROUGH HIS LRS V/S JOGINDER SINGH AND OTHERS	HARINDER KUMAR AURORA , HARINDER KUMAR AURORA
283*	FAO-398-2019 (RCT ACT) CM-1521-CII-2019	UNION OF INDIA V/S BHANGAN	NEERAJ MADAAN , ASHINAV, ATUL BHATIA, Shivoy Dhir NEERAJ MADAAN
284*	FAO-1145-2019 (RCT ACT)	BABOO @ BABOO LAL AND ANOTHER V/S UNION OF INDIA	ATUL BHATIA , K.C. BHATIA, VIR BHAN SINGLA, ATUL BHATIA, Bhuwan Vats
285*	FAO-7172-2019 (WC ACT) CM-25770-CII-2019	NATIONAL INSURANCE COMPANY LTD. V/S SUNITA AND OTHERS	HARJINDER SINGH HARJINDER SINGH
286*	CM-4891-CII-2020 (RCT ACT) (DELAY(F)) CM-4892-CII-2020 & FAO-1581-2020	VIVEK THROUGH HIS FATHER BEING MINOR V/S UNION OF INDIA	PARVEEN KUMAR ROHILLA KARMINDER SINGH, PUNAM ROHILLA PARVEEN KUMAR ROHILLA PARVEEN KUMAR ROHILLA , ASEEM AGGARWAL , PUNAM ROHILLA
287*	CR-1273-2020 (IO)	JAGDISH CHANDER (DECEASED) THROUGH HIS LRS V/S STATE OF HARYANA AND OTHERS	VISHAL SINGH , S.S. MANN, AAG HRY, VISHAL SINGH
288*	CR-2667-2020 (IO) CM-14208-CII-2021	NACHHATAR SINGH V/S STATE OF HARYANA AND OTHERS	SUKHVIR SINGH SAHU A.G. HARYANA, AARTI PANDIT, ASHISH YADAV, AAG, HARYANA, RAHUL DESWAL, RAMANDEEP KAUR, S.S. SAHU, S.S. PANNU, SWEEN CHAUDHARY, RAHUL DESWAL, TANUSHREE GUPTA, DAG HRY RAHUL DESWAL
289*	RSA-492-2020 CM-1443-C-2020 CM-2642-C-2020 CM-1444-C-2020	RAKESH TYAGI V/S KAMLESH DEVI	SURINDER MOHAN SHARMA , A.P.S.DHILLON, SAURABH ARORA, SAURABH ARORA,, VIPIN SHARMA, S.S. SHARMA SURINDER MOHAN SHARMA SURINDER MOHAN SHARMA , SAURABH ARORA , SAURABH ARORA, SURINDER MOHAN SHARMA
290*	FAO-1624-2021 (NIA (EG))	KRISHNA DEVI AND ANR V/S BALDEV SINGH AND ORS	SHASHI KANT GUPTA , SHASHI KANT GUPTA
291*	RSA-104-2021 CM-885-C-2021 WITH CM-5813-C-2021 CM-418-C-2023	GURDEEP SINGH @ GURDITT SINGH (NOW DECEASED) THROUGH LTS AND ANR V/S A.K. VAID AND OTHERS GURDEEP SINGH @ GURDITT SINGH (NOW DECEASED) THROUGH LTS AND ANR V/S A.K. VAID AND OTHERS	NIKHIL CHOPRA CHARANJIT SINGH BAKHSHI, C.S. BAKSHIL, ARUN DOSANJ, CHARANJIT SINGH BAKHSHI, GURMINDER SINGH SALANA, Nikhil Chopra Nikhil Chopra NIKHIL CHOPRA , ARJUN DOSANJ, , C. S. BAKSHI , Nikhil Chopra CHARANJIT SINGH BAKHSHI , CHARANJIT SINGH BAKHSHI, ADVOCATE, FOR RESPONDENT , Nikhil Chopra
292*	RSA-575-2021 CM-3217-C-2021 WITH RSA-1232-2021 CM-5174-C-2021	PARAMJIT SINGH V/S DAVINDER SINGH PARAMJIT SINGH V/S DAVINDER SINGH	VIKAS SINGH RAKESH CHOPRA, A.S. PANNU, AMIT KAINTH, PARMINDER SINGH, SH. RAKESH CHOPRA, VIKAS SINGH VIKAS SINGH PARAMJIT SINGH , ANKIT GUPTA, AMIT KAITH PARAMJIT SINGH
293*	CR-4589-2022 (IO) CM-7505-CII-2023	SUNIL KUMAR V/S FCI AND OTHERS	HARSH AGGARWAL , DR. RAU P.S. GIRWAR, FARHEEN BAJWA, HARSH AGGARWAL, RAVI KAMAL GUPTA RAVI KAMAL GUPTA
294*	CR-14-2023 (IO)	HARPREET KAUR V/S DAVINDER SINGH AND OTHERS	MANBIR SINGH BATTTH , MALHAR SINGH DHAMI, MANBIR SINGH BATTTH, SAHILPREET SIDHU
295*	FAO-769-2023 (ESI ACT) CM-2909-CII-2023	EMPLOYEES STATE INSURANCE CORP AND ANOTHER V/S SULABH INTERNATIONAL SERVICE ORGANIZATION	ASHWANI TALWAR ASHWANI TALWAR
296*	FAO-793-2023 (MISC) CM-3068-CII-2023	M/S N.R.S.S XXIX (29) THROUGH SENIOR MANAGER VIKAS MALIK V/S BHAGWAN	MOHIT RATHEE , MOHIT RATHEE MOHIT RATHEE
297*	FAO-1396-2023 (WC ACT) CM-5312-CII-2023	NEW INDIA ASSURANCE COMPANY LTD V/S TAHIR @ TAHIR KHAN AND ORS	R.C. KAPOOR , ASHISH GUPTA, R.C. KAPOOR R.C. KAPOOR
298*	FAO-1556-2023 (WC ACT) CM-5991-CII-2023	NEW INDIA ASSURANCE COMPANY LTD. V/S AYUB	SUMAN JAIN , MANMOHAN, SUMAN JAIN SUMAN JAIN
299*	FAO-1704-2023 (ELEC) CM-6365-CII-2023 CM-7301-CII-2023	GUNTAS PAL SINGH@GUNI WARIACH V/S KAPOOR CHAND BANSAL (TO BE TAKEN UP IMMEDIATELY AFTER URGENT MATTERS ON 28..09.2023)	G.P. VASHIST NITISH GARG, G.P. VASHIST, HARSH AGGARWAL, M.L. SAGGAR, SR.ADV., SHAKTI MEHTA, NITISH GARG, PARVINDER SINGH G.P. VASHIST G.P. VASHIST , HARSH AGGARWAL

300*	FAO-2750-2023 (RCT ACT)	SUSHILA AND ORS V/S UNION OF INDIA AND ORS	ATUL BHATIA , ATUL BHATIA, K. C. BHATIA
301*	FAO-2760-2023 (NIC(EG))	SUNITA AND OTHERS V/S SUNIL KUMAR AND OTHERS	SANDEEP KUMAR YADAV , SANGEETA YADAV
	CM-9910-CII-2023	(DEATH CASE)	SANDEEP KUMAR YADAV
302*	RSA-1998-2023	PARAMJIT KAUR V/S MUNISH KUMAR AND OTHERS	SUNIL AGNIHOTRI
	CM-6907-C-2023		SUNIL AGNIHOTRI
	CM-6908-C-2023		SUNIL AGNIHOTRI
	CM-6910-C-2023		SUNIL AGNIHOTRI
303*	CR-2975-2019 (MISC)	GAURAV SINGH V/S INTERNATION ASSET RECONSTRUCTION COMPANY PVT. LTD. AND OTHERS	SAURABH BAJAJ , AALOK JAGGA, BHAGYASHRI SETIA, MANPREET, SAURABH BAJAJ, SUMAN SAHARAN, SAURABH BAJAJ
	WITH CM-4199-CII-2021	GAURAV SINGH V/S INTERNATION ASSET RECONSTRUCTION COMPANY PVT. LTD. AND OTHERS	AALOK JAGGA
		(TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST ON 03.10.2023)	
304*	RSA-229-1992	(O&M) LAL SINGH S/O SHEONARAIN V/S PARBHATI LAL & ORS.	GOPI CHAND, R.P.YADAV , R.C.BHATOTIA, RAJ PAL YADAV
		(SOC///BO HCJ DT 31.07.2023 // TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST ON 04.10.2023)	

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 57

HON'BLE MR. JUSTICE VIVEK PURI

NOTE

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ORDINARY CASES WILL BE TAKEN UP IN THE FOLLOWING SERIATUM:-

1. BAIL MATTERS;
2. SUSPENSION OF SENTENCE (SOS);
3. COMPROMISE QUASHING;
4. PAROLE;

AND THEREAFTER OTHER CASES WILL BE TAKEN UP IN SEQUENCE.

NOTE

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REGULAR CASES WILL BE TAKEN UP AT 2:00 PM.
ALL CONCERNED TO PLEASE NOTE.

NOTE:-

CASE LISTED AT SR.NO. 211 SHALL REMAIN STAND BY.

ALL CONCERNED TO PLEASE NOTE.

211* CRM-M-49104-2023 (RBPB)

RAJ SINGH V/S STATE OF PUNJAB

BALJINDER SINGH SRA A.G. PUNJAB, MANKIRAT KAUR SRA,
RUCHI SEKHRI (MS.)

(SA)

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 42**

HON'BLE MRS. JUSTICE ARCHANA PURI

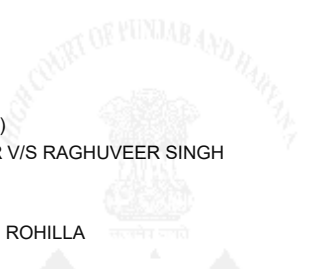
201*	CR-5409-2019 (IO)	RAJIV KUMAR V/S GURJOT SINGH WALIA AND ORS	ATUL JAIN , AAKASH SINGLA, ANKUSH SINGLA, ANKUSH SINGLA, TUSHAR SHARMA, MANVIR SINGH RANA, SANJEEV SONI, SANJEEV SONI, SARTHAK SONI, SANJEEV SONI, SWARN SINGH TIWANA, KANWALJIT SINGH, SWARN TIWANA
		(STAYED CASE)	
202*	CR-8006-2019 (MACT)	KRISHAN KUMAR V/S OM PATI AND OTHERS	KULWANT SINGH DHANORA , K.K.CHAHAL, VIJAY DAHIYA, Krishan Kumar Chahal, Nitin Gupta
		(STAYED CASE)	
203*	FAO-1295-2020 (NIC)	NATIONAL INSURANCE COMPANY LTD. V/S SUKHWINDER KAUR AND OTHERS	NEERAJ KHANNA
	CM-3528-CII-2020		NEERAJ KHANNA
204*	CR-2237-2021 (IO)	KANWARJIT SINGH AND ANOTHER V/S JASJIT KAUR AND ANOTHER	VAIBHAV SEHGAL , MALKIT KAUR, SARABJIT S. SIDHU
205*	CR-2594-2021 (IO)	MAHINDERO DEVI V/S AJMER SINGH	PAWAN ATTRI , ANUJ BALIAN, PALAK DEV
206*	CR-1804-1992 (IO)	RAM PAL V/S VIR KANTA AND ORS	O.P. HOSHIARPURI , OP HOSHIARPURI, SATYAPAL JAIN, RAJESH GUMBER, VINAY MITTAL, SAHIL GARG, SK PRUTHI O.P HOSHIARPURI
	CM-4366-CII-1992	(BODT 31.07.2023)	
207*	FAO-253-1992 (NIC(EG))	TARLOCHAN SINGH & ORS V/S SWAY SINGH & ORS (BOHCJ DT .27.10.2016 /INCOMPLETE CASE)	S.S. AULAKH , SANJIV PABBI
208*	FAO-1287-1997 (NIA (OD))	MARUTI UDYOG LTD. V/S JAGDISH & ORS.	PARMOD KUMAR,SANJAY VIJ , ASEEM AGGARWAL, HARSH AGGARWAL, PANKAJ KAUSHIK, RAMAN SHARMA, TANIA, ANJALI RANI
	CM-7740-CII-1998		PARMOD KUMAR,
	CM-19051-CII-2002		SANJAY VIJ
	CM-19052-CII-2002		SANJAY VIJ
	WITH XOBJC-28-CII-2003	M/S MARUTI UDYOG LTD. V/S JAGDISH	SANJAY VIJ
	CM-10480-CII-2003	(BO DT. 27.10.16)	SANJAY VIJ
209*	FAO-988-1998 (UII)	BAIJANTI AND OTHERS V/S BALBIR SINGH AND ANR.	B.R.VOHRA , LALIT GARG, R.M.SURI, NEERAJ KHANNA, RAKESH LATHWAL, SANJIV PABBI
	WITH FAO-989-1998	RAM SHABAD AND OTHERS V/S BALBIR SINGH AND ANR.	B.R.VOHRA , R M SURI, SANJEEV PABBI
	WITH FAO-903-1998	UNITED INDIA INSURANCE CO. LTD, V/S RAM SHABAD AND ORS	RAVINDER MOHAN SURI , B R VOHRA , LALIT GARG , SANJIV PABBI
	WITH FAO-904-1998	U.I.CO. V/S SMT. BAIJANTI ETC. (FULLY BURNT CASES// BOHCJ DT. 27.10.16)	R.M.SURI , B R VOHRA
210*	FAO-1091-2000 (UII)	UNITED INDIA INSURANCE CO LTD. V/S BALWINDER KAUR	PARDEEP BEDI , GOPAL MITTAL, SATPAL DHAMIJA
	WITH FAO-1092-2000	UNITED INDIA INS.CO. LTD. V/S SMT.KAMLESH RANI AND OTHERS	PRADEEP BEDI, GOPAL MITTAL
	XOBJR-61-CII-2000		BHAJAN SINGH SODHI
	XOBJR-62-CII-2000		BHAJAN SINGH SODHI
211*	FAO-1516-2003 (UII (OD))	STATE OF PUNJAB V/S NEENA RANI AND ORS.	AG.PUNJAB, GS SINGH PUNIA , GOPAL MITTAL AG.PB.
	CM-7414-CII-2003	(BOHCJ DT. 27.10.2016)	
212*	CM-4964-CII-2018 (MISC) (IMPLEAD)	(O&M)AMARJEET SINGH V/S PUNJAB WAKF BOARD AND ANR.	GAGAN OBEROI A.P.BHANDARI, ABHILAKSH GROVER, GAGAN OBEROI, NIKHIL MITTAL, A.P.BHANDARI, POOJA SINGH, RAJINDER KANTIWAL, RAJINDER KANTIWAL A P BHANDARI,AMAN ARORA, SANDEEP PUNCHHI , AJAY SHARMA,A R TAKKAR , GAGAN OBEROI , SANDEEP PUNCHHI , SATBIR RATHEE, JAI BHAGWAN
	IN CR-4255-2007	(MAIN CASE AT REGULAR SR. NO. 1022)	
213*	FAO-2686-2010 (NIA (EG))	TARSEM SINGH AND ANR. V/S BHUTTO @ SOKAT ALI	RAHUL DEV SINGH , JATIN BANSAL, RADHE SHYAM SHARMA RAHUL DEV SINGH RAHUL DEV SINGH
	CM-12913-CII-2010	(BOHCJ DT.17.02.2020)	
	CM-12914-CII-2010		
214*	FAO-6731-2010 (ICILOM(EG))	AJIT S/O MANGTU V/S WAZIR & ORS.	SANJEEV KR. PANWAR , ARUN YADAV, D.S.NAIN, HITESH PANDIT, JOHAN KUMAR, RAJESH GARG, RAVI MALIK, MONIKA JANGRA, VANDANA MALHOTRA, RAJNEESH MALHOTRA, VANDANAA MALHOTRA
	CM-29021-CII-2010		SANJEEV KR. PANWAR
	WITH XOBJC-94-CII-2013	MASTER AJIT V/S WAZIR AND ORS.	JOHAN KUMAR, S.K. PANWAR
	CM-20529-CII-2013		JOHAN KUMAR
215*	FAO-644-2012 (OI (OD))	M/S KARTAR BUS SERVICE PVT. LTD. V/S ANKUSH DUGGAL AND OTHERS	SANDEEP ARORA , DEEPAK ARORA, SAMRI GILL
	CM-3005-CII-2012		SANDEEP ARORA
	WITH FAO-645-2012	M/S KARTAR BUS SERVICE PVT. LTD. V/S RAMESH KUMAR DUGGAL AND OTHERS	SANDEEP ARORA
	CM-3006-CII-2012		SANDEEP ARORA
		(FAKE DRIVING LICENCE)	
216*	FAO-5495-2013 (NIC (OD))	RAJESH V/S NATIONAL INSURANCE COMPANY LTD AND ORS	VISHAL GUPTA , BALRAJ GUJJAR, NITIKA JINDAL, SANDEEP GOYAT, SUVIR DEWAN
	CM-23183-CII-2013		VISHAL GUPTA
	WITH FAO-3370-2013	MANOJ KUMAR V/S VED PARKASH AND ORS	SANDEEP GOYAT , ANIL GHANGAS , SUVIR DEWAN, AJAY AGGARWAL
217*	CM-2816-CII-2014 (OI)	ORIENTAL INSURANCE CO. V/S SHOBHLA AND ORS	BANNI THOMAS
	CM-2817-CII-2014		BANNI THOMAS
	& FAO-896-2014		BANNI THOMAS , HARISH NAIN, VIRENDER SONI , VIRENDER SONI
		(DEATH CASE)	

218*	CR-6859-2014 (IO)	DEVINDER KUMAR V/S MANAGING DIRECTOR AND ANR	JITENDER NARA , ARVIND SETH, MR. SOMNATH SAINI,MR. VINAY ARYA, N.K. VADHERA, ARVIND SETH, SANDEEP GOYAT, ARVIND SETH, SANDEEP GOYAT, , VINAY KUMAR ARYA
	WITH CR-7498-2014	HARYANA STATE COOPERATIVE SUPPLY & MARKETING FEDERATION LTD V/S GAJANAND & ANR	VIJAY PAL , ARVIND SETH , GIRISH AGNIHOTRI, ARVIND SETH, J.S NARA, , SAROJ MALKAR,
	CM-26487-CII-2014	(BOHFPJ DT. 4.5.17/CR 7498/14 IS STAYED CASE)	JITENDER NARA, VIJAY PAL
219*	FAO-3743-2014 (UII)	UNITED INDIA INSURANCE CO. LTD V/S VEENA RANI AND ORS	PAUL S. SAINI , B.S.MITTAL, VIPUL SHARMA
	CM-11246-CII-2014		PAUL S. SAINI
	WITH XOBJC-20-CII-2015	UNITED INDIA INSURANCE CO. LTD V/S VEENA RANI AND ORS	B.S.MITTAL
		(DEATH CASE)	
220*	FAO-4412-2014 (NIC(EG))	BALJINDER SINGH V/S JASPAL SINGH AND ANR	RAKESH BAKSHI , INDERJEET SINGH, D.R.BANSAL, DR BANSAL, INDERJEET SINGH, RAVINDER ARORA
		(INJURY CASE)	
221*	FAO-9512-2014 (NIC)	NATIONAL INSURANCE CO. LTD V/S JAGTAR SINGH & ORS	PARDEEP GOYAL , VIJAY PAL SINGH NAMDEV
	CM-26380-CII-2014		PARDEEP GOYAL
		(INJURY CASE)	
222*	CM-17329-CII-2022 (NIC) (RESTORATION)	NATIONAL INSURANCE COMPANY LTD V/S KIRAN BALA & ORS	SURINDER SINGH SIDHU VIVEK SLATHIA
	IN FAO-183-2015		SURINDER SINGH SIDHU , RAJEEV JOSHI , VIVEK SALATHIA
		(RESTORATION)	
223*	CR-4643-2015 (ORD 39 PB)	SUMITTAR KAUR V/S LACHHMI DEVI AND ORS	KARTIK GUPTA , R.K. SHUKLA
224*	CR-7029-2015 (RENT UT)	SATWANT KAUR AND ORS. V/S M/S ARAVALI FOODS PVT. LTD. AND ORS.	G.C. DHURIWALA, RAJINDER SINGH RAJ, KIRANDEEP KAUR , ALISHA SHARDA, GC DHURIWALA, ALOK MITTAL, SAMIYA SINGH
	CM-22525-CII-2015		G.C. DHURIWALA
	WITH CM-23313-CII-2015	SATWANT KAUR AND ORS. V/S M/S ARAVALI FOODS PVT. LTD. AND ORS.	G.C. DHURIWALA, RAJINDER SINGH RAJ
	CM-15612-CII-2016		RAJINDER SINGH RAJ
	CM-15613-CII-2016		RAJINDER SINGH RAJ
	CM-9463-CII-2017		SAMIYA SINGH, G.C. DHURIWALA
	CM-9464-CII-2017		SAMIYA SINGH
225*	CR-7067-2015 (IO)	HMT LTD TRACTOR DIVISION PINJORE V/S D.C.M. LTD AND ANR	RANJIT CHAWLA, TUSHAR SHARMA , AMITABH TEWAI, DEEP PRABHU, ATEEVRA J. SANDHU, GAURAV MANKOTIA, RIYA BANSAL, ANAND CHIBBAR, LALIT THAKUR, VAIBHAV SAHNI, HARPRIYA KHANEKA, LALIT THAKUR, VAIBHAV SAINI, GAURAV MANKOTIA. , MAYANK MATHUR FOR RESP, NAVDEEP KALAIR FOR R1,2, SHRINKHLA SINGH, TUSHAR SHARMA, TUSHAR SHARMA FOR R1,2
		(STAYED CASE)	
226*	FAO-205-2015 (MMACT(EG))	BIRMATI V/S VIKASH DABAS AND ORS.	AKSHAY JINDAL , RAJBIR SINGH, ANKUR GUPTA, GARIMA JINDAL, SANJEEV GOYAL
	CM-632-CII-2015		AKSHAY JINDAL
227*	FAO-4540-2015 (MMACT(EG))	ISHWAR SINGH V/S SATISH SAHIWAL AND ORS	RAJNIKANT UPADHYAY , RAJNIKANT UPADHYAY, VISHAL NEHRA
		(INJURY CASE)	
228*	CM-20532-CII-2016 (UII (EG))	BALA @ SUNITA AND ANR V/S ANIL @ KALA AND OTHER	ASHOK KUMAR SHARMA (BHANA)
	CM-20531-CII-2016		ASHOK KUMAR SHARMA (BHANA)
	& FAO-6050-2016		ASHOK KUMAR SHARMA (BHANA)
229*	CM-25355-CII-2016 (NIA) (DELAY(F))	NEW INDIA ASSURANCE COMPANY LTD V/S ANNU & ORS	SUMAN JAIN , SAURABH DALAL
	CM-25356-CII-2016		SUMAN JAIN
	& FAO-7412-2016		SUMAN JAIN , SAURABH DALAL , SAURABH DALAL, A.G.HY.
	WITH FAO-7195-2016	ANNU V/S VIJAY AND ORS	SAURABH DALAL , SUMAN JAIN
230*	CR-6999-2016 (ORD 39 HRY)	LIYAKAT ALI V/S M/S PUNJAB KASHMIR FINANCE LIMITED	MOHAN SINGH RANA , MR. BHISHM SINGH, MR. SANJAY GHELAWAT, ROHIT SUD
231*	CR-7680-2016 (IO)	MOHINDER SINGH @ MAHENDER SINGH V/S MADHO PARSAD (DECEASED) THROUGH LRS & ORS.	AMARJIT SINGH VIRK , A. S. VIRK, KSHITIJ SHARMA, SHAKTI KAUSHIK, N. S. BHARDWAJ, SHOBHIT SHARMA, T. S. NERWAL
232*	FAO-1247-2016 (NIC (OD))	M/S SAFARI MARKETING V/S JOGINDARO DEVI	KIRAN BALA JAIN , J.S.COONER, LALIT GARG, JAGRAM SINGH COONER
	CM-3953-CII-2016		KIRAN BALA JAIN
	WITH FAO-2256-2016	JOGINDARO DEVI & ANR V/S MAN SINGH & ORS	JAGRAM SINGH COONER , KIRAN BALA JAIN, LALIT GARG
233*	FAO-1303-2016 (NIC (ED))	SHIVPREET SINGH V/S PREM KAUR BEDI AND ORS	KRISHAN SINGH DADWAL , NEHA JAIN, V.K.GARG, MANISH DADWAL, MANDEEP K DHOT
	CM-4231-CII-2016		KRISHAN SINGH DADWAL
		(BODT. 20.02.2020)	
234*	FAO-2302-2016 (OI)	THE ORIENTAL INSURANCE COMPANTY LTD V/S BANTI DEVI AND ORS	D.P.GUPTA
	CM-8247-CII-2016		D.P.GUPTA
		(DEATH CASE)	
235*	FAO-4537-2016 (IFFTOK(EG))	SAVITRI DEVI AND ANR V/S DEVENDER AND ANR	SANDEEP JASUJA , ABHIMANYU BATRA, M.B.JAIN, M.B.JAIN, ABHIMANYU BATRA, PUNEET JAIN, SAURABH SINGLA
		(INJURY CASE)	
236*	CM-293-CII-2017 (NIA) (173-MVA)	NEW INDIA ASSURANCE COMPANY LTD V/S SEEMA RANI & ORS	VINOD GUPTA , SANDEEP KHUNGER
	CM-295-CII-2017		VINOD GUPTA
	& O&M FAO-47-2017		VINOD GUPTA , HARISH GOYAL , HARISH GOYAL, VIPUL SACHDEVA , SANDEEP KHUNGER

237*	CM-24676-CII-2017 (NIC(EG)) (DELAY(F)) CM-24677-CII-2017 & FAO-7410-2017	ANJUM & ANR V/S VIRAPPA & ORS	ASHISH GUPTA , RAKESH GUPTA, DIGVIJAY, ASHISH GUPTA ASHISH GUPTA , AMIT KUMAR GOYAL , AMIT KUMAR GOYAL
238*	CR-361-2017 (IO) CM-4737-CII-2020	BALBIR SINGH V/S SURMUKH SINGH AND ORS	SATNAM SINGH GILL , MANJOT KAUR SATNAM SINGH GILL
239*	CR-1962-2017 (IO) WITH CM-14988-CII-2017	RANJIT SINGH AND ORS V/S RANO DEVI THRU HER LRS. AND ORS. RANJIT SINGH AND ORS V/S RANO DEVI THRU HER LRS. AND ORS.	RAJEEV K. KAPILA RAJEEV K. KAPILA
240*	FAO-510-2017 (UII (EG))	KUNAL (MINOR) V/S ASHOK BISHNOI & ORS	SANDEEP K. SHARMA , SANDEEP K. SHARMA
241*	IOIN-FAO-3364-2017 (NIA (EG)) IN FAO-3364-2017 (FOR SERVICE)	PADMINI DASS AND ORS. V/S KAWAR PAL AND ORS.	NISHANT RAJ , V.D.SHARMA, PARDEEP GOYAL NISHANT RAJ , PARDEEP GOYAL , Pradeep Kumar , V D SHARMA , VINOD GUPTA
242*	CM-8419-CII-2018 (MMACT(EG)) (DELAY(F)) & FAO-2247-2018	MAYA DEVI AND ANR V/S PARMOD AND ORS	IVNEET SINGH PABLA IVNEET SINGH PABLA , ALISHA SONI, PUNIT JAIN , PUNIT JAIN , Ramesh Malik
243*	CM-16696-CII-2018 (NIA (EG)) (DELAY(F)) & FAO-5043-2018	SURJEET SINGH AND ANOTHER V/S FQUIR CHAND AND OTHERS	MUNISH BANSAL MUNISH BANSAL , Munish Bansal , PRINCE GOYAL , Satpal Dhamija
244*	CR-6456-2018 (MISC) CM-10304-CII-2023	MANJEET SINGFH V/S M/S S B PACKAGING LTD	ADITYA SANGHI , ADITYA SANGHI, DEEPAK GIROTRA MANIA MUNJAL, Deepak Girotra, LOKESH SHARMA, Lokesh Sharma, RISHAB GOYAL DEEPAK GIROTRA , Lokesh Sharma
245*	FAO-1313-2018 (CHOLAM(EG)) CM-4752-CII-2018	CHANDRAVATI DEVI AND ANR V/S JAGDISH PAL AND ORS	SANJEEV PATIYAL , PUNIT JAIN, S.S.KAMBOJ, K.S.BANYANA, PUNIT JAIN, SANJEEV PATIYAL, SUKHWINDER SINGH KAMBOJ SANJEEV PATIYAL
246*	FAO-1461-2018 (NIA (ED)) CM-5572-CII-2018	SHER MOHAMMAD AND ORS. V/S HASAM KHAN AND ORS.	MOHAMMAD ARSHAD , ASEEM AGGARWAL, HARSH AGGARWAL, TALIM HUSSAIN MOHAMMAD ARSHAD
247*	FAO-2320-2018 (NIC(EG))	SAHUN KHAN V/S ARSHAD & ORS	ASHISH GUPTA , RAKESH GUPTA
248*	FAO-2688-2018 (RELGI) CM-9886-CII-2018 CM-18815-CII-2018 WITH CM-6333-CII-2019 CM-6330-CII-2019 & O&M FAO-1655-2019	RELIANCE GENERAL INSURANCE CO LTD V/S CHANNO & ORS SMT. CHANNO AND ORS. V/S PREM CHAND AND ORS. (DEATH CASE)	SANJEEV KODAN , SANJAY VASHISTH, ASHISH GUPTA, SANJAY VASHISTH SANJEEV KODAN SANJEEV KODAN AKASH VASHISTH , NEERAJ GOEL, ANSHUL KHURANA,SANJAY VASHISTH AKASH VASHISTH AKASH VASHISTH , SANJEEV KODAN
249*	FAO-4860-2018 (IFFTOK(OD)) CM-16142-CII-2018 WITH FAO-7169-2018 CM-26226-CII-2018	GURBHAI SINGH V/S TWINKLE ADN ORS TWINKLE AND ORS V/S GURBHAI SINGH AND ORS	VIVEK SURI , MANU K.BHANDARI, VIVEK SURI VIVEK SURI MANU K. BHANDARI MANU K. BHANDARI
250*	FAO-16194-2018 (UII (EG)) WITH FAO-16323-2018	VIKRAM V/S CHARANJEET AND OTHERS VIKRAM V/S CHARANJEET AND OTHERS	CHANDERHAS YADAV , VINOD GUPTA, VINOD GUPTA CHANDERHAS YADAV
251*	CM-21050-CII-2019 (IO) (REVIVAL) IN CR-1940-2019 WITH CM-21051-CII-2019 IN CR-1943-2019 WITH CM-21042-CII-2019 IN CR-1953-2019	SHIVALA VAKYA TALAB RANIA V/S LACHMAN SINGH AND OTHERS SHIVALA VAKYA TALAB RANIA V/S RAM JAS SHIVALA VAKYA TALAB RANIA V/S RAM KARAN AND OTHERS (REVIVAL)	KULWANT SINGH BOPARAI , ARCHANA VASHISHT, VIKRAM KUMAR K.S. BOPARAI , KANWAL GOYAL KULWANT SINGH BOPARAI K.S. BOPARAI KULWANT SINGH BOPARAI K.S. BOPARAI
252*	CM-6700-CII-2019 (RGI (ED)) (DELAY(F)) & FAO-2197-2019	MAUSAM V/S MAGRUDDIN AND ANR	FARUKH ABDULLAH FARUKH ABDULLAH
253*	CM-9557-CII-2019 (NIA (OD)) (DELAY(F)) CM-9556-CII-2019 WITH CM-4895-CII-2020 CM-4896-CII-2020 WITH CM-5818-CII-2020 & O&M FAO-2772-2019	M/S HIGH TENSILE PRODUCTION PVT LTD, LUDHIANA PUNJAB V/S NARVADA AND ORS M/S HIGH TENSILE PRODUCTION PVT LTD, LUDHIANA PUNJAB V/S NARVADA AND ORS M/S HIGH TENSILE PRODUCTION PVT LTD, LUDHIANA PUNJAB V/S NARVADA AND ORS	AKAANT KUMAR MITTAL , RAJIV SHARMA AKAANT KUMAR MITTAL RAJIV SHARMA , RAJIV SHARMA RAJIV SHARMA RAJIV SHARMA AKAANT KUMAR MITTAL , PAUL S. SAINI , PAUL S.SAINI , RAJIV SHARMA , VINAY PILANIA
254*	CR-1007-2019 (MISC) CM-24478-CII-2019 CM-3527-CII-2019 CM-6016-CII-2020	SWARAN SINGH V/S GURBHAI SINGH AND ORS	KANWAR PAHUL SINGH , KANWAR PAHUL SINGH KANWAR PAHUL SINGH KANWAR PAHUL SINGH KANWAR PAHUL SINGH , KANWAR PAHUL SINGH

255*	CR-5594-2019 (FAMILYCOURT)	JAGRAJ SINGH V/S GURDEV KAUR	P S JAMMU RAJESH BHATEHJA, MR. RAJESH BHATHEJA FOR RESP, SANDEEP SHARMA P S JAMMU P S JAMMU
	CM-18439-CII-2019 CM-18440-CII-2019		
256*	CR-5977-2019 (IO)	R.N KAPOOR PROP OF M/S TRADING INDIA V/S JITENDER BHARGAVA AND OTHERS	DINESH KUMAR DAKORIA , DEEPAK K.SHARMA, NAVEEN SIWACH, NITIN KAMBOJ DINESH KUMAR DAKORIA
	CM-19701-CII-2019	(STAYED CASES)	
257*	CR-6257-2019 (IO)	JOGINDER SINGH (DECEASED) THR HIS LR AND ANOTHER V/S DHARA SINGH (DECEASED) THR HIS LRS AND OTHERS	ARUN KUMAR SINGAL , MR. DIVYAM SINGH,, RAJESH K. KATARIA, VIKRAM SINGH
258*	CR-6774-2019 (IO)	BHOPAL SINGH AND ANR V/S STATE OF HARYANA ETC	RANDHIR SINGH ADVOCATE GENERAL HARYANA, JANGVIR SINGH HOODA, PRATEEK MAHAJAN RANDHIR SINGH
	CM-22242-CII-2019		
259*	CR-6900-2019 (IO)	LALIT KAPILA V/S PUNJAB AND SIND BANK AND ANOTHER	KARTIK GUPTA , ADARSHPAL KAUR, DHEERAJ KUMAR, JASNEET SINGH, KARTIK GUPTA, MANJIT SINGH RANA
260*	CR-6977-2019 (IO)	(.) MANTARI AND ANOTHER V/S RAJENDER SINGH AND OTHERS	MUNISH KUMAR GARG , ARUN SINGAL, MUNISH K. GARG
261*	CR-7272-2019 (RENT UT)	ZAHID HUSSAIN AND OTHERS V/S RAHUL KHETARPAL	MUKESH RAO , PARVEZ CHUGH, SALEEM AHMED Mukesh Rao PARVEZ CHUGH Mukesh Rao
	CM-23712-CII-2019 CM-24543-CII-2019 CM-23713-CII-2019		
262*	CR-8148-2019 (MISC)	EMPIRE HOME APPLINACES LTD V/S REGIONAL PROVIDENT FUND COMMISSIONER	ANIL SHUKLA , SANJAY TANGRI ANIL SHUKLA ANIL SHUKLA
	CM-25664-CII-2019 CM-25665-CII-2019		
263*	FAO-27-2019 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. V/S SANGEETA AND OTHERS	VISHAL AGGARWAL VISHAL AGGARWAL
	CM-144-CII-2019		
264*	FAO-2543-2019 (UII (EG))	KELA DEVI AND OTHERS V/S GURPREET SINGH AND OTHERS	EKTA THAKUR , Nitin Gupta EKTA THAKUR
	CM-8340-CII-2019		
265*	FAO-6186-2019 (NIA (EG))	VINAY KUMAR V/S RAKESH RAI AND OTHERS	MANOJ MAKKAR MANOJ MAKKAR
	CM-20602-CII-2019		
266*	FAO-6201-2019 (NIC)	NATIONAL INSURANCE COMPANY LIMITED V/S NEELAM RANI AND OTHERS	AMIT JAISWAL , MUKESH KUMAR BHATNAGAR AMIT JAISWAL
	CM-20626-CII-2019		
267*	CR-1332-2020 (IO)	BALJINDER SINGH V/S ANOOP KAUR (PROCEEDING STAYED VIDE ORDER DT 25.05.22)	ARSHIT GOEL , ARSHIT GOEL
268*	CR-1887-2020 (ORD 39 HRY)	SURESH V/S INDER AND OTHERS	AMIT KUMAR JAIN , D.K. PRAJAPATI, MANDEEP SINGH, O.P. Goyal (Sr. Adv.), PARUL AGGARWAL, O.P. GOYAL, SR. ADVOCATE, PRIYANKA VIJ, R.S.TACORIA, RAJDEEP SINGH TACORIA
269*	FAO-441-2020 (MMACT(OD))	AMARJIT SINGH V/S HARJIT SINGH	VEEET SHARMA , ARSHDEEP SINGH, Ashdeep Singh VEEET SHARMA
	CM-438-CII-2020		
270*	FAO-655-2020 (UII (EG))	SUNITA AND OTHERS V/S SAHABDEB ANKURE AND OTHERS	RAVINDER SINGH BUDHWAR
271*	FAO-789-2020 (NIC(EG))	SUMER SINGH V/S KUTUBDDIN AND OTHERS	CHANDERHAS YADAV
272*	FAO-1393-2020 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED V/S HURMAN AND ORS	AMIT GOYAL , AMIT GOYAL AMIT GOYAL AMIT GOYAL
	CM-4094-CII-2020 CM-3177-CII-2021		
273*	CM-9881-CII-2021 (NIA (EG)) (DELAY(F))	SEEMA AND ORS V/S JAMIL AND ORS	PAWAN KUMAR HOODA PAWAN KUMAR HOODA PAWAN KUMAR HOODA
	CM-9882-CII-2021 & FAO-1450-2021		
274*	CM-10989-CII-2021 (MMACT(EG)) (DELAY(F))	RAVARI DEVI AND ORS V/S PEPSU ROAD TRANSPORT CORPORATION, LUDHIANA AND ORS	SHREY GOEL SHREY GOEL
	& FAO-1973-2021		
275*	CM-1249-CII-2022 (UII (EG)) (DELAY(F))	KULDEEP SINGH V/S MUKHTIAR SINGH AND OTHERS	VIVEK THAKRAL VIVEK THAKRAL , VIVEK THAKRAL
	& FAO-482-2022	(INJURY CASE)	
276*	CM-5430-CII-2022 (MMACT(OD))	FAST TRACK LOGISTICS V/S UNIVERSAL SAMPO GENERAL INSURANCE CO LTD AND ORS	ASHOK BECTOR ASHOK BECTOR ASHOK BECTOR ASHOK BECTOR , VANDANAA MALHOTRA
	(DELAY(F)) CM-5431-CII-2022 CM-5432-CII-2022 & O&M FAO-1914-2022	(DEATH CASE)	

277*	CM-13324-CII-2022 (SRIRAM(EG)) (DELAY(F)) & FAO-4414-2022	SANDEEP V/S SUNIL AND OTHERS	PRADEEP CHHOKER PRADEEP CHHOKER
278*	CR-1602-2022 (IO) CM-9567-CII-2022	SANJEEV POONIA V/S ASHOK KUMAR POONIA	ASHOK KUMAR KHUNGER , MR. PRIYANSHU KAMRA, PRIYANSHU KAMRA
279*	CR-1859-2022 (IO)	GRAM PANCHAYAT BISSAR AKBARPUR V/S DR T C RAO AND OTHERS	ASHISH GUPTA , DIGVIJAY, P R YADAV, P.R. YADAV, PRATIBHA YADAV
280*	CR-1935-2022 (RENT PB) CM-6023-CII-2022	PARVEEN AGGARWAL V/S KANCHAN GOYAL	ASHISH GUPTA , BRIJESHWAR SINGH BHALLA ASHISH GUPTA
281*	FAO-54-2022 (UII (EG))	MONIKA RANI AND OTHERS V/S MORDEEN AND OTHERS (DEATH CASE)	VIVEK SURI
282*	FAO-60-2022 (OI (ED))	JAGDISH AND ORS V/S KRISHAN AND ORS	PANKAJ MEHTA
283*	FAO-826-2022 (RGI (EG))	UPASNA AND ANOTHER V/S RAJ KUMAR @ RAJU AND OTHERS (DEATH CASE)	PAWAN KUMAR HOODA
284*	FAO-3799-2022 (ROYSUN(EG))	BHANI DEVI AND ORS V/S VISHNA RAM JAT AND ORS (DEATH CASE)	VINOD GUPTA , VINOD GUPTA
285*	FAO-5224-2022 (IFFTOK(EG))	KAMLESH THROUGH HER LRS. AND OTHERS V/S SANDEEP AND OTHERS (DEATH CASE)	AMIT KUMAR GOYAL
286*	CM-8555-CII-2023 (OI (EG)) (DELAY(F)) & O&M FAO-2367-2023	RAKSHA RANI AND OTHERS V/S SUKHBIR SINGH AND OTHERS	KRISHAN SINGH KRISHAN SINGH
287*	CM-9687-CII-2023 (NIA (EG)) (DELAY(F)) & O&M FAO-2668-2023	DHAN KAUR V/S SAHIL AND ORS.	BIKRAM JIT SINGH RANDHAWA BIKRAM JIT SINGH RANDHAWA
288*	CM-11134-CII-2023 (NIA (EG)) (DELAY(F)) & O&M FAO-2690-2023	SANTOSH @ SANTOSH KANWAR AND ORS. V/S ASH MOHAMMAD AND OTHERS	SATPAL BHASIN SATPAL BHASIN , RAGHAV GOEL
289*	CM-11092-CII-2023 (NIA (EG)) (DELAY(F)) & O&M FAO-2798-2023	CHHINDER KAUR AND ANR. V/S AMIT KUMAR AND OTHERS	J.K. SINGLA , SHIVANI SINGLA J.K. SINGLA , SHIVANI SINGLA
290*	CR-3094-2023 ((RENT))	M/S CLIMAX OVERSEAS PVT. LTD. V/S M/S COMPETENT CAMS PVT. LTD.	VAIBHAV GUPTA , TUSHAR SHARMA, VAIBHAV GUPTA
291*	CR-3096-2023 (ORD 39 HRY)	SATVINDER SINGH AND OTHERS V/S DUSHYANT KUMAR AND OTHERS	PULKIT DAGAR , DEEPAK BASATIA, PULKIT DAGAR
292*	CR-4430-2023 (IO)	TEAMLEASE SERVICE LTD V/S SUNNY MALHOTRA AND ORS	RAJE RAM KAUSHIK , RAJE RAM KAUSHIK
293*	CR-5174-2023 (IO)	HARNEK SINGH V/S SUKHMINDER SINGH	AMANDEEP SINGH MANAISE , RAVINDER KAUR MANAISE, VIKAS KUMAR
294*	FAO-2746-2023 (NIA (EG))	DANI DEVI AND ANR. V/S PARVEEN KUMAR AND ORS.	VISHAL SHARDA
295*	FAO-2762-2023 (UII (EG))	REHAMDEEN AND ANOTHER V/S VISHAL NATH GOYAL AND OTHERS (DEATH CASE)	ANIL KUMAR GARG
296*	FAO-2419-2023 (OI) CM-8686-CII-2023	ORIENTAL INSURANCE CO. LTD. V/S SARITA BAI AND ORS. (DEATH CASE)	ASHWANI TALWAR , J.P. SHARMA ASHWANI TALWAR
297*	IOIN-FAO-2340-2001 (NIC(EG)) IN FAO-2340-2001	JAIBIR V/S NETTAR PAL AND OTHERS	JITENDRA CHAUHAN , LALIT GARG, R.K. SAINI, RAM KUMAR SAINI, R.C.KAPOOR, VANDANA MALHOTRA, ASHWANI TALWAR JITENDRA CHAUHAN , ASHWANI TALWAR , R.C. KAPOOR , VANDANA MALHOTRA
298*	CM-12029-CII-2019 (NIC) (OTHER) CM-12031-CII-2019 CM-12032-CII-2019 IN FAO-1772-2005	NATIONAL INS.CO.LTD. V/S ASHA RANI ETC.	KANWAL GOYAL RAVI CHANDER GUPTA RAVI CHANDER GUPTA RAVI CHANDER GUPTA , JAI BHAGWAN , R.C.GUPTA, R.C. KAPOOR
299*	CM-24100-CII-2016 (NIC(EG)) (DELAY(F)) & FAO-6960-2016	SANTOSH AND ORS V/S RAJBIR SINGH & ORS	DEEPAK GIROTRA , AJAY SHEKHAWAT DEEPAK GIROTRA , AJAY SHEKHAWAT , AJAY SHEKHAWAT, S.S. SHEKHAWAT, B.S. WALIA , BHUPINDER SINGH WALIA , Deepak Girotra
300*	CR-4592-2018 (IO) WITH CM-7479-CII-2022	M/S GREATER ASHOKA LAND AND DEVELOPMENT COMPANY PVT LTD V/S DAYA NAND AND ORS M/S GREATER ASHOKA LAND AND DEVELOPMENT COMPANY PVT LTD V/S DAYA NAND AND ORS (STAYED CASE)	KUL BHUSHAN SHARMA , ABHISHEK SHARMA, SUSHIL JAIN, SUSHIL JAIN, PANKAJ GAUTAM, V.K. JIDAL, SR. ADVOCATE SUSHIL JAIN
301*	CM-12959-CII-2023 (MMACT(OD)) (DELAY(F)) CM-12960-CII-2023	M/S NEW DEEP BUS SERVICE AND ANR. V/S RIMPI RANI AND ORS.	HITESH VERMA Hitesh Verma



& O&M FAO-3884-2023	(DEATH CASE) RAM CHANDER V/S RAGHUVVEER SINGH	Hitesh Verma , AMRINDER KAUR , Hitesh Verma , Nigam Kumar , VIKAS MOHAN GUPTA
302* CR-5212-2023 (IO)	RAM CHANDER V/S RAGHUVVEER SINGH	P.S. KHURANA , P.S. KHURANA, SATWINDER SINGH , SATYENDRA CHAUHAN
303* CR-5269-2023 (MISC)	KIRTI V/S NITIN ROHILLA	SURINDER GANDHI
304* FAO-3824-2023 (TATA AIG)	TATA AIG GENERAL INSURANCE COMPANY LTD. V/S RAJINDER SINGH AND ORS.	PUNIT JAIN , RAJBIR SINGH
CM-12640-CII-2023	(DEATH CASE)	PUNIT JAIN

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 30

HON'BLE MR. JUSTICE RAJESH BHARDWAJ

NOTE

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ALL THE CASES WILL BE TAKEN UP SERIAL WISE.
ALL CONCERNED TO PLEASE NOTE.

201*	CWP-8282-2022 (LAND) (OTHER)	GURCHARAN KAUR V/S STATE OF PUNJAB AND OTHERS	MUNISH GUPTA A.G. PUNJAB
202*	CWP-8494-2022 (LAND)	SWARAN SINGH V/S STATE OF PUNJAB AND OTHERS	PRATEEK PANDIT JASMINDER SINGH THIND, AG PUNJAB, JASMINDER SINGH THIND, PRATEEK PANDIT, SHUBHAM, GURVINDER SINGH
203*	CWP-8960-2022 (LAND) (OTHER)	KRISHNA DEVI V/S TEHSILDAR CUM ASSISTANT COLLECTOR AND ORS	ASHOK KUMAR VERMA A G HARYANA, RAJESH SETHI
204*	CWP-15722-2022 (MUNPAN) (OTHER)	M/S N K SHARMA ENTERPRISES PVT LTD V/S STATE OF PUNJAB AND OTHERS	GAUTAM GOYAL A.G. PUNJAB, AMANDEEP SINGH MEHO
205*	CWP-18397-2022 (LAND) (OTHER)	RANI MEMORIAL CHARITABLE TRUST THROUGH ITS CHAIRMAN RAJINDER SINGH MALIK V/S STATE OF HARYANA AND OTHERS	RAJESH HOODA ADVOCATE GENERAL HARYANA, BK BAGRI, SHIVRAJ MALIK, B.K. BAGRI
206*	CWP-19183-2022 (LAND) (OTHER)	HANSRAJ V/S STATE OF HARYANA AND OTHERS	BARJINDER SINGH ADVOCATE GENERAL HARYANA, DEEPAK BALYAN, MUKESH YADAV, P R YADAV
207*	CWP-19071-2023 (LAND) (OTHER)	SANJIV JAIN V/S STATE OF PUNJAB AND OTHERS	ADITYAJIT SINGH CHADHA A.G. PUNJAB
208*	CRM-M-51477-2022 (RBHCAW)	VEENA @ BEENA V/S STATE OF HARYANA	ASHISH K. GUPTA A.G. HARYANA
		(SA)	
209*	CRM-M-24517-2023 (RBPCA W)	GURINDER SINGH V/S STATE OF PUNJAB	SUKHJIT SINGH A.G. PUNJAB, S S SIDHU
		(SA)	
210*	CRM-M-37512-2023 (RBPCA W)	SURAJ KUMAR V/S STATE OF PUNJAB	SALIL DEV SINGH BALI A.G. PUNJAB
		(SA)	
211*	CRM-M-38213-2023 (RBPB)	KARAN KUMAR @ KANNU V/S STATE OF PUNJAB	MANJINDER SINGH SAINI A.G. PUNJAB
		(SA)	
212*	CRM-M-38262-2023 (RBPB)	JASMEET SINGH @ JAGGA V/S STATE OF PUNJAB	RITESH PANDEY A.G. PUNJAB
		(SA)	
213*	CRM-M-45177-2023 (RBPB)	SANDEEP MASIH V/S STATE OF PUNJAB	MANOJ R SHARMA A.G. PUNJAB
		(SA)	
214*	CRM-M-48968-2023 (RBHRY)	KAMAL KISHORE GAUR V/S STATE OF HARYANA	RAJESH BHATEHJA A.G. HARYANA
		(SA)	
215*	CWP-7503-2013 (LAND)	KISHORI LAL V/S FINANCIAL COMMISSIONER, PUNJAB, CHANDIGARH AND ANR	SUDEEP MAHAJAN
216*	CWP-25168-2014 (LAND)	DHARAM PAL V/S SUPERINTENDING CANAL OFFICER AND OTHERS	R N LOHAN
		(NORTHERN INDIA CANAL ACT)	
217*	CWP-3137-2015 (LAND)	GURDIAL CHAND AND ORS V/S STATE OF PUNJAB AND ORS	MOHINDER SINGH JOSHI , AG PB, AS BEDI, RAMAN MOHINDER SHARMA, RAMAN MOHINDER, ROHIT AHUJA, AMARJIT SINGH BEDI AMARJIT SINGH BEDI, MS JOSHI
	CM-7986-CWP-2016		
218*	CWP-5305-2015 (MUNPAN)	SURINDER KUMAR AND ORS V/S STATE OF PUNJAB AND ORS	MANISH DADWAL , NARESH KUMAR, K.S.DADWAL, AG.PB, SUNINT KAUR, AAG, PUNJAB
219*	CWP-9217-2015 (LAND)	LAKHBIR SINGH V/S SUPERINTENDING CANAL OFFICER AND ORS.	J.K. SINGLA , B.S.SIDHU, SHIVANI SINGLA
220*	CWP-13119-2015 (LAND)	ISHWAR SINGH V/S STATE OF HARYANA & ORS	SANJIV GUPTA , GAURAV SINGLA, AG HR.,
221*	CWP-16219-2015 (LAND)	CHHINDER SINGH & ORS V/S SUPERINTENDING CANAL OFFICER & ORS	JASMAIL SINGH BRAR , AG PB, Gurmeet Singh, SEHAJ BIR SINGH, DAG
222*	CWP-19229-2015 (LAND)	MANGAL SINGH @ MEHNGA SINGH V/S STATE OF PUNJAB AND ORS	KULBHUSHAN RAHEJA , IS CHAWLA, AG PB, KULBHUSHAN RAHEJA
		(LAND REVENUE)	
223*	CWP-6487-2016 (LAND)	GURMAIL SINGH V/S STATE OF PUNJAB AND ORS	JASWINDER SINGH , AG PB, AMIT KUMAR SAINI
224*	CWP-24216-2016 (LAND)	MAKHAN SINGH AND ANR V/S STATE OF PUNJAB AND ORS	KHUSHBIR KAUR BHULLAR , AG PB, HS BATH
225*	CWP-3810-2017 (MUNPAN)	GRAM PANCHAYAT MANAS PATTI V/S DEPUTY COMMISSIONER KAITHAL AND OTHERS	RAJINDER GOYAL , H.S. MAAN, RAJESH GAUR, ADDL. AG, LALIT THAKUR
226*	CWP-12357-2017 (LAND)	GAGAN ARORA AND ANOTHER V/S THE FINANCIAL COMMISSIONER AND OTHERS	KULWANT SINGH , PARMINDER SINGH, PARMINDER SINGH, AG HRY
227*	CWP-14619-2017 (LAND)	ANOKH SINGH V/S COMMISSIONER, HISAR DIVISION & ORS	HARKESH MANUJA , HARKESH MANUJA
228*	CWP-15187-2017 (LAND)	NIRANJAN DASS V/S UNION OF INDIA & ORS	SANDEEP ARORA , GAURAV JINDAL, HUNARVEER SHARMA, SHOBIT PHUTELA, JASWINDER SINGH RANA, , KARAN PUGGAL, DAG PB., DEEPANSHU SHARMA., SANDEEP PUNCHHI, SHOBIT PHUTELA SANDEEP PUNCHHI , SHOBIT PHUTELA
	CM-12614-CWP-2021		
229*	CWP-18528-2017 (MUNPAN)	GRAM PANCHAYAT CHHATTEANA V/S STATE OF PUNJAB AND ORS	BALTEJ SINGH SIDHU , DIVIJ DATT,, MR. ROHIT AHUJA, DAG, PUNJAB

CM-12782-CWP-2017			BALTEJ SINGH SIDHU
230*	CWP-25962-2017 (LAND)	MANJIT V/S STATE OF HARYANA AND OTHERS	RAKESH NEHRA , AG HRY, Rakesh Sobti, VIVEK CHAUHAN CHANDERHAS YADAV , CHANDERHAS YADAV , RAKESH NEHRA
	CM-2010-CWP-2019		
231*	CWP-26744-2017 (LAND)	SURINDER SINGH V/S STATE OF HARYANA AND ORS	VIKRAM SINGH
232*	CWP-10620-2018 (MUNPAN)	SUMIT CHAWLA AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	VIBHAV JAIN , ARUN K. KAUNDAL, HPS GHUMAN, JASHANDEEP KAUR MANN, PUNEET BALI, ARUN GUPTA
233*	CWP-21373-2018 (LAND)	SHAM SUNDER V/S PEPSU TOWNSHIP DEVELOPMENT BOARD RAJPURA AND ORS	SUNIL KUMAR JAIN , AASHEEM JAIN, MUKUL AGGARWAL, MUKUL AGGARWAL, AG PB
	IN CWP-21373-2018		SUNIL KUMAR JAIN , AASHEEM JAIN , MUKUL AGGARWAL , MUKUL AGGARWAL, AG PB
234*	CWP-26700-2018 (LAND)	NITESH YADAV V/S COMMISSIONER AMBALA DIVISION AND OTHERS	JASPAL SINGH MAANIPUR
	CM-14723-CWP-2019		ASHOK KUMAR KHUBBAR
235*	CWP-748-2019 (MUNPAN) (OTHER)	AVTAR SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SUSHMA CHOPRA , PREETWINDER SINGH DHALIWAL
236*	CWP-33960-2019 (MUNPAN) (OTHER)	MUNICIPAL CORPORATION FARIDABAD V/S STATE OF HARYANA AND ORS	ANKUR MITTAL ADVOCATE GENERAL HARYANA, ASHISH CHOPRA, GAGANDEEP SINGH, KUSHARDEEP KAUR, PANKAJ MULWANI
	CM-2924-CWP-2020		AASHISH CHOPRA
237*	CWP-35648-2019 (LAND) (OTHER)	MALKIT SINGH V/S FINANCIAL COMMISSIONER (APPEALS) PUNJAB AND OTHERS	Arjun Atri A.G. PUNJAB
238*	RA-CW-120-2020 (MUNPAN) (REVIEW)	MANINDER PAL SINGH V/S MUNICIPAL CORPORATION AND ANOTHER	PARVEEN K. KATARIA , AKHIL KASHYAP, FARHEEN BAJWA, HARSH AGGARWAL
	IN CWP-21816-2019		PARVEEN K. KATARIA , PARVEEN K. KATARIA
239*	CWP-6105-2020 (LAND) (OTHER)	KARAMJIT KAUR V/S STATE OF PUNJAB AND OTHERS	SANJEEV SHARMA ADVOCATE GENERAL PUNJAB, AMBIKA BEDI, MANPREET KAUR, SANJEEV SHARMA
	CM-4308-CWP-2020		SANJEEV SHARMA , MANPREET KAUR , SANJEEV SHARMA
240*	CWP-6235-2020 (MUNPAN) (OTHER)	GURNAIB SINGH V/S STATE OF PUNJAB AND OTHERS	HARKIRAT SANDHU ADVOCATE GENERAL PUNJAB, N.P.S. MANN
241*	CWP-7169-2020 (MUNPAN) (OTHER)	PUNJAB PANCHAYAT SAMITI AND ZILA PRISHAD ASSOCIATION (REGD.) V/S STATE OF PUNJAB AND ORS	VARINDER KUMAR SANDHIR ADVOCATE GENERAL PUNJAB, ROOPAK BANSAL, V.K.SANDHIR
242*	CWP-8304-2020 (LAND) (OTHER)	SUKHWINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHER	NARINDER SINGH SWAITCH ADVOCATE GENERAL PUNJAB, SANJAY JOSHI
243*	CWP-8748-2020 (LAND) (OTHER)	DARSHAN SINGH AND OTHERS V/S ASSISTANT COLLECTOR IST GRADE AND OTHERS	SHERRY K SINGLA ADVOCATE GENERAL PUNJAB, ABHAY PAL SINGH GILL,, ABHISHEK SINGLA, SHERRY K SINGLA
244*	CWP-12065-2020 (LAND) (OTHER)	GURCHARAN SINGH SINCE DECEASED AND ANOTHER V/S FINANCIAL COMMISSIONER (REVENUE) PUNJAB AND OTHERS	RS CHAUHAN ADVOCATE GENERAL PUNJAB, R.S. CHAUHAN, RS CHAUHAN, SHERRY K SINGLA, SHERRY K. SINGLA, SUNNY K. SINGLA,
245*	CWP-12070-2020 (LAND) (OTHER)	BALJIT SINGH V/S STATE OF PUNJAB AND OTHERS	ANKIT MIDHA ADVOCATE GENERAL PUNJAB, J.S. BRAR, KANIKA SACHDEVA, AAG , NAVDEEP CHHABRA, DAG, PUNJAB
246*	CWP-13472-2020 (MUNPAN) (OTHER)	KAMALJIT KAUR V/S STATE OF PUNJAB AND ORS	RAKESH KUMAR ADVOCATE GENERAL PUNJAB, RAKESH KUMAR
247*	CWP-14289-2020 (MUNPAN) (OTHER)	GRAM PANCHAYAT VILLAGE BHIWANI KHERA V/S STATE OF HARYANA AND ORS	VIKRAM SINGH ADVOCATE GENERAL HARYANA, SHARAN SETHI,, VIVEK AGGARWAL
	CM-1677-CWP-2021		V B AGGARWAL , VIVEK AGGARWAL
248*	CWP-10164-2021 (MUNPAN) (OTHER)	SUKHDEV SINGH V/S STATE OF PUNJAB AND ORS	VAIBHAV SEHGAL A.G. PUNJAB, ABHIJEET PARTAP SINGH CHAUDHARY, SIDDHARTH SANDHU,
249*	CWP-10638-2021 (LAND) (OTHER)	SEWA SINGH V/S STATE OF PUNJAB AND OTHERS	MANINDER ARORA ADVOCATE GENERAL PUNJAB, MANINDER ARORA, SAHIL CHADDA, AMBIKA BEDI, AAG
	CM-4318-CWP-2023		MANINDER ARORA
250*	CWP-17793-2021 (LAND) (OTHER)	M/S BASANT COLONIZERS AND BUILDERS PVT LTD AND ANR V/S DIVISIONAL COMMISSIONER PATIALA DIVISION AND ORS	AAYUSH GUPTA A.G. PUNJAB
251*	CWP-19878-2021 (MUNPAN) (OTHER)	ASHWANI KUMAR V/S STATE OF PUNJAB AND ORS	RAJESH VERMA A.G. PUNJAB, , NAVJOT SINGH, AMIT JHANJI, G.S.ATTARIWALA, AMIT JHANJI, , NAVJOT SINGH, RAJESH KUMAR SHARMA, ROJA AGNIHOTRI, SURAJ KAUNDAL,
252*	CWP-783-2022 (LAND)	KULDEEP MALIK AND OTHERS V/S STATE OF HARYANA AND OTHERS	ASHWANI BHARDWAJ ADVOCATE GENERAL HARYANA, ASHWANI BHARDWAJ, RAJNEESH CHADWAL, AJIT SIHAG
	CM-14994-CWP-2022		AJIT SIHAG , ASHWANI BHARDWAJ
253*	CWP-13909-2022 (LAND) (OTHER)	DALE SINGH V/S SUPERINTENDING CANAL OFFICER AND ORS	Sushil Kumar Verma A.G. HARYANA
254*	CWP-14573-2022 (LAND) (OTHER)	NIRMAL SINGH V/S THE FINANCIAL COMMISSIONER (APPEALS), PUNJAB AND ORS	RS CHAUHAN ADVOCATE GENERAL PUNJAB, RS CHAUHAN, SHERRY K SINGLA

255*	CWP-15066-2022 (MUNPAN) (OTHER)	MANOJ KUMAR V/S STATE OF HARYANA AND OTHERS	FATEH SAINI A.G. HARYANA
256*	CWP-16172-2022 (LAND) (OTHER)	RAMESHWAR V/S STATE OF HARYANA AND OTHERS	SUKHVIR SINGH SAHU A.G. HARYANA, AARTI PANDIT, , RAJNEESH CHADWAL, AAG HARYANA,
257*	CWP-18436-2022 (MUNPAN) (OTHER)	ORBIT APARTMENTS RESIDENTS WELFARE ASSOCIATION V/S STATE OF PUNJAB AND OTHERS	VISHAL AGGARWAL A.G. PUNJAB, BHUPINDER GHAI (R-6), BRIJESH KHOSLA, CHARANPREET SINGH, SHEKHAR VERMA (R-3), VISHAL AGGARWAL
258*	CWP-20223-2022 (LAND) (OTHER)	HOSHIYARA @ HUSHYARA AND ORS V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH A.G. HARYANA
259*	CWP-29544-2022 (LAND) (OTHER)	FEROZEPUR DRAMATIC CLUB V/S ESTATE OFFICER AND ANR	PUNEET KUMAR BANSAL , PUNEET KUMAR BANSAL, VIVEK SINGLA
260*	CWP-4336-2023 (LAND) (OTHER) CM-10086-CWP-2023	ASHOK AND ORS V/S CHIEF CANAL OFFICER AND ORS	SANDEEP SINGAL A.G. HARYANA SANDEEP SINGAL
261*	CWP-11103-2023 (LAND) (OTHER)	AVTAR SINGH V/S FINANCIAL COMMISSIONER AND ORS	RS CHAUHAN A.G. PUNJAB, RS CHAUHAN
262*	CWP-18886-2023 (LAND) (OTHER)	KULDIP SINGH SODHI V/S SUPERINTENDING CANAL OFFICER AND OTHERS	S.P.S.TINNA A G PUNJAB
263*	CRM-M-5758-2023 (RBPB)	RAM ALIAS RAMAN CHAGGAR V/S SUPERINTENDING (ANTI EVASION) OF CGST COMMISSIONERATE LUDHIANA AND ANOTHER (SA)	GAGAN OBEROI , AYNVA VASUDEVA, GAGAN OBEROI, JAYA KUMARI, SOURAB GOEL, TEJ BAHADUR
264*	CWP-5474-2021 (LAND) WITH CM-8110-CWP-2021	SATBIR SINGH AND ORS V/S STATE OF HARYANA AND ORS SATBIR SINGH AND ORS V/S STATE OF HARYANA AND ORS	VIKRAM SINGH A.G. HARYANA, ANURAG JAIN, ANURAG JAIN, ANURAG JAIN, MANDEEP SINGH, SURUCHI SHARMA TEWARI, RAHUL DAHIYA, VIKRAM SINGH, VIKRAM SINGH ANURAG JAIN
265*	COCP-1594-2023 (CWP-29554-2022) WITH CM-13992-CII-2023 WITH CM-14283-CII-2023	FEROZEPUR DRAMATIC CLUB V/S PROMILA JAISWAL FEROZEPUR DRAMATIC CLUB V/S PROMILA JAISWAL FEROZEPUR DRAMATIC CLUB V/S PROMILA JAISWAL (HEARD ALONG WITH CWP NO.29544 OF 2022(SR.NO.259))	PUNEET KUMAR BANSAL , PUNEET KUMAR BANSAL, VIVEK SINGLA PUNEET KUMAR BANSAL VIVEK SINGLA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 15**

HON'BLE MR. JUSTICE VIKAS BAHL

NOTE

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IN THE MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS MATTERS, IF BOTH THE CONSEL(S) AGREE TO SEND THEIR CASE BEFORE THE MEDIATION AND CONCILIATION CENTRE, THEY CAN MAKE A REQUEST BEFORE THIS COURT AT 1.45 P.M.

NOTE

CASE LISTED AT SR. NO. 245 I.E. CWP-15297-2022 BE TREATED AS CANCELLED AS THE SAME IS FIXED FOR 05.10.2023.

ALL CONCERNED TO PLEASE NOTE.

201*	CWP-5335-2021	GAGANDEEP SINGH V/S APPELLATE AUTHORITY CUM SUB DIVISIONAL MAGISTRATE AND ORS	AAYUSH ARORA LAKHWINDER SINGH MANN FOR CAVEATOR, AMIT SHARMA, GITISH BHARDWAJ, MUNISH JHANJI
	WITH CWP-10870-2022	GAGANDEEP SINGH V/S DISTRICT MAGISTRATE FATEHGARH SAHIB	AAYUSH ARORA , AMIT SHARMA , GITISH BHARDWAJ
202*	CWP-22455-2022 (OTHER)	SURENDER AND ANOTHER V/S DEPUTY COMMISSIONER CUM APPELLATE AUTHORITY AND OTHERS	Sushil Sheoran A.G. HARYANA, BHUPENDER GHANGHAS, BHUPINDER GHANGHAS , Sushil Sheoran
	CM-18041-CWP-2022		BHUPINDER GHANGHAS
203*	CWP-7354-2023 (OTHER)	GARIMA KATYAL V/S APPELLATE TRIBUNAL CUM ADDL. DISTT. MAGISTRATE AND ORS	RAMANDEEP A.G. PUNJAB
204*	CWP-2184-2022 (SER-HPRET) (OTHER)	SUSHIL KUMAR V/S STATE OF HARYANA AND OTHERS	PANKAJ BHARDWAJ ADVOCATE GENERAL HARYANA
	WITH CWP-6603-2022	WAHIDA HAMID V/S STATE OF HARYANA AND OTHERS	PANKAJ BHARDWAJ
205*	CWP-8501-2016	HARJIT KAUR AND ANR. V/S UT OF CHANDIGARH AND ANR.	MOHIT JAGGI , DAMAN DHIR, A.P.S.REHAN, , IRVANNEET KAUR, MOHIT JAGGI, PUJA CHOPRA, RAJIV SHARMA(HISARWALE), SANDEEP CHOPRA, SANJIV GHAI, JAGDISH RAI, AJAY PAL SINGH, , SUVIR SEHGAL
	CM-11100-CWP-2023 CM-11624-CWP-2022 CM-8686-CWP-2022		SANDEEP S. MAJITHIA MOHIT JAGGI
	WITH CRM-M-8347-2016 CRM-7081-2018 CRM-7935-2016	GULSHAN BEER SINGH SODHI @ GULSHAN BIR SINGH V/S UT OF CHANDIGARH AND ORS.	SAANDEEP CHOPRA , PUJA CHOPRA , SANDEEP CHOPRA AJAY PAL SINGH , MOHIT JAGGI , RAJIV SHARMA(HISARWALE) MOHIT JAGGI , CHARANJIT SINGH BAKHSHI AJAY PAL SINGH , CHARANJIT SINGH BAKHSHI
206*	CWP-16320-2019 (OTHER)	INDU THAKUR V/S DAWINDER KOHLI AND ANOTHER	KARAN SINGLA , KARAN SINGLA, RAKESH GUPTA
207*	CWP-1357-2020 (OTHER)	KRISHAN MURARI SHARMA V/S STATE OF PUNJAB AND OTHERS	DEEPAK BHARDWAJ ADVOCATE GENERAL PUNJAB, B.R. RANA I, Harsh Manocha
208*	CWP-4989-2020 (OTHER)	SUDESH V/S STATE OF HARYANA AND OTHERS	NAND LAL SAMMI ADVOCATE GENERAL HARYANA, D.A.G HRY, HARISH RATHEE, VIVEK SHEORAN, KIRTI SINGH, DAG, NAND LAL SAMMI, HITESH KUMAR SAMMI, VIVEK SHEORAN,H.K. SAMMI
209*	CM-1647-CWP-2023 (E/H)	() NIRMAL MEHRA V/S SUB DIVISIONAL MAGISTRATE CUM PRESIDING MAINTENANCE TRIBUNAL AND OTHERS	PRATEEK SODHI B.S. BHALLA, CHETAN BANSAL
	IN CWP-9871-2021		PRATEEK SODHI , BRIJESHWAR SINGH BHALLA , PRATEEK SODHI
210*	CWP-19367-2021 (OTHER)	SEEMA V/S STATE OF HARYANA AND OTHERS	ATUL GOYAL A.G. HARYANA, HARSH MEHLA
211*	CWP-26405-2021	NARINDER PAL SINGH(DECEASED) THROUGH LRS AND OTHERS V/S STATE OF PUNJAB AND OTHERS	JAGBIR SINGH BRAR A G PUNJAB, R.S. DADWAL, Rajan Singh Dadwal
212*	CWP-17437-2022 (CWRTI) (OTHER)	KISSAN UDEY SAMITI V/S STATE INFORMATION COMMISSION HARYANA AND OTHERS	RAJESH BANSAL A.G. HARYANA, RAJESH BANSAL
213*	CWP-2258-2023 (OTHER)	HARISH KUMAR AND ANOTHER V/S SUB DIVISIONAL MAGISTRATE AND OTHERS	YASEEN SETHI A.G. HARYANA, SARTHAK GUPTA, UDIT GARG, YASEEN SETHI
214*	CRM-M-37893-2023 (RBHRY)	SANJAY @ SANJU V/S STATE OF HARYANA (SA)	PANKAJ KAUSHIK A.G. HARYANA, PANKAJ KAUSHIK
215*	CRM-M-48934-2023 (RBHRY)	ADAMAYAVIR V/S STATE OF HARYANA (SA)	PREETI SINGH A.G. HARYANA, PREETI SINGH
216*	CRM-M-7848-2023 (QP GEN MP/MLA)	PANKAJ KUMAR V/S STATE OF HARYANA AND OTHERS	SUNIL SIHAG A.G. HARYANA, ARSHDEEP SINGH CHEEMA, RITESH TOMAR, S.S. NAIN, SUNIL KUMAR
217*	CRM-M-15864-2023 (QP GEN MP/MLA)	PARMINDER SINGH @ PINKI V/S STATE OF PUNJAB	RAJAT DOGRA A.G. PUNJAB, .KARANJEET SINGH BRAR,
218*	CRM-M-29180-2023 (QP GEN MP/MLA) CRM-25674-2023	SUKHPAL SINGH @ NANU AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	KUNAL DAWAR A.G. PUNJAB KUNAL DAWAR
219*	CM-5508-CWP-2019 (SER-HPRET) (ACTUAL DATE)	KAMAL SINGH V/S STATE OF HARYANA AND ANOTHER	AJAY KUMAR A.G. HARYANA, AJAY VIJARANIA, SANDEEP SINGH MANN, ADDL. A.G. HA, HARNEET SINGH OBEROI
	WITH CM-7887-CWP-2019 IN CWP-22438-2013	KAMAL SINGH V/S STATE OF HARYANA AND ANOTHER	AJAY VIJARANIA , HARNEET SINGH OBEROI
220*	CWP-16192-2015 (SER-HP)	(03-JUL-23@752[REGULAR] MR. JUSTICE VIKAS BAHL) OM PARKASH & ANR V/S STATE OF HARYANA & ORS	(TO BE TAKEN UP AT 12.00 NOON.)) ANURAG GOYAL , LALIT RISHI, AMIT RAO, NIKHIL, PALIKA MONGA, DAG HR., ANURAG GOYAL , PARTH GOYAL, HARISH RATHEE, SR. DAG,
	CWP-13202-2015		

CWP-16198-2015		ANURAG GOYAL , LALIT RISHI
221*	RA-CW-50-2023 (SER-HP) (REVIEW)	(BOHCJ DT.23/01/2023) KAVRISH KUMAR SHARMA V/S STATE OF HARYANA AND OTHERS
IN CWP-24788-2016		PT. HARI OM SHARMA A.G. HARYANA, NEERU BANSAL, Neeru Bansal PT. HARI OM SHARMA , AG HRY, SARITA, KARNAIL SINGH , ROOP REKHA SHARMA,
222*	CM-18338-CWP-2017 (EDUHR) (DELAY(F)) RA-CW-535-2017 IN CWP-22501-2016	(MAIN DECIDED, REVIEW) DIKSHA CHAUHAN & ANR V/S PT B.D. SHARMA UNIVERSITY OF HEALTH SCIENCE & ORS
		TARUNVEER VASHIST A.G. HARYANA, AMIT RAO, MANISH DADWAL, KRISHAN SINGH DADWAL, RAJNESSH CHADWAL, AKHIL DADWAL TARUNVEER VASHIST , Amit Rao VED PARKASH
223*	CWP-11654-2017 (SER-HP) CM-9321-CWP-2017	(REVIEW) SANJEEV KUMAR V/S STATE OF HARYANA AND ORS
		VISHAL SINGH CHAUHAN VISHAL SINGH CHAUHAN
224*	CWP-18330-2017 (SER-HP)	BHUPESH V/S STATE OF HARYANA AND ORS
		BABBAR BHAN
225*	CWP-25017-2017 (SER-HP)	SATISH KUMAR V/S STATE OF HARYANA AND ORS.
		MAYANK , MAYANK
226*	CWP-620-2018 (SER-HP)	RAJENDER KUMAR V/S STATE OF HARYANA AND OTHERS
		PANKAJ JAIN , PANKAJ JAIN
227*	CWP-17804-2018 (GPRHY)	THE DADA SHYAM JI SOCIETY LTD TOHANA AND ORS V/S STATE OF HARYANA AND ORS
		AMIT JHANJI , AMIT JHANJI
228*	CWP-20642-2018 (GPRHY)	ASHOK KUMAR AND ORS V/S STATE OF HARYANA AND ORS
WITH CWP-20643-2018		RAJ PAL V/S STATE OF HARYANA AND ORS
WITH CWP-20645-2018		VEER BHAN V/S STATE OF HARYANA AND ORS
		RAMESH HOODA , RAHUL SHARMA, RAMESH HOODA RAMESH HOODA , RAHUL SHARMA, AG HR., , RAMESH HOODA RAMESH HOODA , RAMESH HOODA
229* *	CWP-26483-2018 (EDUHR)	MANJEET V/S MAHARISHI DAYANAND UNIVERSITY AND ORS
		SANDEEP THAKAN , HARSH KINRA, S.P. ARORA, SANDEEP THAKAN
230*	CWP-26788-2018 (AOGH)	PREM SAGAR VERMA V/S STATE OF HARYANA AND ORS
WITH CWP-10883-2018		RAJ KUMAR SHARMA V/S STATE OF HARYANA AND ORS
		RANJAN LAKHANPAL RASHMI ATTRI LAKHANPAL
231*	CWP-1512-2019 (SER-HP) (OTHER) CM-10626-CWP-2021 WITH CWP-11150-2018 CM-10960-CWP-2021 CM-859-CWP-2019 CM-1193-CWP-2019	KHAJAN SINGH AND ANR V/S STATE OF HARYANA AND OTHERS
		SUKHVIR SINGH SAHU , TAPAN KUMAR YADAV SUKHVIR SINGH SAHU SUKHVIR SINGH SAHU SUKHVIR SINGH SAHU SUKHVIR SINGH SAHU SUKHVIR SINGH SAHU
232*	CWP-11844-2019 (SER-HP) (OTHER)	MANGAL SINGH AND OTHERS V/S HARYANA STAFF SELECTION COMMISSION
		RAVINDER SINGH DHULL A.G. HARYANA, RAVINDER SINGH DHULL, Rajat Mor
233*	CWP-14814-2019 (EMPCOURTPB) (OTHER)	(MAIN CASE CWP NO.6184/19 FIXED FOR 09.10.2023) JATINDER SONI AND ORS V/S STATE OF PUNJAB AND ANR
		AMAN DHIR A.G. PUNJAB, MUNISH BHARDWAJ
234*	CWP-188-2020 (SER-HP) (OTHER) CM-9756-CWP-2021 CM-1993-CWP-2020 WITH CWP-474-2020 CM-9758-CWP-2021 WITH CWP-930-2020 CM-9757-CWP-2021 WITH CWP-1482-2020 CM-3520-CWP-2020 CM-9769-CWP-2021 WITH CWP-1696-2020 CM-9771-CWP-2021 WITH CWP-584-2020 CM-9773-CWP-2021 WITH CWP-182-2020 CM-9781-CWP-2021	TARSEM KUMAR AND ORS V/S STATE OF HARYANA AND ORS
		SUNIL KUMAR NEHRA ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA SUNIL KUMAR NEHRA G.S. GOPERA ADVOCATE GENERAL HARYANA SUNIL KUMAR NEHRA JAY PRAKASH JANGU ADVOCATE GENERAL HARYANA VINOD S. BHARDWAJ VINOD S. BHARDWAJ ADVOCATE GENERAL HARYANA ASHISH KUMAR ADVOCATE GENERAL HARYANA KARAMVEER SINGH BANYANA ADVOCATE GENERAL HARYANA G.S. GOPERA , G.S. GOPERA , Jay Prakash Jangu ADVOCATE GENERAL HARYANA
235*	CWP-9580-2020 (SER-HPRET) (OTHER)	RAM KISHORE V/S STATE OF HARYANA AND ANOTHER
		ADVOCATE GENERAL HARYANA, R.K. MALIK, SENIOR, SAMRAT MALIK,
236*	CWP-4701-2021 (SER-HP) (OTHER) WITH CM-19637-CWP-2022	BASAU RAM V/S STATE OF HARYANA AND ORS
		SUKHVIR SINGH SAHU A.G. HARYANA, S S SAHU, S S PANNU SUKHVIR SINGH SAHU
237*	CWP-8016-2021 (EDUDPB) (OTHER)	MANISH KUMAR V/S STATE OF PUNJAB AND ORS.
		ANUREET SINGH SIDHU A.G. PUNJAB, MANUJ NAGRATH
238*	CWP-14865-2021 (AOGH) (OTHER)	VISHNU PARSAD V/S HOUSE ALLOTMENT COMMITTEE, CHANDIGARH
		JATIN SALWAN PANKAJ JAIN

239*	CWP-15653-2021 (SER-HP) (OTHER)	SUNIL V/S STATE OF HARYANA AND OTHERS	Rajat Mor A.G. HARYANA, Rajat Mor
240*	CWP-18731-2021 (EDUHYR) (OTHER) CM-18343-CWP-2021 CM-977-CWP-2022 CM-979-CWP-2022 WITH CWP-26125-2021 & CM-2001-CWP-2023	HITENDER KUMAR BINDAL AND OTHERS V/S STATE OF HARYANA AND OTHERS SANDEEP MALIK V/S STATE OF HARYANA AND OTHERS	KAMAL SEHGAL A.G. HARYANA, DIVAY SARUP, Sumit Dua KAMAL SEHGAL , AJAIVIR SINGH , KANWALJIT SINGH, HARMEET SINGH KAMAL SEHGAL KAMAL SEHGAL JASBIR MOR JASBIR MOR
241*	CWP-23450-2021 (SER-HP) (OTHER) CM-471-CWP-2023 CM-779-CWP-2022 WITH CWP-4385-2022 CM-448-CWP-2023 WITH CWP-24173-2021 CM-267-CWP-2022 WITH CWP-23680-2021 WITH CWP-26791-2021 WITH CWP-24852-2021 WITH CWP-25634-2021 CM-1043-CWP-2022 WITH CWP-2319-2022 WITH CWP-2337-2022 WITH CWP-2338-2022 WITH CWP-931-2022 WITH CWP-2999-2022 WITH CWP-2902-2022 WITH CWP-6515-2022 WITH CWP-7301-2022 WITH CWP-7347-2022 WITH CWP-7557-2022 WITH CWP-8862-2022 WITH CWP-4782-2022 WITH CWP-6719-2022 WITH CWP-4929-2022 WITH CWP-7353-2022 WITH CWP-6895-2022 WITH CWP-6766-2022 WITH CWP-9646-2022 WITH CWP-143-2022 WITH CWP-11831-2022 WITH CWP-5602-2022 WITH CWP-23307-2022 WITH CWP-3318-2022	HITESH RATHEE AND OTHERS V/S HARYANA STAFF SELECTION COMMISSION AND OTHERS ANKIT GREWAL AND ANOTHER V/S HARYANA STAFF SELECTION COMMISSION AND OTHERS RAVI KANT AND ANOTHER V/S STATE OF HARYANA AND OTHERS SOURABH KUMAR V/S STATE OF HRYANA AND ANOTHER MANISH KUMAR V/S STATE OF HARYANA AND ANOTHER SUKHDEV SINGH V/S STATE OF HARYANA AND OTHERS MANISH V/S STATE OF HARYANA AND ANOTHER SANDEEP V/S STATE OF HARYANA AND OTHERS KAPIL V/S STATE OF HARYANA AND OTHERS ANKIT KUMAR AND ANR. V/S STATE OF HARYANA AND OTHERS RAHUL KUMAR V/S STATE OF HARYANA AND ANOTHER NARESH KUMAR V/S STATE OF HARYANA AND OTHERS SUBHAM KUMAR V/S STATE OF HARYANA AND OTHERS SANJAY KUMAR V/S STATE OF HARYANA AND OTHERS VIKASH V/S HARYANA STAFF SELECTION COMMISSION AMIT KUMAR V/S HARYANA STAFF SELECTION COMMISSION JAGVINDER SINGH V/S STATE OF HARYANA AND OTHERS RAKESH V/S HARYANA STAFF SELECTION COMMISSION PAWAN KUMAR V/S STATE OF HARYANA AND ORS NIKKU NEHRA V/S STATE OF HARYANA AND OTHERS AMAR SINGH AND ANR. V/S STATE OF HARYANA AND OTHERS AJAY KUMAR V/S STATE OF HARYANA AND OTHERS SANJEEV YADAV V/S STATE OF HARYANA AND OTHERS PANKAJ DHAKA AND ANR V/S STATE OF HARYANA AND OTHERS SHIV JOGINDER V/S HARYANA STAFF SELECTION COMMISSION AMAN KUMAR V/S STATE OF HARYANA AND OTHERS SANJAY V/S STATE OF HARYANA AND OTHERS ASHISH KUMAR V/S STATE OF HARYANA AND OTHERS SACHIN RATHI AND ORS V/S STATE OF HARYANA AND OTHERS ANIL KUMAR AND OTHERS V/S HARYANA STAFF SELECTION COMMISSION (TO BE TAKEN UP AT 1.45 PM ON 04.10.2023)	SAMRAT MALIK A.G. HARYANA SAMRAT MALIK , KUSHALDEEP KAUR SAMRAT MALIK SAMRAT MALIK PRASHANT SINGH CHAUHAN , AKASHDEEP SINGH , PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN , AKASHDEEP SINGH MAZLISH KHAN , MAZLISH KHAN PREM MEET ANAND PRASHANT SINGH CHAUHAN , PRASHANT SINGH CHAUHAN AKASHDEEP SINGH , AKASHDEEP SINGH AKASHDEEP SINGH PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN , PRASHANT SINGH CHAUHAN SANDEEP KUMAR RANA PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN RANDEEP S. DHULL , RANDEEP S. DHULL RAVINDER SINGH DHULL RAVINDER SINGH DHULL PRASHANT SINGH CHAUHAN , PRASHANT SINGH CHAUHAN RAVINDER SINGH DHULL SANCHIT PUNIA , SANCHIT PUNIA , SUMIT SANGWAN SUMIT SANGWAN PRASHANT SINGH CHAUHAN , PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN , PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN , PRASHANT SINGH CHAUHAN ANKUR SIDHAR , ANKUR SIDHAR RAVINDER SINGH DHULL MADAN PAL , TAPAN KUMAR, DAG PRASHANT SINGH CHAUHAN PRASHANT SINGH CHAUHAN , PRASHANT SINGH CHAUHAN ANKUR SIDHAR , ANKUR SIDHAR RAVINDER SINGH DHULL
242*	CWP-983-2022 (SER-HP) CM-12164-CWP-2023	SANDEEP KUMAR V/S STATE OF HARYANA AND OTHERS	RAKESH SOBTI A.G. HARYANA RAKESH SOBTI
243*	CWP-5830-2022 (SER-HP) (OTHER)	RIMPI RANI V/S STATE OF HARYANA AND ANOTHER	RAKESH BAKSHI
244*	CWP-10939-2022 (EDUDB) (OTHER)	KARAN RAMPAL AND OTHERS V/S GURU NANAK DEV UNIVERSITY,AMRITSAR AND OTHERS	UMESH AGGARWAL , A.P.S. SANDHU, UMESH AGGARWAL
245	--	THERE IS NO CASE	
246*	CWP-16691-2022 (SER-HP) (OTHER)	CHARAN SINGH V/S STATE OF HARYANA AND OTHERS	SANDEEP SINGH SANGWAN ADVOCATE GENERAL HARYANA
247*	CWP-17040-2022 (SER-HP) (OTHER)	VIKRAM V/S STATE OF HARYANA AND OTHERS	RANVIR S CHAUHAN ADVOCATE GENERAL HARYANA
248*	CWP-19504-2022 (SER-HP) (OTHER)	SUNITA V/S STATE OF HARYANA AND OTHERS	ANKUR LAL A.G. HARYANA

249*	CWP-21178-2022 (SER-HP) (OTHER)	KOMAL V/S STATE OF HARYANA AND OTHERS	VISHAL NEHRA A.G. HARYANA
250*	CWP-29046-2022 (SER-HP) (OTHER) CM-2887-CWP-2023	DHARAMBIR SINGH V/S STATE OF HARYANA AND OTHERS	MOHINDER PAL A.G. HARYANA, MOHINDER PAL MOHINDER PAL
251*	CWP-854-2023 (SER-HP) (OTHER)	PAWAN KUMAR V/S STATE OF HARYANA AND ANOTHER	SURESH KUMAR REDHU A.G. HARYANA, KUSHALDEEP KAUR, SURESH KUMAR REDHU
252*	CWP-1090-2023 (SER-HP) (OTHER)	BIJENDER SINGH V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR GOSWAMI ADVOCATE GENERAL HARYANA, KUSHALDEEP KAUR, MOHINDER PAL
253*	CWP-5260-2023 (SER-HP) (OTHER)	MAYA RAM V/S STATE OF HARYANA AND OTHERS	ASHWANI BAKSHI ADVOCATE GENERAL HARYANA
254*	CWP-7389-2023 (SER-HP) (OTHER)	JASMER SINGH V/S STATE OF HARYANA AND OTHERS	DEEPKARAN DALAL A.G. HARYANA, Lalit Sharma
255*	CWP-7419-2023 (SER-HP) (OTHER)	RAJEEV V/S STATE OF HARYANA AND OTHERS	AMANDEEP RANA A G HARYANA
256*	CWP-8995-2023 (EDUUT) (OTHER)	KUNDAN V/S UNION TERRITORY OF CHANDIGARH AND OTHERS	SANGITA DHANDA Anil Mehta, MAHESHINDER S. SIDHU, VARUN VEER CHAUHAN, MAHESHINDER SINGH SIDHU
257*	CWP-9045-2023 (SER-HP) (OTHER) CM-9669-CWP-2023	PRAJJWAL V/S STATE OF HARYANA AND OTHERS	GURPREET SINGH A G HARYANA GURPREET SINGH , SATYA PAL JAIN (SR. ADV.)
258*	CWP-9439-2023 (SER-HP) (OTHER)	LHC PRATIBHA V/S STATE OF HARYANA AND OTHERS	SONIA G.SINGH A.G. HARYANA, SONIA G.SINGH
259*	CWP-9679-2023 (SER-HP) (OTHER)	ASHISH V/S STATE OF HARYANA AND OTHERS	R.S.MALIK A.G. HARYANA
260*	CWP-10861-2023 (SER-HP) (OTHER)	DHARAMPAL V/S STATE OF HARYANA AND OTHERS	DINESH SAINI A.G. HARYANA
261*	CWP-11370-2023 (OTHER)	HIRA SINGH V/S STATE OF HARYANA AND OTHERS	RAMESH MALIK A.G. HARYANA
262*	CWP-12727-2023 (SER-HP) (OTHER)	SATWINDER SINGH V/S STATE OF HARYANA AND OTHERS	Harish Mehla A.G. HARYANA, Harish Mehla
263*	CWP-18481-2023 (OTHER)	SATYAWAN AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SUKHVIR SINGH SAHU A.G. HARYANA
264*	CWP-17064-2022 (SER-HP) (OTHER)	KRISHAN KUMAR V/S STATE OF HARYANA AND OTHERS	SAMRAT MALIK A.G. HARYANA, ASHUTOSH KAUSHIK
265*	CWP-25048-2022 (SER-HP) (OTHER)	AJAY PAL V/S STATE OF HARYANA AND OTHERS (TO BE TAKEN UP AT 12.00 NOON ON 04.10.2023)	JASBIR MOR A.G. HARYANA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 55**

HON'BLE MR. JUSTICE VIKAS SURI

NOTE :-

CASE LISTED AT SR.NO. 221 I.E CRM-M-31850-2023 BE TREATED AS CANCELLED.

ALL CONCERNED TO PLEASE NOTE.

201* V	CRM-M-56361-2018 (QP PROSTAY)	A. K. PATNAIK V/S RAJIV SETH & ANR (PROCEEDINGS STAYED)	DEEPAK JINDAL , EKTA THAKUR, EKTA THAKUR, REKHA LUHACH, SONALI MAHAJAN
202*	CRM-M-1044-2023 (AB)	SUDESH RANI V/S STATE OF HARYANA	SUMIT SINGH BAIRAGI A.G. HARYANA, SUMIT SINGH BAIRAGI
203*	CRM-M-7157-2023 (AB)	SUMER SINGH V/S STATE OF HARYANA	Prateek Rathee A.G. HARYANA
204*	CRM-M-7476-2023 (AB) WITH CRM-M-15000-2023 WITH CRM-M-8488-2023	JAYANT ANAND V/S STATE OF PUNJAB SHAWETA ANAND V/S STATE OF PUNJAB GAUTAM ANAND V/S STATE OF PUNJAB	JITENDER SINGH DADWAL A.G. PUNJAB, VAIBHAV SEHGAL JITENDER SINGH DADWAL JITENDER SINGH DADWAL
205*	CRM-M-9831-2023 (AB)	RAVI KUMAR V/S STATE OF PUNJAB	PUNEET SHARMA A.G. PUNJAB, CHAMAN LAL PAWAR
206*	CRM-M-15693-2023 (AB)	DALJIT KAUR V/S STATE OF PUNJAB	ANIL KUMAR GARG A.G. PUNJAB, IMRAN FAROOQI
207*	CRM-M-18065-2023 (AB)	SOHAN LAL V/S STATE OF PUNJAB	RAJIV JOSHI A.G. PUNJAB, RAJIV JOSHI, SANDEEP ARORA
208*	CRM-M-28928-2023 (AB) CRM-40108-2023	ABUZAR V/S STATE OF HARYANA	MOHD UZAIR A.G. HARYANA MOHD UZAIR , DANISHWAR ALI
209*	CRM-M-29551-2023 (AB)	ASHOK KUMAR V/S STATE OF PUNJAB	SIMRANJEET SINGH SARWARA A.G. PUNJAB
210*	CRM-M-38241-2023 (AB)	SITO ALIAS SONI V/S STATE OF HARYANA	K.L. SAINI A.G. HARYANA, K.L. SAINI
211*	CRM-M-27585-2022 (RBPB)	NIRVAIL SINGH V/S STATE OF PUNJAB	KARANJIT SINGH A.G. PUNJAB, BALBIR SINGH JASWAL, KANWAR PAHUL SINGH, KARANJIT SINGH
212*	CRM-M-53067-2022 (RBPB)	MANDEEP SINGH @ BHEEPA V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB, L.S SEKHON
213*	CRM-M-53206-2022 (RBPB)	HAPPY SINGH V/S STATE OF PUNJAB	ARJUNVEER SHARMA A.G. PUNJAB
214*	CRM-M-4556-2023 (RBPB)	ROHIT SINGH V/S STATE OF PUNJAB	ARUZ KHAN A.G. PUNJAB, YASH PAL SHARMA
215*	CRM-M-4961-2023 (RBHRY)	SUNIL V/S STATE OF HARYANA	VIKAS GULIA A.G. HARYANA, VIKAS GULIA
216*	CRM-M-8242-2023 (RBPB)	HARJEET SINGH ALIAS SONU V/S STATE OF PUNJAB	VISHAL MITTAL A.G. PUNJAB, VISHAL MITTAL
217*	CRM-M-9385-2023 (RBHRY)	MANDEEP ALIAS SETHA V/S STATE OF HARYANA	AJAY A.G. HARYANA
218*	CRM-M-27193-2023 (RBPB) WITH CRM-M-35611-2023	SATNAM SINGH AND ANR V/S STATE OF PUNJAB SUKHDEEP SINGH @ JAGJIT SINGH V/S STATE OF PUNJAB	DHANVIR BATISH A.G. PUNJAB PRINCE SHARMA , PRINCE SHARMA
219*	CRM-M-28658-2023 (RBHRY)	ARUN ALIAS KAKU ALIAS ARUN SARSAR V/S STATE OF HARYANA	AMIT CHOUDHARY A.G. HARYANA, AMIT CHOUDHARY
220*	CRM-M-29631-2023 (RBPB)	SANJIV KUMAR @ SANJU AND ANOTHER V/S STATE OF PUNJAB	ASHOK PAUL BATRA A.G. PUNJAB
221	--	THERE IS NO CASE	
222*	CRM-M-33750-2023 (RBHRY)	KAMAL SINGH V/S STATE OF HARYANA AND ANOTHER	ABHINAV GUPTA A.G. HARYANA
223*	CRM-M-34167-2023 (RBPB)	SANDEEP SINGH V/S STATE OF PUNJAB	ROBIN LOHAN A.G. PUNJAB
224*	CRM-M-35171-2023 (RBPB)	JAGDEV SINGH ALIAS JASSI DHOLI V/S STATE OF PUNJAB	GOBIND SINGH RANDHAWA A.G. PUNJAB
225*	CRM-M-35583-2023 (RBPB)	JOBANPREET SINGH V/S STATE OF PUNJAB	SANDEEP WADHAWAN A.G. PUNJAB, SUVIR TANDON
226*	CRM-M-35978-2023 (RBHRY)	AMIT V/S STATE OF HARYANA	RAM PAL VERMA A.G. HARYANA
227*	CRM-M-36783-2023 (RBPB)	IQBAL SINGH V/S STATE OF PUNJAB	RAMANDEEP A.G. PUNJAB
228*	CRM-M-39828-2023 (RBPB)	AMANDEEP KAUR V/S STATE OF PUNJAB	TANVIR SINGH GREWAL A.G. PUNJAB
229*	CRM-M-39851-2023 (RBPB)	MANDEEP SINGH @ DEEPU V/S STATE OF PUNJAB	SURINDER GARG A.G. PUNJAB
230*	CRM-M-40295-2023 (RBPB)	BALJEET SINGH @ BABBU V/S STATE OF PUNJAB	RAGHUBIR TEJPAL A.G. PUNJAB, RAJESH K. CHAUDHARY
231*	CRM-M-41098-2023 (RBPB)	SUNIL KUMAR @ PINDI V/S STATE OF PUNJAB AND ANOTHER	RUHANI CHADHA A.G. PUNJAB
232*	CRM-M-43428-2023 (RBPB) WITH CRM-M-43514-2023	JAGGA SINGH ALIAS VIKRAM SINGH V/S STATE OF PUNJAB KAMALJEET SINGH @ KAMAL V/S STATE OF PUNJAB	PARVESH SACHDEVA A.G. PUNJAB, KAMAL NARULA JUDGEPREET SINGH WARRING
233*	CRM-M-43546-2023 (RBPB)	MOHD. SHAKEEL @ SONY V/S STATE OF PUNJAB	IMRAN FAROOQI A.G. PUNJAB, IMRAN FAROOQI
234*	CRM-M-44667-2023 (RBPB)	GAGANPREET SINGH @ GAGANDEEP SINGH ALIAS GONA V/S STATE OF PUNJAB 212 of 324	VISHAL SHARMA (VASUDEVA) A.G. PUNJAB, SUSHANT KAUSHIK

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235*	CRM-M-48857-2023 (RBPB)	A MURGAN V/S STATE OF PUNJAB	ANIL KUMAR SHARMA A.G. PUNJAB
236*	CRM-M-49058-2023 (RBPB)	ANGAJ KUMAR V/S STATE OF PUNJAB	TANVIR SINGH ATTARIWALA A.G. PUNJAB, SEHEJ SANDHAWALIA, TANVIR SINGH ATTARIWALA
237*	CRM-M-49234-2023 (RBPB)	LOVEDEEP @ LOVE V/S STATE OF PUNJAB	J.S. THAKUR A.G. PUNJAB
238*	CRM-M-49307-2023 (RBPB)	ABHI KUMAR V/S STATE OF PUNJAB	HARPAL SINGH SIDHU A.G. PUNJAB
239*	CRM-39053-2023 (SOS) (OTHER) IN CRA-S-3129-2019	BUDH SINGH V/S STATE OF PUNJAB	H.P.S.ISHAR , DHEERAJ K. SHARMAL VIKAS MALIK
240*	CRM-41718-2021 (NDPS SOS) (SOS) CRM-2194-2023 IN CRA-S-1423-2021	BALVIR V/S STATE OF PUNJAB	SUSHMA CHOPRA A.G. PUNJAB SUSHMA CHOPRA , SUSHMA CHOPRA SUSHMA CHOPRA , SUSHMA CHOPRA
241*	CRM-20502-2023 (NDPS SOS) (SOS) IN CRA-S-713-2023	FAIAZ AHMAD ITU V/S STATE OF PUNJAB	SANDEEP VERMA A.G. PUNJAB, N.K GANGA SANDEEP VERMA , SANDEEP VERMA
242*	CRM-A-1589-2019 (LTAPP)	JASVINDER SINGH V/S BALWINDER SINGH	ARUN JINDAL , S.K. LIBERHAN
243*	CRA-S-2762-2023 (SC/ST ACT RB)	MANOJ KUMAR V/S STATE OF HARYANA	PAWAN KUMAR HOODA A.G. HARYANA
244*	CRM-23000-2023 (LTAPP) (DELAY(F)) IN CRM-A-728-2023	ANIL V/S NARESH KUMAR	PARMINDER SINGH SEKHON PARMINDER SINGH SEKHON , LAGHUINDER SINGH SEKHON
245*	CRM-28078-2023 (LTAPP) (DELAY(F)) & O&M CRM-A-901-2023	ANIL V/S NARESH KUMAR	PARMINDER SINGH SEKHON PARMINDER SINGH SEKHON
246*	CRM-14966-2023 (CONV GEN UPTO 3 YRS) (SOS) IN CRA-S-967-2023	HAPPY @ BHARAT V/S STATE OF HARYANA	SHOKEEN SINGH VERMA A.G. HARYANA SHOKEEN SINGH VERMA
247*	CRM-34535-2023 (CONV GEN UPTO 3 YRS) (DELAY(F)) CRM-34536-2023 & O&M CRA-S-2238-2023	KAPIL@RAHUL V/S STATE OF HARYANA	ABHIMANYU SINGH A.G. HARYANA ABHIMANYU SINGH ABHIMANYU SINGH , ABHIMANYU SINGH , MANU SACHDEVA , TRISHU KANWAR (MS.)
248* V	CRR-2532-2008 (138 NIA) WITH CRM-55104-2008 WITH CRM-55105-2008	BHUSHAN MANCHANDA V/S STATE OF HARYANA BHUSHAN MANCHANDA V/S STATE OF HARYANA BHUSHAN MANCHANDA V/S STATE OF HARYANA (BOHCJ DT. 26.4.19 LIST CRR WHICH ARE PENDING FOR MORE THAN TEN YEARS///// BOHACJ DT. 21.03.2016Z)	PARSHOTAM LAL SINGLA , A.G.HARYANA, DHIRAJ CHAWLA, TARUNA BHARDWAJ , VIKRANT ATTRI, DHIRAJ CHAWLA, PARSHOTAM LAL SINGLA PARSHOTAM LAL SINGLA
249* V	CRR-3220-2009 (CONONEYEAR)	JAGDISH SINGH AULUKH V/S O.P. CHHABRA (BOHCJ DT. 8.8.19)	D.D.SHARMA , AG, PB, DAVINDER DUTT SHARMA, PAWAN SHARMA, NIRBHAY GARG, GAGANINDER SINGH, PAWAN SHARMA.
250* II	CRR-2599-2010 (CONONEYEAR) CRM-49831-2010	SATBIR V/S STATE OF HARYANA (BO HACJ DTD.21.03.2016Z)	SALIL BALI,DS BALI, JP SHARMA, AG HY SALIL BALI
251* V	CRR-2694-2014 (CRR PROSTAY) CRM-24081-2023 WITH CRM-26828-2014 WITH CRR-110-2011 WITH CRM-2724-2011 WITH CRM-7143-2011 WITH CRM-17738-2013 WITH CRM-17739-2013	ANURADHA PRIYADARSHANI AND ANR V/S STATE OF HARYANA ANURADHA PRIYADARSHANI AND ANR V/S STATE OF HARYANA RAJIV RANJAN V/S STATE OF HARYANA RAJIV RANJAN V/S STATE OF HARYANA RAJIV RANJAN V/S STATE OF HARYANA RAJIV RANJAN V/S STATE OF HARYANA RAJIV RANJAN V/S STATE OF HARYANA (PROCEEDINGS STAYED//)	MANOJ BAJAJ , HIMANSHU ARORA, PAWAN GIRDHAR, K K GOEL, VIKAS GOYAL, R K TRIKHA, NAVDEEP MONGA, SP ARORA , SUPRIYA SHARMA, YOGESH SAINI, JAGRITI KALIA S.P. ARORA MANOJ BAJAJ K.K. GOEL , AG.HY. , MANOJ BAJAJ , SUNIL TANDON, VIKAS GOYAL, R.K.TRIKHA K.K. GOEL K.K. GOEL RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA
252*	CRR-1111-2019 (304A)	MANOJ SHAH V/S STATE OF PUNJAB	AMANDEEP SINGH MANAISE
253*	CRR-2667-2019 (CRRAC)	DILSHAD @ IMRAN V/S STATE OF HARYANA	RAM BILAS GUPTA , AG HARYANA, HARDEEP SINGH, S.K.GUPTA.
254*	CRR-413-2022 (138 NIA)	RAJU V/S STATE OF PUNJAB AND ANOTHER	CHANAKYA BATTA A.G. PUNJAB, DEEPANSHU MEHTA, PRABHDEEP SINGH BINDRA
255*	CRR-2466-2022 (IO) WITH CRR-2477-2022	CHARANJEET SINGH V/S STATE OF HARYANA CHARANJEET SINGH V/S STATE OF HARYANA	KANIKA AHUJA A.G. HARYANA, KANIKA AHUJA KANIKA AHUJA , KANIKA AHUJA
256*	CRR-785-2023 (IO)	RATAN LAL SHARMA V/S STATE OF PUNJAB (PROCEEDINGS STAYED)	S.K. CHOUDHARY A.G. PUNJAB, G S BHINDER, S.K. CHOUDHARY
257* V	CRM-M-32547-2018 (DIR) CRM-24576-2023	FURMAN SINGH V/S STATE OF PUNJAB AND ORS	KULBHUSHAN RAHEJA , KULBHUSHAN RAHEJA KULBHUSHAN RAHEJA

258*	CRM-M-29598-2019 (DIR)	ANAIT KHAN V/S STATE OF PUNJAB AND OTHERS	SAQIB ALI KHAN , RAHUL SHARMA,, SAQIB ALI KHAN, SHERRY K SINGLA
259*	CRM-M-3682-2022 (DIR)	KAMLA V/S STATE OF HARYANA	SAAJAN SINGLA A.G. HARYANA
260*	CRWP-2546-2022 ((PROT)) WITH CRM-W-1191-2023	FALJEET SINGH V/S STATE OF PUNJAB AND OTHERS FALJEET SINGH V/S STATE OF PUNJAB AND OTHERS	ISHAN GUPTA A.G. PUNJAB, ISHAN GUPTA, JASDEV SINGH BRAR ISHAN GUPTA
261*	CRM-M-32933-2023 (DIR)	RANJIT SINGH V/S STATE OF PUNJAB AND OTHERS	TARUN SINGLA A.G. PUNJAB, AMIT SHARMA, Tarun Singla
262* V	CRM-M-16595-2015 (QP) WITH CRM-25843-2015 WITH CRM-25844-2015	JAIPAL SINGH JOHAR V/S STATE OF PUNJAB & ORS. JAIPAL SINGH JOHAR V/S STATE OF PUNJAB & ORS. JAIPAL SINGH JOHAR V/S STATE OF PUNJAB & ORS.	KRISHAN SINGH DADWAL , . GAUTAM PATHANIA, , A.G. PUNJAB, SIDDHARTH SHARMA, ANUPAM GUPTA, GURMOHAN SINGH BEDI, Gurmohan Singh Bedi, MANISH DADWAL KRISHAN SINGH DADWAL KRISHAN SINGH DADWAL
263* V	CRM-M-43429-2018 (QP PROSTAY)	GURMIT SINGH V/S STATE OF PUNJAB (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)	SWATI VERMA
264*	CRM-M-46674-2018 (QP COM NIA) WITH CRM-M-46367-2018	RAMESH KUMAR SABJIWALA V/S MOHAN SINGH KOMAL RAMESH KUMAR SABJIWALA V/S MOHAN SINGH KOMAL	VIVEK K THAKUR , VIVEK K. THAKUR VIVEK K THAKUR , VIVEK K. THAKUR
265*	CRM-31815-2023 (QP) (PREPONE) IN CRM-M-31211-2019	DHARMENDER JOSHI AND ORS, V/S STATE OF HARYANA AND ANOTHER	SAURABH ARORA A.G. HARYANA, SAURABH ARORA GAUTAM DUTT , LAJPAT RAI SHARMA , SAURABH ARORA,
266*	CRM-M-33528-2021 (QP) CRM-33483-2023 CRM-33484-2023 CRM-33485-2023 WITH CRM-M-7957-2019 CRM-22529-2019 WITH CRM-M-14706-2023 CRM-13539-2023	DR. KRISHAN YADAV V/S STATE OF HARYANA AND ANR SATYAWAN SHARMA V/S STATE OF HARYANA AND OTHERS ASHOK KUMAR YADAV V/S STATE OF HARYANA AND ANOTHER	SANDEEP KUMAR YADAV A.G. HARYANA, MAYUR KARKRA, PRATHAM SETHI SANDEEP KUMAR YADAV , SANGEETA YADAV SANDEEP KUMAR YADAV SANDEEP KUMAR YADAV NEHA DEWAN , A.G. HARYANA , MAYUR KARKRA , NARESH SINGH SHEKHAWAT , PRATHAM SETHI , SANDEEP KUMAR YADAV NEHA DEWAN , MAYUR KARKRA PRATHAM SETHI , MAYUR KARKRA PRATHAM SETHI
267*	CRM-M-36605-2021 (QP COMGEN) CRM-33819-2022	MOHD IRFAN SIDDIQUE V/S STATE OF PUNJAB AND ANOTHER	KRISHAN LAL A.G. PUNJAB, ANKIT GUPTA, ARJUNVEER SHARMA, ASHISH BAKSHI, NEERAJ RANA, RAVI MALHOTRA ASHISH BAKSHI
268*	CRM-M-649-2022 (QP COMGEN)	DHEERU ALIAS RANDHIR SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	SURJEET SINGH SODHI A.G. PUNJAB
269*	CRM-M-28655-2022 (QP COMGEN) CRM-16433-2023	KHUSHWANT RAI V/S STATE OF PUNJAB AND ANR	BIRINDER SINGH KHEHAR A.G. PUNJAB, VANEET THAKUR BIRINDER SINGH KHEHAR , BIRINDER SINGH KHEHAR
270*	CRM-M-1689-2023 (QP COMGEN)	JAGJIT SINGH @ JEET SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	PREETWINDER SINGH DHALI WAL A.G. PUNJAB, PREETWINDER SINGH DHALI WAL
271*	CRM-M-29402-2023 (QP COMGEN)	JAIPREET SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	SAURABH ARORA A.G. PUNJAB, ABHISHEK MASIH, SAURABH ARORA
272*	CRM-M-30544-2023 (QP)	SANDEEP KUMAR V/S STATE OF HARYANA AND ANOTHER	GAURAV DUTTA A.G. HARYANA, GAURAV DATTA
273*	CRM-M-31868-2023 (QP) CRM-40968-2023	GURPREET SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER	SANGRAM SINGH SARON A.G. PUNJAB, K K MENON, SHUBREET KAUR, UDITI BALI, AJIT SINGH SANGRAM SINGH SARON , SHUBREET KAUR
274*	CRM-M-49056-2023 (RBPCAW)	SUKHJEET SINGH V/S STATE OF PUNJAB	ADARSHPREET SINGH DHALI WAL A.G. PUNJAB
275*	CRM-11322-2023 (CAW) (DELAY(F)) CRM-11323-2023 & O&M CRR(F)-351-2023	ASHOK KUMAR V/S MANJIT KAUR	S.P.SOI , HARKIRAT SINGH BHOGAL, SAHIL SOI S.P.SOI S.P.SOI , GULSHAN NANDWANI , S.P.SOI
276*	CRM-M-601-2022 (QPCAW)	NIDHI GUPTA AND OTHERS V/S VANEET SINGLA	ISHAN GUPTA , ISHAN GUPTA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 16

HON'BLE MR. JUSTICE SANDEEP MOUDGIL

NOTE: THERE SHALL BE NO ADJOURNMENT ON ACCOUNT OF FILING REPLICATION. IF REPLICATION IS TO BE FILED, THE SAME BE FILED BEFORE THE DATE FIXED IN THE REGISTRY WITH AN ADVANCE COPY TO THE OPPOSITE COUNSEL.

201*	CRM-M-11963-2023 (RBPB)	KAKA SINGH ALIAS K DEEP V/S STATE OF PUNJAB (SA)	MANPREET GHUMAN A.G. PUNJAB
202*	CRM-M-34603-2023 (RBHRY)	RAMESH SANKA V/S STATE OF HARYANA	KARAN NEHRA A.G. HARYANA, AJAIVIR SINGH, ARNAV GHAI, ARNAV GHAI,, BENANT NOOR SINGH MAROK, DR ANMOL RATTAN SIDHU, ROHIT KAUSHIK, DR. ANMOL RATTAN SIDHU SR. ADV., KARAN NEHRA, SHIVAM SHARMA, PRATEEK RATHI & PRATHAM SETHI, PRATHAM SETHI, Prateek Rathee, Rahul Gautam, VINOD GHAI SR. ADV. KARAN NEHRA , ARNAV GHAI , PRATHAM SETHI , Rahul Gautam PRATEEK RATHEE , ARNAV GHAI , Prateek Rathee KARAN NEHRA , ARNAV GHAI , SUDESH KUMAR PANDEY KARAN NEHRA , ARNAV GHAI , SUDESH KUMAR PANDEY
	CRM-30551-2023		
	CRM-34002-2023		
	CRM-37668-2023		
	CRM-37670-2023		
		(BODT. 16.09.2023)	
203*	CRM-M-49265-2023 (RBHRY)	SAJJAN SINGH V/S STATE OF HARYANA (SA)	SANPREET SANDHU A.G. HARYANA
204*	IOIN-CWP-1005-2003 (SCOSB HRY)	ISHWAR SINGH V/S STATE OF HARYANA AND ORS.	NAVEEN DARYAL , NAVEEN DARYAL, PARDEEP KUMAR, SANJIV BANSAL, , RAVINDER RANA, GIRISH KUMAR, JINENDER SAINI, NAVEEN DARYAL , A.G.HARYANA , GIRISH KUMAR , JINENDER SAINI , I.K.MEHTA , M.S.KOHLI , NAVEEN DARYAL , PARDEEP KUMAR , RAVINDER RANA , SANJIV BANSAL
	IN CWP-1005-2003		
		(BOHCJ DT. 7.7.18)	
205*	CWP-3623-2005 (SCOSB HRY)	BAJRANG LAL ETC. V/S STAT EOF HARYANA ETC.	ANIL RATHEE , BALRAJ GUJJAR, KAPIL BANSAL, JAGDISH MANCHANDA, KANHIYA LAL, R D SHARMA, NISCHAL CHETANYA MANCHANDA, JAGDISH MANCHANDA BALRAJ GUJJAR BALRAJ GUJJAR ANIL RATHEE
	CM-11847-CWP-2021		
	CM-11848-CWP-2021		
	CM-4119-CWP-2005		
		(SOC/AD CASE)	
206*	CWP-1027-2015 (SCOSB HRY)	HARDYAL SINGH V/S THE HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD AND ORS	RAVINDER MALIK (RAVI) , JASNEET SINGH BEDI, R.S. BUDHWAR, SANDEEP LATHER, VIMAL SINGH
207*	CWP-9148-2015 (SCOSB HRY)	BIRENDER SINGH AND ORS V/S HARYANA ROADWAYS ENGINEERING CORPORATION LTD AND ORS	SAMRAT MALIK , A G HY., MANOJ CHAHAL, KAPIL BANSAL, PRATEEK MAHAJAN, R K MALIK, DIGVIJAY SINGH, SATYAWAN AHLAWAT, SANGRAM MALIK
208*	CWP-773-2016 (SCOSB HRY)	VIKRAM SINGH & ORS V/S HARYANA STATE AGRICULTURAL MARKETING BOARD & ANR	SAMRAT MALIK , ANANT KATARIA DAG, BHUPINDER MALIK,, SHRUTI JAIN GOYAL, C.S. BAKHSHI, VAIBHAV GOEL, DIGVIJAY SINGH, DAMAN DHIR, HARPREET SINGH, HARISH RATHEE, , HITESH PANDIT, SUMAN RANI, , HITESH PANDIT, KIRAN PAL SINGH, HARISH NAIN, SIDDHARTH SANWARIA, MAYANK GARG, R.K. MALIK, VARUNVEER CHAUHAN, RAMAN B. GARG, SHIVANI SHARMA, ANU GARG, AKSHAY SETHI, SUVIR SEHGAL, SUVIR SEHGAL, TEJPAL SINGH DHULL, RAJESH GAUR, Sunil Kumar Dhanda, V P SANGWAN, SUNIL HOODA, KULDEEP SHEORAN SAMRAT MALIK,SUVIR SEHGAL,AG HY.
	CM-14285-CWP-2016		
	WITH CWP-11263-2017	RAJINDER SINGH V/S STATE OF HARYANA AND ORS.	RAJESH ARORA
	WITH CWP-12121-2017	RANDHIR SINGH & ANR V/S STATE OF HARYANA AND ORS	RAJESH ARORA
	WITH CWP-12342-2017	DES RAJ AND ORS V/S STATE OF HARYANA AND ORS	RAJESH ARORA , AG HR. SOURABH GOEL
	WITH CWP-13120-2018	MANOJ KUMAR V/S STATE OF HARYANA AND ORS.	RAJESH ARORA , SOURABH GOEL
	WITH CWP-13144-2018	NAND KISHORE V/S STATE OF HARYANA AND OTHERS	JASBIR MOR , JASBIR MOR , SOURABH GOEL
	WITH CWP-21091-2016	POOJA DUA V/S HARYANA STATE AGRICULTURAL MARKETING BOARD AND ANR.	V.P. SANGWAN , SUVIR SEHGAL , Sunil Kumar Dhanda
	WITH CWP-21202-2017	KARAM CHAND AND OTHERS V/S STATE OF HARYANA AND OTHERS	MOHNISH SHARMA , SOURABH GOEL
	WITH CWP-24829-2018	ASHOK KUMAR & ORS V/S STATE OF HARYANA & ORS	RAJESH ARORA , SOURABH GOEL
	CM-18940-CWP-2018		
	WITH CWP-5881-2017	AAS MOHAMMAD AND ORS V/S STATE OF HARYANA AND ORS	RAJESH ARORA
	WITH CWP-5882-2017	INDER PAL SINGH AND ORS V/S STATE OF HARYANA AND ORS	SAMRAT MALIK , LOKESH SINHAL , RK MALIK, RIMPLE SOHI, BALDEV RAJ MAHAJAN, , SOURBH GOEL, VIVEKTA SINGH
	WITH CWP-5883-2017	RADHA KRISHAN AND ORS V/S STATE OF HARYANA AND ORS	SAMRAT MALIK , MUKESH KUMAR VERMA , SOURABH GOEL
	CM-16082-CWP-2018		
	WITH CWP-6516-2017	BABU RAM V/S MUNICIPAL CORPORATION, PANIPAT	SAMRAT MALIK , SANDEEP DHAL, AG HR., SOURABH GOEL
	WITH CWP-7395-2018	BHARAT LAL V/S STATE OF HARYANA AND ORS	ABHA RATHORE , DEEPAK MANCHANDA, AG HRY LEKH RAJ SHARMA , SOURABH GOEL
	CM-916-CWP-2019		
	WITH CWP-7523-2017	SUNITA DEVI V/S STATE OF HARYANA AND OTHERS	LEKH RAJ SHARMA , SOURABH GOEL
	WITH CWP-8377-2017	NARESH KUMAR AND ORS. V/S HOUSING BOARD, HARYANA AND ANR.	SHALENDER MOHAN , SHALENDER MOHAN
	CM-176-CWP-2020		
	WITH CWP-9112-2017	RAM DINESH V/S STATE OF HARYANA AND ORS	SAMRAT MALIK , AMRITA NAGPAL, LOKESH SINHAL , YOGESH SHEORAN, . SAMRAT MALIK
	WITH CWP-9639-2017	DAYA RAM & ORS V/S STATE OF HARYANA AND ORS	ARVIND KUMAR CHAUHAN
	WITH CWP-15744-2017	ROOPNATH V/S HARYANA STATE AGRICULTURAL MARKETING BOARD AND ANR	RAHISH PAHWA , AMRITA NAGPAL, LOKESH SINHAL , LOKESH SINHAL , PRATEEK MAHAJAN
	WITH CWP-13894-2017	DES RAJ AND ORS V/S STATE OF HARYANA AND ORS	SANDEEP SINGAL , DEEPAK MANCHANDA , SHUBHAM KSHYAP, PADAMKANT DWIVEDI, VISHVA NATH SHAM, SUNIL DHANDA
	WITH CWP-20191-2021	PARMOD KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER	ANIL RATHEE , NITIN RATHEE, APPORVA RATHEE , RISHU GARG
	WITH CWP-23855-2021	AJIT SINGH V/S STATE OF HARYANA AND ANOTHER	ABHA RATHORE , PADAM KANT DWIVEDI
			ONKAR RAI , PRATEEK MAHAJAN , SALONI SHARMA, KAPIL BANSAL

WITH CWP-23543-2021	MAHESH KUMAR V/S STATE OF HARYANA AND ANOTHER	ONKAR RAI , PRATEEK MAHAJAN
WITH CWP-15891-2017	VED PARKASH V/S STATE OF HARYANA AND ORS	JAGBIR MALIK , AG HRY, SANTOSH MALIK , RAJESH SHEORAN
WITH CWP-15148-2017	KANTA V/S STATE OF HARYANA AND ORS	JAGBIR MALIK , AG HRY, SANTOSH MALIK , RAJESH SHEORAN
CM-2513-CWP-2022		ABHA RATHORE , RAJESH SHEORAN
WITH CWP-15149-2017	RAMESHWAR V/S STATE OF HARYANA AND ORS	JAGBIR MALIK , AG HRY, SANTOSH MALIK , RAJESH SHEORAN
CM-2512-CWP-2022		ABHA RATHORE , RAJESH SHEORAN
WITH CWP-18883-2017	RAM LAL V/S STATE OF HARYANA AND ORS.	JAGBIR MALIK , AG HRY, SANTOSH MALIK , RAJESH SHEORAN
WITH CWP-18884-2017	VINOD KUMAR V/S STATE OF HARYANA AND ORS.	JAGBIR MALIK , AG HRY, SANTOSH MALIK , RAJESH SHEORAN
WITH CWP-18885-2017	RAMESH V/S STATE OF HARYANA AND ORS.	JAGBIR MALIK , AG HRY, SANTOSH MALIK , RAJESH SHEORAN , ROHIT MITTAL
WITH CWP-9265-2018	DHARAMBIR V/S STATE OF HARYANA AND ORS.	JAGBIR MALIK , A.G. HARYANA , RAJESH K. SHEORAN, SANDEEP SAINI , RAJESH SHEORAN
IOIN-CM-2468-CWP-2022		ABHA RATHORE
WITH CWP-20811-2017	BALBIR SHARMA V/S STATE OF HARYANA AND ORS.	RAKESH NAGPAL , PALLAVI BABBAN , SANDEEP THAKAN, AG HR., RISHABH GUPTA , SHRUTI JAIN GOYAL, HITESH PANDIT, KIRAN PAL SINGH , T.K.GUPTA, PALLAVI BABBAN, KAPIL BANSAL
CM-7263-CWP-2019		RAKESH NAGPAL
WITH CWP-23672-2017	RAGHUBIR V/S STATE OF HARYANA AND ORS.	SANDEEP THAKAN , SANDEEP THAKAN
WITH CWP-19801-2018	BHANI RAM V/S STATE OF HARYANA AND OTHERS	SANDEEP THAKAN
WITH CWP-21650-2017	SATYAWAN V/S STATE OF HARYANA AND ORS	NAVEEN DARYAL , FARIAD SINGH VIRK , L S BHULLAR , NAVEEN DARYAL , NIDHI GARG, HITESH PANDIT, SWARANJIT KAUR , SAROJ MALAKAR, MANNA SINGH, KAPIL BANSAL , VIJAY PAL
WITH CWP-23687-2017	SHYAM SINGH AND ORS. V/S MUNICIPAL CORPORATION FARIDABAD ETC.	SAMRAT MALIK , LOKESH SINHAL , PRATEEK MAHAJAN , RK MALIK, RAMANDEEP SINGH , SAMRAT MALIK , SOURABH GOEL
WITH CWP-23878-2017	KULDIP SINGH V/S STATE OF HARYANA AND ORS	SURENDER SAINI , AG HR., SUBHASH AHUJA
WITH CWP-24286-2017	GULAB SINGH & ORS. V/S STATE OF HARYANA & ORS.	RAMAN B GARG , DEEPAK BALLYAN , GITANJALI, AG HRY, SOURABH GOEL , LOKESH SINHAL , MAYANK GARG , PRATEEK MAHAJAN , SOURABH GOEL
WITH CWP-27437-2017	MAHENDER SINGH AND ORS V/S STATE OF HARYANA AND ORS	SHAILENDRA SHARMA
WITH CWP-22247-2018	SOM NATH V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR , GANDHARV MALHOTRA, ASHWANI TALWAR, NIDHI GARG , JASBIR MOR, YASHASVI GOYAL, GAURAV MOHUNTA , NISHANT INDAL , PRATEEK MAHAJAN , PRATEEK MAHAJAN, PUNEET JINDAL, MALVI AGGARWAL , RAKESH SOBTI, ANANT KATARIA, DAANISH MAHAJAN , SURABHI KAUSHIK, PRATEEK MAHAJAN , SWATI ARORA,
WITH CWP-22248-2018	ASHWANI KUMAR V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR , PRATEEK MAHAJAN
WITH CWP-22250-2018	JASBIR SINGH V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR , PRATEEK MAHAJAN , Rakesh Sobti
WITH CWP-22251-2018	PARVEEN KUMAR V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR , PRATEEK MAHAJAN
WITH CWP-22252-2018	SURINDER SINGH V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR , PRATEEK MAHAJAN
WITH CWP-22253-2018	HARNEK SINGH V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR , PRATEEK MAHAJAN
WITH CWP-22254-2018	MAHESH CHAND V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR , PRATEEK MAHAJAN
WITH CWP-22255-2018	MOHD HARUN V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR
WITH CWP-22256-2018	MOHD MUBEEN V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	ASHWANI TALWAR , ASHWANI TALWAR
WITH CWP-9400-2020	BHARAT BHUSHAN AND OTHERS V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND OTHERS	RAKESH SOBTI
WITH CWP-15778-2020	ANIL KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	JAYOTI PARSHAD SHARMA , PRATEEK MAHAJAN
WITH CWP-17204-2020	RAM BHAGAT AND ANOTHER V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM	RAKESH SOBTI , PRATEEK MAHAJAN
WITH CWP-334-2021	SUBHASH CHANDER AND ORS V/S STATE OF HARYANA AND OTHERS	JATINDER KUMAR , PRATEEK MAHAJAN
WITH CWP-428-2021	SURESH KUMAR AND ORS V/S STATE OF HARYANA AND ORS	GAURAV MOHUNTA , GAURAV MOHUNTA , PRATEEK MAHAJAN
WITH CWP-5271-2021	RANVIR SINGH AND ORS V/S HARYANA VIDYUT PARSARAN NIGAM LTD. AND ORS	RAKESH SOBTI , PRATEEK MAHAJAN , Rakesh Sobti
WITH CWP-5570-2020	SURENDER SINGH AND ORS V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND ORS	JASBIR MOR
WITH CWP-36723-2019	MAHENDER PAL AND ORS V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND ORS	NIDHI GARG , PRATEEK MAHAJAN
WITH CWP-20827-2018	JARNALO DEVI V/S INDIAN RED CROSS SOCIETY THROUGH SECRETARY AND ORSS	SHVETANSHU GOEL , KULDEEP TIWARI , YASHASVI KAPILA,, SHREYA VASHISTH, GAURAV KAMBOJ
WITH CWP-13336-2020	RAJ KUMAR V/S DISTRICT RED CROSS SOCIETY AND ANR	SANGITA DHANDA , KULDEEP TIWARI,AVINASH KUMAR
WITH CWP-2468-2022	SUBHASH CHAND V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND OTHERS	SHVETANSHU GOEL , PRATEEK MAHAJAN , SHREY GOEL
WITH CWP-3151-2018	JAIMAL AND ORS V/S STATE OF HARYANA AND ORS	RAJESH ARORA , GAURAV JINDAL, KAPIL BANSAL, KIRAN PAL SINGH
WITH CWP-3770-2018	RAM LAL V/S DHBVN ANR.	JANGVIR SINGH HOODA , HITESH PANDIT , JANGVIR SINGH HOODA
WITH CWP-6202-2018	YOGESH KUMAR AND ORS V/S STATE OF HARYANA AND ORS	VIJAY PAL , AG HR., B K BAGRI, NAVEEN DARYAL, SOM NATH SAINI , ARVIND SETH , ARVIND SETH, KAPIL BANSAL, PADAMKANT DWIVEDI , B.K.BAGRI, NAVEEN DARYAL, P.K.CHAUHAN , NITESH SHARMA , PADAM KANT DWIVEDI , PARVEEN CHAUHAN , VIJAY PAL
WITH CWP-26877-2018	PARDEEP KUMAR V/S STATE OF HARYANA & ORS	NAVEEN DARYAL , PADAM KANT DWIVEDI
WITH CWP-28286-2018	PANKAJ KUMAR V/S STATE OF HARYANA & ORS	PARMOD KUMAR CHAUHAN , PADAM KANT DWIVEDI
WITH CWP-3870-2020	SUBHASH CHANDER V/S STATE OF HARYANA AND OTHERS	BALRAJ GUJJAR , JAGDISH MANCHANDA

WITH CWP-30127-2018	MAHINDER SINGH AND ORS V/S MUNICIPAL CORPORATION FARIDABAD AND ORS	SAMRAT MALIK , MAHESHINDER SINGH SIDHU
WITH CWP-37917-2018	KISHAN WATI V/S HARYANA URBAN DEVELOPMENT AUTHORITY (HUDA) AND ANOTHER	ANIL SHUKLA , HARMANJOT SINGH GILL , RAJESH K. SHEORAN , RAJESH SHEORAN
WITH CWP-4373-2019	SURINDER KUMAR AND ORS V/S U.H.B.V.N.L AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA , PADAM KANT DWIVEDI , PADAMKANT DWIVEDI
WITH CWP-5934-2019	RIPUDAMAN V/S STATE OF HARYANA AND OTHERS	S.K. TRIPATHI , GAURAV JINDAL
WITH CWP-10416-2019	BIMLA DEVI V/S STATE OF HARYANA AND ORS	JAGDISH MANCHANDA , JAGDISH MANCHANDA, NISCHAL CHETANYA MANCHANDHA , NIDHI GARG, AAG, NAVEEN SINGH PANWAR
WITH CWP-22678-2019	SUNIL CHAUDHARY V/S HARAYANA POWER GENERATION CORPORATION LTD AND ORS.	S.K. HOODA , JAGBIR MALIK
WITH CWP-24151-2019	SUSHIL KUMAR AND ORS. V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM. LTD. AND ANR	JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA , SHREENATHA KHEMKA
WITH CWP-32588-2019	OM PARKASH V/S STATE OF HARYANA AND ORS	ANIL SHUKLA , DEEPAK BALYAN
WITH CWP-6308-2021	KASHMIRI LAL V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND ORS	R.S. PANGHAL , PADAM KANT DWIVEDI , PADAMKANT DWIVEDI, SHUBRA SINGH, PADAMKANT DWIVEDI , PRATEEK MAHAJAN, JASKIRAT , R S PANGHAL, SHUBHAM SHARMA, NAMAN JAIN
WITH CWP-6376-2021	MEENA DEVI V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD.AND ORS	R.S. PANGHAL , NAMAN JAIN , NAMAN JAIN, PRATEEK MAHAJAN, JASKIRAT SINGH , SAMARTH SAGAR, PADAMKANT DWIVEDI, SHUBHAM SHARMA
WITH CWP-6385-2021	VIJAY KUMAR V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND ORS	R.S. PANGHAL , PRATEEK MAHAJAN
WITH CWP-10474-2020	SONU AND OTHERS V/S STATE OF HARYANA AND OTHERS	P.K. GANGA , HARMANDEEP GILL, P K GANGA, SHARAD AGGARWAL , PADAM KANT DWIVEDI , PADAMKANT DWIVEDI
WITH CWP-13926-2020	MANOJ KUMAR SAINI V/S DISTRICT RED CROSS SOCIETY AND ANR	SANGITA DHANDA , KRISHAN KUMAR GUPTA
WITH CWP-19373-2020	HANUMAN PRASAD ARYA V/S STATE OF HARYANA AND ANOTHER	MOHNISH SHARMA , GAURAV GULZAR SINGH CHAUHAN, PANKAJ MIDDHA , HITESH PANDIT
WITH CWP-20337-2020	KRISHNA DEVI V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH , ANKUR SHEORAN , R.S. LONGIA
WITH CWP-4105-2021	VIRENDER SINGH AND ANR V/S HARYANA VIDYUT PARSARAN NIGAM LTD AND ANR	RAKESH SOBTI , Rakesh Sobti
WITH CWP-8940-2021	JAIPAL V/S STATE OF HARYANA AND OTHERS	BALRAJ GUJJAR , JAGDISH MANCHANDA
WITH CWP-2255-2022	HARNAM SINGH V/S STATE OF HARYANA AND OTHERS	KESHAV GUPTA , KESHAV GUPTA
WITH CWP-22423-2021	RAM WATI V/S DISTRICT RED CROSS SOCIETY AND ANR	SANGITA DHANDA , Harjot Singh Bedi
CM-14591-CWP-2022		SANGITA DHANDA
CM-14610-CWP-2022		SANGITA DHANDA
WITH CWP-697-2023	BALRAJ AND OTHERS V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , ANANT KATARIA , DUSHYANT SAHARAN , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA , PRATEEK MAHAJAN
WITH CWP-430-2023	JAGAN SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	RAKESH SOBTI
WITH CWP-418-2023	VIVEK AND ORS V/S STATE OF HARYANA AND OTHERS	RAKESH SOBTI
WITH CWP-27340-2022	RADHIKA DEVI V/S HARYANA VIDYUT PARSARAN NIGAM LTD (HVPNL) AND ORS	R.S. PANGHAL , DUSHYANT SAHARAN , PRATEEK MAHAJAN
WITH CWP-28322-2022	SUNIL KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA , PRATEEK MAHAJAN
WITH CWP-6019-2023	SURENDER KUMAR V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA , PRATEEK MAHAJAN
WITH CWP-22354-2013	PAWAN KUMAR & ORS V/S UTTAR HRY BIJLI VITRAN NIGAM LTD & ORS	SANJIV GUPTA , P.S.POONIA
WITH CWP-895-2023	BABU RAM V/S HARYANA VIDYUT PRASARAN NIGAM LIMITED AND OTHERS	ASHWANI TALWAR , PRATEEK MAHAJAN
WITH CWP-1330-2023	RAN SINGH V/S STATE OF HARYANA AND OTHERS	GAGANDEEP SINGH , HARMANJOT SINGH GILL
WITH CWP-1382-2023	SURENDER V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , DUSHYANT SAHARAN , JAGDISH MANCHANDA , KULDEEP SHEORAN , NISCHAL CHETANYA MANCHANDA , ANANT KATARIA , PRATEEK MAHAJAN
WITH CWP-1397-2023	RAJ KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , DUSHYANT SAHARAN , JAGDISH MANCHANDA , PRATEEK MAHAJAN , VIBHUTI NARANIA
WITH CWP-5463-2023	BALA DEVI ALIAS RAJ BALA V/S STATE OF HARYANA AND OTHERS	BALRAJ GUJJAR , PRATEEK MAHAJAN
WITH CWP-2275-2023	NASEEB AND ANOTHER V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA , PRATEEK MAHAJAN
WITH CWP-2209-2023	DEEPAK V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA , PRATEEK MAHAJAN
WITH CWP-5204-2023	CHAND V/S THE STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA
WITH CWP-26367-2015	KULDEEP SINGH V/S STATE OF HARYANA & ORS	SANDEEP PARKASH CHAHAH
WITH CWP-13949-2016	NARENDER SINGH AND ORS V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS	TRIBHUVAN DAHIYA
WITH CWP-22316-2021	UMED SINGH V/S STATE OF HARYANA AND OTHERS	RAHISH PAHWA , PRATEEK MAHAJAN
WITH CWP-5879-2017	TRILOK CHAND AND ORS V/S STATE OF HARYANA AND ORS	SAMRAT MALIK , DEEPAK BALYAN , LOKESH SINHAL , PRATEEK MAHAJAN , R.K MALIK, AG HRY, SANDEEP DHULL , RIMPLE SOHI, SOURABH GOEL, T.S DHULL , SOURABH GOEL , Saurabh Mago , VIVEKTA SINGH
CM-14820-CWP-2017		SAMRAT MALIK
WITH CWP-19909-2022	RAM PHAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	JANGJIT SINGH DAHIYA , JANGJIT SINGH DAHIYA
CM-16236-CWP-2022		JANGJIT SINGH DAHIYA
CM-16238-CWP-2022		JANGJIT SINGH DAHIYA
WITH CWP-2314-2023	BIRBAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA , NIKITA GOEL
WITH CWP-5271-2019	KAMLA DEVI V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM HISAR	Devender Arya , BHARAT ARYA , HITESH PANDIT
CM-2789-CWP-2023		Devender Arya
WITH CWP-5283-2019	RANJIT V/S HARYANA VIDYUT PRASARAN NIGAM LIMITED (HVPN)	Devender Arya , DEEPAK BALYAN
CM-3902-CWP-2020		DEVENDER ARYA
WITH CM-5957-CWP-2023	SURESH KUMAR V/S UTTAR HARYANA BIJLI VITRAN NIGAM	SAMRAT MALIK , PRATEEK MAHAJAN

IN CWP-13151-2011		MAHAVIR SANDHU , MOHNISH SHARMA , PRATEEK MAHAJAN , SANDEP SINGLA , SUDHIR HOODA , SUDHIR KUMAR HOODA
WITH CWP-12663-2012	JASBIR KAUR V/S STATE OF HARYANA AND ORS.	KRISHAN SINGH , AG.HY SHAILDRA MOHAN , RAM NIWAS SHARMA , SHALENDER MOHAN
WITH CWP-12987-2013	KRISHAN CHANDER V/S ADDITIONAL CHIEF SECY. TO GOVT. HARYANA AND OTHERS	SURENDER SINGH DALAL , KAPIL BANSAL , S.S.DUHAN
WITH CWP-12990-2013	BARU RAM V/S ADDITIONAL CHIEF SECY TO GOVT. HARYANA AND OTHERS	SURENDER SINGH DALAL , S S DUHAN , S.S.DUHAN
WITH CWP-3773-2017	BABU LAL V/S STATE OF HARYANA AND ORS.	RAHISH PAHWA , B.S WALIA, AG HRY, SOURABH GOEL , KAPIL BANSAL, KUNAL JAIN , SOURABH GOEL
WITH CWP-3803-2017	SATYABIR V/S STATE OF HARYANA AND ORS.	RAHISH PAHWA , SOURABH GOEL
WITH CWP-5501-2017	MAHABIR SINGH V/S STATE OF HARYANA AND ANR.	O.P.S. TANWAR , AG HRY, SUBHASH AHUJA
CM-14395-CWP-2018		O.P.S. TANWAR
CM-16878-CWP-2018		O.P.S. TANWAR
CM-634-CWP-2019		SUBHASH AHUJA
		SANDEEP SINGAL , AKSHAY BHAN, A S TALWAR, GURINDER PAL SINGH , AMARDEEP HOODA, SAVI, KS MALIK, A K SINGH , AMIT CHAHAL, MANOJ CHAHAL, ANAND BHARDWAJ , DALJIT KAUR, SANGITA DHANDA, RAKESH SOBTI, , GEETANJLI CHHABRA, RAMAN B GARG, B S MITTAL , GIRISH AGNIHOTRI, ISHAAN BHARDWAJ, ARUN GUPTA , HIMANSHU ARORA, INDER PAL GOYAT, B K SAINI , K L SAINI, RAJESH K SHEORAN, SOURABH GOEL , MANOJ MAKKAR, V K SHEORAN, BHAVNA GREWAL , Manpreet Singh Dua , PRATEEK MAHAJAN , PRATEEK MAHAJAN, SAMARTH SAGAR, LOKESH SINHAL , R S LONGIA, DEEPAK GIROTRA, S P ARORA , RAJESH DHANKAR, K L SAINI, DHARAMVEER PHOUR , RAKESH NAGPAL, LEKH RAJ SHARMA , RAM NIWAS SHARMA, ITHLESH, S S GOPERA, SUNIL NEHRA , S K KAUSHIK, DEEPAK MANCHANDA, VIJAY PAL , S K YADAV, NITIN RATHEE, ASHWANI VERMA, J P DHULL , SANDEEP SINGAL, SALONI SHARMA , SHUBHAM KASHYAP
WITH CWP-13064-2017	KAPTAN SINGH V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD AND ORS	SANDEEP SINGAL
		JAGBIR MALIK
CM-16127-CWP-2017	KISHAN LAL V/S STATE OF HARYANA AND ORS	DIWAN S. ADLAKHA
WITH CWP-15147-2017	BHAJNA V/S STATE OF HARYANA AND OTHERS	
WITH CWP-2585-2019	NARESH KUMAR V/S HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANOTHER	SAMRAT MALIK , DEEPAK BALYAN , R.K.MALIK, SANDEEP DHULL
WITH CWP-9111-2019		
WITH CWP-12795-2019	JAI PARKASH V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA , DEEPAK BALYAN , SHARAD AGGARWAL, MEGHNA NEHRA , SUNIL KUMAR NEHRA
WITH CWP-9837-2020	ATTAR SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	PARVEEN CHAUHAN , PADAM KANT DIVEDI, SHARAD AGGARWAL , PADAM KANT DWIVEDI , PARVEEN CHAUHAN
CM-12724-CWP-2020		PARVEEN CHAUHAN , PARVEEN CHAUHAN
WITH CWP-20465-2020	POOLWATI V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ORS	DEVENDER ARYA
WITH CWP-10-2021	JAGAT RAM AND ANR V/S SHRI MATA MANSA DEVI SHRINE BOARD PANCHKULA	RAMAN B. GARG , HITESH PANDIT , MAYANK GARG
WITH CWP-6273-2021	RAJU V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND ORS	R.S. PANGHAL , DEEPAK MANCHANDA, ADDITIONAL ADVOCATE GENERAL
WITH CWP-8252-2021	RAMESH AND ORS V/S STATE OF HARYANA AND ANOTHER	VIRENDRA RANA , LOKESH SINHAL
WITH CWP-19621-2022	RAJESH V/S STATE OF HARYANA AND OTHERS	P.K. GANGA , JAGDISH MANCHANDA , PADAM KANT DWIVEDI
CM-5710-CWP-2023		P.K. GANGA , P K GANGA, PANKAJ MIDDHA
WITH CWP-10071-2022	SANJEEV KUMAR V/S STATE OF HARYANA AND OTHERS	RAVINDER MALIK , JAGBIR MALIK , RAVINDER MALIK
WITH CWP-11016-2022	ANIL KUMAR V/S HARYANA ELECTRONICS DEVELOPMENT CORPORATION	DHARMENDER SINGH RAWAT , HITESH PANDIT
WITH CWP-2291-2023	HARSH LUTHRA AND OTHERS V/S STATE OF HARYANA AND ANOTHER	DHEERAJ MAHAJAN , DHEERAJ MAHAJAN , NIKITA GOEL
WITH CWP-16967-2022	SATPAL V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD AND ORS	SHREY GOEL , SEHEJ SANDHAWALIA
WITH CWP-16409-2021	MOHAN LAL V/S MANAGING DIRECTOR, DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ANR	VIRENDRA RANA
WITH CWP-19844-2022	PAWAN SINGH AND OTHERS V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD AND ORS	V D SHARMA , SEHEJ SANDHAWALIA
WITH CWP-23480-2022	BHIM SINGH V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD. AND ORS.	MANOJ CHAHAL
WITH CWP-23548-2022	ASHWANI KUMAR V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD. AND ORS.	MANOJ CHAHAL , DUSHYANT SAHARAN
WITH CWP-25639-2022	SUKHDEV SINGH V/S HARYANA VIDYUT PRASARAN NIGAM LIMITED AND OTHERS	RAKESH NAGPAL
WITH CWP-26299-2022	JUGAL KISHORE V/S HARYANA VIDYUT PRASARAN NIGAM LTD. AND OTHERS	SHVETANSHU GOEL , PADAM KANT DWIVEDI
WITH CWP-26420-2022	NIRMLA DEVI V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD AND ORS	MANOJ CHAHAL , DUSHYANT SAHARAN , SEHEJ SANDHAWALIA
WITH CWP-26427-2022	JAI KUMAR V/S D.H.B.V.N.L AND ORS	MANOJ CHAHAL , DUSHYANT SAHARAN , SEHEJ SANDHAWALIA
WITH CWP-10940-2023	BRAHAM SINGH AND ANR V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD AND ORS	DEEPAK SONAK
WITH CWP-3567-2016	JITENDER SINGH & ORS V/S STATE OF HARYANA & ORS	ALKA CHATRATH , ALKA CHATRATH , ANU CHATRATH, HARMANPREET KAUR , DEEPAK MANCHANDA , GITANJALI CHHABRA, RAMAN B. GARG, AG HR. , MAYANK GARG , MUKESH KUMAR VERMA , NARINDER LUCKY , RAMAN B. GARG , SHARMILA SHARMA
CM-13370-CWP-2019		ALKA CHATRATH
CM-3726-CWP-2019		ALKA CHATRATH
CM-3900-CWP-2017		ALKA CHATRATH,AGHY.
CM-3943-CWP-2017		ALKA CHATRATH,AGHY.
CM-5639-CWP-2022		ALKA CHATRATH , A.G. HARYANA
CM-5640-CWP-2022		ALKA CHATRATH , SHARMILA SHARMA
CM-8936-CWP-2016		ALKA CHATRATH, AG HARYANA
WITH CWP-13944-2018	DAYANAND SINGH V/S STATE OF HARYANA & OTHERS	NARESH KUMAR , AG HRY, SOURABH GOEL, SONA KAUR , SOURABH GOEL
WITH CWP-17199-2018	HANS RAJ AND ORS V/S STATE OF HARYANA AND ORS	SANDEEP PARKASH CHAHAR
WITH CWP-32084-2018	SULTAN SINGH V/S STATE OF HARYANA AND ORS	SANDEEP KOTLA

WITH CWP-17346-2023	RAVINDER KUMAR V/S STATE OF HARYANA AND OTHERS	SANJEEV KUMAR BAWA
WITH CWP-10045-2019	CHHAJJU RAM V/S STATE OF HARYANA AND ORS	JAGDISH MANCHANDA , ANANT KATARIA , BIKRAM CHAUDHARY , JAGDISH MANCHANDA , R.K.S. BRAR, BIKRAM CHAUDHARY
WITH CWP-10891-2016	PAWAN KUMAR V/S HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANOTHER	CHANDER SHEKHAR , ASHISH KUMAR , GAGANDEEP S. WASU , GAGANDEEP SINGH WASU , PARVEEN CHAUHAN
WITH CWP-16353-2023	SUNIL V/S STATE OF HARYANA AND OTHERS	NISCHAL CHETANYA MANCHANDA , NISCHAL CHETANYA MANCHANDA , PRATEEK MAHAJAN
WITH CWP-18136-2023	CHHOTU RAM V/S HARYANA STATE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. AND ORS.	RAVI MALIK , NAMAN JAIN , PRASHANT KUMAR KAPILA , RAVI MALIK
WITH CWP-18480-2023	MAHESH KUMAR AND ANOTHER V/S HARYANA SEEDS DEVELOPMENT CORPORATION LTD	JAI BHAGWAN SHARMA , SITANSHU SHARMA
WITH CWP-1505-2023	KRISHAN LAL AND ORS. V/S STATE OF HARYANA AND OTHERS	AMAR SINGH , BALDEV RAJ MAHAJAN , S. B. KAUSHIK
WITH CWP-9628-2018 CM-10625-CWP-2018 CM-10626-CWP-2018	PUNIT KUMAR V/S STATE OF HARYANA AND ORS	BK BAGRI BK BAGRI , BK BAGRI BK BAGRI
WITH CWP-9694-2014	MOHAN SINGH V/S CHIEF EXECUTIVE OFFICER MEWAT DEVELOPMENT AGENCY & ANR	SAURABH ARORA , MUKESH KUMAR VERMA, MAHENDER SINGH CHAHAL , MUNFAID KHAN , SARVESH GUPTA, G.S.WASU , SAURABH ARORA
WITH CWP-10226-2016 WITH CWP-22734-2016	BALBIR SINGH V/S STATE OF HARYANA AND ORS SANJAY V/S STATE OF HARYANA & ORS	R S MAMLI , AG HRY SATISH SINGLA , VISHAL GARG MANI RAM VERMA
WITH CWP-21277-2017 CM-12159-CWP-2022	RAJPAL AND ORS V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ORS	JAGJEET BENIWAL , JAGBIR MALIK , JAGDISH MANCHANDA JAGDISH MANCHANDA
WITH CWP-24617-2022	BHARAT SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , JAGDISH MANCHANDA
WITH CWP-26421-2017 CM-11115-CWP-2018	USHA RANI AND ORS V/S STATE OF HARYANA AND ORS.	JAGDISH MANCHANDA , JAGDISH MANCHANDA , JAGDISH MANCHANDA, AG HRY , MONIKA, HITESH PANDIT , PRATEEK MAHAJAN JAGDISH MANCHANDA , HITESH PANDIT , JAGDISH MANCHANDA , PRATEEK MAHAJAN
WITH CM-20194-CWP-2022	USHA RANI AND ORS V/S STATE OF HARYANA AND ORS.	JAGDISH MANCHANDA
WITH CWP-20459-2023	KIRSHAN KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	NISCHAL CHETANYA MANCHANDA , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA
WITH CWP-29692-2017 WITH CWP-25466-2018 WITH CM-8817-CWP-2022	RAMPAL V/S STATE OF HARYANA AND ORS RAM PAL SINGH V/S MUNICIPAL CORP FARIDABAD MOHAN KUMAR V/S U.H.B.V.N. LTD. AND OTHERS	VIVEK KHATRI , AG HRY , PADAM KANT DWIVEDI ABHA RATHORE Deepak Girotra N.K. MALHOTRA , Deepak Girotra , R.N.SHARMA FOR PET., MOHNISH SHARMA , SUDHIR HOODA
IN CWP-17939-2012		SANJIV GUPTA , SANJIV GUPTA
WITH CWP-5414-2022	BALJEET V/S STATE OF HARYANA AND OTHERS	
WITH CWP-19094-2022	PARVINDER KUMAR AND ANOTHER V/S STATE OF HARYANA AND OTHERS	P.K. GANGA , JAGDISH MANCHANDA
WITH CWP-19560-2022	ANTO DEVI V/S STATE OF HARYANA AND OTHERS	P.K. GANGA , PADAM KANT DWIVEDI
WITH CWP-19586-2022	RADHA V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD AND ORS	SHREY GOEL , PADAM KANT DWIVEDI , PADAMKANT DWIVEDI
WITH CWP-20374-2022	JOGINDER V/S STATE OF HARYANA AND OTHERS	P.K. GANGA
WITH CWP-27935-2018	RAJINDER KUMAR @ RAJENDER V/S STATE OF HARYANA & ORS	BALDEV SINGH DHILLON , HARDEEP SINGH DHILLON , UDIT GARG
WITH CWP-29868-2018	RAVINDER KUMAR V/S STATE OF HARYANA & ORS.	RAMAN B GARG , MAYANK GARG , RAJESH SHEORAN
WITH CWP-19151-2019	MAYA DEVI V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND OTHERS	DEEPAK SONAK
WITH CWP-200-2020	KARAM CHAND V/S HOUSING BOARD, HARYANA AND ANOTHER	SAMRAT MALIK
WITH CWP-19664-2020 CM-14369-CWP-2021	OM PARKASH SHARMA V/S STATE OF HARYANA AND OTHERS	SANDEEP KUMAR , GAURAV JINDAL , GAURAV SONI , SANJIV GUPTA , VISHAL GARG ADVOCATE GENERAL HARYANA
WITH CWP-16075-2021	RAM NIWAS V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND ORS	R N LOHAN , ARVIND SETH , R N LOHAN
WITH CWP-26461-2022 CM-5558-CWP-2023	RAJESH KUMAR SHARMA AND ORS. V/S STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA , ASHWANI TALWAR , JAGDISH MANCHANDA , NISCHAL CHETANYA MANCHANDA , PRATEEK MAHAJAN JAGDISH MANCHANDA , PRATEEK MAHAJAN
WITH CWP-28172-2022	NARENDER AND ORS. V/S STATE OF HARYANA AND OTHERS	MANOJ MAKKAR , PRATEEK MAHAJAN
WITH CWP-29144-2022	DEEPAK V/S STATE OF HARYANA AND OTHERS	MANOJ MAKKAR , ASHWANI TALWAR , DUSHYANT SAHARAN , PRATEEK MAHAJAN
WITH CWP-26881-2022	BHOLA SINGH V/S MANAGING DIRECTOR AND ORS	SANDEEP THAKAN , ARVIND SETH , BALDEV RAJ MAHAJAN , SANDEEP THAKAN
WITH CWP-11282-2023	JAIPAL V/S UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED AND ORS.	ASHWANI TALWAR , VIKRAM SINGH
WITH CWP-35829-2019	HARI RAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	RANVIR SINGH ARYA , G.S GOPERA, NISHA , G.S. GOPERA
WITH CWP-5519-2020	KARAMBIR AND ORS V/S STATE OF HARYANA AND OTHERS	RAHUL JASWAL
WITH CWP-4381-2022	SHYAMPAL AND ORS V/S STATE OF HARYANA AND OTHERS	RAHUL JASWAL , RANDEEP S. DHULL
WITH CWP-19175-2023	SATISH KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	Sunil Kumar Dhanda
WITH CWP-25836-2022	KALI CHARAN AND OTHERS V/S STATE OF HARYANA AND OTHERS	PT. HARI OM SHARMA , HIMANSHU RAJ
WITH CWP-14685-2018	KRISHNA DEVI AND OTHERS V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD AND OTHERS	DEEPAK SONAK , DEEPAK BALYAN , DEEPAK SONAK , VIKAS SONAK
WITH CWP-20531-2023	SITA V/S STATE OF HARYANA AND OTHERS	NISCHAL CHETANYA MANCHANDA , NISCHAL CHETANYA MANCHANDA
WITH CM-14291-CWP-2023 IN CWP-19191-2016	ASHOK KUMAR & ORS V/S STATE OF HARYANA & ORS	EKTA THAKUR EKTA THAKUR
WITH CM-14278-CWP-2023 IN CWP-5130-2017	BISHAN SINGH ORS V/S STATE OF HARYANA & ORS	EKTA THAKUR EKTA THAKUR
WITH CM-14200-CWP-2023 IN CWP-6662-2017	BANTI AND ORS. V/S STATE OF HARYANA AND ORS.	EKTA THAKUR EKTA THAKUR

WITH CM-14211-CWP-2023 IN CWP-8101-2017	SATBIR SINGH & ORS. V/S STATE OF HARYANA & ORS.	EKTA THAKUR EKTA THAKUR , Sunil Kumar Dhanda
WITH CM-14272-CWP-2023 IN CWP-8034-2017	JAGDISH PARSHAD & ORS V/S STATE OF HARYANA AND ORS	EKTA THAKUR EKTA THAKUR
WITH CM-14215-CWP-2023 IN CWP-8749-2017	PARDEEP V/S STATE OF HARYANA AND ORS	EKTA THAKUR EKTA THAKUR
WITH CM-14216-CWP-2023 IN CWP-8039-2017	RAJINDER KUMAR & ORS V/S STATE OF HARYANA AND ORS	EKTA THAKUR EKTA THAKUR
WITH CM-14941-CWP-2023 IN CWP-23105-2017	PARKASH CHAND V/S STATE OF HARYANA & ORS	EKTA THAKUR EKTA THAKUR , Rajat Mor
WITH CM-14281-CWP-2023 IN CWP-19220-2017	LAKHAN KUMAR ARYA & ORS V/S STATE OF HARYANA & ORS	EKTA THAKUR EKTA THAKUR , A.G. HARYANA , EKTA SAINI
WITH CM-14344-CWP-2023 IN CWP-14686-2017	SATISH KUMAR AND ORS. V/S STATE OF HARYANA AND ORS.	EKTA THAKUR EKTA THAKUR , MANOJ TANWAR , SUMINDERDEEP KAUR
WITH CM-14301-CWP-2023 IN CWP-18123-2017	VED PARKASH & OTHERS V/S STATE OF HARYANA & ORS	EKTA THAKUR EKTA THAKUR
WITH CM-14685-CWP-2023 IN CWP-9645-2017	JAGMOHAN & ORS V/S STATE OF HARYANA & ORS	EKTA THAKUR EKTA THAKUR
WITH CM-6672-CWP-2023 IN CWP-28538-2022	RAJ BALA V/S STATE OF HARYANA AND OTHERS	P.K. GANGA P.K. GANGA
WITH CWP-30784-2018	KESHAR SINGH V/S STATE OF HARYANA AND OTHERS	ASHOK KAUSHIK , DEEPAK SABHARWAL, RAJESH CHAUHAN, ANANT KATARIA
WITH CWP-22800-2016	RAMPHAL V/S STATE OF HARYANA & ANR	ABHA RATHORE , ABHA RATHORE , AG HRY, PADAMKANT DWIVEDI , KAPIL BANSAL, PARAMKANT DWIVEDI , PADAM KANT DWIVEDI
WITH CWP-7025-2022	SUBHASH CHAND V/S STATE OF HARYANA AND OTHERS	JANGJIT SINGH DAHIYA , HIMANSHU RAJ , JANGJIT SINGH DAHIYA , SANDEEP VERMA
WITH CWP-32825-2019	SUNITA DEVI V/S STATE OF HARYANA AND OTHERS	S.K. MALIK , DEEPAK BALYAN
209* CWP-1065-2016 (SCOSB HRY) CM-2978-CWP-2019 CM-2979-CWP-2019	YUDHISTER V/S STATE OF HARYANA & ORS	DALBIR SINGH , KAPIL BANSAL, C L SHARMA, VIJAY DAHIYA ABHA RATHORE ABHA RATHORE
210* CWP-1241-2016 (SCOSB HRY) CM-11425-CWP-2018	GOVIND SINGH V/S STATE OF HARYANA AND ORS	VIKAS KUTHIALA , ISHITA SOOD, AG HR., SR KAJLA, SS PATHANIA VIKAS KUTHIALA , S.S. PATHAK, AG HARYANA
211* CWP-9778-2016 (SCOSB HRY)	BALWANT SINGH V/S STATE OF HARYANA AND ORS.	SANGITA DHANDA , A G HY., DINESH ARORA, SANGITA DHANDA
212* CWP-10654-2016 (SCOSB RETIRAL HRY) CM-13838-CWP-2021	MAHESH KUMAR V/S STATE OF HARYANA AND ORS	SUNIL KUMAR BHARDWAJ , C.S. BAKSHI JAGDISH MANCHANDA, INDERJIT SINGH SIDHU, JAGDISH MANCHANDA INDERJIT SINGH SIDHU
213* CWP-20321-2016 (SCOSB HRY)	DHARAMPAL V/S UHBVN AND ORS	K.L. DHINGRA , K.L. DHINGRA, Nitin Kaushal, SANDEEP, VIBHA TEWARI
214* CWP-2929-2017 (SCOSB HRY)	RAMESH CHAND V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD & ORS	PARMINDER SINGH
215* CWP-20009-2017 (SCOSB HRY) WITH CM-6099-CWP-2020 CM-14567-CWP-2021	SATISH KUMAR V/S UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED AND OTHERS SATISH KUMAR V/S UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED AND OTHERS	MOHAN SINGLA , AG HRY, RKS BRAR, MEENU SINGLA, HITESH PANDIT FOR UHBVNL, MOHAN SINGLA MOHAN SINGLA MOHAN SINGLA , SUDHARSHAN SHARMA, HITSH PANDIT
216* CWP-27841-2017 (SCOSB HRY) WITH CWP-20654-2020	SATISH KUMAR V/S STATE OF HARYANA AND OTHERS JOGINDER SINGH AND ORS V/S STATE OF HARYANA AND ORS	RAHISH PAHWA , HARPREET KAUR, PIYUSH BANSAL, , R K S BRAR, NIDHI GARG, HARISH NAIN, , SAURABH GIRDHAR, SHIVENDRA SWAROOP, , SHARAD AGGARWAL RAHISH PAHWA , ANUPAMA SHARMA , Ajay Pal Singh Gill
217* CWP-29251-2017 (SCOSB HRY)	AMAR CHAND V/S HARYANA STAFF SELECTION COMMISSION	RAVINDER SINGH DHULL
218* CWP-6545-2018 (SCOSB HRY)	DHARAM PAL V/S HVPNL AND ORS.	UMESH NARANG , DEEPAK MANCHANDA, ROHIT MITTAL
219* CWP-14363-2018 (SCOSB HRY)	ANIL KUMAR SAINI V/S STATE OF HARYANA AND ORS	SUNNY BHARDWAJ , NIKITA GOEL
220* CWP-21822-2018 (SCOSB HRY)	RAM RATI V/S STATE OF HARYANA AND ORS	SUKHVIR SINGH SAHU , GAURAV JINDAL
221* CWP-30296-2018 (SCOSB RETIRAL HRY)	BIMLA DEVI V/S STATE OF HARYANA AND ORS	BHUPINDER SINGH BAIRAGI , VIVEK CHAUHAN
222* CWP-30961-2018 (SCOSB HRY) WITH CWP-27840-2018	VINOD KUMAR & ORS. V/S STATE OF HARYANA & ORS. MANJIT V/S STATE OF HARYANA AND OTHERS (REMIT BACK BODT 18.03.19 BY DB-I IN LPA 109/19 BEF SB FOR 09.04.19 FRESH ADJ AFTR SEGREGATION)	RAMAN B GARG , LOKESH SINHAL, PRATEEK MAHAJAN KANHIYA SONI , LOKESH SINHAL , PRATEEK MAHAJAN
223* CWP-944-2019 (SCOSB HRY) (OTHER)	SANDEEP KUMAR V/S STATE OF HARYANA AND OTHERS	VINOD BHARDWAJ , SACHIN GUPTA
224* CWP-8821-2019 (SCOSB HRY) (OTHER)	MANOJ KUMAR AND OTHERS V/S STATE OF HARYANA AND ANOTHER	G.S. GOPERA , A.G. HARYANA, NIKITA GOEL

225*	CWP-9510-2019 (SCOSB HRY) (OTHER)	KASHMIRI BANO V/S HARYANA SCHOOL SHISHA PARIYOJNA PARISHAD AND ORS	JAGJEET BENIWAL A.G. HARYANA
226*	CWP-11140-2019 (SCOSB HRY) (OTHER)	SURESH KUMAR AND ANR V/S STATE OF HARYANA AND ORS	JAGBIR MALIK
227*	CWP-13865-2019 (SCOSB HRY) (OTHER)	MURARI LAL V/S MANAGING DIRECTOR, CO-OPERATIVE SUGAR MILLS AND ANR	MAHAVIR SINGH A.G. HARYANA, RISHABH GUPTA,
228*	CWP-14345-2019 (SCOSB HRY) (OTHER)	AZAD SINGH V/S HARYANA URBAN DEVELOPMENT AUTHORITY THROUGH CHIEF ADMINISTRATOR AND ORS	P.L. VERMA , DEEPAK BALYAN
229*	CWP-14731-2019 (SCOSB HRY) (OTHER)	RAJESH KUMAR V/S UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED THROUGH ITS MANAGING DIRECTOR AND OTHERS	AMARDEEP SINGH SHEORAN , AMARDEEP SINGH SHEORAN, R.S. LONGIA
	WITH CWP-3575-2022	JAI PARKASH V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND ORS.	SANDEEP YADAV
230*	CWP-15029-2019 (SCOSB HRY) (OTHER)	ASHOK KUMAR AND ORS V/S UTTAR HARYANA BIJLI VITRAN NIGAM AND ORS	GURVINDER SINGH , HITESH PANDIT
231*	CWP-21566-2019 (SCOSB HRY) (OTHER)	RANDHIR SINGH V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND OHTERS	SUNIL KUMAR NEHRA A.G. HARYANA, ARVIND SETH, MR. RAKESH GUPTA,ARVIND SETH, SUNIL KUMAR NEHRA
232*	CWP-25149-2019 (SCOSB HRY) (OTHER)	RAM LAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	DEEPAK SONAK ADVOCATE GENERAL HARYANA, A.G. HARYANA, GAURAV GUPTA, GHULAM NABI MALIK
233*	CWP-34399-2019 (SCOSB HRY) (OTHER)	NARESH KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAHISH PAHWA ADVOCATE GENERAL HARYANA, LOKESH SINHAL, PRATEEK MAHAJAN
234*	CWP-37492-2019 (SCOSB RETIRAL HRY) (OTHER)	P.D. SHARMA AND ANR V/S STATE OF HARYANA AND OTHERS	A.K. VIRDI ADVOCATE GENERAL HARYANA, NAVEEN SINGH PANWAR, SUSHIL BHARDWAJ
235*	CWP-5347-2020 (SCOSB HRY) (OTHER)	RAJ PAL V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND ANR	Rajvir Singh Sihag ADVOCATE GENERAL HARYANA
236*	CWP-6767-2020 (SEN DIS SCOSB HRY) (OTHER)	YOGESH KUMAR V/S HARYANA SHAHARI VIKAS PRADHIKARAN (ERSTWHILE HARYANA URBAN DEVELOPMENT AUTHORITY)	ANURAG GOYAL ADVOCATE GENERAL HARYANA, ANURAG GOYAL, ARVIND SETH, PARTH GOYAL
	WITH CM-5901-CWP-2021	YOGESH KUMAR V/S HARYANA SHAHARI VIKAS PRADHIKARAN (ERSTWHILE HARYANA URBAN DEVELOPMENT AUTHORITY)	ARVIND SETH , ARVIND SETH
237*	CWP-19218-2020 (SCOSB HRY) (OTHER)	BIRBHAN V/S MANAGING DIRECTOR AND OTHERS	SANDEEP THAKAN , PADAM KANT DWIVEDI, SANDEEP THAKAN
	WITH CWP-9191-2021	RAM RATI V/S MANAGING DIRECTOR AND ORS	SANDEEP THAKAN , PADAM KANT DWIVEDI
238*	RA-CW-265-2020 (SCOSB RETIRAL HRY) (OTHER)	NIHAL SINGH V/S STATE OF HARYANA AND ORS	A.K. VIRDI
	CM-20647-CWP-2022 IN CWP-17611-2020	(REVIEW)	A.K. VIRDI A.K. VIRDI , DHANPAT RAI SINGH , SURENDER SINGH, AAG
239*	CWP-3011-2021 (SCOSB HRY) (OTHER)	SURENDER KUMAR AND ORS V/S STATE OF HARYANA AND ORS	R.S.MALIK A.G. HARYANA, JANGJIT SINGH DAHIYA, NARENDER BEHGA, R K DOON, RAJIV KUMAR DOON, TARA DUTT
	WITH CM-3475-CWP-2021	SURENDER KUMAR AND ORS V/S STATE OF HARYANA AND ORS	SUNIL KUMAR NEHRA
	WITH CM-3476-CWP-2021	SURENDER KUMAR AND ORS V/S STATE OF HARYANA AND ORS	SUNIL KUMAR NEHRA
240*	CWP-14666-2021 (SCOSB HRY) (OTHER)	RAJO AND ORS V/S STATE OF HARYANA AND OTHERS	SAMRAT MALIK ADVOCATE GENERAL HARYANA, HARISH RATHEE, RAJESH GAUR, SACHMEET SINGH RANDHAW, TAPAN KUMAR YADAV, VARUN VEER CHAUHAN, SAMRAT MALIK
241*	CWP-18441-2021 (SCOSB HRY) (OTHER)	P K GUPTA V/S STATE OF HARYANA AND OTHERS	NARENDER SINGH KAMBOJ ADVOCATE GENERAL HARYANA, MADHU DAYAL, NARENDER SINGH BEHGAL, NARENDER SINGH KAMBOJ, NARENDER SINGH KAMBOJ, ANANT KATARIA, SHARAD AGGARWAL, RANDHIR SINGH, SURABHI KAUSHIK
	WITH CM-4005-CWP-2022	P K GUPTA V/S STATE OF HARYANA AND OTHERS	NARENDER SINGH KAMBOJ
242*	CWP-9033-2022 (SCOSB RETIRAL HRY) (OTHER)	SANGEETA V/S HARYANA VIDUT PRASARAN NIGAM AND ORS.	SANGITA DHANDA A.G. PUNJAB, SHARAN SETHI, ADDL. A.G
243*	CWP-14732-2022 (AOGH) (OTHER)	GAUTAM SINGAL V/S UNION OF INDIA AND OTHERS	SHEKHAR VERMA SATYA PAL JAIN (SR. ADV.), A.G. PUNJAB, ANISH CHOPRA, RAJNI BALA, ANKITA MALHOTRA, BHAWNA THAKUR, YASHVIR S BALHARA, GAURAV MOHUNTA, GAUTAM SINGAL, FERRY SOFAT, ISHA JANJUA, APURVA SINGH, MANINEE LIDOO, GURPREET SINGH, NEETU SINGH, ANKITA MALHOTRA, NITIN JAIN, NITIN JAIN, SATYAPAL JAIN, ANKITA MALHOTRA, SANJEEV SONI, SATYENDRA KUMAR, , SHEKHAR VERMA, SHEKHAR VERMA, SAIGEETA SRIVASTAVA, AMBIKA BEDI, UDAY GOYAL
	CM-11448-CWP-2022	(BODT 26.09.2023.)	NITIN JAIN , A.G. PUNJAB , SHEKHAR VERMA
244*	CWP-15004-2022 (SCOSB HRY) (OTHER)	TARA CHAND V/S THE HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDRATION LTD. (HAFED) AND OTHERS	JASPAL SINGH MAANIPUR , MAHESHINDER SINGH SIDHU

245*	CWP-15870-2022 (SCOSB HRY) (OTHER) CM-3288-CWP-2023 CM-18499-CWP-2022	KAPIL DEV BANSAL V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND OTHERS	R. Kartikeya A.G. HARYANA, ASHWANI BHARDWAJ R. KARTIKEYA R. KARTIKEYA , ASHWANI BHARDWAJ
246*	CWP-15884-2022 (SCOSB HRY) (OTHER)	ABHISHEK AND ORS. V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA SIRSA A.G. HARYANA, NIKITA GOEL, SUNIL KUMAR NEHRA SIRSA
247*	CWP-22699-2022 (SCOSB RETIRAL HRY) (OTHER)	TARAWATI V/S STATE OF HARYANA AND OTHERS	BALRAJ GUJJAR A.G. HARYANA
248*	CWP-28114-2022 (SCOSB HRY) (OTHER) WITH CWP-28687-2022	TILAK RAJ V/S STATE OF HARYANA AND OTHERS GHANSHYAM V/S STATE OF HARYANA AND OTHERS	BHIM SINGH A.G. HARYANA, PADAM KANT DWIVEDI BHIM SINGH , PADAM KANT DWIVEDI
249*	CWP-5584-2023 (SCOSB HRY) (OTHER)	URMILA V/S STATE OF HARYANA AND OTHERS	S.K. MALIK A.G. HARYANA, JAGBIR MALIK
250*	CWP-7283-2023 (SCOSB RETIRAL HRY) (OTHER)	MULTAN SINGH V/S STATE OF HARYANA AND OTHERS	Manoj Kumar Taya A G HARYANA, DEVENDER PUNIA, SANDEEP SINGH
251*	CWP-8150-2023 (SCOSB HRY) (OTHER)	KAMALDEEP SINGH SANGWAN V/S THE HARYANA INSTITUTE OF RURAL DEVELOPMENT AND ORS	Anil Mehta A.G.HARYANA, SATYA PAL JAIN, ANANT KATARIA, PANKAJ GUPTA
252*	CWP-12297-2023 (SCOSB HRY) (OTHER) WITH CWP-14791-2023 WITH CWP-14820-2023 WITH CWP-14828-2023 WITH CWP-14833-2023 WITH CWP-14805-2023 WITH CWP-14834-2023 WITH CWP-14907-2023 WITH CWP-17753-2023 WITH CWP-17778-2023 WITH CWP-19860-2023 WITH CWP-19910-2023 WITH CWP-19914-2023 WITH CWP-19938-2023 WITH CWP-19939-2023 WITH CWP-19941-2023 WITH CWP-19943-2023 WITH CWP-19950-2023	SHUBHAM AND OTHERS V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND ORS VINAY PARTAP AND ORS. V/S REGISTRAR, COOP. SOCIETIES, HARYANA AND ORS. NISHA RANI AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES, HARYANA AND OTHERS PARDEEP KUMAR AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES, HARYANA AND OTHERS BHUPENDER KUMAR AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES, HARYANA AND OTHERS VIKAS KUMAR AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES, HARYANA AND OTHERS MANISH KUMAR AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES, HARYANA AND OTHERS JASPREET SINGH AND ANOTHER V/S REGISTRAR, COOPERATIVE SOCIETIES, HARYANA AND OTHERS ROBIN SINGH ANOTHER V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS MANOJ AND OTHERS V/S REGISTRAR, COOPERATIVE SOCIETIES HARYANA AND ORS. ANIKET AND OTHERS V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS ASHISH AND OTHERS V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS KARAM SINGH AND OTHERS V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS AJAY RANA AND OTHERS V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS VISHAL RANA AND ANOTHER V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS VIKAS KUMAR AND ANOTHER V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS AMIT SHARMA AND OTHERS V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS SHAKTI SINGH AND ANOTHER V/S REGISTRAR COOPERATIVE SOCIETIES HARYANA AND OTHERS	SURENDER SINGH DALAL RAJINDER SINGH RANA, A G HARYANA, SURENDER SINGH DALAL SURENDER SINGH DALAL , SURENDER SINGH DALAL SURENDER SINGH DALAL SURENDER SINGH DALAL SURENDER SINGH DALAL , FATEH SAINI SURENDER SINGH DALAL SURENDER SINGH DALAL SURENDER SINGH DALAL SURENDER SINGH DALAL , KULBIR DALAL , SURENDER SINGH DALAL SURENDER SINGH DALAL , KULBIR DALAL , SURENDER SINGH DALAL SURENDER SINGH DALAL , KULBIR DALAL SURENDER SINGH DALAL , KULBIR DALAL SURENDER SINGH DALAL , KULBIR DALAL SURENDER SINGH DALAL , KULBIR DALAL SURENDER SINGH DALAL , KULBIR DALAL SURENDER SINGH DALAL , KULBIR DALAL SURENDER SINGH DALAL , KULBIR DALAL SURENDER SINGH DALAL , KULBIR DALAL
253*	CWP-12545-2023 (SCOSB HRY) (OTHER) WITH CWP-15029-2023	PAWAN KUMAR GUPTA V/S STATE OF HARYANA AND OTHERS PAWAN KUMAR GUPTA V/S STATE OF HARYANA AND OTHERS	ASHUTOSH GUPTA A.G. HARYANA, ASHUTOSH GUPTA, NAMAN JAIN ASHUTOSH GUPTA , NAMAN JAIN
254*	CWP-19458-2023 (SCOSB HRY) (OTHER)	SULTAN V/S MANAGING DIRECTOR UTTAR HARYANA BIJLI VITRAN AND ORS	SANDEEP THAKAN
255*	CWP-681-2017 (SCOSB HRY)	SATBIR AND OTHERS V/S STATE OF HARYANA AND OTHER	ABHINAV SOOD , JAGBIR MALIK
256*	CWP-18853-2023 (SCOSB HRY) (OTHER)	SUNITA DEVI AND ANOTHER V/S STATE OF HARYANA AND OTHERS	RAVINDER MALIK A.G. HARYANA, ANUJ MALIK, RAVINDER MALIK, SAAFIA GUPTA, AAG HR.,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 22

HON'BLE MR. JUSTICE VINOD S. BHARDWAJ

201*	EA-3-2023 IN CWP-9459-2017	M/S SHREE GOPAL VANASPATI LTD V/S STATE OF HARYANA AND ANOTHER	SANCHIT PUNIA A.G. HARYANA SALIL DEV SINGH BALI
202*	CM-12181-CWP-2022 (MISC HRY) (DIRECTION) IN CWP-17899-2011	VIVEK NARULA V/S PERMANENT LOK ADALAT AND ORS. (03-JUL-23@728[REGULAR])	DR. ANAND KUMAR BISHNOI , DR. ANAND KUMAR BISHNOI DR. ANAND KUMAR BISHNOI , RAJESH LAMBA
203*	IOIN-CWP-26704-2014 (MISC PB) IN CM-11362-CWP-2019 IN CWP-26704-2014	SANTOSH KUMARI MAHANT V/S STATE OF PUNJAB AND ORS. (BODT 26.07.2023)	KARAN BHARDWAJ , AMTIAZ SANDHU, VISHNAV GANDHI, ASHOK KUMAR, H. S. SITTA, JASWINDER SINGH, MANOJ BAJAJ, DEEPAK GUPTA, YATINDER SHARMA, MANOJ KAUSHIK, S. S. CHANDUMAJRA, SHAKTI BHARDWAJ, RAJESH BHARDWAJ SHAKTI BHARDWAJ KARAN BHARDWAJ , A.G.PUNJAB, DEEPAK GUPTA, , SHAKTI BHARDWAJ, MANOJ KAUSHIK,
204*	CM-11470-CWP-2023 (ACTUAL DATE) IN CWP-14173-2015	UNITED INDIA INSURANCE COMPANY LTD V/S SOM NATH AND ORS	YAGSIMANT ATTRI PAUL S. SAINI PAUL S. SAINI , PAUL S. SAINI , RAJINDER GOYAL
205*	CWP-22178-2015 (MISC HRY) CM-4749-CWP-2016	ASHOK MITTAL V/S STATE OF HARYANA & ORS	MANHAR S. SAINI , ANMOL RATTAN SIDHU SR ADV., A.G. HRY., SUNIL BHASIN, SEEMA, RAJIV SHARMA, GURSHER SINGH BADAL, VIVEK DHIMAN AAG, PS POONIA, SS SANDHU, RANJANA SHAHI, SAURAV VERMA AAG, RAJEEV ANAND, SHIV NARAYAN, SUVIR SIDHU SUVIR SIDHU
206*	CWP-799-2016 (MISC PB)	REGENT CO-OPERATIVE LABOUR & CONSTRUCTION SOCEITY (L/S) V/S THE CHIEF ENGINEER CANALS, PUNMJAB SANCHAI BHAWAN & ORS	SANJAY NAGPAL
207*	CWP-20254-2016 (MISC UOI) CM-9652-CWP-2018	M/S SURBHIT KNITTERS V/S UNION OF INDIA AND ORS	NAVEEN SHARMA , ALISHA ARORA, AMAN SHARMA, P.K.LONGIA, DEEPENDER SINGH, PAWAN KUMAR LONGIA PAWAN KUMAR LONGIA
208*	CWP-28143-2017 (MISC UOI)	PARMINDER SINGH @ PRINCE V/S UNION OF INDIA AND ORS.	MOHINDER KUMAR , DHEERAJ JAIN, J.S.TOOR, S.S.SANDHU, J.S.TOOR, SUKHDEEP SINGH SANDHU, SUNIL KUMAR
209*	CWP-29356-2017	A.K. SINGLA V/S STATE OF HARYANA & ORS	ARUN GUPTA , ARUN GUPTA, RAJESH SHEORAN
210*	CWP-12550-2018 (MISC UOI)	MOHD. AARIF AND ORS V/S UNION OF INDIA AND ORS	HEMEN AGGARWAL , BARJESH KUMAR SHARMA, HEMEN AGGARWAL, JAIVIR SINGH CHANDAIL, KANWALJIT SINGH, LALIT KUMAR SHARMA, SUNIL KUMAR SHARMA, SUNIL KUMAR SHARMA, ANIL MEHTA, TUSHAR MADAAAN, SUVIR SEHGAL, SUVIR SEHGAL, AKSHAY SETHI, JAIVIR SINGH CHANDAIL
211*	CWP-19942-2018 (MISC HRY) CM-15606-CWP-2023 CM-2829-CWP-2020 WITH CWP-17753-2022 WITH CWP-21039-2023	VIKRANT SINGH AND OTHERS V/S STATE OF HARYANA AND ANR HARKIRAT SINGH AND ANR V/S STATE OF HARYANA AND ANOTHER ASHUTOSH SHARMA AND OTHERS V/S STATE OF HARYANA AND ANOTHER	RAJIV SIDHU , JASDEV SINGH THIND, KANWALVIR SINGH KANG, KRITIKA ROBIN, SANJAY KAUSHAL, KUSHAGRA BENIWAL, PANKAJ MULWANI OJASWINI RAJIV SIDHU MOHIT GARG , KUSHAGRA BENIWAL, VIVEK CHAUHAN MADAN PAL , SHAMSHER SINGH , VIVEK SAINI
212*	CWP-20795-2018	PREETI V/S STATE OF HARYANA AND ORS	VEENA KUMARI , VAIBHAV NARANG, PANKAJ MULWANI
213*	CWP-38008-2018 (MISC PB) (OTHER)	HARPREET SINGH V/S PUNJAB STATE CIVIL SUPLIES CORPORATION LTD AND OTHERS	SALIL DEV SINGH BALI , ANIL GUPTA, DEEPALI PURI, NIHARIKA SHARMA, BREA SANDHU
214*	CWP-10079-2019 (OTHER)	STATE BANK OF INDIA V/S PERMANANT LOK ADALAT AND OTHERS	PRADEEP SHARMA , Gaurav Goel, SANJAY JOSHI, VANDANAA MALHOTRA
215*	CWP-15076-2019 (OTHER)	JASBIR SINGH V/S STATE OF PUNJAB AND ANOTHER	SANDEEP KUMAR A.G. PUNJAB, ABHAYPAL SINGH GILL, AAG, GURPREET SINGH GURNA, H.S. DHINDSA, HIMANSHU GARG, VISHNAV GANDHI, PARMINDER SINGH, PULKIT JAIN, SANDEEP KUMAR
216*	CWP-15170-2019 (MISC UOI) (OTHER)	GURPREET SINGH V/S UNION OF INDIA AND OTHERS	KHUSHWANT SINGH MANN , HARSH CHOPRA, MINDERJEET YADAV
217*	CWP-15178-2019 (MISC PB) (OTHER) WITH CM-8054-CWP-2022	KAUSHAL KUMAR V/S DEPUTY COMMISSIONER, PATHANKOT AND OTHERS KAUSHAL KUMAR V/S DEPUTY COMMISSIONER, PATHANKOT AND OTHERS	R S MANHAS A.G. PUNJAB, SARUTI SANDAL, NIHARIKA SHARMA R S MANHAS
218*	CWP-16770-2019 (MISC PB) (OTHER)	DALJIT SINGH V/S STATE OF PUNJAB AND OTHERS	ASHOK SINGLA , AAKASH SINGLA, ABHAYPAL SINGH GILL, AAG, ANKUSH SINGLA, KARANDEEP S. SIDHU, MANDEEP KUMAR DHOT, SHUBHAM GUPTA, NIHARIKA SHARMA
219*	CWP-22663-2019 (MISC UOI) (OTHER)	SHAMBHU DAYAL AND OTHERS V/S UNION OF INDIA AND OTHERS	HARSH AGGARWAL Satya Pal Jain (Sr. Adv.), A.G. HARYANA, ASEEM AGGARWAL, HARSH AGGARWAL, NEHA SHARMA, NEHA SHARMA, PANKAJ MULWANI, VIVEK SINGLA
220*	CWP-23686-2019 (OTHER) CM-15314-CWP-2019	M/S GARG RICE MILL V/S PUNJAB STATE POWER CORPORATION LTD. AND OTHERS	K.K. GOEL M.K.DOGRA, ABHIMANYU PARTAP SINGH SEKHON, ANKUSH BHARTI, DIYA SODHI, HARMANJIT SINGH JUGAIT, Sehajbir Singh K.K. GOEL

221*	CWP-26159-2019 (OTHER)	PUNJAB STATE POWER CORPORATION LIMITED V/S LOKPAL (OMBUDSMAN) ELECTRICITY AND ANOTHER	VAIBHAV NARANG , HARMANJIT SINGH JUGAIT, VIKRAM BALI
222*	CWP-29688-2019 (OTHER)	NEW INDIA ASSURANCE CO. LTD V/S RAJINDER SINGH AND ANOTHER	R C GUPTA , DAVINDER SINGH, RAJINDER SINGH, NITIN GUPTA, R.S.BITTA, RAJINDER SINGH
223*	CWP-31623-2019 (MISC PB) (OTHER)	PUNJAB GOVT. PENSIONERS ASSOCIATION V/S STATE OF PUNJAB AND ANOTHER	P.S. KHURANA ADVOCATE GENERAL PUNJAB, ABHAYPAL SINGH GILL, AAG
224*	CWP-36807-2019 (OTHER)	SOMBIR AND OTHERS V/S STATE OF HARYANA AND OTHERS	J.S.TOOR ADVOCATE GENERAL HARYANA, ER. SANDEEP SURI, Sumit Narang, VIJIYESH MALHOTRA
225*	CWP-16316-2020 (MISC PB) (OTHER)	TEHAL SINGH V/S STATE OF PUNJAB AND OTHERS	A.D.S.SUKHIJA ADVOCATE GENERAL PUNJAB, A.G.PUNJAB, BRIJESH KHOSLA, PREMJI SINGH HUNDAL, SIMRAN GREWAL,
226*	CWP-22655-2020 (MISC PB) (OTHER)	GOBINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	SWARN TIWANA ADVOCATE GENERAL PUNJAB, SATVIR SINGH, SWARN TIWANA
227*	CM-13185-CWP-2023 (MISC PB) (PREPONE) IN CM-12079-CWP-2023 IN CWP-7022-2021	NARATA RAM AND ANR V/S STATE OF PUNJAB AND OTHERS	HARDIK AHLUWALIA A.G. PUNJAB, HARDIK AHLUWALIA HARDIK AHLUWALIA , HARDIK AHLUWALIA HARDIK AHLUWALIA , HARDIK AHLUWALIA
228*	CWP-2499-2021 (OTHER)	R N SONI V/S PRESIDENT PERMANENT LOK ADLAT BHIWANI AND ORS	PETITIONER IN PERSON MADHU DAYAL, MADHU DAYAL
229*	CWP-3248-2021 (MISC HRY) (OTHER) WITH CWP-22178-2021	SURESH ARORA AND ANR V/S STATE OF HARYANA AND ORS KOTAK MAHINDRA BANK V/S STATE OF HARYANA AND OTHERS	VAIBHAV NARANG ADVOCATE GENERAL HARYANA, ANIL CHAWLA, D.K. SINGAL, DEEPAK MANCHANDA, DEVANSH KHANNA, VIVEK CHAUHAN, MAMTA TALWAR, DAG, RISHAVSONI, NITIN JAIN, , RAHUL GARG D.K. SINGAL , ANIL CHAWLA , RAHUL GARG , VAIBHAV NARANG , VIVEK CHAUHAN, DEVANSH KHANNA, NITIN JAIN
230*	CWP-7106-2021 (MISC HRY) (OTHER) WITH CWP-12041-2021 WITH CWP-17171-2021 WITH CWP-21459-2021 WITH CWP-1658-2022 WITH CWP-3062-2022 WITH CWP-18296-2022 WITH CWP-2668-2022 WITH CWP-2282-2022 CM-2860-CWP-2022 WITH CWP-12816-2022 WITH CWP-13097-2022 WITH CWP-10763-2023	SARVA HARYANA GRAMIN BANK V/S STATE OF HARYANA AND OTHERS PUNJAB NATIONAL BANK V/S STATE OF HARYANA AND OTHERS STATE BANK OF INDIA V/S STATE OF HARYANA ND OTHERS PUNJAB AND SIND BANK V/S STATE OF HARYANA AND OTHERS CENTRAL BANK OF INDIA V/S STATE OF HARYANA AND OTHERS IDBI BANK V/S STATE OF HARYANA AND ANOTHER CANARA BANK V/S STATE OF HARYANA AND OTHERS UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK) V/S STATE OF HARYANA AND OTHERS AGRICULTURE INSURANCE COMPANY OF INDIA LIMITED V/S STATE OF HARYANA AND OTHERS BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. V/S RAMESH AND OTHERS BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. V/S SURESH AND OTHERS BANK OF BARODA V/S STATE OF HARYANA AND OTHERS	BHUSHAN BHATIA A.G. HARYANA, BHUSHAN BHATIA, ER. SANDEEP SURI, MANDEEP SINGH, ADARSHPAL KAUR, NITIN THATAI, NITIN THATAI, SUMIT AGGARWAL, ASHWANI TALWAR, PRATEEK GUPTA, PUNIT JAIN, KAMAL SATIJA, BHUSHAN BHATIA, SACHIN OHRI, SUNIL CHADHA, KASHISH AGGARWAL, VANDANAA MALHOTRA, VIRAJ GANDHI, NITIN GUPTA, SUMIT AGGARWAL, VIRAJ GANDHI, SANDEEP SURI, NITIN GUPTA BHUSHAN BHATIA , BHUSHAN BHATIA , ER. SANDEEP SURI , NITIN THATAI , PRATEEK GUPTA , SACHIN OHRI , VANDANAA MALHOTRA BHUSHAN BHATIA , BHUSHAN BHATIA , ER. SANDEEP SURI , NITIN THATAI , PRATEEK GUPTA , PUNIT JAIN , VANDANAA MALHOTRA ADARSHPAL KAUR , ASHWANI TALWAR , ER. SANDEEP SURI , NITIN THATAI , VANDANAA MALHOTRA , VIRAJ GANDHI BHUSHAN BHATIA , BHUSHAN BHATIA , ER. SANDEEP SURI , NITIN THATAI , SACHIN OHRI , VANDANAA MALHOTRA BHUSHAN BHATIA , BHUSHAN BHATIA , ER. SANDEEP SURI , NITIN THATAI , VANDANAA MALHOTRA BHUSHAN BHATIA , BHUSHAN BHATIA , ER. SANDEEP SURI , NITIN THATAI KAMAL SATIJA , ER. SANDEEP SURI , KAMAL SATIJA , NITIN THATAI , VIRAJ GANDHI RAJNEESH MALHOTRA , AKSHAY CHADHA , ARIHANT GOYAL , BHUSHAN BHATIA , PUNIT JAIN , VANDANAA MALHOTRA RAJNEESH MALHOTRA , BHUSHAN BHATIA PUNIT JAIN , BHUSHAN BHATIA , PUNIT JAIN , VIJIYESH MALHOTRA PUNIT JAIN , BHUSHAN BHATIA , PUNIT JAIN , VIJIYESH MALHOTRA Rahul Garg , ASHWANI TALWAR , NITIN THATAI , PRATEEK GUPTA , VANDANAA MALHOTRA
231*	CWP-14137-2021 (MISC HRY) (OTHER) WITH CM-15265-CWP-2021 CM-2986-CWP-2022	M/S HMT LTD. V/S HARYANA VIDYUT PRASARAN NIGAM LTD. AND ORS M/S HMT LTD. V/S HARYANA VIDYUT PRASARAN NIGAM LTD. AND ORS	VAIBHAV SAHNI ADVOCATE GENERAL HARYANA, PUNEET JINDAL, TEJINDER SINGH, ANAND CHHIBBAR, ATEEVRAJ SANDHU,, ANKUR MITTAL, SHIKHAR SARIN, SHREYA BHAKOO, PANKAJ MULWANI TAJINDER SINGH , ATEEV RAJ SANDHU, ASHISH YADAV TAJINDER SINGH
232*	CWP-18357-2021 (MISC HRY) (OTHER)	PAWAN KUMAR AND ANOTHER V/S STATE OF HARYANA AND OTHERS	DEEPAK SINGH SAINI A.G. HARYANA, ABHISHEK GOEL, ANKUR MITTAL
233*	CWP-18883-2021 (MISC HRY) (OTHER)	JAL SAMITI KHAL 42200L V/S STATE OF HARYANA AND OTHERS	RANVIR S CHAUHAN A.G. HARYANA, MANDEEP SINGH
234*	CWP-23027-2021 (MISC PB) (OTHER)	BHARTI RATTAN V/S PERMANENT LOK ADALAT AND ORS	AMIT DHAWAN A.G. PUNJAB, VIPAN SHARMA, AJAY PAL SINGH
235*	CWP-23194-2021 (MISC PB) (OTHER)	AJAY KUMAR V/S CIVIL COURT, JUNIOR DIVISION AND ANR	Mukul Goyal , Mukul Goyal
236*	CWP-3658-2022 (OTHER)	SURINDER PAL V/S PUNJAB STATE POWER CORPORATION LTD. THOROUGH ITS CHAIRMAN AND ORS	JASVIR SINGH DHALIWAL A.G. PUNJAB, RAGHAV GULATI
237*	CWP-8268-2022 (MISC PB) (OTHER)	TANYA MANDER V/S RAJIV GANDHI NATIONAL UNIVERSITY OF LAW,PUNJAB AND OTHERS 224 of 324	GURSEWAK SINGH , GURSHARAN KAUR MANN, MADHU DAYAL, PUNEET GUPTA, RAVINDRA SINGH

238*	CWP-9938-2022 (MISC HRY) (OTHER)	SUCHA SINGH V/S STATE OF HARYANA AND OTHERS	KARAN SINGH A.G. HARYANA, ANIRUDH SINGH SHERA, KARAN SINGH, VIVEK CHAUHAN
239*	CWP-12571-2022 (OTHER)	GURMAIL KAUR V/S UNION OF INDIA AND ORS	SWARN TIWANA SATYA PAL JAIN, SHIVYO DHIR
240*	CWP-12707-2022 (MISC PB) (OTHER) CM-12485-CWP-2023	JASWANT SINGH V/S RESERVE BANK OF INDIA AND OTHERS	SATINDER KAUR A.G. PUNJAB, Gehna Vaishnavi, RAJIV DHAWAN SATINDER KAUR
241*	CWP-12960-2022 (MISC PB) (OTHER)	ARPIT JAIN V/S STATE OF PUNJAB AND OTHERS	CHARANJIT SINGH BAKHSHI A.G. PUNJAB, ADITI SHARMA, RISHU MADAN, NITIN KUMAR SHARMA, KANWALJEET SINGH BRAR, SHIVAM MALHOTRA, SHUBHRA SINGH, MEGHNA MALIK
242*	CWP-13005-2022 (MISC UOI) (OTHER)	M/S GOLDEN RIPE INTERNATIONAL PVT LTD V/S UNION OF INDIA AND ORS	NARESH GOPAL SHARMA Satya Pal Jain (Sr. Adv.), BHARAT BHUSHAN SHARMA, SHOBIT PHUTELA
243*	CWP-26765-2022 (MISC UOI) (OTHER)	ARUNA ANAND AND ORS. V/S MINISTRY OF CORPORATE AFFAIRS AND ORS	VAIBHAV SHARMA SATYA PAL JAIN, JAGJOT SINGH LALLI, PIYUSH KHANNA , VAIBHAV SHARMA, YASH PAL GUPTA
244*	CWP-1248-2023 (MISC HRY) (OTHER)	JAGMAL SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	GOVIND CHAUHAN A G HARYANA, GOVIND CHAUHAN
245*	CWP-2853-2023 (MISC PB) (OTHER)	PARVESH SHARMA V/S UNION OF INDIA AND ORS	NEHA SONAWANE SATYA PAL JAIN, A G PUNJAB, NEHA SONAWANE, RAMESH CHAND SHARMA
246*	CWP-3424-2023 (OTHER)	MAMU RAM V/S DHBVNL AND ORS.	SUNIL KUMAR TANDON , SUNIL KUMAR TANDON
247*	CWP-7496-2023 (MISC HRY) (OTHER)	BALWAN SINGH V/S STATE OF HARYANA AND OTHERS	Mukesh Rao A.G. HARYANA
248*	CWP-8662-2023 (OTHER)	PRANAYAM RESIDENT WELFARE ASSOCIATION AND OTHERS V/S STATE OF HARYANA AND OTHERS	VAIBHAV NARANG A.G. HARYANA, BRIJENDER KAUSHIK
249*	CWP-9346-2023 (MISC PB) (OTHER)	M/S KHARA TRADING COMPANY V/S STATE OF PUNJAB AND OTHERS	N K MANCHANDA ADVOCATE GENERAL PUNJAB
250*	CWP-9517-2023 (MISC UOI) (OTHER)	KARAMJIT SINGH AND ORS V/S UNION OF INDIA AND ORS	VIKRAM SINGH ADVOCATE GENERAL PUNJAB, ABHILAKSH GAIND, Gagandeep Singh
251*	CWP-12959-2023 (MISC HRY) (OTHER) WITH CWP-18619-2023	MANDIR THAKURJI MANAGEMENT SOCIETY V/S STATE OF HARYANA AND OTHERS MANDIR THAKURJI MANAGEMENT SOCIETY V/S STATE OF HARYANA AND OTHERS	S.S.AVIRAJ A.G. HARYANA, GULSHAN NANDWANI S.S.AVIRAJ , HIMANSHU RAO , KARANVEER SINGH , KETAN ANTIL , S.S.AVIRAJ , UPASANA DHAWAN
252*	CWP-13488-2023 (OTHER)	MUKESH DEVI AND OTHERS V/S STATE OF HARYANA AND OTHERS	NIKHIL KAUSHIK A.G. HARYANA, VIVEK CHAUHAN
253*	CWP-14561-2023 (OTHER)	RAM RAI GATE LABOUR CONSTRUCTION SOCIETY LTD V/S STATE OF HARYANA AND OTHERS	BRIJESH A.G. HARYANA
254*	CWP-20280-2023 (MISC HRY) (OTHER) CM-16018-CWP-2023	GURNAM SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	HARDEEP SINGH KASAN A.G. HARYANA, HARDEEP SINGH KASAN HARDEEP SINGH KASAN , HARDEEP SINGH KASAN , VIVEK SAINI
255*	EA-2-2023 (MISC UOI) CM-4384-CWP-2023 IN CWP-15816-2013	HARINDER PAL KAUR PANNU V/S UNION OF INDIA AND OTHERS	ARJUN PARTAP ATMA RAM A.G. PUNJAB, SATYA PAL JAIN, ANIL MEHTA, ARJUN PARTAP ATMA RAM ARJUN PARTAP ATMA RAM ARJUN PARTAP ATMA RAM , A.G.PUNJAB, D.S.BISHNOI, I.S.SIDHU, , L.S.SIDHU, , PANKAJ GUPTA , RAJIV ATMA RAM, VIKAS KUTHIALA, , VISHAL KUTHIALA
256*	EA-14-2023 (OTHER) IN CWP-23226-2021	SAJJAN KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	MOHINDER SINGH KATHURIA A.G. HARYANA, Mohinder Singh Kathuria PARTAP SINGH
257*	CM-13747-CWP-2023 (MISCHY-MP/MLA) (PREPONE) IN CWP-21180-2021	HINDUSTAN SCOUTS AND GUIDES ASSOCIATION, HARYANA (STATE UNIT) V/S STATE OF HARYANA AND OTHERS	TEJASWINI A.G. HARYANA, RANJIT SINGH KALRA, SHIV KUMAR RANJIT SINGH KALRA , ARVIND RAJOTIA , CL PAWAR , DIGVIJAY, NISHANT KHATRI, SATYAPAL JAIN , MANMOHAN SAROOP , MANMOHAN SAROOP, VIJAY VEER SINGH, RANDEEP SINGH , NAVEEN SHARMA , RANJIT SINGH KALRA , SAIGEETA SRIVASTAVA , VIJAY KUMAR JINDAL, SUMAN AHLUWALIA, TEJASWANI , VIKRAM BALI , VIVEK CHAUHAN
258*	CWP-17383-2023 (MISCPB-MP/MLA) (OTHER)	BEANT SINGH V/S STATE OF PUNJAB AND OTHERS	SATINDER KAUR ADVOCATE GENERAL PUNJAB
259*	IOIN-CWP-21086-2023 (MISC PB) IN CWP-21086-2023	NEW GIASPURA WELFARE SOCIETY V/S STATE OF PUNJAB AND OTHERS (IOIN FOR CORRECTION IN ORDER DATED 21.09.2023.)	NAVEEN SHARMA A.G. PUNJAB NAVEEN SHARMA , NAVEEN SHARMA
260*	CWP-25168-2021 (MISC PB) (OTHER)	SANT GURMEET RAM RAHIM SINGH V/S STATE OF PUNJAB AND ORS	GURDAS SINGH SARWARA A.G. PUNJAB, ABHISHEK SANGHI, S P JAIN, DHEERAJ JAIN, DHEERAJ JAIN, RAJEEV ANAND, GAURAV GARG DHURIWALA, GAURAV GARG DHURIWALA, LAVANYA PAUL, HARISH CHABBRA, JITENDRA KHURANA, HARISH CHABBRA, RAJEEV ANAND, NIHARIKA SHARMA, R S DHALIWAL, NIKHIL CHANDRA JAISWAL, R.VENKATRAMANI, AMIT TIWARI, CHITWAN, RAJEEV ANAND, S.P.JAIN, DHEERAJ JAIN, SUMEET GOEL, SANGRAM SINGH, SONIA MATHUR,



AMIT TIWARI, DIVIK MATHUR, SONIA MATHUR, AMIT TIWARI,
NIKHIL CHANDRA JAISWAL, SONIA MATHUR, SUSHIL K
DUBEY, DIVIK MATHUR, SUMEET GOEL

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 67**

HON'BLE MR. JUSTICE PANKAJ JAIN

NOTE

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NO ADJOURNMENT SLIPS OR REQUESTS WILL BE ENTERTAINED IN CASES WHICH
ARE MORE THAN 5 YEAR OLD.

NOTE

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HIS LORDSHIP SHALL BE HOLDING COURT AT 10:30 A.M.
ALL CONCERNED TO PLEASE NOTE.

201* V	CRM-M-11219-2012 (QP PROSTAY) CRM-22892-2012	ACHAL MAKKAR V/S IDMA LABORATORIES LTD.	SANJIV GUPTA KKR , ANKUR GUPTA, DINESH KUMAR GUPTA SANJIV GUPTA KKR (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)
202*	CRM-M-10174-2023 (QP)	SUSHIL SINGLA V/S TAMANNA MANGLA	RAMESH CHAND SHARMA , B.S JASWAL, RAMESH CHAND SHARMA (PROCEEDINGS STAYED)
203*	CRM-M-26978-2023 (QP)	AMANDEEP KAUR ALIAS RANI AND ANR V/S SONU DEVI	VIJAY LATH
204*	CRM-M-24567-2020 (AB) (CRM-M-9620-2017) CRM-30057-2023	KAVINDER CHAWLA V/S STATE OF HARYANA AND ANOTHER	SURINDER MOHAN SHARMA A.G. HARYANA, ASHISH NAIK, ASHISH NAIK, TARACHAND DHANWAL, Balbir Kumar Saini, MS. SHUBHRA SINGH, ADDL. A.G., HARYANA., VIPIN KUMAR ASHISH NAIK , TARA CHAND DHANWAL,
205*	CRM-M-32174-2022 (AB) CRM-3024-2023 CRM-18059-2023	SHIBANI PARTI AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	ABHIMANYU SINGH A.G. HARYANA, N.K. KHEPAR,, ABHIMANYU SINGH, ASHOK KUMAR SHARMA (BHANA), MAHIMA SINGH, NARESH KUMAR KHEPAR, P.K. DWIVEDI, NARESH KUMAR KHEPAR , NARESH KUMAR KHEPAR PADAM KANT DWIVEDI , NARESH KUMAR KHEPAR
206*	CRM-M-60091-2022 (AB) WITH CRM-991-2023	RANJAN KUMAR DAS V/S STATE OF HARYANA RANJAN KUMAR DAS V/S STATE OF HARYANA	SANJEEV KUMAR PANWAR A.G. HARYANA, JASDEEP SINGH, SAHIL GOYAL, SANJEEV KUMAR PANWAR, V.M.GUPTA, , VARUN MITTAL, VIKAS MOHAN GUPTA SANJEEV KUMAR PANWAR , VARUN MITTAL
207*	CRM-M-2605-2023 (AB) WITH CRM-25123-2023	SHASHI KANT GUPTA AND ANOTHER V/S STATE OF HARYANA SHASHI KANT GUPTA AND ANOTHER V/S STATE OF HARYANA	SANGRAM SINGH SARON A.G. HARYANA, NIMANYU GAUTAM, SHORYAVEER VASHISHT SANGRAM SINGH SARON
208*	CRM-M-21249-2023 (AB) WITH CRM-M-23178-2023	DHARAM SINGH V/S STATE OF HARYANA ANITA DEVI V/S STATE OF HARYANA	PAWAN ATTRI A.G. HARYANA PAWAN ATTRI
209*	CRM-M-31398-2023 (AB)	KAMLESH V/S STATE OF HARYANA	POOJA JAGLAN A.G. HARYANA
210*	CRM-M-31611-2023 (AB)	LAKHWINDER SINGH AND ORS. V/S STATE OF PUNJAB	VIPIN MAHAJAN A.G. PUNJAB
211*	CRM-M-31643-2023 (AB)	JYOTI V/S STATE OF HARYANA	Prateek Rathee A.G. HARYANA, Prateek Rathee
212*	CRM-M-31727-2023 (AB)	MOHAMMAD JAMIL AND ANOTHER V/S STATE OF PUNJAB	SHIV KUMAR A.G. PUNJAB, BAL KRISHAN MEHTA, HITESH CHOPRA
213*	CRM-M-33609-2023 (AB)	HARBANS LAL @ BANSAL V/S STATE OF PUNJAB	ARNAV SOOD A.G. PUNJAB
214*	CRM-M-33675-2023 (AB)	AMRIK SINGH V/S STATE OF PUNJAB	VISHAL MITTAL A.G. PUNJAB, VISHAL MITTAL
215*	CRM-M-34987-2023 (AB)	PARVEEN RANI V/S STATE OF PUNJAB	MOHIT SADANA A.G. PUNJAB, MOHIT SADANA, SIMMY SINGLA
216*	CRM-M-35278-2023 (AB)	PARKASH KAUR V/S STATE OF PUNJAB	YAJUR SHARMA A.G. PUNJAB
217*	CRM-M-35286-2023 (AB)	POONAM MISHRA @ POONAM DEVI V/S STATE OF HARYANA	SIMRANJEET SINGH A.G. HARYANA, KAPIL KAKKAR, RAHUL DESWAL, SIMRANJEET KAUR
218*	CRM-M-35515-2023 (AB)	ARUN KUMAR ATTRI V/S STATE OF PUNJAB	RITESH TOMAR A.G. PUNJAB, DR. SUMATI JUND, DR. SUMATI JUND,
219*	CRM-M-35810-2023 (AB)	RAJIV V/S STATE OF HARYANA	PRAITEEK RATHEE A.G. HARYANA
220*	CRM-M-42841-2023 (AB)	PARAMJEET SINGH V/S STATE OF PUNJAB	K.K. THAKUR A.G. PUNJAB, MANISH JOSHI, POONAM THAKUR, RICKY VERMA
221*	CRM-M-5074-2022 (RBPB)	NIRMAL SIINGH ALIAS NIMMA V/S STATE OF PUNJAB	NAMIT KHURANA A.G. PUNJAB, BHUPENDER SINGH, BIPIN GHAI, NIKHIL GHAI, MALINI SINGH, NIKHIL GHAI, RAJESH NAIN
222*	CRM-M-56959-2022 (RBPB)	GURDEV SINGH V/S STATE OF PUNJAB (SA)	MANPREET GHUMAN A.G. PUNJAB, ARSHDEEP KAUR, JASHANDEEP SINGH SANDHU, YASHPAL THAKUR
223*	CRM-M-58074-2022 (RBHRY)	MAHIPAL V/S STATE OF HARYANA	PRADEEP CHHOKER A.G. HARYANA, KUNAL DAWAR
224*	CRM-M-59761-2022 (RBPB)	ARUN SHARMA V/S STATE OF PUNJAB (SA)	MANPREET GHUMAN A.G. PUNJAB, MANPREET GHUMAN
225	--	THERE IS NO CASE	
226*	CRM-M-27084-2023 (RBHRY)	SURESH SINGH V/S STATE OF PUNJAB (SA)	PARMINDER SINGH SEKHON A.G. PUNJAB, GURPREET KAUR, INDERPREET SINGH KANG, ROBINDEEP SINGH BHULLAR
227*	CRM-M-33183-2023 (RBPB)	JATINDER SINGH @ LOVELY V/S STATE OF PUNJAB	UMESH AGGARWAL A.G. PUNJAB

228*	CRM-M-39072-2023 (RBPB)	GURMEET SINGH @ LADU V/S STATE OF PUNJAB	NEHA LAKHANPAL A.G. PUNJAB, ATUL LAKHANPAL, SHIKHA CHARAK, RAJWANT SINGH CHAHAL
229*	CRM-M-42926-2023 (RBPB)	NIKHIL @ GILL V/S STATE OF PUNJAB	UMESH AGGARWAL A.G. PUNJAB
230*	CRM-M-43829-2023 (RBHRY)	ANIL V/S STATE OF HARYANA	ARNAV GHAI A.G. HARYANA, ARNAV GHAI, BENANT NOOR SINGH MAROK, RAJESH KUMAR DHANKAR
231*	CRM-M-45232-2023 (RBPB)	ROHIT ARORA V/S STATE OF PUNJAB	BRIJESHWAR SINGH BHALLA A.G. PUNJAB
232*	CRM-M-45822-2023 (RBHRY)	JOGINDER SINGH V/S STATE OF HARYANA	PARMINDER SINGH SEKHON A.G. HARYANA, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
233*	CRM-M-47138-2023 (RBPB)	SIKANDAR SINGH V/S STATE OF PUNJAB	DR. SUMATI JUND A.G. PUNJAB
234*	CRM-M-49064-2023 (RBPB)	RAJDEEP SINGH @ RAJA V/S STATE OF PUNJAB	BRIJESH NANDAN A.G. PUNJAB, ANUPAM BHANOT (MRS.)
235*	CRM-M-49091-2023 (RBPB)	BALWINDER RAM @ MIMI V/S STATE OF PUNJAB	HARKIRAT SINGH BHOGAL A.G. PUNJAB, BHUPINDER SINGH GILL, MANPREET SINGH SIDHU
236*	CRM-M-49121-2023 (RBHRY)	(SA) NIROD KUMAR ROUT @ LIPU ROUT V/S STATE OF HARYANA	VIMAL KUMAR GUPTA A.G. HARYANA, KAJAL, PALKIN BHARDWAJ, SAHIL GOYAL
237*	CRM-M-49196-2023 (RBPB)	LAKHBIR SINGH @ LAKHBEER SINGH V/S STATE OF PUNJAB	DEEPINDER BRAR A.G. PUNJAB
	CRM-41192-2023		Deepinder Brar
238*	CRM-M-49236-2023 (RBPB)	MOHD SAHIL V/S STATE OF PUNJAB	HARVINDER SINGH MAAN A.G. PUNJAB
239*	CRM-M-49238-2023 (RBPB)	NACHATTAR SINGH ALIAS BUNTY V/S STATE OF PUNJAB	KULWANT SINGH A.G. PUNJAB
240*	CRM-M-49246-2023 (RBHRY)	AJAY V/S STATE OF HARYANA	PRASHANT SINGH CHAUHAN A.G. HARYANA, GAUTAM KUMAR, MANJOT KAUR
241*	CRM-M-49312-2023 (RBHRY)	MAKHAN V/S STATE OF HARYANA	BHAL SINGH BENIWAL A.G. HARYANA, SUMAN DEVI
242*	CRM-28640-2023 (NDPS SOS) (SOS) IN CRA-S-56-2022	SEWA RAM V/S STATE OF PUNJAB	SATNAM SINGH GILL A.G. PUNJAB, GAUTAM KUMAR SATNAM SINGH GILL , MANJOT KAUR
243*	CRM-10666-2023 (NDPS SOS) (SOS) IN CRA-S-2251-2022	HARRISON CHEENIO ALIAS WILLIAM V/S STATE OF PUNJAB	DAVINDER BIR SINGH A.G. PUNJAB DAVINDER BIR SINGH
244*	CRM-33402-2023 (SOS) (OTHER) IN CRA-S-1572-2023	MOHMAD ALI V/S STATE OF HARYANA	R.K. CHOUDHARY A.G. HARYANA R.K. CHOUDHARY
245*	CRM-38866-2023 (NDPS SOS) (SOS) IN CRA-S-2306-2023	VINOD KUMAR V/S STATE OF PUNJAB	RIFFI BALA BIRLA A.G. PUNJAB RIFFI BALA BIRLA
246*	CRWP-3533-2023 (PAR)	SUKHDEV SINGH @ BITTU V/S STATE OF PUNJAB AND OTHERS	SURAM SINGH RANA A.G. PUNJAB, . AKSHAY RANA,
247* V	CRR-1252-2007 (138 NIA) CRM-77075-2007	RAJINDER SHARMA V/S M/S LACKSON LUBRICANTS AND ANR. (BOHCJ DT. 26.4.19 LIST CRR WHICH ARE PENDING FOR MORE THAN TEN YEARS.)	DPS KAHLON , BIKRAMJIT ARORA, AG PB., , SAGAR AGGARWAL DPS KAHLON
248*	CRR-1033-2022 (IO) WITH CRR-1466-2022	TARSEM SINGH ALIAS SHANGA SINGH V/S STATE OF PUNJAB AMARJEET SINGH @ BUTA SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	N.S. DANDIWAL A.G. PUNJAB, ARSHDEEP SINGH BRAR ARSHDEEP SINGH BRAR , ARSHDEEP SINGH BRAR
249*	CRM-M-6766-2020 (DIR)	PARMINDER KAUR V/S STATE OF PUNJAB AND OTHERS	K D SACHDEVA
250*	CRM-M-3103-2022 (DIR)	BALVIR SINGH V/S STATE OF PUNJAB AND ORS	RAHUL KUMAR ADIA A.G. PUNJAB, RAHUL KUMAR ADIA
251*	CRM-M-43413-2023 (DIR)	MOHD. HANEEF V/S STATE OF HARYANA	GAURAV GUPTA A.G. HARYANA
252*	CRWP-9104-2023 ((PROT))	HARPREET SINGH AND ANR V/S STATE OF PUNJAB AND OTHERS	CHANDAN SINGH RANA A.G. PUNJAB
253*	CRWP-9601-2023 ((PROT))	SURINDER PAL V/S STATE OF PUNJAB AND OTHERS	AMANDEEP SINGH , AMANDEEP SINGH
254*	CRWP-9429-2023 ((HABCOR))	RAKESH BANSAL V/S STATE OF PUNJAB AND OTHERS	ASHOK GOEL , ANITA BANSAL GOEL
255* V	CRM-M-18746-2013 (QP) CRM-28975-2013 WITH CRM-M-23433-2014 WITH CRM-M-32515-2014 WITH CRM-M-38780-2014 CRM-34604-2014	GAGAN JOSHI V/S STATE OF PUNJAB AND ANR. DINESH KURL V/S STATE OF PUNJAB ANIL KUMAR V/S STATE OF PUNJAB & ANR KULBIR SINGH V/S STATE OF PUNJAB & ANR	VIKRAM K CHAUDHRI , AAG.PB., DIGVIJAY SINGH, VISHAL R LAMBA, MAMAN KHETERPAL, S S SACHDEVA, VRITI GUJRAL, SUMER BRAR VIKRAM K CHAUDHRI DALDEEP SINGH SUKARCHAKIA , APS DEOL SWARN TIWANA , SWARN TIWANA MANDEEP S. SACHDEV , MANDEEP S. SACHDEV MANDEEP S. SACHDEV
256* V	CRM-M-31754-2018 (QP)	SURESH SHARMA AND ANR V/S STATE OF PUNJAB AND ANR	DILPREET SINGH GANDHI , DILPREET SINGH GANDHI, NEERAJ MALHOTRA, ANUJ BALIAN

	WITH CRM-M-4215-2020	SURESH SHARMA AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	DILPREET SINGH GANDHI , DILPREET SINGH GANDHI
257*	CRM-M-37632-2018 (QP)	SUNIL KUMAR V/S STATE OF HARYANA AND ANOTHER	AJIT SINGH LAMBA , AJIT SINGH LAMBA, CHETAN SHARMA, AAG, HARYANA
258*	CRM-M-20222-2019 (QP)	RAMPAT AND ANOTHER V/S STATE OF HARYANA AND OTHERS	AMARDEEP SINGH SHEORAN , MANJEET SINGH,AMARDEEP SHEORAN, NITIN KADIAN, S.S.KHURANA,S.K.TRIPATHI, SANTOSH KUMAR TRIPATHI
259*	CRM-M-43371-2019 (QP)	RAJESH GOYAL V/S KULDEEP SINGH (STAYED CASE)	ARIHANT JAIN
260*	CRM-40127-2022 (QP) (RESTORATION)	SANJEEV KHANNA V/S STATE OF PUNJAB AND ORS.	AMANDEEP SINGH JATTANA A.G. PUNJAB, KUSUM RAJ
	IN CRM-M-25927-2020		AMANDEEP SINGH JATTANA , AMANDEEP SINGH JATTANA , HARPREET KAUR, S.S. BEHL, , Manoj Kumar Sharma , S.S. BEHL
261*	CRM-M-20879-2020 (QP) PROSTAY)	(MAIN DECIDED) SIBBAN AND ORS V/S STATE OF HARYANA AND OTHERS	DEEPENDER SINGH A.G. HARYANA, ASHOK KAUSHIK, ASHOK KAUSHIK J. S. HOODA FOR R-2, JANGVIR SINGH HOODA
262*	CRM-M-6581-2021 (QP)	(PROCEEDINGS STAYED) CLEAN MAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED AND ORS V/S M/S GREEN EARTH	PREETINDER SINGH AHLUWALIA , JAIVEER SINGH, SAUMYA AHLUWALIA
263*	CRM-M-27870-2021 (QP)	NIRMAL SINGH V/S STATE OF PUNJAB AND ORS	MANPREET SINGH THEKEDAR A.G. PUNJAB, A.S. MANAISE,, AMANDEEP SINGH MANAISE
264*	CRM-M-30111-2021 (QP) COMGEN)	ANOOP SINGH AND ORS V/S STATE OF PUNJAB AND ANR	MANOJ KUMAR PUNDIR A.G. PUNJAB
265*	CRM-M-37393-2021 (QP)	RAJBALINDER V/S STATE OF HARYANA	RISHU GARG A.G. HARYANA, RISHU GARG
266*	CRM-M-45606-2021 (QP) CRM-36503-2021	SULEKH V/S STATE OF HARYANA AND OTHERS	FARUKH ABDULLAH A.G. HARYANA FARUKH ABDULLAH
267*	CRM-M-47587-2021 (QP)	DEVESH KUMAR ALIAS DEVESH SINGH V/S STATE OF HARYANA AND OTHERS	ABHINAY GOEL A.G. HARYANA, SANJEEV K. VIRK, SANJIV GUPTA
268*	CRM-25186-2023 (QP) (OTHER)	JATINDER SINGH V/S STATE OF PUNJAB AND ANR	S.L.CHANDER SHEKHAR A.G. PUNJAB, JASMINDER SINGH THIND, S.L.CHANDER SHEKHAR S.L.CHANDER SHEKHAR , ASHISH NAGAR , HIMANI ARORA, AAG, PUNJAB , JASMINDER SINGH THIND , S.L.CHANDER SHEKHAR
	IN CRM-M-52330-2022		
269*	CRM-M-11823-2022 (QP)	GAGANDEEP SINGH SWANI V/S KITTY INDUSTRIES PVT LTD	MANISH JAIN , J S KANG, SUSHANT KAREER, SUSHANT KAREER
270*	CRM-M-23365-2022 (QP) COMGEN)	CHARANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	SANJEEV KUMAR BANGA A.G. PUNJAB, GURSIMRAN SINGH BHATIA,, ASEEM MONGA, HARISH MEHAL, Harish Mehla
271*	CRM-M-51864-2022 (QP)	AJAY GOYAL V/S PRIYANKA GARG	SUBE S KAUSHIK , . DIVANSHU JAIN,, PRATEEK SODHI, SUBE S KAUSHIK
	WITH CRM-M-51875-2022	NIDHI GOYAL V/S VIJAY KUMAR GARG	SUBE S KAUSHIK , SUBE S KAUSHIK
	WITH CRM-M-51912-2022	LALITA DEVI V/S USHA DEVI	SUBE S KAUSHIK , SUBE S KAUSHIK
	WITH CRM-M-51915-2022	AJAY GOYAL V/S VIJAY KUMAR GARG	SUBE S KAUSHIK , SUBE S KAUSHIK
272*	CRM-M-56674-2022 (QP) COMGEN)	SATPAL GARG V/S STATE OF PUNJAB AND ANOTHER	MANDEEP KUMAR DHOT A.G. PUNJAB, AMIT KUMAR WALIA
273*	CRM-M-3013-2023 (QP) PROSTAY)	SATBIR SINGH V/S STATE OF HARYANA AND ANOTHER (PROCEEDINGS STAYED)	ARPINDER SINGH SIDHU A.G. HARYANA, MUNISH KUMAR GARG
274*	CRM-M-4833-2023 (QP)	JASMER V/S STATE OF HARYANA AND ANOTHER	BALVINDER SANGWAN A.G. HARYANA, Abhishek Dhull, BALVINDER SANGWAN, G.C. SHAHPURI
	WITH CRM-M-4844-2023	JASMER V/S STATE OF HARYANA AND ANOTHER	BALVINDER SANGWAN , Abhishek Dhull , BALVINDER SANGWAN
275*	CRM-M-5389-2023 (QP) COMGEN)	SHAMSHER SINGH ALIAS SHERU V/S STATE OF PUNJAB AND OTHERS	ARMAAN GAGNEJA A.G. PUNJAB, AMBANSHU SAHNI, ARMAAN GAGNEJA, SUBHASH GODARA, ADDITIONAL ADVOCATE GENERAL, PUNJAB
276*	CRM-M-16192-2023 (QP) COMGEN)	KONARK SINGH AND ANR V/S STATE OF PUNJAB AND ANR	KUSHAGRA MAHAJAN A.G. PUNJAB, ANKUSH RAMPAL, KUSHAGRA MAHAJAN
277*	CRM-M-17485-2023 (QP)	PAWAN SAINI V/S STATE OF HARYANA AND ANOTHER	A.K.WALIA A.G. HARYANA, DIVYADEEP WALIA
278*	CRM-M-18656-2023 (QP) COMGEN)	BALKAR SINGH V/S STATE OF PUNJAB AND ANOTHER	JATINDER SINGH GILL A.G. PUNJAB
279*	CRM-M-21684-2023 (QP) COMGEN)	GURPINDER SINGH @ PRINCE V/S STATE OF PUNJAB AND ANOTHER	MANOJ KUMAR SHARMA A.G. PUNJAB, VIKRAMJEET SINGH
280*	CRM-M-30958-2023 (QP)	NEERAJ DUNG V/S STATE OF HARYANA AND ANOTHER	YASHVEER KHARB A.G. HARYANA, LALIT KUMAR
281*	CRM-M-38613-2023 (QP) COMGEN)	ARUN KUMAR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	MANBIR SINGH BATTI A.G. PUNJAB, INDER PAL SINGH, MANBIR SINGH BATTI, SAUMAN SINGH GILL
282*	IOIN-CRM-M-32373-2023 (QP) COMGEN)	ASHWANI KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	SANJEEV KUMAR BAWA A.G. PUNJAB
	IN CRM-M-32373-2023		SANJEEV KUMAR BAWA

283*	CRM-M-4233-2023 (AB)	JASMER V/S STATE OF HARYANA	BALVINDER SANGWAN A.G. HARYANA, ABHISHEK DHULL, , Abhishek Dhull, BALVINDER SANGWAN, G.C. SHAHPURI
	WITH CRM-M-4692-2023	JASMER V/S STATE OF HARYANA (TBHW SR. NO. 274)	BALVINDER SANGWAN , Abhishek Dhull , BALVINDER SANGWAN
284*	CRWP-9611-2023 ((HABCOR))	MANMOHAN KUMAR V/S STATE OF PUNJAB AND OTHERS	RAKESH KUMAR , R K KACHURA
285*	CRWP-8869-2023 (PMR)	SUKHDEV SINGH @ BITTU V/S STATE OF PUNJAB AND OTHERS	SURAM SINGH RANA A.G. PUNJAB, ARVIND KUMAR
286*	CRM-M-30519-2023 (RBHCAW)	SAURAV V/S STATE OF HARYANA	SUDHIR RANA A.G. HARYANA, DEEPAK GROVER, R.K.S. BRAR, SUDHIR RANA
	WITH CRM-M-31213-2023	SHILPI @ SHILPI KUMARI V/S STATE OF HARYANA (SAME FIR BAIL CRM-M-31213-2023 PENIDING)	SUDHIR RANA , SUDHIR RANA , VISHAL MITTAL
287*	CRR-1162-2021 (CAW)	SAKIR ALIAS MOHD. SAKIR V/S STATE OF HARYANA AND ANOTHER	GAUTAM DUTT A.G. HARYANA, AMARJEET KAUR, MOHD. SALIM GAUTAM DUTT
	CRM-33623-2021		
288* V	CRM-M-77095-2018 (QPCAW)	TANVIR SINGH V/S RAMINDER KAUR	HARINDER PAL SINGH ISHAR

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 53**

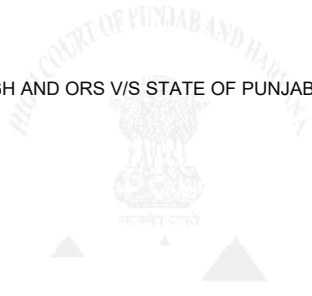
HON'BLE MR. JUSTICE JASJIT SINGH BEDI

201*	CRR-2660-2019 (CRRAC) CRM-25651-2020	MANOJ AND OTHERS V/S STATE OF HARYANA	VAIBHAV JAIN , VISHAL R LAMBA VAIBHAV JAIN
202* V	CRM-M-4939-2017 (QP PROSTAY) CRM-4869-2017 CRM-4870-2017 WITH IOIN-CRM-M-4939-2017 WITH CRM-M-5631-2017 CRM-5647-2017 WITH IOIN-CRM-M-5631-2017	SATISH KUMAR V/S SAJJAN KUMAR SATISH KUMAR V/S SAJJAN KUMAR MANOJ KUMAR V/S SAJJAN KUMAR MANOJ KUMAR V/S SAJJAN KUMAR (PROCEEDINGS BEFORE THE TRIAL COUT SHALL REMAIN STATYED TILL THE NEXT DATE OF HEARING)	VISHAL GARG NARWANA , ABHIMANYU BATRA, ABHIMANYU BATRA, PAWAN KUMAR, RAJAT SHEOKAND, , SK GARG, AMANDEEP KAKKAR, SURYA KUMAR VISHAL GARG NARWANA VISHAL GARG NARWANA VISHAL GARG NARWANA , NITIN SACHDEVA, NAVEEN GUPTA, VISHAL GARG NARWANA , ABHIMANYU BATRA , SURYA KUMAR VISHAL GARG NARWANA VISHAL GARG NARWANA
203*	CRM-M-37375-2020 (QP PROSTAY) CRM-32505-2023	BALJINDER KAUR V/S STATE OF PUNJAB AND ANOTHER (PROCEEDINGS STAYED)	VIKAS CHATRATH A.G. PUNJAB, A.P.S. REHAN, AJAY PAL SINGH REHAN, TANYA SEHGAL AJAY PAL SINGH REHAN
204*	CRM-M-57712-2022 (AB) WITH CRM-M-48394-2022	JAI SINGH BENIWAL V/S STATE OF HARYANA JAI SINGH BENIWAL V/S STATE OF HARYANA AND ANOTHER	RAJNISH GUPTA A.G. HARYANA, ATUL LAKHANPAL, ARVIND PAL SINGH, MUNISH KUMAR GARG RAJNISH GUPTA
205*	CRM-M-25926-2023 (AB)	ROBIN KHAN V/S STATE OF HARYANA	WAQAR AHMED KHURSHID A.G. HARYANA
206*	CRM-M-28005-2023 (AB)	RAVI KUMAR V/S STATE OF HARYANA	RAJKAPOOR MALIK A.G. HARYANA
207*	CRM-M-29041-2023 (AB)	MANVIR SINGH GILL V/S STATE OF PUNJAB	HIMMAT SINGH DEOL A.G. PUNJAB, APS DEOL
208*	CRM-M-31487-2023 (AB) WITH CRM-35938-2023	KAMLESH KAUR V/S STATE OF PUNJAB KAMLESH KAUR V/S STATE OF PUNJAB	TAQDEERJEET SINGH SIDHU A.G. PUNJAB, KULDIP SINGH, PRIYANSHU KAMRA SATBIR RATHORE
209*	CRM-M-34185-2023 (AB) WITH CRM-M-41134-2023	SANJAY DAHIYA V/S STATE OF HARYANA SAVITA DAHIYA V/S STATE OF HARYANA	SURINDER SINGH DUHAN A.G. HARYANA, ASEEM AGGARWAL, S.S.DUHAN SANDEEP SINGH SANGWAN , ASEEM AGGARWAL
210*	CRM-M-35739-2023 (AB)	VIJAY KUMAR V/S STATE OF PUNJAB	SARJU PURI A.G. PUNJAB, ABHINAV SINGH, ADITYA DASSAUR, KUDRAT SAREEN
211*	CRM-M-36872-2023 (AB)	REEMA @ REEMA TANDA V/S STATE OF PUNJAB	Kshitiij Sharma A.G. PUNJAB, BALWINDER SINGH, Kshitiij Sharma, S S SIDHU, SHOBHIT SHAMA, SHRUTI GUPTA, SHUBHKARMAN SINGH , TAMANNA
212*	CRM-M-38722-2023 (AB)	JASPAL SINGH V/S STATE OF PUNJAB	KAMAL NARULA A.G. PUNJAB, KAMAL NARULA
213*	CRM-M-39480-2023 (AB)	SHIMBHU @ SHIV KUMAR AND OTHERS V/S STATE OF HARYANA	Sushil Sheoran A.G. HARYANA, RAM AVTAR SHEORAN
214*	CRM-M-40613-2023 (AB)	GURPREET SINGH ALIAS GOPI ALIAS SHOOTER V/S STATE OF PUNJAB	ANIL KUMAR SPEHIA A.G. PUNJAB, D K PARJAPATI, RAVINDER PANKAJ
215*	CRM-M-41923-2023 (AB) WITH CRM-36387-2023	HARJIT SINGH V/S STATE OF PUNJAB HARJIT SINGH V/S STATE OF PUNJAB	DIVYA SHARMA A.G. PUNJAB, MANOJ K SOOD, HARSH AGGARWAL, S S SALAR, SURJIT SINGH SALAR, VISHAVJEET SINGH HARSH AGGARWAL , PARI AGGARWAL , VISHAVJEET SINGH
216*	CRM-M-42216-2023 (AB)	MOHD SHAAD V/S STATE OF HARYANA	ANAS AHMED A.G. HARYANA, KULDEEP SHARMA
217*	CRM-M-44525-2023 (AB)	BALRAJ SINGH @ GHODA V/S STATE OF PUNJAB	PARVEEN CHAUHAN A.G. PUNJAB
218*	CRM-M-44930-2023 (AB)	MALWINDER SINGH V/S STATE OF PUNJAB	PREETWINDER SINGH DHALI WAL A.G. PUNJAB
219*	CRM-M-45449-2023 (AB)	AMANDEEP V/S STATE OF PUNJAB	PRABHJOT SINGH MANN A.G. PUNJAB, PRABHJOT SINGH MANN
220*	CRM-M-45548-2023 (AB)	KARAJ @ KARJ SINGH V/S STATE OF PUNJAB	ANGREJ KUMAR A.G. PUNJAB, VIPUL AGGARWAL
221*	CRM-M-45626-2023 (AB)	ANKUSH DEMLA V/S STATE OF PUNJAB	AMARJIT SINGH VIRK A.G. PUNJAB
222*	CRM-M-46221-2023 (AB)	SUKHDEV SINGH V/S STATE OF PUNJAB	ASHOK GIRI A.G. PUNJAB
223*	CRM-M-46255-2023 (AB)	GOPI V/S STATE OF PUNJAB (CA)	YAJUR SHARMA A.G. PUNJAB, AKUN SHEEMAR
224*	CRM-M-46370-2023 (AB)	SUKHCHAIN SINGH V/S STATE OF PUNJAB	MANDEEP KUMAR DHOT A.G. PUNJAB, AMIT SHARMA
225*	CRM-M-46740-2023 (AB)	JASWANT SINGH V/S STATE OF PUNJAB (SA)	HBS BAI DWAN A.G. PUNJAB, ANMOLDEEP SINGH
226*	CRM-M-46926-2023 (AB)	GAURAV ARORA V/S STATE OF HARYANA	AJAI VIR SINGH A.G. HARYANA, AJAI VIR SINGH, SHAZIA K SINGH
227*	CRM-M-47008-2023 (AB)	JAGANDEEP V/S STATE OF PUNJAB	RISHU MAHAJAN A.G. PUNJAB
228*	CRM-30134-2023 (RBPB) (MODIFICATION) IN CRM-M-44502-2022	JASWINDER VERMA @ GOGI V/S STATE OF PUNJAB	JITENDER SINGH DADWAL A.G. PUNJAB JITENDER SINGH DADWAL

		(MAIN DECIDED)	
229*	CRM-M-58577-2022 (RBPB)	GOBINDA V/S STATE OF PUNJAB	ANIL KUMAR GARG A.G. PUNJAB
230*	CRM-M-58789-2022 (RBHRY) CRM-48864-2022	RAJESH KAINDI V/S STATE OF HARYANA	CHANDAN SINGH RANA A.G. HARYANA, Chandan Singh Rana, VISHAL AGGARWAL Chandan Singh Rana
231*	CRM-16534-2023 (RBHRY) (OTHER) & O&M CRM-M-18561-2023	NEHA MOHAN V/S STATE OF HARYANA	NISHANT CHAUHAN A.G. HARYANA NISHANT CHAUHAN
232*	CRM-M-28445-2023 (RBPB)	(SA) ALOK VERMA ALIAS SONI V/S STATE OF PUNJAB	GURPAL SINGH SANDHU A.G. PUNJAB
233*	CRM-M-36062-2023 (RBPB)	(SA) SURJIT SINGH ALIAS MOTTA V/S STATE OF PUNJAB	MUNISH GARG A.G. PUNJAB, MUNISH GARG
234*	CRM-M-36430-2023 (RBPB)	RESHAM SINGH @ RISHAV V/S STATE OF PUNJAB	RAJESH BHATEHJA A.G. PUNJAB
235*	CRM-M-44072-2023 (RBPB)	(SA) KULDEEP SINGH ALIAS BACHHI V/S STATE OF PUNJAB	RAJESH K. CHAUDHARY A.G. PUNJAB, TARUN DEEP KUMAR
236*	CRM-M-45201-2023 (RBPB)	GAGANDEEP SINGH @ PEDDA V/S STATE OF PUNJAB	SANDEEP KUMAR BOKOLIA A.G. PUNJAB
237*	CRM-M-45404-2023 (RBPB)	(SA) BALJINDER SINGH V/S STATE OF PUNJAB	KAMAL CHAUDHARY A.G. PUNJAB, GAURAV VERMA
238*	CRM-M-45436-2023 (RBPB)	DEEPAK BHALLA V/S STATE OF PUNJAB	AMANDEEP SINGH SIDHU A.G. PUNJAB
239*	CRM-M-49065-2023 (RBPB) WITH CRM-M-49071-2023	SUJIT KUMAR RAY V/S STATE OF PUNJAB ROSHAN KUMAR @ TATYA V/S STATE OF PUNJAB	SHOKEEN SINGH VERMA A.G. PUNJAB SHOKEEN SINGH VERMA
240*	CRM-M-49132-2023 (RBPB)	PRINCE CHOPRA V/S STATE OF PUNJAB	RANDEEP SINGH A.G. PUNJAB, KARAMJEET SINGH
241*	CRM-M-49162-2023 (RBPB)	(SA) PARAMJIT SINGH ALIAS PAMMA V/S STATE OF PUNJAB	PRATEEK PANDIT A.G. PUNJAB
242*	CRM-M-49214-2023 (RBPB)	(SA) JAGSIR SINGH V/S STATE OF PUNJAB	GHULAM NABI MALIK A.G. PUNJAB
243*	CRM-M-49242-2023 (RBPB)	(SA) PALWINDER SINGH @ PARMINDER SINGH V/S STATE OF PUNJAB	LAKSHAY BECTOR A.G. PUNJAB, DHANIKA SINGLA, KUNAL JAIN
244*	CRM-39073-2023 (NDPS SOS) (OTHER) IN CRA-S-1083-SB-2017	JASVIR SINGH V/S STATE OF PUNJAB	KAMALDIP SINGH SIDHU SATNAM SINGH GILL , KAMALDIP SINGH SIDHU
245*	CRM-38880-2023 (NDPS SOS) (SOS) IN CRA-S-1623-2019	(03-JUL-23@405[REGULAR] MR. JUSTICE JASJIT SINGH BEDI--) JAGDISH LAL V/S STATE OF PUNJAB	PRATEEK PANDIT A.G. PUNJAB AMRIT SINGH KANG , PRATEEK PANDIT
246*	CRM-39396-2023 (NDPS SOS) (SOS) IN CRA-S-306-2022	KASHMIR SINGH V/S STATE OF PUNJAB	BRIJESH NANDAN A.G. PUNJAB, ANUPAM BHANOT (MRS.) DR NEHA AWASTHI BAN , BRIJESH NANDAN
247*	CRM-38554-2023 (SOS) (SOS) IN CRA-S-1071-2022	GURPIAR SINGH ALIAS GORA AND ANOTHER V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB VIRANJEET SINGH MAHAL , PARMINDER SINGH SEKHON , VIRANJEET SINGH MAHAL
248* V	CRM-15322-2014 (LTAPP) & CRM-A-778-MA-2014 WITH CRM-15686-2014 & CRM-A-784-MA-2014 WITH CRM-18493-2014 & CRM-A-940-MA-2014	STATE OF PUNJAB V/S SHAMSHER SINGH STATE OF PUNJAB V/S ANIL KUMAR @ARUN KUMAR STATE OF PUNJAB V/S BALWINDER SINGH	A.G. PUNJAB , G.S. SANDHU A.G. PUNJAB , MUNISH RAJ A.G. PUNJAB A.G. PUNJAB , MUNISH RAJ A.G. PUNJAB A.G. PUNJAB , MUNISH RAJ
249* V	CRM-A-756-MA-2014 (LTAPP)	TARA CHAND V/S RAKESH DUTT	VIKAS KUMAR
250* V	CRM-A-1065-MA-2014 (LTAPP)	KAWAL SINGH V/S ASHOK KUMAR	R S MAMLI , R S MAMLI, SANDEEP JASUJA
251* V	CRM-A-1767-MA-2016 (LTAPP) WITH CRM-A-1784-MA-2016 CRM-20387-2019	RAJINDER KUMAR V/S HAKIKAT MADAN @ MANGU NANAK CHAND V/S HAKIKAT MADAN @ MANGU	JAGDISH MANCHANDA , GURPREET JAYIA JAGDISH MANCHANDA JAGDISH MANCHANDA
252*	CRA-S-2810-SB-2018 (CONV GEN UPTO 3 YRS)	REET PAL SINGH V/S STATE OF PUNJAB	BALTEJ SINGH SIDHU , CHANDAN SINGH
253* V	CRM-5499-2018 (LTAPP) (DELAY(F)) & CRM-A-403-MA-2018	RAVINDER KUMAR V/S SUSHIL KUMAR	MOHAN SINGH CHAUHAN MOHAN SINGH CHAUHAN
254*	CRM-18457-2023 (ACC NOT GRANTED BAIL) (SOS) IN CRA-S-813-2022	HARVINDERR SINGH ALIAS RAFFA V/S STATE OF PUNJAB	NIDHI BANSAL A.G. PUNJAB RANDEEP SINGH VIRK , NIDHI BANSAL (LEGAL AID)
255*	CRA-S-2036-2023 (SC/ST ACT AB)	NIRBHAI SINGH AND OTHERS V/S STATE OF PUNJAB	SHILESH GUPTA A.G. PUNJAB, GAURAV DHIR, RAJVINDER SINGH BAINS, S S SIDHU, Shilesh Gupta
256*	CRA-S-2758-2023 (SC/ST ACT RB) CRM-40959-2023	GURLAL V/S STATE OF HARYANA AND ANOTHER	HIMANI ANAND A.G. HARYANA, HIMANI ANAND HIMANI ANAND

257* II	CRR-2329-2017 (CRRAC)	VIKAS @ GANJA V/S STATE OF HARYANA	SANDEEP S. MAJITHIA , AGHY
258* II	CRR-2859-2018 (CRRAC) CRM-30027-2018 CRM-30028-2018	PREET MOHAN SINGH AND ANR. V/S STATE OF PUNJAB	KUNAL DAWAR , ABHINAV SINGLA, DAVINDER KHURANA, DAVINDER SINGH KHURANA, KUNAL DAWAR, Nikhil Chopra KUNAL DAWAR KUNAL DAWAR
259*	CRR-2097-2022 (138 NIA) CRM-37885-2022 WITH CRR-2099-2022 CRM-37886-2022	PAWAN KUMAR V/S G.J.V. ENTERPRISES AND ANOTHER PAWAN KUMAR V/S G.J.V. ENTERPRISES AND ANOTHER	SANT PAL SINGH SIDHU , DEEPAK VASHISHTH, DEEPAK VASHISTH SANT PAL SINGH SIDHU SANT PAL SINGH SIDHU SANT PAL SINGH SIDHU
260*	CRM-M-7091-2023 (DIR)	RAGHBIR SINGH V/S STATE OF PUNJAB AND OTHERS ()	NAVKIRAN SINGH A.G. PUNJAB, NAVKIRAN SINGH
261* V	CRM-M-29384-2013 (QP PROSTAY) WITH CRM-M-9171-2015	DAYAL SINGH V/S STATE OF PUNJAB AND ANOTHER KANWALJIT SINGH V/S STATE OF PUNJAB & ANR (PROCEEDINGS STAYED)	ARNAV SOOD , A.G.PUNJAB, AMIT GUPTA, AMIT GUPTA, GAGANDEEP KAUR, GAGANDEEP S. CHHINA, JASMEET SINGH GHUMMAN, KANWALJIT SINGH, NEHA ANAND MAHAJAN, M.S. BEDI, SIDHANT MEHRA, MAHABIR SINGH, MONICA BAHL, MANBIR SINGH, N.K. WADHERA, VIKAS BAHL, AKRITEE, VIPIN MAHAJAN A.D.S.SUKHIJA , JASMEET GHUMAN , JASMEET SINGH GHUMMAN , VIPIN MAHAJAN
262* V	CRM-M-29173-2017 (QP)	KANWARMUKHPAL SINGH V/S STATE OF PUNJAB	M.K.DOGRA
263* V	CRM-M-35908-2018 (QP)	DHARSHAN SINGH V/S SHAM LAL AND ORS	SANDEEP VERMA
264*	CRM-M-10558-2020 (QP)	INDERJIT SINGH V/S STATE OF PUNJAB	MOHINDER KUMAR , SUNIL KUMAR
265*	CRM-18932-2023 (QP) (RECALLING) IN CRM-M-36053-2021 WITH CRM-18964-2023 IN CRM-M-36704-2021	RAM KUMAR SINGH V/S M/S SANDHYA FINANCE LIMITED VIPIN KUMAR V/S M/S SANDHYA FINANCE LIMITED (MAIN DECIDED)	VAIBHAV JAIN , VAIBHAV JAIN VAIBHAV JAIN , ASHWANI BHARDWAJ , VAIBHAV JAIN VAIBHAV JAIN , VAIBHAV JAIN VAIBHAV JAIN , ASHWANI BHARDWAJ , VAIBHAV JAIN
266*	CRM-M-6527-2022 (QP) CRM-8637-2022	MONIKA AND ANOTHER V/S STATE OF HARYANA AND OTHERS	MAHAVIR SINGH A.G. HARYANA, KETAN ANTIL, VINOD KUMAR, RAJESH LAMBA MAHAVIR SINGH
267*	CRM-M-24916-2022 (QP COMGEN)	PREETI MADAN V/S STATE OF HARYANA AND ANOTHER	GAUTAM DUTT A.G. HARYANA, ANGEL SHARMA
268*	CRM-M-39896-2022 (QP)	SURINDER SINGH AND ORS. V/S STATE OF PUNJAB AND ANOTHER (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED.)	SURJIT SINGH SWAICH A.G. PUNJAB, JAGATVIR SINGH DHINDSA, P S AHLUWALIA, SAHIBJEET SINGH, SAUMYA AHLUWALIA
269*	CRM-M-59316-2022 (QP)	VIRENDER KUMAR AND ANR V/S STATE OF HARYANA AND ANOTHER	KANIKA AHUJA A.G. HARYANA, GAGANPREET KAUR, AAG, HARYANA , ARNAV GHAI, BENANT NOOR SINGH MAROK, KANIKA AHUJA, VINOD GHAI
270*	CRM-30480-2023 (QP) (STAY) IN CRM-M-13915-2023	SHOBHIT V/S STATE OF HARYANA AND ANOTHER	SAHIL GOEL A.G. HARYANA SAHIL GOEL
271*	CRM-M-21908-2023 (QP)	TARLOK NATH V/S STATE OF PUNJAB	RAJEEV K. KAPILA A.G. PUNJAB
272*	CRM-M-37846-2023 (QP) WITH CRM-M-37855-2023	RAJAN GANDHI V/S STATE OF HARYANA AND OTHERS RUCHIRA SACHDEVA AND OTHERS V/S STATE OF HARYANA AND OTHERS	DEEPANSHU MATYA A.G. HARYANA, DEEPANSHU MATYA DEEPANSHU MATYA , DEEPANSHU MATYA
273*	CRM-M-5429-2022 (AB) CRM-49622-2022 CRM-4385-2022	BALWINDER KAUR AND ANR V/S STATE OF UT CHANDIGARH	KANIKA AHUJA , ARNAV GHAI, BENANT NOOR SINGH MAROK, C S BAKSHI, HPS RAHI, H.P.S.RAHI, MAHIMA DOGRA, SOURAV DOGRA, VINOD GHAI SR ADV, ARNAV GHAI H.P.S.RAHI , KANIKA AHUJA KANIKA AHUJA
274*	CRM-M-30506-2023 (AB)	SALWINDER SINGH AND OTHERS V/S STATE OF PUNJAB ()	NAVKARAN SINGH SANDHU A.G. PUNJAB, HIMANI KAPILA, MAZLISH KHAN
275*	CRM-M-48041-2023 (AB)	SANDEEP V/S STATE OF HARYANA (TBHW SR NO. 226 I.E. CRM-M-46926-2023)	PARMINDER SINGH A.G. HARYANA
276*	CRM-M-49345-2023 (AB) CRM-41263-2023	MANINDER SINGH V/S STATE OF PUNJAB (CA/TBHW SR.NO. 221 I.E CRM-M-45626-2023)	MAYUR KARKRA A.G. PUNJAB, MAYUR KARKRA, NEHA DEWAN MAYUR KARKRA
277*	CRM-15739-2021 (138 NIA) CRM-15740-2021 & O&M CRR-590-2021	RAMESH SINGH V/S THE FAZILKA CENTRAL COOPERATIVE BANK LIMITED	KAMAL NARULA , NEERAJ MADAAN KAMAL NARULA KAMAL NARULA , KAMAL NARULA , NEERAJ MADAAN , PARVESH SACHDEVA
278* V	CRM-M-45415-2016 (QP)	ASSISTANT COMMISSIONER CENTRAL EXCISE DIVISION V/S SUKHDEV SINGH GREWAL	SUNISH BINDLISH , H.S. SAGGU, SANJEEVA KUMAR UPPAL, SOURABH GOEL
279*	CRM-M-37945-2023 (RBHCAW) CRM-32116-2023	VICKY KUMAR @ VICKY V/S STATE OF HARYANA	ARAV GUPTA A.G. HARYANA, RAJESH NAIN ARAV GUPTA
280*	CRR-1368-2021 (CAW)	RAJBIR KAUR V/S YOGESH HANDA	VINOD KUMAR

281* **CRM-M-14496-2019** (QPCAW) SATNAM SINGH AND ORS V/S STATE OF PUNJAB AND ORS RAHUL BHARGAVA , L M GULATI



DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 66**

HON'BLE MS. JUSTICE NIDHI GUPTA

201*	CRR-2437-2022 (CAW) WITH CRR-2633-2022	ANITA AND ANOTHER V/S STATE OF PUNJAB KRISHNA AND ANOTHER V/S STATE OF PUNJAB (PROCEEDINGS STAYED)	RAKESH KUMAR A.G. PUNJAB, RAKESH KUMAR RAKESH KUMAR , RAKESH KUMAR
202*	CRM-M-56205-2022 (ABCAW) CRM-46473-2022	KAMALJEET SINGH V/S STATE OF PUNJAB AND ANOTHER	MAYUR KARKRA A.G. PUNJAB, MAYUR KARKRA, SANJAY JOSHI, SURJIT S SIWACH, YASH PAL SHARMA MAYUR KARKRA
203*	CRM-M-11174-2023 (ABCAW)	ABHINAV SHARMA AND ANR V/S STATE OF PUNJAB	AMANDEEP SINGH MANAISE A.G. PUNJAB, ASHISH AGGARWAL, KOMALPREET SINGH
204*	CRM-M-12049-2023 (ABCAW)	MAHINDER KAUR AND ANR V/S STATE OF PUNJAB AND ANR	STEPHAN MASIH A.G. PUNJAB, EDWARD AUGUSTINE GEORGE MASIH, GAGANDEEP SINGH, GAGANDEEP SINGH SIRPHIKHI
205*	CRM-M-23122-2023 (ABCAW)	NASIB SINGH AND ANOTHER V/S STATE OF PUNJAB	EKTA THAKUR A.G. PUNJAB, SHIVRAJ DAUMAJRA
206*	CRM-M-24200-2023 (RBHCAW)	AJAY V/S STATE OF HARYANA	MALKIAT SINGH A.G. HARYANA, MALKIAT SINGH
207*	CRM-M-36469-2023 (RBPCAW)	SARABJIT SINGH V/S STATE OF PUNJAB	KAMALDIP SINGH SIDHU A.G. PUNJAB, A S SIDHU, KIRANDEEP SIDHU
208*	CRM-M-48775-2023 (RBPCAW)	TALWINDER SINGH ALIAS KRISH V/S STATE OF PUNJAB	NAVEEN BAWA A.G. PUNJAB
209*	CRM-M-48969-2023 (RBPCAW)	TEG ALI V/S STATE OF PUNJAB	MANUJ NAGRATH A.G. PUNJAB, RAHISH A. NAGRATH
210*	CRM-M-49203-2023 (RBHCAW) CRM-41197-2023	ASHISH V/S STATE OF HARYANA	SHARMILA SHARMA A.G. HARYANA, SHARMILA SHARMA SHARMILA SHARMA
211*	CRM-M-49297-2023 (RBHCAW)	PANKAJ V/S STATE OF HARYANA	ANKUR LAL A.G. HARYANA
212*	CRM-38787-2023 (CAW SOS) (SOS) IN CRA-S-2706-2022	SANJAY V/S STATE OF HARYANA	GAUTAM DUTT A.G. HARYANA, KARAN PATHAK GAUTAM DUTT , GAUTAM DUTT
213*	CRM-38604-2023 (CAW SOS) (OTHER) IN CRA-S-1445-2023	MAHAVIR V/S STATE OF PUNJAB	GOLDY JAKHAR A.G. PUNJAB, JASJEET SINGH GOLDY JAKHAR , GOLDY JAKHAR
214* I	CRA-S-2910-SB-2015 (CAW) CRM-8901-2018 WITH CRM-M-29437-2020	SUDHIR BATRA V/S STATE OF PUNJAB & ANR SUDHIR BATRA V/S CHANAN SINGH	BHUPINDER GHAI BHUPINDER GHAI DIVYANSHU MEHTA
215*	CRM-38058-2018 (CAW) (STAY) CRM-38059-2018 IN CRA-S-1065-SB-2017	SUMIT & ANOTHER V/S STATE OF HARYANA	BALRAJ GUJJAR , BALRAJ GUJJAR, DINESH ARORA, GEETA SHARMA, NIHIL VATS BALRAJ GUJJAR DINESH ARORA , BALRAJ GUJJAR , DINESH ARORA , LAJPAT RAI SHARMA
216* V	CRM-A-1369-MA-2017 (CAW)	KARNAIL KAUR V/S HARPAL SINGH & ORS	IPS KOHLI
217* V	CRR-4883-2016 (CAW)	MANJU V/S RAMBATI AND ORS	ADITYA JAIN , ASHOK KAUSHIK, MUNISH BEHL
218* II	CRR(F)-361-2017 (CAW) WITH CRR(F)-87-2018 WITH TA-616-2017 CM-15623-CII-2017	AJAYPALJIT SINGH V/S STATE OF PUNJAB AND ANR. AJAYPALJIT SINGH V/S STATE OF PUNJAB & ANR SIMRAT KAUR V/S AJAYPAL JIT SINGH (BOHFPJ DTD 14.3.2018)	AMIT ARORA , PARMINDER SINGH, LAKHVINDER , PS DHALIWAL AMIT ARORA , AMIT ARORA PREETWINDER SINGH DHALIWAL PREETWINDER SINGH DHALIWAL
219* II	CRR-3740-2018 (CAW) CRM-39869-2018	REENA V/S RAM PAL AND ORS	RAVI RANA , FATEH SAINI, RAVI RANA RAVI RANA
220*	CRM-18910-2019 (CAW) CRM-18912-2019 & O&M CRR(F)-380-2019	MOHIT SIGROHA V/S RITU RAJ AND OTHERS	LEKHRAJ NANDAL LEKHRAJ NANDAL LEKHRAJ NANDAL
221*	CRR(F)-706-2019 (CAW)	MANU AND ANOTHER V/S MANJIT SINGH	NAVEEN SHARMA (BHARDWAJ)
222*	CRR(F)-966-2019 (CAW) CRM-36542-2019	SHAILI KUMAR AND ANR V/S VISHAL KUMAR	SAPAN DHIR , KIRTY LOHAR, RAJESH LAMBA, SJIVANI SAPAN DHIR
223*	CRR-775-2020 (CAW)	RAJIV GOEL V/S SUMAN RANI AND ANR	SUBHASH RANA , RAVI MALIK,
224*	CRR(F)-13-2021 (CAW) CRM-1565-2021 WITH CRR(F)-182-2021 CRM-14799-2021 CRM-14800-2021	SAHIL TREHAN V/S RADHIKA ALIAS ANJU AND ORS RADHIKA ALIAS ANJU AND OTHERS V/S SAHIL TREHAN	ROHITESHWAR SINGH , B.D. SHARMA, BHRIGU DUTT SHARMA ROHITESHWAR SINGH BHRIGU DUTT SHARMA , BHRIGU DUTT SHARMA BHRIGU DUTT SHARMA BHRIGU DUTT SHARMA

225*	CRR(F)-425-2021 (CAW)	PARVESH KUMAR @ PARVESH KUMAR SHARMA V/S SONIA	HARKESH MANUJA , B.S. RANA, NAYANDEEP RANA, GOURAV CHOPRA SR ADV., BHAWNA THAKUR, HARKESH MANUJA, MUNISH KUMAR GARG, NAVDEEP DOON, RAMESH HOODA, NAYANDEEP, RAKESH JANGRA HARKESH MANUJA
	CRM-38024-2021 WITH CRM-26929-2023 CRM-27232-2023	PARVESH KUMAR @ PARVESH KUMAR SHARMA V/S SONIA	NAYANDEEP , MUNISH KUMAR GARG MUNISH KUMAR GARG , MUNISH KUMAR GARG
226*	CRR-1959-2022 (CAW)	MEENA V/S SATISH AND ANOTHER	PRATIBHA YADAV
227*	CRM-5990-2023 (CAW) (DELAY(F)) & O&M CRR(F)-193-2023	RAKESH AND ANOTHER V/S KAILASH	BHUWNESH LAKHERA , BHUWNESH LAKHERA BHUWNESH LAKHERA , BHUWNESH LAKHERA
228*	CRM-M-21999-2019 (CAW)	BALWINDER KAUR AND OTHERS V/S STATE OF U.T. CHANDIGARH AND OTHERS	KAMALDIP SINGH SIDHU , VASUNDHRA DALAL ANAND
229*	CRM-M-27162-2020 (CAW)	SANDEEP SHARMA V/S STATE OF HARYANA AND ORS	AMAR VIVEK A.G. HARYANA AMAR VIVEK AMAR VIVEK
	CRM-22570-2020 CRM-13194-2021		
230*	CRM-M-7292-2021 (CAW)	AMIT KUMAR V/S STATE OF PUNJAB AND ORS	LUPIL GUPTA A.G. PUNJAB, LUPIL GUPTA
231*	CRM-M-4554-2022 (CAW)	SOM NATH SHARMA V/S STATE OF PUNJAB AND OTHERS	SANDEEP ARORA A.G. PUNJAB, HARPREET PAL SINGH RAKHRA
232*	CRM-M-15808-2022 (CAW)	RONIT KUMAR V/S STATE OF PUNJAB AND OTHERS	P.P.S. DUGGALL A.G. PUNJAB, Sandeep Kumar Passi P.P.S. DUGGALL
	CRM-16033-2022		
233*	CRM-M-36422-2022 (CAW)	MANPREET SINGH V/S STATE OF PUNJAB AND OTHERS	PARVEZ AKHTAR A.G. PUNJAB, Nirmaljeet Singh Sidhu
234*	CRM-M-28816-2023 (CAW)	SHIVALI CHATLEY V/S STATE OF PUNJAB AND OTHERS	ARPANDEEP NARULA A.G. PUNJAB, ARPANDEEP NARULA, DINESH MADAN, ANKUR SHARMA, RAJAT SHARMA, NITIN GOYAL, RAJ MOHAN SINGH, SUMEET GOEL, SHIVAM KAUSHIK, , UPASNA GANDHI
235*	CRM-M-37265-2023 (CAW)	GURBASKH SINGH V/S STATE OF PUNJAB AND OTHERS	KARAN SINGLA A.G. PUNJAB, MALVI AGGARWAL
236* V	CRM-M-43580-2016 (QPCAW)	KUNAL V/S STATE OF HARYANA AND ANR.	GURINDER PAL SINGH , A.G. HARYANA, PAVAN MALIK, PAVAN MALIK
	WITH CRR-1336-2017 CRM-12047-2017 CRM-12048-2017	KUNAL V/S STATE OF HARYANA AND ANR	GURINDER PAL SINGH , PAVAN MALIK GURINDER PAL SINGH GURINDER PAL SINGH
237* V	CRM-M-3707-2018 (QPCAW)	KIRANJIT KAUR AND ANR V/S LOVEPREET KAUR	ARVIND THAKUR , ARVIND THAKUR, Gurmohan Singh Bedi, NEERAJ CHANDEL ARVIND THAKUR
	CRM-34629-2018 WITH CRM-M-5836-2018 WITH CRM-M-7379-2018 CRM-34538-2018	MOHINDER KAUR AND ANR. V/S LOVEPREET KAUR MOHAN SINGH BINDRA V/S LOVEPREET KAUR	ARVIND THAKUR , Gurmohan Singh Bedi ARVIND THAKUR , ARVIND THAKUR , Gurmohan Singh Bedi ARVIND THAKUR , Gurmohan Singh Bedi
		(PROCEEDINGS STAYED, PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)	
238* V	CRM-M-54348-2018 (QPCAW)	NAVJEET SINGH GILL V/S STATE OF PUNJAB AND ANR	BIKRAMJIT SINGH BAJWA , BIKRAMJIT SINGH BAJWA
	WITH CRM-10638-2019	NAVJEET SINGH GILL V/S STATE OF PUNJAB AND ANR	BIKRAMJIT SINGH BAJWA
239*	CRM-M-10788-2019 (QPCAW)	SURJIT KAUR AND ORS. V/S STATE OF PUNJAB AND ANR.	MALHAR SINGH DHAMI , HARSH CHOPRA
240*	CRM-M-11520-2019 (QPCAW)	MANMOHAN SINGH V/S STATE OF HARYANA AND ANOTHER	VIKAS KUMAR , VIKAS KUMAR PARMINDER SINGH RAI
	CRM-18037-2019 WITH CRM-M-39418-2019 WITH CRM-M-7281-2020 CRM-17921-2023	JAGDISH ARORA AND ORS V/S STATE OF HARYANA AND ANR MADHURI @ MADHU ARORA AND ORS V/S STATE OF HARYANA AND ANR	PARMINDER SINGH RAI , VIKAS KUMAR PARMINDER SINGH RAI , SARFRAJ HUSSAIN , VIKAS KUMAR VIKAS KUMAR , SARFRAJ HUSSAIN
		()	
241*	CRM-M-14879-2019 (QPCAW)	JASBIR SINGH V/S STATE OF PUNJAB AND ANOTHER	VIKAS CUCCRIA PETITIONER IN PERSON , PRANAV HANDA, AJAY TALWAR (P)
	CRM-36251-2019		
242*	CRM-M-18826-2021 (QPCAW)	BALHAR SINGH V/S STATE OF PUNJAB AND OTHERS (BODT HCJ. 27/08/2021)	G.S. NAGRA A.G. PUNJAB
243*	CRM-M-44266-2021 (QPCAW)	BAHADUR SINGH V/S STATE OF HARYANA AND ANOTHER	HARKESH MANUJA A.G. HARYANA
244*	CRM-M-49970-2021 (QPCAW)	GURMEET SINGH ALIAS GURSEWK SINGH ALIAAS SEWAK SINGH ALIAS BONA FOJI AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	RAVINDER SINGH A.G. PUNJAB
245*	CRM-M-8707-2022 (QPCAW)	NIMMA @ NIMMO V/S STATE OF PUNJAB AND ORS	SHEKHAR VERMA A.G. PUNJAB, SHEKHAR VERMA
246*	CRM-M-26915-2022 (QPCAW)	SAKIR V/S STATE OF HARYANA AND OTHERS	SARFRAJ HUSSAIN A.G. HARYANA, NAFEESH AHMED, SARFRAJ HUSSAIN
247*	CRM-M-34314-2022 (QP CAW COM)	ASHISH KUMAR V/S STATE OF HARYANA AND ANOTHER	RAKESH GUPTA A.G. HARYANA, ARJUN ATTRI, , ARUN GUPTA, RAKESH GUPTA

	WITH CRM-M-48580-2022	VIJAY KUMAR V/S STATE OF HARYANA AND ANOTHER	RAKESH GUPTA , RAKESH GUPTA
248*	CRM-M-49314-2022 (QPCAW)	RISHI KAPOOR AND ANR. V/S STATE OF PUNJAB AND ANOTHER	UMESH AGGARWAL A.G. PUNJAB, SANJEET TAANK, UMESH AGGARWAL
249*	CRM-M-50834-2022 (QPCAW)	HARPREET SINGH V/S STATE OF PUNJAB AND ANOTHER	PREETINDER SINGH AHLUWALIA A.G. PUNJAB, SAUMYA AHLUWALIA
	WITH CRM-M-13851-2021	ARJAN SINGH CHAUHAN AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	PREETINDER SINGH AHLUWALIA , PREETINDER SINGH AHLUWALIA , SAUMYA AHLUWALIA , VIPUL JOSHI
250*	CRM-M-2455-2023 (QPCAW)	DAYA SHANKAR V/S STATE OF HARYANA AND ANOTHER	VAIBHAV NARANG A.G. HARYANA
251*	CRM-M-3394-2023 (QP CAW COM)	GURINDER PAL SINGH V/S STATE OF PUNJAB AND ANOTHER	YAJUR SHARMA A.G. PUNJAB
252*	CRM-M-7372-2023 (QP CAW COM)	HITESH BHARDWAJ V/S STATE OF PUNJAB AND ANOTHER	MANBIR SINGH BATTH A.G. PUNJAB
253*	CRM-M-16839-2023 (QP CAW COM)	AMIT THAPAR V/S STATE OF PUNJAB AND ANOTHER	HARVINDER SINGH MAAN A.G. PUNJAB, G S AUJLA,
254*	CRM-M-22933-2023 (QP CAW COM)	SANDEEP DUGGAL AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	VINAY KUMAR A.G. PUNJAB, VINAY KUMAR
255*	CRM-M-23195-2023 (QPCAW)	SHARDA SINGH AND ANR. V/S STATE OF HARYANA AND ANOTHER	ONKAR SINGH BATALVI A.G. HARYANA
256*	CRM-M-23776-2023 (QP CAW COM)	BALVIR RAM AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	SIMAR PAL SINGH A.G. PUNJAB
257*	CRM-M-38973-2023 (QP CAW COM)	RAVINDER SINGH V/S STATE OF PUNJAB AND OTHERS	ONKAR RAI A.G. PUNJAB
258*	CRM-M-42078-2023 (QP CAW COM)	KANAV ARORA AND ANR. V/S STATE OF PUNJAB AND ANOTHER	DEEPAK SABHERWAL A.G. PUNJAB, DEEPAK SABHERWAL, M K SACHDEVA, PANKAJ KUNDRA
259*	CRM-M-35977-2023 (ABCAW)	JATINDER ALIAS RAJINDER ALIAS JONI V/S STATE OF PUNJAB	VISHAL MITTAL A.G. PUNJAB, VISHAL MITTAL
260*	CRM-M-40696-2023 (ABCAW)	SACHIN CHAUHAN V/S STATE OF PUNJAB	VIVEK K. THAKUR A.G. PUNJAB, G.P.S. GHUMAN, MANINDER PUNIA, VIVEK K. THAKUR
261*	CRM-14860-2023 (CAW SOS) (OTHER) IN CRA-S-2168-2022	HARPREET SINGH @ HAPPY V/S STATE OF PUNJAB	NARENDER SINGH KAMBOJ A.G. PUNJAB NARENDER SINGH KAMBOJ
262*	CRM-M-35992-2023 (QPCAW)	VAIBHAV SINGH V/S STATE OF HARYANA AND ANOTHER (TBHW SR. NO. 255 I.E CRM-M-23195-2023)	ONKAR SINGH BATALVI A.G. HARYANA, DAMANJEET SINGH BATALVI, ONKAR SINGH BATALVI
263*	CRM-M-36170-2023 (QP CAW COM)	MANJEET KUMAR AND OTHERS V/S STATE OF HARYANA AND ANOTHER	ASHOK KUMAR SHARMA (BHANA) A.G. HARYANA, SUMIT SHARMA
264*	CRM-M-32980-2019 (CAW) CRM-23862-2019	ANAND VERMA V/S REKHA	EKTA KALIA ARORA EKTA KALIA ARORA
265*	CRM-M-41464-2020 (QPCAW) CRM-1096-2021	AMIT KUMAR V/S STATE OF HARYANA AND ANOTHER (PROCEEDINGS STAYED)	RAJESH DUHAN A.G. HARYANA, SURENDER SAINI SURENDER SAINI
266*	CRM-M-35368-2023 (QP CAW COM)	DAULAT SINGH AND ORS. V/S STATE OF PUNJAB AND ANOTHER	VIVEK SALATHIA A.G. PUNJAB
267*	CRM-M-40214-2023 (QPCAW)	HARDEEP KAUR V/S UNION TERRITORY OF CHANDIGARH	ASHISH K. GUPTA , ATUL NATHALIA, VIVEK SINGLA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 18**

HON'BLE MR. JUSTICE SANJAY VASHISTH

NOTE

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ALL THE CONCERNED MAY PLEASE NOTE:

1. IN CASES, WHICH ARE PENDING FOR ABOUT 30 YEARS OR MORE, AND SHOWN IN THE ORDINARY MOTION LIST FOR DISPOSAL, NO ADJOURNMENT SHALL BE GRANTED.
2. CASES SHALL BE TAKEN UP FOR HEARING IN THE FOLLOWING SERIATIM:
 - I. MAIN CASE TO BE TAKEN UP WITH CMS, IF CM IS LISTED IN URGENT;
 - II. CASES SHOWN IN URGENT MOTION LIST;
 - III. PASSOVER CASES OF URGENT MOTION LIST;
 - IV. CRIMINAL CASES, IF ANY;
 - V. CASES SHOWN IN ORDINARY MOTION LIST;
 - (A) FAO (MACT APPEALS)
 - (B) CIVIL REVISIONS
 - (C) IN-COMPLETE CASES
 - (D) REGULAR SECOND APPEALS
 - (E) REGULAR CASES
3. COUNSEL EMPANELLED BY RESPECTIVE INSURANCE COMPANIES, FOR PLEADING/DEFENDING CASES FILED AGAINST THE AWARDS PASSED UNDER THE MOTOR VEHICLE ACT, 1988, ARE REQUESTED TO GIVE THERE DETAILS, TO THE BENCH SECRETARY, SO THAT PROCEEDINGS MAY NOT GET DELAYED FOR WANT OF SERVICE OF THE INSURANCE COMPANIES.

NOTE :

CASE LISTED AT SR. NO. 224 I.E. CR-4539-2014
MAY BE TREATED AS CANCELED AND THE SAME MAY
KINDLY CHECK IN URGENT LIST.
ALL CONCERNED TO PLEASE NOTE.

201*	RSA-805-1989	(O&M) NAR SINGH ETC. V/S STATE OF HARYANA ETC.	NARINDER KUMAR KAPOOR, , A.G.HARYANA, , ASHWANI KUMAR SAINI (DAG HRY), NAVEEN SINGH, , PARAMJIT SINGH JAMMU,
		(BOHCJ DT. 11.07.22)	
202*	RSA-1937-2012	PHOOLWATI V/S RAJ RANI AND OTHERS	HARKESH MANUJA, , NAMIT KHURANA, , SURYA KANT GAUTAM
	CM-6174-C-2012		HARKESH MANUJA
	WITH CR-1153-2016	PHOOLWATI V/S RAJ RANI & ORS	HARKESH MANUJA, GOVIND RANA , HARKESH MANUJA , SURJEET BHADU, VEER SINGH, ABHINAV KANSAL
	CM-17926-CII-2018		HARKESH MANUJA, VEER SINGH
	CM-25710-CII-2018		HARKESH MANUJA
	CM-2938-CII-2019		HARKESH MANUJA
		(BODT 31.08.2022 LIST CR ALONG WITH RSA)	
203*	RSA-6112-2017	PARVEEN SINGH THROUGH HIS LRS V/S RAM PIARI	SARBJIT SINGH , SARABJIT SINGH
204*	RSA-4144-2018	SMT. SATWANTI DEVI V/S MAHENDER SINGH TEHLAN & OTHERS	RAJESH GUPTA , KULVIR NARWAL, RAJESH GUPTA, KULVIR NARWAL
	CM-10941-C-2018		RAJESH GUPTA
205*	CM-16187-C-2019 (DELAY(F))	BALJIT SINGH V/S AJMER KAUR (DECEASED) THROUGH HER LRS AND ANOTHER	KANWALVIR SINGH KANG , B.S. TOOR, KANWALVIR SINGH KANG
	CM-16188-C-2019		KANWALVIR SINGH KANG
	CM-16189-C-2019		KANWALVIR SINGH KANG
	& O&M RSA-5674-2019		KANWALVIR SINGH KANG , KANWALVIR SINGH KANG
206*	FAO-5339-2019 (MMACT(OD))	TAFE MOTORS AND TRACTORS LTD V/S KAMLESH AND ORS	Rajesh Goel , ANMOL PANDIT, ROHIT K.AGGARWAL, SORABH SHARMA, , SANDEEP KOTLA
	CM-17571-CII-2019		Rajesh Goel
207*	CR-4457-2023 (IO)	M/S MAHINDRA AND MAHINDRA LTD V/S M/S R.B. TRACTORS AND ANR	AVNISH MITTAL , AKSHAY JINDAL, APARNA SINGHAL, AVNISH MITTAL, ISHIKA JAIN
208*	CRM-36493-2023 (RBPB) (OTHER)	ARJUN SINGH V/S STATE OF PUNJAB	AMRIT PAUL NAHAR A.G. PUNJAB
	& O&M CRM-M-43434-2023		AMRIT PAUL NAHAR
		(SA)	
209*	FAO-580-1990 (MMACT(ED))	MOHINDER SINGH V/S AJAIB SINGH & ORS	JASBIR SINGH , K.S. BOPARAI, R.K.S.BRAR
		(BOHCJ DT.11.07.2022)	
210*	RSA-2823-1996	UOI V/S SMT. KRISHNA WANTI ETC.	A.G. PUNJAB , JASLEEN KAUR SIDHU, DAG PB, KUNAL MUTHREJA, AAG PB, R.K. JOSHI
		(BO DT. 3.10.16 & 28.11.16/INCOMPLETE CASE)	
211*	CM-4306-C-2020 (OTHER)	JAGMAL SINGH V/S NAND LAL ETC.	AJAY JAIN PRABODH MITTAL, AJAY JAIN, VIKRAM BISHNOI,
	WITH CM-4950-C-2020	JAGMAL SINGH V/S NAND LAL ETC.	AJAY JAIN
	CM-4889-C-2021		AJAY JAIN
	CM-4890-C-2021		AJAY JAIN
	IN RSA-1359-1997		PRABODH MITTAL. , AJAY JAIN, VIKRAM BISHNOI, , HARI MITTAL, J.S.YADAV, ANJU ARORA,
212*	RSA-2214-2001	JHAMMAN LAL V/S RAGHBIR SINGH	ARUN JAIN , AJAY KAUSHIK, AMIT JAIN, SUNIL PAWAR, ANKUR SONI, JADISH MANCHANDA, K.V.AGGARWAL, SANJAY S. CHAUHAN, VARUN JAIN, , VARUN PARKASH, , VISHAL GOEL, ANIL GHANGAS, CHETAN SLATHIA, , VISHAL SAVDA
	CM-6700-C-2002		ARUN JAIN
	WITH RSA-2215-2001	SHIV RAM ETC V/S RAGHBILR ;SINGH ETC	ARUN JAIN
	WITH RSA-771-2017	LAKHMI CHAND & ANR V/S SUSHILA DEVI & ORS	ARIHANT JAIN
	CM-1675-C-2017		ARIHANT JAIN
	CM-1676-C-2017		ARIHANT JAIN
		(BO HCJ DT 08.08.2019 LIST RSA 771-2017 ALONG WITH RSA 2214-2001 AND 2215-2001 IN MOTION HEARING AS PER ROSTER)	

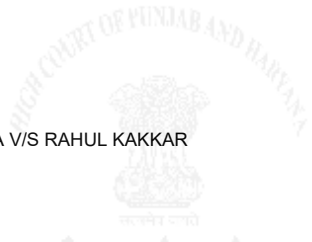
213*	FAO-116-2002 (NIC(EG)) CM-457-CII-2002	SATYAVIR SINGH V/S ISHWAR & ORS (BOHCJ DT.27.10.2016/ INCOMPLETE CASE)	TARA CHAND DHANWAL , D.R.BANSAL, VIVEK SINGAL, YASHWINDER PAUL SINGH TARA CHAND DHANWAL
214*	RSA-4956-2002 CM-11846-C-2002 CM-11847-C-2002 CM-11848-C-2002 CM-12338-C-2013 WITH RSA-2342-2003 CM-10117-C-2006 CM-10700-C-2006 CM-6380-C-2003 CM-6381-C-2003	JASBIR PAL SINGH V/S KASHMIR KAUR AND ORS. JASBIRPAL SINGH V/S JASINDERJIT SINGH ETC.	A.P.S.DEOL,PREMJIT KALIA,B.S.SAINI , ARUN BIRIWAL, VARINDER KAUR, DAVINDER BIR SINGH , RAJESH SETHI , KEWAL KRISHAN A.P.S.DEOL A.P.S.DEOL A.P.S.DEOL DALDEEP SINGH SUKARCHAKIA A.P.S.DEOL, DALDEEP SINGH,PREMJIT KALIA, B.S.SAINI , DEVINDER BIR SINGH, RAJESH SETHI A P S DEOL A P S DEOL A.P.S.DEOL A.P.S.DEOL
215*	FAO-4082-2005 (MMACT(OD)) CM-17624-CII-2005 WITH FAO-5143-2005	DEEPAK CHHABRA V/S USHA CHAWLA AND ORS. USHA CHAWLA AND ORS. V/S DEEPAK CHHABRA AND OR. (FULLY BURNT CASES)	PANKAJ BALI , ARUN GUPTA, J.S.KHATTAR KK GARG PARMINDER SINGH , CHEERAG VADHWAR
216*	CM-15268-C-2019 (OTHER) IN RSA-3454-2008	RAGHBIR SINGH AND ORS. V/S JATTI SINGH ANDORS.	SURJIT SINGH SWAICH R.S. RANDHAWA, CK SINGLA , DIVJOT ARORA, , MONU KHAN, R.S.RANDHAWA, SURJIT SINGH SWAICH, TEJINDER KARARIA RAJ KUMAR GUPTA, SURJIT SINGH SWAICH , JAGNAHAR SINGH , R.S. RANDHAWA, SANDEEP SURJI, MUKESH VERMA
217*	FAO-5473-2009 (NIC (OD)) CM-27049-CII-2009 CM-27050-CII-2009 CM-27051-CII-2009 CM-27053-CII-2009 WITH CM-3650-CII-2016 CM-3651-CII-2016	SURENDER V/S SUNDER AND ORS. SURENDER V/S SUNDER AND ORS.	ASHIT MALIK,AJIT ATRI , AMIT JAISWAL, J.S.DAHIYA, JANGJIT SINGH DAHIYA ASHIT MALIK ASHIT MALIK ASHIT MALIK ASHIT MALIK JANGJIT SINGH DAHIYA , JANGJIT SINGH DAHIYA , NITIN GROVER, A.K.SINGAL JANGJIT SINGH DAHIYA
218*	RSA-622-2011 CM-1680-C-2011 CM-1681-C-2011	JAI SINGH V/S DHARAMBIR AND ORS	HARKESH MANUJA , HARKESH MANUJA, OMKAR CHAUHAN, RAJESH MALIK, MANOJ KUMAR, SATPAL BHASIN HARKESH MANUJA HARKESH MANUJA
219*	RSA-3910-2011	KRISHAN V/S OM PARKASH & ORS.	JITENDER NARA , N K MALHOTRA
220*	RSA-2422-2012 CM-171-C-2023 WITH CM-1059-C-2023 CM-1207-C-2023 CM-5080-C-2022	BALBIR SINGH AND ORS. V/S RANJIT SINGH BALBIR SINGH AND ORS. V/S RANJIT SINGH	C.B.GOEL , B S DHILLON, NITIN JAIN, HARDEEP SINGH DHILLON, RAJINDER GOEL RAJINDER GOEL RAJINDER GOEL BALDEV SINGH DHILLON C.B.GOEL
221*	RSA-3500-2012	RAJBIR SINGH V/S RAMESH	JAGJEET BENIWAL , AKASH SINGH, JITENDER DHANDA, JITENDER DHANDA, RAHUL CHAUHAN , S.S.MOR, RAJAT MOR, SUMAN SAGAR
222*	IOIN-FAO-1619-2013 (MMACT(ED)) IN FAO-1619-2013 WITH IOIN-FAO-1620-2013 IN FAO-1620-2013 WITH IOIN-FAO-1621-2013 IN FAO-1621-2013	RAJENDER SINGH VISHT V/S CHARAN SINGH AND ORS SUNIL KUMAR SHARMA V/S CHARAN SINGH AND ORS CHHOTU RAM V/S CHARAN SINGH AND ORS (FOR SERVICE.)	YASH DEV KAUSHIK , MANMOHAN KUMAR, M.B.JAIN , SHUBHAM JAIN YASH DEV KAUSHIK , ABHISHEK GOYAL , M B JAIN , M.B.JAIN , MANMOHAN KUMAR , Nipun Vashist , PUNIT JAIN , SUMAN JAIN YASH DEV KAUSHIK YASH DEV KAUSHIK , M B JAIN , MANMOHAN KUMAR , Nipun Vashist , SUMAN JAIN YASH DEV KAUSHIK YASH DEV KAUSHIK , M B JAIN , MANMOHAN KUMAR , Nipun Vashist , PUNIT JAIN , SUMAN JAIN
223*	RSA-545-2013 CM-1559-C-2013 CM-1560-C-2013 CM-1561-C-2013	SUKHDEV SINGH V/S AVTAR SINGH	ASHWINIE KUMAR BANSAL , H.S. DHINDSA, HARDEEP SINGH DHINDSA, RACHNA SALATHIA, S.S. SODHI, VIKAS SINGH ASHWINIE KUMAR BANSAL ASHWINIE KUMAR BANSAL ASHWINIE KUMAR BANSAL
224	--	THERE IS NO CASE	
225*	RSA-1142-2014 CM-2637-C-2014 CM-2638-C-2014 WITH RSA-1745-2015 CM-4750-C-2015 CM-4751-C-2015 CM-4752-C-2015 CM-4753-C-2015	SALWINDER SINGH V/S GIAN SINGH & ORS SALWINDER SINGH V/S GIAN SINGH AND ORS	SUDEEP MAHAJAN , ANUPAM BHARDWAJ, DINESH MAHAJAN, MANJEET SAINI., PARVINDER SINGH, DEVYANI SHARMA, ROHAN JAIN , , SAACHI MAHAJAN, SUDEEP MAHAJAN, SUNIL CHADHA, SR. ADV SUDEEP MAHAJAN SUDEEP MAHAJAN MONICA BAHL, ANUPAM BHARDWAJ , ANUPAM BHARDWAJ MONICA BAHL MONICA BAHL MONICA BAHL MONICA BAHL
226*	CM-20480-CII-2015 (RELGI) CM-20479-CII-2015	MUNESH DEVI AND ORS. V/S DAMODAR AND ORS.	AJIT SIHAG , SANJEEV KODAN AJIT SIHAG

CM-20481-CII-2015 CM-20482-CII-2015 & O&M FAO-6558-2015		AJIT SIHAG AJIT SIHAG AJIT SIHAG , SANJEEV KODAN
227* FAO-4282-2015 (OI (EG))	MAM CHAND V/S DHARAM PAL AND ORS (INJURY CASE)	RK DHIMAN , RAM AVTAR
228* RSA-2213-2015	GURDEV KAUR AND ANR V/S RAKESH KAUR @ MAINA DEVI	ARVIND SINGH , AMIT JHANJI, PRIYANKA KANSAL, B.S. GULIANI, MUNISH BEHL, PARVEEN SHARMA, PARVINDER SINGH GULANI, PARVINDER SINGH GULIANI ARVIND SINGH
CM-5759-C-2015	(BOHCJ DT. 22.02.2023)	
229* RSA-2306-2015	SUKHWINDER SINGH AND ANOTHER V/S BHUPINDER SINGH AND OTHERS	RAJ KUMAR GARG , SUSHMA SHARMA, ADVOCATE FOR MR. RAMESH SHARMA,, RAMESH CHAND SHARMA, RAMESH SHARMA, SUSHMA SHARMA, RAJ KUMAR GARG RAJ KUMAR GARG
CM-5997-C-2015 CM-5998-C-2015		
230* CM-3867-C-2016 CM-3868-C-2016 & O&M RSA-1375-2016	KAMAL RAJ V/S SURINDER KUMAR & ORS	RS CHAUHAN , DEEPIKA CHAUHAN RS CHAUHAN RS CHAUHAN , DINESH TREHAN
231* CM-5398-CII-2016 (NIA)	NEW INDIA ASSURANCE CO LTD V/S MADHU BALA & ORS	PAUL S. SAINI , DHEERAJ MAHAJAN
CM-5399-CII-2016		PAUL S. SAINI
WITH XOBJS-177-CII-2016	NEW INDIA ASSURANCE COMPANY LTD V/S MADHU BALA AND ORS	DHEERAJ MAHAJAN DHEERAJ MAHAJAN PAUL S. SAINI , DHEERAJ MAHAJAN , TARRANUM MADAN
CM-13755-CII-2016 & O&M FAO-1525-2016	(DEATH CASE)	
232* CM-12983-CII-2016 (IFFTOK(EG)) CM-12984-CII-2016 & FAO-3840-2016	RACHNA AND ANOTHER V/S VINAY KUMAR DESWAL AND ORS	VISHAL NEHRA VISHAL NEHRA VISHAL NEHRA , NAVEEN SHARMA (BHARDWAJ) , VINOD S. BHARDWAJ , VINOD S.BHARDWAJ , YOGESH GUPTA
233* CM-14133-C-2016 CM-14134-C-2016 CM-14135-C-2016 & O&M RSA-5434-2016	BOOTA SINGH V/S DARBARA SINGH	P.K.S. PHOOLKA P.K.S. PHOOLKA P.K.S. PHOOLKA P.K.S. PHOOLKA
234* RSA-204-2016	KAILASH CHAND V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD & ANR	SHARAD AGGARWAL , ANIL KUMAR RANA , ARSHAD ALI, RAJBIR SINGH, DAMAN DHIR, SUKHANDEEP SINGH SHARAD AGGARWAL
CM-661-C-2016		
235* RSA-304-2016	KESAR SINGH TH DEVINDER SINGH V/S MEWA SINGH AND ORS	HAR NARESH SINGH GILL , HARVEEN KAUR HAR NARESH SINGH GILL
CM-943-C-2016		
236* RSA-3020-2016	BHARPUR SINGH V/S HARI SINGH THR HIS LRS & ORS	PARVINDER SINGH , DILRAJ SINGH BHINDER, PARVINDER SINGH, SUKHDEEP SINGH BHINDER PARVINDER SINGH PARVINDER SINGH PARVINDER SINGH
CM-8063-C-2016 CM-8064-C-2016 CM-8065-C-2016		
237* RSA-3759-2016	HARPINDER SINGH @ RUPINDER SINGH V/S GARIB SINGH	HARPAL SINGH SIROHI , ABHIRAJ SINGH BAWEJA, H.S.SIROHI, JATINDER SINGLA, SURINDER SHARMA
238* RSA-4632-2016 CM-12015-C-2016	BALWINDER SINGH V/S ATMA SINGH AND ANR.	PRATEEK PANDIT PRATEEK PANDIT
239* CM-13023-C-2019 (OTHER) IN RSA-788-2017	SHRI RAGHUNATH RAI MEMORIAL EDUCATIONAL & CHARITABLE TRUST TH ITS CHAIRMAN ASHWANI GARG V/S RENU MITTAL	K.K. GOEL K.K. GARG KRISHAN KUMAR GOEL
240* CM-12000-C-2017 (DELAY(F)) & RSA-4581-2017	VIKAS SINGLA V/S BAGHEL SINGH	ABHISHEK SANGHI ABHISHEK SANGHI , SANJIV GUPTA
241* FAO-2924-2017 (NIC) CM-9865-CII-2017 CM-9866-CII-2017 CM-9867-CII-2017 WITH FAO-3563-2017	NATIONAL INSURANCE CO LTD V/S MURSIDA & ORS MURSIDA & OTHERS V/S HARDEEP SINGH & OTHERS (DEATH CASE)	PAUL S. SAINI PAUL S. SAINI PAUL S. SAINI PAUL S. SAINI ASHISH GUPTA , PAUL S. SAINI , RAKESH GUPTA , VINOD GUPTA
242* FAO-3652-2017 (NIA) CM-11889-CII-2017	NEW INDIA ASSURANCE COMPANY LTD V/S KAJAL AND ORS	VANDANAA MALHOTRA , ARSHDEEP SINGH BRAR, SANDEEP KUMAR BOKOLIA, VANDANAA MALHOTRA, VIVEK SINGLA, A.S.BRAR VANDANAA MALHOTRA
243* RSA-379-2017 CM-827-C-2017 WITH CM-11944-C-2018	SURENDER KUMAR JAIN V/S KISHORI LAL AND OTHERS SURENDER KUMAR JAIN V/S KISHORI LAL AND OTHERS	DR. PARVEEN HANS , ABHIMANYU BATRA , MADAN BHANDARI, PARVEEN HANS , MANPREET KAUR, S.K. MAHAJAN DR. PARVEEN HANS DR. PARVEEN HANS
244* RSA-1585-2017	MOHINDER SINGH V/S JASBIR KAUR AND ORS	SANDEEP ARORA , B S BHALLA, BEANT SINGH SEEMAR, HARMANDEEP SINGH SAINI, MANPREET KAUR, SANDEEP ARORA, SANDEEP ARORA, DEEPAK ARORA, SHAM LAL BHALLA, VANEET THAKUR, VIKKI SHARMA

CM-1395-C-2021 CM-3822-C-2017 CM-17753-C-2018 WITH RSA-3316-2017 CM-8061-C-2017 CM-8062-C-2017	JASBIR KAUR AND ANR V/S MOHINDER SINGH & ORS	HARMANDEEP SINGH SAINI SANDEEP ARORA SHAM LAL BHALLA BEANT SINGH SEEMAR , MANPREET KAUR SEEMAR BEANT SINGH SEEMAR BEANT SINGH SEEMAR
245* RSA-2525-2017	SURJIT KAUR AND ORS V/S MANGAL SINGH AND ORS	NARINDER KUMAR VADEHRA , NARINDER KUMAR VADEHRA, PARVINDER SINGH, VIPIN MAHAJAN
246* RSA-2562-2017 CM-6312-C-2017	JASWANT SINGH V/S SAURAV NAGORI	MANSUR ALI , ANSHUL BAGLA, CHANDERHAS YADAV, H.S. DEOL, JASKARAN SINGH, MANSUR ALI
247* RSA-3484-2017 CM-8418-C-2017 CM-8419-C-2017	M/S AMAR NATH NARINDER KUMAR COMMISSION AGENT V/S LABH SINGH	MANDEEP SINGH SODHI MANDEEP SINGH SODHI MANDEEP SINGH SODHI
248* RSA-4563-2017 CM-11928-C-2017 CM-11929-C-2017	HARDEV SINGH V/S BHUPINDER SINGH & ORS	MONICA BAHL , NARINDER KUMAR VADEHRA, PRATEEK SODHI MONICA BAHL MONICA BAHL
249* RSA-5108-2017 CM-13584-C-2017 CM-13585-C-2017 CM-13586-C-2017	GURDEV SINGH V/S DARSHAN SINGH	KARAMBIR SINGH CHAWLA , G.S.GURNA., INDERDEEP SINGH, KARAMBIR SINGH CHAWLA, MR. PRAAGBIR S. DHINDSA, , R.S.RANDHAWA KARAMBIR SINGH CHAWLA KARAMBIR SINGH CHAWLA KARAMBIR SINGH CHAWLA
250* CM-4233-C-2018 (DELAY(F)) CM-11396-C-2019 CM-4234-C-2018 & O&M RSA-1588-2018 WITH RSA-5910-2018 CM-16426-C-2018 CM-16427-C-2018 CM-16428-C-2018	RAJWATI V/S RAMESH AND ORS. URMILA V/S RAJWATI AND ORS	LEKH RAJ SHARMA , AMANDEEP PAPNEJA, SANJIV GUPTA, VAIBHAV SHARMA, LEKH RAJ SHARMA LEKH RAJ SHARMA LEKH RAJ SHARMA , AMANDEEP PAPNEJA , JAGDISH MANCHANDA , L.R.SHARMA, VAIBHAV SHARMA , RAHUL SOI, LEKH RAJ SHARMA , SANJIV GUPTA , SURINDER DAGAR, KARAN SINGH , VIJAY PARTAP SINGH SANJIV GUPTA , LEKH RAJ SHARMA , RAVI GAKHAR, SURINDER DAGAR , RISHAV JAIN , SANJIV GUPTA, AMANDEEP SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA
251* CM-10888-C-2018 (DELAY(F)) CM-10887-C-2018 CM-10889-C-2018 & RSA-4122-2018	SUMER SINGH AND ORS. V/S STATE OF HARYANA AND ORS.	GOPAL SHARMA GOPAL SHARMA GOPAL SHARMA GOPAL SHARMA , GOPAL SHARMA
252* CM-11224-C-2018 (DELAY(F)) CM-7732-C-2019 CM-11225-C-2018 CM-11226-C-2018 & O&M RSA-4218-2018 WITH CR-45-2022 CM-102-CII-2022	RAJNISH KHANNA V/S SIDH BABA BALAK NATH SEWA MANDAL REGD SIDH BABA BALAK NATH SEWA MANDAL V/S RAJNISH KHANNA (BODT 27.09.2023)	PARAMJIT BATT A , PARAMJIT BATT A, R.K. GAUTAM, VISHAL GAUTAM RK GAUTAM PARAMJIT BATT A PARAMJIT BATT A PARAMJIT BATT A , JATINDER PAL SINGH , PARAMJIT BATT A , R.K. GAUTAM, VISHAL GAUTAM RK GAUTAM , PARAMJIT BATT A , VISHAL GAUTAM RK GAUTAM
253* CM-11824-C-2018 (DELAY(F)) CM-11823-C-2018 CM-11825-C-2018 & RSA-4466-2018	REHMATI AND ANR V/S DEEN MOHD AND ANR	VIRENDRA RANA , ABHIMANYU SINGH, MR. PARVEEN KUMAR,, VIRENDRA RANA VIRENDRA RANA VIRENDRA RANA VIRENDRA RANA
254* RSA-3070-2018 CM-7825-C-2018 CM-7826-C-2018	SURAJBHAN V/S BHARAT SINGH AND ORS	SAT NARAIN YADAV , JITENDER SINGH, RAM DARSHAN YADAV SAT NARAIN YADAV SAT NARAIN YADAV
255* RSA-4192-2018 CM-11130-C-2018 CM-11762-C-2019	CHANDER KANTA V/S BIR KANTA @ VEER KANTA	AAYUSH GUPTA , AAYUSH GUPTA, DAVINDER SINGH, NAMIT GAUTAM, NIMANYU GAUTAM, NUPUR SOOD AAYUSH GUPTA AAYUSH GUPTA
256* RSA-4262-2018 WITH CM-2343-C-2019 CM-11370-C-2018 CM-9626-C-2019	OM PAL SAINI V/S K K AURORA AND OTHERS OM PAL SAINI V/S K K AURORA AND OTHERS	SOM NATH SAINI VIKRANT RANA, AMIT SAINI, VIKRANT RANA SOM NATH SAINI SOM NATH SAINI VIKRANT RANA
257* RSA-4725-2018 CM-12747-C-2018 CM-12748-C-2018 RSA-4710-2018 CM-12683-C-2018	STATE OF HRY THROUGH PRIN. SECY, EXCISE & TAX. DEPT, GOVT OF HRY CIVIL SECTT. CHD & OR V/S HARVINDER PAL SINGLA	ADVOCATE GENERAL HARYANA , ADV GENERAL HARYANA, PROMILA NAIN, PROMILA NAIN, MOHINDER S NAIN ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA

CM-12684-C-2018		ADVOCATE GENERAL HARYANA
258* RSA-6204-2018	RAJINDER KUMAR V/S RAM SAROOP (SINCE DECEASED) THR LRS AND ORS	JAGDISH MANCHANDA , AVJEET, JAGDISH MANCHANDA, MR. KULWANT SINGH,, MR. VISHAWJIT BEDI,
CM-17389-C-2018 WITH RSA-6211-2018 CM-17414-C-2018	RAM KUMAR AND ORS V/S DINESH KUMAR AND ORS	JAGDISH MANCHANDA JAGDISH MANCHANDA JAGDISH MANCHANDA
259* CM-4831-CII-2019 (UII (ED)) (DELAY(F))	SUNNY V/S PRADEEP AND OTHERS	VIKAS LOCHAB
CM-4830-CII-2019 & FAO-1575-2019		VIKAS LOCHAB VIKAS LOCHAB
260* CM-5834-C-2019 (149-CPC)	SADHU RAM V/S OM PARKASH AND ANR	RAJKAPOOR MALIK
CM-5836-C-2019 & O&M RSA-2158-2019		RAJKAPOOR MALIK RAJKAPOOR MALIK , MANVENDER SINGH DALAL
261* CR-3831-2019 (FAMILYCOURT)	RANI V/S RAKESH	RAMNISH PURI , GURPREET SINGH
262* CR-5959-2019 (MACT)	ORIENTAL BANK OF COMMERCE V/S KUSHALDEEP KAUR AND ORS	ANIL KUMAR AHUJA , RISHAB GUPTA
263* RSA-14-2019 (OTHER)	KRISHNA DEVI V/S VINOD GARG AND OTHERS	AMIT KASHYAP , AMIT KASHYAP, SANJIV GUPTA
CM-52-C-2019 WITH CM-4387-C-2019	KRISHNA DEVI V/S VINOD GARG AND OTHERS	AMIT KASHYAP SANJIV GUPTA, AMIT KASHYAP
264* RSA-568-2019	KRISHNA DEVI V/S PUNJAB NATIONAL BANK AND ANR	GAGANDEEP RANA , DEEPAK GOLLEN
CM-2296-C-2019		GAGANDEEP RANA
265* RSA-739-2019	JASWANT SINGH AND ANOTHER V/S SANTOSH SINGH AND ORS	GOURAV GOEL
266* RSA-1395-2019	PRABH DAYAL V/S SHANTI DEVI AND ORS	M S VIRDI , HARISH GOYAL M S VIRDI
CM-3596-C-2019		
267* RSA-1405-2019	RAM NIWAS V/S DARSHANA DEVI	AMIT KUMAR GOYAL , AASHNA AGGARWAL, AMIT KUMAR GOYAL, ANIL GHANGHAS, H.S.GHAROO, Harpal Singh Baidwan , TRIBHUVAN DAHIYA, VISHAL PUNDIR AMIT KUMAR GOYAL
CM-3643-C-2019		
268* RSA-3001-2019	KIRPAL KAUR V/S JEET SINGH SANDHU	M.K. GARG , Anil Mehta, MAYANK SHARMA M.K. GARG
CM-8142-C-2019		
269* RSA-5680-2019	SUNDER PAL V/S HARMAL	VIJAY KUMAR SHEORAN , A.K. GOEL, ANUBHAV BANSAL, ARUN BANSAL VIJAY KUMAR SHEORAN VIJAY KUMAR SHEORAN
CM-16196-C-2019 CM-16198-C-2019		
270* FAO-738-2020 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD, V/S SURJIT KAUR AND OTHERS	SANJEEV KODAN , Vikram Jeet Singh SANJEEV KODAN
CM-1365-CII-2020		
271* RSA-315-2020	UHBVNL AND OTHERS V/S M/S KAMAL STONE CRUSHER	PAWAN KUMAR LONGIA PAWAN KUMAR LONGIA
CM-819-C-2020		
272* RSA-1538-2020	THE BOARD OF TRUST UTRADHI ARORBANS BARADARI HALL V/S BANARSO DEVI AND ORS	AKSHAY CHADHA , AKSHAY CHADHA, SONIA MONGA, SUNIL CHADHA, SR. ADV, SUNNY SAGAR AKSHAY CHADHA
CM-4735-C-2020		
273* CR-579-2021 (RENT PB)	PARMINDER SINGH V/S TEGA SINGH BAL AND ANR	RAJBIR SINGH , ARANDEEP KAUR SIDHU , BALRAM SINGH, FOR R1 & R2, SWATI BATRA RAJBIR SINGH
CM-2752-CII-2021		
274* CR-761-2021 (ORD 39 PB)	SAUDAGAR SINGH AND ANOTHER V/S IQBAL SINGH AND ANOTHER	RAJAN BANSAL
275* CR-1644-2021 (IO)	MALKIAT SINGH V/S NITESH KUMAR	HARSH BUNGER , AKSHAY CHADHA, DEVYANI SHARMA, HARSH BUNGER, PARITOSH VAID, SAURABH ARORA, SUNIL CHADHA, ARMAAN SAGGAR CHADHA, TAANVI DHULL, DEVYANI SHARMA AKSHAY CHADHA AKSHAY CHADHA , SAURAV KANOJIA
CM-13157-CII-2021 WITH CM-1989-CII-2022	MALKIAT SINGH V/S NITESH KUMAR	
276* FAO-154-2021 (NIC)	NATIONAL INSURANCE COMPANY LIMITED V/S SHEELA DEVI AND ORS	GOPAL MITTAL , PANKAJ BALI, PARVEEN CHAUHAN GOPAL MITTAL
CM-1851-CII-2021		
277* FAO-854-2021 (UII)	UNITED INDIA INSURANCE COMPANY LIMITED V/S SANJU DEVI AND OTHERS	M.B.JAIN M.B.JAIN
CM-7637-CII-2021	(DEATH CASE)	
278* FAO-2173-2021 (NIA (EG))	MUSTUFA V/S BHOOP RAM AND ORS	ASHISH GUPTA , NARESH KUMAR KHEPAR
279* FAO-2392-2021 (MMACT(EG))	SACHIN V/S RAMESH AND OTHERS (INJURY CASE)	ASHISH GUPTA , RAKESH GUPTA
280* CM-3075-C-2022 (DELAY(F))	DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ANR V/S M/S TEN AND COMPANY	S.K MAHAJAN

CM-3076-C-2022 CM-3077-C-2022 & O&M RSA-961-2022		S.K MAHAJAN S.K MAHAJAN S.K Mahajan
281* FAO-540-2022 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S BALKEESH AND ORS	SACHIN OHRI , SACHIN OHRI
CM-1561-CII-2022		SACHIN OHRI
WITH FAO-547-2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD, V/S LATIFAN AND ORS	SACHIN OHRI , SACHIN OHRI
CM-1578-CII-2022		SACHIN OHRI
WITH FAO-548-2022	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S GULSHER @ KAYUM AND ORS	SACHIN OHRI , SACHIN OHRI
CM-1583-CII-2022		SACHIN OHRI
282* RSA-70-2022	(DEATH CASE) DHARAMA @DHARM CHAND V/S GUGAN AND ORS	ABHIMANYU SINGH , JAGJEET BENIWAL, VIKAS SINGH ABHIMANYU SINGH ABHIMANYU SINGH
CM-158-C-2022 CM-159-C-2022		
283* RSA-746-2022	SONIA AND ANR V/S SAHIL	VIKRAM SINGH , NAVEEN KUMAR, VIKRAM SINGH VIKRAM SINGH
CM-2232-C-2022 CM-9548-C-2022		NAVEEN KUMAR , NAVEEN KUMAR
WITH RSA-766-2022	SONIA AND ANR V/S SAHIL	VIKRAM SINGH , NAVEEN KUMAR , VIKRAM SINGH VIKRAM SINGH
CM-2284-C-2022 CM-9496-C-2022		NAVEEN KUMAR , NAVEEN KUMAR
284* RSA-1507-2022	BANARSI DASS DECEASED THROUGH LTS V/S HARPAL SINGH	ARVIND KASHYAP , ARVIND KASHYAP
285* RSA-2169-2022	CHAMKAUR SINGH V/S JAGGAR SINGH DECEASED THROUGH HIS LRS.	SURJIT SINGH SALAR , SARJIT SINGH SALAR
CM-7420-C-2022 CM-7421-C-2022		SURJIT SINGH SALAR SURJIT SINGH SALAR
286* CM-6247-CII-2023 (NIA (EG)) (DELAY(F))	RESHMA KUMARI AND ANR V/S MOHINDER SINGH AND ORS	SANJEEV PATIYAL
& O&M FAO-1692-2023		SANJEEV PATIYAL , SANJEEV PATIYAL , VANDANAA MALHOTRA
287* CM-6818-C-2023 (DELAY(F))	(DEATH CASE) SHYAM LAL SAINI AND ORS V/S B.P. GUPTA AND OTHERS	VIJAY SHARMA , ALISHA SHARMA, GURCHARAN SINGH BAINS, PANKAJ BAINS VIJAY SHARMA
CM-6819-C-2023		VIJAY SHARMA , ALISHA SHARMA , GURCHARAN SINGH BAINS , PANKAJ BAINS
& O&M RSA-1951-2023		
288* CM-9903-CII-2023 (NIC(EG)) (DELAY(F))	IMAM V/S MUSTUFA AND OTHERS	ASHISH GUPTA , RAKESH GUPTA
& O&M FAO-2753-2023		ASHISH GUPTA , RAKESH GUPTA
289* CR-4033-2023 (IO)	KHUSHWANT SINGH V/S SUDHIR YADAV	AMIT DHAWAN
290* RSA-982-2023	RAMAN SINGH SIDHU AND OTHERS V/S STATE OF HARYANA AND OTHERS	CHETAN SLATHIA
291* RSA-1345-2023	CHAMELI DEVI (DECEASED) THR LRS AND OTHERS V/S RAJ KUMAR (SINCE DECEASED) THR LRS AND OTHERS	SANJAY SAINI , HANEET SHARMA, RANJIT SAINI
CM-4961-C-2023 CM-4962-C-2023		Sanjay Saini Sanjay Saini
292* RSA-1397-2023	SUKHBIR SINGH V/S BAL KISHAN AND OTHERS	GAURAV AGGARWAL , AMIT JAIN, AMIT JAIN, SENIOR ADV, GAURAV AGGARWAL, GOVIND RANA, PAWAN KUMAR SR. ADV., SURYA KUMAR, RAJESH KUMAR JANGRA, VARUN PARKASH, VIDHUSHI KUMAR GAURAV AGGARWAL
CM-5225-C-2023		
293* RSA-1895-2023	DEEN DAYAL (DECEASED) THR LRS AND ANOTHER V/S BAL KISHAN AND OTHERS	GOVIND RANA , KANWAR ABHAY SINGH
CM-6722-C-2023 CM-6723-C-2023		GOVIND RANA GOVIND RANA
294* RSA-1930-2023	DARSHANA DEVI V/S UHBVNL AND ORS	MANJEET SINGH , SURESH KUMAR NAIN MANJEET SINGH MANJEET SINGH
CM-6782-C-2023 CM-6783-C-2023		
295* RSA-1940-2023	MALKIAT SINGH V/S GITA RAM	ANIL SHUKLA
296* RSA-1604-1991	(O&M) CHAMPA V/S NITYA NAND AND ORS	JASWANT JAIN, SUBHASH GOYAL, ASHOK AGGARWAL , SHRENIK JAIN FOR RESP.NO.1, AJAY JAIN (AMICUS CURIAE), UMESH AGGARWAL FOR RESP.NO.1
297* CM-12356-CII-2018 (UII (EG)) (DELAY(F))	(DRR DATE. BODT 31.07.2023 LIST ALL THE ADMITTED CASES UPTO THE YEAR 1992 IN MOTION LIST AS PER ROSTER) SANDEEP V/S VIKASH AND ORS	PARMOD PARMAR , ,
& FAO-3504-2018		PARMOD PARMAR , SURESH AHLAWAT, SANDEEP SURI , Sandeep Suri
WITH CM-18750-CII-2018	VIKASH AND ANR. V/S UNITED INDIA INSURANCE COMPANY LTD AND ANR.	SURESH AHLAWAT
CM-18749-CII-2018 CM-18747-CII-2018 CM-18748-CII-2018 CM-18751-CII-2018		SURESH AHLAWAT SURESH AHLAWAT SURESH AHLAWAT SURESH AHLAWAT



& O&M FAO-5536-2018		SURESH AHLAWAT , R C GUPTA , SURESH AHLAWAT , Sandeep Suri
298* CM-9864-C-2023 (OTHER) IN RSA-1124-2022	SANJAY GERA V/S RAHUL KAKKAR	AMIT CHOUDHARY SHIV KUMAR SHOBIT PHUTELA , MR. AMIT CHAUDHARY , , P.S.SAINI , SHIV KUMAR , SHOBIT PHUTELA
299* CR-4290-2023 (IO)	SARITA BHALLA V/S SUDARSHNA KUMARI AND OTHERS	H.P.S.RAHI , H.P.S.RAHI
300* RSA-1705-2023 CM-6121-C-2023	SUNIL KUMAR V/S SIRI PAL NOW DECEASED THROUGH HIS LRS AND OTHERS	R.S.MALIK , AKASH MALIK, R.S.MALIK R.S.MALIK

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 13**HON'BLE MR. JUSTICE TRIBHUVAN DAHIYA****NOTE**

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INCOMPLETE CASES SHALL BE TAKEN UP AT 2:00 PM.
ALL CONCERNED TO PLEASE NOTE.

201*	CWP-5658-2020 (SER HRY SR EDU DEPT) (OTHER)	ASHOK KUMAR V/S STATE OF HARYANA AND OTHERS	MANOJ CHAHAL ADVOCATE GENERAL HARYANA
202*	CRM-M-23181-2023 (ABCAW)	SEEMA SHARMA AND ANR. V/S STATE OF PUNJAB (SA)	NEETU SINGH AASHAT A.G. PUNJAB, AMIT GUPTA
203*	CWP-28544-2018 WITH CWP-5552-2019 WITH CWP-5590-2019	DARSHNI DEVI V/S PRESIDING OFFICER PERMANENT LOK ADALAT AND ANR RAJESHWAR DASS V/S PRESIDING OFFICER, PERMANENT LOK ADALAT, AND ANR. GURMESH SINGH V/S PRESIDING OFFICER, PERMANENT LOK ADALAT AND ANR. (BOHCJ DT.31.01.2023)	ANKUR LAL , NAVEEN SHARMA (BHARDWAJ) ANKUR LAL , NAVEEN SHARMA (BHARDWAJ) , VINOD S. BHARDWAJ ANKUR LAL , NAVEEN SHARMA (BHARDWAJ) , VINOD S. BHARDWAJ
204*	CRM-M-30027-2023 (RBPCAW)	SURESH KUMAR GOGNA V/S STATE OF PUNJAB (SA/BOHCJ DT. 13.07.2023)	PREMJIT SINGH HUNDAL A.G. PUNJAB, G S HUNDAL
205*	CRM-M-35262-2023 (RBHCAW) CRM-39800-2023	MANEER KHAN ALIAS MANIR KHAN V/S STATE OF HARYANA (SA)	ARVINDER ARORA A.G. HARYANA, ARVIND THAKUR ARVINDER ARORA , IMRAN MOHD.
206*	RA-CW-391-2015 (SER HRY SEC) CM-12247-CWP-2015 CM-12249-CWP-2015 IN CWP-15078-2000	SUSHMA RANI V/S STATE OF HARYANA & ORS	A.G. HARYANA , SUNIL KUMAR BHARDWAJ A.G. HARYANA A.G. HARYANA K.L.DHINGRA , A G HARYANA
207*	CWP-25645-2013 (SER HRY-TECH NONTECH)	JAI GOPAL GUPTA AND ANR. V/S STATE OF HARYANA AND ORS. (BOHCJ DT. 14/02/2023)	RAMAN B. GARG , AG HR.,
208*	CWP-28194-2013 (SER HRY SEC) CM-12435-CWP-2018 WITH CWP-28071-2013	PANKAJ KUMARI V/S STATE OF HARYANA AND ANOTHER MEENA KUMAR V/S STATE OF HARYANA & ANR	HARSH GARG , SURINDER GAUR, AG HR., HARSH GARG VIKAS LOCHAB , AGHR., SURENDER GAUR
209*	RA-CW-226-2023 (EDU DEPT HRY PRIMARY) (CWP-21387-2013) (REVIEW) IN CWP-21387-2013	AJIT SINGH V/S STATE OF HARYANA AND OTHERS	ALKA CHATRATH SAMRAT MALIK , RAVNDER MALIK , VIKAS LOCHAB ANU CHATRATH KAPUR , AG HR., , RAVINDER MALIK, SALEEM AHMED, RAVINDER MALIK, , VIKAS LOCHHAB, RAMANDEEP SINGH
210*	CWP-19109-2014 (SER HRY SR EDU DEPT)	MANJU KUMARI V/S STATE OF HARYANA AND OTHERS (TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST.)	TARA CHAND DHANWAL
211*	CWP-16742-2016 (SER HRY SR EDU DEPT)	DEEPIKA V/S STATE OF HARYANA AND ORS. (BO HCJ DT. 21.08.2019)	RAM NIWAS SHARMA , BALBIR KUMAR SAINI, AG HRY, DIGVIJAY SINGH, R. K. MALIK, RAJESH GAUR
212*	CWP-182-2017 (SER HRY-TECH NONTECH) WITH CWP-19046-2019 WITH CWP-11936-2017 WITH CWP-13705-2020	NARESH CHAND & ANR V/S STATE OF HARYANA & ORS VIVEK VOHRA AND OTHERS V/S STATE OF HARYANA AND OTHERS SATYAVIR V/S STATE OF HARYANA & ORS RAJESH KUMAR JINDAL V/S STATE OF HARYANA AND OTHERS (RESTORED CASES)	SAMRAT MALIK , SAMRAT MALIK, VIVEKTA SINGH, R.K. MALIK, SANDEEP DHULL AMAN CHAUDHARY , A.G. HARYANA, R.S. DADWAL SAURABH ARORA , SAURABH ARORA AMAN CHAUDHARY , R.S. DADWAL
213*	CWP-7609-2017 (SER HRY SR EDU DEPT) CM-12985-CWP-2018	SAVITA V/S HARYANA STAFF SELECTION COMMISSION	LEKHRAJ NANDAL , RAJESH GAUR, REENA VERMA LEKHRAJ NANDAL
214*	CWP-9139-2017 (SER HRY SEC RET)	KULJEET SINGH V/S STATE OF HARYANA AND ORS.	ANURAG GOYAL , A G HY., JAWAHAR LAL GOYAL, PANKAJ MULWANI, DEPUTY ADVOCATE
215*	CWP-16932-2017 (SER HRY SEC) CM-5774-CWP-2018 CM-5794-CWP-2018 CM-4272-CWP-2020	ZILE SINGH V/S STATE OF HARYANA & ORS. (BO DT. 19.02.2020)	ALKA CHATRATH , AG HRY, ANU CHATRATH, NISHANT MAINI, M.M PANDEY, SHINA DHURIA, RAJESH GAUR ALKA CHATRATH ALKA CHATRATH ADVOCATE GENERAL HARYANA
216*	CWP-22321-2017 (SER HRY SR EDU DEPT) CM-7861-CWP-2022	NANITA SHARMA V/S STATE OF HARYANA AND OTEHRS	TEJPAL DHULL , TEJPAL DHULL TEJPAL DHULL , TEJPAL DHULL
217*	CWP-25070-2017 (SEH-RETBEN)	SUBHASH CHANDER V/S STATE OF HARYANA AND ORS.	S.K. MALIK
218*	CWP-29831-2017 (SER HRY-TECH NONTECH)	RAKESH V/S STATE OF HARYANA AND OTHERS	MANOJ MAKKAR , AG HRY, SAMRAT MALIK, SAURABH DALAL, VIKAS SONAK
219*	CWP-5804-2018 (SER HRY SR EDU DEPT)	RAJNEESH KUMAR V/S STATE OF HARYANA AND ORS	JAWAHAR LAL GOYAL , JAWAHAR LAL GOYAL
220*	CWP-8490-2018 (SEH-RETBEN)	BALJEET SINGH V/S STATE OF HARYANA & ORS	CHANDERHAS YADAV , JAI BHAGWAN

221*	CWP-10388-2018 (SENG-HY)	NAVEEN V/S STATE OF HARYANA AND ORS	SAMRAT MALIK , AG HR., R.K.MALIK, SUNIL HOODA, ASHWANI GAUR, D S NALWA, SANDEEP DHULL, PARVEEN KUMAR ROHILLA A.G. HARYANA SAMRAT MALIK SAMRAT MALIK , Manoj Kumar Sharma A.G. HARYANA , R K MALIK, DIGVIJAY SINGH, D S NALWA ADVOCATE GENERAL HARYANA SAMRAT MALIK SAMRAT MALIK PARVEEN KUMAR ROHILA PARVEEN KUMAR ROHILA
	CM-5386-CWP-2019 CM-9390-CWP-2018 WITH CWP-11425-2018 WITH CM-10074-CWP-2019 CM-16247-CWP-2019 CM-3611-CWP-2019 CM-9421-CWP-2018 WITH CWP-13522-2018 CM-18535-CWP-2018	SUMAN RANI V/S STATE OF HARYANA AND ORS SUMAN RANI V/S STATE OF HARYANA AND ORS VIKRAM SINGH V/S STATE OF HARYANA AND OTHERS	
222*	CWP-14152-2018 (SENG-HY)	HANS RAJ V/S STATE OF HARYANA AND ORS.	ROHIT AHUJA , AG HRY, DHARAMVEER SINGH PHOUR, R K S BRAR, SHAM LAL
		(REMIT BACK BO DT. 30.05.2019)	
223*	CWP-16310-2018 (SER HRY SR EDU DEPT)	ASHWANI KUMAR V/S STATE OF HARYANA AND ORS	JITENDER S. CHAHAL , JITENDER S. CHAHAL
	WITH CWP-18887-2018	PAWAN KUMAR V/S STATE OF HARYANA AND OTHERS	JITENDER S. CHAHAL , JITENDER S. CHAHAL
224*	CWP-21154-2018 (SEH-RET BEN)	JAGIR SINGH V/S STATE OF HARYANA AND ORS	MOHINDER PAL , A.G. HY.
225*	CWP-24508-2018 (SER HRY SEC)	MUKESH CHANDER V/S HSSC THROUGH ITS SECRETARY	SANJEEV KODAN , SANJEEV KODAN
226*	CWP-25813-2018 (SENG-HY)	PAL KRISHAN V/S STATE OF HARYANA AND ORS	BISHAN DASS RANA , MAMTA SINGLA TALWAR,
	WITH CWP-28932-2022	RAJNDER SINGH V/S STATE OF HARYANA AND OTHERS	BISHAN DASS RANA
227*	CWP-26012-2018 (SER HRY SR EDU DEPT)	NIRMAL DEVI V/S STATE OF HARYANA AND ANR	CHANDEEP SINGH
228*	CWP-40470-2018 (SER HRY SR EDU DEPT) (OTHER)	ANKUR V/S STATE OF HARYANA AND ANR	BRIJENDER KAUSHIK , AG HY, ASHISH CHOPRA, YASH PAL SHARMA, Arjun Sheoran, BRIJENDER KAUSHIK, Bhavnik Mehta, ROHIT ARYA, SUNIL KUMAR VASHISTH
		(TO BE TAKEN UP IMMEDIATELY AFTER URGENT LIST.)	
229*	CWP-2191-2019 (SER HRY SEC) (OTHER)	ANJU V/S STATE OF HARYANA AND OTHERS	G.S. GOPERA , MAZLISH KAN, MAZLISH KHAN
	CM-1255-CWP-2020 CM-1805-CWP-2019 CM-18857-CWP-2019 CM-18858-CWP-2019 CM-7177-CWP-2019 CM-7179-CWP-2019 CM-7307-CWP-2021 CM-7308-CWP-2021		G.S. GOPERA G.S. GOPERA G.S. GOPERA G.S. GOPERA G.S. GOPERA G.S. GOPERA G.S. GOPERA MAZLISH KHAN
230*	CWP-2336-2019 (SER HRY SR EDU DEPT) (OTHER)	PAWAN KUMAR V/S STATE OF HARYANA AND OTHERS	SANDEEP SINGH SANGWAN
231*	CWP-6532-2019 (SCOSB HRY EDU) (OTHER)	DAV COLLEGE MANAGING COMMITTEE NEW DELHI AND ORS V/S DISTRICT JUDGE AND ANR	RAJDEEP SINGH CHEEMA , DHARMENDER SINGH RAWAT, PARMINDER SINGH, PARMINDER SINGH, AMIT CHEEMA,
	CM-18845-CWP-2021 WITH CWP-1930-2019	B.K KAUSHIK V/S THE PRESIDENT , DAV COLLEGE MANAGING COMMITTEE AND OTHERS	RAJDEEP SINGH CHEEMA PARMINDER SINGH , HARSHIT JAIN, RAJDEEP SINGH CHEEMA , PARMINDER SINGH
232*	CWP-14471-2019 (SER HRY SEC) (OTHER)	SABHYATA VERMA V/S THE STATE OF HARYANA AND ORS.	P.L. VERMA
233*	CWP-19608-2019 (SCOSB HRY EDU) (OTHER)	MANAV RACHNA INTERNATIONAL UNIVERSITY V/S D. R. SETHI AND ANOTHER	HARSH KINRA , GURLEEN DHANOA
	CM-10210-CWP-2023		GURLEEN DHANOA , RIPUDAMAN SINGH SIDHU
234*	CWP-9008-2020 (SER HRY SEC) (OTHER)	SAMITA LAMBA V/S STATE OF HARYANA AND ANOTHER	ANIL KUMAR SHARMA A.G. HARYANA, ANIL KUMAR SHARMA
235*	CWP-10730-2020 (SER HRY SR EDU DEPT) (OTHER)	YOGITA AND OTHERS V/S STATE OF HARYANA AND OTHERS	VIKAS CHATRATH ADVOCATE GENERAL HARYANA, GAURAV JINDAL, ADDL. A.G. HARYANA, LEKH RAJ NANDAL,VIKAS CHATRATH, , LEKHRAJ NANDAL, RAJESH KUMAR SAWARIYA, VIKAS CHATRATH
	WITH CM-8727-CWP-2021 CM-14089-CWP-2020	YOGITA AND OTHERS V/S STATE OF HARYANA AND OTHERS	VIKAS CHATRATH VIKAS CHATRATH
236*	CWP-16842-2020 (SER HRY SR EDU DEPT) (OTHER)	OMVEER AND ORS V/S STATE OF HARYANA AND OTHERS	KESHAV PRATAP SINGH ADVOCATE GENERAL HARYANA
237*	CWP-18731-2020 (SENG-HY) (OTHER)	RUBITA THAKUR V/S STATE OF HARYANA AND OTHERS	DHEERAJ MAHAJAN ADVOCATE GENERAL HARYANA, DHEERAJ MAHAJAN
238*	CWP-454-2021 (SER HRY SR EDU DEPT) (OTHER)	DEV KALA AND ANOTHER V/S STATE OF HARYANA AND OTHERS	NARESH KAUSHIK ADVOCATE GENERAL HARYANA

239*	CWP-4139-2021 (SER HRY SEC) (OTHER)	SUNIL KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER	JATINDER SINGH GILL ADVOCATE GENERAL HARYANA, S. S. MAAN, SIMURITA SINGH,
240*	CWP-4983-2021 (SER HRY SEC) (OTHER)	MAYAWATI V/S STATE OF HARYANA AND OTHERS	TEJPAL DHULL A.G. HARYANA, TEJPAL DHULL
241*	CWP-6407-2021 (EDU DEPT HRY PRIMARY) (OTHER)	(CWP NO.21967 OF 2019 ADJOURNED SINE DIE) KAMLESH KUMARI V/S STATE OF HARYANA AND OTHERS	DEEPAK GROVER ADVOCATE GENERAL HARYANA
242*	CWP-8573-2021 (SER HRY SR EDU DEPT) (OTHER)	SANTOSH DEVI AND OTHERS V/S STATE OF HARYANA AND OTHERS	S.K. MALIK A.G. HARYANA, ADITYA SINGH, Gehna Vaishnavi, Manoj Kumar Sharma
243*	CWP-11563-2021 (EDU DEPT HRY PRIMARY) (OTHER)	SUNITA DEVI V/S STATE OF HARYANA AND OTHERS	R.S.MALIK A.G. HARYANA, HARISH NAIN, R.S.MALIK
	WITH CWP-9698-2019	SMT. SANTOSH KUMARI V/S STATE OF HARYANA AND OTHERS	VIKAS LOCHAB
244*	CWP-11631-2021 (SEN SR SEC DEPT HRY) (OTHER)	ABHISHEK SINGH V/S STATE OF HARYANA AND OTHERS	C.R. NARWAL A.G. HARYANA
245*	CWP-25576-2021 (SER HRY SEC) (OTHER)	PANNA LAL V/S STATE OF HARYANA AND OTHERS	P R YADAV A.G. HARYANA, P R YADAV
246*	CWP-26119-2021 (SER HRY SR EDU DEPT) (OTHER)	JYOTI V/S STATE OF HARYANA AND OTHERS	RAVI MALIK A.G. HARYANA
247*	CWP-2353-2022 (SER HRY SR EDU DEPT) (OTHER)	PREETI V/S STATE OF HARYANA AND ANOTHER	RAVINDER SINGH DHULL A.G. HARYANA
248*	CWP-3073-2022 (SER HRY SR SEC-RET) (OTHER)	NIRANJAN SINGH SHISHODIA V/S STATE OF HARYANA AND OTHERS	ASHOK KAUSHIK A.G. HARYANA, ASHOK KAUSHIK
249*	CWP-4732-2022 (SER HRY SEC) (OTHER)	OM PARKASH V/S STATE OF HARYANA AND OTHERS	PARMOD KUMAR CHAUHAN A.G. HARYANA, PARMOD KUMAR CHAUHAN
250*	CWP-4913-2022 (EDU DEPT HRY PRIMARY) (OTHER)	JAI SINGH V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR SHARMA A.G. HARYANA, RAJESH GAUR
251*	CWP-6753-2022 (SER HRY SEC) (OTHER)	BIJENDER SINGH V/S STATE OF HARYANA AND OTHERS	R.S.MALIK A.G. HARYANA, HARISH NAIN, R.S.MALIK
252*	CWP-11430-2022 (SENG-HY) (OTHER)	KRISHAN KUMAR GOYAT V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA A.G. HARYANA, MEGHNA NEHRA
253*	CWP-13770-2022 (SER HRY SR EDU DEPT) (OTHER)	ARVINDER PAL SINGH BATRA V/S STATE OF HARYANA AND ANOTHER	YESH PAUL MALIK A.G. HARYANA
	CM-10199-CWP-2023		ADVOCATE GENERAL HARYANA
254*	CWP-16678-2022 (SER HRY SR SEC-MED) (OTHER)	SOMVIR V/S STATE OF HARYANA AND OTHERS	Siddhartha Yadav A.G. HARYANA
255*	CWP-18312-2022 (SER HRY-SEC MED) (OTHER)	DHARAM VEER SINGH V/S STATE OF HARYANA AND OTHERS	JAWAHAR LAL GOYAL ADVOCATE GENERAL HARYANA
256*	CWP-28535-2022 (SCOSB HRY EDU) (OTHER)	SURENDER SINGH V/S STATE OF HARYANA AND OTHERS	VISHAL NEHRA A.G. HARYANA, JAGBIR MALIK, SUMAN RANI, VISHAL NEHRA
257*	CWP-1585-2023 (SER HRY SR EDU DEPT) (OTHER)	DIMPLE MALIK V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA A G HARYANA, MEGHNA NEHRA
	WITH CWP-8701-2023	AMARVATI AND ORS. V/S STATE OF HARYANA AND ANOTHER	ANURAG GOYAL , ANURAG GOYAL
258*	CWP-2882-2023 (SER HRY SR EDU DEPT) (OTHER)	POONAM DEVI V/S STATE OF HARYANA AND OTHERS	AJAY CHAUDHARY ADVOCATE GENERAL HARYANA, S. B. KAUSHIK
259*	CWP-4163-2023 (SER HRY SR EDU DEPT) (OTHER)	KRISHAN V/S STATE OF HARYANA AND OTHERS	ROBIN SINGH HOODA ADVOCATE GENERAL HARYANA, Lalit Singla
260*	CWP-4290-2023 (SER HRY SR EDU DEPT) (OTHER)	ANJU KUMARI V/S STATE OF HARYANA AND OTHERS	SURESH KUMAR KAUSHIK ADVOCATE GENERAL HARYANA
261*	CWP-8701-2023 (SER HRY SR EDU DEPT) (OTHER)	AMARVATI AND ORS. V/S STATE OF HARYANA AND ANOTHER	ANURAG GOYAL A G HARYANA, ANURAG GOYAL

262*	CWP-10316-2023 (SER HRY-TECH NONTECH) (OTHER)	PARDEEP KUMAR V/S DIRECTOR SKILL DEVELOPMENT AND INDUSTRIAL TRAINING DEPARTMENT HARYANA	JAGJEET BENIWAL A.G. HARYANA, R S BUDHWAR
263*	CWP-11054-2023 (SEH-RETBEN) (OTHER)	DARSHAN LAL V/S STATE OF HARYANA AND OTHERS	HIMMAT SINGH ADVOCATE GENERAL HARYANA
264*	CWP-13636-2023 (SER HRY SEC) (OTHER)	KAVITA RANI AND ANR. V/S STATE OF HARYANA AND OTHERS	ROHAN GARG A.G. HARYANA, HARISH NAIN
265*	CWP-15763-2023 (SEN SR SEC DEPT HRY) (OTHER)	NEETA GUPTA AND OTHERS V/S STATE OF HARYANA AND OTHERS	TEJPAL DHULL A.G. HARYANA, SNEHA JAKHAR
266*	CWP-17948-2023 (SER HRY SR EDU DEPT) (OTHER)	SANJAY KUMAR AND ORS. V/S STATE OF HARYANA AND ANOTHER	ANURAG GOYAL A.G. HARYANA, S. B. KAUSHIK, SUKHCHARAN SINGH
	WITH CWP-20225-2023	PAWAN KUMAR AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SUKHCHARAN SINGH , POONAM MALIK , BHISHAM KINGER
267*	CWP-19463-2023 (SER HRY SR EDU DEPT) (OTHER)	SURENDER KUMAR V/S STATE OF HARYANA AND OTHERS	MAZLISH KHAN A.G. HARYANA, MAZLISH KHAN, PALVI
268*	CWP-21931-2023 (SER HRY SR EDU DEPT) (OTHER)	KANTA DEVI V/S STATE OF HARYANA AND ANOTHER	ANURAG GOYAL ADVOCATE GENERAL HARYANA
269*	CWP-21967-2023 (SENG-HY) (OTHER)	VIRENDER KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAVINDER MALIK (RAVI) A.G. HARYANA, ABHISHEK BANSAL, MAMTA SAINI, AMAN NAIN, GARVIT MITTAL, RAVINDER MALIK (RAVI)

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 26**

HON'BLE MR. JUSTICE NAMIT KUMAR

NOTE

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1. IT IS FOR INFORMATION OF ALL CONCERNED THAT AFTER THE URGENT MATTERS ARE OVER, CASES LISTED IN ORDINARY MOTION CAUSE LIST SHALL BE TAKEN UP IN THE FOLLOWING SERIATIM :-
CRIMINAL MATTERS, IF ANY,; CIVIL REVISIONS (IO & OTHERS); CIVIL REVISIONS (RENT); CASES FALL IN OLD CATEGORY I.E.OF UPTO YEAR 1992;FAO'S AND RSA'S.

2. SERIAL NUMBERS OF THE CASES WILL BE DISPLAYED ON THE NOTICE BOARD OF THE COURT IN THE MORNING AT 9.30 A.M.

3. ANY APPLICATION(S) LISTED IN URGENT LIST WILL BE TAKEN UP WITH THE MAIN CASE(S) LISTED IN ORDINARY MOTION CAUSE LIST.

201*	CM-1406-C-2019 CM-1408-C-2019 CM-1409-C-2019 & O&M RSA-612-2019	MAKHAN SINGH V/S HARBHAJAN SINGH AND OTHERS	SANJAY GUPTA , SACHIN JAIN, SARIKA GUPTA SANJAY GUPTA SANJAY GUPTA SANJAY GUPTA , SANJAY GUPTA
202*	CR-46-2023 (IO)	MAMTA DAGAR AND ANR V/S MAHABIR AND ORS	PIYUSH AGGARWAL , NAVEEN KUMAR, VIVEK KHATRI, VIVEK KHATRI
203*	CR-1611-2023 (IO)	ARCHANA AND ANR V/S MOHINDER SINGH	DINESH NAGAR , GOURAV NAGAR
204*	CRM-M-21162-2023 (RBUT)	PARDEEP KUMAR V/S STATE OF UT CHANDIGARH (SA)	SOHRAB DHANDA
205*	CRM-M-35162-2023 (RBHRY)	BALVINDER SINGH V/S STATE OF HARYANA (SA)	ANSHUL MANGLA A.G. HARYANA, CHETNA GOYAL, JASLEEN KAUR, NAMIT KHURANA
206*	CRM-M-49308-2023 (RBHRY)	SANTOKH SINGH V/S STATE OF HARYANA (SA)	JASVIR SINGH DHALIWAL A.G. HARYANA, KAMALPREET KAUR DHALIWAL
207*	RSA-1558-1990	MUNICIPAL COMMITTEE DERABASI V/S PREM CHAND ETC (BOHCJ DT. 11.07.22)	MALKEET SINGH, AMRIK SINGH KALRA, M.P.MALERI , P.C.CHAUDHARY,
208*	RSA-3957-2005 CM-10632-C-2005 CM-10633-C-2005 CM-10634-C-2005 CM-10635-C-2005 WITH COCP-236-2023	KISHAN LAL & ANR. V/S RAM CHANDER & ORS. RAJESH KUMAR AND OTHERS V/S MUKHTIAR SINGH AND OTHERS (DRR DATE. BODT 26.09.2023)	RS SANGWAN , MAHAVIR S SHARMA., MANISH DADWAL, UK AGNIHOTRI, VIKAS SHARMA RS SANGWAN RS SANGWAN RS SANGWAN RS SANGWAN MAHAVIR SINGH , MONIKA SANGWAN, ANSHUL AGNIHOTRI , MR. R.S. SANGWAN,MR. U.K. AGNIHOTRI,
209*	FAO-4084-2008 (OI (ED))	GUDDI AND ORS. V/S PARVEEN KUMAR AND ORS. (BOHCJ DT.27.01.2020)	AJIT MALIK , RAJEEV MANGLA , VINOD GUPTA
210*	RSA-1778-2009 CM-5189-C-2009 CM-5190-C-2009	(O&M) JOGA RAM ETC. V/S BHAGAT RAM (SENIOR CITIZEN)	MOHD. YOUSAF , G.S.CHAHAL, , KULDEEP SINGH SIWACH, MOHD. YOUSAF, REENA BAINS, PARVESH KUMAR, MOHD. YOUSAF
211*	RSA-4931-2010 CM-14601-C-2010 CM-15153-C-2019	JAGDISH V/S BALWANT	VIKRAM SINGH , ABHINAV SOOD, ADVOCATE FOR MR. VIKRAM SINGH., AJIT SIHAG, RAKESH GUPTA, SUKHDEV SINGH VIKRAM SINGH AJIT SIHAG
212*	RSA-120-2012 CM-303-C-2012 CM-304-C-2012 CM-305-C-2012	DAMANJIT KAUR V/S MOHAN SINGH AND ANR	GURCHARAN DASS , H S KALER, ADVOCATE FOR MR. GURCHARAN DASS., VIVEK SHARMA VASHISHT, VIVEK SHARMA, H.S. KALER, SUSHIL SHARMA GURCHARAN DASS GURCHARAN DASS GURCHARAN DASS
213*	RSA-4533-2013 CM-12195-C-2013	SATNAM SINGH V/S JAGDISH RAJ MAHAJAN & ANR	RAJESH SETHI , ARUN BIRIWAL, G.S. PUNIA, AMITIJ SINGH, HARVEEN KAUR, PRABHINDER SINGH PUNIA RAJESH SETHI
214*	CM-5314-C-2015 CM-5312-C-2015 CM-5313-C-2015 & O&M RSA-2020-2015	TIRATH RAM THORUGH HIS LRS. BIASO AND ORS. V/S ANCHAL SINGH AND ORS	DIVANSHU JAIN DIVANSHU JAIN DIVANSHU JAIN DIVANSHU JAIN , MINKAL RAWAL , VISHAL MUNJAL
215*	FAO-284-2015 (TATAIG(ED))	LALIT V/S SATBIR AND ORS	AMIT JAIN , ASHISH GUPTA, RAJESH K.SHARMA, RAJESH K. SHARMA, SUNIL K. RANA
216*	FAO-1311-2015 (UII (EG))	RATTAN SINGH V/S KAMAL KISHORE AND ORS	RAM BILAS GUPTA , KAMAL CHAUDHARY, VIKAS MOHAN GUPTA, SARVESH KUMAR GUPTA, VIKAS MOHAN GUPTA
217*	FAO-2913-2015 (TATA AIG) CM-8856-CII-2015 CM-11296-CII-2015	TATA AIG GENERAL INSURANCE COMPANY LTD V/S KOYAL AND ORS	RAJESH K. SHARMA , ARUNA SACHDEVA, LEGAL AID COUNSEL, PRADEEP KUMAR, RAJESH K. SHARMA RAJESH K. SHARMA RAJESH K. SHARMA
218*	RSA-206-2015 CM-535-C-2015	(DEATH CASE) GRAM PANCHAYAT DABODHA KHURD V/S JAGBIR SINGH AND ANOTHER	SANDEEP PARKASH CHAHAR , SANDEEP KOTLA SANDEEP PARKASH CHAHAR
219*	RSA-1098-2015	MAN SINGH V/S MUKESH AND ORS	RAJNEESH CHADWAL , BINAT SHARMA,AMIT PRASHAR, R.K.GIRDHWAL, ADVOCATE, FOR MR. SANJAY MITTAL., SANJAY MITTAL, VINAYAK, R.K.GIRDHWAL, SANJAY MITTAL,

& O&M RSA-2418-2016		PRATEEK MAHAJAN , DEEPAK GARG , MANPREET GHUMAN, PRATEEK MAHAJAN, SARITA RANA , PRATEEK MAHAJAN , RAJBIR SINGH , RAKESH NAGPAL , RANDEEP S. DHULL , SANJEEV MAJRA , SANJEEV MAJRA, TK GUPTA, RAKESH NAGPAL, RISHI PAL
WITH CM-2129-C-2016 CM-2130-C-2016	RAM KUMAR AND ORS V/S MANJEET KAUR	PRATEEK MAHAJAN PRATEEK MAHAJAN
& O&M RSA-780-2016		PRATEEK MAHAJAN , DEEPAK GARG , HARSH AGGARWAL , MANPREET GHUMAN , PRATEEK MAHAJAN , RAJBIR SINGH
230* RSA-2075-2016	ROCHI RAM BHATIA & ANR V/S RAJENDER SINGH & ORS	K.C. BHATIA , ATUL BHATIA, JANGVIR S. HOODA, RANDHIR S. HOODA,, JANGVIR SINGH HOODA
CM-5472-C-2016		K.C. BHATIA
231* RSA-2245-2016	SURESH DHAWAN & ANOTHER V/S HARYANA URBAN DEVELOPMENT AUTHORITY FARIDABAD AND ANOTHER	SANJIV GUPTA , ANMOL PARTAP SINGH MANN
CM-5858-C-2016 CM-5859-C-2016		SANJIV GUPTA SANJIV GUPTA
232* RSA-2752-2016	ARJUN DEV & ORS V/S SHAMSHER SINGH MALIK & ORS	AKSHAY JINDAL , AKSHAY JINDAL, IPS MANGAT, PAVAN MALIK, S.S.TOOR, J.S.TOOR, SAMAR AHLUWALIA , VIJAY KUMAR JINDAL, MR. VIJAY SINGHVEER
233* RSA-3445-2016	SATISH KUMAR V/S CHANDRI & ORS	KESHAV PRATAP SINGH , ABHISHEK SHARMA, KUL BHUSHAN SHARMA
CM-9032-C-2016 CM-9033-C-2016		KESHAV PRATAP SINGH KESHAV PRATAP SINGH
234* RSA-3960-2016	TARA SINGH V/S SURINDER PAL AND ORS	ROHIT AHUJA , A.G. PUNJAB, D S SANDHU, JAGJIT SINGH
CM-10249-C-2016 CM-10250-C-2016		ROHIT AHUJA ROHIT AHUJA
WITH RSA-4086-2016	MADAN MOHAN SINGH V/S SURINDER PAL & ORS	DIVJYOT S. SANDHU , DENESH GOYAL
235* CM-1667-C-2017 (DELAY(F))	JAI SINGH V/S RAJENDER AND ORS.	DALIP KUMAR TUTEJA
& RSA-767-2017		DALIP KUMAR TUTEJA , DALIP KUMAR TUTEJA
236* CM-3749-CII-2017 (UII) (DELAY(F))	UNITED INDIA INSURANCE CO. LTD. V/S SANGEETA AND ORS.	HARSH AGGARWAL
CM-3750-CII-2017 & FAO-1147-2017		HARSH AGGARWAL HARSH AGGARWAL , VIPUL SHARMA (AMICUS CURIAE)
237* CM-13877-C-2017 (DELAY(F))	TARA SINGH V/S GRAM PANCHAYAT AND OTHERS	RANBIR SINGH SEKHON
CM-13879-C-2017 & O&M RSA-5186-2017		RANBIR SINGH SEKHON RANBIR SINGH SEKHON , HARPAL SIDHU , Manu Loona , YASEEN SETHI
238* CM-18966-CII-2017 (NIA (EG)) (DELAY(F))	RAM MEHAR V/S KRISHAN AND ORS	MOHINDER SINGH
& FAO-5815-2017		MOHINDER SINGH , ASEEM AGGARWAL , HARSH AGGARWAL
239* FAO-2434-2017 (UII (OD))	SHRAVAN KUMAR AND ANR V/S KANIKA AND ORS	VINOD K. KATARIA , KRISHAN SINGH DADWAL, LALIT GARG, LALIT GARG, NARESH KUMAR
CM-8124-CII-2017 CM-13853-CII-2017		VINOD K. KATARIA VINOD K. KATARIA
240* FAO-7898-2017 (RGI (EG))	DEEPIKA V/S MIHAN SINGH	VINEET CHAUDHARY , ASHWANI TALWAR, SANJEEV KODAN
241* RSA-2635-2017	BHAGWAN DASS AND ANOTHER V/S RAJ KUMAR AND ANR	C.B.GOEL , AMIT JAISWAL, MR. SANDEEP BANSAL,
242* CM-16822-C-2018 (STAY)	GURCHARAN SINGH V/S LAL SINGH AND ANOTHER	KULWANT SINGH , AASHNA AGGARWAL, GOVIND CHAUHAN, D.S.MALWAI, NARINDER SINGH, MOHIT CHAUDHARY, ABHINAV AGGARWAL, VISHAL PUNDHIR
WITH RA-RS-116-C-2018 IN RSA-3542-2015	GURCHARAN SINGH V/S LAL SINGH AND ANOTHER	KULWANT SINGH , KULWANT SINGH DARSHAN SINGH MALWAI
243* CM-13819-CII-2018 (MACT) (RECALLING)	YAKUB AND ORS. V/S DHARMENDRA SAINI AND ORS.	MANDEEP SEHRA , AASHISH KUMAR, K.D. SEHRA, NAVREET DHALIWAL
IN CR-1097-2018		MUNFAID KHAN
244* CR-68-2018 (IO)	BEER INDER SINGH V/S HAMEER KAUR (SINCE DECEASED) THR LRS	MS UPPAL , MR. MANJIT SINGH UPPAL, TARUN SINGLA
245* FAO-2622-2018 (MMACT(OD))	LAKSHMAN SINGH V/S RAJ KUMARI AND ANR.	B S BHALLA , D.S.SAINI, SANDEEP SHARMA
CM-9667-CII-2018 WITH FAO-6691-2018 CM-23310-CII-2018	RAJNISH KUMAR V/S RAJ KUMARI AND ANR.	B S BHALLA RAJESH BHATEHJA RAJESH BHATEHJA
246* FAO-3597-2018 (OI (EG))	BEENA DEVI @ VEENA DEVI @ VEENA RANI V/S SUKHJINDER SINGH & OTHERS	ASHWANI ARORA
247* RSA-1168-2018	SANJEEV KUMAR V/S BABU SINGH(DECEASED) THROUGH HIS LR	G.S. VERMA , AAYUSH GUPTA
CM-2890-C-2018		G.S. VERMA
248* RSA-2388-2018	BARU RAM AND ORS V/S SAVITRI DEVI AND ORS	SANDEEP SINGAL , LEKHRAJ NANDAL
CM-6336-C-2018 CM-6337-C-2018		SANDEEP SINGAL SANDEEP SINGAL

249*	RSA-3392-2018 CM-13641-C-2018 CM-9003-C-2018 CM-9004-C-2018	INDERJIT KAUR V/S MANOJ KUMAR AND ORS	NARESH KAUSHIK , ARUN TAKHI, ANUPAM TAKHI, D.L. GULATI NARESH KAUSHIK NARESH KAUSHIK NARESH KAUSHIK
250*	RSA-5074-2018 CM-13830-C-2018	SHAHEED JOGINDER PAL PANDEY NATIONAL MEMORIAL EDUCATION SOCIETY V/S THE INDUSTRIES WELFARE SOCIETY AND ANR	AMIT KOHAR , GURCHARAN DASS, VIVEK SHARMA VASHISHT AMIT KOHAR
251*	CM-20729-CII-2019 (RGI (EG)) CM-20727-CII-2019 CM-20728-CII-2019 & FAO-6218-2019 WITH CM-166-CII-2020 CM-163-CII-2020 CM-165-CII-2020 & O&M FAO-160-2020	MANJIT KAUR AND ANR V/S EJAJ AHMED AND ORS RAVPREET SINGH V/S ERAJ AHMED AND OTHERS	DEEPAK GOYAL , ALOKA SHARMA Deepak Goyal Deepak Goyal Deepak Goyal , Deepak Goyal DEEPAK GOYAL Deepak Goyal Deepak Goyal Deepak Goyal
252*	CR-3944-2019 (IO) WITH CM-14300-CII-2019	GULSHAN KUMAR V/S KARAN SOOD AND ANR. GULSHAN KUMAR V/S KARAN SOOD AND ANR.	VINOD S. BHARDWAJ , AKSHAY JINDAL, DIVYA ARORA VINOD S. BHARDWAJ
253*	CR-7522-2019 (IO)	RAM PAT DECEASED V/S GRAM PANCHAYAT AND ANR	ATUL YADAV , VIPUL AGGARWAL
254*	FAO-205-2019 (UII (EG))	SHILPA V/S RAJVIR SINGH @ RAJBIR SINGH AND ORS	KULWANT SINGH DHANORA , ASHISH GUPTA, JARNAIL SINGH SANETA, R.N.SINGAL, VINOD GUPTA
255*	FAO-2822-2019 (OI) CM-9776-CII-2019 CM-9777-CII-2019	THE ORIENTAL INSURANCE COMPANY LIMITED V/S KUSUM AND ORS	D.P.GUPTA , RAMNISH PURI D.P.GUPTA D.P.GUPTA
256*	FAO-5189-2019 (UII (EG))	SUBHASH V/S ISHWAR AND OTHERS	NAVEEN SINGH PANWAR , RAJ KUMAR BASHAMBOO
257*	FAO-5767-2019 (TATAIG(ED))	ANITA DEVI AND OTHERS V/S MAHIPAL AND OTHERS	M.S. RANDHAWA
258*	IOIN-FAO-1985-2019 (UII (EG)) IN FAO-1985-2019	SUNIL KUMAR V/S JASWINDER SINGH AND ORS (FOR SERVICE.)	NARINDER SINGH BEHGAL NARINDER SINGH BEHGAL
259*	RSA-188-2019 CM-434-C-2019 CM-496-C-2019 CM-4385-C-2022	MALKIAT SINGH V/S DARSHAN KAUR AND ORS	HARSH AGGARWAL , HARSH AGGARWAL HARSH AGGARWAL HARSH AGGARWAL HARSH AGGARWAL , HARSH AGGARWAL
260*	RSA-742-2019 CM-1697-C-2019	PUSHAP RAJ SHARMA V/S SANDEEP KUMAR AND ORS	SOM NATH SAINI , AMIT SAINI, JATINDER SINGLA, RAJINDER SHUKLA, R K SHUKLA SOM NATH SAINI
261*	RSA-2251-2019 CM-6027-C-2019 CM-6028-C-2019	DHARAMPAL V/S YASHBIR AND ANR	SHASHIKANT GUPTA , DEEPAK GOYAL, MUKESH YADAV, MUKESH YADAV Shashikant Gupta Shashikant Gupta
262*	RSA-4346-2019 CM-12200-C-2019 CM-12201-C-2019	BHUP SINGH V/S MAHABIR AND OTHERS	ROHIT MITTAL ROHIT MITTAL ROHIT MITTAL
263*	RSA-4818-2019 CM-13730-C-2019	RAJ AND ANOTHER V/S KULWANT AND ANOTHER	C.R NARWAL C.R NARWAL
264*	RSA-5708-2019 CM-16300-C-2019 WITH CM-230-C-2020 CM-231-C-2020 WITH CM-2526-C-2020 CM-2883-C-2020 WITH CM-5021-C-2023	JAGDISH SINGH V/S SHER SINGH AND ORS JAGDISH SINGH V/S SHER SINGH AND ORS JAGDISH SINGH V/S SHER SINGH AND ORS JAGDISH SINGH V/S SHER SINGH AND ORS	VIVEK GOYAL , DEEPAK K.BARTIA, GAUTAM DIWAN, K.K.GARG, PAWAN KUMAR RULHAN, R.P.DAARIA, RAMESH PAL DAARIA, SONIA ARORA, VIVEK GOYAL VIVEK GOYAL VIVEK GOYAL VIVEK GOYAL GAUTAM DIWAN VIVEK GOYAL K.K.GARG
265*	CR-712-2020 (IO)	KULBHUSHAN V/S BHUPINDER KAUR AND ORS	JASMINDER SINGH THIND , ADITYA DASSAUR, C.L.VERMA
266*	RSA-64-2020	DEVANSHU SHARMA AND OTHERS V/S SONIA SHARMA AND OTHERS	DHARMENDER KUMAR SIHAG , DK SIHAG, S.K. S. BEDI
267*	CM-10077-CII-2021 (NIA (EG)) (DELAY(F)) & FAO-1507-2021	PARMESHWARI DEVI AND OTHERS V/S PURAN SINGH AND OTHERS	DEEPAK AGGARWAL , DEEPAK AGGARWAL DEEPAK AGGARWAL , DEEPAK AGGARWAL , VINOD CHAUDHRI
268*	CR-1216-2021 (IO)	LACHHMAN V/S MANGAT RAM	NAND LAL SAMMI , HITESH KUMARSAMMI, S.S. SARWARA, AMIT PURI
269*	FAO-1265-2021 (UII) CM-9469-CII-2021 CM-9470-CII-2021	UNITED INDIA INSURANCE COMPANY LTD. V/S CHIRANJI LAL AND ORS	RAJ KUMAR BASHAMBOO , Nipun Vashist, RAJ KUMAR BASHAMBOO RAJ KUMAR BASHAMBOO RAJ KUMAR BASHAMBOO

270*	FAO-1289-2021 (OI (EG))	(DEATH CASE) MAMTA DEVI V/S MUKESH KUMAR AND ANOTHER	MANOJ SHARMA
271*	FAO-3559-2021 (NIA (EG)) CM-14464-CII-2021	(DEATH CASE) MEENU AND OTHERS V/S VINOD AND ANOTHER	RUPA PATHANIA , ASHISH CHOPRA SR.ADV., GAGANDEEP SINGH, AMIT KUNDRA, Amit Kundra RUPA PATHANIA
272*	RSA-702-2021 CM-3635-C-2021	SIRI CHAND V/S RAM KUMAR AND OTHERS	AP BHANDARI AP BHANDARI
273*	CM-6169-C-2022 (DELAY(F)) CM-6170-C-2022 CM-6171-C-2022 & O&M RSA-1811-2022	RAJ KUMAR V/S HARISH SINGLA AND ORS	ABHINAV SOOD , ANMOL GUPTA, D.K. SHARMA, RAMANDEEP ABHINAV SOOD ABHINAV SOOD ABHINAV SOOD , ABHINAV SOOD
274*	CM-18571-CII-2022 (OI (EG)) CM-18569-CII-2022 & O&M FAO-5606-2022	RITU DEVI AND ANR V/S RAVINDER KUMAR AND ORS	SANJEEV KUMAR PANWAR SANJEEV KUMAR PANWAR SANJEEV KUMAR PANWAR
275*	CR-121-2022 (IO) WITH CR-141-2022	ANIL KUMAR V/S SAHARA Q GOLD MART LTD AND ANR ANIL KUMAR V/S SAHARA Q GOLD MART LTD. AND ANR	MANINDERJIT SINGH MANINDERJIT SINGH
276*	CR-1355-2022 (IO) CM-4414-CII-2022	NIRMAL SINGH V/S LAKHWANT SINGH AND ORS.	PRATEEK SODHI , PRATEEK SODHI PRATEEK SODHI
277*	CR-6060-2022 (IO) CM-18111-CII-2022	SURINDER KUMAR V/S SANJEEV KUMAR	P S JAMMU , RAJINDER PARTAP, SAURABH SINGLA P S JAMMU
278*	FAO-408-2022 (RGI (EG))	RAJESH KUMAR AND ANOTHER V/S RAM DUTT AND OTHERS	DEVENDER ARYA , BHARAT ARYA, Devender Arya
279*	FAO-929-2022 (ICILO) CM-2908-CII-2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD V/S RANI DEVI AND ORS	RAJNEESH MALHOTRA , DR. SUMATI JUND RAJNEESH MALHOTRA
280*	FAO-2166-2022 (NIC(EG)) CM-6233-CII-2022	(DEATH CASE) MANDEEP SINGH V/S BALWINDER SINGH AND ANR.	INDERPREET SINGH KOONER INDERPREET SINGH KOONER
281*	FAO-4751-2022 (ICILOM(ED))	(INJURY CASE) KHEM CHAND AND ANOTHER V/S NAVEEN KUMAR AND ORS	R.K. CHOUDHARY , R.K. CHOUDHARY
282*	RSA-1284-2022 CM-4147-C-2022 CM-4148-C-2022	(DEATH CASE) SHER SINGH V/S DHAN SINGH AND ORS	KESHAV PRATAP SINGH , KESHAV PRATAP SINGH KESHAV PRATAP SINGH KESHAV PRATAP SINGH
283*	RSA-1295-2022 CM-4156-C-2022	M/S SAGAR ENTERPRISES AND ORS V/S HP COTTON TEXTILE MILLS LIMITED	NAVMOHIT SINGH , ASHUTOSH KAUSHIK, MR. MUKUL AHUJA, NAVMOHIT SINGH NAVMOHIT SINGH
284*	RSA-1462-2022 CM-4610-C-2022	RAVI BHUSHAN V/S SHYAM ALIAS KAREY	ASHOK KUMAR VERMA , ASHOK KUMAR VERMA ASHOK KUMAR VERMA
285*	CM-15295-CII-2023 ((RENT)) (E/H) IN CR-300-2023 CM-15724-CII-2023 IN CR-338-2023	CHETAN KAPOOR ALIAS CHETAN KAPUR V/S JAGIR SINGH	PRATEEK SODHI , GAGANDEEP JAMMU, PRATEEK SODHI, V.K. SANDHIR, KIRPAL SINGH PRATEEK SODHI , PRATEEK SODHI , V.K.SANDHIR PRATEEK SODHI PRATEEK SODHI , PRATEEK SODHI , V.K.SANDHIR
286*	CM-6794-C-2023 (DELAY(F)) CM-6793-C-2023 CM-6795-C-2023 & O&M RSA-1936-2023	LALA RAM V/S SATBIR SINGH AND ORS.	SANJAY MITTAL , ABHISHEK GHANGAS SANJAY MITTAL SANJAY MITTAL SANJAY MITTAL , ABHISHEK GHANGAS
287*	CM-8425-CII-2023 (UII (ED)) (DELAY(F)) & O&M FAO-2312-2023	SARLA GUPTA V/S RAM KARAN YADAV AND ORS.	SACHIN MITTAL , AKSHAT MITTAL, SEEMANTIKA JINDAL SACHIN MITTAL , AKSHAT MITTAL , SEEMANTIKA JINDAL
288*	CM-9888-CII-2023 (UII) (DELAY(F)) CM-9889-CII-2023 & O&M FAO-2738-2023	UNITED INDIA INSURANCE CO. LTD. V/S SARABJIT KAUR AND OTHERS	SURINDER SINGH SIDHU SURINDER SINGH SIDHU SURINDER SINGH SIDHU , VIKAS BALI
289*	CM-9895-CII-2023 (IFFTOK(EG)) (DELAY(F)) & O&M FAO-2742-2023	(DEATH CASE) YATEBDER SAINI V/S BAJRANGI MALI AND OTHERS	VISHAL NEHRA , BALJINDER SINGH VISHAL NEHRA , BALJINDER SINGH
290*	CR-1163-2023 (IO)	SATNAM KAUR AND ORS V/S JITO AND ORS	PARMINDER SINGH KANWAR
291*	CR-3680-2023 (IO) CM-11076-CII-2023	HARMINDER SINGH V/S DEEPAK KHANNA AND ORS	J.S. THAKUR , J.S. THAKUR, ROHIT SUD J.S. THAKUR
292*	CR-4721-2023 (IO) CM-14664-CII-2023	NARENDER SINGH AND OTHERS V/S RAM SINGH AND ANOTHER	ANKUR DUA , ANKUR DUA, BHAWNA KATYAL ANKUR DUA

293*	CR-5074-2023 (IO)	CHAKRAVARTI MADASU M/S NEW LIFE MEDICAL SYSTEMS PVT. LTD. AND ANOTHER V/S M/S CARDIOLAM HEALTHCARE INDIA PVT. LTD.	NARESH KAUSHIK , PANKAJ ATTRI, T.P.S. BHATTI, VIJAY SHEORAN
294*	RSA-1960-2023 CM-6835-C-2023	RAKESH AND ORS. V/S SARABJEET ALIAS BABLEE AND ANR.	SANTOSH KUMAR SHARMA SANTOSH KUMAR SHARMA
295*	RSA-1963-2023 CM-6840-C-2023 CM-6841-C-2023 CM-6842-C-2023	KALAWATI (SINCE DECEASED) THROUGH HER LRS AND ANOTHER V/S NANAK CHAND AND OTHERS	SANDEEP KUMAR GOYAT Sandeep Kumar Goyat Sandeep Kumar Goyat Sandeep Kumar Goyat
296*	RSA-3202-2015 CM-7727-C-2015	BALWANT SINGH V/S MALKHAN SINGH AND ANR	BALDEV SINGH , BALDEV SINGH, RAVINDER MALIK, RAVINDER MALIK (RAVI) BALDEV SINGH
297*	CR-4070-2023 (IO) CM-17545-CII-2023	SANJAY KUMAR SHARMA AND ANOTHER V/S BALBIR SINGH THROUGH HIS LR AND ANOTHER	DEVENDER ARYA , ANJALI DEVENDER ARYA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 27

HON'BLE MR. JUSTICE HARKESH MANUJA

NOTE

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RSA SHALL BE TAKEN UP AT THE END OF THE LIST.
ALL CONCERNED TO PLEASE NOTE.

REGULAR CASES SHALL BE TAKEN UP FROM 3:30 PM TO 4:30 PM
ALL CONCERNED TO PLEASE NOTE.

NOTE

CASE LISTED AT SR. NO. 212 I.E. RSA 2231 OF 1991
MAY BE TREATED AS CANCEL, AS THE SAME IS FIXED FOR
17.10.2023.

ALL CONCERNED TO PLS NOTE.

201*	RSA-1370-1990	(O&M) RAJBIR SINGH V/S SHIV CHARAN ETC. (BOHCJ DT. 11.07.22)	S.S.RATHEE, R.K.JAIN, C.B.GOEL, , SEEMANTIKA JINDAL, ADVOCATE FOR MR. SACHIN MITTAL, RAJ MOHAN SINGH, SUDHIR RANA, SACHIN MITTAL
202*	RSA-1886-1991	(O&M) KULWANT SINGH @ BANT SINGH V/S DARSHANSINGH (BOHCJ DT 31.07.2023)	GURDIAL SINGH JASWAL, A.K.JASWAL, O.P.SHARMA, , RAMESH CHAND SHARMA
203*	CR-4935-2018 ((RENT)) CM-15895-CII-2018	BALBIR SINGH DECEASED THR HIS LRS AND ANR V/S SWARAN DASS DECEASED THR HIS LRS AND ORS (PROCEEDINGS STAYED)	GAGANDEEP SINGH SIRPHIKHI , HARMINDER SINGH GAGANDEEP SINGH SIRPHIKHI
204*	CR-5424-2018 (LANDACQ) WITH CM-22948-CII-2019 WITH CR-5425-2018 WITH CR-5426-2018 WITH CR-5427-2018 WITH CR-5430-2018 WITH CR-5822-2018 WITH CR-6984-2018 WITH CR-6985-2018 WITH CR-6986-2018 WITH CR-7196-2018	UNION OF INDIA V/S RAM SINGH AND OTHERS UNION OF INDIA V/S NARINDER SINGH AND OTHERS UNION OF INDIA V/S GURDIAL SINGH DECEASED THROUGH LRS AND OTHERS UNION OF INDIA V/S GULZAR SINGH DECEASED THROUGH LRS AND OTHERS UNION OF INDIA V/S AMOLAK SINGH DECEASED THROUGH LRS AND OTHERS UNION OF INDIA V/S BACHAN SINGH DECEASED THROUGH LRS AND OTHERS UNION OF INDIA V/S KUNDAN SINGH (DECEASED) THROUGH HIS LRS AND OTHERS UNION OF INDIA V/S SOHAN SINGH (DECEASED)THROUGH HIS LRS AND OTHERS UNION OF INDIA V/S MALUK SINGH (DECEASED) THROUGH HIS LRS AND OTHERS UNION OF INDIA V/S MAKHAN SINGH (DECEASED) THROUGH HIS LRS AND OTHERS	VIVEK SINGLA , ARUN GOSAIN, ARUN GOSAIN, SR. PANEL COUNSEL, RAJINDER SHARMA, SUKHDEEP SINGH, H.S TARAGARH RAJINDER SHARMA VIVEK SINGLA , ARUN GOSAIN VIVEK SINGLA , ARUN GOSAIN , RAJINDER SHARMA VIVEK SINGLA , ARUN GOSAIN VIVEK SINGLA , ARUN GOSAIN VIVEK SINGLA , ARUN GOSAIN , RAJINDER SHARMA VIVEK SINGLA , ARUN GOSAIN , KANWAR PAHUL SINGH VIVEK SINGLA , ARUN GOSAIN , KANWAR PAHUL SINGH VIVEK SINGLA , ARUN GOSAIN VIVEK SINGLA , ARUN GOSAIN , CHETAN MITTAL, ARUN GOSAIN, UDIT GARG , VIKAS THAKUR
205*	CRM-M-34157-2023 (RBHRY)	INDER SINGH V/S STATE OF HARYANA (SA)	R S MAMLI A.G. HARYANA, KAVITA, SHIV KUMAR, VARUN VEER CHAUHAN
206*	CRM-M-43687-2023 (RBHRY)	AJAY RANA V/S STATE OF HARYANA (SA)	SANDEEP SINGH JATTAN A.G. HARYANA, HASAN KAUR, SANDEEP SINGH JATTAN
207*	RSA-720-1986 CM-5530-C-2014	GURDEV SINGH V/S GURCHARAN SINGH (BO DT. 11.07.22///SUPREME COURT REMANDED)	G.S. PUNIA,K S GREWAL , AMANINDER PREET, AMITJAIN, GAURAV GAUR, AMITIJ SINGH, AMNINDERPREET SINGH, ROHIT VERMA,, D.D.GUPTA, GAURAV GOYAL, HARVEEN KAUR,, GS PUNIA, KS GREWAL, KARANBIR SINGH, Rohit Verma, UJAGAR SINGH, ACHHRA SINGH.HARVEEN KAUR,, Y.K.SHARMA,P.S.PUNIA,GAURAV GAUR, D.D.GUPTA, G.S. PUNIA
208*	RSA-1234-1989 CM-3246-C-2020 CM-3252-C-2020	(O&M) RAJA RAM V/S JAI RAM AND ORS. (BO HCJ DT. 11.07.2022)	ANIL KHETARPAL, S.K. VIJ , ASHWANI KAPOOR , V.K. JAIN , KARAN SINGH, RAJIV VIJ, V.K. BALI , SANJAY VIJ, RANJIT SAINI , SACHIN MITTAL, NEERAJ JAIN, VINEY SAINI, VINEY SAINI
209*	RSA-517-1990	MADAN MOHAN V/S HARI KISHAN ETC. (BOHCJ DT. 11.07.22)	J.S.THIND. , ANIL RATHEE, SUKANT GUPTA, MANOJ THAKUR, N K GUPTA, RANDHIR SINGH VIRK, ADVOCATE FOR MR. J.S. THIND,, S.P. GUPTA, V.K. VASISHT, S.S. RATHORE,, SHUBHAM, SULEKH CHAND,
210*	RSA-2265-1990	BALWANT SINGH ETC. V/S MANDU AND ORS. (BOHCJ DT .11.07.22//SENIOR CITIZEN)	OM PARKASH SHARMA, SURINDER SINGH DALAL , ABHINANDAN, HARSHITA , JAGDEEP SINGH, , MANVENDER SINGH DALAL, MANVINDER DALAL, NARENDER SINGH, NARENDER SINGH, , NAVEEN S. BHARDWAJ, RAJ KARAN, , RANDEEP SINGH DHULL, SURENDER SINGH DALAL, SURINDER SINGH DALA, VINOD S. BHARDWAJ, AVNIKA GUPTA
211*	RSA-1473-1991 CM-7409-C-2007	(O&M) JANGIR SINGH V/S SURJAN SINGH	KULBHUSAN BERI, SOM NATH SAINI, B.S.SIDHU , , BALTEJ SINGH SIDHU, BALTEJ SINGH SIDHU, SENIOR ADV, C.M.MUNJAL, KULBIR SINGH SEKHON, RAJBIR SINGH, H.P.S.AULAKH, , S.N. SAINI, SEEMA ARORA SOM NATH SAINI
212	--	THERE IS NO CASE	
213*	RFA-2979-1992	MANJIT KAUR V/S G.M.NORTHERN (BOHCJ DT 31.07.2023)	SANJEEV WALIA , DEEPAK THAPAR, Gurmeet Singh, K.K. GUPTA, AAG PB , KARAMINDER SINGH, PRADEEP VERMA, NARENDER KUMAR VASHISHT, SR. PANEL COUNSEL, NARENDER KUMAR VASHIST, SACHIN JAIN, SHIVENDRA SWAROOP, DAG, HARYANA, SURINDER SHARMA, UMESH NARANG, UMESH NARANG, SANYAM MALHOTRA
214*	RSA-601-1992	MOHAMMAD UMAR V/S WAHEED-UL-HUSSAIN	P.S. BAJWA, NAROTTAM KAUSHAL , B.S.BEDI, R.K.SHARMA, KUNAL DAWAR, NARENDER KUMAR SHARMA , TARUN JAIN,, NARENDER KUMAR, SUMAN SHARMA, P.S.BAJWA, R.K.MITTAL, R.S.MITTAL, .S.P.SOI, VARUN JAIN,

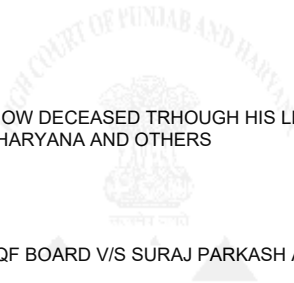
	WITH CR-942-1998	ABDUL AHMEED V/S MOHAMMED FAROOQ ETC.	SANJAY BANSAL , KUNAL DAWAR , S.K.S.BEDI, Y.P.SINGLA, P.C.MEHTA, B.S.BEDI,
	WITH CR-373-1998	ABDUL GAPHOOR V/S MOHMMED FAROOQ ETC.	SANJAY BANSAL , H.S.SAINI, P.C.MEHTA, B.S.BEDI, MS.DIVYA KHUNGER, , KUNAL DAWAR
215*	RSA-1923-1992	(SOC///BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING) NAND LAL S/O NATHU RAM V/S STATE OF PUNJAB	RAVINDER CHOPRA , ARUN CHANDRA, K.K.THAKUR,R.S.CHAUHAN,, GAURAV CHOPRA, ANURAG CHOPRA,, SAURABH JAIN
216*	RSA-2072-1992	(BO HCJ DT 31.07.2023) HUKAM CHAND V/S RAMESHWAR	ASHISH KAPOOR , ASHISH KPAOOR, KK BENIWAL, PARDEEP KAPOOR,, YP MALIK
217*	RSA-2506-1993	(DRR DATE. BODT 31.07.2023 LSIT ALL THE ADMITTED CASES UPTO THE YEAR 1992 IN MOTION LIST AS PER ROSTER) SWARAN SINGH V/S BACHHITAR SINGH AND ORS	ARUN JAIN , ABHISHEK DHULL, K.S.SIDHU, ARJUN VEER SHARMA , , AJAY KAUSHIK, K.S.DOAD, RUPINDER DOAD, , AMIT JAIN, IMRAN AHMED ALI, MANSUR ALI, MANSUR ALI, BHUPINDER BANGA, RAJ SUMER SINGH, RAJ SUMER SINGH, ADVOCATE FOR MR. MANSUR ALI,, RAMAN KUMAR, , VARUN PARKASH, CHETAN SLATHIA, AMIT JAIN , AMIT JAIN ARUN JAIN AMIT JAIN
	CM-5406-C-2017 CM-9985-C-2005 WITH CM-2552-C-2016	SWARAN SINGH V/S BACHHITAR SINGH AND ORS (BOHCJ DT. 02.12.21 (PASSED SEPARATELY))	
218*	CM-16245-C-2016 (STAY PROCEED) IN RSA-1346-2005	BAGGAR AND ANOTHER V/S RATTAN SINGH AND OTHERS	DIVJYOT S. SANDHU, RAMAN SHARMA PADAM JAIN
219*	CM-12747-C-2019 (OTHER) IN RSA-4260-2006	(O&M) SATYAM SHIVAM SUNDRAM V/S RAJENDER KANT KAUSHIK AND ORS.	KUL BHUSHAN SHARMA SURINDER GARG, ABHISHEK SHARMA, KULBHUSHAN SHARMA, SURINDER GARG KUL BHUSHAN SHARMA, BALKAR SINGH, , R.K.KAUSHIK, IN PERSON , SURINDER GARG , SURINDER GARG,
220*	CM-2672-CI-2020 (RFA HARYANA) (DIRECTION) IN RFA-3228-2007	(MAIN CASE AT REGULAR SR. NO. 1276) CHANDER PAL AND ANR. V/S RANDHIR SINGH AND ORS.	AMIT JAIN A.G. HARYANA, ADARSH JAIN, KESHAV PRATAP SINGH, VARUN PARKASH ARUN JAIN , CHETAN SALATHIA , ADARSH JAIN , ADARSH JAIN, KUNAL CHOKKAR, ANIL SHUKLA
221*	CR-2134-2011 (LANDACQ)	BHAGWANTI & ORS. V/S STATE OF HARYANA & ANR.	SANDEEP PUNCHHI , A. K. GUPTA, CHHAVI SHARMA, DEEPAK GIROTRA, AJAY KUMAR GUPTA, HARSH VARDHAN SHEHRAWAT, AAG, HARYANA, INDRESH GOEL, ADDITIONAL A.G., HARYANA, P.S. SULLAR, SHIVENDRA SWAROOP, DAG, HARYANA, VIIPUL SHARMA
222*	CM-802-CI-2023 (RFA HARYANA) (DISPOSAL) IN RFA-4572-2012	BALBIR V/S STATE OF HARYANA AND ORS.	ASHWANI GAUR A.G. HARYANA, SHIVENDRA SWAROOP, DAG, HARYANA ASHWANI GAUR
223*	RFA-1920-2012 WITH XOBJR-120-CI-2018 CM-4056-CI-2012	AMRIT PAL KAUR & ORS V/S UT OF CHANDIGARH AMRIT PAL KAUR & ORS V/S UT OF CHANDIGARH	VIPIN MAHAJAN , AMIT GUPTA, ANKIT MIDHA, ANKIT MOHAMMAD, Aditya Pal Singla, GOPAL MAHAJAN, RAMESH PURI, DEEPAK SHARMA, RUCHI SEKHRI, ADITYA PAL SINGLA, SUVIR SEHGAL, VIKAS BALI, VIKRAM VIR SHARDA, VIPIN MAHAJAN VIKAS BALI VIPIN MAHAJAN , RAMESH PURI
224*	RSA-4509-2012 CM-12598-C-2012	SUKHWINDER RAINA V/S MANAGER, CITI BANK	RK HANDA , ANMOL PANDIT, RK HANDA, MADAN SANDHU RK HANDA
225*	CM-4098-C-2013 CM-4099-C-2013 CM-4100-C-2013 & RSA-1519-2013	NALAGARH TRUCK OPERATORS UNION NALAGARH V/S NEW INDIA ASSURANCE COMPANY LTD. AND ANR	SHIV KUMAR , ASHWINDER KAUR, IVAN SINGH KHOSA, RAJESH K SHARMA, RAJESH K. SHARMA, SAHIL CHOWDHARY, , SHIV KUMAR SHIV KUMAR , RAJESH K. SHARMA SHIV KUMAR , RAJESH K. SHARMA SHIV KUMAR , ASHWINDER KAUR, IVAN SINGH KHOSA , RAJESH K SHARMA , RAJESH K. SHARMA
226*	CM-1585-C-2020 (RESTORATION) IN RSA-4613-2013	SARUPI DEVI & ORS V/S PHOOLPATI & ORS (RESTORATION)	KULVIR NARWAL GAURAV KHERA, KULVIR NARWAL, GAURAV KHERA KULVIR NARWAL , GAURAV KHERA
227*	RFA-10840-2014 (PATENT) CM-17957-CI-2014	ONKAR SINGH V/S TARLOCHAN SINGH	HARINDER KUMAR AURORA , BABITA, NAVDEEP KAUR, NIDHI GARG HARINDER KUMAR AURORA
228*	RSA-1761-2014 CM-4303-C-2014 CM-4304-C-2014 WITH CM-4970-C-2014 CM-4971-C-2014 WITH CM-5397-C-2014	SATISH KUMAR AND ANR V/S DARSHANA AND ORS SATISH KUMAR AND ANR V/S DARSHANA AND ORS SATISH KUMAR AND ANR V/S DARSHANA AND ORS	GUNJAN MEHTA , MADHU RANJAN, MANVEEN NARANG, ADARSH DUBEY, SALINA, VAIBHAV SHARMA, VICKY SHARMA GUNJAN MEHTA GUNJAN MEHTA GUNJAN MEHTA GUNJAN MEHTA
229*	RSA-3999-2014 CM-9246-C-2014 CM-9247-C-2014 CM-9248-C-2014 WITH RSA-4501-2014 CM-10418-C-2014 CM-10419-C-2014 CM-10420-C-2014	DEVINDER SINGH V/S HARPAL SINGH ETC. DEVINDER SINGH V/S HARPAL SINGH ETC.	KABIR SARIN, DHIVYA JERATH , R.D.GUPTA, KABIR SARIN, SUPRIYA GARG KABIR SARIN KABIR SARIN KABIR SARIN KABIR SARIN , SUPRIYA GARG, KABIR SARIN KABIR SARIN KABIR SARIN

WITH CM-15612-C-2018 CM-15613-C-2018 CM-15614-C-2018 & O&M RSA-5671-2018	GURBACHAN SINGH THR LRS V/S DEVINDER SINGH AND ANR	SUPRIYA GARG , NAVDEEP KAUR SUPRIYA GARG SUPRIYA GARG SUPRIYA GARG , NAVDEEP KAUR
230* IOIN-RSA-4056-2015 IN RSA-4056-2015	JASPAL SINGH V/S SANTOKH SINGH AND ORS (FOR SERVICE)	SARJU PURI , NAVEEN SHARMA,, RAMNEET KAUR, SARJU PURI, VIJAY LATH, JAGATPAL SINGH BANWAIT, SARJU PURI , NAVEEN SHARMA (MOUDGIL) , VIJAY LATH
231* RSA-831-2015	KEWAL KRISHAN V/S UHBVNL AND ANR	ARVIND KUMAR CHAUHAN , ARCHANA VASHISHT, P.K.LONGIA, ARVIND CHAUHAN, KAMALJEET, PAWAN KUMAR LONGIA
232* RSA-1401-2015 CM-3991-C-2015 WITH CR-7730-2019 CM-24784-CII-2019 CM-7601-CII-2023 WITH CR-7758-2019 CM-24830-CII-2019 CM-7574-CII-2023	VIJAYA BANK AND ANR V/S JAGTAR SINGH JAGTAR SINGH SIDHU V/S VIJAYA BANK AND OTHERS JAGTAR SINGH SIDHU V/S VIJAYA BANK AND OTHERS	KAMAL PREET SINGH DHILLON , HARSIMRAT SINGH, MR.SHUSHIL, DAMANPREET SINGH,, MS.NEHA ARORA,, SAURABH ARORA, SHIVYA SEHGAL KAMAL PREET SINGH DHILLON VAIBHAV SEHGAL VAIBHAV SEHGAL VAIBHAV SEHGAL VAIBHAV SEHGAL VAIBHAV SEHGAL VAIBHAV SEHGAL
233* RSA-4127-2015 CM-10019-C-2015	SAROJ BALA V/S JASMERO DEVI AND ORS (BOHFPJ DT. 13.12.17)	SHREY GOEL , HARSH AGGARWAL, HARSH AGGARWAL, ROHIT NAGPAL, , SAURABH GARG & PIYUSH AGGARWAL, SAURABH GARG, SAURABH GUPTA, J.K.GOEL,, SHVETANSHU GOEL, ADVOCATE FOR MR. J.K.GOEL SHREY GOEL
234* RSA-4728-2015 CM-11357-C-2015 CM-11358-C-2015	SUNIL SINGH V/S KALI RAM	BHAG SINGH , HARSHITA CHAUDHARY, SANDDEP KAUR, VIKRAM SINGH, VINEET CHAUDHARY BHAG SINGH BHAG SINGH
235* CM-3206-CI-2023 (RFA HARYANA) (E/H) IN RFA-4826-2016	JAG RAM V/S STATE OF HARYANA & ORS	PETITIONER IN PERSON A.G. HARYANA, DALBIR SINGH, SHIVENDRA SWAROOP, DAG, HARYANA RAM BILAS GUPTA , ADARSH JAIN , AG HRY , ASHOK KAUSHIK , BS TEWATIA , GOPAL SONI, RAM BILAS GUPTA , KAMALDEEP KAUR, SHIVENDRA SWAROOP AAG PB , P.S.CHAUHAN , PR;TIAM SINGH SAINI, VIBHA NAGAR, TWINKLE SOOD , PRITAM SAINI, ADARSH JAIN , PRITAM SINGH SAINI , RITESH TOMAR , SHIVENDRA SWAROOP, AAG, HARYANA , SUKSHARAN SRA, ABHILAKSH GROVER , VK JINDAL SR ADV, ANNA THAKUR, TARUN YADAV
236* CR-1835-2016 (RENT PB) CM-5391-CII-2016 CM-5392-CII-2016 CM-11207-CII-2022 CM-11208-CII-2022	SURESH KUMAR V/S DAVINDER KUMAR & ORS	SANJAY TANGRI , ANISH ANEJA, ANISH SETIA , GAURAV TANGRI, SIDAKJIT SINGH BAJAJ SANJAY TANGRI SANJAY TANGRI ANISH SETIA ANISH SETIA
237* CR-4548-2016 (LANDACQ) CM-14080-CII-2016 WITH CR-4549-2016 CM-14084-CII-2016 WITH CR-7193-2016 CM-21948-CII-2016	MOHINDER SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS MOLU RAM THRU LRS. MAHENDER SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS MOLU RAM THROUGH HIS LRS. AND ORS. V/S STATE OF HARYANA AND OTHERS	SANDEEP KUMAR GOYAT , ABHINASH JAIN, DAG, HARYANA, HARSH VARDHAN SHEHRAWAT, INDRESH GOEL, ADDL. A. G., HARYANA, SATYA PAL JAIN SANDEEP KUMAR GOYAT SANDEEP KUMAR GOYAT SANDEEP KUMAR GOYAT SANDEEP KUMAR GOYAT
238* CM-3430-CI-2023 (RFA HARYANA) (POR) IN RFA-2789-2017	STATE OF HARYANA THROUGH COLLECTOR BHIWANI AND ANR V/S MANOHAR LAL & ORS (MENTIONING/ REGULAR CASE NO. 358)	ADVOCATE GENERAL HARYANA , SHIVENDRA SWAROOP, DAG, HARYANA, VAIBHAV JAIN A.G. HARYANA , NC.KINRA
239* CM-1993-CI-2023 (RFA PUNJAB) (E/H) IN RFA-5268-2018	SURJIT SINGH AND ORS V/S STATE OF PUNJAB AND ORS	V D SHARMA A.G. PUNJAB, VIKAS ARORA, AAG, PUNJAB V D SHARMA
240* RFA-3135-2018 (RFA HARYANA) CM-6920-CI-2018	MESARA AND ORS V/S STATE OF HARYANA AND ORS	JAGRAM SINGH COONER , B.S. AULAKH, DPS BAJWA , ISHAN COONER, JAI BHAGWAN SHARMA, ROHIT JOHAR, VIBHA TEWARI, AAG, HARYANA JAGRAM SINGH COONER
241* RSA-5350-2018 CM-14778-C-2018 WITH RSA-6256-2018	M.N. SINHA V/S MANOJ DAWAR MANOJ DAWAR V/S M N SINHA	ADITYA JAIN , ADARSH JAIN, ADITYA JAIN, ISHAN GUPTA, RAJAT GARG, ADITYA JAIN ADITYA JAIN ADARSH JAIN , ADITYA JAIN
242* CM-11066-CI-2019 (RFA HARYANA) (DELAY(F)) RA-RF-120-2019 IN RFA-119-2005	SUDESH (DECEASED) THROUGH HER LRS AND OTHERS V/S STATE OF HARYANA AND OTHERS	VIKRANT HOODA A.G. HARYANA, A.P.S. NAIN, KARAN INDER SINGH, SHIVENDRA SWAROOP, AAG, HARYANA, VIKRANT HOODA, VISHAL YADAV Vikrant Hooda , Vikrant Hooda RA YADAV

243*	CM-7007-CI-2019 (RFA PUNJAB) (DELAY(F)) & RFA-2958-2019 WITH CM-7013-CI-2019 CM-868-CI-2021 CM-865-CI-2021 & RFA-2959-2019 WITH CM-9081-CI-2019 & RFA-3667-2019	SUBHASH KUMAR V/S STATE OF PUNJAB AND OTHERS BANT RAM DECEASED THROUGH LRS AND ANOTHER V/S STATE OF PUNJAB AND OTHERS SURINDER KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	J.K. SINGLA , ANKIT CHAUHAN, HOSHIAR SINGH, J.K. SINGLA, LAVANYA PAUL, DAG, PUNJAB, YADWINDER SINGH BHANGU, AAG, PUNJAB J.K. SINGLA , J.K. SINGLA J.K. SINGLA J.K. SINGLA J.K. SINGLA J.K. SINGLA J.K. SINGLA J.K. SINGLA
244*	CM-10899-CI-2019 (MISC) (DELAY (REF)) WITH CM-10900-CI-2019 & O&M RFA-4286-2019 WITH CM-408-CI-2020 & CM-409-CI-2020 & O&M RFA-181-2020 WITH CM-39-CI-2020 & CM-40-CI-2020 & O&M RFA-19-2020	NIRMAL KAUR V/S STATE OF PUNJAB AND OTHERS NIRMAL KAUR V/S STATE OF PUNJAB AND OTHERS RAVI KUMAR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS MOHAN LAL SINCE DECEASED THROUGH LRS V/S STATE OF PUNJAB AND OTHERS	S.K. CHOUDHARY S.K. CHOUDHARY S.K. CHOUDHARY S.K. CHOUDHARY S.K. CHOUDHARY S.K. CHOUDHARY S.K. CHOUDHARY
245*	CM-23409-CII-2019 (RENT PB) (DELAY(F)) CM-23410-CII-2019 & O&M CR-7180-2019	SHASHI KANT AHUJA V/S DEEPA KRISHAN	PRIYANSHU KAMRA , DINESH KAMRA PRIYANSHU KAMRA PRIYANSHU KAMRA
246*	CR-1882-2019 (LANDACQ)	DHRUPRAJ SINGH AND ORS. V/S UDAI SINGH AND ORS.	RAVINDER SINGH RANDHAWA , KANWALVIR SINGH KANG, KULBHUSHAN RAHEJA, NARENDER KUMAR VASHIST, VIPUL AGGARWAL, K.B.RAHEJA
247*	CR-4590-2019 (LANDACQ)	RAMA RANI AND OTHERS V/S STATE OF HARYANA AND OTHERS	GAURAV MOHUNTA, A.G. HARYANA , GAURAV GONGA, GAURAV MOHUNTA, HARSH VARDHAN SHEHRAWAT, KIRAN PAL SINGH, AAG, HARYANA, SATYENDRA KUMAR
248*	CR-8344-2019 ((RENT))	RAMINDER SINGH PANESAR V/S GURJINDER SINGH	SUVIR KUMAR , Suvir Kumar, VIPUL BABUTA
249*	CWP-13810-2019 (ENHANCEMENT OF COMP) (OTHER)	BALKAR SINGH V/S STATE OF HARYANA AND OTHERS	VINEET CHAUDHARY
250*	CWP-28132-2019 (ENHANCEMENT OF COMP) (OTHER)	AMARJIT SINGH AND OTHERS V/S UNION OF INDIA AND OTHERS	LAKHWINDER S. LAKHANPAL Satya Pal Jain (Sr. Adv.)
251*	RERA-APPL-97-2019 (RERAHRY) CM-16155-C-2019 CM-16156-C-2019	PIVOTAL INFRASTRUCTURE PRIVATE LIMITED AND ANOTHER V/S ADHIR KAPOOR AND OTHERS	TUSHAR SHARMA , ADARSH JAIN, BHARAT BHANDARI, KAMALDEEP KAUR, MS. SHRINKHLA SINGH, SARTHAK SHUKLA, Suvir Kumar, TUSHAR SHARMA, TUSHAR SHARMA, TUSHAR SHARMA
252*	RFA-1791-2019 (RFA HARYANA) CM-4439-CI-2019 CM-4440-CI-2019 WITH RFA-1792-2019 CM-4442-CI-2019 CM-4443-CI-2019 WITH RFA-1793-2019 CM-4445-CI-2019 CM-4446-CI-2019	TARSEM SINGH DECEASED THROUGH HIS LRS AND ORS V/S STATE OF HARYANA AND ORS BALDEV SINGH DECEASED THROUGH HIS LRS AND ORS V/S STATE OF HARYANA AND ORS DHARAM SINGH DECEASED THROUGH HIS LRS AND ORS V/S STATE OF HARYANA AND ORS	RANJIT SAINI , PRATEEK MAHAJAN RANJIT SAINI RANJIT SAINI RANJIT SAINI , PRATEEK MAHAJAN RANJIT SAINI RANJIT SAINI RANJIT SAINI , PRATEEK MAHAJAN RANJIT SAINI RANJIT SAINI
253*	RSA-5294-2019 CM-14997-C-2019 CM-14999-C-2019	BALBIR SINGH DECEASED THROUGH LRS V/S BALWINDER KAUR @ BOHRAN AND OTHERS	RAMESH CHAND SHARMA , MS. KHUSBOO GARG, , ABHILAKSH GROVER, AMIT DHAWAN, PRIKSHIT THAKUR, RAMANDEEP SINGH BRAR, SARITA, RAMESH CHAND SHARMA RAMESH CHAND SHARMA
254*	CM-198-CI-2020 (RFA PUNJAB) (DELAY(F)) CM-197-CI-2020 & O&M RFA-98-2020	SWARAN SINGH DECEASED THROUGH LRS V/S PUNJAB GOVERNMENT AND ORS	C.M.MUNJAL C.M.MUNJAL C.M.MUNJAL , C.M.MUNJAL , SEEMA ARORA
255*	CM-618-CI-2020 (RFA PUNJAB) (DELAY(F)) CM-619-CI-2020 CM-620-CI-2020 & O&M RFA-290-2020 WITH CM-621-CI-2020 CM-622-CI-2020 CM-623-CI-2020 & O&M RFA-291-2020 WITH CM-624-CI-2020	STATE OF PUNJAB AND OTHERS V/S INDERJIT KAUR AND ANOTHER STATE OF PUNJAB AND OTHERS V/S BALJIT KAUR AND ANOTHER STATE OF PUNJAB AND OTHERS V/S GURCHARAN SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB

CM-625-CI-2020 CM-626-CI-2020 & O&M RFA-292-2020 WITH CM-627-CI-2020	STATE OF PUNJAB AND OTHERS V/S NAIB SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-628-CI-2020 CM-629-CI-2020 & O&M RFA-293-2020 WITH CM-630-CI-2020	STATE OF PUNJAB AND OTHERS V/S NACHHATTAR SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-631-CI-2020 CM-632-CI-2020 & O&M RFA-294-2020 WITH CM-633-CI-2020	STATE OF PUNJAB AND OTHERS V/S INDERJIT SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-634-CI-2020 CM-635-CI-2020 & O&M RFA-295-2020 WITH CM-637-CI-2020	STATE OF PUNJAB AND OTHERS V/S AJAIB SINGH NOW DECEASED AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-638-CI-2020 CM-640-CI-2020 & O&M RFA-296-2020 WITH CM-636-CI-2020	STATE OF PUNJAB AND OTHERS V/S GURPREET SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-639-CI-2020 CM-641-CI-2020 & O&M RFA-297-2020 WITH CM-642-CI-2020	STATE OF PUNJAB AND OTHERS V/S RESHAM SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-643-CI-2020 CM-644-CI-2020 & O&M RFA-298-2020 WITH CM-645-CI-2020	STATE OF PUNJAB AND OTHERS V/S GURPREET SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-646-CI-2020 CM-647-CI-2020 & O&M RFA-299-2020 WITH CM-648-CI-2020	STATE OF PUNJAB AND OTHERS V/S PARAMJIT SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-649-CI-2020 CM-650-CI-2020 & O&M RFA-300-2020 WITH CM-651-CI-2020	STATE OF PUNJAB AND OTHERS V/S SANTOKH SINGH	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
CM-652-CI-2020 CM-653-CI-2020 & O&M RFA-301-2020		ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
256* CR-1043-2020 (LANDACQ) CM-3534-CII-2020	RADHEY SHAYAM AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SANJAY VERMA A.G. HARYANA, ABHINASH JAIN, DAG, HARYANA, APS NAIN, P.S. SAINI, PRITAM SINGH SAINI, RITAM SINGH SAINI,, SHIVENDRA SWAROOP, AAG, HARYANA SANJAY VERMA
257* CWP-5064-2020 (ENHANCEMENT OF COMP) (OTHER)	SATPAL SINGH V/S UNION OF INDIA AND ORS	VINEET CHAUDHARY Satya Pal Jain (Sr. Adv.)
258* CWP-5252-2020 (ENHANCEMENT OF COMP) (OTHER) CM-805-CWP-2022	HARYANA WAKF BOARD V/S UNION OF INDIA AND ORS	GHULAM NABI MALIK Satya Pal Jain (Sr. Adv.), RAGHUJEET SINGH MADAN GHULAM NABI MALIK
259* CWP-21358-2020 (ENHANCEMENT OF COMP) (OTHER)	DALIP SINGH V/S STATE OF PUNJAB AND OTHERS	R S MANHAS A.G. PUNJAB, D.S.KAHL0
260* RFA-49-2020 (RFA PUNJAB)	GHAMANDI RAM V/S THE COLLECTOR, ABOHAR AND ANOTHER	RS CHAUHAN , DEEPIKA CHAUHAN, PAWAN KUMAR SURI, ROHIT SEPEHIYA, RS CHAUHAN, SANDEEP CHOPRA
261* RFA-62-2020 (RFA HARYANA) WITH CM-442-CI-2020 CM-443-CI-2020 & RFA-200-2020 WITH RFA-304-2020 WITH RFA-551-2020	SHIV NARAIN AND ANOTHER V/S STATE OF HARYANA AND OTHERS UMED SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS SURENDER AND OTHERS V/S STATE OF HARYANA AND OTHERS SATPAL ALIAS SATYAPAL AND ANR V/S STATE OF HARYANA AND OTHERS (4 CASES)	ASHISH GUPTA , RAKESH GUPTA, PAWAN SINGH , MOHIT RATHEE, PAWAN SINGH PAWAN SINGH , MOHIT RATHEE, , NEELAM NEHRA , PAWAN SINGH RUHI YADAV , Gurbir Singh Dhillon , PERDHUMAN YADAV, DEEPIKA YADAV, PANKAJ YADAV
262* RFA-352-2020 (RFA PUNJAB) WITH RFA-364-2020 WITH RFA-365-2020 WITH RFA-366-2020 WITH RFA-367-2020	NARINDER SINGH V/S PUNJAB URBAN DEVELOPMENT AUTHORITY AND OTHERS PARKASH SINGH V/S PUNJAB URBAN DEVELOPMENT AUTHORITY AND OTHERS BALWINDER SINGH V/S PUNJAB URBAN DEVELOPMENT AUTHORITY AND OTHERS BALDEV SINGH V/S PUNJAB URBAN DEVELOPMENT AUTHORITY AND OTHERS GURBACHAN SINGH V/S PUNJAB URBAN DEVELOPMENT AUTHORITY AND OTHERS	K.S.KAHLON , MANVEEN KAHLON K.S.KAHLON K.S.KAHLON K.S.KAHLON K.S.KAHLON

263*	CR-3295-2021 (RENT UT) CM-14055-CII-2021	VK JAIN AND ANR V/S NARESH KUMAR JUNEJA AND ORS	SANTOSH KUMAR SHARMA AMAN BAHRI, ABHIJEET SINGH RAWALEY, AKSHAY BHAN, SR. ADV, SANTOSH SHARMA, AMAN BAHRI, VIDUL KAPOOR, FOR R1 TO R4 SANTOSH KUMAR SHARMA
264*	CWP-3221-2021 (ENHANCEMENT OF COMP) (OTHER)	SIYA RAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANJIV KUMAR AGGARWAL ADVOCATE GENERAL HARYANA, R.S.MADAN, RAGHUJEET SINGH MADAN, UPASNA DHAWAN, DEEPSHIKHA GUPTA
265*	CWP-7327-2021 (ENHANCEMENT OF COMP) (OTHER)	GRAM PANCHAYAT MALAKPUR V/S STATE OF HARYANA AND ORS	JAI PARKASH SHARMA A.G. HARYANA
266*	CWP-8938-2021 (ENHANCEMENT OF COMP) (OTHER) CM-6902-CWP-2023	TRIPTI DEVI AND ANOTHER V/S STATE OF HARYANA AND OTHERS	PUSHPINDER YADAV ADVOCATE GENERAL HARYANA PUSHPINDER YADAV
267*	CWP-11092-2021 (ENHANCEMENT OF COMP) (OTHER) CM-3223-CWP-2023	HARJIT SINGH BAJWA V/S UNION OF INDIA AND ORS	CHARANPAL SINGH BAGRI SATYA PAL JAIN, A G PUNJAB, ABHILAKSH GAIND, CHARANPAL SINGH BAGRI, GURJIT SINGH BAGRI ABHILAKSH GAIND , CHARANPAL SINGH BAGRI
268*	RFA-1418-2021 (RFA PUNJAB) WITH RFA-1425-2021 CM-3065-CI-2021	JASBANT KAUR AND ANR V/S STATE OF PUNJAB AND OTHERS JASMEL KAUR AND ANR V/S STATE OF PUNJAB AND OTHERS	Gurmeet Singh A.G. PUNJAB, NAVNEET SINGH, DAG, PUNJAB Gurmeet Singh Gurmeet Singh
269*	CM-2294-CI-2022 (RFA PUNJAB) (DELAY(F)) CM-2295-CI-2022 & O&M RFA-992-2022	STATE OF PUNJAB AND ANOTHER V/S HIMMAT SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB
270*	CM-3054-CI-2022 (RFA HARYANA) (DELAY(F)) & RFA-1168-2022 WITH CM-3056-CI-2022 & RFA-1169-2022	KHURSHID THROUGH HIS LRS. V/S THE STATE OF HARYANA AND ORS. MAKSOOD V/S THE STATE OF HARYANA AND ORS.	ASHISH GUPTA , KIRAN PAL SINGH, AAG, HARYANA ASHISH GUPTA ASHISH GUPTA ASHISH GUPTA
271*	RFA-101-2022 (RFA HARYANA) CM-376-CI-2022	HARYANA STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD(HSIIDC) V/S RAJ SINGH AND ORS	PRITAM SINGH SAINI P.S. KHURANA, KIRAN PAL SINGH, AAG, HARYANA, P.S. KHURANA, PRITAM SINGH SAINI, SHIVENDRA SWAROOP, AAG, HARYANA, VISHAL GAUR PRITAM SINGH SAINI
272*	RFA-1310-2022 (RFA UT)	RAN VIJAY SHARMA V/S UT, CHANDIGARH	RAJIV DHIMAN
273*	CM-30-CI-2023 (RFA PUNJAB) (OTHER) CM-31-CI-2023 CM-32-CI-2023 CM-33-CI-2023 CM-34-CI-2023 CM-35-CI-2023 & O&M RFA-6-2023	M/S UNITECH LTD V/S GRAM PANCHAYAT AND ORS	SIDDHARTH BATRA SIDDHARTH BATRA SIDDHARTH BATRA SIDDHARTH BATRA SIDDHARTH BATRA SIDDHARTH BATRA , SUMIT JAIN
274*	CM-8731-C-2023 (PREPONE) IN RSA-435-2023	HUDA AND ANOTHER V/S VIKAS GAUTAM	ARVIND SETH , ARVIND SETH PARVEEN MEHTA , PARVEEN MEHTA
275*	CM-3016-CI-2023 (RFA HARYANA) (DELAY(F)) CM-3017-CI-2023 & O&M RFA-1009-2023	VIDHYA DEVI (NOW DECEASED) THROUGH LR V/S STATE OF HARYANA AND OTHERS	SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA
276*	CM-3146-CI-2023 (RFA HARYANA) (DELAY(F)) CM-3145-CI-2023 CM-3147-CI-2023 & O&M RFA-1062-2023	LAKHMI CHAND THROUGH HIS LRS AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA , GITANJALI SANDEEP SHARMA SANDEEP SHARMA SANDEEP SHARMA
277*	CM-3189-CI-2023 (RFA HARYANA) (DELAY(F)) CM-3190-CI-2023 & O&M RFA-1084-2023 WITH CM-3191-CI-2023 CM-3192-CI-2023 & O&M RFA-1085-2023 WITH CM-3193-CI-2023 CM-3194-CI-2023 & O&M RFA-1086-2023 WITH CM-3195-CI-2023 CM-3197-CI-2023 & O&M RFA-1087-2023 WITH CM-3196-CI-2023	RAJ KUMAR NOW DECEASED THROUGH HIS LRS V/S STATE OF HARYANA AND OTHERS PRITAM SINGH THROUGH HIS GPA GURNAM SINGH V/S STATE OF HARYANA AND OTHERS AMRIT PAL V/S STATE OF HARYANA AND OTHERS SUNIL DUTT @ SUNIL KUMAR V/S STATE OF HARYANA AND OTHERS GURNAM SINGH V/S STATE OF HARYANA AND OTHERS	S.K. JAIN S.K. JAIN S.K. JAIN , Akshay Jain , SANDEEP PUNCHHI S.K. JAIN S.K. JAIN , Akshay Jain , SANDEEP PUNCHHI AMIT BANSAL AMIT BANSAL AMIT BANSAL , Akshay Jain , SANDEEP PUNCHHI S.K. JAIN S.K. JAIN S.K. JAIN , Akshay Jain , SANDEEP PUNCHHI S.K. JAIN



CM-3198-CI-2023 & O&M RFA-1088-2023 WITH CM-3203-CI-2023	ANIL KUMAR NOW DECEASED THROUGH HIS LRS V/S STATE OF HARYANA AND OTHERS	S.K. JAIN S.K. JAIN , Akshay Jain , SANDEEP PUNCHHI
CM-3204-CI-2023 CM-3205-CI-2023 & O&M RFA-1089-2023 WITH RFA-1107-2023	HARYANA WAQF BOARD V/S SURAJ PARKASH AND ORS.	S.K. JAIN S.K. JAIN S.K. JAIN , Akshay Jain , SANDEEP PUNCHHI GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
CM-3239-CI-2023 WITH RFA-1108-2023	HARYANA WAQF BOARD V/S MANOJ MAKANI AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3243-CI-2023 WITH RFA-1109-2023	HARYANA WAQF BOARD V/S BHUPINDER SINGH AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3242-CI-2023 WITH RFA-1110-2023	HARYANA WAQF BOARD V/S RANJIT SINGH AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3241-CI-2023 WITH RFA-1111-2023	HARYANA WAQF BOARD V/S SUNIL DUTT @ SUNIL KUMAR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3240-CI-2023 WITH RFA-1112-2023	HARYANA WAQF BOARD V/S MADAN LAL AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3246-CI-2023 WITH RFA-1113-2023	HARYANA WAQF BOARD V/S TARSEM LAL AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3245-CI-2023 WITH RFA-1114-2023	HARYANA WAQF BOARD V/S GEETIKA ASIJA AND ORS.	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK , JAINAINDER SAINI
CM-3244-CI-2023 WITH RFA-1115-2023	HARYANA WAQF BOARD V/S PURSHOTAM DASS @ PURSHOTAM SINGH AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3248-CI-2023 WITH RFA-1116-2023	HARYANA WAQF BOARD V/S CHARAN DASS AND ORS.	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3247-CI-2023 WITH RFA-1117-2023	HARYANA WAQF BOARD V/S GEETIKA ASIJA AND ORS.	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3249-CI-2023 WITH RFA-1119-2023	HARYANA WAQF BOARD V/S PRITAM SINGH AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3250-CI-2023 WITH RFA-1120-2023	HARYANA WAQF BOARD V/S RAM KUMAR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
CM-3256-CI-2023 WITH RFA-1122-2023	HARYANA WAQF BOARD V/S NARESH KUMAR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3254-CI-2023 WITH RFA-1123-2023	HARYANA WAQF BOARD V/S DEVI DUTT AND ORS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
CM-3253-CI-2023 WITH RFA-1124-2023	HARYANA WAQF BOARD V/S SATISH KUMAR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3259-CI-2023 WITH RFA-1126-2023	HARYANA WAQF BOARD V/S VIRENDER KUMAR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3258-CI-2023 WITH RFA-1127-2023	HARYANA WAQF BOARD V/S NARESH KUMAR GUPTA AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
CM-3261-CI-2023 WITH RFA-1128-2023	HARYANA WAQF BOARD V/S KAILASH RANI AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3262-CI-2023 WITH RFA-1129-2023	HARYANA WAQF BOARD V/S VIJAY KUMAR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
CM-3263-CI-2023 WITH RFA-1130-2023	HARYANA WAQF BOARD V/S PUSHPA RANI AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3264-CI-2023 WITH RFA-1131-2023	HARYANA WAQF BOARD V/S POONAM AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
CM-3265-CI-2023 WITH RFA-1132-2023	HARYANA WAQF BOARD V/S JAGMEET KAUR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3268-CI-2023 WITH RFA-1134-2023	HARYANA WAQF BOARD V/S BHUPINDER SINGH AND ORS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3266-CI-2023 WITH RFA-1135-2023	HARYANA WAQF BOARD V/S MAJOR SINGH AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , ANKIT BISHNOI , GHULAM NABI MALIK
CM-3267-CI-2023 WITH RFA-1136-2023	HARYANA WAQF BOARD V/S JAGMEET KAUR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3275-CI-2023 WITH RFA-1137-2023	HARYANA WAQF BOARD V/S JAGMEET KAUR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3276-CI-2023 WITH RFA-1138-2023	HARYANA WAQF BOARD V/S RAVEL SINGH AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , AJIT SINGH LAMBA , GHULAM NABI MALIK
CM-3278-CI-2023 WITH RFA-1139-2023	HARYANA WAQF BOARD V/S PAWAN KUMAR AND OTHERS	GHULAM NABI MALIK GHULAM NABI MALIK , GHULAM NABI MALIK
CM-3277-CI-2023		GHULAM NABI MALIK

WITH RFA-1140-2023 CM-3279-CI-2023	HARYANA WAQF BOARD V/S HARBHAGWAN AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1141-2023 CM-3280-CI-2023	HARYANA WAQF BOARD V/S MADAN LAL AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1142-2023 CM-3281-CI-2023	HARYANA WAQF BOARD V/S DAYAL SINGH AND ORS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1143-2023 CM-3283-CI-2023	HARYANA WAQF BOARD V/S RAJ KUMAR (NOW DECEASED) THR LRSAAND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1144-2023 CM-3282-CI-2023	HARYANA WAQF BOARD V/S CHARAN DASS AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1145-2023 CM-3285-CI-2023	HARYANA WAQF BOARD V/S AMRIT PAL AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1146-2023 CM-3284-CI-2023	HARYANA WAQF BOARD V/S ASHWANI KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1147-2023 CM-3286-CI-2023	HARYANA WAQF BOARD V/S SOHAN LAL AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
WITH RFA-1148-2023 CM-3287-CI-2023	HARYANA WAQF BOARD V/S PREM CHAND AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1149-2023 CM-3288-CI-2023	HARYANA WAQF BOARD V/S ANIL KUMAR(DECEASED) THROUGH LRS AND ANOTHER	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1150-2023 CM-3290-CI-2023	HARYANA WAQF BOARD V/S RAJ KUMAR (DECEASED) THR LRS AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1151-2023 CM-3189-CI-2023	HARYANA WAQF BOARD V/S VED PARKASH AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1152-2023 CM-3294-CI-2023	HARYANA WAQF BOARD V/S GEETIKA ASIJA AND OTHERS	S.K. JAIN
WITH RFA-1153-2023 CM-3293-CI-2023	HARYANA WAQF BOARD V/S VED PARKASH AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1154-2023 CM-3292-CI-2023	HARYANA WAQF BOARD V/S ASHOK KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1155-2023 CM-3291-CI-2023	HARYANA WAQF BOARD V/S JAGMEET KAUR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1156-2023 CM-3295-CI-2023	HARYANA WAQF BOARD V/S AMERNATH SEWA SAMITI AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1157-2023 CM-3298-CI-2023	HARYANA WAQF BOARD V/S SURESH KUMAR AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1158-2023 CM-3299-CI-2023	HARYANA WAQF BOARD V/S KALAWATI AND ORS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1159-2023 CM-3297-CI-2023	HARYANA WAQF BOARD V/S GEETIKA ASIJA AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1160-2023 CM-3296-CI-2023	HARYANA WAQF BOARD V/S GURNAM SINGH AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1161-2023 CM-3300-CI-2023	HARYANA WAQF BOARD V/S DEEPAK KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
WITH RFA-1162-2023 CM-3302-CI-2023	HARYANA WAQF BOARD V/S MOHAN DEVI AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1163-2023 CM-3303-CI-2023	HARYANA WAQF BOARD V/S RAJ KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1164-2023 CM-3301-CI-2023	HARYANA WAQF BOARD V/S CHARAN DASS AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1165-2023 CM-3306-CI-2023	HARYANA WAQF BOARD V/S VIRENDER KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1166-2023 CM-3305-CI-2023	HARYANA WAQF BOARD V/S RAMESH KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1167-2023 CM-3304-CI-2023	HARYANA WAQF BOARD V/S SANJAY KUMAR AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1168-2023 CM-3332-CI-2023	HARYANA WAQF BOARD V/S SANJAY KUMAR AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1169-2023 CM-3308-CI-2023	HARYANA WAQF BOARD V/S VINOD KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1170-2023 CM-3309-CI-2023	HARYANA WAQF BOARD V/S MANOJ MAKANI AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK
WITH RFA-1171-2023 CM-3307-CI-2023	HARYANA WAQF BOARD V/S DEEPAK KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA

WITH RFA-1172-2023 CM-3311-CI-2023	HARYANA WAQF BOARD V/S PAWAN KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1173-2023 CM-3310-CI-2023	HARYANA WAQF BOARD V/S RUPESH GUPTA AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1174-2023 CM-3312-CI-2023	HARYANA WAQF BOARD V/S RANJIT SINGH AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1175-2023 CM-3313-CI-2023	HARYANA WAQF BOARD V/S RAM KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA GHULAM NABI MALIK
WITH RFA-1176-2023 CM-3314-CI-2023	HARYANA WAQF BOARD V/S GEETIKA ASIJA AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1177-2023 CM-3315-CI-2023	HARYANA WAQF BOARD V/S SUBHASH CHAND AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1178-2023 CM-3316-CI-2023	HARYANA WAQF BOARD V/S JAGBIR SINGH AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1179-2023 CM-3317-CI-2023	HARYANA WAQF BOARD V/S SURINDER KUMAR AND ORS.	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1180-2023 CM-3322-CI-2023	HARYANA WAQF BOARD V/S SUBHASH CHAND AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1181-2023 CM-3321-CI-2023	HARYANA WAQF BOARD V/S GEETIKA ASIJA AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1182-2023 CM-3323-CI-2023	HARYANA WAQF BOARD V/S RAJEEV KUMAR AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
WITH RFA-1183-2023 CM-3324-CI-2023	HARYANA WAQF BOARD V/S GEETIKA ASIJA AND OTHERS	GHULAM NABI MALIK , GHULAM NABI MALIK GHULAM NABI MALIK
278* CM-3577-CI-2023 (RFA PUNJAB) (DELAY(F)) CM-3578-CI-2023 CM-3579-CI-2023 & O&M RFA-1299-2023	DYAL SINGH V/S THE COLLECTOR LAND ACQUISITION INDUSTRIAL DEPARTMENT PUNJAB AND OTHERS	JAGJEET SINGH JAGJEET SINGH JAGJEET SINGH JAGJEET SINGH
279* CM-3660-CI-2023 (RFA HARYANA) (DELAY(F)) CM-3663-CI-2023 & O&M RFA-1321-2023	JATIN GOEL V/S STATE OF HARYANA AND ANOTHER	RAM BILAS GUPTA Ram Bilas Gupta Ram Bilas Gupta , SARVESH KUMAR GUPTA
280* CM-3664-CI-2023 (RFA HARYANA) (DELAY(F)) & O&M RFA-1323-2023	RAM PIARI V/S STATE OF HARYANA AND OTHERS	R S MAMLI R S MAMLI , AJAY CHAUDHARY , BHAVDEEP SINGH MAMLI , DEEPAK KUMAR , LIPIKA MAMLI , R S MAMLI , SURINDER KAUR MAMLI
281* CM-3884-CI-2023 (RFA HARYANA) (DELAY(F)) CM-3886-CI-2023 & O&M RFA-1405-2023 WITH CM-3887-CI-2023 CM-3889-CI-2023 & O&M RFA-1406-2023 WITH CM-3894-CI-2023 CM-3896-CI-2023 & O&M RFA-1408-2023 WITH CM-3900-CI-2023 CM-3902-CI-2023 & O&M RFA-1410-2023	SURAJ PARKASH V/S THE STATE OF HARYANA AND OTHERS DEEPAK KUMAR V/S THE STATE OF HARYANA AND OTHERS DEEPAK KUMAR V/S THE STATE OF HARYANA AND OTHERS SOHAN LAL V/S THE STATE OF HARYANA AND OTHERS	SANJIV GUPTA , GAURAV SINGLA SANJIV GUPTA SANJIV GUPTA , SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA , SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA , SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA , SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA , SANJIV GUPTA
282* CM-6126-C-2023 (DELAY(F)) & O&M RSA-1711-2023	LABH SINGH DECEASED THROUGH THEIR LEGAL HEIRS AND OTHERS V/S STATE OF PUNJAB AND OTHERS	BHAVYADEEP WALIA BHAVYADEEP WALIA , A. K. WALIA
283* CR-2425-2023 (RENT PB) CM-7135-CII-2023	PARLAD KUMAR @ PARLHAD KUMAR V/S VIJAY KUMAR	SURINDER GARG SURINDER GARG
284* CR-4480-2023 (LANDACQ) CM-13968-CII-2023 WITH CR-4481-2023 CM-13969-CII-2023 WITH CR-4483-2023 CM-13971-CII-2023	MUNICIPAL CORPORATION MANESAR V/S NANDA DECEASED THROUGH LRS AND OTHERS MC, MANESAR V/S BHAGWANA DECEASED THR LR AD ORS. MUNICIPAL CORPORATION MANESAR V/S RAM MEHAR AND OTHERS	PRITAM SINGH SAINI PRITAM SINGH SAINI PRITAM SINGH SAINI PRITAM SINGH SAINI PRITAM SINGH SAINI PRITAM SINGH SAINI

WITH CR-4484-2023 CM-13973-CII-2023	MUNICIPAL CORPORATION MANESAR V/S TANSUKH (DECEASED) THROUGH LRS AND OTHERS	PRITAM SINGH SAINI
WITH CR-4485-2023 CM-13975-CII-2023	MC, MANESAR V/S RAGHUNATH DECEASED THROUGH LR AND ORS.	PRITAM SINGH SAINI
WITH CR-4497-2023 CM-14020-CII-2023	MC, MANESAR, THROUGH ITS JOINT COMMISSIONER, V/S SANJAY @ SAMAY SINGH DECEASED THROUGH LR AND ORS.	PRITAM SINGH SAINI
WITH CR-4499-2023 CM-14045-CII-2023	MC, MANESAR V/S AMAR SINGH AND ORS.	PRITAM SINGH SAINI
WITH CR-4503-2023 CM-14048-CII-2023	MC, MANESAR V/S MAADI DEVI DECEASED THROUGH LR AND ORS.	PRITAM SINGH SAINI
285* CWP-6782-2023 (ENHANCEMENT OF COMP) (OTHER)	RATAN SNGH V/S HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR.	HITESH MALIK A.G. HARYANA
286* CWP-13109-2023 (-MP/MLA) (OTHER)	JAGDEV SINGH V/S STATE OF PUNJAB AND OTHERS	SARTAJ SINGH GILL A.G. PUNJAB, ALKA CHATRATH, ANU CHATRATH, MEHTAB SINGH KHAIRA, ROZER KUMAR AGGARWAL, SANDEEP KAUR
287* CWP-15097-2023 (ENHANCEMENT OF COMP) (OTHER)	SATYAVIR AND ANR V/S STATE OF HARYANA AND OTHERS	ABHIMANYU SINGH A G HARYANA, ABHIMANYU SINGH, ANKUR MITTAL, KUSHALDEEP KAUR, SHUBHAM BUDANIA, TRISHU KANWAR (MS.)
288* CWP-19217-2023 (ENHANCEMENT OF COMP) (OTHER)	SUKHRAJ SINGH RANDHAWA AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	A.P.S. SANDHU A.G. PUNJAB, A.P.S. SANDHU, ABHILAKSH GAIND
289* RERA-APPL-62-2023 (RERAHRY) CM-5507-C-2023	VIMLA VISHWANATH SAW AND ANR V/S GODREJ PREMIUM BUILDERS PVT LTD AND ORS	VAIBHAV JAIN , ANKIT GREWAL VAIBHAV JAIN
290* RFA-650-2023 (RFA PUNJAB)	HARJIT SINGH V/S THE COLLECTOR LAND ACQUISITION DEPARTMENT OF INDUSTRIES AND COMMERC PUNJAB CHANDIGARH	REKHA LUHACH , A.S.CHAHAL, ATHAR AHMED, DAG, PUNJAB, REKHA LUHACH
291* RFA-1022-2023 (RFA PUNJAB)	SURINDER KUMAR SHARMA V/S STATE OF PUNJAB AND OTHERS	VIKAS KUTHIALA , NAVNEET SINGH, SR. DAG, PUNJAB
292* RFA-1298-2023 (RFA HARYANA)	RAMESH KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS THROUGH COLLECTOR	JASDEV SINGH THIND
293* RFA-1314-2023 (RFA HARYANA) CM-3613-CI-2023 CM-3615-CI-2023	RAMESH KUMAR AND ORS. V/S STATE OF HARYANA AND OTHERS	AJIT MALIK AJIT MALIK AJIT MALIK
294* RFA-1352-2023 (RFA PUNJAB)	HARJINDER SINGH AND ANOTHER V/S STATE OF PUNJAB THROUGH THE LAND ACQUISITION COLLECTOR, HOUSING AND URBAN DEVELOPMENT DEPTT, PUNJAB	SS RATHORE , NARESH KAUSHAL
295* RSA-217-2023 CM-743-C-2023	KAMAL KUTTAPAN V/S PRACHI SETTY	RAHUL SHARMA , ABINASHI SINGH RAHUL SHARMA
296* RSA-1540-2023 CM-5643-C-2023 CM-5644-C-2023	SAHIL V/S DALIP KUMAR	MANOJ KUMAR PUNDIR , VIKRAM JEET SINGH MANOJ KUMAR PUNDIR MANOJ KUMAR PUNDIR
297* CRM-40527-2023 (SC/ST ACT RB) (DELAY(F)) & O&M CRA-S-2723-2023	SANJAY V/S STATE OF HARYANA (SA)	TEJASWINI TEJASWINI , SHIV KUMAR
298* RSA-1886-1992	SATBIR V/S RAM MEHAR ETC.	ASHISH KAPOOR , SHAILENDRA SHARMA, INDERJEET SINGH,, ASHISH KAPOOR, G.M.SINGH, INDERJEET SINGH, MANOJ CHAHAL, RAJESH CHAUDHARY,, S.C.KAPOOR, ASHISH KAPOOR, SANJAY MAJITHIA, RAJESH CHAUDHARY, SANJAY MAJITHIA, S.C.KAPOOR,, SARLA CHAHAL, SUMIT SINHA, SANJAY MAJITHIA
299* CM-3992-CI-2023 (RFA PUNJAB) (OTHER) IN RFA-3350-2002	(O&M) BHARAT PETROLEUM V/S HARBANS KAUR AND ORS.	SANDEEP KUMAR RANA AASHISH KAPOOR, AKSHAY JINDAL, ASHISH KAPOOR, ANKUR SHARMA, SR. ADVOCATE, CHETAN MITTL, MUNISHWAR PURI, LAVANYA PAUL, DAG, PUNJAB, ROZER KUMAR AGGARWAL, AAG, PUNJAB, S.S. AULAKH, AAG, PUNJAB, SANDEEP CHOPRA, DAG, PUNJAB, V.K. JINDAL, SR. ADVOCATE, VISHAL GARG CHETAN MITTAL, MUNISHWAR PURI , S S CHANDI , ANKUR SHARMA , ASHISH KAPOOR , LAVANYA PAUL, DAG PB , ROZER KUMAR AGGARWAL. AAG PB , SANDEEP CHOPRA, D.A.G. PUNJAB , SANDEEP K. RANA , SANDEEP KUMAR RANA , V.K. JINDAL, SR. ADV , VIKAS KUMAR RANA,
300* CM-2776-CI-2022 (RFA HARYANA) (RECALLING) IN RFA-1554-2016	LAND ACQUISITION COLLECTOR U/E HARYANA SEC.12, FARIDABAD & ANR V/S DALPAT AND OTHERS (DECIDED CASE)	KUL BHUSHAN SHARMA , ABHISHEK SHARMA, DEEPAK BHARDWAJ, DAG, HARYANA, MR. DEEPAK MANCHANDA, DAG, HARYANA, PRAVINDRA S. CHAUHAN, SR. ADDL. A.G., HARYANA ADVOCATE GENERAL HARYANA
301* CM-15612-C-2018 (149-CPC) CM-15613-C-2018	GURBACHAN SINGH THR LRS V/S DEVINDER SINGH AND ANR	SUPRIYA GARG , NAVDEEP KAUR SUPRIYA GARG

CM-15614-C-2018 & O&M RSA-5671-2018		SUPRIYA GARG SUPRIYA GARG , NAVDEEP KAUR
302* RSA-736-2018	(TO BE HEARD WITH CASE LISTED AT SR. NO. 229 I.E. RSA 3999 OF 2014) KULDIP SINGH V/S SIMRANPREET KAUR	K S DHALIWAL , ASHISH GUPTA, CHETAN KAPOOR, HARPREET KAUR, KAWALPREET SINGH VIRK, LOVELEEN DHALIWAL SINGLA, RAKESH GUPTA, RAKESH GUPTA , VICKY SHARMA
CM-1828-C-2018 WITH CM-1536-C-2022	KULDIP SINGH V/S SIMRANPREET KAUR	K S DHALIWAL K S DHALIWAL
303* CWP-1308-2020 (ENHANCEMENT OF COMP) (OTHER)	GUDDI KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	RAJINDER KUMAR SINGLA ADVOCATE GENERAL PUNJAB
304* CM-790-CI-2021 (RFA PUNJAB) (DELAY(F)) CM-789-CI-2021 CM-791-CI-2021 & O&M RFA-230-2021 WITH CM-793-CI-2021 CM-792-CI-2021 CM-794-CI-2021 & O&M RFA-231-2021 WITH CM-796-CI-2021 CM-795-CI-2021 CM-797-CI-2021 & O&M RFA-232-2021 WITH CM-808-CI-2021 CM-807-CI-2021 CM-809-CI-2021 & O&M RFA-233-2021 WITH CM-805-CI-2021 CM-798-CI-2021 CM-806-CI-2021 & O&M RFA-234-2021 WITH CM-800-CI-2021 CM-799-CI-2021 CM-801-CI-2021 & O&M RFA-235-2021 WITH CM-803-CI-2021 CM-802-CI-2021 CM-804-CI-2021 & O&M RFA-236-2021 WITH CM-816-CI-2021 CM-815-CI-2021 CM-817-CI-2021 & O&M RFA-238-2021	KAPOOR SINGH THR LR AND ANR V/S STATE OF PUNJAB AND OTHERS AMRIT LAL THR LR AND ANR V/S STATE OF PUNJAB AND OTHERS KAPOOR SINGH THR LR AND ANR V/S STATE OF PUNJAB AND OTHERS PREM NATH THR LRS V/S STATE OF PUNJAB AND OTHERS KAPUR SINGH THR LR AND ANR V/S STATE OF PUNJAB AND OTHERS NARAIN DASS THR LR AND ORS V/S STATE OF PUNJAB AND OTHERS CHIMAN LAL THR LR ASHOK KUMAR V/S STATE OF PUNJAB AND OTHERS DUNI RAM THR LR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	J.K. SINGLA , HOSHIAR SINGH, MALOO CHAHAL, D.A.G. PUNJAB, NAVNEET SINGH KALIRAMAN, SR. DAG, PUNJAB, SANDEEP CHOPRA, DAG PB J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA J.K. SINGLA J.K. SINGLA J.K. SINGLA , SANJEEV SHARMA
305* CM-16019-CWP-2023 (ENHANCEMENT OF COMP) (POR) IN CWP-11092-2021	HARJIT SINGH BAJWA V/S UNION OF INDIA AND ORS (ALONG WITH SR. NO. 267)	ABHILAKSH GAIND SATYA PAL JAIN, A G PUNJAB CHARANPAL SINGH BAGRI , ABHILAKSH GAIND , CHARANPAL SINGH BAGRI , GURJIT SINGH BAGRI
306* CM-3891-CI-2023 (RFA HARYANA) (DELAY(F)) CM-3892-CI-2023 CM-3893-CI-2023 & O&M RFA-1407-2023	RAJINDER SINGH V/S STATE OF HARYANA AND OTHERS	GAURAV AGGARWAL , SHIVENDRA SWAROOP, DAG, HARYANA GAURAV AGGARWAL GAURAV AGGARWAL GAURAV AGGARWAL
307* CM-4123-CI-2023 (RFA HARYANA) (DELAY(F)) CM-4124-CI-2023 & O&M RFA-1498-2023	STATE OF HARYANA AND OTHERS V/S ISHWAR DEVI	A.G. HARYANA , SHIVENDRA SWAROOP, DAG, HARYANA PETITIONER IN PESRON A.G. HARYANA , DHEERAJ KUMAR NARULA
308* CR-1899-2023 ((RENT)) WITH CR-1917-2023 WITH CR-1920-2023	RAJ KUMAR V/S SUKHCHARANJIT SINGH THIND RAJINDER KUMAR AND OTHERS V/S SUKHCHARANJIT SINGH THIND GULSHAN KUMAR V/S SUKHCHARANJIT SINGH THIND	GURCHARAN DASS , ISHITA NEGI, NAMIT GAUTAM, NAMIT GAUTAM, VIVEK SHARMA VASHISHT GURCHARAN DASS GURCHARAN DASS , NAMIT GAUTAM
309* XOBJR-62-2023 (RFA HARYANA) IN RFA-1114-2023 WITH XOBJR-63-2023 IN RFA-1181-2023 WITH XOBJR-64-2023 IN RFA-1117-2023	HARYANA WAKF BOARD V/S GEETIKA ASIJA AND OTHERS HARYANA WAKF BOARD V/S GEETIKA ASIJA AND OTHERS HARYANA WAKF BOARD V/S GEETIKA ASIJA AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK , JAINAINDER SAINI GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK

WITH XOBJR-65-2023 IN RFA-1143-2023	HARYANA WAKF BOARD V/S RAJ KUMAR (NOW DECEASED) THROUGH HIS LRS AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-66-2023 IN RFA-1183-2023	HARYANA WAKF BOARD V/S GEETIJA ASIJA AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-67-2023 IN RFA-1176-2023	HARYANA WAKF BOARD V/S GEETIKA ASIJA AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-68-2023 IN RFA-1146-2023	HARYANA WAKF BOARD V/S ASHWANI KUMAR AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-74-2023 IN RFA-1159-2023	HARYANA WAKF BOARD V/S GEETIKA ASIJA AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-75-2023 IN RFA-1182-2023	HARYANA WAKF BOARD V/S RAJEEV KUMAR AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-76-2023 IN RFA-1152-2023	HARYANA WAKF BOARD V/S GEETIKA ASIJA AND OTHERS	GURTEJ SINGH BENIPAL GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-72-2023 IN RFA-1150-2023	HARYANA WAKF BOARD V/S RAJ KUMAR NOW DECEASED THROUGH HIS LRS AND OTHERS	GURTEJ SINGH BENIPAL , KARTIK BANSAL , PRAAGBIR S. DHINDSA GHULAM NABI MALIK , GHULAM NABI MALIK
WITH XOBJR-71-2023 IN RFA-1127-2023	HARYANA WAKF BOARD V/S NARESH KUMAR AND OTHERS	GURTEJ SINGH BENIPAL , KARTIK BANSAL , PRAAGBIR S. DHINDSA GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
WITH XOBJR-70-2023 IN RFA-1107-2023	HARYANA WAKF BOARD V/S ASHOK KUMAR AND OTHERS	GURTEJ SINGH BENIPAL , KARTIK BANSAL , PRAAGBIR S. DHINDSA GHULAM NABI MALIK , GHULAM NABI MALIK , SANJIV GUPTA
WITH XOBJR-69-2023 IN RFA-1156-2023	HARYANA WAKF BOARD V/S AMERNATH SEWA SAMITI, SIRSA AND OTHERS	GURTEJ SINGH BENIPAL , KARTIK BANSAL , PRAAGBIR S. DHINDSA GHULAM NABI MALIK , GHULAM NABI MALIK
310* CR-4706-2023 (LANDACQ)	(ALONGWITH SR. NO. 277) MUNICIPAL CORPORATION, MANESAR V/S DAYANAND AND ORS. (ALONGWITH SR. NO. 284)	PRITAM SINGH SAINI

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 46**

HON'BLE MR. JUSTICE AMAN CHAUDHARY

NOTE

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 ORDINARY CASES WILL BE TAKEN UP IN THE FOLLOWING MANNER:-
 1. ANTICIPATORY BAIL
 2. REGULAR BAIL
 3. SOS
 4. COMPROMISE QUASHING PETITIONS
 5. DIRECTION MATTERS
 6. QUASHING PETITIONS
 7. OLD/REMAINING MATTERS/APPEAL AGAINST ACQUITTAL
 ALL CONCERNED TO PLEASE NOTE.

NOTE

REGULAR MATTERS SHOWN IN TAKEN UP LIST WILL BE TAKEN UP EVERYDAY
 AT 03:00 P.M. OR AFTER THE END OF THE MOTION LIST WHICH EVER IS EARLIER.

201*	CRM-1891-2022 (CRR PROSTAY)	BOOTA SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER (PROCEEDINGS STAYED)	RAJESH BHATEHJA A.G. PUNJAB
202* V	CRM-M-16198-2017 (QP PROSTAY) CRM-834-2018	KASHMIR SINGH V/S STATE OF PUNJAB & ORS (PROCEEDINGS STAYED)	MANINDER SINGH BAJWA , ABHISHEK SAHU, BAANI CHHIBBER, AMARJOT KAUR, GAURAV KALSI, MANIPAL SINGH ATWAL, PRATEEK MAHAJAN, RAMINDER S. JOON, H. S. BATT B S BHALLA
203* V	CRM-M-41895-2017 (QP PROSTAY) CRM-20773-2018	RAMINDER KAUR V/S PARAMJIT KAUR AND ANR. (STAYED CASES)	NAVJEET SINGH MALMAJRA , HARINDER SINGH, VIJAY PAL, VIJAY PAL, NAVJEET SINGH HARINDER SINGH
204*	CRM-M-9519-2018 (QP PROSTAY) CRM-15075-2019	SANJAY GAMBHIR V/S PARKASH (PROCEEDINGS STAYED)	GORAV KATHURIA , GAUTAM DUTT, AJAY KALRA, NAVNEET SINGH GORAV KATHURIA , GORAV KATHURIA
205*	CRM-M-19646-2019 (QP)	HARPAL V/S STATE OF HARYANA AND ANOTHER	VIVEK KHATRI , NAVEEN KUMAR, UMESH AGGARWAL
206*	CRM-M-29566-2019 (QP) CRM-20898-2019	RAMKY INFRASTRUCTURE LIMITED V/S STATE OF HARYANA AND ANOTHER (BY ORDER LD. OSD JUDICIAL (LISTING))	SAURABH KAPOOR , HIMMAT SINGH DEOL, KARAN JINDAL,, KIRAN BALA JAIN SAURABH KAPOOR
207*	CRM-M-14474-2022 (QP) WITH CRM-M-21067-2022	KANCHAN OHRI AND ORS. V/S VINEY SACHDEVA KANCHANI OHRI V/S RAJAT SACHDEVA	FATEH SAINI , FATEH SAINI, HIMANSHU JAIN, HIMANSHU JAIN, J S SAINI FATEH SAINI , HIMANSHU JAIN
208*	CRM-M-40662-2022 (QP PROSTAY)	USMAN KHAN V/S STATE OF HARYANA AND ANOTHER (PROCEEDINGS STAYED)	GOPAL SHARMA A.G. HARYANA, AMIT KUMAR
209*	CRM-M-43360-2022 (QP)	SANJEEV GULATI V/S M/S CHIRAYU EXPORTS AND ANOTHER	PREETINDER SINGH AHLUWALIA , PREETINDER SINGH AHLUWALIA, SARTHAK GUPTA, SAUMYA AHLUWALIA
210*	CRM-M-29324-2023 (QP)	GAJRAJ V/S STATE OF HARYANA	NAMIT KHURANA A.G. HARYANA, NAMIT KHURANA
211*	CRM-M-27319-2022 (AB)	SANJAY KUMAR V/S STATE OF HARYANA	AMIT KUMAR SAINI A.G. HARYANA, JAGDISH MANCHANDA AG HRY, YASHPAL THAKUR
212*	IOIN-CRM-M-35194-2022 (AB) IN CRM-M-35194-2022	MANJIT SINGH V/S STATE OF PUNJAB (CORRECTION OF CASE NUMBER ON THE FINAL ORDER)	GURSIMRAN SINGH BAWA A.G. PUNJAB GURSIMRAN SINGH BAWA , GURSIMRAN SINGH BAWA , MEHTAB SINGH KHAIRA , MEHTAB SINGH KHAIRA,
213*	CRM-M-3096-2023 (AB)	DAVINDER SINGH V/S STATE OF PUNJAB	Amit Puri A.G. PUNJAB, MANIPAL SINGH ATWAL, SUMAN KUMARI, SUMAN KUMARI
214*	CRM-M-26223-2023 (AB)	KULJIT SINGH V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB
215*	CRM-M-41121-2023 (AB)	HARJOT SINGH V/S STATE OF PUNJAB	B.D.SHARMA A.G. PUNJAB
216*	CRM-M-42437-2023 (AB)	SACHIN @ SACHIN RALLH V/S STATE OF PUNJAB	GOBIND SINGH RANDHAWA A.G. PUNJAB, GOBIND SINGH RANDHAWA
217*	CRM-M-42855-2023 (AB)	BALJEET SINGH DHALIWAL AND ANR V/S STATE OF PUNJAB	ARUNJEET SINGH KAKKAR A.G. PUNJAB, ARUNJEET SINGH KAKKAR, GURPREET SINGH
218*	CRM-M-47546-2021 (RBPB) WITH CRM-M-3733-2022 WITH CRM-M-47207-2022	GOLA V/S STATE OF PUNJAB MONU @ MOHAN LAL V/S STATE OF PUNJAB KULWINDER SINGH @ DUNI V/S STATE OF PUNJAB	MIKHAIL KAD , Mikhail Kad MIKHAIL KAD GAURAV SHARMA , GAURAV SHARMA
219*	CRM-M-1131-2022 (RBPB)	VISHAL SINGH V/S STATE OF PUNJAB	ATUL GOYAL A.G. PUNJAB, ANKUR BANSAL, ATUL GOYAL, MONTY GOYAL, R.S.BAJAJ, RAVI MALHOTRA
220*	CRM-M-1858-2022 (RBHRY)	SURESH @ SURESH CHANDER V/S STATE OF HARYANA	KESHAV PRATAP SINGH , TARUN KUMAR, VIKRANT PAMBOO
221*	CRM-M-45328-2022 (RBPB)	RAMAN KUMAR @ RINKU V/S STATE OF PUNJAB	RUHANI CHADHA A.G. PUNJAB, ABINASHI SINGH, AMIT SHARMA, KASHAV CHADHA
222*	CRM-M-52035-2022 (RBHRY)	ANIL V/S STATE OF HARYANA	LEKHRAJ NANDAL A.G. HARYANA, LEKHRAJ NANDAL
223*	CRM-M-1571-2023 (RBPB)	KISHAN SINGH ALIAS MISTRI V/S STATE OF PUNJAB	HARMANPREET SINGH A.G. PUNJAB, HARMANPREET SINGH
224*	CRM-M-11996-2023 (RBPB)	JASVIR SINGH ALIAS HIMPA V/S STATE OF PUNJAB	ARPINDER SINGH SIDHU A.G. PUNJAB, PARVEZ AKHTAR,
225*	CRM-M-16058-2023 (RBHRY)	RADHEY SHYAM @ JHABBU V/S STATE OF HARYANA	BALWINDER SINGH JOLLY A.G. HARYANA, BALWINDER SINGH JOLLY

226*	CRM-M-17132-2023 (RBPB)	SAGAR SINGH V/S STATE OF PUNJAB	VAIBHAV NARANG A.G. PUNJAB
227*	CRM-M-27967-2023 (RBPB)	LOVEPREET SINGH @ LOVE V/S STATE OF PUNJAB (SA)	SAHIL PURI A.G. PUNJAB
228*	CRM-M-33103-2023 (RBPB)	RAVINDER SINGH V/S STATE OF PUNJAB	BHAWESH CHAUDHARY A.G. PUNJAB, AAKASH GUPTA
229*	CRM-M-36490-2023 (RBHRY)	RAVI KUMAR ALIAS RAVI BOXER V/S STATE OF HARYANA (SA)	VIKAS BISHNOI A.G. HARYANA, VIKAS BISHNOI
230*	CRM-M-36739-2023 (RBPB)	MANPREET SINGH V/S STATE OF PUNJAB	FARIAD SINGH VIRK A.G. PUNJAB, KARANVIR SINGH
231*	CRM-M-38225-2023 (RBPB)	RASHPAL SINGH V/S STATE OF PUNJAB	GURSIMRAN SINGH BHATIA A.G. PUNJAB
232*	CRM-M-41377-2023 (RBHRY)	HARENDER SINGH V/S STATE OF HARYANA	ASHIT MALIK A.G. HARYANA, PARMINDER SINGH, PARMINDER SINGH, PRADEEP PANWAR, SAGAR AGGARWAL
	CRM-34945-2023		ASHIT MALIK
233*	CRM-M-43477-2023 (RBPB)	JASHANDEEP SINGH @ BHURA V/S STATE OF PUNJAB	NARESH KAUSHIK A.G. PUNJAB, PANKAJ ATTRI, T.P.S. BHATTI
234*	CRM-M-45480-2023 (RBPB)	KULDEEP KAUR V/S STATE OF PUNJAB	MITUL SINGH RANA A.G. PUNJAB
235*	CRM-M-49063-2023 (RBPB)	NIRMAL SINGH @ LADDI BABA V/S STATE OF PUNJAB	IMAAN SINGH KHARA A.G. PUNJAB
236*	CRM-M-49067-2023 (RBPB)	JASPAL KAUR @ KALO KAUR V/S STATE OF PUNJAB	NEERAJ JAIN A.G. PUNJAB
237*	CRM-M-49069-2023 (RBPB)	DILBAGH SINGH V/S STATE OF PUNJAB	SANDEEP KUMAR BOKOLIA A.G. PUNJAB
238*	CRM-M-49147-2023 (RBPB)	SONIA V/S STATE OF PUNJAB (SA)	JASVIR SINGH DHALIWAL A.G. PUNJAB, KAMALPREET KAUR DHALIWAL
239*	CRM-M-49243-2023 (RBHRY)	RAVI SHANKAR SHARMA V/S STATE OF HARYANA	KESHAV PRATAP SINGH A.G. HARYANA, VISHAL THAKUR KESHAV PRATAP SINGH
	CRM-41217-2023		
240*	CRM-44731-2022 (NDPS SOS) (SOS)	HAPPY @ MANGA AND ANR V/S STATE OF PUNJAB	GURPAL SINGH SANDHU
	IN CRA-S-1907-SB-2017		RAHUL SHARMA (LEGAL AID COUNSEL) , AG PB , GURPAL SINGH SANDHU , SANDEEP VERMA
		(03-JUL-23@401[REGULAR] MR. JUSTICE AMAN CHAUDHARY--)	
241*	CRM-16580-2022 (SOS) (SOS)	SUKHJINDER SINGH@SUKHI V/S STATE OF PUNJAB	SANJEEV SHARMA
	IN CRA-S-3911-SB-2017		PARTESH BIR SINGH SIDHU , FARIAD SINGH VIRK , J.S. THAKUR , RAVI MALHOTRA
242*	CRM-39122-2023 (NDPS SOS) (OTHER)	LAL CHAND V/S INTELLIGENCE OFFICER	K.S.KAHLON , K.S.KAHLON, SHARMILA SHARMA
	IN CRA-S-683-2022		K.S.KAHLON , SANJAY VASHISTH , SHARMILA SHARMA
243*	CRM-35940-2023 (NDPS SOS) (OTHER)	GIANA RAM V/S STATE OF PUNJAB	JASVIR SINGH DHALIWAL A.G. PUNJAB
	IN CRA-S-848-2022		NITESH SINGHI , Nitesh Singhi , SARBJIT SINGH HIRA
244* V	CRM-A-890-MA-2014 (LTAPP)	M/S BHATIA LIFTERS V/S M/S MACHINE TOOLS LTD	ADARSH JAIN
	CRM-18123-2014		ADARSH JAIN
245* V	CRM-39332-2016 (LTAPP)	M/S BALWANT BROTHERS PVT LTD V/S JASPAL SINGH AND ANR	VIJAY LATH
	& CRM-A-2193-MA-2016		VIJAY LATH , VIPUL AGGARWAL
246* V	CRM-31761-2017 (LTAPP) (DELAY(F))	M/S THERAWIN FORMULATION V/S M/S PRITHU PHARMACEUTICALS & ANR.	ABHINAV GUPTA
	CRM-31762-2017		ABHINAV GUPTA
	& CRM-A-2177-MA-2017		ABHINAV GUPTA , ABHINAV GUPTA
247*	CRM-A-343-2022 (LTAPP)	RINKU V/S SOM LAL @ SOMA	KANWAR INDER SINGH , JASLEEN KAUR CHANDHOK
248*	CRM-A-480-2023 (LTAPP)	KRISHNA DEVI V/S PATRAM GODARA	ABHINAV SOOD
249*	CRR-453-2022 (IO)	STATE OF HARYANA V/S RAJBIR AND OTHERS	ADVOCATE GENERAL HARYANA , Naveen Bawa
250*	CRR-2057-2023 (IO)	LAKHWINDER SINGH V/S STATE OF PUNJAB (CA)	J.K. SINGLA A.G. PUNJAB
251*	CRM-M-60578-2022 (DIR)	MS SHIV SHAKTI MEDICAL SOCIETY V/S STATE OF PUNJAB AND OTHERS	SAURABH BAJAJ A.G. PUNJAB, SAURABH BAJAJ
252*	CRWP-9254-2022 ((HABCOR))	VIKRAM BEHAL V/S STATE OF PUNJAB AND OTHERS	RAHUL SHARMA A.G. PUNJAB, A.D. NARULA
253*	CRWP-9299-2023 ((HABCOR))	NIHAL KAUR V/S STATE OF PUNJAB AND OTHERS	RAKESH KUMAR , ASHPREET KAUR
254* V	CRM-M-14533-2017 (QP)	RAGHBIR SINGH AND ANR V/S STATE OF HARYANA	VINAY KJUMAR PANDEY , DHURV SIHAG, SHARAD KUMAR YADAV FOR A.G. HARYANA
255* V	CRM-M-11201-2018 (QP)	KULDEEP SINGH V/S GURMUKH BALWINDER SINGH AND ANR (INTERMINGLED)	N K MANCHANDA , SACHIN KALIA,
256* V	CRM-M-16754-2018 (QP)	SUKHJEEVAN SINGH @ SUKHAJ SINGH V/S STATE OF PUNJAB & ANR	VENEET SHARMA , LAKHWINDER SINGH MANN, RAVI SHARMA
	WITH CRM-M-22237-2022	KAMALJIT SINGH ALIAS HARKAMAL SINGH V/S STATE OF PUNJAB	LAKHWINDER SINGH MANN , LAKHWINDER SINGH MANN , RISHU MAHAJAN

257*	CRM-M-36186-2019 (QP)	SURJEET KUMAR AND ORS V/S STATE OF HARYANA	R S MAMLI
258*	CRM-M-8345-2020 (QP)	RAM SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	MANINDER ARORA , NARESH KUMAR
	WITH CRM-19712-2022	RAM SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	MANINDER ARORA
259*	CRM-M-721-2021 (QP)	JAGJIT SINGH V/S STATE OF HARYANA AND OTHERS	RANJAN LAKHANPAL A.G. HARYANA, MALLY LAKHANPAL,
260*	CRM-M-12720-2021 (QP)	RAMPHAL V/S STATE OF HARYANA AND OTHERS	RAVINDER HOODA A.G. HARYANA, AJIT SINGH LAMBA, RISHAV JAIN
261*	CRM-M-30171-2021 (QP)	MANPREET SINGH V/S STATE OF PUNJAB AND ANOTHER	ARSHDEEP SINGH BRAR A.G. PUNJAB, ARSHDEEP SINGH BRAR
262*	CRM-M-39238-2021 (QP)	VIJAY KUMAR JAIN AND ORS V/S MANPREET KAUR AND ORS	SUMIT GUPTA , N.S. SHEKHAWAT, PANKAJ CHAUHAN, PANKAJ MAHAVIR CHAUHAN
263*	CRM-M-31787-2022 (QP)	SANTOSH RANI V/S STATE OF PUNJAB AND ANOTHER	HARSH RAHEJA A.G. PUNJAB, KULBHUSHAN RAHEJA
264*	CRM-M-42926-2022 (QP)	RAHUL MISHARA AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SHIV KUMAR A.G. HARYANA, PARDEEP SINGH MIRPUR, SHIV KUMAR, VISHAL AGGARWAL
265*	CRM-M-17021-2023 (QP)	SANJAY SINGLA V/S STATE OF HARYANA	PREMJIT SINGH HUNDAL A.G. HARYANA, VIKRAMJEET SINGH
	CRM-15372-2023		PREMJIT SINGH HUNDAL
	WITH CRM-M-24309-2023	RANVIR PAL SINGH V/S STATE OF HARYANA	PREMJIT SINGH HUNDAL
	WITH CRM-21811-2023	RANVIR PAL SINGH V/S STATE OF HARYANA	PREMJIT SINGH HUNDAL
266*	CRM-M-29266-2023 (QP COMGEN)	SUKHDEEP SINGH V/S STATE OF HARYANA AND ANOTHER	TARUN SHARMA A.G. HARYANA
267*	CRM-M-41240-2023 (QP COMGEN)	HARPREET SINGH ALIAS MINTU AND OTHERS V/S STATE OF PUNJAB AND OTHERS	G.B.S.GILL A.G. PUNJAB
268*	CRM-M-41269-2023 (QP COMGEN)	RANI AND OTHERS V/S STATE OF PUNJAB AND OTHERS	BRAJESH KUMAR , BRAJESH KUMAR
269*	CRM-M-44145-2023 (QP)	RAHUL SINGH CHAUHAN V/S STATE OF PUNJAB	ANUREET SINGH SIDHU A.G. PUNJAB
270*	CRM-M-45243-2023 (QP COMGEN)	KULJIT SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	MADHUR JANGRA A.G. PUNJAB, RICHA SHARMA
271*	CRM-36047-2023 (NDPS SOS)	GURPREET SINGH ALIAS SONI AND ANR. V/S STATE OF PUNJAB	SANDEEP VERMA A.G. PUNJAB
	IN CRA-S-602-2023		SANDEEP VERMA , SUNNY KUMAR SINGLA
272*	CRM-M-49200-2023 (RBPCAW)	BHARAT V/S STATE OF PUNJAB	AMANDEEP CHHABRA A.G. PUNJAB
273*	CRR-1339-2022 (CAW)	SUNITA RANI V/S STATE OF HARYANA AND OTHERS	SANJIV GUPTA A.G. HARYANA
	CRM-22246-2022		SANJIV GUPTA
274*	CRR(F)-1005-2023 (CAW)	NEERU V/S ANUDEEP SINGH MADHAN	PARAMJEET , PARAMJEET
275*	CRM-M-33386-2022 (QPCAW)	AKSHAY AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	NAVEEN BAWA A.G. PUNJAB

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201*	CRM-M-38043-2019 (QP)	DHARAMPAL AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	VIVEK GOYAL , VIVEK GOYAL
202*	CRM-M-7188-2021 (QP PROSTAY)	HARPREET KAUR V/S STATE OF PUNJAB AND OTHERS (PROCEEDINGS STAYED)	DHRUPWINDER BRAR A.G. PUNJAB, RAJESH BANSAL, TALWINDER SINGH
203*	CRM-M-53640-2021 (QP PROSTAY)	RAM LAL AND ORS. V/S STATE OF PUNJAB AND ANOTHER (PROCEEDINGS STAYED)	SARJU PURI A.G. PUNJAB, BIKRAMJIT SINGH RANDHAWA,, . RAMNEET KAUR NIJJAR, , HARMANPREET SINGH, HARMANPREET SINGH, LEGAL AID COUNSEL
204*	CRM-M-20309-2022 (QP PROSTAY)	JK DEFENCE FIRE ENGINEERING SERVICES V/S JINDAL INDUSTRIES PVT LTD AND ANR (PROCEEDINGS STAYED)	SANDEEP BANSAL , ANUBHAV BANSAL, ROSE GUPTA, ROSE GUPTA,
205*	CRM-M-42181-2022 (QP PROSTAY) WITH CRM-M-60688-2022	M/S SWASTIK CHEMICALS AND PESTICIDES AND ANOTHER V/S THE STATE OF PUNJAB M/S SINGLA AND COMPANY AND OTHERS V/S STATE OF PUNJAB (PROCEEDINGS STAYED)	SUSHIL SAINI A.G. PUNJAB, YASH PAL SHARMA RAKESH VERMA (NALAGARHWALE)
206*	CRM-M-9451-2023 (QP PROSTAY)	AMJAD ALI V/S NARINDER SINGH (PROCEEDINGS STAYED)	SUNNY KUMAR SINGLA , VISHAL NEHRA
207*	CRM-M-38122-2023 (QP)	TARIRO RAM V/S PUNJAB AND SIND BANK	VIPIN MAHAJAN , Gaurav Goel
208*	CRM-M-45286-2022 (AB)	AMIT KUMAR PABBI AND ANR. V/S STATE OF PUNJAB	G B S DHILLON A.G. PUNJAB, AKSHAY CHADHA
209*	CRM-M-34386-2023 (AB) WITH CRM-M-35235-2023	MINTU KUMAR V/S STATE OF PUNJAB MINTU KUMAR V/S STATE OF PUNJAB	SOMNATH TAYAL A.G. PUNJAB SOMNATH TAYAL , Gagandeep Singh
210*	CRM-M-34437-2023 (AB)	JASVIR SINGH @ HAPPY V/S STATE OF PUNJAB	ADITYA DASSAUR A.G. PUNJAB
211*	CRM-M-34445-2023 (AB)	HARPREET SINGH ALIAS HAPPY V/S STATE OF PUNJAB (CA)	B.D.SHARMA A.G. PUNJAB
212*	CRM-M-43214-2023 (AB)	INDERJIT SINGH V/S STATE OF HARYANA	VISHAL DEEP GOYAL A.G. HARYANA, FATEH SAINI, SHIV PARKASH
213*	CRM-M-44082-2023 (AB)	AAJAMDEEN V/S STATE OF PUNJAB	AMANDEEP SAINI A.G. PUNJAB
214*	CRM-M-44509-2023 (AB)	MUKESH KUMAR V/S STATE OF HARYANA	DS VIRK A.G. HARYANA
215*	CRM-M-47621-2023 (AB)	GURDEEP SINGH AND OTHERS V/S STATE OF PUNJAB	ANKUSH SINGLA A.G. PUNJAB, LAGHUINDER SINGH SEKHON, PARUL
216*	CRM-M-12613-2022 (RBPB)	RAJ SINGH ALIAS RAJU V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB
217*	CRM-M-21198-2022 (RBPB)	GAURAV @ GORA V/S STATE OF PUNJAB	KULDIP SINGH A.G. PUNJAB, JASHANDEEP SINGH SANDHU, KULDIP SINGH, Manoj Kumar Sharma
218*	CRM-M-42762-2022 (RBPB) WITH CRM-47139-2022	DEEPAK AND ANOTHER V/S STATE OF PUNJAB DEEPAK AND ANOTHER V/S STATE OF PUNJAB	VEEET SHARMA A.G. PUNJAB VEEET SHARMA
219*	CRM-M-58338-2022 (RBHRY)	LALLAN KUMAR SHARMA V/S STATE OF HARYANA	AJAY SINGH A.G. HARYANA
220*	CRM-M-12767-2023 (RBPB)	MANPREET SINGH @ MANNA V/S STATE OF PUNJAB	KARANJEET SINGH BRAR A.G. PUNJAB
221*	CRM-M-26749-2023 (RBHRY)	SANDEEP KUMAR V/S STATE OF HARYANA	NIRMAL SINGH A.G. HARYANA, NIRMAL SINGH
222*	CRM-M-32577-2023 (RBPB) CRM-37141-2023	SAUDAGAR SINGH @ SAGAR V/S STATE OF PUNJAB	HARPAL SINGH SIDHU A.G. PUNJAB HARPAL SINGH SIDHU
223*	CRM-M-33481-2023 (RBPB)	MOHD. JAVED ALIAS JAKAR V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB
224*	CRM-M-34320-2023 (RBHRY)	RAVINDER ALIAS BINDRA V/S STATE OF HARYANA	NIKHIL GHAI A.G. HARYANA, AMANPREET SINGH PANNU, DEEPANSHU MEHTA, PARAS TALWAR
225*	CRM-M-35244-2023 (RBPB)	MANOJ KUMAR @ VIJAY V/S STATE OF PUNJAB	MANVINDER SIDHU A.G. PUNJAB, LAKSHAY BECTOR
226*	CRM-M-40005-2023 (RBHRY)	SAHIL V/S STATE OF HARYANA	ARVINDER ARORA A.G. HARYANA, IMRAN MOHD.
227*	CRM-M-40160-2023 (RBUT)	SHAN @ SHAAN V/S STATE OF U.T. CHANDIGARH AND ANR	SUBHASH KUMAR
228*	CRM-M-45489-2023 (RBPB)	BAGGA SINGH @ DHATTU V/S STATE OF PUNJAB	J.K. SINGLA A.G. PUNJAB, SHIVANI SINGLA
229*	CRM-M-45572-2023 (RBPB)	JASVIR KAUR @ CHUCHI V/S STATE OF PUNJAB	J.K. SINGLA A.G. PUNJAB, SHIVANI SINGLA
230*	CRM-M-49008-2023 (RBHRY)	GURPRITAM SINGH V/S STATE OF HARYANA	ASHUTOSH GUPTA A.G. HARYANA, VISHAL SAINI
231*	CRM-M-49089-2023 (RBHRY)	ARUN KUMAR V/S STATE OF HARYANA	RAMAN CHAWLA A.G. HARYANA
232*	CRM-M-49095-2023 (RBHRY)	SATNAM SINGH V/S STATE OF HARYANA (SA)	KAMAL CHAUDHARY A.G. HARYANA, MUKTA MAHESH
233*	CRM-M-49211-2023 (RBHRY)	KAKA ALIAS HARVEER V/S STATE OF HARYANA (SA)	VIKAS BISHNOI GODARA A.G. HARYANA, GAGANDEEP SINGH, RAMANDEEP KAUR SUHAG, TARUN SETH
234*	CRM-M-49239-2023 (RBPB)	NAVEEN KUMAR @ MONU V/S STATE OF PUNJAB	RAJ KUMAR CHAUHAAN A.G. PUNJAB, YUVRAJ SINGH CHAUHAN

235*	CRM-M-49245-2023 (RBHRY)	(SA) SOHIT V/S STATE OF HARYANA	LALIT KUMAR NARANG A.G. HARYANA
236*	CRM-27578-2023 (CONV SOS) (COMP OFF) IN CRR-1561-2023	INDERJIT SINGH BRAR @ INDERJIT SINGH(AUJI) V/S BALKARAN SINGH MANN	SANJEEV KUMAR ARORA SANJEEV KUMAR ARORA , SANJEEV KUMAR ARORA
237*	CRM-38679-2023 (SOS) (OTHER) IN CRA-S-1988-2023	AKASH VERMA @ RAVI V/S STATE OF PUNJAB	SANDEEP ARORA A.G. PUNJAB SANDEEP ARORA
238* V	CRM-19469-2016 (LTAPP) & CRM-A-1197-MA-2016	INSPECTOR OF CUSTOMS V/S OM PARKASH JAIN	D.D.SHARMA , ANKUR BANSAL, SANJEEVA KUMAR UPPAL D.D.SHARMA , ANKUR BANSAL , SOURABH GOEL
239* V	CRM-39167-2016 (LTAPP) & CRM-A-2188-MA-2016	SHERI AND ANR V/S STATE OF HARYANA AND ORS	MUNFAID KHAN MUNFAID KHAN
240* V	CRM-17138-2017 (LTAPP) (DELAY(F)) & CRM-A-1108-MA-2017	JASBIR KAUR V/S KULBIR SINGH AND ORS	BALBIR SINGH JASWAL , H.S. BATTH,, SYLVESTER, SANDEEP S. MAJITHIA BALBIR SINGH JASWAL , HARCHAND SINGH BATTH
241* V	CRM-A-1923-MA-2017 (LTAPP) CRM-27933-2017	MULAKH RAJ ARORA V/S SANJEEV BANSAL AND ANR	ASHOK TYAGI ASHOK TYAGI
242*	CRM-A-777-2019 (LTAPP)	JASPREET SINGH V/S JATINDER SHARMA	NARESH DILAWARI
243*	CRM-30980-2021 (ACQ) (DELAY(F)) CRM-30981-2021 & CRA-AS-19-2021	SUMITRA @ MADHU V/S STATE OF HARYANA AND OTHERS	SANJAY VASHISTH A.G. HARYANA, . SANDEEP THAKUR, , SUSHIL SHEORAN, SANJAY VASHISTH SANJAY VASHISTH
244*	CRM-32226-2021 (LTAPP) & CRM-A-510-2021	DARBARA SINGH V/S BALBIR SINGH	NARESH KUMAR GANGA Naresh Kumar Ganga
245*	CRM-A-724-2022 (LTAPP)	PANKAJ GROVER V/S HARNEK SINGH	PRASHANT BANSAL , PRASHANT BANSAL
246*	CRA-S-1999-2023 (SC/ST ACT AB)	SANDEEP KUMAR @ MITTU V/S STATE OF HARYANA AND ANOTHER (BODT. 11.09.2023 // HON'BLE SUPREME COURT VIDE ORDER DATED 28.08.2023 PASSED IN S.L.P.(CRL) NO 10423 OF 2023 DIRECTED TO DECIDED CRA-S-1999 OF 2023 EXPEDITIOUSLY AFTER AFFORDING AN OPPORTUNITY OF HEARING TO THE PETITIONER)	SANJIV GUPTA A.G. HARYANA, PARUNJEET SINGH
247*	CRM-A-568-2023 (LTAPP)	TEJPAL SAINI V/S SATPAL SINGH	JOHAN KUMAR , JOHAN KUMAR
248* II	CRR-1766-2010 (CONONEYEAR)	SEO RAM V/S STATE OF HARYANA (BOHACJ DT. 21.03.2016Z)	G.S. BAJWA , A.G.HAYANA, S.S. DINARPUR, BRIJENDER KAUSHIK, S.S.DINARPUR
249* V	CRR-4234-2017 (IO) CRM-28548-2018	GURBACHAN SINGH V/S STATE OF PUNJAB AND ORS.	ARIHANT JAIN , CHETAN BANSAL, KANISH JINDAL, KARAN GARG, RISHAV JAIN KARAN GARG
250*	CRM-3849-2019 (CRRAC) CRM-3850-2019 CRM-5505-2019 & O&M CRR-274-2019 WITH CRM-20493-2019 & CRR-1597-2019	UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED V/S RAJINDER SINGH RAJINDER SINGH V/S STATE OF HARYANA	R.S. LONGIA , DURGA DUTT SHARMA R.S. LONGIA R.S. LONGIA R.S. LONGIA JASPAL SINGH MAANIPUR JASPAL SINGH MAANIPUR
251*	CRR-214-2020 (CRRAC) CRM-2330-2020	GURADITTA SINGH V/S BALWINDER SINGH @ BHINDER AND ANOTHER	R.V.S. CHUGH , ARSHPREET KHADIAL R.V.S. CHUGH
252*	CRR-2597-2022 (138 NIA) CRM-45820-2022 CRM-45821-2022 CRM-45822-2022	GURDEEP SINGH V/S FAZILKA CENTRAL COOPERATIVE BANK LTD	ARVINDER SINGH KHOSA , NEERAJ MADAAN Arvinder Singh Khosa Arvinder Singh Khosa Arvinder Singh Khosa
253* V	CRM-M-20280-2018 (DIR)	MANDEEP KAUR & OTHERS V/S STATE OF PUNJAB & OTHERS	SURINDER KAUR GILL , VIVEK GOYAL
254*	CRM-M-9558-2020 (DIR)	BAKSHISH SINGH V/S STATE OF PUNJAB AND OTHERS	VANEET KUMAR SHARMA , AMIT SHARMA, Gagandeep Singh, VANEET KUMAR SHARMA
255*	CRM-M-36464-2020 (DIR) WITH CRM-M-25106-2020	NARENDER SINGH V/S STATE OF HARYANA AND ANOTHER GAGANDEEP SINGH V/S STATE OF HARYANA AND OTHERS	GAUTAM DUTT A.G. HARYANA, PIYUSH GUPTA, RENU BALA KAMBOJ, R.S. RAI, ANURAG ARORA VIVEK GOYAL
256*	CRM-M-774-2021 (DIR)	CHAMAN LAL V/S THE STATE OF PUNJAB AND OTHERS	RAMANDEEP SINGH PANDHER A.G. PUNJAB
257*	CRM-M-40003-2021 (DIR)	PARKASH SINGH V/S STATE OF PUNJAB AND OTHERS	H.S. DEOL A.G. PUNJAB, KARANJEET SINGH BRAR, RAJAT DOGRA, R-6, K.S. BRAR
258*	CRWP-3851-2023 ((PROT))	RAKESH KUMAR V/S STATE OF PUNJAB AND OTHERS	RAJINDER SINGH A.G. PUNJAB, KARANJEET SINGH BRAR
259*	CRWP-4906-2023 ((HABCOR))	RITIKA KALRA AND ANR V/S STATE OF PUNJAB AND OTHERS	RAJESH K. DADWAL , PARDHUMAN GARG

260* V	CRM-M-357-2016 (QP)	GURPREET SINGH V/S STATE OF PUNJAB AND ANR.	BALBIR SINGH JASWAL , A.G. PUNJAB, BIKRAMJIT SINGH BAJWA, RAKESH KUMAR, RAKESH KUMAR, SANDEEP KUMAR
	WITH CRM-10775-2018	GURPREET SINGH V/S STATE OF PUNJAB AND ANR.	RAKESH KUMAR
	WITH CRM-10763-2018	GURPREET SINGH V/S STATE OF PUNJAB AND ANR.	RAKESH KUMAR
261* V	CRM-M-11534-2018 (QP)	JAGDEEP SINGH @ JAGI V/S STATE OF PUNJAB AND ANR	HARVINDER PAL SINGH GHUMAN , CL PAWAR, FERRY SOFAT, GINNIJEET MALHOTRA, ASEER GULATI, HARVINDER PAL SINGH GHUMAN, TRIBHUVAN DAHIYA
262*	CRM-M-54515-2019 (QP)	ASHWINDER KAUR V/S STATE OF PUNJAB AND ANOTHER	RAVINDER MALIK A.G. PUNJAB, RAVINDER MALIK, S S SIDHU
263*	CRM-M-11057-2022 (QP COMGEN)	CHETAN SABHARWAL V/S STATE OF HARYANA AND ANOTHER	TAJESHWAR S.SULLAR A.G. HARYANA, ASHWANI BHARDWAJ, HARLOVE SINGH RAJPUT
264*	CRM-M-21778-2022 (QP COMGEN)	CHAMKAUR SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	HARPREET SINGH JAKHAL A.G. PUNJAB, CHIRAG GIRDHAR, HARPREET SINGH JAKHAL, R K GIRDHAR
	WITH CRM-32159-2023	CHAMKAUR SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	HARPREET SINGH JAKHAL
	WITH CRM-M-29570-2023	SURJEET SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	R K GIRDHAR , HARPREET SINGH JAKHAL
265*	CRM-M-51991-2022 (QP)	SIDDHARTH SHARMA V/S STATE OF PUNJAB AND ANOTHER	GURCHARAN DASS A.G. PUNJAB, AMIT KUMAR SAINI
	CRM-42879-2022		GURCHARAN DASS
266*	CRM-M-381-2023 (QP COMGEN)	BITTU AND ORS V/S STATE OF HARYANA AND OTHERS	HARDEEP SINGH KASAN A.G. HARYANA, HARDEEP SINGH KASAN
267*	CRM-M-4867-2023 (QP)	ARSHAD ALIAS DHOLU V/S STATE OF HARYANA	ABHINAV SOOD A.G. HARYANA
268*	CRM-M-17353-2023 (QP CYB COM)	NAVNEET SHARMA V/S STATE OF PUNJAB AND OTHERS	JASRAJ SINGH A.G. PUNJAB, IMRAN AHMED ALI, JASRAJ SINGH
269*	CRM-M-19131-2023 (QP COMGEN)	JIVESH SINGH CHAWLA AND ANOTHER V/S UT CHANDIGARH AND ANOTHER	J.K. SINGLA , ANUPAM BANSAL, HARSHARN SINGH BAJWA, J.K. SINGLA
270*	CRM-M-32022-2023 (QP)	KULWANT SINGH V/S STATE OF PUNJAB AND ANOTHER	VARUN GOYAL A.G. PUNJAB
271*	CRM-M-34849-2023 (QP COMGEN)	PAWAN KUMAR V/S STATE OF HARYANA AND ANOTHER	SARVESH MALIK A.G. HARYANA
272*	CRM-M-41199-2023 (QP)	SANDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	KETAN CHOPRA A.G. PUNJAB
273*	CRM-M-41672-2023 (QP)	SAHIB SINGH V/S STATE OF PUNJAB AND ANOTHER	YAJUR SHARMA A.G. PUNJAB
274*	CRWP-9341-2022 (PMR)	YOGESH @ BABLU V/S STATE OF HARYANA AND OTHERS	RAHUL DESWAL A.G. HARYANA
275*	CRWP-4022-2023 (PMR)	MUMTAJ @ RAM KISHAN V/S STATE OF HARYANA AND OTHERS	ANOOP SINGH SHEORAN A.G. HARYANA, RANDEEP S. DHULL
276*	CRWP-8921-2023 (PMR)	SURESH V/S STATE OF HARYANA AND OTHERS	LAJPAT RAI SHARMA A.G. HARYANA, LAJPAT RAI SHARMA, T.P.S. TEJI
277*	CRM-M-34141-2021 (QP)	RITA RAI V/S STATE OF HARYANA	SUKHBIR SINGH HOODA A.G. HARYANA, K.D.S. HOODA, DIXIT GARG
278*	CRM-37359-2023 (SOS)	ATUL SANDAL AND ANR V/S STATE OF PUNJAB	VISHAL SHARMA (VASUDEVA) A.G. PUNJAB
	IN CRA-S-2405-2023		VISHAL SHARMA (VASUDEVA)
279*	CRA-S-2735-2023 (SC/ST ACT RB)	KULDEEP V/S STATE OF HARYANA	AMIT CHOUDHARY A.G. HARYANA, AMIT CHOUDHARY
280*	CRM-M-49255-2023 (RBHCAW)	SUKHWINDER SINGH @ SUNNY V/S STATE OF PUNJAB AND ANOTHER	DEEPAK KUMAR BARTIA A.G. PUNJAB, SUKHWINDER SINGH KAINTH
281*	CRM-M-52052-2019 (CAW)	AAS MOHAMMAD V/S STATE OF HARYANA AND OTHERS	DEEPANSHU MATYA , DEEPANSHU MATYA
	WITH CRM-M-50661-2019	AZHAR AND ANR V/S STATE OF HARYANA AND OTHERS	TUSHAR GAUTAM , TUSHAR GAUTAM
282*	CRM-M-40492-2022 (QPCAW)	VIPIN ARORA AND OTHERS V/S PRIYA ARORA	SUKHDEEP SINGH BHINDER , DILRAJ SINGH BHINDER, PARDEEP KUMAR
283*	CRM-M-48577-2023 (RBHRY)	SACHIN V/S STATE OF HARYANA	NARESH KUMAR GANGA A.G. HARYANA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 24**

HON'BLE MR. JUSTICE HARSH BUNGER

201*	CWP-16580-2018 (LABOUR/INDUSTRIAL)	HT MEDIA LIMITED V/S STATE OF PUNJAB THR ASSISTANT LABOUR COMMISSIONER, SAS NAGAR AND ORS	ABHAYVEER SHARMA , ABHINAV SOOD, AJAY BHARDWAJ, AKSHAY BHAN, ALOK MITTAL, AMIT KAITH, MANDEEP SINGH BAINS., AMRITA GARG, BHUWAN VATS, AJAY AGGARWAL, Bhuwan Vats, GAURAV BAKSHI, NEHA SONAWANE, P.S. KHURANA, SIMRANJOT SINGH
202*	CWP-18221-2020 (LABOUR/INDUSTRIAL) (OTHER) WITH CWP-6730-2021	M/S BEANT PARMAR SECURITY AGENCY V/S THE PRESIDING OFFICER, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL AND OTHERS JAGDISH V/S BEANT PARMAR SECURITY AGENCY AND OTHERS	VIVEK K. THAKUR , R.S.MALIK, VIVEK K. THAKUR R.S.MALIK
203*	CWP-9199-2022 (LABOUR/INDUSTRIAL) (OTHER)	MANAGING DIRECTOR,M/S HARYANA TOURISM CORPORATION LTD. AND ANR V/S HARBANS LAL AND ORS	PADAM KANT DWIVEDI , BHARAT BHUSHAN SHARMA, VAIBHAV PARASHAR
204*	CWP-22552-2022 (LABOUR/INDUSTRIAL) (OTHER)	JIVAN LAL V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT III FARIDABAD AND OTHERS	ABHA RATHORE , ANIL SHUKLA, VIPUL JOSHI
205*	CRM-M-20602-2023 (RBHRY)	JAGSIR SINGH ALIAS SHERA V/S STATE OF HARYANA (SA)	ADITYA SANGHI A.G. HARYANA
206*	CRM-M-39868-2023 (RBPB)	BALWINDER SINGH @ PUNDA V/S STATE OF PUNJAB (SA)	RAMAN SINGLA A.G. PUNJAB, RAMAN SINGLA
207*	CRM-M-49086-2023 (RBPB)	RANJIT SINGH ALIAS JEETA V/S STATE OF PUNJAB (SA)	SATNAM SINGH GILL A.G. PUNJAB, GAUTAM KUMAR, MANJOT KAUR
208*	CRA-S-1840-2023 (SC/ST ACT AB) WITH CRA-S-1841-2023	VIKAS MALIK @ VIKASH MALIK V/S STATE OF HARYANA AMIT V/S STATE OF HARYANA (SA)	VISHAL GARG NARWANA A.G. HARYANA VISHAL GARG NARWANA
209*	CWP-4502-1997 (SCOSB UT) & CM-13625-CWP-2013 CM-15818-2000	HARBHAJAN SINGH V/S UNION TERRITORY,CHANDIGARH	V.S.RANA , VIKRAM AGGARWAL, A.G.HARYANA, B.S. WALIA, HARBHAJAN SINGH, DEEPAK SIBAL, J.S. SIDHU, K.S. DADWAL, JASKIRAT SINGH, LISA GILL. KOMALVIR GILL, MALKIAT KAUR, NIDHI, MANPREET KAUR, O P SHARDA, R.S.SURJEWALA, S C SIBAL, SR. ADV., VIKRAM AGGARWAL, VIVEK CHAUHAN VARINDER SINGH RANA.MS.LISA GILL V.S.RANA
210*	CWP-5271-1998 (LABOUR/INDUSTRIAL) CM-11028-CWP-2020 CM-11091-CWP-2004 WITH CWP-11922-1998 CM-17215-1998	HISAR IMPROVEMENT TRUST V/S THE PRESIDING OFFICER AND ORS. JASWANT SINGH V/S HISAR IMP. TRUST (SOC)	R.K. MALIK, C.B GOEL , R.C CHAUHAN, CHANDERHAS YADAV R-2 CHANDERHAS YADAV , C.B.GOEL R.K. MALIK RK MALIK RK MALIK
211*	CM-6677-CWP-2019 (LABOUR/INDUSTRIAL) (E/H) IN CWP-5429-2003	THE KARNAL CENTRAL COOP. BANK LTD. & ANR V/S PRESIDING OFFICER AND ANR.	BIKRAMJIT SINGH PATWALIA RAMESH SHARMA VIVEK SHARMA , BIKRAMJIT SINGH PATWALIA , D S PATWALIA , RAMESH SHARMA , T P S CHAWLA
212*	CM-4328-CWP-2022 (LABOUR/INDUSTRIAL) (ACTUAL DATE) IN CWP-2584-2008	M/S BRITISH MOTOR CAR COMPANY (1934) LIMITED V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL & ANOTHER (03-JUL-23@1123[REGULAR] MR. JUSTICE HARSH BUNGER--)	VIVEK KHATRI BIRENDER SINGH RANA , BALPREET SIDHU , DEEPAK AGGARWAL , R N LOHAN , R.N. LOHAN, NEHA RANA , VIKAS BAHU , VIVEK KHATRI
213*	CM-2884-CWP-2021 (LABOUR/INDUSTRIAL) (AMEND (P)) IN CWP-2329-2010	LAVLEEN KUMAR V/S ST. BANK OF INDIA & ANR (03-JUL-23@1617[REGULAR] MR. JUSTICE HARSH BUNGER--)	HARINDER SHARMA KAPIL KAKKAR, KAPIL KAKKAR ASHWANI BAKSHIASHWANI BAKSHI , JASVINDER BAKSHI , JYOTI , KAPIL KAKKAR
214*	CM-15849-CWP-2023 (LABOUR/INDUSTRIAL) (MODIFICATION) CM-15850-CWP-2023 IN CWP-4587-2013	PRINCE BUS AND TRANSPORT CO. LTD. AND ANR. V/S PRESIDING OFFICER AND ANR.	DALJIT SINGH BATTH DALJIT SINGH BATTH SUGREEV KAPOOR
215*	CWP-4547-2013 (LABOUR/INDUSTRIAL) WITH CWP-19284-2015	SURINDER PAL V/S PRESIDING OFFICER IT JALANDHAR & ORS THE BHAURA COOPERATIVE AGRICULTURAL SERVICE SOCIETY LTD V/S THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT JALANDHAR & ANR	RAJ KAUSHIK , GAURAV TANGRI, SANJAY TANGRI SANJAY TANGRI
216*	CWP-4714-2013 (LABOUR/INDUSTRIAL) WITH CWP-14571-2013 WITH CWP-14753-2013	BALWINDER SINGH AND ORS V/S PRE. OFFI. INDU. TRIB. GURDASPUR & ORS GURDEV SINGH AND OTHERS V/S PRESIDING OFFICER, INDUSTRIAL TRIBUNAL GURDASPUR & ANOTHER RANDHIR SINGH AND OTHERS V/S PRESIDING OFFICER, INDUSTRIAL TRIBUNAL GURDASPUR & ORS.	GAGNESHWAR WALIA , GAGNESHWAR WALIA, RS AHLUWALIA, ARUN GOSAIN, , S.S. SANDHU GAGNESHWAR WALIA , GAGNESHWAR WALIA GAGNESHWAR WALIA , GAGNESHWAR WALIA
217*	CWP-5441-2013 (LABOUR/INDUSTRIAL)	REGIONAL COMPUTER CENTRE V/S EMPLOYEES STATE INSURANCE CORPORATION AND ORS (BO DT 21.09.2022)	I.S. SIDHU , NARENDER KUMAR VASHIST, R.S. BHATIA
218*	CWP-9463-2013 (LABOUR/INDUSTRIAL)	GOVARDHAN DASS V/S PRESIDING OFFICER, LABOUR COURT, AMBALA AND ANR	RAVINDRA JAIN

(RESTORED BJODT 22.08.2022 PASSED IN LPA-963-2018)			
219*	CWP-12909-2013 (LABOUR/INDUSTRIAL) CM-12293-CWP-2013 CM-2497-CWP-2018 CM-481-CWP-2018 WITH CWP-7683-2019	MUNICIPAL CORPORATION PATIALA THRO COMMISSIONER V/S THE PRESIDING OFFICER LABOUR COURT PATIALA AND ORS SUKHDARSHAN SINGH V/S THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, PATIALA AND ANOTHER	KANWALVIR SINGH KANG , Brahminder Singh Toor, PUNEET GUPTA, RAHUL KUMAR PRASHAR, TS SIDHU, VIKAS SINGH, JAGDEV SINGH VIKAS SINGH, KANWALVIR SINGH KANG KANWALVIR SINGH KANG KANWALVIR SINGH KANG , TRIBHUWAN SINGLA PUNEET GUPTA
220*	CWP-15798-2014 (LABOUR/INDUSTRIAL)	THE SUPERINTENDING ENGINEER AND ANR V/S THE PRESIDING OFFICER AND ORS	A.G. HARYANA , SANJAY MITTAL
221*	CWP-1217-2015 (LABOUR/INDUSTRIAL)	M/S VISHESH OVERSEAS V/S THE PRESIDING OFFICER AND ANR	SACHIN MITTAL
222*	CWP-1340-2015 (SCOSB UT)	AMAR NATH GILL & ORS V/S PANJAB UNIVERSITY AND ORS	SAMEER SACHDEVA , ALKA CHATRATH, SANJIV GHAI, RAHUL BHANOT
223*	CWP-6628-2015 (LABOUR/INDUSTRIAL)	GURJIT KAUR & ORS V/S INDUSTRIAL TRIBUNAL PATIALA & ORS	VIKAS SINGH , ANIL KUMAR SHARMA , JAGDEV SINGH
224*	CWP-11833-2015 (SCOSB UT) CM-8459-CWP-2015 WITH CWP-12025-2015 CM-8458-CWP-2015 WITH CWP-11991-2015 CM-8463-CWP-2015	JYOTI SOOD V/S PANJAB UNIVERSITY AND ORS. JYOTI SOOD V/S PANJAB UNIVERSITY AND ORS. JYOTI SOOD V/S PANJAB UNIVERSITY AND ORS.	A.P.S. SHERGILL A.P.S. SHERGILL A.P.S. SHERGILL , ARUN K.BAKSHI, SHRANAV KATYAL , ARUN KUMAR BAKSHI , SUVIR SIDHU, BIKRAMJIT S.PATWALIA A.P.S. SHERGILL A.P.S. SHERGILL , SUBHASH AHUJA, ALOK MITTAL A.P.S. SHERGILL
225*	CWP-14531-2015 (LABOUR/INDUSTRIAL)	AJAIB SINGH V/S INDUSTRIAL TRIBUNAL PATIALA AND ORS	VIKAS SINGH , ANIL KUMAR SHARMA , ISHRAT PANNU, JAGDEV SINGH
226*	CWP-15564-2015 (LABOUR/INDUSTRIAL)	HARDEV SINGH V/S PRESIDING OFFICER AND ORS	RAVI GAKHAR , ANIL KUMAR SHARMA , HARVINDER PAL SINGH GHUMAN
227*	CWP-20890-2015 (LABOUR/INDUSTRIAL)	KARAMBIR SINGH V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT II CHANDIGARH AND ORS	VIVEK KHATRI , Vineet Dhanda
228*	CWP-21754-2015 (LABOUR/INDUSTRIAL)	RAMESH KUMAR V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT-1 GURGAON AND ORS	SURESH KUMAR KAUSHIK , AJAY CHAUDHARY, RAHUL SHARMA
229*	CWP-24183-2015 (LABOUR/INDUSTRIAL)	EMPLOYEES PROVIDENT FUND ORGANIZATION AND ANR. V/S M/S MADHU GAS SERVICES AND ORS.	SANJAY TANGRI
230*	CWP-24856-2015 (LABOUR/INDUSTRIAL)	VINAY GUPTA V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL PATIALA AND ORS	RAJ KAUSHIK
231*	CWP-25975-2015 (SCOSB UT)	SANDEEP SINGH V/S PB ENGINEERING COLLAGE PEC UNIVERSITY OF TECHNOLOGY & ANR	D.R. SHARMA , HARKESH MANUJA, TRIBHAWAN SINGLA
232*	CWP-3890-2016 (LABOUR/INDUSTRIAL) CM-2463-CWP-2016	UNION V/S PRESIDING OFFICER & ANR	ABHA RATHORE , ABHA RATHORE, MOHAK BHADANA, SATYA VEER SINGH ABHA RATHORE
233*	CWP-4684-2016 (LABOUR/INDUSTRIAL)	NATIONAL INSURANCE COMP. V/S CONTROLLING AUTHORITY UNDER THE PAYMENT AND ANR.	V RAMSWAROOP , PIYUSH KHANNA
234*	CWP-5767-2016 (SCOSB UT) WITH CM-4312-CWP-2016 CM-4311-CWP-2016	RAM SUKH AND ORS V/S MUNICIPAL CORPORATION CHANDIGARH AND ANR RAM SUKH AND ORS V/S MUNICIPAL CORPORATION CHANDIGARH AND ANR	MAHESH GUPTA , DEEPALI PURI, SUMER SINGH BRAR, JAVIR CHANDEL, P.S.MEHROK , , SUVIR SEHGAL MAHESH GUPTA MAHESH GUPTA
235*	CWP-10551-2016 (LABOUR/INDUSTRIAL)	ASHOK KUMAR DHIMAN V/S GROZ BECKERT ASIA PRIVATE LIMITED AND ANR	G.S. GHUMAN
236*	CWP-10623-2016 (LABOUR/INDUSTRIAL)	ROHTASH V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT AND ORS	RAVINDER SINGH BUDHWAR
237*	CWP-14918-2016 (LABOUR/INDUSTRIAL) WITH CWP-19760-2016 CM-8984-CWP-2016	SUBHASH CHANDER AND ORS V/S STATE OF PUNJAB TH CHIEF SECRETARY AND ORS RAMNATH & ORS V/S STATE OF PUNJAB THROUGH CHIEF SECRETARY & ORS	SATWANT MEHTA , BENTI KAUR, KAWALJYOT SINGH, AG PB., D.S. NIGHA, Kawaljyot Singh KAWALJYOT SINGH , Kawaljyot Singh SATWANT MEHTA, AG PUNJAB , Kawaljyot Singh
238*	CWP-15867-2016 (LABOUR/INDUSTRIAL)	M/S ZNA INFRA PVT. LTD. V/S PRESIDING OFFICER, INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT-II, GURGAON, HARYANA & ANR	AJAY SINGH GHANGAS
239*	CWP-18874-2016 (LABOUR/INDUSTRIAL)	MALKIT SINGH AND ORS V/S KULWINDER SINGH AND ORS	KARAN SINGLA , KARAN SINGLA
240*	CWP-23133-2016 (LABOUR/INDUSTRIAL)	MANAGING DIRECTOR HARYANA AGRO INDUSTRIES CORPORATION LTD AND ANR V/S ZILE SINGH AND ORS	PADAM KANT DWIVEDI
241*	CWP-3900-2017 (LABOUR/INDUSTRIAL)	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD AND ANR V/S DEPUTY LABOUR COMMISSIONER, PUNJAB, CHD ANDORS	MEHARDEEP SINGH , N.G.SHARMA , , PADAM KANT DWIVEDI

242*	CWP-5932-2017 (LABOUR/INDUSTRIAL)	AMBIKA YADAV V/S PRESIDING OFFICER & ANR	RAVI GAKHAR
243*	CWP-6892-2017 (LABOUR/INDUSTRIAL)	SUPERINTENDENT ENGINEER, PUBLIC WELFARE DEPARTMENT (B&R) DIVN. NO. 2 SUB DIVN NO. 4 MALL ROAD KARNAL V/S ROSHAN LAL AND ANOTHER	ADVOCATE GENERAL HARYANA , DIWAN S. ADLAKHA, HARISH RATHEE DAG, DIWAN S. ADLAKHA
	CM-9487-CWP-2017		DIWAN S. ADLAKHA, A.G. HARYANA
244*	CWP-7618-2017 (LABOUR/INDUSTRIAL)	GURIQBAL SINGH V/S THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL BATHINDA AND ORS	SUDHIR KUMAR
245*	CWP-18957-2017 (LABOUR/INDUSTRIAL)	MANAGING DIRECTOR NISHAT AND MALWA BUS PVT LTD V/S PO INDUSTRIAL TRIBUNAL AMRITSAR AND ANR	K.S.DHILLON , VIVEK SALATHIA
	CM-5891-CWP-2018		K.S.DHILLON
	CM-11771-CWP-2017		K.S.DHILLON
246*	CWP-22534-2017 (LABOUR/INDUSTRIAL)	OM PARKASH AND ORS V/S UNION OF INDIA AND ORS	ANURAG GOYAL , ANAND CHHIBBER,, HARNEET SINGH OBEROI, PRATEEK GUPTA, S.K. SHARMA
247*	CWP-22747-2017 (SCOSB UT)	DILDEEP SINGH & ORS V/S MUNICIPAL CORPORATION CHANDNIGARH & ORS	MONICA BAHL , ABHINAV SOOD, AJAIVIR SINGH, AMIT JHANJI, BALPREET SIDHU, DHRUV WALIA, JASHANDEEP SINGH SANDHU, NISHANT INDAL, SUMAN JAIN, SUVIR SEHGAL, VIKAS BALI, ZAHEEN KAUR, RISHABH JAIN, PANKAJ JAIN
	CM-12632-CWP-2023		ARJUN PARTAP ATMA RAM , ABHINAV SOOD
	CM-18063-CWP-2017		BALPREET KAUR SIDHU , ABHINAV SOOD , VIKAS BALI
	WITH CWP-1174-2018	NARINDER KUMAR AND ANR. V/S MUNICIPAL CORPORATION CHANDIGARH AND ORS.	AJAIVIR SINGH , AJAIVIR SINGH , SUMAN JAIN
	WITH CWP-26106-2017	SOURAV GAUTAM AND ANR V/S MUNICIPAL CORPORATION CHANDIGARH AND ORS	AJAIVIR SINGH , ABHINAV SOOD , ADITYA JAIN , AJAIVIR SINGH , GEETA SHARMA , SUMAN JAIN , VIKAS BALI
	CM-6395-CWP-2021		AJAIVIR SINGH , ABHINAV SOOD
248*	CWP-23348-2017 (LABOUR/INDUSTRIAL)	CHIEF ENGINEER,PUNJAB,PWD B&R PATIALA AND ANOTHER V/S DILBAGH SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB , INDERJIT SHARMA, RAJESH BHARDWAJ, SR. DAG
249*	CWP-26520-2017 (SCOSB UT)	MOH KASIM V/S PUNJAB UNIVERSITY AND ORS.	WAZIR SINGH , ALKA CHATRATH
	WITH CWP-29107-2019	RANJHA SINGH AND ANR V/S PUNJAB UNIVERSITY AND ORS	DINESH KUAMR JANGRA , WAZIR SINGH
	WITH CWP-1317-2015	ANIL KUMAR AND ORS. V/S UNION OF INDIA AND ORS.	RAJEEV ANAND , HARNEET SINGH OBEROI , NIKHIL ANAND, SUBHASH AHUJA , VIVEK SINGLA
250*	CWP-27678-2017 (SCOSB UT)	SANTRA V/S MUNICIPAL CORPORATION CHANDIGARH AND ORS	ASHOK SHARMA NABHEWALA , ANAND KUMAR BISHNOI,SUMAN SAGAR, ASHOK SHARMA NABHEWALA, D.K.JANGRA, DR. ANAND KUMAR BISHNOI
251*	CWP-5090-2018 (LABOUR/INDUSTRIAL)	CENTRAL BOARD OF TRUSTEES V/S VAISH EDUCATION SOCIETY ROHTAK AND ANR	R. KARTIKEYA , GAURAV TANGRI
252*	CWP-10481-2018 (LABOUR/INDUSTRIAL)	EXECUTIVE ENGINEER PWD B & R DIV NO 1 SANGRUR AND OTHERS V/S RAMESH KUMAR AND ANOTHER	ADVOCATE GENERAL PUNJAB
253*	CWP-21845-2018 (LABOUR/INDUSTRIAL)	KULDEEP SINGH AND ORS V/S UNION OF INDIA AND OTHERS	MANINDER SINGH BAJWA , ARIHANT GOYAL, Sheenu Sura
254*	CWP-24910-2018 (LABOUR/INDUSTRIAL)	SURENDER PAL V/S DIVISIONAL OFFICER HARYANA STATE COOPERATIVE SUPPLY & MARKETING FEDERATION LTD SIRSA & ORS	RAKESH NAGPAL , RISHABH GUPTA
	WITH CWP-24911-2018	CHHOTU RAM V/S DIVISIONAL OFFICER, HARYANA STATE COOPERATIVE SUPPLY & MARKETING FEDERATION LTD. SIRSA ORS	RAKESH NAGPAL
255*	CWP-29160-2018 (SCOSB UT)	SUDHIR CHAWLA V/S CHANDIGARH INDUSTRIAL & TOURISM DEVELOPMENT, CORPORATION LIMITED, AND OTHERS	SUMEET GOEL , MADHU DAYAL, MADHU DAYAL,A.K. RANOTIA,
256*	CWP-32318-2018 (LABOUR/INDUSTRIAL) (OTHER)	VINOD KUMAR V/S THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL AND LABOUR COURT, CHANDIGARH AND OTHERS	SURINDER GANDHI , ANISH RAWAL
257*	EA-10-2018 (LABOUR/INDUSTRIAL)	M/S DEVE PAINTS LTD V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL & LABOUR COURT & ORS	K.L. SUNEJA
	CM-3947-CWP-2018		K.L. SUNEJA
	IN CWP-10963-2014		MANISH JAIN
258*	CWP-1567-2019 (LABOUR/INDUSTRIAL) (OTHER)	SECRETARY, VAISH EDUCATION SOCIETY ROHTAK AND OTHERS V/S PRESIDING OFFICER, INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, ROHTAK AND ANR	KULDEEP TIWARI
	CM-929-CWP-2019		KULDEEP TIWARI
259*	CWP-4199-2019 (LABOUR/INDUSTRIAL) (OTHER)	HISMITC LTD AND ANOTHER V/S THE PRESIDING OFFICER , LABOUR COURT AND ANR	Rajesh Gaur
260*	CWP-6493-2019 (LABOUR/INDUSTRIAL) (OTHER)	DIVISIONAL FOREST OFFICER (TERRITORIAL) BHIWANI V/S JAGDISH AND ANR	A.G. HARYANA , A.G. HARYANA
	WITH CM-14341-CWP-2019	DIVISIONAL FOREST OFFICER TERRITORIAL BHIWANI V/S JAGDISH AND ANR	A.G. HARYANA
	WITH CWP-6526-2019	DIVISIONAL FOREST OFFICER (TERRITORIAL) BHIWANI V/S RAJESH KUMAR AND ANR	A.G. HARYANA
	WITH CM-14662-CWP-2019	DIVISIONAL FOREST OFFICER TERRITORIAL BHIWANI V/S RAJESH KUMAR AND ANR	A.G. HARYANA

	WITH CWP-6530-2019	DIVISIONAL FOREST OFFICER (TERRITORIAL) BHIWANI V/S BIMLA AND ANR	A.G. HARYANA
	WITH CM-14633-CWP-2019	DIVISIONAL FOREST OFFICER TERRITORIAL BHIWANI V/S BIMLA AND ANR	A.G. HARYANA
	WITH CWP-6531-2019	DIVISIONAL FOREST OFFICER (TERRITORIAL) BHIWANI V/S ISHWAR AND ANR	A.G. HARYANA
	WITH CM-14262-CWP-2019	DIVISIONAL FOREST OFFICER TERRITORIAL BHIWANI V/S ISHWAR AND ANR	A.G. HARYANA
	WITH CWP-6567-2019	DIVISIONAL FOREST OFFICER (TERRITORIAL) BHIWANI V/S SATYAWAN AND ANR	A.G. HARYANA
	WITH CM-14346-CWP-2019	DIVISIONAL FOREST OFFICER TERRITORIAL BHIWANI V/S SATYAWAN AND ANR	A.G. HARYANA
261*	CWP-11247-2019 (LABOUR/INDUSTRIAL) (OTHER)	THE PUNJAB AGRO FOODGRAINS CORPORATION LIMITED AND ANR V/S SATISH CHANDER AND OTHERS	ANUPAM SINGLA , ANUPAM SINGLA
262*	CWP-24383-2019 (SCOSB UT) (OTHER)	RAVINDER VERMA V/S ADVISOR TO THE ADMINISTRATOR CUM PRESIDENT, U.T. CHANDIGARH AND OTHERS	GULSHAN SHARMA , Anil Mehta, MAYANK SHARMA
	WITH CWP-28994-2019	JYOTI KHANAL V/S ADVISOR TO THE ADMINISTRATOR UT CHANDIGARH AND OTHERS	MAHIPAL SINGH BISHT , Anil Mehta
263*	CWP-8326-2020 (LABOUR/INDUSTRIAL) (OTHER)	RAKESH V/S PRESIDING OFFICER TRIBUNAL CUM LABOUR COURT PANIPAT AND OTHERS	SURESH KUMAR KAUSHIK , AG HY
264*	CWP-15518-2020 (SCOSB UT) (OTHER)	RAJINDER KUMAR V/S CHANDIGARH ADMINISTRATION AND OTHERS	PUNEET GUPTA PANKAJ JAIN, Anil Mehta
265*	CWP-19902-2020 (LABOUR/INDUSTRIAL) (OTHER)	MUKAT PIPES WORKERS UNION V/S PRESIDING OFFICER AND ANR	DR. RAU P.S. GIRWAR , DR. RAU P.S. GIRWAR, N.S.DADWAL, YASH PAL SHARMA
266*	CWP-3618-2021 (LABOUR/INDUSTRIAL) (OTHER)	STATE OF PUNJAB AND OTHERS V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND ANOTHER	ADVOCATE GENERAL PUNJAB , VIKAS CHATRATH
267*	CWP-6538-2021 (SCOSB UT) (OTHER)	SUSHIL KUMAR V/S PUNJAB UNIVERSITY AND ORS	DINESH KUMAR
268*	CWP-9984-2021 (LABOUR/INDUSTRIAL)	BALKAR SINGH V/S MANAGING DIRECTOR AND ORS	RAVI GAKHAR , ANIL KUMAR SHARMA
269*	CWP-15892-2021 (SCOSB UT) (OTHER)	ANJU BALA V/S PANJAB UNIVERSITY, CHANDIGARH AND ANOTHER	KEHAR SINGH HISSOWAL
270*	CWP-26131-2021 (LABOUR/INDUSTRIAL) (OTHER)	PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD V/S RAMESH KUMAR AND ORS	RANJIT SINGH KALRA , RANJIT SINGH KALRA, VANEET GARG
271*	CWP-561-2022 (LABOUR/INDUSTRIAL)	PAWAN KUMAR V/S PRESIDING OFFICER AND ORS	TARA CHAND DHANWAL , ASHISH NAIK, VIPUL AGGARWAL
272*	CWP-2317-2022 (LABOUR/INDUSTRIAL) (OTHER)	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED AND ANOTHER V/S APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT 1972 PUNJAB SAS NAGAR (MOHALI) AND OTHERS	Dilraj Kaur , AMIT KUMAR
	WITH CWP-15094-2022	PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED AND ANR. V/S APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY AND ORS.	MUKESH SINGLA , MUKESH SINGLA
273*	CWP-2413-2022 (LABOUR/INDUSTRIAL) (OTHER)	SANDEEP KUMAR V/S PRESIDING OFFICER AND ORS	PRITAM SINGH SAINI , ABHISHEK GOEL, MUNISH GUPTA, PRITAM SINGH SAINI
274*	CWP-6649-2022 (SCOSB UT) (OTHER)	ABHISHEK GHAI V/S PANJAB UNIVERSITY CHANDIGARH AND OTHERS	C.R. DAHIYA
275*	CWP-6747-2022 (SCOSB UT) (OTHER)	RAKESH KUMAR V/S UNION TERRITORY CHANDIGARH AND OTHERS	RASHPINDER SINGH SOHI , MAYANK SHARMA, NISHANT INDAL
276*	CWP-10403-2022 (LABOUR/INDUSTRIAL) (OTHER)	JASMEET GULATI V/S PUNJAB UNIVERSITY AND ORS	HIMANSHU ARORA Satya Pal Jain (Sr. Adv.), ASHE KUMAR GOYAL
277*	CWP-10716-2022 (SCOSB UT) (OTHER)	SATINDER KUMAR V/S U.T.CHANDIGARH AND ANOTHER	Ankit Joshi , GAURAV MOHUNTA
278*	CWP-17147-2022 (LABOUR/INDUSTRIAL) (OTHER)	PARGAT SINGH V/S STATE OF PUNJAB AND OTHERS	RAVI GAKHAR ADVOCATE GENERAL PUNJAB
279*	CM-14203-CWP-2023 (SCOSB UT) (EXEMPTION)	PGI EMPLOYEES UNION (NON FACULTY) , CHANDIGARH V/S THE CHAIRMAN, NATIONAL COMMISSION FOR SCHEDULED CASTES AND ORS.	JAGMOHAN SINGH BHATTI SATYA PAL JAIN (SR. ADV.), GURMEET KAUR, PRATEEK GUPTA
	CM-14204-CWP-2023		JAGMOHAN SINGH BHATTI , GURMEET KAUR
	IN CWP-12039-2023		KARAN SINGLA , Gagandeep Singh , PRATEEK GUPTA , SAIGEETA SRIVASTAVA
280*	CWP-664-2023 (LABOUR/INDUSTRIAL) (OTHER)	U.P. STATE BRIDGE CORP. LTD. EPF TRUST AND ANR. V/S STATE OF PUNJAB AND ANOTHER	R.S. BAJWA A.G. PUNJAB, DIVYANSHU SAHAY, RAJINDER SINGH BAJWA, SHARDA NARAYAN, VIKAS MOHAN GUPTA
	CM-3407-CWP-2023		R.S. BAJWA

281*	CWP-1309-2023 (LABOUR/INDUSTRIAL) (OTHER)	WORKMEN THROUGH BROWN MEMORIAL HOSPITAL EMPLOYEES UNION (REGD.) THROUGH ITS GENERAL SEC. LUDHIANA V/S THE PRESIDING OFFICER AND OTHERS	SHARWAN SEHGAL
282*	CWP-13595-2023 (GSUT) (OTHER)	SAURAV ALIAS KITTU TANK V/S HOME SECRETARY, UT CHD. AND ANR.	RAINA GODARA ANIL MEHTA, DEEPAK MALHOTRA
283*	CWP-19677-2023 (SCOSB UT) (OTHER)	DEEPAK KAUSHIK AND OTHERS V/S PANJAB UNIVERSITY CHANDIGARH AND OTHERS	DINESH KUMAR , ARVIND GALAV
284*	CRM-M-27625-2023 (RBHRY) CRM-41444-2023	RAJAN @ VIPIN JANGRA V/S STATE OF HARYANA (SA)	VIKRAM JEET SINGH A.G. HARYANA, BALWAN SINGH, DR. SUMATI JUND, DS VIRK, SUMATI JUND, RAJEEV GOEL VIKRAM JEET SINGH , BALWAN SINGH
285*	CWP-1261-2012 (LABOUR/INDUSTRIAL) CM-15376-CWP-2016 CM-17943-CWP-2012 CM-3749-CWP-2012 WITH CWP-15226-2015	MARUTI SUZUKI INDIA LTD. V/S SARWAN KUMAR & ORS. SARWAN KUMAR V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL CUM LABOUR COURT I AND ANR	HARSH AGGARWAL , AG HR., A.P.S MADAN, AALOK JAGGA, D.S.PATWALIA, ASEEM AGGARWAL, GAURAV RANA, Gaurav Rana, HARSH AGGARWAL, A S CHADHA, TARUN SHARMA, PANKAJ JAIN, PANKAJ JAIN, ML SARIN, MANJINDER SINGH, Ritesh Aggarwal PANKAJ JAIN,HARSH AGGARWAL PANKAJ JAIN, HARSH AGGARWAL, HARSH AGGARWAL,PANKAJ JAIN PANKAJ JAIN , ASEEM AGGARWAL , Gaurav Rana , Ritesh Aggarwal
286*	CWP-1269-2021 (LABOUR/INDUSTRIAL) (OTHER) WITH CWP-6368-2021	RAM NIWAS V/S PRESIDING OFFICER, INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT-1, GURUGRAM AND ANR KRISHAN KUMAR V/S PRESIDING OFFICER AND ANR	PANKAJ JAIN , GAURAV RANA, RAJAT NAKRA, KARAN KUMAR JUND, PANKAJ JAIN, SHOKEEN SINGH VERMA, VANEET THAKUR, B.S. KHEHAR PANKAJ JAIN , PANKAJ JAIN

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 38**

HON'BLE MR. JUSTICE JAGMOHAN BANSAL

NOTE

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THE COUNSEL(S) MAY MAKE MENTIONING AT ANY TIME FOR THE PETITIONS WHICH
HAVE BECOME INFRACTUOUS OR WHICH ARE TO BE WITHDRAWN.

IN OLD CASES, COUNSELS ARE REQUESTED TO FILE SYNOPSIS IN ADVANCE.

201*	CWP-2693-2022 (OTHER) WITH CM-9943-CWP-2022	M/S PARAMVEER AUTO FUELS AND ANR V/S INDIAN OIL CORPORATION LTD. AND ORS M/S PARAMVEER AUTO FUELS AND ANR V/S INDIAN OIL CORPORATION LTD. AND ORS	AJAVIR SINGH , AJAVIR SINGH, AMIT GOYAL ASHISH KAPOOR
202*	CWP-27136-2022 (SCOSB UOI) (OTHER)	AJMER SINGH V/S REGIONAL HEAD BANK OF BARODA AND ORS	BHUPESH DOGRA Gaurav Goel
203*	CM-4043-CWP-2020 (DISPOSAL) IN CWP-11403-2006	M/S KRISHNA MOTORS V/S INDIAN OIL CORPORATION & ANR,	ASHISH KAPOOR PUNEET BALI, MS RANA, SACHIN JAIN PUNEET BALI , ASHISH KAPOOR , S C KAPOOR, ASHISH KAPOOR
204*	CWP-3360-2014 IOIN-CWP-3360-2014 WITH CWP-10923-2014 IOIN-CWP-10923-2014 WITH FAO-2490-2018 CM-9280-CII-2018 IOIN-FAO-2490-2018	(03-JUL-23@521[REGULAR] MR. JUSTICE JAGMOHAN BANSAL--) M/S HARI RAM PIARA LAL V/S UNION OF INDIA & ORS M/S HAMARA PUMP V/S UNION OF INDIA AND ORS HINDUSTAN PETROLEUM CORPORATION LIMITED V/S M/S HARI RAM PIARA LAL & ANOTHER (DRR DATE)	SANDEEP KHUNGER , ASHISH RAWAL, NEERAJ KUMAR JAIN, SANDEEP KHUNGER SANDEEP KHUNGER , CHARU SHARMA, RAMAN SHARMA , NITIN THATAI SUKHDEEP SINGH BHINDER , Munish Bansal , RAMAN SHARMA SUKHDEEP SINGH BHINDER , MUNISH BANSAL RAMAN SHARMA , CHARU SHARMA , SANDEEP KHUNGER RAMAN SHARMA RAMAN SHARMA
205*	CWP-10347-2015 CM-10000-CWP-2016 CM-5677-CWP-2023 CM-5676-CWP-2023 CM-5675-CWP-2023 WITH CWP-2443-2019 CM-6570-CWP-2023 CM-6573-CWP-2023 CM-6574-CWP-2023 WITH CWP-11207-2022 WITH CM-15353-CWP-2022	PUNJAB STATE WAREHOUSING CORPORATION V/S STATE OF PUNJAB AND ORS. PUNJAB STATE WAREHOUSING CORPORATION V/S STATE OF PUNJAB AND ORS PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD. V/S UNION OF INDIA AND ORS PUNJAB STATE CIVIL SUPPLIES CORPOATION LTD. V/S UNION OF INDIA AND ORS	VIKAS SINGH , ANIL CHAWLA, ANU PAL, AAG, KARANVIR SINGH SANDHU VIKAS SINGH ANIL CHAWLA ANIL CHAWLA ANIL CHAWLA , ANIL CHAWLA VIKAS SINGH , ANIL CHAWLA ANIL CHAWLA , ANIL CHAWLA ANIL CHAWLA ANIL CHAWLA RANJIT SINGH KALRA , RANJIT SINGH KALRA , VIPUL AGGARWAL VIPUL AGGARWAL
206*	CWP-6804-2016	M/S TEMPLE CITY GAS SERVICE V/S M/S INDIAN OIL CORPORATION ETC	KUNAL MULWANI
207*	CWP-18409-2020 (OTHER)	DHARMINDER SINGH V/S UNION OF INDIA AND OTHERS	D.R. KAITH SATYA PAL JAIN (SR. ADV.), AMIT KAITH, AMIT KAITH,ASHISH KAPOOR, ANKUR SHARMA, ANKUR SHARMA FOR UOI, ASHISH KAPOOR
208*	CWP-437-2021 (OTHER)	MEWA SINGH V/S UNION OF INDIA AND ANR	H.P.S.ISHAR SATYA PAL JAIN (SR. ADV.), ANKUR SHARMA, ARUN WILLIAM, H.P.S.ISHAR
209*	CWP-6874-2021 (OTHER)	M/S RAGHUVASHI FILLING STATION V/S INDIAN OIL CORPORATION LIMITED (IOCL)	AKSHAY JINDAL ASHISH KAPOOR, AKSHAY JINDAL, ASHISH KAPOOR
210*	CWP-4140-2022 (OTHER)	M/S DALJEET AND COMPANY (P) LTD. V/S THE HINDUSTAN PETROLEUM CORPORATION LTD AND ANOTHER	AJAY JAIN RAMAN SHARMA, KARAN SINGLA, ASHISH AGGARWAL, AASHNA AGGARWAL, KULWANT SINGH, MUKUL AGGARWAL, RAJIV SHARMA, RAJIV SHARMA(HISARWALE)
211*	CWP-4992-2022 (OTHER)	ROHIT KUMAR V/S STATE OF PUNJAB AND OTHERS	JIMMY SINGLA A.G. PUNJAB, AKSHITA CHAUHAN, JIMMY SINGLA
212*	CWP-10076-2022 (OTHER)	SARAJ SINGH V/S UNION OF INDIA AND ORS.	JAIDEEP VERMA Satya Pal Jain (Sr. Adv.), AMIT SHARMA
213*	CWP-1942-2023 (OTHER)	TARSEM SINGH V/S UNION OF INDIA AND ANR.	PANKAJ KALIA , AMIT SHARMA, ANKUR SHARMA
214*	CWP-13088-2023 (OTHER)	MANDEEP KAUR V/S UNION OF INDIA AND OTHERS	Abhinav Jain Satya Pal Jain (Sr. Adv.)
215*	CWP-147-2013 (SCOSB UOI) CM-4503-CWP-2015 CM-684-CWP-2016 CM-9555-CWP-2013 WITH COCP-860-2013 CM-7182-CII-2015	ISAR SINGH & ORS V/S UNION OF INDIA & ORS ISAR SINGH & ORS V/S K L DINGRA & ORS	SONIA G.SINGH , DINESH MAURYA, G.S.SANDHU, MANINDER KAUR, NAMIT GAUTAM ADV. SONIA G.SINGH, NAMIT GAUTAM DHEERAJ JAIN, SONIA G. SINGH SONIA G.SINGH,NAMIT GAUTAM SONIA G.SINGH SONIA G.SINGH, NAMIT GAUTAM
216*	CWP-28037-2013 (SCOSB UOI)	OM PARKASH DHINGRA V/S STATE BANK OF INDIA AND ANOTHER	RAJ KAUSHIK , I.P.S. DOABIA, SANJEEV ROY, RAJ KAUSHIK
217*	CWP-7494-2014 (GSUOI)	SANDEEP KAMBOJ V/S UNION OF INDIA & ORS	AMIT CHOUDHARY , AMIT CHAUDHARY, ARUN SINGLA, RAJAT GAUTAM, G.K.S.TAANK, GURPREET SINGH,
218*	CWP-22545-2014 (SCOSB UOI)	JYOTI PARKASH V/S PUNJAB NATIONAL BANK & ORS	RAMAN B. GARG , AAYUSH GUPTA, MAYANK GARG

219*	CWP-14874-2015 (GSUOI)	BIMLA DEVI AND ANR V/S UNION OF INDIA & ORS	RAJEEV ANAND
220*	CWP-6962-2016 (GSUOI) WITH CWP-6984-2016	NARENDER SINGH V/S UNION OF INDIA AND ORS. PAWAN KUMAR V/S UNION OF INDIA AND ORS.	RAJEEV ANAND , ANIL CHAWLA, JAGJOT SINGH LALLI RAJEEV ANAND , ANIL CHAWLA
221*	CWP-7339-2016 (SCOSB UOI) CM-5257-CWP-2016 WITH CWP-7395-2016 WITH CM-5240-CWP-2016 WITH CWP-7701-2016 CM-5239-CWP-2016	SALINDER KAUR V/S INDIAN AIR FORCE EDUCATIONAL & CULTURAL SOC. & ORS GURMEET KAUR V/S INDIAN AIR FORCE EDUCATIONAL & CULTURAL SOC & ORS GURMEET KAUR V/S INDIAN AIR FORCE EDUCATIONAL & CULTURAL SOC & ORS MANISHA BHASIN V/S INDIAN AIR FORCE EDUCATIONAL & CULTURAL SOC & ORS	A.D.S. BAL RPS CHEEMA, RS BAL A.D.S. BAL , GS BAL, RDS CHEEMA, DS CHANNAN , RPS CHEEMA RPS CHEEMA, RS BAL , MANJU A.D.S. BAL , GS BAL, RDS CHEEMA, DS CHANNAN RPS CHEEMA,RS BAL , SUNITA GUPTA
222*	CWP-19253-2016 (SCOSB UOI)	SATISH MOHINDRA V/S BRITISH INDIA CORPORATION LIMITED	SUMEET JAIN , VEERINDER JIT SINGH, PUNEET BANSAL, PANKAJ JAIN
223*	CWP-1961-2017 (SCOSB UOI)	SIMRANJIT KAUR AND OTHERS V/S UNION OF INDIA AND ORS	ANIL RANA , AARTI GOYAL, VIKRANT ATTRI, DHIRAJ CHAWLA, AJAY BISHNOI, DHIRAJ CHAWLA, GAGNESHWAR WALIA, KUNAL MULWANI, PRAVEEN CHANDER, , PUNEET GUPTA, VARUN SHARMA, VIJAY PAL, VIVEK THAKRAL
224*	CWP-18770-2017 (SCOSB UOI)	RAVI JIMMI V/S LIFE INSURANCE CORPORATION OF INDIA AND ORS	SANDEEP K. SHARMA , NITIN THATAI, SUMAN RANI, PAWAN KUMAR, NITIN THATAI
225*	CWP-27009-2017 (SCOSB UOI) WITH CWP-20307-2018	YOGESH KUMAR V/S LIC AND ANR VINEET TANWAR V/S LIFE INSURANCE CORPORATION OF INDIA AND ANR	SURENDER SAINI , PRATEEK MAHAJAN SURENDER SAINI , PRATEEK MAHAJAN
226*	CWP-29856-2017 (GS UOI RET)	RAM SAROUP YADAV V/S UNION OF INDIA & ORS	MUKESH RAO , Mukesh Rao, SHUBHAM ANEJA, SHIVROY DHIR, Shivoy Dhir
227*	CWP-4415-2018 ((COMUOI))	DHEERAJ KUAMR V/S CENTRAL GROUND WATER BOARD AND ORS	RAVI SHARMA , ANIL CHAWLA, SATISH SINGLA
228*	CWP-14722-2018 (GSUOI)	PRAMOD SINGH V/S UNION OF INDIA AND ORS	SUNIL KUMAR NEHRA , AMAN BANSAL, SUDHIR NAR,TARA DUTT, SUNIL K.NEHRA, RAKESH GUPTA, SUNIL KUMAR NEHRA, Sudhir Nar
229*	CWP-20146-2018 (SCOSB UOI)	INDRA AND ANR V/S STATE BANK OF INDIA AND ORS	DEEPAK GUPTA , ANANDESHWAR GAUTAM
230*	CWP-23413-2018 (GSUOI)	SATPAL SINGH V/S UNION OF INDIA AND OTHERS	BHIM SEN SEHGAL , AYUSH MAKEN, CHANDER MOHAN SHARMA, RAJESH SEHGAL
231*	CWP-27257-2018 (SCOSB UOI)	BALVINDER SINGH V/S UNION OF INDIA AND ANR	AFTAB SINGH KHARA , AFTAB SINGH KHARA, VIKAS CHATRATH, Varinder Singh Chandhok
232*	CWP-30099-2018 (SCOSB UOI)	RAJESH KUMAR V/S CENTRAL UNIVERSITY OF PUNJAB, BATHINDA AND ANR	KARANJEET SINGH BRAR , PARVESH SAINI, RAJAT DOGRA, VIVEK K. THAKUR
233*	CWP-30815-2018 (SCOSB UOI) CM-11014-CWP-2019 CM-11015-CWP-2019 WITH COCP-736-2019 CM-17546-CII-2019	H/LT. SAMRATH SINGH AND OTHERS V/S UNION OF INDIA AND OTHERS H/LT SAMRATH SINGH AND OTHERS V/S SANJAY MITRA AND OTHERS	ABHIMANYU SINGH TANWAR , Krishan Kumar Chahal, NAVEEN KUMAR, SUDHIR NAR, NAVEEN KUMAR, , SUKESH K.JIINDAL, Sudhir Nar SUDHIR NAR , NAVEEN KUMAR Sudhir Nar , NAVEEN KUMAR NAVEEN KUMAR NAVEEN KUMAR
234*	CWP-40381-2018 (SCOSB UOI) (OTHER)	IKBAL PREET SINGH V/S UNION OF INDIA AND ANOTHER	RITAM AGGARWAL , ARVIND RAJOTIA, HARNEET SINGH OBEROI
235*	CWP-14308-2019 (SCOSB UOI) (OTHER)	YOGESH V/S ASSISTANT GENERAL MANAGER, STATE BANK OF PATIALA AND ANR	MANISH MEHTA , Akshay Jain, KETAN ANTIL, MANISH MEHTA
236*	CWP-12146-2020 (GS UOI RET) (OTHER) CM-453-CWP-2021	RAJ BALA DEVI V/S UNION OF INDIA AND ORS	BALRAJ SINGH RATHEE SATYA PAL JAIN (SR. ADV.), SHIVROY DHIR, ISHWARPREET KAUR, VIJAY DEEP RATHEE Shivoy Dhir
237*	CWP-15581-2021 (SCOSB UOI) (OTHER)	PARVEEN SHARMA V/S CHAIRMAN, BHAKRA BEAS MANAGEMENT BOARD (BBMB) AND ORS	NARENDER PAL BHARDWAJ SATYA PAL JAIN, A G HARYANA, Gaurav Pathak, NARENDER PAL BHARDWAJ, SACHIN MITTAL
238*	CWP-20447-2021 (SCOSB UOI) (OTHER)	PARVEEN SHARMA V/S BHAKRA BEAS MANAGEMENT BOARD (BBMB) AND OTHERS	NARENDER PAL BHARDWAJ Satya Pal Jain (Sr. Adv.), NARENDER PAL BHARDWAJ
239*	CWP-22419-2021 (SCOSB UOI-RETIRAL) (OTHER)	BALESH KUMARI V/S STATE BANK OF INDIA AND OTHERS	B.D.SHARMA AKSHAY JAIN, Akshay Jain, B.D.SHARMA
240*	CWP-25341-2021 (SCOSB UOI) (OTHER) WITH CM-17419-CWP-2022	JAGMOHAN SINGH V/S STATE BANK OF INDIA THROUGH ITS CHAIRMAN AND OTHERS JAGMOHAN SINGH V/S STATE BANK OF INDIA THROUGH ITS CHAIRMAN AND OTHERS	OM PARKASH INDAL Akshay Jain, Akshay Jain, VIKAS CHATRATH OM PARKASH INDAL , Akshay Jain
241*	CWP-321-2022 (GS UOI RET) (OTHER)	DHARAM KAUR AND ANOTHER V/S UNION OF INDIA AND OTHERS	ABHIMANYU SINGH SATYA PAL JAIN (SR. ADV.), ABHIMANYU SINGH, BRIJESHWAR SINGH KANWAR, HARSH GOYAL
242*	CWP-4873-2022 (GSUOI) (OTHER) CM-1030-CWP-2023	MOHIT VERMA V/S UNION OF INDIA AND ORS	R.D.BAWA Satya Pal Jain (Sr. Adv.) R.D.BAWA

243*	CWP-26801-2022 (SCOSB UOI) (OTHER)	AJAY AND ORS. V/S STATE OF HARYANA AND OTHERS	P.K. GANGA A.G. HARYANA
244*	CWP-27855-2022 (SCOSB UOI) (OTHER)	CHAMAN LAL V/S STATE BANK OF INDIA	SANDEEP KUMAR Gaurav Goel, ANURAG JAIN, DEEPAK BALYAN
245*	CM-14831-CWP-2023 (SCOSB UOI) (PREPONE) CM-14880-CWP-2023 IN CWP-8307-2023	PARMDALJIT SINGH V/S BBMB AND ANR.	GAURAV RANA RAJESH GARG, AMAR VIVEK RAMAN SHARMA , AMAR VIVEK RAMAN SHARMA , AMAR VIVEK AGGARWAL, PRITISH GOEL , SAI ANUKARAN , Varun Sharma
246*	CWP-7504-2023 (SCOSB UOI) (OTHER)	DEVINDER GROVER V/S NATIONAL INSURANCE COMPANY LTD. AND OTHERS	SAURABH ARORA , SAURABH ARORA
247*	CWP-16292-2023 (GS UOI RET) (OTHER)	RAJESH KUMAR V/S UNION OF INDIA AND ORS.	VARUN GUPTA Satya Pal Jain (Sr. Adv.), SAKSHI GUPTA
248*	CWP-19752-2015 (SCOSB UOI)	PARKASH CHAND V/S UNION OF INDIA & ANR	RAMAN SHARMA , AMARJIT SINGH VIRK , AMIT ARORA, GOURAV JANGRA, JASBIR SINGH MOHRI, A.S. VIRK , NAGAR SINGH, CHARU SHARMA, , NIKITA BONGAR, SAMEER S.. TWARI , PARTAP SINGH, VENU GOPAL, AMIT ARORA, BRIJESHWAR SINGH , VIKAS, Varinder Singh Chandhok
	WITH CM-3687-CWP-2021	PARKASH CHAND V/S UNION OF INDIA & ANR	RAMAN SHARMA
	WITH CWP-21299-2015	RAJENDER KUMAR V/S UNION OF INDIA AND ORS.	RAMAN SHARMA , A.S. VIRK, SAMEER S. TWARI, NIKITA BONGAR , AMIT ARORA , BRIJESHWAR SINGH, AMIT ARORA, , JASBIR SINGH MOHRI , PARTAP SINGH , VIKAS , Varinder Singh Chandhok
	WITH CM-3735-CWP-2021	RAJENDER KUMAR V/S UNION OF INDIA AND ORS.	RAMAN SHARMA
249*	CWP-1274-2022 (SCOSB UOI)	ASHUTOSH NANDI AND OTHERS V/S BOARD OF GOVERNORS, NATIONAL INSTITUTE TECHNOLOGY AND OTHERS	IVNEET SINGH PABLA SATYA PAL JAIN, ANIL CHAWLA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 20

HON'BLE MR. JUSTICE DEEPAK MANCHANDA

201*	CWP-18907-2004 (SCOSB PB)	SATISH KUMAR AND ORS V/S PB URBAN PLANNING AND DEV. AUTHORITY	GS BAL , ABHA BHANDARI, ALKA CHATRATH, AMAN SHARMA, ANU CHATRATH, JATIN BANSAL, LAXMAN CHAUDHARY, PUNEET KANSAL, ROHITESHWAR SINGH, RUPINDER S KHOSLA SEWA SINGH SEWA SINGH , DALJIT KAUR , G.S.BAL , MANDEEP KAUR MADAHAR, NISHANT MAINI
	CM-14430-CWP-2022 CM-670-CWP-2021		
		(W-2)	
202*	CM-13027-CWP-2022 (SCOSB PB) (POR)	PARVEEN KUMAR V/S STATE OF PUNJAB & ORS	KRISHAN SINGH DADWAL ANIL KUMAR, A.G. PUNJAB, SARTHAK GUPTA KRISHAN SINGH DADWAL , SARTHAK GUPTA RAJESH K. DADWAL , A.G. PUNJAB , ANIL KUMAR SHARMA , BALWINDER SINGH , NEHA JAIN , SARTHAK GUPTA , SAURABH GARG
	CM-13029-CWP-2022 IN CWP-20493-2009		
203*	CWP-14070-2010 (SCOSB PB)	ONKAR SINGH & ORS. V/S PUNJAB STATE POWER CORP. LTD & ORS.	ALKA CHATRATH , ANU CHATRATH KAPUR , , HARI OM ATTRI, JATINDER PAL SINGLA, ADITYA PAL SINGLA, JOGINDER PAL SINGLA, VINOD CHAUDHARI, VISHAL CHAUDHARI ANU CHATRATH KAPUR , HARPREET KAUR, MANPREET SINGH , MEENU BANSAL, ALKA CHATRATH , , NEETI BANSAL, S. K. LIBERHAN , , PRANAV GROVER, HARMANPREET KAUR , RAJESH KUMAR , SANDEEP BANSAL , , SANDEEP KAUR, RAJBIR SINGH , SHILPA, NISHANT MAINI , STUTI MONGA, SHALINI VERMA , VIKAS CHATRATH , VIKAS CHATRATH, DALJIT KAUR
	WITH CWP-2274-2012	RAJESH KUMAR AND ORS. V/S PUNJAB STATE POWER CORPORATION LTD.	
204*	CM-15387-CWP-2019 (SCOSB PB) (DIRECTION)	SURJIT SINGH & ORS V/S FINANCIAL COMMISSIONER & JAGDEEP BAINS A.G. PUNJAB ORS	JAGDEEP BAINS , ASHWANI PRASHAR , REETA KOHLI, JAI SHREE THAKUR , VIKAS SINGH JAGDEEP BAINS , TAHAF BAINS JAGDEEP BAINS , AG,PB, RK SHARMA, ARPANDEEP NARULA , , Gurmeet Singh , JAGDEEP BAINS , JAI SHREE THAKUR , , MONIKA KANSAL , NITIN KAUSHAL , R K GIRDHAR , SHEKHAR KUMAR , VIKAS SINGH
	& CWP-9014-2013 WITH CM-17663-CWP-2019 & CWP-24752-2012	JASWANT SINGH & ORS V/S FINANCIAL COMMISSIONER COOPERATION PB & ORS	
		(03-JUL-23@307[REGULAR])	
205*	CWP-7132-2013 (SCOSB PB)	RUPINDER SINGH V/S STATE OF PUNJAB AND ORS	CHARANPAL SINGH BAGRI , AJAIVIR SINGH, CS BAGRI, AG PB., , BALBIR SINGH
206*	CWP-16833-2013 (SCOSB PB)	KARNAIL SINGH V/S PSPCL & ORS	SARAVPREET GURNA , D.S. GURNA , , PALLAVI PAHWA, AMIT AGGARWAL, Sehajbir Singh SARAVPREET GURNA , Sehajbir Singh
	WITH CWP-16797-2013	KUSHAL DEEP SINGH V/S PSPCL & ORS	
207*	CWP-19777-2013 (SCOSB PB)	RANJODH SINGH V/S S.G.P.C AND ANR	VANITA SAPRA KATARIA , SUKHBIR SINGH, SUKHBIR SINGH, HARNAIK SINGH, VANITA SAPRA KATARIA VANITA SAPRA KATARIA VANITA SAPRA KATARIA VANITA SAPRA KATARIA
	CM-16021-CWP-2022 CM-16022-CWP-2022 CM-16023-CWP-2022 WITH CWP-15725-2013	BALJIT SINGH V/S S.G.P.C.	
208*	CWP-22842-2014 (SCOSB PB)	ASHOK KUMAR V/S STATE OF PUNJAB AND ORS	P.S. KHURANA , ABHAYPAL SINGH GILL, AAG, ANIL KUMAR SHARMA PARMINDER JEET SINGH KHURANA, AG PUNJAB,
	CM-15569-CWP-2016		
209*	CWP-26674-2014 (SCOSB PB)	MAKHAN SINGH MALHI AND ORS V/S THE PUNJAB WATER RESOURCES AND DEVELOPMENT CORP CHANDIGARH AND ORS	AMIT CHOPRA , RK CHOPRA, SIKHA JAIDKA
	WITH CWP-2577-2015	PUNJAB JAL SAROT MALAZIM UNION V/S THE PUNJAB WATER RESOURCES MANAGEMENT AND DEVELOPMENT CORPORATION AND ANR	AMIT CHOPRA , AMIT SINGH , RK CHOPRA, SIKHA JAIDKA
	WITH CWP-18248-2016	JOGINDER SINGH & ORS. V/S PUNJAB WATER RESOURCES MANAGEMENT AND DEVELOPMENT COR. & ORS.	AMIT CHOPRA , AMIT SINGH
210*	CWP-11325-2015 (SCOSB PB)	HARMEET SINGH V/S PUNJAB URBAN DEVELOPMENT AUTHORITY AND ORS.	AMAR VIVEK , Rakesh Sobti
211*	CWP-16517-2015 (SCOSB PB)	ARSHAD JAWED V/S PUNJAB STATE POWER CORPORATION LTD AND ORS	H.K.BRINDA , Sehajbir Singh H.K.BRINDA
	CM-11488-CWP-2017		
212*	CWP-17700-2015 (SCOSB PB)	JASWANT SINGH V/S PUNJAB STATE POWER CORP LTD & ORS	VK SHUKLA
213*	CWP-19132-2015 (SCOSB PB)	SAT BHUSHAN GARG V/S P.S.W.C. AND ANR	J P RANA , J P RANA
214*	CWP-21321-2015 (SCOSB PB)	VINOD KUMAR V/S STATE OF PUNJAB & ORS	INDERJIT SHARMA , ANIL KUMAR SHARMA , MANOJ BAJAJ, ADDL. A.G.
215*	CWP-25948-2015 (SCOSB PB)	CHARISH LAKHANPAL AND OTHERS V/S THE CHIEF FINANCIAL OFFICER PSPCL & ANOTHER	PANKAJ JAIN , MUKESH AGGARWAL, MUKUL AGGARWAL
216*	CWP-816-2016 (SCOSB RETIRAL PB)	RAGHBIR SINGH KHANDPUR V/S STATE OF PUNJAB & ORS	VIPIN MAHAJAN VIPIN MAHAJAN
	CM-2631-CWP-2020	(RESTORED CASE)	
217*	CWP-933-2016 (SCOSB PB)	DILBAGH SINGH JOHAL V/S PUNJAB STATE WAREHOUSING CORP & ORS	R. KARTIKEYA , M S BATH, R. AKANKSHA, R. KARTIKEYA,NITIN KAUSHAL
	CM-3514-CWP-2017		

218*	CWP-11310-2016 (SCOSB PB)	RAMJI DASS LADHAR V/S PUNJAB STATE POWER CORPN, LTD ETC	SURAM SINGH RANA , PROMILA NAIN, ANIL KUMAR SHARMA
219*	CWP-17056-2016 (SCOSB PB)	DAYA PAL SINGH V/S STATE OF PUNJAB & ORS	VISHAL MUNJAL , ABHAY PAL SINGH, AAG, AMIT GUPTA, VISHAL MUNJAL, ANJU ARORA, MANVIR RANA, SANJEEV SONI, VISHAL MUNJAL
220*	CWP-18712-2016 (SCOSB PB)	MANJIT SINGH V/S PUNJAB STATE POWER CORPORATION LTD AND ORS	VARUN SHARMA , JKL GURNA
221*	CWP-10912-2017 (SCOSB PB)	HARMAN DHINDSA V/S PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD AND ORS	BIRINDER SINGH KHEHAR , ALOK MITTAL, BIRINDER SINGH KHEHAR, JIVESH MALIK, RANA GURLEJ, NUPUR CHOUDHARY
	WITH CWP-26681-2013	HARMEET SINGH V/S PUNJAB STATE CIVIL SUPPLIES CORPORATION LIMITED AND ORS	AALOK JAGGA , ANIL SHARMA, NP SHARMA, PK BANSAL , ASHOK PAUL JAGGA , , BIRINDER SINGH KHEHAR , GPS GHUMAN , HARPRIYA KHANEKA , HITESH MALIK , MAHABIR SINGH SINDHU
	CM-10442-CWP-2017		NARINDER PAL SHARMA, AALOK JAGGA
	CM-10465-CWP-2017		AALOK JAGGA , DEEPALI PURI, N.P. SHARMA
	WITH CWP-19176-2020	GURPREET SINGH KHURL V/S STATE OF PUNJAB AND OTHERS	ALOK MITTAL , A.G.PUNJAB, DEEPALI PURI, AKSHAY BHAN , DEEPALI PURI , Harkirat Singh Randhawa
222*	CWP-11323-2017 (SCOSB PB)	ASHPAL SINGH @ RASHPAL SINGH V/S STATE OF PUNJAB AND ORS	MANMOHAN SINGH KANG , Harjot Singh Bedi, MANMOHAN SINGH KANG
223*	CWP-12983-2017 (SCOSB RETIRAL PB)	SWARAN SINGH V/S PUNJAB WATER SUPPLY AND SEWERAGE BOARD ETC	VK SHARMA , J.S. SAATHI, RAJESH BANSAL, VIKAS CHATRATH
224*	CWP-16340-2017 (SCOSB PB)	RAJAT VERMA V/S STATE OF PUNJAB AND OTHERS	PARVESH KUMAR SAINI
225*	CWP-3019-2018 (SCOSB PB)	MOHINDER PARTAP SINGH DHILLON V/S CHAIRMAN & MANAGING DIRECTOR PSPCL AND OTHERS	JATINDERPAL SINGH , JATINDERPAL SINGH
226*	CWP-3741-2018 (SCOSB PB)	BALBIR KAUR V/S STATE OF PUNJAB AND ORS	H P S KOCHHAR
227*	CWP-5526-2018 (SCOSB PB)	TARA CHAND V/S REGISTRAR COOPERATIVE SOCIETIES, PUNJAB & 2 OTHERS	AMIT SHARMA , NARESH GOPAL SHARMA, LUVINDER SOFAT
228*	CWP-5680-2018 (SCOSB PB)	RAM UDGAR V/S PUNJAB STATE POWER CORP LTD & ORS	DINESH KUMAR , VISHAL MITTAL
229*	CWP-10162-2018 (SCOSB PB)	BALVINDER KAUR V/S THE SECY INDIAN RED CROSS SOCIETY PUNJAB STATE BRANCH SECTOR 16 CHANDGARH AND ORS.	PURAN CHAND ARORA , Priyanka Dalal, SHILAK RAM HOODA, SWATI DAYALAN
230*	CWP-12366-2018 (SCOSB PB)	DEV RAJ V/S PUNJAB STATE POWER CORPORATION LTD AND ORS	SHASHI KUMAR RATTAN , ANUREET BUDHWAL , VIKAS CHATRATH
231*	CWP-23221-2018 (SCOSB PB)	MOHAN LAL AND OTHERS V/S STATE OF PUNJAB AND OTHERS	P C YADAV , ANUPAM SINGLA
232*	CWP-6938-2019 (SCOSB PB) (OTHER)	BALWINDER SINGH V/S PUNJAB STATE POWER CORPORATION LTD AND OTHERS	SAURABH ARORA , SHANTANU BANSAL, ALOK MITTAL
	CM-9401-CWP-2019		ALOK MITTAL , SAURABH ARORA
	CM-13365-CWP-2019		SAURABH ARORA
	CM-6938-CWP-2022		SAURABH ARORA , A.G. PUNJAB , SAURABH ARORA
233*	CWP-32794-2019 (SCOSB PB) (OTHER)	ARVIND SHARMA V/S BABA FARID MEDICAL UNIVERSITY OF HEALTH SCIENCE FARIDKOT THROUGH ITS REGISTRAR AND ORS	KESHAV PRATAP SINGH ADVOCATE GENERAL PUNJAB, Nitin Kaushal, RAHUL BHARGAVA
234*	CWP-35596-2019 (SCOSB PB) (OTHER)	AMRIK SINGH V/S THE PUNJAB AGRO INDUSTRIES CORPORATION LIMITED AND OTHERS	HARPAL SINGH SAGGU , SOMESH GUPTA
	CM-6354-CWP-2020		HARPAL SINGH SAGGU , SOMESH GUPTA,
	CM-6357-CWP-2020		HARPAL SINGH SAGGU
	WITH CWP-18453-2014	AMRIK SINGH V/S PUNJAB AGRO INDUSTRIES CORP LTD & ANR	HARPAL SINGH SAGGU , ISHTBIR SINGH SIDHU SACHIN LUTHRA , SOMESH GUPTA
	WITH CWP-21679-2016	AMRIK SINGH V/S PUNJAB AGRO INDUSTRIES CORPORATION LTD & ORS	HARPAL SINGH SAGGU , SOMESH GUPTA
	WITH CWP-1643-2021	AMRIK SINGH V/S PUNJAB AGRO INDUSTRIES CORPORATION LIMITED AND ORS	HARPAL SINGH SAGGU
235*	CWP-778-2020 (SCOSB PB) (OTHER)	SUMIT KUMAR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA ADVOCATE GENERAL PUNJAB, H.C.ARORA
	WITH CWP-1415-2020	RAVINDER KUMAR AND ORS V/S STATE OF PUNJAB AND OTHERS	AMIT JHANJI , AMIT JHANJI
	WITH CWP-28512-2022	GURPREET SINGH V/S STATE OF PUNJAB AND OTHERS	Ravindra Pal Singh
	WITH CWP-19394-2023	VINAY GOYAL AND ORS. V/S STATE OF PUNJAB AND OTHERS	PRATEEK PANDIT , BARJINDER SINGH
236*	CWP-4562-2020 (SCOSB PB) (OTHER)	LAKHWINDER BHAGAT V/S PUNJAB STATE POWER CORPORATION LIMITED AND OTHERS	PANKAJ SHARMA
237*	CWP-6579-2020 (SCOSB PB) (OTHER)	NARINDER PAUL V/S PUNJAB WATER RESOURCES MANAGEMENT AND DEVELOPMENT CORPORATION	SURINDER GARG , ANKIT MIDHA
238*	CWP-10138-2020 (SCOSB PB) (OTHER)	KULBHUSHAN GUPTA V/S STATE OF PUNJAB AND OTHERS	HARSH CHOPRA ADVOCATE GENERAL PUNJAB, DEEPALI PURI, HARSH CHOPRA
	WITH CWP-11283-2020	BHARAT BHUSHAN V/S STATE OF PUNJAB AND OTHERS	HARSH CHOPRA , DILRAJ SINGH BHINDER
239*	CWP-15574-2020 (SCOSB PB)	KANWAL CHAND V/S STATE OF PUNJAB AND ANOTHER	SANJEEV KUMAR ARORA A.G. PUNJAB, SARTHAK GUPTA

240*	CWP-20587-2020 (SCOSB PB) (OTHER)	ASHOK KUMAR BHARDWAJ AND OTHERS V/S STATE OF PUNJAB AND OTHERS	GAGAN PRADEEP S. BAL ADVOCATE GENERAL PUNJAB, GAGAN PRADEEP S. BAL, SAURABH GARG
241*	CWP-345-2021 (SCOSB PB) (OTHER)	MOHAN LAL V/S PUNJAB STATE POWER CORPORATION LIMITED	MOHIT GARG ADVOCATE GENERAL PUNJAB, Tarun Vir Singh Lehal
242*	CWP-10137-2021 (SCOSB PB)	RAJINDER KUMAR SHARMA V/S STATE OF PUNJAB AND OTHERS	RK ARORA ANMOL KHOSA, A.G.PUNJAB
243*	CWP-11438-2021 (SCOSB PB) (OTHER)	HARISH KUMAR AND OTHERS V/S STATE OF PUNJAB AND ORS	AMRIK SINGH A.G. PUNJAB
244*	CWP-11440-2021 (SCOSB PB) (OTHER) WITH CWP-13565-2021	MADHU BALA V/S STATE OF PUNJAB AND OTHERS MADHU BALA V/S STATE OF PUNJAB AND OTHERS	DINESH KUMAR A.G. PUNJAB, ARVIND GALAV,, BRIJESHWAR SINGH KANWAR, RAJESH MEHTA, AMBIKA BEDI DINESH KUMAR , NARENDER KUMAR VASHIST
245*	CWP-23325-2021 (SCOSB PB) (OTHER)	JATINDER PAL SINGH GREWAL V/S PEPSU ROAD TRANSPORT CORPORATION	SAMIR RATHAUR ANUPAM SINGLA, SAMIR RATHAUR
246*	CWP-23419-2021 (SCOSB PB) (OTHER)	SUKHWINDER SHARMA V/S BOARD OF DIRECTORS, THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD. AND ORS	LOVE DEV SINGH
247*	CM-10578-CWP-2022 (SCOSB PB) (EXEMPTION) & O&M CWP-15671-2022	MANJIT KAUR V/S STATE OF PUNJAB AND OTHERS	HEMEN AGGARWAL A.G. PUNJAB HEMEN AGGARWAL
248*	CWP-339-2022 (SCOSB RETIRAL PB) (OTHER)	CHARANJIT SINGH V/S PUNJAB STATE POWER CORPORATION LTD. AND ORS	SHIKHA KHULLAR A.G. PUNJAB, ABHISHEK KHULLAR, J S JAIDKA
249*	CWP-1708-2022 (SCOSB PB) (OTHER)	MADHU BALA V/S STATE OF PUNJAB AND OTHERS	DINESH KUMAR ADVOCATE GENERAL PUNJAB, ARVIND GALAV
250*	CWP-4250-2022 (SCOSB RETIRAL PB) (OTHER)	ISHAR RAM @ ISER V/S STATE OF PUNJAB AND OTHERS	NITESH SINGLA A.G. PUNJAB, A.S. NATT, Anupam Bhanot (Mrs.), ROHIT GUPTA
251*	CWP-9999-2022 (SCOSB PB) (OTHER) CM-10972-CWP-2022 WITH CWP-14645-2021 CM-17716-CWP-2021	YADWINDER SINGH AND ORS V/S STATE OF PUNJAB AND ORS KARAN GUPTA AND ORS V/S STATE OF PUNJAB AND OTHERS	HARINDER SHARMA A.G. PUNJAB, BRIJESHWAR SINGH KANWAR RAMANDEEP SINGH PANDHER R. Kartikeya R. KARTIKEYA
252*	CWP-10179-2022 (SCOSB RETIRAL PB) (OTHER)	INDER GURPREET SINGH V/S STATE OF PUNJAB AND OTHERS	SURINDER GARG A.G. PUNJAB, LAVANYA PAUL, S S AULAKH
253*	CWP-15467-2022 (SCOSB PB) (OTHER)	PREM KUMAR VERMA V/S STATE OF PUNJAB AND OTHERS	VK SHUKLA A.G. PUNJAB, INDERPREET SINGH KANG, AAG, SARTHAK GUPTA, SARTHAK GUPTA
254*	CWP-18681-2022 (SCOSB PB) (OTHER)	HARBANS SINGH V/S STATE OF PUNJAB AND OTHERS	MANDEEP K. SAJJAN A.G. PUNJAB
255*	CWP-18781-2022 (SCOSB RETIRAL PB) (OTHER)	RAJINDER KUMAR V/S STATE OF PUNJAB AND OTHERS	DESHPREET SINGH ADVOCATE GENERAL PUNJAB, DESHPREET SINGH, VIKAS SINGH
256*	CWP-21510-2022 (SCOSB RETIRAL PB) (OTHER)	RAJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	PRIYANSHU KAMRA A.G. PUNJAB, Puneet Kaur Sekhon
257*	CWP-22023-2022 (SCOSB RETIRAL PB) (OTHER)	PARAMJIT SINGH V/S THE REGISTRAR , COOPERATIVE SOCIETIES PUNJAB AND ORS	BALWINDER SINGH SEHRA , YAGSIMANT ATTRI, RAHUL VERMA
258*	CWP-22295-2022 (SCOSB RETIRAL PB) (OTHER) WITH CWP-22301-2022 WITH CWP-22312-2022 WITH CWP-22314-2022 WITH CWP-22329-2022 WITH CWP-22330-2022 WITH CWP-22331-2022	BAL RAM V/S STATE OF PUNJAB AND OTHERS HEMANT KUMAR V/S STATE OF PUNJAB AND OTHERS GURTEJ KAUR V/S STATE OF PUNJAB AND OTHERS UMED SINGH V/S STATE OF PUNJAB AND OTHERS TAJINDER SINGH V/S STATE OF PUNJAB AND OTHERS ASHOK KUMAR SHARMA V/S STATE OF PUNJAB AND OTHERS KULWANT SINGH V/S STATE OF PUNJAB AND OTHERS	DESHPREET SINGH A.G. PUNJAB, DESHPREET SINGH DESHPREET SINGH , DESHPREET SINGH DESHPREET SINGH DESHPREET SINGH , DESHPREET SINGH DESHPREET SINGH , DESHPREET SINGH DESHPREET SINGH , VIKAS SINGH DESHPREET SINGH , . , DESHPREET SINGH , VIKAS SINGH
259*	CWP-22641-2022 (SCOSB RETIRAL PB) (OTHER)	LACHMAN RAM V/S STATE OF PUNJAB AND OTHERS	DESHPREET SINGH A.G. PUNJAB, VIKAS SINGH
260*	CWP-24218-2022 (SCOSB PB) (OTHER)	DESH DEEPAK SHARMA AND ORS V/S PSPCL AND ORS	P.S. KHURANA , DHARUV WALIA, P.S. KHURANA, SANDEEP SHARMA
261*	CWP-28479-2022 (SCOSB PB) (OTHER)	HARINDER SINGH SANDHU V/S STATE OF PUNJAB AND ANOTHER	ROOPAK BANSAL A.G. PUNJAB
262*	CWP-3912-2023 (SCOSB PB) (OTHER)	DAVINDER SINGH AND ORS. V/S STATE OF PUNJAB AND OTHERS	SUNNY SINGLA A.G. PUNJAB, DIXIT GARG, VINOD KUMAR

263*	CWP-6085-2023 (SCOSB PB) (OTHER)	JASWINDER SINGH V/S THE PUNJAB STATE WAREHOUSING CORPORATION AND OTHERS	TAHAF BAINS , DEEPAK GUPTA, MANBIR SINGH BATTI, PRASHANT RANA, TAHAF BAINS
264*	CWP-6337-2023 (SCOSB RETIRAL PB) (OTHER)	DALJIT KAUR V/S STATE OF PUNJAB AND ORS	Rakeshinder Singh A G PUNJAB
265*	CWP-6958-2023 (SCOSB PB) (OTHER)	GAURAV GOYAL V/S PUNJAB STATE CIVIL SUPPLIES CORP. LTD. AND ORS.	J P RANA
266*	CWP-12885-2023 (SCOSB RETIRAL PB) (OTHER) WITH CWP-16457-2023	DHANWANT SINGH AND ORS V/S PUNJAB STATE POWER CORPORATION LIMITED AND ORS SHANGARA SINGH AND ORS V/S STATE OF PUNJAB AND ANR	SUNNY SINGLA , Sehajbir Singh SUNNY SINGLA , RITI AGGARWAL , SURINDER SINGH KALIRAMNA
267*	CWP-15629-2023 (SCOSB RETIRAL PB) (OTHER)	MOHINDER PAL V/S STATE OF PUNJAB AND OTHERS	HARISH SHARMA A.G. PUNJAB, HARISH SHARMA
268*	CWP-16291-2023 (SCOSB PB) (OTHER) WITH CM-14768-CWP-2023	SURINDER SINGH V/S STATE OF PUNJAB AND OTHERS SURINDER SINGH V/S STATE OF PUNJAB AND OTHERS	MANU K. BHANDARI A.G.PUNJAB, GAURAV GOEL, MANU K. BHANDARI, POOJA YADAV, NS VASHIST, , ROHIT KATARIA, ARUN GUPTA MANU K. BHANDARI
269*	CWP-18084-2023 (SCOSB PB) (OTHER)	ROOPINDER KAUR V/S STATE OF PUNJAB AND OTHERS	ASHISH AGGARWAL A.G. PUNJAB, ASHISH AGGARWAL, DEEPALI PURI, SANJEEV SONI
270*	CWP-20394-2023 (SCOSB PB) (OTHER)	AMRITPAL SINGH V/S STATE OF PUNJAB AND ANOTHER	DHIRAJ CHAWLA A.G. PUNJAB, AKSHIT DHIMAN, SANJEEV SONI, SARTHAK SONI

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 48**

HON'BLE MR. JUSTICE ALOK JAIN

201*	CRM-M-17638-2023 (RBHCAW)	PAWAN V/S STATE OF HARYANA	GAURAV GROVER A.G. HARYANA
202*	CRM-37706-2022 (CRL APPEAL) (POR) CRM-37708-2022 IN CRA-S-2180-SB-2006	(SA) PRAKASH AND ORS. V/S STATE O FHRY.	BINDU TANWAR , GAURAV MOHUNTA BINDU TANWAR , GAURAV MOHUNTA GAURAV MOHUNTA , AMBIKA SOOD , BINDU TANWAR , RAJINDER KUMAR DAG HRY , SS PATTAR DAG HRY , RAKESH NEHRA SR ADV
203*	CRWP-8966-2021 ((PROT))	(03-JUL-23@2703[REGULAR] MR. JUSTICE ALOK JAIN--) SURJIT SINGH V/S STATE OF PUNJAB	VIJAY K. JINDAL ADVOCATE GENERAL PUNJAB
204*	CRWP-12098-2022 ((PROT))	KARNAIL SINGH AND ANR. V/S STATE OF PUNJAB AND OTHERS	MANOJ KUMAR SHARMA A.G. PUNJAB, ROHIT JOSHI
205*	CRWP-1926-2023 ((PROT))	AMRIK SINGH V/S STATE OF PUNJAB AND OTHERS	NANDAN JINDAL A.G. PUNJAB, ER. SANDEEP SURI, Gagandeep Singh, RAGHAV GARG, SANDEEP SURI
206*	CRWP-6129-2023 ((PROT))	KRISHAN @ GATHA V/S STATE OF HARYANA AND OTHERS	VIKAS GULIA A.G. HARYANA, VIKAS GULIA
207*	CRWP-6658-2023 ((PROT))	MANJIT KAUR V/S STATE OF PUNJAB AND OTHERS	J.K. SINGLA A.G. PUNJAB
208*	CRWP-7930-2023 ((PROT))	SUNITA KUMARI AND ANR V/S STATE OF PUNJAB AND OTHERS	KOMAL THAKUR A.G. PUNJAB
209*	CRWP-7932-2023 ((PROT))	PALWI AND ANR V/S STATE OF PUNJAB AND OTHERS	KOMAL THAKUR A.G. PUNJAB, KAMALPREET BAWA, AAG, RIFFI BALA BIRLA
210*	CRWP-8076-2023 ((PROT))	PRATIGYA SHUKLA AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	KETAN CHOPRA A.G. PUNJAB, KETAN CHOPRA
211*	CRWP-8384-2023 ((PROT))	GURDIAL SINGH V/S STATE OF PUNJAB AND OTHERS	ARTI KAUR A.G. PUNJAB
212*	CRWP-9199-2023 ((PROT))	MANDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	ASHISH PANDEY A.G. PUNJAB, DIGVIJAY NAGPAL
213*	CRWP-6276-2021 ((HABCOR)) CRM-W-1009-2021 CRM-W-597-2023	AMANPREET SINGH BHATIA V/S STATE OF PUNJAB AND ORS	G.S.KAURA , A.G. PUNJAB, G.S. MADAAN, SHRI KANT RATTAN G.S.KAURA KRISHAN SINGH DADWAL , G.S.KAURA
214*	CRWP-645-2023 ((HABCOR)) WITH CRM-M-42646-2023	GIRAJA DEVI AND ANR V/S UNION TERRITORY CHANDIGARH AND OTHERS DEV RAJ YADAV ALIAS DEVARAJ YADAV V/S UNION TERRITORY CHANDIGARH AND ANOTHERS	RAJESH K. DADWAL , RAJESH K. DADWAL RAJESH K. DADWAL , HARPAL SINGH BAIDWAN , PARAMPREET SINGH PAUL
215*	CRWP-5259-2023 ((HABCOR)) WITH CRM-W-1059-2023	GAUTAM SINGAL V/S UNION OF INDIA AND ORS GAUTAM SINGAL V/S UNION OF INDIA AND ORS	SHEKHAR VERMA , NITIN JAIN, HARMAN SINGH NITIN JAIN
216*	CRWP-8277-2023 ((HABCOR)) WITH CRM-W-1338-2023 WITH CRM-W-1339-2023 WITH CRM-W-1340-2023	AJIT V/S PUNJAB AND HARYANA HIGH COURT AND ORS AJIT V/S PUNJAB AND HARYANA HIGH COURT AND ORS AJIT V/S PUNJAB AND HARYANA HIGH COURT AND ORS AJIT V/S PUNJAB AND HARYANA HIGH COURT AND ORS	VINEET KUMAR , VINEET KUMAR VINEET KUMAR , RAJEEV ANAND FOR RESP.NO. 1 TO 4 , SHASHANK BHANDARI, ADDL. P.P. U.T. CHANDIGARH. VINEET KUMAR VINEET KUMAR
217*	CRWP-9307-2023 ((HABCOR)) WITH CRWP-9583-2023	MAANGA RAM V/S STATE OF PUNJAB AND OTHERS REKHA V/S STATE OF PUNJAB AND OTHERS	CHANDER SHEKHAR SINGHAL ADITYA
218*	CRWP-9610-2023 ((HABCOR))	REETU RAJ V/S STATE OF HARYANA AND OTHERS	SANDEEP SAINI
219*	CRWP-7936-2023 ((PROT))	HARJIT SINGH V/S STATE OF PUNJAB AND OTHERS	VENEET SHARMA A.G. PUNJAB
220*	CRWP-9688-2023 ((HABCOR))	PREETI V/S STATE OF PUNJAB AND OTHERS	MUNISH GULATI
221* V	CRM-A-1069-MA-2018 (CAW)	SAKSHI V/S AMARJIT KHOSLA AND ORS	GAGANDEEP SINGH SIMBLE
222*	CRM-M-3786-2019 (QPCAW)	ANITA GUPTA V/S ARUN GUPTA	RAJINDER GOYAL , RAJINDER GOYAL
223*	CRM-M-22615-2023 (QP CAW COM) WITH CRM-M-22997-2023	PARAMVIR SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER KULWINDER KAUR AND OTHERS V/S STATE OF PUNJAB AND OTHERS	G.S. RAWAT A.G. PUNJAB SANDEEP ARORA
224*	CRWP-8952-2023 ((PROT))	RAJWINDER KAUR AND ANR. V/S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL A.G. PUNJAB, SPS SANDHU

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 31**HON'BLE MR. JUSTICE GURBIR SINGH****NOTE:**

CASE LISTED AT SR. NO. 280 I.E. CR-1041-2022 MAY
BE TREATED AS CANCELED AS THE SAME FIXED FOR
14.10.2023.

ALL CONCERNED TO PLEASE NOTE.

201*	RSA-910-1990	(O&M) BASANT SINGH V/S PURAN SINGH	SK VIJ, GURVINDER SINGH DHILLON, V.K.JAIN, , J.L.MALHOTRA, BHAWNA WALIA, , R.S.GHUMAN MRS.SHASHI GHUMAN, G.S.DHILLON , J.L.MALHOTRA
	CM-10160-C-2002		GURVINDER SINGH DHILLON, BALDEV SINGH , R.S.GHUMAN, MRS.SHASHI GHUMAN,
	WITH RSA-1662-1991	(O&M) BHAJAN SINGH V/S BASANT SINGH	
		(BOHCJ DT. 11.07.22)	
202*	CM-4369-C-2016	MEHAR DASS THRU LRS. KULDEEP AND OTHERS V/S UMED SINGH THRU LRS. AJAY AND OTHERS	SUDHIR KUMAR HOODA , SUDHIR KUMAR HOODA
	CM-4368-C-2016		SUDHIR KUMAR HOODA
	CM-4370-C-2016		SUDHIR KUMAR HOODA
	& O&M RSA-1575-2016		SUDHIR KUMAR HOODA , RAKESH NEHRA
203*	CR-404-2019 (IO)	M/S. TORQUE BIKES PRIVATE LIMITED V/S INDIA YAMAHA MOTORS P LIMITED	HARNEET SINGH OBEROI , GUNJAN RISHI, HARNEET SINGH OBEROI, JASKARAN SINGH, PIYUSH AGGARWAL, MANINDER SINGH SAINI, RITIKA GARG
204*	CR-3776-2019 (IO)	ANUP AND ORS V/S SHASHI BALA AND ORS	AMIT ARORA , AAZAM KHAN,, B.K. BAGRI, KAMAL SHARMA, SHIVRAJ MALIK
	CM-12614-CII-2019		AMIT ARORA
205*	RSA-2439-2019	MINAKSHI BHALLA AND ANOTHER V/S SATYA DEVI	SHEERY K SINGLA , AMRIK SINGH, SUNNY KUMAR SINGLA SHEERY K SINGLA
	CM-6550-C-2019		
206*	CR-2017-2023 (IO)	M/S KA PROMOTERS AND DEVELOPERS PVT LTD AND OTHERS V/S MAHESH CHAND AND OTHERS	ADARSH JAIN , SACHIN GUPTA, TULIKA JAIN, VIJAY SAINI
207*	CR-3982-2023 (IO)	KRISHAN KUMAR V/S GURMEET SINGH AND OTHERS	NIKHIL MITTAL , NIKHIL MITTAL
208*	RSA-214-2023	KARAMBIR KAUSHIK AND ANR. V/S RAJENDER KUMAR	GOVIND CHAUHAN , GOVIND CHAUHAN, MAZLISH KHAN, U.K.AGNIHOTRI, VIKAS KATAL, A.K.AGNIHOTRI
	CM-737-C-2023		GOVIND CHAUHAN
	CM-738-C-2023		GOVIND CHAUHAN
209*	CRM-M-49184-2023 (RBPB)	VISHAL AND ANOTHER V/S STATE OF PUNJAB (SA)	S.K. CHOUDHARY A.G. PUNJAB
210*	FAO-1151-2001 (UII (EG))	MANJIT KAUR V/S SURINDER SINGH, ETC.	HARBHAJAN SINGH DHANDI , NAVEEN SHARMA, SANJIV PABBI, SANJIV PABBI
		(BO DT. 27.10.16/INCOMPLETE CASE)	
211*	IOIN-FAO-2971-2001 (OI (ED))	INDERJIT SINGH V/S SUKHWINDER SINGH AND ORS.	SANJIV GUPTA , ASHOK BHARDWAJ, MADHU SHARMA, SUMEET GOEL,
	IN FAO-2971-2001		SANJIV GUPTA , ASHOK BHARDWAJ , MADHU SHARMA , SANJIV GUPTA , SUMEET GOEL, ASHOK BHARDWAJ,
212*	CM-6061-C-2022 (E/H)	HAR KAUR V/S BALWANT SINGH AND ORS	CHETAN SLATHIA PRATEEK MAHAJAN, AJAY JAIN, AJAY JAIN, CHETAN SALATHIA, PRATEEK MAHAJAN
	IN RSA-3802-2003		ARUN JAIN , B.R.MAHAJAN, AJAY JAIN
213*	FAO-5129-2009 (MMACT(EG))	HARI PARKASH V/S BRAHM AND ORS.	ANIL KUMAR GAHLAWAT , RAMENDER CHAUHAN, RAMENDER CHAUHAN , VARSHA GAHLAWAT
	CM-25156-CII-2009		ANIL KUMAR GAHLAWAT
		(BOHCJ DT.17.02.2020)	
214*	FAO-5033-2010 (UII (ED))	SUBHASH CHAND V/S DES RAJ AND ORS.	ASHISH YADAV , ANSHUL SHARMA, VIKAS MOHAN, VIKAS MOHAN GUPTA
		(FULLY BURNT CASES)	
215*	RSA-3235-2010	SOM DUTT V/S MANJIT KAUR AND ANR.	SARJU PURI , AS SULLAR, MALLIKA KAPUR
	CM-9486-C-2010		SARJU PURI
	CM-9487-C-2010		SARJU PURI
	CM-9488-C-2010		SARJU PURI
216*	IOIN-FAO-408-2011 (MMACT(ED))	GULJAR SINGH V/S OM PARKASH & ANR.	MALKEET SINGH , DEEPA JAIN, R.S.MAMLI, B. S. MAMLI
	IN FAO-408-2011		MALKEET SINGH , DEEPAK CHAUDHARY , R S MAMLI , R.S.MAMLI
		(FOR SERVICE.)	
217*	RSA-1254-2012	BAKHSISH SINGH & ORS V/S PIARA SINGH ETC.	GAGAN PRADEEP S. BAL , R.D.BAWA, RANDHIR BAWA , SAMUEL GILL
	CM-3360-C-2012		GAGAN PRADEEP S. BAL
	CM-3359-C-2017		R.D.BAWA , R.D.BAWA
218*	CR-7027-2013 (RENT PB)	RAM NIWAS SHARMA V/S RAJIV KUMAR & ANR	N S SHEKHAWAT , MANISH MEHTA, N.S. SHEKHAWAT, SAHIL AGGARWAL, SAHIL GUPTA, SHUBHAM , SUDHIR AGGARWAL, ISHAN AGGARWAL, ZORAWAR SINGH, UDEYVIR SINGH, GULSHAN NADWANI
	CM-22974-CII-2013		N S SHEKHAWAT
	WITH CM-23354-CII-2013	RAM NIWAS SHARMA V/S RAJIV KUMAR AND ANR (STAYED CASE)	N S SHEKHAWAT
219*	RSA-2048-2013	RAKESH SHARMA V/S INDU BALA SHARMA AND ORS	SUNIL GARG , SARVESH KUMAR GUPTA, SUNIL GARG
	CM-5477-C-2013		SUNIL GARG
	CM-5478-C-2013		SUNIL GARG
		(RESTORED CASE)	
220*	RSA-3431-2013	M/S GANESHA MAL NANAK CHAND V/S LAKHWINDER SINGH & ORS	RAKESH GUPTA , RAKESH GUPTA, , RAKSHIT GUPTA, HARSH GARG, S.S.BRAR, SUKHRAJ SINGH BRAR, AMANINDER SINGH BRAR

221*	RSA-4743-2013 CM-12765-C-2013 CM-12766-C-2013 CM-1054-C-2021 CM-3069-C-2020	DHARAMPAL AND ORS V/S M/S NEW HIND ENTERPRISES PVT. LTD. NEW DELHI AND ANR	AKSHAY BHAN , A.S. TALWAR, SANTOSH SHARMA, ALOK MITTAL, ASHWANI TALWAR, H.P.S. SANDHU, ABHISHEK, ROHIT NAGPAL, VEENA ASHWANI TALWAR AKSHAY BHAN AKSHAY BHAN ASHWANI TALWAR ASHWANI TALWAR
222*	RSA-3534-2014	ARUN KUMAR & ORS V/S JAWAHAR SINGH & ORS	SHIV KUMAR , NARESH KUMAR MANCHANDA, VIKAS KUMAR
223*	RSA-418-2015 CM-1156-C-2015 CM-1157-C-2015	RENU BALA ATUL V/S MOHINDER KAUR @ MINDER KAUR AND ANR.	JATINDER JIT KAUR, GULZAR MOHAMMAD , GULZAR MOHD., Gulzar Mohammad , N.S.GORAYA, T.S.CHANDOK, ISH PUNEET SINGH JATINDER JIT KAUR JATINDER JIT KAUR
224*	RSA-4330-2015 CM-10432-C-2015 CM-13174-C-2019 CM-13175-C-2019	JHAMMAN MAL DECEASED TH LRS AND ANR V/S RAGHUBIR SINGH DECEASED TH LRS AND ORS	ARIHANT JAIN , ARIHANT JAIN, RISHAV JAIN, Y.P. KHULLAR, SUNIL PAWAR ARIHANT JAIN ARIHANT JAIN ARIHANT JAIN
225*	CM-20474-CII-2016 (NIA (EG)) & FAO-6022-2016	JOHRI & ORS V/S SATISH KUMAR & ORS	GOPAL SHARMA GOPAL SHARMA , RAJESH K. SHARMA
226*	CM-24112-CII-2016 (MMACT(ED)) (DELAY(F)) & FAO-6976-2016	KRISHNA RANI & ANR V/S SUNIL KUMAR & ORS	KESHAV PRATAP SINGH KESHAV PRATAP SINGH , PUNIT JAIN , JITESH BHARDWAJ, BHISHM SINGH , M.B.JAIN , PUNIT JAIN , ROHIT KAUSHIK , SANJEEV KUMAR PANWAR
227*	CR-5625-2016 (MISC) WITH CR-6106-2018 CM-19771-CII-2018 CM-15361-CII-2019	BIJENDER KUMAR MOHANTI V/S MEDH RAM AND ANR. MED RAM V/S BIJENDER KUMAR AND ANOTHER	DEEPENDER SINGH , DEEPENDER SINGH, MOHIT TRIKHA,, MUKESH RAO MUKESH RAO , Mukesh Rao MUKESH RAO DEEPENDER SINGH
228*	FAO-531-2016 (NIC(EG)) CM-6104-CII-2016	PAWAN KUMAR V/S MAYA AND OTHERS (INJURYCASE)	GAURAV SETHI , RAJNEESH MALHOTRA , SANDEEP SURI, VANDANA MALHOTRA , VANDANAA MALHOTRA RAHUL TANWAR
229*	FAO-2615-2016 (RELGI) CM-9471-CII-2016 WITH FAO-3147-2017 CM-10299-CII-2017	RELIANCE GFENERAL INSURANCE CO. LTD. V/S SUMAN AND ORS. SUMAN AND ORS. V/S KULBIR SINGH AND ORS.	SANJEEV KODAN , BIJENDER DHANKHAR, RAJESH HOODA SANJEEV KODAN BIJENDER DHANKHAR , BALKAR SINGH , BIJENDER DHANKHAR , SANJEEV KODAN BIJENDER DHANKHAR
230*	FAO-3958-2016 (ROYSU) CM-13452-CII-2016 WITH CM-1808-CII-2017 CM-1807-CII-2017 & FAO-573-2017	ROYAL SUNDRAM ALLIANCE INS.CO.LTD. V/S MUKESH KUMARI & ORS. MUKESH KUMARI AND ORS. V/S SATYAVIR AND ORS.	RAGHUJEET SINGH MADAN , ARUN YADAV, GULSHAN NANDWANI, D K PRAJAPATI, D.K. PRAJAPATI, H.N.SAHU, JITENDER NARA. RAJENDER KUMAR RAGHUJEET SINGH MADAN ARUN YADAV ARUN YADAV ARUN YADAV , JITENDER NARA , H.N.SAHU , RAGHUJEET SINGH MADAN
231*	FAO-4398-2016 (NIA (OD)) CM-15205-CII-2016	HARJEET SINGH AND ANR V/S GURNAM KAUR AND ORS (DEATH CASE)	JASDEV SINGH MEHNDIRATTA , G.S.SANDHU , G.S.SANDHU, VINOD GUPTA JASDEV SINGH MEHNDIRATTA
232*	FAO-5935-2016 (NIA (EG)) CM-20334-CII-2016 WITH FAO-5955-2016 CM-20354-CII-2016	SURINDER KAUR AND ANR V/S BAKSHISH SINGH @ SHEESHA AND ORS MANVIR SINGH V/S BAKSHISH SINGH @ SHEESHA AND ORS (DEATH CASE)	RAJESH BHATEHJA RAJESH BHATEHJA RAJESH BHATEHJA RAJESH BHATEHJA
233*	RSA-5617-2016 CM-14714-C-2016	MOHAMMAD IQBAL V/S SURINDER SINGH @ SURINDER KUMAR AND ORS	DR. PARVEEN HANS , ANIL KUMAR RANOLIA, SHIV KUMAR DR. PARVEEN HANS
234*	CM-27917-CII-2017 (SGI) (DELAY(F)) CM-27916-CII-2017 CM-27918-CII-2017 & FAO-8547-2017	SHRIRAM GENERAL INSURANCE COMPANY LIMITED V/S DHAN SINGH AND OTHERS	PUNIT JAIN PUNIT JAIN PUNIT JAIN PUNIT JAIN , PUNIT JAIN , WAZIR SINGH
235*	FAO-1630-2017 (NIA (EG)) CM-5373-CII-2017 WITH FAO-3318-2017 CM-10973-CII-2017 CM-10974-CII-2017 WITH FAO-4228-2017 CM-13267-CII-2017	SHEHNAJ AND ORS. V/S BAJ SINGH AND ORS. SHEHNAJ AND ORS. V/S BAJ SINGH AND ORS. SHEHNAJ AND ORS. V/S BAJ SINGH AND ORS.	NARESH KAUSHIK , VINOD GUPTA, VINOD GUPTA NARESH KAUSHIK NARESH KAUSHIK , VINOD GUPTA NARESH KAUSHIK NARESH KAUSHIK NARESH KAUSHIK NARESH KAUSHIK
236*	FAO-2601-2017 (RELGI) CM-8630-CII-2017 CM-8745-CII-2018	RELIANCE GFENERAL INSURANCE CO. LTD. V/S ANIT SINGH AND ORS.	SANJEEV KODAN , ASHISH K.GUPTA, F.S.VIRK SANJEEV KODAN ASHISH K. GUPTA,SANJEEV KODAN

237*	FAO-3463-2017 (TATAIG(EG)) CM-11321-CII-2017	ROHIT KUMAR & ANR V/S KRISHAN KUMAR & ORS	BK BAGRI , RAJESH K. SHARMA, VANDANAA MALHOTRA, VIJAY SANGWAN, VANDANA MALHOTRA BK BAGRI
238*	FAO-8013-2017 (CHOLA) CM-26471-CII-2017 CM-26472-CII-2017 WITH CM-17302-CII-2018 & FAO-5202-2018 WITH CM-17736-CII-2018 CM-17735-CII-2018 & FAO-5331-2018	CHOLAMANDLAM MS GENERAL INSURANCE COMPANY LIMITED V/S MASTER ANSHUL AND ORS. MASTER ANSHUL AND ORS. V/S ANIL KUMAR AND ORS. ISTKAR V/S ANIL KUMAR AND ORS.	PUNIT JAIN , ASHISH GUPTA, RAHUL DESWAL PUNIT JAIN PUNIT JAIN RAHUL DESWAL , VIRENDER DHULL, RAHUL DESWAL , PUNIT JAIN , RAHUL DESWAL RAHUL DESWAL RAHUL DESWAL RAHUL DESWAL , PUNIT JAIN , RAHUL DESWAL
239*	RSA-1155-2017 CM-2649-C-2017 CM-2650-C-2017	ORIENTAL INSURANCE CO LTD V/S HAKAM SINGH & ORS (TO BE TAKEN UP IMMEDIATELY AFTER INCOMPLETE CASES ON 30.03.2020)	SATPAL DHAMIJA , B.R.MADAN, PUNIT JAIN, DIGVIJAY NEHRA, R.K. BASHAMBOO, R.K.BASHAMBOO, VIKAS SHARMA, RAJ KUMAR BASHAMBOO, SANJAY VERMA, VARUN SHARMA, SATPAL DHAMIJA SATPAL DHAMIJA SATPAL DHAMIJA
240*	RSA-1588-2017	SOMDUTT V/S BANSHI & ORS	MUKESH YADAV
241*	CM-26-CII-2018 (RGI (EG)) (DELAY(F)) & FAO-23-2018	PHOOLPATI V/S DEVI DAYAL AND ORS	GOVIND CHAUHAN GOVIND CHAUHAN , GOVIND CHAUHAN
242*	CM-16639-CII-2023 (IFFTOK(EG)) (LR) IN FAO-2357-2018	ISHAM SINGH AND ORS. V/S DALER SINGH AND ORS.	R.K. CHOUDHARY NEERAJ KHANNA SUKHDEEP PARMAR , NEERAJ KHANNA , SUKHDEEP PARMAR
243*	CM-15919-CII-2018 (UII (OD)) (EXEMPTION) CM-15918-CII-2018 & FAO-4775-2018	BALWINDER SINGH AND ANR V/S MALKIAT KAUR AND OTHERS	AVTAR SINGH SYAN AVTAR SINGH SYAN AVTAR SINGH SYAN
244*	CR-7107-2018 (IO)	KALPANA GOYAL AND ORS V/S STATE OF HARYANA AND ORS	AJAY JAIN , RAJBIR SINGH, AAG HRY
245*	FAO-1010-2018 (UII) CM-3488-CII-2018 CM-3489-CII-2018 WITH FAO-1126-2018 CM-3899-CII-2018 WITH FAO-1132-2018 CM-3908-CII-2018 WITH FAO-1133-2018 CM-3910-CII-2018 WITH FAO-3309-2018 CM-12150-CII-2018 WITH FAO-3510-2018 CM-12363-CII-2018 WITH FAO-3513-2018 CM-12368-CII-2018 CM-12370-CII-2018 WITH FAO-5311-2018	UNITED INDIA INSURANCE CO LTD V/S MAYA KAUR @ PARAMJEET KAUR @ GURMEET KAUR AND ORS UNITED INDIA INSURANCE CO LTD V/S MAYA KAUR @ PARAMJEET KAUR @ GURMEET KAUR AND ANR UNITED INDIA INSURANCE CO LTD V/S KARAMJIT KAUR AND ORS UNITED INDIA INSURANCE CO LTD V/S KARAMJIT KAUR AND ANR MAYA KUAR V/S NATHA SINGH AND ANR KARAMJIT KAUR V/S NATHA SINGH AND ANR KARAMJIT KAUR AND ORS V/S NATHA SINGH AND ANR MAYA KAUR ALIAS PARAMJEET KAUR ALIAS GURMEET KAUR AND ORS V/S NATHA SINGH AND ANR	HARSH AGGARWAL , DEEPAK GUPTA, DEEPAK GUPTA, GAURAV AGGARWAL, NAVDEEP SINGH HARSH AGGARWAL HARSH AGGARWAL HARSH AGGARWAL , GAURAV AGGARWAL HARSH AGGARWAL HARSH AGGARWAL , GAURAV AGGARWAL HARSH AGGARWAL HARSH AGGARWAL , GAURAV AGGARWAL HARSH AGGARWAL GAURAV AGGARWAL , GAURAV AGGARWAL GAURAV AGGARWAL GAURAV AGGARWAL GAURAV AGGARWAL GAURAV AGGARWAL GAURAV AGGARWAL GAURAV AGGARWAL
246*	FAO-2711-2018 (UII) CM-10041-CII-2018 WITH CM-820-CII-2019 CM-819-CII-2019 & FAO-260-2019	UNITED INDIA INSURANCE CO LTD V/S SATYA DEVI AND ORS SATYA DEVI AND OTHER V/S KARAM CHAND AND OTHER (DEATH CASE)	VANDANAA MALHOTRA , VANDANAA MALHOTRA VANDANAA MALHOTRA NAVEEN SHARMA (MOUDGIL) NAVEEN SHARMA (MOUDGIL) NAVEEN SHARMA (MOUDGIL) , VANDANAA MALHOTRA
247*	FAO-2828-2018 (IFFCOTOKIO) CM-10679-CII-2018 CM-10680-CII-2018	IFFCO TOKIO GENERAL INSURANCE CO LTD V/S SMT RAM KALI AND OTHERS	SWATI BATRA , SWATI BATRA SWATI BATRA SWATI BATRA
248*	FAO-3175-2018 (RGI (EG))	ATMA RAM & ANR V/S SUMER SINGH & ORS	JASDEV SINGH THIND , JASDEV SINGH THIND, Naresh Kumar Ganga, S.K. BISHNOI
249*	FAO-3255-2018 (RGI (ED))	MANJEET KAUR AND OTHERS V/S RAHUL GUPTA AND OTHERS	ASHIT MALIK , SAGAR AGGARWAL, SANJEEV KODAN, SANJEEV KODAN
250*	FAO-3843-2018 (NIA (ED))	KAYYUM @ KARIMUDDIN V/S ISMAIL AND ORS	VIRENDRA RANA , ABHIMANYU SINGH, TRISHU SINGH
251*	FAO-6125-2018 (NIA (EG))	JAI NARYAN AND OTHERS V/S ASHMEET SINGH AND ANOTHER	ASHWANI ARORA , AMANDEEP KAUR., VINOD GUPTA

252*	FAO-6262-2018 (MMACT(ED))	BALJEET SINGH V/S PARAMJEET SINGH	JAGRAM SINGH COONER
253*	RSA-3563-2018 CM-9344-C-2018 CM-9345-C-2018	GURCHARAN LAL V/S BEVI	VIKAS GUPTA , GAGANDEEP SINGH, Gagandeep Singh, MANISH PRABHAKER, VIKAS GUPTA VIKAS GUPTA VIKAS GUPTA
254*	RSA-5318-2018 CM-14649-C-2018 CM-15089-C-2018 CM-13285-C-2019 CM-2893-C-2020	SUMAN KUMARI AND ANOTHER V/S RAGHUBIR SINGH AND ANOTHER	S.S.RANGI , . JAGDEEP SINGH CHAHAL, S. S. RANGI, MANPREET SINGH, RAMANDEEP SINGH S.S.RANGI S.S.RANGI SATWANT SINGH RANGI , SAURAV BHATIA, S.S.RANGI
255*	RSA-6277-2018 CM-17579-C-2018 WITH XOBJS-4-2019 CM-4402-C-2019 CM-4403-C-2019 CM-12179-C-2019	RAJ RANI V/S JAI KISHAN AND ORS RAJ RANI V/S JAI KISHAN AND OTHERS	VIKRAM SINGH , ABHINAV SOOD, ASHISH RANA, AMIT KUMAR GOYAL, AMIT KUMAR GOYAL, NAVEEN SHARMA (BHARDWAJ), SANJEEV KUMAR BHAR, TUSHAR GERA, VINOD S. BHARDWAJ VIKRAM SINGH AMIT KUMAR GOYAL AMIT KUMAR GOYAL AMIT KUMAR GOYAL VIKRAM SINGH
256*	CM-8388-CII-2019 (UII (EG)) (DELAY(F)) & FAO-2562-2019	JYOTI AND ORS V/S KULDEEP AND ORS	SANDEEP SINGH GHANGAS SANDEEP SINGH GHANGAS
257*	CM-7261-C-2019 (149-CPC) CM-7259-C-2019 CM-7260-C-2019 & O&M RSA-2642-2019	RAMESH V/S MOTI LAL AND ANR	RAKESH NEHRA , BHUSHAN BHATIA, HEMANT HANS, HIMANI ANAND, RAKESH NEHRA RAKESH NEHRA RAKESH NEHRA RAKESH NEHRA , BHUSHAN BHATIA
258*	CM-10666-CII-2019 (IFFTOK(EG)) (DELAY (REF)) CM-10667-CII-2019 CM-10669-CII-2019 & FAO-3124-2019	GEETA DEVI AND ORS V/S BALRAM AND ORS	CHANAKYA PANDIT , SHIV CHARAN BHOLA CHANAKYA PANDIT CHANAKYA PANDIT CHANAKYA PANDIT , HARSH GOYAL
259*	CR-5991-2019 (SUCCESSION)	KRISHAN LAL BHATIA V/S GENERAL PUBLIC AND OTHERS	ANKIT CHOWDHRI
260*	CR-6505-2019 (IO)	BHAJAN KAUR V/S BALWINDER SINGH AND OTHERS	GAGANDEEP SINGH MANKU , HARDIK AHLUWALIA, MUNISH KUMAR GUPTA,, RAJBIR WASU
261*	CR-7595-2019 (ORD 39 HRY) CM-2956-CII-2022 WITH CR-7597-2019 CM-2970-CII-2022 WITH CR-7598-2019 CM-2917-CII-2022 WITH CR-7599-2019 CM-2988-CII-2022	VIJAY PAL AND OTHERS V/S LALI DEVI AND OTHERS VIJAY PAL AND OTHERS V/S LALI DEVI AND OTHERS VIJAY PAL AND OTHERS V/S LALI DEVI AND OTHERS VIJAY PAL AND OTHERS V/S LALI DEVI AND OTHERS	HITESH MALIK , AKSHAY JINDAL, DEEPIKA, KSHITIJ SHARMA, HITESH MALIK, NAVEEN SHARMA (BHARDWAJ), RIYA AGGARWAL, SANDEEP KUMAR YADAV, TAMANNA BANWALA KSHITIJ SHARMA , HITESH MALIK HITESH MALIK , NAVEEN SHARMA (BHARDWAJ) Kshitij Sharma , HITESH MALIK HITESH MALIK , NAVEEN SHARMA (BHARDWAJ) Kshitij Sharma , HITESH MALIK HITESH MALIK , NAVEEN SHARMA (BHARDWAJ) Kshitij Sharma , HITESH MALIK
262*	FAO-1356-2019 (MMACT(EG))	HARPINDER SINGH V/S BUDH RAM @ BUDHU AND ORS	ANIL KUMAR GARG , RISHAV JAIN, S.M. GOYAL
263*	FAO-2295-2019 (MMACT(INS)) CM-7191-CII-2019 CM-7751-CII-2019 WITH FAO-2448-2019 CM-7858-CII-2019 WITH CM-10460-CII-2023 CM-10461-CII-2023 & O&M FAO-2890-2023	ORIENTAL INSURANCE COMPANY LTD V/S ANMOL RATTAN SINGH AND OTHERS ORIENTAL INSURANCE COMPANY LTD THROUGH ITS GENERAL MANAGER V/S ANMOL RATTAN SINGH THROUGH HIS GUARDIAN AMARJIT SINGH AND OTHERS ORIENTAL INSURANCE COMPANY LIMITED V/S PARAMJIT SINGH JAGGI AND OTHERS	DIVYASTUTI PARSOON , ROHIT MITTAL, SHVETANSHU GOEL DIVYASTUTI PARSOON DIVYASTUTI PARSOON DIVYASTUTI PARSOON , SHREY GOEL, SHVETANSHU GOEL , ROHIT MITTAL , SHVETANSHU GOEL DIVYASTUTI PARSOON DIVYASTUTI PARSOON DIVYASTUTI PARSOON DIVYASTUTI PARSOON , ROHIT MITTAL
264*	FAO-2528-2019 (SRIRAM(EG)) WITH FAO-2529-2019	UDIT GUPTA (MINOR) AND OTHERS V/S HANS RAJ AND OTHERS UDIT GUPTA (MINOR) AND ANOTHER V/S HANS RAJ AND OTHERS	ATUL JAIN , Nitin Gupta, PARAS JAGGA, PARAS JAGGA, RAJBIR SINGH, REENA JAIN ATUL JAIN , Nitin Gupta
265*	RSA-52-2019 CM-160-C-2019	KASHMIRI LAL V/S M/S CHMBA RAM KISHAN KUMAR AND ANR	PANKAJ BALI , RAHUL RATHORE PANKAJ BALI
266*	RSA-71-2019 (OTHER) CM-195-C-2019 CM-196-C-2019	MANJU V/S RAMA @RAMA NAND	SUMIT GUPTA , VIJAY LATH SUMIT GUPTA SUMIT GUPTA
267*	RSA-511-2019 CM-1139-C-2019	JASWANT SINGH AND ORS V/S ATTAR KALA	NIPUN VASHIST , Nipun Vashist, PRITHVI RAJ YADAV, PRATIBHA YADAV, UDEYVEER SINGH RANA Nipun Vashist

CM-1140-C-2019		Nipun Vashist
268*	RSA-2046-2019	M/S RAJ KISHAN PRODUCTION PVT LTD AND ANR V/S KADAM SINGH AND ORS
CM-5570-C-2019		PEEYUSHI DIWAN JAIN (MRS.) RAJBIR SINGH, ASHOK AGGARWAL, ASHOK AGGARWAL, ANUPAMA ARIGALA, HARMAN JIVTESH SINGH, NAKUL DHAIIYA, RAJBIR SINGH PEEYUSHI DIWAN JAIN (MRS.)
269*	RSA-5647-2019	DARSHAN SINGH (NOW DECEASED) THROUGH HIS LRS V/S JOGINDER SINGH (NOW DECEASED) THROUGH HIS LRS AND ORS
CM-16060-C-2019		SIDDHARTH SHARMA
270*	CM-457-CII-2020 (MMACT(EG)) CM-458-CII-2020 & FAO-465-2020	DIVYA @ SANYA V/S RAVI KUMAR AND ANOTHER
		SHAURYA PURI , SATPAL DHAMIJA SHAURYA PURI SHAURYA PURI , SATPAL DHAMIJA (LEGAL AID COUNSEL)
271*	CM-973-CII-2020 (HDFC) (DELAY(F)) CM-974-CII-2020 & O&M FAO-686-2020	HDFC ERGO GENERAL INSURANCE CO. LTD V/S KARTAR KAUR AND OTHERS
		ASHWANI TALWAR ASHWANI TALWAR ASHWANI TALWAR , ASHWANI ARORA
272*	FAO-2800-2020 (OI) CM-7990-CII-2020	ORIENTAL INSURANCE COMPANY LIMITED V/S REENA RANI AND ORS
		ASHWANI TALWAR , H.K.BRINDA, NAVEEN BATRA ASHWANI TALWAR
273*	CM-11374-CII-2021 (NIC(EG)) (DELAY(F)) & FAO-2596-2021	JASVINDER KAUR AND OTHERS V/S GURVINDER SINGH @ GABBAR AND OTHERS
		GURINDER SINGH GORAYA GURINDER SINGH GORAYA , GURINDER SINGH GORAYA
274*	CR-921-2021 (ORD 39 PB)	SATINDER KISHAN SOOD V/S VIVEK SOOD AND OTHERS
		KIRAN KUMAR MADAN , ANKUR PANDEY, KIRAN KUMAR, Kiran Kumar Madan
275*	FAO-1951-2021 (UII) CM-10966-CII-2021	UNITED INDIA INSURANCE CO LTD V/S PARVATI DEVI AND OTHERS
		RAM AVTAR , S.S.DUHAN RAM AVTAR
276*	FAO-2337-2021 (OI (EG))	NAVEEN V/S JAANU AND ORS
		(DEATH CASE) PRIYANKA DAWAR , KUNAL DAWAR
277*	RSA-219-2021 CM-1494-C-2021 CM-1495-C-2021 CM-1496-C-2021 CM-1497-C-2021 CM-2781-C-2022 CM-1873-C-2023 CM-1875-C-2023	GURUDWARA SHRI BER SAHIB, SULTANPUR LODHI, DISTT KAPURTHALA THROUGH ITS MANAGER V/S JODH SINGH AND ANR
		MRIGANK SHARMA MRIGANK SHARMA MRIGANK SHARMA MRIGANK SHARMA MRIGANK SHARMA MRIGANK SHARMA , Mandhir Singh Virk MRIGANK SHARMA
		(TO BE TAKEN UP IMMEDIATELY AFTER URGENT LIST)
278*	CM-8456-C-2023 (IMPLEAD) CM-9970-C-2022 IN RSA-1195-2022	DARSHAN KUMAR JAIN V/S ASHOK KUMAR JAIN AND ORS.
		HIMANSHU PURI GURBACHAN SINGH BHATIA, G.S.BHATIA, Jasmeet Singh Bhatia, MAHIPAL S YADAV MAHIPAL S YADAV GURBACHAN SINGH BHATIA , Jasmeet Singh Bhatia
279*	CM-11046-CII-2022 ((RENT)) (EXEMPTION :LEAVE TO FILE) CM-11047-CII-2022 CM-11048-CII-2022 & O&M CR-3583-2022 WITH CR-4549-2022 CM-13910-CII-2022 CM-6597-CII-2023	PARDEEP KUMAR V/S GURVINDER SINGH AND OTHERS
		NAVEEN MALIK , AMAN BAHRI, ASHISH AGGARWAL, SR. ADVOCATE, BAWA KARAMVEER, JAIVIR SINGH, KARAN SINGLA, VISHAL PUNDIR NAVEEN MALIK NAVEEN MALIK NAVEEN MALIK , AMAN BAHRI AASHNA AGGARWAL , AMAN BAHRI , AMAN BHARI , ASHISH AGGARWAL, SR. ADV AASHNA AGGARWAL AMAN BAHRI
		(TO BE TAKEN UP IMMEDIATELY AFTER URGENT LIST ON 04.10.2023)
280	--	THERE IS NO CASE
281*	CR-5520-2022 (IO)	AJAY KUMAR V/S BABU RAM
		DEEPENDER SINGH , JATINDER SINGH GILL
282*	FAO-433-2022 (UII) CM-968-CII-2022 WITH CM-5749-CII-2022 CM-5751-CII-2022	UNITED INDIA INSURANCE CO. LTD. V/S VANDANA AND OTHERS
		PAUL S. SAINI , SHIV NARAYAN PAUL S. SAINI PAUL S. SAINI UNITED INDIA INSURANCE CO. LTD. V/S VANDANA AND OTHERS PAUL S. SAINI PAUL S. SAINI (INJURY CASE)
283*	RSA-2280-2022 CM-7912-C-2022	YOGESH V/S HARI STATIONARY MART
		VISHAL GOEL , VISHAL GOEL VISHAL GOEL
284*	CM-3117-CII-2023 (ICILO) (DELAY(F)) CM-3116-CII-2023 CM-3118-CII-2023 CM-3119-CII-2023 & O&M FAO-800-2023	ICICI LOMBARD GENERAL INSURANCE CO LTD V/S SANEHA VERMA AND ORS
		ER. SANDEEP SURI ER. SANDEEP SURI ER. SANDEEP SURI ER. SANDEEP SURI ER. SANDEEP SURI , ER. SANDEEP SURI
		(DEATH CASE)
285*	CM-15870-CII-2023 (MISC) (VACATE STAY) IN CR-4407-2023	JAGTAR SINGH AND ANR. V/S SIKH GURDWARA JUDICIAL COMMISSION AND ANR.
		VIVEK K. THAKUR VANITA SAPRA KATARIA, AKSHIT PATHANIA, VIVEK K. THAKUR VANITA SAPRA KATARIA , VIVEK K. THAKUR

286*	CR-1230-2023 (IO) CM-3574-CII-2023	CHIEF ADMINISTRATOR HUDA AND OTHERS V/S SURINDER SINGH AND OTHERS	AMIT JAISWAL , HARSH REKHA KAPOOR, AAG, PUNJAB, MUKESH YADAV AMIT JAISWAL
287*	CR-2153-2023 (IO)	MEHAR SINGH AND ORS. V/S HAZARA SINGH AND ORS.	BHUPINDER GHAI , AMRIT KAUR, HARJEET SINGH MINHAS, P.K. MADAN
288*	CR-2170-2023 (IO)	ASHOK KUMAR KAR V/S NATIONAL HORTICULTURE BOARD AND ORS.	S.S. BEHL , DR. AJAYMEET SINGH, G.V.S BEHL, S.S. BEHL, SATNAM SINGH, HARSH CHOPRA, SUNIL KUMAR DAHIYA, HARSH CHOPRA
289*	CR-2530-2023 (IO)	(TO BE TAKEN UP IMMEDIATELY AFTER URGENT ON 04.10.2023) NEELAM KUMAR V/S GRAM PANCHAYAT AND ORS.	PARVINDER SINGH , I.S. RANDHAWA, KUDRAT SAREEN, SARJU PURI, PARVINDER SINGH, SARJU PURI
290*	CR-2795-2023 (IO)	BEANT SINGH V/S RAJ RANI AND OTHERS	AAYUSH GUPTA , AAYUSH GUPTA
291*	CR-3077-2023 (IO) CM-12459-CII-2023 CM-12460-CII-2023	KULDEEP KUMAR SHARMA V/S RANDEEP RANA	B S BEDI , AKSHAY JINDAL, VRISHANK SURI AKSHAY JINDAL , AKSHAY JINDAL AKSHAY JINDAL
292*	FAO-187-2023 (NIA (EG)) CM-673-CII-2023 CM-674-CII-2023 CM-676-CII-2023	PARHLAD V/S SURENDER AND OTHERS	SUNITA NAIN SUNITA NAIN SUNITA NAIN SUNITA NAIN
293*	FAO-633-2023 (UII) CM-2237-CII-2023	(INJURY CASE) UNITED INDIA INSURANCE CO LTD V/S PARVESH DEVI AND OTHERS	ANIL MEHRA , SIDHANT MEHRA ANIL MEHRA
294*	FAO-1258-2023 (UII (EG))	(DEATH CASE) RAMBIR V/S LAXMAN SINGH AND ORS	RAMENDER CHAUHAN , PREETI SINGH
295*	IOIN-CR-2735-2023 (MISC) IN CR-2735-2023	KRISHAN KUMAR V/S PRESIDING OFFICER, GURGAON AND ANR	SHRUTI RATHOUR SHRUTI RATHOUR
296*	RFA-250-2020 (RFA HARYANA) CM-544-CI-2020	(BODT 20.09.2023) RAM DIYA V/S STATE OF HARYANA AND OTHERS	HARKESH MANUJA , AAKANKSHA MONGA, DAANISH MAHAJAN, GOVIND RANA, TUSHAR RAWAL, HARKESH MANUJA, PRATEEK MAHAJAN, RAGHAV GOEL, SALONI SHARMA, PRATEEK MAHAJAN, SATPAL BHASIN, SHIVENDRA SWAROOP, AAG, HARYANA, TUSHAR RAWAL, VIBHA TEWARI, AAG, HARYANA HARKESH MANUJA
297*	CR-5008-2023 (IO)	(BODT 29.09.2023) KULWINDER SINGH @ KULWINDER PAL SINGH V/S PARAMJIT SINGH AND ORS.	GOPAL SINGH NAHEL , RANJIT SINGH SIDHU, SURJIT SINGH SALAR
298*	CR-1733-2014 (IO) CM-4393-CII-2014 CM-4394-CII-2014 CM-27941-CII-2014 CM-8872-CII-2015	KALA SINGH V/S MOHINDER SINGH	N.S. SODHI , DILAMANJEET SINGH BAINS, DS VIRK, I.P.S. MADAAN, O.P . KAMBOJ, N.S.SODHI, P.S. KHURANA N.S. SODHI N.S. SODHI N.S. SODHI, D.S. VIRK P.S. KHURANA , P.S. KHURANA
299*	CR-6359-2018 (IO) CM-20508-CII-2018	SHYAMJI AND ANR V/S RAM KRISHAN AND ANR	SANJIV KUMAR YADAV , SOM NATH SAINI, FOR R1, USHA RANI, RAKESH GUPTA SANJIV KUMAR YADAV

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 43**

HON'BLE MR. JUSTICE DEEPAK GUPTA

NOTE

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ORDINARY CASES WILL BE TAKEN UP IN THE FOLLOWING MANNER:-

1. ANTICIPATORY BAIL
 2. REGULAR BAIL
 3. SOS
 4. COMPROMISE QUASHING PETITIONS
 5. DIRECTION MATTERS
 6. QUASHING PETITIONS
 7. OLD/REMAINING MATTERS/APPEAL AGAINST ACQUITTAL
- ALL CONCERNED TO PLEASE NOTE.

201*	CRM-M-24237-2018 (QP PROSTAY)	SANJEEV WALIA V/S PATRIC DANIEL	YESH PAAL MALIK , ANKUR MALIK
		(PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)	
202*	CRM-M-25565-2021 (QP)	KARAMJEET KAUR V/S STATE OF PUNJAB AND OTHERS	RAJAN SINGH DADWAL A.G. PUNJAB, JITENDER SINGH DADWAL
203*	CRM-M-14216-2023 (QP PROSTAY)	PAVITTAR SINGH V/S STATE OF PUNJAB	AJAY PAL SINGH BHULLAR A.G. PUNJAB, MEENU
		(PROCEEDINGS STAYED)	
204*	CRM-M-16225-2023 (QP PROSTAY)	HARI PRASHAD V/S JEETPAL SINGH SINCE DECEASED THROUGH LR BALJINDER SINGH	GAURAV SINGLA
	WITH CRM-M-37210-2023	MONIKA VERMA V/S JEETPAL SINGH THROUGH LR	MANDEEP KUMAR DHOT
		(PROCEEDINGS STAYED)	
205*	CRM-M-18503-2023 (QP)	AKRITI MAHAJAN AND ANR. V/S M/S ATUL ENTERPRISES AND ORS.	G.L. BAJAJ , KHUSHIKA SETIA, VINAY BAJAJ
		(PROCEEDINGS STAYED)	
206*	CRM-M-38389-2023 (QP)	MUKHTAR SINGH V/S STATE OF PUNJAB AND ANOTHER	HARPAL SINGH SAGGU A.G. PUNJAB, D.K. SINGAL
		(STAYED CASE BODT 19/08/2023)	
207*	CRM-M-21831-2023 (AB)	SUKHBIR SINGH V/S STATE OF PUNJAB AND ANOTHER	ARPAN SABHARWAL A.G. PUNJAB
	WITH CRM-M-21658-2023	SUKHBIR SINGH ALIAS SUKHVIR SINGH V/S STATE OF PUNJAB AND ANOTHER	ARPAN SABHARWAL
208*	CRM-M-33099-2023 (AB)	ABHI KUMAR @ ABHISHEK AND ANOTHER V/S STATE OF PUNJAB	RAGHAV GOYAL A.G. PUNJAB
209*	CRM-M-34994-2023 (AB)	SURESH V/S STATE OF PUNJAB	DR. SUMATI JUND A.G. PUNJAB, S S SIDHU
210*	CRM-M-45431-2023 (AB)	KASHMIR SINGH @ BALVIR SINGH V/S STATE OF PUNJAB	SUKHMEET SINGH A.G. PUNJAB
211*	CRM-M-28163-2022 (RBPB)	SHUBHAM V/S STATE OF PUNJAB	BALBIR SINGH JASWAL A.G. PUNJAB
212*	CRM-M-18084-2023 (RBPB)	MAKHAN V/S STATE OF PUNJAB	RIFFI BALA BIRLA A.G. PUNJAB, Riffi Bala Birla
213*	CRM-M-19742-2023 (RBPB)	AMANDEEP SINGH V/S STATE OF PUNJAB	KULDIP SINGH A.G. PUNJAB
	WITH CRM-M-29077-2023	JASWINDER SINGH V/S STATE OF PUNJAB	KULDIP SINGH
	WITH CRM-M-33327-2023	BALKAR SINGH V/S STATE OF PUNJAB	BALJINDER SINGH SRA
214*	CRM-M-22292-2023 (RBPB)	KULVIR SINGH V/S STATE OF PUNJAB	RAHUL SHARMA A.G. PUNJAB, MOHIT VASHISHAT
215*	CRM-M-39029-2023 (RBHRY)	BHAGAT SINGH ALIAS BHAGTU V/S STATE OF HARYANA	AASHISH KUMAR A.G. HARYANA, SAHIL CHOUDHARY
	WITH CRM-M-35276-2023	AKASH RAJPUT V/S STATE OF HARYANA	MANPREET SINGH , SAHIL CHOUDHARY
216*	CRM-M-39127-2023 (RBPB)	INDERJEET SINGH V/S STATE OF PUNJAB	HOSHIAR SINGH A.G. PUNJAB, RAKESH KUMAR, SHANTANU SHARMA
217*	CRM-M-39269-2023 (RBPB)	SURENDER SINGH ALIAS SURINDER SINGH V/S STATE OF PUNJAB	ANMOL PURI A.G. PUNJAB, ANMOL PURI
218*	CRM-M-44862-2023 (RBHRY)	MAMTA V/S STATE OF HARYANA	MUNISH BEHL A.G. HARYANA
219*	CRM-M-45375-2023 (RBPB)	RAVI NAMDEV @ THAKUR @ RAVI KUMAR V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON A.G. PUNJAB, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
220*	CRM-M-45468-2023 (RBPB)	KULWINDER SINGH @ KINDA V/S STATE OF PUNJAB (SA)	JASHANDEEP SINGH SANDHU A.G. PUNJAB
221*	CRM-M-45501-2023 (RBPB)	ANGREJ SINGH ALIAS BHOLA V/S STATE OF PUNJAB	HITESH CHOPRA A.G. PUNJAB, HITESH CHOPRA
222*	CRM-M-45527-2023 (RBPB)	BALWINDER SINGH @ BINDI V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU A.G. PUNJAB
223*	CRM-M-47768-2023 (RBHRY)	ADITYA V/S STATE OF HARYANA	PRATHAM SETHI A.G. HARYANA, KHYATI OBEROI, SUVIR SIDHU
224*	CRM-M-48766-2023 (RBHRY)	BHISHAM SINGH V/S STATE OF HARYANA	GARIMA SHARMA A.G. HARYANA
225*	CRM-M-49018-2023 (RBHRY)	RAJENDER V/S STATE OF HARYANA	ASHWANI BHARDWAJ A.G. HARYANA
	CRM-40985-2023	(SA)	ASHWANI BHARDWAJ
226*	CRM-M-49068-2023 (RBPB)	SUKHDEV SINGH @ SUKHA V/S STATE OF PUNJAB (SA)	PRATEEK PANDIT A.G. PUNJAB
227*	CRM-M-49075-2023 (RBPB)	SATNIRANJAN SINGH @ SHAMBHU V/S STATE OF PUNJAB (SA)	CHARNJIT SINGH A.G. PUNJAB, NIGAM KUMAR, SUMEET SINGH BRAR
228*	CRM-M-49094-2023 (RBHRY)	MONU @ MURLI V/S STATE OF HARYANA	SIDDARTH A.G. HARYANA, VIJAY LAKSHMI
229*	CRM-M-49145-2023 (RBHRY)	SONU V/S STATE OF HARYANA	DEEPAK CHAUDHARY A.G. HARYANA

230*	CRM-M-49223-2023 (RBPB)	RAKESH KUMAR GROVER @ KESHA V/S STATE OF PUNJAB	SANJEEV KUMAR ARORA A.G. PUNJAB, LOVISH ARORA
231*	CRM-M-49247-2023 (RBHRY)	SADDAM V/S STATE OF HARYANA	RAJESH K. KATARIA A.G. HARYANA, RAVINDER BANGAR
232*	CRM-M-49251-2023 (RBHRY) CRM-41219-2023	TARUN V/S STATE OF HARYANA	V.P. SANGWAN , ANU GARG V.P. SANGWAN
233*	CRM-M-49279-2023 (RBPB)	RAJWINDER SINGH V/S STATE OF PUNJAB (SA)	AMANDEEP CHHABRA A.G. PUNJAB
234*	CRM-7855-2020 (NDPS SOS) (OTHER) CRM-19206-2021 IN CRA-S-395-2020	SUKHWINDER SINGH @ SUKHA V/S STATE OF PUNJAB (CONN CRM 19206 OF 2021 DUPLICATE)	PREETWINDER SINGH DHALIWAL , PREETWINDER SINGH DHALIWAL PREETWINDER SINGH DHALIWAL PREETWINDER SINGH DHALIWAL , PREETWINDER SINGH DHALIWAL
235*	CRM-38961-2023 (NDPS SOS) (OTHER) IN CRA-S-1050-2023	HARPAL SINGH @ RAJU V/S STATE OF UT, CHANDIGARH	GURBIR SINGH SANDHU GURBIR SINGH SANDHU
236*	CRM-42512-2022 (LTAPP) (DELAY(F)) O&M CRM-A-852-2022	A V PRECISION TUBES PRIVATE LTD V/S M G ENTERPRISES	AJAY KUMAR KANSAL , AJAY KUMAR KANSAL, SHADAB AHMAD, SHADAB AHMED, GARIMA KANSAL AJAY KUMAR KANSAL , AJAY KUMAR KANSAL , SHADAB AHMAD
237*	CRM-19131-2023 (LTAPP) & O&M CRM-A-525-2023 WITH CRM-19715-2023 & O&M CRM-A-586-2023 WITH CRM-19729-2023 & O&M CRM-A-594-2023 WITH CRM-19730-2023 & O&M CRM-A-595-2023 WITH CRM-19731-2023 & O&M CRM-A-597-2023 WITH CRM-20918-2023 & O&M CRM-A-630-2023 WITH CRM-22622-2023 & O&M CRM-A-704-2023 WITH CRM-22983-2023 & O&M CRM-A-723-2023 WITH CRM-23358-2023 & O&M CRM-A-725-2023 WITH CRM-22996-2023 & O&M CRM-A-726-2023 WITH CRM-28082-2023 & O&M CRM-A-904-2023	SIDDHI INTERIORS PVT. LTD. V/S M/S AMRAPALI INFRASTRUCTURE PVT. LTD. AND OTHERS SIDDHI INTERIORS PVT. LTD. V/S M/S AMRAPALI INFRASTRUCTURE PVT. LTD. AND OTHERS SIDDHI ENTERPRISES V/S M/S AMRAPALI INFRASTRUCTURE PVT. LTD. AND OTHERS SIDDHI INTERIORS PVT. LTD. V/S M/S AMRAPALI INFRASTRUCTURE PVT. LTD. AND OTHERS SIDDHI INTERIORS PVT.LTD. V/S M/S AMRAPALI INFRASTRUCTURE PVT LTD AND OTHERS SIDDHI INTERIORS PVT LTD V/S M/S AMRAPALI INFRASTRUCTRE PVT LTD AND OTHERS SIDDHI INTERIORS PVT. LTD. V/S M/S AMRAPALI INFRASTRUCTURE PVT. LTD. AND OTHERS SIDDHI INTERIORS PVT. LTD. V/S M/S AMRAPALI INFRASTRUCTURE PVT. LTD. AND OTHERS SIDDHI ENTERPRISES V/S M/S AMRAPALI INFRASTRUCTURE PVT. LTD. AND OTHERS SIDDHI INTERIORS PVT LTD V/S M/S AMARPALI INFRASTRUCTURE PVT LTD AND ORS	ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI ADITYA SANGHI ADITYA SANGHI , SHAVETA SANGHI
238* IV	CRA-S-1349-SB-2017 (NDPS)	KARANDEEP SINGH V/S STATE OF PUNJAB (BOHCJ DT. 01.12.2021)	VIKRAM SINGH , D.S VIRK, DS VIRK
239* V	CRR-1744-2009 (OTHERS) WITH CRR-2773-2009 CRM-54557-2009	MOHAN LAL V/S STATE OF HARYANA RAM DIA V/S STATE OF HARYANA (BOHACJ DTD 21.03.2016Z(& 05.07.16 AS PER ROSTER))	RAKESH GUPTA , AG, HY, HARSH GARG JASBIR MOR JASBIR MOR
240* V	CRR-2126-2009 (CRRAC) CRM-40749-2009 CRM-40750-2009	GURDEEP SINGH V/S STATE OF PUNJAB (BOHCJ DT. 8.8.19.)	SUNIL CHADHA , AG PB., KASHISH AGGARWAL SUNIL CHADHA SUNIL CHADHA
241* V	CRR-2696-2009 (138 NIA)	GURCHARAN SINGH V/S SOM NATH AND ANOTHER (BOHCJ DT. 8.8.19)	DEEPAK SABHERWAL , RUCHIKA SABHERWAL, AG PB.,
242* II	CRR-3812-2014 (CON6MONTHS) CRM-36126-2014 WITH CRR-984-2015 CRM-8812-2015	RAS BIHARI AND ANR. V/S STATE OF HARYANA SITA RAM V/S RAS BIHARI AND ORS (BOHACJ DT. 21.03.2016Z)	VIKAS P SINGH , BALDEV SINGH VIKAS P SINGH TARA CHAND DHANWAL TARA CHAND DHANWAL
243* V	CRR-4606-2015 (CRRRA)	LAKHWINDER SINGH V/S STATE OF PUNJAB AND ORS	SANJAY GUPTA , DEEPAK MALHOTRA, SARIKA GUPTA, RAM PARKASH DHIR
244* II	CRR-4127-2017 (CRRAC) CRM-41909-2017	HAWA SINGH V/S STATE OF HARYANA	SUNIL CHAUDHARY AMIT ARORA
245*	CRR-9854-2018 (IO) CRM-45536-2018	SURESH KUMAR SAYAL V/S STATE OF UT CHANDIGARH	GAURAV CHOPRA , ANKIT CHOWDHRI, KULDEEP TIWARI GAURAV CHOPRA
246*	CRR-577-2019 (CONONEYEAR) CRM-8048-2019	SAHID @ DURRU V/S STATE OF HARYANA	SANJEEV KUMAR PANWAR SANJEEV KUMAR PANWAR

247*	CRR-2943-2019 (CON6MONTHS) CRM-34435-2019	PARDEEP KUMAR @ KALI V/S STATE OF PUNJAB	ARNAV SOOD ARNAV SOOD
248*	CRM-31347-2022 (IO) (DELAY(F)) & O&M CRR-1767-2022	SUKHDEV SINGH V/S STATE OF PUNJAB AND OTHERS	JANAK SINGH BHINDER A.G. PUNJAB JANAK SINGH BHINDER , JANAK SINGH BHINDER
249*	CRR-2574-2022 (304A)	NIRVAIR SINGH V/S STATE OF PUNJAB	ASHOK KUMAR KHUNGER A.G. PUNJAB
250*	CRR-1400-2023 (CRRAC)	SATKAR SINGH V/S INCOME TAX OFFICER (TDS-II) AND ANOTHER	TANU BEDI , AMIT KUMAR GOYAL, TANU BEDI, VARUN ISSAR
251*	CRM-M-34436-2018 (DIR) CRM-5973-2020	MEENU SHARMA V/S STATE OF HARYANA & OTHER	NAVEEN GUPTA , A.G. HARYANA, S.S. SANDHU FOR R-7(CBI), AMIT CHOUDHARY, ARNAV GHAI, BENANT NOOR SINGH MAROK, GAURAV MOHUNTA, H.P.S.ISHAR, KANIKA AHUJA, H.P.S. ISHAR, SUMEET GOEL, S.K GARG NARWANA, MUKESH RAO, SANYAM KHETARPAL MUKESH RAO , GAURAV MOHUNTA
252* V	CRM-M-42221-2018 (DIR)	ARVIND KUMAR V/S STATE OF PUNJAB & OTHERS	SUNIL KUMAR BHARDWAJ , JAGJIT SINGH CHATRATH
253*	CRM-M-46422-2019 (DIR)	DESH RAJ V/S STATE OF HARYANA AND OTHERS	RAJESH BANSAL , ADITYA SANGHI, RAJESH BANSAL, SHARMILA SHARMA
254*	CRM-M-43335-2020 (DIR) CRM-23333-2022	JAGDISH @ SURINDER V/S STATE OF PUNJAB AND ORS	BANDANA TRIKHA A.G. PUNJAB, MOHNISH SHARMA BANDANA TRIKHA
255*	CRM-M-4184-2021 (DIR)	HARJIT KAUR V/S STATE OF PUNJAB AND OTHERS	ANTER SINGH BRAR A.G. PUNJAB, D.S. BHINDER
256*	CRM-M-3481-2023 (DIR)	SHEELA V/S STATE OF HARYANA AND OTHERS	SANDEEP VERMA A.G. HARYANA
257*	CRM-M-13718-2023 (DIR)	GURBHEJ SINGH V/S STATE OF PUNJAB AND OTHERS	KAMAL NARULA A.G. PUNJAB, KAMAL NARULA
258*	CRM-M-24051-2023 (DIR)	NARINDER SINGH V/S STATE OF PUNJAB AND OTHERS	MANPREET GHUMAN A.G. PUNJAB, MANPREET GHUMAN
259*	CRM-M-38679-2023 (DIR) WITH CRM-M-39352-2023	HARWINDER SINGH V/S STATE OF PUNJAB AND OTHERS INDERJIT SINGH V/S STATE OF PUNJAB AND OTHERS	LAKHWINDER SINGH MANN A.G. PUNJAB, LAKHWINDER SINGH MANN LAKHWINDER SINGH MANN , LAKHWINDER SINGH MANN
260*	CRM-M-39596-2023 (DIR)	SIKANDAR SINGH V/S STATE OF PUNJAB AND OTHERS	GAURAV SHARMA A.G. PUNJAB
261*	CRWP-9026-2023 ((PROT))	POOJA AGGARWAL AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	ISHAN GUPTA A.G. PUNJAB, DEEPALI JINDAL, ISHAN GUPTA
262*	CRWP-9000-2023 ((HABCOR))	SANTOSH RANI V/S STATE OF PUNJAB AND OTHERS	ASHOK KUMAR KHUNGER
263* V	CRM-M-33903-2015 (QP) CRM-15889-2018	RAJBIR V/S RAGHUBIR & ORS.	ROHIT AHUJA , ASHIT MALIK, KAMAL CHAUDHARY, ASHIT MALIK ROHIT AHUJA
264* V	CRM-M-27637-2016 (QP PROSTAY) CRM-28348-2020	RAJENDER AND ANR. V/S STATE OF HARYANA AND ANR. (OPERATION OF THE ORDER DT. 1.10.13 SHALL REMAIN STAYED)	MANISH SONI , MANISH SONI MANISH SONI , MANISH SONI
265* V	CRM-M-28941-2017 (QP)	VANDANA V/S SUNAINA	ABHISHEK SINDHWANI , ABHISHEK SINDHWANI, PARMINDER SINGH
266* V	CRM-M-10425-2018 (QP)	HARDAM SINGH V/S STATE OF PUNJAB	AMINDER SINGH , AMINDER SINGH, DEEPAK GOYAL, AMINDER SINGH, Deepak Goyal, S S SIDHU
267*	CRM-778-2020 (QP) (OTHER) CRM-781-2020 IN CRM-M-49477-2019	KAPIL TAKIAR AND ANOTHER V/S PARVESH KUMAR AND ANOTHER (RECALLING)	R.S.BAJAJ , SWATI TIWANA R.S.BAJAJ AMIT DHAWAN
268*	CRM-M-34949-2019 (QP)	MOHD JAVED KHAN V/S STATE OF HARYANA AND ANOTHER	AAYUSH ARORA A.G. HARYANA, KETAN ANTIL, KETAN ANTIL, TANVIR S. GREWAL, NARESH SINGH SHEKHAWAT
269*	CRM-M-38015-2019 (QP)	VARINDER AGGARWAL V/S KIRAN ANGRA AND OTHERS	AKSHAY JINDAL
270*	CRM-M-10697-2021 (QP COMGEN)	BALVIR KAUR V/S STATE OF PUNJAB AND ANR	GAURAVJIT SINGH JAGPAL A.G. PUNJAB, SACHIN KALIA
271*	CRM-M-36611-2021 (QP)	BHULLA RAM V/S STATE OF PUNJAB AND ANOTHER	SHEKHAR VERMA A.G. PUNJAB, SANJAY MAJITHIA, SENIOR ADVOCATE, VINAY GAUR
272*	CRM-M-19399-2022 (QP)	STATE OF HARYANA AND ANOTHER V/S LAL CHAND	A.G. HARYANA
273*	CRM-M-5986-2023 (QP)	IRFAN V/S STATE OF HARYANA AND ANOTHER	BIRINDER SINGH KHEHAR , BIRINDER SINGH KHEHAR
274*	CRM-M-12271-2023 (QP)	SIDHARTH PATHANIA V/S STATE OF U.T. CHANDIGARH AND ANOTHER	HARVINDER PAL SINGH GHUMAN , Gautam Kaile, HARVINDER PAL SINGH GHUMAN, PARAMPREET SINGH PAUL
275*	CRM-M-16763-2023 (QP COMGEN)	LAKHBIR SINGH V/S STATE OF PUNJAB AND OTHERS	AMIT ARORA A.G. PUNJAB

276*	CRM-M-17823-2023 (QP COMGEN)	VIKAS KUMAR V/S STATE OF HARYANA AND ANOTHER	NEERAJ SHEORAN A.G. HARYANA
277*	CRM-M-20967-2023 (QP)	VEDPAL V/S STATE OF HARYANA AND ANOTHER	SATISH SAINI A.G. HARYANA
278*	CRM-M-28411-2023 (QP COMGEN)	SATNAM SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER	SIDDARTH SIHAG A.G. PUNJAB
279*	CRM-M-32649-2023 (QP)	VIPAN KUMAR CHOPRA V/S STATE OF PUNJAB AND OTHERS	VIPUL BABUTA A.G. PUNJAB
	WITH CRM-M-39948-2023	BABITA CHOPRA V/S STATE OF PUNJAB AND OTHERS	VIPUL BABUTA , PARDEEP BAJAJ
	WITH CRM-M-40335-2023	GURPREET KAUR V/S STATE OF PUNJAB AND OTHERS	VIPUL BABUTA , PARDEEP BAJAJ
	WITH CRM-M-39280-2023	GURDARSHAN SINGH V/S STATE OF PUNJAB AND OTHERS	VIPUL BABUTA , PARDEEP BAJAJ
280*	CRM-M-34245-2023 (QP COMGEN)	SANTOSH KUMAR AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	SAHIL BANSAL A.G. PUNJAB
281*	CRM-M-34283-2023 (QP COMGEN)	GAGANDEEP SINGH AND ANOTHER V/S STATE OF UT CHANDIGARH AND OTHERS	HARDIK AHLUWALIA , HARDIK AHLUWALIA
282*	CRM-M-36206-2023 (QP COMGEN)	SANDEEP KUMAR AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	KASHISH GARG A.G. PUNJAB
283*	CRM-M-36254-2023 (QP COMGEN)	HARJIT SINGH V/S STATE OF PUNJAB AND OTHERS	KANHIYA SONI A.G. PUNJAB, KANHIYA SONI
284*	CRM-M-37047-2023 (QP)	RUPINDER SINGH @ RUPINDER SINGH BRAR AND ANR V/S STATE OF PUNJAB	AMANINDER SINGH SEKHON A.G. PUNJAB
	CRM-37873-2023		AMANINDER SINGH SEKHON
285*	CRM-M-37241-2023 (QP COMGEN)	SHIVRAJ SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER	ARSHDEEP SINGH BRAR A.G. PUNJAB, ARSHDEEP SINGH BRAR
286*	IOIN-CRM-M-57949-2022 (AB)	DEEPAK GUPTA AND ANR. V/S STATE OF PUNJAB	VARINDER KUMAR A.G. PUNJAB
	IN CRM-M-57949-2022		VARINDER KUMAR , C.M. MUNJAL , C.M.MUNJAL , Gagandeep Singh
		(CORRECTION)	
287*	CRM-M-35993-2023 (AB)	KASAM V/S STATE OF HARYANA	SAURAV BHATIA A.G. HARYANA, SARFARAJ ANJUM MOR
288*	CRM-M-36066-2023 (AB)	AJEET SINGH V/S STATE OF HARYANA	Vijay Lath A.G. HARYANA, AJAY S. DHIMAN, NAVEEN SHARMA (MOUDGIL), SURENDER KUMAR RAGHUVANSHI
289*	CRM-31094-2018 (138 NIA) (DELAY(F))	SHEETAL VERMA V/S STATE OF PUNJAB AND ORS	NARINDER SINGH
	& CRR-2972-2018		NARINDER SINGH
290*	CRM-39291-2023 (CAW SOS) (SOS)	VIJAY KUMAR @ BUTTA V/S STATE OF HARYANA	NAMIT KHURANA A.G. HARYANA
	IN CRA-S-1479-2022		NAMIT KHURANA
291*	CRM-M-6-2022 (CAW)	AMANDEEP SINGH GROVER AND ORS. V/S STATE OF PUNJAB AND OTHERS	AKSHAY CHADHA A.G. PUNJAB, JATINDER NAGPAL, MANDEEP S. SACHDEV, NITIN SACHDEVA,
292*	CRM-M-3682-2023 (QPCAW)	RAHUL YADAV AND ANR. V/S STATE OF HARYANA AND ANOTHER	JASMEET SINGH BHATIA A.G. HARYANA, AMIT ARORA, DIMPLE JAIN, AAG, HARYANA
293*	CRM-M-34285-2023 (QP CAW COM)	PREM LAL NAHAR AND ORS. V/S STATE OF PUNJAB AND ANOTHER	BHUPINDER BANGA A.G. PUNJAB, BHUPINDER BANGA
	CRM-29099-2023		BHUPINDER BANGA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 32

HON'BLE MRS. JUSTICE AMARJOT BHATTI

201*	RSA-684-2019 CM-1556-C-2019 WITH CM-2201-C-2019 & O&M RSA-958-2019	SUNITA AND ANR V/S CHANDRO DEVI AND ORS HARI SINGH THRU LRS V/S CHANDRO DEVI AND OTHERS	KUL BHUSHAN SHARMA , ABHISHEK SHARMA, ANKUR LAL KUL BHUSHAN SHARMA GURDIAL SINGH JASWAL GURDIAL SINGH JASWAL , ANKUR LAL
202*	CR-1213-2020 (IO)	NIRMAL KAUR V/S JOGINDER SINGH AND OTHERS	AMANDEEP SINGH MANAISE , AMANDEEP SHARMA, K. S. MAANGAT
203*	CR-1408-2023 (IO)	PARAMJIT KAUR V/S RUPINDER KAUR @ BUA DEVI SINCE DECEASED AND OTHERS	BHIM SINGH , BIKRAMJIT SINGH BAATH, DHEERAJ MAHAJAN, NIMISHA UTAM, RAJ KUMAR ARYA, RASHIKA BANSAL
204*	CR-3447-2023 (IO)	NARINDER SINGH GILL V/S VINOD KUMAR AND OTHERS	VIVEK K. THAKUR , DIVANSHU JAIN, Divanshu Jain, TRIBHAWAN SINGLA
205*	CRM-M-23923-2023 (RBHCAW)	RAHUL V/S STATE OF HARYANA (SA)	SOURABH A.G. HARYANA, SOURABH
206*	CRM-M-33270-2023 (RBPCAW)	JASVEER SINGH ALIAS JASVIR SINGH V/S STATE OF PUNJAB (SA)	R.V.S. CHUGH A.G. PUNJAB, ASHISH GUPTA, R.V.S. CHUGH
207*	CRM-M-35446-2023 (RBPCAW)	AMIR KHAN V/S STATE OF PUNJAB (SA)	ADITYA PRATAP SINGH A.G. PUNJAB, ROHIT SAPEHIYA, Sandeep Sharma
208*	CRM-M-43926-2023 (RBHCAW) CRM-36886-2023	AKASH V/S STATE OF HARYANA (SA)	PRANSHUL DHULL A.G. HARYANA, SHRDHA ANEJA PRANSHUL DHULL
209*	CRM-M-44098-2023 (RBHCAW)	PARDEEP V/S STATE OF HARYANA (SA)	VISHAL GARG NARWANA A.G. HARYANA
210*	CRM-M-44400-2023 (RBCCA W)	HARISH DHULI V/S STATE OF UT CHANDIGARH (SA)	ROBIN SINGH HOODA , SUMIT JAIN
211*	RSA-2117-1990 CM-3267-C-2022	SEETA BAI AND OTHERS V/S SADHA NAND	I.S. BALHARA, ARUN JAIN, MANI RAM, , AJAY KUMAR GUPTA, ROHIT KUMAR, AJAY KUMAR GUPTA, SURENDER DHULL SURENDER DHULL
212*	FAO-188-1991 (NIA (EG)) WITH FAO-202-1991 WITH FAO-210-1991	THE HOSHIARPUR NATIONAL TRANSPORT CO. V/S HUSSINA DEVI AND ORS THE HOSHIARPUR NATIONAL TRANSPORT CO. V/S TIJAN DEVI & ORS THE HOSHIARPUR NATIONAL TRANSPORT CO. V/S SHANTI DEVI AND ORS (BOHCJ DT. 31.07.2023)	RAVINDER MOHAN SURI RAVINDER MOHAN SURI RAVINDER MOHAN SURI
213*	FAO-202-1991 (NIA (OD)) WITH FAO-210-1991	THE HOSHIARPUR NATIONAL TRANSPORT CO. V/S TIJAN DEVI & ORS THE HOSHIARPUR NATIONAL TRANSPORT CO. V/S SHANTI DEVI AND ORS (BOHCJ DT. 31.07.2023 //ALONG WITH SR.NO. 212 I.E. FAO-188-1991)	RAVINDER MOHAN SURI RAVINDER MOHAN SURI
214*	RSA-298-1991 CM-5269-C-2021	PARAS RAM AND ORS. V/S GANPAT RAM (BOHCJ DT. 23.11.21(PASSED SEPARATELY))	C.B. GOEL, R.C.CHAUHAN, RAJINDER GOEL, , AKSHAY JINDAL, ARMAN GOYAL, AKSHAY JINDAL, BABBAR BHAN, BHARAT BHUSHAN AZAD, CB GOEL, C.B.GOEL, DALBIR SINGH, RC CHAUHAN, GOPAL SONI, KUSHAGAR GOYAL, ADVOCATE FOR MR. AKSHAY JINDAL,, SANJAY VASHISTH, NEERU BANSAL, , V.K.JINDAL, RAJINDER GOEL C.B. GOEL , AKSHAY JINDAL , GARIMA JINDAL
215*	RSA-1894-1991	(O&M) RAJ KISHAN AND OTHERS V/S CHAUHAL GIR AND OTHERS (BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	GURDIAL SINGH JASWAL, ASHA KUMARI JASWAL, , ARJUN GOYAL, BHUPINDER KAUR,TARUN SETH, PRITAM SINGH SAINI, , RAJESH GOYAL,JAIDEEP KAUR, SATINDER PAL SINGH
216*	RSA-1575-1992	M.C. JIND V/S MAHABIR PARSAD & ORS. (SOC/ SENIOR CITIZEN///BO HCJ DT 31.07.2023)	SANJEEV SHARMA , AJAY KUMAR KANSAL, AJAY KUMAR KANSAL, H L SIBAL, D.K.TUTEJA, DISHANT D. TUTEJA,, DALIP KUMAR TUTEJA, DHEERAJ CHAWLA, H.L.SIBAL, SANJEEV SHARMA, MANOJ KUMAR SOOD, MOHIT SHARMA, PRARTHANA DUGGAL, SAPAN DHIR, RAGINI KUKKAR, SAPAN DHIR, SHADAB AHMAD, A.K.BANSAL
217*	FAO-2306-2001 (OI) CM-12374--2001	OREINTAL INSURANCE CO LTD V/S AMRIT PAL KAUR AND ORS (BOHCJ DT. 27.10.2016/ INCOMPLETE CASE)	SANJIV PABBI , ABHIMANYU BATRA, Kashish Garg, SANJIV PABBI, TRIBHAWAN SINGLA SANJIV PABBI
218*	IOIN-FAO-77-2005 (NIA) IN FAO-77-2005	NEW INDIA ASSURANCE CO.LTD. V/S PUSHPA GAUTAM ETC. (FOR SERVICE)	V.A.TALWAR V.A.TALWAR , RAKESH LATHWAL
219*	RSA-2316-2008 CM-6885-C-2008 CM-6886-C-2008 WITH ESA-9-2009 CM-3552-C-2009	BHAG SINGH V/S MOHINDER KAUR AND ORS. MALKIAT SINGH V/S MOHINDER KAUR AND ORS. (BO DT. 13.5.16)	B S BHALLA , BRIJESHWAR SINGH BHALLA, P L SINGLA, SHIVENDER PAL SINGH B S BHALLA B S BHALLA B S BHALLA , AJAY PAL SINGH , BRIJESHWAR SINGH BHALLA B S BHALLA
220*	CM-8032-CII-2023 (RENT PB) (RESTORATION) IN CR-1089-2009	GURDEV KAUR V/S P.K.STAMP MAKER	MALKEET SINGH R K SINGLA MALKEET SINGH, R K SINGLA , TARUN SINGLA, RAJINDER KUMAR SINGLA, , Tarun Singla

221*	FAO-4995-2009 (NIC (ED)) CM-23930-CII-2009	(DECIDED CASE) SUDESH RANI AND ORS. V/S SHEELA DEVI AND ORS.	NISHANT RAJ , AMIT KUMAR, RAVINDER ARORA NISHANT RAJ
222*	RSA-1848-2009 CM-5440-C-2009 CM-8810-C-2017 CM-5441-C-2009	(BODT.17.02.2020) (O&M) PREM CHAND V/S RAM PARSHAD ETC.	K.G. CHAUDHRY, M.K. GARG , CHARU SHARMA, NAIYA, GILL, RUPINDER PAL SINGH, CHANDAN SINGH, K.G. CHAUDHRY K.G. CHAUDHRY, M.K.GARG K.G. CHAUDHRY
223*	CR-4055-2011 (IO) CM-16023-CII-2011 CM-6347-CII-2022	(SOC/// TO BE SHOWN IN MOTION LIST ON 07.02.2019 NAGINDER SINGH V/S AMARJIT SINGH AND ORS	VIDE ORDER DATED 18.12.18) S.K. GARG NARWANA , AMITTOJ SINGH, CHITRA DARMWAL, AMAN BANSAL, IS DHATT, JAPJIT SINGH JOHAL, LAKSHAY, LAKSHAY JINDAL, MANINDER SINGH BAJWA, MANINDERPREET KAUR, AMINDER SINGH, R.S. SHEOKAND, S.S. SALAR , NAVEEN GUPTA S.K. GARG NARWANA AMAN BANSAL
224*	RSA-211-2012 CM-522-C-2012 WITH RSA-259-2012	VIJAY KUMAR V/S CHAMAN LAL AND ORS M/S RAJKOT BUILDWELL P LTD. V/S CHAMAN LAL AND ORS.	AJAY SINGH GHANGAS , MR.C.S.SINGHAL,ADVOCATE FOR MR.AJAY GHANGAS., AJAY SINGH GHANGAS, HARKESH MANUJA, AJIT SINGH LAMBA, HARKESH MANUJA, MANDEEP MALIK, S.K.CHAUDHARY, SUMAN JAIN, VISHAL YADVA AJAY SINGH GHANGAS SUMAN JAIN , AJIT SINGH LAMBA
225*	CR-3145-2013 (RENT HRY) CM-11782-CII-2013 CM-11783-CII-2013 CM-13453-CII-2022 CM-21453-CII-2017 CM-14188-CII-2023 CM-21525-CII-2019 WITH CR-1206-2014 CM-13454-CII-2022 CM-25945-CII-2018 CM-3041-CII-2014 CM-3042-CII-2014 CM-3043-CII-2014 CM-3044-CII-2014 CM-5317-CII-2016	ATAM PARKASH V/S ARUN KUMAR JAIN SAGAR MAL V/S ARUN KUMAR JAIN	AKSHAY BHAN , SANTOSH SHARMA,, AJAY KUMAR GUPTA, ALOK MITTAL, Ajay Kumar Gupta, Amandeep Singh Talwar, GAGAN SHARMA, GORAKH NATH, MR. AJAY KUMAR GUPTA., MR. SAHIL MEHNDIRATTA,, SANTOSH KUMAR, SHANTANU BANSAL AKSHAY BHAN AKSHAY BHAN AKSHAY BHAN AJAY KUMAR GUPTA AJAY KUMAR GUPTA AJAY KUMAR GUPTA RAHUL VATS, GAUTAM KAILE , GORAKH NATH, M.S. KATHURIA Ajay Kumar Gupta AJAY KUMAR GUPTA RAHUL VATS RAHUL VATS RAHUL VATS RAHUL VATS AJAY KUMAR GUPTA, RAHUL VATS
226*	IOIN-FAO-1037-2013 (NIA) IN FAO-1037-2013 WITH IOIN-FAO-1038-2013 IN FAO-1038-2013 WITH IOIN-FAO-1039-2013 IN FAO-1039-2013 WITH IOIN-FAO-1368-2013 IN FAO-1368-2013 WITH IOIN-FAO-1369-2013 IN FAO-1369-2013	(DISPOSSESSION STAYED///SUPREME COURT REQUEST TO DECIDE THE REVISION AT THE EARLIER DATE, THE REVISION BEING PENDING FOR MORE THAN FIVE YEARS.) NEW INDIA ASSURANCE COMPANY LTD. V/S GURDAYAL ETC. NEW INDIA ASSURANCE CO. LTD. V/S MADHU AND ORS NEW INDIA ASSURANCE CO. LTD. V/S RAJENDER AND ORS RAJENDER AND ORS V/S RURA RAM AND ORS MADHU AND ORS V/S RURA RAM AND ORS	VEENA ASHWANI TALWAR , M.S.RANDHAWA VEENA ASHWANI TALWAR , M.S.RANDHAWA , SATPAL DHAMIJA, ASHWANI TALWAR VEENA ASHWANI TALWAR VEENA ASHWANI TALWAR , M.S.RANDHAWA , SATPAL DHAMIJA, ASHWANI TALWAR VEENA ASHWANI TALWAR , M.S.RANDHAWA , SATPAL DHAMIJA, ASHWANI TALWAR M S RANDHAWA M S RANDHAWA , S.P.DHAMIJA M S RANDHAWA M S RANDHAWA
227*	RSA-4416-2013	(DEATH CASE// BODT.23.01.17) MUNICIPAL CORPORATION FARIDABAD V/S LIYAKAT ALI & ANR	BALWINDER KAUR , BALWINDER KAUR, R.K.GIRDHWAL, A, SURINDER SINGH
228*	CM-15832-CII-2014 (IFFCOTOKIO) CM-15831-CII-2014 CM-15833-CII-2014 & FAO-5709-2014	MADAN LAL & ANR V/S JASBIR & ANR	VIKRANT HOODA VIKRANT HOODA VIKRANT HOODA VIKRANT HOODA , AJAY SINGH GHANGAS , RAMAN SHARMA
229*	RSA-518-2014 CM-2205-C-2017	KEWAL SAGAR V/S CHANDER MOHAN & ORS	DAYGEESH KUMAR BHATTI , AKUN SHEEMAR, D.K.BHATTI, H.K.AURORA,, VINEY PURI DAYGEESH KUMAR BHATTI
230*	CR-8525-2015 (IO)	GURDIT SINGH & ORS V/S SUKHJIT SINGH & ORS	JASDEEP SINGH GILL , A.S. MANN, S.S. SWAICH, ABHEY S. MANN, D.S. VIRK, J.S. GILL, JARTESH S.SIDHU, JASWINDER SINGH RANA, PIYUSH AGGARWAL, SANGRAM SINGH KALEKA, SURJIT SINGH, SURJIT SINGH SWAICH
231*	FAO-1818-2015 (MMACT(OD))	(STAYED CASE) STATE OF PUNJAB THR ITS CHIEF SECRETARY AND ORS. V/S POOJA GOYAL AND ORS.	A.G. PUNJAB , KANCHAN, A.S.SHEKHON
232*	RSA-1095-2015 CM-3191-C-2015	KRISHAN KUMAR AND ORS V/S RAJ KUMAR AND ORS	SUDHANSHU MAKKAR , JAI VIR YADAV SUDHANSHU MAKKAR
233*	RSA-2613-2015 CM-6707-C-2015	SUPREME SINGH AND ANR V/S GURTEK SINGH AND ORS	SANJIV GUPTA , GAURAV SINGLA, , SATNAM SINGH,, TAJINDER PAL SINGH MAKKAR, VAIBHAV SHARMA SANJIV GUPTA

234*	RSA-5864-2015 CM-5212-C-2019 WITH RSA-4302-2015	KRISHAN KAJLA V/S AVINASH CHANDER AND ORS NARESH CHANDER AND ANR. V/S KRISHNA KAJLA AND ORS.	KIRPAL SINGH THAKUR , CHETAN BANSAL, DEVYANI SHARMA, N.S.RAPRI, PALLAVI SINGH, NAMIT GAUTAM, NIMANYU GAUTAM, SUNIL CHADHA, SWATI VERMA CHETAN BANSAL N.S.RAPRI , NAMIT GAUTAM , NIMANYU GAUTAM
235*	CM-20984-CII-2016 (NIA (OD)) CM-20985-CII-2016 & FAO-6161-2016	M/S PRAKRITI LANSCAPES V/S NEW INDIA ASSURANCE CO LTD & ORS	ASHWANI ARORA ASHWANI ARORA ASHWANI ARORA , AMIT KUMAR GOYAL
236*	FAO-2127-2016 (MMACT(ED)) CM-7991-CII-2016	JEEJAN AND ANR V/S RAVI AND ORS (DEATH CASE)	KARAN BHARDWAJ KARAN BHARDWAJ
237*	FAO-2420-2016 (RELGI) CM-8857-CII-2016 WITH CM-19862-CII-2017 CM-19861-CII-2017 CM-19863-CII-2017 CM-19864-CII-2017 & O&M FAO-6138-2017	RELIANCE GENERAL INSURANCE COMPANY LTD V/S JAI NAND SHARMA AND OTHERS SUKHWINDER SINGH & ANR V/S THE RELIANCE GENERAL INSURANCE CO LTD & ORS	SANJEEV KODAN , AAYUSH GUPTA, RAJBIR SINGH SANJEEV KODAN RAJBIR SINGH , SANJEEV GOYAL RAJBIR SINGH RAJBIR SINGH RAJBIR SINGH RAJBIR SINGH , SANJEEV KODAN
238*	RSA-3398-2016 CM-8958-C-2016	GURMIT SINGH V/S JAGIR SINGH AND ORS.	AMANDEEP SINGH MANAISE , HARJOT KAUR MAHAL, GAGANDEEP SINGH,, JAGDISH SINGH MAHAL, SATVIR SINGH,, RAVINDER KUAR MANAISE, AMANDEEP SINGH MANAISE
239*	RSA-4324-2016 CM-11280-C-2016 CM-6352-C-2017	NEERU BALA V/S RAJAN PATHANIA AND ORS.	ANISH SETIA , NUPUR SOOD, NAMI GAUTAM, R.C. SETIA ANISH SETIA ANISH SETIA, NAMIT GAUTAM
240*	RSA-4559-2016 CM-510-C-2021 CM-11842-C-2016	SURAJ BHAN V/S MOHAN DASS @ MOHNI	JASWANT JAIN , AJAY JAIN, ARIHANT GOYAL, H.P.S. BHINDER, HPS BHINDER, JASWANT JAIN, ARIHANT GOYAL, RAHUL JASWAL, RAMESH GOYAL, YASH PAL SHARMA RAHUL JASWAL JASWANT JAIN
241*	CM-477-C-2017 (DELAY(F)) CM-478-C-2017 & O&M RSA-221-2017	BHAJAN KAUR & ORS V/S RAJWANT KAUR & ORS	PANKAJ SHARMA , MADHU DAYAL, L.S.SIDHU PANKAJ SHARMA PANKAJ SHARMA , CHETAN DAYAL, MADHU DAYAL , GAGANDEEP KAUR SIDHU , L.S.SIDHU
242*	CM-20074-CII-2017 (MMACT(EG)) (DELAY(F)) & FAO-6263-2017	REKHA & ORS V/S GANESH SHARMA & ORS	JAI SINGH YADAV JAI SINGH YADAV
243*	CM-27279-CII-2017 (MMACT(OD)) (DELAY(F)) CM-27278-CII-2017 & FAO-8297-2017	BALWANT AND ANR. V/S LAKHBIR KAUR AND ORS.	S.S.SAHU S.S.SAHU S.S.SAHU
244*	CR-5876-2017 (RENT PB) CM-20236-CII-2019 CM-18246-CII-2017	MOHINDER PAL V/S LADDI AND ANR.	JASMINDER SINGH THIND , S.S. MAJITHIA, SATBIR SINGH GILL, SYLVESTER, VISHNEET SINGH JASMINDER SINGH THIND JASMINDER SINGH THIND
245*	CR-7811-2017 (IO)	NARESH KUMAR V/S JAI BHAGWAN AND ORS	ARUN KUMAR SINGAL , BHUPENDER SINGH, BRIJENDER KAUSHIK
246*	CR-8962-2017 (IO)	MAHILA MANDAL KATHAR V/S SURINDER SINGH AND OTHERS	MOHD. YOUSAF , A.S.GILL, PARDEEP SINGH, SUPNEET SINGH,, URVASHI SINGH
247*	FAO-912-2017 (NIC) CM-2925-CII-2017 WITH CM-4526-CII-2018 CM-4527-CII-2018 & XOBJC-45-CII-2018 WITH FAO-913-2017 CM-2927-CII-2017 WITH FAO-914-2017 CM-2929-CII-2017 WITH CM-26952-CII-2017 & XOBJC-234-CII-2017 WITH FAO-915-2017 CM-2931-CII-2017 WITH CM-2454-CII-2018 & XOBJC-29-CII-2018 WITH FAO-916-2017	NATIONAL INSURANCE CO LTD V/S GURDEEP KAUR AND OTHERS NATIONAL INSURANCE CO LTD V/S GURDEEP KAUR AND OTHERS NATIONAL INSURANCE CO LTD V/S JASPAL SINGH AND ANR NATIONAL INSURANCE CO LTD V/S SANNO BIBI AND ANR NATIONAL INSURANCE CO LTD V/S SANNO BIBI AND ANR NATIONAL INSURANCE CO LTD V/S AMARJIT KAUR AND OTHERS NATIONAL INSURANCE CO LTD V/S AMARJIT KAUR AND OTHERS NATIONAL INSURANCE CO LTD V/S SANTOSH KUMARI AND OTHERS	NEERAJ KHANNA , J.S.GHUMMAN, NEERAJ MADAAN NEERAJ KHANNA NEERAJ MADAAN NEERAJ MADAAN NEERAJ MADAAN NEERAJ KHANNA , J.S.GHUMMAN NEERAJ KHANNA NEERAJ KHANNA , J.S.GHUMMAN NEERAJ KHANNA NEERAJ MADAAN NEERAJ MADAAN NEERAJ KHANNA , J.S.GHUMMAN NEERAJ KHANNA NEERAJ MADAAN NEERAJ MADAAN NEERAJ KHANNA

CM-2933-CII-2017 WITH CM-4754-CII-2018 CM-4755-CII-2018 & XOBJC-51-CII-2018 WITH FAO-917-2017 CM-2935-CII-2017 WITH CM-29-CII-2018 & XOBJC-1-CII-2018 WITH FAO-918-2017 CM-2937-CII-2017 WITH FAO-919-2017 CM-2939-CII-2017 WITH CM-26953-CII-2017 & XOBJC-235-CII-2017 WITH FAO-920-2017 CM-2941-CII-2017 WITH CM-27105-CII-2017 & XOBJC-236-CII-2017 WITH FAO-921-2017 CM-2943-CII-2017 WITH FAO-922-2017 CM-2945-CII-2017 WITH CM-26951-CII-2017 & XOBJC-233-CII-2017 WITH FAO-923-2017 CM-2947-CII-2017 WITH CM-14944-CII-2017 CM-14943-CII-2017 & FAO-4918-2017	NATIONAL INSURANCE CO LTD V/S SANTOSH KUMARI AND OTHERS NATIONAL INSURANCE CO LTD V/S KASHMIR SINGH AND OTHERS NATIONAL INSURANCE CO LTD V/S KASHMIR SINGH AND OTHERS NATIONAL INSURANCE CO LTD V/S SUKHWANT KAUR AND ANR NATIONAL INSURANCE CO LTD V/S JANGIR SINGH (DECEASED) THROUGH HIS LEGAL HEIRS AND OTHERS NATIONAL INSURANCE CO LTD V/S JANGIR SINGH (DECEASED) THROUGH HIS LEGAL HEIRS AND OTHERS NATIONAL INSURANCE CO LTD V/S BIMLA RANI & OTHERS NATIONAL INSURANCE CO LTD V/S BIMLA RANI & OTHERS NATIONAL INSURANCE CO LTD V/S HARNEK SINGH AND OTHERS NATIONAL INSURANCE CO LTD V/S DES SINGH AND OTHERS NATIONAL INSURANCE CO LTD V/S DES SINGH AND OTHERS NATIONAL INSURANCE CO LTD V/S SONA SINGH AND ANR SUKHWANT KAUR V/S GURMEET SINGH & ANR	NEERAJ KHANNA NEERAJ MADAAN NEERAJ MADAAN NEERAJ MADAAN NEERAJ KHANNA , NEERAJ MADAAN NEERAJ KHANNA NEERAJ MADAAN NEERAJ MADAAN NEERAJ KHANNA , J.S.GHUMMAN NEERAJ KHANNA NEERAJ KHANNA NEERAJ MADAAN NEERAJ KHANNA NEERAJ KHANNA NEERAJ MADAAN NEERAJ KHANNA NEERAJ MADAAN NEERAJ MADAAN NEERAJ KHANNA NEERAJ KHANNA NEERAJ KHANNA NEERAJ KHANNA NEERAJ KHANNA NEERAJ MADAAN NEERAJ MADAAN , MANPREET SINGH KANDA NEERAJ KHANNA NEERAJ KHANNA S.K. CHOUDHARY S.K. CHOUDHARY S.K. CHOUDHARY
248* FAO-7970-2017 (NIC (ED))	DALJIT SINGH V/S LAKHWINDER SINGH AND ORS	SACHIN OHRI , AMIT JAISWAL, AMIT JAISWAL, SACHIN OHRI
249* RSA-483-2017 CM-1075-C-2017	MADAN LAL GOYAL & ANOTHER V/S JIWAN MODI	SHEERY K SINGLA , JASDEEP SINGH, M.S.YADAV SHEERY K SINGLA
250* RSA-6334-2017 CM-16476-C-2017 CM-16477-C-2017 WITH RSA-5992-2017 CM-15744-C-2017 CM-15745-C-2017	NARINDER KUMAR V/S PUNJAB SMALL INDUSTRIES & EXPORT CORP LTD NARINDER KUMAR V/S DIRECTOR PUNJAB SMALL INDUSTRIES AND EXPORT CORP LIMITED	RS CHAUHAN , DEEPIKA CHAUHAN, RAI SINGH CHAUHAN, ROHIT SAPEHIYA, RS CHAUHAN, VIKAS CHATRATH RS CHAUHAN RS CHAUHAN RS CHAUHAN , RS CHAUHAN , VIKAS CHATRATH RS CHAUHAN RS CHAUHAN
251* CM-3163-C-2018 (DELAY(F)) CM-3164-C-2018 & RSA-1273-2018	RAM SARAN V/S VIRU RAM AND OTHERS	JAGRAM SINGH COONER , SURESH KUMAR ARYA JAGRAM SINGH COONER JAGRAM SINGH COONER , JAGRAM SINGH COONER , SURESH KUMAR ARYA
252* CM-21566-CII-2018 (NIC(EG)) (DELAY(F)) & FAO-6155-2018	RICHA SHARMA V/S ANIL KUMAR AND ORS	PARMINDER SINGH PARMINDER SINGH , P.S. SULLAR
253* CM-28639-CII-2018 (MMACT(ED)) (DELAY(F)) CM-28640-CII-2018 & FAO-16070-2018	BANTO BAI AND ORS V/S KRISHAN KUMAR AND ORS	ASHISH GUPTA , RAKESH GUPTA ASHISH GUPTA ASHISH GUPTA
254* CR-4045-2018 (IO) WITH CM-13394-CII-2018 WITH CM-16131-CII-2018	MANPHOOL V/S KURDA RAM MANPHOOL V/S KURDA RAM MANPHOOL V/S KURDA RAM	JAYOTI PARSHAD SHARMA , KAPIL AGGARWAL JAYOTI PARSHAD SHARMA, KAPIL AGGARWAL JAYOTI PARSHAD SHARMA
255* CR-4997-2018 (IO)	LAXMI VILAS BANK LTD V/S ASHOK SHARMA	GURINDER PAL SINGH , A. P. BHANDHARI, AP BHANDARI, PARIKSHIT SINGH, A.P. BHANDARI
256* CR-8189-2018 (LANDACQ) CM-10004-CII-2021	SHAM SINGH V/S LUDHIANA IMPROVEMENT TRUST AND ANR (BODT 21.07.2023)	RAGHAV GOEL , G. S. PANNU, HARBANI SHINH, RAGHAV GOEL, HARJOT, RAJESH JANGRA, VISHAL SHARMA, M. S. BATT VISHAL SHARMA
257* RSA-505-2018 CM-1237-C-2018	NAZEER V/S STATE OF PUNJAB AND OTHERS	RAJ KUMAR KAKKAR , K.R.DHAWAN, MR. PARAMJIT BATTA, ADDL. A.G., PUNJAB., RAJ KUMAR KAKKAR, RAVI KADIAN,, UMESH KUMAR KANWAR, VARUN DHAWAN, Y.S.BHANGU RAJ KUMAR KAKKAR
258* RSA-3360-2018	KISHORE CHAND THROUGH LRS AND ORS V/S JASKARAN SINGH 299 of 324	NISHAN SINGH CHAHAL , MR. N.S. CHAHAL,

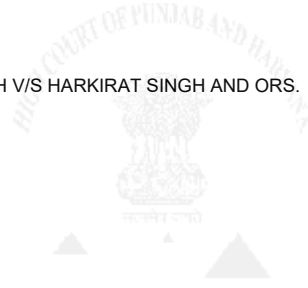
CM-8912-C-2018 CM-8913-C-2018		NISHAN SINGH CHAHAL NISHAN SINGH CHAHAL
259* CM-12586-CII-2019 (SGI) (DELAY(F)) CM-12587-CII-2019 & O&M FAO-3535-2019	SHRI RAM GENERAL INSURANCE COMPANY LTD V/S SEEMA DEVI AND ORS	RAJBIR SINGH RAJBIR SINGH RAJBIR SINGH , RAJBIR SINGH , SUMIT GUPTA
260* CM-22913-CII-2019 (NIA (EG)) (DELAY(F)) & FAO-6695-2019	DALJIT SINGH V/S JAGTAR SINGH AND ANOTHER	PREETWINDER SINGH DHALIWAL PREETWINDER SINGH DHALIWAL
261* CR-2404-2019 (IO)	GURMEET KAUR AND OTHERS V/S JAGDISH SINGH AND OTHERS	P.P.S. DUGGALL , M.S. TOOR, OM MALKAN, NAKUL SHARMA
262* CR-3706-2019 (IO)	SURYA KANT BANSAL V/S M/S SEVEN SEAS ENTERPRISES AND ANOTHER	ANKIT RANA
263* CR-4446-2019 (IO)	KEWAL SINGH V/S RAM KISHAN	SUMIT SANGWAN
264* CR-4684-2019 (IO)	DARSHNA RANI (SINCE DECEASED) THROUGH LRS AND ANOTHER V/S SURJIT SINGH AND OTHERS	V.K.SANDHIR , AKSHAY SANDHIR, V.K.SANDHIR
265* CR-5985-2019 (IO) CM-24614-CII-2019	JASDEEP SINGH V/S PARAMJIT SINGH GILL AND ANOTHER	GAURAVJIT SINGH JAGPAL , A.S. PAHWA, AMARBIR SINGH PAHWA, Manipal Singh Atwal AMARBIR SINGH PAHWA
266* CR-6112-2019 (G&W)	SARABJIT KAUR V/S ATMA SINGH AND ANOTHER (STAYED CASE)	RAMANDEEP
267* CR-6589-2019 (RENT PB) CM-21642-CII-2019 CM-21643-CII-2019 WITH CR-2063-2018 CM-25230-CII-2018 CM-6381-CII-2018 WITH CR-2073-2018 CM-25172-CII-2018 CM-6437-CII-2018	BALRAJ ARORA V/S VARINDER KAUR AND ORS BALRAJ KUMAR V/S MOHAN SINGH THR LRS BALRAJ KUMAR V/S MOHAN SINGH THR LRS	VISHAL AGGARWAL , GURCHARAN DASS, LAKHWINDER SINGH MANN, MALKIT KAUR, VAIBHAV SEHGAL, SUSHIL SHARMA, VIVEK SHARMA VISHAL AGGARWAL VISHAL AGGARWAL VISHAL AGGARWAL , LAKHWINDER SINGH MANN , PRABHJOT KAUR, , RAJAN BHARGAVA, VAIBHAV SEHGAL, , VISHAL AGGARWAL VAIBHAV SEHGAL VISHAL AGGARWAL VISHAL AGGARWAL , LAKHWINDER SINGH MANN , VISHAL AGGARWAL VAIBHAV SEHGAL VISHAL AGGARWAL
268* CR-6875-2019 (IO) WITH CM-8655-CII-2023	SUMEDHA CHOPRA V/S RANJAN GROVER SUMEDHA CHOPRA V/S RANJAN GROVER	HARNEET SINGH OBEROI , ADITYA JAIN, HARNEET SINGH OBEROI, MANISH SONI, MOHAK ARORA, MANISH SONI, MR. SANJIV SAHAY, PEEYUSHI DIWAN JAIN, SHAILENDER JAIN, SR. ADV, NAVNEET KAUR PEEYUSHI DIWAN JAIN (MRS.) , HARNEET SINGH OBEROI , MANISH SONI , PEEYUSHI DIWAN JAIN (MRS.)
269* CR-7346-2019 (IO) CM-23982-CII-2019	MAHIPAL SINGH V/S KARAN SINGH DECEASED THR LR AND ORS.	ABHIMANYU SINGH , R.A. SHEORAN, Sushil Sheoran ABHIMANYU SINGH
270* CR-7689-2019 (IO) WITH CM-25609-CII-2019 WITH CM-2524-CII-2020	ANJALI V/S BAKSHISH SINGH AND ANR ANJALI V/S BAKSHISH SINGH AND ANR ANJALI V/S BAKSHISH SINGH AND ANR	SUNIL GARG , CHANAKYA BATTA, SUNIL GARG SUNIL GARG , SUNIL GARG SUNIL GARG
271* RSA-3774-2019 CM-10208-C-2019	MOHINDER PAL AND ORS. V/S PRITAM SINGH	AMANDEEP SINGH MANAISE , AMANDEEP SHARMA, AMANDEEP SINGH MANAISE, MANOJ R SHARMA AMANDEEP SINGH MANAISE
272* RSA-5278-2019 WITH CM-4903-C-2022	KAMLESH AND ANOTHER V/S ASHA DEVI AND OTHERS KAMLESH AND ANOTHER V/S ASHA DEVI AND OTHERS	RAKESH GUPTA , AMANDEEP SINGH PUNIA, PUNEET JAIN, RAKESH GUPTA, SUKHVIR GILL, SURYA PARKASH, VIKRAM AMARNATH GARG RAKESH GUPTA
273* RSA-5344-2019 CM-15142-C-2019 CM-15143-C-2019	S.D.O. (OP) SUB DIVISION NO. 2 UHBVN, KAITHAL AND ANOTHER V/S SHASHI BALA	S.K MAHAJAN , SK MAHAJAN S.K Mahajan S.K Mahajan
274* CM-601-CII-2020 (NIC(EG)) (DELAY(F)) & FAO-599-2020	BANTI AND ANR V/S KULDEEP SINGH AND ORS	RAJESH SETHI RAJESH SETHI , ARUN KUMAR BIRIWAL , ASEEM AGGARWAL , TUSHAR GERA
275* CR-219-2020 (IO)	BALWANT SINGH V/S BIMLA DEVI AND OTHERS	RANJIT CHAWLA , HARSH REKHA KAPOOR, AAG, HARYANA, KUYATI AVNISH, RANJIT CHAWLA, RAVI GAKHAR, S.S.MOR
276* CR-2652-2020 (ORD 39 HRY) CM-10616-CII-2020	SATVEER KAUR V/S SUNIL KUMAR AND ANR	SATBIR GILL , ANKUSH KAMBOJ, JITENDER SINGH CHAHAL, LOVEPREET KAUR, REKHANDH RAMPAL SHARMA SATBIR GILL
277* FAO-564-2020 (OI (EG)) CM-564-CII-2020	HALIMA AND ANOTHER V/S BALJEET SINGH AND OTHERS	CHANDER SHEKHAR CHANDER SHEKHAR
278* FAO-1883-2020 (NIA (EG))	NEERAJ AND OTHERS V/S DHARAM SINGH AND OTHERS	ASHISH GUPTA

279*	FAO-2777-2021 (CHOLAM(EG))	RAVI KUMAR V/S ANIL KUMAR AND ORS (INJURY CASE)	RAJESH GOYAL , RAJESH GOYAL
280*	RSA-286-2021 CM-1763-C-2021	KASMIRA SINGH V/S S D O PSPCL AND OTHERS	ARVIND KASHYAP , ALOK MITTAL, SAPANDEEP SINGH ARVIND KASHYAP
281*	CR-2308-2022 (IO) WITH CR-3058-2023	GURUDWARA SRI GOBINDSAR V/S RITU GHAI AND OTHERS GURUDWARA SRI GOBINDSAR V/S RITU GHAI ALIAS HARNEEK ALIAS BIBAN	MUNISH GUPTA , MUNISH GUPTA MUNISH GUPTA
282*	CR-4043-2022 (FAMILYCOURT)	MEENU V/S ARUN DEVGAN	NAMIT KHURANA , NAMIT KHURANA
283*	CR-6240-2022 (IO) CM-18555-CII-2022	RAJNI V/S SATPAL SINGH AND OTHERS	SANDEEP SINGH JATTAN , SANDEEP SINGH JATTAN , VINEET CHAUDHARY SANDEEP SINGH JATTAN
284*	FAO-2798-2022 (UII (EG))	SEEMA MALHOTRA AND ANOTHER V/S RAHUL SHARMA AND OTHERS (DEATH CASE)	VIVEK SURI , RAJ KUMAR
285*	RSA-1538-2022 CM-4790-C-2022	SARABJIT KAUR AND OTHERS V/S DILBAGH SINGH	SURJIT SINGH SWAICH SURJIT SINGH SWAICH
286*	RSA-2087-2022 CM-7227-C-2022 CM-7228-C-2022 WITH RSA-2089-2022 CM-7231-C-2022 CM-7232-C-2022	KARNAIL SINGH V/S NARESH RANI KARNAIL SINGH V/S NARESH RANI	HARVINDER PAL SINGH GHUMAN , HARVINDER PAL SINGH GHUMAN, MR. AMIT JAISWAL, ADVOCATE HARVINDER PAL SINGH GHUMAN HARVINDER PAL SINGH GHUMAN HARVINDER PAL SINGH GHUMAN HARVINDER PAL SINGH GHUMAN HARVINDER PAL SINGH GHUMAN
287*	CM-2585-CII-2023 (UII (EG)) (DELAY(F)) CM-2583-CII-2023 CM-2584-CII-2023 & O&M FAO-707-2023	SUMAN AND OTHERS V/S SANJAY KUMAR AND OTHERS	SANCHIT PUNIA SANCHIT PUNIA SANCHIT PUNIA SANCHIT PUNIA , SANCHIT PUNIA
288*	CR-122-2023 (IO)	AKBAR V/S MOHD. ZAKARIA AND OTHERS	AKASH YADAV , RAHUL VOHRA, ADITYA JAIN
289*	CR-1769-2023 (IO)	PRABHJEET SINGH AND ANR. V/S JAGDISH SINGH KHERA AND ANR.	VIKAS KUMAR , KARANVIR SINGH, SACHIT KHURANA, VIKAS KUMAR
290*	CR-1809-2023 (IO) CM-5336-CII-2023	HARSH VIJAY JAIN AND ANR V/S DEVINDER KUMAR THR. LRS. AND ORS.	PETITIONER IN PERSON A.G. HARYANA, PRITAM SINGH SAINI PETITIONER IN PERSON
291*	CR-3086-2023 (IO)	RAJ KUMAR SINGAL V/S SURINDER KUMAR SINGAL AND ANOTHER	RANA GURTEJ SINGH , RANA GURTEJ SINGH
292*	CR-3308-2023 (IO) CM-9941-CII-2023	MURTI V/S SURENDER SINGH AND ANOTHER	SUMIT SANGWAN , SUMIT SANGWAN SUMIT SANGWAN
293*	CR-4417-2023 (IO)	PREM SINGH V/S DHARAM PAL AND ANOTHER	RAKESH NAGPAL , AKSHAY JAIN, Akshay Jain
294*	CR-4772-2023 (RENT PB)	SURESH AGGARWAL V/S CHARANJIT AND ORS.	INDERJIT SHARMA , KHUSHBOO, VIKAS CHATRATH
295*	RSA-460-2023 CM-1754-C-2023 CM-1755-C-2023	NIRMAL SINGH (SINCE DECEASED) THR LRS AND ANOTHER V/S THAKUR DASS	RISHABH GUPTA RISHABH GUPTA RISHABH GUPTA
296*	RSA-622-2023 CM-2410-C-2023 WITH RSA-4277-2019 CM-2411-C-2023 CM-11988-C-2019 CM-11990-C-2019	RAJINDER KUMAR ALIAS RAJENDER KUMAR V/S JASVINDER SINGH AND ORS. CHIMA DEVI ALIAS SEEMA DEVI V/S JITENDER KUMAR AND ORS	S.S.DINARPUR S.S.DINARPUR S.S.DINARPUR , ARUN SHARMA , SUBHASH GODARA S.S.DINARPUR S.S.DINARPUR S.S.DINARPUR
297*	RSA-2197-2023 CM-7492-C-2023	SURINDER KUMAR V/S PUNJAB STATE POWER CORPORATION LTD. AND ANR.	MUKAND GUPTA MUKAND GUPTA
298*	CR-7798-2015 (RENT PB) CM-21656-CII-2019 CM-24573-CII-2015	SUSHIL KUMAR V/S SHREE SHANI DEV MANDIR AND ORS.	SANJIV GUPTA , SANDEEP PUNCHHI, VAIBHAV SEHGAL, VAIBHAV SHARMA SANJIV GUPTA SANJIV GUPTA
299*	CM-5666-C-2023 (MODIFICATION) IN RSA-6188-2018	PUNJAB & SIND BANK V/S JAGTAR SINGH AND ORS	BALJINDER SINGH BIKRAMJIT AROURA ANANT BIR SINGH SIDHU , ANANT BIR S. SIDHU , BIKRAMJIT AROURA , M.S.GILL , MR. BALJINDER SINGH,
300*	RSA-4277-2019 CM-11988-C-2019 CM-11990-C-2019	CHIMA DEVI ALIAS SEEMA DEVI V/S JITENDER KUMAR AND ORS (TO BE HEARD WITH MAIN CASE LISTED AT SR. NO. 296 I.E. RSA 622 OF 2023)	S.S.DINARPUR , ARUN SHARMA, SUBHASH GODARA S.S.DINARPUR S.S.DINARPUR
301*	CR-3506-2023 (IO) CM-10407-CII-2023	MONIA SINGH V/S HARKIRAT SINGH AND ORS.	SAURABH KAPOOR , SAURABH KAPOOR SAURABH KAPOOR

CM-10409-CII-2023
WITH CM-11347-CII-2023

MONIA SINGH V/S HARKIRAT SINGH AND ORS.

SAURABH KAPOOR
SAURABH KAPOOR



DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 49**

HON'BLE MR. JUSTICE SANJIV BERRY

NOTE

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 COMPROMISE QUASHING CASES WILL BE TAKEN UP IMMEDIATELY AFTER URGENT LIST.
 ALL CONCERNED TO PLEASE NOTE.

ANTICIPATORY BAILS LISTED IN ORDINARY MOTION LIST WILL BE TAKEN UP
 IMMEDIATELY AFTER COMPROMISE QUASHING CASES.

LD. COUNSEL MAY INTIMATE, BY 12:00 NOON, THE SERIAL NO OF CASES WHICH
 ARE TO BE RENDERED INFRUCTUOUS.

201*	CRM-M-14688-2023 (AB) CRM-14621-2023	ISHWAR SINGH SEHGAL V/S STATE OF HARYANA	VIPIN MAHAJAN A.G. HARYANA, ASHOK K GUPTA VIPIN MAHAJAN
202* V	CRM-M-3006-2017 (QP PROSTAY)	RAVINDER KUMAR V/S SHANKAR GOYAL (PROCEEDINGS STAYED)	H.N.SAHU , AMAR VIVEK
203* V	CRM-M-5135-2018 (QP) CRM-40422-2018 CRM-33097-2023	DARSHAN SINGH AND ORS. V/S STATE OF PUNJAB AND ANR (PROCEEDING STAYED)	MOHD. YOUSAF MOHD. YOUSAF MOHD. YOUSAF , SUKHAM KAUR
204*	CRM-M-29548-2019 (QP PROSTAY)	JORA AND ORS. V/S STATE OF HARYANA AND ORS. (PROCEEDING STAYED)	S K VERMA , KAWAR BANSAL, KULDEEP CHAUDHARY,S.K.VERMA, Monika Jangra
205*	CRM-M-38048-2019 (QP)	BALJINDER KUMAR V/S STATE OF PUNJAB AND ANOTHER	SANDEEP KUMAR , SWATI BATRA DAG
206*	CRM-M-34323-2022 (QP COMGEN) CRM-12203-2023	SHIVANI GROVER V/S STATE OF PUNJAB AND ANOTHER (PROCEEDING STAYED)	AAYUSH GUPTA A.G. PUNJAB, AAYUSH GUPTA, ANKIT KUMAR, Gagandeep Singh, YASH PAL SHARMA ANKIT KUMAR
207*	CRM-M-60259-2022 (QP) WITH CRM-6329-2023	M/S HANUCHEM LABORATORIES AND OTHERS V/S STATE OF HARYANA M/S HANUCHEM LABORATORIES AND OTHERS V/S STATE OF HARYANA (PROCEEDINGS STAYED)	SANJAY KUMAR JAIN A.G. HARYANA, Akshay Jain Sanjay Kumar Jain
208*	CRM-M-39653-2022 (AB) (CANCEL BAIL)	VIVEK JOSHI V/S JITESH MANOCHA AND ORS	MANDEEP K. SAJJAN , KANISHK SARUP, SWATI BATRA DAG, PRATHAM SETHI, PRATHAM SETHI, ANMOL SINGH SANDHU, SUMAN KUMARI
209*	CRM-M-26735-2023 (AB)	SACHIN BATRA V/S STATE OF PUNJAB	MUNISH GARG A.G. PUNJAB, MUNISH GARG, S S SIDHU
210*	CRM-M-36412-2023 (AB)	ANIL V/S STATE OF HARYANA	ASHIT MALIK A.G. HARYANA
211*	CRM-M-37364-2023 (AB)	CHHAJU RAM V/S STATE OF HARYANA	ARNAV GHAI A.G. HARYANA, ARNAV GHAI, BENANT NOOR SINGH MAROK, MAHIMA DOGRA, SUMIT SANGWAN
212*	CRM-M-41723-2023 (AB)	RIZWAN V/S STATE OF HARYANA	TALIM HUSSAIN A.G. HARYANA, MOHAMMAD ARSHAD, TALIM HUSSAIN, VIKRAM RATHORE
213*	CRM-M-43217-2023 (AB)	SANGEETA V/S STATE OF HARYANA	MANJOT GUJRAL A.G. HARYANA
214*	CRM-M-43743-2023 (AB)	SEHAL KESAR @ CHANDU V/S STATE OF PUNJAB	VIJAY RANA A.G. PUNJAB, AMIT SHARMA, SHREYA RANA, SWATI BATRA DAG
215*	CRM-M-47277-2023 (AB)	DHOOP SINGH V/S STATE OF HARYANA	SHANTANU BANSAL A.G. HARYANA, HIMANSHU KAUSHAL, PRIYA SHARMA
216*	CRM-M-47484-2023 (AB)	ARSHVEER SINGH V/S STATE OF PUNJAB	HIMANSHU CHHABRA A.G. PUNJAB, AMIT SHARMA, ANIL SAINI, CHANPREET SINGH, S S SIDHU, SWATI BATRA DAG
217*	CRM-M-47638-2023 (AB)	JASWINDER SINGH V/S STATE OF PUNJAB	Amandeep Saini A.G. PUNJAB, Amandeep Saini, KULBIR SINGH SAINI, MADAN LAL SAINI
218*	CRM-M-47700-2023 (AB)	SEEMA RANI V/S STATE OF HARYANA	BRIJENDER KAUSHIK A.G. HARYANA
219*	CRM-M-52409-2021 (RBHRY) WITH CRM-M-40383-2022 CRM-32814-2022	ROHTASH @ KALU V/S STATE OF HARYANA SANDEEP V/S STATE OF HARYANA	VEENA HOODA A.G. HARYANA, GAGANPREET KAUR, JITENDER KUMAR SEHRAWAT, Jitender Kumar Sehrawat VIKRAM SHEORAN , J.K.SEHRAWAT, , Jitender Kumar Sehrawat , NIHAL S CHOUDHARY , VIKRAM SHEORAN VIKRAM SHEORAN
220*	CRM-M-12071-2022 (RBPB)	SANDEEP KUMAR @ SANJU V/S STATE OF PUNJAB	SUMEET PAL SINGH KHAIRA A.G. PUNJAB, Sumeet Pal Singh Khaira, YASH PAL SHARMA
221*	CRM-M-27390-2022 (RBPB) WITH CRM-M-33041-2022	GURWINDER SINGH V/S STATE OF PUNJAB SANDEEP KUMAR @ SUNNY V/S STATE OF PUNJAB	SUKHWINDER SINGH A.G. PUNJAB K.B.S. MANN
222*	CRM-M-43619-2022 (RBPB)	DEVI LAL V/S STATE OF PUNJAB	K.B.S. MANN A.G. PUNJAB
223*	CRM-M-46807-2022 (RBHRY)	VIKRAM V/S STATE OF HARYANA	JAGMOHAN S GHUMMAN A.G. HARYANA, GAGANPREET KAUR, Jitender Kumar Sehrawat, NEERAJ JAIN, VIKAS BISHNOI
224*	CRM-M-57848-2022 (RBPB)	DEEPU KUMAR ALIAS DEEPU V/S STATE OF PUNJAB	AMANDEEP SINGH RAI A.G. PUNJAB, AMANDEEP SINGH RAI, PANKAJ GOEL,
225*	CRM-M-28309-2023 (RBPB)	NAVJOT SINGH @ BOBBY V/S STATE OF PUNJAB	FARIAD SINGH VIRK A.G. PUNJAB, FARIAD SINGH VIRK
226*	CRM-M-35440-2023 (RBHRY)	SACHIN @ CHINNU V/S STATE OF HARYANA	PRATAP SINGH GILL A.G. HARYANA, AASHNA GILL, NAGESH PAUL, SEHEJ SANDHAWALIA
227*	CRM-M-38080-2023 (RBPB)	GURJEET SINGH @ JEETI V/S STATE OF PUNJAB	JITENDER SINGH DADWAL A.G. PUNJAB

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228*	CRM-M-38849-2023 (RBPB)	ARUN SHARMA ALIAS AVI V/S STATE OF PUNJAB	RUHANI CHADHA A.G. PUNJAB, KASHAV CHADHA
229*	CRM-M-41729-2023 (RBHRY)	VIKAS @ VICKY V/S STATE OF HARYANA	VIKRAM SINGH A.G. HARYANA, SANDEEP SIWACH
230*	CRM-M-49106-2023 (RBPB)	SARAL KUMAR ALIAS SHANKY V/S STATE OF HARYANA	NAMIT KHURANA A.G. HARYANA, OMKAR CHAUHAN
231*	CRM-M-49248-2023 (RBPB)	JOGINDER V/S STATE OF PUNJAB	SHUBHASHISH KUKRETI A.G. PUNJAB
232*	CRM-39099-2023 (NDPS SOS) (SOS) IN CRA-S-265-2021	VARUN KUMAR @ VICKY V/S STATE OF PUNJAB	LAVANYA GUPTA A.G. PUNJAB, RAJIV RATHOR RISHABH GUPTA
233*	CRM-18572-2023 (NDPS SOS) (SOS) IN CRA-S-2213-2022 WITH CRM-35538-2023 IN CRA-S-2330-2023	AKASH KUMAR V/S STATE OF PUNJAB SHIVAM KUMAR V/S STATE OF PUNJAB	GAURAV SHARMA A.G. PUNJAB GAURAV SHARMA AMAN SHARMA AMAN SHARMA
234*	CRM-30077-2023 (NDPS SOS) (SOS) IN CRA-S-921-2023	JAGDISH SINGH @ DEESHA AND ANR. V/S STATE OF PUNJAB	SURAM SINGH RANA A.G. PUNJAB SURAM SINGH RANA , RISHU MAHAJAN
235*	CRM-25176-2023 (SOS) (SOS) IN CRA-S-1628-2023	RAMANDEEP SINGH V/S STATE OF PUNJAB	ROJA AGNIHOTRI A.G. PUNJAB ROJA AGNIHOTRI
236*	CRM-40017-2023 (NDPS SOS) (SOS) IN CRA-S-2684-2023	DALER SINGH V/S STATE OF PUNJAB	Anupam Bhanot (Mrs.) A.G. PUNJAB ANUPAM BHANOT (MRS.) , BRIJESH NANDAN
237* V	CRM-A-1903-MA-2014 (LTAPP)	AMANDEEP SINGH V/S WILLIAMJIT SINGH	RAVI KUMAR MATTOO , JYOTIKA PANESHWAR
238* V	CRM-A-1827-MA-2015 (LTAPP)	M/S HOTEL GRENVILE BANQUETS & CONVENTIONS V/S ANUJ ARORA	ADITYA JAIN
239* V	CRM-A-869-MA-2017 (LTAPP) WITH CRM-M-46572-2016	BIBHA DEVI V/S L.J. TIRKEY BIBHA DEVI V/S STATE OF PUNJAB AND ANR	DIVJYOT S. SANDHU , . N.D. DADWAL, AVTAR S. KHINDA, JAGJIT SINGH AVTAR SINGH KHINDA , JAGJIT SINGH
240* V	CRM-A-1121-MA-2017 (LTAPP)	SHRI BHAGWAN V/S STATE OF HARYANA AND ORS	CHANDERHAS YADAV
241*	CRA-AS-155-2019 (ACQ)	NAND KISHORE V/S M/S RAVI PARKASH JOGINDER SINGH	BY ORDER
242*	CRM-A-2078-2019 (LTAPP)	HARWINDER SINGH V/S KARAJ SINGH AND OTHERS	P.P.S. DUGGALL
243*	CRM-A-2490-2019 (LTAPP)	BANTO DEVI V/S STATE OF HARYANA AND OTHERS	S.S. MOMI , ABHISHEK SINGLA, S.S. MOMI
244*	CRM-A-2639-2019 (LTAPP)	SANJU CHAPRANA V/S VIKAS JAIN	BALRAJ GUJJAR
245*	CRA-S-1462-2022 (CRL APPEAL) WITH CRA-S-1834-2022	RAJBEER ALIAS RAJBIR ALIAS BHAL SINGH V/S STATE OF HARYANA NAVEEN V/S STATE OF HARYANA	JAGMOHAN S GHUMMAN A.G. HARYANA, LALIT GOYAL JITENDER DHANDA , JITENDER DHANDA , Jitender Kumar Sehrawat
246*	CRM-38481-2023 (CRL APPEAL) (PREPONE) IN CRA-S-926-2023	TANISH AND ORS V/S UDAI SINGH MEENA, IPS AND ORS	SATYAVIR SINGH SATYAVIR SINGH
247*	CRA-S-1095-2022 (NDPS)	SANDEEP KUMAR ALIAS DEEPU V/S STATE OF PUNJAB	SUNIL KUMAR A.G. PUNJAB
248* II	CRR-978-2011 (CRRAC)	JAI PAL V/S SUMIT KANWAL (BOHCJ DT. 15.2.19./138 NI ACT)	INDER PAL SINGH DOABIA
249* V	CRR-1917-2011 (CRRAA)	SUNDRA BAI V/S BANARASI LAL AND ANR	PREETINDER SINGH AHLUWALIA , ISHWAR PAL SINGH, AMARJT SINGH CHAHAL, SANJIV GUPTA K.K.CHAUDHARY, SAUMYA AHLUWALIA
250* V	CRM-23208-2014 (CRRAA) & CRR-2330-2014	PINDER V/S STATE OF HARYANA AND ORS	GOURAV JAIN GOURAV JAIN
251* V	CRR-3025-2018 (IO)	MANENDER SINGH @ PONI ETC V/S STATE OF HARYANA AND ANR	SANJAY JAIN , RANVIR S. CHAUHAN
252*	CRR-1218-2023 (138 NIA) CRM-21039-2023	JASBIR SINGH V/S JASPAL SINGH AND ANOTHER	SHAIENDRA SHARMA , SHAIENDRA SHARMA SHAIENDRA SHARMA
253*	CRM-M-44174-2020 (DIR) CRM-4669-2021	JASVIR KAUR AND OTHERS V/S STATE OF HARYANA AND OTHERS	VAZIR SINGH MOR A.G. HARYANA VAZIR SINGH MOR
254*	CRM-M-49531-2022 (DIR)	JASWANT SINGH V/S STATE OF PUNJAB AND OTHERS	GOBIND SINGH RANDHAWA A.G. PUNJAB
255*	CRM-M-40237-2023 (DIR)	SANDEEP KUMAR V/S STATE OF HARYANA AND ANOTHER	MOHAN SINGH CHAUHAN A.G. HARYANA

256* V	CRM-M-593-2012 (QP PROSTAY) CRM-1173-2012 CRM-25145-2013 CRM-54273-2012 WITH CRM-M-5617-2011 CRM-10224-2011 CRM-25134-2013 CRM-25135-2013 CRM-56117-2012 CRM-56118-2012 WITH CRM-M-5618-2011 CRM-10245-2011 CRM-25136-2013 CRM-25137-2013 CRM-56114-2012 CRM-56115-2012 WITH CRM-M-12160-2011 CRM-21995-2011 CRM-23175-2014 WITH CRM-M-13975-2014 CRM-12960-2014 CRM-38511-2016 WITH CRM-M-26803-2013 WITH CRM-M-31511-2016 WITH CRM-M-33443-2016 WITH CRM-M-33248-2016 WITH CRM-M-50613-2018 WITH CRM-M-35094-2019 CRM-29254-2019 WITH CRM-M-708-2012 CRM-1379-2012 CRM-25144-2013 CRM-55245-2012	AJAY KUMAR V/S STATE OF HARYANA SATBIR SINGH & ORS. V/S STATE OF HARYANA AJAY KUMAR & ANR. V/S STATE OF HARYANA AJAY KUMAR AND ANR V/S STATE OF HARYANA AJAY KUMAR V/S STATE OF HARYANA SURENDER KAUSHIK AND ANR V/S STATE OF HARYANA M/S SANDHU SECURITY SERVICE V/S STATE OF HARYANA M/S SANDHU SECURITY SERVICE V/S STATE OF HARYANA M/S SANDHU SECURITY SERVICE V/S STATE OF HARYANA AJAY KUMAR SANDHU V/S STATE OF HARYANA AJAY KUMAR V/S STATE OF HARYANA AJAY KUMAR V/S STATE OF HARYANA (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)	R S TACORIA , R N LOHAN, R. N LOHAN, RAJDEEP SINGH TACORIA R S TACORIA R S TACORIA R S TACORIA RAJIV KUMAR TRIKHA , R N LOHAN , RAJDEEP SINGH TACORIA RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA , NARENDER HOODA , R.S.TACORIA, AG HRY, SUDHIR KUMAR , RAJDEEP SINGH TACORIA , SHAILENDER SINGH GILL RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA RAJIV KUMAR TRIKHA VIRANDER SONI , R N LOHAN , RAJDEEP SINGH TACORIA VIRANDER SONI RAJDEEP SINGH TACORIA R S TACORIA , RAJDEEP SINGH TACORIA R S TACORIA RAJDEEP SINGH TACORIA R S TACORIA , R N LOHAN RAJDEEP SINGH TACORIA , RAJDEEP SINGH TACORIA , SHAILENDER SINGH GILL RAJDEEP SINGH TACORIA , RAJDEEP SINGH TACORIA RAJDEEP SINGH TACORIA , RAJDEEP SINGH TACORIA RAJDEEP SINGH TACORIA , RAJDEEP SINGH TACORIA RAJDEEP SINGH TACORIA , RAJDEEP SINGH TACORIA RAJDEEP SINGH TACORIA , RAJDEEP SINGH TACORIA R S TACORIA , HARDEEP SINGH KASAN , R N LOHAN , RAJDEEP SINGH TACORIA , VARUN KATYAL R S TACORIA R S TACORIA R S TACORIA
257* V	CRM-M-41725-2013 (QP)	NANAK CHAND V/S ASHOK KUMAR AND ORS	RAJ MOHAN SINGH , DEEPENDER SINGH, KESHAV PRATAP SINGH, UDAY CHAUHAN
258* V	CRM-M-8656-2015 (QP)	DAVINDER SINGH AND ORS V/S STATE OF PUNJAB AND ANR (BOHCJ DT. 29.09.2022)	G.K. MANN , H.P.S. ISHAR, S.S. KHARB, P.S.MANN, SAGALVIR SINGH MANN
259* V	CRM-M-30206-2016 (QP)	PAWAN KUMAR AGGARWAL V/S STATE OF PUNJAB AND ORS	SURINDER GANDHI , . R.K. SHARMA,
260* V	CRM-M-25356-2018 (QP)	PAWAN KUMAR & ANR V/S STATE OF HARYANA	YASH DEV KAUSHIK , . RAKESH DHIMAN,, DEEPA JAIN, RAKESH DHIMAN, YASH DEV KAUSHIK
261*	CRM-M-62169-2018 (QP COMGEN)	AMIT AND OTHERS V/S STATE OF HARYANA AND OTHERS	KAMAL CHAUDHARY , KAMAL CHAUDHARY
262* V	CRM-M-77064-2018 (QP)	SANJEEV KUMAR V/S MALVINDER SINGH	SHOBIT PHUTELA
263*	CRM-M-17028-2019 (QP) CRM-4222-2021 WITH CRM-M-40834-2019 CRM-4279-2021	SONU ALIAS KULDEEP SINGH AND OTHERS V/S DHARAM CHAND ANIL KUMAR V/S DHARAM CHAND	ARUN TAKHI , RAJ KUMAR MALIK ARUN TAKHI ARUN TAKHI ARUN TAKHI
264*	CRM-M-51809-2019 (QP)	AMAR SINGH V/S M/S PNV CONSTRUCTION PRIVATE LIMITED AND OTHERS	GAUTAM DUTT , ARNAV GHAI, GAUTAM DUTT, KANIKA AHUJA
265*	CRM-M-10374-2020 (QP) CRM-8917-2020	RAJINDER KUMAR V/S RAJ KUMAR	HITESH VERMA , Hitesh Verma Hitesh Verma
266*	CRM-M-13557-2022 (QP COM NIA) CRM-12146-2022	SANJAY KUMAR V/S DULA RAM AND ORS	RAMAN GOKLANEY , ANIRUDH SINGH SHERA, MUNISH GULATI, KAMAL NARULA, RAHUL ARORA, RAMAN GOKLANEY, YOGESH ARORA RAMAN GOKLANEY
267*	CRM-M-16321-2022 (QP)	AY. TRAVELS LLP AND ANR V/S STATE OF HARYANA AND ANOTHER	RAMNISH PURI A.G. HARYANA, KULBHUSHAN RAHEJA, RANBIR SINGH SEKHON
268*	CRM-M-18700-2022 (QP) WITH CRM-M-20185-2022	STATE OF HARYANA V/S NAVEEN STATE OF HARYANA V/S SONU	ADVOCATE GENERAL HARYANA A.G. HARYANA
269*	CRM-M-24547-2022 (QP)	BALJINDER KUMAR V/S JOGINDER SINGH GODARA AND ANR	ADITYA SANGHI , SHAVETA SANGHI
270*	CRM-M-27094-2022 (QP)	SAHIL V/S STATE OF HARYANA	BALRAJ SINGH A.G. HARYANA
271*	CRM-M-43661-2022 (QP)	HARPREET SINGH V/S GURPINDER SINGH	SHARAD MEHRA

272*	CRM-M-17780-2023 (QP)	NEERAJ KUMAR ALIAS NEERAJ SHARMA V/S STATE OF PUNJAB AND ANOTHER	BRIJESHWAR SINGH BHALLA A.G. PUNJAB, YASH PAL SHARMA
273*	CRM-M-18781-2023 (QP)	SUKHWINDER SINGH @ SUKHA V/S STATE OF PUNJAB	NEETU SINGH AASHAT A.G. PUNJAB
274*	CRM-M-21384-2023 (QP COMGEN)	AMRAT PAL SINGH MUNDI AND ANR V/S STATE OF HARYANA AND ANOTHER	DAVNEET SANGWAN A.G. HARYANA, SAHIL CHOUDHARY
275*	CRM-M-25122-2023 (QP)	SHAMINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	P.K.S. PHOOLKA A.G. PUNJAB
276*	CRM-M-32475-2023 (QP COMGEN)	ABHISHEK SHARMA AND ANR. V/S STATE OF HARYANA AND ANOTHER	TEJINDER PAL SINGH A.G. HARYANA, AMRIT PAUL NAHAR,
277*	CRM-M-35886-2023 (QP)	MANJIT SINGH RANA V/S STATE OF PUNJAB AND ANOTHER	HARSH CHOPRA A.G. PUNJAB, AKSHAY JINDAL, B.R. RANA I, HARSH CHOPRA
278*	CRM-M-36744-2023 (QP COMGEN) WITH CRM-M-36763-2023	SANDEEP KUMAR AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER ASHWANI KUMAR AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	KULDEEP SINGH GAURAV GOYAL
279*	CRM-M-37108-2023 (QP COMGEN)	BINDERI @ JASWINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	VIDIT BANSAL A.G. PUNJAB, SWATI BATRA DAG, VIDIT BANSAL
280*	CRM-M-38956-2023 (QP COMGEN)	HARCHAND SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	GAURAVJIT SINGH JAGPAL A.G. PUNJAB, ANMOL SINGH SANDHU, G.S. BAINS, GAURAVJIT SINGH JAGPAL, SWATI BATRA DAG
281*	CRM-M-40475-2023 (QP COMGEN) WITH CRM-M-40614-2023	KULDEEP SINGH AND ORS. V/S STATE OF PUNJAB AND OTHERS SONA AND ORS. V/S STATE OF PUNJAB AND ANR.	BALBIR SINGH JASWAL A.G. PUNJAB, RAMESH CHAND SHARMA, SWATI BATRA DAG RAMESH CHAND SHARMA , RAMESH CHAND SHARMA
282*	CRM-M-44843-2023 (QP)	SANDEEP KUMAR V/S STATE OF PUNJAB AND ANOTHER	BHAL SINGH BENIWAL A.G. PUNJAB, SWATI BATRA DAG
283*	CRM-M-45310-2023 (QP COMGEN)	SANJAY KUMAR V/S STATE OF HARYANA AND ANOTHER	VIMAL KUMAR GUPTA A.G. HARYANA, SAHIL GOYAL
284*	CRM-M-46477-2023 (QP)	SUSHIL KUMAR @ SUSHIL KUMAR AGARWAL V/S STATE OF HARYANA AND ANOTHER	DIVYA SHARMA A.G. HARYANA, ASHUTOSH BHARDWAJ, MUDIT JOHAR, VAMIKA
285*	CRM-M-47627-2023 (QP COMGEN)	BALDEV RAJ @ RAJU V/S STATE OF PUNJAB AND OTHERS	NAVKESH SINGH A.G. PUNJAB
286*	CRWP-8625-2023 (PMR)	ANIL V/S STATE OF HARYANA AND OTHERS	SOURABH A.G. HARYANA, SOURABH
287*	CRM-M-33156-2022 (AB) CRM-26809-2022 CRM-10506-2023 WITH CRM-36892-2022 CRM-18248-2023	TARSEM SINGH V/S STATE OF PUNJAB TARSEM SINGH V/S STATE OF PUNJAB	Harkirat Singh Randhawa A.G. PUNJAB, MOHAN SINGH CHAUHAN, P S AHLUWALIA, PREETINDER SINGH AHLUWALIA, PRIYANSHU KAMRA, R S BAINS, SHUBHAM KASHYAP, SAUMYA AHLUWALIA Harkirat Singh Randhawa MOHAN SINGH CHAUHAN , RAJVINDER SINGH BAINS , SAUMYA AHLUWALIA VISHESH CHANDHOK , RAJVINDER SINGH BAINS MOHAN SINGH CHAUHAN
288*	CRM-38955-2023 (CAW SOS) (OTHER) IN CRA-S-2298-2023	VISHESH KUMAR V/S U.T. CHANDIGARH	R S MAMLI R S MAMLI , BHAVDEEP SINGH MAMLI , LIPIKA MAMLI , R S MAMLI , SURENDER KAUR MAMLI
289* V	CRM-M-18665-2014 (QPCAW) WITH CRM-40156-2015 WITH CRM-26196-2016	KULWANT SINGH V/S AMANPREET KAUR AND ORS KULWANT SINGH V/S AMANPREET KAUR AND ORS KULWANT SINGH V/S AMANPREET KAUR AND ORS	J.S.TOOR , BHUWAN LUTHRA(FOR RESP.), S.C.SHARMA J.S.TOOR J.S TOOR
290*	CRM-M-8884-2023 (QPCAW)	INDERJIT SINGH @ LABHA AND ORS. V/S STATE OF PUNJAB AND OTHERS	ABHINAV JAIN A.G. PUNJAB

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 **CR NO 19**

HON'BLE MR. JUSTICE VIKRAM AGGARWAL

I) NO OLD CASE SHALL BE ADJOURNED.
ALL CONCERNED TO PLEASE NOTE.

II) CASES IN WHICH NOTICE REGARDING STAY HAS BEEN ISSUED OR NOTICE IN APPLICATION FOR GRANT OF STAY OR VACATION OF STAY HAS BEEN ISSUED SHALL BE TAKEN UP AT 2:00 PM PROVIDED THAT ITEM NUMBER OF SUCH CASE(S) IS FURNISHED TO THE COURT SECRETARY ONE DAY PRIOR TO THE DATE OF HEARING BETWEEN 4:00 PM TO 5:00 PM.

201*	RSA-1757-1989	(O&M)MSAMPURAN SINGH V/S DIDAR SINGH	T.P.S MANN,G.S.GREWAL, B.M.LAL,KULDEEP SANWAL , D D BANSAL, MADHU DAYAL, CHETAN DAYAL,, H.S. GREWAL, MADHU DAYAL, PRINCE PUSHPINDER RANA, TPS MANN, GS GREWAL, BM LAL
		(BOHCJ DT. 11.07.22)	
202*	RSA-235-1991	(O&M) RAVI PASHI ETC. V/S RAJESHWAR SINGH	R.K. SHARMA, M.L.SARIN, R.S.MITTAL, , ANKITA SAMBYAL,, HEMANT SARIN, C.S.SINGH, SUDHIR MITTAL,, MEET MALHOTRA, JAISHREE THAKUR, , NITIN SARIN
		(BODT 31.07.2023 LSIT ALL THE ADMITTED CASES UPTO THE YEAR 1992 IN MOTION LIST AS PER ROSTER)	
203*	RSA-1562-1992	AJMER SINGH V/S GURCHARAN SINGH	HNS GILL , HARMURAD GILL, J.S.MAANIPUR, GURBACHAN SINGH, B.S.VIRK,, L.S.DHILLON, SK BANSAL, LALIT THAKUR,
		(SOC//BO HCJ DT 31.07.2023 LIST ALL ADMITTED CASES WHICH ARE PENDING FOR MORE THAN 30 YEARS IN MOTION HEARING)	
204*	RSA-1988-1992	RAM PAL V/S CHANDER BHAN	SH. C.B.GOEL , ASEEM AGGARWAL, HARSH AGGARWAL, RAJINDER GOEL
		(MAIN REGULAR AT SERIAL NO 1509..BODT 25.01.2023...O&M CASES)	
205*	CR-2485-1990 (IO)	VIRSA SINGH V/S NAND KAUR AND OTHERS	AJAY KUMAR MITTAL , K.S.GREWAL, G.S.SANDHAWALIA
		(BO 11.7.2022)	
206*	RSA-1958-1990	(O&M) TARA SINGH V/S BALDHIR KAUR AND ORS	PREMJIT KALIA, B.R. MAHAJAN , ANAND CHHIBBAR, M.M.CHAUDHARY, , PARAS CHAUDHARY, PRERNA MALHOTRA, PRATEEK MAHAJAN, R.K.CHHIBBAR, D.V.GUPTA, , RAJESH GIRDHAR,
		(BOHCJ DT. 11.07.22)	
207*	RSA-1006-1991	SURESH KUMAR V/S JOGI RAM	ATUL KHETARPAL, MAHARAJ KUMAR , ANIL KHETARPAL, D V GUPTA, SORAN RAM, H K HOODA,, MAHARAJ KUMAR, P.K.LONGIA
	WITH RSA-1648-1991	SURESH KUMAR V/S UNION OF INDIA	ANIL KHETARPAL , PAWAN KUMAR LONGIA , PAWAN KUMAR LONGIA,H.K.HOODA,
		(BOHCJ DT 31.07.2023)	
208*	RSA-1082-1991	(O&M) RAJA MIR MOHD. KAZIM ALI KHAN V/S STATE OF HARYANA	RAMESHWAR SHARMA , ARYA MITTER
		(BODT 31.07.2023 LIST ALL THE ADMITTED CASES UPTO THE YEAR 1992 IN MOTION LIST AS PER ROSTER)	
209*	RSA-1181-1991	VED PARKASH V/S GIAN SINGH AND OTHER	N.B.S. GUJRAL , ATUL JAIN,
		(BODT 31.07.2023 LIST ALL THE ADMITTED CASES UPTO THE YEAR 1992 IN MOTION LIST AS PER ROSTER)	
210*	RSA-1182-1991	(O&M) SULAXNA V/S JOG RAM	C.P. SAPRA, SUBHASH GOYAL, ASHOK AGGARWAL , AKHIL SHARMA, AMIT CHAUDHARY, ARCHANA CHAUHAN, SUSHIL JAIN, RAKESH KUMAR, SUBHASH GOYAL, SUSHIL JAIN, TUSHAR SHARMA, YOGESH GOYAL, C.P.SAPRA, SUBHASH GOYAL
		(BO HCJ DT 31.07.2023)	
211*	RSA-1198-1991	(O&M) NARANJAN SINGH V/S KARTAR RAM	H.L. SARIN & JAISHREE THAKUR , ANKITA SAMBYAL, HEMANT SARIN, ASHISH HANDA
		(BO HCJ DT 31.07.2023)	
212*	RSA-925-1992	M.C. ROHTAK V/S SMT. SUDESH KUMARI	SANJEEV SHARMA , H.L.SIBAL, SAWARANJIT KAUR, HARMILANJOT , RAJBIR SEHRAWAT, RAJESH DHANKAR, SANJEEV SHARMA, SAPAN DHIR, SH. SUDEEP MAHAJAN,, TARUN AGGARWAL, H.L.SIBAL, RAJBIR SEHRAWAT,
		(BO HCJ DT 31.07.2023)	
213*	RSA-4-1995	SUKHJIT SINGH V/S GURDIALRAJ SINGH & OTHERS	S.C. NAGPAL , ARUN WILLIAM, GULSHAN SHARMA, MANISH VERMA, MANISH VERMA
214*	RSA-18-1997	PUNJAB NATIONAL BANK V/S PB, BACKWARD CLASSES LAND DEVLEOPMENT	H.R. BANSAL , BAAHAR GHUMAN, G.S.KAURA, B.R.MAHAJAN,
		(BOHCJ DT. 2.9.19)	
215*	CM-6377-CII-2016 (MMACT(EG))	YOGESH V/S RANJIT	BIKRAM CHAUDHARY , RAJESH CHAUDHARY
	IN FAO-1645-1999		RAJESH CHAUDHRY , MANISH JAIN
216*	RSA-3759-2000	BOARD OF SCHOOL EDUCATION HY V/S RAVINDR KUMAR	K.K.GUPTA , KK GUPTA, R.K.RAVESH, UMA GUPTA, VAIBHAV GUPTA, R.K.RAVESH
	CM-6963-C-2000		K.K.GUPTA
	CM-176-C-2020		KRISHAN KUMAR GUPTA
		(BOHCJ DT. 28.11.16 INCOMPLETE ADMIT CASE)	
217*	CM-19442-CII-2018 (IO) (OTHER :EXTENSION OF INTERIM ORDER)	(O&M) RAJINDER SINGH & ANR. V/S STATE BANK OF INDIA PANIPAT & ORS.	SANDEEP KOTLA S.S.VIRK, JASLEEN KAUR, VIKAS CHATRATH, S.S.VIRK
	IN CR-1978-2003		RAMESHWAR MALIK,SANJAY GOEL , G.S. SANDHU , H S SIDHU, SANDEEP KOTLA, S S VIRK , VIKAS CHATRATH
		(MAIN CASE IN REGULAR AT SR. NO. 645)	
218*	RSA-2782-2003	SUKHMINDER SINGH V/S GURCHARAN SIGH	H.R.NOHRIA , AJAY PAL SINGH REHAN, ALISHA SHARDA, G.C.DHURIWALA, G.S. SANDHU
	CM-7343-C-2003		H.R.NOHRIA
	CM-3490-C-2009		H.R. NOHRIA
219*	CM-26769-CII-2017 (NIC) (DELAY(F))	SHAKUNTLA NARANG AND ORS. V/S JAGDISH PARSAHD AND ORS.	TEJINDER PAL SINGH , SANDEEP SURI, TEJINDER PAL SINGH
	CM-26770-CII-2017		TEJINDER PAL SINGH
	IN FAO-1322-2006		TP SINGH
220*	RSA-167-2010	JAGAT SINGH V/S RAJINDER SINGH	KARN SINGH CHEEMA , ANKIT BHARDWAJ, B S JASWAL, PARVEEN KUMAR, JITENDER K.GOEL, SHREY GOEL, K C SINGLA, K S CHEEMA, , RISHABH GUPTA
	CM-556-C-2010		KARN SINGH CHEEMA
	WITH RSA-2879-2010	PALWINDER SINGH V/S RAJINDER SINGH ETC.	DINESH NAGAR , RISHABH GUPTA
	CM-8632-C-2010		DINESH NAGAR

221*	CM-20647-CII-2019 (RENT HRY) (OTHER) IN CR-614-2012	SURINDER SURI @ PAPPY V/S RAJINDER KUMAR AND ANR.	SHAIENDRA SHARMA R.P.S AHLUWALIA, R.P.S. AHLUWALIA, RAJESH KUMAR MANJRI NEHRU KAUL , M.K.GANDHI , R.P.S.AHLULWALIA , RAJESH KUMAR, JASHANPREET SINGH , SHALENDER SHARMA , SURINDER GANDHI
222*	RSA-3974-2012 CM-10780-C-2012	VINOD AND ORS V/S OM KAILASH AND ORS	JIGYASA TANWAR , ANIL DUTT, SATYA PAL KHATRI, TEJINDER PAL SINGH, GBS GILL JIGYASA TANWAR
223*	CM-2152-C-2013 CM-2153-C-2013 CM-2154-C-2013 & RSA-775-2013	RAM CHANDER V/S PARKASH AND ORS	ARVIND KUMAR YADAV ARVIND KUMAR YADAV ARVIND KUMAR YADAV ARVIND KUMAR YADAV
224*	RSA-603-2013 CM-1704-C-2013 WITH CM-11909-C-2017 CM-3254-C-2020	GURCHARAN LAL V/S OM PARKASH AND ANR GURCHARAN LAL V/S OM PARKASH AND ANR	JASWANT JAIN , AJAY JAIN, DHARAM PAL, MADAN PAL, MADAN PAL, R S MAMLI, R.S.MAMLI, DEEPAK KUMAR, SANJIV SHEORAN JASWANT JAIN JASWANT JAIN SANJIV SHEORAN
225*	RSA-4123-2013 CM-11144-C-2013 CM-968-C-2015 WITH CM-6888-C-2014 CM-6890-C-2014 & O&M RSA-2899-2014 WITH RSA-3281-2013 CM-8824-C-2013 CM-12419-C-2014	HARINDER PAL SINGH V/S NEENA SAHAI & ORS INDER VIKRAM SINGH ACHREJA & ANR V/S NEENA SAHAI & ORS INDER VIKRAM SINGH ACHREJA & ANR V/S NEENA SAHAI & ORS	CHANAN SINGH , GOVIND RANA, GURPREET SINGH. SUDHIR MITTAL, HARKESH MANUJA, R S MANDER, O P GOYAL, SHEENA KHANNA, PIYUSH AGGARWAL CHANAN SINGH SUDHIR MITTAL , HARKESH MANUJA, GURPREET SING , R S MANDER, SUDHIR MITTAL SUDHIR MITTAL SUDHIR MITTAL SUDHIR MITTAL , HARKESH MANUJA , R.S. MITTAL, C.S. SINGH SUDHIR MITTAL SUDHIR MITTAL, HARKESH MANUJA, R.S. MANDER
226*	FAO-4114-2014 (ICILOM(EG))	DEEPAK @ KULDEEP V/S DARSHAN SINGH & ORS (INJURY CASE)	JASBIR MOR , AMRINDER SIDHU, Amrinder Singh Sidhu, GOVIND MOR, SANJEEV GOYAL
227*	FAO-10644-2014 (NIA)	RAJ SINGH V/S ASHOK KUMAR & ORS	SANDEEP KUMAR YADAV
228*	RSA-5454-2014 CM-12909-C-2014 CM-12910-C-2014 WITH CM-11221-C-2017	HARBANS SINGH AND ORS V/S DHARAM SINGH AND ANR HARBANS SINGH AND ORS V/S DHARAM SINGH AND ANR	N.S.RAPRI , ABHIHAV SINGH, JAGATPAL SINGH BANWAIT, RAJIV SHARMA , SARJU PURI N.S.RAPRI N.S.RAPRI N.S. RAPRI
229*	RSA-6371-2014 CM-15231-C-2014 WITH CM-3062-C-2022 CM-3063-C-2022 CM-3066-C-2022	YAD RAM V/S DHARAM PAL AND ORS. YAD RAM V/S DHARAM PAL AND ORS.	Y.P. KHULLAR , SUMAN JAIN, SUMAN JAIN, GAURAV GUPTA Y.P. KHULLAR SUMAN JAIN SUMAN JAIN SUMAN JAIN
230*	CM-16544-CII-2015 (IFFCOTOKIO) & FAO-5280-2015	FATIMA BEGAM AND ORS V/S IMRAN KHAN AND ORS	PAWAN KUMAR SHARMA , VANDANA MALHOTRA PAWAN KUMAR SHARMA , VANDANAA MALHOTRA
231*	FAO-3570-2015 (SRIRAM(ED)) WITH CM-1453-CII-2016 CM-1454-CII-2016 & FAO-488-2016 WITH CM-19766-CII-2016 CM-19767-CII-2016 & FAO-5744-2016	ABID V/S AMAR CHAND AND ORS FATIMA V/S AMAR CHAND AND ORS TAHIRA & ORS V/S AMAR CHAND & ORS	MOHAMMAD ARSHAD , MOHAMMAD ARSHAD, PUNIT JAIN, VINEET CHAUDHARY MOHAMMAD ARSHAD MOHAMMAD ARSHAD MOHAMMAD ARSHAD , PUNIT JAIN MOHAMMAD ARSHAD MOHAMMAD ARSHAD MOHAMMAD ARSHAD , ABHINAV SINGLA, RAJBIR SINGH , MOHAMMAD ARSHAD , PUNIT JAIN , SANJEEV GOYAL
232*	RSA-319-2015 CM-829-C-2015	CHANAN SINGH AND ORS. V/S KARNAIL KAUR AND ORS.	IQBAL SINGH MANN , A.P.KAUSHAL, I.S.MANN, R.K.S.BRAR , R.K.S.BRAR, TARUN SINGLA IQBAL SINGH MANN
233*	RSA-994-2015 CM-2980-C-2015	LAL SINGH V/S KULDEEP SINGH AND ORS	RAJESH PUNJ , S K YADAV, VARUN GUPTA, RITU PUNJ, SANDEEP KUMAR YADAV RAJESH PUNJ
234*	RSA-4284-2015	BALDEV SINGH AND OTHERS V/S JAGTAR SINGH AND OTHERS	ANISH SETIA , MR. TARUN SHARMA, ADVOCATE FOR MR. R.S. BAJAJ,
235*	RSA-4356-2015 CM-10498-C-2015 WITH COCP-4035-2019	DHARAMPAL V/S SUGNA AND ORS DHARAMPAL V/S SUGNA AND ORS	MANI RAM VERMA , BHAG SINGH, M.R.VERMA, SANGEETA, C.B.GOEL, NIPUN VERMA MANI RAM VERMA MANI RAM VERMA , NIPUN VERMA
236*	RSA-5893-2015	MALAK SINGH V/S CHIEF SECRETARY PUNJAB & ORS	NAND LAL SAMMI , HITESH KUMAR SAMMI, RUKHSAR DHINDSA, NAND LAL SAMMI
237*	CM-8070-CII-2016 (HDFC(EG)) & FAO-2220-2016	SANJIV V/S RISHI PARKASH AND ORS	ASHISH PANNU ASHISH PANNU , ASHISH PANNU , PRADEEP KUMAR , Pradeep Kumar

	WITH FAO-8409-2015	SANDEEP V/S RISHI PARKASH & ORS	SARBJIT SINGH HIRA , PRADEEP KUMAR , Pradeep Kumar , VARUNA SINGH
238*	CM-7820-C-2016 CM-7821-C-2016 & O&M RSA-2897-2016	STATE OF PUNJAB AND OTHERS V/S DILBER SEN	ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB ADVOCATE GENERAL PUNJAB , AMIT KAITH
239*	CM-17061-C-2016 CM-9060-C-2019 & O&M RSA-6522-2016	SATPAL V/S SURENDER SINGH AND OTHERS	ANUJ BALIAN , ARUN GUPTA, JASHANDEEP KAUR, MR. VISHWAJEET, ADVOCATE FOR MR. ARUN GUPTA, NIHARIKA MITTAL, VINEET CHAUDHARY, S.S.NARA. ANUJ BALIAN ANUJ BALIAN
240*	CR-3709-2016 (IO) CM-11353-CII-2016 CM-22889-CII-2018 CM-6137-CII-2019	HSBC AMANAH MALAYSIA BERHAD V/S MILLENNIUM WIRES PVT LTD & ORS	PARAS MONEY GOYAL , AJAY MONGA , MAYUR KANWAR, RAJ KUMAR, CHETAN KAPOOR, DIVYA SHARMA, SAROJ MALAKAR, DEEPAK VASHISHTH, DEEPAK VASHISHTH, DEVMANI BANSAL, ROHAN JAIN, GAURAV SHARMA, MANISH JAIN, MANISH JAIN, , PARAS MONEY GOYAL, RAJ KUMAR, ROHAN JAIN, Raj Kumar Arora PARAS MONEY GOYAL MANISH JAIN , DIVYA SHARMA , MANISH JAIN , PARAS MONEY GOYAL , RAJ KUMAR, ROHAN JAIN PARAS MONEY GOYAL , PARAS MONEY GOYAL
241*	CR-6181-2016 (IO) CM-10241-CII-2018	(TO BE TAKEN UP AFTER THE URGENT CASES ON 04.10.2023) RACHPAL SINGH V/S RESHMA RANI & ORS	GAURAVJIT SINGH JAGPAL , FARHEN BAJWA, GS JAGPAL, HARSH AGGARWAL, HARSH AGGARWAL, FOR R3, INDER PAL SINGH PARMAR, NIKUNJ DHAWAN GAURAVJIT SINGH JAGPAL , I.P.S PARMAR
242*	FAO-295-2016 (NIA) WITH FAO-296-2016 WITH FAO-400-2016	(STAYED CASE.) RAM RATTI V/S BANSI LAL AND ORS	DALIP KUMAR TUTEJA , DALIP KUMAR TUTEJA, RAJ KUMAR BASHAMBOO
243*	RSA-119-2016 CM-411-C-2016 CM-412-C-2016	ROHTASH V/S BANSI LAL AND ORS RAM RATTI V/S BANSI LAL AND OTHERS (DEATH CASE) ISRO DEVI AND ANR V/S DHANPATI AND ORS	DALIP KUMAR TUTEJA , RAJ KUMAR BASHAMBOO DALIP KUMAR TUTEJA , RAJ KUMAR BASHAMBOO SANJIV GUPTA SANJIV GUPTA SANJIV GUPTA
244*	RSA-2481-2016 CM-6554-C-2016	ATAL KRISHAN AND ORS V/S SARABJIT KRISHAN AND ORS	SANJIV GUPTA , SIMRANJEET SINGH SARWARA SANJIV GUPTA
245*	RSA-4437-2016	SURAJ TEXTILE MILLS V/S IQBAL SINGH AND OTHERS	H N MEHTANI , MR. PARVESH KUMAR,
246*	RSA-6144-2016 CM-16163-C-2016 CM-16164-C-2016	MEENA SHARMA V/S MUNISH GOYAL & ANR	SUNIL GARG, RAKESH GUPTA , ASHISH GUPTA,, KAMNA KUMAR JAIN, RAKESH GUPTA, SUNIL GARG SUNIL GARG SUNIL GARG
247*	CM-5026-CII-2017 (NIA (EG)) (DELAY(F)) & FAO-1476-2017	CHANAN SINGH V/S RAJ SINGH & ORS	DINESH MAHAJAN DINESH MAHAJAN , SUKHDARSHAN SINGH
248*	CM-4221-C-2017 (DELAY(F)) CM-4222-C-2017 CM-4223-C-2017 & O&M RSA-1755-2017	SURESH KUMAR V/S KARTARI DEVI AND ORS	DR BANSAL , V B AGGARWAL, VIVEK AGGARWAL DR BANSAL DR BANSAL DR BANSAL , V B AGGARWAL , VIVEK AGGARWAL
249*	CM-3485-C-2019 (RESTORATION) IN RSA-2394-2017 WITH CM-3488-C-2019 IN RSA-2154-2017	BIJENDER SINGH V/S BABU LAL & ORS BIJENDER SINGH V/S BABU LAL & ORS	VIRENDRA RANA SANJAY MITTAL, ABHIMANYU SINGH, SANJAY MITTAL VIRENDRA RANA , SANJAY MITTAL VIRENDRA RANA VIRENDRA RANA , SANJAY MITTAL
250*	CM-10344-C-2017 (149-CPC) CM-10346-C-2017 CM-10345-C-2017 CM-10347-C-2017 & O&M RSA-4041-2017	HAKAM SINGH THR HIS WIDOW JIT KAUR @ JEET KAUR V/S MUNICIPAL CORPORATION BATHINDA ETC	ABHISHEK SINGLA ABHISHEK SINGLA ABHISHEK SINGLA ABHISHEK SINGLA ABHISHEK SINGLA , ASHOK KUMAR BAZAZ
251*	CM-19132-CII-2017 (MMACT(EG)) (DELAY(F)) CM-19131-CII-2017 & FAO-5913-2017 WITH CM-19144-CII-2017 CM-19143-CII-2017 & FAO-5922-2017	RAJ RANI V/S GULAB SINGH AND ORS MOHINDER KUMAR V/S GULAB SINGH AND OTHERS	VK GUPTA VK GUPTA VK GUPTA , PUNIT JAIN , VANDANAA MALHOTRA VK GUPTA VK GUPTA VK GUPTA , PUNIT JAIN , VANDANAA MALHOTRA
252*	CM-20882-CII-2017 (NIA (EG)) (DELAY(F)) & FAO-6512-2017	NUKUL KHAN AND ANR V/S RAJU SINGH AND ORS	P.K.S. PHOOLKA P.K.S. PHOOLKA
253*	CM-25617-CII-2017 (NIC(EG)) (DELAY(F)) & FAO-7770-2017	KAMLA AND ORS V/S DINESH KUMAR AND ORS	SANJEEV KUMAR PANWAR , ASHOK KUMAR MUNJAL, S.S.SIDHU SANJEEV KUMAR PANWAR , ASHOK KUMAR MUNJAL , SANJEEV KUMAR PANWAR , SURINDER SINGH SIDHU
254*	CR-5077-2017 (IO)	BALJIT KAUR V/S OM PARKASH AND ORS.	KARAMJIT SINGH CHAHAL , M.S. YADAV, RAMANDEEP KAUR, K.S. CHAHAL

255*	FAO-903-2017 (UII) CM-2911-CII-2017 CM-14578-CII-2017 CM-11313-CII-2019	UNITED INDIA INSURANCE COMPANY LTD V/S TILA KHADKA & ORS (DEATH CASE)	D.P.GUPTA , ASHISH GUPTA, ATUL BHATIA, K.C. BHATIA, ATUL BHATIA, Rajesh Sharma D.P.GUPTA , Rajesh Sharma D.P.GUPTA , Rajesh Sharma ASHISH K. GUPTA , Rajesh Sharma
256*	FAO-8359-2017 (UII) CM-27393-CII-2017	UNITED INDIA INSURANCE CO LTD V/S NIRMALA DEVI AND ORS	PAUL S. SAINI PAUL S. SAINI
257*	RSA-728-2017 CM-1559-C-2017 CM-1560-C-2017	INDER SINGH V/S HARJINDER SINGH & ORS	PIYUSH AGGARWAL , BALBIR SINGH JASWAL, PIYUSH AGGARWAL, BALBIR SINGH JASWAL PIYUSH AGGARWAL PIYUSH AGGARWAL
258*	RSA-1369-2017 CM-3246-C-2017	BHUPINDER KAUR V/S SUKHWINDER PAL SINGH	AMAN SHARMA, VINOD KHUNGER , AMAN SHARMA, VINOD KHUNGER, PIYUSH SHARMA, R.S. KHOSLA, SARVESH MALIK AMAN SHARMA
259*	RSA-2139-2017 CM-5204-C-2017 CM-5205-C-2017 CM-5123-C-2022 CM-3591-C-2023	M/S J.P.S. FOODS V/S UTTARI HARYANA BIJLI VITRAN NIGAM LTD & ORS	ANKIT MIDHA , ANKIT MIDHA, MOHIT RATHEE, ARVIND SETH, DEEPAK MANCHANDA ANKIT MIDHA ANKIT MIDHA ANKIT MIDHA , ARVIND SETH ANKIT MIDHA
260*	CM-18358-CII-2018 (OI (EG)) (DELAY(F)) & FAO-5434-2018	KULDEEP V/S JAHIR AND ORS	CHETAN KAPOOR , RAKESH GUPTA. CHETAN KAPOOR , CHETAN KAPOOR , MAZLISH KHAN , PUNIT JAIN
261*	CM-28561-CII-2018 (NIA (EG)) (DELAY(F)) & FAO-15993-2018 WITH CM-2944-CII-2019 CM-2943-CII-2019 & FAO-968-2019	MANJU AND ORS V/S TEJBIR AND ORS SHEELA AND ORS V/S TEJBIR AND ORS	AMRITPAL SINGH KAHLON , KULWANT KAUR KAHLON AMRITPAL SINGH KAHLON , VINOD GUPTA AMRITPAL SINGH KAHLON AMRITPAL SINGH KAHLON AMRITPAL SINGH KAHLON , VINOD GUPTA
262*	CR-6643-2018 (MISC)	GEETA RAM GARG V/S THE SECRETARY HEALTH & FAMILY WELFARE PUNJAB & ANR	PRIYANSHU KAMRA
263*	RSA-372-2018 WITH CM-6107-C-2019 CM-969-C-2018 CM-970-C-2018	KASHMIR SINGH V/S JASMEET SINGH & ORS KASHMIR SINGH V/S JASMEET SINGH & ORS	HARKESH MANUJA , BRIJESHWAR SINGH BHALLA, HARKESH MANUJA, MR. RS AULAKH, SANTPAL SINGH SIDHU HARKESH MANUJA HARKESH MANUJA HARKESH MANUJA
264*	RSA-3262-2018 CM-8629-C-2018 CM-8631-C-2018 CM-8632-C-2018 CM-8633-C-2018 CM-12087-C-2018	DEVINDER SINGH AND ORS. V/S GURDEV SINGH AND ORS.	AMIT KUMAR SAINI , AMIT KUMAR SAINI, KULWINDER SINGH, NARESH KAUSHIK, DL GULATI, ROHIT SAFEHIYA, RS CHAUHAN AMIT KUMAR SAINI AMIT KUMAR SAINI AMIT KUMAR SAINI AMIT KUMAR SAINI AMIT KUMAR SAINI
265*	RSA-4398-2018 CM-11639-C-2018 WITH CM-15545-C-2018 CM-15546-C-2018 & O&M RSA-5637-2018	BALWINDER SINGH V/S BALDEV RAJ AND ORS. BALDEV RAJ V/S BALWINDER SINGH AND ORS	SALIL DEV SINGH BALI HARPREET SINGH JAKHAL, RAJ KUMAR KAKKAR, PRADEEP KUMAR, RAJINDER YADAV, SALIL DEV SINGH BALI, SURESH KUMAR ANEJA, UMESH KUMAR KANWAR, YOGESH KUMAR ANEJA, SURESH KUMAR ANEJA SALIL DEV SINGH BALI RAJ KUMAR KAKKAR RAJ KUMAR KAKKAR RAJ KUMAR KAKKAR
266*	RSA-6246-2018 CM-17510-C-2018 CM-17511-C-2018 WITH CM-19108-C-2018 CM-19109-C-2018 CM-19110-C-2018 CM-19111-C-2018 CM-19112-C-2018 & O&M RSA-9850-2018 WITH RSA-6027-2018 CM-16834-C-2018 CM-16835-C-2018	HAWA SINGH V/S MUNICIPAL COMMITTEE JHAJJAR AND ORS SUMITRA V/S MUNICIPAL COMMITTEE JHAJJAR AND ORS RAM KARAN V/S MUNICIPAL COMMITTEE JHAJJAR AND ORS	SANJAY MITTAL , ANITA SHARMA, BHUWNESH LAKHERA, PRATEEK MAHAJAN SANJAY MITTAL SANJAY MITTAL AVNISH MITTAL AVNISH MITTAL AVNISH MITTAL AVNISH MITTAL AVNISH MITTAL AVNISH MITTAL AVNISH MITTAL , APARNA SINGHAL, DIMPLE SHARMA , PRATEEK MAHAJAN JITENDER NARA , CHANDERHAS YADAV , KIRAN BALA JAIN , PIYUSH AGGARWAL , PIYUSH AGGARWAL, PRABHA SHARMA , PRATEEK MAHAJAN JITENDER NARA JITENDER NARA
267*	RSA-6574-2018 CM-18502-C-2018	SATYAM TEMPO SERVICE V/S ANIL KUMAR AGGARWAL (SINCE DECEASED) THR LRS	RAVINDER SINGH RANDHAWA , GANESH CHAND SHARMA RAVINDER SINGH RANDHAWA
268*	CM-16654-CII-2019 (OI (EG)) (DELAY(F)) & FAO-5144-2019	MOHNI DEVI AND OTHERS V/S JASBIR SINGH @ HAPPY AND OTHERS	RAJINDER GOYAL , MAYANK DEV SINGH RAJINDER GOYAL

269*	CR-7530-2019 (IO) CM-18021-CII-2023	BHAGWANT SINGH V/S GURDEV KAUR (SINCE DECEASED) THROUGH LRS	KULWANT SINGH , NARINDER KUMAR VADEHRA NARINDER KUMAR VADEHRA
270*	FAO-1794-2019 (UII (EG))	SANDEEP KUMAR V/S ANOOP AND ORS	NARENDR KAAJLA , KULDEEP SHEORAN, PAUL S. SAINI
271*	FAO-6040-2019 (MMACT(EG))	GURPREET SINGH V/S MUKESH KUMAR @ BANDA SINGH AND OTHERS	R S MAMLI
272*	FAO-6168-2019 (IFFTOK(EG)) CM-20491-CII-2019 WITH FAO-6761-2019 CM-23152-CII-2019	PARKASHO DEVI AND ANOTHER V/S MAYA RAM AND OTHERS PARKASHO DEVI AND ANOTHER V/S MAYA RAM AND OTHERS	BHAVDEEP SINGH MAMLI , LIPIKA MAMLI DAHIYA BHAVDEEP SINGH MAMLI BHAVDEEP SINGH MAMLI , LIPIKA MAMLI DAHIYA BHAVDEEP SINGH MAMLI
273*	IOIN-FAO-485-2019 (CHOLAM(EG)) IN FAO-485-2019	SMT. HARIYA V/S SHAMSHER AND ORS (FOR SERVICE PROCESS FEE NOT SUPPLIED)	MOHIT RATHEE , ABHIMANYU BATRA MOHIT RATHEE , ABHIMANYU BATRA , MOHIT RATHEE , VIKAS SAROHA
274*	RSA-5675-2019 CM-16190-C-2019	TARSEM KAUR V/S SATNAM SINGH AND ANR	RAJIV JOSHI , MANJARI JOSHI, SUNIL GARG RAJIV JOSHI
275*	FAO-1495-2020 (MMACT(EG)) CM-4533-CII-2020 WITH FAO-2539-2020 CM-6736-CII-2020	GURMEET SINGH V/S BIKRAM SINGH BIKRAM SINGH V/S GURMEET SINGH	SAMEER SACHDEVA SAMEER SACHDEVA SANDEEP KHUNGER , NITIKA JAURA, RAMNEEK KAUR SANDHU. SANDEEP KHUNGER
276*	RSA-180-2020 CM-458-C-2020 CM-460-C-2020 CM-461-C-2020	BAJRANG BALI AND ANR V/S KRISHAN KUMAR AND ORS	SARVJIT SINGH KHURANA , AJAY JAIN, SARVJITSINGH KHURANA SARVJIT SINGH KHURANA SARVJIT SINGH KHURANA SARVJIT SINGH KHURANA
277*	RSA-963-2020	MAHESH KUMAR V/S STATE OF HARYANA AND OTHERS	JAI VIR YADAV A.G. HARYANA, NITISH SHARMA, S.S. MANN, AAG HRY, TARUN YADAV
278*	RSA-1262-2020 CM-3797-C-2020 WITH CM-4221-C-2023	SHAMSHER SINGH AND ORS V/S SHARWAN ALIAS BHATERI AN ORS SHAMSHER SINGH AND ORS V/S SHARWAN ALIAS BHATERI AND ORS	TARA CHAND DHANWAL , ASHISH NAIK TARA CHAND DHANWAL TARA CHAND DHANWAL
279*	CM-9348-CII-2023 (IFFTOK(EG)) (OTHER) IN FAO-2470-2021	JASWANT SINGH AND ANR V/S BALDEV RAJ	SARJU PURI SARJU PURI , SACHIN OHRI
280*	CR-2943-2021 (IO) CM-13043-CII-2021	DHARMENDER V/S RONAK AND ANR	ANIL RATHEE , HIMANSHU SHARMA, MANAV DHALL, RAMESH HOODA, NITIN RATHEE, RAMESH HOODA, SUDHANSHU SHARMA ANIL RATHEE
281*	RSA-453-2021 CM-2578-C-2021 CM-2579-C-2021	SURENDER KUMAR V/S M/S ANIL KUMAR ASHISH KUMAR	AJAY KUMAR , AJAY KAMBOJ., AJAY KUMAR, SUSHIL KUMAR VERMA, Sushil Kumar Verma AJAY KUMAR AJAY KUMAR
282*	CR-5034-2022 (RENT PB) CM-15246-CII-2022 WITH CR-5218-2022 CM-15605-CII-2022	SANDEEP MAJITHIA V/S KULDEEP KAUR SUMAN BALA V/S KULDEEP KAUR	N K MANCHANDA N K MANCHANDA N K MANCHANDA N K MANCHANDA
283*	FAO-4786-2022 (MMACT(EG))	SAROJ AND OTHERS V/S SATPAL AND OTHERS (DEATH CASE)	HIMANSHU JOSHI , ANKIT JOSHI, HIMANSHU JOSHI
284*	RSA-140-2022 WITH RSA-141-2022	ANIL KUMAR AND ORS V/S DR. SUSHIL SHARMA AND ORS ANIL KUMAR AND ORS V/S DR. SUSHIL SHARMA AND ORS	ATUL GAUR , Atul Gaur Atul Gaur , Atul Gaur
285*	RSA-362-2022 CM-832-C-2022	GANDHARV V/S GRAM PANCHAYAT AGHIYAR AND OTHERS	MUKESH YADAV A.G. HARYANA, MUKESH YADAV MUKESH YADAV
286*	RSA-1474-2022 CM-4655-C-2022 CM-4656-C-2022	RAM AVTAR SHARMA V/S VINOD KUMAR AND ORS	MUNISH BEHL , ADARSH JAIN MUNISH BEHL MUNISH BEHL
287*	RSA-1952-2022 CM-6865-C-2022 WITH CM-9506-C-2022	SANJEEV KUMAR V/S OM PARKASH SANJEEV KUMAR V/S OM PARKASH	PRATEEK GUPTA , PRASHANT PURI, PRATEEK GUPTA, SATPAL BHASIN HARKESH MANUJA PRATEEK GUPTA
288*	RSA-1978-2022 CM-6915-C-2022	RAJENDER SHARMA V/S SDO CUM ASSESSING OFFICER AND ORS	RAVINDER PHOGAT , MR. AJAY KUMAR,, RAVINDER PHOGAT RAVINDER PHOGAT

289*	RSA-2774-2022	RAJNEESH @ RAJNISH TYAGI AND ORS V/S DINESH KUMAR AND ORS	ADITYA JAIN , ADITYA JAIN
	WITH CM-3593-C-2023	RAJNEESH @ RAJNISH TYAGI AND ORS V/S DINESH KUMAR AND ORS	ADITYA JAIN
290*	CM-9893-CII-2023 (UII (EG)) (DELAY(F)) & O&M FAO-2741-2023	POOJA V/S SANDEEP AND OTHERS	ISHITA JAIN
			ISHITA JAIN
291*	CR-143-2023 (IO)	AMI LAL V/S RAJU ACHINA	TARUN YADAV , NITESH , RAVI KUMAR GIRDHWAL, SANDEEP YADAV
292*	CR-1165-2023 (RENT HRY)	VIJAY KUMAR MODGIL V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL , AKSHAY JINDAL, PANKAJ GAUTAM, SHER SINGH, VIJAY KUMAR JINDAL, SR. ADV
	CM-14183-CII-2023		RAJDEEP SINGH CHEEMA , AKSHAY JINDAL , SACHIN JAIN
	CM-3410-CII-2023		AKSHAY JINDAL
	WITH CR-1166-2023	MOHAN LAL SINGLA V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14248-CII-2023		RAJDEEP SINGH CHEEMA
	CM-3411-CII-2023		AKSHAY JINDAL
	WITH CR-1167-2023	RAJAN KALRA V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14225-CII-2023		RAJDEEP SINGH CHEEMA
	CM-3412-CII-2023		AKSHAY JINDAL
	WITH CR-1170-2023	MEENA KUMARI V/S DAV COLLEGE MANGING COMMITTEE	AKSHAY JINDAL
	CM-14224-CII-2023		RAJDEEP SINGH CHEEMA
	CM-3456-CII-2023		AKSHAY JINDAL
	WITH CR-1190-2023	CHARANJIT PASRICHA V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14231-CII-2023		RAJDEEP SINGH CHEEMA
	CM-3468-CII-2023		AKSHAY JINDAL
	WITH CR-1266-2023	ROHTAS NARWAL V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14223-CII-2023		RAJDEEP SINGH CHEEMA
	CM-3656-CII-2023		AKSHAY JINDAL
	WITH CR-1267-2023	PALVINDER PAL SINGH V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14229-CII-2023		RAJDEEP SINGH CHEEMA
	CM-3663-CII-2023		AKSHAY JINDAL
	WITH CR-1383-2023	KAMAL GUPTA V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14249-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4114-CII-2023		AKSHAY JINDAL
	WITH CR-1384-2023	SURINDER PAL SINGH AND ORS. V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14182-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4115-CII-2023		AKSHAY JINDAL
	WITH CR-1385-2023	RAM KISHAN V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14230-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4119-CII-2023		AKSHAY JINDAL
	WITH CR-1388-2023	SUNIL KAPOOR THROUGH HIS LRS. V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14232-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4124-CII-2023		AKSHAY JINDAL
	CM-4125-CII-2023		AKSHAY JINDAL
	WITH CR-1389-2023	SUBHASH CHANDER THROUGH SPA V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14254-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4126-CII-2023		AKSHAY JINDAL
	WITH CR-1390-2023	RAJIV WADHWA THROUGH SPA NARINDER KUMAR KAKKAR V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14246-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4127-CII-2023		AKSHAY JINDAL
	WITH CR-1392-2023	CHARANJIT PASRICHA V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14184-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4130-CII-2023		AKSHAY JINDAL
	WITH CR-1393-2023	RAMA PUJANI V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14228-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4131-CII-2023		AKSHAY JINDAL
	WITH CR-1400-2023	HARDEEP SINGH AND ANR. V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14192-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4134-CII-2023		AKSHAY JINDAL
	WITH CR-1401-2023	GULSHAN ARORA THROUGH LRS V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14251-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4139-CII-2023		AKSHAY JINDAL
	WITH CR-1404-2023	RAVINDER SINGH V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14253-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4142-CII-2023		AKSHAY JINDAL
	WITH CR-1441-2023	MUKESH SEHGAL V/S DAV COLLEGE MANAGING COMMITTEE	AKSHAY JINDAL
	CM-14252-CII-2023		RAJDEEP SINGH CHEEMA
	CM-4241-CII-2023		AKSHAY JINDAL
293*	CR-3753-2023 (IO)	LABH SINGH V/S PRITAM KAUR AND OTHERS	NARENDER PAL BHARDWAJ , NARENDER PAL BHARDWAJ

294*	FAO-2752-2023 (RGI (EG))	MEHAK SETH AND ORS V/S BALBIR SINGH AND ORS (DEATH CASE)	ANUPAM BHARDWAJ
295*	RSA-1957-2023	JOGINDER SINGH V/S CHARANJIT SINGH AND OTHERS	BALBIR SINGH SAINI , SATBIR SINGH SAINI
	CM-6828-C-2023 CM-6829-C-2023		BALBIR SINGH SAINI BALBIR SINGH SAINI
296*	RSA-1962-2023	JAGDISH SINGH(SINCE DECEASED) THROUGH HIS LRS V/S MANJIT SINGH	HITESH VERMA , AMARINDER KAUR
	CM-6839-C-2023		Hitesh Verma
297*	FAO-2186-2020 (UII (EG))	SANJAY AND ORS V/S SUBHASH CHANDER AND ORS	VAIBHAV JAIN , ANIL K. SOKAL, VAIBHAV JAIN

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 56
HON'BLE MR. JUSTICE MAHABIR SINGH SINDHU

479	CRR-4646-2017 FATEHABAD [03-OCT-23]	MAMTA DEVI V/S STATE OF HARYANA	RANDEEP S. DHULL , INDERJIT SHARMA, INDERJIT SHARMA, PARVEEN KUMAR, DEEPAL GROVER, KAPIL AGGARWAL AAG HRY, KIRAN PAL SINGH AAG HRY, D.R. SINGLA DAG HRY, SANJEEV MAJRA, SATISH SAINI DAG HRY, NEELAM KASHYAP DAG HRY
		(SOC)	

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 29
HON'BLE MR. JUSTICE KARAMJIT SINGH

1823	RSA-1185-1996 KURUKSHETRA [03-OCT-23] CM-1856-C-1996	ISHAR KAUR V/S BACHHITTAR SINGH	ARVIND SINGH , ARVIND SINGH, SHASHI KUMAR, V.G.DOGRA
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 18
HON'BLE MR. JUSTICE SANJAY VASHISTH

1823	RSA-684-1996 FARIDABAD [03-OCT-23] CM-1039-C-1996 CM-1040-C-1996	BALBIR SINGH V/S PNB AND ANR	LOKESH K. SINHAL , ..., HEMANT KUMAR, R.P.YADAV LOKESH K SINHAL LOKESH K SINHAL
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 31
HON'BLE MR. JUSTICE GURBIR SINGH

1822	RSA-1033-1996 BHIWANI [03-OCT-23]	NARESH KUMAR V/S KHAYALI RAM	BAHADUR SINGH , BAHADUR SINGH, MANI RAM, S.P.GUPTA
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 32
HON'BLE MRS. JUSTICE AMARJOT BHATTI

1822	RSA-1244-1996 KARNAL [03-OCT-23] CM-2781-C-1999	SUNDER LAL V/S RESHMA DEVI	NAROTTAM KAUSHAL , C.S.SHARMA, SURINDER DHULL NAROTTAM KAUSHAL
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 19
HON'BLE MR. JUSTICE VIKRAM AGGARWAL

1822	RSA-732-1996 FARIDKOT [03-OCT-23] CM-1212-C-1996 CM-1213-C-1996 CM-1214-C-1996	BABU SINGH V/S STATE BANK OF INDIA	RAJNEESH BANSAL , ARUN BANSAL, ASHOK GUPTA, RAJNEESH BANSAL, RS LONGIA RAJNEESH BANSAL RAJNEESH BANSAL
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REGULAR SUPPL. D.B. IV CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 5
HON'BLE MRS. JUSTICE LISA GILL
HON'BLE MRS. JUSTICE RITU TAGORE

REGULAR SUPPL. D.B. V CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 6
HON'BLE MR. JUSTICE SURESHWAR THAKUR
HON'BLE MR. JUSTICE KULDEEP TIWARI

1566	CWP-16905-2007 HISSAR [03-OCT-23]	SUMITRA AND ANR. V/S UNION OF INDIA ETC.	HARSH KINRA , AJAY NARA, S.K.SHARMA A.S.ROHILA, ARUN WALIA , ASHISH KAPOOR, AAG. HARYANA, N.C.KINRA , VIVEK SINGLA
		(SLP(C)-10742 OF 2008 DECIDED)	

REGULAR SUPPL. D.B. VIII CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 10
HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL
HON'BLE MR. JUSTICE LALIT BATRA

1268	CWP-3554-CAT-2007 UT-CHANDIGARH [03-OCT-23]	TEJINDER SINGH AND ORS. V/S CHD. ADMN. AND ANR.	TEJINDER SINGH DHINDSA. KARANBIR SINGH KHEHAR , AG. PB., VIKRANT ATTRI, DHEERAJ CHAWLA, DHIRAJ CHANDER, RUCHI SEN, KARANVIR SINGH KHEHAR, K.S KHERA, NAMIT KUMAR, SAMEER LUTHRA, SACHIN LUTHRA, NAMIT KUMAR, SANDEEP JASUJA, RAJENDER GOYAL, BBS RANDHAWA, SAMEER SACHDEVA, KANWALJIT SINGH , AMIT GUPTA, SURINDER THAKUR, AMANDEEP SINGH MEHO, VINOD S.BHARDWAJ, DEEPALI PURI, VIVEK AGGARWAL, SOM DUTT SHARMA
	WITH CWP-8269-CAT-2007 WITH CWP-13417-2007	MOHAN SINGH AND ORS. V/S C.A.T. AND ORS. RAJ KUMAR V/S C.A.T. AND ORS. (BODT. 30.09.2023//NOMINATION)	NAMIT KUMAR NAMIT KUMAR

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 17
HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

2624	CWP-18208-2013 ROHTAK [03-OCT-23]	RADHEY SHYAM V/S VICE CHANCELLOR MDU UNIV. ROHTAK	RAVINDER MALIK (RAVI) , B.R.GUPTA
2625	CWP-3268-2014 FARIDKOT [03-OCT-23] WITH CWP-13972-2016 WITH CWP-14019-2016	SAT PAUL GOYAL V/S STATE OF PUNJAB AND ORS NARESH KUMARI V/S STATE OF PUNJAB & ANR SANTOSH SONI V/S STATE OF PUNJAB & ANR (SOC-RETIRAL BENEFITS)	P K GOKLANEY , AGPB, MANOJ BAJAJ, SAHIL KHUNGER, VINOD KHUNGER P K GOKLANEY P K GOKLANEY
2626	CWP-9843-2014 LUDHIANA [03-OCT-23]	PARVEEN JAIN & ORS V/S STATE OF PUNJAB & ORS	P K GOKLANEY

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 12
HON'BLE MR. JUSTICE ANIL KSHETARPAL

2348	RSA-1919-2002 AMRITSAR [03-OCT-23]	(O&M) STATE OF PUNJAB AND ORS V/S GURDIAL SINGH (--SOC--)	AG PB, MOHINDER SINGH GILL , ADITYA YADAV, ARPIT GAUR, SAT NARAIN YADAV
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 69
HON'BLE MR. JUSTICE ANOOP CHITKARA

3682	CRA-S-1406-SB-2011 SONEPAT [03-OCT-23] CRM-28328-2011 CRM-25179-2018	NARESH KUMAR V/S STATE OF HARYANA (SOC-ON BAIL)(FOR 19/07/2023)	DINESH ARORA , DHRUV SIHAG ,ABHER KAKKAR, MONIKA THAKUR, DINESH ARORA, RAJINDER KUMAR DAG HYR, VIKAS CHOPRA, VIKRAM BRAR, VISHAVJEET BENIWAL DINESH ARORA MONIKA THAKUR
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 13
HON'BLE MR. JUSTICE TRIBHUVAN DAHIYA

1532	CWP-6245-2013 HISSAR [03-OCT-23]	SUNITA RANI V/S STATE OF HARYANA AND ORS	SURENDER DESWAL , GS SIDHU, KAMAL MOR, YASHWINDER PAL SINGH, , RAHUL DESWAL, SUDHIR KUMAR, AG HR., RAJDEEP SINGH CHEEMA
1533	CWP-9923-2013 HISSAR [03-OCT-23]	SIYA RAM V/S CHOUDHARY CHARAN SINGH HRY. AGRICULTURE UNI. & ANR	RAJESH KHANDELWAL
1534	CWP-10069-2013 YAMUNA-NAGAR [03-OCT-23]	RAVINDER VEER V/S SETH JAI PARKASH MUKAND LAL INSTITUTE OF ENGG. & TECH. AND ORS	SANJEEV K. TAMAK , SANCHIT PUNIA
1535	CWP-22233-2013 ROHTAK [03-OCT-23]	SATYAWAN V/S MAHARSHI DAYANAND UNIVERSITY	SANDEEP PARKASH CHAHAR
1536	CWP-26967-2013 KURUKSHETRA [03-OCT-23]	SUMAN DEVI V/S STATE OF HARYANA & ORS	RAVINDER SHARMA , AG HRY, , H.N.S.GILL, KEWAL SINGH,
1537	CWP-2982-2014 ROHTAK [03-OCT-23]	HARI MOHAN V/S PT.B.D. SHARMA UNIVERSITY OF HEALTH SCIENCE, ROHTAK AND ORS	N.K. MALHOTRA
1538	CWP-8582-2014 HISSAR [03-OCT-23]	MANOJ KUMAR V/S GURU JAMBESHWAR UNIVERSITY OF SCIENCE AND TECHNOLOGY & ANR	MOHIT GARG , ANURAG GOYAL, MOHIT GARG
1539	CWP-9642-2014 KURUKSHETRA [03-OCT-23]	AKHILESH SINGHAL V/S PANDIT BHAGWAT DAYAL SHARMA UNIVERSITY OF HEALTH SCIENCES, ROHTAK AND OTHERS	ARUN GUPTA , RAMESH HOODA
1540	CWP-13475-2014 ROHTAK [03-OCT-23]	SANDEEP NANDAL V/S STATE OF HARYANA & ANR	RAJDEEP SINGH TACORIA , S.S.KHARB, A.G.HRY.
1541	CWP-19640-2014 HISSAR [03-OCT-23]	O.P. BHADU AND OTHERS V/S CH. CHARAN SINGH HARYANA AGRICULTURAL UNIVERSITY, HISAR AND OTHERS	SAMRAT MALIK , AMAN PAL
1542	CWP-21177-2014 SONEPAT [03-OCT-23]	POOJA V/S MAHARISHI DAYANAND UNIVERSITY, ROHTAK THROUGH ITS REGISTRAR AND ANOTHER	S.K.SUD

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 56
HON'BLE MR. JUSTICE MAHABIR SINGH SINDHU

479	CRR-4646-2017 FATEHABAD [03-OCT-23]	MAMTA DEVI V/S STATE OF HARYANA (SOC)	RANDEEP S. DHULL , INDERJIT SHARMA, INDERJIT SHARMA,PARVEEN KUMAR,DEEPAAL GROVER, KAPIL AGGARWAL AAG HRY, KIRAN PAL SINGH AAG HRY,D.R.SINGLA DAG HRY, SANJEEV MAJRA, SATISH SAINI DAG HRY,NEELAM KASHYAP DAG HRY
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 29
HON'BLE MR. JUSTICE KARAMJIT SINGH

1823	RSA-1185-1996 KURUKSHETRA [03-OCT-23] CM-1856-C-1996	ISHAR KAUR V/S BACHHITTAR SINGH	ARVIND SINGH , ARVIND SINGH, SHASHI KUMAR, V.G.DOGRA
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 18
HON'BLE MR. JUSTICE SANJAY VASHISTH

1823	RSA-684-1996 FARIDABAD [03-OCT-23] CM-1039-C-1996 CM-1040-C-1996	BALBIR SINGH V/S PNB AND ANR	LOKESH K. SINHAL , ..., HEMANT KUMAR, R.P.YADAV LOKESH K SINHAL LOKESH K SINHAL
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REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 31
HON'BLE MR. JUSTICE GURBIR SINGH

1822 **RSA-1033-1996** NARESH KUMAR V/S KHAYALI RAM BAHADUR SINGH , BAHADUR SINGH, MANI RAM, S.P.GUPTA
BHIWANI
[03-OCT-23]

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 32
HON'BLE MRS. JUSTICE AMARJOT BHATTI

1822 **RSA-1244-1996** SUNDER LAL V/S RESHMA DEVI NAROTTAM KAUSHAL , C.S.SHARMA, SURINDER DHULL
KARNAL
[03-OCT-23]
CM-2781-C-1999
NAROTTAM KAUSHAL

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 19
HON'BLE MR. JUSTICE VIKRAM AGGARWAL

1822 **RSA-732-1996** BABU SINGH V/S STATE BANK OF INDIA RAJNEESH BANSAL , ARUN BANSAL, ASHOK GUPTA,
FARIDKOT
[03-OCT-23]
CM-1212-C-1996
CM-1213-C-1996
CM-1214-C-1996
RAJNEESH BANSAL
RAJNEESH BANSAL

REGULAR SUPPL. D.B. IV CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 5
HON'BLE MRS. JUSTICE LISA GILL
HON'BLE MRS. JUSTICE RITU TAGORE

REGULAR SUPPL. D.B. V CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 6
HON'BLE MR. JUSTICE SURESHWAR THAKUR
HON'BLE MR. JUSTICE KULDEEP TIWARI

1566 **CWP-16905-2007** SUMITRA AND ANR. V/S UNION OF INDIA ETC. HARSH KINRA , AJAY NARA, S.K.SHARMA A.S.ROHILA, ARUN
HISSAR
[03-OCT-23]
(SLP(C)-10742 OF 2008 DECIDED)
WALIA , ASHISH KAPOOR, AAG. HARYANA, N.C.KINRA ,
VIVEK SINGLA

REGULAR SUPPL. D.B. VIII CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 10
HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL
HON'BLE MR. JUSTICE LALIT BATRA

1268 **CWP-3554-CAT-2007** TEJINDER SIGH AND ORS. V/S CHD. ADMN. AND ANR. TEJINDER SINGH DHINDSA. KARANBIR SINGH KHEHAR , AG.
UT-CHANDIGARH
[03-OCT-23]
PB., VIKRANT ATTRI, DHEERAJ CHAWLA, DHIRAJ CHANDER,
RUCHI SEN, KARANVIR SINGH KHEHAR, K.S KHERA, NAMIT
KUMAR, SAMEER LUTHRA, SACHIN LUTHRA, NAMIT
KUMAR,SANDEEP JASUJA, RAJENDER GOYAL, BBS
RANDHAWA, SAMEER SACHDEVA, KANWALJIT SINGH , AMIT
GUPTA, SURINDER THAKUR, AMANDEEP SINGH MEHO,
VINOD S.BHARDWAJ, DEEPALI PURI, VIVEK AGGARWAL,
SOM DUTT SHARMA
WITH CWP-8269-CAT-2007 MOHAN SINGH AND ORS. V/S C.A.T. AND ORS. NAMIT KUMAR
WITH CWP-13417-2007 RAJ KUMAR V/S C.A.T. AND ORS. NAMIT KUMAR
(BODT. 30.09.2023//NOMINATION)

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 17
HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

2624 **CWP-18208-2013** RADHEY SHYAM V/S VICE CHANCELLOR MDU UNIV. RAVINDER MALIK (RAVI) , B.R.GUPTA
ROHTAK
[03-OCT-23]
ROHTAK

2625 **CWP-3268-2014** SAT PAUL GOYAL V/S STATE OF PUNJAB AND ORS P K GOKLANEY , AGPB, MANOJ BAJAJ, SAHIL KHUNGER,
FARIDKOT
[03-OCT-23]
WITH CWP-13972-2016 NARESH KUMARI V/S STATE OF PUNJAB & ANR P K GOKLANEY
WITH CWP-14019-2016 SANTOSH SONI V/S STATE OF PUNJAB & ANR P K GOKLANEY
(SOC-RETIRAL BENEFITS)

2626 **CWP-9843-2014** PARVEEN JAIN & ORS V/S STATE OF PUNJAB & ORS P K GOKLANEY
LUDHIANA
[03-OCT-23]

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 12
HON'BLE MR. JUSTICE ANIL KSHETARPAL

2348 **RSA-1919-2002** (O&M) STATE OF PUNJAB AND ORS V/S GURDIAL AG PB, MOHINDER SINGH GILL , ADITYA YADAV, ARPIT
AMRITSAR
[03-OCT-23]
SINGH
GAUR, SAT NARAIN YADAV
(--SOC--)

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 69
HON'BLE MR. JUSTICE ANOOP CHITKARA

3682 **CRA-S-1406-SB-2011** NARESH KUMAR V/S STATE OF HARYANA DINESH ARORA , DHURV SIHAG ,ABHER KAKKAR, MONIKA
SONEPAT
[03-OCT-23]
CRM-28328-2011
CRM-25179-2018
THAKUR, DINESH ARORA, RAJINDER KUMAR DAG HYR,
VIKAS CHOPRA, VIKRAM BRAR, VISHAVJEET BENIWAL
DINESH ARORA
MONIKA THAKUR
(SOC-ON BAIL)(FOR 19/07/2023)

REGULAR SUPPL. S.B. CAUSE LIST FOR THE WEDNESDAY DATED 04/10/2023 CR NO 13
HON'BLE MR. JUSTICE TRIBHUVAN DAHIYA

1532 **CWP-6245-2013** SUNITA RANI V/S STATE OF HARYANA AND ORS SURENDER DESWAL , GS SIDHU, KAMAL MOR,
HISSAR
[03-OCT-23]
YASHWINDER PAL SINGH, , RAHUL DESWAL, SUDHIR
KUMAR, AG HR., RAJDEEP SINGH CHEEMA

1533 **CWP-9923-2013** SIYA RAM V/S CHOUDHARY CHARAN SINGH HRY. RAJESH KHANDELWAL
HISSAR
[03-OCT-23]
AGRICULTURE UNI. & ANR

1534	CWP-10069-2013 YAMUNA-NAGAR [03-OCT-23]	RAVINDER VEER V/S SETH JAI PARKASH MUKAND LAL INSTITUTE OF ENGG. & TECH. AND ORS	SANJEEV K. TAMAK , SANCHIT PUNIA
1535	CWP-22233-2013 ROHTAK [03-OCT-23]	SATYAWAN V/S MAHARSHI DAYANAND UNIVERSITY	SANDEEP PARKASH CHAHAR
1536	CWP-26967-2013 KURUKSHETRA [03-OCT-23]	SUMAN DEVI V/S STATE OF HARYANA & ORS	RAVINDER SHARMA , AG HRY , , H.N.S.GILL, KEWAL SINGH,
1537	CWP-2982-2014 ROHTAK [03-OCT-23]	HARI MOHAN V/S PT.B.D. SHARMA UNIVERSITY OF HEALTH SCIENCE, ROHTAK AND ORS	N.K. MALHOTRA
1538	CWP-8582-2014 HISSAR [03-OCT-23]	MANOJ KUMAR V/S GURU JAMBESHWAR UNIVERSITY OF SCIENCE AND TECHNOLOGY & ANR	MOHIT GARG , ANURAG GOYAL, MOHIT GARG
1539	CWP-9642-2014 KURUKSHETRA [03-OCT-23]	AKHILESH SINGHAL V/S PANDIT BHAGWAT DAYAL SHARMA UNIVERSITY OF HEALTH SCIENCES, ROHTAK AND OTHERS	ARUN GUPTA , RAMESH HOODA
1540	CWP-13475-2014 ROHTAK [03-OCT-23]	SANDEEP NANDAL V/S STATE OF HARYANA & ANR	RAJDEEP SINGH TACORIA , S.S.KHARB, A.G.HRY.
1541	CWP-19640-2014 HISSAR [03-OCT-23]	O.P. BHADU AND OTHERS V/S CH. CHARAN SINGH HARYANA AGRICULTURAL UNIVERSITY, HISAR AND OTHERS	SAMRAT MALIK , AMAN PAL
1542	CWP-21177-2014 SONEPAT [03-OCT-23]	POOJA V/S MAHARISHI DAYANAND UNIVERSITY, ROHTAK THROUGH ITS REGISTRAR AND ANOTHER	S.K.SUD

LOK ADALAT PETITIONS FOR THE WEDNESDAY DATED 04/10/2023

HON'BLE LOK ADALAT BENCH - 1

501	FAO-2282-2001 (OI (EG)) FATEHABAD CM-12255-CII-2001	LEKH RAM V/S IMRAN	RAJ MOHAN SINGH , SUDHIR RANA,LALIT GARG,INDU BALA , SUVIR DEWAN , VISHWAJIT SINGH RAJ MOHAN SINGH
502	FAO-4484-2004 (OI (EG)) HISSAR	ARUN GOYAL V/S SATBIR SINGH &ORS.	BHUPINDER SINGH WALIA , PARDEEP GOYAL , S.S. NAIN
503	CM-7982-CII-2023 (OI (EG)) (RECALLING) SONEPAT WITH CM-7980-CII-2023 IN FAO-4615-2005	EKTA V/S RAJINDER SINGH & ORS EKTA <u>V/S</u> RAJINDER SINGH & ORS	PANKAJ NANHERA , RAJ KUMAR BASHAMBOO , S. B. KAUSHIK PANKAJ NANHERA JITENDER DHANDA , AJAIVIR SINGH , AJAY CHAUDHARY , JITENDER DHANDA , R K BASHAMBOO , SUMAN JAIN
504	FAO-1837-2005 (OI (EG)) PANIPAT WITH FAO-1838-2005 WITH FAO-1839-2005	MAMTA RANI AND ORS. V/S LAKHVINDER AND ORS. MAMTA RANI AND ORS. <u>V/S</u> LAKHVINDER AND ORS. PASHO AND ORS. <u>V/S</u> LAKHVINDER AND ORS.	HARINDERPAL SINGH HARINDERPAL SINGH , VIVEK SINGAL HARINDER PAL SINGH , VIVEK SINGAL
505	FAO-4750-2006 (MMACT(OD)) GURGAON	PREM KUMAR V/S MAJEED AND ORS.	C R DAHIYA , ASHISH GUPTA , ASHISH GUPTA , G P SINGH , GURMEET SINGH V K GARG
506	FAO-4253-2009 (OI (EG)) KURUKSHETRA CM-9458-CII-2023	VIJAY KUMAR V/S KULBIR SINGH AND ORS.	KULDEEP TIWARI , MAYUR , RAJENDER KUMAR , SAJNIV PABBI Rajender Kumar
507	FAO-3519-2010 (OI (EG)) MAHENDERGARH	SHIV KUMAR V/S TARA CHAND ANDORS.	P R YADAV , ANAMIKA MEHRA, J.P.SHARMA , J.P. SHARMA , P R YADAV , RAVINDER ARORA
508	FAO-3992-2010 (MMACT(EG)) SIRSA	JAGAR SINGH V/S ANGREJ SINGH AND ORS.	DHEERAJ NARULA , D R BANSAL
509	FAO-1068-2016 (HDFC(EG)) GURGAON	SHIV SHANKAR V/S GAURAV PATHAK AND ANR (INJURY CASE//HDFC ERGO)	SANDEEP SHARMA , MOHD SHAMEEN, PRADEEP KUMAR , Pradeep Kumar , ROHAN MOUDGIL

LOK ADALAT PETITIONS FOR THE WEDNESDAY DATED 04/10/2023

HON'BLE LOK ADALAT BENCH - 2

501	FAO-313-2004 (OI (EG)) GURGAON	SATBIR SINGH RANA V/S SUMEET BAWA AND ORS	B.S.RANA
502	FAO-1540-2004 (OI (EG)) PANIPAT CM-5476-CII-2004 CM-5477-CII-2004 CM-5478-CII-2004	BHIRA V/S DARSHAN SINGH AND ORS	S.S.KHARB , Gaurav Tyagi S.S.KHARB S.S.KHARB S.S.KHARB
503	FAO-4834-2008 (OI (EG)) BHIWANI	KAMLESH & ORS. V/S BALWAN SINGH & ORS.	NARESH KUMAR SANGHI , ASHWANI BHARDWAJ , NEERAJ KHANNA , RAVINDER ARORA

504	FAO-1912-2009 (ICILOM(EG)) HISSAR	SHEO BAI V/S SHER SINGH AND ORS.	SHEENU SURA , A.G. HARYANA , NARENDER SURA, R M SURI , RAM KUMAR SAINI , SANDEEP SURI, GAUTAM KAILE
	WITH FAO-2770-2009	RAKESH <u>V/S</u> SHER SINGH AND ORS.	SHEENU SURA , GAUTAM KAILE, R M SURI , NARENDER SURA , SANDEEP SURI
	CM-13970-CII-2009		SHEENU SURA
	WITH FAO-3020-2009	BHARPAI <u>V/S</u> SHER SINGH AND ORS.	SHEENU SURA , SANDEEP SURI
	CM-14440-CII-2009		SHEENU SURA
505	FAO-1159-2016 (MMACT(EG)) FARIDKOT	MOHAN LAL V/S KULDIP SINGH & ANR	N K MANCHANDA
		(INJURY CASE)	
506	FAO-7871-2017 (HDFC(EG)) YAMUNA-NAGAR	MAMTA RANI AND ORS V/S BAGGU AND ORS	RAMNISH PURI , MR SANJEEV KODAN. , RAMNISH PURI , SANJEEV KODAN , VIJAY LAKSHMI, MONIKA TANWAR
		(HDFC ERGO)	
507	FAO-6989-2018 (OI) AMRITSAR	ORIENTAL INSURANCE COMPANY LIMITED V/S MOHAN LAL AND OTHERS	ASHWANI TALWAR , AKHILESH VYAS
	CM-25065-CII-2018		ASHWANI TALWAR
	WITH FAO-6990-2018	ORIENTAL INSURANCE COMPANY LIMITED <u>V/S</u> MOHAN LAL AND OTHERS	ASHWANI TALWAR , AKHILESH VYAS
	CM-25070-CII-2018		ASHWANI TALWAR
	WITH FAO-4230-2019	MOHAN LAL AND OTHERS <u>V/S</u> DALJEET SINGH AND OTHERS	AKHILESH VYAS
508	FAO-1826-2021 (SRIRAM(EG)) MEWAT (NUH)	RAJESH KUMAR V/S JAMSHED AND ANR	ASHISH GUPTA , DIGVIJAY , SACHIN OHRI , SACHIN OHRI, SACHIN GUPTA
	CM-10647-CII-2021		ASHISH GUPTA
		(INJURY CASE)	
509	FAO-3146-2021 (ICILOM(EG)) PALWAL	NARENDER SINGH V/S NARAIN SINGH AND ORS	RAKESH SOBTI , MALIKA SETHI SOBTI. , Rakesh Sobti , SACHIN GUPTA , SACHIN OHRI
	CM-13150-CII-2021		Rakesh Sobti
		(INJURY CASE/ICICI)	

LOK ADALAT PETITIONS FOR THE WEDNESDAY DATED 04/10/2023

HON'BLE LOK ADALAT BENCH - 3

501	FAO-4305-2001 (OI (EG)) JALANDHAR	MOHINDER KAUR V/S BALBIR SINGH	AMARDEEP SINGH GILL , PARDEEP GOYAL , PREETINDER SINGH AHLUWALIA
502	FAO-2581-2002 (OI (EG)) FARIDABAD	MEENA ETC V/S MAHESH CHAND ETC	ANIL SHUKLA , PARDEEP GOYAL , RAVINDER ARORA , RK BASHAMBOO , SUMIT GOYAL
503	FAO-2699-2002 (MMACT(EG)) GURDASPUR	SUDESH KUMARI AND ORS V/S M/S ASHWANI KUMAR AND ORS	G.K. MANN , GURSHARAN KAUR MANN , M.S.GUGLANI , SUMAN JAIN
504	FAO-1706-2003 (OI (EG)) PATIALA	PARAMJIT KAUR V/S BHUPINDER SINGH	SANJAY JAIN
	CM-8040-CII-2003		SANJAY JAIN
	WITH FAO-1707-2003	NIRMAL KAUR <u>V/S</u> BHUPINDER SINGH	SANJAY JAIN
505	FAO-4693-2008 (OI (EG)) KARNAL	SONIA & ORS. V/S ASHOK KUMAR AND ORS.	SANJIV GUPTA , GAURAV , , SUVIR DEWAN
506	FAO-493-2014 (MMACT(INS)) PANCHKULA	IFFCO TOKIO GENERAL INSURANCE CO. LTD V/S DHARAM PAL & ORS	RAVINDER ARORA , NEERAJ KHANNA , RAJBIR SINGH , RAMESH GOYAT, KULWINDER SINGH , RAVINDER ARORA
	CM-1489-CII-2014		RAVINDER ARORA
	WITH FAO-484-2014	DHARAMPAL & ORS <u>V/S</u> SONU KUMAR & ORS	RAMESH GOYAT , RAVINDER ARORA
	WITH FAO-485-2014	RANI <u>V/S</u> SONU KUMAR & ORS	RAMESH GOYAT , RAVINDER ARORA
	WITH FAO-486-2014	ANU BALA <u>V/S</u> SONU KUMAR & ORS	RAMESH GOYAT , RAVINDER ARORA
		(DEATH CASE)	
507	FAO-1018-2018 (MMACT(EG)) FARIDKOT	BEANT KAUR V/S PARNAM SINGH AND ORS	N K MANCHANDA , SUKHMEET , PUNIT JAIN
		(HDFC)	
508	FAO-6926-2018 (BAJALI(EG)) YAMUNA-NAGAR	RUKMANI DEVI AND OTHERS V/S AURN KUMAR AND OTHERS	RAJINDER GOYAL , M.B.JAIN , PHS PANNU , PUNIT JAIN , RAJINDER GOYAL
	CM-24444-CII-2018		RAJINDER GOYAL , R.K. BANSAL
		(BAJAJ)	
509	FAO-16155-2018 (OI (EG)) FATEHGARH-SAHIB	RAKESH KUMAR @RAKESH KUMAR GHAI V/S AVTAR SINGH AND ORS	MANPREET GHUMAN , PUNIT JAIN , R.K.BASHAMBOO
		(BO DT. 03.07.2019)	
510	FAO-1976-2022 (HDFC(EG)) KURUKSHETRA	SNEHA DEVI AND ORS V/S MALKINDER SINGH AND ORS	ASHIT MALIK , PUNIT JAIN
	WITH FAO-1234-2022	ANJU SHARMA AND ORS <u>V/S</u> MALKINDER SINGH AND ORS	ASHIT MALIK , PUNIT JAIN
	CM-3672-CII-2022		ASHIT MALIK
		(DEATH CASE/HDFC)	

LOK ADALAT PETITIONS FOR THE WEDNESDAY DATED 04/10/2023

HON'BLE LOK ADALAT BENCH - 4

501	FAO-1850-2002 (OI (EG)) FARIDABAD	REENA DEVI AND ORS V/S KARNAIL SINGH AND ORS	ANIL SHUKLA , MAN MOHAN SUMAN JAIN MADHU SHARMA , SUMAN JAIN
502	FAO-1892-2011 (OI (EG)) HISSAR	MAHABIR PARSAD V/S JAGDISH & ORS.	VISHAL LAMBA , NARENDER KAAJLA , VAIBHAV JAIN , VAIBHAV SEHGAL
503	FAO-5603-2012 (HDFC(EG)) KARNAL	SORAB V/S RAM NIWAS & ORS	NAVEEN DARYAL , ANAND SINGH , PARDEEP KUMAR , RAJNEESH MALHOTRA , VANDANA MALHOTRA , VANDANAA MALHOTRA

504	FAO-5533-2013 (SGI) GURGAON	(HDFC ERGO) SHRI RAM GENERAL INSURANCE CO. LTD. V/S CHALA KUDY KRISHNA IYER PARASURM @ C.K. PARASURAM	TAJENDER JOSHI , RAKESH DHIMAN , SACHIN GUPTA , TAJENDER K. JOSHI
	WITH XOBJC-241-CII-2014	SHRI RAM GENERAL INSURANCE CO. LTD <u>V/S</u> CHALA KUDY KRISHNA IYER PARASURAM @ C.K. PARASURAM & ORS	RAKESH DHIMAN
	CM-23359-CII-2013		TAJENDER JOSHI
505	FAO-1500-2018 (OI (EG)) FATEHGARH-SAHIB	HARJIT KAUR AND OTHERS V/S BALWINDER SINGH AND ORS	SWARN TIWANA , ABHINAV SINGLA, ASHOK SHARMA, PUNIT JAIN , PUNIT JAIN , SIMRANJEET SINGH SARWARA , SWARN TIWANA , YATIN SACHDEVA SWARN TIWANA
	CM-5707-CII-2018		
506	FAO-3389-2018 (IFFTOK(EG)) PANIPAT	RAI KHAN AND ORS V/S RAJ KUMAR AND ORS	PARVEEN SHARMA , MONIKA BERIWAL, SANJEEV KODAN , SANDEEP KUMAR AHUJA , SANJEEV KODAN PARVEEN SHARMA , SANJEEV KODAN
	CM-12228-CII-2018		
507	FAO-4968-2018 (HDFC(EG)) ROHTAK	(IFFCO) SUDESH AND ORS V/S SATVIR AND ORS	VISHAL YADAV , AJAY GHANGAS , AJAY SINGH GHANGAS , SANJEEV KODAN , VISHAL YADAV
508	FAO-5424-2019 (IFFTOK(EG)) JIND	OMPATI AND OTHERS V/S SATPAL AND ANOTHER	SHOKEEN SINGH VERMA , ABHIMANYU BATRA , SHOKEEN SINGH VERMA
	WITH FAO-30-2020	PARVEEN <u>V/S</u> SATPAL AND ANOTHER	VIJAY SAINI , ABHIMANYU BATRA , VIJAY SAINI
509	FAO-2591-2021 (IFFTOK(EG)) MAHENDERGARH	NAVEEN KUMAR V/S VIJAY SINGH AND ANR	J.P. SHARMA , Preet Harinder Singh Pannu
510	FAO-928-2023 (IFFTOK(EG)) SIRSA	UPENDER RAM ALIAS BHUPENDER AND OTHERS V/S GURVINDER SINGH AND ANOTHER	MANVINDER SIDHU , Nigam Kumar

LOK ADALAT PETITIONS FOR THE WEDNESDAY DATED 04/10/2023

HON'BLE LOK ADALAT BENCH - 5

501	FAO-4418-2001 (OI (EG)) KURUKSHETRA	SHANTI DAVEI V/S PALVINDER SINGH ETC	SUNIL PANWAR , DHRUV SINGH , GOPAL SHARMA , V K GARG
502	FAO-1438-2002 (OI (EG)) REWARI	SMT.RAJBALA V/S REHMAN BHAI	ARUN YADAV , PARDEEP GOYAL , SUVIR DEWAN , SUVIR DEWAN, S.P. SHARMA , V.K. MONGA
	CM-5670-CII-2002		ARUN YADAV
	CM-5671-CII-2002		ARUN YADAV
503	FAO-1905-2002 (OI (EG)) UT-CHANDIGARH	SHISH PAL V/S M/S SATISH TRANSPORT AND ORS	ASHWANI K. ARORA , LALIT GARG , LALIT GARG ADV , VK GARG
		(BO HCJ DT. 24.11.2020)	
504	FAO-2435-2002 (OI (EG)) GURDASPUR	TARSEM SINGH V/S M/S NABH SINGH	ARUN JINDAL, ARIHANT JAIN , RISHAB JAIN
505	FAO-2783-2002 (OI (EG)) PANCHKULA	VIDYA DEVI AND ANR V/S SURESH YADAV AND ORS	VIVEK SURI , VANDANA MALHOTRA , VIVEK SURI
506	FAO-780-2004 (OI (EG)) PATIALA	SUKHWINDER SINGH V/S BUTA SINGH ETC	YADVINDER SINGH TURKA , PARDEEP GOYAL
507	FAO-6629-2015 (MMACT(EG)) PALWAL	ARUN KUMAR V/S RAMBIR SINGH & ORS	MAHENDRA SINGH TEWATIA , ASHWANI BHARDWAJ , ASHWANI BHARDWAJ AMICUS CURIAE , GOPAL MITTAL , J.S. HOODA, PUNIT JAIN , PUNIT JAIN MAHENDRA SINGH TEWATIA
	CM-20631-CII-2015		
508	FAO-6195-2016 (OI (EG)) SONEPAT	(INJURY CASE) BABITA AND ANR. V/S AMAR NATH MISHRA AND ORS.	HIMANSHU JAWA , AASHISH BHAGAT, ASHWANI TALWAR , ASHWANI TALWAR , CHIRAG SURI , CHIRAG SURI , VARUN SHARMA
509	FAO-2295-2018 (NIC(EG)) MOHALI (SAS NAGAR)	(DEATH CASE) MONIKA & ARN V/S HARDESH & ANR	SHAKTI MEHTA , SANDEEP SURI,VINOD GUPTA , SHAKTI MEHTA , SUNIL K. DIXIT , Sandeep Suri
		(NATIONAL)	

ELECTION PETITIONS (SB) FOR THE WEDNESDAY DATED 04/10/2023 CR NO 12

HON'BLE MR. JUSTICE ANIL KSHETARPAL

1	EP-4-2017 (EP) LUDHIANA	SATWINDER KAUR V/S SHARANJIT SINGH	M.L.SAGGAR, SR.ADV, SUNNY SAGGAR , S.P.JAIN, SR.ADV, DHEERAJ JAIN, ANIL SHARMA
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COMMERCIAL(ORDINARY) III DB FOR THE WEDNESDAY DATED 04/10/2023 CR NO 3

HON'BLE MR. JUSTICE GURMEET SINGH SANDHAWALIA

HON'BLE MS. JUSTICE HARPREET KAUR JEEWAN

21	FAO-CARB-25-2018 GURGAON	B.E. OFFICE AUTOMATION PRODUCT PRIVATE LIMITED V/S ORRIS INFRASTRUCTURE PRIVATE LIMITED	AMIT JHANJI SURJEET BHADU, AMIT JHANJI , VEER SINGH
	CM-65-FCARB-2018		AMIT JHANJI
	CM-66-FCARB-2018		AMIT JHANJI
22	CM-7508-CII-2022 (OTHER) MOHALI (SAS NAGAR) IN FAO-2726-2019	STATE OF PUNJAB AND ANOTHER V/S M/S C AND C CONSTRUCTION COMPANY LTD AND OTHERS	KANWAL GOYAL A.G. PUNJAB, Arjun Sheoran
		(B.O DT 18.07.2023)	A.G. PUNJAB , Arjun Sheoran , KANWAL GOYAL

23 **FAO-CARB-2-2020**
MOHALI (SAS NAGAR)
CM-6-FCARB-2020
CM-7-FCARB-2020

STATE OF PUNJAB AND ANOTHER V/S M/S
CENTRODORSTOY (INDIA)PVT. LTD. AND ORS

A.G. PUNJAB , Arjun Sheoran

A.G. PUNJAB
A.G. PUNJAB

24 **FAO-CARB-1-2023**
PATIALA
CM-2-FCARB-2023
CM-3-FCARB-2023

M/S AMAR DHANJU RICE MILLS V/S PB. ST. COOP.
SUPPLY AND MARKETING FED. LTD. AND ORS

G.S.KAURA , G.S.KAURA , KAMALDEEP KAUR , SHUBH
KARMAN KAUR KAURA
G.S.KAURA
G.S.KAURA

SUPPL URGENT S.B. MOTION PETITION FOR THE WEDNESDAY 04/10/2023 CR NO 28

HON'BLE MR. JUSTICE HARSIMRAN SINGH SETHI

NOTE

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MAIN CASES WILL BE HEARD ALONGWITH CM'S LISTED IN URGENT LIST.

SUPPL URGENT S.B. MOTION PETITION FOR THE WEDNESDAY 04/10/2023 CR NO 13

HON'BLE MR. JUSTICE TRIBHUVAN DAHIYA

128 *** CWP-21967-2023
(SENG-HY)
(OTHER)

VIRENDER KUMAR AND OTHERS
V/S STATE OF HARYANA AND
OTHERS

RAVINDER MALIK (RAVI) A.G.
HARYANA, ABHISHEK BANSAL, MAMTA
SAINI, AMAN NAIN , GARVIT MITTAL ,
RAVINDER MALIK (RAVI)

SUPPL DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 04/10/2023 CR NO 13

HON'BLE MR. JUSTICE TRIBHUVAN DAHIYA

NOTE

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CASE LISTED AT SR. NO. 269 I.E.CWP-21967-2023 BE TREATED AS CANCELLED
AND FOR THE SAME KINDLY SEE URGENT LIST.
ALL CONCERNED TO PLEASE NOTE.

PRONOUNCEMENT LIST FOR 04/10/2023

HON'BLE MR. JUSTICE VINOD S. BHARDWAJ - - - - -

1	CWP - 7706 - 2022	AMARJEET SINGH BRAR V/S THE RESERVE BANK OF GOEL, NIDHIKA LUTHRA INDIA AND ORS	SATINDER KAUR, DEEPANJAY SHARMA, INDRESH SHARMA
2	CWP - 24699 - 2022	BALVIR SINGH V/S STATE OF PUNJAB AND OTHERS	Daljeet Singh Virk, SAURABH SAVARA, DEEPANJAY SHARMA
3	CWP - 24672 - 2022	KARAMJEET KAUR V/S STATE OF PUNJAB AND OTHERS	Daljeet Singh Virk, NIDHIKA LUTHRA, DEEPANJAY SHARMA
4	CWP - 12705 - 2021	HARJINDER SINGH V/S STATE OF PUNJAB AND ORS	KARAN BHARDWAJ
5	CWP - 1978 - 2023	HARJINDER SINGH V/S RESERVE BANK OF INDIA AND OTHERS	KARAN BHARDWAJ
6	CWP - 11392 - 2023	PARAMJIT SINGH V/S RESERVE BANK OF INDIA AND ORS	KARAN BHARDWAJ
7	CWP - 12108 - 2023	SUKHJIT SINGH V/S RESERVE BANK OF INDIA AND OTHERS	KARAN BHARDWAJ
8	CWP - 12411 - 2023	RINKU SANDHU V/S STATE OF HARYANA	AMANDEEP SINGH

HON'BLE MR. JUSTICE NAMIT KUMAR - - - - -

1	CR - 5457 - 2019	KESAR DASS V/S STATE OF PUNJAB AND ANOTHER	MOHD. YOUSAF, P.S. BAJWA, AAG, PUNJAB, ANJU SHARMA KAUSHIK, DAG PB
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HON'BLE MR. JUSTICE HARSH BUNGER - - - - -

1	CWP - 6925 - 2017	KANWAR BHAN V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND ANR	KAMAL SHARMA
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HON'BLE MR. JUSTICE DEEPAK GUPTA - - - - -

1	CRM-M - 33273 - 2023	KAPIL CHAUHAN V/S STATE OF HARYANA	KESHAV PRATAP SINGH
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S.B. REGULAR POOL TAKENUP CAUSE LIST THE WEDNESDAY DATED 04/10/2023 COURT ROOM NO. 35

HON'BLE MS. JUSTICE HARPREET KAUR JEEWAN

REGULAR CASES SHALL BE TAKEN UP AFTER 2PM, ALL CONCERN TO PLEASE NOTE

Regular Cases To Be Takenup on 04/10/2023

662 1086 1236 1257 1481 1938 1986 2548 4666 4673

662 ** HOSHIARPUR	RSA-1734-2001	PRITAM CHAND V/S SURJIT SINGH	JATINDER JIT KAUR, A.S.PARMAR, SARWAN SINGH
1086 ** LUDHIANA	RSA-1961-2003	M/S BANSAL WOOL INDUSTRIES CO.LTD. V/S UNITED INDIA INSURANCE CO.LTD.	DEEPAK SURI, DEEPAK SURI, MAN MOHAN, PAUL S. SAINI, RISHABH JAIN, SHUBHAM JAIN, SUMAN JAIN
CM-5537-C-2003			DEEPAK SURI
CM-5538-C-2003			DEEPAK SURI
1236 ** UT-CHANDIGARH	RFA-410-2004	DEV RAJ AND ORS V/S U.T.CHANDIGARH	P.C.DHIMAN, SANDEEP DHIMAN ADV, SHALINDRA JAIN ADV
WITH RFA-980-2004		DEV RAJ AND ORS V/S U.T. CHANDIGARH	P.C.DHIMAN , JAIVIR SINGH CHANDAIL
1257 ** KURUKSHETRA	RSA-965-2004	UNITED CHURCH OF NORTHERN INDIA TRUST V/S BHARTIYA CHURCH PARBHANDAK COMMITTEE	SACHIN MITTAL, DEEPAK SINGH SAINI, DHRUV SHARMA FOR RESP. NO.2., JAI SINGH YADAV, SALIM AHMED, MR. RAJESH KUMAR MOUDGIL, D.S. NAIN, PANKAJ MIDHA FOR RESP. NO. 1, PRITAM SINGH SAINI, RAJESH K. MOUDGIL
CM-12466-C-2010			RAJESH K. MOUDGIL, SACHIN MITTAL
CM-14042-C-2010			RAJESH K. MOUDGIL, SACHIN MITTAL
CM-2381-C-2004			SACHIN MITTAL
CM-2382-C-2004			SACHIN MITTAL
CM-9156-C-2004			SACHIN MITTAL
1481 ** KAPURTHALA	RSA-2699-2005	KAMAL KISHORE & ORS V/S KEWAL KRISHAN & ORS	RAKESH KUMAR, NAVJOT SINGH, RAKESH KUMAR, SHREYA RANA, VIJAY RANA
CM-7000-C-2005			RAKESH KUMAR
1938 ** FEROPUR	RSA-1769-2008	P F C V/S HARI SINGH AND ANR.	MANDEEP S. BEDI, G S GILL, A S DHINDSA, RANJEET SINGH KANG, VIKAS GUPTA, V M GUPTA, PIYUSH AGGARWAL, VIKAS MOHAN GUPTA
1986 ** BHIWANI	RSA-3083-2008	RAMPAT V/S JAGE AND ORS.	VINOD S. BHARDWAJ, GAURAKH NATH,, GORAKH NATH, RAHUL VATS, B.S.SARDHA,, HARI OM ATTRI, BABBAR BHAN, PARAMPAL SINGH,, VIVEK SINGLA, NAVEEN S. BHARDWAJ,
2548 ** YAMUNA-NAGAR	RSA-1568-2010	GALIB HASSAN AND ORS. V/S HASINA	ASHOK KHUBBAR, ARVIND KASHYAP, R.M.SINGH, RAJ MOHAN SINGH
CM-4727-C-2010			ASHOK KHUBBAR
4666 ** SANGRUR	CRA-S-1245-SB-2017	SATNAM SINGH V/S STATE OF PUNJAB [ACCUSED IN CUSTODY]	SAHIL KHUNGER(LEGAL AID COUNSEL), AG PB, SWARN TIWANA
4673 ** SIRSA	RSA-1770-2017	D H B V N L & OTHERS V/S TIRLOK CHAND & ORS	PAWAN KUMAR LONGIA, AJAY KUMAR, R.K. LONGIA, BS.MITTAL, SUNIL KUMAR NEHRA, SUNIL KUMAR NEHRA SIRSA, SUNIL KUMAR, AJAY KAMBOJ,
CM-4282-C-2017			PAWAN KUMAR LONGIA

Neutral Citation No: =